Annexure 1:

Ansal Properties and Infrastructure Limited – List of unsecured financial creditors belonging to the class of creditors (allottees and deposit holders) as on 14.11.2025.

(Amount in INR)

Sl. No.	Claim ID	Customer Code	Unit No.	Name of Creditor	Project City	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
						Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	ARIL_FORM_CA_7	188255	3866-0-84/09/03	Umang Srivastava, co allottees-Asha Srivastava, Rakesh Kumar Srivastava	Lucknow	03-02-2025 18:01	18,79,204.49	18,79,204.49	Home Buyer/ Allottee	-	No	0.009%	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2	ARIL_FORM_CA_8	145402	3810-0-P/03/0036	MANISH GUPTA/JYOTI GUPTA	Lucknow	03-02-2025 18:37	39,18,525.34	-	Home Buyer/ Allottee	-	No	0.000%	-	-	39,18,525.34	Duplicate Claim - Latest claim has been verified.
3	ARIL_FORM_CA_9	127448	3525-0-(G2/0018/GF	Dileep Kumar Raina	Lucknow	03-02-2025 20:52	19,23,598.57	-	Home Buyer/ Allottee	-	No	0.000%	-	-	19,23,598.57	Registry already Completed
4	ARIL_FORM_CA_12	Claim pertaining to other entity	Claim pertaining to other entity	Saheb Hayat	Greator Noida	03-03-2025 09:16	44,91,052.74	-	Home Buyer/ Allottee	-	No	0.000%	-	-	44,91,052.74	Claim Pertaining to Other Entity
5	ARIL_FORM_CA_15	145402	3810-0-P/03/0036	MANISH GUPTA /JYOTI GUPTA	Lucknow	03-03-2025 19:12	39,18,525.34	-	Home Buyer/ Allottee	-	No	0.000%	-	-	39,18,525.34	Duplicate Claim - Latest claim has been verified.
6	ARIL_FORM_CA_17	247680	3631-SME-I/C2-0601	Pankaj Kumar Gupta	Lucknow	03-03-2025 20:04	71,55,705.34	-	Home Buyer/ Allottee	-	No	0.000%	-	-	71,55,705.34	Duplicate Claim - Latest claim has been verified.
7	ARIL_FORM_CA_19	177509	3802-N-02/0138	Pankaj Kumar Gupta	Lucknow	03-03-2025 20:17	14,74,273.77	-	Home Buyer/ Allottee	-	No	0.000%	-	-	14,74,273.77	Duplicate Claim - Latest claim has been verified.
8	ARIL_FORM_CA_21	118292	3802-N-02/0115	Jagannath Prasad	Lucknow	03-03-2025 23:56	21,49,433.42	-	Home Buyer/ Allottee	-	No	0.000%	-	-	21,49,433.42	Duplicate Claim - Latest claim has been verified.
9	ARIL_FORM_CA_23	130743	3802-N-05/0158	VISHAL DHUPAR	Lucknow	03-04-2025 00:52	27,53,859.69	24,63,688.47	Home Buyer/ Allottee	-	No	0.011%	-	-	2,90,171.22	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
10	ARIL_FORM_CA_27	187148	3866-0-A7/04/01	VIVEK BAJPAI Jt. OMSHANTI BAJPAI	LUCKNOW	03-04-2025 02:26	13,70,793.45	-	Home Buyer/ Allottee	-	No	0.000%	-	-	13,70,793.45	Duplicate Claim - Latest claim has been verified.
11	ARIL_FORM_CA_31	148560	0102-36-1201	Sunil Sethi and Bindu Bala Sethi	Sonipat	03-04-2025 03:51	63,50,241.35	63,50,241.35	Home Buyer/ Allottee	-	No	0.039%	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
12	ARIL_FORM_CA_40	118790	3802-N-02/0116	VISHAL TAHLANI & SMT ANJU AGRAWAL	LUCKNOW	03-04-2025 20:13	22,08,474.74	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,08,474.74	Duplicate Claim - Latest claim has been verified.
13	ARIL_FORM_CA_37	284895	3621-J/B2-0803	Sandeep Das HUF	Lucknow	03-05-2025 00:14	36,81,181.01	20,19,221.36	Home Buyer/ Allottee	-	No	0.009%	-	-	16,61,959.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
14	ARIL_FORM_CA_51	212800	0162-B-0336	Nikhil Jindal	Mohali	03-05-2025 08:46	17,42,654.91	-	Home Buyer/ Allottee	-	No	0.000%	-	-	17,42,654.91	Duplicate Claim - Latest claim has been verified.
15	ARIL_FORM_CA_42	164826	3641-0-66/82/0103	Sanjay Gandhi	Lucknow	03-05-2025 03:26	1,61,690.00	1,61,690.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
16	ARIL_FORM_CA_44	92350	0517-D-05/05	ASHWANI KUMAR	Lucknow	03-05-2025 04:05	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
17	ARIL_FORM_CA_48	126089	3002-P02-D/02/02	SHIV KUMAR ARORA & NEERU ARORA	LUCKNOW	03-05-2025 04:46	10,96,813.22	10,66,248.22	Home Buyer/ Allottee	-	No	0.005%	-	-	30,565.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
18	ARIL_FORM_CA_47	Claim pertaining to other entity	Claim pertaining to other entity	DIPTY	GREATER NOIDA	03-05-2025 04:49	12,56,097.84	-	Home Buyer/ Allottee	-	No	0.000%	-	-	12,56,097.84	Claim Pertaining to Other Entity
19	ARIL_FORM_CA_49	102336	3003-0-84/03/04	ANUPAM PATI TRIPATHI	LUCKNOW	03-05-2025 04:51	16,08,181.01	15,84,454.52	Home Buyer/ Allottee	-	No	0.007%	-	-	23,726.49	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
20	ARIL_FORM_CA_41	203983	3014-0-P/10/01	SHYAM LAL & VISHAL TAHLANI	LUCKNOW	03-05-2025 04:57	55,61,324.30	36,12,842.30	Home Buyer/ Allottee	-	No	0.017%	-	-	19,48,482.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
21	ARIL_FORM_CA_58	225329	0225-M-0185	Bahadur Singh and Shilpi Singh	Agra	03-05-2025 13:55	39,97,355.63	24,90,999.78	Home Buyer/ Allottee	-	No	0.011%	-	-	15,06,355.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
22	ARIL_FORM_CA_93	141818	0162-B-0366	REKHA JINDAL	MOHALI	03-05-2025 14:15	22,52,941.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	Duplicate Claim - Latest claim has been verified.
23	ARIL_FORM_CA_101	141820	0162-B-0368	REKHA JINDAL	MOHALI	03-05-2025 15:15	22,52,941.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	Duplicate Claim - Latest claim has been verified.
24	ARIL_FORM_CA_53	212801	0162-B-0337	Nikhil Jindal	Mohali	03-05-2025 16:56	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	Duplicate Claim - Latest claim has been verified.
25	ARIL_FORM_CA_54	212802	0162-B-0338	Nikhil Jindal	Mohali	03-05-2025 17:09	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	Duplicate Claim - Latest claim has been verified.
26	ARIL_FORM_CA_123	217847	3571-OLY-M/81-0904	Vikram Ashesha Rastogi	Lucknow	03-05-2025 17:09	49,18,635.04	-	Home Buyer/ Allottee	-	No	0.000%	-	-	49,18,635.04	Duplicate Claim - Latest claim has been verified.
27	ARIL_FORM_CA_55	212803	0162-B-0339	NIKHIL JINDAL	Mohali	03-05-2025 17:03	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	Duplicate Claim - Latest claim has been verified.
28	ARIL_FORM_CA_56	212804	0162-B-0346	Nikhil Jindal	Mohali	03-05-2025 17:05	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	Duplicate Claim - Latest claim has been verified.
29	ARIL_FORM_CA_73	131980	0102-36-0602	Mayank Gupta	DELHI	03-05-2025 17:34	67,68,452.60	-	Home Buyer/ Allottee	-	No	0.000%	-	-	67,68,452.60	Duplicate Claim - Latest claim has been verified.
30	ARIL_FORM_CA_76	127049	3804-P-01/0063	RATNAKAR PANDEY	Lucknow	03-05-2025 19:26	24,30,431.92	-	Home Buyer/ Allottee	-	No	0.000%	-	-	24,30,431.92	Duplicate Claim - Latest claim has been verified.
31	ARIL_FORM_CA_77	132839	3631-SME-I/C2-0702	Nisheeth Bansal	Lucknow	03-05-2025 19:27	62,32,085.13	57,31,228.13	Home Buyer/ Allottee	-	No	0.026%	-	-	5,00,857.00	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
32	ARIL_FORM_CA_81	140193	0102-21-0401	NITIN SHARMA	SONIPAT	03-05-2025 19:37	26,65,753.97	-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,65,753.97	Duplicate Claim - Latest claim has been verified.
33	ARIL_FORM_CA_78	296455	3641-0-66/A15/0411	RAKESH KUMAR PANDEY	LUCKNOW	03-05-2025 19:39	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
34	ARIL_FORM_CA_66	136869	3611-K-A1/0205	VIJAY SHANKER GUPTA	Lucknow	03-05-2025 18:59	16,59,630.08	-	Home Buyer/ Allottee	-	No	0.000%	-	-	16,59,630.08	Duplicate Claim - Latest claim has been verified.
35	ARIL_FORM_CA_82	291082	3802-N-03/0040	Akash Mishra	Lucknow	03-05-2025 19:57	24,11,798.64	-	Home Buyer/ Allottee	-	No	0.000%	-	-	24,11,798.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
36	ARIL_FORM_CA_85	141708	3804-P-04/0032	SADHNA CHHIBBER & AKASH CHHIBBER	LUCKNOW	03-05-2025 19:07	32,27,839.62	-	Home Buyer/ Allottee	-	No	0.000%	-	-	32,27,839.62	Duplicate Claim - Latest claim has been verified.
37	ARIL_FORM_CA_79	95064	3003-0-84/01/08	MEENA VOHRA	LUCKNOW	03-05-2025 19:14	5,84,213.81	3,52,213.81	Home Buyer/ Allottee	-	Yes	0.000%	-	-	2,32,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
38	ARIL_FORM_CA_89	255883	3802-N-02/0148	Kirti tiwari	Lucknow	03-05-2025 19:22	33,69,681.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	33,69,681.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
39	ARIL_FORM_CA_90	95352	3003-0-84/02/05	PINKEY SINGH	LUCKNOW	03-05-2025 19:30	5,84,213.81	5,78,933.81	Home Buyer/ Allottee	-	No	0.000%	-	-	5,280.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
40	ARIL_FORM_CA_88	136777	3807-0-O/03/0195	SANTOSH KUMAR DUBEY	LUCKNOW	03-05-2025 19:33	25,61,328.47	25,29,738.02	Home Buyer/ Allottee	-	Yes	0.000%	-	-	31,589.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
41	ARIL_FORM_CA_87	141817	0162-B-0365	Rekha Jindal	Mohali	03-05-2025 19:49	22,52,941.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	Duplicate Claim - Latest claim has been verified.
42	ARIL_FORM_CA_142	118790	3802-N-02/0116	VISHAL TAHLANI & SMT ANJU AGRAWAL	LUCKNOW	03-05-2025 20:10	55,96,187.44	10,70,683.44	Home Buyer/ Allottee	-	No	0.005%	-	-	45,25,504.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
43	ARIL_FORM_CA_97	141821	0162-B-0369	REKHA JINDAL	MOHALI	03-05-2025 20:28	22,52,941.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	Duplicate Claim - Latest claim has been verified.
44	ARIL_FORM_CA_94	141819	0162-B-0367	REKHA JINDAL	MOHALI	03-05-2025 20:31	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	Duplicate Claim - Latest claim has been verified.
45	ARIL_FORM_CA_96	281085	0103-0-090104	MR. YOGESH GULATY (CUSTOMER CODE: 281085)	SONIPAT	03-05-2025 20:31	60,58,004.67	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	60,58,004.67	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
46	ARIL_FORM_CA_95	141820	0162-B-0368	REKHA JINDAL	MOHALI	03-05-2025 20:33	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	Duplicate Claim - Latest claim has been verified.
47	ARIL_FORM_CA_91	166538	3641-0-66/A21/0201	achala	lucknow	03-05-2025 20:59	3,87,723.28	3,87,723.28	Home Buyer/ Allottee	-	No	0.002%	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
48	ARIL_FORM_CA_100	140163	3802-N-05/0245	Bandana And Surendra Kumar Prasad Gupta	Lucknow	03-05-2025 20:52	31,40,371.35	-	Home Buyer/ Allottee	-	No	0.000%	-	-	31,40,371.35	Duplicate Claim - Latest claim has been verified.
49	ARIL_FORM_CA_102	141823	0162-B-0371	REKHA JINDAL	MOHALI	03-05-2025 20:53	22,52,941.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	Duplicate Claim - Latest claim has been verified.
50	ARIL_FORM_CA_103	141825	0162-B-0372	REKHA JINDAL	MOHALI	03-05-2025 21:00	22,52,941.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	Duplicate Claim - Latest claim has been verified.
51	ARIL_FORM_CA_105	141826	0162-B-0373	REKHA JINDAL	MOHALI	03-05-2025 21:06	22,52,941.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	Duplicate Claim - Latest claim has been verified.
52	ARIL_FORM_CA_75	97917	0114-F-E0403	Ishan Tyagi	SONIPAT	03-05-2025 21:09	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
53	ARIL_FORM_CA_107	141828	0162-B-0374	REKHA JINDAL	MOHALI	03-05-2025 21:12	22,52,941.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	Duplicate Claim - Latest claim has been verified.
54	ARIL_FORM_CA_108	141829	0162-B-0375	REKHA JINDAL	MOHALI	03-05-2025 21:18	22,52,941.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	Duplicate Claim - Latest claim has been verified.
55	ARIL_FORM_CA_109	141831	0162-B-0378	REKHA JINDAL	MOHALI	03-05-2025 21:25	26,34,958.38	-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	Duplicate Claim - Latest claim has been verified.
56	ARIL_FORM_CA_110	185023	3866-0-84/01/01	SATEESH KUMAR SINGH AND AMAN SINGH	LUCKNOW	03-05-2025 21:32	17,81,543.71	-	Home Buyer/ Allottee	-	No	0.000%	-	-	17,81,543.71	Duplicate Claim - Latest claim has been verified.
57	ARIL_FORM_CA_106	196227	3631-SME-I/C2-0503	KRISHAN KUMAR DWIVEDY	LUCKNOW	03-05-2025 21:41	70,18,642.77	-	Home Buyer/ Allottee	-	No	0.000%	-	-	70,18,642.77	Duplicate Claim - Latest claim has been verified.
58	ARIL_FORM_CA_112	141832	0162-B-0379	REKHA JINDAL	MOHALI	03-05-2025 22:09	26,34,958.38	-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	Duplicate Claim - Latest claim has been verified.
59	ARIL_FORM_CA_114	141833	0162-B-0380	REKHA JINDAL	MOHALI	03-05-2025 22:06	26,34,958.38	-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	Duplicate Claim - Latest claim has been verified.
60	ARIL_FORM_CA_68	151568	3803-O-038/0182	Alok Kumar Singh, Krishna Gopal Singh	Lucknow	03-05-2025 22:07	31,03,098.58	-	Home Buyer/ Allottee	-	No	0.000%	-	-	31,03,098.58	Duplicate Claim - Latest claim has been verified.
61	ARIL_FORM_CA_117	141834	0162-B-0381	REKHA JINDAL	MOHALI	03-05-2025 22:14	26,34,958.38	-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	Duplicate Claim - Latest claim has been verified.
62	ARIL_FORM_CA_116	267064	3048-O-C9/C/20	MART ONE REALTY PRIVATE LIMITED	Lucknow	03-05-2025 22:23	1,23,72,118.34	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,23,72,118.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
63	ARIL_FORM_CA_120	142076	3571-OLY-M/82-0906	Ritesh Khanna	Lucknow	03-05-2025 22:25	40,33,542.12	38,79,061.12	Home Buyer/ Allottee	-	No	0.018%	-	-	1,54,481.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
64	ARIL_FORM_CA_113	234039	3805-Q-01/0544	Jolly Rajeev	Lucknow	03-05-2025 22:26	28,26,016.76	28,26,016.13	Home Buyer/ Allottee	-	No	0.013%	-	-	0.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
65	ARIL_FORM_CA_119	156373	0105-0-B1437A	MR. ROHIT BHANDARI AND MR. NEERAJ BHANDARI	KUNDLI, SONIPAT, HARYANA	03-05-2025 22:28	67,45,673.78	-	Home Buyer/ Allottee	-	No	0.000%	-	-	67,45,673.78	Duplicate Claim - Latest claim has been verified.
66	ARIL_FORM_CA_122	296497	4004-T-02/0348	SHABEENA KHAN	LUCKNOW	03-05-2025 22:41	43,32,563.91	38,22,281.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	5,10,282.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
67	ARIL_FORM_CA_124	145629	0225-M-0211	HEMLATA & JITENDRA SINGH	AGRA	03-05-2025 22:45	59,83,768.48	-	Home Buyer/ Allottee	-	No	0.000%	-	-	59,83,768.48	Duplicate Claim - Latest claim has been verified.
68	ARIL_FORM_CA_126	284669	3802-N-03/0107	MANOJ KUMAR SRIVASTAVA	LUCKNOW	03-05-2025 22:56	12,41,031.00	4,15,966.58	Home Buyer/ Allottee	-	No	0.002%	-	-	8,25,064.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

69	AIRL_FORM_CA_111		180197	0111-B-0404	SUNITA SAROHA	sonipat	03-05-2025 23:12	72,96,286.91	71,85,551.91	Homebuyers/ Allottees - Registry and possession	-	T ass out	0.000%	-	-	-	-	1,10,735.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
70	AIRL_FORM_CA_127		203915	1805-G-02/0318	Shri. Jaishanker Chaubey And Smt. Neelam Chaubey	Lucknow	03-05-2025 23:28	16,46,566.81	3,60,197.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	12,86,369.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
71	AIRL_FORM_CA_132		258589	1803-O-02/0088A	Sandhya Tiwari	Lucknow	03-06-2025 00:24	7,90,153.86	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	7,90,153.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
72	AIRL_FORM_CA_135	Claim pertaining to other entity	Claim pertaining to other entity	MEENA SHARMA	GREATER NOIDA	03-06-2025 00:48	1,89,739.73	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,89,739.73	-	Claim Pertaining to Other Entity
73	AIRL_FORM_CA_24	1964005B	0203-D-120602	Asha Gupta & Ashok Kumar Gupta	Kundli, Sonipat	03-06-2025 01:14	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
74	AIRL_FORM_CA_143		293626	1803-O-038/0113	Anjani Agarwal	Lucknow	03-06-2025 01:46	34,31,272.99	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	34,31,272.99	-	Duplicate Claim - Latest claim has been verified.
75	AIRL_FORM_CA_137		143910	1807-O-P/03/0095	Dinesh Kumar	Lucknow	03-06-2025 02:26	24,86,021.24	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	24,86,021.24	-	Duplicate Claim - Latest claim has been verified.
76	AIRL_FORM_CA_148		138607	1807-O-N/03/0097	Rajnish Chaudhari	Lucknow	03-06-2025 02:39	25,55,166.64	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	25,55,166.64	-	Duplicate Claim - Latest claim has been verified.
77	AIRL_FORM_CA_149	Claim pertaining to other entity	Claim pertaining to other entity	Nikhil Bhatia and Deepika Bhatia	Greater Noida	03-06-2025 02:46	44,85,766.83	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	44,85,766.83	-	Claim Pertaining to Other Entity
78	AIRL_FORM_CA_150		132363	3525-D-(/02/0022/FF	Rajesh Singh	Lucknow	03-06-2025 02:47	87,10,712.10	85,49,760.10	Home Buyer/ Allottee	-	No	0.039%	-	-	-	1,60,952.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
79	AIRL_FORM_CA_152		138607	1807-O-N/03/0097	Rajnish Chaudhari	Lucknow	03-06-2025 02:53	25,55,166.64	25,41,363.91	Home Buyer/ Allottee	-	No	0.012%	-	-	-	13,802.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
80	AIRL_FORM_CA_136		292210	1802-N-02/0127	Sushma Bhimte & Shakuntala Bhimte	Lucknow	03-06-2025 03:00	10,18,992.41	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	10,18,992.41	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
81	AIRL_FORM_CA_154	NA - Bogus	NA - Bogus	Nishtha Agarwal	Lucknow	03-06-2025 03:04	2,09,852.05	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	2,09,852.05	-	The claim form submitted is incomplete and/or contains incorrect information.
82	AIRL_FORM_CA_157	Claim pertaining to other entity	Claim pertaining to other entity	Nikhil Bhatia and Deepika Bhatia	Greater Noida	03-06-2025 03:38	44,85,766.83	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	44,85,766.83	-	Claim Pertaining to Other Entity
83	AIRL_FORM_CA_156		130018	1803-O-04/0207	Ravindra Kumar Misra	LUCKNOW	03-06-2025 03:52	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
84	AIRL_FORM_CA_159		129554	1807-O-N/03/0253	MAMTA YADAV & SANJAY KUMAR YADAV	Lucknow	03-06-2025 04:02	25,92,436.38	25,92,282.38	Home Buyer/ Allottee	-	No	0.012%	-	-	-	154.00	-	Claim verified as per the books of account of CD made available to the resolution professional.
85	AIRL_FORM_CA_144		115987	3002-P02-B/13/06	SUDHANSHU GUPTA	LUCKNOW	03-06-2025 04:03	13,77,167.52	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	13,77,167.52	-	Duplicate Claim - Latest claim has been verified.
86	AIRL_FORM_CA_146		288293	3571-OLY-M/B1-1106	Mr Vijay Kumar Singh and Mrs Ishana Singh	Lucknow	03-06-2025 04:07	38,22,815.76	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	38,22,815.76	-	Duplicate Claim - Latest claim has been verified.
87	AIRL_FORM_CA_161		115987	3002-P02-B/13/06	SUDHANSHU GUPTA	LUCKNOW	03-06-2025 04:18	13,77,167.52	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	13,77,167.52	-	Duplicate Claim - Latest claim has been verified.
88	AIRL_FORM_CA_164		156010	3571-OLY-M/2-0104	Bibhuti Kumar Srivastava & Pushpa Srivastava	Lucknow	03-06-2025 04:42	61,22,243.90	44,94,163.40	Home Buyer/ Allottee	-	No	0.021%	-	-	-	16,28,080.50	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
89	AIRL_FORM_CA_162		235842	3525-D-(/02/0012/SF	Mr. Sunil Kumar Chopra and Mrs. Sangita Chopra	Lucknow	03-06-2025 04:53	88,34,587.47	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	88,34,587.47	-	Duplicate Claim - Latest claim has been verified.
90	AIRL_FORM_CA_166		122323	3002-P02-D/10/05	Jitendra Kumar	lucknow	03-06-2025 04:59	9,13,203.82	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	9,13,203.82	-	Duplicate Claim - Latest claim has been verified.
91	AIRL_FORM_CA_168		229415	3641-O-66/B12/0212	Shrikant singh	lucknow	03-06-2025 05:37	1,60,647.95	1,60,647.95	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
92	AIRL_FORM_CA_169		211261	3802-N-01/0208	KANCHAN TRIPATHI	Lucknow	03-06-2025 06:09	32,60,547.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	32,60,547.95	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
93	AIRL_FORM_CA_174		237862	2802-N-01/0015	Puneet Goyal	Lucknow	03-06-2025 07:06	27,77,556.67	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	27,77,556.67	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
94	AIRL_FORM_CA_172	NA - Bogus	NA - Bogus	a	h	03-06-2025 07:09	529.15	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	529.15	-	The claim form submitted is incomplete and/or contains incorrect information.
95	AIRL_FORM_CA_57		174684	0164-D-234GF	GURDARSHAN SINGH SAINI & GURMEET KAUR	MOHALI	03-06-2025 07:23	82,28,660.33	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	82,28,660.33	-	Duplicate Claim - Latest claim has been verified.
96	AIRL_FORM_CA_175		174684	0164-D-234GF	GURDARSHAN SINGH SAINI & GURMEET KAUR	MOHALI	03-06-2025 11:43	-	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
97	AIRL_FORM_CA_188		124718	3804-P-01/0051	RAJIV KUMAR SRIVASTAVA	Lucknow	03-06-2025 11:55	26,42,146.83	26,14,435.83	Home Buyer/ Allottee	-	No	0.012%	-	-	-	27,711.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
98	AIRL_FORM_CA_193		173270	3002-P02-C/01/01	MAZHARUL HAQUE KHAN	LUCKNOW	03-06-2025 12:05	14,96,360.72	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	14,96,360.72	-	Duplicate Claim - Latest claim has been verified.
99	AIRL_FORM_CA_201		140211	3631-SME-J/81-0704	APOORVA MISHRA	Lucknow	03-06-2025 12:28	52,44,149.44	52,44,149.44	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
100	AIRL_FORM_CA_204		255583	3803-O-038/276A	JATIN SINGH JOHAR	LUCKNOW	03-06-2025 13:04	7,20,111.38	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	7,20,111.38	-	Duplicate Claim - Latest claim has been verified.
101	AIRL_FORM_CA_176		125305	3525-D-(/02/023B/SF	SUDESH KUMAR DWIVEDI	LUCKNOW	03-06-2025 15:05	51,00,624.66	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	51,00,624.66	-	Registry already Completed
102	AIRL_FORM_CA_158		140824	3525-D-(/06/0018/SF	RS Mursi	Lucknow	03-06-2025 16:03	93,04,668.82	83,52,107.00	Home Buyer/ Allottee	-	No	0.038%	-	-	-	9,52,561.82	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
103	AIRL_FORM_CA_179		226289	0501-D-(1/0007	Charu Agrawal & Deepak Goyal	Lucknow	03-06-2025 16:05	16,64,745.36	16,64,745.36	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
104	AIRL_FORM_CA_255		295809	3631-SME-J/A1-0803	Puneet Agarwal	Lucknow	03-06-2025 16:08	11,86,703.39	5,26,128.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	6,60,575.39	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
105	AIRL_FORM_CA_256	Claim pertaining to other entity	Claim pertaining to other entity	RICHA AGARWAL	GREATER NOIDA	03-06-2025 16:14	24,81,914.52	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	24,81,914.52	-	Claim Pertaining to Other Entity
106	AIRL_FORM_CA_178		278272	4005-U-3/0108	SHAMBHU NATH DWIVEDI	LUCKNOW	03-06-2025 17:04	4,92,713.76	4,92,713.76	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
107	AIRL_FORM_CA_270		127839	3803-O-038/0014	Veena Chandani	Lucknow	03-06-2025 17:06	23,75,788.15	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	23,75,788.15	-	Duplicate Claim - Latest claim has been verified.
108	AIRL_FORM_CA_183		141708	3804-P-04/0032	SADHNA CHHIBBER & AKASH CHHIBBER	LUCKNOW	03-06-2025 17:08	32,27,839.62	2,48,498.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	29,79,341.62	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
109	AIRL_FORM_CA_185		124533	3802-N-03/0226	Sushil Kumar Gupta	Lucknow	03-06-2025 17:13	17,98,311.75	17,98,311.75	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
110	AIRL_FORM_CA_274		127837	3802-N-05/0112	Veena Chandani	Lucknow	03-06-2025 17:27	10,79,213.94	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	10,79,213.94	-	Duplicate Claim - Latest claim has been verified.
111	AIRL_FORM_CA_279	Claim pertaining to other entity	Claim pertaining to other entity	RICHA AGARWAL	Greater Noida	03-06-2025 17:46	25,81,891.48	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	25,81,891.48	-	Claim Pertaining to Other Entity
112	AIRL_FORM_CA_194		172073	0209-D-Q0003	Suparna Vimal	Agra	03-06-2025 17:59	36,41,464.58	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	36,41,464.58	-	Duplicate Claim - Latest claim has been verified.
113	AIRL_FORM_CA_190		142310	3571-OLY-M/B2-0503	RAM LAL TIWARI JOINT BUYER WITH WIFE KRISHNA TIWARI	LUCKNOW	03-06-2025 17:56	67,97,843.92	65,90,423.92	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	2,07,420.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
114	AIRL_FORM_CA_196		95186	3003-D-84/01/07	PREMA DEVI	LUCKNOW	03-06-2025 17:57	5,97,853.04	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	5,97,853.04	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
115	AIRL_FORM_CA_199		253258	3631-SME-J/83-0301	SUBODH KUMAR SINGH	Lucknow	03-06-2025 18:03	53,09,930.46	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	53,09,930.46	-	Duplicate Claim - Latest claim has been verified.
116	AIRL_FORM_CA_22		272325	0103-D-3114UH	Meena Kumar	Sonepat	03-06-2025 18:21	1,17,52,416.82	2,81,361.22	Homebuyers/ Allottees - Registry and possession	-	T ass out	0.000%	-	-	-	1,14,71,055.60	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
117	AIRL_FORM_CA_187		115968	0122-E-4030	Shailender garg	Delhi	03-06-2025 18:26	8,85,046.55	8,85,046.55	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
118	AIRL_FORM_CA_200		136403	0102-19-1101	Hemant Gupta	Sonipat	03-06-2025 18:30	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
119	AIRL_FORM_CA_206	220713, 118117	0102-27-1001, 0102-16-0403	Shantanu Sah	Sonipat	03-06-2025 18:42	65,08,218.61	65,08,218.61	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
120	AIRL_FORM_CA_207		128352	1805-Q-01/0107	Sanjay Kumar Singh	Lucknow	03-06-2025 18:45	22,62,863.34	22,62,863.34	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
121	AIRL_FORM_CA_10		108047	0209-D-B0117	RAJIV KULSHRESHTHA		03-06-2025 18:48	39,46,567.30	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	39,46,567.30	-	Duplicate Claim - Latest claim has been verified.
122	AIRL_FORM_CA_209	2220OOKING/0038Q/1	0222-R-0348	Deepika Singh	Agra	03-06-2025 18:48	15,00,767.26	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	15,00,767.26	-	Duplicate Claim - Latest claim has been verified.
123	AIRL_FORM_CA_203		211865	0209-D-M0087	Krishan Murari Agarwal and Mrs. Sunita Agarwal	Agra	03-06-2025 18:52	31,85,429.26	18,88,872.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	12,96,557.26	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
124	AIRL_FORM_CA_212	131194, 277625, 273623	1802-N-03/0355, 1802-N-02/0173B, 1802-N-03/0329A	MANSI SACHDEVA	LUCKNOW	03-06-2025 18:58	1,11,72,054.79	7,22,686.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	1,04,49,368.79	-	Duplicate Claim - Latest claim has been verified.
125	AIRL_FORM_CA_214		162223	0103-D-060602	RAJ KUMAR BANSAL (CUSTOMER CODE : 162223)	SONIPAT, HARYANA	03-06-2025 19:03	1,14,62,112.79	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	1,14,62,112.79	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
126	AIRL_FORM_CA_210	103142, 112360	3002-P02-B/07/01, 4004-T-03/0268	Shamsher Bahadur Singh & Saurabh Singh	Lucknow	03-06-2025 19:04	43,78,890.46	43,78,890.46	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
127	AIRL_FORM_CA_215		293626	1803-O-038/0113	Anjani Agarwal	LUCKNOW	03-06-2025 19:05	34,31,272.99	34,31,272.99	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
128	AIRL_FORM_CA_218		140084	3814-GF-Q/04/0358	Col Shamila Godwin	Lucknow	03-06-2025 19:09	33,15,332.96	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	33,15,332.96	-	Duplicate Claim - Latest claim has been verified.
129	AIRL_FORM_CA_217		130460	3631-SME-J/C1-0503	MANI SAXENA	Lucknow	03-06-2025 19:12	37,70,757.19	37,70,757.19	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
130	AIRL_FORM_CA_213		293609	3802-N-01/0120	AJAY VERMA	Lucknow	03-06-2025 19:16	12,71,880.35	10,19,687.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	2,52,193.35	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
131	AIRL_FORM_CA_219		101704	0501-D-Q/4/0117	REETU RAJ	LUCKNOW	03-06-2025 19:18	22,04,383.56	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	22,04,383.56	-	Duplicate Claim - Latest claim has been verified.
132	AIRL_FORM_CA_220		113198	3002-P02-B/08/05	AJAI KUMAR MISHRA	LUCKNOW	03-06-2025 19:20	10,85,012.55	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	10,85,012.55	-	Duplicate Claim - Latest claim has been verified.
133	AIRL_FORM_CA_216		219408	3571-OLY-M/B1-0304	SAFIA BEGUM	LUCKNOW	03-06-2025 19:27	61,74,724.56	59,40,491.56	Home Buyer/ Allottee	-	No	0.027%	-	-	-	2,34,233.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
134	AIRL_FORM_CA_222		124182	0103-D-300801	MR. NARINDER MOHAN GUPTA	SONIPAT, HARYANA	03-06-2025 19:30	63,27,681.06	63,27,681.06	Home Buyer/ Allottee	-	No	0.029%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
135	AIRL_FORM_CA_208		150256	1807-O-P/03/0064	Ram Sajivan Singh	Lucknow	03-06-2025 19:51	-	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.

136	AFIL_FORM_CA_232	Claim pertaining to other entity	Claim pertaining to other entity	Sanjay Kumar Singh	Greater Noida	03-06-2025 19:59	44,95,263.73		Home Buyer/ Allottee	-	No	0.000%	-	-	-	44,95,263.73	-	Claim Pertaining to Other Entity
137	AFIL_FORM_CA_197	138859	1804-P-02/089	PRAMOD KUMAR GUPTA	LUCKNOW	03-06-2025 20:08	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
138	AFIL_FORM_CA_202	122652	0114-E-01201	Anju Garg	Sonipat	03-06-2025 20:08	16,31,812.27		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	16,31,812.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
139	AFIL_FORM_CA_238	282893	1802-N-N/Facility/ Petrol Pump	Briswell realty & consultant	Lucknow	03-06-2025 20:09	59,02,426.38	25,88,630.14	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	33,13,798.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
140	AFIL_FORM_CA_226	042P0682	0122-E-4064	Parvinder Singh	Sonipat	03-06-2025 20:10	45,85,017.44	45,65,017.44	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	20,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
141	AFIL_FORM_CA_233	137004	3611-K-C2/0206	PRAMOD KUMAR SRIVASTAVA	Lucknow	03-06-2025 20:13	11,30,344.29	11,30,344.29	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
142	AFIL_FORM_CA_229	142057	1571-OLY-M/81-0102	ALPANA SINGH	LUCKNOW	03-06-2025 20:15	56,73,399.55	56,00,000.77	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	73,398.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
143	AFIL_FORM_CA_231	139805	3631-SME-I/C1-0403	Nimisha Saxena	Lucknow	03-06-2025 20:24	37,72,675.64	37,72,675.64	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
144	AFIL_FORM_CA_237	127837	1802-N-05/0112	Veena Chandani	lucknow	03-06-2025 20:26	10,79,213.94	3,50,536.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	7,28,677.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
145	AFIL_FORM_CA_139			VIJAY LATA	AGRA	03-06-2025 20:39	18,83,527.78		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	18,83,527.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
146	AFIL_FORM_CA_235	255525	0088-D-742-SF	AMANDEEP SINGH AND RANJIT KAUR	MOHALI	03-06-2025 20:56	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
147	AFIL_FORM_CA_242	172270	3002-PD2-C/01/01	MAZHARUL HAQUE KHAN	LUCKNOW	03-06-2025 21:00	14,96,360.72		Home Buyer/ Allottee	-	No	0.000%	-	-	-	14,96,360.72	-	Duplicate Claim - Latest claim has been verified.
148	AFIL_FORM_CA_245	142389	0164-D-234FF	Dr. Tirjeet Makkar (Wife) & Dr. Rajdeep Singh (Husband)	Chandigarh	03-06-2025 21:06	18,97,343.22	18,37,243.22	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
149	AFIL_FORM_CA_239	133848	1804-P-02/372	SHABNAM NIGAM	LUCKNOW	03-06-2025 21:07	27,05,909.14	26,51,733.14	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	54,176.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
150	AFIL_FORM_CA_238	197250	3631-SME-I/A1-0506	TANUJ RAMAN	LUCKNOW	03-06-2025 21:08	22,82,179.95	22,56,366.95	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	25,813.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
151	AFIL_FORM_CA_224	143036	3611-K-C2/0301	Anurag Tewari	Lucknow	03-06-2025 21:10	12,15,655.85	12,15,655.85	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
152	AFIL_FORM_CA_247	109326	4004-T-03/0197	Manindra Pratap Singh & Sweta Singh	Lucknow	03-06-2025 21:18	30,49,973.10		Home Buyer/ Allottee	-	No	0.000%	-	-	-	30,49,973.10	-	Duplicate Claim - Latest claim has been verified.
153	AFIL_FORM_CA_181	196227	3631-SME-I/C2-0503	KRISHAN KUMAR DWIVEDY	LUCKNOW	03-06-2025 21:26	70,18,650.06	69,13,738.06	Home Buyer/ Allottee	-	No	0.032%	-	-	-	-	1,04,912.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
154	AFIL_FORM_CA_250	Claim pertaining to other entity	Claim pertaining to other entity	DIFTY	GREATER NOIDA	03-06-2025 21:33	12,56,097.84		Home Buyer/ Allottee	-	No	0.000%	-	-	-	12,56,097.84	-	Claim Pertaining to Other Entity
155	AFIL_FORM_CA_252	293612	1803-O-038/0114	AJAY VERMA	Lucknow	03-06-2025 21:40	23,72,246.60	13,07,220.16	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	10,65,026.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
156	AFIL_FORM_CA_223	157180	0209-D-L0094	OMWATI SINGH	AGRA	03-06-2025 21:44	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
157	AFIL_FORM_CA_212	143175	3631-SME-I/B1-GF02	GIRIRAJ SINGH	LUCKNOW	03-06-2025 21:45	35,56,986.30	34,31,459.30	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	1,25,527.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
158	AFIL_FORM_CA_182	140497	3631-SME-I/B1-0804	JEEVAN KHANNA	Lucknow	03-06-2025 21:48	47,60,181.58	47,60,181.58	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
159	AFIL_FORM_CA_254	132842	3631-SME-I/B2-0503	Vijay kumar bansal	Lucknow	03-06-2025 21:57	47,15,733.01	42,39,151.44	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	4,76,581.57	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
160	AFIL_FORM_CA_260	134655	1021-GF-61	ALPANA SINGH	LUCKNOW	03-06-2025 22:01	27,67,598.47	15,40,903.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	12,06,695.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
161	AFIL_FORM_CA_264	132741	3631-SME-I/C2-0603	SUMAN DWIVEDI	LUCKNOW	03-06-2025 22:12	69,39,976.70	69,39,976.70	Home Buyer/ Allottee	-	No	0.032%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
162	AFIL_FORM_CA_261	282036	0123-D-2855	Kiran Rastogi & Kishan Gopal Rastogi	Sonipat	03-06-2025 22:14	90,25,227.83	89,75,215.83	Home Buyer/ Allottee	-	No	0.041%	-	-	-	-	50,012.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
163	AFIL_FORM_CA_257	92328	3003-0-AA/GF/05	VIJAY NIGAM	LUCKNOW	03-06-2025 22:20	11,21,239.75	11,05,109.75	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	16,130.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
164	AFIL_FORM_CA_265	142668	3525-D-(G2/0023)/SF	SATYENDRA VISHNU	Lucknow	03-06-2025 22:26	51,51,107.77	49,05,088.27	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	2,46,019.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
165	AFIL_FORM_CA_268	277856	3803-O-38/0238	SHIKHA SINGH	LUCKNOW	03-06-2025 22:28	42,87,211.08	41,45,150.08	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	1,42,061.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
166	AFIL_FORM_CA_271	148805	3003-0-83/02/08	AVADHESH KUMAR KHARE	Lucknow	03-06-2025 22:28	5,86,048.52	4,77,208.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,08,840.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
167	AFIL_FORM_CA_267	285683	1306-D-UGA101	Ashok kumar	sonipat	03-06-2025 23:00	14,24,412.69		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	14,24,412.69	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
168	AFIL_FORM_CA_275	148806	3003-0-83/GF/07	AVADHESH KUMAR KHARE	LUCKNOW	03-06-2025 23:02	6,19,491.05	6,19,491.05	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
169	AFIL_FORM_CA_211	135697	1803-O-04/0078	Sanjay Kumar Mishra and Hemlata Mishra	LUCKNOW	03-06-2025 23:03	35,02,373.98	35,02,373.98	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
170	AFIL_FORM_CA_277	NA - Bogus	NA - Bogus	test	TEST	03-06-2025 23:08	2,84,263.01		Home Buyer/ Allottee	-	No	0.000%	-	-	-	2,84,263.01	-	The claim form submitted is incomplete and/or contains incorrect information.
171	AFIL_FORM_CA_243	128361	0105-D-81023	Sonam Jain	Sonipat	03-06-2025 23:10	37,18,983.38		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	37,18,983.38	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
172	AFIL_FORM_CA_278	53606	1027-UG-117	SANJAY MITTAL	Gurugram	03-06-2025 23:17	66,61,429.91	32,10,900.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	34,50,529.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
173	AFIL_FORM_CA_230	136869	3611-K-A1/0205	VIJAY SHANKER GUPTA	Lucknow	03-06-2025 23:22	16,59,630.08	16,59,630.08	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
174	AFIL_FORM_CA_280	218269	3002-0-H/01/05	AVADHESH KUMAR KHARE	LUCKNOW	03-06-2025 23:23	9,77,222.42	9,77,222.42	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
175	AFIL_FORM_CA_249	120568	3525-D-(G2/0234)/FF	Shalini Tiwari, Satish Tiwari	Lucknow	03-06-2025 23:27	72,46,278.46	65,92,936.00	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	6,53,342.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
176	AFIL_FORM_CA_219	237863	1802-N-02/01728	SANJAY DHIRAAJ	LUCKNOW	03-06-2025 23:42	23,31,476.32	22,61,034.32	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	70,442.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
177	AFIL_FORM_CA_266	118475	1802-N-02/0061	Richa Agarwal And Avdhesh Kumar Agarwal	Lucknow	03-06-2025 23:43	25,24,212.92	25,24,212.92	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
178	AFIL_FORM_CA_285	287809	0123-D-2859	Naresh Kumar	Sonipat	03-06-2025 23:49	5,79,45,205.48		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,79,45,205.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
179	AFIL_FORM_CA_121	118292	1802-N-02/0115	Jagannath Prasad	Lucknow	03-06-2025 23:54	21,49,433.42		Home Buyer/ Allottee	-	No	0.000%	-	-	-	21,49,433.42	-	Duplicate Claim - Latest claim has been verified.
180	AFIL_FORM_CA_287	280349	1802-N-03/0046	AJAY VERMA	LUCKNOW	03-06-2025 23:59	10,95,171.86	3,85,810.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	7,09,361.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
181	AFIL_FORM_CA_288	249480 (Old Customer No - 209870)	3631-SME-I/B1-0304 (Old Unit - 3561-O-C2/06/04)	SATENDRA PRATAP SINGH AND DINESH PRATAP SINGH	LUCKNOW	03-07-2025 00:10	51,18,463.55	49,44,213.85	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	1,74,249.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
182	AFIL_FORM_CA_284	142929	3803-0-02/0097	Dilip Kumar Parwani and Varsha Parwani	Lucknow	03-07-2025 00:32	27,77,298.24	27,40,063.24	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	37,235.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
183	AFIL_FORM_CA_263	141877	1571-OLY-M/82-0704	Manoj Kumar Sinha	Lucknow	03-07-2025 00:36	41,07,703.90		Home Buyer/ Allottee	-	No	0.000%	-	-	-	41,07,703.90	-	Duplicate Claim - Latest claim has been verified.
184	AFIL_FORM_CA_293	128048	1802-N-05/0017	Sanjeev kumar Dhawan	Lucknow	03-07-2025 01:08	24,68,294.41		Home Buyer/ Allottee	-	No	0.000%	-	-	-	24,68,294.41	-	Duplicate Claim - Latest claim has been verified.
185	AFIL_FORM_CA_290	Claim pertaining to other entity	Claim pertaining to other entity	Neeti Manjari Sharma and Atul Sharma	Greater Noida (Gautam Buddh Nagar)	03-07-2025 01:14	29,38,535.21		Home Buyer/ Allottee	-	No	0.000%	-	-	-	29,38,535.21	-	Claim Pertaining to Other Entity
186	AFIL_FORM_CA_291	235179	3504-D-L/03/0082	MONIKA SINGH	LUCKNOW	03-07-2025 01:53	11,07,614.38	27,800.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,79,814.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
187	AFIL_FORM_CA_305	128048	1802-N-05/0017	SANJEEV KUMAR DHAWAN	LUCKNOW	03-07-2025 02:00	24,68,692.28	8,33,141.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	16,35,551.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
188	AFIL_FORM_CA_300	Claim pertaining to other entity	Claim pertaining to other entity	Shashi Kant Mishra	Greater Noida	03-07-2025 02:00	48,17,260.26		Home Buyer/ Allottee	-	No	0.000%	-	-	-	48,17,260.26	-	Claim Pertaining to Other Entity
189	AFIL_FORM_CA_301	240225	3804-P-02/199	PUNEETA SINGH	Lucknow	03-07-2025 02:01	34,28,350.61	34,11,240.61	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	17,110.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
190	AFIL_FORM_CA_282	134956	0102-2B-0604	Reena Jain & Sandeep Jain	Sonepat	03-07-2025 02:06	67,79,556.34	56,75,362.00	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	11,04,194.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
191	AFIL_FORM_CA_272	158069	3631-SME-I/B1-0402	AKSHAY VERMA / HARSHA VERMA	Lucknow	03-07-2025 02:11	57,29,736.39	57,29,736.39	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
192	AFIL_FORM_CA_303	167394	3641-0-66/A22/GF03	MANISH ANAND	LUCKNOW	03-07-2025 02:17	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
193	AFIL_FORM_CA_302	138807	3803-O-38/02/18	POONAM ARORA AND GUNJAN SAHNI	LUCKNOW	03-07-2025 02:28	22,85,794.14	22,85,794.14	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
194	AFIL_FORM_CA_299	144609	3611-K-G2/0105	DR Sharad Joshi	LUCKNOW	03-07-2025 02:27	16,67,780.62	16,67,780.62	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
195	AFIL_FORM_CA_307	216095	1653-D-GF/0009	PARSHU RAM	LUCKNOW	03-07-2025 02:29	5,81,828.76	3,27,893.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,53,935.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
196	AFIL_FORM_CA_310	223BOOKING/00096/1	0222-S-0028	Mrs. Sudha Shrivastava	Agra	03-07-2025 02:57	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.

197	AFIL_FORM_CA_311	157313	1807-0-P/03/0056	Prateek Srivastava	Lucknow	03-07-2025 02:07	24,24,116.70	23,48,471.86	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	75,644.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
198	AFIL_FORM_CA_309	117204	3522-0-J/06/0033	Gandharb Singh Manhas	Lucknow	03-07-2025 02:58	91,38,550.94	91,38,550.94	Home Buyer/ Allottee	-	No	0.042%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
199	AFIL_FORM_CA_314	147047	3002-P02-F/05/04	Dr. Brij Mohan Maurya	Lucknow	03-07-2025 03:27	13,75,177.45	7,65,467.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	6,09,710.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
200	AFIL_FORM_CA_315	122323	3002-P02-D/10/05	Jitendra Kumar	lucknow	03-07-2025 04:01	9,13,203.51	9,13,203.51	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
201	AFIL_FORM_CA_316	177891	3807-0-N/02/0267	Brij Mohan Maurya	Lucknow	03-07-2025 04:06	32,27,772.00	32,27,772.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
202	AFIL_FORM_CA_170	118292	3802-N-02/0115	Jagannath Prasad	Lucknow	03-07-2025 04:44	21,69,433.42	21,24,953.42	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	24,480.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
203	AFIL_FORM_CA_253	177343	3522-0-J/06/0094	Shri Ratna Pandey (S.R. Pandey)	Lucknow	03-07-2025 04:52	78,07,650.60	-	Home Buyer/ Allottee	-	No	0.000%	-	-	78,07,650.60	-	-	Duplicate Claim - Latest claim has been verified.
204	AFIL_FORM_CA_171	122393	3805-Q-01/0020	Jagannath Prasad	Lucknow	03-07-2025 04:53	22,15,712.88	21,89,504.88	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	26,208.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
205	AFIL_FORM_CA_318	124350	0218-F-0070GF	VIPIN KUMAR JAIN and VEERHA JAIN – Co-owner	AGRA	03-07-2025 05:03	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
206	AFIL_FORM_CA_173	123310	3805-Q-01/0021	Jagannath Prasad	Lucknow	03-07-2025 05:10	22,15,712.88	21,98,240.88	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	17,472.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
207	AFIL_FORM_CA_322	242023	3571-OLY-M/81-0502	Kunendra Singh Yadav	Lucknow	03-07-2025 05:51	43,87,543.38	43,87,543.38	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
208	AFIL_FORM_CA_329	255583	3803-O-038/276A	JATIN SINGH JOHAR	LUCKNOW	03-07-2025 05:54	10,38,964.30	10,38,964.30	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
209	AFIL_FORM_CA_325	139465	3806-O-S/02/0390	Dr sumati kumar singh	Lucknow	03-07-2025 06:56	36,51,216.74	-	Home Buyer/ Allottee	-	No	0.000%	-	-	36,51,216.74	-	-	Duplicate Claim - Latest claim has been verified.
210	AFIL_FORM_CA_326	271272	3002-0-P02-A/11/01	Jyoti Arora	Lucknow	03-07-2025 07:15	15,45,224.70	15,45,224.70	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
211	AFIL_FORM_CA_343	142479	3571-OLY-M/82-0605	Anoop Kumar Dwivedi	Lucknow	03-07-2025 11:07	28,92,616.00	27,42,016.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	1,50,600.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
212	AFIL_FORM_CA_328	184050	3813-O-O/01/0085	Devesh Pathak	Lucknow	03-07-2025 11:19	68,24,941.33	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	68,24,941.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
213	AFIL_FORM_CA_365	128375	3802-N-05/0128	Anoop Kumar Dwivedi	Lucknow	03-07-2025 12:48	11,87,852.84	5,14,880.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	6,72,972.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
214	AFIL_FORM_CA_381	177568, 157455004, 177566	0201-0-UG234, 0201-0-GF137	Veena anand	Kundli sonepat	03-07-2025 13:31	94,06,456.61	13,08,665.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	80,97,791.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
215	AFIL_FORM_CA_401	127839	3803-O-038/0014	Veena Chandani	lucknow	03-07-2025 14:27	23,75,788.15	7,13,818.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	16,61,970.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
216	AFIL_FORM_CA_330	106871	0209-0-Q0068	Sunil Sehgal and Tamanna Sehgal	AGRA	03-07-2025 15:04	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
217	AFIL_FORM_CA_331	170527	3642-0-K7/A9/0710	Gyan Pratap Srivastava	Lucknow	03-07-2025 15:08	4,49,712.32	4,49,712.32	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
218	AFIL_FORM_CA_332	276707	3006-SE2-B/11/06	Nishi Tandon	LUCKNOW	03-07-2025 15:16	99,428.38	99,428.38	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
219	AFIL_FORM_CA_431	128819	3804-P-02/364	Rita Yadav	Lucknow	03-07-2025 15:22	27,87,908.50	18,26,230.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	9,61,678.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
220	AFIL_FORM_CA_446	161612	0057-0-1247	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 16:05	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
221	AFIL_FORM_CA_447	177168	3809-0-N/01/0082	MOHD ALEEM SIDDIQUE	LUCKNOW	03-07-2025 16:07	36,19,359.02	36,19,359.02	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
222	AFIL_FORM_CA_337	126969	3804-P-03/0013	MANISH KUMAR	LUCKNOW	03-07-2025 16:16	23,43,275.83	-	Home Buyer/ Allottee	-	No	0.000%	-	-	23,43,275.83	-	-	Duplicate Claim - Latest claim has been verified.
223	AFIL_FORM_CA_452	161613	0057-0-1248	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 16:20	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
224	AFIL_FORM_CA_339			vipin	Mohali	03-07-2025 16:21	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
225	AFIL_FORM_CA_338	132147	3583-D2-1104	PRASAD INFRAESTATE PRIVATE LIMITED	lucknow	03-07-2025 16:21	23,66,602.84	23,66,602.84	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
226	AFIL_FORM_CA_457	161614	0057-0-1249	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 16:39	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
227	AFIL_FORM_CA_340	109926	3523-D-U02/0191	Ritu Raj Mishra	Lucknow	03-07-2025 16:45	46,42,548.58	44,11,373.32	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	2,31,175.26	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
228	AFIL_FORM_CA_345	211312	3805-Q-04/0025	SUNITA BHATIA	Lucknow	03-07-2025 16:45	28,87,099.06	1,38,800.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	27,48,299.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
229	AFIL_FORM_CA_346	117290	3525-D-U02/0015/SF	Sulabshna Awasthi	Lucknow	03-07-2025 16:52	62,41,507.26	62,41,507.26	Home Buyer/ Allottee	-	No	0.039%	-	-	-	-	275.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
230	AFIL_FORM_CA_352	74950	0201-0-UG203	ASHU AGGARWAL	SUSHANT CITY, SONIPAT, HARYANA	03-07-2025 16:56	40,67,399.34	40,67,399.34	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
231	AFIL_FORM_CA_349	175508	0505-0-C/5/014/FF	BIJAY LAXMI SINGH	Lucknow	03-07-2025 16:59	14,16,597.45	14,16,597.45	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
232	AFIL_FORM_CA_476	143627	0225-M-0214	MANJU KUMARI	AGRA	03-07-2025 17:02	39,20,178.38	15,25,625.66	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	23,94,552.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
233	AFIL_FORM_CA_479	161617	0057-0-1252	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 17:04	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
234	AFIL_FORM_CA_353	286045 (Registered), 106547, 177348	3803-O-038/0253 (Registered), 4004-T-02/0238 (Unregistered)	Sadhna Singh & Brijesh Pratap Singh	Lucknow	03-07-2025 17:31	63,31,293.88	18,07,113.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	45,24,180.88	The claim form submitted is incomplete and/or contains incorrect information.
235	AFIL_FORM_CA_485	43847	3803-O-38/0242A	SANJAY BANSAL	LUCKNOW	03-07-2025 17:16	29,96,197.19	29,96,197.19	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
236	AFIL_FORM_CA_342	293125	3641-0-K6/A38/0806	RUBEE SINGH	LUCKNOW	03-07-2025 17:17	67,951.25	-	Home Buyer/ Allottee	-	No	0.000%	-	-	67,951.25	-	-	Duplicate Claim - Latest claim has been verified.
237	AFIL_FORM_CA_490	157312	3504-0-L/03/0085	Pratibha Mishra	Lucknow	03-07-2025 17:24	9,27,211.18	34,211.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	9,03,000.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
238	AFIL_FORM_CA_491	161618	0057-0-1253	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 17:24	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
239	AFIL_FORM_CA_351	162044	0111-A-0204	Rajesh kumar chhikara and Mukesh kumar	Sonipat	03-07-2025 17:31	1,70,12,547.10	1,70,12,546.94	Home Buyer/ Allottee	-	No	0.078%	-	-	0.16	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
240	AFIL_FORM_CA_497	248629	0209-0-E0183	Shilpi Verma	Agra	03-07-2025 17:32	12,99,374.64	8,69,512.64	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	4,29,862.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
241	AFIL_FORM_CA_354	288481	3803-O-038/0060	Brijesh Kumar Agnihotri	Lucknow	03-07-2025 17:33	14,70,503.34	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,70,503.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
242	AFIL_FORM_CA_357	282880	0124-0-050	MRS. DEEPTI GOEL	SONIPAT, HARYANA	03-07-2025 17:41	50,78,882.36	1,43,342.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	49,35,540.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
243	AFIL_FORM_CA_504	145629	0225-M-0211	HEMLATA & JITENDRA SINGH	AGRA	03-07-2025 17:48	59,83,768.48	58,13,768.82	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	1,69,999.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
244	AFIL_FORM_CA_359	Claim pertaining to other entity	Claim pertaining to other entity	Jayesh Kumar	Greater Noida	03-07-2025 17:57	25,78,922.29	-	Home Buyer/ Allottee	-	No	0.000%	-	-	25,78,922.29	-	-	Claim Pertaining to Other Entity
245	AFIL_FORM_CA_362	128017	0105-0-B1022	Sudesh Jain	Sonipat	03-07-2025 18:05	37,15,837.12	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	37,15,837.12	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
246	AFIL_FORM_CA_361	130135	3807-0-N/01/0103	Dr Shailendra Naithani	Lucknow	03-07-2025 18:06	25,87,253.37	25,80,153.37	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	7,100.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
247	AFIL_FORM_CA_518	161620	0057-0-1255	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 18:13	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
248	AFIL_FORM_CA_363	276080, 276079	3802-N-03/0002, 3802-N-05/0241	RAHUL SHUKLA	Lucknow	03-07-2025 18:22	60,14,964.31	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	60,14,964.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
249	AFIL_FORM_CA_522	161621	0057-0-1256	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 18:24	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
250	AFIL_FORM_CA_367	119802	3018-UG-0070	RAM SAGAR PANDEY	Lucknow	03-07-2025 18:33	5,12,017.15	5,12,017.15	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
251	AFIL_FORM_CA_524	161622	0057-0-1257	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 18:33	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
252	AFIL_FORM_CA_526	161623	0057-0-1258	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 18:40	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
253	AFIL_FORM_CA_373	156922	0103-0-070404	DESH KATHURIA	sonipat	03-07-2025 18:42	62,32,616.84	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	62,32,616.84	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
254	AFIL_FORM_CA_371	92987	3802-N-05/0004	Lalji Badriarayan Yadav	Lucknow	03-07-2025 18:45	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
255	AFIL_FORM_CA_528	161621	0057-0-1256	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 18:48	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
256	AFIL_FORM_CA_372	145400	3810-0-P/01/0036	MANISH & JYOTI GUPTA	LUCKNOW	03-07-2025 18:48	39,18,525.34	32,69,512.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	6,49,013.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
257	AFIL_FORM_CA_532	161625	0057-0-1260	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 18:56	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
258	AFIL_FORM_CA_378	267665	3802-N-03/0038A	Priyanka Singh	Lucknow	03-07-2025 19:01	36,92,788.64	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,92,788.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
259	AFIL_FORM_CA_379	155144	0057-0-0829	HARISH KHANNA S/O SHRI. B.K. KHANNA	MOHALI	03-07-2025 19:01	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
260	AFIL_FORM_CA_535	161626	0057-0-1261	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 19:05	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.

261	AFIL_FORM_CA_382		144722	1803-O-02/0066	KIRAN SHIVHARE Co Owner - PANKAJ SHIVHARE	Lucknow	03-07-2025 19:09	24,36,608.13	24,36,608.13	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
262	AFIL_FORM_CA_537	Claim pertaining to other entity	Claim pertaining to other entity	RAVINDRA SOLANKI	Dadri, adjacent to Greater Noida, U.P	03-07-2025 19:13	6,81,397.17	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	6,81,397.17	-	Claim Pertaining to Other Entity
263	AFIL_FORM_CA_538		161627	0057-0-1274	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 19:14	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
264	AFIL_FORM_CA_387		231356	1802-N-02/0157	SAROJ SHUKLA	LUCKNOW	03-07-2025 19:14	54,75,014.41	30,73,828.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	24,01,186.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
265	AFIL_FORM_CA_386		282605	1803-O-038/0099	SUREKHA GUPTA	Lucknow	03-07-2025 19:16	23,15,858.05	15,83,041.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	7,32,817.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
266	AFIL_FORM_CA_383		64300	0501-0-G/7/0033	Dinesh Kumar Pandey & Dr Madhuri Pandey	Lucknow	03-07-2025 19:21	34,54,132.82	34,54,132.82	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
267	AFIL_FORM_CA_541		161628	0057-0-1275	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 19:21	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
268	AFIL_FORM_CA_377		220789	1631-SME-I/A1-GF05	Varun Awasthi	Lucknow	03-07-2025 19:23	41,43,632.94	3,18,011.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	38,25,621.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
269	AFIL_FORM_CA_543		161629	0057-0-1276	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 19:30	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
270	AFIL_FORM_CA_390		132323	3021-GF-26	Anoop Kumar Dwivedi	Lucknow	03-07-2025 19:31	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
271	AFIL_FORM_CA_385		138042	1803-O-02/0216	SHALINI NIRANJAN	LUCKNOW	03-07-2025 19:33	42,96,254.15	42,96,254.15	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
272	AFIL_FORM_CA_380		95857	3003-0-A7/03/03	SHIPRA SINGH	LUCKNOW	03-07-2025 19:34	7,61,773.61	7,57,209.61	Home Buyer/ Allottee	-	No	0.003%	-	-	-	4,564.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
273	AFIL_FORM_CA_366		95814	0201-0-UG205	Manju Arya and Suresh Arya	Sonipat	03-07-2025 19:35	37,07,332.22	33,38,406.22	Home Buyer/ Allottee	-	No	0.015%	-	-	-	3,68,926.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
274	AFIL_FORM_CA_394		167190	3641-O-66/49/0305	ANANTIKA	LUCKNOW	03-07-2025 19:42	12,40,472.53	12,40,472.53	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
275	AFIL_FORM_CA_398		233565	1802-N-01/0078	SAROJ SHUKLA	LUCKNOW	03-07-2025 19:53	25,04,119.29	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	25,04,119.29	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
276	AFIL_FORM_CA_92		135703	1803-O-04/0050	SUMAN GUPTA	LUCKNOW	03-07-2025 19:57	35,58,574.32	35,32,583.32	Home Buyer/ Allottee	-	No	0.016%	-	-	-	25,991.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
277	AFIL_FORM_CA_402	NA - Bogus		NA - Bogus	a	Lko	03-07-2025 20:00	100.50	-	Home Buyer/ Allottee	-	No	0.000%	-	-	100.50	-	The claim form submitted is incomplete and/or contains incorrect information.
278	AFIL_FORM_CA_403		137699	3018-AG-0086	ROHIT KUMAR	LUCKNOW	03-07-2025 20:04	22,14,496.39	21,58,970.17	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	55,526.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
279	AFIL_FORM_CA_389		236925	3525-0-(/06/0017/SF	MANOJ KUMAR TIWARI	LUCKNOW	03-07-2025 20:07	71,50,817.01	50,42,519.00	Home Buyer/ Allottee	-	No	0.022%	-	-	-	21,08,298.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
280	AFIL_FORM_CA_405		201462	3002-PD2-F/13/05	URMILA TRIPATHI	LUCKNOW	03-07-2025 20:07	16,48,640.87	11,74,083.01	Home Buyer/ Allottee	-	No	0.005%	-	-	-	4,74,557.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
281	AFIL_FORM_CA_395		127902	1802-N-03/0075	SHAKUNTALA AGARWAL AND SEEMA SANGOL	LUCKNOW	03-07-2025 20:10	9,95,152.49	2,35,455.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	7,59,697.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
282	AFIL_FORM_CA_391		278610	1802-N-05/0096	SHAILJA TRIPATHI	LUCKNOW	03-07-2025 20:12	31,26,443.84	31,26,443.84	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
283	AFIL_FORM_CA_406		174590	0102-37-1003	MUKESH KUMAR KUMAR	Sonipat	03-07-2025 20:12	39,41,982.74	39,41,982.74	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
284	AFIL_FORM_CA_400	168500038		1306-0-UGB125	Sunita devi	SONIPAT	03-07-2025 20:20	35,90,356.83	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	35,90,356.83	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
285	AFIL_FORM_CA_414		136175	0218-F-002/4GF	SUKHVIR SINGH VERMA	Agra	03-07-2025 20:23	30,25,113.54	29,78,827.65	Home Buyer/ Allottee	-	No	0.014%	-	-	-	46,285.89	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
286	AFIL_FORM_CA_368		295538	0501-0-C/4/0081	Shweta Gangwar	Lucknow	03-07-2025 20:23	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
287	AFIL_FORM_CA_409		284209	1803-O-038/0111	SHUBHAM SINGHAL	Lucknow	03-07-2025 20:25	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
288	AFIL_FORM_CA_419		138864	3809-O-(/02/0272	BACHCHA LAL	LUCKNOW	03-07-2025 20:34	31,15,020.39	31,08,175.39	Home Buyer/ Allottee	-	Yes	0.002%	-	-	-	6,845.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
289	AFIL_FORM_CA_418		137316	3806-0-P/04/0239	MAYANK MANI SHUKLA	allahabad	03-07-2025 20:34	31,48,723.99	29,51,449.44	Home Buyer/ Allottee	-	No	0.014%	-	-	-	1,97,274.55	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
290	AFIL_FORM_CA_415		148323	3611-K-112/0301	Shalini Gupta	Lucknow	03-07-2025 20:40	11,64,215.75	11,64,215.75	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
291	AFIL_FORM_CA_559		211909	0209-0-00044	Mrs Achla Agarwal and Mr CA Krishan Gopal Agarwal	Agra	03-07-2025 20:41	71,40,363.27	-	Home Buyer/ Allottee	-	No	0.000%	-	-	71,40,363.27	-	Duplicate Claim - Latest claim has been verified.
292	AFIL_FORM_CA_427		285366	1802-N-05/0208	SHUBHAM SINGHAL	Lucknow	03-07-2025 20:43	12,26,990.92	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	12,26,990.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
293	AFIL_FORM_CA_407		148802	0209-0-R0039	Kalicharan Saini	Agra	03-07-2025 20:45	21,75,426.48	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	21,75,426.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
294	AFIL_FORM_CA_426		126969	3804-P-03/0013	Manish Kumar	Lucknow	03-07-2025 20:45	23,63,223.23	23,43,223.23	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
295	AFIL_FORM_CA_424		142986	3525-0-(06/0023/FF	Alok Jain	Lucknow	03-07-2025 20:49	89,61,271.59	89,61,271.59	Home Buyer/ Allottee	-	No	0.041%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
296	AFIL_FORM_CA_412		146628	3502-0-(08/0088	SHAKUNTALA AGARWAL AND CHITRA AGARWAL	LUCKNOW	03-07-2025 20:51	11,41,584.66	3,17,856.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	8,23,728.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
297	AFIL_FORM_CA_428		98623	0114-F-016/01	KUNAL ARORA	Sonipat	03-07-2025 20:52	35,98,444.07	35,98,444.07	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
298	AFIL_FORM_CA_429		265884	3048-0-C9/C/01	ANAMIKA KESARWANI	LUCKNOW	03-07-2025 20:52	2,06,43,795.12	88,21,403.00	Home Buyer/ Allottee	-	No	0.042%	-	-	-	1,18,22,392.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
299	AFIL_FORM_CA_421		101115	3003-0-B1/03/02	Mrs Renu Singh	Lucknow	03-07-2025 20:59	5,52,088.78	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	5,52,088.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
300	AFIL_FORM_CA_397		127774	0102-18-0703	RAKESH KUMARI SHARMA & RAJ KUMAR SHARMA	KUNDLI SONIPAT	03-07-2025 21:04	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
301	AFIL_FORM_CA_432		55284	1306-0-UGB121A	Sunita devi	Sonipat	03-07-2025 21:05	38,70,791.67	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	38,70,791.67	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
302	AFIL_FORM_CA_433		113234	3014-0-K/04/01	Sarita Verma	Lucknow	03-07-2025 21:06	68,90,693.33	64,98,730.00	Home Buyer/ Allottee	-	No	0.030%	-	-	-	3,91,963.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
303	AFIL_FORM_CA_435		282818	0124-0-080	MR. SUSHIL GOEL	SONIPAT, HARYANA	03-07-2025 21:08	31,36,931.51	31,36,931.51	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
304	AFIL_FORM_CA_439		108825	0209-0-Q2209	Sunil Kumar Dhami (Customer No. 108825)	Agra	03-07-2025 21:21	41,12,420.35	-	Home Buyer/ Allottee	-	No	0.000%	-	-	41,12,420.35	-	Duplicate Claim - Latest claim has been verified.
305	AFIL_FORM_CA_440		143639	0057-0-0409	RITA KHANNA D/O SHRI. BK KHANNA	MOHALI	03-07-2025 21:22	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
306	AFIL_FORM_CA_564		75325	0502-0-F/1/0028	SUBODH SHARMA	lucknow	03-07-2025 21:28	6,69,971.51	-	Home Buyer/ Allottee	-	No	0.000%	-	-	6,69,971.51	-	Duplicate Claim - Latest claim has been verified.
307	AFIL_FORM_CA_565		161632	0057-0-1285	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 21:30	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
308	AFIL_FORM_CA_438		150310	3018-GF-0088	NAMITA SRIVASTAVA	LUCKNOW	03-07-2025 21:30	17,83,508.51	14,66,217.88	Home Buyer/ Allottee	-	No	0.007%	-	-	-	3,17,290.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
309	AFIL_FORM_CA_443		192742	3653-0-GF/0034	Sarita Verma	Lucknow	03-07-2025 21:34	17,41,223.86	17,41,223.86	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
310	AFIL_FORM_CA_437		253381	3021-GF-17	BIMALA PANDEY	LUCKNOW	03-07-2025 21:36	23,46,246.87	7,29,557.47	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	16,16,689.40	Duplicate Claim - Latest claim has been verified.
311	AFIL_FORM_CA_441		144702	0201-0-K7008	Krishna Devi	Sonipat	03-07-2025 21:36	37,98,057.84	37,98,057.84	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
312	AFIL_FORM_CA_567		161633	0057-0-1286	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 21:37	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
313	AFIL_FORM_CA_422		264240	0033-B-120	1. Mr. NAVNEET SARIN 2. Mrs. MONA SARIN	DARLHERA SECTOR 24 DISTT REWARI HARYANA	03-07-2025 21:38	21,42,163.18	21,42,163.18	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
314	AFIL_FORM_CA_444		131427	0203-0-010304	SANGEETA BHOLA	SONIPAT	03-07-2025 21:40	63,76,527.33	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	63,76,527.33	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
315	AFIL_FORM_CA_410		95855	3003-0-A7/02/03	PANKAJ KUMAR	LUCKNOW	03-07-2025 21:40	5,75,062.84	5,70,498.71	Home Buyer/ Allottee	-	No	0.003%	-	-	-	4,564.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
316	AFIL_FORM_CA_449		296121	3502-0-(01/0104	SWATI KESARWANI	LUCKNOW	03-07-2025 21:42	20,47,259.83	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	20,47,259.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
317	AFIL_FORM_CA_571		161634	0057-0-1287	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 21:44	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
318	AFIL_FORM_CA_445		295685	0037-B-1045	NARESH KUMAR AGGARWAL & MRS. SHASHAI BALA	YAMUNANAGAR	03-07-2025 21:45	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
319	AFIL_FORM_CA_450	Claim pertaining to other entity	Claim pertaining to other entity	Suresh Chandra Agarwal	Greater Noida Gautam Budh Nagar Uttar Pradesh		03-07-2025 21:50	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Claim Pertaining to Other Entity
320	AFIL_FORM_CA_575		161635	0057-0-1288	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 21:52	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
321	AFIL_FORM_CA_580		161636	0057-0-1289	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 21:59	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
322	AFIL_FORM_CA_458		142269	1802-N-03/0088	RANJANA SINGH	lucknow	03-07-2025 22:02	7,57,628.38	2,53,883.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	5,03,545.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
323	AFIL_FORM_CA_583		161637	0057-0-1290	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 22:07	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.

324	AIRL_FORM_CA_456		294354	4006-0-CF/1/0162	GAURAV ARORA	LUCKNOW	03-07-2025 22:07	22,27,654.53		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	22,27,654.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
325	AIRL_FORM_CA_451		102741	0201-0-GF127C	Amit Kumar Gupta	Sonipat	03-07-2025 22:08	55,29,658.91	55,29,658.91	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
326	AIRL_FORM_CA_436		103139	1802-N-03/0375	SANAA GULATI	LUCKNOW	03-07-2025 22:09	38,13,084.20	38,13,084.20	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
327	AIRL_FORM_CA_358	257902, 257903, 257901		1802-N-05/0251, 1802-N-05/0255, 1802-N-05/0256	NEHA SINGH	LUCKNOW	03-07-2025 22:19	35,25,422.15		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,25,422.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
328	AIRL_FORM_CA_25		161095	3018-GF-0065	SAVITA	LUCKNOW	03-07-2025 22:23	6,36,694.93	6,36,694.93	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
329	AIRL_FORM_CA_465		161615	0057-0-1250	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 22:14	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
330	AIRL_FORM_CA_585		161638	0057-0-1291	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 22:14	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
331	AIRL_FORM_CA_459		253218	3021-UG-11	BIMALA PANDEY	LUCKNOW	03-07-2025 22:15	39,72,858.00	16,16,040.51	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	23,56,817.49	Duplicate Claim - Latest claim has been verified.
332	AIRL_FORM_CA_468		135369	0208-0-KI009	Dr.Rukmani Jagtiani	Agra	03-07-2025 22:16	58,97,935.08	58,97,935.08	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
333	AIRL_FORM_CA_442		212956	0102-28-1001	RAJNI JAIN	SONIPAT	03-07-2025 22:20	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
334	AIRL_FORM_CA_467		143639	0057-0-0409	RITA KHANNA D/O SHRI. BK KHANNA	MOHALI	03-07-2025 22:22	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
335	AIRL_FORM_CA_460		297485	0103-0-230603	Joginder	Sonipat	03-07-2025 22:25	31,80,275.48		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	31,80,275.48	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
336	AIRL_FORM_CA_464		111241	3502-0-J08/0147	BHAW NATH SINGH	LUCKNOW	03-07-2025 22:25	30,97,792.12	4,03,560.46	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	26,94,231.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
337	AIRL_FORM_CA_471		161616	0057-0-1251	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 22:25	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
338	AIRL_FORM_CA_472		173270	3002-P02-C/01/01	MAZHARUL HAQUE KHAN	LUCKNOW	03-07-2025 22:27	14,96,360.72		Home Buyer/ Allottee	-	No	0.000%	-	-	14,96,360.72	-	-	Duplicate Claim - Latest claim has been verified.
339	AIRL_FORM_CA_590		161640	0057-0-1278	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 22:29	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
340	AIRL_FORM_CA_593		152622	0057-0-1341	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 22:37	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
341	AIRL_FORM_CA_469		295274	4006-0-CF/1/0163	JAYA SHARMA	LUCKNOW	03-07-2025 22:28	25,23,293.09		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	25,23,293.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
342	AIRL_FORM_CA_477		163644	3641-0-66/A22/0102	RAGHVENDRA SINGH	LUCKNOW	03-07-2025 22:28	3,86,983.56	3,86,983.56	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
343	AIRL_FORM_CA_475		264238	0033-B-121	1. Mr. RANJEET SARIN 2. Mrs. MONA SARIN	DARLHERA SECTOR 24 DISTT REWARI HARYANA	03-07-2025 22:29	21,42,163.18	21,42,163.18	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
344	AIRL_FORM_CA_401		117127	3525-0-J02/0245/sf	KASHIF RAZA and SAMIRA KASHIF RAZA	LUCKNOW	03-07-2025 22:47	44,18,612.38	44,18,612.38	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
345	AIRL_FORM_CA_480		133170	3802-N-03/0082	ANIL KUMAR	LUCKNOW	03-07-2025 22:51	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
346	AIRL_FORM_CA_489		135888	3803-O-02/0029	Pramod Kumar Srivastava	Lucknow	03-07-2025 22:56	36,73,903.08		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,73,903.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
347	AIRL_FORM_CA_482		95873	3003-0-84/02/07	AMITABH SHANKER SRIVASTAVA	LUCKNOW	03-07-2025 22:58	7,46,295.30	6,76,373.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	69,922.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
348	AIRL_FORM_CA_488		60573	1306-0-UGB1198	RAJAN GUJRAL	SONIPAT	03-07-2025 22:59	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
349	AIRL_FORM_CA_598		152623	0057-0-1342	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 23:00	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
350	AIRL_FORM_CA_487		211384	3003-0-81/GF/06	Rekha Mehra	Lucknow	03-07-2025 23:02	6,07,548.34	5,22,029.34	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	85,519.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
351	AIRL_FORM_CA_492		90060	3003-0-C1/GF/03	HITENDRA OJHA	LUCKNOW	03-07-2025 23:02	3,59,477.90	2,39,720.10	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	1,19,757.80	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
352	AIRL_FORM_CA_498		161619	0057-0-1254	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 23:06	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
353	AIRL_FORM_CA_496		133561	0102-17-0704	Rajesh Bambah and Anshu Bambah	Sonipat	03-07-2025 23:08	28,03,772.34		Home Buyer/ Allottee	-	No	0.000%	-	-	28,03,772.34	-	-	Duplicate Claim - Latest claim has been verified.
354	AIRL_FORM_CA_448		142798	3807-0-02/0283	EKTA ARORA	LUCKNOW	03-07-2025 23:08	24,76,822.28	22,77,044.73	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	1,99,777.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
355	AIRL_FORM_CA_499	168H0004		1306-U-UGA113	HARI PRAKASH SHASTRI	SONEPAT	03-07-2025 23:08	37,64,782.10		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	37,64,782.10	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
356	AIRL_FORM_CA_601		152624	0057-0-1343	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 23:09	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
357	AIRL_FORM_CA_327		177343	3522-0-J06/0094	Shri Ratna Pandey (S.R. Pandey)	Lucknow	03-07-2025 23:15	78,07,650.60		Home Buyer/ Allottee	-	No	0.000%	-	-	78,07,650.60	-	-	Duplicate Claim - Latest claim has been verified.
358	AIRL_FORM_CA_603		152625	0057-0-1344	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 23:15	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
359	AIRL_FORM_CA_463		103936	0151-0-0110	VINOD KUMAR KATIYAL & RAJANI KATIYAL	NOIDA	03-07-2025 23:15	83,59,293.12	83,59,293.12	Home Buyer/ Allottee	-	No	0.038%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
360	AIRL_FORM_CA_501		132255	3803-O-04/0224	ANIL KUMAR	LUCKNOW	03-07-2025 23:19	47,54,858.03	46,68,285.10	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	86,572.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
361	AIRL_FORM_CA_608		152626	0057-0-1345	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 23:22	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
362	AIRL_FORM_CA_505		162040	3641-0-66/B12A/0206	Narendra Kumar Sahu	LUCKNOW	03-07-2025 23:24	2,85,610.00	1,98,236.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	87,374.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
363	AIRL_FORM_CA_455		151376	3525-0-J02/0020/SF	Pooja Shukla w/o Prashant Shukla & Prashant Shukla S/o Lt. Govind Prasad Shukla	LUCKNOW	03-07-2025 23:25	68,74,159.25	67,50,327.06	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	1,23,832.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
364	AIRL_FORM_CA_503		199667	0102-18-0904	MRS. SURESH DEVI MR. KESHAV KUMAR	Rundli, Sonepat, Haryana	03-07-2025 23:27	34,51,750.20	34,51,750.20	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
365	AIRL_FORM_CA_610		152627	0057-0-1346	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 23:29	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
366	AIRL_FORM_CA_511		127630	0102-19-0403	Mr. VIRENDER KUMAR AHUJA	KUNDLI, SONIPAT	03-07-2025 23:31	34,10,467.56	32,99,638.57	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	1,10,828.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
367	AIRL_FORM_CA_506		177023	0201-0-UG233A	Krishna Devi	Sonipat	03-07-2025 23:31	28,38,525.21	26,45,259.21	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	1,93,266.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
368	AIRL_FORM_CA_612		152628	0057-0-1347	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 23:36	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
369	AIRL_FORM_CA_425		271273	3631-SME-I/81-0603	Bhola Nath Singh	Lucknow	03-07-2025 23:40	57,92,749.98	57,92,749.98	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
370	AIRL_FORM_CA_513		95874	3003-0-A7/02/02	AJIT KUMAR	LUCKNOW	03-07-2025 23:41	7,61,692.86	7,00,072.73	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	61,620.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
371	AIRL_FORM_CA_516		127049	3804-F-01/0063	RATNAKAR PANDEY	Lucknow	03-07-2025 23:42	24,30,431.92	23,76,941.92	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	53,490.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
372	AIRL_FORM_CA_104		174656	3803-O-04/0414	Vishnu Prakash Srivastava	Lucknow	03-07-2025 23:42	23,49,302.32	23,02,600.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	46,702.32	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
373	AIRL_FORM_CA_613		152629	0057-0-1348	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 23:44	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
374	AIRL_FORM_CA_512	168S0015		1306-0-GFA022	Sanjay Paul	Sonipat	03-07-2025 23:45	41,57,412.32		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	41,57,412.32	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
375	AIRL_FORM_CA_519		285568	3631-SME-I/81-0103	MADHURI RAI	LUCKNOW	03-07-2025 23:46	36,68,157.03		Home Buyer/ Allottee	-	No	0.000%	-	-	36,68,157.03	-	-	Duplicate Claim - Latest claim has been verified.
376	AIRL_FORM_CA_517		272181	3006-SE2-A/08/02	SATENDRA PRATAP SINGH	LUCKNOW	03-07-2025 23:48	3,87,591.11		Home Buyer/ Allottee	-	No	0.000%	-	-	3,87,591.11	-	-	Registry already Completed
377	AIRL_FORM_CA_614		152630	0057-0-1349	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 23:51	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
378	AIRL_FORM_CA_520		111594	3502-0-J08/0149	VIDHI MANDHYAN AND SARLA MANDHYAN	Lucknow	03-07-2025 23:52	10,20,693.89	2,53,166.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	7,67,127.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
379	AIRL_FORM_CA_508		134615	0102-37-0802	Reena Jain/Pradeep Kumar Loyalka	Sonipat	03-07-2025 23:57	57,51,971.97	57,51,971.97	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
380	AIRL_FORM_CA_615		152631	0057-0-1350	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-07-2025 23:59	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
381	AIRL_FORM_CA_616		152632	0057-0-1264	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-08-2025 00:07	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
382	AIRL_FORM_CA_510				SJ Ram Dev Shastri 2) Rajwati & Ramesh Dev (Authorized Representative)	Gurugram	03-08-2025 00:12	62,32,734.25		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	62,32,734.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
383	AIRL_FORM_CA_618		152633	0057-0-1265	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-08-2025 00:15	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
384	AIRL_FORM_CA_527		113639	3504-0-J/01/0077	ARVIND KUMAR	Lucknow	03-08-2025 00:16	19,05,428.00		Home Buyer/ Allottee	-	No	0.000%	-	-	19,05,428.00	-	-	Duplicate Claim - Latest claim has been verified.
385	AIRL_FORM_CA_335		133035	3631-SME-I/A1-0403	Piyush Kumar Srivastava	Lucknow	03-08-2025 00:21	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
386	AIRL_FORM_CA_530		127620	0102-18-0103	Mrs. VIJAYALAKSHMI NAIR	KUNDLI, SONIPAT	03-08-2025 00:21	35,83,595.64	29,09,823.71	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	6,73,771.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
387	AIRL_FORM_CA_620		152634	0057-0-1266	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-08-2025 00:22	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
388	AIRL_FORM_CA_521		108047	0208-0-80117	RAJIV KULSHRESHTHA	Agra	03-08-2025 00:25	39,45,821.36	17,56,673.52	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	21,89,147.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
389	AIRL_FORM_CA_533		131416	0102-27-0402	SAKSHI JINDAL	Sonipat	03-08-2025 00:27	56,81,858.49	55,82,058.49	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	99,800.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

390	ARL_FORM_CA_534		203891	0102-18-1204	M/S. GEETIKA PANDE	SONIPAT,	03-06-2025 00:14		34,95,928.98	34,95,928.98	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
391	ARL_FORM_CA_540	109494, 48447, 54915		0209-0-03190	1. KISHORE KUMAR SHARMA 2. SUNITA SAWASWAT (MORE)	AGRA	03-06-2025 00:59		10,24,639.86	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	10,24,639.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
392	ARL_FORM_CA_542		138355	3631-SME-I/81-0203	NEETU RAJANI	LUCKNOW	03-06-2025 00:57		52,40,509.96	52,09,310.36	Home Buyer/ Allottee	-	No	0.034%	-	-	-	31,199.60	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
393	ARL_FORM_CA_333		113830	3014-0-K/GF/03	Vijay Laxmi	Lucknow	03-06-2025 00:59		52,02,370.03	50,45,296.03	Homebuyers/ Allottees - Registry and possession	-	T ans out	0.000%	-	-	-	1,57,074.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
394	ARL_FORM_CA_525		212517	0209-0-MD198	Pradeep Kumar Sagar	Agra	03-06-2025 01:00		-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
395	ARL_FORM_CA_544		127747	0102-19-0004	SATISH PAL & TARUNA PAL	KUNDLI, SONIPAT	03-06-2025 01:02		30,19,367.15	30,16,962.15	Home Buyer/ Allottee	-	No	0.014%	-	-	-	2,405.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
396	ARL_FORM_CA_545		161630	0057-0-1277	VIJAY JINDAL AND RIDIMA JINDAL	MOHALI	03-06-2025 01:07		-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
397	ARL_FORM_CA_547		161631	0057-0-1284	VIJAY JINDAL AND RIDIMA JINDAL	MOHALI	03-06-2025 01:15		-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
398	ARL_FORM_CA_548	NA - Bogus		NA - Bogus	122436	Lucknow	03-06-2025 01:16		783.59	-	Home Buyer/ Allottee	-	No	0.000%	-	-	783.59	-	The claim form submitted is incomplete and/or contains incorrect information.
399	ARL_FORM_CA_11		123802	3002-0-Y/13/03	POONAM YADAV	LUCKNOW	03-06-2025 01:31		11,53,456.04	11,53,456.04	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
400	ARL_FORM_CA_551		126717	0605-SCO-C-07	RAINEE AGROILS LIMITED	Kurukshetra, Haryana	03-06-2025 01:34		32,96,346.78	32,96,346.78	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
401	ARL_FORM_CA_549		126197	3804-P-01/0055	Ashutosh Kumar Rather alias Ashutosh Kumar Singh	Lucknow	03-06-2025 01:34		19,08,834.56	19,08,834.56	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
402	ARL_FORM_CA_515		173272	3018-ag-0059	ASHA DEVI	LUCKNOW	03-06-2025 01:46		5,41,226.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	5,41,226.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
403	ARL_FORM_CA_554		118298	3802-N-02/0078	ATUL TANDON	LUCKNOW	03-06-2025 02:11		25,22,115.06	25,22,115.06	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
404	ARL_FORM_CA_536		92275	3003-0-B7/03/06	GAURI SHANKAR SHARMA	LUCKNOW	03-06-2025 02:12		13,27,788.92	12,43,788.92	Homebuyers/ Allottees - Registry and possession	-	T ans out	0.000%	-	-	-	84,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
405	ARL_FORM_CA_557		226309	0102-27-0404	Manoj Kumar Jhamb HUF	sonipat	03-06-2025 02:23		66,14,191.08	65,90,179.08	Home Buyer/ Allottee	-	No	0.030%	-	-	-	24,012.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
406	ARL_FORM_CA_558		142289	3503-0-K/02/0139	ADITYA KUMAR UTTAM	lucknow	03-06-2025 02:34		-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
407	ARL_FORM_CA_561	291848, 291849		3802-N-01/0071, 3802-N-01/0072	Sarita Jaiswal	Lucknow	03-06-2025 02:36		35,29,561.84	35,29,561.84	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
408	ARL_FORM_CA_562		226834	3525-0-(G2/0012)A/SF	HEMANT SAXENA	LUCKNOW	03-06-2025 02:44		13,46,167.59	13,46,167.59	Home Buyer/ Allottee	-	No	0.000%	-	-	-	13,46,167.59	The claim form submitted is incomplete and/or contains incorrect information.
409	ARL_FORM_CA_563		237212	3802-N-03/0143	Kiran Shukla	Lucknow	03-06-2025 02:58		-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
410	ARL_FORM_CA_160		103566	3002-0-P02-8/15/05	Anupama Sharad	Lucknow	03-06-2025 03:03		12,58,446.58	12,58,446.58	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
411	ARL_FORM_CA_566		124186	0103-0-310403	Naveen Bhalla and Rekha Bhalla	New Delhi	03-06-2025 03:05		57,90,307.46	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	57,90,307.46	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
412	ARL_FORM_CA_570	193542, 114011		0501-0-G/7/0007	Anand Shanker Pandey	Lucknow	03-06-2025 03:14		26,60,652.32	26,60,652.32	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
413	ARL_FORM_CA_568		124350	0218-F-0070GF	VIPIN KUMAR JAIN , and VEERSHA JAIN - CO-OWNER	AGRA	03-06-2025 03:15		22,41,485.04	22,39,217.50	Home Buyer/ Allottee	-	No	0.010%	-	-	-	2,267.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
414	ARL_FORM_CA_573		98782	0114-C-G0004	MANJU SHARMA	SONIPAT HARYANA	03-06-2025 03:17		34,62,471.61	33,98,543.61	Home Buyer/ Allottee	-	No	0.016%	-	-	-	63,928.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
415	ARL_FORM_CA_560		122348	3802-N-03/0201	Deepika Singh	Lucknow	03-06-2025 03:19		-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
416	ARL_FORM_CA_576		282553	0501-0-C/8/0089	IGHITISH PANDEY AND SAPNA PANDEY	Lucknow	03-06-2025 03:23		11,78,958.90	6,57,845.21	Home Buyer/ Allottee	-	No	0.003%	-	-	-	5,21,013.69	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
417	ARL_FORM_CA_578		283073	0103-0-320803	AMIT TULI	Sonipat	03-06-2025 03:27		48,54,415.38	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	48,54,415.38	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
418	ARL_FORM_CA_586		161639	0057-0-1292	VIJAY JINDAL AND RIDIMA JINDAL	MOHALI	03-06-2025 03:52		-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
419	ARL_FORM_CA_592	206668, 217488		0501-0-F/2/0004, 0501-0-F/2/0003	Sarita Jaiswal	Lucknow	03-06-2025 04:06		47,89,196.91	-	Home Buyer/ Allottee	-	No	0.000%	-	-	47,89,196.91	-	Duplicate Claim - Latest claim has been verified.
420	ARL_FORM_CA_591		142015	3571-OLY-M/81-0201	ANOOP TANDON AND MEENAKSHI TANDON	LUCKNOW	03-06-2025 04:06		45,89,585.05	19,40,957.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	26,48,628.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
421	ARL_FORM_CA_594		293814	0570-0-H/28/0124	AJAY KUMAR VERMA	LUCKNOW	03-06-2025 04:12		52,69,083.48	27,67,248.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	25,01,835.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
422	ARL_FORM_CA_579		126320	3802-N-03/0259	Saroj Maurya	Lucknow	03-06-2025 04:14		22,63,413.33	20,65,413.33	Home Buyer/ Allottee	-	No	0.009%	-	-	-	1,98,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
423	ARL_FORM_CA_595		134699	3805-Q-01/0312	Ashutosh Kumar Rather alias/ Ashutosh Kumar Singh	Lucknow	03-06-2025 04:15		22,91,345.10	22,91,345.10	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
424	ARL_FORM_CA_596		125105	0218-F-0070FF	VEERSHA JAIN	AGRA	03-06-2025 04:16		17,34,161.98	17,34,161.98	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
425	ARL_FORM_CA_589		182578	3652-0-5-105	SEEMA DEVI	LUCKNOW	03-06-2025 04:31		9,63,876.74	9,63,876.74	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
426	ARL_FORM_CA_600		218048	3802-N-05/0259	AJAYA KUMAR TRIVEDI	LUCKNOW	03-06-2025 04:38		15,01,327.84	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	15,01,327.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
427	ARL_FORM_CA_587		97751	0114-F-G0002	ANITA BATRA	SONEPAT HARYANA	03-06-2025 04:47		35,63,624.25	35,63,611.25	Home Buyer/ Allottee	-	Yes	0.000%	-	-	13.00	-	Claim verified as per the books of account of CD made available to the resolution professional.
428	ARL_FORM_CA_605	268583 (Old Customer No. - 129955)		3802-N-01/0080 (Old unit - 3805-Q-01/0322)	MRS SANGEETA MAURYA	LUCKNOW	03-06-2025 04:49		18,49,462.06	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	18,49,462.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
429	ARL_FORM_CA_606		138822	3631-SME-I/81-1103	ROHINI SHRIVASTAVA PARUL SHRIVASTAVA PRACHI SHRIVASTAVA	LUCKNOW	03-06-2025 04:53		62,57,488.88	51,55,763.65	Home Buyer/ Allottee	-	No	0.024%	-	-	-	11,01,725.23	Duplicate Claim - Latest claim has been verified.
430	ARL_FORM_CA_609	Claim pertaining to other entity		Claim pertaining to other entity	KAPIL DEV SHARMA(1ST HOLDER) HARSH VARDHAN(2ND HOLDER)	UTTAR PRADESH	03-06-2025 05:03		67,00,174.19	-	Home Buyer/ Allottee	-	No	0.000%	-	-	67,00,174.19	-	Claim Pertaining To Other Entity
431	ARL_FORM_CA_611		154517	0209-0-10171	VEERSHA JAIN	AGRA	03-06-2025 05:06		31,89,847.23	31,89,847.23	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
432	ARL_FORM_CA_599		125034	3018-GF-0023	Subhash Chandra Maurya	Lucknow	03-06-2025 05:37		6,56,528.64	5,29,855.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	1,26,673.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
433	ARL_FORM_CA_617		238283	3571-OLY-M/81-0102	Poonam singh & Satish Singh sengar	Lucknow	03-06-2025 05:43		55,26,473.79	53,55,602.79	Home Buyer/ Allottee	-	No	0.031%	-	-	-	1,70,871.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
434	ARL_FORM_CA_619	Claim pertaining to other entity		Claim pertaining to other entity	UPASNA VARSHNEY PANT & LALIT PANT	GREATER NOIDA	03-06-2025 06:24		23,75,128.07	-	Home Buyer/ Allottee	-	No	0.000%	-	-	23,75,128.07	-	Claim Pertaining to Other Entity
435	ARL_FORM_CA_624		182293	3802-N-03/0173	ABHISHEK AGNIHOTRI	Lucknow	03-06-2025 07:18		18,33,870.27	16,78,562.75	Home Buyer/ Allottee	-	No	0.008%	-	-	-	1,55,307.52	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
436	ARL_FORM_CA_625		137968	3631-SME-I/83-0901	Yash Bali	Lucknow	03-06-2025 08:28		49,95,627.35	49,95,627.35	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
437	ARL_FORM_CA_632		51546	0502-0-A/4/0304	ROHIT CHATURVEDI	LUCKNOW (UP)	03-06-2025 08:44		-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
438	ARL_FORM_CA_13		133873	3631-SME-I/83-0503	PARTHA SARATHI GOUDA	LUCKNOW	03-06-2025 08:52		58,63,074.45	58,63,074.45	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
439	ARL_FORM_CA_644		106398	3002-P02-F/11/05	VIJAY CHAND	LUCKNOW	03-06-2025 10:57		10,97,216.83	10,94,677.83	Home Buyer/ Allottee	-	No	0.005%	-	-	-	2,539.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
440	ARL_FORM_CA_647	Claim pertaining to other entity		Claim pertaining to other entity	SHASHI BHUSHAN KUMAR	Greater Noida	03-06-2025 11:20		7,56,925.94	-	Home Buyer/ Allottee	-	No	0.000%	-	-	7,56,925.94	-	Claim Pertaining to Other Entity
441	ARL_FORM_CA_654	251884 (Old Customer Code - 196723)		3802-N-02/0146	Kalpana Tiwari	Lucknow	03-06-2025 11:44		31,21,061.55	29,83,064.75	Home Buyer/ Allottee	-	No	0.014%	-	-	-	1,37,996.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
442	ARL_FORM_CA_665	237222 (Old Customer No. 196822)		3802-N-01/0205 (Old Unit No. 4005-U-01/0130)	Shyam Narain Tiwari	Lucknow	03-06-2025 11:59		49,28,757.33	41,94,177.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	7,34,580.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
443	ARL_FORM_CA_676		136400	0102-19-1101	Hemant Gupta	Soniput, Haryana	03-06-2025 12:17		34,48,881.45	33,88,041.45	Home Buyer/ Allottee	-	No	0.016%	-	-	-	60,840.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
444	ARL_FORM_CA_626		192210	3653-0-T3/01/0010	PRAMENDRA KUMAR	lucknow	03-06-2025 12:30		8,89,031.13	8,89,031.13	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
445	ARL_FORM_CA_699		194125	3502-0-(G3/0093	SACHIN AGARWAL	LUCKNOW	03-06-2025 13:02		13,93,410.46	13,41,682.46	Home Buyer/ Allottee	-	No	0.006%	-	-	-	51,927.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
446	ARL_FORM_CA_704		161546	3804-P-02/010	SURESH KUMAR	LUCKNOW	03-06-2025 13:09		25,31,175.58	25,31,175.58	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
447	ARL_FORM_CA_705		131980	0102-36-0602	MAYANK GUPTA	SONIPAT	03-06-2025 13:09		65,10,046.35	65,10,046.35	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
448	ARL_FORM_CA_709		134707	0102-21-0603	NARESH KUMAR	SONIPAT	03-06-2025 13:11		39,72,128.61	39,72,128.61	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
449	ARL_FORM_CA_713		111026	4004-T-03/0204	Vimla Yadav	Lucknow	03-06-2025 13:23		32,23,506.61	32,23,506.61	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
450	ARL_FORM_CA_721		161549	3804-P-02/012	SURESH KUMAR	LUCKNOW	03-06-2025 13:41		25,23,323.84	25,23,323.84	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
451	ARL_FORM_CA_627	272288 (Old Customer No: 150793)		3803-O-01/0006 (Old Unit No. - 3804-P-03/0075)	Ms. Shivani Mehrotra	Lucknow	03-06-2025 13:49		21,40,320.00	14,79,620.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	6,60,700.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
452	ARL_FORM_CA_629		97044	3016-AGF-0143	SANJEEV BHASIN	LUCKNOW	03-06-2025 14:06		18,59,246.22	18,59,246.22	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
453	ARL_FORM_CA_628		126018	0102-28-0202	MR JATIN SAPRA & MRS POOJA SAPRA	Soniput	03-06-2025 14:08		60,14,958.51	60,14,958.51	Home Buyer/ Allottee	-	No	0.028%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
454	ARL_FORM_CA_630		271566	3803-O-01/0008	Ms. Shivani Mehrotra	Lucknow	03-06-2025 14:19		21,44,149.48	14,79,620.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	6,64,529.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

455	ARIL_FORM_CA_735	278295	3803-O-01/0098	PRANESH MISRA	LUCKNOW	03-09-2025 14:12	10,11,129.04	10,11,129.04	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
456	ARIL_FORM_CA_740	217828	3802-N-02/0020	Kamal Chand	Lucknow	03-09-2025 14:17	24,23,540.98	24,23,540.98	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
457	ARIL_FORM_CA_763	177166	3809-D-N/01/0081	MOHAMMAD RIZWAN FARRUKH AND SADAF FARRUKH	Lucknow	03-09-2025 14:59	36,66,589.71	36,66,589.71	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
458	ARIL_FORM_CA_764	278297	3803-O-01/0016	PRAGYESH MISRA	LUCKNOW	03-09-2025 14:59	12,56,251.23	12,56,251.23	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
459	ARIL_FORM_CA_765	152635	0057-0-1267	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 14:52	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
460	ARIL_FORM_CA_771	152636	0057-0-1268	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 15:01	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
461	ARIL_FORM_CA_776	152637	0057-0-1269	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 15:08	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
462	ARIL_FORM_CA_781	152638	0057-0-1270	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 15:16	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
463	ARIL_FORM_CA_784	178076	3803-O-038/0038	ADVENTURES ENTERPRISES PVT LTD	LUCKNOW	03-09-2025 15:20	34,50,105.73	3,60,548.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	30,89,557.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
464	ARIL_FORM_CA_789	152639	0057-0-1271	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 15:24	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
465	ARIL_FORM_CA_791	296997	3803-O-04/0094	Kailash Kshatri	Lucknow	03-09-2025 15:25	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
466	ARIL_FORM_CA_792	Claim pertaining to other entity	Claim pertaining to other entity	Umang Estates	Greater Noida	03-09-2025 15:26	1,65,90,573.93		Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,65,90,573.93	-	Claim Pertaining to Other Entity
467	ARIL_FORM_CA_635	146890	0102-16-0203	VIVEK KANT SAXENA	SONIPAT, HARYANA	03-09-2025 15:29	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
468	ARIL_FORM_CA_794	152640	0057-0-1272	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 15:31	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
469	ARIL_FORM_CA_798	288787	3802-N-03/0151	Kailash Kshatri	Lucknow	03-09-2025 15:37	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
470	ARIL_FORM_CA_799	178074	3803-O-038/0227	ADVENTURES ENTERPRISES PVT LTD	LUCKNOW	03-09-2025 15:38	31,94,349.30	16,45,015.30	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	15,49,334.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
471	ARIL_FORM_CA_800	152641	0057-0-1273	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 15:39	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
472	ARIL_FORM_CA_637	253202 (Old Customer Code - 106741)	3802-N-05/0038	SADAN LAL GUPTA	Lucknow	03-09-2025 15:39	23,80,352.17	23,80,352.17	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
473	ARIL_FORM_CA_39	129610	3807-D-P/03/0084	Aditya Singh	Lucknow	03-09-2025 15:45	29,41,438.55	29,17,619.31	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	23,819.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
474	ARIL_FORM_CA_805	176529	0057-0-1299	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 15:47	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
475	ARIL_FORM_CA_807	176535	0057-0-1300	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 15:53	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
476	ARIL_FORM_CA_814	176537	0057-0-1301	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 16:01	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
477	ARIL_FORM_CA_639	51546	0502-0-AA/0304	ROHIT CHATURVEDI	LUCKNOW (UP)	03-09-2025 16:07	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
478	ARIL_FORM_CA_817	278611	3802-N-05/0083	ADVENTURES ENTERPRISES PVT LTD	LUCKNOW	03-09-2025 16:08	26,04,260.27	25,99,260.27	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	5,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
479	ARIL_FORM_CA_821	138855	3804-P-04/0178	Waseeq Uddin Ahmed and Smt. Arbia Ahmad	Lucknow	03-09-2025 16:11	6,87,898.44	6,87,898.44	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
480	ARIL_FORM_CA_641	128875	3803-O-04/0346	VIJAY PRATAP	Lucknow	03-09-2025 16:11	40,92,096.37	40,92,096.37	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
481	ARIL_FORM_CA_388	177017	3809-N-N/01/0084	RAJESH KUMAR SRIVASTAVA	Lucknow	03-09-2025 16:20	1,12,72,021.71	1,12,72,021.71	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
482	ARIL_FORM_CA_828	277068	3802-N-05/0085A	ADVENTURES ENTERPRISES PVT LTD	LUCKNOW	03-09-2025 16:23	48,57,447.67		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	48,57,447.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
483	ARIL_FORM_CA_643	111709	0114-D-00401	AMIT SHARMA	SONEPAT, HARYANA	03-09-2025 16:25	39,35,372.91	39,35,372.91	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
484	ARIL_FORM_CA_838	277069	3803-O-04/0122	ADVENTURES ENTERPRISES PVT LTD	LUCKNOW	03-09-2025 16:28	48,57,447.67		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	48,57,447.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
485	ARIL_FORM_CA_845			Arun Mathur	Sonipat	03-09-2025 16:46	2,25,879.45		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,25,879.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
486	ARIL_FORM_CA_847	138851	3803-O-02/0015	Waseeq Uddin Ahmed and Smt. Arbia Ahmad	Lucknow	03-09-2025 16:46	15,13,822.04	10,74,863.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	4,38,759.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
487	ARIL_FORM_CA_648	142277	3503-D-K/01/0020	PADMA TRIPATHI	LUCKNOW	03-09-2025 16:52	9,38,598.58	2,40,785.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	6,97,813.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
488	ARIL_FORM_CA_857	129643	3807-O-03/0068	Subodh Kumar	Lucknow	03-09-2025 16:56	25,17,296.37		Home Buyer/ Allottee	-	No	0.000%	-	-	-	25,17,296.37	-	Duplicate Claim - Latest claim has been verified.
489	ARIL_FORM_CA_860	Claim pertaining to other entity	Claim pertaining to other entity	ADVENTURES ENTERPRISES PVT LTD	GREATER NOIDA	03-09-2025 16:58	26,59,783.99		Home Buyer/ Allottee	-	No	0.000%	-	-	-	26,59,783.99	-	Claim Pertaining to Other Entity
490	ARIL_FORM_CA_636	2228OOKING/00096/1	0222-S-0028	Mrs. Sudha Shrivastava	Agra	03-09-2025 17:09	18,17,039.40		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	18,17,039.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
491	ARIL_FORM_CA_640	97812	0114-B-02401	ASHOK KUMAR BATRA	SONEPAT, HARYANA	03-09-2025 17:09	32,73,039.49	32,73,039.49	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
492	ARIL_FORM_CA_865	177663	3807-D-N/02/0317	Vasita Rao	Lucknow	03-09-2025 17:03	33,65,594.63	33,65,594.63	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
493	ARIL_FORM_CA_870	Claim pertaining to other entity	Claim pertaining to other entity	Virendra Singh	Greater noida	03-09-2025 17:09	58,34,065.87		Home Buyer/ Allottee	-	No	0.000%	-	-	-	58,34,065.87	-	Claim Pertaining to Other Entity
494	ARIL_FORM_CA_871	Claim pertaining to other entity	Claim pertaining to other entity	ADVENTURES ENTERPRISES PVT LTD	GREATER NOIDA	03-09-2025 17:09	36,92,506.31		Home Buyer/ Allottee	-	No	0.000%	-	-	-	36,92,506.31	-	Claim Pertaining to Other Entity
495	ARIL_FORM_CA_645		118235	3802-N-02/0058	RAHUL DUBEY	LUCKNOW	03-09-2025 17:13	18,33,819.02	18,01,819.02	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	32,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
496	ARIL_FORM_CA_872		146890	0102-16-0203	VIVEK KANT SAXENA	SONIPAT, HARYANA	03-09-2025 17:16	83,93,066.71	81,67,109.55	Home Buyer/ Allottee	-	No	0.037%	-	-	-	-	2,25,957.16	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
497	ARIL_FORM_CA_656	84917, 75084	0501-0-G/2A/0009	Shri Kunt Tiwari	Lucknow	03-09-2025 17:22	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
498	ARIL_FORM_CA_655		271001	3048-O-CF/C/43	PRATIMA SINGH AND VAGHISTHA NARAYAN SINGH	LUCKNOW	03-09-2025 17:24	1,62,52,620.39	9,44,219.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	1,53,08,411.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
499	ARIL_FORM_CA_661		98428	0114-E-00501	Narender Kumar	Delhi	03-09-2025 17:29	40,55,189.67	39,17,799.40	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	1,37,390.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
500	ARIL_FORM_CA_28		146700	3807-D-N/03/0099	RAM GOPAL	LUCKNOW	03-09-2025 17:30	25,91,084.99		Home Buyer/ Allottee	-	No	0.000%	-	-	-	25,91,084.99	-	Duplicate Claim - Latest claim has been verified.
501	ARIL_FORM_CA_667		162323	3803-O-038/0101	SAMAR VIJAY SINGH	LUCKNOW	03-09-2025 17:39	14,26,617.89		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,26,617.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
502	ARIL_FORM_CA_666		290109	3502-D-J/01/0043	ASHISH KUMAR MISHRA	Lucknow	03-09-2025 17:33	30,13,637.65	29,67,737.65	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	45,900.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
503	ARIL_FORM_CA_660		98427	0114-E-01202	CHITRA WADHWA & ANIL KUMAR WADHWA	Sonipat	03-09-2025 17:35	37,03,478.11	37,03,477.50	Home Buyer/ Allottee	-	No	0.017%	-	-	-	0.61	-	Claim verified as per the books of account of CD made available to the resolution professional.
504	ARIL_FORM_CA_668		127819	0102-18-0304	RITU BHARDWAJ	SONIPAT	03-09-2025 17:39	36,38,052.41	28,55,657.17	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	7,82,395.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
505	ARIL_FORM_CA_653		92276	3003-D-B7/03/05	RAJWANTI SHARMA	LUCKNOW	03-09-2025 17:42	13,27,552.39	12,43,552.39	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	84,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
506	ARIL_FORM_CA_670		127605	0102-18-0301	MRS. USHA RANI WADHWA	KUNDLI, SONIPAT	03-09-2025 17:42	31,74,632.36	30,72,493.61	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	1,02,138.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
507	ARIL_FORM_CA_672	11890202		0105-0-A0433	RAM GOPAL GOYAL	SONIPAT	03-09-2025 17:43	5,57,930.44		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	5,57,930.44	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
508	ARIL_FORM_CA_663			151753 3525-0-I/02/0022/GF	Abhishek Singh	Lucknow	03-09-2025 17:48	83,84,532.64	65,05,286.00	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	18,79,246.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
509	ARIL_FORM_CA_673		143164	0218-F-0005GF	JITENDRA KUMAR SAXENA	AGRA	03-09-2025 17:49	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
510	ARIL_FORM_CA_677		281853	0057-0-0823	SHEETAL SETHI	MOHALI	03-09-2025 17:49	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
511	ARIL_FORM_CA_657	297136 (Old Customer no - 115749)	3802-N-03/0005G (Old unit: 3805-Q-03/0144)	RAM MUNSHI	Lucknow	03-09-2025 17:51	18,60,514.39	18,60,513.39	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	1.00	Claim verified as per the books of account of CD made available to the resolution professional.
512	ARIL_FORM_CA_896	Claim pertaining to other entity	Claim pertaining to other entity	Rajesh Kumar Agarwal	Greater Noida	03-09-2025 17:53	1,29,24,443.91		Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,29,24,443.91	-	Claim Pertaining to Other Entity
513	ARIL_FORM_CA_684		134684	3803-O-02/0040	Archana Singh	Lucknow	03-09-2025 18:04	29,06,790.74		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	29,06,790.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
514	ARIL_FORM_CA_683		118342	3802-N-03/0104	1. Atul Kumar Tiwari 2. Mahima Sharma	Lucknow	03-09-2025 18:06	33,57,401.36	33,57,401.36	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
515	ARIL_FORM_CA_903	Claim pertaining to other entity	Claim pertaining to other entity	Rajesh Kumar Agarwal	Greater Noida	03-09-2025 18:08	1,22,09,412.97		Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,22,09,412.97	-	Claim Pertaining to Other Entity
516	ARIL_FORM_CA_681		159485	3631-SME-I/82-1203	JAWAHAR LAL	LUCKNOW	03-09-2025 18:10	46,01,965.32	33,38,356.80	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	12,63,608.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
517	ARIL_FORM_CA_688		150460	3804-P-04/0162	NEENA RAI	LUCKNOW	03-09-2025 18:10	13,18,206.31	5,20,992.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	7,97,214.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

518	AFIL_FORM_CA_689	252800	3803-O-038/0156	Shweta Srivastava	Lucknow	03-06-2025 18:12	33,23,880.26	32,77,980.26		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	45,900.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
519	AFIL_FORM_CA_904	142072	3571-OLY-M/82-1102	ABHA PANDEY	LUCKNOW	03-06-2025 18:13	58,94,296.06	55,36,102.06		Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	3,58,194.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
520	AFIL_FORM_CA_678	211867	0209-0-Q0043	Mr Netai Singh	Agra	03-06-2025 18:14	47,30,077.10			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	47,30,077.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
521	AFIL_FORM_CA_686	297350	0122-E-4216	NIRMAL DEVI CHADHA	SONIPAT	03-06-2025 18:17	22,83,920.01	22,83,920.01		Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
522	AFIL_FORM_CA_693	130126	1809-O-O/04/0271	Dr. Sachin Khanduri	Lucknow	03-06-2025 18:28	32,11,594.86			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	32,11,594.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
523	AFIL_FORM_CA_694	90332	3003-O-A1/01/07	ANJALI VERMA	Lucknow	03-06-2025 18:22	8,17,018.76	8,17,012.76		Home Buyer/ Allottee	-	No	0.004%	-	-	6.00	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
524	AFIL_FORM_CA_695	51548	0502-O-A/A/0305	GIRISH PANDEY	LUCKNOW (UP)	03-06-2025 18:23	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
525	AFIL_FORM_CA_698	143183	0218-F-0005FF	NITENDRA KUMAR SAXENA	AGRA	03-06-2025 18:26	15,73,871.02	10,21,658.02		Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	5,52,215.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
526	AFIL_FORM_CA_692	131942	0102-36-0601	VIVEK SINGLA / RAJAT SINGLA	DELHI	03-06-2025 18:26	56,25,574.37	56,25,574.37		Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
527	AFIL_FORM_CA_697	97138	0105-O-C2764	KARAN BIR SURI AND NEERU SURI	SONEPAT	03-06-2025 18:26	23,05,070.96			Home Buyer/ Allottee	-	No	0.000%	-	-	23,05,070.96	-	-	Duplicate Claim - Latest claim has been verified.
528	AFIL_FORM_CA_691	242412	3018-AG-0009	Mrs SAVITA VISHWAKARMA	LUCKNOW	03-06-2025 18:31	31,76,228.35	31,04,292.11		Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	71,936.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
529	AFIL_FORM_CA_687	171853	3641-O-66/A13/0502	Shama Parveen	Lucknow	03-06-2025 18:36	7,85,239.74	7,85,239.74		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the UP RERA order proided with claim form and as per the books of account of CD made available to the resolution professional.
530	AFIL_FORM_CA_702	127619	0102-19-0304	RAMESH KUMAR MADAN & RAJ KUMARI	KUNDLI, SONIPAT	03-06-2025 18:37	35,94,960.54	34,91,082.82		Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	1,03,877.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
531	AFIL_FORM_CA_700	204802	1807-O-N/03/0218	Anita Ramsagar Yadav	IU/KNOW	03-06-2025 18:43	24,94,979.47	18,92,727.00		Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	6,02,252.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
532	AFIL_FORM_CA_708	133160	1807-O-N/03/0155	Mrs ANURADHA SHARMA	LUCKNOW	03-06-2025 18:43	21,50,665.97			Home Buyer/ Allottee	-	No	0.000%	-	-	21,50,665.97	-	-	Duplicate Claim - Latest claim has been verified.
533	AFIL_FORM_CA_707	119709	3018-UG-0089	RAM MUNSHI	Lucknow	03-06-2025 18:46	12,46,200.55	11,89,790.55		Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	56,410.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
534	AFIL_FORM_CA_710	166136	0501-0-G/7/0052	ARUNA YADAV	LUCKNOW	03-06-2025 18:59	-			Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
535	AFIL_FORM_CA_926	222349	3504-0-I/02/0036	ABHA PANDEY	lucknow	03-06-2025 18:59	11,12,600.00	2,78,145.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	8,34,455.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
536	AFIL_FORM_CA_701	294311	0105-0-B1052	Jorawar Singh Malik and Rajesh Devi	Sonipat	03-06-2025 18:52	52,27,358.46			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	52,27,358.46	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
537	AFIL_FORM_CA_685	137653	3631-SME-I/C2-0202	SUNIL SACHAN	LUCKNOW	03-06-2025 18:54	72,57,826.21	70,32,915.21		Home Buyer/ Allottee	-	No	0.032%	-	-	-	-	2,24,911.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
538	AFIL_FORM_CA_714	138279	3631-SME-I/81-0602	Ankit Agarwal	LUCKNOW	03-06-2025 18:58	41,73,358.55	41,73,358.55		Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
539	AFIL_FORM_CA_717	242467	1802-N-03/0001	Deepa Singh	Lucknow	03-06-2025 18:58	27,47,680.80			Home Buyer/ Allottee	-	No	0.000%	-	-	27,47,680.80	-	-	Duplicate Claim - Latest claim has been verified.
540	AFIL_FORM_CA_715	287713	0501-0-D/3/0158B	PHIDLI RAM	LUCKNOW	03-06-2025 18:59	-			Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
541	AFIL_FORM_CA_679	121356	3504-0-I/03/0179	Mithilesh	Lucknow	03-06-2025 19:00	18,44,689.18	4,28,933.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	14,15,756.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
542	AFIL_FORM_CA_933	130875	0102-27-0903	Dharampal	sonipat	03-06-2025 19:02	64,14,826.76	64,14,826.76		Home Buyer/ Allottee	-	No	0.029%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
543	AFIL_FORM_CA_396	238391	3571-OLY-M/82-0902	Somesh Kakkar	Lucknow	03-06-2025 19:02	-			Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
544	AFIL_FORM_CA_716	294472	0057-0-0468	Masoom Sushant Gumbhir	Mohali	03-06-2025 19:04	28,83,972.91			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	28,83,972.91	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
545	AFIL_FORM_CA_344	111037	4004-T-03/0124	Suman Pandey	Lucknow	03-06-2025 19:06	27,79,761.51	27,79,761.51		Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
546	AFIL_FORM_CA_718	127638	0102-18-1101	MRS. PARVEEN	Sonepat	03-06-2025 19:06	35,09,884.30	35,09,884.30		Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
547	AFIL_FORM_CA_937	223BOOKING/00122/1	0222-S-0060	Manoj kumar Yadav	Agra	03-06-2025 19:10	8,22,137.66	8,22,137.66		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
548	AFIL_FORM_CA_719	148969	3002-P/O-D/08/03	VEENA VERMA	LUCKNOW	03-06-2025 19:11	10,84,662.44	9,50,520.70		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	1,34,141.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
549	AFIL_FORM_CA_723	287716	0501-0-D/3/0158C	PHIDLI RAM	LUCKNOW	03-06-2025 19:18	-			Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
550	AFIL_FORM_CA_680	201262	0102-27-0203	Angad Singh Ahluwalia	sonipat	03-06-2025 19:19	48,34,107.67	48,32,471.67		Home Buyer/ Allottee	-	No	0.022%	-	-	1,636.00	-	-	Duplicate Claim - Latest claim has been verified.
551	AFIL_FORM_CA_726	134453	0103-0-080802	MR. SARVESH HASIJA (CUSTOMER CODE : 134453)	SONIPAT, HARYANA	03-06-2025 19:21	65,89,172.69			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	65,89,172.69	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
552	AFIL_FORM_CA_724	130866	0102-38-0501	Mamta Jain	Sonipat	03-06-2025 19:22	80,35,675.31	79,10,302.23		Home Buyer/ Allottee	-	No	0.036%	-	-	-	-	1,25,373.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
553	AFIL_FORM_CA_738	128922	3803-O-04/0431	SHAKUNTLA DEVI RATANI	LUCKNOW	03-06-2025 19:27	25,53,771.83	25,53,771.83		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
554	AFIL_FORM_CA_727	220389	1802-N-02/0158	Faraz Anwer	Lucknow	03-06-2025 19:28	21,51,221.92	20,78,221.92		Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	73,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
555	AFIL_FORM_CA_731	127758	0102-19-0603	ASHOK KUMAR	Kundli, Sonepat	03-06-2025 19:31	33,69,478.46	33,02,490.46		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	66,988.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
556	AFIL_FORM_CA_730	192046	3653-O-GF/0019	ARVIND KUMAR SINGH	LUCKNOW	03-06-2025 19:31	41,12,146.96	8,13,872.00		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	32,98,274.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
557	AFIL_FORM_CA_682	136404	3581-I01-602	Mithilesh Kumar Gupta	Lucknow	03-06-2025 19:37	27,17,594.54			Home Buyer/ Allottee	-	No	0.000%	-	-	27,17,594.54	-	-	Duplicate Claim - Latest claim has been verified.
558	AFIL_FORM_CA_734	203900	0209-0-L0195	MANJU SAGAR	AGRA	03-06-2025 19:38	19,90,671.14	68,543.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	19,22,128.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
559	AFIL_FORM_CA_662	96530	3003-0-B3/01/06	UMESH SINGH	LUCKNOW	03-06-2025 19:46	10,01,603.36	10,01,603.36		Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
560	AFIL_FORM_CA_966	101909	3002-P/O2-B/14/04	SACHCHIDA NAND MISHRA	LUCKNOW	03-06-2025 19:48	15,40,315.55	15,04,618.55		Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	35,697.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
561	AFIL_FORM_CA_743	84917, 75084	0501-0-G/2A/0009	Shri Kant Tiwari	Lucknow	03-06-2025 19:53	20,18,468.47	8,90,843.00		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	11,27,625.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
562	AFIL_FORM_CA_642	179403	0201-0-UG218	Madhu Manocha	Sonipat	03-06-2025 19:53	48,49,333.52	48,49,333.52		Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
563	AFIL_FORM_CA_744	157295	1807-O-O/02/0157	HARI OM SACHAN	LUCKNOW	03-06-2025 19:55	26,55,563.98	11,76,742.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	14,78,821.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
564	AFIL_FORM_CA_341	296203	3504-0-I/03/0037	YOGESH CHANDRA SHARMA	LUCKNOW	03-06-2025 19:55	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
565	AFIL_FORM_CA_746	119910	3018-UG-0078	Harish Chandra Tiwari	Lucknow	03-06-2025 19:56	28,62,961.52	17,70,051.00		Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	10,72,910.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
566	AFIL_FORM_CA_531	145233	3525-D-I/02/0233/FF	Neeraj Bhatt	Gorakhpur	03-06-2025 19:57	77,37,655.56	76,72,686.27		Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	64,969.29	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
567	AFIL_FORM_CA_749	241894	1802-N-03/0003A	Dr Sushil Kumar Gupta	LUCKNOW	03-06-2025 19:58	15,39,020.80			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	15,39,020.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
568	AFIL_FORM_CA_748	206055	3504-0-I/01/0072	CHANDAN KUMAR RAITANI	LUCKNOW	03-06-2025 20:02	27,69,704.77	11,63,491.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	15,86,213.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
569	AFIL_FORM_CA_754	171679	0553-O-C5/BHQ/0502	NAMITA SRIVASTAVA	LUCKNOW	03-06-2025 20:06	3,88,875.08	3,88,875.08		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
570	AFIL_FORM_CA_745	286713	0570-0-H/28/0123	Neera Singh	Lucknow	03-06-2025 20:07	17,91,616.44	11,87,534.25		Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	6,04,082.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
571	AFIL_FORM_CA_977	118081	1802-N-03/0171	Ranjana Agarwal	Lucknow	03-06-2025 20:08	17,30,504.96	17,30,504.96		Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
572	AFIL_FORM_CA_751	103120	1802-N-03/0263	AMIT KUMAR	LUCKNOW	03-06-2025 20:09	37,47,188.39	37,47,188.39		Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
573	AFIL_FORM_CA_739	115884	3502-D-I/01/0099	SACHI TRIPATHI	LUCKNOW	03-06-2025 20:10	53,95,756.34	26,82,223.00		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	27,13,533.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
574	AFIL_FORM_CA_756, AFIL_FORM_CA_785	296582, 296581	1802-N-02/0040, 1802-N-01/0195	GYANENDRA KUMAR SINGH	LUCKNOW	03-06-2025 20:13	15,07,220.55	15,07,220.55		Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
575	AFIL_FORM_CA_755	108469	3504-0-I/01/0100	HARI OM SACHAN	LUCKNOW	03-06-2025 20:14	15,31,245.53	3,97,526.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	11,33,719.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
576	AFIL_FORM_CA_757	241895	1802-N-03/0004A	DR SUSHIL KUMAR GUPTA	LUCKNOW	03-06-2025 20:17	31,99,717.44			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	31,99,717.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

577	AFIL_FORM_CA_120	Claim pertaining to other entity	Claim pertaining to other entity	Hariom Upadhyay Aruna Upadhyay	Greator Noida	03-06-2025 20:17	15,70,524.51		Home Buyer/ Allottee	-	No	0.000%	-	-	-	15,70,524.51	-	Claim Pertaining to Other Entity
578	AFIL_FORM_CA_981		129046	0225-H-0135	Beena	Agra	03-06-2025 20:17	26,95,433.29	11,79,457.89	Home Buyer/ Allottee	-	No	0.005%	-	-	-	15,15,975.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
579	AFIL_FORM_CA_759		110195	0209-0-90015	Ranjana	Agra	03-06-2025 20:17	27,14,571.56	3,48,030.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	23,66,541.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
580	AFIL_FORM_CA_729	288534, 288535	3571-OLY-M/B1-1204, 3571-OLY-M/B1-1304	Anand Singh & Snigdha Singh	Lucknow	03-06-2025 20:18	1,13,68,213.30	39,99,665.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	73,68,548.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
581	AFIL_FORM_CA_762		168963	3641-0-66/B11/0712	SATENDER KUMAR RAI	LUCKNOW	03-06-2025 20:29	2,08,267.51	2,08,267.51	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
582	AFIL_FORM_CA_988		151240	3806-0-N/05/0079	Shalini	Lucknow	03-06-2025 20:21	29,78,603.02	11,58,696.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	18,19,907.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
583	AFIL_FORM_CA_761		192066	3653-0-GF/0005	HARI OM TRIPATHI	LUCKNOW	03-06-2025 20:21	7,31,051.00	3,44,451.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	3,86,600.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
584	AFIL_FORM_CA_758		138523	0105-0-81888	Shobhana Upreti	Sonipat	03-06-2025 20:23	32,84,924.05		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	32,84,924.05	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
585	AFIL_FORM_CA_747		119316	3502-0-(/08/0199	Sunita Devi	Lucknow	03-06-2025 20:24	21,34,244.21	5,24,152.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	16,10,092.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
586	AFIL_FORM_CA_767		150989	3802-N-03/0146	BIPIN KUMAR SINGH	LUCKNOW	03-06-2025 20:24	41,28,569.58		Home Buyer/ Allottee	-	No	0.000%	-	-	-	41,28,569.58	-	Duplicate Claim - Latest claim has been verified.
587	AFIL_FORM_CA_760		146462	3807-O-/02/0080	Parmod Diwan	LUCKNOW	03-06-2025 20:28	24,66,424.80	24,66,424.80	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
588	AFIL_FORM_CA_766		132969	3631-SME-I/A1-GF08	AISHWERYA SRIVASTAVA	Lucknow	03-06-2025 20:28	19,24,735.63	2,82,226.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	16,42,509.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
589	AFIL_FORM_CA_773		141591	3803-O-038/0027	DR SUSHIL KUMAR GUPTA	LUCKNOW	03-06-2025 20:34	22,17,648.84	9,62,905.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	12,53,743.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
590	AFIL_FORM_CA_770		109293	3503-0-K/02/0154	MURLI DHAR RAITANI	LUCKNOW	03-06-2025 20:36	12,85,624.85	3,48,947.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	9,36,677.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
591	AFIL_FORM_CA_750		52646	0209-0-03137	MITHILESH YADAV	AGRA	03-06-2025 20:37	14,25,586.01	1,94,501.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	12,31,085.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
592	AFIL_FORM_CA_778		152359	0103-0-310603	Surender Dutt Sharma	Sonepat	03-06-2025 20:43	1.00	1.00	Homebuyers/ Allottees - Registry and possession	-	1 axis out	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
593	AFIL_FORM_CA_753		132698	3631-SME-I/62-0801	GAURI DWIVEDI	LUCKNOW	03-06-2025 20:46	49,35,870.82	22,26,511.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	27,09,359.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
594	AFIL_FORM_CA_742		179063	3809-0-N/02/0326	Ram Kumar Rathore	Lucknow	03-06-2025 20:47	39,01,545.53	38,01,545.53	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
595	AFIL_FORM_CA_777		170655	3644-0-K2/A1/0707	PREM CHAND GUPTA	Lucknow	03-06-2025 20:59	4,87,070.65	4,87,070.65	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
596	AFIL_FORM_CA_785		296581	3802-N-03/0195	GYANENDRA KUMAR SINGH	LUCKNOW	03-06-2025 20:51	8,95,655.48		Home Buyer/ Allottee	-	No	0.000%	-	-	-	8,95,655.48	-	Duplicate Claim - Latest claim has been verified.
597	AFIL_FORM_CA_783		171232	3644-0-K2/A1/0512	SHYAM MOHINI	LUCKNOW	03-06-2025 20:59	4,89,343.29	4,89,093.29	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	250.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
598	AFIL_FORM_CA_788		112285	3014-0-(/02/01	DEV PRAKASH MISHRA	LUCKNOW	03-06-2025 21:03	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
599	AFIL_FORM_CA_795		188074	4002-R-01/0238	PRATIMA TRIPATHI	LUCKNOW	03-06-2025 21:03	6,90,000.00	4,83,000.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	2,07,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
600	AFIL_FORM_CA_793		117091	3525-0-(/02/0233/SF	VINAY SRIVASTAVA	Lucknow	03-06-2025 21:04	68,20,753.37	45,15,459.29	Home Buyer/ Allottee	-	No	0.021%	-	-	-	23,05,294.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
601	AFIL_FORM_CA_782		118387	3006-0-N/02/0110	RAJEEV PANDEY	LUCKNOW	03-06-2025 21:11	23,32,588.29	23,32,588.29	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
602	AFIL_FORM_CA_796		109305	3504-0-(/04/0134	MURLI DHAR RAITANI	LUCKNOW	03-06-2025 21:12	12,60,480.00	3,21,968.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	9,38,512.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
603	AFIL_FORM_CA_790		127620	0102-19-0504	MS. CHITRA BHARDWAJ	Sonipat	03-06-2025 21:19	33,74,435.08	32,57,248.03	Home Buyer/ Allottee	-	No	0.015%	-	-	-	1,17,187.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
604	AFIL_FORM_CA_802		288293	3571-OLY-M/B1-1106	VIJAY KUMAR SINGH and KSHAMA SINGH	Lucknow	03-06-2025 21:21	38,20,733.57	38,20,733.57	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
605	AFIL_FORM_CA_811		124740	3018-GF-0083	AMARPREET TEJWANI	LUCKNOW	03-06-2025 21:30	26,88,314.52	26,88,314.52	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
606	AFIL_FORM_CA_780		128372	3802-N-02/0014	Deepika Kesri	Sonipat	03-06-2025 21:31	39,02,951.00	39,02,951.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
607	AFIL_FORM_CA_801	Claim pertaining to other entity	Claim pertaining to other entity	Saurabh Saran	Ansal Hi-Tech Townships Limited / Sushant Megapolis Project, Greater Noida, NCR		03-06-2025 21:31	57,24,596.16		Home Buyer/ Allottee	-	No	0.000%	-	-	57,24,596.16	-	Claim Pertaining to Other Entity
608	AFIL_FORM_CA_804		113755	3523-0-(/02/0154	AJAY KUMAR MAGAND	LUCKNOW	03-06-2025 21:35	49,31,307.69	47,11,823.00	Home Buyer/ Allottee	-	No	0.022%	-	-	-	2,19,484.69	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
609	AFIL_FORM_CA_815		137066	0102-38-0802	Bimla malik	Sonipat	03-06-2025 21:37	73,58,210.75	73,58,210.75	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
610	AFIL_FORM_CA_774		267126	0201-0-KT004	SANTRA DEVI	sonipat kundli	03-06-2025 21:38	45,59,994.00	38,24,853.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	7,35,141.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
611	AFIL_FORM_CA_812		88746	0105-0-D1051	RENU CHAUDHARY	SONIPAT	03-06-2025 21:39	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
612	AFIL_FORM_CA_820		295653	3641-0-66/A15/0208	MANISHA SRIVASTAVA	LUCKNOW	03-06-2025 21:40	4,93,649.36	4,93,649.36	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
613	AFIL_FORM_CA_819		127583	0102-18-0501	MR. PREM PARKASH SHARMA	KUNDLI, SONIPAT	03-06-2025 21:40	34,22,951.32	32,29,572.76	Home Buyer/ Allottee	-	No	0.015%	-	-	-	2,03,378.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
614	AFIL_FORM_CA_1021		203899	0209-0-10194	Pramod Kumar Sagar	Agra	03-06-2025 21:42	20,52,335.14	68,543.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	19,83,792.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
615	AFIL_FORM_CA_675		99557	3002-0-G/06/06	MAMTA SINGH	Lucknow	03-06-2025 21:43	9,16,654.41		Home Buyer/ Allottee	-	No	0.000%	-	-	-	9,16,654.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
616	AFIL_FORM_CA_823		109294	3502-0-(/08/0218	MURLI DHAR RAITANI	LUCKNOW	03-06-2025 21:45	14,00,520.62	3,91,146.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	10,09,374.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
617	AFIL_FORM_CA_825		140502	3803-O-038/0231	AMARPREET TEJWANI	LUCKNOW	03-06-2025 21:46	23,71,889.96	7,16,490.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	16,55,399.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
618	AFIL_FORM_CA_824		114187	3014-0-K/05/02	ANIL KUMAR KEDIA AND ANITA DEVI KEDIA	LUCKNOW	03-06-2025 21:59	69,92,880.49	69,92,880.49	Home Buyer/ Allottee	-	No	0.032%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
619	AFIL_FORM_CA_808	042U0176	0122-E-4161	USHA RANI SHARMA	SONIPAT	03-06-2025 21:55	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
620	AFIL_FORM_CA_775		183104	0114-B-C1201	PAWAN KUMAR GOEL	SONIPAT	03-06-2025 22:00	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
621	AFIL_FORM_CA_835		109296	3504-0-(/03/0012A	MURLI DHAR RAITANI	LUCKNOW	03-06-2025 22:05	21,53,512.81	5,84,586.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	15,68,926.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
622	AFIL_FORM_CA_832		274510	0501-0-A/A/0186	SHARAD KUMAR KHARE	Lucknow	03-06-2025 22:09	29,09,510.05		Home Buyer/ Allottee	-	No	0.000%	-	-	29,09,510.05	-	Duplicate Claim - Latest claim has been verified.
623	AFIL_FORM_CA_1036		99047	3002-0-F/06/06	Ramjay Singh	Lucknow	03-06-2025 22:16	8,69,276.32	8,69,276.32	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
624	AFIL_FORM_CA_839	Claim pertaining to other entity	Claim pertaining to other entity	Shweta Rastogi	Greater Noida	03-06-2025 22:11	49,09,751.09		Home Buyer/ Allottee	-	No	0.000%	-	-	49,09,751.09	-	Claim Pertaining to Other Entity
625	AFIL_FORM_CA_840		160166	0102-37-0301	Mr Vijay Rana	Sonipat, Haryana	03-06-2025 22:13	69,77,359.57	66,55,462.62	Home Buyer/ Allottee	-	No	0.031%	-	-	-	3,22,456.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
626	AFIL_FORM_CA_841		145018	0102-37-0602	MRS. BINNY KAKKAR (CUSTOMER CODE: 145018)	SONIPAT, HARYANA	03-06-2025 22:14	44,02,210.33	44,02,210.33	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
627	AFIL_FORM_CA_836		162231	3641-0-66/A22/0606	AMIT PATHAK	LUCKNOW	03-06-2025 22:15	3,83,540.28	3,83,540.28	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
628	AFIL_FORM_CA_827		138028	3611-K-62/0102	Shraddha Tiwari	Lucknow	03-06-2025 22:17	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
629	AFIL_FORM_CA_849		118350	3802-N-03/0210	ALOK KUMAR	LUCKNOW	03-06-2025 22:19	33,12,459.21	33,12,459.21	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
630	AFIL_FORM_CA_853		130871	0102-21-0703	RAKESH KUMAR	DELHI	03-06-2025 22:25	41,60,891.74	41,60,891.74	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
631	AFIL_FORM_CA_844		171588	3641-0-66/A1/0808	PRADEEP KUMAR	LUCKNOW	03-06-2025 22:25	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
632	AFIL_FORM_CA_816		117356	3002-PO2-H/07/03	RAKESH KUMAR DIKSHIT	LUCKNOW UTTAR PRADESH	03-06-2025 22:25	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
633	AFIL_FORM_CA_813		149836	3504-0-(/04/0121	Tonhk Jagwani	Lucknow	03-06-2025 22:25	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
634	AFIL_FORM_CA_856		84118	0505-0-F/1/0044/GF	MAHESH KUMAR DIXIT	LUCKNOW	03-06-2025 22:28	12,17,999.32	12,12,069.41	Home Buyer/ Allottee	-	No	0.006%	-	-	-	5,929.89	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
635	AFIL_FORM_CA_846		108019	0209-0-B0123	Rajan Sehgal	Agra	03-06-2025 22:33	45,34,718.19	36,85,358.19	Home Buyer/ Allottee	-	No	0.017%	-	-	-	8,49,360.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
636	AFIL_FORM_CA_852		97725	0114-0-GF003	Meena Thakur	Sonipat	03-06-2025 22:34	29,19,076.26	29,19,076.26	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.

637	APL_FORM_CA_866	134915	1805-Q-01/0039	abhishek patel	Lucknow	03-06-2025 22:26	19,79,460.98	17,14,061.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	2,65,399.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
638	APL_FORM_CA_830	242483	1803-O-038/0179	ARUN KUMAR SINGH	LUCKNOW	03-06-2025 22:26	39,89,903.78	39,89,903.78	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
639	APL_FORM_CA_858	119881	3018-GF-0067	SANTOSH KUMAR TIWARI	LUCKNOW	03-06-2025 22:27	6,85,136.16	2,79,061.75	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	4,06,074.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
640	APL_FORM_CA_863	136129	1803-O-04/0125	Mohammad Ahsan	Lucknow	03-06-2025 22:28	28,49,955.72	28,49,955.72	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
641	APL_FORM_CA_869	138852	1803-O-02/0108	Waseeq Uddin Ahmed and Smt. Arbia Ahmad	Lucknow	03-06-2025 22:29	11,00,986.30	10,80,986.30	Home Buyer/ Allottee	-	No	0.051%	-	-	-	-	20,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
642	APL_FORM_CA_859	297222	3525-D-(06/0526/GF	Yogesh Pandey	Lucknow	03-06-2025 22:41	81,53,968.86	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	81,53,968.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
643	APL_FORM_CA_867	264338	0102-18-0003	MRS. SUNITA AHUJA	SONIPAT	03-06-2025 22:43	24,94,487.01	4,24,102.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	20,70,385.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
644	APL_FORM_CA_862	97644	0114-B-0406	Sunil Kumar Sharma	SONIPAT	03-06-2025 22:47	32,93,919.66	32,93,919.66	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
645	APL_FORM_CA_868	144214	3503-D-K/02/0055	GHANSHYAM TEK CHANDANI	LUCKNOW	03-06-2025 22:49	17,98,879.73	14,82,680.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	3,16,199.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
646	APL_FORM_CA_854	142172	3571-DLY-M/81-0901	Pramila Maheshwari and Pooja Gupta	Lucknow	03-06-2025 22:50	33,04,632.32	33,04,632.32	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
647	APL_FORM_CA_874	97308	0502-D-C/2/0222	PINAKI BANERJEE	LUCKNOW	03-06-2025 22:52	30,35,090.23	16,97,647.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	13,37,443.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
648	APL_FORM_CA_879	287960	0570-D-IV/28/0161	PRAPUNJ AGARWAL	LUCKNOW	03-06-2025 22:56	6,10,602.01	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	6,10,602.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
649	APL_FORM_CA_1055	141817	0162-B-0365	VIJAY JINDAL AND RIDIKA JINDAL	MOHALI	03-06-2025 22:57	22,52,941.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	-	-	Duplicate Claim - Latest claim has been verified.
650	APL_FORM_CA_880	291820	0134-D-081	MUKESH KUMAR	SONIPAT	03-06-2025 22:57	20,77,293.15	-	Home Buyer/ Allottee	-	No	0.000%	-	-	20,77,293.15	-	-	Registry already Completed
651	APL_FORM_CA_741	161833	3644-D-K2/43/GF06	SHALINI AGRAWAL	LUCKNOW	03-06-2025 22:58	4,82,661.18	4,82,439.49	Home Buyer/ Allottee	-	No	0.002%	-	-	221.69	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
652	APL_FORM_CA_711	130872	1803-O-02/0036	Amar Deo Singh & Droupadi Singh	Lucknow	03-06-2025 22:59	13,88,826.65	2,68,272.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	11,20,554.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
653	APL_FORM_CA_883	171581	3641-D-K6/A15/0510	ARUN KUMAR SRIVASTAVA	LUCKNOW	03-06-2025 23:02	4,48,032.33	4,48,032.33	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
654	APL_FORM_CA_829	236422	0209-D-M0378	Babula Pradhan	Agra	03-06-2025 23:03	18,09,432.33	40,687.95	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	17,68,744.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
655	APL_FORM_CA_1058	124620	3018-UG-0083	RADHEY SHYAM SINGH	LUCKNOW	03-06-2025 23:05	21,29,956.01	-	Home Buyer/ Allottee	-	No	0.000%	-	-	21,29,956.01	-	-	Duplicate Claim - Latest claim has been verified.
656	APL_FORM_CA_671	177678	3807-D-N/02/0336	MOHIT VARSHNEY	LUCKNOW	03-06-2025 23:07	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
657	APL_FORM_CA_886			Sajjan Kumar	Sonipat	03-06-2025 23:08	4,51,298.63	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,51,298.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
658	APL_FORM_CA_861	98596	0114-F-E0501	Purnima Chhabra	Sonipat	03-06-2025 23:10	14,56,932.19	-	Home Buyer/ Allottee	-	No	0.000%	-	-	14,56,932.19	-	-	Duplicate Claim - Latest claim has been verified.
659	APL_FORM_CA_864	153316	3804-P-04/0218	RITU KAROLI and YOGESH KAROLI	LUCKNOW	03-06-2025 23:13	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
660	APL_FORM_CA_889	127636	0102-19-0002	MAHESH KANOJIYA & SUMAN LATA	KUNDLI, SONIPAT	03-06-2025 23:16	29,77,526.22	29,77,526.22	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
661	APL_FORM_CA_890	262429	3631-SME-I/81-0601	ARADHANA YADAV	Lucknow	03-06-2025 23:16	51,21,764.23	15,74,788.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	35,46,976.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
662	APL_FORM_CA_822			Max Heights Infrastructure Limited (Transferee Company of North Delhi Construction & Investment Private Limited) through its Director Mr. Naveen Narang	SECTOR-114 MOHALI PUNJAB	03-06-2025 23:21	53,88,295.24	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	53,88,295.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
663	APL_FORM_CA_569	103819	3804-P-04/0129	INDRA GUPTA	Lucknow	03-06-2025 23:21	27,31,818.65	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,31,818.65	-	-	Duplicate Claim - Latest claim has been verified.
664	APL_FORM_CA_891	116075	0209-D-03161	UPESH KUMAR GUPTA PRITI GUPTA	AGRA	03-06-2025 23:23	21,88,466.08	18,17,805.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	3,70,661.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
665	APL_FORM_CA_895	20490085	0501-D-C/4/0132	RAKESH AGARWAL	LUCKNOW	03-06-2025 23:24	13,91,099.55	2,79,041.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	11,12,058.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
666	APL_FORM_CA_893	140850	3504-D-L/03/0146	NEHA TEK CHANDANI	LUCKNOW	03-06-2025 23:25	15,26,375.71	4,89,000.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	10,37,375.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
667	APL_FORM_CA_898	116524	0222-S-0031	HIDAYAT MIR KHAN	Agra	03-06-2025 23:27	16,65,925.94	16,65,925.94	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
668	APL_FORM_CA_876	183559	1805-Q-04/0038	Chetna Singh and Mahendra Pratap Singh	LUCKNOW	03-06-2025 23:29	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
669	APL_FORM_CA_901	105259	3002-PO2-A/05/05	SHYAMA GUPTA	LUCKNOW	03-06-2025 23:33	10,40,860.83	10,40,860.83	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
670	APL_FORM_CA_900	130870	0102-21-0803	BHAWNA GERA	DELHI	03-06-2025 23:33	39,25,765.88	39,25,765.88	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
671	APL_FORM_CA_732	144056	3002-PO2-Q/03/01	Pradeep Kumar Sen & Rukmini Sen	Lucknow	03-06-2025 23:34	13,29,187.38	12,18,096.24	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	11,091.14	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
672	APL_FORM_CA_454	110862	3503-D-K/02/0068	APPLE INFRASTRUCTURE PRIVATE LIMITED	Lucknow	03-06-2025 23:34	13,78,918.49	13,78,918.49	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
673	APL_FORM_CA_633	228663	0209-D-M0384	Prabhakant Gautam	Agra	03-06-2025 23:36	20,47,373.02	-	Home Buyer/ Allottee	-	No	0.000%	-	-	20,47,373.02	-	-	Duplicate Claim - Latest claim has been verified.
674	APL_FORM_CA_899	173068	3525-D-(02/0021/FF	RANJANA GUPTA	LUCKNOW	03-06-2025 23:37	90,45,026.02	45,27,616.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	45,17,410.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
675	APL_FORM_CA_621	110863	3503-D-K/02/0072	APPLE INFRASTRUCTURE PRIVATE LIMITED	LUCKNOW	03-06-2025 23:38	14,57,591.90	14,57,591.90	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
676	APL_FORM_CA_897	93482	3003-D-82/GF/08	SHALU	LUCKNOW	03-06-2025 23:39	5,86,311.69	5,86,311.69	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
677	APL_FORM_CA_877	286020	0571-D-C9/1/0006	Bharadwaj Unibuild Private Limited	Lucknow	03-06-2025 23:42	2,58,23,822.83	59,12,329.00	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	1,99,11,593.83	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
678	APL_FORM_CA_769	126056	0037-B-1608	Jai Parkash Garg S/O Bhupinder Pal Garg & Munnesh garg S/O Jai Parkash Garg	Yamuna Nagar	03-06-2025 23:43	77,96,797.46	77,96,797.46	Home Buyer/ Allottee	-	No	0.036%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
679	APL_FORM_CA_882	157M0017	0201-D-GF113	Manju Goel and Neena Arora	Sonipat	03-06-2025 23:45	62,85,963.66	43,79,767.00	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	19,06,196.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
680	APL_FORM_CA_910	271668	3802-N-01/0064	RAJESH KUMAR SHUKLA	LUCKNOW	03-06-2025 23:53	8,67,636.02	8,35,432.02	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	32,204.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
681	APL_FORM_CA_622	110827	3504-D-L/03/0069	APPLE INFRASTRUCTURE PRIVATE LIMITED	LUCKNOW	03-06-2025 23:54	9,18,363.62	9,18,363.62	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
682	APL_FORM_CA_908	138304	3806-D-Q/02/0380	CHANDRA BHAN SINGH	lucknow	03-06-2025 23:57	36,29,788.22	-	Home Buyer/ Allottee	-	No	0.000%	-	-	36,29,788.22	-	-	Duplicate Claim - Latest claim has been verified.
683	APL_FORM_CA_912	126468	3021-UG-18	KAMLESH KUMAR SHUKLA	LUCKNOW	03-06-2025 23:57	13,24,905.19	11,22,203.98	Home Buyer/ Allottee	-	No	0.005%	-	-	2,02,701.21	-	-	Duplicate Claim - Latest claim has been verified.
684	APL_FORM_CA_906	114585	3503-D-K/02/0084	DEV PRAKASH MISHRA	SIDDHARTHNAGAR	03-06-2025 23:59	23,13,948.18	7,86,837.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	15,27,111.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
685	APL_FORM_CA_913	141613	3802-N-04/A/0015	SARITA	LUCKNOW	03-06-2025 23:59	14,26,392.49	3,29,223.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	10,97,169.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
686	APL_FORM_CA_909	127018	3021-AG-01	BRIJENDRA SINGH	LUCKNOW	03-06-2025 23:59	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
687	APL_FORM_CA_623	110828	3504-D-L/03/0070	APPLE INFRASTRUCTURE PRIVATE LIMITED	LUCKNOW	03-06-2025 00:01	9,18,363.62	9,18,363.62	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
688	APL_FORM_CA_919	171583	3644-D-K2/43/0710	RAJ KUMAR	LUCKNOW	03-06-2025 00:05	4,10,231.78	4,10,231.78	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
689	APL_FORM_CA_917	138288	3803-O-038/0055	SUSHANTA KUMAR GIRI	Lucknow	03-06-2025 00:07	33,67,306.11	33,67,306.11	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
690	APL_FORM_CA_923	141630	3803-O-04/0218	SARITA	LUCKNOW	03-06-2025 00:11	22,92,365.09	22,68,096.80	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	24,268.29	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
691	APL_FORM_CA_1076	212517	0209-D-M0198	Pradeep Kumar Sagar	Agra	03-06-2025 00:12	28,01,054.12	25,88,959.12	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	2,12,095.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
692	APL_FORM_CA_915	133561	0102-17-0704	Rajesh Bambah and Anshu Bambah	Sonipat	03-06-2025 00:12	28,03,772.34	28,03,772.34	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
693	APL_FORM_CA_878	120109	3621-J/B2-1102	Sadhana Srivastava	LUCKNOW	03-06-2025 00:15	32,71,994.99	32,71,994.99	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
694	APL_FORM_CA_925	154701	0102-26-1102	Rajbir Bansal	Sonipat	03-06-2025 00:15	97,22,195.96	97,22,195.96	Home Buyer/ Allottee	-	No	0.045%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
695	APL_FORM_CA_924	274355	3802-N-03/0059	RAJESH KUMAR SHUKLA	LUCKNOW	03-06-2025 00:16	5,88,953.11	2,03,807.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	3,85,146.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
696	APL_FORM_CA_914	240506	0122-E-4207	RACHNA AGGARWAL	KUNDLI SONIPAT HARYANA	03-06-2025 00:19	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
697	APL_FORM_CA_921	258172	3803-O-01/0087	PRATIMA DWIVEDI	LUCKNOW	03-06-2025 00:28	41,96,904.29	41,96,904.29	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

698	AIRL_FORM_CA_929		141614	1802-N-04(A)/0021	SARITA	LUCKNOW	03-09-2025 00:25	17,10,319.30	3,30,163.96	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	13,80,155.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
699	AIRL_FORM_CA_507		241182	1805-Q-02/0335A	Anil Kumar Srivastava	Lucknow	03-09-2025 00:25	38,43,485.14	13,60,623.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	24,82,862.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
700	AIRL_FORM_CA_902	243157, 243156		1802-N-01/0212, 1802-N-01/0211	Arvind Kumar	Lucknow	03-09-2025 00:27	60,99,232.84		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	60,99,232.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
701	AIRL_FORM_CA_905		137243	1804-P-01/0133	Mohd. Salahuddin	Lucknow	03-09-2025 00:28	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
702	AIRL_FORM_CA_930		104029	0103-0-290302	MR. DEEPAK PARWANA AND MRS. SEEMA PARWANA (CUSTOMER CODE : 104029)	SONIPAT, HARYANA	03-09-2025 00:29	86,63,790.93	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	86,63,790.93	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
703	AIRL_FORM_CA_934		141039	3631-SME-I/81-0104	SHIV JI SINGH	Lucknow	03-09-2025 00:33	51,18,035.19	51,18,035.19	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
704	AIRL_FORM_CA_927		108624	3503-0-4/02/0200	VIMLESH PRATAP SINGH AND KRISHNA LATA YADAV	LUCKNOW	03-09-2025 00:35	31,50,097.17	31,50,097.17	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
705	AIRL_FORM_CA_1082	Claim pertaining to other entity	Claim pertaining to other entity	Lakshmi Trivedy	Noida	03-09-2025 00:28	-	24,61,051.14	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	24,61,051.14	-	Claim Pertaining to Other Entity
706	AIRL_FORM_CA_936		141595	1802-N-02/0174	RAJESH KUMAR SINGH	LUCKNOW	03-09-2025 00:28	29,56,024.60	5,98,717.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	23,57,307.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
707	AIRL_FORM_CA_932		136802	1807-O-03/0106	Abheesh Khare and Shalini Khare	Lucknow	03-09-2025 00:28	46,87,073.57	46,87,073.57	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
708	AIRL_FORM_CA_938		102964	3002-D-P02-C/16/02	SUDHA AWASTHI	lucknow	03-09-2025 00:41	13,68,306.92	7,86,287.69	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	5,82,019.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
709	AIRL_FORM_CA_939		185762	1866-0-87/GF/02	Mithilesh Chandra Pandey	Lucknow	03-09-2025 00:46	18,41,694.04	15,83,026.03	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	2,58,668.01	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
710	AIRL_FORM_CA_942		112394	4005-U-03/0089	richa newatia	Lucknow	03-09-2025 00:46	48,62,463.91	47,17,834.91	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	1,44,629.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
711	AIRL_FORM_CA_940		286948	0570-0-W/28/0053	AJEET KUMAR YADAV & SHARAD KUMAR KHARE	LUCKNOW	03-09-2025 00:49	16,19,882.49	16,19,882.49	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
712	AIRL_FORM_CA_1084		83907	0505-0-G/3/0178/GF	GAJENDRA NARAYAN SINGH	LUCKNOW	03-09-2025 00:59	14,40,602.50	11,93,113.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	2,47,489.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
713	AIRL_FORM_CA_946		154700	0102-26-1101	Hitesh Bansl	Sonipat	03-09-2025 00:59	97,23,755.66	97,23,739.66	Home Buyer/ Allottee	-	No	0.041%	-	-	-	16.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
714	AIRL_FORM_CA_947		141596	1804-P-01/0134	RAJESH KUMAR SINGH	LUCKNOW	03-09-2025 00:51	19,22,288.71	6,65,983.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	12,56,305.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
715	AIRL_FORM_CA_945		267146	3803-0-04/0135	BRIJENDRA SINGH	LUCKNOW	03-09-2025 00:52	27,24,402.19	27,24,402.19	Home Buyer/ Allottee	-	Yes	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
716	AIRL_FORM_CA_948		271665	0102-28-0003	MUNI RAM GARG AND RITU GARG	SONIPAT	03-09-2025 00:53	47,66,145.72	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	47,66,145.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
717	AIRL_FORM_CA_722		292246	3021-AG-83	VINOD KUMAR JAISWAL	LUCKNOW	03-09-2025 00:54	24,98,186.02	24,98,186.02	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
718	AIRL_FORM_CA_950		287752	0124-0-051	MR. DEEPAK PARWANA AND MRS. SEEMA PARWANA	SONIPAT, HARYANA	03-09-2025 00:55	40,74,410.96	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	40,74,410.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
719	AIRL_FORM_CA_952		102556	0218-F-0003/GF	VIMLESH MISHRA W/O VIRENDRA MISHRA & VIRENDRA MISHRA S/O MOOL CHAND MISHRA	Agra	03-09-2025 00:56	14,14,913.07	14,14,913.07	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
720	AIRL_FORM_CA_953		134525	0102-38-1202	Ankur Seth	Sonipat, Haryana	03-09-2025 00:59	75,18,087.29	75,18,087.29	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
721	AIRL_FORM_CA_949		133830	1802-N-03/0081	MALTI DEVI	LUCKNOW	03-09-2025 00:59	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
722	AIRL_FORM_CA_959		188046	1807-O-03/03/0067	JAI RAJ	Lucknow	03-09-2025 01:00	30,06,528.92	-	Home Buyer/ Allottee	-	No	0.000%	-	-	30,06,528.92	-	-	Duplicate Claim - Latest claim has been verified.
723	AIRL_FORM_CA_951		132618	3631-SME-I/82-0702	Pawan Kumar Rai	Lucknow	03-09-2025 01:00	45,17,666.35	45,17,666.35	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
724	AIRL_FORM_CA_957		272083	1802-N-03/0106	Pratima Mishra	Lucknow	03-09-2025 01:02	27,04,070.42	27,04,070.42	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
725	AIRL_FORM_CA_958	Claim pertaining to other entity	Claim pertaining to other entity	Krishna Bhanu Rastogi	Greater Noida	03-09-2025 01:02	49,03,257.10	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	49,03,257.10	-	-	Claim Pertaining to Other Entity
726	AIRL_FORM_CA_943		107225	3016-AGF-0101	MANOJ KUMAR SHUKLA	LUCKNOW	03-09-2025 01:02	84,21,401.06	52,09,410.31	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	32,11,990.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
727	AIRL_FORM_CA_956		212351	3803-O-04/0084	KALYANI SINGH	LUCKNOW	03-09-2025 01:03	33,40,371.74	33,40,371.74	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
728	AIRL_FORM_CA_962		148084	3814-GF-Q/04/0358	COL G SHAMILA GODWIN	LUCKNOW	03-09-2025 01:07	33,15,332.96	32,81,231.48	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	34,101.48	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
729	AIRL_FORM_CA_963		147910	1804-P-01/0052	Anuj Srivastava and Arun Pratap Singh	Lucknow	03-09-2025 01:10	31,63,011.12	31,62,011.12	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
730	AIRL_FORM_CA_964		283947	1802-N-03/0141	CHITRA VERMA	LUCKNOW	03-09-2025 01:14	23,15,344.03	7,09,152.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	16,06,192.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
731	AIRL_FORM_CA_941		123985	1805-Q-02/0086	Krishna Yadav	LUCKNOW	03-09-2025 01:19	22,37,357.70	22,26,357.70	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	10,800.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
732	AIRL_FORM_CA_968		210876	3502-0-/08/0246	SHALINI MISHRA AND VIKAS MISHRA	LUCKNOW	03-09-2025 01:21	12,85,973.64	5,99,158.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	6,86,815.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
733	AIRL_FORM_CA_965		296697	3506-0-M/01A/0085	SANT PRASAD SINGH	LUCKNOW	03-09-2025 01:26	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
734	AIRL_FORM_CA_1087		270046	1802-N-01/0091	Sangeeta Mishra	Lucknow'	03-09-2025 01:29	18,11,379.40	17,89,291.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	22,088.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
735	AIRL_FORM_CA_972		118391	1802-N-02/0153	HARIOM BAJAJ	LUCKNOW	03-09-2025 01:34	17,52,782.96	-	Home Buyer/ Allottee	-	No	0.000%	-	-	17,52,782.96	-	-	Duplicate Claim - Latest claim has been verified.
736	AIRL_FORM_CA_974		215045	1802-N-01/0215	RITU SINGH	LUCKNOW	03-09-2025 01:34	1,14,63,914.07	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,14,63,914.07	-	-	Duplicate Claim - Latest claim has been verified.
737	AIRL_FORM_CA_975		267367	3803-O-04/0156	JAINENDRA PRASAD MISHRA	LUCKNOW	03-09-2025 01:39	24,65,473.97	24,65,473.97	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
738	AIRL_FORM_CA_973		138041	3803-O-02/0247	JYOTI SONKAR	LUCKNOW	03-09-2025 01:39	52,79,658.07	52,41,561.07	Home Buyer/ Allottee	-	No	0.024%	-	-	-	-	38,097.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
739	AIRL_FORM_CA_979		142376	1802-N-05/0019	VINEETA MISHRA	LUCKNOW	03-09-2025 01:45	22,91,580.95	8,28,468.13	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	14,63,112.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
740	AIRL_FORM_CA_922	118715, 115254		3002-P02-D/12/05	Rajesh Gupta	Lucknow	03-09-2025 01:45	12,04,215.71	12,04,215.71	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
741	AIRL_FORM_CA_984		110570	3504-0-L/04/0135	Krishna Bhanu Rastogi	Lucknow	03-09-2025 01:50	13,21,768.32	4,71,235.60	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	8,50,532.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
742	AIRL_FORM_CA_982		135783	3802-N-05/0214	Dr Aditya Bhushan Pant	Lucknow	03-09-2025 01:52	52,74,093.25	-	Home Buyer/ Allottee	-	No	0.000%	-	-	52,74,093.25	-	-	Duplicate Claim - Latest claim has been verified.
743	AIRL_FORM_CA_989		215044	1802-N-01/0029	RITU SINGH	LUCKNOW	03-09-2025 01:55	9,18,735.50	-	Home Buyer/ Allottee	-	No	0.000%	-	-	9,18,735.50	-	-	Duplicate Claim - Latest claim has been verified.
744	AIRL_FORM_CA_976	Claim pertaining to other entity	Claim pertaining to other entity	Ravi Dev	Greater Noida	03-09-2025 01:58	1,42,67,932.21	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,42,67,932.21	-	-	Claim Pertaining to Other Entity
745	AIRL_FORM_CA_985		97250	0502-0-G/7/0114	MR. VIJAY HARI ARYA	Lucknow	03-09-2025 02:02	16,26,619.61	16,26,619.52	Home Buyer/ Allottee	-	No	0.007%	-	-	0.09	-	-	Claim verified as per the books account of CD made available to the resolution professional.
746	AIRL_FORM_CA_992		215046	1802-N-01/0216	RITU SINGH	LUCKNOW	03-09-2025 02:11	9,18,735.50	-	Home Buyer/ Allottee	-	No	0.000%	-	-	9,18,735.50	-	-	Duplicate Claim - Latest claim has been verified.
747	AIRL_FORM_CA_996		210192	0209-D-02097	PRADEEP DUBEY	AGRA	03-09-2025 02:14	23,97,936.72	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	23,97,936.72	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
748	AIRL_FORM_CA_997		215042	1802-N-01/0028	RITU SINGH	LUCKNOW	03-09-2025 02:16	9,18,735.50	-	Home Buyer/ Allottee	-	No	0.000%	-	-	9,18,735.50	-	-	Duplicate Claim - Latest claim has been verified.
749	AIRL_FORM_CA_960		173025	0162-B-0112	Navjit Singh Sandhu	SAS NAGAR (Mohali)	03-09-2025 02:17	2,41,42,547.12	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	2,41,42,547.12	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
750	AIRL_FORM_CA_990		177199	3806-0-N/01/0017	Pradeep Kumar Gautam and Meenu	LUCKNOW	03-09-2025 02:18	36,77,181.44	36,77,181.44	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
751	AIRL_FORM_CA_911		146271	3803-O-02/0254	Sushma Mishra	Lucknow	03-09-2025 02:19	1,15,58,400.00	1,00,500.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,14,57,900.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
752	AIRL_FORM_CA_999		178523	0102-28-0601	Rajesh Kundu & Kavita Kundu	Sonipat	03-09-2025 02:24	58,24,226.19	58,24,226.19	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
753	AIRL_FORM_CA_967		65892	0503-0-C/3/0070	SANGEETA GOEL AND ANANYA GOEL	LUCKNOW	03-09-2025 02:24	19,07,277.15	19,07,277.15	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
754	AIRL_FORM_CA_978		138687	3631-SME-I/C2-0502	VIVEK SHARMA	LUCKNOW	03-09-2025 02:26	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
755	AIRL_FORM_CA_1000		190045	0209-D-03197	Shashi Kumar	Agra	03-09-2025 02:26	28,42,139.99	13,43,259.10	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	14,98,880.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
756	AIRL_FORM_CA_1002		215047	1804-P-02/195	RITU SINGH	LUCKNOW	03-09-2025 02:26	37,36,240.07	-	Home Buyer/ Allottee	-	No	0.000%	-	-	37,36,240.07	-	-	Duplicate Claim - Latest claim has been verified.
757	AIRL_FORM_CA_1004		180169	1802-N-03/0172	SUSHIL KUMAR MISHRA	LUCKNOW	03-09-2025 02:28	17,64,587.02	-	Home Buyer/ Allottee	-	No	0.000%	-	-	17,64,587.02	-	-	Duplicate Claim - Latest claim has been verified.
758	AIRL_FORM_CA_1003	Claim pertaining to other entity	Claim pertaining to other entity	Akhil Gupta	Greater Noida, Gautam Buddh Nagar District	03-09-2025 02:29	21,37,188.79	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	21,37,188.79	-	-	Claim Pertaining to Other Entity
759	AIRL_FORM_CA_983		177703	3807-O-N/02/0351	Mr Atul Kumar Upadhyay and Mrs. Aradhana Upadhyay	Lucknow	03-09-2025 02:29	32,23,660.23	32,23,660.23	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
760	AIRL_FORM_CA_1007		135666	3809-0-P/02/0138	Ravindra Nath Parbhari & Renu Parbhari	Lucknow, Uttar Pradesh	03-09-2025 02:34	31,62,794.86	23,63,094.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	7,99,700.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

761	AFIL_FORM_CA_1005		148577	0102-14-1102	Aditi Kapur	Sonepat	03-09-2025 02:54	46,02,459.00	30,74,465.75		Homebuyers/ Allottees - Registry and possession	-	E ass out	0.000%	-	-	-	-	15,27,993.25	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
762	AFIL_FORM_CA_994		146415	3804-P-01/0081	SANGEETA DEVI	Lucknow	03-09-2025 02:41	27,31,968.02	26,88,562.02		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	43,406.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
763	AFIL_FORM_CA_597	Claim pertaining to other entity	Claim pertaining to other entity	AVINASH MEHRA	adjoining Greater Noida		03-09-2025 02:46	25,50,923.01			Home Buyer/ Allottee	-	No	0.000%	-	-	-	25,50,923.01	-	Claim Pertaining to Other Entity
764	AFIL_FORM_CA_434		103837	3802-N-05/0168	RITA CHANDRA	LUCKNOW	03-09-2025 02:47	41,65,556.67	41,48,956.67		Home Buyer/ Allottee	-	No	0.039%	-	-	-	-	16,600.00	Duplicate Claim - Latest claim has been verified.
765	AFIL_FORM_CA_1008	Claim pertaining to other entity	Claim pertaining to other entity	RAVI DEV	Greater Noida		03-09-2025 02:59	3,42,32,737.49			Home Buyer/ Allottee	-	No	0.000%	-	-	-	3,42,32,737.49	-	Claim Pertaining to Other Entity
766	AFIL_FORM_CA_1011		185023	3866-D-84/01/01	Sriteesh Kumar Singh & Janhvi Singh	Lucknow	03-09-2025 02:52	18,00,958.18			Home Buyer/ Allottee	-	No	0.000%	-	-	-	18,00,958.18	-	Duplicate Claim - Latest claim has been verified.
767	AFIL_FORM_CA_995		193588	3631-SME-I/82-0903	Manish Tiwari	Lucknow	03-09-2025 02:55	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
768	AFIL_FORM_CA_1017		154315	D209-D-R0038	Sandeep Kumar Dubey	Agra	03-09-2025 03:00	21,88,216.21			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	21,88,216.21	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
769	AFIL_FORM_CA_1013		122102	0162-A-0063-AR	Navjit Singh Sandhu	SAS NAGAR (Mohali)	03-09-2025 03:00	3,41,42,547.12			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	3,41,42,547.12	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
770	AFIL_FORM_CA_33		284462	0569-D-0100	Vikas Kumar Dwivedi	Lucknow	03-09-2025 03:03	97,11,546.46	96,33,024.46		Home Buyer/ Allottee	-	No	0.044%	-	-	-	-	78,522.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
771	AFIL_FORM_CA_1019		151590	3803-O-03/0165	Rakesh Kumar Srivastava	Lucknow	03-09-2025 03:04	47,67,521.79	47,67,521.79		Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
772	AFIL_FORM_CA_1018		158491	3631-SME-I/C2-0303	NISHANT SHUKLA AND ARCHANA SHUKLA	LUCKNOW	03-09-2025 03:07	69,27,979.37	64,45,156.61		Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	4,82,822.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
773	AFIL_FORM_CA_1012		132069	0102-16-0304	KARNAIL SINGH BAWA	SONEPAT	03-09-2025 03:11	42,48,399.14	42,48,399.14		Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
774	AFIL_FORM_CA_1025		130592	3621-J/83-0403	JAIMENDRA PRASAD MISHRA	LUCKNOW	03-09-2025 03:20	40,37,669.31	40,37,669.31		Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
775	AFIL_FORM_CA_1026		118322	3802-N-03/0185	Arvind Jaiswal	Lucknow	03-09-2025 03:21	24,76,033.75	24,76,033.75		Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
776	AFIL_FORM_CA_1024		274395	3802-N-02/0280	VIRENDRA KUMAR RAI	LUCKNOW	03-09-2025 03:21	15,60,572.26	15,30,462.26		Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	30,110.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
777	AFIL_FORM_CA_1027		147475	0102-21-0801	Bhupender Singh arora	New DELHI	03-09-2025 03:21	26,80,738.15	26,80,738.15		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
778	AFIL_FORM_CA_1029		147651	0102-15-0202	ATUL JAIN	Kundli Sonepat	03-09-2025 03:23	40,01,425.05			Home Buyer/ Allottee	-	No	0.000%	-	-	-	40,01,425.05	-	Duplicate Claim - Latest claim has been verified.
779	AFIL_FORM_CA_1022		248659	3631-SME-I/82-0401	Chanda Kaushal	Lucknow	03-09-2025 03:24	52,06,735.58	28,18,664.90		Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	23,88,070.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
780	AFIL_FORM_CA_1023		154458	D209-D-D3192	RINKAL DUBEY	AGRA	03-09-2025 03:27	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
781	AFIL_FORM_CA_1032		165181	3644-D-K2/A5/0810	RAVINDRA	LUCKNOW	03-09-2025 03:28	3,31,024.11			Home Buyer/ Allottee	-	No	0.000%	-	-	-	3,31,024.11	-	Duplicate Claim - Latest claim has been verified.
782	AFIL_FORM_CA_1040				MANISH PANDEY	Lucknow	03-09-2025 03:47	5,76,602.74			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,76,602.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
783	AFIL_FORM_CA_1041		147651	0102-15-0202	ATUL JAIN	KUNDLI, SONIPAT	03-09-2025 03:48	40,01,425.05	40,01,425.05		Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
784	AFIL_FORM_CA_1042		141753	3807-D-01/02/0153	Ajay Kumar Srivastava	Lucknow	03-09-2025 03:52	24,99,631.46	24,99,631.46		Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
785	AFIL_FORM_CA_1039		176583	D089-D-109/29-GF	Archana w/o Jagdish Kumar , Jagdish Kumar	Mohali	03-09-2025 03:53	53,85,514.82			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	53,85,514.82	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
786	AFIL_FORM_CA_1037		170830	3644-D-K2/A2/0407	AMRITA TRIVEDI	LUCKNOW	03-09-2025 03:54	4,58,091.64	4,58,091.64		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
787	AFIL_FORM_CA_1043		131892	0102-36-0401	Sulochana Dahiya & Anurodh Dahiya	Sonipat	03-09-2025 03:56	65,41,540.00	65,41,540.00		Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
788	AFIL_FORM_CA_1046		209411	3804-P-01/0122	VIJAY LAXMI DEVI	LUCKNOW	03-09-2025 04:04	19,42,138.31	19,42,138.31		Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
789	AFIL_FORM_CA_1044		146272	3803-O-04/0024	Sushma Mishra	Lucknow	03-09-2025 04:05	2,03,43,769.86	31,11,700.00		Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	1,72,32,069.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
790	AFIL_FORM_CA_574		126917	0164-D-246GF	Lt Col Jagmohan singh bhabra	Mohali	03-09-2025 04:09	67,95,411.00	62,15,928.00		Home Buyer/ Allottee	-	No	0.039%	-	-	-	-	5,79,483.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
791	AFIL_FORM_CA_1048		162283	0102-38-0402	Kavita Rana	Sonipat,Haryana	03-09-2025 04:17	75,53,239.49	74,53,607.49		Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	99,632.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
792	AFIL_FORM_CA_1035		107145	3002-PD2-D/04/01	BHANU PRAKASH CHATURVEDI	Lucknow	03-09-2025 04:17	15,17,542.51	14,81,572.89		Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	35,969.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
793	AFIL_FORM_CA_1051		204316	0225-R-0052	COLONEL BRIJ KISHORE SHARMA	AGRA	03-09-2025 04:19	76,84,808.76	68,61,868.12		Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	8,22,940.64	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
794	AFIL_FORM_CA_1049		118897	3802-N-02/0071	SANJEEV KUMAR	Lucknow	03-09-2025 04:22	25,82,033.91	25,80,385.91		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	1,648.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
795	AFIL_FORM_CA_888		114593	3002-PD2-H/51/06	NAVIN KUMAR S/O G.N.SRIVASTAVA & ANUPAMA MISRA D/O PRATAP SHANKAR saroja	LUCKNOW	03-09-2025 04:29	29,59,502.52	29,59,502.52		Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
796	AFIL_FORM_CA_1050	Claim pertaining to other entity	Claim pertaining to other entity	Vinod Kumar Jain	Noida		03-09-2025 04:34	9,18,026.09			Home Buyer/ Allottee	-	No	0.000%	-	-	-	9,18,026.09	-	Claim Pertaining to Other Entity
797	AFIL_FORM_CA_26		112584	3522-D-I/06/B095	Colonel Vikas Pandey	Lucknow	03-09-2025 04:36	94,09,336.65			Home Buyer/ Allottee	-	No	0.000%	-	-	-	94,09,336.65	-	Duplicate Claim - Latest claim has been verified.
798	AFIL_FORM_CA_1057	223BOOKING/00102/1		0222-S-0034	SUJIYA KANT SHARMA	Agra	03-09-2025 04:36	8,05,227.61	8,05,227.61		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
799	AFIL_FORM_CA_16		147629	3802-N-05/0058	Rajeev Kumar Awasthi	Lucknow	03-09-2025 04:56	10,74,709.68	10,74,709.68		Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
800	AFIL_FORM_CA_1063		151791	3002-O-F/04/05	Vishwa Nath Mishra	Lucknow	03-09-2025 04:56	11,23,087.52			Home Buyer/ Allottee	-	No	0.000%	-	-	-	11,23,087.52	-	Duplicate Claim - Latest claim has been verified.
801	AFIL_FORM_CA_1056		240321	3802-N-05/0131	Ram Kumar Shukla	Lucknow	03-09-2025 05:00	42,58,813.06	41,69,560.36		Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	89,252.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
802	AFIL_FORM_CA_1047		142306	3525-D-I/02/0014/GF	VIKAS KUSHWAHA, LAVINA SINGH	LUCKNOW	03-09-2025 05:02	94,47,512.48	90,04,304.00		Home Buyer/ Allottee	-	No	0.041%	-	-	-	-	4,43,208.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
803	AFIL_FORM_CA_1065		138687	3631-SME-I/C2-0502	VIVEK SHARMA	LUCKNOW	03-09-2025 05:11	68,63,173.83	68,63,173.83		Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
804	AFIL_FORM_CA_1066		112035	3014-D-I/01/03	Naveen Prakash Singh	Lucknow	03-09-2025 05:14	39,71,165.23	39,38,564.23		Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	32,601.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
805	AFIL_FORM_CA_1062		215721	3804-P-01/0029	DHYAN CHANDRA SINGH & ASHUTOSH KUMAR SINGH	LUCKNOW	03-09-2025 05:17	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
806	AFIL_FORM_CA_1010		127840	0102-28-0504	PANKAJ SHARMA (Owner), PREM VATI SHARMA (Co-owner)	DELHI	03-09-2025 05:18	60,54,360.89			Home Buyer/ Allottee	-	No	0.000%	-	-	-	60,54,360.89	-	Duplicate Claim - Latest claim has been verified.
807	AFIL_FORM_CA_1061		146122	3803-O-038/0229	Prashant Sinha & khushboo Saxena	LUCKNOW	03-09-2025 05:19	31,41,120.30			Home Buyer/ Allottee	-	No	0.000%	-	-	-	31,41,120.30	-	Duplicate Claim - Latest claim has been verified.
808	AFIL_FORM_CA_1069		97627	0114-B-C0702	SUDARSHAN KUMAR KHANNA AND ASHA KHANNA	KUNDLI, SONIPAT	03-09-2025 05:27	35,64,053.09	35,64,053.09		Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
809	AFIL_FORM_CA_1071		136741	3631-SME-I/83-0804	Saima Khan	Lucknow	03-09-2025 05:30	49,52,220.33	49,52,220.33		Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
810	AFIL_FORM_CA_1072		98972	0501-D-A/3/0167	VIVEK KUMAR GUPTA	LUCKNOW	03-09-2025 05:31	25,85,553.14	10,41,184.00		Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	15,44,369.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
811	AFIL_FORM_CA_1070		129014	0102-27-0604	Umesh Kumar	Sonipat	03-09-2025 05:33	72,61,229.28	71,68,820.66		Home Buyer/ Allottee	-	No	0.033%	-	-	-	-	92,408.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
812	AFIL_FORM_CA_1073		132671	3631-SME-I/A1-0407	Hema Singh	Lucknow	03-09-2025 05:37	18,39,618.53	2,43,047.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	15,96,571.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
813	AFIL_FORM_CA_1074		138246	0162-B-0060	Kapil Goyal	Mohali	03-09-2025 05:45	1,02,15,094.51	99,75,344.51		Home Buyer/ Allottee	-	No	0.046%	-	-	-	-	2,39,750.00	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
814	AFIL_FORM_CA_1077		187372	3866-D-A8/03/07	Pervez Alam	Lucknow	03-09-2025 05:56	14,20,766.03	13,87,177.03		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	33,589.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
815	AFIL_FORM_CA_1078		142599	3504-D-I/04/0038	Radhika & Pooja Srivastava	Lucknow	03-09-2025 05:57	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
816	AFIL_FORM_CA_1083	270225, 270226		3803-O-38/0223A, 3803-O-03/0223A	SHRAVAN KUMAR SINGH	LUCKNOW	03-09-2025 06:13	33,00,930.11	1,15,990.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	31,84,940.11	Duplicate Claim - Latest claim has been verified.
817	AFIL_FORM_CA_1096		141818	0162-B-0366	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-09-2025 06:14	22,52,941.95			Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,52,941.95	-	Duplicate Claim - Latest claim has been verified.
818	AFIL_FORM_CA_1097		141819	0162-B-0367	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-09-2025 06:23	22,52,941.95			Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,52,941.95	-	Duplicate Claim - Latest claim has been verified.
819	AFIL_FORM_CA_1098		141820	0162-B-0368	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-09-2025 06:33	22,52,941.95	3,28,781.30		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	19,24,160.65	Duplicate Claim - Latest claim has been verified.
820	AFIL_FORM_CA_1080		134970	3809-D-O/02/0174	Seba Mirza	Lucknow	03-09-2025 06:34	31,96,800.20	31,72,249.20		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	24,551.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
821	AFIL_FORM_CA_1099		141821	0162-B-0369	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-09-2025 06:40	22,52,941.95			Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,52,941.95	-	Duplicate Claim - Latest claim has been verified.
822	AFIL_FORM_CA_1086		290261	3504-D-I/01/0039	Viney Kumar Tiwari and Rekha Tiwari	Lucknow	03-09-2025 06:45	10,21,384.13	3,01,458.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	7,19,926.13	Duplicate Claim - Latest claim has been verified.
823	AFIL_FORM_CA_1100		141822	0162-B-0370	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-09-2025 06:49	22,52,941.95			Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,52,941.95	-	Duplicate Claim - Latest claim has been verified.
824	AFIL_FORM_CA_1101		141823	0162-B-0371	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-09-2025 06:57	22,52,941.95			Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,52,941.95	-	Duplicate Claim - Latest claim has been verified.
825	AFIL_FORM_CA_1102		141825	0162-B-0372	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-09-2025 07:03	22,52,941.95			Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,52,941.95	-	Duplicate Claim - Latest claim has been verified.
826	AFIL_FORM_CA_1103		141826	0162-B-0373	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-09-2025 07:11	22,52,941.95			Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,52,941.95	-	Duplicate Claim - Latest claim has been verified.
827	AFIL_FORM_CA_1104		141828	0162-B-0374	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-09-2025 07:19	22,52,941.95			Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,52,941.95	-	Duplicate Claim - Latest claim has been verified.

828	AFIL_FORM_CA_1105		141829	0162-B-0375	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 07:27	22,52,941.95		Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	-	Duplicate Claim - Latest claim has been verified.
829	AFIL_FORM_CA_1107		141831	0162-B-0378	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 07:41	26,34,958.38		Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	Duplicate Claim - Latest claim has been verified.
830	AFIL_FORM_CA_1109		141832	0162-B-0379	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 07:49	26,34,958.38		Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	Duplicate Claim - Latest claim has been verified.
831	AFIL_FORM_CA_1111		141833	0162-B-0380	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 07:56	26,34,958.38		Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	Duplicate Claim - Latest claim has been verified.
832	AFIL_FORM_CA_646		152685	0102-16-0904	GURMUKH SINGH	SONIPAT	03-09-2025 08:02	38,86,597.00	38,86,597.00	Homebuyers/ Allottees - Registry and possession	-	3 ans out	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
833	AFIL_FORM_CA_1112		141834	0162-B-0381	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 08:05	26,34,958.38		Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	Duplicate Claim - Latest claim has been verified.
834	AFIL_FORM_CA_1114		141835	0162-B-0382	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 08:13	26,34,958.38		Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	Duplicate Claim - Latest claim has been verified.
835	AFIL_FORM_CA_1116		141836	0162-B-0383	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 08:21	26,34,958.38		Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	Duplicate Claim - Latest claim has been verified.
836	AFIL_FORM_CA_1091		152856	1018-AG-0003	Vishal Seth	Lucknow	03-09-2025 08:27	30,63,990.23	24,99,270.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	5,64,720.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
837	AFIL_FORM_CA_1117		141844	0162-B-0384	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 08:30	26,34,958.38		Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	Duplicate Claim - Latest claim has been verified.
838	AFIL_FORM_CA_1119		141851	0162-B-0385	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 08:37	26,34,958.38		Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	Duplicate Claim - Latest claim has been verified.
839	AFIL_FORM_CA_1092		205888	1802-N-03/0168	Shiv Shankar Tiwari and Vinay Kumar Tiwari	Lucknow	03-09-2025 08:41	25,64,652.16	24,99,556.16	Home Buyer/ Allottee	-	No	0.011%	-	-	-	65,096.00	Duplicate Claim - Latest claim has been verified.
840	AFIL_FORM_CA_1120		141852	0162-B-0386	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 08:45	26,34,958.38		Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	Duplicate Claim - Latest claim has been verified.
841	AFIL_FORM_CA_1121		141853	0162-B-0387	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 08:53	26,34,958.38		Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	Duplicate Claim - Latest claim has been verified.
842	AFIL_FORM_CA_1122		137964	1809-D-0/02/0271	RAJENDRA PRASAD	LUCKNOW	03-09-2025 08:54	31,54,400.24		Home Buyer/ Allottee	-	No	0.000%	-	-	31,54,400.24	-	Duplicate Claim - Latest claim has been verified.
843	AFIL_FORM_CA_1124		141854	0162-B-0388	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-09-2025 09:03	26,34,958.38		Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	Duplicate Claim - Latest claim has been verified.
844	AFIL_FORM_CA_1134		113965	0218-F-0063GF	RAMAKANT SINGH BAIS	Agra	03-09-2025 09:50	15,85,455.65	15,42,701.56	Home Buyer/ Allottee	-	No	0.007%	-	-	-	42,754.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
845	AFIL_FORM_CA_1146		136889	3611-K-82/0305	PRAN NATH SHUKLA	LUCKNOW	03-09-2025 10:03	11,27,019.33	7,58,797.64	Home Buyer/ Allottee	-	No	0.003%	-	-	-	3,78,221.69	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
846	AFIL_FORM_CA_1147		92221	3003-0-63/GF/01	Pushpa Pal	Lucknow	03-09-2025 10:14	4,56,457.92	4,56,457.92	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
847	AFIL_FORM_CA_1154		130471	0102-27-0102	RUCHIRA BHARTI AND BHARAT BHUSHAN BHARTI	SONIPAT	03-09-2025 10:27	68,54,449.24	41,27,400.24	Home Buyer/ Allottee	-	No	0.019%	-	-	-	27,27,049.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
848	AFIL_FORM_CA_1156		126236	1803-O-04/0163	PARAG PANDEY	LUCKNOW	03-09-2025 10:41	22,30,688.55	22,30,688.55	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
849	AFIL_FORM_CA_1159		233105	0102-22-0504	Amar Kumar Gupta	sonipat	03-09-2025 10:45	40,25,584.11	40,25,584.11	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
850	AFIL_FORM_CA_1162		118890	3002-P02-H/10/03	ARAVIND SINGH	LUCKNOW	03-09-2025 10:49	11,32,225.52		Home Buyer/ Allottee	-	No	0.000%	-	-	11,32,225.52	-	Duplicate Claim - Latest claim has been verified.
851	AFIL_FORM_CA_1176	Claim pertaining to other entity	Claim pertaining to other entity	Vipin Kumar	Lucknow	03-09-2025 11:02	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Claim Pertaining to Other Entity
852	AFIL_FORM_CA_1191		111087	3002-P02-E/08/06	Ranjit Kishore Mishra	Lucknow	03-09-2025 11:23	21,09,817.45	21,09,817.45	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
853	AFIL_FORM_CA_1194		210793	0102-27-0103	NITIN KAILA	Haryana	03-09-2025 11:27	42,25,099.83	20,48,104.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	21,76,995.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
854	AFIL_FORM_CA_1195		270892	0103-0-071102	Prakash Ahuja	Sonipat	03-09-2025 11:39	82,73,149.13		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	82,73,149.13	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
855	AFIL_FORM_CA_1197		105451	3006-SE2-C/01/05	Anil Kumar Srivastava & Purnima Srivastava	LUCKNOW	03-09-2025 11:43	29,96,306.97	29,96,306.97	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
856	AFIL_FORM_CA_1205	223BOOKING/00104/1	223BOOKING/00104/1	0222-1-0037	SUJEET KUMAR CHAURASIA	AGRA	03-09-2025 11:52	17,14,468.96	17,14,468.96	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
857	AFIL_FORM_CA_1228		99395	3002-0-H/10/06	SHIKHAR AGNIHOTRI	LUCKNOW	03-09-2025 12:23	26,32,855.51	26,32,855.51	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
858	AFIL_FORM_CA_1229		116180	3002-P02-D/03/02	Sanghmitra Somvanshi / Rajendra Pratap Singh	Lucknow	03-09-2025 12:25	11,60,876.81	11,48,301.51	Home Buyer/ Allottee	-	No	0.005%	-	-	-	12,575.30	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
859	AFIL_FORM_CA_1234		141677	1804-P-01/0359	SURENDRA PRATAP MISHRA	Lucknow	03-09-2025 12:32	55,11,593.28	55,11,593.28	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
860	AFIL_FORM_CA_1246		98359	3002-0-F/06/02	Shachindra Singh	Lucknow	03-09-2025 12:44	8,67,928.93	8,67,928.93	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
861	AFIL_FORM_CA_1256		276078	1802-N-05/0146	NEERAJ JAIN	LUCKNOW	03-09-2025 12:54	16,16,718.80	15,74,158.63	Home Buyer/ Allottee	-	No	0.007%	-	-	-	42,560.17	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
862	AFIL_FORM_CA_1106		212697	3653-0-GF/0002	Sunil Kumar Beriwal	lucknow	03-09-2025 13:07	13,20,017.36	9,40,354.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	3,79,663.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
863	AFIL_FORM_CA_1273	Claim pertaining to other entity	Claim pertaining to other entity	Gaurav Dwivedi	Greater Noida	03-09-2025 13:18	33,85,611.04			Home Buyer/ Allottee	-	No	0.000%	-	-	33,85,611.04	-	Claim Pertaining to Other Entity
864	AFIL_FORM_CA_1108		106418	3002-0-F/02/05	Syed Fuzail Hasan & Syed Zubair Hasan	Lucknow	03-09-2025 13:20	8,79,972.29	8,65,297.29	Home Buyer/ Allottee	-	No	0.004%	-	-	-	14,675.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
865	AFIL_FORM_CA_1110		109383	3503-0-K/02/0143	Vineet Gavri	Lucknow	03-09-2025 13:24	11,21,320.00	11,11,014.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	10,306.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
866	AFIL_FORM_CA_954		152470	1802-N-03/0166	Suresh Chandra Sinha	Lucknow	03-09-2025 13:45	2,15,144.55	2,15,144.55	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
867	AFIL_FORM_CA_98		136872	0225-M-0203	YATEENDRA DINKER	AGRA	03-09-2025 13:54	64,81,219.26	64,81,219.26	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
868	AFIL_FORM_CA_1115		177385	3002-P02-B/02/03	Mrs Seema Tandon	Lucknow	03-09-2025 14:06	9,47,541.24	9,47,541.24	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
869	AFIL_FORM_CA_843		278049	3503-0-K/02/0091	SEEMA VERMA W/O DEEPAK VERMA	LUCKNOW	03-09-2025 14:26	18,62,630.21	4,88,278.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	13,74,352.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
870	AFIL_FORM_CA_321		247116	1802-N-05/0218	Ajay Kumar Yadav	Lucknow	03-09-2025 14:28	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
871	AFIL_FORM_CA_1123		211010	0209-D-03/06	Jagmohan/Anupam kumar	Agra	03-09-2025 14:32	21,11,413.41	21,11,413.41	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
872	AFIL_FORM_CA_1127	223BOOKING/00111/1	223BOOKING/00111/1	0222-1-0046	RAMA SHARMA	AGRA	03-09-2025 14:45	17,24,005.71	17,24,005.71	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
873	AFIL_FORM_CA_1128		124651	3018-UG-0033	SADHANA DWIVEDI	LUCKNOW	03-09-2025 14:47	9,95,643.63	9,95,643.63	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
874	AFIL_FORM_CA_833		138136	3504-0-L/01/00015	GOVIND KUMAR	Lucknow	03-09-2025 14:59	10,12,057.62	10,12,057.62	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
875	AFIL_FORM_CA_1129		124669	3018-GF-0007	SADHANA DWIVEDI	LUCKNOW	03-09-2025 14:51	27,03,267.07	26,48,869.25	Home Buyer/ Allottee	-	No	0.012%	-	-	-	54,397.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
876	AFIL_FORM_CA_1131		136981	0102-22-0801	Ramesh Kumari	Sonipat	03-09-2025 15:00	42,81,997.93	41,91,617.93	Home Buyer/ Allottee	-	No	0.019%	-	-	-	90,380.00	Duplicate Claim - Latest claim has been verified.
877	AFIL_FORM_CA_1126		120457	3002-P02-A/11/03	1. Ravi Dutt Tiwari 2. Atul Kumar Tiwari	Lucknow	03-09-2025 15:02	15,78,493.57	15,78,493.57	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
878	AFIL_FORM_CA_1132		210470	3502-0-J/08/0270	SADHANA DWIVEDI	LUCKNOW	03-09-2025 15:10	13,32,015.82	4,27,178.50	Home Buyer/ Allottee	-	No	0.002%	-	-	-	8,94,837.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
879	AFIL_FORM_CA_649		173270	3002-P02-C/01/01	Mazharul Haque Khan	LUCKNOW	03-09-2025 15:12	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
880	AFIL_FORM_CA_1090		118891	3002-P02-H/10/02	PRATIBHA SINGH	LUCKNOW	03-09-2025 15:19	11,32,225.52	11,32,225.52	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
881	AFIL_FORM_CA_1133		291031	0566-0-035X	Sangeeta Rai	Lucknow	03-09-2025 15:25	1,39,38,375.45	1,39,38,375.45	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
882	AFIL_FORM_CA_1136		283896	0501-0-A/L/0187	RENU TRIPATHI	LUCKNOW	03-09-2025 15:26	9,05,003.94	5,39,131.94	Home Buyer/ Allottee	-	No	0.002%	-	-	-	3,65,872.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
883	AFIL_FORM_CA_1137		118049	3802-N-02/0065	Ram Prakash	Lucknow	03-09-2025 15:29	28,96,320.85	26,92,830.85	Home Buyer/ Allottee	-	No	0.012%	-	-	-	2,03,490.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
884	AFIL_FORM_CA_1139		162286	3644-0-K2/44/0205	Manoj Kumar Shukla	Lucknow	03-09-2025 15:30	3,82,381.92	3,82,381.92	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
885	AFIL_FORM_CA_1141		284195	3523-0-J/02/0122	VISHWA BANDHU PATHAK	LUCKNOW	03-09-2025 15:34	20,72,268.37	17,07,608.37	Home Buyer/ Allottee	-	No	0.008%	-	-	-	3,64,860.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
886	AFIL_FORM_CA_916	15750009		0201-0-A7021	Sandeep Khurana	Sonipat	03-09-2025 15:48	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
887	AFIL_FORM_CA_1135		128337	0102-17-0204	SAURABH ARORA	Sonipat	03-09-2025 15:41	28,00,925.61	28,00,925.61	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
888	AFIL_FORM_CA_1140		109888	3504-0-L/04/0122	Prem Lata Rai and Ram Iqbal Rai	Lucknow	03-09-2025 15:44	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
889	AFIL_FORM_CA_1148		118890	3002-P02-H/10/03	ARAVIND SINGH	LUCKNOW	03-09-2025 15:59	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
890	AFIL_FORM_CA_1152		173270	3002-P02-C/01/01	MAZHARUL HAQUE KHAN	LUCKNOW	03-09-2025 15:57	14,96,360.72	12,21,830.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	2,74,530.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
891	AFIL_FORM_CA_1151	15750009		0201-0-A7021	Sandeep Khurana	Sonipat	03-09-2025 16:02	68,59,458.14	57,31,173.00	Home Buyer/ Allottee	-	No	0.026%	-	-	-	11,28,285.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
892	AFIL_FORM_CA_1155		254718	1803-O-02/0122	PRATIBHA GUPTA	LUCKNOW	03-09-2025 16:08	14,37,545.01	14,37,545.01	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
893	AFIL_FORM_CA_1153		192065	3807-0-N/01/0129	RAMESH KUMAR PATEL	LUCKNOW	03-09-2025 16:14	31,10,154.93	28,06,898.93	Home Buyer/ Allottee	-	No	0.013%	-	-	-	3,03,256.00	Duplicate Claim - Latest claim has been verified.
894	AFIL_FORM_CA_1163		254719	1803-O-38/0071	PRATIBHA GUPTA	LUCKNOW	03-09-2025 16:22	25,04,828.65	25,04,828.65	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

895	AIRL_FORM_CA_1165		114013	0209-0-C0099	Rajesh Kumar	Agra	03-09-2025 16:24	19,57,364.71	14,87,886.00		Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	4,69,378.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
896	AIRL_FORM_CA_1167		244079	3803-CI-01/0054	Shashi Verma	Lucknow	03-09-2025 16:29	23,28,311.16			Home Buyer/ Allottee	-	No	0.000%	-	-	-	23,28,311.16	-	Duplicate Claim - Latest claim has been verified.
897	AIRL_FORM_CA_809		118118	3802-N-02/0051	HARENDRA KUMAR	Lucknow	03-09-2025 16:29	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
898	AIRL_FORM_CA_1144		125435	3021-GF-45	PRADEEP KUMAR SINGH	LUCKNOW	03-09-2025 16:29	9,05,108.28			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	9,05,108.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
899	AIRL_FORM_CA_1168		230191	0501-0-I/2/0007	Anil Kumar Srivastava	Lucknow	03-09-2025 16:33	9,25,454.87	3,88,726.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	5,36,728.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
900	AIRL_FORM_CA_1171		129328	0102-17-0203	sanjeev gupta	sonipat Haryana	03-09-2025 16:36	26,14,060.89	26,14,060.89		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
901	AIRL_FORM_CA_1172		212177	0102-26-0503	Manoj Kumar Sharma	Sonipat	03-09-2025 16:38	66,20,857.96	44,58,644.00		Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	21,62,213.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
902	AIRL_FORM_CA_1173		269450	3802-N-02/0246	ADESH KUMAR	LUCKNOW	03-09-2025 16:39	19,44,338.08			Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	19,44,338.08	-	Duplicate Claim - Latest claim has been verified.
903	AIRL_FORM_CA_1174		108888	3504-0-I/04/0122	Prem Lata Rai and Ram Iqbal Rai	Lucknow	03-09-2025 16:41	14,29,457.16	14,29,457.16		Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
904	AIRL_FORM_CA_1143		180478	0209-0-L0097	Dr. Girija Tickoo	Agra	03-09-2025 16:43	19,72,631.91	2,43,151.44		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	17,29,480.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
905	AIRL_FORM_CA_1170		98596	0114-F-E0501	Purnima Chhabra	Sonipat	03-09-2025 16:45	24,64,575.34	24,64,575.34		Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
906	AIRL_FORM_CA_1166		121466	3503-0-K/02/0142	SAURABH MISHRA	LUCKNOW	03-09-2025 16:46	15,06,035.76	2,68,697.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	12,37,338.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
907	AIRL_FORM_CA_1180		141571	3807-0-O/03/0198	MRS.DHANPATTI DEVI, SHRADDHA SACHAN, JAYA SINGH	LUCKNOW	03-09-2025 16:52	25,17,480.79	25,17,480.79		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
908	AIRL_FORM_CA_1183		152652	3621-I/A1-0902	Vivek Saxena	Lucknow	03-09-2025 16:54	27,21,926.49			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	27,21,926.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
909	AIRL_FORM_CA_1178		276191	0103-0-310001	Sunil kumar Chauhan	Sonipat	03-09-2025 16:57	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
910	AIRL_FORM_CA_1158		114591	3002-P02-H/11/05	ANUPAMA MISRA D/O PRATAP SHANKAR MISRA & NAVIN KUMAR S/O G.N.SRIVASTAVA	LUCKNOW	03-09-2025 16:58	12,01,487.24	11,56,487.24		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	45,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
911	AIRL_FORM_CA_1184		291634	3021-AG-44	MANJOO CHATURVEDI	Lucknow	03-09-2025 16:59	15,34,701.86	12,70,125.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	2,64,576.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
912	AIRL_FORM_CA_1185		218748	3802-N-03/0190	Brijesh Yadav	Lucknow	03-09-2025 16:59	27,19,984.93	27,19,984.93		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
913	AIRL_FORM_CA_1088		127112	3002-P02-C/04/03	Hema Singh	Lucknow	03-09-2025 17:02	11,16,548.21			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	11,16,548.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
914	AIRL_FORM_CA_1182	04ZC0121		1027-G-072	CHANDER BHAN AND ROHIT SETHI THROUGH ITS GPA SUBHASH SETHI	GURUGRAM	03-09-2025 17:03	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
915	AIRL_FORM_CA_1190	04ZM0821		0105-0-D1055	Ritika Gangwani	SONIPAT	03-09-2025 17:05	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
916	AIRL_FORM_CA_1177		109362	0209-0-01186	ASHOK KUMAR GUPTA & NISHA GUPTA	AGRA	03-09-2025 17:07	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
917	AIRL_FORM_CA_1164		147356	0209-0-D2182	Shyanji Devi	Agra	03-09-2025 17:09	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
918	AIRL_FORM_CA_1186		151568	3803-O-03B/0182	Alok Kumar Singh & Krishna Gopal Singh	Lucknow	03-09-2025 17:14	31,06,226.56	31,04,627.26		Home Buyer/ Allottee	-	No	0.014%	-	-	1,599.30	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
919	AIRL_FORM_CA_1199		138595	3807-0-N/03/0105	DEVENDER KATHAYAT	LUCKNOW	03-09-2025 17:15	13,12,883.45	13,12,883.45		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
920	AIRL_FORM_CA_1196		135991	0102-39-1002	Garima Sharma	Sonipat	03-09-2025 17:16	81,14,046.94	75,61,965.36		Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	5,52,081.58	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
921	AIRL_FORM_CA_1179		294655	3802-N-03/0108	SHAMBHU NATH DWIVEDI	LUCKNOW	03-09-2025 17:20	4,92,611.80	4,92,611.80		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
922	AIRL_FORM_CA_1200		283036	0566-0-066M	Utkarsh Ashutosh	Lucknow	03-09-2025 17:22	83,91,818.00	21,89,364.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	62,02,454.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
923	AIRL_FORM_CA_1204		283750	4006-0-C9/1/0211	JAI PRAKASH CHATURVEDI	LUCKNOW	03-09-2025 17:23	58,95,189.04	32,61,698.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	26,33,491.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
924	AIRL_FORM_CA_1206		142009	3002-P02-E/04/03	KAPIL VATS	LUCKNOW	03-09-2025 17:27	32,66,205.22	17,66,267.22		Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	14,79,937.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
925	AIRL_FORM_CA_1198		146007	3525-0-J/02/0024/SF	Pooja Arora	Lucknow	03-09-2025 17:27	12,86,817.40			Home Buyer/ Allottee	-	No	0.000%	-	-	-	12,86,817.40	-	Registry already Completed
926	AIRL_FORM_CA_356		219728	0225-H-0167	LAIEQ AHMED	Agra	03-09-2025 17:29	38,82,830.56	28,52,276.00		Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	10,30,554.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
927	AIRL_FORM_CA_1209		120208	3018-GF-0012A	NEHA GUPTA	LUCKNOW	03-09-2025 17:39	61,66,582.22	28,24,178.85		Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	33,42,403.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
928	AIRL_FORM_CA_1210		287348	3631-SME-J/A1-0408	Hema Singh	Lucknow	03-09-2025 17:39	27,99,903.61	8,98,464.00		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	18,41,439.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
929	AIRL_FORM_CA_1208		135036	3809-O-03/02/0150	Neetu Misra, also known as Neetu Misra Sahoo	Lucknow	03-09-2025 17:52	37,37,694.96	37,37,694.96		Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
930	AIRL_FORM_CA_1213		111296	3014-O-I/01/01	VINOD KUMAR	LUCKNOW	03-09-2025 17:49	82,18,317.54	78,01,279.88		Home Buyer/ Allottee	-	No	0.036%	-	-	-	-	4,17,037.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
931	AIRL_FORM_CA_1212		127390	0102-37-0701	Late Smt Sanghmitra Chauhan and Dr. Shashank Chauhan	New Delhi	03-09-2025 17:48	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
932	AIRL_FORM_CA_1216		283749	4006-0-C9/1/0212	JAI PRAKASH CHATURVEDI	LUCKNOW	03-09-2025 17:48	58,98,345.21	11,59,233.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	47,39,112.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
933	AIRL_FORM_CA_1201		142294	3807-0-P/03/0080	VISHAL SINGH NEGI , MONIKA KANYAL NEGI	LUCKNOW	03-09-2025 17:42	25,13,364.79	25,13,363.70		Home Buyer/ Allottee	-	No	0.012%	-	-	1.09	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
934	AIRL_FORM_CA_1202	Claim pertaining to other entity	Claim pertaining to other entity		Birendra Agrawal	Greater Noida	03-09-2025 17:41	62,86,188.68			Home Buyer/ Allottee	-	No	0.000%	-	-	62,86,188.68	-	-	Claim Pertaining to Other Entity
935	AIRL_FORM_CA_1214		164930	3644-0-K2/A2/0708	PRAMOD KUMAR MISHRA HUSBAND OF BUYER MADHURI MISHRA	LUCKNOW	03-09-2025 17:43	4,89,483.24	4,89,483.24		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
936	AIRL_FORM_CA_1219	19400004		0103-0-070804	AJAY SINGH	SONIPAT	03-09-2025 17:45	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
937	AIRL_FORM_CA_1217		252418	0163-SCO-E-0098-API	Malkit Singh Kingra	Mohali / SAS Nagar	03-09-2025 17:46	2,03,77,571.51			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	2,03,77,571.51	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
938	AIRL_FORM_CA_1220		285465	3504-0-I/03/0095	URMILA YADAV	LUCKNOW	03-09-2025 17:47	17,65,892.69	17,56,305.69		Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	9,587.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
939	AIRL_FORM_CA_1221		111065	3504-0-I/03/0140	JANARDAN PRASAD VERMA	LUCKNOW	03-09-2025 17:48	22,73,364.12	5,50,360.00		Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	17,22,904.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
940	AIRL_FORM_CA_850		130848	0203-0-140503	ANJU VATS	SONIPAT	03-09-2025 17:59	82,50,647.35			Home Buyer/ Allottee	-	No	0.000%	-	-	82,50,647.35	-	-	Duplicate Claim - Latest claim has been verified.
941	AIRL_FORM_CA_1222		277699	0501-0-A/1/0139	RAJEEV KUMAR	LUCKNOW	03-09-2025 17:59	6,03,282.19	5,50,000.00		Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	53,282.19	Claim verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
942	AIRL_FORM_CA_664		283736	3804-P-04/0158	Shweta Gangwar	Lucknow	03-09-2025 17:51	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
943	AIRL_FORM_CA_1225		295704	3502-0-J/01/0091	ANANYA PATEL	LUCKNOW	03-09-2025 17:52	9,42,473.73			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	9,42,473.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
944	AIRL_FORM_CA_1226		127390	0102-37-0701	Late Smt Sanghmitra Chauhan and Dr. Shashank Chauhan	New Delhi	03-09-2025 17:52	59,42,772.26	59,42,772.26		Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
945	AIRL_FORM_CA_1224			98813 0114-D-D0604	Sunil Musafir	Sonipat	03-09-2025 17:55	40,22,201.21	39,93,976.44		Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	28,224.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
946	AIRL_FORM_CA_1230		252418	0163-SCO-E-0099-API	Malkit Singh Kingra	Mohali / SAS Nagar	03-09-2025 17:56	2,03,77,571.51			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	2,03,77,571.51	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
947	AIRL_FORM_CA_1181		267325	3503-0-K/02/0160	MANISH KUMAR & ALPANA SRIVASTAVA	LUCKNOW	03-09-2025 17:59	10,51,145.63	161.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,50,984.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
948	AIRL_FORM_CA_1231	22280OKING/00167/1		0222-S-0092	SAMEER	AGRA	03-09-2025 18:00	8,92,851.33	8,92,851.33		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
949	AIRL_FORM_CA_1235		132859	3807-0-J/02/0033	Vinesh singh	lucknow	03-09-2025 18:01	25,77,702.10			Home Buyer/ Allottee	-	No	0.000%	-	-	25,77,702.10	-	-	Duplicate Claim - Latest claim has been verified.
950	AIRL_FORM_CA_1237	NA - Bogus		NA - Bogus	Minerva Resolutions	Ghaziabad	03-09-2025 18:05	24,11,388.12			Home Buyer/ Allottee	-	No	0.000%	-	-	24,11,388.12	-	-	The claim form submitted is incomplete and/or contains incorrect information.
951	AIRL_FORM_CA_1227		156593	0465-G-0034	LOKESH SINGH, PRIYA SINGH	AJMER	03-09-2025 18:06	23,35,253.66			Home Buyer/ Allottee	-	No	0.000%	-	-	-	23,35,253.66	-	Duplicate Claim - Latest claim has been verified.
952	AIRL_FORM_CA_1232				Ranjit kaur	Sonipat	03-09-2025 18:07	37,68,080.31			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	37,68,080.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
953	AIRL_FORM_CA_1239		295692	3502-0-J/01/0090	ANANYA PATEL	LUCKNOW	03-09-2025 18:08	9,38,647.83			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	9,38,647.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
954	AIRL_FORM_CA_1016		133875	3802-N-05/0175	VIMAL SINGH	LUCKNOW	03-09-2025 18:08	12,66,165.00			Home Buyer/ Allottee	-	No	0.000%	-	-	12,66,165.00	-	-	Duplicate Claim - Latest claim has been verified.

955	ARL_FORM_CA_1236		208313	3804-P-04/0144	Mohammad Ahmar Uddin	Lucknow	03-09-2025 19:01	10,66,884.02	2,56,281.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	8,10,601.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
956	ARL_FORM_CA_1241		292158	4006-D-CF/J/0023	RAJNESH SINGH	LUCKNOW	03-09-2025 19:13	58,61,515.20	24,38,634.48	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	34,22,880.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
957	ARL_FORM_CA_1247		293009	3643-D-L2/B6/0401	BABITA SINGH	Lucknow	03-09-2025 19:15	28,288.93	28,288.93	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
958	ARL_FORM_CA_1243		224829	3502-D-I/03/0079	RAVISH KUMAR SINGH	LUCKNOW	03-09-2025 19:21	14,01,149.60	14,01,149.60	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
959	ARL_FORM_CA_1253		89404	0501-D-G/7/0153	KAFIL AHMAD	LUCKNOW	03-09-2025 19:23	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
960	ARL_FORM_CA_1258		252288	3525-D-I/02/0014/SF	Akhilesh Kumar	Lucknow	03-09-2025 19:24	81,01,561.66	12,27,112.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	68,74,449.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
961	ARL_FORM_CA_1252	Claim pertaining to other entity	Claim pertaining to other entity	RAHUL KUMAR SHARMA, MOHIT SHARMA, ARUN GAUR	GHAZIABAD	03-09-2025 19:25	59,72,067.47	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	59,72,067.47	-	Claim Pertaining to Other Entity
962	ARL_FORM_CA_1257		139116	1808-D-D/03/0239	VIJAY KUMAR YADAV	LUCKNOW	03-09-2025 19:26	37,82,097.94	37,82,097.94	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
963	ARL_FORM_CA_1260		206268	3653-D-T1/03/0022	Mudit Trivedi	LUCKNOW	03-09-2025 19:27	13,87,003.72	13,87,003.72	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
964	ARL_FORM_CA_1249		161088	3018-AG-0085	BAL RAM SINGH	Lucknow	03-09-2025 19:27	21,19,135.30	14,05,190.30	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	7,13,945.00	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
965	ARL_FORM_CA_1218		120679	3504-D-I_/01/0119	Vibha Bajpai, Atul Bajpai	Lucknow	03-09-2025 19:29	20,36,749.45	16,96,616.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	3,40,133.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
966	ARL_FORM_CA_1262		288625	3502-D-I/01/0061	RUDRAKSH KRISHNA PATEL	LUCKNOE	03-09-2025 19:30	1,68,753.84	1,68,753.84	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
967	ARL_FORM_CA_1161		138534	0102-21-0404	MEENAKSHI KAPOOR	SONIPAT	03-09-2025 19:31	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
968	ARL_FORM_CA_1259	206293, 206294		1602-N-01/0060, 1804-P-04/0269	KANCHAN SAXENA	LUCKNOW	03-09-2025 19:32	51,95,121.66	38,15,723.17	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	13,79,398.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
969	ARL_FORM_CA_1261		129283	0037-C-2107	Raj Krishan	Yamuna Nagar	03-09-2025 19:32	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
970	ARL_FORM_CA_1265		152898	0209-D-C0038	GURDEV KAUR	Agra	03-09-2025 19:34	21,56,775.52	2,14,350.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	19,42,425.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
971	ARL_FORM_CA_1250		292345	3803-O-038/0209	Prashant Kumar	Lucknow, Uttar Pradesh	03-09-2025 19:37	53,50,928.46	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	53,50,928.46	-	Duplicate Claim - Latest claim has been verified.
972	ARL_FORM_CA_1266		124402	3802-N-03/0142	RAN BAHADUR SINGH	LUCKNOW	03-09-2025 19:39	23,14,131.11	8,25,853.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	14,88,278.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
973	ARL_FORM_CA_1251		133905	1802-N-05/0054	Subhash Yadav	Lucknow	03-09-2025 19:42	10,39,488.44	3,17,262.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	7,22,226.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
974	ARL_FORM_CA_1268		150455	0122-E-4208	MRS. KHUSHBOO MALIK (CUSTOMER CODE: 150455)	KUNDLI, HARYANA	03-09-2025 19:43	45,23,432.51	45,23,432.51	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
975	ARL_FORM_CA_1238		99075	0114-D-G1201	GEETA SHARMA AND ROHIT SHARMA	SONIPAT HARYANA	03-09-2025 19:45	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
976	ARL_FORM_CA_1245	204G0014		0501-D-A/1/0140	GEETA SHARMA	LUCKNOW	03-09-2025 19:46	15,63,816.60	15,08,366.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	55,450.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
977	ARL_FORM_CA_151		143910	1807-D-P/03/0095	Dinesh Kumar	Lucknow	03-09-2025 19:46	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
978	ARL_FORM_CA_1271		138982	3631-SME-I/63-0702	TARUN KUTHYAL	LUCKNOW	03-09-2025 19:48	51,45,086.11	50,43,807.11	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	1,01,279.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
979	ARL_FORM_CA_1274		284501	3506-D-M/02/0021	Dinesh Kumar Singh	Lucknow	03-09-2025 19:59	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Registry already Completed
980	ARL_FORM_CA_1215		158726	0538-D-B2/GF/02	RAHUL SINGH	LUCKNOW	03-09-2025 19:51	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
981	ARL_FORM_CA_1267		293627	3502-D-I/03/0100	TANUJA KRISHNA DUBEY	LUCKNOW	03-09-2025 19:56	70,93,525.22	56,60,674.00	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	14,32,851.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
982	ARL_FORM_CA_1279		130075	3803-O-04/0043	Rohit Singh and Vibha Singh	Lucknow	03-09-2025 19:56	38,73,527.67	38,73,527.67	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
983	ARL_FORM_CA_1264		179303	0225-R-0084	Shuchi Shrotriya & Shailendra Shrotriya	Agra	03-09-2025 19:56	52,73,932.33	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	52,73,932.33	-	Duplicate Claim - Latest claim has been verified.
984	ARL_FORM_CA_1281		181571	1805-D-04/0012	Mr. Pervez Haider Zaidi	Lucknow	03-09-2025 19:56	52,06,400.52	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	52,06,400.52	-	Duplicate Claim - Latest claim has been verified.
985	ARL_FORM_CA_1287		289788	3502-D-I/01/0089	NISHA VERMA	LUCKNOW	03-09-2025 19:09	6,01,250.91	16,092.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,85,158.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
986	ARL_FORM_CA_1255		98751	3003-D-B2/02/03	DEVASHISH KARMAKAR	Lucknow	03-09-2025 19:01	5,97,839.33	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	5,97,839.33	-	Duplicate Claim - Latest claim has been verified.
987	ARL_FORM_CA_1285		187793	1805-D-04/0098	Kirti Pandey	Lucknow	03-09-2025 19:01	9,32,156.07	9,32,156.07	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
988	ARL_FORM_CA_1290		137775	1805-D-02/0308	Vimal Kishore Sharma	Lucknow, Uttar Pradesh	03-09-2025 19:06	17,64,889.97	17,63,510.97	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	1,379.00	Duplicate Claim - Latest claim has been verified.
989	ARL_FORM_CA_1289		174161	3018-AG-0010	MALATI YADAV	LUCKNOW	03-09-2025 19:08	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
990	ARL_FORM_CA_1282		148158	3611-K-A2/GF02	Uday Bhan Singh	LUCKNOW	03-09-2025 19:11	12,69,330.38	11,85,807.36	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	83,523.04	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
991	ARL_FORM_CA_1207		108753	3122-D-I/02/0166	Sugriva Chaubey	Lucknow	03-09-2025 19:11	74,62,391.33	71,69,749.09	Home Buyer/ Allottee	-	No	0.033%	-	-	-	-	2,92,642.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
992	ARL_FORM_CA_1293		145303	3001-D-F/06/03	DHIRENDAR KUMAR	LUCKNOW	03-09-2025 19:14	41,30,443.84	23,73,600.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	17,56,843.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
993	ARL_FORM_CA_1292		188348	3803-O-04/0053	sushil kumar Malhotra	lucknow	03-09-2025 19:14	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
994	ARL_FORM_CA_1295		245364	3803-O-02/0081A	SHAMSHER BAHADUR	LUCKNOW	03-09-2025 19:15	12,40,311.86	2,40,241.86	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	10,00,068.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
995	ARL_FORM_CA_1276		167330	3644-D-K2/A2/0111	NEETI SRIVASTAVA	LUCKNOW	03-09-2025 19:18	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
996	ARL_FORM_CA_1303		124185	0103-D-060501	Sanjay Duggal	Sonepat	03-09-2025 19:33	14,56,666.16	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	14,56,666.16	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
997	ARL_FORM_CA_1286		125634	3021-GF-46	PRADEEP KUMAR SINGH	LUCKNOW	03-09-2025 19:33	9,05,108.28	2,03,437.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	7,01,671.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
998	ARL_FORM_CA_1309		287053	0501-D-A/1/0238	SEEMA AGARWAL	LUCKNOW	03-09-2025 19:33	12,33,990.62	6,910.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	12,27,080.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
999	ARL_FORM_CA_1308		150456	0122-E-4209	MRS. RASHI MALIK (CUSTOMER CODE : 150456)	KUNDLI, HARYANA	03-09-2025 19:34	45,23,051.84	24,28,359.75	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	20,94,692.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1000	ARL_FORM_CA_1310		188047	3803-O-04/0319	Kirti Pandey	Lucknow	03-09-2025 19:35	14,71,942.23	7,694.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	14,64,248.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1001	ARL_FORM_CA_1088		124754	3018-GF-0036	Rajeshwar Prasad Verma	Lucknow	03-09-2025 19:38	22,66,954.68	22,46,697.68	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	20,257.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1002	ARL_FORM_CA_1317		135705	3803-O-04/0044	SATYANAM BHAKTA	LUCKNOW	03-09-2025 19:42	39,13,755.62	39,13,755.62	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1003	ARL_FORM_CA_1319	137783, 137784		1802-N-05/0170, 1804-P-01/0136	Birendra Prasad Giri	Lucknow, Uttar Pradesh	03-09-2025 19:42	83,70,412.48	20,31,676.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	63,38,736.48	Duplicate Claim - Latest claim has been verified.
1004	ARL_FORM_CA_1304		100817	0505-D-F/1/0003/GF	Mahendra Kumar Mishra	Lucknow	03-09-2025 19:45	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1005	ARL_FORM_CA_1322	Claim pertaining to other entity	Claim pertaining to other entity	ASHOK SHARMA	Greater Noida	03-09-2025 19:59	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
1006	ARL_FORM_CA_1328		290908	3803-O-03A/0016	MALA KUMARI	LUCKNOW	03-09-2025 19:56	55,51,044.97	47,41,099.00	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	8,09,945.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1007	ARL_FORM_CA_1302		132703	3631-SME-I/62-0901	SUDAMA TRIPATHI	LUCKNOW	03-09-2025 19:52	44,80,438.86	44,80,438.86	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1008	ARL_FORM_CA_1335		83908	0505-D-G/1/0178/FF	SUNIL KUMAR	lucknow	03-09-2025 19:54	10,75,999.32	2,56,539.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	8,19,460.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1009	ARL_FORM_CA_1315		265865	3021-AG-55	MANISH KUMAR & ALPANA SRIVASTAVA	LUCKNOW	03-09-2025 19:55	21,92,052.45	21,92,052.45	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1010	ARL_FORM_CA_1283		274581	3802-N-02/0187	SUNITA DEVI	Lucknow	03-09-2025 19:56	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1011	ARL_FORM_CA_1316	284362, 284377		3506-D-M/02/0007, 3506-D-M/02/0008	NIRUPAMA MISHRA	Lucknow	03-09-2025 19:56	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1012	ARL_FORM_CA_1334		149582	0502-D-E2/0128	RAJENDRA KUMAR	LUCKNOW	03-09-2025 19:57	23,80,399.06	23,02,827.86	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	77,571.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1013	ARL_FORM_CA_1301		138434	3504-D-I_/04/0124	BRIJENDRA SWAROOP NIGAM & MUDIT NIGAM	Lucknow	03-09-2025 19:58	10,23,387.43	2,44,105.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	7,79,282.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1014	ARL_FORM_CA_1318		140728	3804-P-03/0006	Sanjay Kumar Srivastava and Jitendra Dev Gangwar	Lucknow	03-09-2025 20:01	63,78,087.66	47,64,607.75	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	16,13,479.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1015	ARL_FORM_CA_1322		149446	3581-D1-601	Vinay Mohan	LUCKNOW	03-09-2025 20:01	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

1016	AFIL_FORM_CA_1338		112877	0209-0-MD193	KANCHAN SINGH SENGAR , RAMBETI SENGAR	AGRA	03-09-2025 20:04	39,70,901.91		39,70,901.91	Home Buyer/ Allottee	-	No	0.000%	-		-	39,70,901.91	-	Duplicate Claim - Latest claim has been verified.
1017	AFIL_FORM_CA_1341		164612	3809-0-0/02/0275	MANSI	LUCKNOW	03-09-2025 20:04	32,59,038.38	32,33,883.32		Home Buyer/ Allottee	-	Yes	0.000%	-		-	-	25,155.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1018	AFIL_FORM_CA_1344		287076	0501-0-A/1/0237	ANIL KUMAR AGARWAL	LUCKNOW	03-09-2025 20:04	12,19,005.12			Home Buyer/ Allottee	-	No	0.000%	-		-	-	12,19,005.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1019	AFIL_FORM_CA_1331	Claim pertaining to other entity	Claim pertaining to other entity	Parikshit		Gurgaon	03-09-2025 20:05	-			Home Buyer/ Allottee	-	No	0.000%	-		-	-	-	Claim Pertaining to Other Entity
1020	AFIL_FORM_CA_1343		196560	1812-0-P/02/0036	DHEERU SINGH CHAUHAN SHIKHA SINGH CHAUHAN ANANTA CHAUHAN	Lucknow	03-09-2025 20:06	19,50,714.30	19,50,714.30		Home Buyer/ Allottee	-	No	0.009%	-		-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1021	AFIL_FORM_CA_1339		134576	3631-SME-I/83-1101	Sudha Singh	lucknow	03-09-2025 20:08	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1022	AFIL_FORM_CA_1333		193683	3021-FF-14	Smt. Munni Gupta	Lucknow	03-09-2025 20:11	-			Home Buyer/ Allottee	-	No	0.000%	-		-	-	-	Duplicate Claim - Latest claim has been verified.
1023	AFIL_FORM_CA_1342		283625	1805-Q-Facility Plot-1	PALM BLISS LIVIN CLUB	LUCKNOW	03-09-2025 20:14	43,26,191.78	43,26,191.78		Home Buyer/ Allottee	-	No	0.020%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1024	AFIL_FORM_CA_1336		132475	3802-N-03/0216	Neetu Singh	Lucknow	03-09-2025 20:14	21,53,371.09	21,53,371.09		Home Buyer/ Allottee	-	No	0.010%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1025	AFIL_FORM_CA_1340		292350	3802-N-03/0180	SUDHA TRIPATHI	LUCKNOW	03-09-2025 20:15	36,90,389.66	36,60,889.66		Home Buyer/ Allottee	-	No	0.017%	-		-	-	29,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1026	AFIL_FORM_CA_1350		132846	3631-SME-I/82-GF01	DINESH SINGH	LUCKNOW	03-09-2025 20:16	42,31,573.30	42,31,573.30		Home Buyer/ Allottee	-	No	0.019%	-		-	-	-	Duplicate Claim - Latest claim has been verified.
1027	AFIL_FORM_CA_1354		281762	3631-SME-I/83-0404	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-09-2025 20:20	37,93,627.74			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	37,93,627.74	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1028	AFIL_FORM_CA_1351		177841	3807-0-N/02/0342	Rajeev Kumar Chauhan	Lucknow	03-09-2025 20:20	21,72,312.29	21,72,312.29		Home Buyer/ Allottee	-	No	0.010%	-		-	-	-	Claim verified as per the UP RERA order proided with claim form and as per the books of account of CD made available to the resolution professional.
1029	AFIL_FORM_CA_1330		99110	3003-0-94/02/07	Anil Kumar Singh and Anjana Singh	Lucknow	03-09-2025 20:22	8,17,156.54	8,17,156.54		Home Buyer/ Allottee	-	No	0.004%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1030	AFIL_FORM_CA_1298	15750014		0201-0-UG210	SUBHASH GARG	SONIPAT	03-09-2025 20:29	46,91,761.83	46,91,761.83		Home Buyer/ Allottee	-	No	0.022%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1031	AFIL_FORM_CA_1362		104452	3805-Q-01/0024	Veena Dubey	Lucknow	03-09-2025 20:29	38,78,790.99	38,78,790.99		Home Buyer/ Allottee	-	No	0.018%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1032	AFIL_FORM_CA_1355		202025	0103-0-310503	SHUBHAM VINOD GOEL	Sonipat, Haryana	03-09-2025 20:31	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1033	AFIL_FORM_CA_1364		178665	3804-P-02/243	Mohammad Imtiaz Khan	Lucknow	03-09-2025 20:34	-			Home Buyer/ Allottee	-	No	0.000%	-		-	-	-	Duplicate Claim - Latest claim has been verified.
1034	AFIL_FORM_CA_1365		244045	3803-O-01/0069	PRAGYA GUPTA	LUCKNOW	03-09-2025 20:34	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1035	AFIL_FORM_CA_1085		292331	3802-N-02/0010	Aniruddh Baranwal	Lucknow	03-09-2025 20:35	21,60,611.51	21,60,611.51		Home Buyer/ Allottee	-	No	0.010%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1036	AFIL_FORM_CA_1375		175462	4002-R-01/0051	SWAYAM PRABHA SHUKLA	Lucknow	03-09-2025 20:37	12,38,515.91			Home Buyer/ Allottee	-	No	0.000%	-		-	-	12,38,515.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1037	AFIL_FORM_CA_1360		166658	3641-0-66/A23/0703	Sanjay Kumar Nigam	Lucknow	03-09-2025 20:40	3,87,237.81			Home Buyer/ Allottee	-	No	0.000%	-		-	3,87,237.81	-	Duplicate Claim - Latest claim has been verified.
1038	AFIL_FORM_CA_1306		123619	3804-P-02/206	Krishna Joshi	Lucknow	03-09-2025 20:41	27,66,954.06	23,24,047.00		Home Buyer/ Allottee	-	No	0.011%	-		-	-	4,22,907.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1039	AFIL_FORM_CA_1366		187364	3866-0-44/06/03	REKHA KATHYAR	LUCKNOW	03-09-2025 20:42	12,90,202.13	12,90,202.13		Home Buyer/ Allottee	-	No	0.006%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1040	AFIL_FORM_CA_1357		122311	0517-O-04/03	Dinesh Chandra Yadav	SONIPAT	03-09-2025 20:43	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1041	AFIL_FORM_CA_1382				Rajpal	Sonipat	03-09-2025 20:44	4,36,14,684.93			Home Buyer/ Allottee	-	No	0.000%	-		-	-	4,36,14,684.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1042	AFIL_FORM_CA_1380		100815	0505-0-F/1/0033/FF	Jyoti Tiwari	Lucknow	03-09-2025 20:45	11,55,671.51	11,55,671.51		Home Buyer/ Allottee	-	No	0.005%	-		-	-	-	Duplicate Claim - Latest claim has been verified.
1043	AFIL_FORM_CA_1374		128051	3802-N-03/0085	AKHILESH DHAWAN	LUCKNOW	03-09-2025 20:46	10,12,023.37	2,57,259.00		Home Buyer/ Allottee	-	Yes	0.000%	-		-	-	7,54,764.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1044	AFIL_FORM_CA_1387		145292	3018-GF-0084	PRATIMA DWIVEDI	LUCKNOW	03-09-2025 20:47	15,81,080.53	15,75,133.53		Home Buyer/ Allottee	-	No	0.007%	-		-	-	5,947.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1045	AFIL_FORM_CA_1373		123261	3804-P-01/0020	NEELAM BALA	Lucknow	03-09-2025 20:48	-			Home Buyer/ Allottee	-	No	0.000%	-		-	-	-	Duplicate Claim - Latest claim has been verified.
1046	AFIL_FORM_CA_1388		188851	3803-O-04/0448	Vandana Pandey alias Vandana Tripathi	Lucknow	03-09-2025 20:49	36,29,263.52	10,20,384.00		Home Buyer/ Allottee	-	Yes	0.000%	-		-	-	26,08,879.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1047	AFIL_FORM_CA_1391	120600 125841, 145566		0103-0-320003	VEENA KAILA	Haryana	03-09-2025 20:52	50,29,801.88			Home Buyer/ Allottee	-	No	0.000%	-		-	50,29,801.88	-	Duplicate Claim - Latest claim has been verified.
1048	AFIL_FORM_CA_881		176589	0201-0-RST01	1 MRS INDRA VATI 2 MRS. TRINA 3 MS. POOJA	SONIPAT KUNDLI	03-09-2025 20:52	95,37,292.49	93,93,061.49		Home Buyer/ Allottee	-	No	0.043%	-		-	-	1,44,231.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1049	AFIL_FORM_CA_1385		133806	3504-0-L/03/0167	Jaideep Singh	Lucknow	03-09-2025 20:54	9,01,289.86			Home Buyer/ Allottee	-	No	0.000%	-		-	-	9,01,289.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1050	AFIL_FORM_CA_1384		74013	0501-0-G/2A/0011	Mani Shanker Tiwari	LUCKNOW	03-09-2025 20:54	20,81,111.43	20,81,111.43		Home Buyer/ Allottee	-	No	0.010%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1051	AFIL_FORM_CA_1346		124515	3018-UG-0036	Rachna Srivastava	Lucknow	03-09-2025 20:57	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1052	AFIL_FORM_CA_1400		135822	0209-0-I2206	SUNITA AGARWAL	AGRA	03-09-2025 20:58	16,33,888.44	11,30,609.00		Home Buyer/ Allottee	-	No	0.005%	-		-	-	5,03,279.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1053	AFIL_FORM_CA_1403		124914	3021-GF-87	DINESH SINGH	LUCKNOW	03-09-2025 20:59	35,11,849.70	29,50,526.30		Home Buyer/ Allottee	-	No	0.014%	-		-	-	5,61,323.40	Duplicate Claim - Latest claim has been verified.
1054	AFIL_FORM_CA_1397		294799	3631-SME-I/83-0504	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-09-2025 20:59	36,62,452.05			Home Buyer/ Allottee	-	No	0.000%	-		-	-	36,62,452.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1055	AFIL_FORM_CA_842		183197	0201-0-RST01E	MOHIT SINGH	SONIPAT KUNDLI	03-09-2025 20:59	59,09,673.21	58,09,673.21		Home Buyer/ Allottee	-	No	0.027%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1056	AFIL_FORM_CA_1398		282251	3631-SME-I/A1-0308	HARISH CHANDRA UPADHYAY	JAUNPUR	03-09-2025 21:00	21,88,675.24	12,41,282.40		Home Buyer/ Allottee	-	No	0.006%	-		-	-	9,47,392.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1057	AFIL_FORM_CA_1401		276128	3803-O-04/0110	VINAY MOHAN	LUCKNOW	03-09-2025 21:02	-			Homebuyers/ Allottees - Registry and possession	-	No	0.002%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1058	AFIL_FORM_CA_1408		144264	3802-N-03/0068	VIMAL KUMAR	LUCKNOW	03-09-2025 21:04	22,90,035.03	19,29,537.00		Home Buyer/ Allottee	-	Yes	0.000%	-		-	-	3,60,498.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1059	AFIL_FORM_CA_1395		224249	3021-GF-04	MANISH KUMAR & ALPANA SRIVASTAVA	LUCKNOW	03-09-2025 21:05	51,08,155.67	51,08,155.67		Home Buyer/ Allottee	-	No	0.023%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1060	AFIL_FORM_CA_1410		188858	3804-P-04/0247	Vandana Pandey alias Vandana Tripathi	Lucknow	03-09-2025 21:06	35,23,634.79	7,721.00		Home Buyer/ Allottee	-	Yes	0.000%	-		-	-	35,15,911.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1061	AFIL_FORM_CA_1404		212805	3803-O-03/0046	LITTLE KINGDOM EDUTECH LIMITED	Lucknow	03-09-2025 21:06	36,59,411.26	36,59,411.26		Home Buyer/ Allottee	-	No	0.017%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1062	AFIL_FORM_CA_1406		224469	3502-0-J/03/0057	YOGESH KUMAR YADAV	LUCKNOW	03-09-2025 21:07	13,98,979.41	6,30,999.00		Home Buyer/ Allottee	-	No	0.003%	-		-	-	7,67,980.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1063	AFIL_FORM_CA_1294		146928	3018-AG-0043	RAKESH KUMAR SACHAN & RANI SACHAN	LUCKNOW	03-09-2025 21:08	14,31,526.78	14,15,798.63		Home Buyer/ Allottee	-	No	0.006%	-		-	-	15,728.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1064	AFIL_FORM_CA_1405		97967	3003-0-A1/03/04	Suresh Kumar Srivastava	Lucknow	03-09-2025 21:10	6,40,297.16	6,40,297.16		Home Buyer/ Allottee	-	No	0.003%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1065	AFIL_FORM_CA_1413		142810	3805-Q-01/0026	FASIH UDDIN AHMED , ANDALEEB AHMED	LUCKNOW	03-09-2025 21:10	22,67,540.76	22,67,540.76		Home Buyer/ Allottee	-	No	0.010%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1066	AFIL_FORM_CA_1415		168951	3641-0-66/B14/0303	TARKESHWAR SAHU	LUCKNOW	03-09-2025 21:12	1,52,643.15	1,52,643.15		Home Buyer/ Allottee	-	No	0.001%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1067	AFIL_FORM_CA_1394		126699	3805-Q-02/0276	Rajesh Kumar	Lucknow	03-09-2025 21:13	24,59,960.75	24,22,017.75		Home Buyer/ Allottee	-	No	0.011%	-		-	-	37,943.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1068	AFIL_FORM_CA_1325		163003	3631-SME-I/81-0504	Tanya Singh	Lucknow	03-09-2025 21:15	49,96,618.87	49,96,618.87		Home Buyer/ Allottee	-	No	0.023%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1069	AFIL_FORM_CA_1416		132040	0102-38-0801	MR. B.P. MALIK (CUSTOMER CODE: 132040)	SONIPAT, HARYANA	03-09-2025 21:17	83,10,745.40	83,10,745.40		Home Buyer/ Allottee	-	No	0.038%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1070	AFIL_FORM_CA_1370		138764	3802-N-03/0076	RAM LAKHAN	LUCKNOW	03-09-2025 21:17	19,46,490.71	16,50,627.00		Home Buyer/ Allottee	-	No	0.008%	-		-	-	2,95,863.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1071	AFIL_FORM_CA_969		286287	0501-0-A/2/0249	RAJESH KUMAR JAISWAL	Lucknow	03-09-2025 21:28	63,76,629.41			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	63,76,629.41	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1072	AFIL_FORM_CA_1393		163556	3641-0-66/B4/0211	RAJESH VERMA	LUCKNOW	03-09-2025 21:23	1,82,579.31	1,82,579.31		Home Buyer/ Allottee	-	No	0.001%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1073	AFIL_FORM_CA_1407		114258	3006-SE2-C/01/02	Rajeev Kunwar	Lucknow	03-09-2025 21:24	-			Home Buyer/ Allottee	-	No	0.000%	-		-	-	-	Duplicate Claim - Latest claim has been verified.
1074	AFIL_FORM_CA_1422		134752	3804-P-02/358	DINESH SINGH	LUCKNOW	03-09-2025 21:26	31,23,269.35	6,52,301.21		Home Buyer/ Allottee	-	No	0.003%	-		-	-	24,70,968.14	Duplicate Claim - Latest claim has been verified.
1075	AFIL_FORM_CA_1420		193782	3021-FF-30	Smt. Meera Gupta and Smt. Sheela Gupta	Lucknow	03-09-2025 21:27	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1076	AFIL_FORM_CA_1419		294800	3631-SME-I/82-0602	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-09-2025 21:28	36,62,452.05			Home Buyer/ Allottee	-	No	0.000%	-		-	-	36,62,452.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1077	AFIL_FORM_CA_1353	Claim pertaining to other entity	Claim pertaining to other entity	HRIDAY RAM CHAUDHARY		GREATER NOIDA	03-09-2025 21:28	23,69,571.01			Home Buyer/ Allottee	-	No	0.000%	-		-	23,69,571.01	-	Claim Pertaining to Other Entity
1078	AFIL_FORM_CA_1427		168936	3641-0-66/B1/0329	SURESH KUMAR KANAUJIYA	LUCKNOW	03-09-2025 21:31	1,52,269.18	1,52,269.18		Home Buyer/ Allottee	-	No	0.001%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1079	AFIL_FORM_CA_1425		296545	3803-O-02/0138	Mr. Chandra Kant Pandey	Lucknow	03-09-2025 21:32	31,75,466.06			Home Buyer/ Allottee	-	Yes	0.000%	-		-	-	31,75,466.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

1080	AFIL_FORM_CA_1418		291934	3802-N-05/0212	UTTLE KINGDOM EDUTECH LIMITED	Lucknow	03-09-2025 21:33	14,31,235.13		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,31,235.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1081	AFIL_FORM_CA_1386	2228OOKING/00002/1	0222-R-0089	1. Dr. Manjeet Kumar 2. Shivangi Singh	Agra	03-09-2025 21:35	15,39,077.81			Home Buyer/ Allottee	-	No	0.000%	-	-	-	15,39,077.81	-	Duplicate Claim - Latest claim has been verified.
1082	AFIL_FORM_CA_1430	Claim pertaining to other entity	Claim pertaining to other entity	ANOOP KUMAR	UTTAR PRADESH	03-09-2025 21:35	4,39,888.09		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	4,39,888.09	-	Claim Pertaining to Other Entity
1083	AFIL_FORM_CA_1432		274358	3525-D-(02/0032/GF	PARUL MITTAL	LUCKNOW	03-09-2025 21:42	87,02,632.02	72,95,664.00	Home Buyer/ Allottee	-	No	0.033%	-	-	-	-	14,06,968.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1084	AFIL_FORM_CA_1439		243823	3802-N-01/0047	POONAM VERMA	LUCKNOW	03-09-2025 21:44	24,60,133.07	18,17,877.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	6,42,256.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1085	AFIL_FORM_CA_1433		142373	0203-D-150501	Sanjay Jain and Monika Jain	Sonipat	03-09-2025 21:47	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1086	AFIL_FORM_CA_1438		140495	3504-D-L/03/0088	VIJAY VIKRAM BAHADUR SINGH	LUCKNOW	03-09-2025 21:48	12,22,978.03	32,020.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	11,90,958.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1087	AFIL_FORM_CA_1423		271666	0103-D-241402	M/S BETTER INVESTMENT SOLUTION PROP. MRS. MEENAKSHI AHUJA	Sonipat	03-09-2025 21:49	85,74,949.16		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	85,74,949.16	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1088	AFIL_FORM_CA_1138		178024	3809-D-N/01/0182	Shyam Lal	LUCKNOW	03-09-2025 21:59	37,82,427.25	37,49,294.25	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	33,133.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1089	AFIL_FORM_CA_1449		168775	3642-D-47/A8/0710	SUSMITA SEN	Lucknow	03-09-2025 21:52	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1090	AFIL_FORM_CA_1451		202593	3002-D-H/08/01	MOHAMMAD SHAHID	LUCKNOW	03-09-2025 21:52	11,59,912.20	5,58,942.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	6,00,970.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1091	AFIL_FORM_CA_1441		83692	0505-D-F/1/0198/FF	Shama Parveen	Lucknow	03-09-2025 21:53	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1092	AFIL_FORM_CA_1452		139335	3611-K-F2/GF01	MAYA SHUKLA	Lucknow	03-09-2025 21:56	8,80,450.12	8,80,450.12	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1093	AFIL_FORM_CA_1456	106539, 177281		4004-T-02/0188, 4003-S-02/0168	FARAZ AHMAD	LUCKNOW	03-09-2025 21:57	38,43,342.44	38,43,339.44	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	3.00	Claim verified as per the books of account of CD made available to the resolution professional.
1094	AFIL_FORM_CA_1443		124703	3804-P-01/0123	Sushma Bhanu	Lucknow	03-09-2025 21:57	19,88,306.30	19,68,744.30	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	19,562.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1095	AFIL_FORM_CA_1424		118263	3802-N-02/0069	Bhan Pratap Singh	lucknow	03-09-2025 21:58	35,41,685.99	35,41,685.99	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1096	AFIL_FORM_CA_1363		100758	3002-D-G/01/02	Rakesh Kumar Gaur	Lucknow	03-09-2025 21:59	8,05,003.34	8,05,003.34	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1097	AFIL_FORM_CA_1445		288574	3048-D-C9/C/A0	MANISH KUMAR & ALPANA SRIVASTAVA	LUCKNOW	03-09-2025 22:00	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1098	AFIL_FORM_CA_1305		136762	3611-K-A1/0104	KALPANA DEVI AND DINESH CHANDRA	LUCKNOW	03-09-2025 22:01	8,71,910.14	8,71,910.14	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1099	AFIL_FORM_CA_74		295322	3504-D-L/01/0138	RAM ANUJ	lucknow	03-09-2025 22:02	31,81,428.00	31,81,428.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1100	AFIL_FORM_CA_1020	134366, 134364		0102-37-0602, 0102-37-0503	MONIKA JAIN	SONIPAT	03-09-2025 22:02	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1101	AFIL_FORM_CA_1278		143595	3807-D-03/03/0079	Saroj Tiwari	Lucknow	03-09-2025 22:03	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1102	AFIL_FORM_CA_1465		186864	0203-SHOP-10	NEELAM	SONIPAT	03-09-2025 22:05	28,50,334.50	26,01,757.50	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	2,48,577.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1103	AFIL_FORM_CA_1460		125745	3021-UG-78	MANOJ KUMAR SINGH	Lucknow	03-09-2025 22:07	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1104	AFIL_FORM_CA_1440		144201	3021-AG-36	Sanjay Kumar Srivastava and Jitendra Dev Gangwar	Lucknow	03-09-2025 22:09	23,57,127.52	23,45,419.91	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	11,707.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1105	AFIL_FORM_CA_1470		294069	3506-D-M/03A/0137	PALLAVI SRIVASTAVA	LUCKNOW	03-09-2025 22:11	40,89,677.46		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	40,89,677.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1106	AFIL_FORM_CA_1429	Claim pertaining to other entity	Claim pertaining to other entity	AVINASH MEHRA	adjoining Greater Noida	03-09-2025 22:11	25,50,923.01			Home Buyer/ Allottee	-	No	0.000%	-	-	-	25,50,923.01	-	Claim Pertaining to Other Entity
1107	AFIL_FORM_CA_1459	Claim pertaining to other entity	Claim pertaining to other entity	SUBHASH CHANDRA	GREATER NOIDA UP	03-09-2025 22:12	-			Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
1108	AFIL_FORM_CA_1396		138138	3504-D-L/04/0099	ANIL KAPOOR	LUCKNOW	03-09-2025 22:16	14,14,793.04	3,66,695.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	10,48,098.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1109	AFIL_FORM_CA_1428	2228OOKING/00121/1		0222-S-0059	Santosh Kumar	Agra	03-09-2025 22:17	8,21,960.60	8,21,960.60	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1110	AFIL_FORM_CA_1461	20480250		0501-D-C/1/0054	Rakesh Chandra Srivastava	Lucknow	03-09-2025 22:18	8,51,209.90		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,51,209.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1111	AFIL_FORM_CA_1145		113390	3002-PD2-B/10/02	MUKESH RANJAN	Lucknow	03-09-2025 22:19	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1112	AFIL_FORM_CA_1468		292412	3502-D-(01/0062	PRATIBHA VERMA	LUCKNOW	03-09-2025 22:22	45,48,951.28		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	45,48,951.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1113	AFIL_FORM_CA_1412		191662	0209-D-C0105	Devendra Kumar	Agra	03-09-2025 22:22	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1114	AFIL_FORM_CA_1482		288450	0501-D-(1/0041	Siddharth Singh	Lucknow	03-09-2025 22:25	10,51,612.35		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	10,51,612.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1115	AFIL_FORM_CA_1472	15740010		0203-D-LG209	RAJ RANI GARG	SONIPAT	03-09-2025 22:25	38,61,965.75	38,61,965.75	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1116	AFIL_FORM_CA_1458		283256	0501-D-Q/4/0166	1)PAWAN PANT 2) SHIVANI PANT	Lucknow	03-09-2025 22:25	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1117	AFIL_FORM_CA_1478		74008	0501-D-Q/2A/0010	Jai Prakash Tiwari	LUCKNOW	03-09-2025 22:27	20,81,111.43	20,81,111.43	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1118	AFIL_FORM_CA_1488		280205	3525-D-(02/0247/GF	Aniruddh Baranwal	Lucknow	03-09-2025 22:28	95,97,663.12		Home Buyer/ Allottee	-	No	0.000%	-	-	-	95,97,663.12	-	Duplicate Claim - Latest claim has been verified.
1119	AFIL_FORM_CA_1473		167325	3642-D-47/A11/GF05	anil kumar yadav	Lucknow	03-09-2025 22:28	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1120	AFIL_FORM_CA_1464	Claim pertaining to other entity	Claim pertaining to other entity	1- Brij Mohan Agarwal 2- Shashi Agarwal	Gautam Budh Nagar	03-09-2025 22:29	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
1121	AFIL_FORM_CA_1454		288881	3502-D-(01/0027	BHAVANI BHIKH AND SUNITA YADAV	LUCKNOW	03-09-2025 22:30	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1122	AFIL_FORM_CA_1485		138858	3804-P-04/0128	PRITI AGRAWAL	LUCKNOW	03-09-2025 22:31	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1123	AFIL_FORM_CA_1496		95263	3003-D-K7/01/06	1. NEELAM SINGH 2. PRADEEP KUMAR SINGH	LUCKNOW	03-09-2025 22:32	8,17,204.85	8,17,204.85	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1124	AFIL_FORM_CA_1314		143970	3571-OLY-M/81-0504	USHA GUPTA and GOPAL KRISHNA GUPTA	LUCKNOW	03-09-2025 22:37	46,89,782.37	46,89,782.37	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1125	AFIL_FORM_CA_1495		290825	3631-SME-J/C2-0302	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-09-2025 22:38	20,36,383.57		Home Buyer/ Allottee	-	No	0.000%	-	-	-	20,36,383.57	-	Duplicate Claim - Latest claim has been verified.
1126	AFIL_FORM_CA_1466		175416	3814-FF-Q/04/0357	Saadat Naseem Zaidi	Lucknow	03-09-2025 22:38	34,31,476.69	34,31,476.69	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1127	AFIL_FORM_CA_1498		182610	3652-D-5-210	MANOJ KUMAR AWASTHI	LUCKNOW	03-09-2025 22:38	7,87,538.36	6,29,905.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	1,57,633.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1128	AFIL_FORM_CA_1453		117867	0501-D-C/6/0015	AYODHYA PRASAD TIWARI	LUCKNOW	03-09-2025 22:41	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1129	AFIL_FORM_CA_1467		110917	4004-T-03/0013	NISHA YADAV	LUCKNOW	03-09-2025 22:41	34,20,164.00	19,10,566.60	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	15,09,597.40	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1130	AFIL_FORM_CA_1517		128053	3802-N-03/0086	AKHILESH DHAWAN	LUCKNOW	03-09-2025 22:43	10,12,023.37	2,57,259.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	7,54,764.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1131	AFIL_FORM_CA_1435		294801	3631-SME-J/81-0703	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-09-2025 22:43	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1132	AFIL_FORM_CA_1501		100224	3002-D-H/03/06	VIBHA PANDEY	Lucknow	03-09-2025 22:44	9,32,382.00	9,32,382.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1133	AFIL_FORM_CA_1504		128113	3804-P-01/0121	REKHA AGRAWAL	LUCKNOW	03-09-2025 22:46	19,67,844.73	19,48,004.73	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	19,840.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1134	AFIL_FORM_CA_1187		134487	0209-D-Q0138	RENU KUMAR	Agra	03-09-2025 22:46	25,02,813.84	19,25,248.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	5,77,565.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1135	AFIL_FORM_CA_1516		288193	0209-D-Q0147	Avdhesh Singh Chauhan	AGRA	03-09-2025 22:47	24,54,346.96		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,54,346.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1136	AFIL_FORM_CA_1499		288574	3048-D-C9/C/A0	MANISH KUMAR & ALPANA SRIVASTAVA	LUCKNOW	03-09-2025 22:48	1,52,64,462.11	1,51,23,452.11	Home Buyer/ Allottee	-	No	0.069%	-	-	-	-	1,41,010.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1137	AFIL_FORM_CA_1469		145615	3502-D-(03/0064	AREEBA KHAN AND SANA KHAN	LUCKNOW	03-09-2025 22:48	31,64,616.39	9,16,800.12	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	22,47,816.27	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1138	AFIL_FORM_CA_1513		121680	3522-D-L/06/0070	Shashank Singh	Lucknow	03-09-2025 22:49	26,55,202.00	25,49,317.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	1,05,885.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1139	AFIL_FORM_CA_1519		116118	0517-D-02/03	Nikhil Mehrotra	Lucknow	03-09-2025 22:49	49,47,593.44	34,53,228.72	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	14,94,364.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1140	AFIL_FORM_CA_1512		126977	3804-P-04/0257	CHANDRA SHEKHAR SINGH	LUCKNOW	03-09-2025 22:49	31,04,609.64		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	31,04,609.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

1141	ARL_FORM_CA_1510		138858	1804-P-04/0128	PRITI AGRAWAL	LUCKNOW	03-09-2025 22:51	19,08,695.87	5,08,791.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	13,99,904.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1142	ARL_FORM_CA_1477		157669	0114-0-F0201	Naveen Dahiya	Sonipat	03-09-2025 22:51	48,19,305.55	48,19,305.55	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1143	ARL_FORM_CA_1526		291384	3502-0-J/01/0031	BHAVANI BHIKHI	LUCKNOW	03-09-2025 22:53	114.29	114.29	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1144	ARL_FORM_CA_1518		97924	0114-E-E1004	Sandeep Sharma	Sonipat	03-09-2025 22:53	34,97,832.25	34,97,832.25	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1145	ARL_FORM_CA_1522		98814	0114-C-G1002	1 JOGINDER THAKUR 2. ANJU THAKUR	SONIPAT	03-09-2025 22:53	31,22,207.28	31,22,207.28	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1146	ARL_FORM_CA_1500		229338	3641-0-66/812/D301	Abhishek Kumar Singh	Lucknow	03-09-2025 22:54	1,77,210.14	1,77,210.14	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1147	ARL_FORM_CA_1536		293808	3802-N-05/0077	PUSHPA KUMARI	LUCKNOW	03-09-2025 22:56	33,99,874.34	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	33,99,874.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1148	ARL_FORM_CA_1531		294803	3631-SME-I/C2-0604	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-09-2025 22:57	20,36,383.57	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	20,36,383.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1149	ARL_FORM_CA_1520	120166, 130643		3802-N-02/0039	Hollie Ram Shivhare	Lucknow	03-09-2025 22:58	34,89,075.11	34,89,075.11	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1150	ARL_FORM_CA_1538		139054	3631-SME-I/81-0302	Ayan Gupta	Lucknow	03-09-2025 22:58	52,38,663.21	52,38,663.21	Home Buyer/ Allottee	-	No	0.024%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1151	ARL_FORM_CA_1535		128052	3802-N-04/A/0023	AKHILESH DHAWAN	LUCKNOW	03-09-2025 22:59	10,12,023.37	2,57,259.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	7,54,764.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1152	ARL_FORM_CA_1527		264627	3502-0-J/08/0309	Shyam Narain Gupta	Lucknow	03-09-2025 22:59	16,25,909.52	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	16,25,909.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1153	ARL_FORM_CA_1533		210251	0057-0-1427	Sh. Aman Kumar S/o Late Sh. Prabhu Nath Singh and Reema Devi W/o Sh. Aman Kumar	SAS Nagar, Mohali	03-09-2025 23:00	55,84,499.45	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	55,84,499.45	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1154	ARL_FORM_CA_1491	2044M0175		0501-0-C/A/0088	Col Neeraj Dube	Lucknow	03-09-2025 23:00	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1155	ARL_FORM_CA_1534		245362	1804-P-03/0110	ANIL KUMAR AGARWAL	Lucknow	03-09-2025 23:00	23,29,903.63	10,12,451.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	13,17,452.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1156	ARL_FORM_CA_1530		151738	0225-H-0181	Rambetti and Gyanendra Singh	Agra	03-09-2025 23:01	72,74,601.29	72,74,601.29	Home Buyer/ Allottee	-	No	0.033%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1157	ARL_FORM_CA_334		201341	3808-0-N/05/0099	Ajit Kumar Tripathi	Lucknow	03-09-2025 23:02	31,37,342.13	31,37,342.13	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1158	ARL_FORM_CA_1471		129897	3803-O-04/0092	VIVEK RATAN SAINI	LUCKNOW	03-09-2025 23:04	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1159	ARL_FORM_CA_1483		159601	0209-0-D2263	SHRIKISHAN SINGH	AGRA	03-09-2025 23:05	25,52,181.28	-	Home Buyer/ Allottee	-	No	0.000%	-	-	25,52,181.28	-	-	Duplicate Claim - Latest claim has been verified.
1160	ARL_FORM_CA_1528		262523	3802-N-03/0030A	SUNIL KUMAR NIRANJAN AND RUBINA PARVEEN	LUCKNOW	03-09-2025 23:06	27,46,661.37	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	27,46,661.37	-	-	Registry already Completed
1161	ARL_FORM_CA_1515		143306	3807-O-01/03/0102	Vinita Gahlot	Lucknow	03-09-2025 23:10	26,20,213.65	22,43,835.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	3,76,378.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1162	ARL_FORM_CA_1542	246898, 246899		3802-N-05/0153, 3802-N-05/0154	MUSARRAT HUSSAIN SIDDIQUI	LUCKNOW	03-09-2025 23:12	28,49,129.89	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	28,49,129.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1163	ARL_FORM_CA_1554		127039	0502-0-E/1/0006	Manju Dikshit	Lucknow	03-09-2025 23:17	23,41,258.13	12,32,786.90	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	11,08,471.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1164	ARL_FORM_CA_1544		123261	3804-P-01/0020	NEELAM BALA	LUCKNOW	03-09-2025 23:17	34,78,841.03	34,78,841.03	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1165	ARL_FORM_CA_1550		281800	3631-SME-I/C2-1102	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-09-2025 23:17	7,28,010.56	-	Home Buyer/ Allottee	-	No	0.000%	-	-	7,28,010.56	-	-	Duplicate Claim - Latest claim has been verified.
1166	ARL_FORM_CA_1462		177908	3809-0-N/02/0324	Navin Kumar and Anisha Keshav	Lucknow	03-09-2025 23:18	39,44,225.00	39,44,225.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1167	ARL_FORM_CA_1546		177344	3803-O-02/0065	MANOJ KUMAR AWASTHI	ILUCKNOW	03-09-2025 23:18	29,32,319.88	6,12,451.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	23,19,868.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1168	ARL_FORM_CA_1552		126534	3804-P-01/0034	Sunil Kumar Singh	Lucknow	03-09-2025 23:20	18,94,001.68	18,67,380.68	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	26,621.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1169	ARL_FORM_CA_1556		128050	3802-N-03/0077	AKHILESH DHAWAN	LUCKNOW	03-09-2025 23:20	10,12,023.37	2,57,259.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	7,54,764.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1170	ARL_FORM_CA_1557		293811	3803-O-04/0075A	PUSHPA KUMARI	LUCKNOW	03-09-2025 23:21	10,28,133.03	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,28,133.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1171	ARL_FORM_CA_1553		131664	3002-PD2-C/04/02	Kusum Kushwaha	Lucknow	03-09-2025 23:25	14,16,175.74	2,46,952.65	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	11,69,223.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1172	ARL_FORM_CA_1555		132948	3803-O-03B/0142	RAM PHER DWIVEDI	Lucknow	03-09-2025 23:25	2,19,88,337.22	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,19,88,337.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1173	ARL_FORM_CA_1508	Claim pertaining to other entity	Claim pertaining to other entity	Poonam Tyagi	Bulandshahr	03-09-2025 23:26	53,84,512.46	-	Home Buyer/ Allottee	-	No	0.000%	-	-	53,84,512.46	-	-	Claim Pertaining to Other Entity
1174	ARL_FORM_CA_1558	Claim pertaining to other entity	Claim pertaining to other entity	Gagan Kumar	Noida	03-09-2025 23:27	32,70,318.65	-	Home Buyer/ Allottee	-	No	0.000%	-	-	32,70,318.65	-	-	Claim Pertaining to Other Entity
1175	ARL_FORM_CA_1528		151755	3504-0-L/03/0191	DEEPAK SHODHAN KAPOOR & PRADEEP KUMAR KAPOOR	LUCKNOW	03-09-2025 23:27	9,11,759.61	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	9,11,759.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1176	ARL_FORM_CA_1562		132848	3631-SME-I/82-0204	NEELAM YADAV	LUCKNOW	03-09-2025 23:27	47,64,321.96	42,41,219.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	5,23,102.96	Duplicate Claim - Latest claim has been verified.
1177	ARL_FORM_CA_1559		235842	3525-0-L/02/0012/SF	Mr.Sunil Kumar Chopra and Mrs.Sangita Chopra	LUCKNOW	03-09-2025 23:31	82,56,885.74	61,61,090.00	Home Buyer/ Allottee	-	No	0.038%	-	-	-	-	20,95,795.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1178	ARL_FORM_CA_1569		281796	3631-SME-I/C2-0802	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-09-2025 23:35	25,60,755.76	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	25,60,755.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1179	ARL_FORM_CA_987		135594	3803-O-03B/0184	DINESH CHANDRA AND KALPANA DEVI	LUCKNOW	03-09-2025 23:36	32,53,878.79	32,53,878.79	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1180	ARL_FORM_CA_1568		125745	3021-UG-78	MANOJ KUMAR SINGH	Lucknow	03-09-2025 23:37	27,83,392.59	27,83,392.59	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1181	ARL_FORM_CA_1548		282629	3631-SME-I/81-1102	ACHINTYA DIXIT	LUCKNOW	03-09-2025 23:38	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1182	ARL_FORM_CA_1573		261378	0568-0-0032	PRATIBHA VERMA	LUCKNOW	03-09-2025 23:38	82,60,098.71	2,17,424.66	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	79,42,674.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1183	ARL_FORM_CA_1563	2228OCKING/00098/1		0222-S-0030	Smt. Sudhesh Singh	Agra	03-09-2025 23:40	16,65,985.18	16,65,984.78	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	0.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1184	ARL_FORM_CA_1574		286920	3804-P-01/0035	Pratibha Singh	Lucknow	03-09-2025 23:40	18,83,930.89	18,37,755.89	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	46,175.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1185	ARL_FORM_CA_1575		293804	3802-N-05/0015	PUSHPA KUMAR	LUCKNOW	03-09-2025 23:42	29,87,167.18	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	29,87,167.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1186	ARL_FORM_CA_1572		284200	0501-0-A/2/2491E	KIRAN MAURYA	LUCKNOW	03-09-2025 23:43	32,84,841.48	41,126.58	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	32,43,714.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1187	ARL_FORM_CA_1540		102413	3002-0-F/11/03	PRADEEP SINGH	Lucknow	03-09-2025 23:46	10,79,659.94	10,79,659.94	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1188	ARL_FORM_CA_1570		122524	3805-Q-01/0014	SIDDHARTH NARAIN SRIVASTAVA	LUCKNOW	03-09-2025 23:47	22,72,322.16	22,45,922.16	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	26,400.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1189	ARL_FORM_CA_1576		127690	3802-N-05/0253	RAKESH SINGH	LUCKNOW	03-09-2025 23:49	29,65,923.34	6,14,603.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	23,51,320.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1190	ARL_FORM_CA_1580		152510	3614-K-H1/DLX/D102	SINDHI KUMAR SINGH	LUCKNOW	03-09-2025 23:59	18,20,254.86	6,81,717.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	11,38,537.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1191	ARL_FORM_CA_1564		140724	3804-P-01/0065	ARVIND PATEL,	Lucknow	03-09-2025 23:52	46,34,270.68	8,35,101.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	37,99,169.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1192	ARL_FORM_CA_1586	Claim pertaining to other entity	Claim pertaining to other entity	AJAY SHRIVASTAVA & SMITA SHRIVASTAVA	GREATER NOIDA	03-09-2025 23:56	33,76,608.60	-	Home Buyer/ Allottee	-	No	0.000%	-	-	33,76,608.60	-	-	Claim Pertaining to Other Entity
1193	ARL_FORM_CA_1596		124902	3021-UG-86	NEELAM YADAV	LUCKNOW	03-09-2025 23:59	19,02,666.08	16,95,656.92	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	2,07,009.16	Duplicate Claim - Latest claim has been verified.
1194	ARL_FORM_CA_1597		282287	3802-N-03/0246	SATYA DEVESH TRIPATHI	LUCKNOW	03-10-2025 00:00	6,33,668.98	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	6,33,668.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1195	ARL_FORM_CA_1593		151551	3803-O-03B/0217	Keshri Nath Tiwari and Anita Tiwari	Lucknow	03-10-2025 00:00	32,88,223.18	32,88,223.18	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1196	ARL_FORM_CA_1602		267644	3048-0-C9/C/16	Sandeep Mohan Das and Sonal Das	Lucknow	03-10-2025 00:02	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	The claim form submitted is incomplete and/or contains incorrect information.
1197	ARL_FORM_CA_1598		132949	3804-P-02/200	Ram Pher Dwivedi	Lucknow	03-10-2025 00:04	26,16,811.46	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	26,16,811.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1198	ARL_FORM_CA_1588		282124	0057-0-0128	Akash Ghosh and Rina Ghosh	Sonipat	03-10-2025 00:06	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1199	ARL_FORM_CA_1578		96104	3003-0-A4/03/02	PAWAN INDRA NATH SRIVASTAVA	LUCKNOW	03-10-2025 00:07	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1200	ARL_FORM_CA_1591		291807	3018-UG-0028	MANISH KUMAR & ALPANA SRIVASTAVA	LUCKNOW	03-10-2025 00:08	13,49,889.13	11,89,539.69	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	1,60,349.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

1201	ARL_FORM_CA_1571		283250	3631-SME-I/82-0802	RAJ LAXMI PANDEY	ALLAHABAD	03-10-2025 00:09	43,59,896.79	31,18,554.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	12,41,342.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1202	ARL_FORM_CA_1590		177097	3807-D-N/01/0131	PUNAM AWASTHI	LUCKNOW	03-10-2025 00:12	32,52,756.76	23,35,279.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	9,17,477.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1203	ARL_FORM_CA_1606		267646	3048-D-CF/C/97	Sonal Das and Sandeep Mohan Das	Lucknow	03-10-2025 00:12	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	The claim form submitted is incomplete and/or contains incorrect information.
1204	ARL_FORM_CA_1607		283924	0501-D-C/6/0012	SEEMA AGARWAL	LUCKNOW	03-10-2025 00:12	38,57,582.24	8,12,267.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	30,45,315.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1205	ARL_FORM_CA_1615		142385	3631-SME-I/C2-1101	Ramendra Singh	Lucknow	03-10-2025 00:28	56,71,531.18	54,14,272.88	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	2,57,258.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1206	ARL_FORM_CA_1616		177831	3807-D-N/02/0270	Shailesh Jaiswal and Preeti Jaiswal	Lucknow	03-10-2025 00:28	32,31,311.09	32,31,311.09	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1207	ARL_FORM_CA_1594		276790	3802-N-01/0043	RAJ KRISHANA	LUCKNOW	03-10-2025 00:22	38,54,691.24	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	38,54,691.24	Duplicate Claim - Latest claim has been verified.
1208	ARL_FORM_CA_1621		284066	3803-O-02/0016	NAVEEN KUMAR SINGH	LUCKNOW	03-10-2025 00:23	3,44,297.66	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	3,44,297.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1209	ARL_FORM_CA_1620		256878	0501-D-T/2/0037	Archana Singh & Vandana Dubey	Lucknow	03-10-2025 00:24	29,02,274.66	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	29,02,274.66	-	-	Duplicate Claim - Latest claim has been verified.
1210	ARL_FORM_CA_1608		292868	3503-D-K/02/0105	Vinod Kumar	Lucknow	03-10-2025 00:25	21,37,488.38	5,85,301.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	15,52,187.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1211	ARL_FORM_CA_1527		238393	3571-OLY-M/82-0505	SANJAY AHUJA	LUCKNOW	03-10-2025 00:26	52,05,987.03	44,13,611.03	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	7,92,376.00	Duplicate Claim - Latest claim has been verified.
1212	ARL_FORM_CA_1614		139039	0209-D-B0069	KAPIL GAUR	AGRA, UTTAR PRADESH	03-10-2025 00:27	26,20,951.90	-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,20,951.90	-	-	Duplicate Claim - Latest claim has been verified.
1213	ARL_FORM_CA_1619		162222	3641-D-66/A15/0203	ATUL KUMAR SINGH	Lucknow	03-10-2025 00:27	9,88,279.13	8,30,202.97	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	1,58,076.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1214	ARL_FORM_CA_1623		141412	3631-SME-I/81-0201	Narinder Pal Singh Mainee and Manmohan Singh Bhasin	Lucknow	03-10-2025 00:28	38,40,060.83	35,63,618.83	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	2,76,442.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1215	ARL_FORM_CA_1592		228453	3641-D-66/B14/0301	Sagirika	Lucknow	03-10-2025 00:29	1,68,929.05	1,68,929.05	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1216	ARL_FORM_CA_1233		264538	3571-OLY-M/81-0106	Apoorva Tripathi	Lucknow	03-10-2025 00:36	42,69,267.81	31,84,563.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	10,64,704.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1217	ARL_FORM_CA_1630		280205	3525-D-J/02/0247/GF	Aminuddh Baranwal	Lucknow	03-10-2025 00:36	95,97,663.12	-	Home Buyer/ Allottee	-	No	0.000%	-	-	95,97,663.12	-	-	Duplicate Claim - Latest claim has been verified.
1218	ARL_FORM_CA_1627		107472	0209-D-MD044	BHARAT BHUSHAN AGAGRWAL / HARSHA AGAGRWAL	Agra	03-10-2025 00:41	33,26,408.11	27,55,752.00	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	5,70,656.11	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1219	ARL_FORM_CA_1613		219589	0209-D-Q0187	TIRMAL SINGH	AGRA	03-10-2025 00:42	39,09,008.20	11,61,421.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	27,47,587.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1220	ARL_FORM_CA_1628		100216	3002-D-H/02/06	Ashish Kumar	Lucknow	03-10-2025 00:42	9,38,365.20	1,88,945.00	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	7,49,420.20	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1221	ARL_FORM_CA_1589		122513	3805-Q-01/0028	ASHISH KAUSHAL	LUCKNOW	03-10-2025 00:42	22,90,148.38	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,90,148.38	-	-	Duplicate Claim - Latest claim has been verified.
1222	ARL_FORM_CA_1633		281802	3631-SME-I/C2-1103	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 00:42	28,08,876.15	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	28,08,876.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1223	ARL_FORM_CA_1635				NEELAM YADAV	LUCKNOW	03-10-2025 00:43	86,95,852.30	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	86,95,852.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1224	ARL_FORM_CA_1634		142940	3631-SME-I/C1-0504	RITA DUBEY	JAUNPUR	03-10-2025 00:43	36,91,602.31	36,91,602.31	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1225	ARL_FORM_CA_1640		147879	3621-I/C2-0903	RINA	LUCKNOW	03-10-2025 00:47	64,54,633.40	53,58,683.92	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	10,96,149.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1226	ARL_FORM_CA_1632		126935	3804-P-02/270	Raj Kishor Singh	Lucknow	03-10-2025 00:47	44,17,139.00	30,22,490.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	13,94,649.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1227	ARL_FORM_CA_1644		193683	3021-FF-14	Smt. Munni Gupta	Lucknow	03-10-2025 00:49	16,83,586.86	16,79,586.86	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	4,000.00	Duplicate Claim - Latest claim has been verified.
1228	ARL_FORM_CA_1609		118157	3802-N-02/0044	PRASHANT KUMAR SINGH	LUCKNOW	03-10-2025 00:50	17,32,507.16	-	Home Buyer/ Allottee	-	No	0.000%	-	-	17,32,507.16	-	-	Duplicate Claim - Latest claim has been verified.
1229	ARL_FORM_CA_1525		131629	0102-37-0203	SANJEEV KUMAR JINDAL	SONIPAT, HARYANA	03-10-2025 00:54	73,70,740.43	73,70,740.43	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1230	ARL_FORM_CA_1639		103824	3804-P-04/0124	Pramila Singh	Lucknow	03-10-2025 00:54	37,32,151.31	-	Home Buyer/ Allottee	-	No	0.000%	-	-	37,32,151.31	-	-	Duplicate Claim - Latest claim has been verified.
1231	ARL_FORM_CA_1646		294802	3631-SME-I/C2-0403	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 01:00	20,36,383.57	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	20,36,383.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1232	ARL_FORM_CA_1652		142368	3802-N-04/A/0025	VEENA DAYAL	LUCKNOW	03-10-2025 01:05	10,25,069.61	-	Home Buyer/ Allottee	-	No	0.000%	-	-	10,25,069.61	-	-	Duplicate Claim - Latest claim has been verified.
1233	ARL_FORM_CA_1577	Claim pertaining to other entity	Claim pertaining to other entity		HRIDAY RAM CHAUDHARY	Greater Noida	03-10-2025 01:05	23,69,571.01	-	Home Buyer/ Allottee	-	No	0.000%	-	-	23,69,571.01	-	-	Claim Pertaining to Other Entity
1234	ARL_FORM_CA_1650		103043	3804-P-02/348	Ram Dhari Chaubey	lucknow	03-10-2025 01:06	28,02,140.31	18,29,795.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	9,72,345.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1235	ARL_FORM_CA_1649		136134	3583-O2-1104	PRAVEEN KHARE	Lucknow	03-10-2025 01:08	23,81,534.06	23,81,534.06	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1236	ARL_FORM_CA_1653		145391	3631-SME-I/81-0701	SEEMA RAI	JAUNPUR	03-10-2025 01:09	45,11,926.65	25,42,313.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	19,69,613.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1237	ARL_FORM_CA_1053		220849	0102-28-0902	Sonia Gupta	Kaithal	03-10-2025 01:13	67,63,375.95	31,31,408.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	36,31,967.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1238	ARL_FORM_CA_1658		180169	3802-N-03/0172	SUSHIL KUMAR MISHRA	LUCKNOW	03-10-2025 01:14	17,64,597.50	17,64,597.50	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1239	ARL_FORM_CA_1543		126086	3002-PD2-H/05/02	RENU MADHESIA	MAU	03-10-2025 01:14	11,46,676.50	11,46,676.50	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1240	ARL_FORM_CA_1657		281775	3631-SME-I/A1-0805	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 01:16	5,22,586.84	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,22,586.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1241	ARL_FORM_CA_1651	Claim pertaining to other entity	Claim pertaining to other entity		Lalat Indu Sehoo	Bodvki, Greater Noida	03-10-2025 01:16	34,62,704.88	-	Home Buyer/ Allottee	-	No	0.000%	-	-	34,62,704.88	-	-	Claim Pertaining to Other Entity
1242	ARL_FORM_CA_1655		286174	0570-D-H/28/0129	DIPIKA SINGH	LUCKNOW	03-10-2025 01:17	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1243	ARL_FORM_CA_1565		264460	3571-OLY-M/81-0306	Kamlesh Mishra	Lucknow	03-10-2025 01:18	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1244	ARL_FORM_CA_1587	121478 (Old Customer code-144200)	3802-N-02/0129 (Old unit No. 3802-N-02/0045)		Ranjana Wadhwa	Lucknow	03-10-2025 01:19	16,45,476.11	16,45,476.11	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1245	ARL_FORM_CA_1660		118675	3018-GF-0020	Manshu Rani Singh, Anshuman Kumar	Lucknow	03-10-2025 01:21	10,31,489.82	72,226.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	9,59,263.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1246	ARL_FORM_CA_1659		126472	3808-D-P/02/0037	OM PRAKASH VERMA	LUCKNOW	03-10-2025 01:21	50,05,810.60	38,45,255.45	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	11,60,555.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1247	ARL_FORM_CA_1665		164410	3641-D-66/A16/0602	BHAWNA GUPTA	LUCKNOW	03-10-2025 01:26	4,21,394.86	4,21,394.86	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1248	ARL_FORM_CA_1626	120668, 126295		0222-S-0038	SUNIL KUMAR	AGRA	03-10-2025 01:26	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1249	ARL_FORM_CA_1150		102051	3002-D-T/13/06	Surinder Singh	Lucknow	03-10-2025 01:27	9,64,961.00	9,57,935.00	Home Buyer/ Allottee	-	No	0.004%	-	-	3.00	-	7,023.00	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1250	ARL_FORM_CA_1624	Claim pertaining to other entity	Claim pertaining to other entity		AVINASH MEHRA	adjoining Greater Noida	03-10-2025 01:31	25,50,923.01	-	Home Buyer/ Allottee	-	No	0.000%	-	-	25,50,923.01	-	-	Claim Pertaining to Other Entity
1251	ARL_FORM_CA_1643		237982	3802-N-03/0152A	Rupali Singh	Lucknow	03-10-2025 01:33	29,17,631.60	28,87,082.14	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	30,549.46	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1252	ARL_FORM_CA_1605		115132	3002-PD2-D/02/06	Brij Narayan Singh	Lucknow	03-10-2025 01:33	11,78,193.06	11,78,193.06	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1253	ARL_FORM_CA_1672	Claim pertaining to other entity	Claim pertaining to other entity		ANIL MEHTA	GREATER NOIDA	03-10-2025 01:36	37,78,510.13	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	37,78,510.13	-	-	Claim Pertaining to Other Entity
1254	ARL_FORM_CA_1673		225351	3502-D-J/02/0047	ABHA SINGH	LUCKNOW	03-10-2025 01:36	42,83,014.54	42,83,014.54	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1255	ARL_FORM_CA_1670		281774	3631-SME-I/A1-0804	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 01:37	5,13,001.76	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,13,001.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1256	ARL_FORM_CA_1604		118511	3802-N-02/0012	Devendra Dobriyal	Lucknow	03-10-2025 01:38	22,67,937.86	22,67,937.86	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1257	ARL_FORM_CA_1669		156265	3802-N-03/0208	Urmila Yadav	Lucknow	03-10-2025 01:38	16,58,854.56	11,01,277.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	5,57,377.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1258	ARL_FORM_CA_1656		141937	3571-OLY-M/82-0201	MR. MANISH ARORA	Lucknow	03-10-2025 01:44	65,84,965.13	59,72,592.30	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	6,12,372.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1259	ARL_FORM_CA_1493		167279	3641-D-66/B16/0101	Maiti Sharma	Lucknow	03-10-2025 01:46	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1260	ARL_FORM_CA_1676		293719	3802-N-05/0126	Urmila Singh	LUCKNOW	03-10-2025 01:46	29,27,402.70	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	29,27,402.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1261	ARL_FORM_CA_1678		133800	3806-D-O/03/0075	Kumud Baranwal	Lucknow	03-10-2025 01:46	30,33,154.40	30,17,901.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	15,253.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1262	ARL_FORM_CA_1566	Claim pertaining to other entity	Claim pertaining to other entity		Saheb Hayat & Fariha Saheb Hayat	Greater Noida West	03-10-2025 01:48	51,21,074.49	-	Home Buyer/ Allottee	-	No	0.000%	-	-	51,21,074.49	-	-	Claim Pertaining to Other Entity
1263	ARL_FORM_CA_1667		120500	3621-I/B3-0404	Haridwar Singh	Lucknow	03-10-2025 01:49	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.

1264	ARL_FORM_CA_1684		296147	3803-O-04/0302	SEEMA AGARWAL	LUCKNOW	03-10-2025 01:49	10,05,943.31			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,05,943.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1265	ARL_FORM_CA_1681		276792	3803-O-038/0247	Sayed Haider Mehdi Rizvi	Lucknow	03-10-2025 01:59	36,22,754.86	26,88,851.00		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	9,33,903.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1266	ARL_FORM_CA_1685		281777	3631-SME-I/A1-GF01	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 01:51	5,13,001.76			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,13,001.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1267	ARL_FORM_CA_1679		158729	3802-N-05/0129	Somya Sinha	Lucknow	03-10-2025 01:53	13,18,773.88	6,36,461.00		Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	6,82,312.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1268	ARL_FORM_CA_1523		262339	3803-O-038/0038A	MOHAMMAD IMAMUDDIN (MOHD IMAMUDDIN)	Lucknow	03-10-2025 01:53	66,16,316.80			Home Buyer/ Allottee	-	No	0.000%	-	-	66,16,316.80	-	-	Duplicate Claim - Latest claim has been verified.
1269	ARL_FORM_CA_1690		262084	3803-O-02/0140	R S GUPTA	LUCKNOW	03-10-2025 01:54	12,28,204.81			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	12,28,204.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1270	ARL_FORM_CA_1674		288520	3802-N-03/01578	Archana Gupta	Lucknow	03-10-2025 01:57	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Registry already Completed
1271	ARL_FORM_CA_1680		161757	3644-0-K2/47/0611	AKASH GUPTA	LUCKNOW	03-10-2025 01:57	4,22,022.78	4,22,022.78		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1272	ARL_FORM_CA_1693		137245	3803-O-04/0370	PREM LATA W/O ARUN KUMAR SINGH & ARUN KUMAR SINGH S/O RAM SWAROOP SINGH	LUCKNOW	03-10-2025 01:59	29,66,511.85			Home Buyer/ Allottee	-	No	0.000%	-	-	29,66,511.85	-	-	Duplicate Claim - Latest claim has been verified.
1273	ARL_FORM_CA_1663		146122	3803-O-038/0229	Prashant Sinha & Khushboo Saxena	Lucknow	03-10-2025 02:05	31,41,120.30	31,41,120.30		Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1274	ARL_FORM_CA_1692		137240	3804-P-03/0332	Dr. Nidhi Pandey	Lucknow	03-10-2025 02:05	33,61,450.23	33,61,450.23		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1275	ARL_FORM_CA_1637		98456	0114-G-02/04	Satish Chander	Sonepat	03-10-2025 02:07	32,69,149.82	32,69,149.82		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1276	ARL_FORM_CA_1699		103623	3804-P-02/357	NEERAJ SINGH & SAURABH SINGH	LUCKNOW	03-10-2025 02:10	40,60,048.93			Home Buyer/ Allottee	-	No	0.000%	-	-	40,60,048.93	-	-	Duplicate Claim - Latest claim has been verified.
1277	ARL_FORM_CA_1691		266584	3571-OLY-M/81-0906	AWADHENDRA SINGH YADAV	LUCKNOW	03-10-2025 02:14	34,96,844.46	30,43,342.00		Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	4,53,502.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1278	ARL_FORM_CA_1686		265188	0162-A-030C	SURINDER MOHAN KOHLI	Mohali, Punjab	03-10-2025 02:15	35,23,848.20	25,46,076.48		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	9,77,771.72	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1279	ARL_FORM_CA_1708		220268	3502-0-J/08/0164	Sanjeev Maheshwari	Lucknow	03-10-2025 02:17	11,46,372.62	2,83,663.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	8,62,709.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1280	ARL_FORM_CA_1709		262085	3803-O-02/0146	R S GUPTA	LUCKNOW	03-10-2025 02:17	12,30,048.66			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	12,30,048.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1281	ARL_FORM_CA_1705		140592	0102-16-0003	SHALINI PARASAR	SONIPAT	03-10-2025 02:18	27,95,401.92	27,95,401.92		Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1282	ARL_FORM_CA_1697		235482	0201-6-SF-215	Arvind Chaudhary	Kundli, Sonepat	03-10-2025 02:25	40,82,137.76	40,82,137.76		Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1283	ARL_FORM_CA_1712		133959	3807-O-/02/0033	Viresh singh	LUCKNOW	03-10-2025 02:27	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Clsim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1284	ARL_FORM_CA_1687		98783	0114-C-02/03	Priyanka Singhal and Shalini Singhal	KUNDLI SONIPAT HARYANA	03-10-2025 02:29	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1285	ARL_FORM_CA_1715		296551	3804-P-02/205	SEEMA AGARWAL	LUCKNOW	03-10-2025 02:35	12,05,333.07			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	12,05,333.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1286	ARL_FORM_CA_1695		102916	3804-P-02/153	Chitra Rekha Mishra	Lucknow	03-10-2025 02:38	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1287	ARL_FORM_CA_1704	109488, 50014		0209-0-03/12	Aprajita Malhotra & Vikram Malhotra	Agra	03-10-2025 02:39	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1288	ARL_FORM_CA_1714		126201	3804-P-01/0027	VISHAL GUPTA	LUCKNOW	03-10-2025 02:39	19,73,951.40	19,45,951.40		Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	28,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1289	ARL_FORM_CA_1706		200664	3002-0-P02-A/14/03	SUBHASH BABU	LUCKNOW	03-10-2025 02:43	26,66,475.14			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1290	ARL_FORM_CA_1698		133426	0162-A-0018-APt	Navjit Singh Sandhu	SAS NAGAR (Mohali)	03-10-2025 02:43	1,36,43,192.84			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	1,36,43,192.84	Clsim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1291	ARL_FORM_CA_1700		118491	3802-N-02/0062	TANU AGARWAL	Lucknow	03-10-2025 02:44	46,38,500.00	14,28,000.00		Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	32,10,500.00	Clsim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1292	ARL_FORM_CA_1031		272156	3802-N-03/0040A	Ramesh Chandra Maurya	Lucknow	03-10-2025 02:47	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1293	ARL_FORM_CA_1720		126239	0218-F-0087GF	Kuldeep Singh Verma	Agra (U.P.)	03-10-2025 02:59	18,09,968.46	18,09,331.25		Home Buyer/ Allottee	-	No	0.008%	-	-	637.21	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1294	ARL_FORM_CA_1722		128871	3803-O-02/0214A	Piyush Tripathi	LUCKNOW	03-10-2025 02:55	40,81,244.26	40,81,244.26		Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1295	ARL_FORM_CA_1724		295190	3643-O-1/87/GF16	PRADEEP KUMAR SINGH	LUCKNOW	03-10-2025 02:58	1,77,471.51	1,77,471.51		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1296	ARL_FORM_CA_1631		276129	3804-P-02/0033	BHASKARENDU DUTT SHUKLA	Lucknow	03-10-2025 03:05	30,13,338.75	29,32,482.75		Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	80,856.00	Clsim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1297	ARL_FORM_CA_1703		136850	3809-O-03/0145	BRIJ BHUSHAN BHASKAR	Lucknow	03-10-2025 03:07	3,20,94,728.33			Home Buyer/ Allottee	-	No	0.000%	-	-	3,20,94,728.33	-	-	Duplicate Claim - Latest claim has been verified.
1298	ARL_FORM_CA_1733		132426	0209-0-Q0258	SWADESH	AGRA	03-10-2025 03:07	36,30,140.10	3,34,448.05		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	32,95,692.05	Clsim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1299	ARL_FORM_CA_1718		142980	3504-0-L/04/0029	Mr. Prem Kumar Singh & Mrs.Rajshree Singh	Lucknow	03-10-2025 03:09	8,32,783.61	16,474.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,16,309.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1300	ARL_FORM_CA_1719		176098	0102-16-0702	Ashok Kumar Sharma & Manju Sharma	Sonipat	03-10-2025 03:09	45,64,995.87	44,82,885.87		Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	82,110.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1301	ARL_FORM_CA_1729	Claim pertaining to other entity	Claim pertaining to other entity		ABHISHEK PRAKASH AND PRIYA SHRIVASTAVA	Greater Noida	03-10-2025 03:10	42,26,063.26			Home Buyer/ Allottee	-	No	0.000%	-	-	42,26,063.26	-	-	Clsim Pertaining to Other Entity
1302	ARL_FORM_CA_1734		123319	3805-Q-02/0366	CHHAMA AGRAWAL	LUCKNOW	03-10-2025 03:10	18,54,065.44	18,54,065.44		Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1303	ARL_FORM_CA_1730		288949	0057-0-0599	Surinder Nath Dhawan S/o Sh. Sardari Lal Dhawan	Mohali, Punjab	03-10-2025 03:12	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Clsim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1304	ARL_FORM_CA_1727		151580	3804-P-04/0208	SURABHI VERMA	LUCKNOW	03-10-2025 03:26	48,75,699.81	48,75,699.81		Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1305	ARL_FORM_CA_1763		205851	3002-0-Q/01/03	Shipra Nigam	Shipra Nigam	03-10-2025 03:26	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1306	ARL_FORM_CA_1738		141230	0162-SCO-E-0068-LTI	PARMINDER PAL KAUR AND AVININDER PAL SINGH	SAS NAGAR (Mohali)	03-10-2025 03:28	2,16,55,344.70			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	2,16,55,344.70	Clsim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1307	ARL_FORM_CA_1742		231609	3641-O-66/B3/0204	VIRENDRA SINGH	LUCKNOW	03-10-2025 03:29	1,69,459.18	1,69,459.18		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1308	ARL_FORM_CA_1735		118520	3802-N-02/0063	Mrs Suman Lata Pandey	Lucknow	03-10-2025 03:29	29,06,346.07	29,06,346.07		Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1309	ARL_FORM_CA_1745		283893	3078-O-C9/C-06/05	ASHA GUPTA & VISHAL GUPTA	LUCKNOW	03-10-2025 03:30	50,44,027.62			Home Buyer/ Allottee	-	No	0.000%	-	-	50,44,027.62	-	-	Duplicate Claim - Latest claim has been verified.
1310	ARL_FORM_CA_907		276826	0088-0-108/2H-GF	Manish Kumar Sinha and Renu Sinha	SAS Nagar , Mohali, Punjab	03-10-2025 03:31	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Clsim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1311	ARL_FORM_CA_572	2044D093		0501-0-A/L/0214	KAVITA DUBEY	Lucknow	03-10-2025 03:34	-			Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Clsim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1312	ARL_FORM_CA_1746		279667	3502-0-J/08/0018	BANKITESH NARAIN MAHESHWARI	Lucknow	03-10-2025 03:34	17,52,155.52	4,24,042.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	13,28,113.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1313	ARL_FORM_CA_1739		118519	3802-N-02/0009	VIMALENDRA KUMAR SINGH	LUCKNOW	03-10-2025 03:44	22,50,614.07	22,50,614.07		Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1314	ARL_FORM_CA_1748		219034	3611-K-II/GF02	Vivek Kumar Pandey	Lucknow	03-10-2025 03:51	13,03,998.65	12,85,505.21		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	18,493.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1315	ARL_FORM_CA_1749		137245	3803-O-04/0370	PREM LATA W/o ARUN KUMAR SINGH	LUCKNOW	03-10-2025 03:57	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1316	ARL_FORM_CA_1750		209331	3002-0-I/GF/01	DR MUKESH SINGH LODHI	LUCKNOW	03-10-2025 03:59	12,12,211.51	10,86,997.00		Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	1,25,214.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1317	ARL_FORM_CA_1668		136931	3631-SME-I/82-0603	Sanjay Kumar Singh	Lucknow	03-10-2025 04:00	50,10,295.50	50,10,295.50		Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1318	ARL_FORM_CA_1755		125472	3021-UG-72	TANU AGARWAL	LUCKNOW	03-10-2025 04:04	15,27,538.55	15,27,538.55		Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1319	ARL_FORM_CA_1744		152151	3807-O-02/0084	SUNIL KUMAR CHOWDHURY	LUCKNOW	03-10-2025 04:08	24,67,955.46	21,97,037.46		Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	2,70,918.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1320	ARL_FORM_CA_1756		295193	3643-O-1/87/0110	ASHISH SINGH	LUCKNOW	03-10-2025 04:08	4,83,925.33	3,07,870.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	1,76,055.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1321	ARL_FORM_CA_1758		176068	4002-R-01/0215	GHANSHYAM AGARWAL	LUCKNOW	03-10-2025 04:13	14,25,214.70	13,53,726.70		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	71,488.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1322	ARL_FORM_CA_1761		283365	0501-0-I/2/0044	ANIL KUMAR AGARWAL (HUF)	LUCKNOW	03-10-2025 04:14	14,44,653.42	14,44,653.42		Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1323	ARL_FORM_CA_1754		130307	3803-O-04/0147	Sanjay Kumar Rai	Lucknow	03-10-2025 04:16	32,27,285.14	30,54,297.00		Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	1,72,988.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1324	ARL_FORM_CA_1764	Claim pertaining to other entity	Claim pertaining to other entity		NEETA AGARWAL	greater noida	03-10-2025 04:26	5,42,057.82			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,42,057.82	Clsim Pertaining to Other Entity
1325	ARL_FORM_CA_1763		132023	0502-0-A/4/0515	YOGESH KUMAR SRIVASTAVA	LUCKNOW	03-10-2025 04:27	44,32,161.02	44,32,161.02		Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	-	Registry already Completed
1326	ARL_FORM_CA_1765		137245	3803-O-04/0370	PREM LATA W/O ARUN KUMAR SINGH	LUCKNOW	03-10-2025 04:28	29,66,511.85	29,66,511.85		Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1327	ARL_FORM_CA_1762		256999	3631-SME-I/C2-1104	Rajula Mathur	Lucknow	03-10-2025 04:28	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Clsim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

1328	AFIL_FORM_CA_1068		120506	3504-0-I_01/0088	MANJU YADAV	Lucknow	03-10-2025 04:29	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1329	AFIL_FORM_CA_1767		125344	3021-UG-23	CHHAMA AGRAWAL	lucknow	03-10-2025 04:38	7,94,555.31	7,94,555.31	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1330	AFIL_FORM_CA_1771		149289	3809-0-N/01/0088	VIKAS VERMA	LUCKNOW	03-10-2025 04:32	30,44,294.71	17,76,698.00	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	12,67,596.71	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1331	AFIL_FORM_CA_1768		71370	0209-0-03091	Krishan Lal	Agra	03-10-2025 04:36	-	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1332	AFIL_FORM_CA_1769		247908	3631-SME-I/C1-1003	Manoj Kumar Agnihotri	Manoj Kumar Agnihotri	03-10-2025 04:38	32,60,602.92	32,60,602.92	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1333	AFIL_FORM_CA_1766		163286	3641-0-66/A11/0607	Amit Kumar Srivastava	Lucknow	03-10-2025 04:40	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1334	AFIL_FORM_CA_1740		152761	3805-Q-04/0083	Kailash Narayan Pandey	Lucknow	03-10-2025 04:41	-	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1335	AFIL_FORM_CA_1367		293856	3803-O-04/0113	LT COL ASHWANI KUMAR SRIVASTAVA	LUCKNOW	03-10-2025 04:43	40,85,222.22	26,44,672.00	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	14,40,550.22	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1336	AFIL_FORM_CA_1777	270326, (Old CC - 270325, 110896)		3803-O-03/0222A, (Old Unit 3803-O-03/0222A, ANNUAL TAX HOUSE	SHRAVAN KUMAR SINGH	LUCKNOW	03-10-2025 04:47	31,08,322.75	31,08,322.75	-	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1337	AFIL_FORM_CA_1779	222BOOKING/00100/1		0222-1-0032	PRADEEP KUMAR	AGRA	03-10-2025 04:51	16,64,847.35	16,64,847.35	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1338	AFIL_FORM_CA_1780		71370	0209-0-03091	Krishan Lal	Agra	03-10-2025 04:52	14,53,937.03	14,53,937.03	-	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1339	AFIL_FORM_CA_1782		121073	3021-UG-24	ANKUR AGARWAL	LUCKNOW	03-10-2025 04:55	8,48,136.28	8,48,136.28	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1340	AFIL_FORM_CA_1785		98754	3003-0-82/02/04	Subhashish Karmakar	Lucknow	03-10-2025 04:57	5,97,337.57	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	5,97,337.57	-	-	Duplicate Claim - Latest claim has been verified.
1341	AFIL_FORM_CA_1786		213716	3002-0-I/GF/04	Vinay Kumar Nigam & Prerna Srivastava	LUCKNOW	03-10-2025 04:58	11,84,574.04	10,61,925.93	-	Home Buyer/ Allottee	-	No	0.005%	-	-	-	1,22,648.11	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1342	AFIL_FORM_CA_1770		142369	3611-K-G2/0206	Sumanto Kundu	Lucknow	03-10-2025 05:04	12,09,276.59	12,09,276.59	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1343	AFIL_FORM_CA_1783		103614	3003-0-ES/03/03	INDU SAXENA	Lucknow	03-10-2025 05:10	3,90,652.24	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	3,90,652.24	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1344	AFIL_FORM_CA_1781		178115	3805-Q-2A/0041	MUKESH CHANDRA DHOUNDIYAL	LUCKNOW	03-10-2025 05:19	-	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1345	AFIL_FORM_CA_1801		235682	3802-N-03/0012	Zafar Nawab	Lucknow	03-10-2025 05:30	44,77,298.00	37,24,670.00	-	Home Buyer/ Allottee	-	No	0.017%	-	-	-	7,52,628.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1346	AFIL_FORM_CA_1795		149387	3581-01-1802	Chetna Mishra	LUCKNOW	03-10-2025 05:38	24,02,237.74	23,81,702.74	-	Home Buyer/ Allottee	-	No	0.011%	-	-	-	20,535.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1347	AFIL_FORM_CA_1800		136850	3809-0-O/02/0145	BRIJ BHUSHAN BHASKAR	Lucknow	03-10-2025 05:38	-	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1348	AFIL_FORM_CA_1798		134040	3804-P-02/323	Rajni Gupta and Sunil Kumar	Lucknow	03-10-2025 05:39	27,11,156.77	27,11,156.77	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1349	AFIL_FORM_CA_1806		247388	3631-SME-I/C1-1002	Nirmal Agnihotri	Lucknow	03-10-2025 05:42	26,47,211.72	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,47,211.72	-	-	Duplicate Claim - Latest claim has been verified.
1350	AFIL_FORM_CA_1807		213278	3525-0-I/02/0228/FF	Poonam Singh	Lucknow	03-10-2025 05:43	42,80,636.02	42,80,636.02	-	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1351	AFIL_FORM_CA_1802		245349	3016-SS2/GF-0234	Pradeep Kumar Bansal	LUCKNOW	03-10-2025 05:48	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1352	AFIL_FORM_CA_1814		135947	0203-0-130201	REENA SHARMA	SONIPAT	03-10-2025 05:56	96,53,582.14	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	96,53,582.14	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1353	AFIL_FORM_CA_1054		114781	3502-0-I/02/0035	Mohit Mehrotra	Lucknow	03-10-2025 06:00	70,79,249.88	69,26,318.28	-	Home Buyer/ Allottee	-	No	0.032%	-	-	-	1,52,931.60	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1354	AFIL_FORM_CA_1805		270067	3803-O-02/0213A	Sangeeta Mishra	Lucknow	03-10-2025 06:08	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1355	AFIL_FORM_CA_1812		171975	3641-0-66/B1/0211	ASHISH KUMAR VISHWAKARMA	Lucknow	03-10-2025 06:09	1,59,810.00	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,59,810.00	-	-	Duplicate Claim - Latest claim has been verified.
1356	AFIL_FORM_CA_45		186904	3866-0-87/05/04	RAJ MUKTA SUNDARAM	Lucknow	03-10-2025 06:20	17,33,197.71	17,33,197.71	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1357	AFIL_FORM_CA_1823		102861	3002-0-P02-G/GF/05	Chitra Singh	Lucknow	03-10-2025 06:56	11,51,585.46	11,48,585.46	-	Home Buyer/ Allottee	-	No	0.005%	-	-	-	3,000.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1358	AFIL_FORM_CA_1809		119509	3502-0-I/08/0188	Manoj Kumar Srivastava (owner) & Prakriti Srivastava (co-owner)	Lucknow	03-10-2025 06:58	-	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1359	AFIL_FORM_CA_1825		250283	3631-SME-I/B1-1002	Pradeep Tandon	Lucknow	03-10-2025 07:12	49,92,717.08	43,40,955.22	-	Home Buyer/ Allottee	-	No	0.020%	-	-	-	6,51,761.86	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1360	AFIL_FORM_CA_1824		166232	3641-0-66/B11/0716	ABHISHEK KUMAR VISHWAKARMA	Lucknow	03-10-2025 07:19	1,87,432.40	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,87,432.40	-	-	Duplicate Claim - Latest claim has been verified.
1361	AFIL_FORM_CA_1828		138414	0103-0-320603	KULDEEP RAI	SONIPAT	03-10-2025 07:36	66,38,290.70	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	66,38,290.70	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1362	AFIL_FORM_CA_1832		166232	3641-0-66/B11/0716	ABHISHEK KUMAR VISHWAKARMA	Lucknow	03-10-2025 07:53	1,87,432.40	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,87,432.40	-	-	Duplicate Claim - Latest claim has been verified.
1363	AFIL_FORM_CA_1831		172677	0502-0-G2/0077	Sandeep Mishra	Lucknow	03-10-2025 08:01	86,03,442.15	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	86,03,442.15	-	Duplicate Claim - Latest claim has been verified.
1364	AFIL_FORM_CA_1830		119509	3502-0-I/08/0188	Manoj Kumar Srivastava (Owner) & Prakriti Srivastava (Co-owner)	Lucknow	03-10-2025 08:19	17,66,065.86	3,12,774.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	14,33,291.86	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1365	AFIL_FORM_CA_1833		262340	3803-O-03/0039A	RASHID ABBAS ANSARI	LUCKNOW	03-10-2025 08:08	64,42,034.56	2,55,620.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	61,86,414.56	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1366	AFIL_FORM_CA_1854		188046	3807-O-01/0067	JAI RAJ	Lucknow	03-10-2025 08:10	30,06,528.92	30,06,528.92	-	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1367	AFIL_FORM_CA_1858	2044D025		0501-0-A/I/0230	Himanshu Gaur	Lucknow	03-10-2025 10:14	21,54,494.07	12,59,770.62	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	8,94,723.45	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1368	AFIL_FORM_CA_1836		98614	0114-E-DE502	ARCHANA KUMAR	SONEPAT HARYANA	03-10-2025 10:59	34,60,655.51	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	34,60,655.51	-	-	Duplicate Claim - Latest claim has been verified.
1369	AFIL_FORM_CA_1835	Claim pertaining to other entity	Claim pertaining to other entity	MAYA DEVI	Greater NOIDA,BULANDSHAR	-	03-10-2025 10:55	40,08,807.07	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	40,08,807.07	-	-	Claim Pertaining to Other Entity
1370	AFIL_FORM_CA_1888		210929	3641-0-66/A34/0612	JAG MOHAN	LUCKNOW	03-10-2025 11:19	9,69,258.95	9,69,258.95	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1371	AFIL_FORM_CA_1904		223089	3631-SME-I/B1-0804	NEEALM AWASTHI	LUCKNOW	03-10-2025 11:35	66,33,127.52	56,30,521.00	-	Home Buyer/ Allottee	-	No	0.026%	-	-	-	10,02,606.52	-	Duplicate Claim - Latest claim has been verified.
1372	AFIL_FORM_CA_1906		168409	3641-0-66/A10/0712	MOHINI RASTOGI	LUCKNOW	03-10-2025 11:36	3,87,250.96	3,87,250.96	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1373	AFIL_FORM_CA_1926	Claim pertaining to other entity	Claim pertaining to other entity	Rashmi Rawat	Greater Noida	-	03-10-2025 11:57	76,97,882.21	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	76,97,882.21	-	-	Claim Pertaining to Other Entity
1374	AFIL_FORM_CA_1969		182619	3803-O-04/0427	NISHA GUPTA	LUCKNOW	03-10-2025 12:43	28,70,454.54	26,61,866.56	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	2,08,588.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1375	AFIL_FORM_CA_1992	Claim pertaining to other entity	Claim pertaining to other entity	Poonam Singh	Delhi	-	03-10-2025 13:09	20,33,941.48	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	20,33,941.48	-	-	Claim Pertaining to Other Entity
1376	AFIL_FORM_CA_1998		102997	3002-0-P02-B/17/02	Sunita Mishra	Lucknow	03-10-2025 13:08	11,58,835.56	10,86,012.00	-	Home Buyer/ Allottee	-	No	0.005%	-	-	-	72,823.56	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1377	AFIL_FORM_CA_2002		218317	3502-0-I/08/0152	ASHIKA JAIN	LUCKNOW	03-10-2025 13:21	11,04,967.70	2,57,556.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	8,47,411.70	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1378	AFIL_FORM_CA_2004		264870	3803-O-04/0128	YOGESH CHANDRA SHARMA	LUCKNOW	03-10-2025 13:22	42,64,358.18	42,64,358.18	-	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1379	AFIL_FORM_CA_2005		108825	0209-0-Q2/09	Sunil Kumar Dhami Customer No. 108825	Agra	03-10-2025 13:23	41,12,420.35	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	41,12,420.35	-	-	Duplicate Claim - Latest claim has been verified.
1380	AFIL_FORM_CA_1752		168197	3503-0-I/02/0144	SEEMA VERMA W/o Dinesh KUMAR PATEL	Lucknow	03-10-2025 13:14	34,58,958.90	3,45,511.40	-	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	31,13,447.47	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1381	AFIL_FORM_CA_1837	Claim pertaining to other entity	Claim pertaining to other entity	Ratnesh Kumar Pandey & Nivedita pandey	Gautam Buddha Nagar	-	03-10-2025 13:16	-	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
1382	AFIL_FORM_CA_1581		138229	0102-1S-03/01	Sita Nagpaul and Narinder Kumar Nagpaul	Sonipat	03-10-2025 13:30	40,44,667.92	40,44,667.92	-	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1383	AFIL_FORM_CA_2049		160587	3807-0-N/03/0245	Pragnya Parashar	Lucknow	03-10-2025 13:50	16,58,014.37	16,58,014.37	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1384	AFIL_FORM_CA_2054		164229	3641-0-66/A34/0301	Rachana Gupta	Lucknow	03-10-2025 13:53	4,11,504.11	4,11,504.11	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1385	AFIL_FORM_CA_2061		178372	0538-0-84/07/02	UDAI BHANU	LUCKNOW	03-10-2025 13:58	22,27,385.42	12,94,134.51	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	9,33,250.89	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1386	AFIL_FORM_CA_2067		278604	3802-N-05/0052	CHITRA SHARMA	LUCKNOW	03-10-2025 14:02	12,85,926.96	3,29,099.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	9,56,827.96	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1387	AFIL_FORM_CA_2069		253018	3502-0-I/08/0278C	AMIT JAIN	LUCKNOW	03-10-2025 14:03	13,06,142.64	67,364.62	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	10,38,777.82	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1388	AFIL_FORM_CA_2071		297148	3802-N-05/0148	VISHESH CHAWLA	Lucknow	03-10-2025 14:04	9,16,098.82	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	9,16,098.82	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1389	AFIL_FORM_CA_2076		107152	3002-P02-D/GF/04	ATUL KUMAR SINHA	Lucknow	03-10-2025 14:08	13,98,712.45	13,98,712.33	-	Home Buyer/ Allottee	-	No	0.006%	-	-	0.12	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1390	AFIL_FORM_CA_2078		164226	3641-0-66/A6/0308	SURESH CHANDRA GUPTA	LUCKNOW	03-10-2025 14:09	4,16,240.59	4,16,240.59	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1391	AFIL_FORM_CA_1618		292233	3802-N-01/0077	PRITI TRIPATHI	LuckNow	03-10-2025 14:28	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1392	AFIL_FORM_CA_2102		116937	3502-0-I/08/0213	RAJANI SINGH	LUCKNOW	03-10-2025 14:28	10,51,205.94	2,61,145.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	7,90,060.94	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

1383	AFIL_FORM_CA_2109		171626	3641-0-66/A18/0311	SHOBHA SINGH	SITAPUR	03-10-2025 14:03	14,04,035.27	12,23,435.27	Home Buyer/ Allottee	-	No	0.006%	-		-	-	1,80,600.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1384	AFIL_FORM_CA_2114		1622323	3642-0-K7/A12A/0903	Prem Kumar	Lucknow	03-10-2025 14:37	4,80,840.11	4,80,840.11	Home Buyer/ Allottee	-	No	0.002%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1385	AFIL_FORM_CA_1863		120049	3018-AG-0035	SHALINI SINGH	LUCKNOW	03-10-2025 14:53	1,14,14,274.09	12,46,051.89	Home Buyer/ Allottee	-	No	0.006%	-		-	-	1,01,68,222.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1386	AFIL_FORM_CA_1844		258182	3802-N-05/0247	SHALINI SINGH	LUCKNOW	03-10-2025 15:05	14,28,728.98	12,24,148.98	Home Buyer/ Allottee	-	No	0.006%	-		-	-	2,04,580.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1387	AFIL_FORM_CA_1840		118518	3802-N-02/0066	Namita Dube and Geeta Dube	Lucknow	03-10-2025 15:06	-		Home Buyer/ Allottee	-	No	0.000%	-		-	-	-	Duplicate Claim - Latest claim has been verified.
1388	AFIL_FORM_CA_1846		214816	3652-0-5-112	RAJRANI DUBEY	lucknow	03-10-2025 15:12	8,83,679.20	3,20,657.00	Home Buyer/ Allottee	-	No	0.001%	-		-	-	5,63,022.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1389	AFIL_FORM_CA_2156		220213	3641-0-66/85/GF01	ANIL KUMAR	LUCKNOW	03-10-2025 15:13	1,54,011.37	1,54,011.37	Home Buyer/ Allottee	-	No	0.001%	-		-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1400	AFIL_FORM_CA_1845		118517	3802-N-02/0044	PRASHANT KUMAR SINGH	LUCKNOW	03-10-2025 15:18	17,32,507.16	17,32,507.16	Home Buyer/ Allottee	-	No	0.008%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1401	AFIL_FORM_CA_1847		202282	0501-0-G/4/0154	NIRMALA YADAV	LUCKNOW	03-10-2025 15:18	48,18,129.92	12,80,790.00	Home Buyer/ Allottee	-	No	0.006%	-		-	-	35,37,339.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1402	AFIL_FORM_CA_1848		252743	3802-N-05/0071	SUMAN SINGH	LUCKNOW	03-10-2025 15:19	10,71,294.46	10,71,294.46	Home Buyer/ Allottee	-	No	0.005%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1403	AFIL_FORM_CA_1612		111033	4004-T-03/0314	Shyam Narayan Pandey	Lucknow	03-10-2025 15:20	29,95,806.24		Home Buyer/ Allottee	-	No	0.000%	-		-	29,95,806.24	-	Duplicate Claim - Latest claim has been verified.
1404	AFIL_FORM_CA_2173		297149	3802-N-05/0149	VISHESH CHAWLA	Lucknow	03-10-2025 15:21	9,16,098.82		Home Buyer/ Allottee	-	No	0.000%	-		-	-	9,16,098.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1405	AFIL_FORM_CA_2176		155676	0103-0-060601	PRASHANT JAIN	SONIPAT	03-10-2025 15:22	60,22,945.16		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	60,22,945.16	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1406	AFIL_FORM_CA_2181		105188	4005-U-04/0066	Pushpa Pandey	Lucknow	03-10-2025 15:26	17,43,868.48	17,43,868.48	Home Buyer/ Allottee	-	No	0.008%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1407	AFIL_FORM_CA_2182		142309	3571-OLY-M/82-0802	SHIVENDRA SINGH	Lucknow	03-10-2025 15:26	40,65,280.93	40,65,280.93	Home Buyer/ Allottee	-	No	0.019%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1408	AFIL_FORM_CA_1849	Claim pertaining to other entity	Claim pertaining to other entity	Sunil Kumar Srivastava	Greater Noida		03-10-2025 15:29	24,28,743.00		Home Buyer/ Allottee	-	No	0.000%	-		-	24,28,743.00	-	Claim Pertaining to Other Entity
1409	AFIL_FORM_CA_1851		122745	3804-P-02/193	Shyam chand chaudhary	lucknow	03-10-2025 15:38	39,85,137.14	17,15,742.00	Home Buyer/ Allottee	-	No	0.008%	-		-	-	22,69,395.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1410	AFIL_FORM_CA_1189		279121	3006-SE2-C/12/06	Girish Kandpal	Lucknow	03-10-2025 15:39	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1411	AFIL_FORM_CA_1852		116466	3504-0-L/03/0181	SHALINI SINGH	LUCKNOW	03-10-2025 15:40	40,72,185.54		Home Buyer/ Allottee	-	No	0.002%	-		-	40,72,185.54	-	Duplicate Claim - Latest claim has been verified.
1412	AFIL_FORM_CA_2207		183348	4003-S-02/0091	Pushpa pandey	Lucknow	03-10-2025 15:41	12,48,258.91		Home Buyer/ Allottee	-	No	0.000%	-		-	-	12,48,258.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1413	AFIL_FORM_CA_1850		281776	3631-SME-I/A1-0807	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 15:44	5,22,586.84		Home Buyer/ Allottee	-	No	0.000%	-		-	-	5,22,586.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1414	AFIL_FORM_CA_1839		275304	0057-0-0861	Chintakunta Vijaya Reddy	Mohali	03-10-2025 15:51	55,04,339.73		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	55,04,339.73	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1415	AFIL_FORM_CA_1860		288559	3502-0-J/01/0069	Birendra Agrawal	Lucknow	03-10-2025 15:52	32,59,561.64	1,82,896.16	Home Buyer/ Allottee	-	No	0.001%	-		-	-	30,76,665.48	Duplicate Claim - Latest claim has been verified.
1416	AFIL_FORM_CA_2222		183346	4003-S-02/0048	Pushpa Pandey	lucknow	03-10-2025 15:54	11,08,319.08		Home Buyer/ Allottee	-	No	0.000%	-		-	-	11,08,319.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1417	AFIL_FORM_CA_1855		133734	3631-SME-I/82-1202	AKASH KUMAR	LUCKNOW	03-10-2025 15:56	42,40,200.08	42,10,126.60	Home Buyer/ Allottee	-	No	0.019%	-		-	-	30,073.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1418	AFIL_FORM_CA_1861		281761	3631-SME-I/A1-0806	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 15:59	5,22,586.84		Home Buyer/ Allottee	-	No	0.000%	-		-	-	5,22,586.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1419	AFIL_FORM_CA_1862		288557	3502-0-J/01/0070	Birendra Agrawal	Lucknow	03-10-2025 16:01	32,59,561.64	1,82,896.16	Home Buyer/ Allottee	-	No	0.001%	-		-	-	30,76,665.48	Duplicate Claim - Latest claim has been verified.
1420	AFIL_FORM_CA_1863	132777 138496		3804-P-02/249 3802-O-038/0147	Chandra bhushan sharma and colleagues (Y5 Chauhan and Ajay seth	Lucknow	03-10-2025 16:01	72,09,282.19	31,65,159.00	Home Buyer/ Allottee	-	No	0.015%	-		-	-	41,44,123.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1421	AFIL_FORM_CA_1067		128063	0102-37-0803	SH PRAMOD KUMAR MEHRA AND SMT SUMI HOI CHING MEHRA	SONIPAT HARYANA	03-10-2025 16:03	58,43,671.82	58,43,671.82	Home Buyer/ Allottee	-	No	0.027%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1422	AFIL_FORM_CA_2231	20440094		0501-0-A/4/0227	Kiran Pandey	Lucknow	03-10-2025 16:04	31,63,208.33		Home Buyer/ Allottee	-	No	0.000%	-		-	-	31,43,208.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1423	AFIL_FORM_CA_787		113554	3002-0-P02-0/18/05	Ranjana Mishra	Lucknow	03-10-2025 16:05	12,21,059.59	11,73,388.31	Home Buyer/ Allottee	-	No	0.005%	-		-	-	47,671.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1424	AFIL_FORM_CA_2232		296272	4006-0-C9/J/0219	HIMANGI AWASTHI AND DEVESH AWASTHI	LUCKNOW	03-10-2025 16:06	62,46,652.06		Home Buyer/ Allottee	-	No	0.000%	-		-	-	62,46,652.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1425	AFIL_FORM_CA_2250		123400	3805-Q-02/0282	RANI MAURYA	LUCKNOW	03-10-2025 16:15	18,69,394.63	18,69,394.63	Home Buyer/ Allottee	-	No	0.009%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1426	AFIL_FORM_CA_1864		291402	3803-O-038/0125	KAMINI VERMA	LUCKNOW	03-10-2025 16:16	22,67,901.73	22,67,901.73	Home Buyer/ Allottee	-	No	0.010%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1427	AFIL_FORM_CA_1866		281760	3631-SME-I/A1-0705	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 16:17	5,22,586.84		Home Buyer/ Allottee	-	No	0.000%	-		-	-	5,22,586.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1428	AFIL_FORM_CA_1865		180477	0209-0-L0096	Deepshikha Gargao	Agra	03-10-2025 16:17	19,73,830.14	2,38,225.00	Home Buyer/ Allottee	-	No	0.001%	-		-	-	17,35,605.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1429	AFIL_FORM_CA_1871		280936	3021-FF-33	Shalini Mishra	Lucknow	03-10-2025 16:24	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1430	AFIL_FORM_CA_1872		183559	3805-Q-04/0038	Chetna Singh and Mahendra Pratap Singh	Lucknow	03-10-2025 16:25	39,03,547.00	38,82,193.00	Home Buyer/ Allottee	-	No	0.018%	-		-	-	21,354.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1431	AFIL_FORM_CA_2270		207157	0162-A-001C	Harinder Gill Tarveen Gill	Chandigarh	03-10-2025 16:26	99,30,829.25		Home Buyer/ Allottee	-	No	0.000%	-		-	99,30,829.25	-	Duplicate Claim - Latest claim has been verified.
1432	AFIL_FORM_CA_1869		288777	3802-N-03/0065	AMIT KUMAR SINGH	LUCKNOW	03-10-2025 16:27	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1433	AFIL_FORM_CA_1867		252299	3018-GF-0087	MANISH KUMAR & ALPANA SRIVASTAVA	LUCKNOW	03-10-2025 16:27	22,24,937.77	9,98,621.58	Home Buyer/ Allottee	-	No	0.005%	-		-	-	12,26,316.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1434	AFIL_FORM_CA_1874, AFIL_FORM_CA_1883, AFIL_FORM_CA_1898	111440, 111449, 111444		3502-0-J/08/0165, 3504-0-L/2/0013 3504-0-L/01/0007	LILAWATI	LUCKNOW	10-03-2025 04:28 PM, 10-03-2025 04:43 PM 10-03-2025 04:56 PM	3,99,35,541.96	35,92,847.00	Home Buyer/ Allottee	-	No	0.016%	-		-	-	3,63,42,694.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1435	AFIL_FORM_CA_2272		168999	3642-0-K7/A7/0305	Seeta Sahu	Lucknow	03-10-2025 16:39	4,78,584.32	4,78,584.32	Home Buyer/ Allottee	-	No	0.002%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1436	AFIL_FORM_CA_1876		270006	0103-0-311003	NAVEEN GUPTA PREETI GUPTA	Sonipat	03-10-2025 16:39	38,21,750.73		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	38,21,750.73	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1437	AFIL_FORM_CA_2276		126093	0711-D-1524A	Pawan Gupta	Gurgaon	03-10-2025 16:32	2,15,92,652.05		Home Buyer/ Allottee	-	No	0.000%	-		-	2,15,92,652.05	-	Registry completed based on the claimant's response received through the prescribed Google Form submission
1438	AFIL_FORM_CA_1873		197524	3631-SME-I/A1-0205	Somya Sinha	Lucknow	03-10-2025 16:33	26,18,504.90	26,18,504.90	Home Buyer/ Allottee	-	No	0.012%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1439	AFIL_FORM_CA_1877		281770	3631-SME-I/A1-0304	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 16:34	5,13,001.76		Home Buyer/ Allottee	-	No	0.000%	-		-	-	5,13,001.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1440	AFIL_FORM_CA_1870		112654	4004-T-03/0236	HARI SHANKER JAYSWAL	LUCKNOW	03-10-2025 16:35	24,74,547.95	24,74,547.95	Home Buyer/ Allottee	-	No	0.011%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1441	AFIL_FORM_CA_1444		117323	3525-0-J/02/0010/FF	Archana Singh	lucknow	03-10-2025 16:37	66,85,259.00		Home Buyer/ Allottee	-	No	0.000%	-		-	66,85,259.00	-	Registry already Completed
1442	AFIL_FORM_CA_1881		174597	3502-0-J/08/0211	Pallavi Singh	Lucknow	03-10-2025 16:38	10,51,494.98	2,41,092.00	Home Buyer/ Allottee	-	Yes	0.000%	-		-	-	8,10,402.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1443	AFIL_FORM_CA_1883		111449	3504-0-L/02/0013	LILAWATI	LUCKNOW	03-10-2025 16:43	22,13,311.06	20,25,355.06	Home Buyer/ Allottee	-	No	0.009%	-		-	-	1,87,956.00	Duplicate Claim - Latest claim has been verified.
1444	AFIL_FORM_CA_2300		151878	3804-P-04/0148	Seema Shukla	Lucknow	03-10-2025 16:44	58,18,696.72	52,53,589.00	Home Buyer/ Allottee	-	Yes	0.000%	-		-	-	5,65,107.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1445	AFIL_FORM_CA_2301		171246	3642-0-K7/A7/0410	Sahiba Siddiqui	Lucknow	03-10-2025 16:44	4,49,817.11	4,49,817.11	Home Buyer/ Allottee	-	No	0.002%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1446	AFIL_FORM_CA_1487		138696	3631-SME-I/83-0802	FAISAL AVAZ SIDDIQUI	LUCKNOW	03-10-2025 16:45	48,86,613.27	48,86,613.27	Home Buyer/ Allottee	-	No	0.022%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1447	AFIL_FORM_CA_2305		120045	3018-AG-0037	REKHA SINGH	LUCKNOW	03-10-2025 16:45	13,79,116.15	12,57,407.40	Home Buyer/ Allottee	-	No	0.006%	-		-	-	1,21,708.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1448	AFIL_FORM_CA_1884		281773	3631-SME-I/A1-0801	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 16:47	5,13,001.76		Home Buyer/ Allottee	-	No	0.000%	-		-	-	5,13,001.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1449	AFIL_FORM_CA_1880	20420637		0501-0-B/3/0139	SHRADHA TIWARI AND SHASHI MAULI TIWARI	Lucknow	03-10-2025 16:48	5,98,360.06		Home Buyer/ Allottee	-	No	0.000%	-		-	5,98,360.06	-	Registry already Completed
1450	AFIL_FORM_CA_1450	Claim pertaining to other entity	Claim pertaining to other entity	Satish Kumar Rai and Manisha Rai	Bulandshahar		03-10-2025 16:49	-		Home Buyer/ Allottee	-	No	0.000%	-		-	-	-	Claim Pertaining to Other Entity
1451	AFIL_FORM_CA_1889		280205	3525-0-J/02/0247/GF	Aniruddh Baranwal	Lucknow	03-10-2025 16:50	95,97,663.12		Home Buyer/ Allottee	-	No	0.000%	-		-	95,97,663.12	-	Registry already Completed
1452	AFIL_FORM_CA_1887		84597	0505-0-C/5/0126/GF	Alka Sachan	Lucknow	03-10-2025 16:52	12,16,776.18	7,64,736.00	Home Buyer/ Allottee	-	No	0.004%	-		-	-	4,52,040.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1453	AFIL_FORM_CA_1321		141501	3014-0-K/07/02	RAJA SRIVASTAVA	Lucknow	03-10-2025 16:53	74,73,284.05	38,15,259.17	Home Buyer/ Allottee	-	No	0.018%	-		-	-	36,58,024.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

1454	AP6_FORM_CA_1895		288558	3502-0-(01/0071	Birendra Agrawal	Lucknow	03-10-2025 16:53	32,59,561.64	1,82,896.16	Home Buyer/ Allottee	-	No	0.001%	-	-	-	30,76,665.48	Duplicate Claim - Latest claim has been verified.
1455	AP6_FORM_CA_291		281827	0501-0-0/2/0129	KANCHAN CHATURVEDI	ROBERTSGANJ	03-10-2025 16:56	2,54,663.01	2,54,663.01	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1456	AP6_FORM_CA_1898		111444	3504-0-(_01/0007	ULAWATI	LUCKNOW	03-10-2025 16:56	9,60,757.10	1,42,853.19	Home Buyer/ Allottee	-	No	0.001%	-	-	-	8,17,903.91	Duplicate Claim - Latest claim has been verified.
1457	AP6_FORM_CA_1897		141713	3631-SME-I/81-0901	MUKESH YADAV	LUCKNOW	03-10-2025 16:57	43,91,101.72	-	Home Buyer/ Allottee	-	No	0.000%	-	-	43,91,101.72	-	Duplicate Claim - Latest claim has been verified.
1458	AP6_FORM_CA_2321		180521	3802-N-01/0113	PANKAJ ARORA	LUCKNOW	03-10-2025 16:57	16,36,965.96	16,36,965.96	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1459	AP6_FORM_CA_1899		283323	0501-0-G/2A/0022	RISHTA RAI	LUCKNOW	03-10-2025 16:59	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1460	AP6_FORM_CA_1875		138486	3803-O-04/0260	USHA GUPTA and GOPAL KRISHNA GUPTA	LUCKNOW	03-10-2025 16:59	52,10,635.66	52,10,635.66	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1461	AP6_FORM_CA_1896		109501	3503-0-K/02/0119	AWADHESH KUMAR JAISWAL AND SUSHILA JAISWAL	LUCKNOW	03-10-2025 16:59	12,69,051.82	3,45,456.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	9,23,595.82	Duplicate Claim - Latest claim has been verified.
1462	AP6_FORM_CA_1804		181033	3502-0-(08/0192	Siddharth Shankar Pandey	Lucknow	03-10-2025 17:01	10,95,534.99	3,28,949.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	7,66,585.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1463	AP6_FORM_CA_1901		281771	3631-SME-I/A1-0501	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 17:01	5,13,001.76	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	5,13,001.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1464	AP6_FORM_CA_1311	Claim pertaining to other entity	Claim pertaining to other entity	Mahendra Pratap Chauhan	Delhi NCR adjoining Greater Noida City	03-10-2025 17:02	21,22,309.82	-	Home Buyer/ Allottee	-	No	0.000%	-	-	21,22,309.82	-	Claim Pertaining to Other Entity
1465	AP6_FORM_CA_1886	Claim pertaining to other entity	Claim pertaining to other entity	Haresh Patel	Dadri	03-10-2025 17:02	35,84,722.73	-	Home Buyer/ Allottee	-	No	0.000%	-	-	35,84,722.73	-	Claim Pertaining to Other Entity
1466	AP6_FORM_CA_1505		144630	3018-FF-0038	VISHWA RATNA	LUCKNOW	03-10-2025 17:02	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1467	AP6_FORM_CA_1902	288557 288558 288559	3502-0-(01/0070 3502-0-(01/0071 3502-0-(01/0069	Birendra Agrawal	Lucknow	03-10-2025 17:03	32,59,561.64	28,95,114.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	3,64,447.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1468	AP6_FORM_CA_2333		107545	0059-0-054A	Tenveen Gill	Chandigarh	03-10-2025 17:06	33,57,342.47	-	Home Buyer/ Allottee	-	No	0.000%	-	-	33,57,342.47	-	Duplicate Claim - Latest claim has been verified.
1469	AP6_FORM_CA_1903		186792	3866-0-A7/06/08	Nitin Singh	Lucknow	03-10-2025 17:06	13,41,635.70	11,55,010.37	Home Buyer/ Allottee	-	No	0.001%	-	-	-	1,86,625.33	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1470	AP6_FORM_CA_1893		150812	3809-O-(02/0182	ARVIND KUMAR SINGH	LUCKNOW	03-10-2025 17:07	30,99,168.07	28,39,455.07	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	2,59,713.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1471	AP6_FORM_CA_1711		104034	3002-0-F/05/05	Sushil Kumar Gupta	Lucknow	03-10-2025 17:08	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1472	AP6_FORM_CA_2337		127027	3503-0-K/01/0016	REENA	LUCKNOW	03-10-2025 17:08	18,35,520.13	6,69,511.72	Home Buyer/ Allottee	-	No	0.003%	-	-	-	11,66,008.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1473	AP6_FORM_CA_1909	Not Available		3506-0-M/01A/0068	Kanchan lata singh	Lucknow	03-10-2025 17:09	18,21,008.22	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	18,21,008.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1474	AP6_FORM_CA_1910	Claim pertaining to other entity	Claim pertaining to other entity	VIRENDRA KUMAR TRIPATHI/ VIDYAWATI TRIPATHI	BULANDSHAHAR	03-10-2025 17:09	6,83,854.61	-	Home Buyer/ Allottee	-	No	0.000%	-	-	6,83,854.61	-	Claim Pertaining to Other Entity
1475	AP6_FORM_CA_2342		157950	3614-K-(3/01/0102	Sushma Tiwari	Lucknow	03-10-2025 17:09	18,61,742.70	18,37,604.70	Home Buyer/ Allottee	-	No	0.008%	-	-	-	24,138.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1476	AP6_FORM_CA_1905		288962	0570-0-H/28/0027	Piyush Kumar Singh	Lucknow	03-10-2025 17:11	31,19,178.08	31,19,178.08	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1477	AP6_FORM_CA_1737		267159	3802-N-05/0147	RINA CHAUHAN & AMIT KUMAR SINGH	lucknow	03-10-2025 17:12	8,52,051.32	2,51,528.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	6,00,523.32	Duplicate Claim - Latest claim has been verified.
1478	AP6_FORM_CA_1894		132152	3021-GF-25	Rajesh Kumar Srivastava & Nisha Srivastava	Lucknow	03-10-2025 17:12	25,74,029.37	21,14,444.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	4,59,585.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1479	AP6_FORM_CA_1913		191653	3018-AG-0064	ANIL KUMAR LUTHRA	LUCKNOW	03-10-2025 17:12	6,62,094.06	6,60,066.06	Home Buyer/ Allottee	-	No	0.003%	-	-	-	2,028.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1480	AP6_FORM_CA_1914		109503	3504-0-(_01/0027	AWADHESH KUMAR JAISWAL AND SUSHILA JAISWAL	LUCKNOW	03-10-2025 17:14	16,85,725.85	4,27,729.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	12,57,996.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1481	AP6_FORM_CA_1912		187649	3018-UG-0022	Vijay Tuteja	Lucknow	03-10-2025 17:14	5,48,878.81	3,54,355.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	1,94,523.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1482	AP6_FORM_CA_1911		281772	3631-SME-I/A1-0608	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 17:16	5,22,586.84	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	5,22,586.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1483	AP6_FORM_CA_1731		167967	3641-0-66/86/GF16	Harendra Kumar Singh	Lucknow	03-10-2025 17:17	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1484	AP6_FORM_CA_1908		98203	0114-B-D0002	Subhash Chand Gehlawat	Sonipat	03-10-2025 17:18	38,21,454.21	38,21,454.21	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1485	AP6_FORM_CA_1917		291897	3805-Q-38/0005	ISHWAR DEV RAI	LUCKNOW	03-10-2025 17:19	23,80,796.20	143.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	23,80,653.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1486	AP6_FORM_CA_2353		113461	3002-P02-D/11/02	Munish Chand Pandey	Lucknow	03-10-2025 17:19	11,52,033.31	11,52,033.31	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1487	AP6_FORM_CA_1921		288560	3502-0-(01/0005	Birendra Agrawal	Lucknow	03-10-2025 17:21	1.97	1.97	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1488	AP6_FORM_CA_1859		234557	3502-0-(08/0205	Chandrawati	Lucknow	03-10-2025 17:23	7,69,187.40	2,43,101.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	5,26,086.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1489	AP6_FORM_CA_1402		291748	3502-0-(08/0201	REKHA TEWARI	Lucknow	03-10-2025 17:24	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1490	AP6_FORM_CA_1923		109327	0209-0-03165	Kaushlesh Kumar	Agra	03-10-2025 17:24	19,85,732.42	16,63,952.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	3,21,780.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1491	AP6_FORM_CA_1892		282349	0122-E-4130	Brij Bhushan Mittal	Sonipat	03-10-2025 17:25	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1492	AP6_FORM_CA_1919		290362	0124-D-0175	Reena Mishra	Sonipat	03-10-2025 17:26	15,03,369.86	15,03,369.86	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1493	AP6_FORM_CA_2365		164219	3641-0-66/86/GF12A	Shivkesh Chandra patel	Lucknow	03-10-2025 17:26	1,80,252.74	1,80,252.74	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1494	AP6_FORM_CA_1927		120501	3621-I/83-0403	HARI SHANKER JAYSWAL	LUCKNOW	03-10-2025 17:28	40,38,899.16	40,38,899.16	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1495	AP6_FORM_CA_1787		136807	3611-K-62/0303	RAKESH KUMAR JASSAL	LUCKNOW	03-10-2025 17:28	11,32,862.01	11,32,862.01	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1496	AP6_FORM_CA_2368		217237	3504-0-(_03/0094	SHOBHA SHARMA	LUCKNOW	03-10-2025 17:28	17,04,016.82	4,35,228.19	Home Buyer/ Allottee	-	No	0.002%	-	-	-	12,68,788.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1497	AP6_FORM_CA_1929		119758	3018-AG-0084	SUMAN SINGH	Lucknow	03-10-2025 17:28	16,69,718.36	9,53,122.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	7,16,596.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1498	AP6_FORM_CA_1930		288561	3506-0-M/01A/0109	Birendra Agrawal	Lucknow	03-10-2025 17:29	1.97	1.97	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1499	AP6_FORM_CA_2369		124630	3018-UG-0083	RADHEY SHYAM SINGH	LUCKNOW	03-10-2025 17:29	21,29,956.01	20,29,956.01	Home Buyer/ Allottee	-	No	0.009%	-	-	-	1,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1500	AP6_FORM_CA_2370	157M0021		0201-0-A7016	SANJEEV BANSAL HUF	DELHI	03-10-2025 17:29	44,41,733.93	44,41,733.93	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1501	AP6_FORM_CA_1297		133639	3802-N-03/0057	Gunja Misra	Lucknow	03-10-2025 17:31	41,41,808.22	2,27,918.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	39,13,890.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1502	AP6_FORM_CA_1920		146663	3571-OLY-M/81-0503	Satjaivint Singh	Lucknow	03-10-2025 17:32	50,45,925.18	50,45,925.18	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1503	AP6_FORM_CA_1924		215807	3612-AKA-K/A9-0704	Deepti singh	lucknow	03-10-2025 17:32	22,71,794.88	16,06,265.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	6,65,469.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1504	AP6_FORM_CA_1879		212277	3803-O-03B/0279	Chandrawati	Lucknow	03-10-2025 17:32	46,84,241.10	46,84,241.10	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1505	AP6_FORM_CA_1931		98144	3002-0-P02-A/15/04	SARITA SRIVASTAVA	LUCKNOW	03-10-2025 17:34	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1506	AP6_FORM_CA_1934		282448	0540-0-C9/G/08	HITECH LAND AND INFRASTRUCTURE DEVELOPERS	Lucknow	03-10-2025 17:36	52,93,533.09	7,65,753.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	45,27,780.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1507	AP6_FORM_CA_1611		135266	3802-N-01/0154	MANMINDER KAUR	LUCKNOW	03-10-2025 17:40	57,14,574.40	57,14,574.40	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1508	AP6_FORM_CA_1915		278124	3504-0-(_03/0233	MRS RADHA DEVI	Lucknow	03-10-2025 17:41	30,07,914.43	9,05,708.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	21,02,206.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1509	AP6_FORM_CA_1932		252301	3018-UG-0090	MANISH KUMAR & ALPANA SRIVASTAVA	LUCKNOW	03-10-2025 17:42	18,68,653.47	18,68,653.47	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1510	AP6_FORM_CA_1938		123965	3805-Q-02/0257	Dharmendra Singh	Lucknow	03-10-2025 17:42	18,68,249.16	18,68,249.16	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1511	AP6_FORM_CA_1936	Claim pertaining to other entity	Claim pertaining to other entity	SNEHA CHATURVEDI	ADJOINING GREATER NOIDA	03-10-2025 17:43	15,82,486.33	-	Home Buyer/ Allottee	-	No	0.000%	-	-	15,82,486.33	-	Claim Pertaining to Other Entity
1512	AP6_FORM_CA_1937		95386	3802-N-05/0010	Shilpi Srivastava and Ragini Srivastava	Lucknow	03-10-2025 17:43	25,51,367.17	25,51,367.17	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1513	AP6_FORM_CA_2398		255525	0089-0-742-SF	AMANDEEP SINGH	MOHALI , PUNJAB	03-10-2025 17:44	68,01,200.00	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	68,01,200.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1514	AP6_FORM_CA_2401		161181	3644-0-K2/45/0810	RAVINDRA	LUCKNOW UTTAR PRADESH	03-10-2025 17:45	3,49,723.29	3,49,723.29	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1515	AP6_FORM_CA_1946		108878	0501-0-A4/0174	Rajesh Kumar Srivastava & Nisha Srivastava	Lucknow	03-10-2025 17:46	20,25,327.11	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	20,25,327.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

1516	AIRL_FORM_CA_1949		247106	1802-N-03/0095A	Vandana Upadhyay and Anil Kumar Upadhyay	Lucknow	03-10-2025 17:51	30,91,945.21	2,23,541.84	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	28,68,403.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1517	AIRL_FORM_CA_1945		126172	0037-B-1231	Hema Bhatia	SONIPAT	03-10-2025 17:52	44,47,517.68	41,57,087.54	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	2,90,430.14	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1518	AIRL_FORM_CA_1947		282957	0501-D-C/B/0091	BRIJ KUMARI	LUCKNOW	03-10-2025 17:55	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1519	AIRL_FORM_CA_1955		103824	1804-P-04/0124	NARPAT SINGH CHANDRAUL AND PRAMILA SINGH	LUCKNOW	03-10-2025 17:59	39,75,785.14	39,75,785.14	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1520	AIRL_FORM_CA_1956	134402 134392		1804-P-04/0132, 1802-N-04/A/0052	PULKESH SINGH AND KULAY SINGH	LUCKNOW	03-10-2025 18:01	53,85,451.74	32,09,939.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	21,75,512.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1521	AIRL_FORM_CA_1959		297088	0540-D-C9/G/04	Anchal Baranwal	Lucknow	03-10-2025 18:02	1,28,04,882.19	74,397.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,27,30,485.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1522	AIRL_FORM_CA_834	204P0109		0501-D-C/6/0057	Priyanka Chaudhary	Lucknow	03-10-2025 18:02	43,22,432.76	6,69,116.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	36,63,316.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1523	AIRL_FORM_CA_1922		120509	1802-N-02/0119	RESHMA SRIVASTAVA & ASHWINI KUMAR	LUCKNOW	03-10-2025 18:03	21,37,468.92	15,91,034.00	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	5,46,434.92	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1524	AIRL_FORM_CA_1960		146252	1803-O-04/0025	KANCHAN JAIN	Lucknow	03-10-2025 18:03	63,35,204.89	63,12,180.89	Home Buyer/ Allottee	-	No	0.039%	-	-	-	-	23,024.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1525	AIRL_FORM_CA_1953		242428	1804-P-02/183	Renu Tandon	Lucknow	03-10-2025 18:04	25,74,889.24	6,47,079.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	19,27,810.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1526	AIRL_FORM_CA_1916		150250	1807-O-02/0288	Sandeep Singh	Lucknow	03-10-2025 18:06	27,01,033.46	27,01,033.46	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1527	AIRL_FORM_CA_1962		289961	0570-D-H/28/0026	Dhirendra Kumar Singh	Lucknow	03-10-2025 18:06	62,38,356.16	17,38,356.16	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	45,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1528	AIRL_FORM_CA_1963		98143	3002-D-P02-A/12/01	ANURAG SRIVASTAVA	LUCKNOW	03-10-2025 18:08	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1529	AIRL_FORM_CA_1951		119273	1802-N-02/0170	NITISH KUMAR OJHA	LUCKNOW	03-10-2025 18:08	20,85,364.02	-	Home Buyer/ Allottee	-	No	0.000%	-	-	20,85,364.02	-	-	Duplicate Claim - Latest claim has been verified.
1530	AIRL_FORM_CA_1941		101877	3504-D-L/01/0126	Dashrath Lal	Lucknow	03-10-2025 18:08	39,08,623.59	37,71,566.59	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	1,37,057.00	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1531	AIRL_FORM_CA_1957		162004	1804-P-02/134	V M SHUKLA	LUCKNOW	03-10-2025 18:08	57,90,605.26	34,99,377.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	22,91,228.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1532	AIRL_FORM_CA_2435		164507	1803-O-02/0248	Vandana Gupta W/o Shri Santosh Kumar Gupta	Lucknow	03-10-2025 18:09	13,64,784.25	3,38,646.44	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	10,06,137.81	Duplicate Claim - Latest claim has been verified.
1533	AIRL_FORM_CA_1891		132101	1805-Q-01/0133	Amalanshu Raman and Shalini Raman	LUCKNOW	03-10-2025 18:09	18,14,057.33	18,14,057.33	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1534	AIRL_FORM_CA_2437		141855	0162-B-0395	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-10-2025 18:09	22,52,941.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	-	-	Duplicate Claim - Latest claim has been verified.
1535	AIRL_FORM_CA_1968		127741	0102-1B-1003	MR. KAILASH CHAND	MR. KAILASH CHAND	03-10-2025 18:11	23,39,988.48	23,39,988.48	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1536	AIRL_FORM_CA_1958		262823	3631-SME-I/A1-0702	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 18:12	5,29,930.41	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,29,930.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1537	AIRL_FORM_CA_2441		104765	0066-D-S041A	Tenveen Gill	Chandigarh	03-10-2025 18:12	37,08,701.37	-	Home Buyer/ Allottee	-	No	0.000%	-	-	37,08,701.37	-	-	Duplicate Claim - Latest claim has been verified.
1538	AIRL_FORM_CA_1943		108894	0209-D-02229	PREM LATA	AGRA	03-10-2025 18:15	31,62,015.02	22,44,673.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	9,17,542.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1539	AIRL_FORM_CA_1972		62996	0501-D-G/7/0142	REKHA SINGH	LUCKNOW	03-10-2025 18:16	16,18,710.71	16,18,710.71	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1540	AIRL_FORM_CA_1974		210352	1805-Q-02/0077	Ved Prakash	Lucknow	03-10-2025 18:17	18,99,127.51	18,99,127.51	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1541	AIRL_FORM_CA_2446		141856	0162-B-0396	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-10-2025 18:17	22,52,941.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	-	-	Duplicate Claim - Latest claim has been verified.
1542	AIRL_FORM_CA_1965		149366	3581-D1-1803	RAM BAHADUR SINGH	LUCKNOW	03-10-2025 18:18	22,08,619.45	3,79,449.67	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	18,29,169.78	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1543	AIRL_FORM_CA_1948		95434	0505-D-G/3/0156/GF	ZEASHAN HUSSIAN	LUCKNOW	03-10-2025 18:19	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1544	AIRL_FORM_CA_2449		137011	1803-O-04/0046	VINOD KUMAR GAUTAM	LUCKNOW	03-10-2025 18:19	40,62,876.74	36,12,206.00	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	4,30,670.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1545	AIRL_FORM_CA_1950		177664	1807-D-N/02/0310	VINOD KRISHNA	LUCKNOW	03-10-2025 18:19	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1546	AIRL_FORM_CA_1970		181571	1805-Q-04/0012	Pervez Haider Zaidi	Lucknow	03-10-2025 18:20	50,33,520.34	50,33,520.34	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1547	AIRL_FORM_CA_1978		116035	3504-D-L/01/0061	Anil Malik	Lucknow	03-10-2025 18:22	10,88,524.50	4,15,357.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	6,73,167.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1548	AIRL_FORM_CA_2454		160156	0103-D-311202	RAJESH BHATEJA	SONIPAT	03-10-2025 18:23	79,25,578.53	73,11,388.67	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	6,14,189.86	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1549	AIRL_FORM_CA_2455		245538	1803-O-38/0126A	SHOBHA SHARMA-1	LUCKNOW	03-10-2025 18:23	19,22,576.78	19,22,576.78	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1550	AIRL_FORM_CA_1976		180437	1805-Q-2A/0098	Kusum Singh	Lucknow	03-10-2025 18:23	13,22,344.36	13,22,344.36	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1551	AIRL_FORM_CA_1980		282838	0103-D-320203	MR. SANTOSH THAKUR & MRS. RINKU THAKUR (CUSTOMER CODE: 282838)	SONIPAT, HARYANA	03-10-2025 18:23	51,38,221.76	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	51,38,221.76	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1552	AIRL_FORM_CA_1973		277350	0124-D-0111	M/S Ahuja Estates through its partner Mr. Prakash Ahuja	Sonipat	03-10-2025 18:24	35,28,083.98	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,28,083.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1553	AIRL_FORM_CA_1811		136099	3631-SME-I/83-0804	Arjun Michael Singh	Lucknow	03-10-2025 18:25	49,59,955.25	49,49,955.25	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	10,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1554	AIRL_FORM_CA_2462		141857	0162-B-0397	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-10-2025 18:26	22,52,941.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	-	-	Duplicate Claim - Latest claim has been verified.
1555	AIRL_FORM_CA_1987		133124	3631-SME-I/82-1101	HOME BUYERS SELF DR. RAJESH TRIPATHI AND DR. BEENA TRIPATHI	lucknow	03-10-2025 18:27	51,39,994.15	47,76,967.20	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	3,63,026.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1556	AIRL_FORM_CA_1989		146251	1803-O-02/0257	KANCHAN JAIN AND SUSHMA BANSAL	Lucknow	03-10-2025 18:27	14,46,443.79	14,46,043.79	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	400.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1557	AIRL_FORM_CA_1990		293001	3643-D-L2/87/0712A	ABHISHEK KUMAR	LUCKNOW	03-10-2025 18:28	1,97,306.61	1,75,065.61	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	22,241.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1558	AIRL_FORM_CA_1827		148710	1804-P-04/0044	MONIKA DEVI	Lucknow	03-10-2025 18:29	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1559	AIRL_FORM_CA_1981		263924	3631-SME-I/A1-0802	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 18:29	5,29,930.41	4,32,028.26	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	97,902.15	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1560	AIRL_FORM_CA_1986		138869	3803-O-02/0209	HAR NARAYAN ANURAGI	LUCKNOW	03-10-2025 18:29	25,97,745.85	25,97,745.85	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1561	AIRL_FORM_CA_1993		138211	3804-P-04/0031	SANDHYA GUPTA	LUCKNOW	03-10-2025 18:31	9,01,943.40	2,51,116.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	6,50,827.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1562	AIRL_FORM_CA_1954		118202	1802-N-02/0088	SUKHJIT SINGH	LUCKNOW	03-10-2025 18:31	21,44,139.41	21,44,139.41	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1563	AIRL_FORM_CA_1985		270366	0501-D-G/6/0010	BRIJ KUMARI	LUCKNOW	03-10-2025 18:32	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1564	AIRL_FORM_CA_1967		151853	3021-GF-09	SAURABH PANDEY	Lucknow	03-10-2025 18:32	55,54,228.88	55,54,228.88	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1565	AIRL_FORM_CA_1983	222BOOKING/00105/1		0222-S-0033	SUDHA RATHORE W/o Late Shri Vinod Kumar Rathore	Agra	03-10-2025 18:32	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1566	AIRL_FORM_CA_1838		143280	3571-OLY-M/82-1106	Lily Srivastava and Umesh Chandra Srivastava	Lucknow	03-10-2025 18:33	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1567	AIRL_FORM_CA_2484		63618	0066-D-S021A	Tenveen Gill Sanjay Gill Nanette Gill	Chandigarh	03-10-2025 18:37	33,49,751.40	-	Home Buyer/ Allottee	-	No	0.000%	-	-	33,49,751.40	-	-	Duplicate Claim - Latest claim has been verified.
1568	AIRL_FORM_CA_2485		141858	0162-B-0398	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-10-2025 18:37	22,52,941.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	-	-	Duplicate Claim - Latest claim has been verified.
1569	AIRL_FORM_CA_1996		128803	0502-D-G/7/0125	LAL PRATAP YADAV	LUCKNOW	03-10-2025 18:38	29,90,865.22	27,05,822.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	2,85,043.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1570	AIRL_FORM_CA_1977		113099	3002-P02-F/10/02	NAEEM AHMAD	LUCKNOW	03-10-2025 18:41	11,80,349.50	5,66,502.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	6,13,847.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1571	AIRL_FORM_CA_2000		287863	3021-AG-56	Shailendra Kumar Srivastav	Lucknow	03-10-2025 18:41	26,68,932.44	14,87,640.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	11,81,292.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1572	AIRL_FORM_CA_1995	Claim pertaining to other entity	Claim pertaining to other entity		Ramakumar P V	Adjoining Greater Noida (U.P)	03-10-2025 18:41	16,12,823.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	16,12,823.00	-	-	Claim Pertaining To Other Entity
1573	AIRL_FORM_CA_2491		180170	3571-OLY-M/81-0405	Kamlesh Kumar Dube	Lucknow	03-10-2025 19:42	50,98,244.45	-	Home Buyer/ Allottee	-	No	0.000%	-	-	50,98,244.45	-	-	Duplicate Claim - Latest claim has been verified.
1574	AIRL_FORM_CA_2493		152569	3614-K-13/D1X/0401	ASWANI KUMAR	Lucknow	03-10-2025 19:42	3,40,930.03	3,40,930.03	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1575	AIRL_FORM_CA_1999				Tenveen Gill	Chandigarh	03-10-2025 19:44	15,13,661.87	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	15,13,661.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1576	AIRL_FORM_CA_2495		141878	0162-B-0399	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-10-2025 19:45	22,52,941.95	3,28,754.25	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	19,24,187.70	Duplicate Claim - Latest claim has been verified.
1577	AIRL_FORM_CA_2007		98114	0114-B-C0801	Amita Chandra	Sonepat	03-10-2025 19:46	35,12,877.90	34,24,979.31	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	87,898.59	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1578	AIRL_FORM_CA_2006		98112	0114-B-C0701	Amveesh Chandra	Sonepat	03-10-2025 19:46	35,12,752.83	34,24,979.31	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	87,773.52	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.

1579	ARL_FORM_CA_2003		288203	3631-SME-I/A1-0605	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 19:47	5,38,146.22		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,38,146.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1580	ARL_FORM_CA_2499		137954	1809-D-0/02/0271	RAJENDRA	LUCKNOW	03-10-2025 19:48	31,30,571.74	31,02,874.74	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	27,697.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1581	ARL_FORM_CA_2008		138863	1803-O-02/0208	Vijay Kumar	Lucknow	03-10-2025 19:48	26,96,216.23	26,67,116.23	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	29,100.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1582	ARL_FORM_CA_2009		264829	3571-OLY-M/62-0606	Sayed Haider Mehdi	Lucknow	03-10-2025 19:49	7,51,534.38		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	7,51,534.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1583	ARL_FORM_CA_2015		127812	0102-38-0204	KEDAR NATH YADAV & CHANDAN KUMAR YADAV	KUNDLI, SONIPAT	03-10-2025 19:59	35,69,466.85	33,61,297.23	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	2,08,169.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1584	ARL_FORM_CA_2018		107230	3504-O-I/01/0090	Akhilesh Kumar Tiwari	Lucknow	03-10-2025 19:59	23,23,578.60	23,23,578.60	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
1585	ARL_FORM_CA_1975	15749005		0201-O-UG208	Kapil Gupta	Sonipat	03-10-2025 19:51	54,12,196.26	34,68,585.18	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	19,43,611.08	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1586	ARL_FORM_CA_1885	280860, 280861		1802-N-01/0153, 1802-N-02/0154	MANOJ KUMAR SHARMA	LUCKNOW	03-10-2025 19:51	44,55,540.56	42,07,497.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	2,48,043.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1587	ARL_FORM_CA_2506		141879	0162-B-0400	VIJAY JINDAL AND RIDIKHA JINDAL	MOHALI	03-10-2025 19:52	22,52,941.95		Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	-	-	Duplicate Claim - Latest claim has been verified.
1588	ARL_FORM_CA_2023		143653	0201-O-K7009	RAVI DAHIYA	sonipat	03-10-2025 19:54	47,46,859.40	47,46,859.40	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1589	ARL_FORM_CA_2024		265912	3803-O-038/0007	SAROJ SINGH	LUCKNOW	03-10-2025 19:54	12,93,419.18	12,93,419.18	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1590	ARL_FORM_CA_2020		125427	3021-UG-91	ANITA SINGH	LUCKNOW	03-10-2025 19:56	28,21,159.45	23,25,982.86	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	4,95,176.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1591	ARL_FORM_CA_2027		212838	0103-O-301101	MR. KUSHAL ROY (CUSTOMER CODE: 213838)	SONIPAT, HARYANA	03-10-2025 19:59	69,59,039.51		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	69,59,039.51	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1592	ARL_FORM_CA_1988		52589	0502-D-D/3/0048	NIRMALA SINGH	LUCKNOW	03-10-2025 19:59	25,09,282.74		Home Buyer/ Allottee	-	No	0.000%	-	-	25,09,282.74	-	-	Registry already Completed
1593	ARL_FORM_CA_2516		97185	0037-A-0221	RUCHI SAHNI	YAMUNANAGAR	03-10-2025 19:00	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1594	ARL_FORM_CA_2032		242464	3803-O-038/0140	Renu Tandon	Lucknow	03-10-2025 19:00	20,69,389.87	10,86,318.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	9,83,071.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1595	ARL_FORM_CA_2025		273267	0501-O-C/1/0051	ABHILESH KUMAR SHUKLA	LUCKNOW	03-10-2025 19:00	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1596	ARL_FORM_CA_2026	Claim pertaining to other entity	Claim pertaining to other entity	Pushkar Khosla	Greater Noida	03-10-2025 19:00	5,26,350.56		Home Buyer/ Allottee	-	No	0.000%	-	-	5,26,350.56	-	-	Claim Pertaining to Other Entity
1597	ARL_FORM_CA_2521		141880	0162-B-0401	VIJAY JINDAL AND RIDIKHA JINDAL	MOHALI	03-10-2025 19:01	22,52,941.95		Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	-	-	Duplicate Claim - Latest claim has been verified.
1598	ARL_FORM_CA_2001		271792	3641-O-66/A17/0612	Vivek Singh	Lucknow	03-10-2025 19:02	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1599	ARL_FORM_CA_2022		235802	3502-O-J/08/0249	ATENDRA SINGH YADAV	Lucknow	03-10-2025 19:02	16,86,274.67	10,02,833.40	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	6,83,441.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1600	ARL_FORM_CA_2019		164943	3641-O-66/B5/0315	YOGESH VARSHNEY	Lucknow	03-10-2025 19:03	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1601	ARL_FORM_CA_2524		152879	3614-K-I3/0XX/0402	MANISHA SRIVASTAVA	LUCKNOW	03-10-2025 19:03	18,60,743.05	18,60,743.05	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1602	ARL_FORM_CA_2525		243905	0201-O-GF135	JAIN BANDHU DEVELOPERS PRIVATE LIMITED	DELHI	03-10-2025 19:03	41,49,763.01		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	41,49,763.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1603	ARL_FORM_CA_1971		110675	3504-O-I/03/0192	NEELAM SINGH	LUCKNOW	03-10-2025 19:04	11,04,933.54	2,43,742.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	8,61,191.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1604	ARL_FORM_CA_1997		244316	3021-AG-50	SWATI JAIN AND ASHISH KUMAR JAIN	LUCKNOW	03-10-2025 19:04	22,78,947.25	22,78,947.25	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1605	ARL_FORM_CA_2529		72639	0085-D-358	Gurdev Singh Gill Harinder Gill	Chandigarh	03-10-2025 19:05	67,78,767.36		Home Buyer/ Allottee	-	No	0.000%	-	-	67,78,767.36	-	-	Duplicate Claim - Latest claim has been verified.
1606	ARL_FORM_CA_2033		262888	0501-O-G/6/0319	NISHA ASHOK SHUKLA	LUCKNOW	03-10-2025 19:05	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1607	ARL_FORM_CA_2031		95979	0505-O-G/3/0156/FF	HINA KHAN	LUCKNOW	03-10-2025 19:06	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1608	ARL_FORM_CA_2038	294342 294396		1802-N-03/0158 1803-O-01/0022	SGB Real Estate Developers	Lucknow	03-10-2025 19:09	11,02,311.23		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	11,02,311.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1609	ARL_FORM_CA_2535		243907	0201-O-UG204	JAIN BANDHU DEVELOPERS PVT LTD	delhi	03-10-2025 19:09	26,58,995.07		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	26,58,995.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1610	ARL_FORM_CA_2536		141881	0162-B-0402	VIJAY JINDAL AND RIDIKHA JINDAL	MOHALI	03-10-2025 19:09	22,52,941.95		Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	-	-	Duplicate Claim - Latest claim has been verified.
1611	ARL_FORM_CA_2030		210007	3802-N-01/0054	GYANTI	LUCKNOW	03-10-2025 19:11	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1612	ARL_FORM_CA_2034		177682	3806-O-N/02/0211	Satyendra Kumar Maurya	Lucknow	03-10-2025 19:14	38,31,833.54		Home Buyer/ Allottee	-	No	0.000%	-	-	38,31,833.54	-	-	Duplicate Claim - Latest claim has been verified.
1613	ARL_FORM_CA_2041		98069	0114-C-G0703	HARINDER PAL SINGH	Kundli, Sonepat	03-10-2025 19:16	40,68,569.31		Home Buyer/ Allottee	-	No	0.000%	-	-	40,68,569.31	-	-	Duplicate Claim - Latest claim has been verified.
1614	ARL_FORM_CA_2042		43711	3803-O-01/0012	AJAI KUMAR GUPTA	LUCKNOW	03-10-2025 19:17	6,17,681.68		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	6,17,681.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1615	ARL_FORM_CA_1761		128069	0225-M-0158	SNEHLATA SAGAR	AGRA	03-10-2025 19:17	59,05,345.53	45,86,401.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	13,18,944.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1616	ARL_FORM_CA_2544		141882	0162-B-0403	VIJAY JINDAL AND RIDIKHA JINDAL	MOHALI	03-10-2025 19:18	22,52,941.95		Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	-	-	Duplicate Claim - Latest claim has been verified.
1617	ARL_FORM_CA_2044		286202	3631-SME-I/A1-0707	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 19:21	5,38,044.05		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,38,044.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1618	ARL_FORM_CA_2040		177356	3611-K-E1/0604	Sumit Mohan	Lucknow	03-10-2025 19:22	9,20,461.97	9,20,461.97	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1619	ARL_FORM_CA_2055		150436	3805-O-01/0007	ANKUR GULATI & SHEETAL GULATI & AJAY SINGH	LUCKNOW	03-10-2025 19:24	48,07,237.90	48,07,237.90	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1620	ARL_FORM_CA_2552		104767	0066-S-S040A	Harinder Gill Gurdev Singh Gill	Chandigarh	03-10-2025 19:25	37,08,701.37		Home Buyer/ Allottee	-	No	0.000%	-	-	37,08,701.37	-	-	Duplicate Claim - Latest claim has been verified.
1621	ARL_FORM_CA_2058		88298	3016-SS2/UGF-0330	PUNEET SINGH	Lucknow	03-10-2025 19:25	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1622	ARL_FORM_CA_2046		134984	3803-O-02/0103	ANJU GOEL	LUCKNOW	03-10-2025 19:26	29,25,102.02	29,25,102.02	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1623	ARL_FORM_CA_1925		157180	0209-D-U004	OMWATI SINGH	AGRA	03-10-2025 19:27	28,26,939.81		Home Buyer/ Allottee	-	No	0.000%	-	-	28,26,939.81	-	-	Duplicate Claim - Latest claim has been verified.
1624	ARL_FORM_CA_2053		296134	3503-O-K/02/0089	ABHISHEK SINGH	LUCKNOW	03-10-2025 19:27	67,79,802.74	3,01,779.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	64,78,023.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1625	ARL_FORM_CA_2051		134508	3621-J/83-0301	MANISH KUMAR GUPTA	LUCKNOW	03-10-2025 19:27	44,96,440.43	44,96,440.43	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1626	ARL_FORM_CA_2045	Claim pertaining to other entity	Claim pertaining to other entity	Ambarish Tiwari, Archana Tiwari	Bulandshahr	03-10-2025 19:27	31,35,902.96			Home Buyer/ Allottee	-	No	0.000%	-	-	31,35,902.96	-	-	Claim Pertaining to Other Entity
1627	ARL_FORM_CA_2050		230249	3502-O-J/04/0071	LALTI DEVI	LUCKNOW	03-10-2025 19:28	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1628	ARL_FORM_CA_712		163776	3642-O-67/A12/0805	Manish Pandey	lucknow	03-10-2025 19:28	4,36,329.59	4,36,329.59	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1629	ARL_FORM_CA_2036		220770	3631-SME-I/63-GF02	AMIT ARORA & SHWETA ARORA	LUCKNOW	03-10-2025 19:29	-		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1630	ARL_FORM_CA_2057		101142	1802-N-03/0271	Santosh Kumar	Lucknow	03-10-2025 19:29	45,13,396.41	18,29,178.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	26,84,218.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1631	ARL_FORM_CA_980	110578, 110580		3504-O-I/04/0101, 3502-O-I/08/0313	SANJAY JAIN & ALKA JAIN	LUCKNOW	03-10-2025 19:31	33,64,464.56	5,24,744.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	28,39,720.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1632	ARL_FORM_CA_2048		129347	3803-O-04/0101	MANISH KUMAR	LUCKNOW	03-10-2025 19:31	29,15,818.09	29,15,818.09	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1633	ARL_FORM_CA_2562		243904	0201-O-K7034	JAIN BANDHU DEVELOPERS PVT LTD	DELHI	03-10-2025 19:31	58,92,270.14		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	58,92,270.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1634	ARL_FORM_CA_2064		187767	3805-O-04/0101	LAXMINARAYAN GUPTA	LUCKNOW	03-10-2025 19:33	9,39,726.16	9,39,726.16	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1635	ARL_FORM_CA_2043		160738	0103-O-230301	Raman Deep Gandhi	Sonipat	03-10-2025 19:33	55,84,250.53		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	55,84,250.53	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1636	ARL_FORM_CA_2063		118426	3806-O-N/02/0107	H L MAURYA	LUCKNOW	03-10-2025 19:33	24,56,907.44	24,11,911.44	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	44,996.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1637	ARL_FORM_CA_2065		100916	0501-O-G/2/0005	Kiran Devi	Lucknow	03-10-2025 19:34	10,01,229.37		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	10,01,229.37	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1638	ARL_FORM_CA_2072		173071	3802-N-05/0155	AJAI KUMAR GUPTA	LUCKNOW	03-10-2025 19:35	27,05,114.75	14,43,540.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	12,61,574.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1639	ARL_FORM_CA_2074		221149	0102-38-0902	Naveen Gupta Preeti Gupta	Sonipat	03-10-2025 19:36	52,44,963.14	1,38,053.80	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	51,26,909.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

1640	ARL_FORM_CA_1376		291809	3802-N-03/0045	HAFIZUR RAHMAN	Lucknow	03-10-2025 19:37	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1641	ARL_FORM_CA_2070		281797	3631-SME-I/C2- 1003	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 19:37	25,60,755.76		Home Buyer/ Allottee	-	No	0.000%	-	-	-	25,60,755.76	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1642	ARL_FORM_CA_2056		293226	3641-0-66/A18/0712	Nil	Lucknow	03-10-2025 19:37	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1643	ARL_FORM_CA_2075	Claim pertaining to other entity	Claim pertaining to other entity	Rajat Bahal	Greater Noida	03-10-2025 19:38	5,26,350.56			Home Buyer/ Allottee	-	No	0.000%	-	-	5,26,350.56	-	-	Claim Pertaining to Other Entity
1644	ARL_FORM_CA_2577		243906	0201-0-GF136	JAIN BANDHU DEVELOPERS PRIVATE LIMITED	SONIPAT	03-10-2025 19:38	2,87,14,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	2,87,14,000.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1645	ARL_FORM_CA_2035		108253	3002-PD2-F/06/02	SYED ALI ABBAS RIZVI	LUCKNOW	03-10-2025 19:39	11,12,728.73	11,12,728.73	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1646	ARL_FORM_CA_2081	Claim pertaining to other entity	Claim pertaining to other entity	Poonam Singh	Greater Noida	03-10-2025 19:42	41,46,635.62			Home Buyer/ Allottee	-	No	0.000%	-	-	41,46,635.62	-	-	Claim Pertaining to Other Entity
1647	ARL_FORM_CA_2083		116484	3502-0-(/08/0323	MANDEEP SINGH AND CHARANDEP SINGH	LUCKNOW	03-10-2025 19:43	8,70,588.10		Home Buyer/ Allottee	-	Yes	0.000%	-	-	8,70,588.10	-	-	Registry already Completed
1648	ARL_FORM_CA_2084		145614	3502-0-(/03/0306	Sanjay Kumar	LUCKNOW	03-10-2025 19:44	31,60,430.74	3,31,861.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	28,28,569.74	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1649	ARL_FORM_CA_2588		147305	3804-P-02/008	MANI CHATURVEDI & PREM PRAKASH PANDEY	LUCKNOW	03-10-2025 19:45	45,25,051.00	4,27,781.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	40,97,270.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1650	ARL_FORM_CA_2077		285568	3631-SME-I/81-0103	MADHURI RAI	LUCKNOW	03-10-2025 19:48	36,68,157.03	36,68,157.03	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1651	ARL_FORM_CA_2013		110508	3503-0-K/02/0196	NALINI SINGH	LUCKNOW	03-10-2025 19:48	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1652	ARL_FORM_CA_60		112239	3002-PD2-G/05/01	Rahul Chatterjee / Priyanka Chatterjee	Lucknow	03-10-2025 19:48	15,76,558.24	15,76,558.24	Homebuyers/ Allottees - Registry and possession	-	Taxs out	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1653	ARL_FORM_CA_2087		187766	3805-Q-04/0100	LAXMINARAYAN GUPTA	LUCKNOW	03-10-2025 19:49	9,68,671.07	2,99,671.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	6,68,800.07	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1654	ARL_FORM_CA_2594		103877	0059-0-059A	Harinder Gill Gurdev Singh Gill	Chandigarh	03-10-2025 19:49	29,88,329.67		Home Buyer/ Allottee	-	No	0.000%	-	-	29,88,329.67	-	-	Duplicate Claim - Latest claim has been verified.
1655	ARL_FORM_CA_2082		117980	3002-PD2-D/02/03	Smita Singh	Lucknow	03-10-2025 19:49	12,05,918.57	9,32,752.79	Home Buyer/ Allottee	-	No	0.004%	-	-	-	2,73,165.78	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1656	ARL_FORM_CA_2090		108684	0209-0-Q0165	ANIL KUMAR AGARWAL	LUCKNOW	03-10-2025 19:52	23,01,709.73	21,54,109.73	Home Buyer/ Allottee	-	No	0.016%	-	-	-	1,47,600.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1657	ARL_FORM_CA_2092		169252	3641-0-66/A19/0708	RITU GUPTA	LUCKNPW	03-10-2025 19:53	3,49,828.50	3,49,828.50	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1658	ARL_FORM_CA_2085		52498	0103-0-311201	RAJEEV KUMAR GUGLANI	SONIPAT	03-10-2025 19:54	73,57,633.84	71,70,141.84	Home Buyer/ Allottee	-	No	0.033%	-	-	-	1,87,492.00	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1659	ARL_FORM_CA_2096	2098OCKING/00888/1		0209-0-L0140	AVINASH CHANDRA AND MITHLESH AGRWAL	agra	03-10-2025 19:55	16,30,718.23		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	16,30,718.23	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1660	ARL_FORM_CA_2095		162192	3644-0-K2/A3/1107	JAGRATI MISHRA	LUCKNOW	03-10-2025 19:57	4,12,587.95	4,12,587.95	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1661	ARL_FORM_CA_2093		281800	3631-SME-I/C2- 1102	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 19:58	25,60,755.76	25,60,755.76	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1662	ARL_FORM_CA_736		125589	0372-X-0179	Ashok kumawat	Jaipur	03-10-2025 19:58	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1663	ARL_FORM_CA_2021		117728	3525-0-(/02/0012/FF	Ashutosh Mishra	Lucknow	03-10-2025 20:00	64,63,429.64		Home Buyer/ Allottee	-	No	0.000%	-	-	64,63,429.64	-	-	Registry already Completed
1664	ARL_FORM_CA_2088		279741	3018-AG-0070	ANUJ KUMAR GOEL	LUCKNOW	03-10-2025 20:01	8,57,469.60	6,91,311.27	Home Buyer/ Allottee	-	No	0.003%	-	-	-	1,66,158.33	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1665	ARL_FORM_CA_1799		177078	3806-0-N/01/0019	RADHEY SHYAM YADAV	Lucknow	03-10-2025 20:01	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1666	ARL_FORM_CA_2611	175905, 175906, 175909		0535-0-8-9, 0535-0-8-10, 0535-0-8-11	M/S AURALIFE INFRACON PRIVATE LIMITED	LUCKNOW	03-10-2025 20:02	7,58,67,111.07		Home Buyer/ Allottee	-	No	0.000%	-	-	-	7,58,67,111.07	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1667	ARL_FORM_CA_2105		151851	3018-AG-0021	Sudhanshu Pandey, Kelindi Pandey	Lucknow	03-10-2025 20:02	5,71,905.60	5,71,905.60	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1668	ARL_FORM_CA_2104	Claim pertaining to other entity	Claim pertaining to other entity	Poonam Singh	Greater Noida	03-10-2025 20:02	27,82,642.19			Home Buyer/ Allottee	-	No	0.000%	-	-	27,82,642.19	-	-	Claim Pertaining to Other Entity
1669	ARL_FORM_CA_2100		155515	3002-PD2-E/06/05	INDU SHARMA	LUCKNOW	03-10-2025 20:02	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1670	ARL_FORM_CA_2091		193462	3021-UG-39	ARCHANA MISHRA	LUCKNOW	03-10-2025 20:02	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1671	ARL_FORM_CA_2108		268107	3048-0-C97/C/42	NSP Enterprises	Lucknow	03-10-2025 20:03	38,35,496.88	21,89,504.88	Home Buyer/ Allottee	-	No	0.016%	-	-	-	16,45,992.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1672	ARL_FORM_CA_2107		296516	3643-0-L2/87/0508	SMITA SONKER	LUCKNOW	03-10-2025 20:03	1,59,901.00	1,59,901.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1673	ARL_FORM_CA_2614		126477	3804-P-02/317	Ajay Kumar Agarwal	Lucknow	03-10-2025 20:03	27,22,277.87	18,00,738.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	9,21,539.87	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1674	ARL_FORM_CA_2111		179303	0225-R-0084	SHUCHI SHROTRIYA & SHAILENDRA SHROTRIYA	Agra	03-10-2025 20:04	52,73,933.68		Home Buyer/ Allottee	-	No	0.000%	-	-	52,73,933.68	-	-	Duplicate Claim - Latest claim has been verified.
1675	ARL_FORM_CA_2110		121603	0103-0-080904	MR. GURPAL SINGH AND MR. GAGANDEEP SINGH (CUSTOMER CODE- 121603)	SONIPAT, HARYANA	03-10-2025 20:04	67,00,904.57		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	67,00,904.57	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1676	ARL_FORM_CA_2097		296457	3803-O-04/0146	SATISH CHANDRA YADAV	LUCKNOW	03-10-2025 20:05	-		Homebuyers/ Allottees - Registry and possession	-	No	0.002%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1677	ARL_FORM_CA_2113		84403	0505-0-C/5/023/FF	UMESH SHUKLA	Lucknow	03-10-2025 20:05	15,98,867.51	2,16,609.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	13,82,258.51	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1678	ARL_FORM_CA_2103	267706 (Old CC: 147662)		3631-SME-I/81-1201 (Old Unit - 3621-I/82-110A)	DAYA SHANKAR SINGH	LUCKNOW	03-10-2025 20:05	28,76,804.22	12,63,434.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	16,13,370.22	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1679	ARL_FORM_CA_2619		147304	3804-P-02/007	RANJANA PANDEY	LUCKNOW	03-10-2025 20:05	45,25,051.00	10,77,535.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	34,47,516.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1680	ARL_FORM_CA_2112		288425	3803-O-01/0089	SANJAY BHARATIYA	LUCKNOW	03-10-2025 20:06	6,43,946.75		Home Buyer/ Allottee	-	No	0.000%	-	-	-	6,43,946.75	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1681	ARL_FORM_CA_1979		120213	1306-0-GF8019A	Jeetendra Kumar Pandey	Sonipat	03-10-2025 20:07	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1682	ARL_FORM_CA_2079		183102	3571-OLY-M/81-0101	NAWNEET KUMAR MISHRA	LUCKNOW	03-10-2025 20:07	54,93,797.53	54,71,792.53	Home Buyer/ Allottee	-	No	0.021%	-	-	-	22,005.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1683	ARL_FORM_CA_2627		112359	4004-T-03/0252	HARSHIT JAIN	LUCKNOW	03-10-2025 20:08	35,69,565.37		Home Buyer/ Allottee	-	No	0.000%	-	-	35,69,565.37	-	-	Duplicate Claim - Latest claim has been verified.
1684	ARL_FORM_CA_2089		284585	0503-0-C/8/0084	KANAK LATA	LUCKNOW	03-10-2025 20:08	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1685	ARL_FORM_CA_2632		188574	0057-0-1429	Harinder Gill	Chandigarh	03-10-2025 20:08	37,70,685.39		Home Buyer/ Allottee	-	No	0.000%	-	-	37,70,685.39	-	-	Duplicate Claim - Latest claim has been verified.
1686	ARL_FORM_CA_1890		125000	3802-N-05/0005	NARESH CHAND	LUCKNOW	03-10-2025 20:11	24,93,763.08	8,94,957.57	Homebuyers/ Allottees - Registry and possession	-	Taxs out	0.000%	-	-	-	15,98,805.51	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1687	ARL_FORM_CA_2118	Claim pertaining to other entity	Claim pertaining to other entity	Vishal Khoda	Greater Noida	03-10-2025 20:11	1,78,085.72			Home Buyer/ Allottee	-	No	0.000%	-	-	1,78,085.72	-	-	Claim Pertaining to Other Entity
1688	ARL_FORM_CA_2120		130961	3583-O2-1802	PUSHPINDER KHULLAR	LUCKNOW	03-10-2025 20:12	19,82,992.56	19,82,992.56	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1689	ARL_FORM_CA_2635		118191	3802-N-02/0153	HARIOM BAJAI	LUCKNOW	03-10-2025 20:13	17,53,411.54	17,53,411.54	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1690	ARL_FORM_CA_2121		130739	3807-0-P/03/0056	AMIT KUMAR SANKHWAR	LUCKNOW	03-10-2025 20:14	25,84,855.87	25,84,855.87	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1691	ARL_FORM_CA_2116		290825	3631-SME-I/C2- 0302	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 20:14	20,36,383.57		Home Buyer/ Allottee	-	No	0.000%	-	-	-	20,36,383.57	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1692	ARL_FORM_CA_2012		150611	0225-M-0189	JAYPAL SINGH	Agra	03-10-2025 20:16	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1693	ARL_FORM_CA_2123		288208	3502-0-(/03/0062	AMIT KUMAR AND RENU AGARWAL	LUCKNOW	03-10-2025 20:18	85,64,056.80	65,53,820.50	Home Buyer/ Allottee	-	No	0.030%	-	-	-	20,10,236.30	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1694	ARL_FORM_CA_2101		171192	3642-0-K7/A10/0107	Abhishek Tiwari	Lucknow	03-10-2025 20:18	4,55,900.43	4,51,900.41	Home Buyer/ Allottee	-	No	0.002%	-	-	4,000.02	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1695	ARL_FORM_CA_2115		110673	3504-0-(/04/0062	NEELAM SINGH	LUCKNOW	03-10-2025 20:18	16,45,443.56	6,84,561.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	9,60,882.56	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1696	ARL_FORM_CA_2126		294386	3803-O-03/0022	SGB Real Estate Developers	Lucknow	03-10-2025 20:22	11,34,933.28	11,34,933.28	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1697	ARL_FORM_CA_2647		291792	4007-0-C97/M-01A/05	Ajay Kumar Agarwal	Lucknow	03-10-2025 20:22	11,98,849.32	11,98,849.32	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1698	ARL_FORM_CA_2648		204805	3804-P-02/293	Dr. Ruchira Yadav	Lucknow	03-10-2025 20:23	34,41,791.84	20,04,628.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	14,37,163.84	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1699	ARL_FORM_CA_2132		294414	4006-0-C97/I/0181	M/S Abhay Infratech	Lucknow	03-10-2025 20:24	49,96,442.77		Home Buyer/ Allottee	-	No	0.000%	-	-	49,96,442.77	-	-	Duplicate Claim - Latest claim has been verified.
1700	ARL_FORM_CA_2135		291450	0570-0-H/28/0137	NSP Enterprises	Lucknow	03-10-2025 20:27	92,40,783.80	37,65,165.29	Home Buyer/ Allottee	-	No	0.017%	-	-	-	54,75,618.51	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1701	ARL_FORM_CA_2124		109772	3503-0-K/02/0198	Vimla Jaiswal	Lucknow	03-10-2025 20:28	16,69,268.88	5,05,826.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	11,63,442.88	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

1702	AIRL_FORM_CA_2134		264641	3502-D-(/04/0065	LAL JEE	LUCKNOW	03-10-2025 20:39	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1703	AIRL_FORM_CA_2131		131350	3804-P-02/121	NIRAJ SINGH	Lucknow	03-10-2025 20:39	36,38,700.24	15,65,128.10	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	20,73,572.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1704	AIRL_FORM_CA_2654		291793	4007-D-C9/M-01A/06	Ajay Kumar Agarwal	Lucknow	03-10-2025 20:31	11,98,849.32	11,98,849.32	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1705	AIRL_FORM_CA_2128	157N0005		O201-J-A7003	NIRMAL GAUR	SONIPAT	03-10-2025 20:32	64,17,120.56	61,02,902.56	Home Buyer/ Allottee	-	No	0.028%	-	-	-	-	3,14,218.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1706	AIRL_FORM_CA_1747		132720	3631-SME-I/82-0602	PURNIMA SHARMA	Lucknow	03-10-2025 20:32	51,88,475.89	50,26,944.85	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	1,61,531.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1707	AIRL_FORM_CA_2141		262086	3802-N-02/0282	VIJAY PRATAP SINGH	LUCKNOW	03-10-2025 20:33	10,55,567.05	10,55,567.05	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1708	AIRL_FORM_CA_2144		276120	3802-N-02/0220	Sanjay Singh	Lucknow	03-10-2025 20:33	18,09,027.15	7,98,877.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	10,10,150.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1709	AIRL_FORM_CA_2143		294740	3802-N-01/0188	ROOP RAM DOHAREY, DROPADI DOHAREY	LUCKNOW	03-10-2025 20:33	16,45,940.92	14,69,671.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	1,76,269.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1710	AIRL_FORM_CA_2142		134155	3504-D-(/03/0194	Charandeep Singh	lucknow	03-10-2025 20:34	9,79,582.36	13,570.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	9,66,012.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1711	AIRL_FORM_CA_2140		132182	3504-D-(/03/0220	VIJENDRA PRATAP SINGH	LUCKNOW	03-10-2025 20:34	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1712	AIRL_FORM_CA_2147		154463	0103-D-090102	PRASHANT JAIN	SONIPAT	03-10-2025 20:34	59,31,374.72	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	59,31,374.72	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1713	AIRL_FORM_CA_1940		132827	3504-D-(/04/0071	MAHAK VERMA	LUCKNOW	03-10-2025 20:37	24,69,830.14	2,43,938.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	22,25,892.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1714	AIRL_FORM_CA_2133	157A0007		O201-D-A7002	Arun Gaur	Sonipat	03-10-2025 20:37	52,41,432.69	49,80,151.69	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	2,61,281.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1715	AIRL_FORM_CA_2150		99188	0114-F-E0802	Pankaj Kumar	Sonipat	03-10-2025 20:37	43,26,823.97	39,76,978.77	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	3,49,845.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1716	AIRL_FORM_CA_2661		291794	4007-D-C9/M-01A/07	Ajay Kumar Agarwal	Lucknow	03-10-2025 20:38	11,98,849.32	11,98,849.32	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1717	AIRL_FORM_CA_2139		281766	3631-SME-I/C1-0501	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 20:38	5,24,372.20	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,372.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1718	AIRL_FORM_CA_2138		241824	0501-D-G/4/0318	PARTH SHUKLA	LUCKNOW	03-10-2025 20:38	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1719	AIRL_FORM_CA_2152	222BOOKING/00005/1		O222-R-0102	KRISHAN KUMAR JANGRA	AGRA	03-10-2025 20:39	14,23,348.84	8,654.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,14,694.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1720	AIRL_FORM_CA_2149		45016	4006-D-C9/(/0191	M/S Abhay Infratech	LUCKNOW	03-10-2025 20:38	30,45,513.57	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	30,45,513.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1721	AIRL_FORM_CA_2153		291451	0570-D-H/28/0138	NSP Enterprises	Lucknow	03-10-2025 20:39	59,96,172.01	38,45,954.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	21,50,219.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1722	AIRL_FORM_CA_2146		158539	O225-M-0166	Anand Gopal Singh	AGRA	03-10-2025 20:41	78,20,346.85	45,81,392.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	32,38,954.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1723	AIRL_FORM_CA_2106		294414	4006-D-C9/(/0181	M/S Abhay Infratech	Lucknow	03-10-2025 20:41	49,96,442.77	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	49,96,442.77	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1724	AIRL_FORM_CA_2667		120543	3802-N-02/0142	SANGEETA YADAV	LUCKNOW	03-10-2025 20:43	30,75,299.85	20,53,426.50	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	10,21,873.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1725	AIRL_FORM_CA_2154		118065	3802-N-03/0192	MANISH SANGAL	LUCKNOW	03-10-2025 20:43	47,37,145.00	32,62,770.22	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	14,74,374.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1726	AIRL_FORM_CA_2669		291795	4007-D-C9/M-01A/08	Ajay Kumar Agarwal	Lucknow	03-10-2025 20:45	9,80,876.71	9,80,876.71	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1727	AIRL_FORM_CA_2125		261321	3803-O-038/0020A	SUNIL KUMAR SINGH	LUCKNOW	03-10-2025 20:45	10,65,059.35	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,65,059.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1728	AIRL_FORM_CA_2155		163380	0553-D-C5/BHM/0102	Manoj Kumar	LUCKNOW	03-10-2025 20:45	3,87,315.62	3,87,315.62	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1729	AIRL_FORM_CA_2129		155098	3018-GF-0006	DR RAMA SAWHNEY	LUCKNOW	03-10-2025 20:48	19,84,400.34	19,84,400.34	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1730	AIRL_FORM_CA_2168		106010	3504-D-(/01/0136	Santosh Kumar Pandey And Kavita Pandey	Lucknow	03-10-2025 20:48	31,00,834.16	-	Home Buyer/ Allottee	-	No	0.000%	-	-	31,00,834.16	-	-	Duplicate Claim - Latest claim has been verified.
1731	AIRL_FORM_CA_2170		116531	3503-D-K02/0015	CHARANDEEP SINGH MALHOTRA	LUCKNOW	03-10-2025 20:49	15,04,444.65	6,37,992.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	8,66,452.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1732	AIRL_FORM_CA_2157		109758	3504-D-(/04/0082	Vimla Jaiswal	Lucknow	03-10-2025 20:49	14,60,220.59	9,11,406.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	5,48,814.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1733	AIRL_FORM_CA_2161		281767	3631-SME-I/C1-0503	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 20:49	5,24,372.20	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,372.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1734	AIRL_FORM_CA_2099		97840	3804-P-04/0134	Tanveer Aslam Ansari	Lucknow	03-10-2025 20:59	43,08,253.63	28,49,408.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	14,58,845.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1735	AIRL_FORM_CA_2171		295875	0037-A-0212	ANKIT JAIN HUF	YAMUNANAGAR	03-10-2025 20:59	27,39,273.85	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,39,273.85	-	-	Duplicate Claim - Latest claim has been verified.
1736	AIRL_FORM_CA_2172		122346	3802-N-02/0134	DR SHEEL ASTHANA	Lucknow	03-10-2025 20:51	17,65,926.67	17,46,326.67	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	19,600.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1737	AIRL_FORM_CA_2678		291796	4007-D-C9/M-01A/09	Ajay Kumar Agarwal	Lucknow	03-10-2025 20:51	8,71,890.41	8,71,890.41	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1738	AIRL_FORM_CA_2174		296459	3803-O-38/0285A	SATISH CHANDRA YADAV	LUCKNOW	03-10-2025 20:52	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1739	AIRL_FORM_CA_2167	267705 (Old CC: 147661)		3631-SME-I/81-1204 (Old Unit - 3621-J/82-1103)	DAYA SHANKAR SINGH	LUCKNOW	03-10-2025 20:54	30,33,890.54	30,23,823.64	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	10,066.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1740	AIRL_FORM_CA_2175		183577	3805-Q-04/0209	NEHA SINGH	LUCKNOW	03-10-2025 20:54	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1741	AIRL_FORM_CA_2166		125002	3802-N-01/0007	NARESH CHAND HUF	LUCKNOW	03-10-2025 20:55	25,02,720.23	25,02,720.23	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1742	AIRL_FORM_CA_2130		291352	0057-D-0305	Lakhvinder Singh	Mohali	03-10-2025 20:55	39,28,232.00	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	39,28,232.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1743	AIRL_FORM_CA_189		126998	0102-26-1001	BHAGWANTI / CO-OWNER SUBHASH CHANDER	Kundli (Sonipat)	03-10-2025 20:57	61,00,777.29	61,00,777.29	Home Buyer/ Allottee	-	No	0.028%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1744	AIRL_FORM_CA_2164		124284	3018-GF-0070	Subhash Chandra Maurya	Lucknow	03-10-2025 20:57	6,95,100.31	5,64,782.85	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	1,30,317.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1745	AIRL_FORM_CA_2183		221174	3018-FF-0035	Rashmi singh	LUCKNOW	03-10-2025 20:57	19,98,253.13	14,00,904.10	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	5,97,349.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1746	AIRL_FORM_CA_2165		294066	3802-N-03/0045C	SHARAD KUMAR KHARE	LUCKNOW	03-10-2025 20:57	7,65,430.71	7,65,430.71	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1747	AIRL_FORM_CA_2180		116504	3503-D-K02/0034	Mandeep Singh	Lucknow	03-10-2025 20:58	10,16,154.56	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	10,16,154.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1748	AIRL_FORM_CA_2177		283820	4006-D-C9/(/0175	OM PRAKASH YADAV	LUCKNOW	03-10-2025 20:58	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1749	AIRL_FORM_CA_2188		296903	4006-D-C9/(/0217	M/S Abhay Infratech	Lucknow	03-10-2025 20:58	64,66,853.98	58,737.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	64,08,116.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1750	AIRL_FORM_CA_2010		288690	4002-R-03/0033	DINESH KUMAR YADAV	LUCKNOW	03-10-2025 20:59	35,05,428.16	10,84,046.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	24,21,382.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1751	AIRL_FORM_CA_2187		128351	3805-Q-02/0259	Shambhu S Mishra	Lucknow	03-10-2025 21:00	14,79,398.72	14,79,398.72	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1752	AIRL_FORM_CA_2158	294405, 294408		3506-D-M/03A/0042, 3506-D-M/03A/0080	Pramod Kumar Singh	Lucknow	03-10-2025 21:00	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1753	AIRL_FORM_CA_2098		201504	0114-B-C1104	1 RAJ KUMAR 2 GIRISH KUMAR	SONIPAT	03-10-2025 21:00	27,69,897.16	19,85,788.68	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	7,84,108.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1754	AIRL_FORM_CA_2189		113174	3014-E-K/01/04	Santosh Kumar Srivastava	Lucknow	03-10-2025 21:00	50,83,859.58	-	Home Buyer/ Allottee	-	No	0.000%	-	-	50,83,859.58	-	-	Duplicate Claim - Latest claim has been verified.
1755	AIRL_FORM_CA_2136		157180	O209-D-L0094	OMWATI SINGH	AGRA	03-10-2025 21:03	28,26,935.47	-	Home Buyer/ Allottee	-	No	0.000%	-	-	28,26,935.47	-	-	Duplicate Claim - Latest claim has been verified.
1756	AIRL_FORM_CA_2184		146278	3803-O-038/0276	YATENDRA KUMAR	LUCKNOW	03-10-2025 21:03	31,03,190.37	31,03,190.37	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1757	AIRL_FORM_CA_2160		136712	3611-K-82/0207	Rakesh Kumar Yadav	Lucknow	03-10-2025 21:03	11,10,412.11	11,10,072.61	Home Buyer/ Allottee	-	No	0.005%	-	-	339.50	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1758	AIRL_FORM_CA_2162		196063	3611-K-C1/0203	Pranav Kumar & Deepti Dwivedi	Lucknow	03-10-2025 21:04	9,61,309.68	9,61,309.68	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1759	AIRL_FORM_CA_2127		125499	3802-N-02/0017	Niraj Mishra	Lucknow	03-10-2025 21:06	26,79,325.34	-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,79,325.34	-	-	Duplicate Claim - Latest claim has been verified.

1760	AIRL_FORM_CA_2199		116085	1504-0-L/01/0060	Kapil Kumar Malik	Lucknow	03-10-2025 21:06	10,86,155.91	3,66,654.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	7,19,501.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1761	AIRL_FORM_CA_2192	251481, 251482, 251483		1804-P-01/0012, 1804-P-01/0013, 1804-P-01/0014	SWEETY GUPTA	LUCKNOW	03-10-2025 21:06	49,74,582.81	49,74,582.81	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1762	AIRL_FORM_CA_1944		94228	1003-0-84/01/04	BHANU PRATAP SRIVASTAVA	Lucknow	03-10-2025 21:06	8,21,019.32	8,21,019.32	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1763	AIRL_FORM_CA_2122		143778	1803-O-04/0072A	BHALLA FARMS PRIVATE LIMITED	LUCKNOW	03-10-2025 21:08	31,18,485.97	24,09,419.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	7,09,066.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1764	AIRL_FORM_CA_529		133034	1631-SME-I/A1-0104	CHANDRA PRAKASH SHUKLA	LUCKNOW	03-10-2025 21:08	10,27,076.71	10,27,076.71	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1765	AIRL_FORM_CA_2202		296007	4006-O-CP/1/0230	Abhay Infratech	Lucknow	03-10-2025 21:08	45,85,848.03	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	45,85,848.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1766	AIRL_FORM_CA_2201		110148	1504-0-L/02/0043	Neetu Singh Yadav	Lucknow	03-10-2025 21:08	12,63,127.72	4,39,361.75	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	8,23,765.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1767	AIRL_FORM_CA_2705		164997	3641-0-66/A13/0101	SARTHAK JAIN	Lucknow	03-10-2025 21:09	17,45,856.76	13,38,361.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	4,07,495.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1768	AIRL_FORM_CA_2178		110235	3502-O-I/08/0085	INDIA REALTY PRIVATE LIMITED	LUCKNOW	03-10-2025 21:09	24,52,050.99	4,91,372.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	19,60,678.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1769	AIRL_FORM_CA_413		135752	1804-P-04/0099	VINEET KUMAR TRIPATHI	LUCKNOW	03-10-2025 21:11	29,28,944.03	28,79,932.83	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	49,011.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1770	AIRL_FORM_CA_2209		152761	1805-Q-04/0063	Kailash Narayan Pandey	Lucknow	03-10-2025 21:12	58,24,598.86	58,24,598.86	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1771	AIRL_FORM_CA_1928	Claim pertaining to other entity	Claim pertaining to other entity	Divya Arora		Greater Noida	03-10-2025 21:12	17,14,574.37	-	Home Buyer/ Allottee	-	No	0.000%	-	-	17,14,574.37	-	-	Claim Pertaining to Other Entity
1772	AIRL_FORM_CA_2204		108815	1504-0-L/03/0024	Shweta Gupta	Lucknow	03-10-2025 21:14	10,64,945.87	3,61,761.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	7,03,184.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1773	AIRL_FORM_CA_2210		128821	1803-O-04/0100	MANISH KUMAR	LUCKNOW	03-10-2025 21:14	29,10,011.18	29,10,011.18	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1774	AIRL_FORM_CA_2208		118570	1806-0-N/02/0105	SABITA DEVI AND RAVINDRA KUMAR	LUCKNOW	03-10-2025 21:15	23,57,230.49	22,90,073.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	67,157.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1775	AIRL_FORM_CA_2203		281768	3631-SME-I/C1-0702	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 21:15	5,24,304.27	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,304.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1776	AIRL_FORM_CA_2205		263118	1803-O-04/0109	SITA RAM YADAV	LUCKNOW	03-10-2025 21:15	1,94,875.24	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,94,875.24	The claim form submitted is incomplete and/or contains incorrect information.
1777	AIRL_FORM_CA_2213		158442	0103-0-230804	PRAMOD KUMAR JAIN	SONIPAT	03-10-2025 21:17	63,18,190.67	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	63,18,190.67	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1778	AIRL_FORM_CA_2196	Claim pertaining to other entity	Claim pertaining to other entity	DALJINDER SINGH		Greater Noida	03-10-2025 21:17	38,15,020.64	-	Home Buyer/ Allottee	-	No	0.000%	-	-	38,15,020.64	-	-	Claim Pertaining to Other Entity
1779	AIRL_FORM_CA_2212		294742	3802-N-02/0080	ROOP RAM DOHAREY, DROPADI DOHAREY	LUCKNOW	03-10-2025 21:17	34,37,127.76	34,37,127.76	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1780	AIRL_FORM_CA_2179		111021	4004-T-03/0387	USHA SINGH	LUCKNOW	03-10-2025 21:18	21,55,287.67	20,00,000.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	1,55,287.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1781	AIRL_FORM_CA_2214		106010	1504-0-L/01/0136	SANTOSH KUMAR PANDEY AND KAVITA PANDEY	Lucknow	03-10-2025 21:19	30,94,578.38	30,94,578.38	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1782	AIRL_FORM_CA_2216		110143	1504-0-L/03/0204	Neetu Singh Yadav	Lucknow	03-10-2025 21:21	11,39,295.98	4,70,720.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	6,68,575.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1783	AIRL_FORM_CA_2219		296458	1803-O-38/0284A	SATISH CHANDRA YADAV	LUCKNOW	03-10-2025 21:21	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1784	AIRL_FORM_CA_2217		119710	3018-UG-0018	MRS SUMAN LATA PANDEY	Lucknow	03-10-2025 21:21	6,35,019.58	6,35,019.58	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1785	AIRL_FORM_CA_1383		141394	3631-SME-I/82-1204	AMJAD MUKHTAR AHMAD	Lucknow	03-10-2025 21:22	51,27,687.40	51,27,687.40	Home Buyer/ Allottee	-	No	0.024%	-	-	-	-	0.80	Claim verified as per the books of account of CD made available to the resolution professional.
1786	AIRL_FORM_CA_2220		95047	1003-0-A7/GF/04	SANJAY SINGH	LUCKNOW	03-10-2025 21:26	8,54,660.75	5,10,541.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	3,44,119.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1787	AIRL_FORM_CA_2726		108567	3502-0-I/02/0053	KRIPAL NATH TIWARI & NIRMALA TIWARI	LUCKNOW	03-10-2025 21:28	29,19,222.23	28,32,222.23	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	87,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1788	AIRL_FORM_CA_2218		99050	0501-0-A/4/0173	Bharat Singh Yadava & Yatendra Singh	Lucknow	03-10-2025 21:29	13,37,307.59	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,37,307.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1789	AIRL_FORM_CA_2223		281769	3631-SME-I/C1-GF02	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 21:29	5,24,304.27	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,304.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1790	AIRL_FORM_CA_2225		133110	1804-P-01/0038	ANANT SHEEL CHAUDHARY	LUCKNOW	03-10-2025 21:29	35,32,306.52	32,79,861.52	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	2,52,445.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1791	AIRL_FORM_CA_2226		292096	3641-0-66/A15/0604	SANJEEV KUMAR	Lucknow	03-10-2025 21:30	5,97,454.17	5,92,069.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	5,385.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1792	AIRL_FORM_CA_2215		273125	3802-N-1/0085	Krishna Kumar Pandey	Lucknow	03-10-2025 21:30	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1793	AIRL_FORM_CA_2728		180202	3807-O-I/02/0151	JAI PRAKASH YADAV	lucknow	03-10-2025 21:31	30,33,944.68	7,09,959.88	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	23,23,984.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1794	AIRL_FORM_CA_2185		138534	0102-21-0404	MEENAKSHI KAPOOR	SONIPAT	03-10-2025 21:32	55,92,494.54	55,92,494.54	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1795	AIRL_FORM_CA_2229		146277	3802-N-05/0161	YATENDRA KUMAR	LUCKNOW	03-10-2025 21:33	32,47,692.20	3,51,756.58	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	28,95,935.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1796	AIRL_FORM_CA_2227		147109	3621-I/C1-0701	SANJAY KUMAR SINGH	LUCKNOW	03-10-2025 21:34	57,39,226.01	26,20,005.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	31,19,221.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1797	AIRL_FORM_CA_2736		140193	0102-21-0401	NITIN SHARMA	SONEPAT	03-10-2025 21:36	26,65,387.63	25,75,407.63	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	89,980.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1798	AIRL_FORM_CA_2236		271026	3502-O-I/03/0073	SURESH SINGH YADAV	LUCKNOW	03-10-2025 21:37	15,44,137.53	15,44,137.53	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1799	AIRL_FORM_CA_2228		68421	0502-0-G/6/0095	PARMANAND SINGH	LUCKNOW	03-10-2025 21:38	14,75,747.16	14,75,747.16	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1800	AIRL_FORM_CA_2742	Claim pertaining to other entity	Claim pertaining to other entity	DR RAJENDRA KUMAR		GREATER NOIDA	03-10-2025 21:40	17,51,567.23	-	Home Buyer/ Allottee	-	No	0.000%	-	-	17,51,567.23	-	-	Claim Pertaining to Other Entity
1801	AIRL_FORM_CA_2230		280216	3002-PD2-F/01/04	AKASH AGARWAL	Lucknow	03-10-2025 21:41	15,50,985.30	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	15,50,985.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1802	AIRL_FORM_CA_1095	Claim pertaining to other entity	Claim pertaining to other entity	Arun Chakraborty		Greater Noida	03-10-2025 21:41	37,99,342.18	-	Home Buyer/ Allottee	-	No	0.000%	-	-	37,99,342.18	-	-	Claim Pertaining to Other Entity
1803	AIRL_FORM_CA_2245	Claim pertaining to other entity	Claim pertaining to other entity	Shri Krishna		Bulandshehar	03-10-2025 21:42	22,54,495.50	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,54,495.50	-	-	Claim Pertaining to Other Entity
1804	AIRL_FORM_CA_2241		286204	3631-SME-I/C1-0502	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 21:43	5,52,958.89	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,52,958.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1805	AIRL_FORM_CA_2206		113884	0122-E-4251	ACHAL BEHL	KUNDLI SONIPAT HARYANA	03-10-2025 21:44	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1806	AIRL_FORM_CA_2238		259008	1804-P-01/0018	Brijeshwari Dwivedi	Lucknow	03-10-2025 21:45	12,50,347.40	12,50,347.40	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1807	AIRL_FORM_CA_2234		197622	1805-Q-04/0155	USHA KHATRI	LUCKNOW	03-10-2025 21:45	15,64,179.54	7,69,317.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	7,94,862.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1808	AIRL_FORM_CA_2749	157M0004		0201-0-UG219	MAHALAKSHMI ASSOCIATES	SONEPAT, HARYANA	03-10-2025 21:46	30,88,364.60	25,37,974.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	5,50,390.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1809	AIRL_FORM_CA_2239		102508	0091-0-621-GF	Rajan Nath	Mohali	03-10-2025 21:47	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1810	AIRL_FORM_CA_1457		149356	0209-0-C0070	HARPAL SINGH	Agra	03-10-2025 21:48	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1811	AIRL_FORM_CA_2247		121916	0209-0-MD119	RENU BALA	AGRA	03-10-2025 21:49	33,80,658.31	33,80,658.31	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1812	AIRL_FORM_CA_2254		296460	3803-O-038/0289	SATISH CHANDRA YADAV	LUCKNOW	03-10-2025 21:50	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1813	AIRL_FORM_CA_2237		111730	3503-0-K/01/0010	NEELAM SINGH	LUCKNOW	03-10-2025 21:50	16,37,271.23	13,38,138.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	2,99,143.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1814	AIRL_FORM_CA_2753		96180	1003-0-81/GF/03	Sapna Srivastava	Lucknow	03-10-2025 21:50	7,69,142.68	7,61,225.68	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	7,917.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1815	AIRL_FORM_CA_2259	Claim pertaining to other entity	Claim pertaining to other entity	Shri Krishna		Bulandshehar	03-10-2025 21:52	36,53,937.82	-	Home Buyer/ Allottee	-	No	0.000%	-	-	36,53,937.82	-	-	Claim Pertaining to Other Entity
1816	AIRL_FORM_CA_2263		221376	3018-FF-0035A	Rashmi singh	LUCKNOW	03-10-2025 21:53	19,19,860.37	10,49,908.25	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	8,69,952.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1817	AIRL_FORM_CA_2257	251619 (Old CC - 112888)		3805-Q-38/022 (Old Unit - 4004-T-03/0257)	Manoj Kumar Verma	Lucknow	03-10-2025 21:53	34,62,066.36	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	34,62,066.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

1818	ARIL_FORM_CA_2260	-	-	USHA SINGH	LUCKNOW	03-10-2025 21:53	21,55,287.67		Home Buyer/ Allottee	-	No	0.000%	-	-	-	21,55,287.67	-	Duplicate Claim - Latest claim has been verified.
1819	ARIL_FORM_CA_2252	Claim pertaining to other entity	Claim pertaining to other entity	Mrs. Padma Lakshminarayanan	Near Dadri, Adjoining Greater Noida	03-10-2025 21:55	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
1820	ARIL_FORM_CA_2258		236727	3802-N-03/0115A	GULAB DEVI	03-10-2025 21:56	15,60,572.26	14,73,072.26	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	87,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1821	ARIL_FORM_CA_2760		164150	3642-0-67/A2/0505	KUSUM GUPTA	03-10-2025 21:56	3,87,234.52	3,87,234.52	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1822	ARIL_FORM_CA_2265		286205	3631-SME-J/C1-0602	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 21:57	5,52,958.89		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,52,958.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1823	ARIL_FORM_CA_2761		134365	0102-16-1004	Ritu Gupta	sonipat	03-10-2025 21:57	40,00,267.41	38,40,267.41	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	1,60,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1824	ARIL_FORM_CA_2261		284473	0570-0-H/28/0007	Sonali Agarwal	Lucknow	03-10-2025 21:57	15,11,569.99	15,11,569.99	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1825	ARIL_FORM_CA_2267		113178	3014-0-A/04/04	Pratul Abhishek	Lucknow	03-10-2025 21:58	49,84,176.06	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	49,84,176.06	-	Duplicate Claim - Latest claim has been verified.
1826	ARIL_FORM_CA_1599		161214	3021-AG-68	NIRIVKARI SINGH	LUCKNOW	03-10-2025 21:59	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1827	ARIL_FORM_CA_2770		272429	0502-0-C/J/0067	JAI PRAKASH YADAV	Sultnpur	03-10-2025 22:00	17,73,083.98	17,73,083.98	Home Buyer/ Allottee	-	No	0.038%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1828	ARIL_FORM_CA_2273		156341	0103-0-221003	Gagan Narang, Mr. Narinder Kr. Narang and Mrs. Sudershan Narang	Sonipat	03-10-2025 22:01	64,06,984.21	91,561.22	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	63,11,422.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1829	ARIL_FORM_CA_2275		196204	3502-0-J/08/0002	USHA KHATRI	LUCKNOW	03-10-2025 22:02	27,93,006.54	14,56,447.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	13,36,559.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1830	ARIL_FORM_CA_2277		174881	0201-0-UG219A	DAVENDER KUMAR AND MANOJ JAIN	SONIPAT	03-10-2025 22:03	27,15,688.77	21,09,255.21	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	6,06,433.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1831	ARIL_FORM_CA_2278		113215	3002-0-H/01/02	NISHEE DEVI	LUCKNOW	03-10-2025 22:03	10,42,764.30	9,56,734.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	86,030.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1832	ARIL_FORM_CA_2281		121076	3021-UG-19	SHRI SHIV KUMAR PANDEY	LUCKNOW	03-10-2025 22:04	8,01,748.07	8,01,747.58	Home Buyer/ Allottee	-	No	0.004%	-	-	0.49	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1833	ARIL_FORM_CA_2280		128823	3803-O-04/0300	LAL PRATAP RAMDHANI	LUCKNOW	03-10-2025 22:04	32,94,555.62	31,15,445.62	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	1,79,110.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1834	ARIL_FORM_CA_2283		266583	3571-OLY-M/B1-1201	ARCHANA YADAV	Lucknow	03-10-2025 22:04	23,76,336.77	14,10,577.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	9,65,759.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1835	ARIL_FORM_CA_2774				Mithlesh Gaur	Lucknow	03-10-2025 22:06	28,64,822.51		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	28,64,822.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1836	ARIL_FORM_CA_2282		286206	3631-SME-J/C1-0603	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 22:07	5,52,958.89		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,52,958.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1837	ARIL_FORM_CA_1480		105912	3504-0-L/01/0128	Brij Bhushan Singh	LUCKNOW	03-10-2025 22:08	38,35,958.96	38,21,408.96	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	14,550.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1838	ARIL_FORM_CA_2271		261958	3631-SME-J/B1-1203	PRASANT PRATAP SINGH CHAUHAN	LUCKNOW	03-10-2025 22:08	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1839	ARIL_FORM_CA_2287	282434 (Old CC - 187264, 198704)	3021-FF-09 (Old Unit - 3021-FF-23, 3021-FF-25)	SYED MOHAMMED SAJJAD ZAIDI	LUCKNOW	03-10-2025 22:09	51,24,947.01	33,92,334.00	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	17,32,613.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1840	ARIL_FORM_CA_2224		158020	0538-0-84/GF/04	Mohan Singh	Lucknow	03-10-2025 22:09	43,27,461.44	27,47,985.44	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	15,79,476.00	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1841	ARIL_FORM_CA_2777		288687	4002-R-01/0076	SHREYASI JAIN	LUCKNOW	03-10-2025 22:09	12,40,831.46		Home Buyer/ Allottee	-	No	0.000%	-	-	12,40,831.46	-	-	Duplicate Claim - Latest claim has been verified.
1842	ARIL_FORM_CA_2292		291975	3631-SME-J/C2- 304	SEEMA SINGH TOMAR	LUCKNOW	03-10-2025 22:12	24,60,713.06	24,60,713.06	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1843	ARIL_FORM_CA_2293		193082	3653-0-GF/0015	SHOBHA RANI	Lucknow	03-10-2025 22:12	20,28,376.07	20,28,376.07	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1844	ARIL_FORM_CA_2286		112514	4004-T-03/0226	RAM PRAKASH VERMA	LUCKNOW	03-10-2025 22:12	33,25,580.49	33,25,580.49	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1845	ARIL_FORM_CA_2294		291031	0501-0-A/1/0193M	Sangeeta Rai	Lucknow	03-10-2025 22:13	1,05,09,139.73		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,05,09,139.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1846	ARIL_FORM_CA_2266		106739	4005-U-03/0203	ARJUN NARAIN SINGH	LUCKNOW	03-10-2025 22:13	32,90,587.75		Home Buyer/ Allottee	-	Yes	0.000%	-	-	32,90,587.75	-	-	Duplicate Claim - Latest claim has been verified.
1847	ARIL_FORM_CA_2290				USHA SINGH	LUCKNOW	03-10-2025 22:16	21,58,575.34		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	21,58,575.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1848	ARIL_FORM_CA_2307		142975	3804-P-04/0017	Mrs Kalpana Srivastava	LUCKNOW	03-10-2025 22:16	10,60,514.85	3,09,215.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	7,51,299.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1849	ARIL_FORM_CA_2306		147230	3571-OLY-M/62-1305	Shailendra Singh Pal	LUCKNOW	03-10-2025 22:16	43,25,856.97	43,25,856.97	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1850	ARIL_FORM_CA_2303		236726	3802-N-03/0114A	GULAB DEVI	LUCKNOW	03-10-2025 22:18	15,60,572.26	14,73,072.26	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	87,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1851	ARIL_FORM_CA_2264		126555	3802-N-02/0070	MANISH KUMAR & ALPANA SRIVASTAVA	LUCKNOW	03-10-2025 22:18	48,38,307.57	47,96,460.57	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	41,847.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1852	ARIL_FORM_CA_2311		294078	0502-0-C/Q/0223	SHARAD KUMAR KHARE	LUCKNOW	03-10-2025 22:19	75,91,353.41	72,43,630.41	Home Buyer/ Allottee	-	No	0.033%	-	-	-	-	3,47,723.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1853	ARIL_FORM_CA_2296		289556	3502-0-J/08/0227	SARVESH KUMAR SINGH	LUCKNOW	03-10-2025 22:20	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1854	ARIL_FORM_CA_2312		294616	3506-0-M/01A/0101	Indra Singh	Lucknow	03-10-2025 22:20	41,33,886.02		Home Buyer/ Allottee	-	No	0.000%	-	-	41,33,886.02	-	-	Duplicate Claim - Latest claim has been verified.
1855	ARIL_FORM_CA_2288		128103	3804-P-02/184	SUNIL KUMAR PANDE & Asha Pandey	Lucknow	03-10-2025 22:20	37,84,442.98	25,25,354.21	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	12,59,088.77	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1856	ARIL_FORM_CA_2233		183523	3805-Q-2A/0101	Arunima Kushwaha	Lucknow	03-10-2025 22:20	13,11,648.41	13,11,648.41	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1857	ARIL_FORM_CA_191		147648	0111-A-0804	ANKUR GUPTA through SPA Holder Dr. Sunil Kumar Gupta	Sonepat	03-10-2025 22:21	1,67,61,151.66	1,67,38,218.66	Home Buyer/ Allottee	-	No	0.077%	-	-	-	-	22,933.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1858	ARIL_FORM_CA_2315				Vinita Singh	Lucknow	03-10-2025 22:22	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1859	ARIL_FORM_CA_2308		206050	0209-0-D0189	Dipti Singh Khirwar	Agra	03-10-2025 22:23	19,89,725.36	13,68,429.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	6,21,296.36	Duplicate Claim - Latest claim has been verified.
1860	ARIL_FORM_CA_2268	168SO037	1306-0-UGB121	L SATBIR SINGH & LUXMI DEVI	SONIPAT	03-10-2025 22:23	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1861	ARIL_FORM_CA_2251		106801	U-03/0173	Fareeda Ismat	Lucknow	03-10-2025 22:23	29,17,481.64	7,58,075.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	21,59,406.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1862	ARIL_FORM_CA_2309		286207	3631-SME-J/C1-0804	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 22:23	5,52,958.89		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,52,958.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1863	ARIL_FORM_CA_2317		128485	0102-38-0701	RAJESH KUMAR	SONIPAT	03-10-2025 22:25	67,23,781.10	60,35,720.10	Home Buyer/ Allottee	-	No	0.028%	-	-	-	-	6,88,061.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1864	ARIL_FORM_CA_2801		261194	3021-FF-34	Mamata Singh	Lucknow	03-10-2025 22:30	23,64,451.16	15,22,950.47	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	8,41,500.69	Duplicate Claim - Latest claim has been verified.
1865	ARIL_FORM_CA_2320		212787	3522-0-J/02/0115	SANJEEV KUMAR SINGH	LUCKNOW	03-10-2025 22:32	58,83,143.38	47,45,347.00	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	11,37,796.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1866	ARIL_FORM_CA_2285		166755	3641-0-H6/B5/GF16	KANCHAN SHARMA	Lucknow	03-10-2025 22:33	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1867	ARIL_FORM_CA_2325		284601	0209-0-D0045	Anupam kumar/ sadhana	Agra	03-10-2025 22:33	65,11,391.42	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	65,11,391.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1868	ARIL_FORM_CA_2298		117370	3525-0-J/02/B007/FF	Lt. Col. Kapil Agarwal and Gunjan Agarwal	Lucknow	03-10-2025 22:33	25,95,926.61	25,95,926.61	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1869	ARIL_FORM_CA_2327		216783	3803-O-03B/0141	VIVEK MALIK	LUCKNOW	03-10-2025 22:34	15,34,534.83	41,931.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,92,603.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1870	ARIL_FORM_CA_2328				RANJITA SINGH	LUCKNOW	03-10-2025 22:34	35,90,703.53		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,90,703.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1871	ARIL_FORM_CA_2274		273811	0103-0-120102	Tilak Raj & Sheela	Sonipat	03-10-2025 22:34	66,87,560.82		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	66,87,560.82	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1872	ARIL_FORM_CA_2331		102652	3002-0-F/12/03	Rahul Kumar	Lucknow	03-10-2025 22:35	10,90,605.85	10,90,549.85	Home Buyer/ Allottee	-	No	0.005%	-	-	56.00	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1873	ARIL_FORM_CA_2256		202461	3642-0-67/A1/GF06	BHAGWANDEEN	Lucknow	03-10-2025 22:36	62,949.04	62,949.04	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1874	ARIL_FORM_CA_2330		291422	0566-0-123A	SHIV KUMAR SINGH	LUCKNOW	03-10-2025 22:36	58,65,383.38		Home Buyer/ Allottee	-	No	0.000%	-	-	58,65,383.38	-	-	Duplicate Claim - Latest claim has been verified.
1875	ARIL_FORM_CA_2334		127319	3018-GF-0039	Shobha rani	Lucknow	03-10-2025 22:36	13,07,631.63	10,15,679.80	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	2,91,951.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1876	ARIL_FORM_CA_2811		297362	4006-0-CP/1/0191	Nitesh Agarwal	Lucknow	03-10-2025 22:36	52,56,926.89	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	52,56,926.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1877	ARIL_FORM_CA_2351		182468	3806-0-N/01/0022	BRAJESH KUMA SHUKLA	LUCKNOW	03-10-2025 22:36	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.

1878	AFIL_FORM_CA_2329		134826	3018-UG-0073	RACHNA SINGH	LUCKNOW	03-10-2025 22:37	16,63,863.48	1,89,891.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	14,73,172.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1879	AFIL_FORM_CA_2059	288297 (Old Customer Code - 104759, 106514)		3571-OLY-M/61-1004 (Old units - 4003-S-01/0009, 3802-D-N/02/284)	AJAY CHAUHAN AND RANI CHAUHAN	lucknow	03-10-2025 22:37	67,90,676.98	31,62,217.98	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	36,28,459.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1880	AFIL_FORM_CA_2332		283821	4006-D-CF/J/0176	JAI PRAKASH	LUCKNOW	03-10-2025 22:39	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1881	AFIL_FORM_CA_2338		212786	3802-N-03/0026	POOJA KASERA	LUCKNOW	03-10-2025 22:39	23,85,425.25	23,10,293.25	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	55,132.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1882	AFIL_FORM_CA_2193		166855	3644-D-K2/A7/1107	Karan Singh Yadav	Lucknow	03-10-2025 22:40	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1883	AFIL_FORM_CA_1982		127001	3006-SE2-A/05/03	Vineet Kumar Shivhare	Lucknow	03-10-2025 22:40	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1884	AFIL_FORM_CA_2324		193963	0057-D-0533	Rashmi Jeryal W/o Ajay Jeryal and Ajay Jeryal S/o Sh Gurcharan Singh Jeryal	Mohali	03-10-2025 22:41	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1885	AFIL_FORM_CA_2326		281779	3631-SME-J/C1-0303	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 22:43	5,24,372.20	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,372.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1886	AFIL_FORM_CA_2345		278988	0134-SCO-011	Jasbir Singh Mann	Sonipat	03-10-2025 22:44	24,20,623.89	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,20,623.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1887	AFIL_FORM_CA_2319		112076	3002-PD2-B/05/05	Narendra Kumar	Lucknow	03-10-2025 22:46	11,51,575.52	8,26,414.50	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	2,25,161.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1888	AFIL_FORM_CA_2016		131190	3809-D-Q/02/0147	RATNA MEHROTRA	LUCKNOW	03-10-2025 22:48	31,45,166.89	30,49,008.67	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	96,158.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1889	AFIL_FORM_CA_2335		295829	0501-D-C/2/0021	Sabita	LUCKNOW	03-10-2025 22:48	31,14,696.07	12,46,612.51	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	18,68,083.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1890	AFIL_FORM_CA_2340		95824	3003-D-AA/03/08	YOGENDRA VIKRAM SHAHI	LUCKNOW	03-10-2025 22:49	7,97,877.74	7,38,436.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	59,441.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1891	AFIL_FORM_CA_2351		292094	3641-D-66/A15/0303	NEHA YADAV	Lucknow	03-10-2025 22:59	6,46,093.15	3,01,692.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	3,44,401.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1892	AFIL_FORM_CA_2346		261486	0569-D-0056	NIRMALA GAUTAM	LUCKNOW	03-10-2025 22:59	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1893	AFIL_FORM_CA_2358		111872	3503-D-K/02/0031	AMIT MALIK	LUCKNOW	03-10-2025 22:51	17,58,539.67	16,68,039.67	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	90,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1894	AFIL_FORM_CA_2822	15740010		0201-D-GF117	ANITA GUPTA	SONEPAT HARYANA	03-10-2025 22:51	33,03,335.14	32,03,670.14	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	99,665.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1895	AFIL_FORM_CA_2359		150511	0103-D-250303	Anil Kumar	Sonipat	03-10-2025 22:52	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1896	AFIL_FORM_CA_2823		150555	3807-D-Q/02/0286	VIJAY PRAKASH YADAV	lucknow	03-10-2025 22:52	24,49,188.51	16,36,315.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	8,12,873.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1897	AFIL_FORM_CA_2348		271485	0547-D-C&D-T17	RISEONIC INFRATECH LLP	LUCKNOW	03-10-2025 22:55	16,14,45,482.50	10,97,14,876.00	Home Buyer/ Allottee	-	No	0.503%	-	-	-	-	5,17,30,606.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1898	AFIL_FORM_CA_2352		108907	3504-D-L/03/0103	TARA SINGH	LUCKNOW	03-10-2025 22:56	17,52,251.92	17,52,251.92	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim as per the books of account of CD made available to the resolution professional.
1899	AFIL_FORM_CA_2350		216091	3018-FF-0027	VINOD KUMAR DUBEY	LUCKNOW	03-10-2025 22:57	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1900	AFIL_FORM_CA_375	258588, 258587, 258586		3802-N-03/0310, 3802-N-03/0311, 3802-N-02/0302A	Anjali Shukla	Lucknow	03-10-2025 22:57	57,78,138.86	57,78,138.86	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1901	AFIL_FORM_CA_2354		132830	3631-SME-J/A1-0101	AJAY KUMAR MISHRA	LUCKNOW	03-10-2025 22:58	9,70,775.38	9,70,775.38	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim as per the books of account of CD made available to the resolution professional.
1902	AFIL_FORM_CA_2341		126377	3805-D-01/0062	MANISH KUMAR & ALPANA SRIVASTAVA	LUCKNOW	03-10-2025 22:58	24,63,487.88	24,00,647.38	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	42,840.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1903	AFIL_FORM_CA_2357		111462	3504-D-L/04/0087	SEEMA AGARWAL	LUCKNOW	03-10-2025 22:59	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1904	AFIL_FORM_CA_2362		294161	3802-N-03/0152B	JAI PRAKASH	LUCKNOW	03-10-2025 22:59	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Registry already Completed
1905	AFIL_FORM_CA_1661		103467	3002-D-P02-B/14/05	Mohd Shoaib	Lucknow	03-10-2025 22:59	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1906	AFIL_FORM_CA_2371		166260	3641-D-66/B16/0714	Triloki nath	Lucknow	03-10-2025 23:00	1,80,427.51	1,80,427.51	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1907	AFIL_FORM_CA_2343		152590	3614-K-III/DLX/0402	SWAMI SEWAK TIWARI HOME BUYER	LUCKNOW	03-10-2025 23:00	18,48,880.69	9,23,074.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	9,25,806.69	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1908	AFIL_FORM_CA_2373		293225	3641-D-66/A13/0809	SHIVAM SHUKLA	LUCKNOW	03-10-2025 23:01	13,97,686.78	-	Home Buyer/ Allottee	-	No	0.000%	-	-	13,97,686.78	-	-	Duplicate Claim - Latest claim has been verified.
1909	AFIL_FORM_CA_1379		101024	3002-D-P02-D/GF/06	ANJALI SRIVASTAVA	Lucknow	03-10-2025 23:01	13,15,231.51	13,15,231.51	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1910	AFIL_FORM_CA_2375		292200	3641-D-66/A11/0709	RAJENDRA PRASAD SHUKLA	LUCKNOW	03-10-2025 23:02	14,70,105.63	68,620.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,01,485.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1911	AFIL_FORM_CA_2336		144212	3803-D-02/0211	BHALLA FARMS PRIVATE LIMITED	LUCKNOW	03-10-2025 23:02	26,14,591.26	26,14,591.26	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1912	AFIL_FORM_CA_2374		289213	3002-PD2-F/05/02	AASHNA AGGARWAL	Lucknow	03-10-2025 23:02	12,81,222.54	10,19,538.80	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	2,61,683.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1913	AFIL_FORM_CA_2377		216763	3803-D-03B/0211	KIRAN DHINGRA	LUCKNOW	03-10-2025 23:02	29,25,679.83	72,670.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	28,53,009.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1914	AFIL_FORM_CA_2364		140498	3504-D-L/01/0014	Mrs. RASHMI SAROJ	LUCKNOW	03-10-2025 23:02	12,72,420.77	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	12,72,420.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1915	AFIL_FORM_CA_2379		109591	3504-D-L/03/0221	Jitendra Singh	Lucknow	03-10-2025 23:04	11,73,465.99	4,28,482.64	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	7,44,983.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1916	AFIL_FORM_CA_2381		130999	3503-D2-1602	ANITA BEDI	LUCKNOW	03-10-2025 23:04	19,79,556.03	19,79,556.03	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1917	AFIL_FORM_CA_2363		281784	3631-SME-J/C1-0602	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 23:04	5,24,304.27	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	5,24,304.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1918	AFIL_FORM_CA_2279		135490	0102-22-0903	Sheetal Goyal and Shashi Goyal	Sonipat	03-10-2025 23:05	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1919	AFIL_FORM_CA_2322		136155	3804-P-04/0357	GEETA MISHRA	Lucknow	03-10-2025 23:05	28,25,932.61	28,25,932.61	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1920	AFIL_FORM_CA_2386		115564	3503-D-K/02/0030	SHARADA MAHESHWARI	Lucknow	03-10-2025 23:05	20,82,170.77	4,64,857.99	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	16,17,312.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1921	AFIL_FORM_CA_2380		294613	3506-D-M/01A/0126	Indra Singh	Lucknow	03-10-2025 23:05	41,33,886.02	-	Home Buyer/ Allottee	-	No	0.000%	-	-	41,33,886.02	-	-	Duplicate Claim - Latest claim has been verified.
1922	AFIL_FORM_CA_2366		124628	3018-UG-0082	Sachin kumar on behalf of M.N Rai (Mukunedra Nath Rai)	Lucknow	03-10-2025 23:07	21,26,868.54	4,28,482.64	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	16,98,385.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1923	AFIL_FORM_CA_2388		183292	3803-D-04/0310	Amit Kumar Mishra	Lucknow	03-10-2025 23:09	62,44,796.31	55,24,238.31	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	7,20,558.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1924	AFIL_FORM_CA_2389		283613	4006-D-CF/J/0024	Ashutosh Rai	Lucknow	03-10-2025 23:09	35,07,261.59	24,85,149.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	10,22,112.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1925	AFIL_FORM_CA_2378		294687	0057-D-0470	Karuna Sharma W/o Sh. Suresh Sharma	Mohali	03-10-2025 23:10	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1926	AFIL_FORM_CA_2840		123825	3804-P-02/056	Gyan Prakash Sharma	Lucknow	03-10-2025 23:10	30,98,045.43	-	Home Buyer/ Allottee	-	No	0.000%	-	-	30,98,045.43	-	-	Duplicate Claim - Latest claim has been verified.
1927	AFIL_FORM_CA_2390		216091	3018-FF-0027	VINOD KUMAR DUBEY	LUCKNOW	03-10-2025 23:12	18,80,665.72	17,43,698.52	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	1,36,966.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1928	AFIL_FORM_CA_2384				Poonam Yadav	Lucknow	03-10-2025 23:12	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1929	AFIL_FORM_CA_2395		167240	3641-D-66/A12/0111	ANAND KUMAR YADAV	Lucknow	03-10-2025 23:14	17,26,542.94	3,95,036.23	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	13,31,506.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1930	AFIL_FORM_CA_2382		176380	3802-N-01/0050	REKHA SINGH	LUCKNOW	03-10-2025 23:15	34,33,352.73	32,23,830.73	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,09,522.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1931	AFIL_FORM_CA_2323		238482	3803-D-02/0199	Kiran Tiwari, Arun Kumar Tiwari	Lucknow	03-10-2025 23:17	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1932	AFIL_FORM_CA_2404		128409	0102-27-0004	Rajeev Goel & Lalita Goel	Delhi	03-10-2025 23:19	51,11,469.93	48,67,875.05	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	2,43,594.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1933	AFIL_FORM_CA_2396		289548	3802-N-03/0058	SHWETA GUPTA	LUCKNOW	03-10-2025 23:28	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

1934	AIRL_FORM_CA_2852	15750011	0201-0-UG224	SUBHASH BABU AGGARWAL	SONEPAT HARYANA	03-10-2025 23:29	34,34,304.69	34,33,704.69	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1935	AIRL_FORM_CA_2406	285122	0572-0-C&D/CP/001	CURIUM REALTORS PVT LTD	LUCKNOW	03-10-2025 23:21	2,80,96,547.95	2,80,96,547.95	Home Buyer/ Allottee	-	No	0.129%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1936	AIRL_FORM_CA_2399	111533	3504-0-L/04/0069	Veerunavul Holdings Private Limited	Lucknow	03-10-2025 23:21	10,32,798.41	3,00,934.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	7,31,864.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1937	AIRL_FORM_CA_2408	111465	3504-0-L/03/0071	SEEMA AGARWAL	LUCKNOW	03-10-2025 23:23	10,55,194.52	10,55,194.52	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1938	AIRL_FORM_CA_2387	Claim pertaining to other entity	Claim pertaining to other entity	1- Brij Mohan Agarwal 2- Shashi Agarwal	Gautham budh nagar	03-10-2025 23:23	34,18,625.85	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	34,18,625.85	-	Claim Pertaining to Other Entity
1939	AIRL_FORM_CA_2397	171631	3642-0-K7/A11/0310	Archana Sharma	Lucknow	03-10-2025 23:25	4,07,952.58	4,07,952.58	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1940	AIRL_FORM_CA_2413	271025	3502-0-J/03/0074	RAJ KUMAR YADAV	LUCKNOW	03-10-2025 23:26	15,44,539.35	15,44,539.35	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1941	AIRL_FORM_CA_2412	191006	3803-O-02/0120	RAJENDRA SINGH	LUCKNOW	03-10-2025 23:26	27,93,502.97	3,59,220.82	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	24,34,282.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1942	AIRL_FORM_CA_2416	128556	0102-26-0803	PREETI DEVI WAGPAL W/O BHAGAT KUMAR	SONIPAT	03-10-2025 23:28	55,50,401.80	55,50,401.80	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1943	AIRL_FORM_CA_2417	232691	3002-PD2-8/GF/04	RAVI KUMAR VIJ	LUCKNOW	03-10-2025 23:28	13,06,243.35	9,37,993.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	3,68,250.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1944	AIRL_FORM_CA_2400	168734	3641-0-K6/A24/0811	SWATI SAXENA	LUCKNOW	03-10-2025 23:28	3,87,222.46	3,87,222.46	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1945	AIRL_FORM_CA_2361	118245	3802-N-03/0202	Neetu Misra	Sushant Golf City	03-10-2025 23:29	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1946	AIRL_FORM_CA_2411	263919	3631-SME-I/C2-0102	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-10-2025 23:30	25,87,088.96	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	25,87,088.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1947	AIRL_FORM_CA_2420	294744	3802-N-05/0199	SUDHANSHU MANOHAR SINGH	LUCKNOW	03-10-2025 23:30	37,32,775.06	2,44,642.19	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	34,88,132.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1948	AIRL_FORM_CA_2310	102065	3002-0-PD2-8/10/03	VIJITA TEWARI	Lucknow	03-10-2025 23:31	16,42,715.44	15,80,180.26	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	62,535.18	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1949	AIRL_FORM_CA_2421	293444	3506-0-M/01A/0035	Indra Singh	Lucknow	03-10-2025 23:31	41,33,886.02	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	41,33,886.02	-	Duplicate Claim - Latest claim has been verified.
1950	AIRL_FORM_CA_2427	165428	3641-0-K6/A10/0609	Ranjan Gupta	Lucknow	03-10-2025 23:33	3,32,239.40	3,32,239.40	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1951	AIRL_FORM_CA_1075	102317	3002-0-PD2-0/14/01	Rekha Sachan	Lucknow	03-10-2025 23:35	17,58,641.01	11,91,537.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	5,67,104.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1952	AIRL_FORM_CA_1757	141455	3014-0-K/01/02	MANISH SHRIVASTAVA	LUCKNOW	03-10-2025 23:36	64,38,932.98	38,86,266.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	25,52,666.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1953	AIRL_FORM_CA_2410	157HO009	0201-0-UG212	HARIKISHAN PARDEEP KUMAR HUF	kundli	03-10-2025 23:37	39,15,108.31	38,15,108.31	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1954	AIRL_FORM_CA_2865	140769	3002-PD2-G/06/02	Pankaj Mishra	Lucknow	03-10-2025 23:37	10,74,994.69	10,56,263.80	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	18,730.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1955	AIRL_FORM_CA_2211	131114	3621-I/C2-1103	Priyanka Singh	LUCKNOW	03-10-2025 23:37	17,66,376.86	17,66,376.86	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1956	AIRL_FORM_CA_2434	124099	3805-O-02/0065	Kavita Rastogi	LUCKNOW	03-10-2025 23:38	32,70,144.33	32,44,996.33	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	25,148.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1957	AIRL_FORM_CA_2414	234097	3802-N-02/0092	Abhishek Srivastava	Lucknow, Uttar Pradesh	03-10-2025 23:38	2,24,491.27	2,24,491.27	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1958	AIRL_FORM_CA_2436	111467	3504-0-L/01/0035	SEEMA AGARWAL	LUCKNOW	03-10-2025 23:39	14,94,858.90	14,94,858.90	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1959	AIRL_FORM_CA_2299	84480	0201-0-UG231A	MEENAKSHI SHARMA	SONIPAT	03-10-2025 23:39	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1960	AIRL_FORM_CA_2419	215361	1306-0-TFA207	Vaibhav Gupta	Sonipat	03-10-2025 23:40	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1961	AIRL_FORM_CA_2438	185462	3866-0-B4/12/02	Satyendra Pratap Singh	Lucknow	03-10-2025 23:41	23,61,073.84	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	23,61,073.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1962	AIRL_FORM_CA_2430	286964	0570-0-H/28/0033	Sonali Agarwal & Shweta Rao	LUCKNOW	03-10-2025 23:42	22,46,579.85	22,46,579.85	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1963	AIRL_FORM_CA_2432	92360	3003-0-E6/GF/02	MANPREET KAUR AND JAGBIR SINGH	LUCKNOW	03-10-2025 23:44	5,48,880.37	3,86,940.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,61,540.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1964	AIRL_FORM_CA_2426	110874	3504-0-L/01/0109	SHRI SATYA SANATAN ESTATES PRIVATE LIMITED	LUCKNOW	03-10-2025 23:44	10,97,222.35	3,38,065.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	7,59,157.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1965	AIRL_FORM_CA_2431	274530	0501-0-A/4/0186	SHARAD KUMAR KHARE	LUCKNOW	03-10-2025 23:46	29,09,510.05	5,86,596.47	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	23,22,913.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1966	AIRL_FORM_CA_2385	145020	3612-AKA-K/A8-0204	Usha Rani	Lucknow	03-10-2025 23:46	22,26,197.82	22,26,197.82	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1967	AIRL_FORM_CA_2047	142666	0201-0-A7005	AMIT KUMAR	KUNDLI SONIPAT	03-10-2025 23:47	41,81,363.98	41,81,363.98	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1968	AIRL_FORM_CA_2424	138661	3533-0-K/02/CC2	Gangamaiya Vatika Private Limited	Lucknow	03-10-2025 23:48	1,56,24,264.77	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,56,24,264.77	Duplicate Claim - Latest claim has been verified.
1969	AIRL_FORM_CA_2445	128941	3021-AG-05	SURESH SINGH	LUCKNOW	03-10-2025 23:49	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.002%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1970	AIRL_FORM_CA_2450	124862	3018-GF-0029	Sangeeta Tuteja	Lucknow	03-10-2025 23:50	14,15,819.00	12,31,326.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	1,84,493.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1971	AIRL_FORM_CA_2444	111532	3502-0-J/08/0001	Veerunavul Holdings Private Limited	Lucknow	03-10-2025 23:51	35,95,554.79	13,05,947.92	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	22,89,606.87	Duplicate Claim - Latest claim has been verified.
1972	AIRL_FORM_CA_2409	296153	3504-0-L/03/0211/212	RICHA YADAV	LUCKNOW	03-10-2025 23:52	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1973	AIRL_FORM_CA_2312, AIRL_FORM_CA_2380, AIRL_FORM_CA_2421, AIRL_FORM_CA_2422	294616 / 294613 / 293444 / 294614	3506-0-M/01A/0101 / 3506-0-M/01A/0126 / 3506-0-M/01A/0035 / 3506-0-M/01A/0069	Indra Singh	Lucknow	03-10-2025 23:53	1,65,35,544.08	45,98,734.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	1,19,36,810.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1974	AIRL_FORM_CA_2415	87715	0201-0-GF119A	1 MR. SUJOKIR KUMAR 2 MR ANIL KUMAR 3 MR VINOD KUMAR	KUNDLI SONIPAT	03-10-2025 23:53	53,48,021.92	53,48,021.92	Homebuyers/ Allottees - Registry and possession	-	T ans out	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1975	AIRL_FORM_CA_2453	274428, 274439, 274440, 274441, 274442, 274443, 274444, 274446, 274447	3571-OLY-M/B1-0101, 3571-OLY-M/B1-1303, 3571-OLY-M/B1-1306, 3571-OLY-M/B2-0103, 3571-OLY-M/B2-0105, 3571-OLY-M/B2-0202, 3571-OLY-M/B2-1204, 3571-OLY-M/B2-1302	RR DWELLINGS PRIVATE LIMITED	LUCKNOW	03-10-2025 23:54	3,76,52,607.22	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	3,76,52,607.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1976	AIRL_FORM_CA_2458	130688	3803-O-04/0231	Rajesh Kumar	Lucknow	03-10-2025 23:54	41,13,399.83	40,00,399.83	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	1,13,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1977	AIRL_FORM_CA_145	215160	3802-N-02/0043	Vipul Prasad singh	Lucknow	03-10-2025 23:56	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1978	AIRL_FORM_CA_2462	115563	3504-0-L/01/0044	Sharda Maheshwari (I don't want any claim i just want plot only in this township.)	LUCKNOW	03-10-2025 23:56	15,67,123.01	15,22,362.01	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	24,761.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1979	AIRL_FORM_CA_2433	296394	3802-N-01/0010	Kiran Tiwari, Arun Kumar Tiwari	Lucknow	03-10-2025 23:56	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1980	AIRL_FORM_CA_2422	124911	0164-0-244FF	IN DERUIT KUMAR	Mohali	03-10-2025 23:57	76,49,415.85	71,90,471.85	Home Buyer/ Allottee	-	No	0.033%	-	-	-	-	4,58,944.00	Duplicate Claim - Latest claim has been verified.
1981	AIRL_FORM_CA_2448	112687	4004-T-03/0043	Amitabh Bhadauriya	LUCKNOW	03-10-2025 23:59	27,29,751.72	27,29,751.72	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1982	AIRL_FORM_CA_2878	Claim pertaining to other entity	Claim pertaining to other entity	ANIL KUMAR	GREATER NOIDA	03-11-2025 00:00	6,55,030.92	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	6,55,030.92	-	Claim Pertaining to Other Entity
1983	AIRL_FORM_CA_2451	103140	3802-N-03/0023	VIDUSHI BAJAJ	LUCKNOW	03-11-2025 00:00	16,43,917.81	16,43,917.81	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1984	AIRL_FORM_CA_2347	Claim pertaining to other entity	Claim pertaining to other entity	Shashi Gupta and Meenakshi Gupta and Shashi Bala	Bulandshahar (NCR)	03-11-2025 00:01	1,00,28,306.85	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,00,28,306.85	-	Claim Pertaining to Other Entity
1985	AIRL_FORM_CA_2461	108239	3502-0-J/03/0025	Amal Deo Awasthi & Amrita Awasthi	Lucknow	03-11-2025 00:02	29,54,251.34	22,43,972.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	7,10,279.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1986	AIRL_FORM_CA_2468	114461	0103-0-320302	Harminder Kaur & Late Gurcharon Singh	Delhi	03-11-2025 00:02	65,61,131.36	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	65,61,131.36	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1987	AIRL_FORM_CA_2471	97185	0037-A-0221	RUCHI SAHNI	Yamunanagar	03-11-2025 00:04	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1988	AIRL_FORM_CA_2475	279570	0547-0-C&D-T2	Pee Kay Buildwell LLP	LUCKNOW	03-11-2025 00:05	1,33,69,632.88	1,33,69,632.88	Home Buyer/ Allottee	-	No	0.061%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1989	AIRL_FORM_CA_2477	290240	3802-N-02/0172	NEERAJ AGARWAL	LUCKNOW	03-11-2025 00:07	14,46,851.73	34,147.26	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,12,704.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1990	AIRL_FORM_CA_2472	246088	3802-N-05/0205	Kamlesh Kumar & Sushila Lal	Lucknow	03-11-2025 00:08	13,97,754.77	10,508.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,87,246.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1991	AIRL_FORM_CA_2463	127502	0102-37-0403	Satish Kumar Gupta and Anju Gupta	Sonipat	03-11-2025 00:09	65,23,893.01	65,23,893.01	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1992	AIRL_FORM_CA_1753	219768	0501-0-I/2/0053	Adya Chaturvedi	Lucknow	03-11-2025 00:09	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1993	AIRL_FORM_CA_2459	148627	3621-I/C1-0201	Krishna Nandan Singh	Lucknow	03-11-2025 00:09	45,19,978.08	33,52,545.38	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	11,67,432.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

1994	AIRL_FORM_CA_2473		98614	0114-E-00502	ARCHANA KUMAR	SONEPAT HARYANA	03-11-2025 00:09	34,60,661.72	34,59,818.81	Home Buyer/ Allottee	-	No	0.016%	-	-	-	842.91	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1995	AIRL_FORM_CA_2481		182631	3652-0-S-209	DR. MAHENDRA KUMAR SACHAN	LUCKNOW	03-11-2025 00:09	10,09,163.82	10,09,163.82	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1996	AIRL_FORM_CA_2479		180438	1805-Q-2A/0099	Raj Gopal Singh	Lucknow	03-11-2025 00:12	13,22,344.36	13,22,344.36	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1997	AIRL_FORM_CA_2355		210551	3802-N-01/0061	Anil Kumar Kushwaha	Lucknow	03-11-2025 00:13	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1998	AIRL_FORM_CA_2492		282407	3641-0-66/A7/GF08	MOHD HUSSAIN	LUCKNOW	03-11-2025 00:14	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1999	AIRL_FORM_CA_2480		110866	3504-0-(,/03/0091	SHRI SATYA SANATAN ESTATES PRIVATE LIMITED	LUCKNOW	03-11-2025 00:14	7,32,083.46	7,32,083.46	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2000	AIRL_FORM_CA_2476		131123	3621-I/C3-1304	ARCHANA SINGH	jaipur	03-11-2025 00:14	17,93,581.41	17,93,581.41	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2001	AIRL_FORM_CA_2487		137546	3631-SME-I/83-0102	RAJEEV KUMAR GUPTA	LUCKNOW	03-11-2025 00:14	58,15,656.08	58,01,092.08	Home Buyer/ Allottee	-	No	0.027%	-	-	-	14,564.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2002	AIRL_FORM_CA_2467		123338	1805-Q-02/0364	Dr Vibha	Lucknow	03-11-2025 00:15	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2003	AIRL_FORM_CA_2488	111532 111533		3502-0-I/08/0001 3504-0-(,/04/0069	Veerawaai Holdings Private Limited	Lucknow	03-11-2025 00:16	35,18,630.14	12,78,416.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	22,40,214.14	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2004	AIRL_FORM_CA_2496		185463	3866-0-84/12/01	ASHOK KUMAR YADAV	Lucknow	03-11-2025 00:16	23,41,073.84	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	23,41,073.84	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2005	AIRL_FORM_CA_1728		247500	P301-0-E2198SF	RAHUL BHARDWAJ AND SUGANDHA SHARMA	GURGAON	03-11-2025 00:18	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2006	AIRL_FORM_CA_1368		210698	0102-27-0701	Sumar Sonar	sonipat	03-11-2025 00:18	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2007	AIRL_FORM_CA_2486		136059	3631-SME-I/82-0104	Anupam Singh	Lucknow	03-11-2025 00:19	32,98,294.80	32,98,294.80	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2008	AIRL_FORM_CA_2502		291422	0566-0-123A	HARSH SINGH	LUCKNOW	03-11-2025 00:20	58,65,383.38	55,17,481.51	Home Buyer/ Allottee	-	No	0.025%	-	-	-	3,47,901.87	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2009	AIRL_FORM_CA_2887		110749	4004-T-03/0161	rama kant	lucknow	03-11-2025 00:20	29,34,603.23	29,34,603.23	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2010	AIRL_FORM_CA_2490	Claim pertaining to other entity	Claim pertaining to other entity	Deepshikha Ganjoo	Dadri		03-11-2025 00:20	28,52,666.06	-	Home Buyer/ Allottee	-	No	0.000%	-	-	28,52,666.06	-	-	Claim Pertaining To Other Entity
2011	AIRL_FORM_CA_1549		128860	3803-O-04/0098	ANILA AGARWAL	LUCKNOW	03-11-2025 00:21	29,13,673.98	29,13,673.98	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2012	AIRL_FORM_CA_2497	Claim pertaining to other entity	Claim pertaining to other entity	DHATRI VERMA AND RAHUL VERMA	Greater Noida		03-11-2025 00:21	32,91,595.33	-	Home Buyer/ Allottee	-	No	0.000%	-	-	32,91,595.33	-	-	Claim Pertaining To Other Entity
2013	AIRL_FORM_CA_2483		241824	0501-0-G/4/0118	PARTH SHUKLA	LUCKNOW	03-11-2025 00:21	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2014	AIRL_FORM_CA_2500		164505	3803-O-02/0048	Parul Bhatnagar	Lucknow	03-11-2025 00:22	19,82,253.29	9,84,490.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	9,97,763.29	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2015	AIRL_FORM_CA_2888		130179	3021-AG-57	Reeta Maurya	Lucknow	03-11-2025 00:23	9,40,610.81	9,40,610.81	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2016	AIRL_FORM_CA_2474		291163	0091-0-628-GF	Keruna Sharma W/o Sh. Suresh Sharma	Mohali	03-11-2025 00:24	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2017	AIRL_FORM_CA_2509		284917	0566-0-119	NEERAJ AGARWAL	LUCKNOW	03-11-2025 00:25	1,81,99,099.77	1,81,99,099.77	Home Buyer/ Allottee	-	No	0.084%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2018	AIRL_FORM_CA_2240		255881	0501-0-F/2/0036	AJAY KUMAR SINGH	Lucknow	03-11-2025 00:25	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2019	AIRL_FORM_CA_2470		124498	3621-I/C1-0504	AJAY KUMARE FERWANI	LUCKNOW	03-11-2025 00:26	38,86,445.13	-	Home Buyer/ Allottee	-	No	0.000%	-	-	38,86,445.13	-	-	Duplicate Claim - Latest claim has been verified.
2020	AIRL_FORM_CA_2482		168309	3641-0-66/B16/0503	Vineet Mishra	Lucknow	03-11-2025 00:26	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2021	AIRL_FORM_CA_2501		163637	3631-SME-I/C2-0301	Vivekanand Singh	LUCKNOW	03-11-2025 00:26	83,83,428.10	40,42,724.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	43,40,704.10	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2022	AIRL_FORM_CA_2466		125157	3503-0-K/02/0193	Leta Shukla and Anjali Shukla	Lucknow	03-11-2025 00:27	49,77,172.60	25,25,387.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	24,51,785.60	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2023	AIRL_FORM_CA_2457		280647	0566-0-035M	MAUNI NIRANJAN	LUCKNOW	03-11-2025 00:27	78,96,936.99	78,96,936.99	Home Buyer/ Allottee	-	No	0.036%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2024	AIRL_FORM_CA_2511		286966	0570-0-H/28/0034	Sonali Agarwal and Shweta Rao	Lucknow	03-11-2025 00:27	22,46,579.85	22,46,579.85	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2025	AIRL_FORM_CA_2507		131119	3621-I/C3-1204	MANOJ KUMAR SINGH	MIRZAPUR	03-11-2025 00:29	17,93,581.41	17,93,581.41	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2026	AIRL_FORM_CA_2344		191614	3866-0-A7/05/05	Vivek Gupta	Lucknow	03-11-2025 00:29	14,45,279.83	14,45,279.83	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2027	AIRL_FORM_CA_2510		116860	3002-P02-E/01/01	SMITA PATHAK	LUCKNOW	03-11-2025 00:30	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2028	AIRL_FORM_CA_2489		125710	1805-Q-01/0125	Sulochana Gupta	Lucknow	03-11-2025 00:31	18,76,443.87	18,57,043.87	Home Buyer/ Allottee	-	No	0.009%	-	-	-	19,400.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2029	AIRL_FORM_CA_2513		210551	3802-N-01/0061	Anil Kumar Kushwaha	Lucknow	03-11-2025 00:31	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Registry already Completed
2030	AIRL_FORM_CA_2522		192504	0102-26-0703	NIKHIL KUHREJA	SONIPAT	03-11-2025 00:32	57,19,079.74	56,98,680.08	Home Buyer/ Allottee	-	No	0.026%	-	-	-	20,999.66	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2031	AIRL_FORM_CA_2515		296364	0501-0-G/7/0006	Shubham Shankar	Lucknow	03-11-2025 00:33	20,15,723.84	9,11,523.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	11,04,200.84	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2032	AIRL_FORM_CA_2518		293734	3643-0-L2/87/0502	MRS USHA RANI WIFE OF VINOD PAL	SUSHANT GOLF CITY ANSAL API, LUCKNOW	03-11-2025 00:33	1,84,380.00	1,84,081.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	299.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2033	AIRL_FORM_CA_2443		111042	4004-T-03/0117	Ashok Kumar Singh	Lucknow	03-11-2025 00:33	21,53,534.25	21,53,534.25	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2034	AIRL_FORM_CA_2519		158523	3804-F-02/318	Sunita Yadav	lucknow	03-11-2025 00:36	29,00,658.52	12,25,309.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	16,75,349.52	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2035	AIRL_FORM_CA_2517		183558	3805-Q-02/0290A	Awdhesh Kumar Bajpai	Lucknow	03-11-2025 00:36	28,01,358.46	27,78,141.46	Home Buyer/ Allottee	-	No	0.013%	-	-	-	23,217.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2036	AIRL_FORM_CA_2531		115561	3504-0-(,/01/0043	Sharda Maheshwari (I don't want any civim i just want plot only in this township.)	LUCKNOW	03-11-2025 00:36	15,47,123.01	14,94,977.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	52,146.01	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2037	AIRL_FORM_CA_2520		171395	3641-0-66/A10/0210	sunita sharma	lucknow	03-11-2025 00:36	4,09,549.06	4,09,549.06	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2038	AIRL_FORM_CA_2532		297247	3021-GF-56	Rahul Awasthi	Lucknow	03-11-2025 00:38	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2039	AIRL_FORM_CA_2372	366263, 162173		3621-I/C1-0404, 3621-I/B3-0303	JAWED AKHTAR	LUCKNOW	03-11-2025 00:39	48,79,831.40	40,50,092.42	Home Buyer/ Allottee	-	No	0.019%	-	-	-	8,29,738.98	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2040	AIRL_FORM_CA_2526		229340	3641-0-66/B16/0206	VIMLESH CHANDRA YADAV	LUCKNOW	03-11-2025 00:39	1,67,644.65	1,67,644.65	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2041	AIRL_FORM_CA_2534		267282	3802-N-05/0067	UJJWAL KUMAR JHA	LUCKNOW	03-11-2025 00:40	11,42,144.55	8,975.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	11,33,169.55	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2042	AIRL_FORM_CA_2514		110870	3504-0-(,/03/0092	SHRI SATYA SANATAN ESTATES PRIVATE LIMITED	LUCKNOW	03-11-2025 00:44	8,93,310.90	8,93,310.90	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2043	AIRL_FORM_CA_2527		162977	0536-0-B5/02/04	VIKASH SACHAN	LUCKNOW	03-11-2025 00:45	27,35,286.32	24,75,541.48	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	2,59,744.84	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2044	AIRL_FORM_CA_2460		121984	3002-P02-H/01/03	DINESH KUMAR PATHAK	LUCKNOW	03-11-2025 00:47	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2045	AIRL_FORM_CA_2512		152709	3614-K-G3/DLX/0301	SHIVANDRA SINGH	LUCKNOW	03-11-2025 00:48	21,90,396.95	13,21,784.31	Home Buyer/ Allottee	-	No	0.006%	-	-	-	8,68,612.64	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2046	AIRL_FORM_CA_1725		122531	3805-Q-03/0088	Preeti Pandey	Lucknow	03-11-2025 00:49	22,91,345.10	22,91,345.10	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2047	AIRL_FORM_CA_2533		106820	0109-0-LG01	CHHATRA PAL SINGH	AGRA	03-11-2025 00:49	16,28,002.08	2,67,409.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	13,60,593.08	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2048	AIRL_FORM_CA_2469		98136	3002-0-H/04/04	VINOD KUMAR GUPTA & MRS RADHA GUPTA	LUCKNOW	03-11-2025 00:50	10,99,723.85	10,99,723.85	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2049	AIRL_FORM_CA_2542		292174	0570-0-H/28/0042	RAKSHA SINGH	LUCKNOW	03-11-2025 00:51	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2050	AIRL_FORM_CA_2527		286424	3502-0-J/08/0196	Manjeet Singh	Lucknow	03-11-2025 00:52	6,98,141.85	6,98,141.85	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2051	AIRL_FORM_CA_2540		164602	3642-0-K7/A10/0904	MANISH SINGH	LUCKNOW	03-11-2025 00:53	4,50,076.88	4,50,076.88	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2052	AIRL_FORM_CA_2545		131118	3621-I/C2-1203	AJAY KUMAR SINGH	Mirzapur	03-11-2025 00:53	17,66,376.86	17,66,376.86	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2053	AIRL_FORM_CA_2547		294958	3504-0-(,/02/0018	SATISH CHANDRA YADAV	LUCKNOW	03-11-2025 00:53	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2054	AIRL_FORM_CA_2539	Claim pertaining to other entity	Claim pertaining to other entity	Ruchi bansal and varun bansal	ghaziabad		03-11-2025 00:55	14,08,345.97	-	Home Buyer/ Allottee	-	No	0.000%	-	-	14,08,345.97	-	-	Claim Pertaining To Other Entity
2055	AIRL_FORM_CA_2428	Claim pertaining to other entity	Claim pertaining to other entity	RAVI MITTAL	NEW DELHI		03-11-2025 00:57	42,19,118.87	-	Home Buyer/ Allottee	-	No	0.000%	-	-	42,19,118.87	-	-	Claim Pertaining To Other Entity
2056	AIRL_FORM_CA_2556		286957	0570-0-H/28/0047	Sonli Agarwal and Shweta Rao	Lucknow	03-11-2025 00:59	27,67,806.32	27,47,006.32	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2057	AIRL_FORM_CA_2550		163909	3642-0-K7/A11/0403	KAMINI GUPTA	LUCKNOW	03-11-2025 00:59	4,49,849.98	4,49,849.98	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2058	AIRL_FORM_CA_2549		210558	3802-N-01/0098	Kailash Chandra	Lucknow	03-11-2025 00:59	10,29,462.57	2,74,024.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	7,55,418.57	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

2059	AFIL_FORM_CA_725		149553	1807-D-N/03/0248	Pushp Raj Singh	Lucknow	03-11-2025 01:00	24,68,695.12	5,20,577.72	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	19,48,117.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2060	AFIL_FORM_CA_2559		127842	0102-28-0104	Jagbir Singh	Sonipat	03-11-2025 01:00	59,87,542.89	59,87,542.89	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2061	AFIL_FORM_CA_2561		263218	1803-O-03B/0104	ASHWANI TIWARI	LUCKNOW	03-11-2025 01:02	10,12,956.49	3,78,036.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	6,34,920.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2062	AFIL_FORM_CA_2560		184684	1805-Q-3A/0041	Reshu Srivastava d/o Late Dr. V.K. Sinha Vinay Kumar Sinha (Deceased)	Lucknow	03-11-2025 01:02	52,85,685.84	52,85,685.84	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2063	AFIL_FORM_CA_2554		226169	0517-O-08/04	MONICA MISHRA	LUCKNOW	03-11-2025 01:02	55,93,572.15	16,88,667.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	39,05,106.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2064	AFIL_FORM_CA_2439		136832	1621-I/A1-1001	RAJESH KUMAR SINGH & AMAN SINGH	LUCKNOW	03-11-2025 01:04	26,18,133.25	26,18,133.25	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2065	AFIL_FORM_CA_2905		150915	0225-M-0190	SMT. SARITA JAIN	AGRA	03-11-2025 01:04	37,88,347.38	24,24,670.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	13,63,677.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2066	AFIL_FORM_CA_2571		119757	1018-AG-0031	Shashank Shekhar Singh And Tushar Sringer	Lucknow	03-11-2025 01:06	17,04,186.94	14,56,651.29	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	2,47,535.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2067	AFIL_FORM_CA_2572		249278	1631-SME-I/83-0603	SUNIL PRASAD SINGH & ANUJ DEVI	LUCKNOW	03-11-2025 01:06	23,66,920.18	15,15,847.08	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	8,31,073.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2068	AFIL_FORM_CA_2503		130963	1583-O2-2002	Santosh Bahadur Singh	Lucknow	03-11-2025 01:07	21,56,878.97	21,29,389.97	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	27,489.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2069	AFIL_FORM_CA_2567		229888	3641-O-66/84/0302	DILIP KUMAR YADAV	LUCKNOW	03-11-2025 01:09	1,68,699.45	1,68,499.45	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2070	AFIL_FORM_CA_2574		196848	3504-O-I/03/0107	CHANDRAKANTA	LUCKNOW	03-11-2025 01:09	32,17,909.94	19,51,397.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	12,66,512.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2071	AFIL_FORM_CA_2575		262630	3631-SME-I/82-0904	Sushila Pandey	Lucknow	03-11-2025 01:10	46,70,087.62	25,17,426.40	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	21,52,661.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2072	AFIL_FORM_CA_2579		217932	3016-FF-0401A	SATISH KUMAR SINGH	LUCKNOW	03-11-2025 01:10	13,61,210.49	13,61,210.49	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2073	AFIL_FORM_CA_2568		110872	3504-O-I/03/0115	SHRI SATYA SANATAN ESTATES PRIVATE LIMITED	LUCKNOW	03-11-2025 01:11	8,93,310.90	8,93,310.90	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2074	AFIL_FORM_CA_2558	0429MB029		0122-E-4148	MUKESH KOHLI AND NIDHI KOHLI	KUNDLI SONIPAT HARYANA	03-11-2025 01:12	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2075	AFIL_FORM_CA_2584		274684	1803-O-01/0059	Dinesh Kumar Verma	Lucknow	03-11-2025 01:13	30,34,272.35	29,80,354.65	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	53,918.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2076	AFIL_FORM_CA_2581		156373	0105-0-B1437A	MR. ROHIT BHANDARI & MR. NEERAJ BHANDARI (CUSTOMER CODE: 156373)	KUNDLI, SONIPAT, HARYANA	03-11-2025 01:13	1,14,83,397.46	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	1,14,83,397.46	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2077	AFIL_FORM_CA_2570		177011	1807-D-N/01/0115	YASHPAL SINGH	Lucknow	03-11-2025 01:14	31,57,081.57	31,57,081.57	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2078	AFIL_FORM_CA_2582		135783	1802-N-05/0214	Dr Aditya Bhushan Pant	Lucknow	03-11-2025 01:15	52,74,093.25	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	52,74,093.25	-	Duplicate Claim - Latest claim has been verified.
2079	AFIL_FORM_CA_2585		166132	3803-O-02/0119	Kailash Chandra	Lucknow	03-11-2025 01:16	11,43,469.02	11,43,469.02	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2080	AFIL_FORM_CA_2590		259178	3803-O-38/0223A	Ashok Kumar Singh	LUCKNOW	03-11-2025 01:16	25,36,348.52	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	25,36,348.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2081	AFIL_FORM_CA_2591		142109	1802-N-05/0026	SHALINI MISHRA	LUCKNOW	03-11-2025 01:17	19,87,010.09	4,90,700.13	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	14,96,309.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2082	AFIL_FORM_CA_2557		143575	0209-O-M0023	Vivek Singh Kushwaha	Agra	03-11-2025 01:17	35,20,497.64	9,56,964.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	25,63,533.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2083	AFIL_FORM_CA_1751		293123	3643-O-L2/84/0511	AHMAD HUSAIN	LUCKNOW	03-11-2025 01:17	28,405.10	28,405.10	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2084	AFIL_FORM_CA_2576		123384	1804-P-02/233	KAVITA AGRAWARI	LUCKNOW	03-11-2025 01:19	28,77,595.11	27,70,950.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	1,06,645.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2085	AFIL_FORM_CA_2578		112205	3014-O-K/04/04	Prince Soni	Lucknow	03-11-2025 01:22	37,63,571.32	31,38,644.76	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	6,05,126.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2086	AFIL_FORM_CA_2595	1574OO27		O201-O-A7033	AARTI GOGIA	Sonepat	03-11-2025 01:22	48,12,049.48	46,84,449.48	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	1,27,600.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2087	AFIL_FORM_CA_2587		126766	3803-O-04/0105	ARJUN KRISHNA	Lucknow	03-11-2025 01:23	21,84,665.22	5,33,889.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	16,50,776.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2088	AFIL_FORM_CA_2596		152522	3614-K-I/03/X/0504	Vikas Bajpai	Lucknow	03-11-2025 01:23	18,26,040.35	18,26,040.35	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2089	AFIL_FORM_CA_1772		187348	3866-O-A7/04/01	VIVEK BAJPAI & OMSHANTI BAJPAI	LUCKNOW	03-11-2025 01:24	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2090	AFIL_FORM_CA_2600		218388	3016-FF-04018	SATISH KUMAR SINGH	LUCKNOW	03-11-2025 01:26	6,96,009.54	6,96,009.54	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2091	AFIL_FORM_CA_1813		132683	3631-SME-I/82-0704	Mrs Ekta Pandey	Lucknow	03-11-2025 01:26	43,72,538.81	33,70,466.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	10,02,072.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2092	AFIL_FORM_CA_2912		141883	0162-B-0406	VIJAY JINDAL AND REKHA JINDAL	MOHALI	03-11-2025 01:27	28,25,966.60	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	28,25,966.60	-	Duplicate Claim - Latest claim has been verified.
2093	AFIL_FORM_CA_2597		117347	3002-P02-H/02/02	NEELAM PATHAK	LUCKNOW	03-11-2025 01:28	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.002%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2094	AFIL_FORM_CA_2606		259179	3803-O-38/0223B	Ashok Kumar Singh	LUCKNOW	03-11-2025 01:29	21,67,764.30	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	21,67,764.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2095	AFIL_FORM_CA_2599		129735	1807-D-N/03/0100	LAL PRATAP RAMDHANI YADAV	LUCKNOW	03-11-2025 01:29	25,91,022.00	25,91,022.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2096	AFIL_FORM_CA_2592		135514	3803-O-04/0079	KASHISH SHARMA	LUCKNOW	03-11-2025 01:30	51,19,358.13	51,19,358.13	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2097	AFIL_FORM_CA_2569		282389	1802-N-02/0262	Tanay Agarwal	Lucknow	03-11-2025 01:30	25,66,652.06	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	25,66,652.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2098	AFIL_FORM_CA_2593		287058	0501-O-C/1/0056	MANJEET SINGH	Lucknow	03-11-2025 01:30	4,10,239.54	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,10,239.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2099	AFIL_FORM_CA_2603		231130	3803-O-03B/0126	Kailash Chandra	Lucknow	03-11-2025 01:31	14,64,651.92	3,82,474.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	10,82,177.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2100	AFIL_FORM_CA_2607		286958	0570-O-H/28/0055	SONALI AGARWAL AND SHWETA RAO	Lucknow	03-11-2025 01:31	22,47,413.54	22,47,413.54	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2101	AFIL_FORM_CA_2608		114616	0103-O-080701	ANIL KUMAR GOYAL HUF KARTA ANIL GOYAL	HISAR	03-11-2025 01:31	67,96,332.77	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	67,96,332.77	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2102	AFIL_FORM_CA_2605		131181	0102-38-0803	Nitin Aggarwal	Kundli	03-11-2025 01:32	64,25,979.47	64,25,979.47	Home Buyer/ Allottee	-	No	0.029%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2103	AFIL_FORM_CA_1819	Claim pertaining to other entity	Claim pertaining to other entity	sailesh dhyani & sushma dhyani	Greater Noida	03-11-2025 01:32	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
2104	AFIL_FORM_CA_2604		116437	3504-O-I/02/0028	SHRI SATYA SANATAN ESTATES PRIVATE LIMITED	LUCKNOW	03-11-2025 01:34	34,90,401.22	8,09,120.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	26,81,281.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2105	AFIL_FORM_CA_2610		165429	3644-O-K2/A7/GF02	Maiti Gupta	Lucknow	03-11-2025 01:35	3,87,387.95	3,87,387.95	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2106	AFIL_FORM_CA_2601		124388	1805-Q-02/0337	Ramesh Prasad Pandey	Lucknow	03-11-2025 01:35	24,24,982.88	17,40,712.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	6,84,270.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2107	AFIL_FORM_CA_2615		107168	3504-O-I/01/0079	SUNITA	LUCKNOW	03-11-2025 01:35	37,27,304.36	37,27,304.36	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2108	AFIL_FORM_CA_2914		225869	3571-OLY-M/81-0602	ASHUTOSH KUMAR SINGH & SHAILAJA SINGH	Lucknow	03-11-2025 01:35	30,51,012.99	30,49,583.24	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	1,429.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2109	AFIL_FORM_CA_2609		229456	3641-O-66/89/0114	RATNESH CHANDRA YADAV	LUCKNOW	03-11-2025 01:35	8,364.38	8,364.38	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2110	AFIL_FORM_CA_2916		141884	0162-B-0407	VIJAY JINDAL AND REKHA JINDAL	MOHALI	03-11-2025 01:38	26,34,958.38	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	26,34,958.38	-	Duplicate Claim - Latest claim has been verified.
2111	AFIL_FORM_CA_2543	Claim pertaining to other entity	Claim pertaining to other entity	Sangeeta Rai	Adjoining Greater Noida	03-11-2025 01:38	-	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
2112	AFIL_FORM_CA_2623		102790	1804-P-02/148	Tushar Saringer And Shashenk Shekhar Singh	Lucknow	03-11-2025 01:39	30,65,439.01	20,46,715.07	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	10,18,723.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2113	AFIL_FORM_CA_2625		150256	3807-D-P/03/0064	Ram Sajivan Singh	Lucknow	03-11-2025 01:40	25,39,822.82	25,00,168.52	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	39,654.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2114	AFIL_FORM_CA_2620		196853	0501-O-C/5/0023	BRAHM PRAKASH MISHRA	LUCKNOW	03-11-2025 01:41	1,18,55,261.58	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,18,55,261.58	-	Duplicate Claim - Latest claim has been verified.
2115	AFIL_FORM_CA_2629		247538	0547-0-T5 T10 T11	VISION INFRAPRIME PRIVATE LIMITED	LUCKNOW	03-11-2025 01:41	20,88,98,518.65	17,74,00,508.65	Home Buyer/ Allottee	-	No	0.814%	-	-	-	-	3,14,98,010.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2116	AFIL_FORM_CA_2546		118486	1802-N-03/0209	MRS EKTA SRAL AND MAI VIKRAM SRAL	lucknow	03-11-2025 01:42	17,64,905.13	17,56,241.13	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	8,664.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2117	AFIL_FORM_CA_2634		112360	4004-T-03/0268	Shamsher Bahadur Singh & Saurabh Singh	Lucknow	03-11-2025 01:43	45,24,226.95	37,58,923.00	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	7,65,303.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2118	AFIL_FORM_CA_2626		103504	1804-P-04/0083	USHA SINGH	Lucknow	03-11-2025 01:43	54,84,657.53	47,27,004.00	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	7,57,653.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

2119	AIRL_FORM_CA_2631		286767	3502-0-I/01/0026	JITENDRA PRATAP SINGH	LUCKNOW	03-11-2025 01:44	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2120	AIRL_FORM_CA_2255		151757	3803-O-02/0206	DEEPENDRA KUMAR YADAV	LUCKNOW	03-11-2025 01:44	26,46,366.13	26,46,366.13	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2121	AIRL_FORM_CA_2538		99519	0225-R-0048	Mr. Mahipal Singh Teotia & Mrs. Madhu Teotia	Agra	03-11-2025 01:44	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2122	AIRL_FORM_CA_2638		107717	0209-I-L0138	VINOD KASHYAP	Agra uttar pradesh	03-11-2025 01:46	13,68,742.63	41,706.96	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,27,035.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2123	AIRL_FORM_CA_2636		293124	3643-O-L2/84/0712	ALI HUSAIN	LUCKNOW	03-11-2025 01:46	28,405.10	28,405.10	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2124	AIRL_FORM_CA_2919		141885	0162-B-0408	VIJAY JINDAL AND RIDIKA JINDAL	MOHALI	03-11-2025 01:47	26,34,958.38	-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	-	Duplicate Claim - Latest claim has been verified.
2125	AIRL_FORM_CA_2630		116101	3002-PD2-H/HF/01	NEHA SHARMA W/O LATE DILIP VISHWAKARMA	LUCKNOW	03-11-2025 01:49	16,61,960.92	15,55,338.25	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	1,06,622.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2126	AIRL_FORM_CA_2618		96257	0501-G-G7/0068	DHIRENDRA KUMAR SINGH	Lucknow	03-11-2025 01:49	15,71,533.94	7,18,640.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	8,52,893.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2127	AIRL_FORM_CA_2642		177180	3809-G-N/01/0175	MUKESH KUMAR PATHAK	LUCKNOW	03-11-2025 01:59	37,79,887.09	20,06,367.85	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	17,73,519.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2128	AIRL_FORM_CA_2644	Claim pertaining to other entity	Claim pertaining to other entity	Shrikar Jayadeva Kamath	Greater Noida	03-11-2025 01:59	43,97,041.81	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	43,97,041.81	-	Claim Pertaining to Other Entity
2129	AIRL_FORM_CA_2922		151765	0225-M-0191	SONIYA JAIN	AGRA	03-11-2025 01:51	56,07,195.48	27,88,755.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	28,18,440.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2130	AIRL_FORM_CA_2646		184564	3805-Q-04/0194	ZABIULLAH KHAN	LUCKNOW	03-11-2025 01:52	26,07,164.57	18,09,863.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	7,97,301.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2131	AIRL_FORM_CA_1263		133750	3802-N-02/0041	AARTI SINGH	LUCKNOW	03-11-2025 01:53	17,46,313.59	17,46,313.59	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2132	AIRL_FORM_CA_2639	128247 128244		3803-O-04/0320 3803-O-04/0303	SANJEEV SINGH	Lucknow	03-11-2025 01:54	44,88,413.41	44,88,413.41	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2133	AIRL_FORM_CA_2633		107352	3504-O-I/01/0124	AJAYA KUMAR TRIVEDI	Lucknow	03-11-2025 01:54	21,65,248.62	21,43,685.62	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	21,563.00	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2134	AIRL_FORM_CA_2622		163973	3642-O-K7/A12A/0205	Fehmida Khan	Lucknow	03-11-2025 01:56	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2135	AIRL_FORM_CA_2650		166658	3641-O-66/A23/0703	Sanjay Kumar Nigam	Lucknow	03-11-2025 01:58	3,87,237.81	3,87,237.81	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2136	AIRL_FORM_CA_2652		245440	3803-O-02/0128A	Neeraj Kumar Gupta	Lucknow	03-11-2025 01:59	11,09,263.77	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	11,09,263.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2137	AIRL_FORM_CA_2598	Claim pertaining to other entity	Claim pertaining to other entity	Virendra Mishra	Noida	03-11-2025 02:00	32,30,065.87	-	Home Buyer/ Allottee	-	No	0.000%	-	-	32,30,065.87	-	-	Claim Pertaining to Other Entity
2138	AIRL_FORM_CA_2651		296120	3502-O-I/08/0162	Kailash Chandra	Lucknow	03-11-2025 02:00	15,65,895.62	4,39,559.51	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	11,26,336.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2139	AIRL_FORM_CA_2653		213038	3641-O-66/A38/GF12	PAWAN KUMAR MAURYA	LUCKNOW	03-11-2025 02:01	34,667.40	34,667.40	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2140	AIRL_FORM_CA_2655		214864	3805-Q-04/0139	RAJESH KUMAR SINGH	LUCKNOW	03-11-2025 02:04	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2141	AIRL_FORM_CA_2656		117278	3002-PD2-E/02/01	Sanjay Singh	Lucknow	03-11-2025 02:05	34,00,469.20	34,00,469.20	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2142	AIRL_FORM_CA_180		138105	3631-SME-I/C2-0401	ASITA RASTOGI AND MANOJ RASTOGI	Lucknow	03-11-2025 02:06	72,95,729.74	72,67,787.74	Home Buyer/ Allottee	-	No	0.033%	-	-	-	-	27,942.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2143	AIRL_FORM_CA_1790	146260 293693		3803-O-04/0418 3802-N-05/0070	ARUN KUMAR SINGH & SUDHA SINGH	LUCKNOW	03-11-2025 02:07	92,72,570.35	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	92,72,570.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2144	AIRL_FORM_CA_2658		132975	3631-SME-I/82-0101	UDAI YADAV AND ANITA DEVI	LUCKNOW	03-11-2025 02:09	46,29,142.39	44,29,187.39	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	1,99,955.00	Duplicate Claim - Latest claim has been verified.
2145	AIRL_FORM_CA_2339		110250	3502-O-I/08/0086	INDIA REALTY PRIVATE LIMITED	LUCKNOW	03-11-2025 02:09	41,59,467.77	8,83,257.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	32,76,210.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2146	AIRL_FORM_CA_2662		134227	0225-M-0184	Vivek Singh Kushwaha	Agra	03-11-2025 02:09	69,46,922.05	68,75,842.05	Home Buyer/ Allottee	-	No	0.032%	-	-	-	-	71,080.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2147	AIRL_FORM_CA_430	Claim pertaining to other entity	Claim pertaining to other entity	KUMUD TRIPATHI	GHAZIABAD	03-11-2025 02:10	60,54,489.42	-	Home Buyer/ Allottee	-	No	0.000%	-	-	60,54,489.42	-	-	Claim Pertaining to Other Entity
2148	AIRL_FORM_CA_2657		124387	3804-P-03/0129	Kusum Devi Pandey	Lucknow	03-11-2025 02:10	24,60,127.56	17,13,700.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	7,46,427.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2149	AIRL_FORM_CA_2640		271848	3612-AKA-E/A0-0102	Gitika Mehta	Lucknow	03-11-2025 02:12	33,73,435.51	33,73,435.51	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2150	AIRL_FORM_CA_2660		148270	3503-O-K/02/0154	Sanjiv Bhatia & Kirti Bhatia	LUCKNOW	03-11-2025 02:12	10,32,744.71	55,969.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	9,76,775.71	Duplicate Claim - Latest claim has been verified.
2151	AIRL_FORM_CA_2668		217052	3018-AG-0012	AKSHAT SURYAVANSHI	LUCKNOW	03-11-2025 02:15	55,09,965.82	32,93,527.41	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	22,16,438.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2152	AIRL_FORM_CA_2671	223BOOKING/00018/1		0222-R-0144	VIPUL CHAUHAN AND GANGA CHAUHAN	AGRA	03-11-2025 02:18	31,98,160.87	31,98,160.87	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2153	AIRL_FORM_CA_1511		293853	3803-O-04/0111	MRS RASHMI SRIVASTAVA	MRS RASHMI SRIVASTAVA	03-11-2025 02:18	29,95,312.73	29,95,312.73	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2154	AIRL_FORM_CA_2674		158601	0209-D-Q2263	SHRIKISHAN SINGH	AGRA	03-11-2025 02:20	25,52,181.28	7,71,147.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	17,81,034.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2155	AIRL_FORM_CA_2663	223BOOKING/00097/1		0222-S-0029	Mahesh Kumar Verma	Agra	03-11-2025 02:21	14,67,471.23	14,67,471.23	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2156	AIRL_FORM_CA_1775		132677	3631-SME-I/82-0703	Mrs Sudha Mishra	Lucknow	03-11-2025 02:21	45,14,859.74	27,76,392.51	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	17,38,467.23	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2157	AIRL_FORM_CA_227		184442	3803-O-04/0138	AKHILESH KUMAR	LUCKNOW	03-11-2025 02:21	11,23,015.26	3,24,244.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	8,08,771.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2158	AIRL_FORM_CA_2677		150467	3018-GF-0001	SUMAN TRIPATHI	LUCKNOW	03-11-2025 02:21	33,13,477.63	21,66,036.52	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	11,47,441.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2159	AIRL_FORM_CA_2676		146598	3002-0-H/05/06	DEEPAK RANI	LUCKNOW	03-11-2025 02:23	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2160	AIRL_FORM_CA_2680		271414	3803-O-03B/0275	SATBIR SINGH	Lucknow	03-11-2025 02:23	13,27,468.04	3,60,901.50	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	9,76,566.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2161	AIRL_FORM_CA_2673		142463	3804-P-02/294	BHALLA FARMS PRIVATE LIMITED	LUCKNOW	03-11-2025 02:25	40,24,403.21	40,24,403.21	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2162	AIRL_FORM_CA_2675		286840	3802-N-02/0277	Rajat Srivastav	Lucknow	03-11-2025 02:25	21,56,164.38	21,56,164.38	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2163	AIRL_FORM_CA_2645		129896	3802-N-03/0204	Anita Verma	Lucknow	03-11-2025 02:26	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2164	AIRL_FORM_CA_2682		177656	3807-O-N/02/0357	Amar Nath Singh Malti Singh (Deceased)	lucknow	03-11-2025 02:27	41,36,249.94	19,14,644.52	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	22,21,605.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2165	AIRL_FORM_CA_2689		143988	3014-P-P/06/02	Yashpal Singh Tomar	Lucknow	03-11-2025 02:29	3,71,404.30	3,71,404.30	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2166	AIRL_FORM_CA_2691		290365	0124-D-0115	MR. PANKAJ MENDIRATTA (CUSTOMER CODE: 290365)	SONIPAT, HARYANA	03-11-2025 02:36	31,23,625.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	31,23,625.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2167	AIRL_FORM_CA_2696		134613	3802-N-05/0043	RANJITA SINGH	LUCKNOW	03-11-2025 02:31	23,77,775.94	6,61,299.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	17,16,476.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2168	AIRL_FORM_CA_2694		181025	3804-P-02/311	Neeraj Kumar Gupta	Lucknow	03-11-2025 02:31	54,14,669.46	45,25,139.62	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	8,89,529.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2169	AIRL_FORM_CA_2687	Claim pertaining to other entity	Claim pertaining to other entity	Utkarsh Ashutosh	Adjoining Greater Noida	03-11-2025 02:31	8,71,994.30	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	8,71,994.30	-	-	Claim Pertaining to Other Entity
2170	AIRL_FORM_CA_2693		294681	3803-O-03B/0208	Kailash Chandra	Lucknow	03-11-2025 02:33	27,58,240.47	22,48,452.47	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	9,787.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2171	AIRL_FORM_CA_2699		123956	3805-Q-02/0052	Vishal Shukla	Lucknow	03-11-2025 02:54	18,67,720.84	17,77,104.84	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	70,616.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2172	AIRL_FORM_CA_1793		132680	3631-SME-I/A1-0708	Mrs Sudha Mishra	Lucknow	03-11-2025 02:35	20,97,811.30	5,08,622.08	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	15,89,188.42	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2173	AIRL_FORM_CA_2697		151150	3802-N-05/0139	Vijay Jagwani and Narendra Jagwani	lucknow	03-11-2025 02:35	12,16,826.36	12,16,826.36	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2174	AIRL_FORM_CA_1829		148688	0501-D-C2/0138	Col Usman Aamir	Lucknow	03-11-2025 02:37	53,07,070.11	53,07,070.11	Home Buyer/ Allottee	-	No	0.024%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2175	AIRL_FORM_CA_2692	Claim pertaining to other entity	Claim pertaining to other entity	ANJU BHATNAGAR	GREATER NOIDA	03-11-2025 02:38	36,75,052.05	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	36,75,052.05	-	-	Claim Pertaining to Other Entity
2176	AIRL_FORM_CA_2659		89911	3003-O-F1/G0/02	LICHFL	LUCKNOW	03-11-2025 02:40	2,31,780.74	2,31,780.74	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2177	AIRL_FORM_CA_2700		182065	0122-E-4220	PARUL MOHAN DUDEJA AND RAJNISH KUMAR DUDEJA	SONIPAT	03-11-2025 02:41	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2178	AIRL_FORM_CA_2566		102059	0057-D-0399	Gautam Kapoor	Mohali	03-11-2025 02:41	27,78,406.27	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	27,78,406.27	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

2179	AFIL_FORM_CA_2685		210252	0209-0-00070	ratna	agra	03-11-2025 02:42	16,29,506.30	16,27,507.30	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,999.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2180	AFIL_FORM_CA_2703		290984	3641-0-66/A14/0211	PRITHU DAS, OLD NAME : PRAMOD KUMAR	LUCKNOW	03-11-2025 02:42	3,13,240.54	1,92,496.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	1,20,744.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2181	AFIL_FORM_CA_2621		110461	4004-T-03/0184	Anju Rastogi	Lucknow	03-11-2025 02:43	30,83,349.20	30,83,349.20	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2182	AFIL_FORM_CA_2711		115862	3002-P02-F/13/03	NEETU VERMA	LUCKNOW	03-11-2025 02:47	12,42,408.23	12,42,408.23	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2183	AFIL_FORM_CA_2706		123756	3804-P-03/0111	Preeti Pandey	Lucknow	03-11-2025 02:48	24,36,810.08	16,86,091.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	7,50,719.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2184	AFIL_FORM_CA_2695		152360	0102-39-0502	GULSHAN KUMAR BATHLA AND RENUKA BATHLA	Sonipat	03-11-2025 02:49	80,57,738.54	78,73,738.54	Home Buyer/ Allottee	-	No	0.036%	-	-	-	-	1,84,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2185	AFIL_FORM_CA_2714		211198	3641-0-66/B2/GF16	BRIJESH KUMAR	LUCKNOW	03-11-2025 02:50	1,77,926.31	1,77,926.31	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2186	AFIL_FORM_CA_2713		99519	0235-R-0048	Mr. Mahipal Singh Tavtia & Mrs. Madhu Tavtia	Agra	03-11-2025 02:51	56,07,714.32	56,07,714.32	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2187	AFIL_FORM_CA_2681		113174	3014-0-K/01/04	Santosh Kumar Srivastava	LUCKNOW	03-11-2025 02:51	50,83,859.58	50,37,381.53	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	46,478.05	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2188	AFIL_FORM_CA_2718		196853	0501-0-C/5/0023	BRAHM PRAKASH MISHRA & POONAM YADAV	LUCKNOW	03-11-2025 02:54	1,18,55,361.58	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,18,55,361.58	-	-	Registry already Completed
2189	AFIL_FORM_CA_2712		103093	0501-0-AA/0218	MR. SRIKANT DUBEY & MR. AJEY DUBEY	Lucknow	03-11-2025 02:54	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2190	AFIL_FORM_CA_2722		107739	0209-0-L0136	MRADULA SHUKLA	AGRA UTTAR PRADESH	03-11-2025 02:55	15,19,457.11	1,05,464.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	14,13,993.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2191	AFIL_FORM_CA_1211		138669	3804-P-04/0034	ARUN KUMAR TRIPATHI	LUCKNOW	03-11-2025 02:57	24,67,408.13	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,67,408.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2192	AFIL_FORM_CA_2723		183072	3014-0-K/01/03	Smt. Preeti Punwar & Anil Kumar Punwar	LUCKNOW	03-11-2025 02:58	37,26,594.40	19,20,714.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	18,05,880.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2193	AFIL_FORM_CA_2715		270185	3804-P-01/0041	Gitika Mehta	Lucknow	03-11-2025 02:59	30,17,833.64	29,94,217.64	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	23,616.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2194	AFIL_FORM_CA_2704		296429	0059-0-0118	KUSUM SONI W/o MUKESH SONI	Mohali, PUNJAB	03-11-2025 03:01	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2195	AFIL_FORM_CA_1861		292015	3506-0-M/01A/0119	Dr. Raja Ram Yadav and Dr. Vinod Singh	Lucknow	03-11-2025 03:01	40,50,873.42	16,47,397.36	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	24,03,476.16	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2196	AFIL_FORM_CA_2731		264635	3002-P02-G/02/01	PANKAJ TIWARI	LUCKNOW	03-11-2025 03:03	14,42,642.19	14,42,642.19	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2197	AFIL_FORM_CA_2930	Claim pertaining to other entity	Claim pertaining to other entity	KISHOR KUMAR JAIN	KISHOR KUMAR JAIN	NOIDA	03-11-2025 03:03	18,79,561.44	-	Home Buyer/ Allottee	-	No	0.000%	-	-	18,79,561.44	-	-	Claim Pertaining to Other Entity
2198	AFIL_FORM_CA_2931	Claim pertaining to other entity	Claim pertaining to other entity	PARAS JAIN	PARAS JAIN	GREATER NOIDA	03-11-2025 03:04	11,74,279.45	-	Home Buyer/ Allottee	-	No	0.000%	-	-	11,74,279.45	-	-	Claim Pertaining to Other Entity
2199	AFIL_FORM_CA_2732		111303	3002-P02-E/08/02	DINESH SACHAN	LUCKNOW	03-11-2025 03:04	30,14,877.64	30,14,877.64	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2200	AFIL_FORM_CA_2733		282433	3021-FF-37	BIRJEES ZAHEER	LUCKNOW	03-11-2025 03:05	58,32,716.55	2,59,288.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	55,73,428.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2201	AFIL_FORM_CA_2302		275584	3802-N-01/0312	SATYA PAL KUSHWAHA AND ALKA KUSHWAHA	lucknow	03-11-2025 03:05	15,40,084.64	15,40,084.64	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2202	AFIL_FORM_CA_2735		260879	3803-O-02/0244	Smt.Pankaja Mittal	Lucknow	03-11-2025 03:05	32,88,888.70	-	Home Buyer/ Allottee	-	No	0.000%	-	-	32,88,888.70	-	-	Duplicate Claim - Latest claim has been verified.
2203	AFIL_FORM_CA_2716		174640	4002-R-03/0162	SHAIL PATI YADAV	Lucknow	03-11-2025 03:07	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2204	AFIL_FORM_CA_2740		270790	3631-SME-I/C2-1001	Anchal Baranwal & Preeti Agarwal	Lucknow	03-11-2025 03:09	83,82,473.47	74,712.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	83,07,761.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2205	AFIL_FORM_CA_2721		262339	3803-O-03B/0038A	MOHAMMADMAMUDDIN (MOHDMAMUDDIN)	Lucknow	03-11-2025 03:11	65,09,138.72	-	Home Buyer/ Allottee	-	No	0.000%	-	-	65,09,138.72	-	-	Duplicate Claim - Latest claim has been verified.
2206	AFIL_FORM_CA_2744		297172	3804-P-01/0024	Amit Rawat	Lucknow	03-11-2025 03:12	19,37,400.04	19,16,666.04	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	20,734.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2207	AFIL_FORM_CA_2741		179620	3502-0-J/08/0083	SAMARJEET YADAV	LUCKNOW	03-11-2025 03:14	2,15,93,391.78	34,58,309.76	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	1,81,35,081.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2208	AFIL_FORM_CA_2564		97806	0114-B-G/0104	Ram Gopal Sehgal & Ramesh Sehgal	Kundli, Sonipat, Haryana	03-11-2025 03:15	44,08,526.00	36,90,440.26	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	7,18,085.64	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2209	AFIL_FORM_CA_1816		142482	3571-OLY-M/82-0101	Annapurnima Srivastava & Shashank Srivastava	lucknow	03-11-2025 03:18	55,37,844.02	55,37,844.02	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2210	AFIL_FORM_CA_2734		108282	3504-0-L/02/0039	SUDHESH KUMAR SURESH	LUCKNOW	03-11-2025 03:19	11,25,544.40	11,25,544.40	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2211	AFIL_FORM_CA_1081		150999	3806-0-Q/02/0383	Ragni gupta	Lucknow	03-11-2025 03:20	29,61,801.98	-	Home Buyer/ Allottee	-	No	0.000%	-	-	29,61,801.98	-	-	Duplicate Claim - Latest claim has been verified.
2212	AFIL_FORM_CA_2710		147450	0102-21-1204	Priyesh Nair and Asha Nair	Sonipat	03-11-2025 03:21	30,95,209.50	29,03,999.22	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	1,91,210.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2213	AFIL_FORM_CA_2752		288552	3506-0-M/01A/0106	Keshav Prasad Agrawal	Lucknow	03-11-2025 03:22	33,81,863.01	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	33,81,863.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2214	AFIL_FORM_CA_2745		262522	3802-N-03/0153B	JYOTI BAJAJ	LUCKNOW	03-11-2025 03:24	17,11,846.96	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	17,11,846.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2215	AFIL_FORM_CA_1726		113341	3014-0-L/01/02	Kalpana Mishra	Lucknow	03-11-2025 03:24	68,10,154.34	67,21,378.74	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	88,775.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2216	AFIL_FORM_CA_2757		136283	3806-0-O/01/0216	SYED MOHAMMED SAJJAD ZAIDI	LUCKNOW	03-11-2025 03:26	30,43,987.67	-	Home Buyer/ Allottee	-	No	0.000%	-	-	30,43,987.67	-	-	Duplicate Claim - Latest claim has been verified.
2217	AFIL_FORM_CA_2725		145360	3611-K-F2/0308	Shailesh Agnihotri	Lucknow	03-11-2025 03:27	13,97,611.13	-	Home Buyer/ Allottee	-	No	0.000%	-	-	13,97,611.13	-	-	Duplicate Claim - Latest claim has been verified.
2218	AFIL_FORM_CA_2709		188115	3866-0-A8/04/01	Sachin Awasthi	Lucknow	03-11-2025 03:27	14,05,835.68	14,05,835.68	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2219	AFIL_FORM_CA_2766		135072	1306-0-UGA119A	KRIPAL SINGH RAWT	sonepat	03-11-2025 03:30	17,22,708.60	-	Homebuyers/ Allottees - Registry and possession	-	No	0.002%	-	-	-	-	17,22,708.60	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2220	AFIL_FORM_CA_2762		127450	3525-0-J/02/0012A/FF	Alok Kumar Srivastava & Renuka Srivastava	Lucknow	03-11-2025 03:30	96,11,421.76	96,55,917.95	Home Buyer/ Allottee	-	No	0.044%	-	-	-	-	55,503.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2221	AFIL_FORM_CA_2771		288554	3506-0-M/01A/0107	Keshav Prasad Agrawal	Lucknow	03-11-2025 03:30	33,81,863.01	-	Home Buyer/ Allottee	-	No	0.000%	-	-	33,81,863.01	-	-	Duplicate Claim - Latest claim has been verified.
2222	AFIL_FORM_CA_2754		127960	3805-Q-02/0069	MEETA MEHROTRA	LUCKNOW	03-11-2025 03:30	18,52,182.31	10,36,302.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	8,15,880.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2223	AFIL_FORM_CA_2738		162764	3641-0-66/B17/G510	SATISH MOHAN YADAV	LUCKNOW	03-11-2025 03:31	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2224	AFIL_FORM_CA_2769		275587	3802-N-01/0313	SATYA PAL KUSHWAHA AND ALKA KUSHWAHA	LUCKNOW	03-11-2025 03:31	15,40,084.64	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	15,40,084.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2225	AFIL_FORM_CA_2756		293174	3641-0-66/A13/0510	SURENDRA KUMAR SRIVASTAVA	LUCKNOW	03-11-2025 03:31	67,646.51	67,646.51	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2226	AFIL_FORM_CA_2720		132033	0102-36-0003	SUNAINA KHANNA	Sonipat	03-11-2025 03:32	72,28,286.55	72,28,286.55	Home Buyer/ Allottee	-	No	0.033%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2227	AFIL_FORM_CA_2765		138085	3807-0-O/02/0159	HARI SHANKER MISHRA	lucknow	03-11-2025 03:34	25,07,191.80	25,07,191.80	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2228	AFIL_FORM_CA_2772		100851	0209-0-L0137	UTPALA KULSHRESHTHA AND VISHAL KULSHRESHTHA	AGRA UTTAR PRADESH	03-11-2025 03:37	15,36,716.82	8,84,811.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	6,51,905.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2229	AFIL_FORM_CA_2767		108294	3503-0-K/02/0120	SUDHESH KUMAR SURESH	LUCKNOW	03-11-2025 03:38	9,92,283.61	9,92,283.61	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2230	AFIL_FORM_CA_2779		288553	3506-0-M/01A/0120	Keshav Prasad Agrawal	Lucknow	03-11-2025 03:40	33,81,863.01	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	33,81,863.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2231	AFIL_FORM_CA_2776		197209	0209-0-E0055	Seema	Agra	03-11-2025 03:40	10,96,608.38	5,03,650.60	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	5,92,957.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2232	AFIL_FORM_CA_2768		214627	0059-0-054C	Mr. Manish Gumber S/o Shri Vedprakash Gumber	Mohali	03-11-2025 03:40	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2233	AFIL_FORM_CA_2782		146700	3807-0-N/03/0089	RAM GOPAL	LUCKNOW	03-11-2025 03:43	25,91,084.99	25,25,928.99	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	65,156.00	Duplicate Claim - Latest claim has been verified.
2234	AFIL_FORM_CA_2755		184566	4002-R-03/0164	SMITA SAHU	LUCKNOW	03-11-2025 03:45	42,85,075.03	-	Home Buyer/ Allottee	-	No	0.000%	-	-	42,85,075.03	-	-	Duplicate Claim - Latest claim has been verified.
2235	AFIL_FORM_CA_2764		127014	3018-AG-0039	AJAY KUSHWAHA	Lucknow	03-11-2025 03:46	11,27,414.07	-	Home Buyer/ Allottee	-	No	0.000%	-	-	11,27,414.07	-	-	Duplicate Claim - Latest claim has been verified.
2236	AFIL_FORM_CA_2683		148438	0102-26-0501	RAJIV ARORA & MEENA KUMAR	SONEPAT	03-11-2025 03:48	43,32,613.03	43,32,613.03	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2237	AFIL_FORM_CA_2790		134593	3807-0-N/03/0256	SYED MOHAMMED SAJJAD ZAIDI	lucknow	03-11-2025 03:49	32,36,012.81	30,21,452.95	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	2,14,561.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2238	AFIL_FORM_CA_2787		268807	3802-N-03/0153A	JYOTI BAJAJ	LUCKNOW	03-11-2025 03:49	10,17,848.75	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,17,848.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2239	AFIL_FORM_CA_2780		97555	3003-0-B4/GF/07	DHARMBEER GUPTA	LUCKNOW	03-11-2025 03:49	3,83,596.89	3,83,596.89	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2240	AFIL_FORM_CA_2672		170914	3642-0-K7/A4/0302	V K Hemant	[illegible]	03-11-2025 03:50	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

2261	AFIL_FORM_CA_2763		142148	3571-OLY-M/81-0906	ASHUTOSH MISHRA	KANPUR	03-11-2025 03:51	41,41,739.18	41,41,739.18	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2262	AFIL_FORM_CA_2792		245365	3803-O-02/0127A	Vinay Gupta	Lucknow	03-11-2025 03:51	11,09,266.96	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	11,09,266.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2263	AFIL_FORM_CA_2641		129163	3802-N-05/0160	GAURAV AGARWAL	LUCKNOW	03-11-2025 03:51	24,75,011.52	2,46,985.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	22,28,026.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2264	AFIL_FORM_CA_2794	288552 288564 288553		3506-0-M/01A/0106 3506-0-M/03A/0327 3506-0-M/01A/0120	Keshav Prasad Agrawal	Lucknow	03-11-2025 03:51	33,81,863.01	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	33,81,863.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2265	AFIL_FORM_CA_2775		102929	3003-O-G2/03/02	Mala Singh	Lucknow	03-11-2025 03:55	3,40,238.35	3,40,238.35	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2266	AFIL_FORM_CA_2784		133744	3805-Q-02/0357	NIRUPAMA SINGH	LUCKNOW	03-11-2025 03:55	46,22,402.63	25,32,370.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	20,90,032.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2267	AFIL_FORM_CA_2778		96284	3002-0-84/03/07	SURESH KUMAR PANDEY	Lucknow	03-11-2025 03:57	5,74,819.53	5,74,816.53	Home Buyer/ Allottee	-	No	0.003%	-	-	3.00	-	Claim verified as per the books of account of CD made available to the resolution professional.
2268	AFIL_FORM_CA_2799		127512	0102-27-0502	Rajni Sharma	Sonipat	03-11-2025 03:57	62,17,815.77	61,37,396.77	Home Buyer/ Allottee	-	No	0.038%	-	-	-	80,419.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2269	AFIL_FORM_CA_1759		138975	3631-SME-I/A1-0706	Arun Kumar Gupta and Nirupma Gupta (co owner)	Lucknow	03-11-2025 03:58	24,40,272.12	24,40,272.12	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2270	AFIL_FORM_CA_2800		118177	3802-N-02/0122	URMILA DEVI	LUCKNOW	03-11-2025 03:59	23,49,889.14	23,49,889.14	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2271	AFIL_FORM_CA_2802	Claim pertaining to other entity	Claim pertaining to other entity	Sanjiv Sharma	Greater Noida	03-11-2025 04:00	43,52,069.94	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	43,52,069.94	-	Claim Pertaining to Other Entity
2272	AFIL_FORM_CA_2805		123165	3805-Q-01/0055	Shailendra Singh	Lucknow	03-11-2025 04:01	32,92,157.01	32,92,157.01	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2273	AFIL_FORM_CA_2701		264461	3571-OLY-M/81-0406	Rajendr Kumar	Lucknow	03-11-2025 04:02	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2274	AFIL_FORM_CA_2785		127867	3802-N-03/0039	SUMIT MALHOTRA	Lucknow	03-11-2025 04:03	44,54,210.22	7,65,753.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	36,88,457.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2275	AFIL_FORM_CA_2739		272156	3802-N-03/0040A	Ramesh Chandra Maurya	Lucknow	03-11-2025 04:03	39,58,652.44	23,70,564.82	Home Buyer/ Allottee	-	No	0.011%	-	-	-	15,88,087.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2276	AFIL_FORM_CA_2793		109535	3503-0-K/02/0077	Usha Tripathi	Lucknow	03-11-2025 04:04	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2277	AFIL_FORM_CA_2803		103035	3804-F-02/353	DEVENDRA SINGH & MANOJ KUMAR	LUCKNOW	03-11-2025 04:04	28,53,345.51	28,53,345.51	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2278	AFIL_FORM_CA_2808		287552	0570-0-H/28/0160	NIKHIL SINGHAL AND UTKARSH SINGHAL	Lucknow	03-11-2025 04:05	5,88,744.82	71,895.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	5,16,849.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2279	AFIL_FORM_CA_2812		108858	0209-0-Q0173	Smt. Ranjna Chahar	AGRA	03-11-2025 04:09	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2280	AFIL_FORM_CA_2773		127683	0102-27-0802	Amit Seth	Sonipat	03-11-2025 04:09	58,73,676.40	58,44,363.58	Home Buyer/ Allottee	-	No	0.027%	-	-	-	29,312.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2281	AFIL_FORM_CA_2806		110710	3014-0-F/03/01	RAJA RAM	Lucknow	03-11-2025 04:11	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Registry already Completed
2282	AFIL_FORM_CA_1642		141773	0225-M-0208	MUNNI DEVI W/O SHRI OMPRAKASH AND OMPRAKASH S/O LATE SHRI NATTHI LAL	AGRA	03-11-2025 04:12	59,27,011.35	44,11,181.00	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	15,15,830.35	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2283	AFIL_FORM_CA_2804		103460	3002-P02-B/04/04	SMITA SAHU	LUCKNOW	03-11-2025 04:13	13,85,582.97	-	Home Buyer/ Allottee	-	No	0.000%	-	-	13,85,582.97	-	Duplicate Claim - Latest claim has been verified.
2284	AFIL_FORM_CA_2807		160259	0057-0-0306	Mr. Manish Gumber S/o Shri Vedprakash Gumber and Mrs. Monisha Kumar Gumber W/o Mr. Manish Gumber	Mohali	03-11-2025 04:13	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2285	AFIL_FORM_CA_1808	Claim pertaining to other entity	Claim pertaining to other entity	BIPIN KUMAR	GREATER NOIDA	03-11-2025 04:15	24,84,841.41	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	24,84,841.41	-	Claim Pertaining to Other Entity
2286	AFIL_FORM_CA_2817		237645	3802-N-05/0079A	NEELAM YADAV	LUCKNOW	03-11-2025 04:18	12,60,812.97	12,60,812.97	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2287	AFIL_FORM_CA_2818		245366	3803-O-02/0261A	Pankaj Gupta	Lucknow	03-11-2025 04:20	11,09,257.38	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	11,09,257.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2288	AFIL_FORM_CA_2824		248259	3631-SME-I/81-0101	Kamlesh Verma	Lucknow, UP	03-11-2025 04:22	44,74,218.49	15,50,469.02	Home Buyer/ Allottee	-	No	0.007%	-	-	-	29,23,749.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2289	AFIL_FORM_CA_2825		138772	3803-O-038/0063	PANKAJ SINGH	LUCKNOW	03-11-2025 04:24	26,73,904.87	19,45,108.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	7,28,886.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2290	AFIL_FORM_CA_2828		210601	0553-0-C5/BHS/0408	Kanahiya Lal	Lucknow	03-11-2025 04:25	8,76,782.51	8,62,943.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	13,839.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2291	AFIL_FORM_CA_2815				K G CONSTRUCTIONS	LUCKNOW	03-11-2025 04:26	5,93,40,063.90	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	5,93,40,063.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2292	AFIL_FORM_CA_2816		122420	3805-Q-01/0011	PANKAJ SAXENA	Lucknow	03-11-2025 04:28	23,86,812.83	23,86,812.83	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2293	AFIL_FORM_CA_2316		113726	3014-0-K/06/03	Gangesh Gunjan Jha	Lucknow	03-11-2025 04:31	40,64,813.18	40,64,813.18	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2294	AFIL_FORM_CA_2821		181937	0114-D-02/04	PRABHA JAIN	HARYANA	03-11-2025 04:32	32,20,050.94	32,20,050.94	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2295	AFIL_FORM_CA_2822		133915	3631-SME-I/82-0203	SHASHI SINGH	LUCKNOW	03-11-2025 04:34	63,15,846.58	58,39,926.33	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	4,75,920.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2296	AFIL_FORM_CA_2789		135517	3804-P-03/0331	SUNITA PANDEY	LUCKNOW	03-11-2025 04:39	27,40,170.53	26,78,170.53	Home Buyer/ Allottee	-	No	0.012%	-	-	-	62,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2297	AFIL_FORM_CA_2684		158524	3802-N-05/0055	Deepa Singh	Lucknow	03-11-2025 04:39	9,78,260.36	9,78,260.36	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2298	AFIL_FORM_CA_2758		136291	3804-P-04/0162	Abhay Pandey	Lucknow	03-11-2025 04:39	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2299	AFIL_FORM_CA_2820		134703	0102-16-0801	Tarun Kumar Sharma	Sonipat	03-11-2025 04:39	38,53,843.45	38,53,843.45	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2300	AFIL_FORM_CA_2394		52499	0103-0-090503	SUMAN DHINGRA	Sonepat, Haryana	03-11-2025 04:42	66,85,454.99	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	66,85,454.99	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2301	AFIL_FORM_CA_2844		135940	3804-P-03/0338	RITU SINGH	LUCKNOW	03-11-2025 04:43	37,68,007.75	9,00,384.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	28,67,623.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2302	AFIL_FORM_CA_584		89164	3016-AGF-CAFE-02	AKADHESH MANI TRIPATHI	Lucknow	03-11-2025 04:44	48,18,768.14	37,11,594.00	Home Buyer/ Allottee	-	No	0.017%	-	-	-	11,07,174.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2303	AFIL_FORM_CA_2826		130003	0102-39-0701	Ashok Kumar and Kusum Lata	Sonipat	03-11-2025 04:44	73,32,329.64	71,94,079.79	Home Buyer/ Allottee	-	No	0.033%	-	-	-	1,38,249.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2304	AFIL_FORM_CA_2750		145556	3803-O-038/0120	Deepa Singh	Lucknow	03-11-2025 04:46	11,91,391.66	3,74,374.00	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	8,17,017.66	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2305	AFIL_FORM_CA_2833		146638	3805-Q-02/0073	BHARATI PHOOLCHAND PATBU AND PHOOLMATI	LUCKNOW	03-11-2025 04:47	18,42,436.01	18,42,436.01	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2306	AFIL_FORM_CA_2830		118313	3802-N-02/0001	ANUPAMA BHATIA	LUCKNOW	03-11-2025 04:48	36,49,393.56	36,49,393.56	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2307	AFIL_FORM_CA_2850	Claim pertaining to other entity	Claim pertaining to other entity	Gaurav Khandelwal	Greater Noida	03-11-2025 04:49	25,13,913.05	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	25,13,913.05	-	Claim Pertaining to Other Entity
2308	AFIL_FORM_CA_2829		145949	3621-I/C1-0202	ASHUTOSH PRATAP SINGH	LUCKNOW	03-11-2025 04:50	47,60,075.71	42,64,172.71	Home Buyer/ Allottee	-	No	0.020%	-	-	-	4,95,903.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2309	AFIL_FORM_CA_2845		282474	3582-0-Block-A /Tower-A1	K G CONSTRUCTIONS	LUCKNOW	03-11-2025 04:52	6,72,81,214.83	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	6,72,81,214.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2310	AFIL_FORM_CA_2827		143948	3631-SME-I/C2-0801	VANYA	Lucknow	03-11-2025 04:54	55,88,785.37	37,48,785.37	Home Buyer/ Allottee	-	No	0.017%	-	-	-	18,40,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2311	AFIL_FORM_CA_2851		138598	3809-0-Q/02/0164	RAHUL JAGAT MOHAN	LUCKNOW	03-11-2025 04:55	30,93,804.13	27,59,068.85	Home Buyer/ Allottee	-	No	0.013%	-	-	-	3,34,735.28	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2312	AFIL_FORM_CA_2854		134742	0102-20-0603	AMIT BANSAL	SONIPAT	03-11-2025 04:55	41,92,880.46	41,92,880.46	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2313	AFIL_FORM_CA_2855		296241	3525-0-U02/0227/FF	Randhir Singh	Lucknow	03-11-2025 04:56	89,927.64	-	Home Buyer/ Allottee	-	No	0.000%	-	-	89,927.64	-	Registry already Completed
2314	AFIL_FORM_CA_2839		127016	3018-AG-0038	RENU KUSHWAHA	IUCKNOW	03-11-2025 04:56	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2315	AFIL_FORM_CA_2849		230469	0102-28-1002	Usha Sarna	Sonipat	03-11-2025 04:56	58,21,276.44	45,06,675.80	Home Buyer/ Allottee	-	No	0.021%	-	-	-	13,14,600.64	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2316	AFIL_FORM_CA_2857		120329	0103-0-120503	Meeta Nagpal	Sonipat	03-11-2025 04:58	49,97,788.95	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	49,97,788.95	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2317	AFIL_FORM_CA_2858		224751	3803-O-02/0006	JYOTI YADAV	lucknow	03-11-2025 05:01	48,67,957.05	38,95,841.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	8,72,116.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2318	AFIL_FORM_CA_2838		109530	3502-0-J08/0291	Meera Rani Tiwari	Lucknow	03-11-2025 05:04	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2319	AFIL_FORM_CA_2861		83421	0505-0-C/5/0109/GF	SHARAD JAISWAL	Lucknow	03-11-2025 05:05	12,60,129.44	12,60,128.44	Home Buyer/ Allottee	-	No	0.006%	-	-	1.00	-	Claim verified as per the books of account of CD made available to the resolution professional.
2320	AFIL_FORM_CA_2860		123858	3804-P-03/0311	NEERU SAXENA	Lucknow	03-11-2025 05:06	22,70,235.09	22,70,235.09	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2321	AFIL_FORM_CA_2863		146365	3502-0-U02/0185	MANOJ JOSHI	Lucknow	03-11-2025 05:07	23,37,706.67	20,92,684.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	2,45,022.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

2302	AFIL_FORM_CA_2841	243370, 243371	1802-N-01/0117, 1802-N-01/0118	MEENU SINGH	Lucknow	03-11-2025 05:08	38,50,866.99	38,50,866.99	-	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2303	AFIL_FORM_CA_2867	134744	0102-20-0703	AMIT BANSAL	sonipat	03-11-2025 05:11	41,22,959.85	41,22,959.85	-	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2304	AFIL_FORM_CA_2870	284375	1504-0-L/01/0037	SHOBHA GUPTA & ANURAG GUPTA	Lucknow	03-11-2025 05:15	-	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Registry already Completed
2305	AFIL_FORM_CA_2864	144422	0103-0-301102	Rajesh Nayyar	Sonipat	03-11-2025 05:18	86,45,046.41		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	86,45,046.41	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2306	AFIL_FORM_CA_2869	140402	3581-01-603	Yogendra Maurya	Lucknow	03-11-2025 05:21	27,64,894.04	4,09,472.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	23,35,422.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2307	AFIL_FORM_CA_2877	130010	3804-P-03/0134	LAL PRATAP BAMDHANI	LUCKNOW	03-11-2025 05:29	15,38,638.19	15,38,638.19	-	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2308	AFIL_FORM_CA_2873	109527	1504-0-L/02/0033	Meera Rani Tiwari	Lucknow	03-11-2025 05:31	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2309	AFIL_FORM_CA_2842	285157	1035-0-0, Pocket 3-FC-1	Anupam Agarwal	Lucknow	03-11-2025 05:39	1,21,89,589.04	1,21,89,589.04	-	Home Buyer/ Allottee	-	No	0.056%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2310	AFIL_FORM_CA_2862	Claim pertaining to other entity	Claim pertaining to other entity	HEMANT KUMAR CHANDOLA jointly with: REKHA CHANDOLA	Noida	03-11-2025 05:42	25,54,752.25	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	25,54,752.25	-	-	Claim Pertaining to Other Entity
2311	AFIL_FORM_CA_2707	Claim pertaining to other entity	Claim pertaining to other entity	SAJIV AMAN	NEW DELHI	03-11-2025 05:43	29,89,543.15	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	29,89,543.15	-	-	Claim Pertaining to Other Entity
2312	AFIL_FORM_CA_2884	226129	1803-O-02/0030	MITHILESH KUMAR CHAUBEY	Lucknow	03-11-2025 05:48	30,96,019.01	4,48,425.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	26,47,594.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2313	AFIL_FORM_CA_2882	143256	0218-F-0008GF	Aruna Yadav w/o Raghuvir Singh and Raghuvir Singh S/o Kishan Lal	Agra	03-11-2025 05:53	19,99,686.39	9,57,567.79	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	10,42,118.60	Duplicate Claim - Latest claim has been verified.
2314	AFIL_FORM_CA_2890	128176	3804-P-02/351	MAHENDRA MISHRA	Lucknow	03-11-2025 06:07	41,27,364.29	40,82,423.29	-	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	53,941.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2315	AFIL_FORM_CA_2889	134978	3804-P-01/0043	Anju Gururani	LUCKNOW	03-11-2025 06:14	31,62,340.55	31,40,970.55	-	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	1,370.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2316	AFIL_FORM_CA_2871	162456	3642-D-67/AS/GF02	MUKTA YADAV	LUCKNOW (Uttar Pradesh)	03-11-2025 06:15	5,07,672.20	5,07,672.20	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2317	AFIL_FORM_CA_2897	130020	1803-O-04/0228	KAMLESH KUMAR	LUCKNOW	03-11-2025 06:18	28,57,966.89	28,57,966.89	-	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2318	AFIL_FORM_CA_2896			VARUN ARORA	KUNDLI, HARYANA	03-11-2025 06:20	44,31,338.65	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	44,31,338.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2319	AFIL_FORM_CA_848	108024	0209-0-B0068	ANIL KUMAR SEHGAL AND DEEPAK KUMAR SEHGAL	AGRA	03-11-2025 06:28	24,41,551.75	18,55,351.75	-	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	5,86,200.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2320	AFIL_FORM_CA_2900	137650	3631-SME-I/82-0604	ABHAY DEO	LUCKNOW	03-11-2025 06:28	51,74,273.70	51,74,273.70	-	Home Buyer/ Allottee	-	No	0.024%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2321	AFIL_FORM_CA_2901	150576	3583-02-901	SURAJ KUMAR	LUCKNOW	03-11-2025 06:22	18,63,151.18	18,63,151.18	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2322	AFIL_FORM_CA_2903	115183	3002-P02-C/05/02	AJAY KUMAR MISHRA	LUCKNOW	03-11-2025 06:26	13,89,012.43	13,89,012.43	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2323	AFIL_FORM_CA_2924	Claim pertaining to other entity	Claim pertaining to other entity	MRS PADMA LAKSHMINARAYANAN	Gautam Budh Nagar-Dadri-adjoining Greater Noida-under Bulandshar Development Authority	03-11-2025 06:29	33,49,885.38	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	33,49,885.38	Claim Pertaining to Other Entity
2324	AFIL_FORM_CA_1463	Claim pertaining to other entity	Claim pertaining to other entity	Shanti Singh	Greater Noida	03-11-2025 06:32	-	-	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
2325	AFIL_FORM_CA_2891	2278OOKING/00010/1	0227-I- SCHOOL_P06	1.Mr. BRAJESH SINGH KUSHWAH 2.DR.SEEMA BHADAURIA 3. Mr. SANJAY SINGH KUSHWAH 4.SMT. ANANYA RAJAWAT	AGRA	03-11-2025 06:32	1,46,89,340.56	1,11,98,366.73	-	Home Buyer/ Allottee	-	No	0.051%	-	-	-	-	34,90,773.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2326	AFIL_FORM_CA_2899	164191	3641-D-66/A34/0102	Seema Staft	Lucknow	03-11-2025 06:24	4,17,996.99	4,17,996.99	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2327	AFIL_FORM_CA_2906	Claim pertaining to other entity	Claim pertaining to other entity	BALBIR KUMAR DOGRA	NEW DELHI	03-11-2025 06:36	36,24,842.08	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	36,24,842.08	-	-	Claim Pertaining to Other Entity
2328	AFIL_FORM_CA_2907	Claim pertaining to other entity	Claim pertaining to other entity	Madan Singh Rawat and Usha Rawat	greater noida	03-11-2025 06:44	37,35,128.06	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	37,35,128.06	-	-	Claim Pertaining to Other Entity
2329	AFIL_FORM_CA_2908	133264	3807-D-N/03/0251	CHETNA MISHRA	Lucknow	03-11-2025 06:45	25,85,092.68	25,75,086.26	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	10,006.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2330	AFIL_FORM_CA_2910	171975	3641-D-66/B3/0211	ASHISH KUMAR VISHWAKARMA	LUCKNOW	03-11-2025 06:48	1,59,810.00	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,59,810.00	-	-	Duplicate Claim - Latest claim has been verified.
2331	AFIL_FORM_CA_2898	Claim pertaining to other entity	Claim pertaining to other entity	Mrs. Sanjeeda Fathat	Greater Noida	03-11-2025 06:53	16,73,851.08	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	16,73,851.08	-	-	Claim Pertaining to Other Entity
2332	AFIL_FORM_CA_2913	112392, 130345, 21760005	0209-D-0016B	1. ABHISHEK SINGH 2. ANITA SINGH	AGRA	03-11-2025 07:10	32,07,022.80	32,07,022.80	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2333	AFIL_FORM_CA_2917	166232	3641-D-66/B11/0716	ABHISHEK KUMAR VISHWAKARMA	LUCKNOW	03-11-2025 07:12	1,87,432.40	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,87,432.40	-	-	Duplicate Claim - Latest claim has been verified.
2334	AFIL_FORM_CA_2797	147527	3807-D-N/03/0247	SHAILESH KUMAR TRIPATHI	LUCKNOW	03-11-2025 07:19	-	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2335	AFIL_FORM_CA_2895	284904	0571-D-CP/J/0002	Anupam Agarwal	Lucknow	03-11-2025 07:21	2,39,44,164.38	2,39,44,164.38	-	Home Buyer/ Allottee	-	No	0.110%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2336	AFIL_FORM_CA_2923	118151	1802-N-02/0090	RAI KUMARI DOHARE	Lucknow	03-11-2025 07:24	21,42,563.51	21,42,563.51	-	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2337	AFIL_FORM_CA_2920	104750, 173747	4004-T-02/0410, 4002-S-02/0070	RITU MALIK	LUCKNOW	03-11-2025 07:27	46,05,638.40	46,05,638.40	-	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2338	AFIL_FORM_CA_2911	142213	1807-D-O/03/0109	Deepti Verma	Lucknow	03-11-2025 07:41	26,31,717.09	23,84,987.00	-	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	2,46,730.09	Duplicate Claim - Latest claim has been verified.
2339	AFIL_FORM_CA_2949	141887	0162-B-0409	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-11-2025 07:55	26,34,958.38		-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	-	Duplicate Claim - Latest claim has been verified.
2340	AFIL_FORM_CA_2925	281117	0569-0-0063	CHETNA MISHRA	Lucknow	03-11-2025 08:01	39,22,943.75	15,01,997.79	-	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	24,20,945.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2341	AFIL_FORM_CA_2954	141889	0162-B-0411	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-11-2025 08:07	26,34,958.38		-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	-	Duplicate Claim - Latest claim has been verified.
2342	AFIL_FORM_CA_2928	120775	3804-P-02/209	Ravinder Pal Singh	Lucknow	03-11-2025 08:12	41,36,436.60	40,74,871.60	-	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	61,565.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2343	AFIL_FORM_CA_2926	138815	1802-N-03/0089	Bijendra Kushwaha	Lucknow	03-11-2025 08:14	9,99,184.30	9,99,184.30	-	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2344	AFIL_FORM_CA_2957	141890	0162-B-0412	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-11-2025 08:18	26,34,958.38		-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	-	Duplicate Claim - Latest claim has been verified.
2345	AFIL_FORM_CA_2929	284905	0571-D-CP/J/0003	Anupam Agarwal	Lucknow	03-11-2025 08:25	2,51,92,493.15	2,51,92,493.15	-	Home Buyer/ Allottee	-	No	0.116%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2346	AFIL_FORM_CA_2962	141891	0162-B-0413	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-11-2025 08:30	26,34,958.38		-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	-	Duplicate Claim - Latest claim has been verified.
2347	AFIL_FORM_CA_2964	141892	0162-B-0414	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-11-2025 08:44	26,34,958.38		-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	-	Duplicate Claim - Latest claim has been verified.
2348	AFIL_FORM_CA_2932	275286	0569-0-0060	CHETNA MISHRA	Lucknow	03-11-2025 08:46	29,55,502.07	13,77,298.00	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	15,78,204.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2349	AFIL_FORM_CA_2933	100953	0503-0-G/2/0123	Mahendra Mishra	LUCKNOW	03-11-2025 09:16	12,85,148.77	12,85,148.77	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2350	AFIL_FORM_CA_2934	241622	1802-N-01/0141	Ravinder Pal Singh	Lucknow	03-11-2025 09:29	27,08,803.20	19,92,612.00	-	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	7,16,191.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2351	AFIL_FORM_CA_2935	145507	3525-D-L02/0320/FF	ARVIND MOHAN	Lucknow	03-11-2025 09:55	73,64,700.82	64,28,103.00	-	Home Buyer/ Allottee	-	No	0.029%	-	-	-	-	9,36,597.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2352	AFIL_FORM_CA_2936	105248	3002-P02-F/01/02	BHAVANA SRIVASTAVA & VINAY KUMAR SHRIVASTAVA	LUCKNOW	03-11-2025 10:43	12,99,584.14	9,78,067.09	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	3,21,517.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2353	AFIL_FORM_CA_2939	143620	3611-K-G2/0102	LOVLESH SHUKLA	Lucknow	03-11-2025 11:47	12,08,848.88	12,08,848.88	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2354	AFIL_FORM_CA_3082	242327	0502-0-C/3/0068	NAGENDRA PRASAD YADAV	lucknow	03-11-2025 11:49	15,03,951.97		-	Home Buyer/ Allottee	-	No	0.000%	-	-	15,03,951.97	-	-	Duplicate Claim - Latest claim has been verified.
2355	AFIL_FORM_CA_3084	Claim pertaining to other entity	Claim pertaining to other entity	Shanti Singh	Greater Noida	03-11-2025 11:52	45,61,452.65	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	45,61,452.65	-	-	Claim Pertaining to Other Entity
2356	AFIL_FORM_CA_177	118403	1802-N-02/0082	DR(MRS.) RUBY YADAV W/O DR P. K. YADAV	LUCKNOW, UTTAR PRADESH	03-11-2025 11:55	-	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2357	AFIL_FORM_CA_2940	129767	3804-P-02/216	Mrs. Poonam Tiwari	Lucknow	03-11-2025 12:09	19,79,336.46	19,79,336.46	-	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2358	AFIL_FORM_CA_3117	156735	0102-22-0002	Abhinav Verma	Sonipat	03-11-2025 12:21	27,99,881.14	27,99,881.14	-	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2359	AFIL_FORM_CA_3118	157M0002	0201-0-UG238	MUKESH GHAI	DELHI	03-11-2025 12:23	55,57,456.97	54,17,596.97	-	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	1,39,860.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2360	AFIL_FORM_CA_3119	157756	3551-ORC-K/A4-0202	USHA GUPTA WIFE OF LATE OMPRAKASH GUPTA	LUCKNOW	03-11-2025 12:24	29,62,140.89	28,01,443.00	-	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	1,40,697.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2361	AFIL_FORM_CA_2944	261958	3631-SME-I/81-1203	Prasant Pratap Singh Chauhan	lucknow	03-11-2025 12:41	11,18,194.42	11,18,194.42	-	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2362	AFIL_FORM_CA_3157	98074	0114-D-00702	ANIL KUMAR	New Delhi	03-11-2025 12:45	48,93,311.87	42,42,465.22	-	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	6,50,846.65	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2363	AFIL_FORM_CA_3158	292092	3525-D-L01/EA40	Ashutosh Singh	Lucknow	03-11-2025 12:46	29,68,970.08	13,70,970.08	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	15,78,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2364	AFIL_FORM_CA_3186	282257	0503-0-G/2A/0006	VISHWA VIJAY KRISHNA	lucknow	03-11-2025 13:02	19,09,339.79	19,09,339.79	-	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2365	AFIL_FORM_CA_1113	168764	3644-D-K2/A2/0210	SATYAPAL SINGH	LUCKNOW	03-11-2025 13:08	3,87,542.46	3,87,542.46	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2366	AFIL_FORM_CA_2947	296553	0124-D-095	MRS. RINKU THAKUR AND MR. SANTOSH THAKUR (CUSTOMER CODE: 296553)	SONIPAT, HARYANA	03-11-2025 13:08	18,92,277.39	64,413.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	18,27,864.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

2367	AIRL_FORM_CA_2948		152364	3631-SME-I/82-0102	Asha Devi	Lucknow	03-11-2025 13:14	50,04,264.18	50,04,264.18	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2368	AIRL_FORM_CA_2946		173746	0102-37-0101	AJAY KUMAR	Sonipat	03-11-2025 13:16	75,11,506.74	72,10,506.74	Home Buyer/ Allottee	-	No	0.033%	-	-	-	3,01,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2369	AIRL_FORM_CA_3227		141893	0162-B-0443	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-11-2025 13:31	22,52,941.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,52,941.95	-	Duplicate Claim - Latest claim has been verified.
2370	AIRL_FORM_CA_2953		288700	4002-R-03/0160	MANEK GUPTA	LUCKNOW	03-11-2025 13:34	2,50,223.35	2,50,223.35	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2371	AIRL_FORM_CA_2952		246821	0103-D-241004	MR. SANTOSH KUMAR SINGH AND MRS. PRIYA SINGH	SONIPAT, HARYANA	03-11-2025 13:34	54,87,615.19	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	54,87,615.19	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2372	AIRL_FORM_CA_3237		283053	3002-P02-F/07/05	VISHESH CHAWLA	Lucknow	03-11-2025 13:35	12,17,179.82	12,17,179.82	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2373	AIRL_FORM_CA_2951		138833	3631-SME-I/81-0903	Vivek chauhan	lucknow	03-11-2025 13:37	53,42,622.45	53,42,622.45	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2374	AIRL_FORM_CA_3249		129463	3806-D-P/01/0040	Rajneesh Gaur	Lucknow	03-11-2025 13:40	29,52,060.61	29,52,060.61	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2375	AIRL_FORM_CA_2921		136390	3803-O-038/0138	Mrs Lalita Verma	Lucknow	03-11-2025 13:41	51,85,384.67	51,85,384.67	Home Buyer/ Allottee	-	No	0.024%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2376	AIRL_FORM_CA_3253		145893	0162-B-0347	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-11-2025 13:41	21,41,383.81	-	Home Buyer/ Allottee	-	No	0.000%	-	-	21,41,383.81	-	Duplicate Claim - Latest claim has been verified.
2377	AIRL_FORM_CA_3255		132816	3504-D-L/04/0115	Vineeta Shukla	Lucknow	03-11-2025 13:42	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2378	AIRL_FORM_CA_2945		136502	3803-O-04/0141	Anurag Kumar Sachan	Lucknow	03-11-2025 13:44	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2379	AIRL_FORM_CA_2958		174324	4002-R-03/0101	SHUBHAVI GUPTA	LUCKNOW	03-11-2025 13:49	2,50,053.47	2,50,053.47	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2380	AIRL_FORM_CA_3272		145894	0162-B-0348	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-11-2025 13:50	21,41,383.81	-	Home Buyer/ Allottee	-	No	0.000%	-	-	21,41,383.81	-	Duplicate Claim - Latest claim has been verified.
2381	AIRL_FORM_CA_2955		140721	3807-D-Q/01/0034	Avichal Khubele	Lucknow	03-11-2025 13:52	25,01,851.15	25,01,851.15	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2382	AIRL_FORM_CA_2956		117179	3525-D-I/02/0235/FF	Vijay Joshi	Lucknow	03-11-2025 13:54	69,12,517.10	68,12,517.10	Home Buyer/ Allottee	-	No	0.032%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2383	AIRL_FORM_CA_3279	15750049		0201-U-UG225	GURPREET SINGH KAPUR/ SALIMUDDIN	SONIPAT	03-11-2025 13:56	26,39,297.84	26,39,297.84	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2384	AIRL_FORM_CA_3288		145897	0162-B-0349	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-11-2025 14:00	27,03,350.71	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,03,350.71	-	Duplicate Claim - Latest claim has been verified.
2385	AIRL_FORM_CA_2961		212961	3502-D-I/04/0051	VIRENDRA KUMAR	LUCKNOW	03-11-2025 14:07	42,26,856.07	37,13,491.00	Home Buyer/ Allottee	-	No	0.017%	-	-	-	5,13,365.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2386	AIRL_FORM_CA_3311		120673	3503-D-K/01/0008	SANJU KUMAR JAIN	LUCKNOW	03-11-2025 14:09	24,11,696.60	13,52,312.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	10,59,384.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2387	AIRL_FORM_CA_3313		145899	0162-B-0350	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-11-2025 14:09	27,03,350.71	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,03,350.71	-	Duplicate Claim - Latest claim has been verified.
2388	AIRL_FORM_CA_2960		160167	0102-37-0201	AJAY KUMAR	Sonipat	03-11-2025 14:12	77,10,370.40	77,10,370.40	Home Buyer/ Allottee	-	No	0.035%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2389	AIRL_FORM_CA_3325		125177	3021-GF-08	KESHAVA PRASAD AGRAWAL	LUCKNOW	03-11-2025 14:14	40,90,368.00	40,90,268.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2390	AIRL_FORM_CA_3333		145902	0162-B-0351	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-11-2025 14:17	27,03,350.71	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,03,350.71	-	Duplicate Claim - Latest claim has been verified.
2391	AIRL_FORM_CA_2966		146587	3504-D-L/04/0032	Vijai Kanaujia	Lucknow	03-11-2025 14:18	16,97,036.13	9,68,763.50	Home Buyer/ Allottee	-	No	0.004%	-	-	-	7,28,272.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2392	AIRL_FORM_CA_2965		170387	3641-D-66/A19/0611	NA	lucknow	03-11-2025 14:19	3,82,806.03	3,82,806.03	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2393	AIRL_FORM_CA_3343		228830	3641-D-66/A17/GF02	Sudhir Shukla	LUCKNOW	03-11-2025 14:22	3,79,216.44	3,79,216.44	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2394	AIRL_FORM_CA_2967		125792	0103-D-220601	Nanda n Singh & Rohit Singh Bisht	Sonipat	03-11-2025 14:22	61,90,137.13	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	61,90,137.13	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2395	AIRL_FORM_CA_2968		238122	3802-N-05/0083A	RAJIVE BHARTI	LUCKNOW	03-11-2025 14:25	10,52,021.92	10,52,021.92	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2396	AIRL_FORM_CA_3350		145903	0162-B-0352	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-11-2025 14:26	27,03,350.71	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,03,350.71	-	Duplicate Claim - Latest claim has been verified.
2397	AIRL_FORM_CA_3353		125572	3021-GF-20	Mr. Yatendra Nath Gupta	lucknow	03-11-2025 14:27	16,74,198.60	12,70,841.13	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	4,03,357.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2398	AIRL_FORM_CA_2971	Claim pertaining to other entity	Claim pertaining to other entity	Amit Shukla	Greater Noida	03-11-2025 14:30	51,40,411.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	51,40,411.00	-	Claim Pertaining to Other Entity
2399	AIRL_FORM_CA_2970		141894	0162-B-0442	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-11-2025 14:30	26,34,958.38	-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,34,958.38	-	Duplicate Claim - Latest claim has been verified.
2400	AIRL_FORM_CA_2963		208813	0225-H-0144	Shri Krishan Sharma & Manisha Sharma	Agra	03-11-2025 14:31	30,46,394.80	30,46,394.80	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2401	AIRL_FORM_CA_3363		114565	0501-D-E/2/0050	Pramod Kumar Agarwal	Lucknow	03-11-2025 14:33	14,30,189.19	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	14,30,189.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2402	AIRL_FORM_CA_3366		145878	0162-B-0353	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-11-2025 14:33	27,03,350.71	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,03,350.71	-	Duplicate Claim - Latest claim has been verified.
2403	AIRL_FORM_CA_2972	Claim pertaining to other entity	Claim pertaining to other entity	Ratnesh Kumar Pandey & Niveditta pandey	Gautam buddha Nagar	03-11-2025 14:34	27,03,685.24	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,03,685.24	-	Claim Pertaining to Other Entity
2404	AIRL_FORM_CA_3379		145882	0162-B-0354	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-11-2025 14:42	27,03,350.71	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,03,350.71	-	Duplicate Claim - Latest claim has been verified.
2405	AIRL_FORM_CA_2977		116084	3502-D-I/03/0051	MRIDUL KRISHNA	LUCKNOW	03-11-2025 14:48	23,34,306.27	22,90,096.27	Home Buyer/ Allottee	-	No	0.011%	-	-	-	44,210.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2406	AIRL_FORM_CA_2978		156645	3504-D-L/01/0117	VINEETA PRAJAPATI	Lucknow	03-11-2025 14:54	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2407	AIRL_FORM_CA_3402		145887	0162-B-0355	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-11-2025 14:55	27,03,350.71	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,03,350.71	-	Duplicate Claim - Latest claim has been verified.
2408	AIRL_FORM_CA_3415	15740008		0201-U-UG229	ALPHA ASSOCIATES PROP JETHA NAND SALUJA	SONEPAT HARYANA	03-11-2025 14:59	25,63,43,487.96	28,40,010.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	25,35,03,477.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2409	AIRL_FORM_CA_3416		288699	4002-R-01/0197	RAHUL SINGH SACHAN	LUCKNOW	03-11-2025 15:00	20,66,872.11	9,03,132.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	11,63,740.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2410	AIRL_FORM_CA_3420		241885	3805-Q-3A/0108	PANKAJ SHUKLA & SHAFALI SHUKLA	LUCKNOW	03-11-2025 15:01	43,64,539.90	33,19,236.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	10,45,303.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2411	AIRL_FORM_CA_2981		97704	0114-B-F0702	manish kumar tyagi	haryana	03-11-2025 15:01	26,52,753.80	26,52,753.80	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2412	AIRL_FORM_CA_2788		128242	3803-O-04/0074	ANAND SINGH	Lucknow	03-11-2025 15:02	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2413	AIRL_FORM_CA_2980		134289	0102-39-0003	Raj Sharma	Sonipat	03-11-2025 15:03	76,11,268.08	74,85,989.33	Home Buyer/ Allottee	-	No	0.034%	-	-	-	1,25,278.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2414	AIRL_FORM_CA_3430		145891	0162-B-0356	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-11-2025 15:04	27,03,350.71	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,03,350.71	-	Duplicate Claim - Latest claim has been verified.
2415	AIRL_FORM_CA_3436		40104	0502-D-D/3/0014	SIMA MAURYA & RAJESH KUMAR MAURYA	lucknow	03-11-2025 15:06	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2416	AIRL_FORM_CA_3450		244046	3803-O-38/0240A	VISHWA VIJAY KRISHNA	LUCKNOW	03-11-2025 15:13	20,90,402.89	17,07,074.89	Home Buyer/ Allottee	-	No	0.008%	-	-	-	3,83,328.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2417	AIRL_FORM_CA_3452		145896	0162-B-0357	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	03-11-2025 15:13	27,03,350.71	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,03,350.71	-	Duplicate Claim - Latest claim has been verified.
2418	AIRL_FORM_CA_3460		242327	0502-D-C/1/0068	NAGENDRA PRASAD YADAV	LUCKNOW	03-11-2025 15:17	16,26,788.68	-	Home Buyer/ Allottee	-	No	0.000%	-	-	16,26,788.68	-	Duplicate Claim - Latest claim has been verified.
2419	AIRL_FORM_CA_3475		147032	3804-P-03/0117	Archana Pandey	Lucknow	03-11-2025 15:21	18,19,468.85	18,19,468.85	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2420	AIRL_FORM_CA_3476		92997	3802-N-05/0004	Lalji Badriarayan Yadav	Lucknow	03-11-2025 15:21	29,39,704.10	-	Home Buyer/ Allottee	-	No	0.000%	-	-	29,39,704.10	-	Duplicate Claim - Latest claim has been verified.
2421	AIRL_FORM_CA_2991	Claim pertaining to other entity	Claim pertaining to other entity	SHALLY GOYAL	Greater Noida	03-11-2025 15:22	63,99,168.21	-	Home Buyer/ Allottee	-	No	0.000%	-	-	63,99,168.21	-	Claim Pertaining to Other Entity
2422	AIRL_FORM_CA_2987		172521	3641-D-66/B5/0211	RAMAKANT MAURYA	Lucknow	03-11-2025 15:23	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2423	AIRL_FORM_CA_2992		281780	3631-SME-I/C1-0604	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 15:23	5,24,372.20	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	5,24,372.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2424	AIRL_FORM_CA_2994		99151	3002-D-H/04/01	Khurshied Ahmed	Lucknow	03-11-2025 15:29	7,07,175.63	5,60,612.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	1,46,563.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2425	AIRL_FORM_CA_2073		135126	3809-D-P/02/0139	Mrs. Anita Prakash	Lucknow	03-11-2025 15:31	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2426	AIRL_FORM_CA_2998		102307	0089-D-754-FF	Neeraj Kumar Gupta and Ritu Gupta	Mohali	03-11-2025 15:32	1,08,79,006.44	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	1,08,79,006.44	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2427	AIRL_FORM_CA_3497	15749005		0201-U-UG227	MAHALAKSHMI ASSOCIATES PROP. RAJENDER KUMAR SALUJA	SONEPAT HARYANA	03-11-2025 15:33	22,44,21,404.87	24,77,521.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	22,19,43,883.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2428	AIRL_FORM_CA_2993		248925	3631-SME-I/82-0601	1-Gyan Chandra Tripathi, 2- Arun Lata Tripathi	Lucknow	03-11-2025 15:34	53,55,784.14	53,55,535.00	Home Buyer/ Allottee	-	No	0.025%	-	-	-	249.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2429	AIRL_FORM_CA_2746		293146	3641-D-66/A7/0306	AKASH GUPTA	LUCKNOW	03-11-2025 15:36	4,13,511.40	4,13,511.40	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2430	AIRL_FORM_CA_2999		281778	3631-SME-I/C1-0203	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 15:36	5,24,372.20	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	5,24,372.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2431	AIRL_FORM_CA_3514		110980	3002-P02-C/08/02	Sanjai kumar mishra	Lucknow	03-11-2025 15:40	70,00,000.00	4,24,998.85	Home Buyer/ Allottee	-	No	0.002%	-	-	-	65,75,001.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2432	AIRL_FORM_CA_3003		193383	3621-J/81-1002	Piyush Kumar Gupta	Lucknow	03-11-2025 15:46	23,68,087.80	23,68,087.80	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.

2433	AFIL_FORM_CA_2983		294634	0057-0-0109/22	TUSHAR WALIA	chandigarh	03-11-2025 15:47	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2434	AFIL_FORM_CA_3005		281798	3631-SME-I/C1-0302	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 15:48	5,24,372.20	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,372.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2435	AFIL_FORM_CA_2997		128557	0102-28-0603	SACHIN KHURANA	SONIPAT	03-11-2025 15:48	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2436	AFIL_FORM_CA_3004		184771	3805-Q-04/0052	Prof. Prabhabhai K. Patel	Lucknow	03-11-2025 15:59	19,99,537.54	19,99,537.54	-	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2437	AFIL_FORM_CA_3539		191016	3614-K-GJ/DLX/0302	HARCHARAN CHAUDHARY	lucknow	03-11-2025 15:59	19,90,666.33	15,91,734.00	-	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	3,98,932.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2438	AFIL_FORM_CA_2985		246881	3502-D-I/04/0049C	Indrawati Singh	Lucknow	03-11-2025 15:52	32,74,755.34	26,38,996.00	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	6,35,759.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2439	AFIL_FORM_CA_3549	Claim pertaining to other entity	Claim pertaining to other entity	Alka Sharma	Greater Noida	03-11-2025 15:53	33,22,528.97	-	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	33,22,528.97	-	-	Claim Pertaining to Other Entity
2440	AFIL_FORM_CA_2995		115082	0059-0-030A	Tarveen Gill Namrita Gill	Chandigarh	03-11-2025 15:54	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2441	AFIL_FORM_CA_3010		244177	0102-27-1102	Kartar Singh Aneja	Sonipat	03-11-2025 15:56	68,30,584.19	4,99,930.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	63,30,654.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2442	AFIL_FORM_CA_2975		172521	3641-0-66/85/0211	Ramakant Maurya	Lucknow	03-11-2025 15:59	-	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2443	AFIL_FORM_CA_3559	157800012		0201-0-47024	RAJESH JAIN	SONIPAT	03-11-2025 15:59	41,67,854.42	41,67,654.42	-	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2444	AFIL_FORM_CA_3561		147688	3805-Q-01/0124	Archana Pandey	Lucknow	03-11-2025 16:00	29,75,639.06	14,12,670.00	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	15,62,169.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2445	AFIL_FORM_CA_1760		153019	3614-K-GJ/DLX/0303	Mrs. KESHKUMARI VIRENDRA SINGH	LUCKNOW	03-11-2025 16:00	17,25,331.38	17,25,331.38	-	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2446	AFIL_FORM_CA_3563		120073	3021-GF-30	RAJEEV KUMAR CHAUBEY	LUCKNOW	03-11-2025 16:02	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2447	AFIL_FORM_CA_3564		142370	3014-0-K/01/02	Manisha Singh	Lucknow	03-11-2025 16:03	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2448	AFIL_FORM_CA_3566		153838	3504-0-I/03/0068	Devendra Singh	Lucknow	03-11-2025 16:03	2,74,810.71	2,74,810.71	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2449	AFIL_FORM_CA_3013		115938	3002-PD2-H/09/02	Ms. Nidhi Bala on behalf of Late Vinod Kumar and Mr. Shivam Patel	Lucknow	03-11-2025 16:04	11,34,913.22	11,34,913.22	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2450	AFIL_FORM_CA_2996		293591	0037-A-0162	SUMIT BHATIA HUF	Yamunanagar	03-11-2025 16:05	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2451	AFIL_FORM_CA_3014		180066	3541-713-01/02	MAHESH SINGH	LUCKNOW	03-11-2025 16:06	24,79,754.89	24,79,754.89	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2452	AFIL_FORM_CA_3012		232693	0501-0-G/2A/0012A	Daya Mehrotra	Lucknow	03-11-2025 16:07	39,81,224.37	39,02,400.37	-	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	78,824.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2453	AFIL_FORM_CA_3580		95374	3003-0-83/01/01	Masood Ahmad	Lucknow	03-11-2025 16:09	10,79,851.26	7,18,873.44	-	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	3,60,977.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2454	AFIL_FORM_CA_3018		293693	3802-N-05/0070	ARUN KUMAR SINGH & SUDHA SINGH	LUCKNOW	03-11-2025 16:09	92,72,570.35	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	92,72,570.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2455	AFIL_FORM_CA_3017		153058	3805-Q-04/0084	Prof. Prabhabhai K. Patel	Lucknow	03-11-2025 16:10	40,32,135.18	40,32,135.18	-	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2456	AFIL_FORM_CA_3008		249718	0057-0-0535	Sehija Jamwal W/o Ravi Kant Dwivedi, House No 30, Ward No 2, Opp SBI, Dhar Road, Udhampur, J&K PIN-182101	Mohali	03-11-2025 16:10	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2457	AFIL_FORM_CA_3006		164464	0553-0-C1/BH2/0204	KAVITA SINGH	LUCKNOW	03-11-2025 16:11	3,38,430.08	3,38,430.08	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2458	AFIL_FORM_CA_2717		127038	3504-0-I/03/0108	SURENDRA PAL SINGH & PREETI SINGH	LUCKNOW	03-11-2025 16:11	20,73,970.21	20,73,970.21	-	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2459	AFIL_FORM_CA_3015		281792	3631-SME-I/C1- 1104	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 16:14	5,24,304.27	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,304.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2460	AFIL_FORM_CA_3602		280961	1306-D-GF0003	Raida Buildcon Private Limited	Sonipat	03-11-2025 16:18	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2461	AFIL_FORM_CA_3604		145871	0162-B-0358	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-11-2025 16:19	27,03,350.71	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,03,350.71	-	-	Duplicate Claim - Latest claim has been verified.
2462	AFIL_FORM_CA_186		144193	3611-K-CL/0302	Vidya Wati on behalf of Satya Narain	Lucknow	03-11-2025 16:19	8,95,934.81	8,95,934.81	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2463	AFIL_FORM_CA_2464		98749	0114-E-D1402	Archana Malhotra	Sonipat	03-11-2025 16:21	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2464	AFIL_FORM_CA_3609		170929	3644-0-K2/46/0107	Harindra Pandey	Lucknow	03-11-2025 16:21	5,10,668.19	5,10,218.19	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	250.00	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2465	AFIL_FORM_CA_3019		123605	3804-P-02/087	Shiv Shanker Verma	Lucknow	03-11-2025 16:23	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2466	AFIL_FORM_CA_3029		116466	3504-0-I/03/0181	RANJANA RANI	LUCKNOW	03-11-2025 16:23	35,13,985.57	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,13,985.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2467	AFIL_FORM_CA_3626		145872	0162-B-0389	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-11-2025 16:27	27,03,350.71	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,03,350.71	-	-	Duplicate Claim - Latest claim has been verified.
2468	AFIL_FORM_CA_3629		286572	0570-0-H/28/0141	ANUPAMA SHUKLA	LUCKNOW	03-11-2025 16:29	1,35,80,000.00	10,38,758.88	-	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	1,25,41,241.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2469	AFIL_FORM_CA_3642		208569	3806-0-N/03/0161	SIDDHARTH TABISH	LUCKNOW	03-11-2025 16:37	12,18,955.00	12,18,955.00	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2470	AFIL_FORM_CA_3035		177541	3016-SS2/UGF-0338	Sanjeev singh sachan	lucknow	03-11-2025 16:38	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2471	AFIL_FORM_CA_3033		281791	3631-SME-I/C1- 1103	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 16:38	5,24,304.27	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,304.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2472	AFIL_FORM_CA_3647		195605	3021-UG-08	KUM KUM GUPTA	LUCKNOW	03-11-2025 16:39	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2473	AFIL_FORM_CA_3031	0424V0663		0122-E-4150	VERINDER PAL SINGH BINDRA AND GULJIT SINGH BINDRA	KUNDLI, SONIPAT, HARYANA	03-11-2025 16:40	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2474	AFIL_FORM_CA_3648		177509	3802-N-02/0138	Pankaj Kumar Gupta	Lucknow	03-11-2025 16:40	16,47,023.46	16,47,023.46	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2475	AFIL_FORM_CA_3651		145873	0162-B-0390	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-11-2025 16:41	27,03,350.71	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,03,350.71	-	-	Duplicate Claim - Latest claim has been verified.
2476	AFIL_FORM_CA_3038		172522	3641-0-66/834/0304	Vimlesh Kumar Maurya	Lucknow	03-11-2025 16:44	1,44,789.73	1,44,789.73	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2477	AFIL_FORM_CA_3024		296795	3641-0-66/435/0512	HIMANSHU SHEKHAR SAHU	LUCKNOW	03-11-2025 16:45	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2478	AFIL_FORM_CA_2795		293145	3641-0-66/412/0806	PUJA GUPTA	LUCKNOW	03-11-2025 16:47	3,30,679.40	3,30,679.40	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2479	AFIL_FORM_CA_3661		109299	4004-T-01/0123	SADHNA SINGH	Lucknow	03-11-2025 16:47	32,47,285.75	32,47,285.75	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2480	AFIL_FORM_CA_3042		148272	3571-OLY-M/81-0505	Jetesh Kumar singh	Lucknow	03-11-2025 16:48	41,71,892.10	41,71,892.10	-	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2481	AFIL_FORM_CA_3044		238564	3803-O-038/0065A	MANJU MISHRA	Lucknow	03-11-2025 16:49	27,00,480.80	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,00,480.80	-	-	Duplicate Claim - Latest claim has been verified.
2482	AFIL_FORM_CA_3667	Claim pertaining to other entity	Claim pertaining to other entity	TARIKA MADAN	Greater Noida	03-11-2025 16:50	42,42,595.16	-	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	42,42,595.16	-	-	Claim Pertaining to Other Entity
2483	AFIL_FORM_CA_3886		142880	3804-P-03/0118	GIRJA SHANKER GUPTA AND ARNIMA GUPTA	lucknow	03-11-2025 16:50	24,49,839.69	24,49,738.69	-	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	101.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2484	AFIL_FORM_CA_3671		145875	0162-B-0415	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-11-2025 16:51	27,03,350.71	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,03,350.71	-	-	Duplicate Claim - Latest claim has been verified.
2485	AFIL_FORM_CA_3043		281790	3631-SME-I/C1- 1102	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 16:52	5,24,304.27	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,304.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2486	AFIL_FORM_CA_123	238302 (Old Customer No - 173657)		3804-P-02/0310A (Old Unit - 4002-R-01/0168)	ALKA SAXENA & VIJAY SAXENA	LUCKNOW (UP)	03-11-2025 16:53	11,71,170.55	11,71,170.55	-	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2487	AFIL_FORM_CA_3049		141433	3804-P-04/0164	Shweta Singh	Lucknow	03-11-2025 16:55	28,39,001.84	28,39,001.84	-	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2488	AFIL_FORM_CA_3040		290059	0570-0-H/28/0331	Pramod Kumar Misra	Lucknow	03-11-2025 16:56	37,06,465.54	33,18,465.54	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	3,88,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2489	AFIL_FORM_CA_3028	222BOOKING/00120/1		0222-S-0057	Durgesh Kumar s/o Tilak Ram	Agra	03-11-2025 16:57	8,24,153.42	8,33,994.42	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	4,159.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2490	AFIL_FORM_CA_3681		163308	0553-0-C1/BH4/0206	RAVINDRA PRATAP SINGH	Lucknow	03-11-2025 16:58	4,11,268.49	4,11,268.49	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2491	AFIL_FORM_CA_3021	Claim pertaining to other entity	Claim pertaining to other entity	Aqueel Ahmad	Greater Noida	03-11-2025 16:59	36,55,190.25	-	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	36,55,190.25	-	-	Claim Pertaining to Other Entity
2492	AFIL_FORM_CA_3686		177218	3807-0-N/01/0125	Rajneesh Gaur	Lucknow	03-11-2025 16:59	31,43,190.35	16,77,027.00	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	14,66,163.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2493	AFIL_FORM_CA_3050		175788	0505-0-I/1/0134/GF	VIVEK KUMAR SINGH	LUCKNOW	03-11-2025 17:01	7,55,955.12	2,06,287.00	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	5,49,668.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2494	AFIL_FORM_CA_3693		145877	0162-B-0416	VIJAY JINDAL AND RIDHIA JINDAL	MOHALI	03-11-2025 17:02	27,03,350.71	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,03,350.71	-	-	Duplicate Claim - Latest claim has been verified.
2495	AFIL_FORM_CA_3034		95241	3003-0-A7/GF/07	SUMANGLA SRIVASTAVA	LUCKNOW	03-11-2025 17:04	-	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2496	AFIL_FORM_CA_3060		172521	3641-0-66/85/0211	Ramakant Maurya	Lucknow	03-11-2025 17:04	1,44,789.73	1,44,789.73	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.

2497	ARL_FORM_CA_3052	118496	1802-N-03/0225	RAM SARAN PAL	LUCKNOW	03-11-2025 17:07	17,83,080.15	15,68,587.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	2,14,493.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2498	ARL_FORM_CA_3704	247680	3631-SME-I/C2- 0601	Pankaj Kumar Gupta	Lucknow	03-11-2025 17:07	76,98,857.09	65,57,660.00	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	11,41,197.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2499	ARL_FORM_CA_2859	104951	1804-P-01/0004	Sant Shiromani Tripathi & Niraj anta Tripathi	Lucknow	03-11-2025 17:07	32,86,407.43	32,86,407.43	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2500	ARL_FORM_CA_3065	212433	3641-D-66/89/0306	Pankaj Kumar Singh	Lucknow	03-11-2025 17:08	26,23,410.35	1,90,221.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	24,33,189.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2501	ARL_FORM_CA_3039	144194	3631-K-C1/0301	Vidya Wati on Behalf of Satya Narain	Lucknow	03-11-2025 17:09	8,95,412.35	8,95,412.35	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2502	ARL_FORM_CA_3714	222055	0162- B-0438	VIJAY JINDAL AND REKHA JINDAL	MOHALI	03-11-2025 17:11	33,86,921.55	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	33,86,921.55	-	Duplicate Claim - Latest claim has been verified.
2503	ARL_FORM_CA_3070	84580	0505-D-C/5/0126/FF	Anup Sachan	lucknow	03-11-2025 17:14	12,16,776.18	3,73,839.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	8,42,937.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2504	ARL_FORM_CA_3047	270125	3803-O-038/0178	SHANKAR DAYAL TIWARI	LUCKNOW	03-11-2025 17:16	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2505	ARL_FORM_CA_3062	126143	3803-O-04/0029	PRABHA CHAURASIA	Lucknow	03-11-2025 17:16	32,10,017.52	32,10,017.52	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2506	ARL_FORM_CA_3728	160377	3504-D-I/02/0025	SMC TRADING PRIVATE LIMITED	LUCKNOW	03-11-2025 17:18	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Registry already Completed
2507	ARL_FORM_CA_3079	292353	3803-O-38/005A	SU VANSHIKA MANGAL	Lucknow	03-11-2025 17:18	9,19,637.59	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	9,19,637.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2508	ARL_FORM_CA_3076	132532	0102-20-0503	SURINDER PAUL GUPTA	SONIPAT	03-11-2025 17:19	41,89,664.62	41,14,665.62	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	74,999.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2509	ARL_FORM_CA_3080	225350	3502-D-I/08/0045	DINESH CHANDRA	LUCKNOW	03-11-2025 17:19	8,17,878.00	2,95,532.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	5,22,346.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2510	ARL_FORM_CA_2349	278663	3502-D-I/04/0052	Manoj Yadav	Lucknow	03-11-2025 17:19	-	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2511	ARL_FORM_CA_3069	124663	3018-UG-0042	Anjana Pandey	LUCKNOW	03-11-2025 17:20	13,24,387.82	9,99,114.60	Home Buyer/ Allottee	-	No	0.051%	-	-	-	-	3,25,273.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2512	ARL_FORM_CA_3081	130862	3805-Q-01/0134	Usha Singh	Lucknow	03-11-2025 17:20	8,49,114.00	8,49,114.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2513	ARL_FORM_CA_2686	261702	3802-N-05/0095	KIRAN CHANDRA	LUCKNOW	03-11-2025 17:21	13,02,119.02	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,02,119.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2514	ARL_FORM_CA_286	185022	0225-S-0002	Dharmendra Kumar	Agra	03-11-2025 17:22	33,35,978.11	33,35,978.11	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2515	ARL_FORM_CA_3061	118354	3802-N-03/0219	GAURAV GOEL	LUCKNOW	03-11-2025 17:22	37,06,615.31	19,99,802.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	17,06,813.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2516	ARL_FORM_CA_2866	107136	3502-D-I/02/0039	Rachna Srivastava	Lucknow	03-11-2025 17:24	37,64,888.81	37,64,888.81	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2517	ARL_FORM_CA_3077	186777	3866-O-87/01/01	AJIT KUMAR JAISWAL	lucknow	03-11-2025 17:26	14,58,404.11	14,58,404.11	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2518	ARL_FORM_CA_3072	203511	4003-S-02/0171	ANNU KRISHNA	Lucknow	03-11-2025 17:27	18,17,955.94	15,85,306.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	2,32,649.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2519	ARL_FORM_CA_3086	262631	3631-SME-I/83-0402	YOGENDRA PRATAP SINGH	LUCKNOW	03-11-2025 17:29	42,27,450.53	11,70,937.80	Home Buyer/ Allottee	-	No	0.055%	-	-	-	-	30,66,512.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2520	ARL_FORM_CA_3048	215805	3561-D-C2/01/06	VINAY KUMAR SINGH	LUCKNOW	03-11-2025 17:29	17,69,779.37	17,69,779.37	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2521	ARL_FORM_CA_3068	216346	3561-D-C1/02/03	SANJAY SINGH	LUCKNOW	03-11-2025 17:30	17,27,929.48	17,27,929.48	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2522	ARL_FORM_CA_3083	131507	3805-Q-01/0077	Mrs. Seema Singh	Lucknow	03-11-2025 17:30	31,26,210.39	31,26,210.39	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2523	ARL_FORM_CA_3032	129588	3807-D-P/01/0204	AVADHESH KUMAR	Lucknow	03-11-2025 17:31	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2524	ARL_FORM_CA_3761	288277	0124-SCO-010	poonam	Sonipat	03-11-2025 17:33	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2525	ARL_FORM_CA_2819	284496	0570-D-H/28/0077	CHANDRA TECHNO BUILD (INDIA) LLP	LUCKNOW	03-11-2025 17:33	30,79,246.85	30,70,143.84	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	9,103.01	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2526	ARL_FORM_CA_3087	217847	3571-OLY-M/81-0904	Vikram Ashesha Rastogi	Lucknow	03-11-2025 17:36	73,48,503.94	-	Home Buyer/ Allottee	-	No	0.000%	-	-	73,48,503.94	-	-	Duplicate Claim - Latest claim has been verified.
2527	ARL_FORM_CA_3089	289156	0124-0-094	KRIPAL SINGH RAWAT	sonepat	03-11-2025 17:38	36,46,076.45	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,46,076.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2528	ARL_FORM_CA_2191	187383	0209-D-MD147	Mr. Brajesh Singh Kushwah	AGRA	03-11-2025 17:39	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2529	ARL_FORM_CA_3103	203517	4004-T-02/0203	ANNU KRISHNA	LUCKNOW	03-11-2025 17:41	32,49,425.44	32,49,425.44	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2530	ARL_FORM_CA_3104	176384	3802-N-01/0052	Dr Ajmal Masood	Lucknow	03-11-2025 17:41	31,67,338.40	31,67,338.40	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2531	ARL_FORM_CA_2781	284490	0570-D-H/28/0049	SMC TRADING PVT. LTD.	LUCKNOW	03-11-2025 17:41	16,68,513.42	16,68,513.42	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2532	ARL_FORM_CA_3095	130879	3803-O-038/0119	MEENA TIWARI	LUCKNOW	03-11-2025 17:44	50,10,136.99	2,00,161.99	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	48,29,975.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2533	ARL_FORM_CA_3094	182616	3652-D-5-108	BRIJESH KUMAR	LUCKNOW	03-11-2025 17:44	9,77,073.51	1,03,767.12	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,73,306.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2534	ARL_FORM_CA_3108	158233	0103-0-080204	MINU JAIN	SONIPAT	03-11-2025 17:45	76,76,088.03	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	76,76,088.03	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2535	ARL_FORM_CA_3796	161459	3571-OLY-M/81-0204	SUSHIL KR BHANDARI	lucknow	03-11-2025 17:48	82,21,513.70	65,72,995.54	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	16,48,518.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2536	ARL_FORM_CA_1248	287379	0501-D-I/2/0008	KIRAN PANDEY	Lucknow	03-11-2025 17:48	8,71,763.00	-	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	8,71,763.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2537	ARL_FORM_CA_3112	162447	0553-D-C5/BHQ/0208	NAMITA VERMA	LUCKNOW	03-11-2025 17:59	3,26,269.59	3,26,269.59	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2538	ARL_FORM_CA_2314	292196	3506-D-M/01A/0023	Nirmala Devi	Lucknow	03-11-2025 17:59	3,50,542.77	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	3,50,542.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2539	ARL_FORM_CA_3114	286577	0570-D-H/28/0143	RAJAT SINGH	LUCKNOW	03-11-2025 17:52	20,40,986.30	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	20,40,986.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2540	ARL_FORM_CA_3110	279567	0124-SCO-07	Raj Kumar Chopra	SONIPAT	03-11-2025 17:52	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2541	ARL_FORM_CA_3107	279566	0124-SCO-09	Ashish Kumar Chanana	Sonipat	03-11-2025 17:52	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2542	ARL_FORM_CA_3111	279563	0124-SCO-08	Hema Chanana	Sonipat	03-11-2025 17:53	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2543	ARL_FORM_CA_3098	127985	3804-P-02/220	Usha Yadav	Lucknow	03-11-2025 17:54	45,64,005.79	30,32,885.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	15,31,120.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2544	ARL_FORM_CA_3121	254860	3802-N-05/0200	HAARSH CHANDRA	Lucknow	03-11-2025 17:55	21,76,699.14	12,441.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	21,64,258.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2545	ARL_FORM_CA_3123	142454	3504-D-I/04/0042	ARVIND KUMAR	LUCKNOW	03-11-2025 17:56	10,38,990.78	4,42,573.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	5,96,417.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2546	ARL_FORM_CA_3124	127904	3504-D-I/01/0057	Bina Singh	Lucknow	03-11-2025 17:56	14,45,151.83	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	14,45,151.83	-	-	Duplicate Claim - Latest claim has been verified.
2547	ARL_FORM_CA_3127	127023	3802-N-02/0046	PHIRANTI RAM	LUCKNOW	03-11-2025 17:57	13,72,040.28	13,72,040.28	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2548	ARL_FORM_CA_3126	225409	3802-N-01/0105	URMILA SINGH	LUCKNOW	03-11-2025 17:57	5,93,589.00	5,93,589.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2549	ARL_FORM_CA_3816	130035	3803-O-04/0227	Chandra Bhan Singh	Lucknow	03-11-2025 17:57	36,74,600.67	31,93,198.19	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	4,81,402.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2550	ARL_FORM_CA_1275	280199	3504-D-I/04/0136	Kiran Pandey	Lucknow	03-11-2025 17:58	15,65,354.74	4,43,218.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	11,22,136.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2551	ARL_FORM_CA_3129	190542	0537-D-83/10/04	MUZAFFAR ABBAS ZAIDI	LUCKNOW	03-11-2025 18:00	25,48,350.53	25,48,350.53	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2552	ARL_FORM_CA_3133	128840	3803-O-04/0161	ROLY GOEL	LUCKNOW	03-11-2025 18:01	49,77,625.76	27,76,927.40	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	22,00,698.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2553	ARL_FORM_CA_3135	286582	0570-D-H/28/0144	RAJAT SINGH	LUCKNOW	03-11-2025 18:05	18,03,780.82	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	18,03,780.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2554	ARL_FORM_CA_3122	145593	3021-GF-81	PARVEZ ALAM	LUCKNOW	03-11-2025 18:05	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2555	ARL_FORM_CA_3136	251298	0102-26-0003	Brijdham Marketing Private Limited	Sonipat	03-11-2025 18:06	64,92,639.68	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	64,92,639.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2556	ARL_FORM_CA_3053	175384	3631-SME-I/A1-0604	Sweta Srivastava Malla	Lucknow	03-11-2025 18:06	10,23,591.78	10,23,591.78	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.

2557	AIRL_FORM_CA_3055		154417	0103-0-090901	ARUNA JAIN	SONIPAT	03-11-2025 18:07	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2558	AIRL_FORM_CA_2853	15780009		0201-0-47011	BALDEV RAJ MADAN	DELHI	03-11-2025 18:07	42,79,601.21	42,79,601.21	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2559	AIRL_FORM_CA_1272		238564	1803-O-038/0065A	MANJU MISHRA	LUCKNOW	03-11-2025 18:07	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2560	AIRL_FORM_CA_3830		186778	0225-S-0001	Komal Prasad	Agra	03-11-2025 18:07	33,47,244.84	33,47,244.84	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2561	AIRL_FORM_CA_3134		296818	3021-AG-73	TABANNUM RIZVI	LUCKNOW	03-11-2025 18:09	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2562	AIRL_FORM_CA_3145		128843	1803-O-04/0165	SURENDRA PAL SINGH	LUCKNOW	03-11-2025 18:09	38,79,934.69	36,03,934.69	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	2,76,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2563	AIRL_FORM_CA_3120		286173	0570-0-H/28/0125	INDRA PRATAP SINGH	lucknow	03-11-2025 18:10	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2564	AIRL_FORM_CA_3141		252258	3631-SME-J/83-0301	Subodh Kumar Singh	Lucknow	03-11-2025 18:11	53,09,930.46	44,22,538.90	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	8,87,391.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2565	AIRL_FORM_CA_1348		138672	1809-O-03/04/0270	KIRAN PANDEY	Lucknow	03-11-2025 18:11	32,98,420.60	32,77,318.78	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	21,101.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2566	AIRL_FORM_CA_3140		286303	0566-0-122	Manish Agarwal	Lucknow	03-11-2025 18:12	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2567	AIRL_FORM_CA_3146		103150	3002-0-G/10/05	ASHA SINGH	LUCKNOW	03-11-2025 18:12	9,47,132.90	9,47,132.90	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2568	AIRL_FORM_CA_3144		283670	3503-0-K/02/0186	Sneha Lata Tripathi	Lucknow	03-11-2025 18:12	44,95,851.10	14,17,826.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	30,78,025.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2569	AIRL_FORM_CA_3139		237144	3802-N-05/0173	Mr. Vinod Singh and Mr. Shiv Shankar Yadav	Lucknow	03-11-2025 18:13	36,71,436.71		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,71,436.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2570	AIRL_FORM_CA_3152		163110	3642-O-K7/A11/0305	VANDANA VERMA	lucknow	03-11-2025 18:13	5,44,497.30	4,99,342.88	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	45,154.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2571	AIRL_FORM_CA_3147		154480	3611-K-E1/GF06	SIDDHARTH	LUCKNOW	03-11-2025 18:13	46,70,864.08	3,27,264.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	43,43,600.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2572	AIRL_FORM_CA_3153		290067	0570-0-H/28/0003	SANJAY KUMAR CHOLA	LUCKNOW	03-11-2025 18:13	6,49,243.00	3,73,060.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,76,183.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2573	AIRL_FORM_CA_3154		128476	0102-27-0202	RAJAN JAIN	SONIPAT	03-11-2025 18:15	45,23,607.21	45,23,607.21	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2574	AIRL_FORM_CA_3132				Lulu India Shopping Mall Private limited through its authorized signatory Biju Sugathan Pulliparambil	Lucknow	03-11-2025 18:15	3,39,75,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	3,39,75,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2575	AIRL_FORM_CA_3148		263139	3803-O-04/0116	Badri Prasad Singh	LUCKNOW	03-11-2025 18:15	29,80,781.99		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	29,80,781.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2576	AIRL_FORM_CA_3142	Claim pertaining to other entity	Claim pertaining to other entity		SANJEEV GUPTA	Greater Noida	03-11-2025 18:16	1,04,93,171.07		Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,04,93,171.07	-	Claim Pertaining to Other Entity
2577	AIRL_FORM_CA_3156		123241	3805-Q-02/0272	GAURAV GOEL	LUCKNOW	03-11-2025 18:16	46,83,171.72	25,35,139.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	21,48,032.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2578	AIRL_FORM_CA_3085		291636	0502-0-C/A/0120	RAJAT SINGH	LUCKNOW	03-11-2025 18:17	35,91,780.82	17,02,535.07	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	18,89,245.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2579	AIRL_FORM_CA_3842		96896	3003-O-C1/01/03	MOHAN YADAV	Lucknow	03-11-2025 18:17	3,49,899.35	3,00,149.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	49,750.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2580	AIRL_FORM_CA_3155		293952	4006-O-CP/1/0171	GAURAV PANDE	LUCKNOW	03-11-2025 18:19	46,62,684.64	5,87,984.64	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	40,74,700.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2581	AIRL_FORM_CA_3150		142563	3803-O-038/0023	FAROQH ZAKARIA	Lucknow	03-11-2025 18:19	44,97,867.03	28,44,335.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	16,53,532.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2582	AIRL_FORM_CA_3163		254862	3802-N-01/0160	HAARSH CHANDRA	Lucknow	03-11-2025 18:19	18,22,990.92	10,810.24	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	18,12,180.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2583	AIRL_FORM_CA_3161		287868	3021-FF-35	ARTI AGARWAL	LUCKNOW	03-11-2025 18:20	10,62,032.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,62,032.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2584	AIRL_FORM_CA_3099	138V0094		0105-0-B1657	Virender Kumar	Sonipat	03-11-2025 18:20	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2585	AIRL_FORM_CA_3162		275388	3802-N-05/0039D	TUSHAR AGARWAL	Gonda	03-11-2025 18:20	25,70,892.11		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	25,70,892.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2586	AIRL_FORM_CA_3128		153858	3803-O-04/0407	ALKA SHUKLA	LUCKNOW	03-11-2025 18:20	64,26,267.93	45,75,076.99	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	18,51,190.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2587	AIRL_FORM_CA_3168		159053	3804-F-02/373	PHIRANTI RAM	LUCKNOW	03-11-2025 18:21	18,10,476.67	18,10,476.67	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2588	AIRL_FORM_CA_3106		286947	0059-0-002C	Gurpreet Singh Sekhon	SAS Nagar, Mohali, Punjab	03-11-2025 18:22	48,72,017.15		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	48,72,017.15	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2589	AIRL_FORM_CA_3751		209270	3502-0-J/06/0113	Rajesh Awasthi & Radhey Shyam Awasthi	Lucknow	03-11-2025 18:22	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2590	AIRL_FORM_CA_3169		97863	3002-0-P02-C/14/06	PRADEEP KUMAR KHANDELWAL	LUCKNOW	03-11-2025 18:23	13,01,928.89	13,01,928.89	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2591	AIRL_FORM_CA_3172		154445	3611-K-E1/GF05	ANNU KRISHNA	LUCKNOW	03-11-2025 18:24	46,70,864.08	3,34,985.81	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	43,35,878.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2592	AIRL_FORM_CA_3173		84636	0505-0-C/1/0129/FF	Mahendra Singh Sachan	Lucknow	03-11-2025 18:24	20,04,253.70	12,32,996.76	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	7,71,256.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2593	AIRL_FORM_CA_3143		118267	3082-N-02/0013	Priyank Srivastava	Lucknow	03-11-2025 18:27	41,08,343.51		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	41,08,343.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2594	AIRL_FORM_CA_3171		293129	3641-O-KG/A38/0633	RAGINI SINGH	LUCKNOW	03-11-2025 18:27	5,15,850.00	5,15,850.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2595	AIRL_FORM_CA_3183		147082	3803-O-02/0246	SUNITA SONKAR	LUCKNOW	03-11-2025 18:32	34,91,088.00	34,66,775.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	10,24,313.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2596	AIRL_FORM_CA_3185		290068	0570-0-H/28/0004	SANJAY KUMAR CHOLA	LUCKNOW	03-11-2025 18:32	6,49,243.00	16,270.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	6,32,973.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2597	AIRL_FORM_CA_3177		140675	3802-N-05/0009	MR. ANIL KUMAR AGARWAL	SULTANPUR ROAD, LUCKNOW	03-11-2025 18:33	28,83,399.70	25,53,219.81	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	3,30,179.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2598	AIRL_FORM_CA_3151	15760017		0201-0-47007	NARENDER GUPTA	SONEPAT HARYANA	03-11-2025 18:33	31,55,23,712.57	47,66,875.00	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	31,07,56,837.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2599	AIRL_FORM_CA_3092		150999	3806-0-Q/02/0383	RAGNI GUPTA	Lucknow	03-11-2025 18:34	50,67,337.19	32,19,649.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	18,27,688.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2600	AIRL_FORM_CA_3873		212800	0162-B-0336	Nikhil Jindal	MOHALI	03-11-2025 18:36	27,03,350.71		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	27,03,351.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2601	AIRL_FORM_CA_3075		199489	3018-AG-0022	ANAND KUMAR	Lucknow	03-11-2025 18:37	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2602	AIRL_FORM_CA_3188		168051	3642-O-K7/A7/0608	PRATISHTHA PATEL	LUCKNOW	03-11-2025 18:38	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2603	AIRL_FORM_CA_3192		98635	3003-O-C4/GF/03	MALTI SINGH	LUCKNOW	03-11-2025 18:39	26,04,354.01		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	26,04,354.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2604	AIRL_FORM_CA_3016		295876	0037-A-0100	ANKIT JAIN HUF	YAMUNANAGAR	03-11-2025 18:39	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2605	AIRL_FORM_CA_3196		286431	0102-28-0103	Brijdham Marketing Private Limited	Sonipat	03-11-2025 18:41	67,23,425.58		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	67,23,425.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2606	AIRL_FORM_CA_3887		125699	3802-N-02/0017	NIRAJ KUMAR MISHRA	LUCKNOW	03-11-2025 18:43	26,16,297.26	8,39,212.14	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	17,77,085.12	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2607	AIRL_FORM_CA_3167		145955	3551-ORC-K/A2-0602	NEERAJ KUMAR SRIVASTAVA	LUCKNOW	03-11-2025 18:44	24,67,060.27	24,67,060.27	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2608	AIRL_FORM_CA_3064		122513	3805-Q-01/0028	ASHISH KALIGHAL	LUCKNOW	03-11-2025 18:44	28,63,445.40	25,68,208.05	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	2,95,237.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2609	AIRL_FORM_CA_3198		258100	3809-O-03/0142	NITISH KUMAR ANAND	LUCKNOW	03-11-2025 18:45	33,98,177.83	32,65,700.49	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,32,477.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2610	AIRL_FORM_CA_3891		212801	0162-B-0337	Nikhil Jindal	MOHALI	03-11-2025 18:45	29,95,619.21		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	29,95,619.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2611	AIRL_FORM_CA_3199		142564	3802-N-05/0178	FAROQH ZAKARIA	LUCKNOW	03-11-2025 18:45	40,75,453.46	3,78,099.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	36,97,354.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2612	AIRL_FORM_CA_2402		296495	0501-0-A/I/0201	RAM KUMAR VERMA	Lucknow	03-11-2025 18:45	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

2613	AFIL_FORM_CA_3200		267704	1802-N-02/0166	VIVEK KUMAR	LUCKNOW	03-11-2025 18:46	9,77,566.61	3,01,054.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	6,76,512.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2614	AFIL_FORM_CA_3194		114055	3014-0-L/04/03	MADHUSHREE TIWARI	Lucknow	03-11-2025 18:46	46,59,919.45		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	46,59,919.45	Duplicate Claim - Latest claim has been verified.
2615	AFIL_FORM_CA_3182		240503	3021-AG-35	MUKESH KUMAR PATHAK	LUCKNOW	03-11-2025 18:46	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2616	AFIL_FORM_CA_3160		118237	1802-N-02/0060	SANDHYA SINGH	LUCKNOW	03-11-2025 18:47	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2617	AFIL_FORM_CA_3191		147897	1803-O-04/0249	NUPUR TIWARI	lucknow	03-11-2025 18:48	3,00,264.56	3,00,264.56	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2618	AFIL_FORM_CA_2950		125390	3002-PD2-D/07/02	Shashidhar Singh	Lucknow	03-11-2025 18:48	11,31,641.02	11,31,641.02	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2619	AFIL_FORM_CA_3204		292354	3803-O-01/0055	SUVANSHIKA MANGAL	Lucknow	03-11-2025 18:48	13,66,222.94	13,66,222.94	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2620	AFIL_FORM_CA_3170		140288	3504-0-L/01/0099	SIKSH SARITA SRIVASTAVA & RAJESH JI SRIVASTAVA	Lucknow	03-11-2025 18:49	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2621	AFIL_FORM_CA_2624		127936	0102-26-0701	Nimish Kathuria & Narender Kathuria	Sonipat	03-11-2025 18:59	63,99,559.00	60,57,522.32	Home Buyer/ Allottee	-	No	0.038%	-	-	-	-	3,42,036.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2622	AFIL_FORM_CA_3205		113201	3002-PD2-B/09/06	MANOJ KUMAR MISHRA & AMRAPALI MISHRA	LUCKNOW	03-11-2025 18:59	18,21,670.99	12,49,926.26	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	5,71,744.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2623	AFIL_FORM_CA_3206		165489	0538-0-B2/01/03	ANNU KRISHNA	LUCKNOW	03-11-2025 18:59	19,03,438.70	6,03,205.48	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	13,00,233.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2624	AFIL_FORM_CA_3207		112766	4004-T-03/0242	VISHWA MOHAN SHUKLA	LUCKNOW	03-11-2025 18:59	56,21,425.00	36,41,140.93	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	19,80,284.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2625	AFIL_FORM_CA_3208		177682	3806-0-N/02/0211	Satyendra Kumar Maurya	Lucknow	03-11-2025 18:51	43,81,117.34	39,42,987.74	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	4,38,129.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2626	AFIL_FORM_CA_3213		84599	0505-0-C/5/0237/GF	Sunil Kumar Sachan	Lucknow	03-11-2025 18:51	20,61,610.52	15,53,987.50	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	5,07,623.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2627	AFIL_FORM_CA_3211		241623	3803-O-02/0074	Satvinder Kaur	Lucknow	03-11-2025 18:51	17,15,531.45		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	17,15,531.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2628	AFIL_FORM_CA_3210		294332	0570-0-H/28/0043	Vandana	Lucknow	03-11-2025 18:52	5,36,749.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,36,749.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2629	AFIL_FORM_CA_3215		141774	3611-K-B1/0104	MANISHA MEHTANI	LUCKNOW	03-11-2025 18:52	12,12,951.63	10,61,115.57	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,51,836.06	Claim verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2630	AFIL_FORM_CA_3904		121108	3002-0-H/11/03	Vivek Tiwari	Lucknow	03-11-2025 18:52	10,10,339.02	10,04,763.18	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	5,575.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2631	AFIL_FORM_CA_3212	292088, 292089, 292087		3502-0-I/08/0325, 3502-0-I/08/0326, 3502-0-I/08/0342	Alok Kumar Singh	Lucknow	03-11-2025 18:52	44,96,315.51		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	44,96,315.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2632	AFIL_FORM_CA_3193		118285	3802-N-02/0121	AANCHAL BHATIA	LUCKNOW	03-11-2025 18:54	29,52,462.99	29,52,462.99	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2633	AFIL_FORM_CA_3912		212802	0162-B-0338	Nikhil Jindal	MOHALI	03-11-2025 18:54	21,18,813.73		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	21,18,814.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2634	AFIL_FORM_CA_2649		237542	3803-O-04/0121	Shaivya Singh	Lucknow	03-11-2025 18:55	20,14,803.88	19,52,771.88	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	62,032.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2635	AFIL_FORM_CA_3219		127938	0102-36-0303	MR. KAPISH CHAUDHARY AND MR. ANKIT DUA	SONIPAT, HARYANA	03-11-2025 18:56	99,98,535.47	67,23,107.75	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	32,75,227.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2636	AFIL_FORM_CA_3176		259359	3803-O-038/0237	AVANISH KUMAR PANDEY	LUCKNOW	03-11-2025 18:57	37,92,967.84	37,92,967.84	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2637	AFIL_FORM_CA_3220		103056	0091-0-630-GF	MEGHA GUPTA W/O SANAT GUPTA	Mohali	03-11-2025 18:57	28,16,785.00		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	28,16,785.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2638	AFIL_FORM_CA_3223		292537	3502-0-I/08/0324	VIJAY KUMAR VISHWAKARMA	LUCKNOW	03-11-2025 18:59	30,15,616.44	54,658.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	29,60,958.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2639	AFIL_FORM_CA_3174		129570	3021-UG-30	SAIFA TASNEEM	LUCKNOW	03-11-2025 19:08	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2640	AFIL_FORM_CA_3218	042521444		0122-E-4129	Surender Kumar Gupta and Manju Aggarwal	Sonipat	03-11-2025 19:08	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2641	AFIL_FORM_CA_3226		292352	3803-O-38/0008A	SUVANSHIKA MANGAL	Lucknow	03-11-2025 19:09	13,66,020.34		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,66,020.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2642	AFIL_FORM_CA_3071		184967	3866-0-94/GF/01	RENUKA MISRA	LUCKNOW UP	03-11-2025 19:02	23,89,348.70		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	23,89,348.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2643	AFIL_FORM_CA_3230		129896	3802-N-03/0204	ANITA VERMA	LUCKNOW	03-11-2025 19:02	18,53,112.77	12,84,078.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	5,69,034.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2644	AFIL_FORM_CA_3935		212803	0162-B-0339	Nikhil Jindal	MOHALI	03-11-2025 19:03	21,18,813.73		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	21,18,814.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2645	AFIL_FORM_CA_3231		113150	3002-0-I/08/06	Manvendra Anjan	Lucknow	03-11-2025 19:03	10,26,674.94	8,77,535.81	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	1,49,139.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2646	AFIL_FORM_CA_3232		294156	0037-A-0114	ANKIT JAIN HUF	YAMUNANAGAR	03-11-2025 19:03	20,74,332.50	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	20,74,333.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2647	AFIL_FORM_CA_3058		127084	3804-P-02/211	POONAM JAISWAL alia POONAM LATA JAISWAL	LUCKNOW	03-11-2025 19:05	23,54,769.53	23,24,812.23	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	29,957.30	Claim verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2648	AFIL_FORM_CA_3235		129184	3805-Q-02/0083	SYED MOHAMMED SAJJAD ZAIDI	LUCKNOW	03-11-2025 19:06	48,57,299.94	25,33,988.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	23,23,311.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2649	AFIL_FORM_CA_3189		165953	3642-0-K7/47/0309	Shiv Prasad Gupta	Lucknow	03-11-2025 19:06	4,46,995.47	4,46,995.47	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2650	AFIL_FORM_CA_3233		159866	3525-0-L02/0223/FF	Sudhir Kumar Singh	Lucknow	03-11-2025 19:06	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2651	AFIL_FORM_CA_3239				BHAVNA SETH JUYAL	LUCKNOW	03-11-2025 19:07	15,49,500.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	15,49,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2652	AFIL_FORM_CA_3214		136834	3621-I/A1-1002	MUKESH KUMAR SINGH	LUCKNOW	03-11-2025 19:07	26,24,556.79	25,94,145.56	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	30,411.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2653	AFIL_FORM_CA_3244		291420	3002-PD2-F/06/04	SHIV SHANKER ASTHANA	LUCKNOW	03-11-2025 19:08	15,58,196.52	8,64,064.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	6,94,132.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2654	AFIL_FORM_CA_3105		163970	3644-0-K2/A1/0408	GAUTAM KUMAR VERMA	LUCKNOW	03-11-2025 19:08	6,06,924.44	5,08,781.58	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	98,142.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2655	AFIL_FORM_CA_3245		172953	3803-O-04/0392	Bhawana Srivastava w/o Sh. Manish Kumar Srivastava	LUCKNOW	03-11-2025 19:08	13,53,031.76	3,31,229.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	10,21,802.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2656	AFIL_FORM_CA_2884		258178	3803-O-038/0238B	GITA PANDEY	Lucknow	03-11-2025 19:08	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2657	AFIL_FORM_CA_3240		286526	0570-0-H/28/0164	INDRA PRATAP SINGH	LUCKNOW	03-11-2025 19:08	4,52,690.41		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,52,690.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2658	AFIL_FORM_CA_3242		171788	3641-0-K6/A24/0510	KRISHNA DEV VYAS	LUCKNOW	03-11-2025 19:10	5,93,517.81	4,30,580.82	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,62,936.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2659	AFIL_FORM_CA_3228				VIJAY LATA	AGRA	03-11-2025 19:11	18,83,527.78	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	18,83,527.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2660	AFIL_FORM_CA_3250	261558, 265160		3043-0-TOWER3, 3043-0-TOWER4	VAMDEV HOMES LLP	LUCKNOW	03-11-2025 19:11	2,95,00,000.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	2,95,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2661	AFIL_FORM_CA_3950		123368	3804-P-01/0053	Madhuri Tripathi	Lucknow	03-11-2025 19:11	18,56,609.82	18,56,609.82	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2662	AFIL_FORM_CA_3100	157N201S		O201-0-AT006	NARENDER GUPTA	KUNDLI SONIPAT	03-11-2025 19:12	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2663	AFIL_FORM_CA_3007		143901	3525-0-L02/0300/SF	Ajay Veer Bharti	LUCKNOW	03-11-2025 19:13	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2664	AFIL_FORM_CA_3261		155181	3631-SME-I/83-3003	Abhinav Kumar	Lucknow	03-11-2025 19:14	60,05,722.06	60,05,722.06	Home Buyer/ Allottee	-	No	0.038%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2665	AFIL_FORM_CA_3251		115371	3014-0-H/07/04	VISHAL PAKHARIYA	LUCKNOW	03-11-2025 19:14	2,53,693.15	2,53,693.15	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2666	AFIL_FORM_CA_3264		294660	3803-O-01/0017	Akhilesh Kumar Gupta	Lucknow	03-11-2025 19:14	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2667	AFIL_FORM_CA_3246		205067	3802-N-05/0014	Santosh Kumar Agarwal	Lucknow	03-11-2025 19:14	31,27,792.92	11,91,368.33	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	19,36,424.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2668	AFIL_FORM_CA_2392		101383	3002-0-F4/03/03	Ramesh Kumar Nigam	Lucknow	03-11-2025 19:15	5,18,373.59	5,13,898.44	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	4,475.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

2669	AFIL_FORM_CA_3265		128454	3803-O-04/0243	Dharni Dhar Ojha	Lucknow	03-11-2025 19:15	26,95,126.58	26,89,926.58		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	5,200.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2670	AFIL_FORM_CA_3260		160238	3808-0-P/02/0043	POONAM	LUCKNOW	03-11-2025 19:15	36,98,362.01	36,98,362.01		Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2671	AFIL_FORM_CA_3224		242504	3021-GF-58	SHAILESH KUMAR PATAWAK	LUCKNOW	03-11-2025 19:15	-	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2672	AFIL_FORM_CA_3241		151791	3002-0-F/04/05	VISHWA NATH MISHRA AND VEENAM MISHRA	Lucknow	03-11-2025 19:15	11,14,913.94	11,14,913.94		Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2673	AFIL_FORM_CA_3267		286959	0570-0-H/26/0056	SONALI AGARWAL & SHWETA RAO	Lucknow	03-11-2025 19:16	22,67,413.54	22,67,413.54		Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2674	AFIL_FORM_CA_3259		112111	3002-PD2-G/02/02	PADMA SINGH	LUCKNOW	03-11-2025 19:16	14,22,575.41	14,29,134.41		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	3,441.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2675	AFIL_FORM_CA_3262		249778	0501-0-(1)/0045	Shailja Agarwal	Lucknow	03-11-2025 19:17	22,91,944.00	22,91,944.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2676	AFIL_FORM_CA_3243		100148	0114-E-02/04	VINOD KUMAR	Delhi NCR	03-11-2025 19:18	42,93,878.03	42,93,878.03		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2677	AFIL_FORM_CA_3234		98308	0114-E-00701	SANJEEV KUMAR AGGARWAL	Delhi NCR	03-11-2025 19:19	37,47,915.28	37,47,915.28		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2678	AFIL_FORM_CA_3263		117467	3525-0-(G2/0024)/GF	SANTOSH KUMAR VERMA	LUCKNOW	03-11-2025 19:19	87,57,670.53	87,57,670.53		Home Buyer/ Allottee	-	No	0.040%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2679	AFIL_FORM_CA_3254		173266	3002-PD2-D/01/05	Uttam Kumar	LUCKNOW	03-11-2025 19:20	11,86,705.26	11,86,705.26		Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2680	AFIL_FORM_CA_3203	222BOOKING/00118/1		0222-S-0055	SAMANT KUMAR	Agra	03-11-2025 19:20	9,69,528.11	9,15,824.00		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	53,704.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2681	AFIL_FORM_CA_3268		293597	0037-A-0115	ANKIT JAINHUF	YAMUNANAGAR	03-11-2025 19:20	20,74,332.50			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	20,74,333.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2682	AFIL_FORM_CA_3258		121978	3806-0-N/03/0163	VIVEK SRIVASTAVA	LUCKNOW	03-11-2025 19:20	24,55,020.35	24,41,020.35		Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	14,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2683	AFIL_FORM_CA_3270	296776, 296777		3802-N-01/0059, 3504-0-(L)/03/0077	Geeta Kapoor	Lucknow	03-11-2025 19:22	38,17,092.70			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	38,17,092.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2684	AFIL_FORM_CA_3257		294233	3021-FF-27	AFAQ AHMAD	LUCKNOW	03-11-2025 19:22	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2685	AFIL_FORM_CA_3073		84601	0505-0-C/5/0153/FF	Aman Raj	Lucknow	03-11-2025 19:23	15,51,178.15	3,73,831.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	11,77,347.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2686	AFIL_FORM_CA_3074		212804	0162-B-0346	Nikhil Jindal	MOHALI	03-11-2025 19:23	27,03,350.71			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	27,03,351.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2687	AFIL_FORM_CA_3229		118506	0218-F-0066GF	ANITA SINGH	Agra	03-11-2025 19:24	-	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2688	AFIL_FORM_CA_3079				NITENDRA KUMAR SRIVASTAV	Lucknow	03-11-2025 19:25	20,71,917.81			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	20,71,917.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2689	AFIL_FORM_CA_3274		106356	4004-T-02/0219	SOBARAN SINGH YADAV	LUCKNOW	03-11-2025 19:26	-	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2690	AFIL_FORM_CA_2729		288283	3802-N-05/0115	SADIA BANO, WAMIQUE HASAN KHAN	LUCKNOW	03-11-2025 19:26	-	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2691	AFIL_FORM_CA_3280		291809	3802-N-03/0045	HARIZUR RAHMAN	LUCKNOW	03-11-2025 19:26	33,19,042.82	32,43,906.00		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	75,136.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2692	AFIL_FORM_CA_3284		291071	0501-0-G/38/0018	PROMILA JAISWAL	LUCKNOW	03-11-2025 19:28	18,18,333.84			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	18,18,333.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2693	AFIL_FORM_CA_3142		152970	3504-0-(L/02/0010	ज्योति सक्सेना	Lucknow	03-11-2025 19:28	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2694	AFIL_FORM_CA_3273		110813	4004-T-01/0029	Pushpendra Singh	Lucknow	03-11-2025 19:30	43,67,989.66	32,37,757.00		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	11,30,232.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2695	AFIL_FORM_CA_3277		163833	3642-0-47/AB/0910	Rehan Ahmad	lucknow	03-11-2025 19:31	5,01,820.60	4,79,588.98		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	22,231.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2696	AFIL_FORM_CA_3291		256678	0501-0-F/2/0037	Vandana Dubey	Lucknow	03-11-2025 19:32	28,90,721.30	69,195.85		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	28,21,525.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2697	AFIL_FORM_CA_3275		144043	3021-UG-03	Akhil Agarwal	Lucknow	03-11-2025 19:32	42,94,252.87			Home Buyer/ Allottee	-	No	0.000%	-	-	-	42,94,252.87	-	Duplicate Claim - Latest claim has been verified.
2698	AFIL_FORM_CA_3285		162771	3641-0-66/A23/0207	ARUN CONSTANCE SILVANO	LUCKNOW	03-11-2025 19:32	4,10,844.38	4,04,771.21		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	6,073.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2699	AFIL_FORM_CA_3296		294342	3802-N-03/0155B	SGB Real Estate Developers	Lucknow	03-11-2025 19:33	7,22,964.00			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	7,22,964.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2700	AFIL_FORM_CA_3997		292344	3021-AG-49	ABHILASHA SINGH	LUCKNOW	03-11-2025 19:34	-	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2701	AFIL_FORM_CA_3998		104938	4004-T-02/0059	TARA CHANDANI	LUCKNOW	03-11-2025 19:35	67,34,020.11	26,15,060.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	41,18,960.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2702	AFIL_FORM_CA_3222		192084	3653-0-GF/0001	ANAND KUMAR	LUCKNOW	03-11-2025 19:35	15,40,741.61			Home Buyer/ Allottee	-	No	0.000%	-	-	-	15,40,741.61	-	Duplicate Claim - Latest claim has been verified.
2703	AFIL_FORM_CA_3299		165917	3642-0-67/A12A/GF12	BEENA TIWARI	LUCKNOW	03-11-2025 19:36	4,01,985.21	4,01,985.21		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2704	AFIL_FORM_CA_3306		105692	3504-0-(L/01/0125	SHIO RAM CHAUDHARY	LUCKNOW	03-11-2025 19:38	22,38,048.38	22,38,048.38		Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2705	AFIL_FORM_CA_3308		163405	3641-0-66/A7/0507	SANJAY KUMAR CHATURVEDI	LUCKNOW	03-11-2025 19:39	9,14,695.00	8,68,581.00		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	46,114.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2706	AFIL_FORM_CA_3309		142052	3803-O-04/0288	SAGAR INFRADEVELOPERS PRIVATE LIMITED	SULTANPUR ROAD, LUCKNOW	03-11-2025 19:39	47,22,593.31	47,12,473.31		Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	10,120.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2707	AFIL_FORM_CA_3314		215045	3802-N-01/0215	MADHU SINGH	LUCKNOW	03-11-2025 19:40	11,46,393.13			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	11,46,393.13	Duplicate Claim - Latest claim has been verified.
2708	AFIL_FORM_CA_3318		285552	3802-N-03/0145	AJAY VERMA	Lucknow	03-11-2025 19:42	25,93,124.54	25,93,124.54		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2709	AFIL_FORM_CA_3320				Ram Kishore	agra	03-11-2025 19:42	8,24,148.06			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,24,148.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2710	AFIL_FORM_CA_3316		284308	3505-0-(G8/RC2	aMIT KUMAR KEDIA	Lucknow	03-11-2025 19:42	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2711	AFIL_FORM_CA_2289		124622	3018-GF-0011	ADITI CHOPRA	LUCKNOW	03-11-2025 19:42	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2712	AFIL_FORM_CA_4016		277144	0124-SCO-02	vikas malik	sonipat	03-11-2025 19:42	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2713	AFIL_FORM_CA_3322		128558	0102-28-0503	SEEMA KHURANA	SONIPAT	03-11-2025 19:43	6,89,954.30	6,89,954.30		Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2714	AFIL_FORM_CA_3300		118128	3802-N-03/0199	SANTOSH KUMAR VERMA	LUCKNOW	03-11-2025 19:44	33,56,843.43	33,10,843.43		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	46,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2715	AFIL_FORM_CA_4019		160042	3802-N-03/0064	MAMTA AGARWAL	LUCKNOW	03-11-2025 19:44	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2716	AFIL_FORM_CA_4022		184803	3809-0-03/0166	Vineet Singh	Lucknow	03-11-2025 19:44	39,22,336.24	35,69,368.08		Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	3,52,968.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2717	AFIL_FORM_CA_4023		105902	3504-0-(L/01/0118	Raju Srivastava	Lucknow	03-11-2025 19:44	23,10,200.71	23,09,840.71		Home Buyer/ Allottee	-	No	0.011%	-	-	-	360.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2718	AFIL_FORM_CA_3293		249618	0102-26-0802	LAJ GOSAIN	SONIPAT	03-11-2025 19:44	83,02,861.90			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	83,02,861.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2719	AFIL_FORM_CA_3317		118506	0218-F-0066GF	Anita Singh	Agra	03-11-2025 19:45	19,71,506.85	7,73,281.00		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	11,98,225.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2720	AFIL_FORM_CA_3315		189223	3802-N-05/0020	Nishant Kumar Singh	Lucknow	03-11-2025 19:45	22,83,522.09	8,41,749.00		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	14,41,783.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2721	AFIL_FORM_CA_3283		261260	3803-O-03B/0012	SHEKHAR AGRAWAL	LUCKNOW	03-11-2025 19:45	40,53,639.20	40,52,985.20		Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	654.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2722	AFIL_FORM_CA_3303		216084	3021-GF-12A	HARSHWARDHAN SINGH	LUCKNOW	03-11-2025 19:45	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2723	AFIL_FORM_CA_3181		146665	3571-OLY-M/R2-0506	Shailendra Pyaremohan Singh/ Meenakshi Singh	Lucknow	03-11-2025 19:45	64,10,043.88	62,38,570.00		Home Buyer/ Allottee	-	No	0.029%	-	-	-	-	1,71,473.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2724	AFIL_FORM_CA_4026		104285	3804-P-02/337	MADAN GOPAL SINGHAL	Lucknow	03-11-2025 19:45	32,77,315.07	32,77,315.07		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2725	AFIL_FORM_CA_3310		125189	3021-UG-84	RIZWAN AHMAD	Lucknow	03-11-2025 19:45	42,63,028.90	22,79,337.08		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	19,83,691.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2726	AFIL_FORM_CA_3324		297376	3522-0-(G2/0072	Kailash Chandra	Lucknow	03-11-2025 19:46	58,05,824.99	42,57,103.02		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	15,48,721.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

2727	ARL_FORM_CA_4027	177446	4003-S-02/0114	TARA CHANDANI	LUCKNOW	03-11-2025 19:46	15,53,473.76	10,21,821.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	5,31,652.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2728	ARL_FORM_CA_4028	124675	3018-GF-0010	ASHISH AGARWAL	LUCKNOW	03-11-2025 19:46	58,41,329.28	26,97,293.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	31,44,036.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2729	ARL_FORM_CA_3294	120997	3018-AG-0018	BABU RAM KARTA OF HUF	LUCKNOW	03-11-2025 19:46	29,81,053.04	29,81,053.04	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the LP. RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2730	ARL_FORM_CA_3331	127589	0102-28-0401	Late Ashok Chugh, Sadhna Chugh & Anuj Chugh	Sonipat	03-11-2025 19:47	58,97,660.99	56,27,885.99	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	2,69,775.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2731	ARL_FORM_CA_3328	161159	0119-0-205	HARSHA	SONIPAT	03-11-2025 19:47	2,48,725.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,48,725.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2732	ARL_FORM_CA_3323	262261	3803-O-04/0130	PRAGYA TRIVEDI	LUCKNOW	03-11-2025 19:47	1,20,50,809.14	44,79,197.58	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	75,71,611.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2733	ARL_FORM_CA_3326	296258	3502-0-/01/0097	Deepika	lucknow	03-11-2025 19:47	6,08,008.21	2,43,547.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	3,64,461.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2734	ARL_FORM_CA_3289	125123	3021-AG-27	NITYUSH SRIVASTAVA	LUCKNOW	03-11-2025 19:48	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2735	ARL_FORM_CA_3336	272287	3571-OLY-M/81-1202	SHAMS TABREZ	Lucknow	03-11-2025 19:49	64,14,626.52	32,42,007.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	31,72,619.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2736	ARL_FORM_CA_3269	128850	3803-O-04/0385	Achal Rastogi and Smt. Swati Mishra	Lucknow	03-11-2025 19:49	34,40,529.94	34,40,529.94	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2737	ARL_FORM_CA_3281	130845	3804-F-04/0168	DHIRENDRA KUMAR DUBEY	Lucknow	03-11-2025 19:49	31,97,492.96	9,24,093.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	22,73,399.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2738	ARL_FORM_CA_3338	177000	3807-O-N/01/0156	Ashish Kumar Singh and Bhawna Bharti Singh	Lucknow	03-11-2025 19:59	31,61,619.51	31,61,619.51	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2739	ARL_FORM_CA_3327	275835	3631-SME-I/C2-0803	RAJ KUMARI	LUCKNOW	03-11-2025 19:59	62,56,198.72	38,26,502.90	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	23,29,695.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2740	ARL_FORM_CA_3339	293861	3802-N-03/0183	RAJKUMAR SHARMA	LUCKNOW	03-11-2025 19:59	39,28,114.83	7,27,226.74	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	32,00,888.09	Duplicate Claim - Latest claim has been verified.
2741	ARL_FORM_CA_3335	293899	3021-UG-59	MUKESH KUMAR PATHAK	LUCKNOW	03-11-2025 19:51	59,512.33	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	59,512.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2742	ARL_FORM_CA_3334	Claim pertaining to other entity	Claim pertaining to other entity	Anjani Ranjan Tiwari	Dadri	03-11-2025 19:51	49,47,314.04	-	Home Buyer/ Allottee	-	No	0.000%	-	-	49,47,314.04	-	-	Claim Pertaining to Other Entity
2743	ARL_FORM_CA_3337	244214	3803-O-38/0207C	BHALLA FARMS PRIVATE LIMITED	LUCKNOW	03-11-2025 19:52	35,64,909.91	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,64,909.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2744	ARL_FORM_CA_2875	176837	3802-N-01/0140	SAURABH AGARWAL	LUCKNOW	03-11-2025 19:52	31,94,677.41	31,94,677.41	Homebuyers/ Allottees - Registry and possession	-	I ass out	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2745	ARL_FORM_CA_3344	268310	3048-O-CF/C/35	Ruchi Bansal and Sanjay Bansal	LUCKNOW	03-11-2025 19:53	1,06,73,628.42	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,06,73,628.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2746	ARL_FORM_CA_3345	95373	3003-O-82/GF/05	MAHEJABEEN	LUCKNOW	03-11-2025 19:53	9,93,694.38	5,31,315.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	4,62,379.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2747	ARL_FORM_CA_3217	134555	3807-O-P/03/0058	GEETA SAHU	Lucknow	03-11-2025 19:53	25,45,035.49	-	Home Buyer/ Allottee	-	No	0.000%	-	-	25,45,035.49	-	-	Duplicate Claim - Latest claim has been verified.
2748	ARL_FORM_CA_3256	149767	0501-0-G/1/0096	AJIT KUMAR	LUCKNOW	03-11-2025 19:54	7,84,508.87	7,82,622.00	Home Buyer/ Allottee	-	No	0.004%	-	-	1,887.00	-	-	Registry already Completed. Amount Admitted based on RERA Order.
2749	ARL_FORM_CA_3282	150223	3002-PD2-C/12/06	ANOOP CHANDRA SRIVASTAVA	LUCKNOW	03-11-2025 19:56	21,24,952.97	13,61,965.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	7,62,987.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2750	ARL_FORM_CA_3319	210880	3653-O-GF/0003	ANOOP CHANDRA SRIVSTAVA	LLUCKNOW	03-11-2025 19:56	20,28,792.39	9,30,417.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	11,18,375.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2751	ARL_FORM_CA_3312	295497	0570-0-H/28/0178	ASHISH KUMAR AGARWAL	lucknow	03-11-2025 19:56	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2752	ARL_FORM_CA_3179	158881	0538-0-82/05/06	AVADHESH KUMAR	Lucknow	03-11-2025 19:58	20,32,746.03	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	20,32,746.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2753	ARL_FORM_CA_3348	150089	3802-N-03/0146	BIPIN KUMAR SINGH	LUCKNOW	03-11-2025 19:59	41,28,569.58	37,90,051.58	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	3,38,518.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2754	ARL_FORM_CA_3340	118245	3802-N-03/0202	Neetu Misra and Jay Prakash Tripathi	Lucknow	03-11-2025 19:59	27,51,855.13	24,27,720.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	3,23,935.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2755	ARL_FORM_CA_3354	164961	3642-0-47/A3/0612	ANIL KUMAR GUPTA	LUCKNOW	03-11-2025 20:00	4,66,094.97	4,66,094.97	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2756	ARL_FORM_CA_3347	286579	0057-0-1243	SHARAN KAUR	MOHALI	03-11-2025 20:00	43,54,800.00	22,97,695.49	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	20,57,104.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2757	ARL_FORM_CA_4057	162035	3643-O-12/B8/0506	Mohd Aslam	Lucknow	03-11-2025 20:01	4,29,389.00	4,01,642.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	27,747.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2758	ARL_FORM_CA_3358	84752	0505-0-G/3/0152/GF	MOHIT KUMAR	LUCKNOW	03-11-2025 20:02	5,73,777.53	4,24,744.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,49,033.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2759	ARL_FORM_CA_3298	71210	0037-A-0013	ABHINAV SINGLA	YAMUNA NAGAR, HARYANA	03-11-2025 20:02	24,90,670.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,90,670.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2760	ARL_FORM_CA_3359	127704	3802-N-05/0123	DURGESH NANDINI SONKAR	LUCKNOW	03-11-2025 20:03	7,27,795.99	5,03,356.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	2,24,439.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2761	ARL_FORM_CA_3342	294434	3002-0-P02-D/GF/02	RAJEEV KUMAR AGRAWAL	LUCKNOW	03-11-2025 20:04	17,22,355.32	2,31,305.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	14,91,050.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2762	ARL_FORM_CA_3355	277744	3803-O-3A/0014	TARUN SINGH / PREBNA SINGH	LUCKNOW	03-11-2025 20:04	84,30,769.18	46,98,180.00	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	37,32,589.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2763	ARL_FORM_CA_3364	118156	3802-N-02/0003	ASHA TIWARI	LUCKNOW	03-11-2025 20:04	24,40,002.08	24,40,002.08	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2764	ARL_FORM_CA_3368	286960	0570-0-H/28/0059	SONALI AGARWAL & SHWETA RAO	Lucknow	03-11-2025 20:05	27,64,570.41	27,64,570.41	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2765	ARL_FORM_CA_3362	242504	3021-GF-58	SHAILESH KUMAR PATHAK	LUCKNOW	03-11-2025 20:05	59,512.33	59,512.33	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2766	ARL_FORM_CA_3369	162511	3644-0-K2/A1/0510	DIVYA SHUKLA	LUCKNOW	03-11-2025 20:06	4,57,608.20	4,57,608.20	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2767	ARL_FORM_CA_3360	281785	3631-SME-I/C1-0903	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 20:06	5,24,304.27	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,304.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2768	ARL_FORM_CA_3349	126907	3018-AG-0060	GAYATRI KUSHWAHA	LUCKNOW	03-11-2025 20:08	14,00,141.46	14,00,141.46	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2769	ARL_FORM_CA_3374	216324	3018-AG-0049	Pravin Kumar Das	Lucknow	03-11-2025 20:09	15,25,027.44	12,55,054.29	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	2,69,973.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2770	ARL_FORM_CA_3195	203052	3805-O-01/0110	MAHENDRA KUMAR JAISWAL	LUCKNOW	03-11-2025 20:10	23,27,964.49	8,85,216.25	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	14,42,748.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2771	ARL_FORM_CA_3356	123388	3805-O-02/0055	Rakesh Kumar	Lucknow	03-11-2025 20:10	30,54,550.73	20,91,932.30	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	9,62,618.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2772	ARL_FORM_CA_3361	258362	3641-0-66/A11/0104	PREETA SRIVASTAVA	Lucknow	03-11-2025 20:11	2,30,000.00	2,30,000.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2773	ARL_FORM_CA_3302	140517	3803-O-02/0032	SHEETALA PRASAD SINGH	LUCKNOW	03-11-2025 20:11	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2774	ARL_FORM_CA_3377	215066	3802-N-01/0216	MADHU SINGH	LUCKNOW	03-11-2025 20:12	11,96,591.16	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	11,96,591.16	Duplicate Claim - Latest claim has been verified.
2775	ARL_FORM_CA_3372	295656	0086-0-92BFF	Gurpreet Kaur D/o Jaspal Singh	Mohali	03-11-2025 20:12	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2776	ARL_FORM_CA_3357	144430	3504-0-L/02/0020	RAM CHARAN PAL	LUCKNOW	03-11-2025 20:13	12,31,184.38	4,37,871.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	7,93,313.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2777	ARL_FORM_CA_4073	234023	3805-O-3A/0019	Vivek Tiwari	Lucknow	03-11-2025 20:13	32,05,562.55	29,49,342.55	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	2,56,220.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2778	ARL_FORM_CA_3387	118123	3802-N-02/0032	SAROJ VERMA	LUCKNOW	03-11-2025 20:16	33,68,057.95	33,22,667.95	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	45,390.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2779	ARL_FORM_CA_3382	127701	3802-N-05/0024	DURGESH NANDINI SONKAR	LUCKNOW	03-11-2025 20:16	18,83,642.07	4,77,320.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	14,06,322.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2780	ARL_FORM_CA_3307	116552	0122-E-4019	Neelam	Sonipat	03-11-2025 20:16	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2781	ARL_FORM_CA_3383	281781	3631-SME-I/C1-0701	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 20:17	5,24,372.20	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,372.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

2782	AIRL_FORM_CA_3321		110275	3502-0-(/08/0215	INDIA REALTY PRIVATE LIMITED	LUCKNOW	03-11-2025 20:17	8,55,506.65	38,866.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,16,640.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2783	AIRL_FORM_CA_3392		287869	3021-UG-69	RADHA AGARWAL	LUCKNOW	03-11-2025 20:19	15,15,877.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	15,15,877.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2784	AIRL_FORM_CA_3381		120947	3525-0-(/02/0018/FF	MRS. VINDU SINGH	LUCKNOW	03-11-2025 20:21	84,62,359.87	83,72,045.87		Home Buyer/ Allottee	-	No	0.038%	-	-	-	-	70,314.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2785	AIRL_FORM_CA_3389		125195	3021-UG-20	DINESH KUMAR PATHAK	LUCKNOW	03-11-2025 20:21	59,512.33	59,512.33		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2786	AIRL_FORM_CA_3074		110276	3502-0-(/08/0216	INDIA REALTY PRIVATE LIMITED	LUCKNOW	03-11-2025 20:22	9,40,607.00	38,866.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	9,01,741.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2787	AIRL_FORM_CA_4088		127986	3804-F-02/236	SHEELA YADAV	Lucknow	03-11-2025 20:22	11,46,730.00	11,46,730.00		Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2788	AIRL_FORM_CA_3396		200335	3002-PD2-C/07/03	SACHIN TRIPATHII	Lucknow	03-11-2025 20:23	22,61,377.94	12,53,959.00		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	9,87,418.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2789	AIRL_FORM_CA_500	Claim pertaining to other entity	Claim pertaining to other entity	MANISH KUMAR SRIVASTAVA	GREATER NOIDA	03-11-2025 20:24	-		-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
2790	AIRL_FORM_CA_3401		152461	0164-0-280FF	Rajesh Kumar	Sonipat	03-11-2025 20:25	70,02,355.11	68,44,620.11		Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	1,57,735.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2791	AIRL_FORM_CA_3397		281782	3631-SME-I/C1-0801	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 20:27	5,24,304.27		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,304.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2792	AIRL_FORM_CA_3352		95800	0501-0-C/A/0033	Colonel Ajit Singh	Lucknow	03-11-2025 20:27	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Registry already Completed
2793	AIRL_FORM_CA_3403		296543	3021-AG-45	SUMAN SHUKLA	LUCKNOW	03-11-2025 20:27	-		-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2794	AIRL_FORM_CA_3408		84713	0505-0-G/3/0158/GF	ANKUR MURARKA	LUCKNOW	03-11-2025 20:28	5,23,718.63	1,99,326.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	3,24,392.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2795	AIRL_FORM_CA_3410		215042	3802-N-01/0028	MADHU SINGH	LUCKNOW	03-11-2025 20:29	11,67,487.85		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	11,67,487.85	Duplicate Claim - Latest claim has been verified.
2796	AIRL_FORM_CA_3394		142673	3802-N-02/0177	Akhil Agarwal	LUCKNOW	03-11-2025 20:30	41,60,201.16		-	Home Buyer/ Allottee	-	No	0.000%	-	-	41,60,201.16	-	-	Duplicate Claim - Latest claim has been verified.
2797	AIRL_FORM_CA_3398		209889	Not Available - Unapplied	Syeda Shadab Fatima	Lucknow	03-11-2025 20:30	67,80,931.51	67,80,931.51		Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2798	AIRL_FORM_CA_3413		292148	3502-0-(/08/0202	Santosh Kumar	Lucknow	03-11-2025 20:30	8,82,373.64	2,56,959.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	6,25,414.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2799	AIRL_FORM_CA_3406		216086	3021-GF-14	HARSHWARDHAN SINGH	LUCKNOW	03-11-2025 20:31	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2800	AIRL_FORM_CA_3422	2228OOKING/0038Q/1	0222-R-0348	Deepika Singh	Agra	03-11-2025 20:32	15,00,767.26			-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	15,00,767.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2801	AIRL_FORM_CA_3835		110236	3502-0-(/08/0219	INDIA REALTY PRIVATE LIMITED	LUCKNOW	03-11-2025 20:32	7,47,200.00	59,551.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	6,87,649.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2802	AIRL_FORM_CA_4111		148411	3804-P-02/015	Prachi Tripathi	Lucknow	03-11-2025 20:33	64,25,963.29		-	Home Buyer/ Allottee	-	No	0.000%	-	-	64,25,963.29	-	-	Duplicate Claim - Latest claim has been verified.
2803	AIRL_FORM_CA_4115		118934	3802-N-02/0057	VIJAYA RAJ	LUCKNOW	03-11-2025 20:35	21,99,772.20	19,53,187.33		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,46,584.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2804	AIRL_FORM_CA_3425		101746	3003-0-C1/GF/04	HARDEV MISHRA	LUCKNOW	03-11-2025 20:35	3,22,722.85	3,23,312.85		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	9,410.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2805	AIRL_FORM_CA_3418		131705	3803-O-038/0149	Pratima Mishra	Lucknow	03-11-2025 20:35	23,84,040.99		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	23,84,040.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2806	AIRL_FORM_CA_3798		110244	3502-0-(/08/0237	INDIA REALTY PRIVATE LIMITED	LUCKNOW	03-11-2025 20:35	7,47,200.00	64,767.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	6,82,433.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2807	AIRL_FORM_CA_3432		238802	3805-Q-3A/0008	AJAY KUMAR JAIN	Lucknow	03-11-2025 20:36	38,11,765.52	32,37,823.00		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	5,73,942.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2808	AIRL_FORM_CA_3404		270307	3803-O-38/0286	Umesh Chandra Pant	Lucknow	03-11-2025 20:36	31,63,844.12	30,01,844.12		Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	1,62,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2809	AIRL_FORM_CA_3434		286961	0570-0-H/28/0060	SONALI AGARWAL & SHWETA RAO	Lucknow	03-11-2025 20:36	22,47,413.54	22,47,413.54		Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2810	AIRL_FORM_CA_3440		118135	3802-N-02/0077	KUSUM GUPTA	LUCKNOW	03-11-2025 20:37	25,24,798.25	25,24,798.25		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2811	AIRL_FORM_CA_3424		281788	3631-SME-I/C1-1004	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 20:37	5,24,304.27		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,304.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2812	AIRL_FORM_CA_3385		191183	3802-N-02/0169	Ashutosh Awasthi	Lucknow	03-11-2025 20:38	38,67,481.83	28,15,542.00		Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	10,51,939.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2813	AIRL_FORM_CA_3435		161957	3644-0-K2/A3/0603	Avnish Pandey	LUCKNOW	03-11-2025 20:38	4,44,267.89	4,44,267.89		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2814	AIRL_FORM_CA_3856		110245	3502-0-(/08/0238	INDIA REALTY PRIVATE LIMITED	LUCKNOW	03-11-2025 20:39	7,66,998.00	64,767.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	7,02,231.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2815	AIRL_FORM_CA_3386		109072	3502-0-(/06/0073	Chandra Bhanu Yadava	Lucknow	03-11-2025 20:39	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Registry already Completed
2816	AIRL_FORM_CA_3442		136780	0102-27-0603	Rajinder Kumar Diwan & Ritu Diwan	Sonipat	03-11-2025 20:39	52,21,597.86	45,12,438.68		Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	7,09,159.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2817	AIRL_FORM_CA_3411		123174	3805-Q-02/0312	RAJESH KUMAR SHARMA	Lucknow	03-11-2025 20:40	18,53,215.05	18,53,215.05		Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2818	AIRL_FORM_CA_3439		293977	0037-A-0210	ANKIT JAIN HUF	YAMUNANAGAR	03-11-2025 20:40	31,13,511.88		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	31,13,512.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2819	AIRL_FORM_CA_3443		122739	3805-Q-02/0304	Har Dayal Ahirwar	Lucknow	03-11-2025 20:40	44,23,360.50	18,57,460.16		Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	25,65,900.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2820	AIRL_FORM_CA_3423		94143	3003-0-A5/01/05	ashutosh kanaujia	lucknow	03-11-2025 20:41	8,86,607.23	2,67,571.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	6,19,036.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2821	AIRL_FORM_CA_3370		138592	3804-P-03/0025	MANISHA KHANDELWAL	LUCKNOW	03-11-2025 20:42	26,98,256.91	21,82,727.93		Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	5,15,528.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2822	AIRL_FORM_CA_3180		141986	3571-OLY-M/81-0203	KOPAL TIWARI AND SANJAY TIWARI	LUCKNOW	03-11-2025 20:43	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2823	AIRL_FORM_CA_3445		283893	3078-O-CP/C-06/05	ASHA GUPTA & VISHAL GUPTA	LUCKNOW	03-11-2025 20:43	52,81,034.52	52,32,418.08		Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	48,616.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2824	AIRL_FORM_CA_3909		110247	3502-0-(/08/0239	INDIA REALTY PRIVATE LIMITED	LUCKNOW	03-11-2025 20:44	9,42,932.00	64,767.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,78,165.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2825	AIRL_FORM_CA_3444		134112	0089-0-723-SF	HARSHVARDHAN SINGH	SAS NAGAR PUNJAB	03-11-2025 20:44	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Registry already Completed
2826	AIRL_FORM_CA_2969		106553	3002-PD2-A/10/04	Rachna Shukla	Lucknow	03-11-2025 20:44	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2827	AIRL_FORM_CA_3287		152953	3611-K-C1/0306	Daya Saxena	Lucknow	03-11-2025 20:45	10,97,685.25	9,91,908.44		Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	1,05,776.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2828	AIRL_FORM_CA_3455		235217	0102-26-0304	RENU SHARMA	SONIPAT	03-11-2025 20:46	42,26,947.94	20,56,735.68		Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	21,70,212.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2829	AIRL_FORM_CA_3446		217847	3571-OLY-M/81-0904	Vikram Ashesha Rastogi	Lucknow	03-11-2025 20:46	73,66,035.72	26,37,441.18		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	47,28,594.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2830	AIRL_FORM_CA_3457		171996	3642-0-K7/A12A/0810	SURAIYA SIDDIQUI	LUCKNOW	03-11-2025 20:46	3,72,412.60	3,72,412.60		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2831	AIRL_FORM_CA_3428	109174, 77513, 70990		0209-0-0313	Jitendra Kumar Rai	Agra	03-11-2025 20:47	37,02,627.74	30,89,157.74		Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	6,13,470.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2832	AIRL_FORM_CA_3426		219933	3805-Q-02/0348	MOHAMMAD IBRAHIM	LUCKNOW	03-11-2025 20:47	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2833	AIRL_FORM_CA_3378	295184, 295186		3802-N-01/0185, 3802-N-01/0186	JAY PRAKASH SINGH	LUCKNOW	03-11-2025 20:48	53,94,608.53	33,19,044.00		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	20,75,564.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2834	AIRL_FORM_CA_3454		281787	3631-SME-I/C1-1001	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 20:49	5,24,304.27		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,304.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2835	AIRL_FORM_CA_3915		110230	3502-0-(/08/0240	INDIA REALTY PRIVATE LIMITED	LUCKNOW	03-11-2025 20:49	9,42,904.00	64,767.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,78,137.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2836	AIRL_FORM_CA_3464		84714	0505-0-G/3/0152/FF	KRISHAN KUMAR	LUCKNOW	03-11-2025 20:49	5,74,334.92	3,84,561.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,89,773.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2837	AIRL_FORM_CA_3461		162146	3641-0-K6/A11/0606	TASLEEM FATIMA	LUCKNOW	03-11-2025 20:51	75,431.81	75,181.81		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	250.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2838	AIRL_FORM_CA_3045		110199	3502-0-(/08/0242	INDIA REALTY PRIVATE LIMITED	LUCKNOW	03-11-2025 20:51	9,42,908.00	51,321.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,91,587.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

2839	ARL_FORM_CA_3484		215044	1802-N-01/0029	MADHU SINGH	LUCKNOW	03-11-2025 20:54	11,67,487.85		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	11,67,487.85	Duplicate Claim - Latest claim has been verified.
2840	ARL_FORM_CA_3384		176394	1802-N-01/0056	RENU MISHRA & SHAILENDRA MISRA	LUCKNOW	03-11-2025 20:54	29,71,812.99	27,28,560.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	2,43,252.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2841	ARL_FORM_CA_3466		104381	3502-0-(G)/0013	CHANDRAWATI	LUCKNOW	03-11-2025 20:55	51,29,600.00	22,38,891.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	28,90,709.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2842	ARL_FORM_CA_3480		114280	4004-T-03/0363	Ashutosh Singh	Lucknow (Uttar Pradesh)	03-11-2025 20:55	55,15,497.02	40,51,752.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	14,63,745.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2843	ARL_FORM_CA_3481		103931	1804-F-01/0007	HARDEV MISHRA	LUCKNOW	03-11-2025 20:55	38,75,452.15	36,44,642.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	2,30,810.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2844	ARL_FORM_CA_4150	Claim pertaining to other entity	Claim pertaining to other entity	R.V.S. DEVENDRA KUMAR	Greater Noida	03-11-2025 20:56	9,83,226.56			Home Buyer/ Allottee	-	No	0.000%	-	-	-	9,83,226.56	-	Claim Pertaining to Other Entity
2845	ARL_FORM_CA_3474		94137	3003-0-AS/01/06	RAM PAL	lucknow	03-11-2025 20:56	8,86,607.26		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,86,607.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2846	ARL_FORM_CA_3438		126978	3504-0-L/04/0072	Sandhya Pandey	Lucknow	03-11-2025 20:56	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2847	ARL_FORM_CA_3485		127490	3803-O-04/0139	Har Dayal Ahirwar	Lucknow	03-11-2025 20:56	10,32,691.94		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,32,691.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2848	ARL_FORM_CA_3491		286962	0570-0-H/28/0061	SONALI AGARWAL & SHWETA RAO	Lucknow	03-11-2025 20:58	22,47,413.54	22,47,413.54	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2849	ARL_FORM_CA_3488		124595	3802-N-05/0140	Prabha Chaurasia	Lucknow	03-11-2025 20:59	14,51,907.77		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,51,907.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2850	ARL_FORM_CA_4154		156574	0209-0-03164	Megha kapur	Agra	03-11-2025 20:59	29,99,976.37	17,51,899.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	12,48,085.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2851	ARL_FORM_CA_3414		145958	3504-0-L/04/0089	Ashok Kumar Verma	Lucknow	03-11-2025 20:59	21,13,479.62	6,16,017.50	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	14,97,462.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2852	ARL_FORM_CA_3493		109704	3504-0-L/04/0098	VIJAY SINGH	LUCKNOW	03-11-2025 20:59	77,60,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	77,60,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2853	ARL_FORM_CA_3494		120671	3504-0-L/01/0047	PRIYA JAIN	LUCKNOW	03-11-2025 20:59	24,92,221.70	6,97,272.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	17,94,949.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2854	ARL_FORM_CA_4159		118331	3802-N-03/0198	PANKAJ KUMAR GUPTA	LUCKNOW	03-11-2025 21:01	25,68,409.21	25,68,409.21	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2855	ARL_FORM_CA_3470		192094	3653-0-GF/0001	ANAND KUMAR	LUCKNOW	03-11-2025 21:01	15,40,806.53	15,40,685.54	Home Buyer/ Allottee	-	No	0.007%	-	-	-	120.99	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2856	ARL_FORM_CA_3393		160895	0537-0-B1/09/01	RAFATULLAH SHABQI	Lucknow	03-11-2025 21:02	14,02,350.60	14,02,350.60	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2857	ARL_FORM_CA_3489		98627	3003-0-GJ/02/04	MR BANSHI BAHADUR	LUCKNOW	03-11-2025 21:03	4,56,747.50		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,56,747.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2858	ARL_FORM_CA_3463		98250	0114-E-03801	AMIT KUMAR	KUNDLI, SONIPAT (HARAYANA)	03-11-2025 21:03	35,35,901.04	35,35,897.04	Home Buyer/ Allottee	-	No	0.016%	-	-	4.00	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2859	ARL_FORM_CA_3453		190942	4003-S-02/0124	Raj Narain Pandey	Lucknow	03-11-2025 21:04	91,02,331.22	10,27,407.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	80,74,924.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2860	ARL_FORM_CA_4161		152469	3805-Q-01/0075	Rekha Pandey	Lucknow	03-11-2025 21:04	44,66,684.20	31,91,990.86	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	12,74,693.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2861	ARL_FORM_CA_3499		147899	3804-P-04/0043	ATUL CHANDRA BASTOGI	LUCKNOW	03-11-2025 21:04	34,27,970.31		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	34,27,970.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2862	ARL_FORM_CA_1717		124303	3018-UG-0091	JYOTI VARMA	LUCKNOW	03-11-2025 21:04	13,34,388.08	10,76,713.89	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	2,57,674.19	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2863	ARL_FORM_CA_3500		215067	3804-P-02/195	MADHU SINGH	LUCKNOW	03-11-2025 21:05	21,68,916.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	21,68,916.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2864	ARL_FORM_CA_3159		126849	0501-G-G/2A/0001	Krishna Kumar Srivastava	Lucknow	03-11-2025 21:05	38,06,419.87	18,64,122.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	19,42,297.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2865	ARL_FORM_CA_3501		127489	3802-N-05/0263	Har Dayal Ahirwar	Lucknow	03-11-2025 21:06	23,46,639.73		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	23,46,639.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2866	ARL_FORM_CA_3506	Claim pertaining to other entity	Claim pertaining to other entity	Jayant kumar	Bulundshar	03-11-2025 21:06	53,32,792.42			Home Buyer/ Allottee	-	No	0.000%	-	-	53,32,792.42	-	Claim Pertaining to Other Entity
2867	ARL_FORM_CA_2094		160921	3631-SME-I/B1-0403	Lata Singh	Lucknow	03-11-2025 21:07	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2868	ARL_FORM_CA_3462		145966	3803-O-038/0160	SANJAY KUMAR	LUCKNOW	03-11-2025 21:07	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2869	ARL_FORM_CA_3509		84712	0505-0-G/3/0158/FF	PREETI MURARKA	LUCKNOW	03-11-2025 21:07	5,23,718.63	1,61,571.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	3,62,147.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2870	ARL_FORM_CA_3472		127498	0102-27-0601	UDITA GARG	Sonipat	03-11-2025 21:07	66,21,441.61	64,22,112.50	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	1,99,329.51	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2871	ARL_FORM_CA_3508				Ms. Anju	Lucknow	03-11-2025 21:07	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2872	ARL_FORM_CA_3515		295947	0037-A-0068	DEEPTI JAIN	YAMUNANAGAR	03-11-2025 21:08	28,32,971.45		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	28,32,971.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2873	ARL_FORM_CA_3517		214661	3642-0-K3/0802	NAGMA KHATOON	LUCKNOW	03-11-2025 21:12	3,34,216.44	3,34,216.44	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2874	ARL_FORM_CA_3524		106553	3002-PD2-A/10/04	Rachna Shukla	Lucknow	03-11-2025 21:13	33,26,774.24	33,26,774.24	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2875	ARL_FORM_CA_3473		165952	0553-0-CS/BHK/0606	Pushpa Gupta	Lucknow	03-11-2025 21:13	3,49,583.65	3,49,583.65	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2876	ARL_FORM_CA_3516		212258	3021-FF-41	RAMSANI REAL ESTATE PRIVATE LIMITED	LUCKNOW	03-11-2025 21:14	44,52,315.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	44,52,315.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2877	ARL_FORM_CA_3511		154476	3611-K-E1/GF07	BANSHI BAHADUR	LUCKNOW	03-11-2025 21:15	8,99,833.88	6,52,013.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	2,47,820.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2878	ARL_FORM_CA_3502		256124	3021-AG-66	MOHD SAIF	LUCKNOW	03-11-2025 21:15	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2879	ARL_FORM_CA_3522		196531	3018-UG-0035	ALOK KUMAR KANAUJIA	LUCKNOW W	03-11-2025 21:15	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2880	ARL_FORM_CA_3487		168017	3643-0-L2/87/0416	VINAY KUMAR	UNNAO	03-11-2025 21:16	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2881	ARL_FORM_CA_3495		97218	3003-0-84/02/05	Sanjay Kumar Gupta	Lucknow	03-11-2025 21:16	9,62,010.01	8,85,216.25	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	96,793.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2882	ARL_FORM_CA_3521		218290	3805-Q-04/0265	GANESH PRASAD	LUCKNOW	03-11-2025 21:18	54,32,237.65		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	54,32,237.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2883	ARL_FORM_CA_3529		133706	3804-P-02/346	Pratima Mishra	Lucknow	03-11-2025 21:19	28,61,069.18	2,71,350.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	25,69,719.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2884	ARL_FORM_CA_3535		103423	3804-P-02/357	NEERAJ SINGH AND SAURABH SINGH	LUCKNOW	03-11-2025 21:19	40,60,048.93	40,60,048.92	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2885	ARL_FORM_CA_3536		164963	3602-0-Tower-15	SIDDHI VINAYAK INFRA PRAMOTORS PVT LTD	LUCKNOW	03-11-2025 21:20	2,21,53,128.77	12,77,321.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	2,08,75,807.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2886	ARL_FORM_CA_4192		104413	3502-0-(G)/0081	RAJESH SHUKLA	LUCKNOW	03-11-2025 21:21	14,43,033.12	14,43,033.12	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2887	ARL_FORM_CA_3544		286575	0570-0-H/28/0142	ANUPAMA SHUKLA	LUCKNOW	03-11-2025 21:22	1,35,80,000.00	65,550.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,35,14,450.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2888	ARL_FORM_CA_3504	132674 132673		3631-SME-I/A1-0701 3631-SME-I/A1-0704	PROPELL INFRAVENTURES PRIVATE LIMITED	LUCKNOW	03-11-2025 21:22	14,48,492.81	10,63,584.65	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	3,84,908.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2889	ARL_FORM_CA_3541		109698	3502-0-(G)/0190	VIJAY SINGH	LUCKNOW	03-11-2025 21:22	1,68,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,68,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2890	ARL_FORM_CA_3482		281789	3631-SME-I/C1-1101	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 21:23	5,24,304.27		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,304.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2891	ARL_FORM_CA_3526		88309	3016-SS2/UGF-0324	ANJU RASTOGI (LEGAL HEIR OF KAMINI RASTOGI)	LUCKNOW	03-11-2025 21:23	13,66,685.81	12,11,098.85	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	1,55,586.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2892	ARL_FORM_CA_3548		167888	3641-0-66/A2/0404	VIBHA JOHARI	lucknow	03-11-2025 21:24	4,30,121.92	3,88,736.99	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	41,384.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2893	ARL_FORM_CA_3551		68222	0502-0-G/7/0037	CHANDRA SHEKHAR SINGH	LUCKNOW	03-11-2025 21:25	74,25,460.27		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	74,25,460.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2894	ARL_FORM_CA_3542		94027	3003-0-84/02/02	ATUL KUSHWAHA	LUCKNOW	03-11-2025 21:26	6,41,116.94	6,41,116.94	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.

2895	AIRL_FORM_CA_3540		295948	0037-A-0069	DEEPTI JAIN	YAMUNANAGAR	03-11-2025 21:26	28,32,971.45	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	28,32,971.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2896	AIRL_FORM_CA_3547		168288	3641-0-66/810/0536	SUDHEER KUMAR	LUCKNOW	03-11-2025 21:27	1,95,367.53	1,95,367.53	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2897	AIRL_FORM_CA_4206	184682, 152761		3805-D-04/0061, 3805-D-04/0083	Kailash Narayan Pandey	Lucknow	03-11-2025 21:28	1,14,18,351.39	66,38,394.00	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	47,78,957.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2898	AIRL_FORM_CA_4209		120674	3503-D-K/01/0007	RAJEEV KUMAR JAIN	LUCKNOW	03-11-2025 21:29	24,11,457.90	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	24,11,457.90	-	Duplicate Claim - Latest claim has been verified.
2899	AIRL_FORM_CA_3537		286172	0570-0-W/28/0130	PREM KUMAR	Lucknow	03-11-2025 21:29	4,46,553.42	4,46,553.42	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2900	AIRL_FORM_CA_4212		261707	0540-D-C9/G/09	RAKESH PANDEY	LUCKNOW	03-11-2025 21:30	67,66,829.35	16,31,450.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	51,35,379.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2901	AIRL_FORM_CA_3507		246458	3803-O-04/0136	INDRA DEO TRIPATHI	Lucknow	03-11-2025 21:31	70,03,790.50	20,75,048.00	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	49,28,742.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2902	AIRL_FORM_CA_3554		210997	3002-PO2-F/04/01	NIDHI RAI	Lucknow	03-11-2025 21:31	17,52,711.23	16,01,362.17	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	1,51,349.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2903	AIRL_FORM_CA_3557		281784	3631-SME-I/C1-0802	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 21:32	5,24,304.27	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,304.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2904	AIRL_FORM_CA_4216	Claim pertaining to other entity	Claim pertaining to other entity	JAYANTI GIRI AND MAHENDRA GOSWAMI	greater noida	03-11-2025 21:32	75,27,011.20	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	75,27,011.20	-	Claim Pertaining to Other Entity
2905	AIRL_FORM_CA_3518		120011	0464-0-0/0133	AMITA GOYAL	Ajmer	03-11-2025 21:33	12,45,174.62	11,62,815.14	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	82,359.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2906	AIRL_FORM_CA_3565		190102	3652-0-S-102	Sandeep Seth	Lucknow	03-11-2025 21:34	9,80,968.55	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	9,80,968.55	-	Duplicate Claim - Latest claim has been verified.
2907	AIRL_FORM_CA_3520		112599	3002-0-G/G4/04	Anil kumar Srivastava	Lucknow	03-11-2025 21:34	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2908	AIRL_FORM_CA_3571		282442	3804-P-02/027	VINESH KUMAR	LUCKNOW	03-11-2025 21:35	28,17,899.65	28,17,899.65	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2909	AIRL_FORM_CA_3573		171490	3642-0-K7/A8/0403	SANTOSH KUMAR PANDEY	LUCKNOW	03-11-2025 21:37	4,79,574.67	4,79,574.67	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2910	AIRL_FORM_CA_3572		288474	3802-N-05/0210	VARDAN KHARE	LUCKNOW	03-11-2025 21:37	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2911	AIRL_FORM_CA_3568		171226	0553-0-CS/BHI/0301	NAZIA SIDDIQUI	Lucknow	03-11-2025 21:37	3,87,218.08	3,87,218.08	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2912	AIRL_FORM_CA_3567		129598	3807-0-P/03/0094	AVADHESH KUMAR	Lucknow	03-11-2025 21:38	25,53,310.50	25,53,310.50	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2913	AIRL_FORM_CA_4235		128896	0102-28-0203	Ashok Kumar Rana & Suraj Prakash	Sonipat	03-11-2025 21:39	65,56,142.16	65,56,142.16	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2914	AIRL_FORM_CA_4236		145861	3804-P-02/359	Manish Sahu	Lucknow	03-11-2025 21:39	51,08,489.90	4,79,062.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	46,29,427.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2915	AIRL_FORM_CA_4237		176262	3803-O-04/0416	shika gangwar	lucknow	03-11-2025 21:39	52,30,930.96	21,33,671.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	30,97,259.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2916	AIRL_FORM_CA_4238		160043	3631-SME-I/A1-GF06	ASHOK KUMAR SINGH	Lucknow	03-11-2025 21:40	20,87,040.27	19,02,002.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	1,85,038.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2917	AIRL_FORM_CA_3583		121787	3621-J/A1-0704	Mahendra Kumar Tiwari	Lucknow	03-11-2025 21:40	29,80,912.03	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	29,80,912.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2918	AIRL_FORM_CA_2989		162260	3642-0-K7/A2/0201	Arvind Kumar maurya	Lucknow	03-11-2025 21:40	-	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2919	AIRL_FORM_CA_4240		155104	3002-PO2-D/11/05	AJAY	LUCKNOW	03-11-2025 21:40	10,26,105.61	10,26,105.61	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2920	AIRL_FORM_CA_3682		292534	3631-SME-I/B1-1003	RENU MADHESIA	LUCKNOW	03-11-2025 21:49	21,52,109.59	20,69,589.04	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	82,520.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2921	AIRL_FORM_CA_3584		255265	3803-O-038/0039A	SHIVAM YADAV	LUCKNOW	03-11-2025 21:49	24,00,000.00	28,320.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	23,71,680.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2922	AIRL_FORM_CA_3512		229998	3002-PO2-E/07/03	VISHWA VIJAY KRISHNA	LUCKNOW	03-11-2025 21:41	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2923	AIRL_FORM_CA_3577		116769	0057-0-0579	Vijay Kumar	Mohali	03-11-2025 21:42	1,26,00,455.62	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	1,26,00,456.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2924	AIRL_FORM_CA_3576		281783	3631-SME-I/C1-0803	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 21:42	5,24,304.27	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,304.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2925	AIRL_FORM_CA_3570		194489	3018-AG-0022	ANAND KUMAR	LUCKNOW	03-11-2025 21:43	7,79,135.58	7,79,135.58	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2926	AIRL_FORM_CA_3589		286963	0570-0-W/28/0062	SONALI AGARWAL & SHWETA RAO	Lucknow	03-11-2025 21:43	22,46,632.88	22,46,632.88	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	0.00	Claim verified as per the books of account of CD made available to the resolution professional.
2927	AIRL_FORM_CA_3578		195893	3653-0-T1/03/0102	VASUDEV SHARMA	LUCKNOW	03-11-2025 21:44	9,64,240.00	1,77,312.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	7,86,928.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2928	AIRL_FORM_CA_3586		83489	0505-0-C/5/03.16/GF	GYAN PRAKASH SAXENA	Lucknow	03-11-2025 21:44	20,76,826.24	14,20,072.96	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	6,56,753.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2929	AIRL_FORM_CA_3596		140762	3018-AG-0053	JAI KIRAN	LUCKNOW	03-11-2025 21:46	14,46,269.85	14,32,964.97	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	13,304.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2930	AIRL_FORM_CA_3587		142300	3809-O-0/02/0168	REHANA BEGUM	Lucknow	03-11-2025 21:46	31,88,063.61	22,46,274.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	9,41,789.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2931	AIRL_FORM_CA_3597		102171	3003-0-E1/02/03	YOGESH NARAYAN SINGH	LUCKNOW	03-11-2025 21:46	4,95,554.07	3,28,416.34	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,67,137.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2932	AIRL_FORM_CA_3591		238250	3805-Q-3A/0097	Mrs Ranjana Singh & Pramod Kumar Singh	Lucknow	03-11-2025 21:47	45,69,309.36	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	45,69,309.36	Duplicate Claim - Latest claim has been verified.
2933	AIRL_FORM_CA_3588		204547	3803-O-038/0139	Amit Agarwal	Lucknow	03-11-2025 21:48	9,00,840.00	2,00,840.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	7,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2934	AIRL_FORM_CA_3605		135869	3804-P-02/0015	AJAY KUMAR JAISWAL	LUCKNOW	03-11-2025 21:50	23,07,250.82	23,07,250.82	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
2935	AIRL_FORM_CA_3600		171386	0553-0-CS/BHI/0507	RASHI KESARWANI	LUCKNOW	03-11-2025 21:51	4,10,844.38	4,10,844.38	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2936	AIRL_FORM_CA_3603		112355	3014-0-L/08/04	ABHISHEK SRIVASTAVA	LUCKNOW	03-11-2025 21:52	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2937	AIRL_FORM_CA_3601		281765	3631-SME-I/C1-0403	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 21:52	5,24,338.24	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,338.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2938	AIRL_FORM_CA_3606		91969	3003-0-A2/02/06	Jagdeep Srivastava	Lucknow	03-11-2025 21:53	10,60,625.55	6,86,111.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	3,74,514.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2939	AIRL_FORM_CA_3612		273046	3803-O-03/0094	RAM DULARI DEVI	LUCKNOW	03-11-2025 21:54	21,23,312.99	18,87,479.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	2,35,833.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2940	AIRL_FORM_CA_3569		118159	3802-N-02/0175	Dr. Anil Nischal	LUCKNOW	03-11-2025 21:56	96,62,784.28	53,19,877.00	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	43,22,907.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2941	AIRL_FORM_CA_3585		177714	3807-0-N/02/0355	ABHISHEK SINGH	LUCKNOW	03-11-2025 21:56	33,28,295.03	33,28,295.03	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2942	AIRL_FORM_CA_3618		230289	3802-N-01/0108	Yogita Rastogi	Lucknow	03-11-2025 21:56	30,65,695.62	2,53,022.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	28,12,673.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2943	AIRL_FORM_CA_3608		140647	3806-0-J/02/0384	Manoj Kumar Srivastava	Lucknow	03-11-2025 21:56	36,40,051.03	24,88,185.03	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	11,51,866.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2944	AIRL_FORM_CA_3620		128800	0102-28-0004	Anita Devi & Prem Singh Kundu	Sonipat	03-11-2025 21:58	61,03,084.26	60,98,516.26	Home Buyer/ Allottee	-	No	0.028%	-	-	-	-	4,568.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2945	AIRL_FORM_CA_3216		136163	3802-N-05/0257	PRATEEK SETTYA	LUCKNOW	03-11-2025 21:58	42,55,445.68	42,55,445.68	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2946	AIRL_FORM_CA_3627		268133	3803-O-04/0033	KISHAN KUMAR AGARWAL	LUCKNOW	03-11-2025 21:58	10,54,389.01	10,54,389.01	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2947	AIRL_FORM_CA_3616		206809	3802-N-03/0200	SANTOSH KUMAR YADAV	LUCKNOW	03-11-2025 21:58	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2948	AIRL_FORM_CA_3623		146439	3018-FF-0011	SHOBHA RANI SONKAR	Lucknow	03-11-2025 21:59	42,92,306.24	42,92,306.24	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2949	AIRL_FORM_CA_3593		178665	3804-P-02/143	Mohammad Imtiaz Khan	Lucknow	03-11-2025 21:59	37,98,712.77	37,98,712.77	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2950	AIRL_FORM_CA_3598		295810	3803-O-038/0282	ALOK RANJAN	LUCKNOW	03-11-2025 21:59	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2951	AIRL_FORM_CA_3478		292013	3631-SME-I/B1-1202	NAKUL PRASAD SINGH	LUCKNOW	03-11-2025 21:59	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2952	AIRL_FORM_CA_4263	Claim pertaining to other entity	Claim pertaining to other entity	R V S. DEVENDRA KUMAR	Greater Noida	03-11-2025 21:59	9,83,226.56	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	9,83,226.56	-	Claim Pertaining to Other Entity
2953	AIRL_FORM_CA_3619		203905	3002-0-P02-D/13/01	SANTI PRAKASH SHARMA	LUCKNOW	03-11-2025 22:00	15,48,995.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	15,48,995.00	-	Duplicate Claim - Latest claim has been verified.
2954	AIRL_FORM_CA_3622		284504	0501-0-A/1/0246	Ramandeep Goyal	Lucknow	03-11-2025 22:00	44,27,127.12	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	44,27,127.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

2955	AFIL_FORM_CA_3624		281764	3631-SME-I/C1-0104	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 22:02	5,24,372.20		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,372.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2956	AFIL_FORM_CA_3635		143613	3021-FF-40	MDM RESZONE PRIVATE LIMITED	LUCKNOW	03-11-2025 22:02	29,96,583.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	29,96,583.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2957	AFIL_FORM_CA_3631		116771	0057-0-0580	Vijay Kumar	Mohali	03-11-2025 22:03	1,26,00,455.62		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	1,26,00,456.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2958	AFIL_FORM_CA_4269		289399	0512-0-H/G1/02	ABDUL QAYOOM AND ABDUL QABIZ	LUCKNOW	03-11-2025 22:03	1,20,23,700.09	71,40,480.64	Home Buyer/ Allottee	-	No	0.033%	-	-	-	-	48,83,219.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2959	AFIL_FORM_CA_3613		84245	0505-0-G/3/0153/FF	RITESH JAIN	LUCKNOW	03-11-2025 22:03	6,52,849.50	6,52,849.50	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2960	AFIL_FORM_CA_3632		180898	3631-SME-I/A1-0204	ROSHAN SHARMA	LUCKNOW	03-11-2025 22:05	14,12,148.68		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,12,148.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2961	AFIL_FORM_CA_4272		242327	0502-0-C/3/0068	NAGENDRA PRASAD YADAV	LUCKNOW	03-11-2025 22:05	26,33,057.64		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	26,33,057.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2962	AFIL_FORM_CA_4279		191009	3866-0-A8/02/01	mr narendra singh khushwaha	lucknow	03-11-2025 22:07	17,87,517.19	13,75,243.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	4,12,274.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2963	AFIL_FORM_CA_3641		169117	3641-0-KG/A15/0804	HARI SAVEK SINGH	LUCKNOW	03-11-2025 22:09	2,48,503.01	2,48,503.01	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2964	AFIL_FORM_CA_3599		135430	3802-N-05/0243	Anjani Kumar Shukla	Lucknow	03-11-2025 22:09	35,01,934.17	33,01,934.17	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	2,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2965	AFIL_FORM_CA_3592	03157092		C9-827	Priti Jain	gurgaon	03-11-2025 22:10	7,71,123.50		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	7,71,123.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2966	AFIL_FORM_CA_3643		292264	3642-0-K7/A3/0104	RASHI KESARWANI	LUCKNOW	03-11-2025 22:11	3,72,626.30	3,72,626.30	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2967	AFIL_FORM_CA_3524		141575	3802-N-03/0152	Malti Devi	Lucknow	03-11-2025 22:12	29,84,703.29	19,61,640.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	10,23,063.29	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2968	AFIL_FORM_CA_3649		133814	3802-N-05/0046	1.) Habibur Rehman M khan 2.) Rizwana H khan	Lucknow	03-11-2025 22:12	28,25,054.54	7,08,198.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	21,16,856.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2969	AFIL_FORM_CA_3523		138482	3803-O-02/0031	INDU JAISAL	LUCKNOW	03-11-2025 22:15	27,21,726.93	4,10,950.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	23,10,776.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2970	AFIL_FORM_CA_3617		221692	3504-0-L/03/0216	Kalp Nath Rai	Lucknow	03-11-2025 22:15	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2971	AFIL_FORM_CA_3639		88223	3016-SG2/GF-0219	ANJU RASTOGI (LEGAL HEIR OF SHALABH KUMAR)	LUCKNOW	03-11-2025 22:16	16,50,303.87	14,55,550.16	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	1,94,753.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2972	AFIL_FORM_CA_3645		133133	3631-SME-I/C2-0504	PREETAM SINGH YADAV S/O SHRI RAM SINGH	LUCKNOW	03-11-2025 22:16	76,81,985.78	74,68,138.00	Home Buyer/ Allottee	-	No	0.034%	-	-	2,13,857.78	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2973	AFIL_FORM_CA_3165		197653	3002-P02-A/08/01	Geeta Devi	Lucknow	03-11-2025 22:17	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2974	AFIL_FORM_CA_3655		277187	0501-0-A/3/0134	SANJAI KUMAR SINGH	LUCKNOW	03-11-2025 22:18	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
2975	AFIL_FORM_CA_3663		116431	3522-0-J/02/0104	VINAY JAIN HUF	LUCKNOW	03-11-2025 22:18	64,94,227.99	26,58,648.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	38,35,579.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2976	AFIL_FORM_CA_3662		283816	0124-0-0184	RAJ BALA CHAUHAN	sonepat	03-11-2025 22:18	21,94,410.96	1,05,617.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	20,88,793.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2977	AFIL_FORM_CA_3665		102165	3003-0-I/1/02/04	YOGESH NARAYAN SINGH	LUCKNOW	03-11-2025 22:19	4,95,554.07	3,28,416.14	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,67,137.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2978	AFIL_FORM_CA_3634	2104D018		0502-0-C/4/0121	ANURADHA AGRAWAL	Lucknow	03-11-2025 22:19	34,42,508.16	24,37,287.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	10,05,221.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2979	AFIL_FORM_CA_2874		171589	3642-0-K7/A4/GF04	Pankaj Gupta	Lucknow	03-11-2025 22:20	4,71,681.49	4,71,681.49	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2980	AFIL_FORM_CA_3658		281763	3631-SME-I/C1-0103	RAJENDRA AND SONS INFRA PVT LTD	Lucknow	03-11-2025 22:21	5,24,372.20		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,24,372.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2981	AFIL_FORM_CA_3664		120009	0464-0-03534	AMITA GOYAL	Ajmer	03-11-2025 22:21	13,27,377.31	12,39,322.59	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	88,054.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2982	AFIL_FORM_CA_3290		136737	3631-SME-I/B3-0703	PRITI MATHUR	LUCKNOW	03-11-2025 22:22	57,83,364.43	57,83,264.41	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2983	AFIL_FORM_CA_2976		162981	3641-0-K6/A16/0105	VIMLESH AGRAWAL	LUCKNOW	03-11-2025 22:22	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2984	AFIL_FORM_CA_3078		121379	3621-J/B3-1203	ANKUR BANSAL AND ANSHUL BANSAL	lucknow	03-11-2025 22:23	52,36,013.50		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	52,36,013.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2985	AFIL_FORM_CA_3674		286480	3810-0-P/03/0035	RAJ KUMAR	LUCKNOW	03-11-2025 22:23	65,23,227.41	25,01,457.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	40,21,770.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2986	AFIL_FORM_CA_3659		113521	0512-0-G/02/03	Ishan Singh	Lucknow	03-11-2025 22:23	49,82,659.55	48,43,812.80	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	1,38,846.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2987	AFIL_FORM_CA_3673		203905	3002-0-P02-D/13/01	SHANTI PRAKASH SHARMA	LUCKNOW	03-11-2025 22:24	15,48,995.00	5,79,912.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	9,69,083.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2988	AFIL_FORM_CA_3676		277406	3803-O-04/0035	UZMA NAAZ	LUCKNOW	03-11-2025 22:24	17,62,600.30		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	17,62,600.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2989	AFIL_FORM_CA_3675		293070	0501-0-G/38/0017	PROMILA JAISWAL	LUCKNOW	03-11-2025 22:25	1,64,997.05	1,64,997.05	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2990	AFIL_FORM_CA_3650		128221	0102-28-0403	MUKUL BHASKAR AND JATENDER BHASKAR	SONIPAT, HARYANA	03-11-2025 22:26	57,63,559.72	57,63,559.72	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
2991	AFIL_FORM_CA_3409		94782	0201-0-GF120A	SATYAWATI SHARMA ,OM DUTT SHARMA ,MANAV SEWAK SHARMA,D.D SHARMA & SONS HUF	SONIPAT	03-11-2025 22:26	1,44,64,657.53	57,54,913.00	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	87,09,744.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2992	AFIL_FORM_CA_3678		197465	3803-O-03B/0246	Shreyansh Agrotech Private Limited	Lucknow	03-11-2025 22:26	45,59,162.39		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	45,59,162.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2993	AFIL_FORM_CA_3046		156266	3804-P-04/0171	Dr. Anupama Gupta	Lucknow	03-11-2025 22:26	44,82,104.66	21,06,414.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	23,75,690.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2994	AFIL_FORM_CA_3582		147622	3062-3062-FLATTED FAC 1A	Goel Infracon LLP	Lucknow	03-11-2025 22:31	4,54,62,475.49		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,54,62,475.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2995	AFIL_FORM_CA_3610		146607	3014-0-L/03/01	VIKRAM SINGH BHADAURIA	Lucknow	03-11-2025 22:32	83,15,216.70	51,55,745.92	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	31,59,470.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2996	AFIL_FORM_CA_2837		122330	3804-P-01/0130	Manoj kumar	Lucknow	03-11-2025 22:33	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
2997	AFIL_FORM_CA_3683		166105	3642-0-K7/A4/GF04	Rahul kumar	LUCKNOW	03-11-2025 22:33	4,72,598.18	4,72,348.18	Home Buyer/ Allottee	-	No	0.002%	-	-	250.00	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2998	AFIL_FORM_CA_3687		150711	3807-0-N/03/0240	Smt. Kusum Pandey	Lucknow	03-11-2025 22:34	25,90,152.66	23,45,752.73	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	2,44,399.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
2999	AFIL_FORM_CA_3697		167284	3641-0-K6/A16/0305	SHIV KUMAR SINGH	LUCKNOW	03-11-2025 22:34	3,50,874.43	3,50,874.43	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3000	AFIL_FORM_CA_3562		218768	3525-0-J/08/0024/SF	Shyam Ji	Lucknow	03-11-2025 22:36	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
3001	AFIL_FORM_CA_3376		291387	3502-0-J/08/0284U	Anurag Jaiswal	Lucknow	03-11-2025 22:36	9,99,864.89		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	9,99,864.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3002	AFIL_FORM_CA_3699		168645	3643-0-L2/68/0111	HARI PRAKASH SINGH	LUCKNOW	03-11-2025 22:36	1,14,378.08	1,14,378.08	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3003	AFIL_FORM_CA_3680		258648	0103-0-320202	Vandana Gupta	Sonipat	03-11-2025 22:37	51,58,568.00		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	51,58,568.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3004	AFIL_FORM_CA_3695		145198	0122-E-4114	GURCHARAN SINGH CHADHA	SONIPAT	03-11-2025 22:37	47,33,310.02	25,11,330.75	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	22,21,979.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3005	AFIL_FORM_CA_3690	Claim pertaining to other entity	Claim pertaining to other entity	DEBABRATA MAZUMDAR	NOIDA/GAUTAM BUDH NAGAR, U.P.		03-11-2025 22:39	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
3006	AFIL_FORM_CA_3698		196562	3504-0-L/03/0149	KIRAN RAI	LUCKNOW	03-11-2025 22:39	27,11,090.41	4,59,151.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	22,51,939.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3007	AFIL_FORM_CA_4301		292513	0570-0-H/28/0126	Mr. Awadhesh Prakash	Lucknow	03-11-2025 22:39	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3008	AFIL_FORM_CA_3706		286844	3504-0-L/04/0024	Dr. Rabindra Kumar Patel	Lucknow	03-11-2025 22:39	43,13,403.92	13,08,746.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	30,04,657.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3009	AFIL_FORM_CA_3703		138837	3807-0-N/03/0154	Prachi Shukla	Lucknow	03-11-2025 22:40	33,93,738.93	23,17,717.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	10,76,021.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3010	AFIL_FORM_CA_3668		102060	0057-0-0545	Gautam Kapoor	Mohali	03-11-2025 22:40	39,03,106.78	20,64,654.34	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	18,38,452.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

1011	AFIL_FORM_CA_1709		163260	3642-0-67/A2/0201	ARVIND KUMAR MAURYA	LUCKNOW	03-11-2025 22:40	4,46,001.09	4,46,001.09	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1012	AFIL_FORM_CA_1701		288892	3802-N-02/0132	PIUSH KUMAR	LUCKNOW	03-11-2025 22:41	15,82,364.19	2,56,483.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	13,25,881.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1013	AFIL_FORM_CA_3691		287959	3502-0-(01/0282	AJAY VERMA	Lucknow	03-11-2025 22:41	16,37,453.58		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	16,37,453.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1014	AFIL_FORM_CA_3653		114272	3002-P02-B/12/06	NIDHI ANAND	LUCKNOW	03-11-2025 22:42	20,38,555.55	13,96,391.06	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	6,42,164.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1015	AFIL_FORM_CA_3700		282534	0501-0-A/2/2496	CHANDRA VIJAI SINGH	lucknow	03-11-2025 22:43	45,27,586.30	32,85,205.48	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	12,42,380.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1016	AFIL_FORM_CA_3595		293176	3641-0-66/A18/0702	PRIYANKA SHUKLA	LUCKNOW	03-11-2025 22:44	63,200.00	63,200.00	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1017	AFIL_FORM_CA_3696	601C0002		0057-0-0168	CHAND RANI	Mohali	03-11-2025 22:44	97,81,879.79		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	97,81,880.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1018	AFIL_FORM_CA_3722		84244	0505-0-G/3/0153/GF	NIDHI JAIN	LUCKNOW	03-11-2025 22:45	6,50,849.50		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	6,50,849.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1019	AFIL_FORM_CA_3723		200607	3504-0-(_03/0129	Jagriti Jaiswal	Lucknow	03-11-2025 22:46	24,91,666.36	1,17,416.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	23,74,250.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1020	AFIL_FORM_CA_2868		139471	3611-K-Z2/0307	ASHEESH AGNIHOTRI	Lucknow	03-11-2025 22:46	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1021	AFIL_FORM_CA_4311	Claim pertaining to other entity	Claim pertaining to other entity	Virendra Nath Gaur	Greater Noida	03-11-2025 22:46	10,05,148.85		-	Home Buyer/ Allottee	-	No	0.000%	-	-	10,05,148.85	-	Claim Pertaining to Other Entity
1022	AFIL_FORM_CA_3724		286967	0570-0-H/28/0131	SONALI AGARWAL & SHWETA RAO	Lucknow	03-11-2025 22:47	24,92,337.51	24,92,337.51	-	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1023	AFIL_FORM_CA_3718		277655	0124-SCO-015	SATISH KUMAR AND RENU AHUJA	SONIPAT	03-11-2025 22:48	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1024	AFIL_FORM_CA_3729		282203	3505-0-(01/EA36	MANJU BHADRA SINGH	LUCKNOW	03-11-2025 22:49	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1025	AFIL_FORM_CA_3712		118389	3806-0-N/02/0112	KAVITA CHATURVEDI	LUCKNOW	03-11-2025 22:49	24,57,174.14	24,57,174.14	-	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1026	AFIL_FORM_CA_3730		288518	0501-0-(1/0030	Anurag Jaiswal	Lucknow	03-11-2025 22:50	8,91,780.88	6,30,844.00	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	2,60,936.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1027	AFIL_FORM_CA_3670		292411	0570-0-H/28/0038	Munni Devi	Lucknow	03-11-2025 22:50	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1028	AFIL_FORM_CA_3721		97509	0203-0-150902	ANIL PODDAR	SONIPAT	03-11-2025 22:51	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1029	AFIL_FORM_CA_3733		176804	3802-N-01/0139	Dr. Ghuru Lal	Lucknow	03-11-2025 22:51	32,94,052.98	32,72,399.98	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	21,653.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1030	AFIL_FORM_CA_3707		109226	4004-T-03/0107	Mavindra Pratap Singh & Sweta Singh	Lucknow	03-11-2025 22:52	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1031	AFIL_FORM_CA_4319		297061	0037-A-0060	ABHINAV SINGLA	YAMUNANAGAR HARYANA	03-11-2025 22:52	35,27,505.00		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	35,27,505.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1032	AFIL_FORM_CA_3738		145536	0122-E-4163	GULRICHARAN SINGH CHADHA	sonipat	03-11-2025 22:53	44,44,281.43	21,24,241.60	-	Home Buyer/ Allottee	-	No	0.010%	-	-	-	23,20,039.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1033	AFIL_FORM_CA_3735		289159	3802-N-03/0002A	PIUSH KUMAR	LUCKNOW	03-11-2025 22:54	15,82,364.19	3,17,221.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	12,65,143.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1034	AFIL_FORM_CA_3741		98453	0114-D-00902	RUBY SODTI	DELHI NCR	03-11-2025 22:54	38,70,541.41	34,58,103.02	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	4,12,438.39	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1035	AFIL_FORM_CA_3719	0059-0-0/17A		66411	Navkiran Singh and others	SAS Nagar, Mohali	03-11-2025 22:55	90,16,000.00		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	90,16,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1036	AFIL_FORM_CA_3546		293125	3641-0-66/A18/0806	RUBEE SINGH	LUCKNOW	03-11-2025 22:56	63,200.00	63,200.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1037	AFIL_FORM_CA_3530		122957	3805-Q-02/0049	PUNEET MISRA	Lucknow	03-11-2025 22:58	28,30,670.99	25,40,892.49	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	2,89,778.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1038	AFIL_FORM_CA_3737		137074	3611-K-A2/0102	Pankaj Singh	Lucknow	03-11-2025 22:59	7,46,71,600.76	13,18,300.96	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	7,33,53,299.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1039	AFIL_FORM_CA_3739		268541	0102-J6-0904	Sanjay Mudgal & Shivani Mudgal	Sonipat	03-11-2025 22:59	55,94,858.84		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	55,94,858.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1040	AFIL_FORM_CA_3743		103912	3804-P-02/062	Manmohan Vohra	lucknow	03-11-2025 22:59	1,00,56,985.87	41,10,742.22	-	Home Buyer/ Allottee	-	No	0.019%	-	-	-	59,46,243.65	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1041	AFIL_FORM_CA_4333	Claim pertaining to other entity	Claim pertaining to other entity	Rohit Maheshwari and Mohit Maheshwari	gmoida noida	03-11-2025 22:59	29,76,834.59		-	Home Buyer/ Allottee	-	No	0.000%	-	-	29,76,834.59	-	Claim Pertaining to Other Entity
1042	AFIL_FORM_CA_3751	267311, 267310		3803-O-04/0029, 3803-O-02/0056	MR. ARVIND KUMAR RAI AND MRS. GEETA RAI	LUCKNOW	03-11-2025 22:59	32,85,205.48	32,85,205.48	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1043	AFIL_FORM_CA_3756		145950	3803-O-038/0017	SUMANT KUMAR	LUCKNOW	03-11-2025 23:01	25,09,527.53	6,66,127.00	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	18,43,400.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1044	AFIL_FORM_CA_3720		134462	3803-O-04/0353	Jagdish Prasad	Lucknow	03-11-2025 23:03	31,89,410.55	31,56,690.55	-	Home Buyer/ Allottee	-	No	0.014%	-	-	-	32,720.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1045	AFIL_FORM_CA_3759		171226	3641-0-66/A23/0302	SEEMA SRIVASTAVA	LUCKNOW	03-11-2025 23:03	3,87,239.99	3,87,239.99	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1046	AFIL_FORM_CA_3760		286986	0570-0-H/28/0057	Bhavya Enterprises	Lucknow	03-11-2025 23:04	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1047	AFIL_FORM_CA_3755		242487	3804-P-02/0001A	Aniruddha Baranwal	Lucknow	03-11-2025 23:04	19,46,051.77		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	19,46,051.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1048	AFIL_FORM_CA_3533	181R0047		0037-A-0051	ABHINAV SINGLA	YAMUNA NAGAR , HARYANA	03-11-2025 23:04	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1049	AFIL_FORM_CA_3702		182136	3571-OLY-M/82-0901	SHIV KUMAR	Lucknow	03-11-2025 23:05	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1050	AFIL_FORM_CA_3713		83932	0505-0-C/5/0136/GF	RANJANA GUPTA	Lucknow	03-11-2025 23:05	-		-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1051	AFIL_FORM_CA_3736		137981	3809-0-02/0190	Ashish Kumar	lucknow	03-11-2025 23:06	30,87,697.17		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	30,87,697.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1052	AFIL_FORM_CA_3758		156542	3810-0-Q/01/0117	VINITA MISHRA	LUCKNOW	03-11-2025 23:06	46,41,104.80	46,41,104.80	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1053	AFIL_FORM_CA_3749		140289	3525-0-(06/0012A/FF	Dr. Arvind Kumar Vaish, S/o. Mr. Dr. S.K. Vaish 2. Smt. Kanchan Vaish W/o. Dr. Arvind Kumar Vaish	LUCKNOW	03-11-2025 23:06	97,75,087.88	47,98,826.00	-	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	49,76,261.88	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1054	AFIL_FORM_CA_3769		120202	3018-AG-0016	PIUSH KUMAR	LUCKNOW	03-11-2025 23:07	33,94,256.76	33,94,256.76	-	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1055	AFIL_FORM_CA_3771		289555	0570-0-H/28/0121	ANUPAMA SHUKLA	LUCKNOW	03-11-2025 23:07	1,35,80,000.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,35,80,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1056	AFIL_FORM_CA_3772		179343	3806-0-N/01/0038	DHARMA NAND YADAV	LUCKNOW	03-11-2025 23:07	41,98,058.34	41,98,058.34	-	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1057	AFIL_FORM_CA_3740		123644	3804-P-01/0057	Pawan Garg	Lucknow	03-11-2025 23:07	17,84,800.00	8,92,400.00	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	8,92,400.00	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1058	AFIL_FORM_CA_3764		295702	3803-O-04/0054	Vaibhav Gupta	Lucknow	03-11-2025 23:08	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1059	AFIL_FORM_CA_3779		295824	3502-0-(01/0103	NEELAM LATA	LUCKNOW	03-11-2025 23:09	11,64,801.74		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	11,64,801.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1060	AFIL_FORM_CA_3780		288269	3502-0-(01/0081	Ajay Verma	Lucknow	03-11-2025 23:11	16,37,246.19		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	16,37,246.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1061	AFIL_FORM_CA_3580		106645	0209-0-HD115	Pradeep Kumar	Agra	03-11-2025 23:11	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1062	AFIL_FORM_CA_3764		168829	0553-0-CS/6HI/0402	Pankaj Misra	Lucknow	03-11-2025 23:11	5,88,010.96	3,76,047.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	2,11,963.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1063	AFIL_FORM_CA_3766		148556	3504-0-(_02/0008	Renu Singh	Lucknow	03-11-2025 23:11	22,05,897.16	6,64,412.00	-	Home Buyer/ Allottee	-	No	0.003%	-	-	-	15,41,485.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1064	AFIL_FORM_CA_3684		113198	3002-P02-B/08/05	ANI KUMAR MISHRA	LUCKNOW	03-11-2025 23:11	17,90,598.00	12,26,233.10	-	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	5,64,364.90	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1065	AFIL_FORM_CA_3073				Dr Naresh Nagnath	Deoria	03-11-2025 23:11	24,92,653.93		-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	24,92,653.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1066	AFIL_FORM_CA_3552		94496	3003-0-72/02/04	RAJESH NARAIN SINGH	LUCKNOW	03-11-2025 23:12	7,49,595.19	4,95,858.24	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	2,53,736.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1067	AFIL_FORM_CA_3774		125668	0501-0-A/1/0242	VIJAY PAL SINGH	Lucknow	03-11-2025 23:13	26,59,733.59		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	26,59,733.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1068	AFIL_FORM_CA_1629		128555	0102-39-0103	Usha Dhawan	Sonipat	03-11-2025 23:13	87,27,255.42	83,80,941.70	-	Home Buyer/ Allottee	-	No	0.038%	-	-	-	3,46,313.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1069	AFIL_FORM_CA_4364		292870	3802-N-01/0174	Rohini Khurana	Lucknow	03-11-2025 23:15	37,25,756.30		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	37,25,756.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

1070	AIRL_FORM_CA_3785		144514	0122-E-4160	DIVEY GUPTA	SONIPAT	03-11-2025 23:15	46,15,110.61			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	46,15,110.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1071	AIRL_FORM_CA_3773		115887	3002-P02-B/13/DG	Sudhanshu Gupta and Renu Yadav	Lucknow	03-11-2025 23:16	13,77,167.52	6,68,685.45		Homebuyers/ Allottees - Registry and possession	-	3 ans out	0.000%	-	-	-	-	7,08,482.07	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1072	AIRL_FORM_CA_3788				Real Viswat Infracorp Private Limited	lucknow	03-11-2025 23:16	20,71,616.44			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	20,71,616.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1073	AIRL_FORM_CA_3786		120266	3018-AG-0017	PIUSH KUMAR	LUCKNOW	03-11-2025 23:16	33,94,256.76	33,94,256.76		Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1074	AIRL_FORM_CA_3784		266947	3014-D-K/08/02	SNEH SARITA SRIVASTAVA	LUCKNOW	03-11-2025 23:16	-			Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1075	AIRL_FORM_CA_3777		88335	3016-S52/GF-0218	ANSHU RASTOGI	LUCKNOW	03-11-2025 23:17	16,46,863.28	14,54,019.60		Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	1,92,843.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1076	AIRL_FORM_CA_3789		134807	3631-SME-I/83-0801	MOHAN YADAV	Lucknow	03-11-2025 23:18	58,71,651.85	43,17,746.00		Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	15,53,905.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1077	AIRL_FORM_CA_3795		288519	0501-D-(1)/0020	Anchal Jaiswal	Lucknow	03-11-2025 23:19	12,92,496.13	6,78,245.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	6,14,251.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1078	AIRL_FORM_CA_3775		277188	0501-D-A/1/0135A	SIDDHARTHA SINGH	Lucknow	03-11-2025 23:21	13,29,424.66	13,29,424.66		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1079	AIRL_FORM_CA_3792		118388	3806-D-N/02/0113	KAVITA CHATURVEDI	LUCKNOW	03-11-2025 23:21	24,24,584.33	24,24,584.33		Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1080	AIRL_FORM_CA_2613		91930	3003-D-81/01/05	Vinayak Pandey	Lucknow	03-11-2025 23:21	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1081	AIRL_FORM_CA_3790		128559	0102-J6-0903	Arti Ashra w/o Sanjay ashra	Sonipat	03-11-2025 23:21	73,40,407.99	73,40,407.99		Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1082	AIRL_FORM_CA_3804		288616	0501-D-(1)/0022	ANCHAL JAISWAL	LUCKNOW	03-11-2025 23:22	12,40,801.87			Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	12,40,801.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1083	AIRL_FORM_CA_3805		134614	3803-D-04/0206	Mr. Surya Pal Tiwari	LUCKNOW	03-11-2025 23:22	58,33,843.38	31,24,662.00		Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	27,09,181.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1084	AIRL_FORM_CA_3752		158932	0114-D-F/003	Anand Emballage Pvt Ltd	Sonepat	03-11-2025 23:23	34,29,422.30	16,35,033.06		Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	17,94,389.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1085	AIRL_FORM_CA_3806		281389	3805-Q-38/0044	SHIPRA SHUKLA	LUCKNOW	03-11-2025 23:23	33,60,531.63	33,34,445.00		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	26,086.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1086	AIRL_FORM_CA_3762		106466	0501-D-A/1/0128/B	ATAUR RAHIMAN and NERGIZE RAHMAN	LUCKNOW	03-11-2025 23:23	29,83,653.92	29,83,653.31		Home Buyer/ Allottee	-	No	0.014%	-	-	0.61	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1087	AIRL_FORM_CA_3748		142154	3804-P-04/0018	SHALVI CHANDRA	LUCKNOW	03-11-2025 23:24	11,75,646.02	2,81,775.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	8,93,871.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1088	AIRL_FORM_CA_3798		130783	0501-D-G/7/0167	Pushkar Misra	Lucknow	03-11-2025 23:25	51,75,906.98	5,61,705.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	46,14,201.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1089	AIRL_FORM_CA_3810		119015	0037-A-0059	ABHINAV SINGLA	YAMUNA NAGAR, HARYANA	03-11-2025 23:25	35,37,504.88			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,37,504.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1090	AIRL_FORM_CA_3187		284497	0570-D-H/28/00078	M/s CHANDRA TECHNO BUILD (INDIA) LLP	LUCKNOW	03-11-2025 23:26	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1091	AIRL_FORM_CA_3794		107753	3002-P02-D/02/04	SUMAN SHAHI	LUCKNOW UTTAR PRADESH	03-11-2025 23:27	15,84,208.33			Home Buyer/ Allottee	-	No	0.000%	-	-	15,84,208.33	-	-	Duplicate Claim - Latest claim has been verified.
1092	AIRL_FORM_CA_3807	20440168		0501-D-C/6/0011	AJAY CHAUHAN AND RANI CHAUHAN	LUCKNOW	03-11-2025 23:27	25,73,475.51	10,45,872.00		Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	15,27,603.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1093	AIRL_FORM_CA_3808		122541	3805-Q-01/0097	Pawan Kumar Garg	Lucknow	03-11-2025 23:27	18,53,670.00	9,26,835.00		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	9,26,835.00	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1094	AIRL_FORM_CA_3791		277849	0124-D-098	Mr. Vikas, Director on behalf of M/s Aryavir Security & Housekeeping Pvt. Ltd.	Sonipat	03-11-2025 23:28	36,83,492.34	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,83,492.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1095	AIRL_FORM_CA_3817		284472	0570-D-H/28/00006	SONALI AGARWAL	Lucknow	03-11-2025 23:28	15,11,569.99	15,11,569.99		Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1096	AIRL_FORM_CA_3813		112599	3002-D-G/GF/04	ANIL KUMAR SRIVASTAVA	LUCKNOW	03-11-2025 23:29	12,96,061.99	12,80,152.98		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	15,911.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1097	AIRL_FORM_CA_3815		286583	0570-D-H/28/0122	ANUPAMA SHUKLA	LUCKNOW	03-11-2025 23:29	1,81,30,000.00			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,81,30,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1098	AIRL_FORM_CA_3781		141812	3807-D-(1)/03/0072	Shashank Jain , Ajay Kumar Jain , Mridula Jain	Lucknow	03-11-2025 23:29	32,07,485.14	31,06,685.08		Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	1,00,800.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1099	AIRL_FORM_CA_3821		278667	3803-D-38/0238A	SUMAN SINGH	LUCKNOW	03-11-2025 23:30	33,26,825.22	34,94,685.00		Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	8,32,140.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1100	AIRL_FORM_CA_3823		233898	3805-Q-34/0075	Suchi Smita Gupta	Lucknow	03-11-2025 23:30	47,37,900.92	36,00,707.00		Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	11,37,193.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1101	AIRL_FORM_CA_3782		161511	3601-HMY-K/82-0501	Naveen Arya	Lucknow	03-11-2025 23:32	28,96,643.39	28,96,643.39		Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1102	AIRL_FORM_CA_3793		84566	0505-D-G/3/0122/FF	Poonam Agarwal	Lucknow	03-11-2025 23:32	9,240.84	9,240.84		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1103	AIRL_FORM_CA_3745		111178	3014-D-K/04/04	Pratul Abhishek	Lucknow	03-11-2025 23:32	49,84,176.06	45,52,650.56		Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	4,31,525.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1104	AIRL_FORM_CA_3825		293127	3643-D-12/01/0404	ANKIT SINGH	LUCKNOW	03-11-2025 23:33	26,500.00	26,500.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1105	AIRL_FORM_CA_4391		292869	3802-N-01/0175	Rohini Khurana	Lucknow	03-11-2025 23:34	13,62,841.70	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,62,841.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1106	AIRL_FORM_CA_4392	Claim pertaining to other entity	Claim pertaining to other entity	Mohit Maheshwari	Greater Noida	03-11-2025 23:35	18,06,341.00			Home Buyer/ Allottee	-	No	0.000%	-	-	18,06,341.00	-	-	Claim Pertaining to Other Entity
1107	AIRL_FORM_CA_4393		112359	4004-T-03/0252	HARSHIT JAIN	LUCKNOW	03-11-2025 23:35	58,40,044.01	37,86,741.00		Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	20,53,303.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1108	AIRL_FORM_CA_3458		262259	3803-D-03B/0005	RAM MURTI SINGH	LUCKNOW	03-11-2025 23:36	40,53,639.20	40,52,985.20		Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	654.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1109	AIRL_FORM_CA_3809		135059	3807-D-P/03/0082	Sudhir Kumar Verma	Lucknow	03-11-2025 23:39	40,56,969.43	14,30,279.00		Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	26,26,690.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1110	AIRL_FORM_CA_3827		275344	0568-D-004/5	Bhavesh Ranjan	LUCKNOW	03-11-2025 23:39	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1111	AIRL_FORM_CA_3757		208372	0501-D-F/2/0012	Rajnish Kumar Gaur	Lucknow	03-11-2025 23:39	39,78,559.73	4,51,674.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	35,26,885.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1112	AIRL_FORM_CA_3811		106844	3805-Q-04/0138	SONIA CHAWLA AND AKSHAY CHAWLA	LUCKNOW	03-11-2025 23:39	27,02,731.44	27,02,731.44		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1113	AIRL_FORM_CA_3750		125578	3021-GF-28	HIMANSHU YADAV	Lucknow	03-11-2025 23:40	22,56,004.30	18,83,150.48		Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	3,72,853.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1114	AIRL_FORM_CA_3803		221692	3504-D-(1)/03/0216	Kalp Nath Rai	Lucknow	03-11-2025 23:40	15,12,051.40	7,27,274.00		Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	7,84,777.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1115	AIRL_FORM_CA_3833	Claim pertaining to other entity	Claim pertaining to other entity	Abhishek Pandey	Greater Noida	03-11-2025 23:41	17,77,569.16			Home Buyer/ Allottee	-	No	0.000%	-	-	17,77,569.16	-	-	Claim Pertaining to Other Entity
1116	AIRL_FORM_CA_3836		161599	3804-P-04/0219	AJAI KUMAR AGARWAL	LUCKNOW	03-11-2025 23:41	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1117	AIRL_FORM_CA_1299		270866	3631-SME-I/C2-0404	Deepak Kumar Sharma	Lucknow	03-11-2025 23:43	14,23,338.00	9,00,000.00		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	5,23,338.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1118	AIRL_FORM_CA_3812	617A0001		0059-D-034A	Avirat Singh and Preeti Singh	Mohali (Punjab)	03-11-2025 23:44	90,16,000.00	46,13,169.50		Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	44,02,830.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1119	AIRL_FORM_CA_3839		296256	0501-D-C/3/0050	Akhilesh Kumar Gupta	Lucknow	03-11-2025 23:45	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1120	AIRL_FORM_CA_3465		284491	0570-D-H/28/0094	SMC TRADING PRIVATE LIMITED	LUCKNOW	03-11-2025 23:45	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1121	AIRL_FORM_CA_2885		208810	0225-H-0143	Mrs. Manju Prajapati & Mr. Devendra Kumar	Agra	03-11-2025 23:46	25,00,704.38	25,00,704.38		Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1122	AIRL_FORM_CA_3840		291789	4007-D-C9/M-01A/02	SEEMA AGARWAL	LUCKNOW	03-11-2025 23:47	22,69,589.04	22,24,657.53		Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	44,931.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1123	AIRL_FORM_CA_3725		134015	3502-D-(1)18/0236	NANHE LAL YADAV	LUCKNOW	03-11-2025 23:47	16,07,542.84	4,29,172.80		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	11,78,370.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1124	AIRL_FORM_CA_752		118256	3802-N-02/0139	Mrs Supriya Choudhary	Lucknow	03-11-2025 23:48	48,24,347.75	26,60,427.88		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	21,63,719.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1125	AIRL_FORM_CA_3826		102624	3002-D-P02-B/17/06	RASHMI SRIVASTAVA	LUCKNOW	03-11-2025 23:48	22,08,251.84	13,93,357.05		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	8,14,894.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1126	AIRL_FORM_CA_3844	19950004		0114-B-D0004	SURESH KUMAR GUPTA	Kundli	03-11-2025 23:48	48,38,797.26	47,43,265.11		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	95,532.15	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.

3127	AIRL_FORM_CA_3838		114027	3504-0-L/01/0144	CHHAYA SONKAR	LUCKNOW	03-11-2025 23:59	87,37,157.29	81,00,793.50	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	6,36,363.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3128	AIRL_FORM_CA_4420		288440	3641-0-66/A17/0611	MRS ARTI SRIVASTAVA	LUCKNOW	03-11-2025 23:51	6,80,071.43	4,86,525.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,93,546.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3129	AIRL_FORM_CA_3767		120547	3802-N-02/0064	ANURAG UPADHYAYA	Lucknow	03-11-2025 23:52	30,67,496.96	30,43,496.96	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	24,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3130	AIRL_FORM_CA_3843	023M0020		023C-410DB	Mahendra Singh Gautam	SONIPAT	03-11-2025 23:52	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3131	AIRL_FORM_CA_3832		222051	0057-0-1369	Harjit Kaur and Paramjit Singh	SAS Nagar, Mohali	03-11-2025 23:52	75,00,000.00	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	75,00,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3132	AIRL_FORM_CA_3710		75325	0502-0-F/1/0028	subodh sharma	lucknow	03-11-2025 23:52	11,64,935.89	7,64,676.71	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	3,80,259.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3133	AIRL_FORM_CA_3787		84480	0201-0-UG21A	MEENAKSHI SHARMA	SONIPAT	03-11-2025 23:53	61,25,506.68	53,41,047.50	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	7,84,459.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3134	AIRL_FORM_CA_3850		288507	3803-0-38/0292A	CHHAMA TEWARI	LUCKNOW	03-11-2025 23:54	5,09,111.68	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,09,111.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3135	AIRL_FORM_CA_3851		286519	0570-0-H/28/0035	Pankaj Rastogi	Lucknow	03-11-2025 23:54	33,05,068.84	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	33,05,068.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3136	AIRL_FORM_CA_3841		261205	0569-0-D061	SANGEETA POPLI	LUCKNOW	03-11-2025 23:54	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3137	AIRL_FORM_CA_3853		284474	0570-0-H/28/0050	SONALI AGARWAL	LUCKNOW	03-11-2025 23:55	15,11,569.99	15,11,569.99	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3138	AIRL_FORM_CA_2478		114394	4004-T-03/0361	Rajni Singh	LUCKNOW	03-11-2025 23:56	38,75,948.73	38,75,948.73	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3139	AIRL_FORM_CA_3847		254463	3525-0-J/02/0234/SF	AKHAND PRATAP SINGH	LUCKNOW	03-11-2025 23:56	74,53,970.78	69,24,244.90	Home Buyer/ Allottee	-	No	0.032%	-	-	-	-	5,29,725.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3140	AIRL_FORM_CA_4428		288687	4002-R-01/0076	SHREYASI JAIN	Lucknow	03-11-2025 23:57	19,46,245.80	7,99,336.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	11,46,909.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3141	AIRL_FORM_CA_3351		284492	0570-0-H/28/0096	SMC TRADING PRIVATE LIMITED	LUCKNOW	03-11-2025 23:59	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3142	AIRL_FORM_CA_3852		127728	0102-18-0202	ASHA MEHTA	SONEPAT	03-12-2025 00:01	33,19,158.45	33,19,158.45	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3143	AIRL_FORM_CA_3448	Claim pertaining to other entity	Claim pertaining to other entity	Manju Kapur	Noida	03-12-2025 00:02	-	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
3144	AIRL_FORM_CA_3856		286989	0570-0-H/28/0058	Bhavya Enterprises	Lucknow	03-12-2025 00:02	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3145	AIRL_FORM_CA_3820		144203	3806-0-O/03/0202	Shivendra Pratap Singh	Lucknow	03-12-2025 00:03	61,39,647.52	42,56,068.77	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	18,83,578.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3146	AIRL_FORM_CA_3866		203522	3003-0-A6/GF/02	Pallavi Joshi	Lucknow	03-12-2025 00:03	10,06,123.55	6,56,426.70	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	3,49,696.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3147	AIRL_FORM_CA_3857	601CD001		0057-0-0199	Chand Rani	Mohali	03-12-2025 00:04	97,81,879.79	44,44,086.16	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	53,37,793.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3148	AIRL_FORM_CA_3862		143520	3002-PD2-G/09/04	Mukesh Dwivedi	Lucknow	03-12-2025 00:04	40,84,445.22	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	40,84,445.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3149	AIRL_FORM_CA_3865	157R0027		0201-0-UG217	Raj Kumar Sharma	Kundli Sonipat Haryana	03-12-2025 00:04	51,07,708.04	43,05,963.00	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	8,01,745.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3150	AIRL_FORM_CA_3849		132835	3631-SME-I/C2-0703	Nitin Bansal	Lucknow	03-12-2025 00:05	62,21,585.57	57,96,527.57	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	4,25,058.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3151	AIRL_FORM_CA_3390		237582	0501-0-C/7/0073	SMC TRADING PRIVATE LIMITED	LUCKNOW	03-12-2025 00:06	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Registry already Completed
3152	AIRL_FORM_CA_3800	Claim pertaining to other entity	Claim pertaining to other entity	Divyesh Kumar Sharma	Ghaziabad	03-12-2025 00:07	14,45,877.60	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	14,45,877.60	-	-	Claim Pertaining to Other Entity
3153	AIRL_FORM_CA_3874		131790	0102-J6-0902	Ankit Garg	Sonipat	03-12-2025 00:08	78,25,504.36	62,25,643.92	Home Buyer/ Allottee	-	No	0.029%	-	-	-	-	15,99,860.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3154	AIRL_FORM_CA_3878		288545	3803-O-038/0294	CHHAMA TEWARI	LUCKNOW	03-12-2025 00:09	4,80,450.08	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,80,450.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3155	AIRL_FORM_CA_3876		179300	4003-S-02/0042	SANJAY CHAWLA	LUCKNOW	03-12-2025 00:09	16,62,368.13	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	16,62,368.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3156	AIRL_FORM_CA_3848		107797	3504-0-L/01/0093	Vijay Laxmi	LUCKNOW	03-12-2025 00:09	38,69,071.02	38,69,071.02	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3157	AIRL_FORM_CA_3879		291790	4007-O-C9/M-01A/03	SEEMA AGARWAL	LUCKNOW	03-12-2025 00:10	11,34,794.52	11,12,328.77	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	22,465.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3158	AIRL_FORM_CA_3871		215926	3805-Q-02/0041	OM PRAKASH YADAV	LUCKNOW	03-12-2025 00:11	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3159	AIRL_FORM_CA_3869		282344	0566-0-066C2	Disha Jaiswal	Lucknow	03-12-2025 00:11	1,59,91,366.21	6,50,958.90	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	1,53,42,307.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3160	AIRL_FORM_CA_3881		129950	3805-Q-02/0320	KISHORE GUPTA	Lucknow	03-12-2025 00:12	30,56,023.68	20,94,413.15	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	9,61,610.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3161	AIRL_FORM_CA_3768		296078	0059-0-014A	Arvind Sharma & Neha Sharma	Mohali	03-12-2025 00:12	33,91,179.81	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	33,91,180.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3162	AIRL_FORM_CA_3883		110956	3502-0-J/08/0003	Phool Mati	Lucknow	03-12-2025 00:12	20,02,079.49	20,02,079.49	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3163	AIRL_FORM_CA_3278		284499	0570-0-H/28/0112	M/s CHANDRA TECHNO BUILD (INDIA) LLP	LUCKNOW	03-12-2025 00:13	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3164	AIRL_FORM_CA_3846		291750	3506-0-M/02/0079	ANITA KUREEL	LUCKNOW	03-12-2025 00:13	11,81,100.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	11,81,100.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3165	AIRL_FORM_CA_3776		134135	3525-0-J/02/0245/FF	NEHA CHATURVEDI	Lucknow	03-12-2025 00:14	99,00,000.00	28,30,307.90	Homebuyers/ Allottees - Registry and possession	-	Yes	0.003%	-	-	-	-	70,69,692.10	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3166	AIRL_FORM_CA_3037				Kamlesh Gupta	Agra	03-12-2025 00:14	19,29,254.79	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	19,29,254.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3167	AIRL_FORM_CA_3892		286518	0570-0-H/28/0015	Pankaj Rastogi	Lucknow	03-12-2025 00:17	33,05,068.84	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	33,05,068.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3168	AIRL_FORM_CA_3886		172519	3018-FF-0006	Taiidis Fatima Rizvi, Saman Zehra Rizvi, Syed Mohd. Arsh Rizvi and Syed Haider Mehdi Rizvi	Lucknow	03-12-2025 00:17	21,87,279.05	21,87,279.05	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3169	AIRL_FORM_CA_3893	Claim pertaining to other entity	Claim pertaining to other entity	Abhishek Pandey	Greater Noida	03-12-2025 00:17	17,34,513.04	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	17,34,513.04	-	-	Claim Pertaining to Other Entity
3170	AIRL_FORM_CA_3894		288541	3803-O-038/0293	CHHAMA TEWARI	LUCKNOW	03-12-2025 00:18	3,80,554.52	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	3,80,554.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3171	AIRL_FORM_CA_3898		284476	0570-0-H/28/0054	SONALI AGARWAL	LUCKNOW	03-12-2025 00:18	15,11,569.99	15,11,569.99	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3172	AIRL_FORM_CA_3890		285354	0570-0-H/28/0177	Vishal Baranwal, Shobha Baranwal & Anisha Baranwal	Lucknow	03-12-2025 00:19	44,67,163.51	38,54,716.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	6,12,447.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3173	AIRL_FORM_CA_3859		109568	3503-0-K/02/0204	ANSHU RASTOGI	LUCKNOW	03-12-2025 00:19	24,05,229.96	23,22,767.50	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	82,462.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3174	AIRL_FORM_CA_3889		135137	3802-N-05/0242	DR. PARMANAND YADAV	LUCKNOW	03-12-2025 00:20	34,61,298.57	34,61,298.57	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3175	AIRL_FORM_CA_3901		93835	3003-0-B7/GF/01	SHALINI SAHU	LUCKNOW	03-12-2025 00:21	5,66,210.73	5,64,594.73	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	1,616.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3176	AIRL_FORM_CA_3902		104043	3804-F-02/334	ASHWANI KUMAR SHARMA	LUCKNOW	03-12-2025 00:22	47,55,414.84	47,55,414.84	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3177	AIRL_FORM_CA_3897		115921	3002-PD2-A/12/03	Himanshu Nayak and Dr. Kunj Bihari Naik	Lucknow	03-12-2025 00:22	22,31,894.91	13,67,560.87	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	8,64,334.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3178	AIRL_FORM_CA_3560		106710	0209-0-I10052	AMIT MATTA & MUKTA MATTA	AGRA	03-12-2025 00:23	13,19,984.13	5,18,264.58	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	8,01,719.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3179	AIRL_FORM_CA_3911	20450378		0501-0-C/2/0135	SUMAN SINGH	LUCKNOW	03-12-2025 00:24	5,89,902.90	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,89,902.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3180	AIRL_FORM_CA_3910		105541	4004-T-02/0100	SANJAY CHAWLA	LUCKNOW	03-12-2025 00:24	20,66,591.11	20,66,591.11	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3181	AIRL_FORM_CA_3914		286991	0570-0-H/28/0063	Bhavya Enterprises	Lucknow	03-12-2025 00:27	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3182	AIRL_FORM_CA_3906		215927	3805-Q-01/0015	JAI PRAKASH	LUCKNOW	03-12-2025 00:28	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

3183	ARL_FORM_CA_3920		113956	3504-0-L/04/0109	Phool Mati	Lucknow	03-12-2025 00:29	20,81,619.27		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	20,81,619.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3184	ARL_FORM_CA_3917		122842	3504-0-L/01/0120	RAM PRASAD	LUCKNOW	03-12-2025 00:29	55,08,528.48		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	55,08,528.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3185	ARL_FORM_CA_3925		165258	3642-0-K7/A2/0911	MANISHA AGRAWAL	LUCKNOW	03-12-2025 00:29	50,166.79	50,166.79	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3186	ARL_FORM_CA_3927		110962	3504-0-L/04/0108	PHOOL MATI	LUCKNOW	03-12-2025 00:29	12,67,123.53		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	12,67,123.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3187	ARL_FORM_CA_3916		100234	3002-0-H/01/05	Gyanendra kumar verma	Lucknow	03-12-2025 00:30	9,13,926.19	1,87,030.75	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	7,26,895.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3188	ARL_FORM_CA_3926		133010	0501-0-G7/0164	Asha Kedia	Lucknow	03-12-2025 00:30	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3189	ARL_FORM_CA_3905		84618	0505-0-C/5/010/GF	RAJENDRA KATYAL	Lucknow	03-12-2025 00:31	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3190	ARL_FORM_CA_3829		132821	3631-SME-I/82-0701	NEELAM TIWARI	lucknow	03-12-2025 00:32	45,75,822.05	45,75,822.05	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3191	ARL_FORM_CA_3924		84595	0505-0-C/5/015/GF	Sunny Raj Sachan	Lucknow	03-12-2025 00:33	15,51,178.15	3,73,959.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	11,77,219.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3192	ARL_FORM_CA_3930		291791	4007-O-CP/M-01A/04	ANIL KUMAR AGARWAL HUF	LUCKNOW	03-12-2025 00:33	12,02,191.78	11,12,328.77	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	89,863.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3193	ARL_FORM_CA_3834	131156 (Old Customer Code - 97865)	131156	3803-O-04/0283	Rajeev Singh	Lucknow	03-12-2025 00:33	23,98,459.98	20,44,839.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	3,53,620.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3194	ARL_FORM_CA_3931		288891	3803-O-38/02228	Sanju Nayak, Asha Tiwari, Kiran Tiwari	Lucknow	03-12-2025 00:33	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3195	ARL_FORM_CA_3880		94102	3003-0-B2/01/03	RAMESH KUMAR SINGH AND SEEMA SINGH (CO OWNER)	LUCKNOW	03-12-2025 00:34	6,60,689.95	6,60,689.94	Home Buyer/ Allottee	-	No	0.003%	-	-	0.01	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3196	ARL_FORM_CA_3248	107716, 51885	107716, 51885	0209-0-L0144	AVINASH CHANDRA S/O M L AGRAWAL ASHIT AGARWAL S/O AVINASH CHANDRA	AGRA	03-12-2025 00:34	-		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
3197	ARL_FORM_CA_3896		171467	3642-0-K7/A12/0407	ROHIT AGARWAL	Lucknow	03-12-2025 00:35	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3198	ARL_FORM_CA_3861		297223	3506-0-M/01A/0051	Vandana	Lucknow	03-12-2025 00:35	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3199	ARL_FORM_CA_3937		128992	0102-26-1002	Nakul Chopra & Nidhi Gera	Sonipat	03-12-2025 00:36	78,99,297.12	65,18,742.12	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	13,80,555.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3200	ARL_FORM_CA_1803	Claim pertaining to other entity	Claim pertaining to other entity	Antech Tamasr	Greater Noida	03-12-2025 00:36	14,15,759.72			Home Buyer/ Allottee	-	No	0.000%	-	-	14,15,759.72	-	Claim Pertaining to Other Entity	
3201	ARL_FORM_CA_3941		107553	3002-PD2-D/02/04	RAJESH KUMAR SHAHI	LUCKNOW UTTAR PRADESH	03-12-2025 00:39	15,84,208.33	15,43,928.83	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	40,279.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3202	ARL_FORM_CA_3907		168439	3641-0-K6/A22/0612	JYOTI SHANKAR SHARMA	Lucknow	03-12-2025 00:39	3,83,277.26	3,83,277.26	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3203	ARL_FORM_CA_3944		292514	3804-P-02/068	Gaurav Chaurasia	Lucknow	03-12-2025 00:40	58,85,967.57	21,96,973.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	36,88,994.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3204	ARL_FORM_CA_3949		134911	3804-P-01/0080	MANEESH BAGERA	LUCKNOW	03-12-2025 00:40	21,34,878.19	12,12,323.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	9,22,555.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3205	ARL_FORM_CA_3952		93836	3003-0-B7/01/01	ARPANA SAHU	LUCKNOW	03-12-2025 00:43	5,61,146.85	5,60,089.85	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	1,057.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3206	ARL_FORM_CA_3692		188077	3866-0-A9/02/08	Pramila Upadhyay	Lucknow	03-12-2025 00:43	9,41,113.09	4,46,419.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	4,94,694.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3207	ARL_FORM_CA_3957		198924	0537-0-B2/02/06	Sanjay Kumar Gupta	Lucknow	03-12-2025 00:45	18,72,674.46	18,72,674.46	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3208	ARL_FORM_CA_3954		164440	3641-0-K6/A21/0612	GOPAL TRIVEDI	LUCKNOW	03-12-2025 00:45	3,87,316.71	3,87,316.71	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3209	ARL_FORM_CA_3939		109576	3504-0-L/04/0035	ANSHU RASTOGI	LUCKNOW	03-12-2025 00:46	11,54,785.97	11,09,509.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	45,276.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3210	ARL_FORM_CA_3961		285351	0570-0-H/28/0069	Vishal Baranwal, Shobha Baranwal & Amisha Baranwal	Lucknow	03-12-2025 00:46	51,89,862.61	39,69,387.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	12,20,475.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3211	ARL_FORM_CA_3966		284470	0570-0-H/28/0109	Sonali Agarwal	LUCKNOW	03-12-2025 00:49	15,11,569.99	15,11,569.99	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3212	ARL_FORM_CA_3900	15749307	15749307	0201-0-A7/0018	KAMLESH KUMARI MADAN	DELHI	03-12-2025 00:50	50,55,528.47	50,55,528.47	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3213	ARL_FORM_CA_3860		106473	4004-T-01/0316	Prateek jindal	lucknow	03-12-2025 00:50	44,63,689.53	44,63,689.53	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3214	ARL_FORM_CA_3968		96952	3003-0-F4/01/01	Chandra Kishore Varshney	Lucknow	03-12-2025 00:59	4,98,938.21	4,97,154.51	Home Buyer/ Allottee	-	No	0.002%	-	-	1,783.70	-	-	Claim is verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3215	ARL_FORM_CA_3967		133227	0122-E-4282	SANDEEP TALWAR	SONIPAT	03-12-2025 00:52	58,61,535.70	16,48,203.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	42,12,932.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3216	ARL_FORM_CA_2011		277696	3802-N-03/0155A	MANORAMA SINGH	LUCKNOW	03-12-2025 00:53	12,44,268.86	12,44,268.86	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3217	ARL_FORM_CA_3903		99420	0502-0-E/2/0082	Mala Srivastava, Mudit Srivastava & Vikrant Srivastava (Minor)	Lucknow	03-12-2025 00:53	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3218	ARL_FORM_CA_3977		288724	3804-P-02/016	MEENA DEVI	LUCKNOW	03-12-2025 00:54	27,84,612.06	27,84,612.06	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3219	ARL_FORM_CA_3958	Claim pertaining to other entity	Claim pertaining to other entity	SU NIL KUMAR SHARMA	GHAZIABAD	03-12-2025 00:55	14,45,493.56			Home Buyer/ Allottee	-	No	0.000%	-	-	14,45,493.56	-	Claim Pertaining to Other Entity	
3220	ARL_FORM_CA_3976		286982	0570-0-H/29/0064	Bhavya Enterprises	Lucknow	03-12-2025 00:55	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3221	ARL_FORM_CA_3855		183803	3018-UG-0009	Satyendra kumar	LUCKNOW	03-12-2025 00:58	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3222	ARL_FORM_CA_3953		259106	3802-N-03/0242	GUNJAN YADAV	LUCKNOW	03-12-2025 00:59	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3223	ARL_FORM_CA_3921	Claim pertaining to other entity	Claim pertaining to other entity	Mrs. Anuradha Singh	Gautambudh Nagar	03-12-2025 01:00	39,61,012.33			Home Buyer/ Allottee	-	No	0.000%	-	-	39,61,012.33	-	Claim Pertaining to Other Entity	
3224	ARL_FORM_CA_3987		294362	3802-N-05/0100	RAJKUMAR SHARMA	LUCKNOW	03-12-2025 01:00	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3225	ARL_FORM_CA_3942		288359	0501-0-C/1/0039	SUNDER LAL KALRA	LUCKNOW	03-12-2025 01:00	81,17,309.04	7,47,276.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	73,70,033.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3226	ARL_FORM_CA_3981		293658	3804-P-04/0093	Shivendra Pratap Singh	Lucknow	03-12-2025 01:00	30,67,914.91		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	30,67,914.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3227	ARL_FORM_CA_3986		137976	0225-R-0053	Ajay kumar	Agra	03-12-2025 01:01	78,01,738.82	78,00,638.82	Home Buyer/ Allottee	-	No	0.036%	-	-	-	-	1,100.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3228	ARL_FORM_CA_3946		202571	3653-0-T3/01/0012A	SUMIT KUMAR VERMA	LUCKNOW	03-12-2025 01:01	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3229	ARL_FORM_CA_3965	Claim pertaining to other entity	Claim pertaining to other entity	SUBHASH PRASAD	Greater Noida	03-12-2025 01:01	45,67,694.31			Home Buyer/ Allottee	-	No	0.000%	-	-	45,67,694.31	-	Claim Pertaining to Other Entity	
3230	ARL_FORM_CA_3975		296740	0501-0-J/1/0037	APOLLO PROPERTIES AND ESTATES PVT. LTD.	Lucknow	03-12-2025 01:03	8,71,929.89		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	8,71,929.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3231	ARL_FORM_CA_3993		219933	3805-Q-02/0348	MOHAMMAD IBRAHIM	LUCKNOW	03-12-2025 01:04	37,20,127.51	37,20,127.51	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3232	ARL_FORM_CA_3994		284495	0570-0-H/28/0028	SONALI AGARWAL	LUCKNOW	03-12-2025 01:04	21,32,363.02	21,32,363.02	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3233	ARL_FORM_CA_3909		110309	4004-T-01/0020	Sadhana Gupta	Lucknow	03-12-2025 01:04	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3234	ARL_FORM_CA_3995		141888	0162-B-0410	VIJAY JINDAL AND RIDIMA JINDAL	MOHALI	03-12-2025 01:04	40,31,843.86	7,83,804.66	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	32,48,039.20	Duplicate Claim - Latest claim has been verified.
3235	ARL_FORM_CA_3367		165934	3641-0-K6/A3/0405	SATVINDER SINGH	LUDHIANA	03-12-2025 01:06	2,15,250.00	2,15,000.00	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	250.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3236	ARL_FORM_CA_3996		95334	0502-0-C/1/0064	ARCHANA SAGAR	LUCKNOW	03-12-2025 01:06	2,00,00,000.00	5,32,968.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,94,67,032.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3237	ARL_FORM_CA_3990		119872	3018-AG-0073	AEJAZ AHMED KHAN	LUCKNOW	03-12-2025 01:06	29,44,487.26	27,91,326.19	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,53,161.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3238	ARL_FORM_CA_3999		146231	3805-Q-03/0300	ANUSHREE RASTOGI	LUCKNOW	03-12-2025 01:09	66,19,110.70	34,91,976.77	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	31,27,133.93	Duplicate Claim - Latest claim has been verified.
3239	ARL_FORM_CA_3978		211385	3014-0-J/05/04	Nidhi Vishnoi	Lucknow	03-12-2025 01:09	11,20,918.78	11,20,018.78	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3240	ARL_FORM_CA_4003		295929	3506-0-M/01A/0029	ANIL KUMAR AGARWAL	LUCKNOW	03-12-2025 01:09	29,64,959.53		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	29,64,959.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3241	ARL_FORM_CA_3417		84633	0505-0-C/5/010/FF	Reeta Katyal	Lucknow	03-12-2025 01:11	11,05,674.04	10,99,824.04	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	5,850.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3242	ARL_FORM_CA_4017				SUSHMA KATYAL	LUCKNOW	03-12-2025 01:13	27,59,201.04		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	27,59,201.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

3243	ARIL_FORM_CA_4004		115878	3504-0-L/04/0049	M D PROJECTS PVT LTD	Lucknow	03-12-2025 01:13	15,63,563.84		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	15,63,563.84	-	Duplicate Claim - Latest claim has been verified.
3244	ARIL_FORM_CA_3964		279663	3502-0-L/04/0052	Manoj Yadav	Lucknow	03-12-2025 01:14	68,08,282.14		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	68,08,282.14	-	Duplicate Claim - Latest claim has been verified.
3245	ARIL_FORM_CA_4020		286994	0570-0-H/28/0065	Bhavya Enterprises	Lucknow	03-12-2025 01:15	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3246	ARIL_FORM_CA_3988		140520	3504-0-L/03/0032	Vandana Kapoor	Lucknow	03-12-2025 01:15	11,62,415.34	2,97,878.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	8,64,537.34	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3247	ARIL_FORM_CA_3959		165682	3803-O-04/0384	RAJAT YADAV	LUCKNOW	03-12-2025 01:16	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3248	ARIL_FORM_CA_3989		109570	3502-0-L/08/0073	ANSHU RASTOGI	LUCKNOW	03-12-2025 01:28	8,58,173.03	8,58,173.03	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3249	ARIL_FORM_CA_4031		131855	1306-0-UG/101	VIKRAM KUMAR BERRY	SONIPAT	03-12-2025 01:28	30,94,324.12		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	30,94,324.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3250	ARIL_FORM_CA_4035		192589	3653-0-GF/0011	DEEPAK KHANNA	LUCKNOW	03-12-2025 01:28	44,20,361.87	44,20,361.87	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3251	ARIL_FORM_CA_3991		114950	3002-PO2-C/10/02	Hemant Dayal	Lucknow	03-12-2025 01:21	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3252	ARIL_FORM_CA_4009		137531	0222-R-0346	ABHILESH KUMAR SINGH BHADAURIA	AGRA	03-12-2025 01:21	11,40,270.00	9,61,091.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,79,179.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3253	ARIL_FORM_CA_4042		175529	3803-O-02/0229	RAMSWAROOP YADAV	Lucknow	03-12-2025 01:22	51,60,162.78	36,03,924.00	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	15,56,238.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3254	ARIL_FORM_CA_4043		113327	3014-0-L/04/04	SANDEEP KUMAR RATHORE	LUCKNOW	03-12-2025 01:23	43,87,496.82	43,87,496.82	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3255	ARIL_FORM_CA_4002		164975	3644-0-K2/A1/1011	AMIT KUMAR TIWARI	LUCKNOW	03-12-2025 01:23	2,55,947.00	2,55,947.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3256	ARIL_FORM_CA_4044		284498	0570-0-H/28/0097	sonali agarwal	LUCKNOW	03-12-2025 01:23	21,32,363.02	21,32,363.02	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3257	ARIL_FORM_CA_4041		127827	0102-18-0901	ABHIJIT SINGH	SONEPAT	03-12-2025 01:24	41,05,679.22	36,86,818.88	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	4,18,860.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3258	ARIL_FORM_CA_3928		286604	3807-O-02/0091	RAJ NARAYAN SINGH	LUCKNOW	03-12-2025 01:24	67,58,986.40	39,95,975.00	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	27,63,011.40	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3259	ARIL_FORM_CA_3828		148411	3804-P-02/015	Prachi Tripathi	Lucknow	03-12-2025 01:25	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3260	ARIL_FORM_CA_4045	Claim pertaining to other entity	Claim pertaining to other entity		AMIT SHARMA	Ghaziabad	03-12-2025 01:26	30,86,159.22		Home Buyer/ Allottee	-	No	0.000%	-	-	-	30,86,159.22	-	Claim Pertaining to Other Entity
3261	ARIL_FORM_CA_4037		105215	3002-PO2-A/09/01	Mr. Sujeet Kumar Singh & Mrs. Gunjan Singh	Lucknow	03-12-2025 01:27	21,22,374.09	15,90,377.88	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	5,31,996.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3262	ARIL_FORM_CA_4010		292049	0570-0-H/28/0010	SYED IBNEY ABBAS AND SYEDA ABIDA MARIYAM RIZVI	Lucknow	03-12-2025 01:27	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Registry already Completed
3263	ARIL_FORM_CA_4052		198623	3805-O-04/0137	ROHIT SACHDEVA AND SHRUTEE SACHDEVA	LUCKNOW	03-12-2025 01:27	18,47,465.75		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	18,47,465.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3264	ARIL_FORM_CA_4048		291288	0502-0-C/3/0066	ANAMIKA SINGH	LUCKNOW	03-12-2025 01:29	38,16,783.17		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	38,16,783.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3265	ARIL_FORM_CA_2813		118048	3503-0-K/02/0168	ALKA SRIVASTAVA	LUCKNOW	03-12-2025 01:30	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
3266	ARIL_FORM_CA_4055		162194	3642-0-K7/A9/0801	ARUN KUMAR DUBEY	Lucknow	03-12-2025 01:30	2,31,025.00	2,31,025.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3267	ARIL_FORM_CA_4034		286208	0570-0-H/28/0099	TEJ PRATAP TIWARI	LUCKNOW	03-12-2025 01:31	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3268	ARIL_FORM_CA_4067		165757	3641-0-K6/83/0201	ANOOP SHARMA	LUCKNOW	03-12-2025 01:32	2,49,629.79	2,02,917.81	Home Buyer/ Allottee	-	No	0.001%	-	-	-	46,711.98	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3269	ARIL_FORM_CA_4033	Claim pertaining to other entity	Claim pertaining to other entity		Manju Kapur	Greater Noida	03-12-2025 01:32	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
3270	ARIL_FORM_CA_4005	1014A00064		0302-C-0030	ANJALI JAIN	JODHPUR	03-12-2025 01:32	30,98,536.38	15,58,556.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	15,39,980.38	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3271	ARIL_FORM_CA_4054		296830	3524-0-L/02/0195	AYUSH SRIVASTAVA	LUCKNOW	03-12-2025 01:32	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3272	ARIL_FORM_CA_4059	Claim pertaining to other entity	Claim pertaining to other entity		MRS. TANUSHREE LAHOTY	Greater Noida	03-12-2025 01:34	43,37,327.94		Home Buyer/ Allottee	-	No	0.000%	-	-	-	43,37,327.94	-	Claim Pertaining to Other Entity
3273	ARIL_FORM_CA_4049		238462	3803-O-38/0220A	Sanju Nayak, Asha Tiwari, Kiran Tiwari	Lucknow	03-12-2025 01:34	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3274	ARIL_FORM_CA_3694		238324	3804-P-02/0010B	GOVIND SAXENA	LUCKNOW	03-12-2025 01:36	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3275	ARIL_FORM_CA_4064		295930	3506-0-M/01A/0063	ANIL KUMAR AGARWAL	LUCKNOW	03-12-2025 01:37	14,69,543.67		Home Buyer/ Allottee	-	No	0.000%	-	-	-	14,69,543.67	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3276	ARIL_FORM_CA_4053		287970	0566-0-020	GANGOTRI VIHAR SAHKARI AWAS SAMITI LTD	LUCKNOW	03-12-2025 01:37	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3277	ARIL_FORM_CA_4063		111217	3502-0-L/08/0041	SHALINI VERMA	LUCKNOW	03-12-2025 01:37	37,76,762.08	2,98,258.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	34,78,504.08	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3278	ARIL_FORM_CA_3783		282085	3502-0-L/08/0241	INDIA REALTY PRIVATE LIMITED	LUCKNOW	03-12-2025 01:38	25,73,587.59		Home Buyer/ Allottee	-	No	0.000%	-	-	-	25,73,587.59	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3279	ARIL_FORM_CA_4061		115516	3502-0-L/02/0211	MD PROJECTS PRIVATE LIMITED	LUCKNOW	03-12-2025 01:38	12,89,299.54		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	12,89,299.54	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3280	ARIL_FORM_CA_4068		297311	3506-0-M/01A/0060	NAND KISHORE SONKAR	Lucknow	03-12-2025 01:39	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3281	ARIL_FORM_CA_4065		93219	0517-D-05/06	SUDHANSHU RASTOGI HUF	LUCKNOW	03-12-2025 01:40	47,78,266.29	26,97,084.71	Home Buyer/ Allottee	-	No	0.012%	-	-	-	20,81,181.58	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3282	ARIL_FORM_CA_4015	Claim pertaining to other entity	Claim pertaining to other entity		AJAY PRATAP SONKAR	GREATER NOIDA	03-12-2025 01:40	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
3283	ARIL_FORM_CA_4070		94491	3003-O-F2/02/03	RAJESH NARAIN SINGH	LUCKNOW	03-12-2025 01:40	7,69,595.19	4,95,858.24	Home Buyer/ Allottee	-	No	0.002%	-	-	-	2,53,736.95	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3284	ARIL_FORM_CA_3375		110217	3503-0-K/01/0025	INDIA REALTY PRIVATE LIMITED	LUCKNOW	03-12-2025 01:40	7,13,397.19	13,655.00	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	6,99,742.19	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3285	ARIL_FORM_CA_3510		192262	3866-0-K7/GF/04	LAXMI SAXENA & PRAGATI SAXENA	LUCKNOW	03-12-2025 01:41	15,93,635.14	15,93,635.14	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3286	ARIL_FORM_CA_3888	243366, 243368		3802-N-01/0115, 3802-N-01/0116	SURENDRA KUMAR SINGH CHAUHAN and MEENU SINGH	LUCKNOW	03-12-2025 01:42	37,35,306.76		Home Buyer/ Allottee	-	No	0.000%	-	-	-	37,35,306.76	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3287	ARIL_FORM_CA_3556		110201	3503-0-K/02/0153	INDIA REALTY PRIVATE LIMITED	LUCKNOW	03-12-2025 01:42	7,76,346.31	43,308.00	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	7,33,038.31	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3288	ARIL_FORM_CA_4062		278942	3505-0-J/01/EA50	Mrs. Kusum Yadav	Lucknow	03-12-2025 01:43	22,87,190.26		Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,87,190.26	-	Registry already Completed
3289	ARIL_FORM_CA_3090		65127	0501-0-C/4/0131	PRATIBHA GARG	lucknow	03-12-2025 01:44	75,15,006.24		Home Buyer/ Allottee	-	No	0.000%	-	-	-	75,15,006.24	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3290	ARIL_FORM_CA_3715		110218	3503-0-K/02/0197	INDIA REALTY PRIVATE LIMITED	LUCKNOW	03-12-2025 01:44	11,54,677.89	1,70,194.00	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	9,84,483.89	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3291	ARIL_FORM_CA_2246		143362	3611-K-81/GF07	SUMAN RAI	lucknow	03-12-2025 01:44	9,17,816.40	8,61,357.40	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	76,459.00	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3292	ARIL_FORM_CA_4078		245351	3803-O-04/0030	Sanju Nayak, Asha Tiwari, Kiran Tiwari	Lucknow	03-12-2025 01:46	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3293	ARIL_FORM_CA_3980		51545	0201-0-GF12A	Ashok Kumar Bansal	Rundli Sonipat Haryana	03-12-2025 01:46	21,36,693.65	6,02,711.77	Home Buyer/ Allottee	-	No	0.003%	-	-	-	15,33,981.88	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3294	ARIL_FORM_CA_4077		245358	3803-O-02/0262A	Sudesh Khanna	Lucknow	03-12-2025 01:48	19,98,451.95	2,92,158.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	16,46,293.95	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3295	ARIL_FORM_CA_4082		177138	0103-0-241201	Alok Kumar Gupta	Sonepat	03-12-2025 01:48	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3296	ARIL_FORM_CA_4071		286652	0057-0-1422	Ashish Kumar S/o Bir Singh and Neeraj W/o Ashish Kumar	S.A.S Nagra, Mohali, Punjab	03-12-2025 01:49	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3297	ARIL_FORM_CA_1648		292950	0162-A-0058	Monika Jindal	Mohali, SAS Nagar, Punjab	03-12-2025 01:49	12,10,88,188.52		Home Buyer/ Allottee	-	No	0.000%	-	-	-	12,10,88,188.52	-	Duplicate Claim - Latest claim has been verified.
3298	ARIL_FORM_CA_4075		232313	3802-N-03/0258	ANIL KUMAR MISHRA	LUCKNOW	03-12-2025 01:50	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3299	ARIL_FORM_CA_3799		122548	3018-AG-0054	ARVIND GHAI	Lucknow	03-12-2025 01:50	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3300	ARIL_FORM_CA_4072		292027	3802-N-02/0174B	Anjana Devi	Lucknow	03-12-2025 01:51	16,76,578.98		Home Buyer/ Allottee	-	No	0.000%	-	-	-	16,76,578.98	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3301	ARIL_FORM_CA_4087		295887	0502-0-G/7/0081	DURGESH PRAJAPATI	LUCKNOW	03-12-2025 01:52	14,84,245.08	14,84,245.08	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3302	ARIL_FORM_CA_4086		114948	3002-PO2-C/10/03	Geeta	Lucknow	03-12-2025 01:52	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

3303	AIRL_FORM_CA_2555		0124-0-086, 0124-0-087, 0124-0-0105, 0124-0-0141, 0124-0-0142, 0124-0-0143, 0124-0-0144, 0124-0-0146, 0124-0-0151, 0124-0-0163, 0124-0-0164, 0124-0-0167, 0124-0-0170, 0126-SCO-031, 0126-SCO-026	0124-0-086, 0124-0-087, 0124-0-0105, 0124-0-0141, 0124-0-0142, 0124-0-0143, 0124-0-0144, 0124-0-0146, 0124-0-0151, 0124-0-0163, 0124-0-0164, 0124-0-0167, 0124-0-0170, 0126-SCO-031, 0126-SCO-026	ATTALIKA INFRACON PVT. LTD.	Haryana	03-12-2025 01:54	14,21,56,854.90		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	14,21,56,854.90		Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3304	AIRL_FORM_CA_4030		277857	3802-N-03/0156A	Rekha Singh	Lucknow	03-12-2025 01:54	17,10,648.88	11,76,449.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	5,34,199.88		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3305	AIRL_FORM_CA_4091		134176	3631-SME-I/83-0701	DR NEELESH KUMAR SRIVASTAVA AND DR PANKHURI SRIVASTAVA	lucknow	03-12-2025 01:54	65,96,240.80		Home Buyer/ Allottee	-	No	0.000%	-	-	65,96,240.80	-	-		Registry already Completed
3306	AIRL_FORM_CA_4084		108509	3503-0-K/02/0116	Shashi Singh	Lucknow	03-12-2025 01:54	15,40,753.96	15,14,964.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	25,789.96		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3307	AIRL_FORM_CA_4096		294114	3802-N-02/0272	UMANG SHARMA	LUCKNOW	03-12-2025 01:55	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-		Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3308	AIRL_FORM_CA_4067		288466	3802-N-02/0136	KHUSHI RAM	LUCKNOW	03-12-2025 01:56	20,74,621.07	8,21,781.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	12,52,840.07		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3309	AIRL_FORM_CA_4097		157089	3611-K-II/GF06	Ritesh Bajpai	Lucknow	03-12-2025 01:56	13,80,315.07	8,09,515.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	5,70,800.07		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3310	AIRL_FORM_CA_4094		292940	3641-0-66/A15/0707	DEEPENDRA KUMAR VAISH	LUCKNOW	03-12-2025 01:58	9,54,990.11	9,54,990.11	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-		Claim verified as per the books of account of CD made available to the resolution professional.
3311	AIRL_FORM_CA_4089		115520	3503-0-K/02/0112	MD PROJECTS PRIVATE LIMITED	LUCKNOW	03-12-2025 01:59	20,46,069.86	4,89,713.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	15,56,356.86		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3312	AIRL_FORM_CA_3947		122876	3018-AG-0059	Mr. Rahul Ghai	Lucknow	03-12-2025 01:59	6,65,458.00	6,61,331.00	Homebuyers/ Allottees - Registry and possession	-	I am out	0.000%	-	-	-	-	4,127.00		Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3313	AIRL_FORM_CA_4011		175425	0537-0-81/02/04	Nagendra Kumar Mishra	Lucknow	03-12-2025 01:59	29,84,265.56		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	29,84,265.56		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3314	AIRL_FORM_CA_4101		150258	3804-P-02/052	SUNITA SINGH	LUCKNOW	03-12-2025 02:00	34,27,378.59	31,95,547.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	2,31,831.59		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3315	AIRL_FORM_CA_3872		217184	0102-39-0302	JOGINDER SINGH	SONIPAT	03-12-2025 02:02	36,03,009.62		Home Buyer/ Allottee	-	No	0.000%	-	-	36,03,009.62	-	-		Duplicate Claim - Latest claim has been verified.
3316	AIRL_FORM_CA_3845	Claim pertaining to other entity	Claim pertaining to other entity	Govind Kumar Mishra	Greater Noida	03-12-2025 02:02	74,57,169.11			Home Buyer/ Allottee	-	Yes	0.000%	-	-	74,57,169.11	-	-		Claim Pertaining to Other Entity
3317	AIRL_FORM_CA_4092		83632	0505-0-C/5/0152/GF	RAMESH CHANDRA GUPTA	LUCKNOW	03-12-2025 02:03	6,15,792.78	2,05,036.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	4,10,756.78		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3318	AIRL_FORM_CA_4102		297237	0501-0-(1)/0017	Adhar Buildcon India Pvt. Ltd.	Lucknow	03-12-2025 02:03	10,60,069.93		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	10,60,069.93		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3319	AIRL_FORM_CA_4112		95241	3003-0-A7/GF/07	SUMANGLA SRIVASTAVA	LUCKNOW	03-12-2025 02:04	8,81,046.82	8,81,046.82	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-		Claim verified as per the books of account of CD made available to the resolution professional.
3320	AIRL_FORM_CA_3992	19950015		0114-0-00101	SANJEEV ANAND	isonpat	03-12-2025 02:06	41,50,616.36	34,48,241.37	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	7,02,374.99		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3321	AIRL_FORM_CA_4108		121576	3621-1/A1-0803	Jyoti Srivastava	Lucknow	03-12-2025 02:06	29,99,201.71	20,76,409.57	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	9,22,792.14		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3322	AIRL_FORM_CA_4114		274721	0501-0-(-2)/0067	DOLLY	LUCKNOW	03-12-2025 02:07	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-		Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3323	AIRL_FORM_CA_4104		146233	3803-O-02/0112	ANUSHREE RASTOGI	LUCKNOW	03-12-2025 02:07	18,03,182.62	3,33,696.43	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	14,69,486.19		Duplicate Claim - Latest claim has been verified.
3324	AIRL_FORM_CA_4117		285692	3804-P-02/0075A	PEEYUSH KUMAR ANAND	LUCKNOW	03-12-2025 02:07	5,40,642.78		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,40,642.78		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3325	AIRL_FORM_CA_4118		280245	3019-0-A-CP-1A	MUKUT BUILDER PROJECT LIMITED	LUCKNOW	03-12-2025 02:08	5,34,00,000.00	1,03,00,000.00	Home Buyer/ Allottee	-	No	0.047%	-	-	-	-	4,31,00,000.00		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3326	AIRL_FORM_CA_4120		99759	0114-0-F1401	Yogendra Mohan Pelwal	Kundli	03-12-2025 02:09	25,63,605.40	25,63,605.40	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-		Claim verified as per the books of account of CD made available to the resolution professional.
3327	AIRL_FORM_CA_4122		177729	3803-O-04/0058	Sushma	Lukcnow	03-12-2025 02:12	32,17,913.12	5,38,460.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	26,79,453.12		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3328	AIRL_FORM_CA_4032		133896	3002-PD2-H/06/06	Arvind Ghai	Lucknow	03-12-2025 02:13	13,89,238.38	12,28,887.42	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	1,60,350.96		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3329	AIRL_FORM_CA_4123	Claim pertaining to other entity	Claim pertaining to other entity	Vinay Kumar Puri	Lucknow	03-12-2025 02:13	21,86,570.18			Home Buyer/ Allottee	-	No	0.000%	-	-	21,86,570.18	-	-		Claim Pertaining to Other Entity
3330	AIRL_FORM_CA_4050		198925	0537-0-82/03/06	Rajiv Gupta	Lucknow	03-12-2025 02:14	18,83,104.62	18,83,104.62	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-		Claim verified as per the books of account of CD made available to the resolution professional.
3331	AIRL_FORM_CA_4126		166831	3642-0-K7/A8/0402	SHAILENDRA KUMAR SINGH	LUCKNOW	03-12-2025 02:16	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-		Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3332	AIRL_FORM_CA_4098		234656	3805-Q-3A/0010	Rajendra Prasad Rai S/o Bashishta Narain Rai & Kaleawati Devi	Lucknow	03-12-2025 02:17	21,73,299.80		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	21,73,299.80		Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3333	AIRL_FORM_CA_4109		133874	3803-O-04/0064	ARCHANA PANDEY	LUCKNOW	03-12-2025 02:18	22,00,157.19	22,00,157.19	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-		Claim verified as per the books of account of CD made available to the resolution professional.
3334	AIRL_FORM_CA_4105		112706	4004-T-01/0103	Alok Srivastava	LuCKNOW	03-12-2025 02:18	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-		Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3335	AIRL_FORM_CA_4066		288519	0162-B-0363	Robin Saklani	Mohali	03-12-2025 02:19	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-		Registry already Completed
3336	AIRL_FORM_CA_4134		294862	3804-P-02/178	SARITA SINGH	LUCKNOW	03-12-2025 02:20	29,00,452.98	22,22,302.40	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	6,78,150.58		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3337	AIRL_FORM_CA_4121	Claim pertaining to other entity	Claim pertaining to other entity	DEVENDRA KUMAR	LUCKNOW	03-12-2025 02:20	27,87,925.10			Home Buyer/ Allottee	-	No	0.000%	-	-	27,87,925.10	-	-		Claim Pertaining to Other Entity
3338	AIRL_FORM_CA_4124		283733	0086-0-363FF	Ashish Kumar S/o Balbir singh and Neeraj W/o Ashish Kumar	S.A.S Nagar, Mohali ,Punjab	03-12-2025 02:20	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-		Registry already Completed
3339	AIRL_FORM_CA_4125		136404	3581-01-602	Mithilesh Kumar Gupta	Lucknow	03-12-2025 02:20	28,01,056.70	27,94,669.17	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	6,387.53		Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3340	AIRL_FORM_CA_3915	Claim pertaining to other entity	Claim pertaining to other entity	PRATIMA BURMAN	GREATER NOIDA	03-12-2025 02:20	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-		Claim Pertaining to Other Entity
3341	AIRL_FORM_CA_4113		217608	3014-0-L/09/04	Anju Srivastava	Lucknow	03-12-2025 02:20	8,71,226.71		Home Buyer/ Allottee	-	No	0.000%	-	-	8,71,226.71	-	-		Registry already Completed
3342	AIRL_FORM_CA_4107		295710	0066-0-5063C	Hirseerat Kaur & Karan Pal Singh	SAS NAGAR MOHALI, Punjab	03-12-2025 02:21	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-		Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3343	AIRL_FORM_CA_4135		274722	0501-0-(-2)/0068	DOLLY	LUCKNOW	03-12-2025 02:21	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-		Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3344	AIRL_FORM_CA_4056		125425	3021-GF-86	Arvind Ghai	Lucknow	03-12-2025 02:21	12,50,301.50	12,50,301.50	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-		Claim verified as per the books of account of CD made available to the resolution professional.
3345	AIRL_FORM_CA_4128		126674	3503-0-K/01/0007	RAJEEV KUMAR JAIN	LUCKNOW	03-12-2025 02:21	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-		Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3346	AIRL_FORM_CA_4139		288599	0501-0-G/4/0028	NEELAM SACHAN	LUCKNOW	03-12-2025 02:21	31,93,569.14	5,49,567.56	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	26,44,001.58		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3347	AIRL_FORM_CA_4006		134224	3807-0-P/03/0055	1. Sharad Chandra Srivastava 2. Anuradha Srivastava	LUCKNOW	03-12-2025 02:22	40,38,364.47	28,73,594.87	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	11,64,669.60		Duplicate Claim - Latest claim has been verified.
3348	AIRL_FORM_CA_4138		115524	3502-0-(08/02)20	MD PROJECTS PRIVATE LIMITED	LUCKNOW	03-12-2025 02:24	15,63,563.84	2,62,193.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	13,01,370.84		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3349	AIRL_FORM_CA_4143		105967	3504-0-(./01/0130	DEEPTI SRIVASTAVA	LUCKNOW	03-12-2025 02:24	22,86,412.65	22,44,912.65	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	41,500.00		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3350	AIRL_FORM_CA_4103		282729	0501-A/1/0240	Komal Kumar Garg	Lucknow	03-12-2025 02:24	48,85,515.49		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	48,85,515.49		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3351	AIRL_FORM_CA_3868		246098	3802-N-03/0020	Shailendra Kumar Bhatia	Lucknow	03-12-2025 02:24	30,99,796.70	12,76,765.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	18,23,031.70		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3352	AIRL_FORM_CA_4145		142583	3802-N-04/A/0019	MANISH KUMAR	LUCKNOW	03-12-2025 02:24	27,73,287.84		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	27,73,287.84		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3353	AIRL_FORM_CA_4147		267928	0103-0-241301	Ms. SURUCHI CHAUDHARY	SONIPAT, HARYANA	03-12-2025 02:25	63,78,023.80		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	63,78,024.00		Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3354	AIRL_FORM_CA_4129		109613	3503-0-K/02/0045	ANJU RASTOGI (LEGAL HEIR OF SHALABH KUMAR)	LUCKNOW	03-12-2025 02:26	14,87,426.94	4,29,673.48	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	10,57,753.46		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3355	AIRL_FORM_CA_4141		297239	0501-0-(-1)/0023	APOLLO PROPERTIES AND ESTATES PVT. LTD.	Lucknow	03-12-2025 02:26	13,66,039.83		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,66,039.83		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3356	AIRL_FORM_CA_4140		140958	3571-OLY-M/81-0905	MAMTA KUMARI JAISWAL	LUCKNOW	03-12-2025 02:28	41,68,111.68	41,68,111.68	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-		Claim verified as per the books of account of CD made available to the resolution professional.
3357	AIRL_FORM_CA_4149		262343	3631-SME-I/82-0504	UMESH SINGH	LUCKNOW	03-12-2025 02:29	46,04,811.91	26,72,070.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	19,32,741.91		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3358	AIRL_FORM_CA_2602		166587	3642-0-K7/A2/0305	VIJAY GOSWAMI, C-239, 1ST FLOOR, NIRALA NAGAR, LUCKNOW - 226020.	LUCKNOW	03-12-2025 02:29	40,000.00	40,000.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-		Claim verified as per the books of account of CD made available to the resolution professional.
3359	AIRL_FORM_CA_4156		106140	3002-PD2-A/02/03	Rummana Alavi	Lucknow	03-12-2025 02:30	12,54,096.64	11,92,719.97	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	61,376.67		Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.

1360	AIRL_FORM_CA_2847		269568	1571-OLY-M/82-0701	Shalini sengar	Lucknow	03-12-2025 02:32	45,47,985.86	27,68,662.60	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	17,79,323.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1361	AIRL_FORM_CA_4158		133662	0102-1S-0504	GURDEEP KAUR	SONIPAT	03-12-2025 02:32	46,85,623.83		Home Buyer/ Allottee	-	No	0.000%	-	-	-	46,85,623.83	-	Duplicate Claim - Latest claim has been verified.
1362	AIRL_FORM_CA_3341		245261	1803-O-038/0190A	Prem Shankar Bajpai	Lucknow	03-12-2025 02:32	26,98,225.71	17,92,524.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	9,05,701.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1363	AIRL_FORM_CA_4144		112490	3002-PD2-F/08/06	Shivam Baranwal	Lucknow	03-12-2025 02:33	22,63,101.13	10,39,812.50	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	12,03,288.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1364	AIRL_FORM_CA_4038		140697	3611-K-F2/GF05	MR.RAJENDRA PRATAP SINGH	Lucknow	03-12-2025 02:33	32,79,420.66	18,78,825.24	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	14,00,595.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1365	AIRL_FORM_CA_4142		177646	3807-D-N/02/0341	Manoj Kumar Rao	Lucknow	03-12-2025 02:33	33,93,117.61	31,40,676.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	2,52,441.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1366	AIRL_FORM_CA_4133		283620	4006-D-CF/1/0132	ramesh chandra agnihotri	Lucknow	03-12-2025 02:34	19,42,675.81	19,42,675.81	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1367	AIRL_FORM_CA_4160		115526	3503-K/02/0070	MD PROJECTS PRIVATE LIMITED	LUCKNOW	03-12-2025 02:34	27,63,362.33	2,97,843.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	24,45,519.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1368	AIRL_FORM_CA_4146		106938	3524-D-(02/0191	Saunish Singh (One of the legal heirs of Late Sh. Suneel Kumar Singh)	Lucknow	03-12-2025 02:34	12,26,000.00	12,26,000.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1369	AIRL_FORM_CA_4131	Claim pertaining to other entity	Claim pertaining to other entity		Mr Swapnil kumar Agarwal	Ghaziabad	03-12-2025 02:34	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
1370	AIRL_FORM_CA_4162		296944	1803-O-01/0053	ANAND SINGH	LUCKNOW	03-12-2025 02:35	23,11,201.32		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	23,11,201.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1371	AIRL_FORM_CA_4151		156573	0222-S-0025	SUDESH KUMAR BAKSHI	AGRA	03-12-2025 02:35	9,92,225.70	8,79,744.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	1,12,481.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1372	AIRL_FORM_CA_4166		140931	3504-D-(/03/0207	Shobhit Kacker & Deepali Kacker	Lucknow	03-12-2025 02:36	14,26,710.89	7,07,250.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	7,19,460.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1373	AIRL_FORM_CA_3970		153955	3631-SME-J/82-0202	AMIT SINGH	Lucknow	03-12-2025 02:37	52,94,210.35	52,94,210.35	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1374	AIRL_FORM_CA_2810		120754	3807-D-N/03/0157	ATAL KUMAR SRIVASTAVA	LUCKNOW	03-12-2025 02:38	42,64,311.63	27,36,347.60	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	15,07,964.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1375	AIRL_FORM_CA_4155		295712	3504-D-(/01/0020	Hari Bhai Bijabhai Rathod	Lucknow	03-12-2025 02:39	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1376	AIRL_FORM_CA_4174		184762	0114-D-G0801	MANOJ JINDAL	KUNDLI	03-12-2025 02:39	41,27,255.28	41,27,255.28	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1377	AIRL_FORM_CA_4173	284565, 284568, 284569, 284053		3018-AG-0014, 3018-AG-0077, 3018-UG-0012, 3018-GF-0004	DINESH CHANDRA AGARWAL	LUCKNOW	03-12-2025 02:40	4,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1378	AIRL_FORM_CA_4168		275471	0103-D-102801	SANDEEP GOEL	SONIPAT HARYANA	03-12-2025 02:41	72,34,530.73		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	72,34,531.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1379	AIRL_FORM_CA_4163		122339	3804-P-03/0133	RENU SINGH	LUCKNOW	03-12-2025 02:41	43,65,575.44	43,65,575.44	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1380	AIRL_FORM_CA_4172		115871	3502-D-(08/0084	M D Projects Pvt Ltd	Lucknow	03-12-2025 02:42	15,63,563.84	10,50,895.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	5,12,668.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1381	AIRL_FORM_CA_4171		180503	3803-O-038/0241	SHASHI ASTHANA	Lucknow	03-12-2025 02:42	40,38,132.56	7,17,218.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	33,20,914.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1382	AIRL_FORM_CA_4167	Claim pertaining to other entity	Claim pertaining to other entity		AJAY PRATAP SONKAR	GREATER NOIDA	03-12-2025 02:42	38,23,347.71		Home Buyer/ Allottee	-	No	0.000%	-	-	38,23,347.71	-	-	Claim Pertaining to Other Entity
1383	AIRL_FORM_CA_4176		118458	3502-D-(04/0006	RUDRA BHAN SINGH	LUCKNOW	03-12-2025 02:42	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1384	AIRL_FORM_CA_4177		115872	3504-D-(/01/0074	MD PROJECTS PRIVATE LIMITED	LUCKNOW	03-12-2025 02:43	6,52,500.00	2,28,894.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	4,22,606.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1385	AIRL_FORM_CA_4165				ASRAF ALI MADNI	LUCKNOW	03-12-2025 02:44	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1386	AIRL_FORM_CA_4081		106225	3504-D-(/01/0129	Ram Nayan Pal	Lucknow	03-12-2025 02:47	22,12,114.19	22,12,014.19	Homebuyers/ Allottees - Registry and possession	-	3 sets out	0.000%	-	-	-	-	100.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1387	AIRL_FORM_CA_4181		280200	3611-K-E1/GF08	ANITA SHARMA	LUCKNOW	03-12-2025 02:47	14,50,636.32	9,64,856.02	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	4,85,780.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1388	AIRL_FORM_CA_4095		251680	3804-P-04/0243	Priyanka Srivastava	Lucknow	03-12-2025 02:47	13,99,944.73		Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	13,99,944.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1389	AIRL_FORM_CA_4110		133243	3631-SME-J/82-GF04	Self	Lucknow	03-12-2025 02:48	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
1390	AIRL_FORM_CA_4180		235282	3014-D-(/03/04	Deepika Saxena	Lucknow	03-12-2025 02:49	49,60,670.60	45,19,078.92	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	4,41,591.68	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1391	AIRL_FORM_CA_4175	218263 (Old Customer No. 175459)		1802-N-05/0084A (Old Unit No. 4002-B-01/0052)	SUNITA BISHT	LUCKNOW	03-12-2025 02:50	19,23,649.28	13,31,323.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	5,92,326.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1392	AIRL_FORM_CA_4184		133597	3002-PD2-G/05/05	Anjani Kumar Aithana	Lucknow	03-12-2025 02:50	11,90,960.87	11,42,183.82	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	48,777.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1393	AIRL_FORM_CA_4189		295690	3802-N-05/0060	JYOTSNA ANAND	LUCKNOW	03-12-2025 02:50	22,36,497.60	22,36,497.60	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1394	AIRL_FORM_CA_3471		111491	3014-D-(/04/02	lalitha pandey	lucknow	03-12-2025 02:51	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1395	AIRL_FORM_CA_4190		291264	0502-D-G/6/0123	DINESH SACHAN	LUCKNOW	03-12-2025 02:51	18,53,305.42	7,41,301.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	11,12,004.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1396	AIRL_FORM_CA_4186		151803	0102-1E-0201	JASWANT KAUR	SONIPAT HARYANA	03-12-2025 02:52	75,08,688.18	75,08,688.18	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1397	AIRL_FORM_CA_4194		161855	3644-D-K2/A1/0212	SHWETA SINGH	LUCKNOW	03-12-2025 02:52	2,64,243.00	2,64,243.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1398	AIRL_FORM_CA_4179		109610	3503-D-K/02/0044	ANJU RASTOGI (LEGAL HEIR OF SHAILABH KUMAR)	LUCKNOW	03-12-2025 02:53	8,58,173.03	2,59,698.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	5,98,475.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1399	AIRL_FORM_CA_2990		283693	4006-D-CF/1/0019	POONAM DUBEY	LUCKNOW	03-12-2025 02:54	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1400	AIRL_FORM_CA_4196		284471	0570-D-H/28/0126	sonali agarwal	LUCKNOW	03-12-2025 02:54	14,56,655.90	14,56,655.90	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1401	AIRL_FORM_CA_4157		83902	0505-D-G/3/0104/GF	Late Shri Ram Shankar Trivedi left behind his son, Pawan Kumar Trivedi, and his grandsons, Devendra Trivedi and Ashish Trivedi, who are his legal descendants.	LUCKNOW	03-12-2025 02:55	25,40,849.11	15,05,450.17	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	10,35,398.94	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
1402	AIRL_FORM_CA_4199				Shivam Baranwal	Lucknow	03-12-2025 02:55	1,05,42,136.99		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,05,42,136.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1403	AIRL_FORM_CA_4191		291163	0091-D-628-GF	Keruna Sharma W/o Sh. Suresh Sharma And Suresh Sharma S/o Sh. Churi Lal Sharma	Ansal API, Sector 114, S.A.S Nagar, Mohali, Punjab, 140307.	03-12-2025 02:56	47,82,701.24		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	47,82,701.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1404	AIRL_FORM_CA_4201		128162	0102-1T-0703	Munendra Mohan Paliwal	Kundli	03-12-2025 02:56	27,65,798.39	27,65,798.39	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
1405	AIRL_FORM_CA_4164	Claim pertaining to other entity	Claim pertaining to other entity		AKASH GUPTA	Bulandshahr	03-12-2025 02:57	69,602.00		Home Buyer/ Allottee	-	No	0.000%	-	-	69,602.00	-	-	Claim Pertaining to Other Entity
1406	AIRL_FORM_CA_4205		123825	3804-P-02/056	Gyan Prakash Sharma	Lucknow	03-12-2025 02:58	50,91,195.99	34,96,491.10	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	15,94,704.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1407	AIRL_FORM_CA_2848	Claim pertaining to other entity	Claim pertaining to other entity		VIJAYALAKSHMI BISHT	Adjoining Greater Noida	03-12-2025 02:58	43,58,300.33		Home Buyer/ Allottee	-	No	0.000%	-	-	43,58,300.33	-	-	Claim Pertaining to Other Entity
1408	AIRL_FORM_CA_4197	Claim pertaining to other entity	Claim pertaining to other entity		MEENA BINDRA	NOIDA	03-12-2025 02:58	17,67,677.36		Home Buyer/ Allottee	-	No	0.000%	-	-	17,67,677.36	-	-	Claim Pertaining to Other Entity
1409	AIRL_FORM_CA_4188		183895	3805-O-04/0217	ANKIT GUJRAL	Lucknow	03-12-2025 02:59	14,88,714.29	6,77,717.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	8,10,997.29	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1410	AIRL_FORM_CA_4211		269134	3803-O-04/0034	MEHNAZ ABRAR	LUCKNOW	03-12-2025 03:00	12,71,491.22		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	12,71,491.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1411	AIRL_FORM_CA_4214		140390	3803-O-04/0368	Malti Singh	Lucknow	03-12-2025 03:02	31,90,420.11	27,52,455.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	4,37,965.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1412	AIRL_FORM_CA_4170		124800	3018-UG-0055	Ashok Kumar Varshney	Lucknow	03-12-2025 03:02	13,07,899.91	12,78,710.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	29,189.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1413	AIRL_FORM_CA_1514	Claim pertaining to other entity	Claim pertaining to other entity		Aanchal Sharma	Greater Noida	03-12-2025 03:03	31,81,276.18		Home Buyer/ Allottee	-	No	0.000%	-	-	31,81,276.18	-	-	Claim Pertaining to Other Entity
1414	AIRL_FORM_CA_4215		283914	0569-D-0046	KEDAR NATH SHUKLA	LUCKNOW	03-12-2025 03:03	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1415	AIRL_FORM_CA_4203		115878	3504-D-(/04/0049	M D Projects Pvt Ltd	Lucknow	03-12-2025 03:03	23,23,589.16	2,97,843.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	20,35,746.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
1416	AIRL_FORM_CA_4219		111963	3502-D-(08/0271	ASHOK KUMAR SINGH	LUCKNOW	03-12-2025 03:05	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
1417	AIRL_FORM_CA_4090		97752	0114-D-D0801	MANSI MANCHANDA	Kundli, Sonipat, Haryana	03-12-2025 03:05	62,77,933.63	40,54,391.69	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	22,23,541.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

3418	ARL_FORM_CA_4220		285250	0566-0-005	V4 DEVELOPERS PRIVATE LIMITED	LUCKNOW	03-12-2025 03:06	38,16,792.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	38,16,792.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3419	ARL_FORM_CA_4210		218898	0209-0-02072	Sandeep Sangwan	Lucknow	03-12-2025 03:06	37,80,242.27	14,35,729.93	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	23,44,512.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3420	ARL_FORM_CA_4208		297238	0501-0-(1/0039	Nikhil Raiya	Lucknow	03-12-2025 03:06	8,72,461.63		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	8,72,461.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3421	ARL_FORM_CA_4198		137523	3611-X-81/0208	Ajay Kumar	Lucknow	03-12-2025 03:07	9,84,941.56	7,54,154.52	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	2,30,787.04	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3422	ARL_FORM_CA_4224		245260	3803-O-038/0189A	Prem Shankar Bajpai	Lucknow	03-12-2025 03:07	32,58,769.88	19,28,296.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	13,30,473.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3423	ARL_FORM_CA_4225		138168	3805-Q-02/0340	GLISTEN PHARMACEUTICALS INDIA PRIVATE LIMITED C/O KRISHAN MOHAN PANDEY	Lucknow	03-12-2025 03:07	39,85,379.30	18,42,427.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	21,42,952.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3424	ARL_FORM_CA_4230		141388	3804-P-01/0126	RENU SINGH	LUCKNOW	03-12-2025 03:08	30,63,711.49	13,01,337.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	17,62,374.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3425	ARL_FORM_CA_4228		109608	3504-0-(/04/0091	ANUJ RASTOGI (LEGAL HEIR OF SHALABH KUMAR)	LUCKNOW	03-12-2025 03:08	16,55,206.24	6,00,057.50	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	10,55,148.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3426	ARL_FORM_CA_4182		115321	3002-O-F/04/66	Dr Neena Gupta	LUCKNOW	03-12-2025 03:08	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3427	ARL_FORM_CA_3984		284896	0037-A-0514	1. Name of the financial creditor Santosh Kumari & Pawan kumar	YAMUNANAGAR	03-12-2025 03:09	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3428	ARL_FORM_CA_4221	284571, 284572, 284575, 284573, 284574, 286057, 286056, 286055		3018-AG-0025, 3018-AG-0091, 3018-FF-0018C, 3018-GF-0031, 3018-UG-0012A, 3018-AG-0004, 3018-FF-0028B, 3018-GF-0025	RADHA AGARWAL	LUCKNOW	03-12-2025 03:09	8,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3429	ARL_FORM_CA_4152		118860	3018-GF-0071	SUNITA CHAUHAN	LUCKNOW	03-12-2025 03:10	9,21,695.21	8,45,025.17	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	76,670.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3430	ARL_FORM_CA_4227		123336	3804-P-03/0135	ANIL KUMAR SINGH	LUCKNOW	03-12-2025 03:10	2,03,05,002.03	8,55,395.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	1,94,49,607.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3431	ARL_FORM_CA_4239		295806	3803-O-04/0023	ADARSHI DEVI	LUCKNOW	03-12-2025 03:10	18,50,341.91	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	18,50,341.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3432	ARL_FORM_CA_4231				SHEEVAM RASTOGI	LUCKNOW	03-12-2025 03:11	41,45,779.52		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	41,45,779.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3433	ARL_FORM_CA_4223		146117	3814-GF-F/03/0025	DEVENDRA KUMAR	LUCKNOW	03-12-2025 03:12	38,17,313.78	24,01,020.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	14,16,293.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3434	ARL_FORM_CA_4242		118273	3802-N-02/0170	NITISH KUMAR OJHA	LUCKNOW	03-12-2025 03:12	42,48,633.74	23,55,946.97	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	18,92,686.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3435	ARL_FORM_CA_4229		122438	0103-0-310003	Jee Sukh Ram Khedar	Sonipat	03-12-2025 03:13	54,72,327.79	54,72,327.79	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3436	ARL_FORM_CA_4085		53415	0103-0-090504	VIJAY DHINGRA	Sonipat, Kundli	03-12-2025 03:15	64,07,589.88		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	64,07,590.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3437	ARL_FORM_CA_4243		111962	3502-O-(08/0272	ASHOK KUMAR SINGH	LUCKNOW	03-12-2025 03:15	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3438	ARL_FORM_CA_4116		136826	3611-X-82/GF08	Sriendra Singh, Reeta Singh	Lucknow	03-12-2025 03:15	15,27,032.36	13,83,096.77	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	1,53,935.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3439	ARL_FORM_CA_4264		190102	3652-0-5-102	Sandeep seth	Lucknow	03-12-2025 03:16	15,39,447.99	10,10,503.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	5,28,944.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3440	ARL_FORM_CA_4241		146584	3502-O-(08/0125	HARISH KUMAR	LUCKNOW	03-12-2025 03:17	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3441	ARL_FORM_CA_4246		132035	0102-16-0101	BALWANT SINGH	SONIPAT HARYANA	03-12-2025 03:17	75,08,688.18	70,47,681.35	Home Buyer/ Allottee	-	No	0.032%	-	-	-	-	4,61,006.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3442	ARL_FORM_CA_4245		111961	3503-0-K/02/0121	ASHOK KUMAR SINGH	LUCKNOW	03-12-2025 03:17	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3443	ARL_FORM_CA_4247		132414	0102-15-0203	PARAMJEET SINGH NEOTE	SONIPAT	03-12-2025 03:18	40,66,887.06	21,35,777.06	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	19,31,110.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3444	ARL_FORM_CA_4248		253859	3803-O-02/0126A	Pradeep Kumar Gupta	Lucknow	03-12-2025 03:19	23,22,759.51	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	23,22,759.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3445	ARL_FORM_CA_4204		279545	0501-0-A/2/249K	ARTI SAXENA	LUCKNOW	03-12-2025 03:19	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3446	ARL_FORM_CA_4252		137999	3621-(/A1-0802	HARMESH SAWHNEY	Lucknow	03-12-2025 03:19	28,45,567.12		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	28,45,567.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3447	ARL_FORM_CA_4249		296945	3571-OLY-M/82-0703	ANAND SINGH	LUCKNOW	03-12-2025 03:20	49,94,826.28	49,59,827.28	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	34,999.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3448	ARL_FORM_CA_3824		172078	3641-0-66/A13/GF02	Maimoona Khatoon	Lucknow	03-12-2025 03:20	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3449	ARL_FORM_CA_4250		129643	3807-0-O/03/0068	Subodh Kumar	Lucknow	03-12-2025 03:20	28,37,813.44	28,37,813.44	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3450	ARL_FORM_CA_4254		218831	3561-0-C1/02/06	Nivedita Tripathi	Lucknow	03-12-2025 03:22	8,54,874.25	6,23,222.43	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	2,31,651.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3451	ARL_FORM_CA_3948		102301	3002-0-H/07/01	Lalit Priya Seth	Pune	03-12-2025 03:22	10,98,065.77	10,81,429.27	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	16,636.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3452	ARL_FORM_CA_4251		136106	3807-O-(03/0197	MERAJ BANO	LUCKNOW	03-12-2025 03:23	53,41,865.75	27,73,607.73	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	25,68,258.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3453	ARL_FORM_CA_4257		120220	3621-(/82-0204	Vismita Pandey	Lucknow	03-12-2025 03:23	34,97,978.41	34,97,978.41	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3454	ARL_FORM_CA_4256		285691	3804-P-02/0074A	AWADHESH KUMAR	LUCKNOW	03-12-2025 03:23	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3455	ARL_FORM_CA_4253		170008	3641-0-66/A9/0512	DHEERAJ JHINGRAN	LUCKNOW	03-12-2025 03:23	3,83,277.26	3,83,277.26	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3456	ARL_FORM_CA_4255		294334	0570-0-H/28/0135	Mrs. Archana Devi	Lucknow	03-12-2025 03:26	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3457	ARL_FORM_CA_4258		261220	3803-O-038/0103	KEDAR NATH SHUKLA	LUCKNOW	03-12-2025 03:27	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3458	ARL_FORM_CA_4261		180385	0103-0-250801	Gulshan Gaba	Sonipat	03-12-2025 03:30	31,57,300.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	31,57,300.00	-	Registry already Completed
3459	ARL_FORM_CA_4265		288943	3807-0-O/02/0081	ANITA SHARMA	LUCKNOW	03-12-2025 03:30	43,05,584.25	28,04,410.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	15,01,174.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3460	ARL_FORM_CA_4260		142834	3804-P-04/0024	VEENA	LUCKNOW	03-12-2025 03:30	18,63,870.52	3,28,820.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	15,15,050.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3461	ARL_FORM_CA_4268		111967	3006-SE2-A/11/03	PRAVEEN SHUKLA	LUCKNOW	03-12-2025 03:31	43,49,536.40	43,49,536.40	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3462	ARL_FORM_CA_4185		120038	3018-FF-0032	SANJAY DEVKISHAN TANEJA	LUCKNOW (U.P.)	03-12-2025 03:32	15,09,329.92	11,58,612.50	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	3,50,717.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3463	ARL_FORM_CA_4266	Claim pertaining to other entity	Claim pertaining to other entity		LALITH SINGH NEGI	GREATERNOIDA	03-12-2025 03:33	43,81,197.47		Home Buyer/ Allottee	-	No	0.000%	-	-	-	43,81,197.47	-	Claim Pertaining to Other Entity
3464	ARL_FORM_CA_4025		112584	3522-0-(06/B095	Colonel Vikas Pandey	Lucknow	03-12-2025 03:34	1,50,17,490.66	97,87,314.22	Home Buyer/ Allottee	-	No	0.045%	-	-	-	-	52,30,176.44	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3465	ARL_FORM_CA_4271		138123	3504-0-(/03/0188	NEERAJ KUMAR SINGH	LUCKNOW	03-12-2025 03:34	14,95,006.03	7,88,196.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	7,06,810.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3466	ARL_FORM_CA_4273		167933	3641-0-66/A9/0301	Laxmi Agarwal	Lucknow	03-12-2025 03:35	3,85,453.56	3,85,453.56	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3467	ARL_FORM_CA_4278		132991	0102-16-0404	PARAMJIT SINGH NEOTE	SONIPAT	03-12-2025 03:37	41,43,131.74	21,31,757.74	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	20,11,374.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3468	ARL_FORM_CA_4270		133160	3807-0-N/03/0155	Mrs ANURADHA SHARMA	LUCKNOW	03-12-2025 03:37	21,51,076.99	12,19,468.82	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	9,31,608.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

3469	AIRL_FORM_CA_4277	2018-FF-0019 2018-FF-0002 2018-FF-0019A 2018-FF-0019B 2018-FF-0041 2018-FF-0040A 2018-FF-0018B 2018-FF-0002A 2018-AG-0050 2018-FF-0017 2018-GF-0002 2018-GF-0005 2018-FF-0037A 2018-GF-0015 2018-FF-0023 2018-UG-0002 2018-AG-0076 2018-FF-0034A 2018-FF-0028 2018-UG-0092 2018-FF-0027C 2018-FF-0026 2018-FF-0039	2018-FF-0019 2018-FF-0002 2018-FF-0019A 2018-FF-0019B 2018-FF-0041 2018-FF-0040A 2018-FF-0018B 2018-FF-0002A 2018-AG-0050 2018-FF-0017 2018-GF-0002 2018-GF-0005 2018-FF-0037A 2018-GF-0015 2018-FF-0023 2018-UG-0002 2018-AG-0076 2018-FF-0034A 2018-FF-0028 2018-UG-0092 2018-FF-0027C 2018-FF-0026 2018-FF-0039	MAYANK AGARWAL	LUCKNOW	03-12-2025 03:37	23,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-		-	23,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3470	AIRL_FORM_CA_4007		122808	0164-0-271GF	MANOJ BATRA / SIMRAN GIRDHAR	MOHALI	03-12-2025 03:38	84,03,300.00		Home Buyer/ Allottee	-	No	0.000%	-		-	84,03,300.00	-	Duplicate Claim - Latest claim has been verified.
3471	AIRL_FORM_CA_4285		274426	0566-0-175	RAGHVENDRA SINGH	LUCKNOW	03-12-2025 03:39	2,24,63,520.00		Home Buyer/ Allottee	-	No	0.000%	-		-	2,24,63,520.00	-	Registry already Completed
3472	AIRL_FORM_CA_4264				Harjit Kaur	SAS Nagar	03-12-2025 03:40	75,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-		-	-	75,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3473	AIRL_FORM_CA_4287		135646	1803-CI-04/0264	Mohit Yadav and Savitra Yadav	lucknow	03-12-2025 03:40	75,59,546.78	57,26,465.95	Home Buyer/ Allottee	-	No	0.026%	-		-	-	18,33,080.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3474	AIRL_FORM_CA_4288		243803	1805-CI-38/0011	SUMIT PRATAP SINGH	LUCKNOW	03-12-2025 03:41	35,73,655.12		Home Buyer/ Allottee	-	No	0.000%	-		-	-	35,73,655.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3475	AIRL_FORM_CA_3918		146591	0502-0-0/2/0148	PARESH PRASAD	Lucknow	03-12-2025 03:42	6,04,17,809.57	4,21,69,985.17	Home Buyer/ Allottee	-	No	0.193%	-		-	-	1,84,67,924.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3476	AIRL_FORM_CA_4282		247879	0547-0-CBD-SER.APT-2	One Place Infrastructure Pvt. Ltd.	Lucknow	03-12-2025 03:42	9,55,12,085.34	4,37,60,487.00	Home Buyer/ Allottee	-	No	0.201%	-		-	-	5,17,51,598.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3477	AIRL_FORM_CA_4106		128349	3503-0-K/02/0205	SHAILENDRA KUMAR SINGH AND LATE JAGANNATH PRASAD PANDEY	Lucknow	03-12-2025 03:42	17,46,983.00	3,42,685.00	Home Buyer/ Allottee	-	No	0.002%	-		-	-	14,04,298.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3478	AIRL_FORM_CA_4290		289628	1804-P-02/262	AWADHESH KUMAR	LUCKNOW	03-12-2025 03:43	27,57,140.44	27,57,140.44	Home Buyer/ Allottee	-	No	0.013%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3479	AIRL_FORM_CA_4291		171856	3641-0-KG/46/0205	Vikas Verma	Lucknow	03-12-2025 03:44	6,25,352.17	4,76,881.85	Home Buyer/ Allottee	-	No	0.002%	-		-	-	1,48,470.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3480	AIRL_FORM_CA_4295		149065	1804-P-02/295	Greencare Realty & Infratech Private Limited	Lucknow	03-12-2025 03:45	61,45,703.12	27,90,205.00	Home Buyer/ Allottee	-	No	0.013%	-		-	-	33,46,498.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3481	AIRL_FORM_CA_360		249660	3631-SME-I/82-0103	Manujendra Anjan	Lucknow	03-12-2025 03:46	23,62,116.61	6,81,370.00	Home Buyer/ Allottee	-	No	0.003%	-		-	-	16,60,746.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3482	AIRL_FORM_CA_1675		291968	0057-0-0017	1. Mr. Ram Tirath Jindal s/o Late Sh. Dev Raj Jindal 2. Mrs. Monika Jindal, w/o Ram Tirath Jindal	Mohali, SAS Nagar	03-12-2025 03:53	15,26,83,978.94		Home Buyer/ Allottee	-	No	0.000%	-		-	15,26,83,978.94	-	Registry already Completed
3483	AIRL_FORM_CA_3923		194302	3653-0-T3/03/0329	SURAJ GUPTA	LUCKNOW	03-12-2025 03:54	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3484	AIRL_FORM_CA_4079		144421	0162-C-0005-AP.	Sunil Kumar Vasudev	Mohali	03-12-2025 03:58	1,12,13,416.24		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	1,12,13,416.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3485	AIRL_FORM_CA_4217		215160	1802-N-02/0043	Vipul Prasad Singh	Lucknow	03-12-2025 04:04	-		Home Buyer/ Allottee	-	No	0.000%	-		-	-	-	Duplicate Claim - Latest claim has been verified.
3486	AIRL_FORM_CA_4299		90532	3003-0-G1/GF/01	RAMA SHANKER MISHRA	LUCKNOW	03-12-2025 04:05	22,56,948.05	14,53,016.00	Home Buyer/ Allottee	-	No	0.007%	-		-	-	8,03,932.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3487	AIRL_FORM_CA_4298		130011	3504-0-L/04/0126	SUDEEP KUMAR HUF	LUCKNOW	03-12-2025 04:06	8,49,580.48	2,43,910.00	Home Buyer/ Allottee	-	No	0.001%	-		-	-	6,05,670.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3488	AIRL_FORM_CA_4232	Claim pertaining to other entity	Claim pertaining to other entity		Kamlesh Kumar	DELHI	03-12-2025 04:07	36,32,760.09		Home Buyer/ Allottee	-	No	0.000%	-		-	36,32,760.09	-	Claim Pertaining to Other Entity
3489	AIRL_FORM_CA_4148	156650, 157029		3571-OLY-M/82-0501	Naresh Chandra Dwivedi & Ratna Dwivedi	lucknow	03-12-2025 04:08	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3490	AIRL_FORM_CA_4304		297349	3502-0-I/08/0008	SIMA SINGH	LUCKNOW	03-12-2025 04:11	28,13,580.66	5,98,625.00	Home Buyer/ Allottee	-	No	0.003%	-		-	-	22,14,955.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3491	AIRL_FORM_CA_4307		293802	3504-0-L/01/0019	Kirit Rathod	Lucknow	03-12-2025 04:12	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3492	AIRL_FORM_CA_3956		161770	3642-0-K7/A9/0108	Ashwani Kumar Yadav	Lucknow	03-12-2025 04:13	4,32,945.86	4,32,945.86	Home Buyer/ Allottee	-	No	0.002%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3493	AIRL_FORM_CA_4308		132412	0102-15-0303	KULVINDER SINGH SAHOTA	SONIPAT	03-12-2025 04:13	40,25,665.48	21,65,178.48	Home Buyer/ Allottee	-	No	0.010%	-		-	-	18,60,487.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3494	AIRL_FORM_CA_4294		105537	3002-P02-A/06/04	Mr. Lima Shankar Singh & Mr. Aditya Singh	Lucknow	03-12-2025 04:14	20,87,116.97	8,70,300.00	Home Buyer/ Allottee	-	No	0.004%	-		-	-	12,16,816.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3495	AIRL_FORM_CA_3908		145274	0102-15-0404	JARNAIL SINGH MATHARU	SONIPAT	03-12-2025 04:14	51,68,822.38	51,68,153.14	Home Buyer/ Allottee	-	No	0.024%	-		-	669.24	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3496	AIRL_FORM_CA_4178		224649	3027-0-C/4/EC3	PRABHAT ACADEMY/Sarita Eductision Society	PRATAPGARH	03-12-2025 04:14	50,00,000.00	2,99,976.40	Home Buyer/ Allottee	-	No	0.001%	-		-	-	47,00,023.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3497	AIRL_FORM_CA_4008		134213	1805-CI-02/0067	PREM CHANDRA	LUCKNOW	03-12-2025 04:15	8,92,400.00	8,92,400.00	Home Buyer/ Allottee	-	Yes	0.000%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3498	AIRL_FORM_CA_4297		96613	3003-0-B1/01/02	BINA KUMARI	LUCKNOW	03-12-2025 04:17	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3499	AIRL_FORM_CA_4309		284708	0570-0-H/28/0051	MANOJ KUMAR GOEL	lucknow	03-12-2025 04:17	23,67,331.51	23,67,331.51	Home Buyer/ Allottee	-	No	0.011%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3500	AIRL_FORM_CA_2892		292871	1802-N-03/0159	Rohini Khurana	Lucknow	03-12-2025 04:19	16,30,931.51		Home Buyer/ Allottee	-	No	0.000%	-		-	-	16,30,931.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3501	AIRL_FORM_CA_4302		128264	3502-0-L/06/0113	RAJESH AWASTHI & RADHEY SHYAM AWASTHI	Lucknow	03-12-2025 04:21	1,00,81,466.65	90,43,392.87	Home Buyer/ Allottee	-	No	0.041%	-		-	-	10,38,073.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3502	AIRL_FORM_CA_4262		129162	3802-N-02/0055	SANGEETA SINGH W/O ANJAY KUMAR SINGH	lucknow	03-12-2025 04:23	28,29,365.25	25,78,721.00	Home Buyer/ Allottee	-	No	0.012%	-		-	-	2,50,644.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3503	AIRL_FORM_CA_4312		250458	0501-0-I/1/0046	PREM LATA SONKER	LUCKNOW	03-12-2025 04:23	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3504	AIRL_FORM_CA_4317		127014	3018-AG-0039	Ajay Kushwaha	Lucknow	03-12-2025 04:23	14,00,868.69	13,99,868.55	Home Buyer/ Allottee	-	No	0.006%	-		-	1,000.14	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3505	AIRL_FORM_CA_4318		98754	3003-0-B2/02/04	Subhashish Karmakar	Lucknow	03-12-2025 04:25	10,06,569.00	6,79,408.04	Home Buyer/ Allottee	-	No	0.003%	-		-	-	3,27,160.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3506	AIRL_FORM_CA_4314		258195	3802-N-01/0159	Shalabh Tyagi	Lucknow	03-12-2025 04:25	24,06,200.10		Home Buyer/ Allottee	-	No	0.000%	-		-	-	24,06,200.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3507	AIRL_FORM_CA_3066		123703	0502-0-D/2/0053/7	Atul Awasthi	Lucknow	03-12-2025 04:25	2,06,36,439.78		Home Buyer/ Allottee	-	No	0.000%	-		-	-	2,06,36,439.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3508	AIRL_FORM_CA_4323		147800	0522-FF-109	PRAVEEN SHUKLA	LUCKNOW	03-12-2025 04:26	27,58,993.49	14,68,637.00	Home Buyer/ Allottee	-	No	0.007%	-		-	-	12,90,356.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3509	AIRL_FORM_CA_4327		192043	3653-0-GF/0049	Mukti Yadav	Lucknow	03-12-2025 04:27	17,77,544.19	17,77,544.19	Home Buyer/ Allottee	-	No	0.008%	-		-	-	-	Claim verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3510	AIRL_FORM_CA_4328		113202	3002-P02-B/09/05	VISHAL ANAND	Lucknow	03-12-2025 04:27	20,03,381.45	12,00,430.00	Home Buyer/ Allottee	-	No	0.006%	-		-	-	8,02,951.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3511	AIRL_FORM_CA_4329		132416	0102-15-0304	HARVINDER SINGH SAHOTA	SONIPAT	03-12-2025 04:27	42,26,908.45	21,53,024.45	Home Buyer/ Allottee	-	No	0.010%	-		-	-	20,73,884.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3512	AIRL_FORM_CA_4332		180560	3002-P02-C/02/06	SHUKLA KAMLA KANT	LUCKNOW	03-12-2025 04:29	13,60,035.87	12,69,040.43	Home Buyer/ Allottee	-	No	0.006%	-		-	-	90,995.44	Claim verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3513	AIRL_FORM_CA_4280		111248	3002-P02-C/06/02	Rajesh Kumar Naik	lucknow	03-12-2025 04:30	19,44,156.48	10,71,080.00	Home Buyer/ Allottee	-	No	0.005%	-		-	-	8,73,076.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3514	AIRL_FORM_CA_4336		130426	3808-0-P/02/0047	Greencare Realty & Infratech Private Limited	Lucknow	03-12-2025 04:30	80,47,985.31	56,62,051.81	Home Buyer/ Allottee	-	No	0.026%	-		-	-	23,85,933.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3515	AIRL_FORM_CA_4338		104408	3502-0-L03/0089	NARENDRA CHATURVEDI	LUCKNOW	03-12-2025 04:30	14,43,052.01	14,33,609.00	Home Buyer/ Allottee	-	No	0.007%	-		-	9,443.01	-	Claim verified as per the books of account of CD made available to the resolution professional.
3516	AIRL_FORM_CA_4337		284704	0570-0-H/28/0128	MANOJ KUMAR GOEL	lucknow	03-12-2025 04:31	23,67,331.51	23,67,331.51	Home Buyer/ Allottee	-	No	0.011%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3517	AIRL_FORM_CA_4340	19950D16		0114-0-D0102	SUSHIL KUMAR ANAND	sonipat	03-12-2025 04:31	40,32,675.75	32,95,397.79	Home Buyer/ Allottee	-	No	0.015%	-		-	-	7,37,277.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3518	AIRL_FORM_CA_4335		99125	3002-0-H/10/03	GENDA SINGH	LUCKNOW	03-12-2025 04:32	17,05,755.40	11,37,628.67	Home Buyer/ Allottee	-	No	0.005%	-		-	-	5,68,126.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3519	AIRL_FORM_CA_4286		168107	3641-0-KG/A20/0508	Radhey Shyam	Lucknow	03-12-2025 04:33	4,10,844.38	4,10,844.38	Home Buyer/ Allottee	-	No	0.002%	-		-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3520	AIRL_FORM_CA_4344	Claim pertaining to other entity	Claim pertaining to other entity		Meera Gaur	Greater Noida	03-12-2025 04:33	10,04,707.39		Home Buyer/ Allottee	-	No	0.000%	-		-	10,04,707.39	-	Claim Pertaining to Other Entity

3521	AIRL_FORM_CA_4334		136039	0209-I-80069	KAPIL GAUR	Agra, Uttrap Pradesh	03-12-2025 04:54	44,67,259.26	3,50,553.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	40,96,706.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3522	AIRL_FORM_CA_4313		128360	3502-0-J/08/0186	Smt. Vimal Varshney	Lucknow	03-12-2025 04:54	6,96,824.37	6,96,824.37	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3523	AIRL_FORM_CA_4347		118507	3802-N-03/0218	Lalit Ujireti	Lucknow	03-12-2025 04:55	29,71,296.43	29,58,121.93	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	13,174.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3524	AIRL_FORM_CA_4346		218348	3802-N-02/0048	ALOK VERMA	Lucknow	03-12-2025 04:55	35,29,763.57	16,12,705.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	19,17,058.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3525	AIRL_FORM_CA_4342	Claim pertaining to other entity	Claim pertaining to other entity		ANUSHREE BASTOGI	NEW DELHI	03-12-2025 04:37	45,64,299.21	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	45,64,299.21	-	Claim Pertaining to Other Entity
3526	AIRL_FORM_CA_4350		260879	3803-O-02/0244	Smt.Pankaja Mittal	Lucknow	03-12-2025 04:38	54,12,912.16	21,33,642.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	32,79,270.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3527	AIRL_FORM_CA_4353		160585	0225-H-0152	NEHA CHAHAR AND VIVEK KUMAR	AGRA	03-12-2025 04:39	21,87,730.62	21,87,730.62	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3528	AIRL_FORM_CA_4349		184566	4002-R-03/0144	SMITA SAHU	LUCKNOW	03-12-2025 04:39	61,92,429.80	41,22,552.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	20,69,877.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3529	AIRL_FORM_CA_4357		287925	0566-0-092A	GUNJAN ENTERPRISES	LUCKNOW	03-12-2025 04:42	32,93,590.73	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	32,93,590.73	-	Registry already Completed
3530	AIRL_FORM_CA_4358		162411	3021-AG-09	NEELAM MAHOVIYA	LUCKNOW	03-12-2025 04:42	41,77,315.07	38,79,797.40	Home Buyer/ Allottee	-	No	0.018%	-	-	-	2,97,517.67	-	Duplicate Claim - Latest claim has been verified.
3531	AIRL_FORM_CA_4354		127016	3018-AG-0038	Renu Kushwaha	Lucknow	03-12-2025 04:44	14,63,088.96	14,22,088.82	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	21,000.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3532	AIRL_FORM_CA_4362		177702	3611-K-B1/0308	ARUN KUMAR SHARMA	LUCKNOW	03-12-2025 04:46	8,83,099.19	7,99,517.48	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	83,581.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3533	AIRL_FORM_CA_4365		243677	0209-I-HE232	RITA KUMARI	AGRA	03-12-2025 04:46	15,54,992.96	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	15,54,992.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3534	AIRL_FORM_CA_4359		232169	3803-O-02/0137	APARNA AGARWAL	LUCKNOW	03-12-2025 04:47	13,29,041.10	12,98,211.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	30,830.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3535	AIRL_FORM_CA_4330		143665	3021-FF-06	DR PRITI ELHENCE AND AKSHUMAN ELHENCE	LUCKNOW	03-12-2025 04:47	33,06,878.00	33,06,878.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3536	AIRL_FORM_CA_4356		210962	0209-I-HE236	ANU KUMARI CHOUDHARY	AGRA	03-12-2025 04:47	45,71,810.14	42,99,362.72	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	2,72,447.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3537	AIRL_FORM_CA_4368		162719	3641-0-66/84/GF03	SATYANARAYAN PAL	Lucknow	03-12-2025 04:59	1,08,752.50	1,08,752.50	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3538	AIRL_FORM_CA_2872		296264	3803-O-04/0031	APARNA MALL	LUCKNOW	03-12-2025 04:53	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3539	AIRL_FORM_CA_4366		193682	3653-0-T3/06/0062	RAJNESH KUMAR SHUKLA	LUCKNOW	03-12-2025 04:55	5,85,450.08	5,85,450.08	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3540	AIRL_FORM_CA_4372		98124	3002-0-H/10/02	MANIL KUMAR SINGH	LUCKNOW	03-12-2025 04:56	17,05,743.75	11,37,628.47	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	5,68,115.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3541	AIRL_FORM_CA_4376		131877	0102-39-0802	RAJINDER SINGH	SONIPAT	03-12-2025 04:56	66,38,559.85	38,28,385.85	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	28,10,174.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3542	AIRL_FORM_CA_4383		188485	3525-0-(06/0018)/GF	ANUPAM KUNWAR & RITU KUNWAR	Lucknow	03-12-2025 04:56	1,10,48,128.56	1,09,32,161.19	Home Buyer/ Allottee	-	No	0.050%	-	-	-	-	1,15,967.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3543	AIRL_FORM_CA_1392		101468	3002-0-F/12/02	AJAIPAL SINGH SOMVANSHI & SANDHYA SINGH	Lucknow	03-12-2025 04:57	12,16,696.21	12,16,211.46	Home Buyer/ Allottee	-	No	0.006%	-	-	-	484.75	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3544	AIRL_FORM_CA_4380		134456	3806-O-P/03/0043	Bijay Shankar Chaubey	Lucknow	03-12-2025 04:57	28,94,325.26	26,74,993.16	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	2,19,332.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3545	AIRL_FORM_CA_4377		243813	3804-P-02/0056A	GUNJAN ENTERPRISES	LUCKNOW	03-12-2025 04:57	14,67,119.80	-	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	14,67,119.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3546	AIRL_FORM_CA_4374		135408	3802-N-05/0240	TANU MISHRA & SANDEEP KUMAR MISHRA	Lucknow	03-12-2025 04:58	28,50,143.03	28,50,143.03	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3547	AIRL_FORM_CA_4360		146624	3805-O-02/0343	DEVENDRA KUMAR	LUCKNOW	03-12-2025 04:59	52,83,631.99	23,06,659.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	29,76,972.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3548	AIRL_FORM_CA_4378		105868	3502-0-J/02/0050	Pramod Kumar Pal	Lucknow	03-12-2025 04:59	27,74,462.18	24,86,603.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	2,87,859.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3549	AIRL_FORM_CA_4386		172668	3621-J/82-0604	ROBIN KOCHHAR	LUCKNOW	03-12-2025 05:00	29,89,863.23	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	29,89,863.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3550	AIRL_FORM_CA_4385	Claim pertaining to other entity	Claim pertaining to other entity		GULSHAN GABA	Bulandshahr, Gautam Budh Nagar	03-12-2025 05:02	5,22,251.70	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	5,22,251.70	-	Claim Pertaining to Other Entity
3551	AIRL_FORM_CA_4389		297122	3502-0-J/01/0016	Anil Kumar Pal	Lucknow	03-12-2025 05:03	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
3552	AIRL_FORM_CA_4390		232170	3803-O-02/0225	RAVI NARAIN	LUCKNOW	03-12-2025 05:05	13,29,041.10	13,01,249.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	27,792.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3553	AIRL_FORM_CA_4387		171975	3641-0-66/81/0211	ASHISH KUMAR VISHWAKARMA	LUCKNOW	03-12-2025 05:05	2,53,093.43	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	2,53,093.43	-	Duplicate Claim - Latest claim has been verified.
3554	AIRL_FORM_CA_4395		98242	0114-B-C1001	Virochan Ganjoo	Kundli, Haryana	03-12-2025 05:08	36,21,013.21	36,21,013.21	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3555	AIRL_FORM_CA_4388		123958	3805-O-01/0046	DEEN DAYAL CHAUDHARY	LUCKNOW	03-12-2025 05:11	39,83,445.47	26,97,117.34	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	12,86,328.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3556	AIRL_FORM_CA_4396		146592	0502-0-D/2/0149	Paresh Prasad	Lucknow	03-12-2025 05:11	6,06,37,909.57	4,21,69,985.17	Home Buyer/ Allottee	-	No	0.193%	-	-	-	-	1,84,67,924.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3557	AIRL_FORM_CA_4400		133318	3804-P-04/0224	GUNJAN ENTERPRISES	LUCKNOW	03-12-2025 05:11	13,23,297.96	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,23,297.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3558	AIRL_FORM_CA_4397		124070	3804-P-01/0082	FATEH BAHADUR SINGH	Lucknow	03-12-2025 05:12	13,66,800.00	13,06,800.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	40,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3559	AIRL_FORM_CA_4403		217184	0102-39-0302	JOGINDER SINGH	SONIPAT	03-12-2025 05:14	30,51,026.52	6,47,514.52	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	24,03,512.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3560	AIRL_FORM_CA_4404	280427 (Old Customer Code: 232893)	3803-O-38/0276A (Old unit no. 3804-P-03/0125)		GAGAN TONDON	LUCKNOW	03-12-2025 05:14	30,20,968.43	20,27,094.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	9,93,874.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3561	AIRL_FORM_CA_4402		98145	3002-0-H/GF/04	SANJEEV GUPTA	Lucknow	03-12-2025 05:16	12,57,272.54	9,98,759.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	2,58,513.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3562	AIRL_FORM_CA_4409		268083	3048-0-C9/C/41	COL RAKESH KUMAR SINGH	Lucknow	03-12-2025 05:16	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3563	AIRL_FORM_CA_4405		246909	3802-N-01/0104	OM PRAKASH SHARMA	LUCKNOW	03-12-2025 05:17	62,28,885.49	45,64,237.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	16,64,648.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3564	AIRL_FORM_CA_4348		119870	3018-AG-0072	SHIBLI SAEED USMANI	lucknow	03-12-2025 05:17	22,00,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,00,000.00	-	Duplicate Claim - Latest claim has been verified.
3565	AIRL_FORM_CA_4410		120463	3802-N-02/0140	BAIJANTI RAI	LUCKNOW	03-12-2025 05:17	66,52,096.56	13,33,231.50	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	53,18,865.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3566	AIRL_FORM_CA_4399		98751	3003-0-B2/02/03	DEVASHISH KARMAKAR	LUCKNOW	03-12-2025 05:19	10,07,055.66	6,79,684.80	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	3,27,370.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3567	AIRL_FORM_CA_4418	Claim pertaining to other entity	Claim pertaining to other entity		ALPANA SINHA	NEW DELHI	03-12-2025 05:20	8,56,321.74	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	8,56,321.74	-	Claim Pertaining to Other Entity
3568	AIRL_FORM_CA_4416		103460	3002-P02-B/04/04	SMITA SAHU	LUCKNOW	03-12-2025 05:20	23,00,257.55	15,68,286.72	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	7,31,970.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3569	AIRL_FORM_CA_1810		148952	0501-0-G/7/0152	Dr. Dhyan Chandra Bhasker	Lucknow	03-12-2025 05:20	41,25,711.76	19,61,635.99	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	21,64,075.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3570	AIRL_FORM_CA_4407		124700	3018-UG-0054	Varun Varshney	Lucknow	03-12-2025 05:22	14,69,881.11	10,76,030.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	3,93,851.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3571	AIRL_FORM_CA_4422		133319	3802-N-05/0248	GUNJAN ENTERPRISES	LUCKNOW	03-12-2025 05:22	13,56,021.98	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,56,021.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3572	AIRL_FORM_CA_4425		297122	3502-0-J/01/0016	Anil Kumar Pal	Lucknow	03-12-2025 05:25	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3573	AIRL_FORM_CA_4427		133662	0102-15-0504	GURDEEP KAUR	SONIPAT	03-12-2025 05:26	46,85,623.83	45,54,336.75	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	1,31,287.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3574	AIRL_FORM_CA_4426		81065	0105-0-D3034	Mr. Jitendra Kumar Singhal	Sonepat	03-12-2025 05:27	77,39,403.60	38,35,077.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	38,04,326.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3575	AIRL_FORM_CA_4406	Claim pertaining to other entity	Claim pertaining to other entity		Gouri Bhagchandani (co-owner, in lieu of the Primary holder, Late Mr. P Ganchandani)	New Delhi	03-12-2025 05:27	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
3576	AIRL_FORM_CA_4431		176836	3802-N-01/0144	SHISH NATH	LUCKNOW	03-12-2025 05:28	69,18,092.90	35,78,992.62	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	33,39,100.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

3577	AIRL_FORM_CA_4432		118179	3802-N-02/0126	JYOTI GANGWAR	Lucknow	03-12-2025 08:09	17,32,058.88	17,31,895.88		Home Buyer/ Allottee	-	No	0.008%	-		-	163.00		-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3578	AIRL_FORM_CA_4433		168232	3641-0-66/811/0716	ABHISHEK KUMAR VISHWAKARMA	LUCKNOW	03-12-2025 08:01	2,99,608.83			Home Buyer/ Allottee	-	No	0.000%	-		-	2,99,608.83		-	Duplicate Claim - Latest claim has been verified.
3579	AIRL_FORM_CA_2881		119870	3018-AG-0072	SHIBLI SAEED USMANI	Lucknow	03-12-2025 08:02	22,00,000.00	10,08,449.84		Home Buyer/ Allottee	-	No	0.005%	-		-	-		11,91,550.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3580	AIRL_FORM_CA_4436		138309	3802-N-05/0143	KALPANA PANDEY	LUCKNOW	03-12-2025 08:02	28,22,735.41	27,60,928.17		Home Buyer/ Allottee	-	No	0.013%	-		-	-		61,807.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3581	AIRL_FORM_CA_4419		164106	3641-0-66/A14/0209	Durgawati Devi	Lucknow	03-12-2025 08:03	9,72,135.87	9,72,135.87		Home Buyer/ Allottee	-	No	0.004%	-		-	-		-	Claim verified as per the books of account of CD made available to the resolution professional.
3582	AIRL_FORM_CA_4437		135969	3802-N-05/0172	GUNJAN ENTERPRISES	LUCKNOW	03-12-2025 08:03	13,05,736.16			Home Buyer/ Allottee	-	No	0.000%	-		-	-		13,05,736.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3583	AIRL_FORM_CA_2523		127843	0102-28-0204	KANIKA SHARMA	sonepat	03-12-2025 08:05	56,40,978.38	56,40,978.38		Home Buyer/ Allottee	-	No	0.016%	-		-	-		-	Claim verified as per the books of account of CD made available to the resolution professional.
3584	AIRL_FORM_CA_4430		112363	3002-PO2-F/09/01	ANOOP KASAUDHAN	Lucknow	03-12-2025 08:05	13,19,336.75	13,19,336.75		Home Buyer/ Allottee	-	No	0.006%	-		-	-		-	Claim verified as per the books of account of CD made available to the resolution professional.
3585	AIRL_FORM_CA_3459	Claim pertaining to other entity	Claim pertaining to other entity	DINESH SAPRA AND REEMA BATRA	Greater Noida	03-12-2025 08:06	1,47,62,952.76				Home Buyer/ Allottee	-	No	0.000%	-		-	1,47,62,952.76		-	Claim Pertaining to Other Entity
3586	AIRL_FORM_CA_4394	Claim pertaining to other entity	Claim pertaining to other entity	Suman Chowdhury and Ashru Kana Chowdhury	Bulandshahar	03-12-2025 08:09	12,93,633.31				Home Buyer/ Allottee	-	No	0.000%	-		-	12,93,633.31		-	Claim Pertaining to Other Entity
3587	AIRL_FORM_CA_4423	Claim pertaining to other entity	Claim pertaining to other entity	RUBI GUPTA	GAUTAM BUDDHA NAGAR	03-12-2025 08:13	43,67,366.03				Home Buyer/ Allottee	-	No	0.000%	-		-	43,67,366.03		-	Claim Pertaining to Other Entity
3588	AIRL_FORM_CA_4461		134672	3803-O-038/0091	GUNJAN ENTERPRISES	LUCKNOW	03-12-2025 08:13	13,36,363.44			Home Buyer/ Allottee	-	No	0.000%	-		-	-		13,36,363.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3589	AIRL_FORM_CA_4442	Claim pertaining to other entity	Claim pertaining to other entity	Jitendra Kumar Singh	Dadri	03-12-2025 08:19	32,42,238.31				Home Buyer/ Allottee	-	No	0.000%	-		-	32,42,238.31		-	Claim Pertaining to Other Entity
3590	AIRL_FORM_CA_4448	Claim pertaining to other entity	Claim pertaining to other entity	ANKITA GIRI	GREATER NOIDA	03-12-2025 08:25	34,37,013.26				Home Buyer/ Allottee	-	No	0.000%	-		-	34,37,013.26		-	Claim Pertaining to Other Entity
3591	AIRL_FORM_CA_4447		111067	3002-PO2-D/09/04	Dr. Amit Misra	Lucknow	03-12-2025 08:28	28,57,872.77	14,60,429.57		Home Buyer/ Allottee	-	No	0.007%	-		-	-		13,97,443.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3592	AIRL_FORM_CA_4451		148537	3803-O-04/0183	MAHENDRA KUMAR VERMA	LUCKNOW	03-12-2025 08:31	37,39,347.76	27,45,179.00		Home Buyer/ Allottee	-	No	0.013%	-		-	-		9,94,168.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3593	AIRL_FORM_CA_4040		177343	3122-0-(08)/0094	Shri Ratna Pandey (S.R. Pandey)	Lucknow	03-12-2025 08:33	1,26,53,482.95	75,96,468.96		Home Buyer/ Allottee	-	No	0.031%	-		-	-		50,57,013.99	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3594	AIRL_FORM_CA_4453		131473	3808-O-P/02/0041	Alok Abhijit	Lucknow	03-12-2025 08:33	41,22,002.11	20,84,367.00		Home Buyer/ Allottee	-	No	0.010%	-		-	-		20,37,635.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3595	AIRL_FORM_CA_4452		152363	3806-0-N/01/0084	RAJESH KUMAR SINGH	LUCKNOW	03-12-2025 08:35	28,33,777.45	28,33,777.45		Home Buyer/ Allottee	-	No	0.013%	-		-	-		-	Claim verified as per the books of account of CD made available to the resolution professional.
3596	AIRL_FORM_CA_4454	Claim pertaining to other entity	Claim pertaining to other entity	VIKAS ANAND	Bulandshahar	03-12-2025 08:36	44,54,467.68				Home Buyer/ Allottee	-	No	0.000%	-		-	44,54,467.68		-	Claim Pertaining to Other Entity
3597	AIRL_FORM_CA_4455		168232	3641-0-66/811/0716	ABHISHEK KUMAR VISHWAKARMA	Lucknow	03-12-2025 08:40	2,99,611.29			Home Buyer/ Allottee	-	No	0.000%	-		-	2,99,611.29		-	Duplicate Claim - Latest claim has been verified.
3598	AIRL_FORM_CA_4456		171975	3641-0-66/B1/0211	ASHISH KUMAR VISHWAKARMA	LUCKNOW	03-12-2025 01:05	2,53,095.89			Home Buyer/ Allottee	-	No	0.000%	-		-	2,53,095.89		-	Duplicate Claim - Latest claim has been verified.
3599	AIRL_FORM_CA_4458		150311	3002-PO2-H/13/03	Ritu Gupta	Lucknow	03-12-2025 01:21	18,09,698.95	18,09,369.00		Home Buyer/ Allottee	-	No	0.008%	-		-	329.95		-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3600	AIRL_FORM_CA_4457		99366	3002-0-G/01/06	Manjul Mayank Pandey	Lucknow	03-12-2025 01:34	23,42,459.51			Home Buyer/ Allottee	-	No	0.000%	-		-	23,42,459.51		-	Duplicate Claim - Latest claim has been verified.
3601	AIRL_FORM_CA_4459		150191	3814-FF-P/03/0021	Mohammad Imtiyaz Husain	LUCKNOW	03-12-2025 02:29	40,57,756.20			Home Buyer/ Allottee	-	No	0.000%	-		-	40,57,756.20		-	Duplicate Claim - Latest claim has been verified.
3602	AIRL_FORM_CA_4462	Claim pertaining to other entity	Claim pertaining to other entity	Puja Pandey	Gautam Budh Nagar	03-12-2025 05:03	19,62,079.33				Home Buyer/ Allottee	-	No	0.000%	-		-	19,62,079.33		-	Claim Pertaining to Other Entity
3603	AIRL_FORM_CA_4506		172704	3021-FF-05	NARENDRA KUMAR SHARMA	lucknow	03-12-2025 08:48				Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-		-	-		-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3604	AIRL_FORM_CA_4524		280278	3504-0-(,/03/0059	Akhilesh Sharma	Lucknow	03-12-2025 09:53	13,55,944.33	3,13,606.00		Home Buyer/ Allottee	-	No	0.001%	-		-	-		10,42,338.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3605	AIRL_FORM_CA_4525		124717	0122-E-4215	Pawan Gupta	Kundli	03-12-2025 10:02	10,97,400.00	10,97,400.00		Home Buyer/ Allottee	-	No	0.005%	-		-	-		-	Claim verified as per the books of account of CD made available to the resolution professional.
3606	AIRL_FORM_CA_4529		98807	3803-O-038/0247	NARENDRA KUMAR SHARMA	LUCKNOW	03-12-2025 10:31	20,76,988.71	20,76,988.71		Home Buyer/ Allottee	-	Yes	0.000%	-		-	-		-	Claim verified as per the books of account of CD made available to the resolution professional.
3607	AIRL_FORM_CA_3441		186765	3866-0-A8/05/08	ATUL KUMAR MISHRA AND ASHA MISHRA	LUCKNOW	03-12-2025 11:21	13,64,069.55	13,64,069.55		Home Buyer/ Allottee	-	No	0.006%	-		-	-		-	Claim verified as per the books of account of CD made available to the resolution professional.
3608	AIRL_FORM_CA_4466		171071	0553-0-CS/B44/0303	HARISH DWIVEDI	LUCKNOW	03-12-2025 11:22	3,69,524.25	3,49,274.25		Home Buyer/ Allottee	-	No	0.002%	-		-	250.00		-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3609	AIRL_FORM_CA_4467		164866	3643-0-L2/82/GF03	SANDEEP TRIPATHI	LUCKNOW	03-12-2025 11:39	2,89,655.21	2,59,877.05		Home Buyer/ Allottee	-	No	0.001%	-		-	-		29,578.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3610	AIRL_FORM_CA_4469	00910070		C1/184	Ms. Jaswinder Walia (on behalf of herself and her sons Mr. Subby Walia and Mr. Raunaq Walia)	Gurugram	03-12-2025 11:45	43,08,785.75			Home Buyer/ Allottee	-	No	0.000%	-		-	-		43,08,785.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3611	AIRL_FORM_CA_4331		124472	3805-Q-02/0060	ANAND KUMAR JAISWAL	Lucknow	03-12-2025 11:49	18,65,482.74	18,65,482.74		Home Buyer/ Allottee	-	No	0.009%	-		-	-		-	Claim verified as per the books of account of CD made available to the resolution professional.
3612	AIRL_FORM_CA_4468	Claim pertaining to other entity	Claim pertaining to other entity	Megha Belsare	Greater Noida	03-12-2025 11:53	44,51,867.68				Home Buyer/ Allottee	-	No	0.000%	-		-	44,51,867.68		-	Claim Pertaining to Other Entity
3613	AIRL_FORM_CA_4464		118048	3503-0-K/02/0168	ALKA SRIVASTAVA	Lucknow	03-12-2025 12:05	12,52,447.81	2,69,027.00		Home Buyer/ Allottee	-	No	0.001%	-		-	-		9,83,420.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3614	AIRL_FORM_CA_4475		286114	3502-0-(08/0308	Shilpi Yadav	Lucknow	03-12-2025 12:14	1,89,14,076.71	10,44,954.00		Home Buyer/ Allottee	-	No	0.005%	-		-	-		1,78,69,122.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3615	AIRL_FORM_CA_4472		210554	3809-0-N/05/0087	Dilip Kumar Gupta	Lucknow	03-12-2025 12:16	32,43,087.58	27,00,047.27		Home Buyer/ Allottee	-	No	0.012%	-		-	-		5,43,040.31	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3616	AIRL_FORM_CA_4478		106536	4004-T-02/0240	GOPI NATHJ SUKHDIN	LUCKNOW	03-12-2025 12:17	32,66,794.52	32,66,794.52		Home Buyer/ Allottee	-	No	0.015%	-		-	-		-	Claim verified as per the books of account of CD made available to the resolution professional.
3617	AIRL_FORM_CA_4473		284717	4006-0-CP/I/0030	VIDUSHI SINGH	LUCKNOW	03-12-2025 12:20	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-		-	Clain pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3618	AIRL_FORM_CA_4480		165184	3021-AG-08	GOPI NATHJ SUKHDIN	LUCKNOW	03-12-2025 12:22	21,64,914.36	11,19,249.00		Home Buyer/ Allottee	-	No	0.005%	-		-	-		10,45,665.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3619	AIRL_FORM_CA_4479		281828	3504-0-(,/01/0082	KANISHKA RAJ SONKAR	LUCKNOW	03-12-2025 12:39	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-		-	Clain pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3620	AIRL_FORM_CA_3831		130759	0102-28-0703	Late Satish Sama & Nishant Sama	Sonipat	03-12-2025 12:41	59,43,869.66	57,22,543.66		Home Buyer/ Allottee	-	No	0.026%	-		-	-		2,21,326.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3621	AIRL_FORM_CA_4476		156289	3504-0-(,/02/0035	PREM DAS SALONIYA	Lucknow	03-12-2025 12:42	7,84,845.00	2,78,595.00		Home Buyer/ Allottee	-	No	0.001%	-		-	-		5,06,250.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3622	AIRL_FORM_CA_4486		163241	3641-0-66/A2/GF11	Manish Agarwal	Lucknow	03-12-2025 12:47	2,45,867.00	2,45,867.00		Home Buyer/ Allottee	-	No	0.001%	-		-	-		-	Claim verified as per the books of account of CD made available to the resolution professional.
3623	AIRL_FORM_CA_4483		284716	4006-0-CP/I/0031	SHALINI SINGH	LUCKNOW	03-12-2025 12:54	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-		-	Clain pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3624	AIRL_FORM_CA_4315		127932	0102-28-0201	Sameer Goswami & Monica Goswami	Sonipat	03-12-2025 12:54	58,16,373.17	58,16,373.17		Home Buyer/ Allottee	-	No	0.027%	-		-	-		-	Claim verified as per the books of account of CD made available to the resolution professional.
3625	AIRL_FORM_CA_4489		122865	3018-AG-0006	Arvind Ghai and Rahul Ghai	Lucknow	03-12-2025 12:59	23,96,684.76	22,82,236.58		Home Buyer/ Allottee	-	No	0.010%	-		-	-		1,14,448.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3626	AIRL_FORM_CA_4488		124807	3018-UG-0037	AJAY VIKRAM	LUCKNOW	03-12-2025 13:04	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-		-	Clain pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3627	AIRL_FORM_CA_4485		156814	3611-K-B1/0504	Habiba Salman	Lucknow	03-12-2025 13:05	10,63,675.50	10,44,635.00		Home Buyer/ Allottee	-	Yes	0.000%	-		-	-		19,040.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3628	AIRL_FORM_CA_3705		138452	0225-M-0179	Madhu Sant	Agra	03-12-2025 13:21	50,57,316.37	29,34,334.00		Home Buyer/ Allottee	-	No	0.013%	-		-	-		21,22,982.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3629	AIRL_FORM_CA_4492		281833	3502-0-(08/0198	PRATIMA SINGH	LUCKNOW	03-12-2025 13:21	36,43,124.12	9,55,793.00		Home Buyer/ Allottee	-	No	0.004%	-		-	-		26,87,331.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3630	AIRL_FORM_CA_4491		278321	3502-0-(08/0033	DULARI SINGH	Lucknow	03-12-2025 13:23	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-		-	Clain pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3631	AIRL_FORM_CA_4493	Claim pertaining to other entity	Claim pertaining to other entity	Nilesh Kumar	Greater Noida	03-12-2025 13:36	22,35,524.71				Home Buyer/ Allottee	-	No	0.000%	-		-	22,35,524.71		-	Claim Pertaining to Other Entity
3632	AIRL_FORM_CA_4495		277765	3502-0-(08/0153	DULARI SINGH CUSTOMER CODE 277765	LUCKNOW	03-12-2025 13:48	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-		-	Clain pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3633	AIRL_FORM_CA_4499		106292	3504-0-(,/01/0142	ZIAUDDIN	LUCKNOW	03-12-2025 14:06	48,59,504.64	35,12,902.00		Home Buyer/ Allottee	-	No	0.016%	-		-	-		13,46,602.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3634	AIRL_FORM_CA_4501		127904	3504-0-(,/01/0057	BINA SINGH	LUCKNOW	03-12-2025 14:14	31,97,753.42	3,44,397.00		Home Buyer/ Allottee	-	No	0.002%	-		-	-		28,53,356.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3635	AIRL_FORM_CA_4505		110475	3502-0-(08/0222	MANORAMA JAISWAL	LUCKNOW	03-12-2025 14:19	10,64,235.67	2,82,716.00		Home Buyer/ Allottee	-	No	0.001%	-		-	-		7,81,519.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3636	AIRL_FORM_CA_4500		118945	3002-0-P02-B/12/04	MANJUMITRA SINGH	LUCKNOW	03-12-2025 14:29	11,71,326.16	11,71,326.16		Home Buyer/ Allottee	-	No	0.005%	-		-	-		-	Claim verified as per the books of account of CD made available to the resolution professional.
3637	AIRL_FORM_CA_3553		132024	3583-02-1704	ASHOK KUMAR	LUCKNOW	03-12-2025 14:31	10,81,404.00	10,81,404.00		Home Buyer/ Allottee	-	Yes	0.000%	-		-	-		-	Claim verified as per the books of account of CD made available to the resolution professional.
3638	AIRL_FORM_CA_4510		211975	3641-0-66/A16/0510	SAUMITRA SHEKHAR	LUCKNOW	03-12-2025 14:36	33,07,218.00	3,37,218.00		Home Buyer/ Allottee	-	Yes	0.000%	-		-	-		29,70,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

3639	AFIL_FORM_CA_4511	15740015		C201-0-A70278	MR. KISHORI LAL JAIN (CUSTOMER CODE: 15740015)	SUSHANT CITY, SONIPAT, HARYANA	03-12-2025 14:27	52,87,184.63	52,87,184.63	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3640	AFIL_FORM_CA_4503		176991	1806-0-N/01/0045	BRIKHABHAN TIWARI AND MEDRA TIWARI	LUCKNOW	03-12-2025 14:27	57,55,067.18	41,48,444.37	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	16,06,622.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3641	AFIL_FORM_CA_4283		138308	1802-N-03/0092	Om Prakash Chaurasia	Lucknow	03-12-2025 14:39	53,71,223.38		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	53,71,223.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3642	AFIL_FORM_CA_4513		123412	1804-P-01/0108	RAJESH KRISHNA SHUKLA	LUCKNOW	03-12-2025 14:41	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3643	AFIL_FORM_CA_3433	70993 , 71868		C209-0-E0047	Maneesh Kumar Sharma	Agra	03-12-2025 14:44	13,79,967.26	13,79,967.26	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3644	AFIL_FORM_CA_4514		110473	3503-0-K/02/0113	MANORAMA JAISWAL	LUCKNOW	03-12-2025 14:45	20,00,929.87	6,40,745.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	13,60,184.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3645	AFIL_FORM_CA_4516		125446	0501-0-G/2/0130	Om Prakash	Lucknow	03-12-2025 14:47	1,14,04,178.60	50,04,264.00	Home Buyer/ Allottee	-	No	0.033%	-	-	-	-	63,99,914.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3646	AFIL_FORM_CA_4573		135313	1803-O-02/0073	VANDANA SINGH	LUCKNOW	03-12-2025 14:53	14,11,728.00		Home Buyer/ Allottee	-	No	0.000%	-	-	14,11,728.00	-	-	Duplicate Claim - Latest claim has been verified.
3647	AFIL_FORM_CA_4518		110474	3504-0-I_03/0093	MANORAMA JAISWAL	LUCKNOW	03-12-2025 15:01	13,16,543.33	3,49,711.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	9,66,832.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3648	AFIL_FORM_CA_1329		118228	1802-N-02/0135	ARUN KUMAR BAJPAI	LUCKNOW	03-12-2025 15:05	17,95,489.93	17,95,489.93	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3649	AFIL_FORM_CA_4508		168060	3641-0-KG/45/0606	MAHENDRA SINGH	LUCKNOW	03-12-2025 15:06	5,38,909.59	4,30,857.53	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,08,052.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3650	AFIL_FORM_CA_4522		139167	0505-0-C/5/0118/FF	MOHD ASLAM	LUCKNOW	03-12-2025 15:18	8,04,628.52	6,39,256.90	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	1,85,371.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3651	AFIL_FORM_CA_4523		93847	C201-0-A70127C	MR. KISHORI LAL JAIN (CUSTOMER CODE: 93847)	SUSHANT CITY, SONIPAT, HARYANA	03-12-2025 15:13	54,06,532.41	54,06,532.41	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3652	AFIL_FORM_CA_4519		135585	1803-O-02/0034	Archana Sharma and Udai Shanker	Gautam Buddha Nagar	03-12-2025 15:22	41,14,296.85	41,14,296.85	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3653	AFIL_FORM_CA_4512		106216	3002-PD2-F/06/01	SHALINI GUPTA & AMIT GUPTA	LUCKNOW	03-12-2025 15:44	15,59,329.65	15,59,329.65	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3654	AFIL_FORM_CA_4521		294749	0057-0-1293	Gaurav Sakhuja and Ruchi Sakhuja	Mohali	03-12-2025 16:08	37,00,000.00	8,260.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,91,740.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3655	AFIL_FORM_CA_4533		138485	1802-N-03/0073	AKSHUMAN TIWARI	LUCKNOW	03-12-2025 16:13	16,35,254.74		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	16,35,254.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3656	AFIL_FORM_CA_4527		142835	1804-P-04/0023	SUBASANI	LUCKNOW	03-12-2025 16:31	17,92,260.80		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	17,92,260.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3657	AFIL_FORM_CA_4535	Claim pertaining to other entity	Claim pertaining to other entity	Jitendra Shukla	Jitendra Shukla	Lucknow	03-12-2025 16:34	33,27,949.66		Home Buyer/ Allottee	-	No	0.000%	-	-	33,27,949.66	-	-	Claim Pertaining to Other Entity
3658	AFIL_FORM_CA_4539		295995	0057-0-0775	Gaurav Sakhuja S/O Surinder Pal Sakhuja and Ruchi Sakhuja w/o Gaurav Sakhuja	Mohali	03-12-2025 16:39	39,00,000.00		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	39,00,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3659	AFIL_FORM_CA_4532		293592	0037-A-0163	TARUN THAPAR	Yamunanagar	03-12-2025 16:42	26,05,033.04		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	26,05,033.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3660	AFIL_FORM_CA_4540		132183	1802-N-03/0074	SIDDHARTH TEWARI	LUCKNOW	03-12-2025 16:51	12,70,067.05		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	12,70,067.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3661	AFIL_FORM_CA_4502		90919	3003-0-AA/GF/07	SUMAN SINGH	LUCKNOW	03-12-2025 16:59	8,45,019.30	8,45,019.30	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3662	AFIL_FORM_CA_4543		143092	3631-SME-I/81-0401	Dr Jaswant Singh	Lucknow	03-12-2025 17:02	47,72,460.08	47,72,460.08	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3663	AFIL_FORM_CA_4546		196105	0523-0-OFFICE06	BHAVYALAXMI INFRAESTATES LLP	LUCKNOW	03-12-2025 17:05	2,30,38,454.00		Home Buyer/ Allottee	-	No	0.000%	-	-	2,30,38,454.00	-	-	Registry completed based on the claimant's response received through the prescribed Google Form submission
3664	AFIL_FORM_CA_4547		177688	3807-0-N/02/0346	Jitendra Shukla	Lucknow	03-12-2025 17:11	8,84,979.00	6,38,813.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	2,46,166.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3665	AFIL_FORM_CA_4549		135313	1803-O-02/0073	VANDANA SINGH	LUCKNOW	03-12-2025 17:25	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3666	AFIL_FORM_CA_4548	20400027		0501-0-A/1/0221	Deepak Kumar	Lucknow	03-12-2025 17:28	49,63,137.02	9,09,370.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	40,53,767.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3667	AFIL_FORM_CA_4552		125181	3021-AG-20	Jitendra Shukla	Lucknow	03-12-2025 17:45	16,19,315.28	14,81,927.90	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	1,37,387.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3668	AFIL_FORM_CA_4550		163953	3642-0-K7/A10/0210	TARIQ MOHAMMAD ANSARI	LUCKNOW	03-12-2025 17:46	7,11,095.82	5,10,817.97	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,00,277.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3669	AFIL_FORM_CA_4554		124292	0517-D-02/02	AMAN DEEP KAUR	LUCKNOW	03-12-2025 17:51	54,52,295.29	22,48,152.69	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	32,04,142.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3670	AFIL_FORM_CA_4553		294335	3504-0-I_03/0178	RAM ADHAR YADAV	LUCKNOW	03-12-2025 17:55	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3671	AFIL_FORM_CA_4556		210602	3581-I01-102	SUYASH CHATURVEDI	LUCKNOW	03-12-2025 18:19	30,58,960.49	4,16,012.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	26,42,948.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3672	AFIL_FORM_CA_3590	Claim pertaining to other entity	Claim pertaining to other entity	Ms. Vaniaja Sundara Rajan and Mr. R Sundara Rajan		GREATER NOIDA	03-12-2025 18:22	6,86,053.90		Home Buyer/ Allottee	-	No	0.000%	-	-	6,86,053.90	-	-	Claim Pertaining to Other Entity
3673	AFIL_FORM_CA_4562		135425	3803-O-02/0256	DHANUSHDHARI PANDEY	LUCKNOW	03-12-2025 18:34	27,07,494.43	27,07,494.43	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3674	AFIL_FORM_CA_4561		171975	3641-0-KG/81/0211	ASHISH KUMAR VISHWAKARMA	LUCKNOW	03-12-2025 18:36	2,53,093.43		Home Buyer/ Allottee	-	No	0.000%	-	-	2,53,093.43	-	-	Duplicate Claim - Latest claim has been verified.
3675	AFIL_FORM_CA_4557	Claim pertaining to other entity	Claim pertaining to other entity	SUDHA AGARWAL	delhi		03-12-2025 18:38	41,72,095.89		Home Buyer/ Allottee	-	No	0.000%	-	-	41,72,095.89	-	-	Claim Pertaining to Other Entity
3676	AFIL_FORM_CA_4560		147371	3802-N-05/0217	KUSUM SINGH	LUCKNOW	03-12-2025 18:38	39,95,378.40	38,75,100.72	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	1,20,277.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3677	AFIL_FORM_CA_4559		144043	3021-UG-03	Akhil Agarwal	LUCKNOW	03-12-2025 18:59	60,97,433.95	39,26,604.93	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	21,70,829.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3678	AFIL_FORM_CA_4564		105949	3504-0-I_01/0087	SUSHIL KUMAR SINHA	LUCKNOW	03-12-2025 18:53	29,59,184.01	26,45,586.95	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	3,13,597.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3679	AFIL_FORM_CA_4565		158191	3814-FF-P/03/0021	Mohammad Imtiyaz Husain	LUCKNOW	03-12-2025 18:55	40,57,751.56	37,21,204.05	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	3,36,547.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3680	AFIL_FORM_CA_4545		142673	1802-N-02/0177	Akhil Agarwal	LUCKNOW	03-12-2025 18:57	67,69,063.85	44,84,848.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	22,84,215.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3681	AFIL_FORM_CA_4566		171975	3641-0-KG/81/0211	ASHISH KUMAR VISHWAKARMA	LUCKNOW	03-12-2025 19:06	2,53,093.43	1,81,126.01	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	71,967.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3682	AFIL_FORM_CA_4074		118132	3802-N-02/0005	SHILPA RASTOGI AND N.MAITA KAKKAR	LUCKNOW	03-12-2025 19:19	28,37,604.22	25,42,491.12	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	2,95,113.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3683	AFIL_FORM_CA_4569		205771	3803-O-04/0071	Neelam Singh	Lucknow	03-12-2025 19:22	22,38,011.16	22,38,011.16	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3684	AFIL_FORM_CA_4563	Claim pertaining to other entity	Claim pertaining to other entity	Shubha Sodhi Sadhna Sodhi Sandeep Sodhi		Greater noida	03-12-2025 19:22	80,81,415.54		Home Buyer/ Allottee	-	No	0.000%	-	-	80,81,415.54	-	-	Claim Pertaining to Other Entity
3685	AFIL_FORM_CA_4001		203470	3804-P-02/196	SANSKAR INFRADEVELOPERS PRIVATE LIMITED	LUCKNOW	03-12-2025 19:26	30,10,238.61	29,09,488.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,00,750.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3686	AFIL_FORM_CA_4558		99479	0114-B-C1004	ABHAY JAIN	Kundli Sonepat	03-12-2025 19:40	35,60,057.82		Home Buyer/ Allottee	-	No	0.000%	-	-	35,60,057.82	-	-	Duplicate Claim - Latest claim has been verified.
3687	AFIL_FORM_CA_4571		274425	0566-0-176	RAGHVENDRA SINGH	Lucknow	03-12-2025 19:54	2,23,79,184.66		Home Buyer/ Allottee	-	No	0.000%	-	-	2,23,79,184.66	-	-	Registry allready Completed
3688	AFIL_FORM_CA_4570		127508	0102-28-0404	Pawan Khatri through his Legal Heirs i.e. Mrs. Poonam Khatri (Wife), Mansi Khatri (Daughter) & Dhruv Khatri (Son)	Sonipat	03-12-2025 19:55	24,34,160.00	23,30,700.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	1,03,460.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3689	AFIL_FORM_CA_4572		166232	3641-0-KG/811/0716	ABHISHEK KUMAR VISHWAKARMA	LUCKNOW	03-12-2025 19:56	2,99,608.83		Home Buyer/ Allottee	-	No	0.000%	-	-	2,99,608.83	-	-	Duplicate Claim - Latest claim has been verified.
3690	AFIL_FORM_CA_4202		128037	0164-0-268FF	SARVESH KUMAR	SAS NAGAR, MOHALI,PUNJAB	03-12-2025 20:23	1,01,16,641.61	1,01,16,641.61	Home Buyer/ Allottee	-	No	0.046%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3691	AFIL_FORM_CA_4574		166232	3641-0-KG/811/0716	ABHISHEK KUMAR VISHWAKARMA	LUCKNOW	03-12-2025 20:54	2,99,608.83	2,14,863.01	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	84,745.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3692	AFIL_FORM_CA_4575		124498	3621-I/C1-0504	AJAY KUMAR FERWANI	LUCKNOW	03-12-2025 20:52	59,17,203.27	42,93,586.08	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	16,23,617.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3693	AFIL_FORM_CA_4578		125129	3021-UG-88	UMENDRA UPADHYAY	LUCKNOW	03-12-2025 21:40	30,05,878.51	20,48,710.44	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	9,57,168.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3694	AFIL_FORM_CA_4579		138702	3504-0-I_03/0067	MADHURI SINGH	Lucknow	03-12-2025 22:04	13,07,086.77	4,09,845.50	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	8,97,241.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3695	AFIL_FORM_CA_4581		193426	3002-PD2-B/08/06	NEEMA PANT	Lucknow	03-12-2025 22:47	10,59,826.54	10,59,826.54	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3696	AFIL_FORM_CA_4470		110251	3504-0-I_01/0101	INDIA REALTY PRIVATE LIMITED	LUCKNOW	03-12-2025 23:59	11,22,891.30	19,906.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	11,12,985.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

3697	AIRL_FORM_CA_4474		110252	3504-0-I_01/0102	INDIA REALTY PRIVATE LIMITED	LUCKNOW	13-03-2025 12:00 AM	11,20,110.09	19,906.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	11,10,204.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3698	AIRL_FORM_CA_4582		262339	3803-O-038/0038A	MOHAMMAD IMAMUDDIN (MOHD IMAMUDDIN)	Lucknow	13-03-2025 12:03 AM	77,51,961.09	2,39,613.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	75,12,348.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3699	AIRL_FORM_CA_4498		110227	3504-0-I_03/0005	INDIA REALTY PRIVATE LIMITED	LUCKNOW	13-03-2025 12:05 AM	27,97,634.15	1,42,359.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	26,55,275.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3700	AIRL_FORM_CA_4504		110225	3504-0-I_03/0006	INDIA REALTY PRIVATE LIMITED	LUCKNOW	13-03-2025 12:08 AM	29,16,267.00	1,42,359.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	27,73,908.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3701	AIRL_FORM_CA_4509		110223	3504-0-I_03/0009	INDIA REALTY PRIVATE LIMITED	LUCKNOW	13-03-2025 12:10 AM	27,97,634.15	1,42,359.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	26,55,275.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3702	AIRL_FORM_CA_4584		218768	3525-0-I/06/0024/SF	Shyam Ji	lucknow	13-03-2025 03:08 AM	68,67,239.21	66,43,237.21	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	2,24,002.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3703	AIRL_FORM_CA_4586		163631	0163-SCO-E-0007	Prabhjit Singh	Mohali	13-03-2025 08:55 AM	39,81,818.00	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	39,81,818.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3704	AIRL_FORM_CA_4593		114743	4004-T-01/0052	RITIKA VINAY	LUCKNOW	13-03-2025 11:48 AM	39,60,520.55	37,26,986.00	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	2,33,534.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3705	AIRL_FORM_CA_4594		151596	3803-O-02/0218	ASHOK KUMAR	LUCKNOW	13-03-2025 11:50 AM	40,83,867.94	40,83,867.94	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3706	AIRL_FORM_CA_4595		295556	0566-0-036D	ABHILESH KUMAR YADAV	LUCKNOW	13-03-2025 11:56 AM	65,44,438.36	39,08,493.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	26,35,945.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3707	AIRL_FORM_CA_4599		170685	3644-0-K2/44/0308	JYOTI DIKSHIT	LUCKNOW	13-03-2025 12:19 PM	5,09,171.38	5,09,171.38	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3708	AIRL_FORM_CA_4598	213909 (Old Code - 162218)		0209-0-Q0044 (Old unit - 0209-O-M0015)	Mrs Achla Agarwal and Mr CA Krishan Gopal Agarwal	Agra	13-03-2025 12:31 PM	1,13,16,748.63	52,44,191.20	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	60,72,557.43	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3709	AIRL_FORM_CA_4600		141681	3631-SME-I/A1-0307	ANSHUL KUMAR	LUCKNOW	13-03-2025 12:31 PM	25,58,197.95	22,35,206.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	3,22,991.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3710	AIRL_FORM_CA_4601		228286	3641-0-K6/81/0310	RAJESHWAR KUMAR SHARMA	LUCKNOW	13-03-2025 12:42 PM	1,76,794.79	1,76,794.79	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3711	AIRL_FORM_CA_4444		109121	0209-0-E0105	SANGEETA GARG	AGRA	13-03-2025 12:45 PM	16,87,134.46	9,53,711.26	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	7,33,423.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3712	AIRL_FORM_CA_4605		113110	3504-0-I_01/0132	MAHENDRA SONKAR	LUCKNOW	13-03-2025 01:17 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3713	AIRL_FORM_CA_4602		242467	3802-N-03/0001	Deepa Singh	Lucknow	13-03-2025 01:21 PM	40,40,654.09	38,93,465.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	1,47,189.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3714	AIRL_FORM_CA_1716		225431	0209-0-Q0170	Nikhil Sharma	Agra	13-03-2025 01:29 PM	35,61,604.93	17,60,828.14	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	18,00,776.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3715	AIRL_FORM_CA_4607		285179	0570-0-H/28/0026	YASHPAL SINGH	LUCKNOW	13-03-2025 02:04 PM	19,28,187.56	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	19,28,187.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3716	AIRL_FORM_CA_4610		152995	0102-28-0301	Vrushali Bhargava	Sonipat	13-03-2025 02:05 PM	77,28,874.92	56,72,469.00	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	20,56,405.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3717	AIRL_FORM_CA_4613		101704	0501-0-G/4/0117	REETU RAI	Lucknow	13-03-2025 02:54 PM	55,78,109.59	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	55,78,109.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3718	AIRL_FORM_CA_4567		99163	3002-O-F/04/03	Rajeev Gupta	LUCKNOW	13-03-2025 03:00 PM	9,83,082.67	5,13,870.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	4,69,212.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3719	AIRL_FORM_CA_4597		99479	0114-B-C1004	ABHAY JAIN	Kundli Sonepat	13-03-2025 03:04 PM	35,60,057.82	35,60,057.82	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3720	AIRL_FORM_CA_4494		177040	3809-0-N/01/0089	Shailendra Singh	lucknow	13-03-2025 03:08 PM	37,32,606.37	37,32,606.37	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3721	AIRL_FORM_CA_4542		123236	3805-Q-02/0278	Naresh kumar sethi	lucknow	13-03-2025 03:17 PM	22,87,994.30	22,87,994.30	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3722	AIRL_FORM_CA_3802		190404	4005-U-04/0092	Prateek Jindal	lucknow	13-03-2025 03:21 PM	11,82,457.63	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	11,82,457.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3723	AIRL_FORM_CA_4591		110209	3504-0-I_03/0010	INDIA REALTY PRIVATE LIMITED	LUCKNOW	13-03-2025 03:38 PM	12,14,950.84	1,42,359.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	10,72,591.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3724	AIRL_FORM_CA_4363	269650 (Old Code - 124001)		3802-N-02/0246 (Old Unit no. 3805-Q-01-PSWH)	Adesh Kumar	Lucknow	13-03-2025 03:41 PM	21,93,589.59	21,12,207.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	81,382.59	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3725	AIRL_FORM_CA_4615		284918	1123-0-I4215	ARCHANA SHARMA	PANIPAT	13-03-2025 03:48 PM	84,45,946.22	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	84,45,946.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3726	AIRL_FORM_CA_4583		110262	3504-0-I_03/0011	INDIA REALTY PRIVATE LIMITED	LUCKNOW	13-03-2025 03:49 PM	27,97,634.15	3,14,076.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	24,83,558.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3727	AIRL_FORM_CA_4590		110257	3504-0-I_03/0089	INDIA REALTY PRIVATE LIMITED	LUCKNOW	13-03-2025 03:52 PM	69,61,989.11	21,348.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	49,20,641.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3728	AIRL_FORM_CA_4592		110212	3504-0-I_03/0130	INDIA REALTY PRIVATE LIMITED	LUCKNOW	13-03-2025 03:54 PM	27,97,669.17	1,42,359.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	26,55,310.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3729	AIRL_FORM_CA_4619		135783	3802-N-05/0214	Dr Aditya Bhushan Pant	Lucknow	13-03-2025 03:54 PM	52,74,093.25	52,74,093.25	Home Buyer/ Allottee	-	No	0.024%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3730	AIRL_FORM_CA_4604		110213	3504-0-I_03/0131	INDIA REALTY PRIVATE LIMITED	LUCKNOW	13-03-2025 03:56 PM	27,95,754.66	1,42,359.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	26,53,395.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3731	AIRL_FORM_CA_4620		154296	0209-0-Q0208	Megha Bansal	Agra	13-03-2025 03:57 PM	38,27,820.55	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	38,27,820.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3732	AIRL_FORM_CA_4612		110215	3504-0-I_03/0132	INDIA REALTY PRIVATE LIMITED	LUCKNOW	13-03-2025 04:02 PM	26,77,017.26	1,42,359.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	25,34,658.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3733	AIRL_FORM_CA_4623		284883	1123-0-I4216	ARCHANA SHARMA	PANIPAT	13-03-2025 04:16 PM	1,06,65,072.22	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	1,06,65,072.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3734	AIRL_FORM_CA_4351		125633	3021-UG-62	Prabha Chaurasia	Lucknow	13-03-2025 04:28 PM	14,87,657.27	13,21,292.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	1,66,365.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3735	AIRL_FORM_CA_4551		165218	3641-0-K6/A10/0104	SHIV PRASAD SAHU	LUCKNOW	13-03-2025 05:26 PM	4,20,665.75	4,08,293.15	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	12,372.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3736	AIRL_FORM_CA_4627		110193	0209-0-R0003	Rajeev Bansal	Agra	13-03-2025 05:39 PM	30,68,023.98	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	30,68,023.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3737	AIRL_FORM_CA_4622		113468	3002-P02-H/08/05	JAGPAL SINGH	LUCKNOW	13-03-2025 05:49 PM	21,52,133.06	13,18,806.65	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	8,33,326.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3738	AIRL_FORM_CA_4629		101594	0502-0-G/7/0132	GEETA PANT	LUCKNOW	13-03-2025 06:08 PM	10,86,783.00	5,65,582.75	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	5,21,200.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3739	AIRL_FORM_CA_4630		110216	3504-0-I_03/0133	INDIA REALTY PRIVATE LIMITED	LUCKNOW	13-03-2025 06:40 PM	27,81,593.28	1,18,811.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	26,62,782.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3740	AIRL_FORM_CA_4625		110208	3504-0-I_03/0243	INDIA REALTY PRIVATE LIMITED	LUCKNOW	13-03-2025 06:44 PM	26,50,013.85	1,42,359.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	25,07,654.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3741	AIRL_FORM_CA_4626		110207	3504-0-I_03/0244	INDIA REALTY PRIVATE LIMITED	LUCKNOW	13-03-2025 06:46 PM	27,95,754.66	48,362.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	27,47,392.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3742	AIRL_FORM_CA_4628		110205	3504-0-I_03/0245	INDIA REALTY PRIVATE LIMITED	LUCKNOW	13-03-2025 06:48 PM	27,81,593.28	48,362.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	27,33,231.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3743	AIRL_FORM_CA_4634	Claim pertaining to other entity	Claim pertaining to other entity	ATUL KUMAR NIMESH	GHAZIABAD		13-03-2025 06:54 PM	64,42,770.70	-	Home Buyer/ Allottee	-	No	0.000%	-	-	64,42,770.70	-	Claim Pertaining to Other Entity
3744	AIRL_FORM_CA_4638		132966	3807-O-03/0080	Anshu Gupta/Sunil Suri	Lucknow	13-03-2025 07:18 PM	41,82,907.39	28,00,858.71	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	13,82,048.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3745	AIRL_FORM_CA_1507		170069	3641-0-K6/A10/0611	RAM KUMAR	LUCKNOW	13-03-2025 08:40 PM	3,49,444.93	3,49,444.93	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3746	AIRL_FORM_CA_4637		177172	3806-0-N/01/0023	Jitendra Singh and Anju Dinkar	lucknow	14-03-2025 12:47 AM	38,95,561.62	38,15,110.62	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	80,451.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3747	AIRL_FORM_CA_4632		118412	3806-0-N/02/0101	S K GHOSH (Shyamal Kumar Ghosh)	Lucknow	14-03-2025 12:14 PM	27,32,489.02	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,32,489.02	-	-	Duplicate Claim - Latest claim has been verified.
3748	AIRL_FORM_CA_4642	Claim pertaining to other entity	Claim pertaining to other entity	SIVA RAMA KRISHNA PEDDIBHOTLA	Greater Noida		14-03-2025 02:10 PM	46,95,765.08	-	Home Buyer/ Allottee	-	No	0.000%	-	-	46,95,765.08	-	Claim Pertaining to Other Entity
3749	AIRL_FORM_CA_4643		240480	3802-N-01/0114	VIVEK KUMAR	Lucknow	14-03-2025 05:35 PM	48,93,690.12	47,89,281.95	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	1,04,408.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3750	AIRL_FORM_CA_4639		221209	3803-O-038/0112	ANUOO RATHORE	Lucknow	14-03-2025 08:46 PM	16,48,099.21	29,589.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	16,18,510.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3751	AIRL_FORM_CA_4645		168454	3644-0-K2/45/0609	BAL KRISHNA MISHRA	LUCKNOW	14-03-2025 08:56 PM	2,55,947.00	2,55,947.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3752	AIRL_FORM_CA_4658		118302	3002-P02-G/05/03	Mohit Khanna	Lucknow	15-03-2025 08:39 AM	5,47,234.43	5,47,234.43	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.

3753	AIRL_FORM_CA_4648		104754	4004-T-02/0183	Payment through cheques from SBI and ICICI Bank	Lucknow Uttar Pradesh	15-03-2025 10:52 AM	64,50,835.62	36,59,241.00	-	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	27,91,594.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3754	AIRL_FORM_CA_4649		131002	0164-0-246FF	Sh. Kausik Chattopadhyay & Smt. Arunika Mukhopadhyay	S.A.S. Nagar, Mohali, Punjab	15-03-2025 11:33 AM	80,66,027.44	79,67,353.44	-	Home Buyer/ Allottee	-	No	0.037%	-	-	-	-	98,674.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3755	AIRL_FORM_CA_4652		180722	0111-A-0601	Sh. AMIT KUMAR GOYAL & Sh. NARESH KUMAR GOYAL	Rundli, Sonepat	15-03-2025 12:29 PM	76,96,103.13	76,96,103.13	-	Home Buyer/ Allottee	-	No	0.035%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3756	AIRL_FORM_CA_4651	Claim pertaining to other entity	Claim pertaining to other entity	Rakesh Gosain	Rakesh Gosain	Gurugram, Haryana	15-03-2025 12:30 PM	1,99,49,093.15	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,99,49,093.15	-	Claim Pertaining to Other Entity
3757	AIRL_FORM_CA_4653		104061	1804-P-04/0267	Anjali Singh	LUCKNOW	15-03-2025 12:37 PM	39,04,420.46	38,04,420.46	-	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
3758	AIRL_FORM_CA_4654		291164	0162-C-0081	GURMIT KAUR	MOHALI	15-03-2025 12:45 PM	25,00,000.00	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	25,00,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3759	AIRL_FORM_CA_4656		104057	1804-P-04/0271	Ashok Kumar Singh	LUCKNOW	15-03-2025 01:07 PM	39,04,420.46	38,04,420.46	-	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3760	AIRL_FORM_CA_4655		179303	0225-R-0084	Shuchi Shrotriya and Shailendra Shrotriya	Agra	15-03-2025 01:20 PM	73,12,359.86	23,85,534.00	-	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	49,26,825.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3761	AIRL_FORM_CA_4678		171569	1002-0-H/GF/06	SANJEEV JAISWAL	LUCKNOW	15-03-2025 03:06 PM	11,89,064.89	10,97,361.92	-	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	91,702.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3762	AIRL_FORM_CA_4663		102525	1002-0-P02-0/14/06	Ajit Kumar Pandey	Lucknow	15-03-2025 03:30 PM	6,74,437.16	6,74,437.16	-	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3763	AIRL_FORM_CA_4662				Anshu agrawal	Agra	15-03-2025 04:08 PM	14,61,317.00	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,61,317.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3764	AIRL_FORM_CA_4669		106577	0209-0-HD107	SEEMA	agra	15-03-2025 04:41 PM	34,00,492.51	3,44,527.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	30,55,965.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3765	AIRL_FORM_CA_4641	Claim pertaining to other entity	Claim pertaining to other entity	JATINDER MOHAN CHAWLA S/O RAMESH KUMAR CHAWLA	JATINDER MOHAN CHAWLA S/O RAMESH KUMAR CHAWLA	Bodeki, near Greater noida	15-03-2025 06:22 PM	31,36,973.27	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	31,36,973.27	-	Claim Pertaining to Other Entity
3766	AIRL_FORM_CA_4672	17750204		1106-0-A0041	SATYA PAL MITTAL	PANIPAT	15-03-2025 06:37 PM	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3767	AIRL_FORM_CA_4676		99366	1002-0-G/01/06	Manjul Mayank Pandey	Lucknow	15-03-2025 08:21 PM	22,53,692.38	20,15,621.51	-	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	2,38,070.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3768	AIRL_FORM_CA_4677		157033	1803-O-038/0173	Nirmal Singh	Lucknow	15-03-2025 08:25 PM	33,97,524.28	33,97,524.28	-	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3769	AIRL_FORM_CA_4679		246818	1021-AG-14	Ashok Kumar Chaurasia	Lucknow	15-03-2025 08:41 PM	24,85,721.51	8,81,852.87	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	16,03,868.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3770	AIRL_FORM_CA_4680		131352	3525-0-(G2/0221/GF	Jitendra Jethwani	Lucknow	15-03-2025 08:49 PM	95,60,634.00	89,11,796.88	-	Home Buyer/ Allottee	-	No	0.041%	-	-	-	-	6,48,837.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3771	AIRL_FORM_CA_4667		278244	1803-O-38/0283A	Prabhu Narain Pandey S/O Late Dukhi Pandey	Lucknow	15-03-2025 08:51 PM	12,30,536.55	12,30,536.55	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3772	AIRL_FORM_CA_4682		160529	0209-0-I0188	SEEMA JAIN	AGRA	15-03-2025 11:44 PM	10,49,697.37	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,49,697.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3773	AIRL_FORM_CA_2679		176390	1802-N-01/0142	Gulshan Srivastava	Lucknow	16-03-2025 11:49 AM	30,16,670.58	34,05,543.00	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	5,11,127.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3774	AIRL_FORM_CA_4685		185023	1866-0-B4/01/01	Sateesh Kumar Singh & Janhvi Singh	Lucknow	16-03-2025 12:45 PM	27,97,972.46	18,39,736.00	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	9,58,236.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3775	AIRL_FORM_CA_4686		142514	0605-SCO-A-20	Smt. KIRAN SAINI	Kurukshetra	16-03-2025 01:04 PM	45,62,626.05	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	45,62,626.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3776	AIRL_FORM_CA_4688		293222	3643-0-L2/87/0514	UMA SHANKAR MISHRA	LUCKNOW	16-03-2025 01:17 PM	1,97,026.50	1,97,026.50	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3777	AIRL_FORM_CA_4690		191632	1803-O-038/0252	SHIKHAR PRADHAN	LUCKNOW	16-03-2025 01:42 PM	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3778	AIRL_FORM_CA_4631		142689	3571-OLY-M/82-0602	VINEETA GAUBA & KK GAUBA	Lucknow	16-03-2025 01:58 PM	66,63,660.62	45,01,046.00	-	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	21,62,614.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3779	AIRL_FORM_CA_4691		189971	1802-N-01/0142	SHIKHAR PRADHAN	LUCKNOW	16-03-2025 02:06 PM	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3780	AIRL_FORM_CA_4692		173075	3503-0-K/01/0015	Vinod Kumar Rai	Lucknow	16-03-2025 03:28 PM	1,02,55,471.23	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,02,55,471.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3781	AIRL_FORM_CA_4681		127852	1803-O-038/0163	Prakashi Rawat and Vandana Bhandari	Lucknow	16-03-2025 03:54 PM	48,92,020.21	25,58,343.00	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	23,33,677.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3782	AIRL_FORM_CA_4693		295180	1803-O-04/0159	GAUTAM SINGH	LUCKNOW	16-03-2025 03:55 PM	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3783	AIRL_FORM_CA_4696	15790010		0201-0-GF126C	SHAKUNTLA JAIN, MANISH JAIN, AMIT JAIN	SONIPAT	16-03-2025 04:15 PM	58,35,061.84	58,35,061.84	-	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3784	AIRL_FORM_CA_4694		138397	3611-K-C2/0302	RAJENDRA TIWARI	LUCKNOW	16-03-2025 04:17 PM	19,49,107.54	13,47,859.86	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	6,01,247.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3785	AIRL_FORM_CA_4697	242386, 242383		3803-O-038/0138, 3803-O-038/0137	PROF PANKAJ	Lucknow	16-03-2025 05:11 PM	1,23,79,438.29	1,07,04,103.40	-	Home Buyer/ Allottee	-	No	0.049%	-	-	-	-	16,75,334.89	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3786	AIRL_FORM_CA_4699		158031	3571-OLY-M/81-0604	TANU KAPOOR	LUCKNOW	16-03-2025 06:01 PM	64,16,816.46	59,57,339.06	-	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	4,59,477.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3787	AIRL_FORM_CA_4701		207233	3571-OLY-M/81-0206	Surya Prakash Singh	Lucknow	16-03-2025 06:21 PM	36,29,215.78	36,29,215.78	-	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3788	AIRL_FORM_CA_4702	Claim pertaining to other entity	Claim pertaining to other entity	Rakesh Kumar	Rakesh Kumar	Gautam budh Nagar	16-03-2025 06:59 PM	16,62,936.60	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	16,62,936.60	-	Claim Pertaining to Other Entity
3789	AIRL_FORM_CA_4703	Claim pertaining to other entity	Claim pertaining to other entity	Meenakshi Kumar	Meenakshi Kumar	Greater Noida	16-03-2025 08:20 PM	31,47,870.60	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	31,47,870.60	-	Claim Pertaining to Other Entity
3790	AIRL_FORM_CA_4706		292242	3643-0-L2/87/0316	Adarsh Kumar Mishra	Lucknow	16-03-2025 08:59 PM	30,017.60	28,794.25	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,223.35	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3791	AIRL_FORM_CA_4707		118410	3806-0-N/02/0099	Prabha Shankar Shukla	Lucknow	16-03-2025 09:35 PM	23,64,117.12	21,88,859.12	-	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	1,75,258.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3792	AIRL_FORM_CA_4710		140352	3631-SME-J/81-0502	Poonam S Kudaiya	Lucknow	16-03-2025 09:54 PM	52,89,334.68	51,32,620.56	-	Home Buyer/ Allottee	-	No	0.024%	-	-	-	-	1,56,714.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3793	AIRL_FORM_CA_4713		274308	0225-M-0180	MEENA YADAV	AGRA	17-03-2025 12:29 AM	56,09,695.41	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	56,09,695.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3794	AIRL_FORM_CA_4624		109735	0057-0-0871	Kulwant K. Sarangal	Mohali	17-03-2025 12:06 PM	62,37,453.17	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	62,37,453.17	-	Duplicate Claim - Latest claim has been verified.
3795	AIRL_FORM_CA_4684		106686	0209-0-E0090	Mr Aneesh Kumar Shandilya and Mrs Kusum Shandilya	AGRA	17-03-2025 12:39 PM	10,16,309.36	1,75,758.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	8,40,551.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3796	AIRL_FORM_CA_4722	Claim pertaining to other entity	Claim pertaining to other entity	ANITA BHATIA	ANITA BHATIA	GREATER NOIDA	17-03-2025 12:49 PM	1,10,90,171.23	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,10,90,171.23	-	Claim Pertaining to Other Entity
3797	AIRL_FORM_CA_4720		175391	3002-0-P02-C/15/03	Moin Uddin	Lucknow	17-03-2025 12:57 PM	16,97,039.55	13,60,403.27	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	3,36,636.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3798	AIRL_FORM_CA_4724		98748	3002-0-P02-C/14/04	DEV NARAYAN SINGH	Lucknow	17-03-2025 01:39 PM	24,80,527.78	15,73,528.20	-	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	9,06,999.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3799	AIRL_FORM_CA_4725		161976	3641-0-K6/A15/0608	MEENAKSHI BAJPAI	LUCKNOW	17-03-2025 02:02 PM	3,45,670.87	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	3,45,670.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3800	AIRL_FORM_CA_4726	04282330		1027-G-063	Ravinder Aggarwal	Gurugram	17-03-2025 02:05 PM	72,75,673.71	72,75,673.71	-	Home Buyer/ Allottee	-	No	0.033%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3801	AIRL_FORM_CA_4723		96121	1003-0-E4/01/01	Jawed Anwar Siddiqui	Lucknow	17-03-2025 02:12 PM	3,65,609.74	3,65,609.74	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3802	AIRL_FORM_CA_4671		99071	0114-0-G0603	NEELAM SUNIL	SONEPAT	17-03-2025 02:45 PM	41,90,120.85	33,16,067.21	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	8,74,053.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3803	AIRL_FORM_CA_4661		109726	0057-0-0204	Sukhdev Singh Sidhu	Mohali	17-03-2025 02:52 PM	63,76,698.65	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	63,76,698.65	-	Duplicate Claim - Latest claim has been verified.
3804	AIRL_FORM_CA_4727	Claim pertaining to other entity	Claim pertaining to other entity	Ravinder Aggarwal	Ravinder Aggarwal	Grater Noida	17-03-2025 03:07 PM	1,06,62,854.18	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,06,62,854.18	-	Claim Pertaining to Other Entity
3805	AIRL_FORM_CA_4728		282743	3502-0-L/08/0035	INDRA RAWAR	LUCKNOW	17-03-2025 03:11 PM	20,42,369.91	22,724.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	20,19,645.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3806	AIRL_FORM_CA_4640		297130	3631-SME-J/C2-0902	Subhash Chandra Gupta	Gorakhpur	17-03-2025 03:18 PM	69,02,099.78	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	69,02,099.78	The claim form submitted is incomplete and/or contains incorrect information.
3807	AIRL_FORM_CA_4730	296125, 296131		3803-O-02/0037, 3804-P-04/0092	VISHAL PANDEY	LUCKNOW	17-03-2025 03:29 PM	53,13,753.20	5,24,429.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	47,89,324.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3808	AIRL_FORM_CA_4524 AIRL_FORM_CA_4736	129779, 129781		3803-O-03/0111, 3803-O-02/0215	Shalini Singh and Triveni Prasad Kushwaha	Lucknow	17-03-2025 04:13 PM	56,81,866.45	49,53,598.00	-	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	7,28,267.45	Claim verified as per the books of account of CD made available to the resolution professional.
3809	AIRL_FORM_CA_4732		141044	3803-O-02/0068	PRIYANKA DIXIT	LUCKNOW	17-03-2025 04:31 PM	28,46,393.43	28,46,393.43	-	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3810	AIRL_FORM_CA_4611		192404	3653-0-T3/06/0070	Pawan Kumar Kulenja	Lucknow	17-03-2025 04:36 PM	9,08,570.46	5,59,848.45	-	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	3,48,722.01	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3811	AIRL_FORM_CA_4731		109726	0057-0-0204	sukhdev singh sidhu	mohali	17-03-2025 04:47 PM	61,90,871.25	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	61,90,871.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

3812	AIRL_FORM_CA_4733		113649	3014-0-K/GF/02	DEVENDRA PRASAD UPADHYAY	LUCKNOW	17-03-2025 05:15 PM	75,63,452.99	47,03,578.25	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	28,59,874.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3813	AIRL_FORM_CA_4735		276137	3802-N-01/0046	SURABHI GUPTA	LUCKNOW	17-03-2025 05:24 PM	41,88,779.78	19,41,402.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	22,47,377.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3814	AIRL_FORM_CA_4734		192922	3653-0-T3/01/0004	PANKAJ KUMAR SINGH	LUCKNOW	17-03-2025 05:32 PM	15,90,522.32	2,78,302.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	13,12,220.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3815	AIRL_FORM_CA_4736		129781	3803-O-02/0215	Triveni Prasad Kushwaha and Shalini Singh	Lucknow	17-03-2025 05:44 PM	26,80,446.07	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	26,80,446.07	-	Duplicate Claim. Claim Clubbed with APIL_FORM_CA_4534 and verified.
3816	AIRL_FORM_CA_4739		138591	3805-O-01/0080	Suresh Chandra	LUCKNOW	17-03-2025 06:24 PM	39,20,375.10	22,82,594.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	16,37,781.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3817	AIRL_FORM_CA_4743		106739	4005-U-03/0203	ARJUN NARAIN SINGH	LUCKNOW	17-03-2025 07:21 PM	60,77,575.14	26,28,599.58	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	43,48,975.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3818	AIRL_FORM_CA_4737		288372	3802-N-02/0253	Shakuntala Singh	lucknow	17-03-2025 08:15 PM	39,75,530.54	34,93,524.00	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	4,82,006.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3819	AIRL_FORM_CA_4745		187245	3866-0-84/07/02	Rama Shankar Singh	Lucknow	17-03-2025 08:22 PM	18,52,610.88	17,86,781.12	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	65,829.76	Claim is verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3820	AIRL_FORM_CA_4746		236564	0209-0-Q0011	PRAFFUL KUMAR	AGRA	17-03-2025 08:36 PM	41,53,508.64	72,159.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	40,81,349.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3821	AIRL_FORM_CA_4742		188263	3805-Q-02/0286	Shalini Singh and Akanksha Kushwaha	Lucknow	17-03-2025 09:02 PM	19,99,400.14	19,99,400.14	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3822	AIRL_FORM_CA_4750		236563	0209-0-M0008	PRAFFUL KUMAR	AGRA	17-03-2025 09:13 PM	42,93,767.93	72,159.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	42,21,608.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3823	AIRL_FORM_CA_4752	Claim pertaining to other entity	Claim pertaining to other entity	Umesh Joshi	GREATER NOIDA UP		17-03-2025 11:49 PM	35,68,831.86	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	35,68,831.86	-	Claim Pertaining to Other Entity
3824	AIRL_FORM_CA_4757		72412	0501-0-G/2A/0016	Arun Kumar Tripathi	Lucknow	18-03-2025 05:20 AM	1,10,82,191.78	50,95,580.48	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	59,86,611.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3825	AIRL_FORM_CA_4754		143611	3018-FF-0012	SURUHI KHAN	LUCKNOW	18-03-2025 08:41 AM	34,55,624.18	13,35,761.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	21,19,863.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3826	AIRL_FORM_CA_4778		121302	0162-B-0112-APR	Gurdeep Singh	Mohali	18-03-2025 09:36 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3827	AIRL_FORM_CA_4757		136756	3018-AG-0030	Pankaj Kumar Sahu	Sonipat	18-03-2025 10:25 AM	13,82,168.30	12,82,932.36	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	99,235.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3828	AIRL_FORM_CA_4760		296900	1131-A-MB-46	ANGREJ SINGH	Yamunanagar	18-03-2025 11:49 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3829	AIRL_FORM_CA_4748		118282	3802-N-02/0076	NEERAJ SINGH	LUCKNOW	18-03-2025 12:04 PM	12,24,000.00	12,24,000.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3830	AIRL_FORM_CA_4762	042V0647	0122-E-4281	MR. VINOD BAJAJ (CUSTOMER CODE: 042V0647)	SUSHANT CITY, KUNDLI, SONIPAT, HARYANA		18-03-2025 12:24 PM	59,80,141.83	54,79,219.34	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	5,00,922.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3831	AIRL_FORM_CA_4763		162942	3641-0-66/A20/05/07	NANCY RASTOGI	LUCKNOW	18-03-2025 12:36 PM	4,12,210.96	4,12,210.96	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3832	AIRL_FORM_CA_4765		124358	3802-N-05/0124	RAM JIWAN LAL	LUCKNOW	18-03-2025 01:14 PM	8,05,521.00	2,35,396.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	5,70,125.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3833	AIRL_FORM_CA_4761		288760	3502-0-J/01/0086	HOME BUYER	Lucknow	18-03-2025 01:16 PM	39,66,715.26	39,22,632.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	44,083.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3834	AIRL_FORM_CA_4766		297486	3802-N-02/0245	DEEPAK KUMAR TIWARI	LUCKNOW	18-03-2025 01:19 PM	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3835	AIRL_FORM_CA_4767		106684	0209-0-E0050	Mrs. Deep Mala	Agra	18-03-2025 01:26 PM	19,70,923.04	31,774.25	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	19,39,148.79	Duplicate Claim - Latest claim has been verified.
3836	AIRL_FORM_CA_4759	1574S022		0201-0-LG220	Abhishek Kaushik	House No-522, Biawana, Delhi-110039	18-03-2025 01:30 PM	78,39,742.75	29,91,471.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	48,48,271.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3837	AIRL_FORM_CA_4740		118311	3802-N-02/0027	Seema Soni	Lucknow	18-03-2025 01:41 PM	22,50,550.88	22,45,244.88	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	5,306.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3838	AIRL_FORM_CA_4768		295847	3802-N-05/0169	RAGINI	LUCKNOW	18-03-2025 01:41 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3839	AIRL_FORM_CA_4769		167704	3642-0-K7/A4/0402	SHIV HARSH MATHUR	LUCKNOW	18-03-2025 01:49 PM	4,47,343.89	4,47,343.89	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3840	AIRL_FORM_CA_4770		194763	0057-0-1367	Gaurav Kumar And Shalini Tiwari	Mohali	18-03-2025 01:51 PM	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Registry already Completed
3841	AIRL_FORM_CA_4771		124357	3802-N-04/A/0009	RAM JIWAN LAL	LUCKNOW	18-03-2025 02:06 PM	5,92,600.00	1,13,955.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	4,78,645.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3842	AIRL_FORM_CA_4775		164040	3642-0-K7/A8/0305	SNEH LATA MATHUR	LUCKNOW	18-03-2025 02:38 PM	5,06,369.01	4,81,191.42	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	25,177.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3843	AIRL_FORM_CA_4776		254778	3802-N-01/0161	DHIRENDRA PRATAP SINGH	Lucknow	18-03-2025 02:41 PM	29,22,605.21	11,50,740.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	17,71,865.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3844	AIRL_FORM_CA_4777		254779	3802-N-01/0162	DHIRENDRA PRATAP SINGH	Lucknow	18-03-2025 03:02 PM	16,53,804.08	16,29,405.08	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	24,399.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3845	AIRL_FORM_CA_4779		146232	3571-OLY-M/B1-1203	Tashheer Fatima	Lucknow	18-03-2025 03:42 PM	47,35,532.04	47,35,532.04	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3846	AIRL_FORM_CA_4781		285360	0057-0-0508	SARITA SHARMA	SAS Nagar Mohali Punjab	18-03-2025 04:11 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3847	AIRL_FORM_CA_4780		157180	0209-0-L0094	OMWATI SINGH	AGRA	18-03-2025 04:14 PM	35,56,417.90	31,31,774.06	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	4,24,643.86	Claim is verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3848	AIRL_FORM_CA_4782		149334	3581-O1-1301	Tanveer Ahmad alias Tanveer Ansari	Lucknow	18-03-2025 04:27 PM	24,83,666.78	12,03,236.38	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	12,80,430.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3849	AIRL_FORM_CA_4783		291385	3502-0-J/01/0048	ASMITA SINGH	LUCKNOW	18-03-2025 04:52 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.002%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3850	AIRL_FORM_CA_4784		138882	3583-02-B02	Ambreen Fatima And Mohd. Alam	Lucknow	18-03-2025 05:07 PM	27,76,298.41	25,87,881.13	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,88,417.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3851	AIRL_FORM_CA_4785		125870	3804-P-01/0135	RAJENDRA PRASAD	LUCKNOW	18-03-2025 05:22 PM	37,68,481.32	20,19,185.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	17,49,296.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3852	AIRL_FORM_CA_4786		118116	3802-N-02/0096	Namrata Srivastava, Rishi Raman	Lucknow	18-03-2025 05:26 PM	1,07,21,873.51	73,26,107.57	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	33,95,765.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3853	AIRL_FORM_CA_4789				PARMINDER KAUR	MOHALI	18-03-2025 05:46 PM	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3854	AIRL_FORM_CA_4790		137167	3504-0-L/04/0067	JYOTI JAISWAL	LUCKNOW	18-03-2025 06:00 PM	19,58,899.45	5,47,691.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	14,11,208.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3855	AIRL_FORM_CA_4791		135318	3803-O-04/0347	SHASHI KANT VIDYARTHI	LUCKNOW	18-03-2025 06:04 PM	77,94,224.83	44,38,515.00	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	33,55,709.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3856	AIRL_FORM_CA_4792	042K0549		1027-UG-209	Kavita Yadav	Gurugram	18-03-2025 06:09 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3857	AIRL_FORM_CA_4794		131178	3802-N-05/0042	JYOTI JAISWAL	LUCKNOW	18-03-2025 06:20 PM	17,11,620.35	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	17,11,620.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3858	AIRL_FORM_CA_2313		84483	0505-0-F/1/0110/GF	Kanhaiya Yadav	Lucknow	18-03-2025 06:33 PM	5,46,410.85	2,30,009.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	3,16,401.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3859	AIRL_FORM_CA_4787		115454	3002-P02-H/10/01	Sanjay Kumar Sah	Lucknow	18-03-2025 07:32 PM	15,26,835.64	15,26,835.64	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3860	AIRL_FORM_CA_4796		84254	0517-D-04/05	SHARDA SONI	Lucknow	18-03-2025 07:35 PM	21,95,203.75	20,53,953.75	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	1,41,250.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3861	AIRL_FORM_CA_4673		143899	3809-O-02/02/0279	Dr. Manish Khanna	LUCKNOW	18-03-2025 09:55 PM	34,44,682.98	34,44,682.98	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim is verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3862	AIRL_FORM_CA_4798		228663	0209-0-M0384	Prabhakant Gautam	Agra	18-03-2025 10:26 PM	24,47,149.92	3,44,676.71	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	21,02,473.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3863	AIRL_FORM_CA_4799	Claim pertaining to other entity	Claim pertaining to other entity	Kaleemullah Khan	GREATER NOIDA		18-03-2025 10:58 PM	36,28,080.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	36,28,080.00	-	Claim Pertaining to Other Entity
3864	AIRL_FORM_CA_4800		122636	0103-0-310602	Sunil Kumar & Anjana	New Delhi	18-03-2025 11:12 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3865	AIRL_FORM_CA_4801		129279	0235-M-0165	Balram Singh Bhadauria	Agra	19-03-2025 09:43 AM	78,60,723.05	55,44,556.99	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	23,16,166.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3866	AIRL_FORM_CA_4802		294511	0209-0-Q0050	Pavan Kumar Marvi	Agra	19-03-2025 09:59 AM	21,98,402.74	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	21,98,402.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3867	AIRL_FORM_CA_4804		118634	0057-0-0795	KAMLESH SHARMA	SECTOR 114 MOHALI	19-03-2025 11:59 AM	3,35,200.00	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	3,35,200.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3868	AIRL_FORM_CA_4805		148044	0103-0-091002	AMIT MALHOTRA	SONEPAT	19-03-2025 12:08 PM	54,53,044.35	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	54,53,044.35	-	Duplicate Claim - Latest claim has been verified.

3869	AIRL_FORM_CA_4807		148044	0103-0-091002	AMIT MALHOTRA	SONEPAT	19-03-2025 12:39 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3870	AIRL_FORM_CA_4808		135285	3802-N-05/0244	SUNITA GUPTA	LUCKNOW	19-03-2025 12:52 PM	33,94,578.19	33,94,578.19	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3871	AIRL_FORM_CA_4806		114357	0103-0-111203	MAHENDRA STEELS (THRU ITS PARTNER MR AJAY KHANDELWAL) AND SAKUNTA KHANDELWAL	SONIPAT	19-03-2025 01:13 PM	1,02,07,681.61	42,54,446.24	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	59,53,235.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3872	AIRL_FORM_CA_4810		142957	3631-SME-I/81-0503	BHAWNA SINGH	Lucknow	19-03-2025 01:27 PM	32,52,743.41	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	32,52,743.41	-	Duplicate Claim - Latest claim has been verified.
3873	AIRL_FORM_CA_4811		130981	3021-UG-22	RIZWAN AHMAD SALMANI	LUCKNOW	19-03-2025 01:38 PM	10,26,685.82	5,39,234.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	4,87,451.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3874	AIRL_FORM_CA_4814		108746	0057-0-0867	Adya Prasad Pandey	Mohali	19-03-2025 01:53 PM	26,20,000.00	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	26,20,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3875	AIRL_FORM_CA_4812		118448	3802-N-02/0053	SURENDRA PRASAD	LUCKNOW	19-03-2025 01:59 PM	27,00,127.42	21,96,127.42	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	4,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3876	AIRL_FORM_CA_4819		102862	3002-0-P02-D/59/05	DHARMENDRA RAJAN	LUCKNOW	19-03-2025 02:31 PM	2,87,076.75	2,87,076.75	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3877	AIRL_FORM_CA_4824		127150	3018-GF-0064	JYOTSNA SINGH AND SWATI SINGH	LUCKNOW	19-03-2025 03:24 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3878	AIRL_FORM_CA_4803		187146	3866-0-84/08/02	ALIND RANJAN PURWAR	Lucknow	19-03-2025 03:49 PM	25,93,500.64	18,67,300.70	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	7,26,199.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3879	AIRL_FORM_CA_4825		146696	0209-0-Q2264	Ranbir Singh	Agra	19-03-2025 03:54 PM	48,73,649.97	8,05,318.12	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	40,68,331.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3880	AIRL_FORM_CA_4827		176755	3016-0-K/03/01	SHW PRATAP RAM	LUCKNOW	19-03-2025 05:39 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3881	AIRL_FORM_CA_4822		109679	0057-0-0211	Ravinder Paul Singh	Mohali	19-03-2025 06:23 PM	53,51,075.01	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	53,51,075.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3882	AIRL_FORM_CA_4828		126935	0102-36-0403	Sanjay Dewani	New Delhi	19-03-2025 06:39 PM	28,36,236.91	28,36,236.91	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3883	AIRL_FORM_CA_4829		108722	0057-0-0372	PRAVEEN KUMAR SINHA	Mohali	19-03-2025 07:37 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3884	AIRL_FORM_CA_4844		165616	3643-0-L2/B5/0312A	PRAMOD KUMAR CHAURASIA	LUCKNOW	20-03-2025 08:47 AM	22,86,975.96	4,93,721.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	17,93,254.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3885	AIRL_FORM_CA_4846		167504	3641-0-44/A22/0710	RENU GUPTA	Lucknow	20-03-2025 09:33 AM	3,87,621.36	3,87,621.36	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3886	AIRL_FORM_CA_4836		163347	3641-0-46/B35/0714	RAVI AWASTHI	LUCKNOW	20-03-2025 12:19 PM	2,02,642.81	2,02,642.81	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3887	AIRL_FORM_CA_4837		117193	3002-P02-G/03/05	Ranjita Kumari	Lucknow	20-03-2025 01:09 PM	11,38,821.68	7,69,000.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	3,69,821.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3888	AIRL_FORM_CA_4839		146474	0209-0-Q2205	Pankaj Singh	Agra	20-03-2025 01:24 PM	37,53,497.48	4,43,416.65	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	33,10,080.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3889	AIRL_FORM_CA_4821		142957	3631-SME-I/81-0503	BHAWNA SINGH	Lucknow	20-03-2025 04:20 PM	52,68,633.65	31,76,227.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	20,92,406.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3890	AIRL_FORM_CA_4849		112520	3002-P02-H/06/01	AMITA BANERJEE JOYDEEP BANERJEE	LUCKNOW	20-03-2025 04:23 PM	12,92,625.00	12,92,625.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3891	AIRL_FORM_CA_4864		161473	3571-OLY-M/81-1002	UMESH PRAKASH NIGAM	LUCKNOW	21-03-2025 08:47 AM	93,40,422.68	54,05,128.60	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	39,35,094.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3892	AIRL_FORM_CA_4859		117734	3002-P02-A/03/06	Anil Kumar Pandey	Lucknow	21-03-2025 11:43 AM	13,22,285.00	13,22,285.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3893	AIRL_FORM_CA_4861		130018	3803-O-04/0207	Ravindra Kumar Misra	Lucknow	21-03-2025 12:03 PM	46,26,550.52	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	46,26,550.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3894	AIRL_FORM_CA_4848		150606	0209-0-MD030	Saroj singh	Agra	21-03-2025 12:16 PM	46,75,883.87	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	46,75,883.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3895	AIRL_FORM_CA_4881		247058	3802-N-05/0229	Randana Singh	Lucknow	21-03-2025 12:57 PM	20,18,895.58	17,89,575.58	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	2,29,320.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3896	AIRL_FORM_CA_4862	Claim pertaining to other entity	Claim pertaining to other entity		Amit srivastava	ghaziabad	21-03-2025 01:01 PM	4,12,385.90	-	Home Buyer/ Allottee	-	No	0.000%	-	-	4,12,385.90	-	-	Claim Pertaining to Other Entity
3897	AIRL_FORM_CA_4882		177943	3807-O-P/03/0081	KRIPA RAM VERMA	LUCKNOW	21-03-2025 01:51 PM	25,92,391.37	14,31,852.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	11,60,539.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3898	AIRL_FORM_CA_4840		187312	3866-0-84/12/03	Indira Chaturvedi	lucknow	21-03-2025 03:25 PM	8,22,724.48	8,22,724.48	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3899	AIRL_FORM_CA_4869		142883	0209-0-C01/21	wharani	agra	21-03-2025 04:00 PM	57,51,299.93	29,13,554.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	28,37,745.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3900	AIRL_FORM_CA_4874		288361	3803-O-038/0138	MANOJ KUMAR SRIVASTAVA	LUCKNOW	21-03-2025 04:44 PM	27,10,578.36	27,10,578.36	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3901	AIRL_FORM_CA_4875		295593	3021-AG-60	FARHA YASMEEN	LUCKNOW	21-03-2025 05:08 PM	2,10,871.23	2,04,602.74	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	6,268.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3902	AIRL_FORM_CA_4891	NA - Bogus	NA - Bogus		DcircusSupportTeam	AmaSystemTest	22-03-2025 11:38 AM	1,00,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,00,000.00	-	-	The claim form submitted is incomplete and/or contains incorrect information.
3903	AIRL_FORM_CA_4906		177125	3806-0-N/01/0018	APARNA SHARMA	LUCKNOW	22-03-2025 12:10 PM	36,68,499.07	36,68,499.07	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3904	AIRL_FORM_CA_4909		164560	3804-P-04/0004	ROOP CHAND AGARWAL	LUCKNOW	22-03-2025 12:25 PM	18,91,048.31	7,72,260.24	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	11,17,788.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3905	AIRL_FORM_CA_4894		94842	3003-0-D1/GF/07	MANJU YADAV	LUCKNOW	22-03-2025 12:55 PM	3,95,541.91	1,43,233.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	2,52,308.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3906	AIRL_FORM_CA_4878		96840	3003-0-E2/02/04	ABDUL MAROOF	LUCKNOW	22-03-2025 02:22 PM	4,62,564.68	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,62,564.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3907	AIRL_FORM_CA_4916		277694	3802-N-03/0021A	Shabiya Begum	Lucknow	22-03-2025 09:23 PM	25,64,347.74	25,64,347.74	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3908	AIRL_FORM_CA_4923		291900	3631-SME-I/A1-0602	BHAVNA AGARWAL	LUCKNOW	23-03-2025 06:22 AM	20,27,949.78	11,80,975.28	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	8,46,974.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3909	AIRL_FORM_CA_4924	Claim pertaining to other entity	Claim pertaining to other entity		CHANDRA MAULI SINGH	Greater Noida	23-03-2025 08:01 AM	34,94,123.93	-	Home Buyer/ Allottee	-	No	0.000%	-	-	34,94,123.93	-	-	Claim Pertaining to Other Entity
3910	AIRL_FORM_CA_4925		234136	3803-O-04/0021	SEEMA GUPTA	LUCKNOW	23-03-2025 08:46 AM	35,63,155.16	6,50,331.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	29,12,824.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3911	AIRL_FORM_CA_4930		142268	3802-N-04/A/0025	VEENA DAYAL	LUCKNOW	23-03-2025 10:00 AM	17,42,198.20	3,02,167.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	14,40,031.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3912	AIRL_FORM_CA_4926	Claim pertaining to other entity	Claim pertaining to other entity		Amit Kumar Agarwal, Sumit Kumar Agarwal and Neha Gupta	Gurgaon	23-03-2025 04:00 PM	1,15,16,145.66	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,15,16,145.66	-	-	Claim Pertaining to Other Entity
3913	AIRL_FORM_CA_4937		295440	0037-A-0045	JIMMY NAGPAL	Yamunanagar	23-03-2025 10:26 PM	38,44,629.76	-	Home Buyer/ Allottee	-	No	0.000%	-	-	38,44,629.76	-	-	Duplicate Claim - Latest claim has been verified.
3914	AIRL_FORM_CA_4927		137220	3807-O-N/01/0219	RUPALI PANDEY	LUCKNOW	24-03-2025 10:55 AM	36,33,869.26	9,08,153.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	27,25,716.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3915	AIRL_FORM_CA_4938		180737	0114-D-D0603	Vikas Chawla	Sonipat	24-03-2025 11:01 AM	43,47,103.53	43,47,086.74	Home Buyer/ Allottee	-	No	0.020%	-	-	16.79	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3916	AIRL_FORM_CA_4939		96841	3003-0-E2/02/03	MALIK JAFAR	LUCKNOW	24-03-2025 11:15 AM	4,60,117.12	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,60,117.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3917	AIRL_FORM_CA_4940		275466	3803-O-04/0065	PRADEEP KUMAR GUPTA	LUCKNOW	24-03-2025 12:10 PM	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3918	AIRL_FORM_CA_4815		293225	3641-0-46/A13/0809	NISHTHA SHUKLA	lucknow	24-03-2025 03:03 PM	3,24,704.66	65,486.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,59,218.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3919	AIRL_FORM_CA_4962		137676	0501-0-C/3/0058	MOHAN SINGH	Lucknow	24-03-2025 04:27 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3920	AIRL_FORM_CA_4698		143759	0605-SCO-A-03	Seema Nain and Jage Ram Nain	KURUKSHETRA	24-03-2025 05:28 PM	44,55,974.72	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	44,55,974.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3921	AIRL_FORM_CA_4961		275467	3802-N-01/0124	PRADEEP KUMAR GUPTA	LUCKNOW	24-03-2025 08:11 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3922	AIRL_FORM_CA_4960		268625	3504-0-L/01/0133	Amita Pandey Mishra	Lucknow	24-03-2025 08:19 PM	34,51,457.16	29,62,228.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	4,89,229.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3923	AIRL_FORM_CA_4974		138691	3631-SME-I/81-0702	Atul Kumar Rai	Lucknow	25-03-2025 08:23 AM	52,22,376.14	52,22,376.14	Home Buyer/ Allottee	-	No	0.024%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3924	AIRL_FORM_CA_4978	164718, 219878		3641-0-46/B10/GF10	RAJESH KUMAR	LUCKNOW	25-03-2025 10:14 AM	7,40,128.10	3,72,304.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	3,67,824.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3925	AIRL_FORM_CA_4981		134655	3018-UG-0030	SANTOSH KUMAR	LUCKNOW	25-03-2025 10:37 AM	11,45,317.22	7,98,047.29	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	3,47,469.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

3926	AIRL_FORM_CA_4982		212338	3653-0-T3/06/0069	ANIL DIXIT	LUCKNOW	25-03-2025 11:18 AM	12,80,750.05	12,51,946.26		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	28,803.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3927	AIRL_FORM_CA_4965		187306	3866-0-A7/07/05	RAJ NARAIN GUPTA	Lucknow	25-03-2025 11:37 AM	16,54,878.63	15,39,158.53		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,15,720.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3928	AIRL_FORM_CA_4830		104890	Not Available - Unapplied	DR.OMIKA CHAUHAN	LUCKNOW	25-03-2025 12:39 PM	54,10,810.64	16,45,050.00		Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	37,65,760.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3929	AIRL_FORM_CA_4968	NA - Bogus		NA - Bogus	Dcirrus support Test	Dcirrus Support Team	25-03-2025 12:54 PM	10,000.00	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	10,000.00	-	The claim form submitted is incomplete and/or contains incorrect information.
3930	AIRL_FORM_CA_4969		110059	0057-0-0125	JASMEEN	mohali	25-03-2025 01:49 PM	25,00,000.00	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	25,00,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3931	AIRL_FORM_CA_4995		127793	0102-19-0102	vijay.portap singh	haryana	25-03-2025 06:52 PM	32,46,649.38	31,45,281.38		Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	1,01,368.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3932	AIRL_FORM_CA_4988		181565	1805-Q-04/0212	Arvind Kumar	Lucknow	25-03-2025 09:01 PM	44,88,795.53	31,86,701.92		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	13,02,093.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3933	AIRL_FORM_CA_4989		183557	1805-Q-04/0213	Arvind Kumar	Lucknow	25-03-2025 09:44 PM	44,87,893.86	31,86,701.92		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	13,01,191.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3934	AIRL_FORM_CA_5000		122426	1805-Q-01/0084	MANISH SINGH	LUCKNOW	26-03-2025 08:40 AM	79,57,843.79	8,30,602.74		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	71,27,241.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3935	AIRL_FORM_CA_5003		120672	3802-N-02/0018	AKANKSHA SINGH	LUCKNOW	26-03-2025 09:14 AM	75,29,276.71	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	75,29,276.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3936	AIRL_FORM_CA_5007		118469	3802-N-03/0178	NIKHIL KUMAR JAISWAL	LUCKNOW	26-03-2025 10:14 AM	40,57,443.56	25,74,233.00		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	14,83,210.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3937	AIRL_FORM_CA_4970		256364	3803-O-02/0264	Ram Lakhan Singh	Lucknow	26-03-2025 10:15 AM	13,14,849.11	12,79,194.00		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	35,655.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3938	AIRL_FORM_CA_4915		103435	3002-PD2-B/05/06	YOGESH DIMRI	LUCKNOW	26-03-2025 10:22 AM	18,67,681.25	7,34,551.00		Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	11,33,130.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3939	AIRL_FORM_CA_5013		180274	3803-O-038/0273	Akanksha Singh	Lucknow	26-03-2025 12:00 PM	24,77,212.00	1,796.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,75,416.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3940	AIRL_FORM_CA_4993		141164	0209-0-F0033	Shashi Nemani	Agra	26-03-2025 12:13 PM	22,93,428.12	2,67,763.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	20,25,665.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3941	AIRL_FORM_CA_4997		218029	0502-0-G/7/0083	Sandeep Singh	Lucknow	26-03-2025 12:17 PM	6,35,630.68	4,86,730.68		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,48,900.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3942	AIRL_FORM_CA_5014		282473	3502-0-J/08/0194	AKANKSHA YADAV	LUCKNOW	26-03-2025 12:17 PM	21,05,307.00	2,71,332.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	18,33,975.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3943	AIRL_FORM_CA_5015		167293	3503-0-K/02/0069	RAKESH KUMAR MISHRA	LUCKNOW	26-03-2025 12:40 PM	14,68,686.63	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,68,686.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3944	AIRL_FORM_CA_5016		103373	3803-O-038/0251	ALOK MISHRA	LUCKNOW	26-03-2025 12:51 PM	74,38,851.42	41,62,655.89		Home Buyer/ Allottee	-	No	0.039%	-	-	-	-	32,76,195.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3945	AIRL_FORM_CA_4999		107706	0209-0-I/0145	Avinash Chandra	agra	26-03-2025 02:06 PM	23,86,799.81	8,71,951.60		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	15,14,848.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3946	AIRL_FORM_CA_4975		286686	0605-SCO-A-21	ANIL KUMAR VASHIST	Kurukshetra	26-03-2025 02:15 PM	45,69,124.84	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	45,69,124.84	-	Duplicate Claim - Latest claim has been verified.
3947	AIRL_FORM_CA_5017		251778	3525-0-J/06/0023/SF	Vikram singh	Lucknow	26-03-2025 02:33 PM	11,91,342.47	11,91,342.47		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
3948	AIRL_FORM_CA_5009		113137	3002-0-H/06/05	Ruchi Singh	Lucknow	26-03-2025 04:34 PM	8,80,603.84	8,80,603.84		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
3949	AIRL_FORM_CA_5011		94494	3003-0-A6/GF/06	RAM PRAKASH SINGH	LUCKNOW	26-03-2025 05:21 PM	10,41,375.12	9,41,994.12		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	99,381.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3950	AIRL_FORM_CA_4994		119612	3018-AG-0078	RAM SHANKAR SHUKLA, NEELIMA SHUKLA	LUCKNOW	26-03-2025 08:44 PM	16,33,502.20	16,33,502.20		Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
3951	AIRL_FORM_CA_4920		136412	0102-26-0403	Sandhya Jain and Sumeet Singla	Sonepat	27-03-2025 07:09 AM	60,94,354.30	28,58,708.00		Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	32,35,646.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3952	AIRL_FORM_CA_5018		244079	3803-O-01/0054	Shashi Verma	Lucknow	27-03-2025 07:51 AM	47,27,583.46	25,67,935.00		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	21,59,648.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3953	AIRL_FORM_CA_4967		198226	3014-0-Q/12/02	Pranab Kumar Pal & Indrani Pal	Lucknow	27-03-2025 10:13 AM	3,06,187.20	3,06,187.20		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
3954	AIRL_FORM_CA_5004		156355	0105-0-B1881	MR. ABHISHEK JAIN AND MRS. ANUJA JAIN	SUSHANT CITY, KUNDLI, SONIPAT, HARYANA	27-03-2025 10:28 AM	33,16,929.86	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	33,16,930.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3955	AIRL_FORM_CA_5019	NA - Bogus		NA - Bogus	A	Lucknow	27-03-2025 11:22 AM	-	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	The claim form submitted is incomplete and/or contains incorrect information.
3956	AIRL_FORM_CA_5021		89725	3003-0-A1/GF/03	Jawahar Singh Dhaka	Lucknow	27-03-2025 11:48 AM	8,71,585.22	8,71,585.22		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3957	AIRL_FORM_CA_4931		112877	0209-0-MD193	KANCHAN SINGH SENGAR, RAMBEETI SENGAR	AGRA	27-03-2025 11:57 AM	49,87,883.98	44,79,283.92		Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	5,08,600.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3958	AIRL_FORM_CA_5064	227BOOKING/00002/1		0227-K-SCHOOL_PDS	Shri Ram Ahuja Foundation	agra	27-03-2025 12:04 PM	3,72,67,696.00	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	3,72,67,696.00	-	Duplicate Claim - Latest claim has been verified.
3959	AIRL_FORM_CA_5022		117777	3002-PD2-D/13/03	Jeetesh Srivastava	Lucknow	27-03-2025 12:19 PM	17,22,010.27	16,88,602.74		Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	33,407.53	Claim verified as per the LIP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3960	AIRL_FORM_CA_4850		134279	3021-GF-60	SANJAY KUMAR VERMA	LUCKNOW	27-03-2025 12:17 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3961	AIRL_FORM_CA_5025	Claim pertaining to other entity		Claim pertaining to other entity	KAUSHLYA BHATIA	Greater Noida	27-03-2025 12:32 PM	12,38,825.81	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	12,38,825.81	-	Claim Pertaining to Other Entity
3962	AIRL_FORM_CA_5026		154612	3611-K-E1/GF02	BALBIR SINGH	lucknow	27-03-2025 12:38 PM	9,92,368.97	9,92,368.97		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
3963	AIRL_FORM_CA_4880		167587	3641-0-K6/A1/0709	KRISHAN KANT RATHORE	LUCKNOW	27-03-2025 12:42 PM	4,10,985.75	4,10,985.75		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
3964	AIRL_FORM_CA_5028		117783	3002-PD2-G/13/03	Richa Mathur	Lucknow	27-03-2025 12:51 PM	17,03,291.30	13,71,764.00		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	3,31,527.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3965	AIRL_FORM_CA_5029		203350	3644-0-K2/A6/0506	SUKHJEET SINGH	LUCKNOW	27-03-2025 01:07 PM	4,88,988.22	-		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	4,88,988.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3966	AIRL_FORM_CA_4951		108087	0209-0-B0066	Amit Bansal S/o Shri Bishan Swaroop Bansal	Agra	27-03-2025 01:13 PM	9,94,195.20	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	9,94,195.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3967	AIRL_FORM_CA_4842		295461	0540-0-C9/G/01	Natural Vista Flats Pvt. Ltd	Lucknow	27-03-2025 01:24 PM	76,85,678.15	-		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	76,85,678.15	-	Registry already Completed
3968	AIRL_FORM_CA_4908		126905	0225-R-0083	Awadhesh Kumar Singh S/o Shri Ram Swaroop Singh and Prarthana Yadav D/o Sharvan Kumar Singh	Agra	27-03-2025 01:40 PM	33,48,276.00	33,48,276.00		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
3969	AIRL_FORM_CA_4944		124216	3804-P-01/0073	PANKAJ KUMAR SINGH	lucknow	27-03-2025 01:40 PM	31,00,759.93	20,92,671.50		Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	10,08,088.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3970	AIRL_FORM_CA_5036		295462	0540-0-C9/G/02	Natural Vista Flats Pvt. Ltd.	Lucknow	27-03-2025 01:47 PM	82,10,648.01	-		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	82,10,648.01	-	Registry already Completed
3971	AIRL_FORM_CA_5035		121768	3804-P-03/0126	GAUTAM SINGH	LUCKNOW	27-03-2025 02:00 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3972	AIRL_FORM_CA_5037		132430	0102-37-0502	Pervind Kumar & Aparna	Sonipat	27-03-2025 02:01 PM	62,97,177.80	62,97,177.80		Home Buyer/ Allottee	-	No	0.039%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
3973	AIRL_FORM_CA_4877		108224	3504-0-L/02/0029	TARUN KUMAR JAIN	LUCKNOW	27-03-2025 02:02 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3974	AIRL_FORM_CA_5039		293695	3641-0-K6/A4/0404	RAHUL SINGH	LUCKNOW	27-03-2025 02:53 PM	4,78,811.18	4,75,344.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	3,467.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3975	AIRL_FORM_CA_4947		136093	3804-P-04/0206	HEMANT YADAV	LUCKNOW	27-03-2025 02:53 PM	87,20,986.77	45,91,222.00		Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	41,29,764.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3976	AIRL_FORM_CA_4953	20450087		0501-0-C2/0094	SHARDA SINGH	LUCKNOW	27-03-2025 03:11 PM	15,84,131.18	9,69,337.00		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	6,14,794.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3977	AIRL_FORM_CA_5042		288397	4002-R-01/0081	UDAYAN SINGH	LUCKNOW	27-03-2025 03:12 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3978	AIRL_FORM_CA_5046		293694	3643-0-L2/97/0512	DEEPTI SINGH	LUCKNOW	27-03-2025 03:18 PM	2,00,112.25	1,99,011.98		Home Buyer/ Allottee	-	No	0.001%	-	-	-	1,100.27	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3979	AIRL_FORM_CA_5041		128335	0102-26-0601	Manisha, Ashok Kumar Hooja, Kanta Arora	Sonipat	27-03-2025 03:21 PM	60,66,642.74	60,66,642.74		Home Buyer/ Allottee	-	No	0.028%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3980	AIRL_FORM_CA_5047		91015	3003-0-B4/GF/01	Manoj Kumar Singh and Mala Singh	Sonipat	27-03-2025 03:31 PM	20,85,842.67	20,31,084.87		Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	54,757.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3981	AIRL_FORM_CA_4899		110497	3504-0-L/01/0073	USHA KOTHARI	LUCKNOW	27-03-2025 03:38 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3982	AIRL_FORM_CA_5060		168008	3641-0-K6/A22/0706	Vikas Singh	lucknow	27-03-2025 03:44 PM	3,45,833.56	3,45,833.56		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
3983	AIRL_FORM_CA_5038	118494, 135897, 143635		0227-K-SCHOOL_PDS	SHRI RAM AHUJA FOUNDATION	Agra	27-03-2025 03:49 PM	3,72,67,696.00	3,72,67,696.00		Home Buyer/ Allottee	-	No	0.171%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.

3984	ARL_FORM_CA_5049		123752	1804-F-03/0125	SHOBHA SINGH	LUCKNOW	27-03-2025 03:52 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3985	ARL_FORM_CA_5051		129559	1807-0-N/03/0241	LAXMI NARAIN KHANNA	LUCKNOW	27-03-2025 04:15 PM	49,67,273.25	26,73,206.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	22,94,067.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3986	ARL_FORM_CA_5053	Claim pertaining to other entity	Claim pertaining to other entity	Aarti Nangia	QATAM BUDH NAGAR (DADRI)	27-03-2025 04:22 PM	16,21,725.02	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	16,21,725.02	-	Claim Pertaining to Other Entity
3987	ARL_FORM_CA_5054		124903	3021-GF-53	ANUPAM AGARWAL	LUCKNOW	27-03-2025 04:22 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3988	ARL_FORM_CA_5056		111090	1002-PD2-E/01/02	Ankit Sharma	Lucknow	27-03-2025 04:35 PM	25,83,747.60	23,53,299.83	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	2,30,447.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3989	ARL_FORM_CA_4945		133589	3014-D-L/06/04	ANJULA	LUCKNOW	27-03-2025 05:09 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3990	ARL_FORM_CA_5060		120032	3018-FF-0031	GANESH PRAJAPATI	LUCKNOW	27-03-2025 05:12 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3991	ARL_FORM_CA_5061		117782	1002-PD2-D/13/02	Jeetesh Srivastava	Lucknow	27-03-2025 05:21 PM	17,16,009.21	17,16,009.21	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
3992	ARL_FORM_CA_5032		171972	3641-0-66/A34/0108	NAYAB KHAN	LUCKNOW	27-03-2025 05:55 PM	10,11,186.09	10,06,807.45	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	4,378.64	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
3993	ARL_FORM_CA_5066	46593, 46601		1027-F-248, 1027-F-249	M/s. Gaiagen Technologies Private Limited (Formerly M/s. Pest Control (India) Pvt. Ltd.)	Gurgaon	27-03-2025 06:10 PM	3,79,21,733.93	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	3,79,21,733.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3994	ARL_FORM_CA_5024		132103	3802-N-02/0117	ASHOK KUMAR JAIN AND ARUSHI JAIN	LUCKNOW	27-03-2025 06:17 PM	42,69,415.02	23,73,330.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	18,76,085.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3995	ARL_FORM_CA_5067		114342	0103-0-240902	ATAKUSET SINGH LAMBA (CUSTOMER CODE: 114342)	GREEN ESCAPE, SONIPAT, HARYANA	27-03-2025 06:20 PM	36,74,500.28	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	36,74,500.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3996	ARL_FORM_CA_5068				VIPIN KUMAR AND SWADESH	GURUGRAM	27-03-2025 06:22 PM	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3997	ARL_FORM_CA_5002		113639	3504-0-L/01/0077	ARVIND KUMAR	LUCKNOW	27-03-2025 06:41 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
3998	ARL_FORM_CA_5069		165921	3642-0-K7/A9/0602	ANJU BAJAL	LUCKNOW	27-03-2025 06:44 PM	7,01,400.18	4,80,136.84	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,21,263.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
3999	ARL_FORM_CA_5062	289503, 289506		3503-0-K/02/0038, 3503-0-K/02/0039	Neetu Singh	Lucknow	27-03-2025 06:55 PM	24,09,659.01	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,09,659.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4000	ARL_FORM_CA_5071		118412	3806-0-N/02/0101	S K GHOSH (Shyamal Kumar Ghosh)	Lucknow	27-03-2025 07:49 PM	27,32,489.02	27,32,489.02	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4001	ARL_FORM_CA_5063		213356	0102-27-0702	Kailash Nath Sayal	Sonipat	27-03-2025 08:17 PM	56,89,430.35	22,71,419.24	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	34,18,011.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4002	ARL_FORM_CA_5072		156593	0465-G-0034	LOKESH KUMAR SINGH, PRIYA SINGH	AJMER	27-03-2025 08:20 PM	28,62,605.50	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	28,62,605.50	Duplicate Claim - Latest claim has been verified.
4003	ARL_FORM_CA_4984		169358	3644-0-K2/A1/GF03	Dhananjay Kumar Singh	Lucknow	27-03-2025 08:34 PM	4,20,164.04	4,20,164.04	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4004	ARL_FORM_CA_5070		137482	0102-37-1202	Anju Bhatia & Anoop Bhatia	Sonipat	27-03-2025 09:01 PM	1,08,10,930.71	75,09,616.88	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	33,01,313.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4005	ARL_FORM_CA_5073		110039	0057-0-0328/10	Surinder Singh	Mohali	27-03-2025 09:40 PM	4,84,000.00	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	4,84,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4006	ARL_FORM_CA_5074		230889	0103-0-300802	SURENDRA MOHAN GUJATI	Sonipat	27-03-2025 11:56 PM	66,12,046.57	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	66,12,047.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4007	ARL_FORM_CA_5082		293141	3643-0-L2/67/0402	RAM POOJAN	LUCKNOW	28-03-2025 07:33 AM	6,44,611.16	5,57,871.51	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	86,739.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4008	ARL_FORM_CA_5084		292240	3641-0-66/A34/0408	RAJENDRA KUMAR	LUCKNOW	28-03-2025 08:56 AM	6,28,158.17	4,21,596.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,06,562.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4009	ARL_FORM_CA_5027		121066	3802-N-03/0170	ANAND MOHAN MISRA AND ASHA MISRA	Lucknow	28-03-2025 10:03 AM	57,67,563.62	40,53,992.92	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	17,13,570.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4010	ARL_FORM_CA_5055		165382	0209-0-C0082	Shri Ram singh	Agra	28-03-2025 10:46 AM	31,51,381.97	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	31,51,381.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4011	ARL_FORM_CA_5084		293139	3641-0-66/A7/0804	SANDEEP KUMAR TIWARI	LUCKNOW	28-03-2025 10:50 AM	71,490.45	68,740.62	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,749.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4012	ARL_FORM_CA_5076		206054	3525-0-L02/0236/FF	SHOBHA RANI	LUCKNOW	28-03-2025 11:43 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4013	ARL_FORM_CA_5077		210581	3571-OLY-M/61-0305	Surya Kumar Chauhan	LUCKNOW	28-03-2025 12:21 PM	53,80,739.41	53,80,739.41	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4014	ARL_FORM_CA_5105		118394	3802-N-02/0167	SUNIL KUMAR SINGH	LUCKNOW	28-03-2025 12:22 PM	35,92,400.00	23,72,556.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	12,19,844.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4015	ARL_FORM_CA_5079		285952	0114-B-C0002	MUKESH KHERA	SONIPAT	28-03-2025 12:32 PM	34,80,538.00	34,80,538.00	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4016	ARL_FORM_CA_5107		129147	3018-UG-0077	CHANDRA BHAN	LUCKNOW	28-03-2025 12:45 PM	12,44,801.16	11,03,347.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	1,41,454.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4017	ARL_FORM_CA_5006		134799	0102-39-0804	GOPIKA DHUHAR	SONIPAT	28-03-2025 12:46 PM	46,64,338.41	46,64,338.41	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4018	ARL_FORM_CA_3863		140733	3525-0-L06/0012A/GF	kamlesh kumar shukla	lucknow	28-03-2025 12:59 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4019	ARL_FORM_CA_5110		135088	3809-0-L/02/0191	CHANDRA BHAN	LUCKNOW	28-03-2025 01:08 PM	30,94,731.74	30,94,731.74	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4020	ARL_FORM_CA_5083		128044	0164-0-265GF	MANISH MALHOTRA MAMTA MALHOTRA	SAS NAGAR, MOHALI PUNJAB	28-03-2025 01:10 PM	50,56,609.00	41,66,992.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	8,89,617.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4021	ARL_FORM_CA_5112		295711	3504-0-L/01/0116	GEETA SRIVASTAVA	LUCKNOW	28-03-2025 01:21 PM	43,22,663.20	29,29,193.48	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	14,03,469.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4022	ARL_FORM_CA_5086		293175	0570-0-H/28/0103	RAJESH PRAKASH CHAUBE AND SHALINI CHAUBE	LUCKNOW	28-03-2025 02:56 PM	29,96,041.92	26,43,883.56	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	3,52,158.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4023	ARL_FORM_CA_5085		137697	0501-0-G/2A/0028	Lt. Gen. Sandeep Jain & Smt Punita Jain	Lucknow	28-03-2025 03:01 PM	20,00,000.00	9,87,600.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	10,12,400.00	-	Duplicate Claim - Latest claim has been verified.
4024	ARL_FORM_CA_5088		220610	3021-AG-59	VIJAY PRATAP SINGH	LUCKNOW	28-03-2025 03:34 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4025	ARL_FORM_CA_4902		173308	4002-R-01/0088	Superior Nirman Pvt Ltd	Lucknow	28-03-2025 03:42 PM	20,50,666.11	8,13,165.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	12,37,501.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4026	ARL_FORM_CA_5089		293170	0570-0-H/28/0104	RAJESH PRAKASH CHAUBE AND SHALINI CHAUBE	LUCKNOW	28-03-2025 03:47 PM	29,96,041.92	26,43,883.56	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	3,52,158.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4027	ARL_FORM_CA_4904		160780	3804-F-04/0021	Superior Nirman Pvt Ltd	Lucknow	28-03-2025 03:52 PM	27,12,880.94	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	27,12,880.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4028	ARL_FORM_CA_5090		293179	0570-0-H/28/0105	RAJESH PRAKASH CHAUBE AND SHALINI CHAUBE	LUCKNOW	28-03-2025 03:59 PM	29,96,041.92	26,43,883.56	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	3,52,158.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4029	ARL_FORM_CA_5092		220609	3021-AG-58	YADVENDRA BAHADUR SINGH	LUCKNOW	28-03-2025 04:15 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4030	ARL_FORM_CA_4912		165948	3641-0-66/A8/0607	ABHINAV RASTOGI	Lucknow	28-03-2025 04:43 PM	6,51,243.00	6,51,243.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4031	ARL_FORM_CA_5097		216094	3612-AKA-K/A0-0703	RAKHI TRIPATHI	LUCKNOW	28-03-2025 04:45 PM	22,29,841.84	22,29,841.84	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4032	ARL_FORM_CA_5096		265884	3048-0-C9/C/21	Umang Agarwal	Lucknow	28-03-2025 05:05 PM	47,00,253.47	47,00,253.47	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4033	ARL_FORM_CA_5100		292972	0517-D-01/06	DIVYA RAI CO OWNER KSHAMA SINDHU TIWARI	LUCKNOW	28-03-2025 05:11 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4034	ARL_FORM_CA_5101		95449	3003-0-A7/03/05	ANURADHA TIWARI	LUCKNOW	28-03-2025 05:29 PM	5,68,349.28	5,68,349.28	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4035	ARL_FORM_CA_5099		192128	3653-0-T1/02/0007	Atul Kumar	Lucknow	28-03-2025 05:34 PM	13,66,566.08	11,74,829.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	1,91,737.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4036	ARL_FORM_CA_5102	109488, 50014		0209-0-E0212	Aprajita Malhotra & Vikram Malhotra	Agra	28-03-2025 05:55 PM	21,88,059.90	19,59,531.20	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	2,28,528.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4037	ARL_FORM_CA_5104		149601	3021-GF-76	RAMESH PARWANI AND MANJU PARWANI	LUCKNOW	28-03-2025 06:05 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4038	ARL_FORM_CA_5109		149578	3021-GF-77	RAMESH PARWANI AND MANJU PARWANI	LUCKNOW	28-03-2025 06:29 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4039	ARL_FORM_CA_5078		95497	3003-0-C3/01/01	Rachna Srivastav	Lucknow	28-03-2025 06:41 PM	3,78,069.67	3,78,069.67	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4040	ARL_FORM_CA_5111		149566	3021-GF-31	RAMESH PARWANI AND MANJU PARWANI	LUCKNOW	28-03-2025 06:50 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4041	ARL_FORM_CA_5114		150454	3021-AG-54	RAMESH PARWANI AND MANJU PARWANI	LUCKNOW	28-03-2025 07:09 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4042	ARL_FORM_CA_5115	261138 (Old Code - 102947)		3802-N-03/0121 (Old Unit - 3804-P-02/1BG	ALVIN DALID	Lucknow	28-03-2025 07:10 PM	30,88,967.77	30,88,967.77	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.

4063	APL_FORM_CA_5116		146583	3021-GF-43	SURESH AILDASANI	LUCKNOW	29-03-2025 07:36 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4064	APL_FORM_CA_5117		138490	3504-0-L/04/0128	BIJENDRA PRATAP SINGH	LUCKNOW	28-03-2025 08:01 PM	20,88,163.91	22,858.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	20,65,305.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4065	APL_FORM_CA_5098		291240	3803-O-02/0230.	VIBHAV SRIVASTAVA	LUCKNOW	28-03-2025 11:25 PM	14,43,783.41			Home Buyer/ Allottee	-	No	0.000%	-	-	14,43,783.41	-	Duplicate Claim - Latest claim has been verified.
4066	APL_FORM_CA_5121		168130	3641-0-66/810/0601	GOVIND LAL SONI	LUCKNOW	29-03-2025 06:59 AM	7,06,633.22	3,95,834.91		Home Buyer/ Allottee	-	No	0.002%	-	-	-	3,10,818.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4067	APL_FORM_CA_5125		177151	0209-0-C0089	Mr. Prem Shankar Sharma	Agra	29-03-2025 07:52 AM	10,50,125.00	1,00,125.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	9,50,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4068	APL_FORM_CA_5118			The Punjab Police Personnel Co-operative House Building Society Ltd.	Mohali		29-03-2025 11:08 AM	1,86,63,34,684.93			Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,86,63,34,684.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4069	APL_FORM_CA_5120		165595	3641-0-66/88/GF01	PUSHPENDRA KUMAR	LUCKNOW	29-03-2025 12:12 PM	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4070	APL_FORM_CA_5124		278145	3042-0-TOWER 1	Devendra Singh	Lucknow	29-03-2025 12:56 PM	68,85,234.62	13,78,260.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	55,06,974.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4071	APL_FORM_CA_5123		140163	3802-N-05/0245	Bandana & Surendra Kumar Prasad Gupta (Customer ID 140163)	Lucknow	29-03-2025 01:12 PM	51,29,260.53	35,41,217.52		Home Buyer/ Allottee	-	No	0.016%	-	-	-	15,88,043.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4072	APL_FORM_CA_4795		131018	3808-0-Q/01/0135	DALIP SINGH AND SUMITRA SINGH	Lucknow	29-03-2025 01:34 PM	42,06,208.46	42,06,208.46		Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4073	APL_FORM_CA_5126		278146	3042-0-TOWER 2	Devendra Singh	Lucknow	29-03-2025 01:35 PM	68,85,126.34	20,52,665.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	48,32,461.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4074	APL_FORM_CA_4823		293902	3021-AG-75	FARHAT JAHAN	Lucknow	29-03-2025 01:36 PM	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4075	APL_FORM_CA_5127		123199	3805-Q-01/0048	SUSHILA YADAV	LUCKNOW	29-03-2025 02:00 PM	61,53,469.21	28,34,682.00		Home Buyer/ Allottee	-	No	0.013%	-	-	-	33,18,787.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4076	APL_FORM_CA_5130		281815	3021-UG-63	NILAM VERMA	LUCKNOW	29-03-2025 03:38 PM	-			Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4077	APL_FORM_CA_5148	Claim pertaining to other entity	Claim pertaining to other entity		Raj Kumar	Gautam Budh Nagar (Dadri)	29-03-2025 03:43 PM	11,02,259.51			Home Buyer/ Allottee	-	No	0.000%	-	-	11,02,259.51	-	Claim Pertaining to Other Entity
4078	APL_FORM_CA_5135	16850018		1306-0-UGA129	SUBHASH CHAND JAIN	SONIPAT	29-03-2025 05:19 PM	35,83,632.55			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	35,83,633.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4079	APL_FORM_CA_5106		88865	0225-F-0057	Monika Madan D/o Shri Vijendra Kumar Madan and Beena Madan W/o Shri Vijendra Kumar Madan	Agra	29-03-2025 05:26 PM	51,92,256.64	24,94,010.76		Home Buyer/ Allottee	-	No	0.011%	-	-	-	26,98,245.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4080	APL_FORM_CA_5136		175402	0209-0-E0135	Kapila Saraswat and Kamlesh Saraswat	Agra	29-03-2025 05:34 PM	21,82,433.45	9,88,571.44		Home Buyer/ Allottee	-	No	0.005%	-	-	-	11,93,862.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4081	APL_FORM_CA_5139		291240	3803-O-02/0230.	VIBHAV SRIVASTAVA	LUCKNOW	29-03-2025 05:40 PM	14,43,783.41	3,64,084.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	10,79,699.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4082	APL_FORM_CA_5138		138392	3804-P-02/198	Ram Das Nimesh	lucknow	29-03-2025 06:02 PM	51,12,495.92	30,71,372.40		Home Buyer/ Allottee	-	No	0.014%	-	-	-	20,41,123.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4083	APL_FORM_CA_5140		136252	0102-37-0702	MONICA RANI GARG	SONIPAT	29-03-2025 06:36 PM	64,95,601.86	64,95,601.86		Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4084	APL_FORM_CA_5141	114009, 60247		0209-0-E0054	Shuchi Gaur	Agra	29-03-2025 06:59 PM	14,64,242.47	14,64,241.47		Home Buyer/ Allottee	-	No	0.007%	-	-	-	1.00	Claim verified as per the books of account of CD made available to the resolution professional.
4085	APL_FORM_CA_5142		101084	3002-0-G/08/03	Vikas Srivastava	Lucknow	29-03-2025 07:43 PM	11,14,802.63	8,86,071.00		Home Buyer/ Allottee	-	No	0.004%	-	-	-	2,28,731.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4086	APL_FORM_CA_5144			ABHINANDAN GOYAL	SONIPAT		29-03-2025 07:57 PM	1,19,64,530.25			Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,19,64,530.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4087	APL_FORM_CA_5146		110069	0057-0-0415	Naib Singh	Mohali	29-03-2025 08:41 PM	4,84,000.00			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	4,84,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4088	APL_FORM_CA_5145		263402	3802-N-03/0021	1) Vijay Kumar Mohla 2) Ajay Mohla	Lucknow	29-03-2025 09:25 PM	16,06,294.74	15,94,972.24		Home Buyer/ Allottee	-	No	0.007%	-	-	-	11,322.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4089	APL_FORM_CA_5147		101083	3002-0-G/08/02	Vaibhav Srivastava	Lucknow	29-03-2025 09:37 PM	11,14,802.63	8,85,768.00		Home Buyer/ Allottee	-	No	0.004%	-	-	-	2,29,034.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4090	APL_FORM_CA_5149		136017	0605-SCO-A-23	MR. SMIT VADAN & MRS. NISHA	KURUKSHETRA	29-03-2025 09:55 PM	38,43,871.44			Home Buyer/ Allottee	-	No	0.000%	-	-	-	38,43,871.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4091	APL_FORM_CA_5150		95329	3003-0-C3/01/03	RAJNI GOYAL	LUCKNOW	29-03-2025 11:23 PM	6,78,726.36	4,76,393.42		Home Buyer/ Allottee	-	No	0.002%	-	-	-	2,02,332.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4092	APL_FORM_CA_5151	1949/0025		0103-0-270403	Vinod Kumar Jain	Kundli	29-03-2025 11:40 PM	12,77,746.24			Home Buyer/ Allottee	-	No	0.000%	-	-	-	12,77,746.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4093	APL_FORM_CA_5152		177225	0537-0-82/07/01	Archana Agrawal	Lucknow	30-03-2025 08:04 AM	1,77,67,605.35	46,75,183.92		Home Buyer/ Allottee	-	No	0.021%	-	-	-	1,30,92,421.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4094	APL_FORM_CA_5156		111383	3002-PD2-B/09/02	PRABHASH KUMAR	Lucknow	30-03-2025 12:10 PM	18,03,605.91	12,58,247.59		Home Buyer/ Allottee	-	No	0.006%	-	-	-	5,45,358.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4095	APL_FORM_CA_4911		99147	3002-0-H/02/04	RASHMI SHIVHARE	LUCKNOW	30-03-2025 12:12 PM	12,69,446.63	9,08,390.00		Home Buyer/ Allottee	-	No	0.004%	-	-	-	3,61,056.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4096	APL_FORM_CA_5160		290040	0570-0-H/28/0106	JITENDRA KUMAR PANDEY	LUCKNOW	30-03-2025 01:43 PM	30,74,764.26			Home Buyer/ Allottee	-	No	0.000%	-	-	-	30,74,764.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4097	APL_FORM_CA_5161		118383	3806-0-N/02/0109	Sudhanshu Dwivedi	Lucknow	30-03-2025 02:57 PM	37,25,788.36			Home Buyer/ Allottee	-	No	0.000%	-	-	37,25,788.36	-	Duplicate Claim - Latest claim has been verified.
4098	APL_FORM_CA_5164		199531	3018-GF-0008	HARI KRISHNA	LUCKNOW	30-03-2025 04:55 PM	-			Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4079	APL_FORM_CA_5173		Plot no CA CLAIMED CODE B-365 APFL_FORM_CA_1055 B-366 APFL_FORM_CA_1096 B-367 APFL_FORM_CA_1097 B-368 APFL_FORM_CA_1098 B-369 APFL_FORM_CA_1099 B-370 APFL_FORM_CA_1100 B-371 APFL_FORM_CA_1101 B-372 APFL_FORM_CA_1102 B-373 APFL_FORM_CA_1103 B-374 APFL_FORM_CA_1104 B-375 APFL_FORM_CA_1105 B-378 APFL_FORM_CA_1107 B-379 APFL_FORM_CA_1109	Plot no CA CLAIMED CODE B-365 APFL_FORM_CA_1055 B-366 APFL_FORM_CA_1096 B-367 APFL_FORM_CA_1097 B-368 APFL_FORM_CA_1098 B-369 APFL_FORM_CA_1099 B-370 APFL_FORM_CA_1100 B-371 APFL_FORM_CA_1101 B-372 APFL_FORM_CA_1102 B-373 APFL_FORM_CA_1103 B-374 APFL_FORM_CA_1104 B-375 APFL_FORM_CA_1105 B-378 APFL_FORM_CA_1107 B-379 APFL_FORM_CA_1109	SMT. VIJAY JINDAL & SMTS. KIRAN JINDAL - CA CLAIMED CODES OF 59 PLOTS ALL IN GOLF LINKS -2, SEC 116, MOHALI. Plot no CA CLAIMED CODE B-365 APFL_FORM_CA_1055 B-366 APFL_FORM_CA_1096 B-367 APFL_FORM_CA_1097 B-368 APFL_FORM_CA_1098 B-369 APFL_FORM_CA_1099 B-370 APFL_FORM_CA_1100 B-371 APFL_FORM_CA_1101 B-372 APFL_FORM_CA_1102 B-373 APFL_FORM_CA_1103 B-374 APFL_FORM_CA_1104 B-375 APFL_FORM_CA_1105 B-378 APFL_FORM_CA_1107 B-379 APFL_FORM_CA_1109 B-380 APFL_FORM_CA_1111 B-381 APFL_FORM_CA_1112 B-382 APFL_FORM_CA_1114 B-383 APFL_FORM_CA_1116 B-384 APFL_FORM_CA_1117 B-385 APFL_FORM_CA_1119 B-386 APFL_FORM_CA_1120 B-387 APFL_FORM_CA_1121 B-388 APFL_FORM_CA_1124	MOHALI	30-03-2025 05:18 PM	-				Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4080	APL_FORM_CA_5174		Plot no CA CLAIMED CODE 1247 APFL_FORM_CA_446 1248 APFL_FORM_CA_452 1249 APFL_FORM_CA_457 1250 APFL_FORM_CA_465 1251 APFL_FORM_CA_471 1252 APFL_FORM_CA_479 1253 APFL_FORM_CA_491 1254 APFL_FORM_CA_498 1255 APFL_FORM_CA_518 1256 APFL_FORM_CA_522 1257 APFL_FORM_CA_524 1258 APFL_FORM_CA_526 1259 APFL_FORM_CA_528 1260 APFL_FORM_CA_532 1261 APFL_FORM_CA_535 1274 APFL_FORM_CA_538 1275 APFL_FORM_CA_541 1276 APFL_FORM_CA_543 1277 APFL_FORM_CA_545 1284 APFL_FORM_CA_547 1285 APFL_FORM_CA_565 1286 APFL_FORM_CA_567 1287 APFL_FORM_CA_571 1288 APFL_FORM_CA_575 1289 APFL_FORM_CA_580 1290 APFL_FORM_CA_583	Plot no CA CLAIMED CODE 1247 1248 APFL_FORM_CA_446 APFL_FORM_CA_452 1249 APFL_FORM_CA_457 1250 APFL_FORM_CA_465 1251 APFL_FORM_CA_471 1252 APFL_FORM_CA_479 1253 APFL_FORM_CA_491 1254 APFL_FORM_CA_498 1255 APFL_FORM_CA_518 1256 APFL_FORM_CA_522 1257 APFL_FORM_CA_524 1258 APFL_FORM_CA_526 1259 APFL_FORM_CA_528 1260 APFL_FORM_CA_532 1261 APFL_FORM_CA_535 1274 APFL_FORM_CA_538 1275 APFL_FORM_CA_541 1276 APFL_FORM_CA_543 1277 APFL_FORM_CA_545 1284 APFL_FORM_CA_547 1285 APFL_FORM_CA_565 1286 APFL_FORM_CA_567	SMT. VIJAY JINDAL & SMTS. KIRAN JINDAL - CA CLAIMED CODES OF 52 PLOTS ALL IN GOLF LINKS - 1, SEC 114, MOHALI. Plot no CA CLAIMED CODE 1247 APFL_FORM_CA_446 1248 APFL_FORM_CA_452 1249 APFL_FORM_CA_457 1250 APFL_FORM_CA_465 1251 APFL_FORM_CA_471 1252 APFL_FORM_CA_479 1253 APFL_FORM_CA_491 1254 APFL_FORM_CA_498 1255 APFL_FORM_CA_518 1256 APFL_FORM_CA_522 1257 APFL_FORM_CA_524 1258 APFL_FORM_CA_526 1259 APFL_FORM_CA_528 1260 APFL_FORM_CA_532 1261 APFL_FORM_CA_535 1274 APFL_FORM_CA_538 1275 APFL_FORM_CA_541 1276 APFL_FORM_CA_543 1277 APFL_FORM_CA_545 1284 APFL_FORM_CA_547 1285 APFL_FORM_CA_565 1286 APFL_FORM_CA_567	MOHALI	30-03-2025 05:34 PM	-				Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4081	APL_FORM_CA_5165		261187 (Old Customer No 133167)	3803-O-03B/0070 (Old Unit no 3804-P-04/0181)	JITENDRA KUMAR	LUCKNOW	30-03-2025 07:47 PM	25,74,924.46	3,64,300.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	22,10,624.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4082	APL_FORM_CA_5167		114550	0103-0-090004	Sarbala Obeja	Sonipat	30-03-2025 08:44 PM	78,66,352.78			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	78,66,353.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4083	APL_FORM_CA_5168		130570	3804-P-01/0125	SAROJ SINGH AND RAJENDRA SINGH	LUCKNOW	30-03-2025 08:46 PM	22,00,874.25	5,36,329.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	16,64,545.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4084	APL_FORM_CA_3932		193747	3653-0-T3/01/0001	JYOTI SINGH	Lucknow	30-03-2025 09:01 PM	17,33,944.25	12,35,847.92		Home Buyer/ Allottee	-	No	0.006%	-	-	-	4,98,096.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4085	APL_FORM_CA_4992		132272	0225-M-0154	VIPIN YADAV	AGRA	30-03-2025 09:20 PM	22,24,063.27	21,24,063.27		Home Buyer/ Allottee	-	No	0.010%	-	-	-	1,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4086	APL_FORM_CA_5170		106310	3002-PD2-A/08/06	Vandana Singh	Lucknow	30-03-2025 09:25 PM	12,45,638.89	12,45,638.89		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.

4087	AIRL_FORM_CA_5171	212800, 212801, 212802, 212803, 212804	0162-B-0336, 0162-B-0337, 0162-B-0338, 0162-B-0339, 0162-B-0346	MR. NIKHIL JINDAL - CA CLAIMED CODES OF 5 PLOTS IN GOLF LINKS - 2, SEC 116, MOHALI. PLOT B-336 APL_FORM_CA_3873 PLOT B-337 APL_FORM_CA_3891 PLOT B-338 APL_FORM_CA_3912 PLOT B-339 APL_FORM_CA_3935 PLOT B-346 APL_FORM_CA_3974	Mohali	30-03-2025 10:30 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4088	AIRL_FORM_CA_5172	141370	3525-D-L06/0025/FF	RITA SINGH	LUCKNOW	30-03-2025 10:44 PM	1,10,35,207.38	94,31,272.50	Home Buyer/ Allottee	-	No	0.043%	-	-	-	-	16,03,934.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4089	AIRL_FORM_CA_5190	111039	4004-T-03/0120	USHA BANSAL	LUCKNOW	31-03-2025 07:12 AM	49,35,175.23		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	49,35,175.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4090	AIRL_FORM_CA_5198	161872	3644-G-K2/AS/0108	SMITA GUPTA	LUCKNOW	31-03-2025 09:26 AM	9,00,607.72	5,16,966.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	3,83,641.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4091	AIRL_FORM_CA_5177	238244	3805-CL-01/0042A	ZUHAIR HAIDER	LUCKNOW	31-03-2025 10:15 AM	65,83,984.52	45,37,401.54	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	20,46,582.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4092	AIRL_FORM_CA_5178	107587	3002-PD2-D/09/01	Prashant Chauhan	Lucknow	31-03-2025 11:01 AM	13,57,483.64	13,53,883.64	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	3,600.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4093	AIRL_FORM_CA_5179	110029	0057-D-0667	Pal Singh	Mohali	31-03-2025 11:02 AM	13,80,063.00		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	13,80,063.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4094	AIRL_FORM_CA_5063	228837	3641-D-K6/A34/0412	Sarita Yadav	Lucknow	31-03-2025 11:10 AM	7,33,756.72	7,33,756.72	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4095	AIRL_FORM_CA_5181	133336	0209-D-HD097	Sandeep Kumar	Agra	31-03-2025 11:17 AM	18,11,830.83	16,73,265.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	1,38,565.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4096	AIRL_FORM_CA_5182	285359	0057-D-0507	Satish Chand Katoch and Pooja Katoch	Mohali	31-03-2025 11:41 AM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4097	AIRL_FORM_CA_5183	295931	3021-AG-54A	VIVEK SINGH	LUCKNOW	31-03-2025 11:52 AM	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4098	AIRL_FORM_CA_5184	NA - Bogus	NA - Bogus	na	na	31-03-2025 11:59 AM	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	The claim form submitted is incomplete and/or contains incorrect information.
4099	AIRL_FORM_CA_5020	Claim pertaining to other entity	Claim pertaining to other entity	Ramesh Kumar Channan	Gurgaon	31-03-2025 12:05 PM	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining To Other Entity
4100	AIRL_FORM_CA_5185	280380	0057-D-0453	Sanjeev Katoch	Mohali	31-03-2025 12:07 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4101	AIRL_FORM_CA_5188	205849	3653-D-T1/03/0017	SANGITA CHOUDHARY	lucknow	31-03-2025 12:51 PM	12,56,704.62	10,47,346.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	2,09,358.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4102	AIRL_FORM_CA_5191	134555	3807-D-P/03/0058	GEETA SAHU	Lucknow	31-03-2025 12:59 PM	28,68,306.86	28,68,306.86	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4103	AIRL_FORM_CA_5186	134557	3807-D-P/03/0059	Neeta Yadav	Lucknow	31-03-2025 01:19 PM	28,45,105.07	25,41,513.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	3,03,592.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4104	AIRL_FORM_CA_5192	Claim pertaining to other entity	Claim pertaining to other entity	DIFTY	FARIDABAD	31-03-2025 01:39 PM	12,56,097.84		Home Buyer/ Allottee	-	No	0.000%	-	-	12,56,097.84	-	-	Claim Pertaining To Other Entity
4105	AIRL_FORM_CA_5193	201369	3631-SME-J/82-0402	SANGITA CHOUDHARY	LUCKNOW	31-03-2025 01:48 PM	37,12,542.85	17,59,186.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	19,53,356.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4106	AIRL_FORM_CA_5195	106645	0209-D-HD115	Pradeep Kumar	Agra	31-03-2025 01:56 PM	23,46,907.37	1,32,988.97	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	22,13,918.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4107	AIRL_FORM_CA_4429	133450	3803-D-02/0091B	MANJU SINGH	LUCKNOW	31-03-2025 01:57 PM	68,78,723.82	44,71,340.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	24,07,383.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4108	AIRL_FORM_CA_5216	125415	3021-UG-06	VAIBHAV JAISWAL	LUCKNOW	31-03-2025 02:29 PM	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4109	AIRL_FORM_CA_5189	171889	3642-D-K7/A9/0411	MONISHA MITRA	LUCKNOW	31-03-2025 03:05 PM	2,51,025.00	2,51,025.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4110	AIRL_FORM_CA_3929	228950	3643-D-L2/84/GF08	HEM LATA	Lucknow	31-03-2025 03:23 PM	5,92,283.60	5,33,006.75	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	59,276.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4111	AIRL_FORM_CA_5200	204823	0502-D-A/1/0094/22	abhay sahni	lucknow	31-03-2025 03:41 PM	1,32,02,256.27		Home Buyer/ Allottee	-	No	0.000%	-	-	1,32,02,256.27	-	-	Duplicate Claim - Latest claim has been verified.
4112	AIRL_FORM_CA_5202	204823	0502-D-A/1/0094/22	ABHAY SAHNI	lucknow	31-03-2025 04:44 PM	1,32,02,256.27	49,66,515.00	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	82,35,741.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4113	AIRL_FORM_CA_4373	191387	3802-N-05/0102	vardan kumar wadhawan	lucknow	31-03-2025 04:56 PM	21,90,819.58		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	21,90,819.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4114	AIRL_FORM_CA_5203	191662	0209-D-CD105	Devendra Kumar	Agra	31-03-2025 04:59 PM	28,21,305.16	21,99,370.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	6,21,935.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4115	AIRL_FORM_CA_4435	111979	3502-D-J/08/0057	Mamta sawhney	lucknow	31-03-2025 05:25 PM	7,69,816.09	2,67,716.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	5,02,100.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4116	AIRL_FORM_CA_5207	192822	0057-D-0948	SP Malhotra and Sunita Devi	Mohali	31-03-2025 05:36 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4117	AIRL_FORM_CA_4450	111981	3504-D-L/01/0053	mamta sawhney and ramesh sawhney	lucknow	31-03-2025 05:40 PM	18,50,429.56	9,21,170.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	9,29,259.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4118	AIRL_FORM_CA_5209	157770	3611-K-B1/0503	Shanker ganesh	lucknow	31-03-2025 06:46 PM	10,95,675.28	10,51,952.38	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	43,722.90	Claim is verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4119	AIRL_FORM_CA_5212	177150	0209-D-HD095	BHARAT SINGH	AGRA	31-03-2025 07:27 PM	21,63,194.87		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	21,63,194.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4120	AIRL_FORM_CA_5215	109553, 46616	0209-D-03196	Sameer Gaur	Agra	31-03-2025 07:55 PM	14,70,604.04	14,70,604.04	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4121	AIRL_FORM_CA_5217	287258	0540-D-CF/G/30	SHALINI SINGH	Lucknow	31-03-2025 08:46 PM	1,45,26,074.67	32,94,003.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	1,12,32,071.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4122	Email			Anurag Tiwari		06-03-2025	12,15,655.85		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	12,15,655.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4123	Email	243157, 243156	3802-N-01/0212, 3802-N-01/0211	Arvind Kumar		03-03-2025	77,76,546.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	77,76,546.00	-	-	Duplicate Claim - Latest claim has been verified.
4124	Email		198146	4002-R-03/0129	Asha Mishra	Lucknow	10-03-2025	1,80,00,000.00	1,32,000.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,78,68,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4125	Email			Sushmita Sen		08-03-2025	2,51,025.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	2,51,025.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4126	Email		240242	3571-OLY-M/B1-0804	Bipin Kumar Dixit	Lucknow	09-03-2025	30,24,646.00	20,06,303.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	10,18,345.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4127	Email	Claim pertaining to other entity	Claim pertaining to other entity	Ramkumar PV	Ghaziabad	08-03-2025	16,14,732.07		Home Buyer/ Allottee	-	No	0.000%	-	-	16,14,732.07	-	-	Claim Pertaining To Other Entity
4128	Email		198144	4002-R-03/0128	Siddhartha Mishra	Lucknow	10-03-2025	1,80,00,000.00	1,32,000.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,78,68,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4129	Email	1575011		0201-D-UG224	Shubash Babu Aggarwal	Sonipat	08-03-2025	44,30,983.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	44,30,983.00	-	-	Duplicate Claim - Latest claim has been verified.
4130	Email		111127	4004-T-03/0029	Shailja Singh	Lucknow	09-03-2025	49,06,764.00	14,59,000.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	34,47,764.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4131	Email		136400	0102-19-1101	Hema Gupta		04-03-2025	34,48,881.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	34,48,881.00	-	-	Duplicate Claim - Latest claim has been verified.
4132	Email				Sandeep Kumar Gupta		11-03-2025	-		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4133	Email		146271	3803-D-02/0254	Sushma Mishra	Lucknow	08-03-2025	1,15,58,400.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	1,15,58,400.00	-	-	Duplicate Claim - Latest claim has been verified.
4134	Email		188348	3803-D-04/0053	Sushil Kumar Malhotra	Lucknow	10-03-2025	44,00,000.00	14,49,000.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	29,51,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4135	Email		143280	3571-OLY-M/82-1106	Lily srivastava	Lucknow	10-03-2025	37,02,974.03	37,02,974.03	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4136	Email		150611	0225-M-0189	Jaipal Singh		09-03-2025	1,91,56,980.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	1,91,56,980.00	-	-	Duplicate Claim - Latest claim has been verified.
4137	Email		129935	3804-P-02/273	Raj Kishor Singh	Lucknow	08-03-2025	44,17,139.00		Home Buyer/ Allottee	-	No	0.000%	-	-	44,17,139.00	-	-	Duplicate Claim - Latest claim has been verified.
4138	Email	Claim pertaining to other entity	Claim pertaining to other entity	Poonam Tyagi		10-03-2025	53,84,512.46		Home Buyer/ Allottee	-	No	0.000%	-	-	53,84,512.46	-	-	Claim Pertaining To Other Entity
4139	Email		127840	0102-28-0504	PANKAJ SHARMA (OWNER), PREM VATI SHARMA (CO-OWNER)	Sonipat	08-03-2025	60,54,360.89		Home Buyer/ Allottee	-	No	0.000%	-	-	60,54,360.89	-	-	Duplicate Claim - Latest claim has been verified.
4140	Email		106938	3524-D-J/02/0191	Saurabh Singh		11-03-2025	12,26,100.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	12,26,100.00	-	-	Duplicate Claim - Latest claim has been verified.
4141	Email		135620	3803-D-02/0028	Siddhartha Ranjan Gautam	Lucknow	11-03-2025	35,82,895.00	30,91,319.42	Home Buyer/ Allottee	-	No	0.014%	-	-	-	4,91,575.38	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4142	Email		210563	3561-D-C2/11/05	Ram Ji Tandon	Lucknow	09-03-2025	18,30,341.31	18,30,341.31	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4143	Email				Anupama Gupta		11-03-2025	22,64,119.81		Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,64,119.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4144	Email		202950	0162-A-0058	MONIKA JINDAL	Mohali	11-03-2025	12,10,88,188.00		Home Buyer/ Allottee	-	No	0.000%	-	-	12,10,88,188.00	-	-	Duplicate Claim - Latest claim has been verified.

4145	Email		130529	3802-N-05/0189	Jai Shanker Singh	Lucknow	11-03-2025	17,61,500.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	17,61,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4146	Email		105215	3002-P02-A/09/01	Sujeet Kumar Singh and Gunjan Singh	Lucknow	10-03-2025	54,64,652.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	54,64,652.00	-	Duplicate Claim - Latest claim has been verified.
4147	Email		200343	0538-D-82/08/07	Ashok Prakash Ojha	Lucknow	10-03-2025	16,47,548.41	16,47,548.41	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4148	Email				Sanjay Kumar Singh		11-03-2025	13,14,074.28		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	13,14,074.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4149	Email		156650, 153529	3571-OLY-M/82-0501	Naresh Chandra Dwivedi & Ratna Dwivedi	Lucknow	10-03-2025	51,27,396.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	51,27,396.00	-	Duplicate Claim - Latest claim has been verified.
4150	Email				Shubham Gupta		10-03-2025	8,49,994.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	8,49,994.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4151	Email				Vridula Bedi		10-03-2025	8,58,755.04		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	8,58,755.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4152	Email				Monika Bansal		11-03-2025	17,68,748.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	17,68,748.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4153	Email				Deepak Bansal		10-03-2025	17,68,744.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	17,68,744.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4154	Email				Umesh Chandra Pant		11-03-2025	31,63,844.12		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	31,63,844.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4155	Email				Rajesh kumar Gupta		11-03-2025	-		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4156	Email		129730	0501-0-A/1/0244	Arti Dudeja		11-03-2025	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4157	Email		140924	0505-0-7/1/0156/GF	Shaiphali Singh	Lucknow	11-03-2025	5,39,693.00	4,23,749.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,15,744.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4158	Email		142300	3809-0-O/02/0168	Rehana Begum		11-03-2025	31,88,063.61		-	Home Buyer/ Allottee	-	No	0.000%	-	-	31,88,063.61	-	Duplicate Claim - Latest claim has been verified.
4159	Email				Naveen Khanna		11-03-2025	10,35,497.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	10,35,497.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4160	Email	Claim pertaining to other entity	Claim pertaining to other entity		Jayant Kumar		11-03-2025	54,47,644.30		-	Home Buyer/ Allottee	-	No	0.000%	-	-	54,47,644.30	-	Claim Pertaining to Other Entity
4161	Email	111206, 111212, 111211	3504-0-/01/0021, 3504-0-/01/0066, 3504-0-/01/0147	Rahul Gupta 1(L/02/0021 2) L/03/0066 3)(03/0047 4)L/03/0146 5)L/03/0147 6)L/03/0159		Lucknow	10-03-2025	34,19,480.00	5,21,437.50	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	28,98,042.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4162	Email		158727	3611-K-H2/0106	Naval Kishore		11-03-2025	6,26,405.00	6,26,405.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4163	Email	119871, 124759	3018-GF-0060		chitra saxena	Lucknow	10-03-2025	6,23,718.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	6,23,718.00	-	Duplicate Claim - Latest claim has been verified.
4164	Email	119856, 124752	3018-GF-0061		Anoop Arora	Lucknow	10-03-2025	6,23,718.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	6,23,718.00	-	Duplicate Claim - Latest claim has been verified.
4165	Email				Kamlesh Garg		10-03-2025	8,58,763.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	8,58,763.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4166	Email		295582	0057-0-0787	Ishneet kaur bajaj	Mohali	07-03-2025	25,49,238.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	25,49,238.00	-	Duplicate Claim - Latest claim has been verified.
4167	Email				Dipti Singh		09-03-2025	50,00,000.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	50,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4168	Email		135454	3804-P-04/0244	Devyani Bajpayee	Lucknow	10-03-2025	36,92,233.00	13,94,530.20	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	22,97,702.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4169	Email		114025	0201-0-GF126F	Aruna Sharma	Sonipat	10-03-2025	67,01,544.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	67,01,544.00	-	Duplicate Claim - Latest claim has been verified.
4170	Email		129730	0501-0-A/1/0244	Arti Dudeja and dharampal	Lucknow	11-03-2025	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4171	Email				Anupama Gupta		11-03-2025	18,25,450.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	18,25,450.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4172	Email				Akhilesh Kumr Gupta		10-03-2025	21,42,745.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	21,42,745.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4173	Email	132392, 130345, 21760005	0209-0-Q0168		Abhishekh Singh , Anita singh	Agra	11-03-2025	32,07,022.80		-	Home Buyer/ Allottee	-	No	0.000%	-	-	32,07,022.80	-	Duplicate Claim - Latest claim has been verified.
4174	Email				Sarvesh Kumar		11-03-2025	85,39,391.57		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	85,39,391.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4175	Email	156264, 284649	3802-N-05/0041, 3803-O-02/0192A		uma uttam	Lucknow	11-03-2025	26,02,629.59		-	Home Buyer/ Allottee	-	No	0.000%	-	-	26,02,629.59	-	Duplicate Claim - Latest claim has been verified.
4176	Email				Praveen Vashisht		12-03-2025	88,62,410.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	88,62,410.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4177	Email				Jatinder Jit Singh Sekhon		27-03-2025	38,16,931.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	38,16,931.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4178	Email		122808	0164-0-271GF	Manoj Batra	Mohali	11-03-2025	66,31,650.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	66,31,650.00	-	Duplicate Claim - Latest claim has been verified.
4179	Email				Abhishekh Singh		06-03-2025	22,80,000.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	22,80,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4180	Email				Mahesh Kumar Mittal		07-03-2025	26,13,352.17		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	26,13,352.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4181	Email		102404	3653-0-T3/08/0070	Pawan Kumar Kulenja	Lucknow	11-03-2025	7,82,678.09		-	Home Buyer/ Allottee	-	No	0.000%	-	-	7,82,678.09	-	Duplicate Claim - Latest claim has been verified.
4182	Email				M.K. Rai		11-03-2025	14,05,752.50		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	14,05,752.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4183	Email		291968	0057-0-0017	Ram Tirath Jindal	Duplicate	11-03-2025	15,26,83,978.94		-	Home Buyer/ Allottee	-	No	0.000%	-	-	15,26,83,978.94	-	Duplicate Claim - Latest claim has been verified.
4184	Email				Sudipta Kumar Mitra		09-03-2025	48,87,914.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	48,87,914.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4185	Email		276447	1123-0-I4129	Akshay Garg		11-03-2025	-		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4186	Email				Ajai Kumar Singh		11-03-2025	25,78,297.91		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	25,78,297.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4187	Email				Sandeep Kumar Gupta		11-03-2025	-		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4188	Email		143956	0122-E-4161	Kanchan Vatnani	Sonipat	11-03-2025	1,66,63,775.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	1,66,63,775.00	-	Duplicate Claim - Latest claim has been verified.
4189	Email		115426	3002-0-P02-B/GF/06	Ramesh chandra singh chauhan	Lucknow	06-03-2025	12,61,383.00	12,60,432.63	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	950.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4190	Email		126010	3804-P-02/057	Shruti srivastava		12-03-2025	54,83,135.00	21,35,542.00	-	Home Buyer/ Allottee	-	No	0.010%	-	-	-	33,47,593.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4191	Email				Sumita Jain		10-03-2025	27,93,825.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	27,93,825.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4192	Email		181537	0162-E-0009-API	Brijesh Singh	Mohali	12-03-2025	1,64,00,000.00		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	1,64,00,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4193	Email				Sameer verma		11-03-2025	79,92,271.30		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	79,92,271.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4194	Email		97751	0114-0-00402	Pankaj Taneja	Sonipat	11-03-2025	43,40,969.49	18,18,037.00	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	25,22,932.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4195	Email		293725	0057-0-1330	Lekh Singh Mahun	Mohali	12-03-2025	22,00,000.00		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	22,00,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4196	Email				Vinod Fotedar		12-03-2025	1,29,08,575.34		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,29,08,575.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4197	Email				Aastha Dhamija		12-03-2025	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4198	Email				Harish Bhardwaj		13-03-2025	28,20,000.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	28,20,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4199	Email				Rashi Agnihotri		13-03-2025	35,50,000.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	35,50,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4200	Email				Nikhil Arora		13-03-2025	35,00,000.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	35,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4201	Email		285360	0057-0-0508	Sarita sharma		10-03-2025	35,00,000.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	35,00,000.00	-	Duplicate Claim - Latest claim has been verified.

4202	Email			Magni Lal Soni		10-03-2025	87,11,644.93		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	87,11,644.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4203	Email			Randhir Singh and Ranveet Kaur		14-03-2025	21,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	21,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4204	Email		Claim pertaining to other entity	Claim pertaining to other entity	ALPANA SINHA		11-03-2025	22,76,798.53		Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,76,798.53	-	Claim Pertaining to Other Entity
4205	Email		140163	3802-N-01/0245	Bandana And Surendra Kumar Prasad Gupta	Lucknow	05-03-2025	51,29,260.53		Home Buyer/ Allottee	-	No	0.000%	-	-	-	51,29,260.53	-	Duplicate Claim - Latest claim has been verified.
4206	Email		128643	3807-O-01/03/0068	Subodh Kumar	Lucknow	11-03-2025	28,35,439.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	28,35,439.00	-	Duplicate Claim - Latest claim has been verified.
4207	Email		168017	3643-O-L2/87/0416	Vinay Kumar	Lucknow	11-03-2025	2,09,901.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	2,09,901.00	-	Duplicate Claim - Latest claim has been verified.
4208	Email		177343	3522-O-L06/0094	Shri Ratna Pandey (S.R. Pandey)	Lucknow	11-03-2025	1,26,53,482.95		Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,26,53,482.95	-	Duplicate Claim - Latest claim has been verified.
4209	Email	00930070		009GC1184	Ms. Jaswinder Walia (on behalf of herself and her sons Mr. Sukby Walia and Mr. Raunaq Walia)		10-03-2025	43,47,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	43,47,000.00	-	Duplicate Claim - Latest claim has been verified.
4210	Email		183565	3805-O-04/0312	Arvind Kumar	Lucknow	11-03-2025	1,75,41,065.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,75,41,065.00	-	Duplicate Claim - Latest claim has been verified.
4211	Email		171975	3641-O-66/81/0211	ASHISH KUMAR VISHWAKARMA	Lucknow	12-03-2025	2,53,093.43		Home Buyer/ Allottee	-	No	0.000%	-	-	-	2,53,093.43	-	Duplicate Claim - Latest claim has been verified.
4212	Email		137697	0501-O-G/2A/0028	Lt. Gen. Sandeep Jain & Smt Punita Jain	Lucknow	09-03-2025	2,00,00,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	2,00,00,000.00	-	Duplicate Claim - Latest claim has been verified.
4213	Email		150999	3806-O-Q/02/0383	Ragini Gupta	Lucknow	30-03-2025	50,47,337.19		Home Buyer/ Allottee	-	No	0.000%	-	-	-	50,47,337.19	-	Duplicate Claim - Latest claim has been verified.
4214	Email		141984	3571-OLY-M/82-B01	Mohammad Nawaz & Sanjeeda Nawaz Lari		09-03-2025	53,52,311.00	51,28,475.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	2,23,836.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4215	Email		146276	3805-Q-02/0333	VIRENDRA NATH MISHRA	Lucknow	23-03-2025	1,13,32,833.66		Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,13,32,833.66	-	Duplicate Claim - Latest claim has been verified.
4216	Email		261210	0569-0-0805	Jitendra Bhaskar	Lucknow	26-03-2025	49,67,223.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	49,67,223.00	-	Duplicate Claim - Latest claim has been verified.
4217	Email				Keshav Tiwari		27-03-2025	2,55,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	2,55,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4218	Email		291300	0059-0-047A	Harpreet Singh Rayat	Mohali	11-03-2025	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4219	Email		291300	0059-0-047A	Harpreet Singh Rayat		11-03-2025	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4220	Email		121499	3802-N-02/0156	Prerna Devi Verma	Lucknow	20-03-2025	31,80,311.36		Home Buyer/ Allottee	-	No	0.000%	-	-	-	31,80,311.36	-	Duplicate Claim - Latest claim has been verified.
4221	Email				Ratan Paul		24-03-2025	46,26,134.25		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	46,26,134.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4222	Email		281393	0124-0-073	Shobha Chaudhary Nar		11-03-2025	37,16,750.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	37,16,750.00	-	Duplicate Claim - Latest claim has been verified.
4223	Email				Priti Kapoor		25-03-2025	14,29,088.56		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,29,088.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4224	Email		128044	0164-0-265GF	Col Manish Malhotra	Mohali	25-03-2025	50,56,609.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	50,56,609.00	-	Duplicate Claim - Latest claim has been verified.
4225	Email				Archana Agrawal		25-03-2025	41,96,658.72		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	41,96,658.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4226	Hard Copy		119113	3802-N-02/0037	MAHENDRA PRATAP YADAV	Lucknow	17-03-2025	25,00,000.00	8,22,438.80	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	16,77,561.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4227	Physically				Rajinder singh		08-03-2025	38,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	38,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4228	Hard Copy		121499	3802-N-02/0156	Prerna Devi Verma	Lucknow	20-03-2025	31,80,311.36	15,23,032.80	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	16,57,278.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4229	Physically		137697	0501-O-G/2A/0028	Lt. Gen. Sandeep Jain & Punita Jain	Lucknow	09-03-2025	2,00,00,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	2,00,00,000.00	-	Duplicate Claim - Latest claim has been verified.
4230	Physically				Sukhpal Sharma		10-03-2025	70,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	70,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4231	Physically		136412	0102-16-0403	Sandhya Jain &Sumeet Singla	Sonipat	11-03-2025	60,94,354.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	60,94,354.00	-	Duplicate Claim - Latest claim has been verified.
4232	Hard Copy		68938	0502-O-G/7/0072	Anil kumar Srivastava and Shalini Srivastava	Lucknow	15-03-2025	1,90,90,000.00	15,98,088.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,74,91,911.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4233	Physically				Manisha Tewari		09-03-2025	5,57,956.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	5,57,956.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4234	Hard Copy	94488, 96071		3003-O-84/01/07	Gautam Chaterjee	Lucknow	10-03-2025	3,43,650.00	2,56,650.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	87,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4235	Physically		95135	3003-O-84/01/08	Mira Mishra	Lucknow	10-03-2025	2,81,651.00	2,81,651.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4236	Physically		94782	0201-O-GF/120A	Satyawati Sharma, Om Dutt Sharma, Manav Sewak Sharma, & O. D Sharma &Sons (HUF)	Sonipat	10-03-2025	1,44,18,400.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,44,18,400.00	-	Duplicate Claim - Latest claim has been verified.
4237	Hard Copy		167583	3643-O-L2/87/0212	Vikash Gupta	Lucknow	13-03-2025	91,205.00	91,205.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4238	Hard Copy	96492, 96068		3003-O-84/01/08	ANAND PRAKASH SINGH	Lucknow	10-03-2025	1,71,100.00	1,71,100.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4239	Physically		212517	0209-0-MD198	Pradeep Sumar Sagar		09-03-2025	28,01,054.12		Home Buyer/ Allottee	-	No	0.000%	-	-	-	28,01,054.12	-	Duplicate Claim - Latest claim has been verified.
4240	Physically				ma		07-03-2025	35,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4241	Hard Copy		131092	0102-22-0103	Nitin Sharma /o Sh Uma Shankar Sharma	Sonipat	09-03-2025	44,91,399.00	44,91,399.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4242	Hard Copy		141193	0102-14-0404	Renu Batra W/o Sh.Ashok kumar batra	Sonipat	09-03-2025	35,41,148.00	15,07,729.74	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	20,33,418.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4243	Physically				Chand Mal Kachhawa		19-03-2025	4,09,032.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	4,09,032.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4244	Hard Copy		137912	0102-16-0903	Rakesh Verma S/o Rajkumar verma Meenakshi verma W/o Rakesh verma	Sonipat	09-03-2025	44,86,693.00	44,86,693.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4245	Physically		118065	3802-N-03/0192	Manish Sangal	Lucknow	09-03-2025	47,37,145.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	47,37,145.00	-	Duplicate Claim - Latest claim has been verified.
4246	Hard Copy		136173	0102-21-0403	Babita W/o Krishan Lakra	Sonipat	09-03-2025	44,65,326.00	44,65,326.00	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4247	Hard Copy		139206	0102-21-1104	Giris Grover and Avni Grover	Sonipat	09-03-2025	24,40,891.00	24,40,891.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4248	Hard Copy		138997	0102-16-1003	Charanjeet Kaur W/o Gurdarshan Singh	Sonipat	09-03-2025	35,41,148.00	10,34,092.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	25,07,056.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4249	Physically		146592	0502-O-G/2/0149	Paresh Prasad	Lucknow	10-03-2025	6,06,17,909.57		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	6,06,17,909.57	-	Duplicate Claim - Latest claim has been verified.
4250	Physically				Ranju Dubey		10-03-2025	1,00,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4251	Physically				Prabhjot Kaur		07-03-2025	32,17,510.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	32,17,510.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4252	Hard Copy		193263	3503-O-K/02/0033	Puja Kumar	Lucknow	11-03-2025	7,86,868.00	1,69,575.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	6,17,293.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4253	Physically		118355	3802-N-03/0193	Archana Pandey	Lucknow	10-03-2025	1,31,22,000.00	19,27,800.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,11,94,200.00	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4254	Physically		142389	0164-0-234FF	Dr tripat makkar (wife)& Dr. rajdeep singh		06-03-2025	18,37,243.22		Home Buyer/ Allottee	-	No	0.000%	-	-	-	18,37,243.22	-	Duplicate Claim - Latest claim has been verified.
4255	Physically	Claim pertaining to other entity	Claim pertaining to other entity		Balbir Kumar Dogra		11-03-2025	36,24,842.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	36,24,842.00	-	Claim Pertaining to Other Entity
4256	Hard Copy		156359	3611-K-G2/0104	Sri. Mukteakar Singh son of Sri. Raj Deo Singh	Lucknow	05-03-2025	8,36,411.00	8,36,408.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	3.00	-	Claim verified as per the books of account of CD made available to the resolution professional.
4257	Hard Copy		108336	3503-O-K/01/0029	Anjani Prasad Tripathi	Lucknow	10-03-2025	1,20,00,000.00	1,08,867.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,18,91,133.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4258	Hard Copy	128408, 128404		3802-N-05/0228, 3802-N-05/0183	Sh. Ashok Tewari Sh. Amit Dhar Dwivedi	Lucknow	09-03-2025	19,98,169.00	4,98,167.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	15,00,002.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4259	Physically		131190	3809-O-Q/02/0147	Ratna Mehrotra	Lucknow	09-03-2025	36,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	36,00,000.00	-	Duplicate Claim - Latest claim has been verified.
4260	Physically				Kapil Dev Sharma and Harsh vardhan		05-03-2025	1,01,40,818.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,01,40,818.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4261	Physically		118897	3802-N-02/0071	Sanjeev Kumar	Lucknow	06-03-2025	25,82,033.91		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	25,82,033.91	-	Duplicate Claim - Latest claim has been verified.
4262	Physically				Mex Hights Infrastructure Limited (Transferee Company of of North Delhi Construction & Investment Private Limited) Through its Director Mr. Naveen Narang		07-03-2025	69,74,864.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	69,74,864.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4263	Physically		203900	0209-0-L019S	Manju sagar (022-R-0279 TO 0209-0-L019S)	Agra	08-03-2025	19,90,671.14		Home Buyer/ Allottee	-	No	0.000%	-	-	-	19,90,671.14	-	Duplicate Claim - Latest claim has been verified.
4264	Hard Copy		124693	3018-UG-0062	Anita Bansal	Lucknow	05-03-2025	5,05,638.00	5,05,638.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.

4265	Hard Copy		118947	3002-P02-G/GF/01	Saket Bansal	Lucknow	05-03-2025	9,06,055.00	6,26,506.00		Home Buyer/ Allottee	-	No	0.003%	-	-	-	2,79,549.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4266	Physically		118070	3802-N-03/0101	Mr Manoj Sangal & Mr Ramit kochar	Lucknow	08-03-2025	59,87,080.37			Home Buyer/ Allottee	-	No	0.000%	-	-	59,87,080.37	-	Duplicate Claim - Latest claim has been verified.
4267	Physically		118075	3802-N-03/0197	Rachna Sangal & Geeta Kochar	Lucknow	08-03-2025	40,20,344.38			Home Buyer/ Allottee	-	No	0.000%	-	-	40,20,344.38	-	Duplicate Claim - Latest claim has been verified.
4268	Physically		225329	0225-M-0185	Bahadur Singh and Shilpi Singh	Duplicate	06-03-2025	40,71,504.22			Home Buyer/ Allottee	-	No	0.000%	-	-	40,71,504.22	-	Duplicate Claim - Latest claim has been verified.
4269	Physically		92173	0501-0-E/2/0046	Reeta Chaturvedi & Rajeev chaturvedi	Lucknow	05-03-2025	-			Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4270	Hard Copy		120730	0501-0-A/1/0244	Aarti Dudeja and Dharampal Dudeja	Lucknow	11-03-2025	8,14,800.00	8,14,800.00		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4271	Physically		292868	3503-0-K/02/0105	Vinod kumar	Lucknow	09-03-2025	21,37,488.38			Home Buyer/ Allottee	-	No	0.000%	-	-	21,37,488.38	-	Duplicate Claim - Latest claim has been verified.
4272	Physically		134707	0102-21-0603	Naresh Kumar	Sonipat	05-03-2025	48,06,934.00			Home Buyer/ Allottee	-	No	0.000%	-	-	48,06,934.00	-	Duplicate Claim - Latest claim has been verified.
4273	Hard Copy		116054	3006-B-07/05	Saket Bansal	Lucknow	05-03-2025	14,51,047.00	14,51,047.00		Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4274	Hard Copy		124694	3018-UG-0061	Anita Bansal	Lucknow	05-03-2025	5,05,638.00	5,05,638.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4275	Physically				Pee Kay Buildwell LLP		07-03-2025	1,49,49,332.00			Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,49,49,332.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4276	Physically		125189	3021-UG-84	Rizwan Ahmad	Lucknow	05-03-2025	27,80,410.44			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	27,80,410.44	-	Duplicate Claim - Latest claim has been verified.
4277	Physically		133118	3809-0-D/02/0175	Geeta Bisht	Lucknow	10-03-2025	33,93,306.00	33,93,306.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4278	Physically				Pushkar Mishra		11-03-2025	1,61,86,164.00			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,61,86,164.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4279	Physically				Ajai Kumar Singh		11-03-2025	68,49,698.00			Home Buyer/ Allottee	-	No	0.000%	-	-	-	68,49,698.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4280	Physically		126905	0225-R-0083	Awadhesh Kumar Singh S/o Shri Ram Swaroop Singh and Pratthana Yadav D/o Shanvan Kumar Singh	Agra	10-03-2025	33,48,276.00			Home Buyer/ Allottee	-	No	0.000%	-	-	33,48,276.00	-	Duplicate Claim - Latest claim has been verified.
4281	Physically				Ajai Kumar Singh		11-03-2025	68,49,698.63			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	68,49,698.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4282	Physically				Shri Ram Ahuja Foundation		08-03-2025	3,72,67,696.00			Home Buyer/ Allottee	-	No	0.000%	-	-	-	3,72,67,696.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4283	Physically		183184	3002-P02-C/07/02	Radhe Shyam Tripathi	Lucknow	10-03-2025	6,92,541.00	6,92,541.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4284	Hard Copy		90932	3003-0-FS/GF/02	Anoop Kumar Agrawal and Vineeta Agrawal		10-03-2025	2,28,870.00	2,28,870.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4285	Physically		198144	4002-R-03/0128	Siddharth Mishra	Lucknow	10-03-2025	1,80,00,000.00			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	1,80,00,000.00	-	Duplicate Claim - Latest claim has been verified.
4286	Physically				RR Dwellings Private Limited		07-03-2025	4,26,05,421.95			Home Buyer/ Allottee	-	No	0.000%	-	-	-	4,26,05,421.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4287	Hard Copy		139512	3803-O-038/0183	Nishchal Srivastava	Lucknow	10-03-2025	7,34,694.00	2,24,970.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	5,09,724.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4288	Physically		286713	0570-0-H/28/0123	Neeru Singh	Lucknow	06-03-2025	15,00,000.00			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	15,00,000.00	-	Duplicate Claim - Latest claim has been verified.
4289	Physically				Ashutosh Srivastava		10-03-2025	5,97,442.00			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	5,97,442.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4290	Physically		156542	3810-0-Q/01/0117	Vinita Mishra and Satya Prakash Mishra	Lucknow	09-03-2025	23,90,634.00			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	23,90,634.00	-	Duplicate Claim - Latest claim has been verified.
4291	Physically		140163	3802-N-05/0245	Bandana and Surendra kumar Gupta	Lucknow	05-03-2025	51,29,260.53			Home Buyer/ Allottee	-	No	0.000%	-	-	51,29,260.53	-	Duplicate Claim - Latest claim has been verified.
4292	Physically				Sajiv Aman		11-03-2025	29,89,543.15			Home Buyer/ Allottee	-	No	0.000%	-	-	-	29,89,543.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4293	Physically			1134-C-2233	Shiv Kumar Verma	Yamuna Nagar	08-03-2025	33,000.00			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	33,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4294	Hard Copy		199982	4002-R-03/0186	Rachna Jain	Lucknow	10-03-2025	8,42,700.00	3,51,900.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	4,90,800.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4295	Physically		143175	3631-SME-J/81-GF02	Giriraj Singh	Lucknow	04-03-2025	62,00,000.00			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	62,00,000.00	-	Duplicate Claim - Latest claim has been verified.
4296	Physically				Ved Prakash Nag		10-03-2025	26,54,139.00			Home Buyer/ Allottee	-	No	0.000%	-	-	-	26,54,139.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4297	Physically		121066	3802-N-03/0170	Anand Mohan Mishra and Asha Mishra	Lucknow	03-03-2025	58,00,000.00			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	58,00,000.00	-	Duplicate Claim - Latest claim has been verified.
4298	Physically		134213	1805-Q-02/0067	Prem Chandra	Lucknow	09-03-2025	8,92,600.00			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	8,92,600.00	-	Duplicate Claim - Latest claim has been verified.
4299	Physically				Bharat Vashisth and Santosh Sharma		05-03-2025	43,48,041.00			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	43,48,041.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4300	Physically		113830	3014-K/GF/03	Vijay Laxmi	Lucknow	07-03-2025	52,02,370.03			Home Buyer/ Allottee	-	No	0.000%	-	-	52,02,370.03	-	Duplicate Claim - Latest claim has been verified.
4301	Physically				Prince Aggarwal		10-03-2025	4,47,692.65			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	4,47,692.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4302	Physically				Seema Chauhan		08-03-2025	27,52,209.93			Home Buyer/ Allottee	-	No	0.000%	-	-	-	27,52,209.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4303	Physically		103166	3002-0-P02-A/15/05	Anupama Sharad	Lucknow	07-03-2025	12,58,446.58			Home Buyer/ Allottee	-	No	0.000%	-	-	12,58,446.58	-	Duplicate Claim - Latest claim has been verified.
4304	Physically		126229	0218-F-0087GF	Kuldeep Singh Verma	Agra	09-03-2025	18,09,968.46			Home Buyer/ Allottee	-	No	0.000%	-	-	18,09,968.46	-	Duplicate Claim - Latest claim has been verified.
4305	Physically		145787	3503-0-K/02/0041	Mr. Sheo Karan Chaudhary	Lucknow	10-03-2025	10,81,304.00			Home Buyer/ Allottee	-	No	0.000%	-	-	10,81,304.00	-	Duplicate Claim - Latest claim has been verified.
4306	Physically		119910	3018-UG-0078	Harish chandra Tiwari		08-03-2025	28,42,961.52			Home Buyer/ Allottee	-	No	0.000%	-	-	28,42,961.52	-	Duplicate Claim - Latest claim has been verified.
4307	Physically				Priyanka Srivastava		10-03-2025	9,26,426.55			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	9,26,426.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4308	Physically	84917, 75084		0501-0-G/2A/0009	Shri Kant Tiwari	Lucknow	08-03-2025	20,18,468.47			Home Buyer/ Allottee	-	No	0.000%	-	-	20,18,468.47	-	Duplicate Claim - Latest claim has been verified.
4309	Physically		242467	3802-N-03/0001	Deepa Singh	Lucknow	08-03-2025	27,67,680.80			Home Buyer/ Allottee	-	No	0.000%	-	-	27,67,680.80	-	Duplicate Claim - Latest claim has been verified.
4310	Physically		138858	3804-P-04/0128	Priti Agrawal	Lucknow	09-03-2025	19,08,695.87			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	19,08,695.87	-	Duplicate Claim - Latest claim has been verified.
4311	Physically		159727	3611-K-H2/0106	Nawal Kishore	Lucknow	11-03-2025	6,26,405.00			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	6,26,405.00	-	Duplicate Claim - Latest claim has been verified.
4312	Physically		65127	0501-0-C/4/0131	Pratibha Garg	Lucknow	09-03-2025	90,00,000.00			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	90,00,000.00	-	Duplicate Claim - Latest claim has been verified.
4313	Physically		121680	3522-0-J/06/0070	Shashank Singh	Lucknow	09-03-2025	26,55,202.00			Home Buyer/ Allottee	-	No	0.000%	-	-	26,55,202.00	-	Duplicate Claim - Latest claim has been verified.
4314	Physically		146591	0502-0-D/2/0148	Paresh Prasad	Lucknow	11-03-2025	6,06,17,909.57			Home Buyer/ Allottee	-	No	0.000%	-	-	6,06,17,909.57	-	Duplicate Claim - Latest claim has been verified.
4315	Physically		133873	3631-SME-J/83-0503	Partha Sarathi Gouda	Lucknow	08-03-2025	58,63,074.44			Home Buyer/ Allottee	-	No	0.000%	-	-	58,63,074.44	-	Duplicate Claim - Latest claim has been verified.
4316	Physically		288949	0057-0-0599	Surinder Nath Dhawan	Mohali	04-03-2025	49,35,695.00			Home Buyer/ Allottee	-	No	0.000%	-	-	49,35,695.00	-	Duplicate Claim - Latest claim has been verified.
4317	Physically				Mr Siddartha Mishra		10-03-2025	1,80,00,000.00			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,80,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4318	Physically				Asha Mishra		10-03-2025	1,80,00,000.00			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,80,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4319	Physically		159601	0209-0-02263	Shrikishan Singh	Agra	10-03-2025	25,52,181.28			Home Buyer/ Allottee	-	No	0.000%	-	-	25,52,181.28	-	Duplicate Claim - Latest claim has been verified.
4320	Physically		252800	3803-O-038/0156	Shweta Srivastava	Lucknow	08-03-2025	33,23,880.26			Home Buyer/ Allottee	-	No	0.000%	-	-	33,23,880.26	-	Duplicate Claim - Latest claim has been verified.
4321	Physically		145958	3504-0-L/04/0089	Ashok Kumar Verma		11-03-2025	21,13,479.62			Home Buyer/ Allottee	-	No	0.000%	-	-	21,13,479.62	-	Duplicate Claim - Latest claim has been verified.
4322	Physically		75325	0502-0-F/1/0028	Subodh Sharma	Lucknow	11-03-2025	11,44,935.89			Home Buyer/ Allottee	-	No	0.000%	-	-	11,44,935.89	-	Duplicate Claim - Latest claim has been verified.
4323	Physically		149156	0209-0-C0070	Harpal Singh	Agra	10-03-2025	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4324	Physically		206050	0209-0-D0189	Dipti Singh Khirwar	Agra	10-03-2025	94,89,725.36			Home Buyer/ Allottee	-	No	0.000%	-	-	94,89,725.36	-	Duplicate Claim - Latest claim has been verified.
4325	Hard Copy		211011	0164-0-084FF	Rajiv Bansal Amita Bansal	Mohali	08-03-2025	49,23,446.22	14,07,844.00		Home Buyer/ Allottee	-	No	0.006%	-	-	-	35,15,602.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4326	Physically		88865	0225-F-0057	Monika Madan D/o Shri Vijendra Kumar Madan and Beena Madan W/o Shri Vijendra Kumar Madan	Agra	10-03-2025	69,11,760.00			Home Buyer/ Allottee	-	No	0.000%	-	-	69,11,760.00	-	Duplicate Claim - Latest claim has been verified.
4327	Physically		281393	0124-0-073	Dr. Shobha Chaudhary Nar		11-03-2025	37,16,750.00			Home Buyer/ Allottee	-	No	0.000%	-	-	37,16,750.00	-	Duplicate Claim - Latest claim has been verified.
4328	Physically		203915	1805-Q-02/0318	Mr. Jai Shankar Chaubey & Neelam Chaubey	Lucknow	28-02-2025	-			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4329	Physically		153116	3804-P-04/0218	Ritu Karoli	Lucknow	04-03-2025	14,01,374.52			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	14,01,374.52	-	Duplicate Claim - Latest claim has been verified.
4330	Physically		168017	3643-0-L2/87/0416	Vinay Kumar	Lucknow	03-03-2025	2,09,901.00			Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	2,09,901.00	-	Duplicate Claim - Latest claim has been verified.
4331	Physically	120166, 130643		3802-N-02/0039	Harike Ram Shivhare	Lucknow	09-03-2025	34,89,075.11			Home Buyer/ Allottee	-	No	0.000%	-	-	34,89,075.11	-	Duplicate Claim - Latest claim has been verified.
4332	Physically	Claim pertaining to other entity	Claim pertaining to other entity	Sailesh Dhyani & Sushma Dhyani			10-03-2025	-			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Claim Pertaining to Other Entity

4333	Physically			Sadhna Sodhi Sandeep Sodhi Shubha Sodhi		11-03-2025	80,00,000.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	80,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4334	Physically		295056	0057-D-1264	Inninder Kumar Karkra	Mohali	10-03-2025	37,00,000.00		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	37,00,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4335	Physically		147632	3062-3062-FLATTED FAC 1A	Goel Infracon LLP		11-03-2025	4,54,62,475.49		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	4,54,62,475.49	-	Duplicate Claim - Latest claim has been verified.
4336	Physically				Man singh multani S/o Wasawa Singh		11-03-2025	35,74,525.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,74,525.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4337	Physically				Jagvinder singh S/o Man singh multani		11-03-2025	35,54,525.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,54,525.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4338	Email				Lordshiva infraestate private limited		22-03-2025	2,00,000.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4339	Hard Copy		108334	3504-D-L/02/0022	Anjani Prasad Tripathi	Lucknow	10-03-2025	1,96,00,000.00	3,07,019.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,92,92,981.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4340	Email		141753	3807-D-O/02/0153	Ajay Kumar Srivastava	Lucknow	08-03-2025	24,99,701.45		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	24,99,701.45	-	Duplicate Claim - Latest claim has been verified.
4341	Email		118075	3802-N-03/0167	Rachna Sangal & Geeta Kochar	Lucknow	08-03-2025	40,20,354.00	27,72,417.06	-	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	12,47,936.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4342	Email		118070	3802-N-03/0191	Mr. Manoj Singal & Mr. Ramit Kochar (Co-Owners SON/SDN.)	Lucknow	08-03-2025	59,87,080.37	33,46,688.00	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	26,40,392.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4343	Email		293725	0057-D-1330	Labh Singh Mahun S/o Jeet Singh	Mohali	10-03-2025	20,00,000.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	20,00,000.00	-	Duplicate Claim - Latest claim has been verified.
4344	Email				Gurpreet Kaur Lithoria		10-03-2025	1,30,00,000.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,30,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4345	Email		127685	0102-27-0302	Berjinder Bhalla Marwet Kaur1	Sonipat	23-03-2025	82,11,459.30	55,24,264.00	-	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	26,87,195.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4346	Email		123552	3805-Q-02/0037	M/s Supers Realtors Pvy. Ltd through its director Mr. Prakash Chandra Jain	Lucknow	14-03-2025	24,44,395.00	11,05,104.00	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	13,39,291.00	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4347	Email		140926	0505-D-F/1/0156/FF	Vidya Singh	Lucknow	10-03-2025	8,70,428.00	4,23,295.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	4,47,133.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4348	Email				Mangi Lal Soni		13-03-2025	87,11,644.93		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	87,11,644.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4349	Email		118383	3806-D-N/02/0109	Sudhanshu Dwivedi	Lucknow	30-03-2025	37,25,788.36		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	37,25,788.36	-	Duplicate Claim - Latest claim has been verified.
4350	Email		244079	3803-O-01/0054	Shashi Verma	Lucknow	26-03-2025	47,27,583.46		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	47,27,583.46	-	Duplicate Claim - Latest claim has been verified.
4351	Email		133875	3802-N-05/0175	Vimal Singh	Lucknow	31-03-2025	12,66,165.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	12,66,165.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4352	Email		134224	3807-D-P/03/0055	SHARAD CHANDRA SRIVASTAVA		11-03-2025	40,38,264.47		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	40,38,264.47	-	Duplicate Claim - Latest claim has been verified.
4353	Email				Kamlesh Garg		10-03-2025	8,58,763.36		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	8,58,763.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4354	Email				Vinod Kumar Garg		10-03-2025	8,49,992.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	8,49,992.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4355	AIRL_FORM_CA_6099		128970	3021-GF-89	NEERAJ KUMAR YADAV	LUCKNOW	24-04-2025 03:50 PM	31,23,019.50	23,41,072.65	-	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	7,81,946.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4356	AIRL_FORM_CA_6098		125519	3021-AG-62	SANJEEV BAJAJ	LUCKNOW	24-04-2025 03:26 PM	45,40,856.07	23,07,678.74	-	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	22,33,177.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4357	AIRL_FORM_CA_6095		219469	3021-GF-21	YADAVA OM PRAKASH	LUCKNOW	24-04-2025 03:25 PM	13,57,737.27	9,58,109.59	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	3,99,627.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4358	AIRL_FORM_CA_6089		98918	3002-D-I/10/06	BRAJENDRA SINGH BHADAURIA	LUCKNOW	24-04-2025 03:18 PM	17,22,872.89	11,63,934.91	-	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	5,58,937.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4359	AIRL_FORM_CA_6090		120077	3021-GF-91	JAI PRAKASH	LUCKNOW	24-04-2025 03:02 PM	31,23,019.50	23,54,975.84	-	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	7,68,043.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4360	AIRL_FORM_CA_6087		171875	3644-D-K2/44/0409	TARA SINGH MAHAR	LUCKNOW	24-04-2025 02:27 PM	5,44,791.78	5,08,589.68	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	36,202.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4361	AIRL_FORM_CA_6085		209789	3525-D-L/02/0249/SF	MRANALINI MISRA	LUCKNOW	24-04-2025 01:59 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4362	AIRL_FORM_CA_6079		205791	3653-D-T3/02/0015	MRANALINI MISRA	LUCKNOW	24-04-2025 01:20 PM	17,05,872.54	13,51,436.00	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	3,54,436.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4363	AIRL_FORM_CA_6068		108712	3002-PD2-B/10/04	MOHAMMAD HASAN KHAN	LUCKNOW	24-04-2025 11:09 AM	14,04,228.46	14,04,228.46	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4364	AIRL_FORM_CA_6002		106911	3002-PD2-B/09/04	MASOOD HASAN KHAN	LUCKNOW	24-04-2025 10:00 AM	14,14,156.88	14,14,156.88	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4365	AIRL_FORM_CA_6064		148657	0209-D-I/0105	Sadhana Thakur	Agra	23-04-2025 09:34 PM	10,19,994.00	2,19,994.00	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	8,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4366	AIRL_FORM_CA_6011		155142	3611-K-A1/0508	SHWETA SINGH AND MANJU SINGH	LUCKNOW	23-04-2025 08:39 PM	6,63,378.00	6,63,378.00	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4367	AIRL_FORM_CA_5992		243837	3525-D-L/02/0011/SF	Pratima Upadhyay	Lucknow	23-04-2025 07:49 PM	83,02,471.39	27,38,206.00	-	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	55,63,265.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4368	AIRL_FORM_CA_6061		131675	3503-D-K/02/0086	VIPIN PRAKASH SRIVASTAVA	Lucknow	23-04-2025 06:22 PM	39,72,673.38	4,44,059.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	35,28,614.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4369	AIRL_FORM_CA_6052		281981	0164-D-280SF	HARMEET SINGH SABHARWAL	Mohali	23-04-2025 05:27 PM	34,36,523.83		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	34,36,523.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4370	AIRL_FORM_CA_6047		136850	3809-D-O/02/0145	BRIJ BHUSHAN BHASKAR	LUCKNOW	23-04-2025 04:25 PM	35,60,874.96	34,97,852.74	-	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	63,021.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4371	AIRL_FORM_CA_4900	Claim pertaining to other entity	Claim pertaining to other entity		MONIKA NEGI	ghaziabad	23-04-2025 04:03 PM	12,22,366.47		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	12,22,366.47	-	Claim Pertaining to Other Entity
4372	AIRL_FORM_CA_5762		146471	0225-H-0174	Reena Singh	Agra	23-04-2025 03:28 PM	38,07,995.74	33,05,034.00	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	5,02,961.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4373	AIRL_FORM_CA_6041		111143	4004-T-03/0195	Shiv Pratap Singh	LUCKNOW	23-04-2025 03:04 PM	42,25,877.90	32,92,001.78	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	9,33,876.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4374	AIRL_FORM_CA_5663		216425	0225-R-0050	Poonam Yadav	Agra	23-04-2025 03:03 PM	88,51,528.77	30,56,553.34	-	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	57,94,975.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4375	AIRL_FORM_CA_6038		111142	4004-T-03/0194	Shiv Pratap Singh	Lucknow	23-04-2025 02:35 PM	42,57,657.76	33,11,345.62	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	9,46,312.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4376	AIRL_FORM_CA_5593		151815	3804-P-04/0231	Mrs. Rajkumari Mishra	Lucknow	23-04-2025 02:34 PM	39,85,053.97	39,85,053.97	-	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4377	AIRL_FORM_CA_6034		46638	0209-D-03197	Suman Sharma	Agra	23-04-2025 01:54 PM	14,43,259.98	9,67,120.36	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	4,76,139.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4378	AIRL_FORM_CA_6033		141842	3631-SME-I/C1-0304	GYAN SINGH	LUCKNOW	23-04-2025 01:29 PM	47,04,017.41	42,61,199.00	-	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	4,42,818.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4379	AIRL_FORM_CA_6031		100437	0462-E-0070	SANJAY KUMAR	AJMER	23-04-2025 12:58 PM	15,52,723.51	10,07,588.00	-	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	5,45,135.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4380	AIRL_FORM_CA_6030		295676	0103-D-23100I	Vimla Phoughat	sonipat	23-04-2025 12:48 PM	32,60,216.00		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	32,60,216.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4381	AIRL_FORM_CA_6014	Claim pertaining to other entity	Claim pertaining to other entity		SUNIL GUPTA	GREATER NOIDA	23-04-2025 10:36 AM	22,50,032.42		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,50,032.42	-	Claim Pertaining to Other Entity
4382	AIRL_FORM_CA_6013		108346	4004-T-03/0193	Gyanendra Singh	Lucknow	23-04-2025 08:59 AM	42,59,548.17	35,32,646.99	-	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	7,26,901.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4383	AIRL_FORM_CA_6035		161163	0119-D-158	Mukesh Kumar Gupta	Sonipat,Haryana	23-04-2025 08:35 AM	13,804.52		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,804.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4384	AIRL_FORM_CA_6007		108344	4004-T-03/0192	Gyanendra singh	LUCKNOW	23-04-2025 08:31 AM	42,59,548.17	9,66,510.00	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	32,93,038.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4385	AIRL_FORM_CA_6012		174055	3002-D-P02-C/15/01	SHAMSHER HASAN KHAN	Lucknow	23-04-2025 03:06 AM	12,61,444.37	11,88,054.00	-	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	73,390.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4386	AIRL_FORM_CA_5979		133129	3631-SME-I/C2-0104	Mr Arun Verma & Mrs Somna Verma	LUCKNOW	22-04-2025 11:24 PM	72,93,745.00	38,78,039.00	-	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	34,15,706.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4387	AIRL_FORM_CA_5434		225331	3804-P-01/0109	ANITA TIWARI	LUCKNOW	22-04-2025 10:05 PM	20,36,960.70	19,45,760.70	-	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	91,200.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

4388	AIRL_FORM_CA_5998		112247	3002-PD2-H/04/D6	Rekha Pande & Amresh Pande	Lucknow	22-04-2025 09:57 PM	31,51,028.00	19,58,481.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	11,94,547.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4389	AIRL_FORM_CA_5991		156831	0037-B-1037	Puneet Pandhi	YAMUNA NAGAR	22-04-2025 09:36 PM	69,78,086.44	1,34,759.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	68,43,327.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4390	AIRL_FORM_CA_5984		279539	3802-N-05/0118	RAJKUMAR LAL	LUCKNOW	22-04-2025 07:06 PM	43,54,710.79	33,11,654.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	10,43,056.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4391	AIRL_FORM_CA_5976		148645	0164-0-276SF	Jaswinder Singh	Mohali	22-04-2025 06:37 PM	1,27,45,232.24	1,27,45,232.24	Home Buyer/ Allottee	-	No	0.058%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4392	AIRL_FORM_CA_5977		141845	3571-CILY-M/81-0102	RITA MATHUR	LUCKNOW	22-04-2025 05:49 PM	92,65,850.59	29,10,682.50	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	63,55,168.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4393	AIRL_FORM_CA_5970		163072	3641-0-66/A7/GF06	RAM KEWAL UPADHYAY	LUCKNOW	22-04-2025 05:08 PM	5,17,988.88	4,27,221.92	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	90,766.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4394	AIRL_FORM_CA_5952		95648	1402-AK-0003	KUSAM RASTOGI	sonipat	22-04-2025 01:31 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4395	AIRL_FORM_CA_5951		278564	0124-SCO-06	KUNAL SOOD (S/o LATE ATAM PRAKASH SOOD)	Sonipat	22-04-2025 01:29 PM	28,26,991.78	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	28,26,991.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4396	AIRL_FORM_CA_5968		279569	0124-SCO-05	SOOD AND SOOD BUILDERS PVT LTD	Sonipat	22-04-2025 01:11 PM	28,26,991.78	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	28,26,991.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4397	AIRL_FORM_CA_5944		279565	0124-SCO-012	SUDHA KHURANA	SONIPAT	22-04-2025 12:43 PM	28,26,991.78	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	28,26,991.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4398	AIRL_FORM_CA_5935		109052	0209-D-Q2262	Pawan Kumar Agarwal	Agra	22-04-2025 11:47 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4399	AIRL_FORM_CA_5934		94827	0218-F-0021GF	Anup Kumar Gupta	Agra	22-04-2025 11:05 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4400	AIRL_FORM_CA_5946		125362	3021-GF-67	RANJIT KUMAR SARKAR	LUCKNOW	22-04-2025 07:15 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4401	AIRL_FORM_CA_5933		229365	3641-0-66/A21/D306	PRAMOD KUMAR SINGH	LUCKNOW	22-04-2025 05:03 AM	5,53,290.96	4,06,112.16	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,47,178.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4402	AIRL_FORM_CA_5929		147306	0209-D-C0047	Madhur Jain and Roopa Agarwal	Agra, Uttar Pradesh	22-04-2025 12:05 AM	36,16,375.83	2,21,821.97	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	33,94,553.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4403	AIRL_FORM_CA_5927	222BOOKING/E0127/1	0222-S-D068	SU LAKSHANA MISHRA	Agra	21-04-2025 11:16 PM	13,66,313.17	9,25,677.79	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	4,40,635.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4404	AIRL_FORM_CA_5845		123549	3805-Q-02/0319	shyam kumar tewari	Lucknow	21-04-2025 09:40 PM	24,99,668.47	17,48,168.47	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	7,51,500.00	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4405	AIRL_FORM_CA_5918		163981	3641-0-66/A16/D105	VIMLESH AGRAWAL	LUCKNOW	21-04-2025 07:34 PM	4,72,321.28	4,72,321.28	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4406	AIRL_FORM_CA_5915		296780	0057-D-0109/16	Satinder Kaur Grewal	Mohali	21-04-2025 07:06 PM	26,70,983.56	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	26,70,984.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4407	AIRL_FORM_CA_5916		144042	3814-FF-F/03/0016	Mrs. Kanak Yadav	Lucknow	21-04-2025 07:02 PM	52,98,575.81	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	52,98,575.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4408	AIRL_FORM_CA_5914		171670	3642-0-67/A5/0206	vinay kumar yadav	Amsl API Lucknow	21-04-2025 06:15 PM	5,68,916.93	5,18,642.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	50,274.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4409	AIRL_FORM_CA_5911		143707	0209-D-B0072	RUCHI AGARWAL W/D SHRI VINISH AGARWAL	AGRA	21-04-2025 05:55 PM	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4410	AIRL_FORM_CA_5908		207101	3571-CILY-M/81-0402	Dhiraj Dixit & Shweta Dixit	Lucknow	21-04-2025 05:32 PM	49,53,653.08	48,69,095.93	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	84,557.15	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4411	AIRL_FORM_CA_5890		236524	3802-N-03/0163A	Reena Singh	Lucknow	21-04-2025 05:22 PM	11,47,559.04	2,22,065.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	9,25,494.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4412	AIRL_FORM_CA_5904		120165	0501-0-G/7/0071	MUKESH MOHAN MISHRA	LUCKNOW	21-04-2025 04:25 PM	35,40,624.02	19,90,203.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	15,50,421.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4413	AIRL_FORM_CA_5925	Not Available		0209-D-03187	RANJEET SINGH BERWAL	Agra	21-04-2025 04:13 PM	24,25,438.63	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,25,438.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4414	AIRL_FORM_CA_5897		141901	3571-CILY-M/81-0501	APEKSHA SHARMA	LUCKNOW	21-04-2025 03:35 PM	42,99,724.80	37,16,717.75	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	5,83,007.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4415	AIRL_FORM_CA_5894		284234	4006-D-CP/1/0152	Shashi Kant Gupta	Lucknow	21-04-2025 03:02 PM	27,09,264.66	27,09,264.66	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4416	AIRL_FORM_CA_5893		244778	3021-GF-59	HARENDRA KUMAR	LUCKNOW	21-04-2025 02:28 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4417	AIRL_FORM_CA_5892		277813	3048-D-C9/C/02	Alka Yadav	Lucknow	21-04-2025 02:06 PM	1,68,82,409.24	72,96,908.00	Home Buyer/ Allottee	-	No	0.033%	-	-	-	-	95,85,501.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4418	AIRL_FORM_CA_5919		103113	0501-0-G/7/0035	Sandhya Shukla	Lucknow	21-04-2025 02:03 PM	11,52,999.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	11,52,999.95	-	-	Registry already Completed
4419	AIRL_FORM_CA_5924		188830	3866-0-87/06/03	Nirankar Singh & Sunita Singh	Lucknow	21-04-2025 01:50 PM	20,24,815.74	20,19,088.09	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	5,727.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4420	AIRL_FORM_CA_5889		270551	0102-27-0902	MRS. MEENAKSHI GUPTA (CUSTOMER CODE: 270551)	SONIPAT, HARYANA	21-04-2025 01:16 PM	43,83,233.79	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	43,83,233.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4421	AIRL_FORM_CA_5881		109799	0057-D-0124	Darshan Singh	Mohali	21-04-2025 01:15 PM	26,34,441.10	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	26,34,441.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4422	AIRL_FORM_CA_5885		295358	0102-26-0202	SUNIL KUMAR	SONIPAT	21-04-2025 12:51 PM	18,62,630.14	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	18,62,630.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4423	AIRL_FORM_CA_5912		109427	3502-0-L03L/0080	SHIRISH DUBEY	LUCKNOW	21-04-2025 12:29 PM	36,34,212.74	35,37,896.74	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	96,316.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4424	AIRL_FORM_CA_5909	NA - Bogus		NA - Bogus	N.A	SONEPAT	21-04-2025 12:13 PM	21.08	-	Home Buyer/ Allottee	-	No	0.000%	-	-	21.08	-	-	The claim form submitted is incomplete and/or contains incorrect information.
4425	AIRL_FORM_CA_5879		89988	3003-0-A2/GF/06	PIYUSH SRIVASTAVA	LUCKNOW	21-04-2025 12:11 PM	8,89,668.49	1,50,194.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	7,39,474.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4426	AIRL_FORM_CA_5876		130178	3021-GF-51	REKHA PANDEY	LUCKNOW	21-04-2025 11:29 AM	34,67,098.44	21,32,165.17	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	13,33,933.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4427	AIRL_FORM_CA_5873		133204	0164-0-265SF	Puneet Arora & Deepti Bhalla	Mohali	21-04-2025 09:05 AM	1,07,65,563.33	84,09,517.02	Home Buyer/ Allottee	-	No	0.039%	-	-	-	-	23,56,046.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4428	AIRL_FORM_CA_5887		277862	0501-0-F/1/0174F	Garima Pathak	LUCKNOW	21-04-2025 07:24 AM	8,62,712.33	7,01,506.85	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	1,61,205.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4429	AIRL_FORM_CA_5884		43710	3803-O-03B/0240	ARCHANA AGNIHOTRI	LUCKNOW	21-04-2025 07:01 AM	52,44,325.53	23,87,330.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	28,56,995.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4430	AIRL_FORM_CA_5877		277975	0501-0-F/1/0174C	AKANKSHA MISHRA	LUCKNOW	21-04-2025 06:17 AM	15,51,550.68	11,98,273.97	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	3,53,276.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4431	AIRL_FORM_CA_5875		277976	0501-0-F/1/0174B	KIRAN MISHRA	LUCKNOW	21-04-2025 05:41 AM	15,51,550.68	11,98,273.97	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	3,53,276.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4432	AIRL_FORM_CA_5866	206668, 217488		0501-0-F/2/0004, 0501-0-F/2/0003	Sarita Jaiswal	Lucknow	20-04-2025 11:08 PM	67,57,489.21	27,78,727.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	39,78,762.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4433	AIRL_FORM_CA_5864		97565	3003-0-E3/02/01	NAVEEN CHANDRA GUPTA & SAVITA GUPTA	LUCKNOW	20-04-2025 07:16 PM	5,84,955.64	5,84,955.64	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4434	AIRL_FORM_CA_5856		62043	0209-D-00001	Deepak Kumar	Agra	20-04-2025 05:07 PM	31,07,473.23	2,08,294.72	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	28,99,178.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4435	AIRL_FORM_CA_5858, AIRL_FORM_CA_5855	128408, 128404		3802-N-05/0228, 3802-N-05/0183	Ashok Tewari and Amit Dhar Dwivedi	Lucknow	20-04-2025 05:00 PM	73,64,408.59	48,78,813.00	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	24,85,595.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4436	AIRL_FORM_CA_5857		127840	0102-28-0504	PANKAJ SHARMA, PREMI VATI SHARMA	SONIPAT, HARYANA	20-04-2025 04:59 PM	60,54,294.26	60,54,294.26	Home Buyer/ Allottee	-	No	0.028%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4437	AIRL_FORM_CA_5855		128404	3802-N-05/0183	Ashok Tewari and Amit Dhar Dwivedi	Lucknow	20-04-2025 04:35 PM	31,59,610.58	11,75,208.83	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	19,84,401.75	Duplicate Claim - Latest claim has been verified.
4438	AIRL_FORM_CA_5850		141877	3571-CILY-M/62-0704	Manoj Kumar Sinha	Lucknow	20-04-2025 03:41 PM	41,07,703.90	41,07,703.90	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4439	AIRL_FORM_CA_5852		114025	0201-0-GF126F	ARUNA SHARMA	KUNDLI SONIPAT HARYANA	20-04-2025 03:14 PM	66,95,226.35	45,54,486.42	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	21,40,729.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4440	AIRL_FORM_CA_5848	100780244		0264-TULIP-FF05	RITU CHOWDHRY	Jaipur	20-04-2025 02:09 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4441	AIRL_FORM_CA_5844	100700013		0264-TULIP-FF04	DHIRENDRA KALRA	Jaipur	20-04-2025 01:51 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4442	AIRL_FORM_CA_5861		220468	3804-P-04/0027	MANGRU RAM YADAV	LUCKNOW	20-04-2025 01:25 PM	11,46,901.51	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	11,46,901.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4443	AIRL_FORM_CA_5838		95600	3003-0-B3/01/03	NILAM DUBEY	LUCKNOW	20-04-2025 12:59 PM	5,79,319.47	5,79,319.47	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.

4464	ARL_FORM_CA_5861		133009	3021-UG-66	BABITA SHEKHAR	LUCKNOW	20-04-2025 12:42 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4465	ARL_FORM_CA_5777		123549	3805-Q-02/0319	Shyam Kumar Tewari	Lucknow	20-04-2025 11:59 AM	24,99,668.47		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	24,99,668.47	-	Duplicate Claim - Latest claim has been verified.
4466	ARL_FORM_CA_5859		133747	3021-AG-24	BABITA SHEKHAR	LUCKNOW	20-04-2025 11:58 AM	-		-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4467	ARL_FORM_CA_5832		110894	4004-T-03/0136	RAM VIJAY SRIVASTAVA	LUCKNOW	20-04-2025 11:42 AM	43,54,732.04		33,82,664.94	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	9,72,067.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4468	ARL_FORM_CA_5842		240903	3803-O-3A/0056	SUNIL KUMAR TRIPATHI	LUCKNOW	20-04-2025 08:08 AM	79,37,168.73		37,28,520.00	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	42,08,648.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4469	ARL_FORM_CA_5840		240902	3803-O-02/0162A	SUNIL KUMAR TRIPATHI	LUCKNOW	20-04-2025 07:44 AM	79,37,168.73		10,27,172.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	69,09,996.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4470	ARL_FORM_CA_5545		182136	3571-OLY-M/62-0901	SHIV KUMAR	Lucknow	19-04-2025 10:29 PM	57,42,916.67		54,01,897.67	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	3,41,019.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4471	ARL_FORM_CA_5821		119789	3018-GF-0042	Swayam Singh	Lucknow	19-04-2025 06:52 PM	27,74,014.93		10,54,366.71	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	17,19,648.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4472	ARL_FORM_CA_5816		250620	3643-O-L2/87/0507	RAJ KUMAR YADAV	LUCKNOW	19-04-2025 04:41 PM	5,92,857.20		5,90,773.52	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	2,083.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4473	ARL_FORM_CA_5809		97658	0114-D-00904	RAM SEWAK SHARMA & SANTOSH SHARMA	HARYANA, SONIPAT	19-04-2025 04:38 PM	44,54,092.89		39,72,694.98	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	4,81,397.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4474	ARL_FORM_CA_5814		237262	3021-GF-32	SUNIL KUMAR VAISH	LUCKNOW	19-04-2025 04:22 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4475	ARL_FORM_CA_5812		147356	0209-D-Q0182	SHYORAJI DEVI	AGRA	19-04-2025 03:59 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4476	ARL_FORM_CA_5810		58242	0501-D-C/2/0255	Rajendra Prasad Mishra & Savitri Mishra	Lucknow	19-04-2025 03:52 PM	66,62,572.19		66,62,572.19	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4477	ARL_FORM_CA_5801		211086	3021-FF-0036A	Anand Kumar Shukla (Customer code: 271754)	Lucknow	19-04-2025 03:41 PM	32,10,110.60		21,43,507.88	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	10,66,602.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4478	ARL_FORM_CA_5806		274525	0209-D-Y0078	CHURAMANI TIWARI	AGRA	19-04-2025 03:29 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4479	ARL_FORM_CA_5804		62815	0209-D-U0204	Rajat Srivastava	Agra	19-04-2025 03:19 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4480	ARL_FORM_CA_5802		194822	0209-D-U0152	CHURAMANI TIWARI	AGRA	19-04-2025 03:13 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4481	ARL_FORM_CA_5799		134364	0102-37-0503	MONIKA JAIN	SONEPAT, HARYANA	19-04-2025 02:51 PM	58,90,892.00		56,90,892.72	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	1,99,999.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4482	ARL_FORM_CA_5796		134366	0102-37-0402	MONIKA JAIN	SONEPAT	19-04-2025 02:21 PM	59,88,004.03		57,88,004.03	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	2,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4483	ARL_FORM_CA_5688		211263	3802-N-01/0209	Mrs KIRAN TRIPATHI	LUCKNOW	19-04-2025 01:29 PM	22,07,674.56		6,72,395.66	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	15,35,338.90	Duplicate Claim - Latest claim has been verified.
4484	ARL_FORM_CA_5725	267407 267408 267000 267410		3803-O-01/0075, 1603-O-01/0076, 1603-O-01/0077 1603-O-01/0078	Neelam Rastogi and Jai Narain Rastogi	Lucknow	19-04-2025 01:24 PM	51,70,705.25			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	51,70,705.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4485	ARL_FORM_CA_5793		128946	0102-26-0604	Bhagwan Prasad	sonipat	19-04-2025 01:08 PM	73,98,708.36			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	73,98,708.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4486	ARL_FORM_CA_5770		279663	3502-D-L04/0052	Manoj Yadav	Lucknow	19-04-2025 12:42 PM	68,08,282.14		30,48,640.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	37,59,642.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4487	ARL_FORM_CA_5790		281083	0501-D-A/4/0185A	ANJU BANSAL	LUCKNOW	19-04-2025 12:27 PM	90,05,190.10			Home Buyer/ Allottee	-	No	0.000%	-	-	90,05,190.10	-	-	Registry already Completed
4488	ARL_FORM_CA_5788		68094	0302-A-0252	M/s Sakshi Manglam Businesses Private Limited	Jodhpur	19-04-2025 12:03 PM	43,71,688.41		28,02,236.02	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	15,69,452.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4489	ARL_FORM_CA_5787				KRISHNA DEVI VAID	MOHALI	19-04-2025 11:34 AM	13,06,866.30			Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	13,06,866.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4490	ARL_FORM_CA_5820		125205	3021-AG-82	RAMESH GUPTA	LUCKNOW	19-04-2025 11:33 AM	-		-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4491	ARL_FORM_CA_125		186843	3866-0-84/08/03	Mr. AMIT CHANDRA MISHRA & Mrs. PRATIKSHA MISHRA	Lucknow	18-04-2025 08:18 PM	17,76,116.99		17,26,118.79	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	49,998.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4492	ARL_FORM_CA_5781	2098OOKING/00535/1		0209-D-H0199	RAJENDRA KUMAR	AGRA	18-04-2025 07:45 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4493	ARL_FORM_CA_5779	2098OOKING/00828/1		0209-D-M0114	RAJENDRA KUMAR	AGRA	18-04-2025 07:38 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4494	ARL_FORM_CA_5778	2098OOKING/00946/1		0209-D-Q0052	RAJENDRA KUMAR	AGRA	18-04-2025 07:29 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4495	ARL_FORM_CA_5776	2228OOKING/00073/1		0222-R-0339	RAJENDRA KUMAR	AGRA	18-04-2025 07:18 PM	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4496	ARL_FORM_CA_5775		287851	0209-D-R0088D	RAJENDRA KUMAR	AGRA	18-04-2025 07:08 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4497	ARL_FORM_CA_5774		244204	0209-D-R0028	RAJENDRA KUMAR	AGRA	18-04-2025 06:52 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4498	ARL_FORM_CA_5772		272318	0209-D-Q0073	RAJENDRA KUMAR	AGRA	18-04-2025 06:29 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4499	ARL_FORM_CA_5771		183125	0209-D-Q0051	RAJENDRA KUMAR	AGRA	18-04-2025 06:22 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4500	ARL_FORM_CA_5769		122281	0302-A-0253	M/s Padamsiddhi Traders And Exporters Private Limited	Jodhpur	18-04-2025 06:21 PM	44,16,326.15		28,16,665.60	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	15,99,660.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4501	ARL_FORM_CA_5735		118403	3802-N-02/0082	MRS. RUBY YADAV W/O PRADEEP KUMAR YADAV	LUCKNOW, UTTAR PRADESH	18-04-2025 04:58 PM	21,17,016.99		21,17,016.99	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4502	ARL_FORM_CA_5765		127856	0164-0-270FF	Sanjoy Ghosh	Mohali	18-04-2025 04:55 PM	73,99,115.90		69,58,121.90	Home Buyer/ Allottee	-	No	0.032%	-	-	-	-	4,40,994.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4503	ARL_FORM_CA_5764		171769	3644-0-K2/47/GF07	SANGITA AGARWAL	LUCKNOW	18-04-2025 04:35 PM	5,76,572.98		5,33,993.69	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	42,579.29	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4504	ARL_FORM_CA_5758		119615	3018-UG-0023	RITU SHARMA	LUCKNOW	18-04-2025 03:16 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4505	ARL_FORM_CA_5755		240103	3804-P-02/127	GIRISH CHANDRA SHARMA	LUCKNOW	18-04-2025 02:27 PM	26,60,030.68			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	26,60,030.68	Duplicate Claim - Latest claim has been verified.
4506	ARL_FORM_CA_5744		129860	0102-26-1202	Sunny Chaudhary	Sonipat	18-04-2025 02:07 PM	30,45,828.72			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	30,45,828.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4507	ARL_FORM_CA_5750		143956	0122-E-4161	Mrs. Kanchan Vatnani	Kundli Sonipat (Dist.), Haryana	18-04-2025 01:54 PM	1,66,61,030.52		26,05,612.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	1,40,55,418.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4508	ARL_FORM_CA_5751		163451	3641-0-K6/A12/0105	RAJAN PRATAP SINGH	LUCKNOW	18-04-2025 01:50 PM	19,51,307.74		8,89,096.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	10,62,211.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4509	ARL_FORM_CA_5762	Claim pertaining to other entity		Claim pertaining to other entity	Mrs. Sadhna Verma	Greater Noida	18-04-2025 01:50 PM	57,98,509.11			Home Buyer/ Allottee	-	No	0.000%	-	-	57,98,509.11	-	-	Claim Pertaining to Other Entity
4510	ARL_FORM_CA_5753		50196	0209-D-01209	ANJANA	Agra	18-04-2025 01:49 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4511	ARL_FORM_CA_5752		96437	3003-O-B3/01/07	SANDHYA SINGH	Lucknow	18-04-2025 01:49 PM	9,89,729.24		2,60,110.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	7,29,619.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4512	ARL_FORM_CA_5743		165704	3644-0-K2/A1/1204	ANUPAM YADAV	LUCKNOW	18-04-2025 01:04 PM	5,47,025.78		5,08,811.02	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	38,214.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4513	ARL_FORM_CA_5766		114070	3014-O-L/08/02	Deepti Katiyar	Lucknow	18-04-2025 11:40 AM	73,16,325.87		65,61,062.86	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	7,55,263.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4514	ARL_FORM_CA_5737		95320	3003-O-B3/GF/05	Sanjay Singh	Lucknow	18-04-2025 11:06 AM	10,56,607.56		7,11,653.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	3,44,954.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4515	ARL_FORM_CA_5763		125598	3021-AG-46	SHITALA BUX SINGH	LUCKNOW	18-04-2025 10:35 AM	-		-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4516	ARL_FORM_CA_5748		170488	3641-0-K6/B17/0112A	RAVINDRA KUMAR	LUCKNOW	18-04-2025 07:39 AM	2,12,742.47		1,40,745.21	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	71,997.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4517	ARL_FORM_CA_5736	Claim pertaining to other entity		Claim pertaining to other entity	Anshu Mala	Greater Noida	18-04-2025 05:12 AM	53,03,195.01			Home Buyer/ Allottee	-	No	0.000%	-	-	53,03,195.01	-	-	Claim Pertaining to Other Entity
4518	ARL_FORM_CA_5729		112376	3002-P02-H/07/01	SURYA PRAKASH AGARWAL	Lucknow	17-04-2025 10:20 PM	14,19,408.27		13,74,408.27	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	45,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4519	ARL_FORM_CA_5728		272320	0209-D-M0223	RAJENDRA KUMAR	AGRA	17-04-2025 10:18 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

4500	AIRL_FORM_CA_5727		272317	0209-0-M0222	RAJENDRA KUMAR	AGRA	17-04-2025 10:13 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4501	AIRL_FORM_CA_5709		134801	0102-19-1001	Pooja Rani	Sonipat	17-04-2025 10:06 PM	43,32,911.82		37,62,189.10	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	5,70,722.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4502	AIRL_FORM_CA_5726		272319	0209-0-M0220	RAJENDRA KUMAR	AGRA	17-04-2025 09:48 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4503	AIRL_FORM_CA_5606	Claim pertaining to other entity	Claim pertaining to other entity	Neha Katyal	Ghaziabad	17-04-2025 09:42 PM	52,18,207.40			-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	52,18,207.40	-	Claim Pertaining to Other Entity
4504	AIRL_FORM_CA_5724		254499	0209-0-M0042	RAJENDRA KUMAR	AGRA	17-04-2025 07:43 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4505	AIRL_FORM_CA_5723	209BOOKING/00847/1		0209-0-M0135	RAJENDRA KUMAR	AGRA	17-04-2025 07:16 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4506	AIRL_FORM_CA_5722		254499	0209-0-M0042	RAJENDRA KUMAR	AGRA	17-04-2025 07:25 PM	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4507	AIRL_FORM_CA_5720	209BOOKING/00751/1		0209-0-M0005	RAJENDRA KUMAR	AGRA	17-04-2025 07:19 PM	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4508	AIRL_FORM_CA_5719		194085	0209-0-M0004	RAJENDRA KUMAR	AGRA	17-04-2025 06:58 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4509	AIRL_FORM_CA_5717		110553	0209-0-K0017	RAJENDRA KUMAR	AGRA	17-04-2025 06:53 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4510	AIRL_FORM_CA_5713	285170 285171 285172 285173 285174		3506-0-M/02/0001 3506-0-M/02/0002 3506-0-M/02/0004 3506-0-M/02/0005 3506-0-M/02/0006	M/S KELLER UDYOG PRIVATE LIMITED (FORMERLY KNOWN AS WEALTH MANTRA REALTY PRIVATE LIMITED)	LUCKNOW	17-04-2025 06:49 PM	36,30,584.16			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,30,584.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4511	AIRL_FORM_CA_5716		110555	0209-0-K0016	RAJENDRA KUMAR	AGRA	17-04-2025 06:48 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4512	AIRL_FORM_CA_5715		272321	0209-0-K0004	RAJENDRA KUMAR	AGRA	17-04-2025 06:42 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4513	AIRL_FORM_CA_5714		287852	0209-0-H0230	RAJENDRA KUMAR	AGRA	17-04-2025 06:31 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4514	AIRL_FORM_CA_5712		284978	0209-0-H0239	RAJENDRA KUMAR	AGRA	17-04-2025 06:18 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4515	AIRL_FORM_CA_5605		43774	3014-0-L/12/03	SEEMA SINGH	LUCKNOW	17-04-2025 06:18 PM	69,85,949.12		74,082.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	69,11,867.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4516	AIRL_FORM_CA_5710		127285	0102-27-0301	Renuka	Sonipat	17-04-2025 06:14 PM	51,35,237.31		51,35,237.31	Home Buyer/ Allottee	-	No	0.024%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4517	AIRL_FORM_CA_4934		113135	3002-P02-F/09/05	SMT SHASHI SINGH WIFE OF SHRI ARUN KUMAR SINGH	LUCKNOW	17-04-2025 06:10 PM	22,68,393.63		11,28,565.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	11,39,828.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4518	AIRL_FORM_CA_5711		284979	0209-0-H0238	RAJENDRA KUMAR	AGRA	17-04-2025 06:09 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4519	AIRL_FORM_CA_5599	285330 285331 285342		3506-0-M/03A/0012 3506-0-M/03A/0013 0501-0-I/02/0030	M/S KEELER INFRACON PRIVATE LIMITED (FORMERLY KNOWN AS WEALTH MANTRA INFRACON PRIVATE LIMITED)	Lucknow	17-04-2025 05:49 PM	16,66,880.64			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	16,66,880.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4520	AIRL_FORM_CA_5731	Claim pertaining to other entity	Claim pertaining to other entity	Amit Verma	Greater Noida	17-04-2025 05:43 PM	58,32,394.88			-	Home Buyer/ Allottee	-	No	0.000%	-	-	58,32,394.88	-	-	Claim Pertaining to Other Entity
4521	AIRL_FORM_CA_5707		273026	3571-OLY-M/82-1203	Rajendra Kumar	Lucknow	17-04-2025 05:15 PM	27,42,450.21		27,36,199.71	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	6,250.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4522	AIRL_FORM_CA_5706		147349	1402-AK-0244	Rajbhee Singh W/o Mr. Sunil Singh D/o Late Mr. Mahendra Pal G116, DLF City, Phase- IV, Gurugram-122002	Jaipur	17-04-2025 04:49 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4523	AIRL_FORM_CA_5705	1029R0011		1402-AK-0234	Rajbhee Singh W/o Mr. Sunil Singh D/o Late Mr. Mahendra Pal G116, DLF City, Phase- IV, Gurugram-122002	GURUGRAM	17-04-2025 04:33 PM	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4524	AIRL_FORM_CA_5703		146311	0505-0-C/5/0131/GF	MANOJ KUMAR	LUCKNOW	17-04-2025 04:04 PM	18,06,329.36		11,64,324.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	6,42,005.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4525	AIRL_FORM_CA_5698	Claim pertaining to other entity	Claim pertaining to other entity	SONIA CHHABRA	NEW DELHI	17-04-2025 03:01 PM	24,21,349.37			-	Home Buyer/ Allottee	-	No	0.000%	-	-	24,21,349.37	-	-	Claim Pertaining to Other Entity
4526	AIRL_FORM_CA_5697		170879	3644-0-K2/A2/1008	Prabha Devi Mishra	LUCKNOW	17-04-2025 02:31 PM	5,47,025.36		5,09,647.90	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	37,377.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4527	AIRL_FORM_CA_5692		80622	1402-AK-0235	RUHI CHHABRA AND GAGAN CHHABRA	GURUGRAM	17-04-2025 01:08 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4528	AIRL_FORM_CA_5689	19400009		0103-0-121102	Mrs Dolly Gupta & Rajesh Kumar Gupta	Sonepat Haryana	17-04-2025 11:34 AM	69,72,816.11			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	69,72,816.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4529	AIRL_FORM_CA_5678		135350	0164-0-232GF	Brigadier Sandeep Mohla	Mohali SAS Nagar	17-04-2025 09:33 AM	70,28,766.23		70,28,766.23	Home Buyer/ Allottee	-	No	0.032%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4530	AIRL_FORM_CA_5633		293260	3641-0-K6/A14/0605	MOHD RAFIK	LUCKNOW	16-04-2025 11:35 PM	4,89,911.05		4,76,670.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	13,241.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4531	AIRL_FORM_CA_5686		138346	3581-O1-1703	Manish Agarwal	Lucknow	16-04-2025 11:30 PM	22,60,451.19		15,63,657.85	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	6,96,793.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4532	AIRL_FORM_CA_5687		229815	0209-0-H0102	RAJENDRA KUMAR	AGRA	16-04-2025 11:18 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4533	AIRL_FORM_CA_5685		267879	0209-0-H0101	RAJENDRA KUMAR	AGRA	16-04-2025 11:10 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4534	AIRL_FORM_CA_5684	209BOOKING/00439/1		0209-0-F0076	RAJENDRA KUMAR	AGRA	16-04-2025 11:01 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4535	AIRL_FORM_CA_5683	209BOOKING/00436/1		0209-0-F0046	RAJENDRA KUMAR	AGRA	16-04-2025 10:46 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4536	AIRL_FORM_CA_4303		281393	0124-0-073	Shobha Chaudhary Nar	Sonepat	16-04-2025 10:18 PM	1,72,80,341.78			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,72,80,341.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4537	AIRL_FORM_CA_5561		50525	0209-0-Q0017	ASHOK KUMAR	AGRA	16-04-2025 09:58 PM	31,71,184.82		9,69,485.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	22,01,699.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4538	AIRL_FORM_CA_5677		40903	3021-FF-10	SUDHANSHU KUMAR	LUCKNOW	16-04-2025 07:17 PM	56,16,247.39		28,54,549.60	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	27,61,697.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4539	AIRL_FORM_CA_5676		118474	3802-N-02/0034	Kalawati Ram	Lucknow	16-04-2025 07:07 PM	28,25,881.25		27,33,319.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	92,562.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4540	AIRL_FORM_CA_5652	NA - Bogus	NA - Bogus	Claim Filing Demo	Claim Filing Demo	16-04-2025 06:40 PM	52,138.63			-	Home Buyer/ Allottee	-	No	0.000%	-	-	52,138.63	-	-	The claim form submitted is incomplete and/or contains incorrect information.
4541	AIRL_FORM_CA_5673		184969	3866-O-K7/GF/07	Mrs. Laxmi Devi	Lucknow	16-04-2025 06:20 PM	15,73,429.09		15,21,539.84	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	51,889.25	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4542	AIRL_FORM_CA_5670		43722	3803-O-38/0206B	BHARTI SINGH	LUCKNOW	16-04-2025 06:10 PM	28,92,402.57		25,29,654.72	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	3,62,747.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4543	AIRL_FORM_CA_5667		161248	3641-0-K6/A13/0410	JOHARA JABI	LUCKNOW	16-04-2025 05:09 PM	16,78,595.34		11,54,028.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	5,24,567.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4544	AIRL_FORM_CA_5574		46667	1027-F-258	RENU KHANNA	GURGAON	16-04-2025 05:08 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4545	AIRL_FORM_CA_5662		168233	3641-0-K6/A13/0406	FARHAN VAKIL	LUCKNOW	16-04-2025 04:23 PM	13,40,493.15		9,60,979.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	3,79,514.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4546	AIRL_FORM_CA_5650		109538	0209-0-E0194	L Ashwini Kumar Sharma ,S. Vanija Sharma	AGRA	16-04-2025 03:10 PM	14,71,519.35		4,98,746.06	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	9,72,773.29	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4547	AIRL_FORM_CA_5653	1721J0004		172CJ0841FF	Ritu Sood	Gurugram	16-04-2025 02:27 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4548	AIRL_FORM_CA_5534		128151	0102-28-0303	AMIT KUMAR MIDHA & POOJA MIDHA	Sonipat	16-04-2025 02:16 PM	50,63,113.49		50,63,113.49	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4549	AIRL_FORM_CA_5646				Naresh Kumar Arora	SAS Nagar, Mohali, Punjab	16-04-2025 01:31 PM	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4550	AIRL_FORM_CA_5674		116974	3502-O-I/03/0055	SAROJ YADAV	LUCKNOW	16-04-2025 01:04 PM	21,66,135.29		14,90,506.27	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	6,75,629.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4551	AIRL_FORM_CA_5637				Harvinder Paul Singh Kapoor & Amarjit Kapoor	Mohali	16-04-2025 12:57 PM	51,98,525.00			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	51,98,525.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4552	AIRL_FORM_CA_5669		125532	3021-UG-89	AYODHYA PRASAD SINGH	LUCKNOW	16-04-2025 12:28 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4553	AIRL_FORM_CA_5639		123333	3805-O-02/0281	KULDEEP SACHAN	LUCKNOW	16-04-2025 12:08 PM	25,09,919.59		16,11,421.85	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	8,98,497.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4554	AIRL_FORM_CA_5664		125419	3021-AG-43	KALPANA SINGH	LUCKNOW	16-04-2025 11:11 AM	-		-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4555	AIRL_FORM_CA_5636	1714O022		0202-0-A0273	Ashok Kumar	SONEPAT	16-04-2025 11:07 AM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

4556	AIRL_FORM_CA_5630		99091	0114-D-F1003	Shashi Saini	Sonepat	15-04-2025 08:13 PM	30,12,872.71	18,18,779.71		Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	11,94,093.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4557	AIRL_FORM_CA_5277		168834	3641-0-66/A34/0508	SHITANSH NIGAM	LUCKNOW	15-04-2025 07:46 PM	6,68,594.13	6,68,594.13		Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4558	AIRL_FORM_CA_4382		180029	1807-0-P/03/0096	Anurag Srivastava	Lucknow	15-04-2025 07:41 PM	25,42,729.41	25,42,729.41		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4559	AIRL_FORM_CA_5629				Pawan Kumar Gupta	Mohali	15-04-2025 07:25 PM	94,80,078.66			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	94,80,078.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4560	AIRL_FORM_CA_5603		98202	0114-B-C0901	Devender Kumar Saini	Sonepat	15-04-2025 06:24 PM	44,39,392.46	40,05,353.51		Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	4,34,038.95	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4561	AIRL_FORM_CA_5625		135372	0037-A-0157	KIRAN GUJATI	YAMUNANAGAR	15-04-2025 05:27 PM	51,60,237.32	31,11,370.07		Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	20,48,867.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4562	AIRL_FORM_CA_5622		125343	3021-AG-69	PRASOON KUMAR SINGH	Lucknow	15-04-2025 04:30 PM	17,56,920.67	9,51,249.00		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	8,05,671.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4563	AIRL_FORM_CA_5618		147548	3525-0-I/02/0016/SF	ISHAQ KHAN	Lucknow	15-04-2025 03:05 PM	1,29,46,992.39	92,82,839.04		Home Buyer/ Allottee	-	No	0.042%	-	-	-	-	36,64,153.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4564	AIRL_FORM_CA_5619		130848	0203-0-140503	ANJU VATS	SONIPAT	15-04-2025 03:04 PM	82,33,063.32			Home Buyer/ Allottee	-	No	0.000%	-	-	82,33,063.32	-	-	Registry already Completed
4565	AIRL_FORM_CA_5617		95605	3003-0-83/01/02	PURUSHOTTAM DAS PORWAL	LUCKNOW	15-04-2025 02:31 PM	7,24,221.33	6,56,839.50		Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	67,381.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4566	AIRL_FORM_CA_5615		125500	3021-AG-18	SHASHI SINGH	LUCKNOW	15-04-2025 02:19 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4567	AIRL_FORM_CA_5614		120018	3018-UG-0066	Mansi Mavand	Lucknow	15-04-2025 01:19 PM	5,75,514.36	4,99,704.31		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	75,810.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4568	AIRL_FORM_CA_5626		291462	0501-0-G/2/0108	ARADHANA TRIPATHI	LUCKNOW	15-04-2025 11:59 AM	-	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4569	AIRL_FORM_CA_5610	Claim pertaining to other entity	Claim pertaining to other entity		Rahul Singh	Greater Noida	15-04-2025 11:38 AM	27,33,641.44			Home Buyer/ Allottee	-	No	0.000%	-	-	27,33,641.44	-	-	Claim Pertaining to Other Entity
4570	AIRL_FORM_CA_5611	Claim pertaining to other entity	Claim pertaining to other entity		JAIDEEP SINGH	GREATER NOIDA	15-04-2025 10:13 AM	5,92,978.29			Home Buyer/ Allottee	-	No	0.000%	-	-	5,92,978.29	-	-	Claim Pertaining to Other Entity
4571	AIRL_FORM_CA_5616	204P0175		0501-0-C/2/0025	PUSHPA RAI	LUCKNOW	15-04-2025 08:31 AM	65,92,526.76	19,70,255.76		Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	46,22,271.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4572	AIRL_FORM_CA_5609		161774	3803-O-04/0259	QIDWAT UDDIN KIDWAI	Lucknow	15-04-2025 12:30 AM	81,30,543.73	55,77,917.00		Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	25,52,626.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4573	AIRL_FORM_CA_5608		118518	3802-N-02/0066	Namita Dube and Geeta Dube	Lucknow	14-04-2025 11:49 PM	29,15,081.43	29,09,081.43		Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	6,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4574	AIRL_FORM_CA_5607		137595	3611-K-02/0107	MANOJ PAL	LUCKNOW	14-04-2025 10:20 PM	18,79,974.36	13,02,792.52		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	5,77,181.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4575	AIRL_FORM_CA_5481		99621	0114-F-03301	SHIVANI AGGARWAL	Sonipat	14-04-2025 10:02 PM	45,22,787.78	44,17,575.22		Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	1,05,212.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4576	AIRL_FORM_CA_5566		120029	3018-UG-0067	DIKSHA MASAND	LUCKNOW	14-04-2025 08:13 PM	6,85,938.50	6,35,342.20		Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	50,596.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4577	AIRL_FORM_CA_5602		137690	3611-K-02/0106	NEERAJ PAL	LUCKNOW	14-04-2025 07:43 PM	18,75,588.58	12,93,338.78		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	5,82,249.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4578	AIRL_FORM_CA_5600		128530	0218-F-0082/FF	JITENDRA BAGHEL	AGRA	14-04-2025 06:53 PM	17,63,015.82	9,79,614.26		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	7,83,401.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4579	AIRL_FORM_CA_5584		118248	3802-N-02/0089	ashutosh shukla	Lucknow	14-04-2025 05:36 PM	21,17,016.99	21,17,016.99		Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4580	AIRL_FORM_CA_5590		119935	3018-FF-0024	AGRAJ AGARWAL LEGAL HEIR VRINDA AGARWAL	LUCKNOW	14-04-2025 03:41 PM	26,87,860.66	22,66,758.15		Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	4,21,101.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4581	AIRL_FORM_CA_5591		128439	0218-F-0083/GF	SACHIN BAGHEL	AGRA	14-04-2025 03:41 PM	28,41,573.12	1,52,265.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	26,89,308.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4582	AIRL_FORM_CA_5589		245121	1123-0-HD42	Sushila Devi	sonipat	14-04-2025 03:35 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4583	AIRL_FORM_CA_5586		194445	0209-0-03187	NEELAM PAL	AGRA	14-04-2025 03:14 PM	24,97,896.28	13,10,489.00		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	11,87,407.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4584	AIRL_FORM_CA_5585	223BOOKING/03001/1		0222-R-0091	Smt Ila Singh and Dr Sant Bahadur Singh	Agra	14-04-2025 03:05 PM	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4585	AIRL_FORM_CA_5579		276140	3803-O-01/0014	Santosh Kumar Verma and Sarika Verma	Lucknow	14-04-2025 02:34 PM	32,32,818.25	29,90,893.00		Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	2,41,925.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4586	AIRL_FORM_CA_5582		145573	3804-P-02/132	HARENDRA KUMAR GAUTAM	LUCKNOW	14-04-2025 02:15 PM	30,29,279.94	30,29,279.94		Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4587	AIRL_FORM_CA_5583		126291	0209-0-M0035	Dr Rajvir Singh and Dr Dinesh Kumar Solanki	Agra	14-04-2025 02:13 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4588	AIRL_FORM_CA_5581		161387	3641-0-66/A34/0812	SEEMA SINGH	LUCKNOW	14-04-2025 02:08 PM	16,49,450.41	12,66,851.49		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	3,82,598.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4589	AIRL_FORM_CA_5580		238263	0209-0-Q0172	Braj Lal	agra	14-04-2025 01:43 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4590	AIRL_FORM_CA_5578		168868	3641-0-66/A2/GF02	MANOJ KUMAR YADAV	LUCKNOW	14-04-2025 01:17 PM	3,11,663.01	3,11,663.01		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4591	AIRL_FORM_CA_5575		168217	3641-0-66/B12A/0308	DINESH YADAV	LUCKNOW	14-04-2025 12:54 PM	1,44,700.68	81,250.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	63,450.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4592	AIRL_FORM_CA_5573		121169	3018-UG-0064	KESHAV P MATHUR	LUCKNOW	14-04-2025 12:33 PM	15,68,753.27	3,00,287.51		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	12,68,465.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4593	AIRL_FORM_CA_5572		160677	0119-D-310	Sarla Devi	sonipat	14-04-2025 12:29 PM	2,52,934.27			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,52,934.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4594	AIRL_FORM_CA_5598		196026	3021-UG-17	SAURABH MANI	LUCKNOW	14-04-2025 12:19 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4595	AIRL_FORM_CA_5570		57804	0209-0-F0028	Samir Rohatgi	agra	14-04-2025 11:18 AM	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4596	AIRL_FORM_CA_5565		200664	3002-0-P02-A/14/03	SUBHASH BABU	LUCKNOW	13-04-2025 11:10 PM	26,66,246.17	6,99,791.00		Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	19,66,455.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4597	AIRL_FORM_CA_5564		69921	0502-0-G/6/0077	Peeyush Shukla jointly with Anupama Shukla	Lucknow	13-04-2025 10:06 PM	63,81,653.96	63,81,112.42		Home Buyer/ Allottee	-	No	0.029%	-	-	541.34	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4598	AIRL_FORM_CA_5557	Claim pertaining to other entity	Claim pertaining to other entity		Arvind Gupta	Ghaziabad	13-04-2025 08:29 PM	54,13,529.33			Home Buyer/ Allottee	-	No	0.000%	-	-	54,13,529.33	-	-	Claim Pertaining to Other Entity
4599	AIRL_FORM_CA_5547	303A0038		P303-0-SF0377	Amit Kumar Agarwal, Sumit Kumar Agarwal and Neha Gupta	Gurugram, Haryana	13-04-2025 06:54 PM	1,21,84,758.13			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,21,84,758.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4600	AIRL_FORM_CA_5555		171749	3644-0-K2/A2/GF10	SHUBHAM GUPTA	LUCKNOW	13-04-2025 06:25 PM	6,87,139.21	5,30,626.51		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,56,512.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4601	AIRL_FORM_CA_5552		112304	4004-T-03/0266	ANJANI AGRAWAL (LEGAL HEIR OF LATE CHANDRA PRAKASH AGRAWAL)	LUCKNOW	13-04-2025 06:21 PM	49,65,189.97	38,68,075.19		Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	10,96,114.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4602	AIRL_FORM_CA_5553		263159	3525-0-I/02/0249/GF	JITENDRA BHASKAR	LUCKNOW	13-04-2025 06:20 PM	-	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Registry already Completed
4603	AIRL_FORM_CA_5563	Claim pertaining to other entity	Claim pertaining to other entity		Sanjay Kumar	Greater Noida	13-04-2025 04:00 PM	11,02,498.16			Home Buyer/ Allottee	-	No	0.000%	-	-	11,02,498.16	-	-	Claim Pertaining to Other Entity
4604	AIRL_FORM_CA_4935		261210	0569-0-0005	Jitendra Bhaskar	Lucknow	13-04-2025 03:44 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4605	AIRL_FORM_CA_5531		101415	0209-0-HD111	FEROZ KHAN	RANCHI	13-04-2025 02:54 PM	28,12,669.50	26,43,659.50		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	1,68,810.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4606	AIRL_FORM_CA_5500		98619	0114-D-01104	SUNITA JAIN	SONIPAT	13-04-2025 02:48 PM	40,09,947.05	39,96,976.42		Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	12,970.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4607	AIRL_FORM_CA_5544		147527	3807-0-N/01/0247	SHAILESH KUMAR TRIPATHI	LUCKNOW	13-04-2025 02:26 PM	26,83,589.45	23,93,810.00		Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	2,89,779.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4608	AIRL_FORM_CA_5539		142886	0037-B-1463	KAPIL BAKSHI	YAMUNANAGAR	13-04-2025 01:08 PM	42,58,909.47	42,58,909.47		Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4609	AIRL_FORM_CA_5554		293194	3641-0-66/A14/0807	PRIYANKA SINGH	LUCKNOW	13-04-2025 12:50 PM	73,266.98	68,671.56		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,595.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4610	AIRL_FORM_CA_5535		177107	0225-M-0157	Vineeta Tripathi w/o Dr. Prabhat Tripathi and Prabhat Tripathi S/o Lt. Mr. B.M. Tripathi	Agra	13-04-2025 12:02 PM	1,13,98,247.46	79,70,762.58		Home Buyer/ Allottee	-	No	0.037%	-	-	-	-	34,27,484.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4611	AIRL_FORM_CA_5532		197142	0225-E-0254	ANURAG TRIPATHI	Agra	13-04-2025 11:44 AM	26,26,951.38	18,47,237.60		Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	7,79,713.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

4612	ARL_FORM_CA_5550		293196	3641-0-66/A34/0507	POONAM SINGH	LUCKNOW	13-04-2025 11:16 AM	73,266.98	68,671.56	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,595.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4613	ARL_FORM_CA_5542		125177	3021-UG-35	RAJESH KUMAR SINGH	LUCKNOW	13-04-2025 08:13 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4614	ARL_FORM_CA_5541		125211	3021-GF-10	ANSHUMALA RASTOGI	LUCKNOW	13-04-2025 07:28 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4615	ARL_FORM_CA_5540		293091	3641-0-66/A34/0811	KAMINI SINGH	LUCKNOW	13-04-2025 07:25 AM	72,799.47	68,377.21	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,422.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4616	ARL_FORM_CA_5536		86221	3802-N-03/0136	sheela pandey	lucknow	13-04-2025 12:03 AM	17,23,315.07	17,23,315.07	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4617	ARL_FORM_CA_5533		152581	3614-K-23/DLK/0303	PRATIBHA TRIPATHI & DINESH KUMAR TRIPATHI	LUCKNOW	04-12-2025 22:27	22,87,230.26	12,67,186.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	10,20,044.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4618	ARL_FORM_CA_5476		57279	0209-0-HD114	Batav Zaidi	Agra	04-12-2025 21:13	28,80,233.54	27,11,912.54	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	1,66,321.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4619	ARL_FORM_CA_5527		103819	3804-P-04/0129	NEELIMA TIWARI	Lucknow	04-12-2025 20:19	59,92,776.68	44,65,052.12	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	14,67,724.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4620	ARL_FORM_CA_5529		243438	3802-N-05/0039	Mohammad Aamir	Lucknow	04-12-2025 18:13	30,99,189.04	28,12,125.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	2,27,064.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4621	ARL_FORM_CA_5528	119856, 124752		3018-GF-0061	ANOOP ARORA	LUCKNOW	04-12-2025 17:39	16,61,43,768.41	13,64,786.71	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	16,47,78,981.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4622	ARL_FORM_CA_5526	119871, 124759		3018-GF-0060	CHITRA SAXENA	Lucknow	04-12-2025 16:49	16,62,336.63	16,62,336.63	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4623	ARL_FORM_CA_5525		173004	4002-R-01/0002	ABHISHEK	LUCKNOW	04-12-2025 16:48	14,03,409.01	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,03,409.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4624	ARL_FORM_CA_5524		129065	3803-O-04/0104	POONAM CHHABI AND ANIL KUMAR CHHABI	Lucknow	04-12-2025 16:30	31,89,984.03	31,89,984.03	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4625	ARL_FORM_CA_4865		146276	3805-Q-02/0333	VIRENDRA NATH MISHRA,SAVITA MISHRA,SHAILESH MISHRA	LUCKNOW	04-12-2025 16:21	1,13,22,831.84	57,80,170.00	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	55,52,661.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4626	ARL_FORM_CA_5521		173004	4002-R-01/0002	ABHISHEK	LUCKNOW	04-12-2025 16:16	14,03,409.01	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	14,03,409.01	-	Duplicate Claim - Latest claim has been verified.
4627	ARL_FORM_CA_5520		114459	0103-0-290402	MR. SURENDRA MOHAN AGGARWAL AND MRS. TRIPTA AGGARWAL (CUSTOMER CODE: 114459)	SONIPAT, HARYANA	04-12-2025 15:23	85,19,857.24	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	85,19,857.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4628	ARL_FORM_CA_5519		119866	3018-GF-0059	SUNIL KUMAR DAS	Lucknow	04-12-2025 14:40	16,62,336.63	13,66,889.40	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	2,95,447.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4629	ARL_FORM_CA_5518		95603	3003-0-83/01/04	SARVESH KUMAR DUBEY	LUCKNOW	04-12-2025 14:17	6,35,726.27	6,35,726.27	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4630	ARL_FORM_CA_5517		158549	0538-0-82/08/08	Usha Singh	Lucknow	04-12-2025 14:15	14,96,583.28	9,03,376.15	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	5,93,207.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4631	ARL_FORM_CA_5530		92997	3802-N-05/0004	Lalji Badrinarayan Yadav & Pramila Yadav	Lucknow	04-12-2025 12:38	29,36,526.39	19,14,041.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	10,22,485.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4632	ARL_FORM_CA_5513		140555	3803-O-02/0250	Sunil Kumar Das	Lucknow	04-12-2025 12:25	51,79,507.50	50,90,546.18	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	88,961.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4633	ARL_FORM_CA_5516		146565	3807-0-N/03/0331	Ashok Kumar	Lucknow	04-12-2025 08:03	25,72,225.80	23,19,553.51	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	2,52,672.27	Duplicate Claim - Latest claim has been verified.
4634	ARL_FORM_CA_5509				Pawan Kumar Gupta	Mohali	04-11-2025 22:50	82,78,084.70	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	82,78,084.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4635	ARL_FORM_CA_5482		90492	3003-0-A1/03/08	Fatima Effendi	Lucknow	04-11-2025 20:04	6,05,136.75	6,05,136.75	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4636	ARL_FORM_CA_5506		164516	3643-0-L2/87/0409	ANAR KALI	LUCKNOW	04-11-2025 19:51	6,16,629.21	5,41,367.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	75,262.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4637	ARL_FORM_CA_5507		138443	0103-0-230201	RANJAY KAKKAR	SONIPAT	04-11-2025 19:50	52,67,940.21	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	52,67,940.21	-	Duplicate Claim - Latest claim has been verified.
4638	ARL_FORM_CA_5504		218318	0102-27-0602	Late Manish Goel through LRs 1. Rekha Goel, aged about 54 years, Wife of Late Sh. Manish Goel, R/o F-1/73-74, Sector 11, Rohini, New Delhi-110085 2. Smt. Shakuntla, aged about 72 years , Mother of Late Sh. Manish Goel, R/o F-1/73-74, Sector-11, Rohini, New Delhi-110085 3. Ankriti Goel, aged about 28 years, Daughter of Late Sh. Manish Goel, R/o F-1/73-74, Sector 11, Rohini, New Delhi-110085 4. Yakshi Goel, aged about 27 years, Daughter of Late Sh. Manish Goel, R/o F-1/73-74, Sector-11, Rohini, New Delhi-110085 5. Ayush Goel, aged about 22 years, Son of Late Sh. Manish Goel, R/o F-1/73-74, Sector 11, Rohini, New Delhi-110085	Sonipat	04-11-2025 19:47	80,48,455.18	12,71,998.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	67,76,457.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4639	ARL_FORM_CA_5498		135691	3803-O-04/0096	SANGEETA VERMA	LUCKNOW	04-11-2025 18:00	29,59,754.96	29,35,754.96	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	24,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4640	ARL_FORM_CA_5501		111250	3002-PD2-E/06/04	REKHA GUPTA	LUCKNOW	04-11-2025 17:44	56,15,781.23	26,76,066.57	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	29,39,714.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4641	ARL_FORM_CA_5496		147527	3807-0-N/03/0247	SHAILESH KUMAR TRIPATHI	LUCKNOW	04-11-2025 14:51	26,83,589.45	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	26,83,589.45	-	Duplicate Claim - Latest claim has been verified.
4642	ARL_FORM_CA_5505		128415	0102-38-0403	Sushma Shadija	Sonipat, Haryana	04-11-2025 14:06	56,67,376.37	56,67,376.37	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4643	ARL_FORM_CA_5502		293218	3643-0-L2/86/0712A	VANDANA	LUCKNOW	04-11-2025 13:18	60,903.52	60,903.52	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4644	ARL_FORM_CA_5494		276447	1123-0-I4129	AKSHAY GARG	PANIPAT	04-11-2025 12:17	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4645	ARL_FORM_CA_5493		168384	3641-0-66/A3/0811	Ravindra Nath Singh	Lucknow	04-11-2025 12:11	3,87,195.06	3,87,195.06	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4646	ARL_FORM_CA_5493		68263	0105-0-B1900	ROSHNI JAIN	SONIPAT	04-11-2025 12:03	15,50,572.49	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	15,50,572.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4647	ARL_FORM_CA_5499		292986	3641-0-66/A13/0801	REETA ROY	LUCKNOW	04-11-2025 11:44	10,11,148.58	9,55,029.71	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	56,118.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4648	ARL_FORM_CA_5491	2098OCHOING/01050/1		0209-0-Q0183	Parag Jain	agra	04-11-2025 11:33	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4649	ARL_FORM_CA_5488	46586, 109545		0209-0-I0195	Alok Kumar Sharma	Agra	04-11-2025 10:28	14,58,289.30	14,58,289.30	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4650	ARL_FORM_CA_5475	111241 111239		3502-0-I/08/0147 3504-0-I,/03/0062	Bhaw Nath Singh	lucknow	04-11-2025 08:07	43,39,906.52	7,06,698.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	36,33,208.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4651	ARL_FORM_CA_5486		132225	3802-N-03/0063	Vishal Khandelwal	Lucknow	04-10-2025 23:20	17,63,173.16	4,20,455.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	13,42,718.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4652	ARL_FORM_CA_5485		288301	0124-0-052	KAMLA DEVI	SONIPAT	04-10-2025 21:17	1.15	1.15	Homebuyers/ Allottees - Registry and possession	-	3 ans out	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4653	ARL_FORM_CA_5447		96727	0502-0-G/6/0009	Mohammad Usman	Lucknow	04-10-2025 17:16	49,30,408.35	47,01,470.50	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	2,28,937.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4654	ARL_FORM_CA_5479		145295	3021-AG-63	ARSHI FATIMA	LUCKNOW	04-10-2025 16:38	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4655	ARL_FORM_CA_5480		50329	0209-0-Q0143	Govind Ram Monga	Agra	04-10-2025 16:15	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4656	ARL_FORM_CA_5478		144432	1306-0-FF8201	Satinder Kumar Narula And Neeru Narula	sonipat	04-10-2025 16:08	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Registry already Completed
4657	ARL_FORM_CA_5477		288766	0124-SCO-014	Suresh Chander Gugiani and Sachin Gugiani	Sonipat	04-10-2025 15:01	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4658	ARL_FORM_CA_5448		142801	3807-0-N/03/0222	SANJAY MISHRA & SANGITA MISHRRA	LUCKNOW	04-10-2025 14:48	25,14,187.99	25,14,187.99	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4659	ARL_FORM_CA_5470		257900	3802-N-05/0255	Neha Singh	Lucknow	04-10-2025 13:44	36,99,309.32	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,99,309.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4660	ARL_FORM_CA_5472		276450	0089-0-109/25-GF	Wasir Chand	S.A.S Nagar mohali	04-10-2025 13:00	42,70,667.64	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	42,70,668.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4661	ARL_FORM_CA_5471		127879	3804-P-02/210	Haridwar Yadav	Lucknow	04-10-2025 12:52	66,33,489.27	25,69,725.85	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	40,63,763.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4662	ARL_FORM_CA_4520		142602	3802-N-05/0177	simmi johar and gulshan johar	lucknow	04-10-2025 12:50	11,04,369.62	3,42,047.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	7,62,322.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4663	ARL_FORM_CA_4496		142645	3803-O-038/0020	gulshan johar	lucknow	04-10-2025 12:41	24,26,255.67	6,96,958.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	17,29,297.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4664	ARL_FORM_CA_5469				Neelam	Mohali	04-10-2025 12:14	15,57,863.01	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	15,57,863.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4665	ARL_FORM_CA_5468		107923	0209-0-F0026	TARUN GOYAL	AGRA	04-10-2025 12:06	18,68,607.33	18,68,607.33	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.

4666	AIRL_FORM_CA_5483		222676	1803-O-04/0372	SABA KHAN	LUCKNOW	04-10-2025 11:31	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4667	AIRL_FORM_CA_5465		138843	3021-UG-15	BANDANA GUPTA	LUCKNOW	04-10-2025 08:38	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4668	AIRL_FORM_CA_5473		128910	3021-FF-16	SHAHAB AHMAD KHAN	LUCKNOW	04-10-2025 08:11	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4669	AIRL_FORM_CA_5466	Claim pertaining to other entity	Claim pertaining to other entity	Mukesh Kumar, Yogesh Kumar Bhargav, Anukul Kumar Arya	Adjoining Greater Noida		04-10-2025 05:07	13,44,393.15	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	13,44,393.15	-	Claim Pertaining to Other Entity
4670	AIRL_FORM_CA_5460		280164	1802-N-05/0167	ARUN KUMAR SAXENA	Lucknow	04-09-2025 20:28	75,29,149.35	42,40,006.70	Home Buyer/ Allottee	-	No	0.019%	-	-	-	32,89,142.65	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4671	AIRL_FORM_CA_5393		102096	3002-0-II/09/02	Sandeep Ranjan	Lucknow	04-09-2025 17:49	15,53,065.02	7,37,586.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	8,15,479.02	Duplicate Claim - Latest claim has been verified.	
4672	AIRL_FORM_CA_5453		143162	1306-0-UGA104	Satinder Kumar Narula And Neeru Narula	SONIPAT	04-09-2025 17:21	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4673	AIRL_FORM_CA_4424		147906	1807-O-O/02/0156	Manoj Kumar	Lucknow	04-09-2025 17:17	26,30,121.27	25,84,202.36	Home Buyer/ Allottee	-	No	0.012%	-	-	-	45,919.01	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4674	AIRL_FORM_CA_5345		242417	0103-0-320703	MRS. JASWINDER KAUR	SONIPAT	04-09-2025 16:36	61,32,418.68	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	61,32,419.00	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4675	AIRL_FORM_CA_5451		43743	1803-O-01/0088	DR. SIDDHARTHA SHUKLA	LUCKNOW	04-09-2025 15:34	23,11,201.32	23,11,201.32	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4676	AIRL_FORM_CA_5450		295954	0124-0-0174	Parveen	Sonipat	04-09-2025 15:14	22,87,277.06	1,03,134.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	21,84,143.06	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4677	AIRL_FORM_CA_5461		168848	3641-0-66/A1/0407	DEEP MALA SAHU	Lucknow	04-09-2025 14:53	3,85,140.28	3,85,140.28	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4678	AIRL_FORM_CA_5458		126669	1802-N-05/0013	Virendra Kumar	LUCKNOW	04-09-2025 14:23	38,32,586.35	8,70,484.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	29,62,102.35	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4679	AIRL_FORM_CA_5457		107538	1002-PD2-D/06/01	Virendra Kumar	LUCKNOW	04-09-2025 13:56	23,43,669.20	14,06,721.62	Home Buyer/ Allottee	-	No	0.006%	-	-	-	9,36,747.58	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4680	AIRL_FORM_CA_5446		107077	1002-PD2-A/10/06	MOHAMMAD HASEEB	LUCKNOW	04-09-2025 13:52	14,91,129.36	13,70,498.74	Home Buyer/ Allottee	-	No	0.006%	-	-	-	1,20,630.62	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.	
4681	AIRL_FORM_CA_5456		119767	3018-AG-0036	Sandeep Ranjan	Lucknow	04-09-2025 13:28	26,39,502.05	9,49,762.85	Home Buyer/ Allottee	-	No	0.004%	-	-	-	16,89,739.20	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4682	AIRL_FORM_CA_5443		84032	0105-0-81980	Mukand Lal Chugh	Sonipat	04-09-2025 12:49	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4683	AIRL_FORM_CA_5439		293010	3641-0-66/A14/0707	Sarika Gupta	Lucknow	04-09-2025 12:08	63,200.00	63,200.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4684	AIRL_FORM_CA_5437		295746	0122-E-4267	Seema	Sonipat	04-09-2025 11:15	35,16,836.03	35,16,836.03	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4685	AIRL_FORM_CA_5426		294865	0124-0-0152	Vikas Tushir	sonipat	04-09-2025 10:46	30,74,129.95	1,10,805.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	29,63,324.95	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4686	AIRL_FORM_CA_5449		130750	1809-O-O/02/0143	Ram Darash Ram	LUCKNOW	04-09-2025 09:34	51,09,320.42	33,10,761.96	Home Buyer/ Allottee	-	No	0.015%	-	-	-	21,98,558.46	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4687	AIRL_FORM_CA_5435		193588	3631-SME-I/82-0903	Manish Tiwari	Lucknow	04-08-2025 21:27	46,37,964.70	46,37,782.88	Home Buyer/ Allottee	-	No	0.021%	-	-	181.82	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4688	AIRL_FORM_CA_5431	19450125		0103-0-250101	Shashi Bhushan and Anuradha Bhushan	Sonipat	04-08-2025 17:57	52,69,526.84	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	52,69,526.00	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4689	AIRL_FORM_CA_5430		130031	1803-O-04/0049	NAMRATA NATHANI	LUCKNOW	04-08-2025 17:42	24,03,640.90	24,03,640.90	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4690	AIRL_FORM_CA_5429		266914	3641-0-66/A18/0612	PUNAM SINGH	LUCKNOW	04-08-2025 17:22	4,81,665.39	4,81,665.39	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4691	AIRL_FORM_CA_5293		108975	4004-T-03/0169	Aradhana Gupta Manish Kumar Gupta	Lucknow	04-08-2025 17:17	29,39,258.43	29,39,258.43	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4692	AIRL_FORM_CA_5427		210888	1003-0-83/GF/03	Trilochan Kaur	LUCKNOW	04-08-2025 15:27	14,78,217.03	6,45,996.33	Home Buyer/ Allottee	-	No	0.003%	-	-	-	8,32,220.70	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4693	AIRL_FORM_CA_5422				Neelam Rani	SAS nagar mohali	04-08-2025 14:09	15,96,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	15,96,000.00	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4694	AIRL_FORM_CA_5423		96723	0502-0-G/6/0010	Mohammad Irfan	Lucknow	04-08-2025 14:06	36,25,178.82	17,37,293.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	18,87,885.82	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4695	AIRL_FORM_CA_4983		43706	1802-N-05/0101	MR Jai Prakash Yadav	Lucknow	04-08-2025 13:37	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4696	AIRL_FORM_CA_5420		137665	0089-0-742-GF	Samrat Singh Tondon	Mohali	04-08-2025 12:11	96,54,534.25	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	96,54,534.00	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4697	AIRL_FORM_CA_5419		213836	1003-0-83/GF/08	Jyoti Kaur	lucknow	04-08-2025 12:01	18,36,021.99	9,17,177.63	Home Buyer/ Allottee	-	No	0.004%	-	-	-	9,18,844.36	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4698	AIRL_FORM_CA_5418		294865	0124-0-0152	Vikas Tushir	Sonipat	04-08-2025 11:48	17,98,890.49	-	Home Buyer/ Allottee	-	No	0.000%	-	-	17,98,890.49	-	Duplicate Claim - Latest claim has been verified.	
4699	AIRL_FORM_CA_5428		130220	0501-0-A/1/0141	VIBHA SHASHWAT SHUKLA	LUCKNOW	04-08-2025 11:15	40,96,692.55	19,50,912.95	Home Buyer/ Allottee	-	No	0.009%	-	-	-	21,45,779.60	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4700	AIRL_FORM_CA_4834		135295	1803-O-03B/0228	SURENDRA KUMAR SINGH	LUCKNOW	04-08-2025 10:47	48,27,600.84	32,05,018.54	Home Buyer/ Allottee	-	No	0.015%	-	-	-	16,22,582.30	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4701	AIRL_FORM_CA_5417		114158	3014-0-I/GF/02	SHREYA THAPA	LUCKNOW	04-08-2025 10:32	3,25,542.00	3,25,542.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4702	AIRL_FORM_CA_5421		176548	1802-N-01/0007	Neeta Yadav	Lucknow	04-08-2025 07:44	45,70,253.04	44,65,733.00	Home Buyer/ Allottee	-	No	0.020%	-	-	-	1,04,520.04	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4703	AIRL_FORM_CA_5415		134972	1803-O-03B/0271	Kalpana Kumar	Lucknow	04-07-2025 22:28	55,13,914.58	12,29,308.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	42,84,606.58	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4704	AIRL_FORM_CA_5413		110332	3002-PD2-C/03/01	Umesh Shahi	Umesh Shahi	04-07-2025 21:51	25,26,289.15	13,31,324.50	Home Buyer/ Allottee	-	No	0.006%	-	-	-	11,94,964.65	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4705	AIRL_FORM_CA_5259		125487	1802-N-03/0090	ANUP KUMAR SINGH	lucknow	04-07-2025 19:02	18,99,084.29	2,58,470.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	16,40,614.29	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4706	AIRL_FORM_CA_4991		224269	0501-0-I/1/0035	Smt Shashi Wahal and Ms Aparna Wahal	LUCKNOW	04-07-2025 17:38	43,13,423.87	7,96,420.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	35,17,003.87	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4707	AIRL_FORM_CA_5411		137022	3611-K-C2/0202	ALOK BARUA	Lucknow	04-07-2025 17:12	11,92,199.31	11,45,887.36	Home Buyer/ Allottee	-	No	0.005%	-	-	-	46,311.92	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.	
4708	AIRL_FORM_CA_5409		233071	3503-0-K/02/0092	SURESH TEWARI	LUCKNOW	04-07-2025 15:50	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4709	AIRL_FORM_CA_5410		95710	3003-0-F3/GF/03	SHYAM SUNDER	LACKNOW	04-07-2025 15:29	3,11,869.68	3,11,869.68	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4710	AIRL_FORM_CA_5407		162219	3641-0-66/A9/0103	PHOOL KUMARI DEVI	LUCKNOW	04-07-2025 14:21	5,27,668.49	4,75,517.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	52,151.49	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4711	AIRL_FORM_CA_5408		295356	0091-0-620-GF	Beant Kaur Chahal	Mohali	04-07-2025 14:05	38,67,436.44	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	38,67,436.00	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4712	AIRL_FORM_CA_5405		136539	0162-A-0026-LTI	Balwant Singh	S.A.S. Nagar, Mohali	04-07-2025 13:42	69,87,205.48	69,87,205.48	Home Buyer/ Allottee	-	No	0.032%	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.	
4713	AIRL_FORM_CA_5155		175441	0538-0-B1/01/02	Ratnm	Lucknow	04-07-2025 13:35	17,89,800.45	8,90,348.62	Home Buyer/ Allottee	-	No	0.004%	-	-	-	8,99,551.83	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.	
4714	AIRL_FORM_CA_5401		171900	3644-0-K2/A2/0211	BASANT BAHADUR THAPA	LUCKNOW	04-07-2025 13:12	5,04,943.03	5,04,943.03	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4715	AIRL_FORM_CA_5402		171353	3641-0-66/A9/0206	PRITEE	LUCKNOW	04-07-2025 13:00	17,93,016.99	11,74,241.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	6,18,775.99	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4716	AIRL_FORM_CA_5397		64528	0209-0-01666	UPENDRA KUMAR	AGRA	04-07-2025 12:43	22,10,565.46	20,56,943.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	1,53,622.46	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4717	AIRL_FORM_CA_5400		108743	0057-0-0854	Mohammad Mustafa	Mohali	04-07-2025 12:36	54,23,717.26	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	54,23,717.00	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4718	AIRL_FORM_CA_5399		115147	0103-0-230403	MR. ANURODH KUMAR BAWA (CUSTOMER CODE: 115147)	SONIPAT, HARYANA	04-07-2025 12:29	61,70,948.59	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	61,70,949.00	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4719	AIRL_FORM_CA_5398		164209	3643-0-L2/B8/0711	JAHIDA	LUCKNOW	04-07-2025 11:46	1,87,586.03	1,87,586.03	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4720	AIRL_FORM_CA_5412		135680	1802-N-03/0132	GEETA SHUKLA	LUCKNOW	04-07-2025 11:41	1,49,94,451.37	1,02,06,905.68	Home Buyer/ Allottee	-	No	0.047%	-	-	-	47,27,545.69	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4721	AIRL_FORM_CA_5403		95716	3003-0-C1/02/03	Harishchandra Prasad Maurya	Lucknow	04-07-2025 07:27	4,32,286.41	3,57,543.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	74,743.41	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4722	AIRL_FORM_CA_5396		119766	3021-AG-70	kalpana kumar	Lucknow	04-06-2025 22:56	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4723	AIRL_FORM_CA_4714		107616	3504-0-L/01/0134	RAJ KUMAR PRASAD	Lucknow	04-06-2025 22:21	67,89,507.16	33,31,742.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	34,57,765.16	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

4724	AIRL_FORM_CA_5395		43038	3804-p-01/0102	AMARJEET SINGH	Lucknow	04-06-2025 22:21	82,50,186.30	25,03,315.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	57,46,871.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4725	AIRL_FORM_CA_2846		130899	3803-CI-04/0093	VIMAL RAHEJA & PUNAM RAHEJA	LUCKNOW	04-06-2025 22:20	37,15,738.35		Home Buyer/ Allottee	-	No	0.000%	-	-	37,15,738.35	-	-	Duplicate Claim - Latest claim has been verified.
4726	AIRL_FORM_CA_5394		131501	1806-D-P/04/0241	Geeta Bharti	Lucknow	04-06-2025 22:03	34,57,563.95	12,36,830.55	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	2,20,733.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4727	AIRL_FORM_CA_5392		184049	3804-P-01/0132	Vishwanath	Lucknow	04-06-2025 19:23	23,48,722.53	21,32,543.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	2,15,179.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4728	AIRL_FORM_CA_5367		76947	0502-0-G/2A/0043	Hirendra Kumar Malik, Mamta Malik	Lucknow	04-06-2025 18:43	13,05,272.59	13,05,272.59	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4729	AIRL_FORM_CA_5389		120066	3018-GF-0054	PARO YADAV	LUCKNOW	04-06-2025 18:30	6,31,520.43	7,048.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	6,24,472.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4730	AIRL_FORM_CA_5388		183555	1805-Q-04/0224	PARO YADAV	LUCKNOW	04-06-2025 18:10	28,70,904.80	27,13,489.77	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	1,57,415.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4731	AIRL_FORM_CA_5382		101424	0114-F-03303	Manish Kamdar and Dimple Kamdar	Sonepat	04-06-2025 13:16	39,86,232.14	39,86,232.14	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4732	AIRL_FORM_CA_5391		179407	3021-AG-74	KARAN SINGH	LUCKNOW	04-06-2025 13:14	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4733	AIRL_FORM_CA_5390		179408	3021-UG-46	KARAN SINGH	LUCKNOW	04-06-2025 12:58	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4734	AIRL_FORM_CA_5384		124895	3021-AG-25	SABA ARSHAD	LUCKNOW	04-06-2025 12:49	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4735	AIRL_FORM_CA_5385		125182	3021-AG-01	PRIYADARSHAN	LUCKNOW	04-06-2025 10:47	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4736	AIRL_FORM_CA_5269	61511, 101835		0209-D-00094	Krishan Gopal Singh & Praveen Lata Yadav	Agra	04-05-2025 22:08	18,57,722.98	18,57,722.98	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4737	AIRL_FORM_CA_5378		123381	3804-P-02/275	Shashi Singh	Lucknow	04-05-2025 18:08	31,25,863.52	31,25,863.52	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4738	AIRL_FORM_CA_4914		147634	3062-3062-Flatted FAC 1	Lordshiva Infrastate Private Limited	Lucknow	04-05-2025 17:14	4,12,15,442.97	3,90,28,763.63	Home Buyer/ Allottee	-	No	0.179%	-	-	-	-	21,86,679.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4739	AIRL_FORM_CA_5352		187369	3866-0-A7/08/08	MADHU VISHNOI	Lucknow	04-05-2025 17:07	15,38,778.72	15,38,778.72	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4740	AIRL_FORM_CA_5374		168712	3642-0-K7/A2/0307	ABHISHEK SRIVASTAVA	LUCKNOW	04-05-2025 16:30	4,78,584.32	4,78,584.32	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4741	AIRL_FORM_CA_5373	2098OOKING/00805/1	0209-D-M0070	Achman Rajput	Agra	04-05-2025 16:05	27,34,514.04			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	27,34,514.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4742	AIRL_FORM_CA_5372		168661	3641-0-K6/A9/0610	ABHISHEK SRIVASTAVA	LUCKNOW	04-05-2025 16:04	4,48,928.04	4,48,928.04	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4743	AIRL_FORM_CA_5371		168922	3642-0-K7/A5/0407	Ruchi Srivastava	LUCKNOW	04-05-2025 15:42	4,76,383.55	4,76,383.55	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4744	AIRL_FORM_CA_5370	2098OOKING/00804/1	0209-D-M0069	Achman Rajput	Agra	04-05-2025 15:34	27,34,514.04			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	27,34,514.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4745	AIRL_FORM_CA_5369		292128	0057-D-0442	Sunny Bhayana	Mohali	04-05-2025 15:23	10,03,894.86		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	10,03,895.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4746	AIRL_FORM_CA_5361		143585	3809-D-05/02/0144	Mamta Srivastava	LUCKNOW	04-05-2025 14:28	30,77,465.42	22,61,556.00	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	8,15,909.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4747	AIRL_FORM_CA_5366		224270	0501-0-I/1/0034	AMY KET SINGH AND RASHMI SINGH	LUCKNOW	04-05-2025 14:23	33,35,478.31	24,25,467.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	9,10,011.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4748	AIRL_FORM_CA_5365		293000	3641-0-K6/A13/0811	SAVITENDRA KUMAR MISHRA	LKO	04-05-2025 14:22	63,200.00	63,200.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4749	AIRL_FORM_CA_5379		125122	3021-UG-55	ANITA GAUTAM	LUCKNOW	04-05-2025 14:01	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4750	AIRL_FORM_CA_5362		119843	3018-AG-0052	JAI BAHADUR SINGH	LUCKNOW	04-05-2025 14:01	14,30,675.24	14,30,675.24	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4751	AIRL_FORM_CA_5360		126699	0162-B-0207-AR	Gurinder Singh Matta	S.A.S. Nagar Mohali	04-05-2025 13:36	1,24,27,917.81		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	1,24,27,918.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4752	AIRL_FORM_CA_5359		144534	0059-D-049A	Gopal Ji Misra	Mohali	04-05-2025 12:50	52,74,671.78		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	52,74,672.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4753	AIRL_FORM_CA_5356		143965	0203-D-IT-108	deepak kumar	SONIPAT KUNDLI	04-05-2025 12:22	6,18,237.86	6,18,237.86	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4754	AIRL_FORM_CA_5358		128266	3804-P-02/157	JAI BAHADUR SINGH	LUCKNOW	04-05-2025 12:16	30,72,490.01	28,26,989.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	2,45,501.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4755	AIRL_FORM_CA_5377		293132	3643-0-L2/84/0303	PRAVEEN KUMAR	LUCKNOW	04-05-2025 12:20	29,427.34	28,837.81	Home Buyer/ Allottee	-	No	0.000%	-	-	589.53	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4756	AIRL_FORM_CA_5375		40890	3631-SME-J/82-0301	Dhruwa Narayan Singh	Lucknow	04-05-2025 11:34	28,96,084.76	23,69,890.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	5,26,194.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4757	AIRL_FORM_CA_5355		150610	3021-UG-04	Mrs. Twinkle Singh	LUCKNOW	04-05-2025 10:57	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4758	AIRL_FORM_CA_5354		109800	0057-D-0127	GHANENDRA MISRA	Mohali	04-05-2025 10:49	27,86,295.34		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	27,86,295.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4759	AIRL_FORM_CA_5353		128418	0102-38-0603	HARISH KUMAR	SONIPAT, HARYANA	04-04-2025 21:56	1,02,23,575.88	1,02,23,575.88	Home Buyer/ Allottee	-	No	0.047%	-	-	-	-	-	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4760	AIRL_FORM_CA_4712	Claim pertaining to other entity	Claim pertaining to other entity	Pardeep Gupta and Parinav Gupta	Greater Noida	04-04-2025 20:19	49,90,625.00			Home Buyer/ Allottee	-	No	0.000%	-	-	49,90,625.00	-	-	Claim Pertaining to Other Entity
4761	AIRL_FORM_CA_5351		118289	3802-N-02/0123	Surya Kant Singh	Lucknow	04-04-2025 18:40	83,81,889.59	19,58,467.89	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	64,22,421.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4762	AIRL_FORM_CA_5349	2049M0196		0501-0-C/1/0100	SHIV PRAKASH SHUKLA	LUCKNOW	04-04-2025 16:25	36,41,380.56	9,10,027.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	27,31,353.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4763	AIRL_FORM_CA_5347		184982	3866-0-A7/GF/06	Mr. Raghvendra Singh	Lucknow	04-04-2025 16:10	15,73,849.35	15,21,252.96	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	52,596.39	Claim verified as per the LLP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4764	AIRL_FORM_CA_5348		128428	0102-27-0704	Suman Lata	Sonipat	04-04-2025 16:08	65,02,762.35	64,48,862.71	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	53,899.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4765	AIRL_FORM_CA_5344		286686	0605-SCO-A-21	ANIL KUMAR VASHIST	Kurukshetra	04-04-2025 15:19	45,69,124.84	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	45,69,124.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4766	AIRL_FORM_CA_5306		109828	0057-D-0126	Simrat Pal Singh Dhindsa	Mohali	04-04-2025 15:13	26,70,983.56		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	26,70,984.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4767	AIRL_FORM_CA_5342		89950	3003-0-E4/GF/02	RATAN AGRAWAL	LUCKNOW	04-04-2025 13:45	5,45,488.05	2,38,077.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	3,07,411.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4768	AIRL_FORM_CA_5341		254599	3525-D-(02/0245/GF	SHASHI KIRAN SHARMA	LUCKNOW	04-04-2025 12:53	22,18,705.84	-	Home Buyer/ Allottee	-	No	0.000%	-	-	22,18,705.84	-	-	Registry already Completed
4769	AIRL_FORM_CA_5340		168703	3644-0-K2/45/GF11	SHUBHAM KUMAR	LUCKNOW	04-04-2025 12:51	6,20,385.86	5,22,093.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	98,292.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4770	AIRL_FORM_CA_5339		107055	3002-P02-F/04/03	MOHD USMAN	Lucknow	04-04-2025 12:10	11,92,523.99	11,81,515.74	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	11,008.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4771	AIRL_FORM_CA_4976		276750	3021-AG-85	PUSHPA RAI	LUCKNOW	04-04-2025 12:16	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4772	AIRL_FORM_CA_5286	1940G0022		0103-D-300103	Gopal Krishan Gupta, Seema Rani Goel	Sonipat	04-04-2025 11:56	92,15,305.07		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	92,15,305.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4773	AIRL_FORM_CA_5346		111045	4004-T-03/0115	Shikha Kapoor	Lucknow	04-04-2025 10:03	49,82,168.82	37,56,231.87	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	12,25,936.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4774	AIRL_FORM_CA_5337		243457	0102-36-0502	MUKESHWANT AMAR BIRK	SONIPAT	04-04-2025 04:34	47,98,991.56		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	47,98,991.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4775	AIRL_FORM_CA_5335		247388	3631-SME-J/C1-1002	Nirmal Agnihotri	Lucknow	04-04-2025 00:32	27,61,770.34	15,35,621.04	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	12,26,149.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4776	AIRL_FORM_CA_5334		118444	3802-N-03/0187	SHALINI SAXENA	Lucknow	04-03-2025 23:00	68,20,110.44	43,60,119.00	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	24,59,991.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4777	AIRL_FORM_CA_5333		142299	3611-K-8/1/0202	GEETA CHAUDHARY	LUCKNOW	04-03-2025 21:23	9,79,627.40	4,74,758.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	5,04,869.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4778	AIRL_FORM_CA_5330		170633	3641-0-K6/A12/0309	ANJALI AGARWAL	LUCKNOW	04-03-2025 20:58	1,95,000.00	1,95,000.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4779	AIRL_FORM_CA_5329		148716	0164-0-175SF	Anoop Supehia S/o Nek Chand, Village Bhadrer, P.O and Teh Nagrota Bagwan, Kangra, Himachal Pradesh, 176047	S.A.S NAGAR, MOHALI, PUNJAB	04-03-2025 19:45	95,41,516.73	67,16,322.30	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	28,25,194.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4780	AIRL_FORM_CA_5326		128768	0102-27-0504	Sakshi Sood	Sonipat	04-03-2025 19:22	56,39,224.27	55,62,212.27	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	77,012.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4781	AIRL_FORM_CA_5328		110294	3504-0-L/04/0073	Nisha Chaurasia	Lucknow	04-03-2025 19:19	20,03,797.18	19,96,993.18	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	6,804.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

4782	AIRL_FORM_CA_5325		110751	1504-0-L/02/0004	Sanjay Singh	Lucknow	04-03-2025 19:10	16,31,095.89		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	16,31,095.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4783	AIRL_FORM_CA_5327		108417	1504-0-L/03/0240	Nisha Chaurasia	Lucknow	04-03-2025 19:09	94,14,144.47	9,49,760.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	84,64,384.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4784	AIRL_FORM_CA_4408		104879	1002-P02-B/05/03	PARAS NATH	LUCKNOW	04-03-2025 18:58	18,74,401.13	11,47,296.89	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	7,27,104.24	Duplicate Claim - Latest claim has been verified.
4785	AIRL_FORM_CA_5323		230382	3503-0-K/02/0124	Nisha Chaurasia	Lucknow	04-03-2025 17:40	15,60,427.41	10,12,050.50	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	5,48,376.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4786	AIRL_FORM_CA_5297		230976	3503-0-K/02/0123	Nisha Chaurasia	Lucknow	04-03-2025 17:18	10,02,185.42	3,17,422.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	6,84,763.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4787	AIRL_FORM_CA_5322		152952	3021-UG-67	BIRJENDRA PRATAP SINGH	LUCKNOW	04-03-2025 17:15	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4788	AIRL_FORM_CA_5320		209909	0209-D-Q0012	Vijay Singh Sant and Santosh Kunari	Agra	04-03-2025 16:45	42,12,258.11	3,74,959.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	38,37,299.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4789	AIRL_FORM_CA_5303		82207	0054-0-GF10	Nagesh Aggarwal/Neeraj Aggarwal (joint allottees) As a first preference, the allottees request the registration of the shop in their name and the formal transfer of possession thereof	Ludhiana	04-03-2025 16:34	99,79,253.70	99,79,253.70	Home Buyer/ Allottee	-	No	0.046%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4790	AIRL_FORM_CA_5319		44769	3506-0-M/02/0080	VR DEVELOPERS PRIVATE LIMITED	LUCKNOW	04-03-2025 16:10	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4791	AIRL_FORM_CA_5318		164755	3641-0-K6/B1/0612	GEETA MISRA	LUCKNOW	04-03-2025 16:07	98,180.96	98,180.96	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
4792	AIRL_FORM_CA_5315		164758	3641-0-K6/B4/GF04	GEETA MISRA	LUCKNOW	04-03-2025 15:32	98,180.96	98,180.96	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
4793	AIRL_FORM_CA_4889		137681	3611-K-02/0201	Hari Prakash Gurmukhi	Lucknow	04-03-2025 15:12	12,34,831.70	12,34,831.70	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
4794	AIRL_FORM_CA_5302		76823	0209-D-I0007	SHEELA YADAV	AGRA	04-03-2025 15:12	18,05,639.40	16,36,506.60	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,69,132.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4795	AIRL_FORM_CA_4854		158864	3814-FF-P/03/0020	Aruna Srivastava	Lucknow	04-03-2025 14:54	55,84,039.36	31,51,145.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	24,32,894.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4796	AIRL_FORM_CA_5313		164556	3641-0-K6/B11/0108	BHAWANI PRASAD YADAV	LUCKNOW	04-03-2025 14:30	1,07,127.95	1,07,127.95	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
4797	AIRL_FORM_CA_5305		140580	3631-SME-I/B1-0902	MOHD ASLAM	LUCKNOW	04-03-2025 14:28	52,99,799.88	49,23,871.50	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	3,75,928.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4798	AIRL_FORM_CA_5310		137674	3611-K-A1/GF04	SHREEKANT SHARMA	Lucknow	04-03-2025 14:17	9,47,496.71	9,47,496.71	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
4799	AIRL_FORM_CA_5312	204P0039		0501-0-A/1/0164	Poonam Singh and Mukesh Kumar	lucknow	04-03-2025 14:17	39,71,108.65	11,22,966.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	28,48,142.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4800	AIRL_FORM_CA_5309		135605	3804-P-01/0001	MADHURI KUMAR	LUCKNOW	04-03-2025 13:54	31,41,314.00	31,41,314.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
4801	AIRL_FORM_CA_5307		110060	0057-0-0413	Angrej Singh	Mohali	04-03-2025 11:56	10,51,221.48		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	10,51,221.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4802	AIRL_FORM_CA_5288		152738	3614-K-G2/DLX/ED04	ASHOK KUMAR	LUCKNOW	04-03-2025 11:35	19,66,122.09	18,25,995.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	1,40,127.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4803	AIRL_FORM_CA_5304		138750	3631-SME-I/B1-0801	Sarita Singh	Lucknow	04-03-2025 11:04	34,18,818.09	34,18,818.09	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
4804	AIRL_FORM_CA_5314		180661	3021-FF-17	MANORANJANA PANIGRAHI AND SONALI PANIGRAHI	LUCKNOW	04-03-2025 09:10	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4805	AIRL_FORM_CA_5311		127760	3802-N-03/0028	ANIL KUMAR	LUCKNOW	04-03-2025 08:40	69,20,670.83	7,79,796.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	61,40,874.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4806	AIRL_FORM_CA_5301		205851	3002-O-Q/01/03	SHIPRA NIGAM	LUCKNOW	04-02-2025 22:47	20,62,568.60	10,12,732.50	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	10,48,836.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4807	AIRL_FORM_CA_5300	204P0039		0501-0-A/1/0164	POONAM SINGH AND MUKESH KUMAR	lucknow	04-02-2025 22:05	40,96,133.77		Home Buyer/ Allottee	-	No	0.000%	-	-	-	40,96,133.77	-	Duplicate Claim - Latest claim has been verified.
4808	AIRL_FORM_CA_5298		118383	3806-0-N/02/0109	Sudhanshu Dwivedi & Seema Dwivedi	LUCKNOW	04-02-2025 21:21	36,66,333.06	26,74,699.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	9,91,634.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4809	AIRL_FORM_CA_5295		123322	3802-N-02/0038	Anil Singh Chauhan	LUCKNOW	04-02-2025 21:09	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4810	AIRL_FORM_CA_5292		167222	3641-0-K6/A4/GF05	SHAMSUL HAQUE KHAN	Lucknow	04-02-2025 21:07	2,15,000.00	2,15,000.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
4811	AIRL_FORM_CA_5296		230994	3503-0-K/02/0118	Nisha Chaurasia	Lucknow	04-02-2025 20:36	15,51,547.72	5,18,479.95	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	10,32,067.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4812	AIRL_FORM_CA_5289		141106	0102-20-0404	MRS. SONALI GUPTA (CUSTOMER CODE: 141106)	SONIPAT, HARYANA	04-02-2025 16:53	25,92,458.29	25,92,458.29	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
4813	AIRL_FORM_CA_5290		103467	3002-O-P02-B/14/05	Mohammad Shoaib	Lucknow	04-02-2025 16:46	15,97,886.86	12,22,961.64	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	3,74,925.22	Duplicate Claim - Latest claim has been verified.
4814	AIRL_FORM_CA_5291		296221	0057-0-0258/D0	Ajitpal Singh	Mohali	04-02-2025 16:45	76,39,726.03		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	76,39,726.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4815	AIRL_FORM_CA_5080		201984	3503-0-K/02/0201	Mrs Praveen Mahajan	Lucknow	04-02-2025 16:29	15,15,780.82		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	15,15,780.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4816	AIRL_FORM_CA_4950		141612	3802-N-03/0070	Mrs Praveen Mahajan	Lucknow	04-02-2025 16:13	9,86,835.62		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	9,86,835.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4817	AIRL_FORM_CA_5299		125610	3021-UG-02	SHIV SHARAN SINGH	LUCKNOW	04-02-2025 16:12	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4818	AIRL_FORM_CA_248		117941	0225-F-0058	Mrs. Meena Kumari	Agra	04-02-2025 16:03	63,54,017.10	39,76,123.27	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	23,77,893.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4819	AIRL_FORM_CA_4949		201985	3802-N-01/0100	Mrs Praveen Mahajan	Lucknow	04-02-2025 16:01	9,86,835.62		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	9,86,835.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4820	AIRL_FORM_CA_5284		280828	0057-0-0686	Palak Kohli	Mohali	04-02-2025 15:47	4,19,000.00		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	4,19,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4821	AIRL_FORM_CA_5283		117966	0225-F-0056	Anita Devi	Agra	04-02-2025 15:24	53,12,297.03	40,40,258.80	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	12,72,038.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4822	AIRL_FORM_CA_5281		140754	0057-0-0210	Harish Chander	Mohali	04-02-2025 14:18	1,40,16,164.38		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	1,40,16,164.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4823	AIRL_FORM_CA_5276		108824	0057-0-0138	Labh Singh Rana	MOHALI	04-02-2025 13:38	33,14,672.33		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	33,14,672.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4824	AIRL_FORM_CA_5268		172275	3642-0-K7/A7/GR05	Narendra Yadav	Lucknow	04-02-2025 12:50	3,90,927.33	3,90,927.33	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
4825	AIRL_FORM_CA_5279	161V0006		1306-0-UGB111	Hemant Sahni	Sonipat	04-02-2025 12:40	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4826	AIRL_FORM_CA_5275		134642	3803-O-04/0152	SURESH CHANDRA	LUCKNOW	04-02-2025 12:13	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4827	AIRL_FORM_CA_5273		177666	3002-P02-C/05/04	SEEMA VINOD KUMAR SINGH	LUCKNOW	04-02-2025 11:27	24,88,123.82	14,49,374.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	10,38,749.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4828	AIRL_FORM_CA_5272	168B0004		1306-0-UGB112	Bharat Vashisth and Mrs. Santosh Sharma	Sonipat	04-02-2025 11:13	44,59,280.24		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	44,59,280.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4829	AIRL_FORM_CA_5287		133250	3021-UG-61	RAJESH CHANDRA DIXIT	LUCKNOW	04-02-2025 10:54	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4830	AIRL_FORM_CA_5285		286919	0502-0-C2/0221	BRAJENDRA KUMAR	LUCKNOW	04-02-2025 10:13	1,22,94,372.78	74,22,906.00	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	48,11,466.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4831	AIRL_FORM_CA_5271		126344	3804-F-02/049	PRATIMA SINGH AND BHANU PRATAP SINGH	LUCKNOW	04-02-2025 10:12	44,24,866.92	23,65,575.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	20,59,291.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4832	AIRL_FORM_CA_4588		118274	3802-N-02/0006	NIKHIL SINGH	Lucknow	04-02-2025 10:03	22,51,506.09	22,51,506.09	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4833	AIRL_FORM_CA_5230		224270	0501-0-I/1/0034	AMIY KET SINGH AND RADHIMI SINGH	LUCKNOW	04-02-2025 09:35	30,69,693.53		Home Buyer/ Allottee	-	No	0.000%	-	-	-	30,49,493.53	-	Duplicate Claim - Latest claim has been verified.
4834	AIRL_FORM_CA_5282		184367	3805-Q-04/0274	Shiva Narayan Singh	Lucknow	04-02-2025 08:48	40,15,461.38	3,52,249.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	36,62,212.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4835	AIRL_FORM_CA_5280		292243	3643-0-L2/B5/0605	NAVEEN KUMAR SAHU	LUCKNOW	04-02-2025 08:24	30,721.12	28,823.29	Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,897.83	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4836	AIRL_FORM_CA_5278		133203	3802-N-05/0049	BIND BASINI UPADHYAY	LUCKNOW	04-02-2025 06:48	10,97,311.50	10,97,311.50	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books account of CD made available to the resolution professional.
4837	AIRL_FORM_CA_5267		164487	3642-0-K7/A11/D107	DAYA RAM VISHWAKARMA	Lucknow	04-01-2025 23:02	8,05,360.55	4,30,000.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	3,75,360.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4838	AIRL_FORM_CA_5265		114258	3006-SE2-C/01/02	Rajeeva Kunwar	Lucknow	04-01-2025 22:22	30,40,319.94	28,32,100.91	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	2,08,219.03	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4839	AIRL_FORM_CA_5263		173370	0537-0-B3/05/02	BISWAJEET CHATTERJEE AND MADHUMITA CHATTERJEE	LUCKNOW	04-01-2025 20:51	41,56,593.22	27,74,391.46	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	13,82,201.76	Claim verified as per the UP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4840	AIRL_FORM_CA_4918	2098OOKING/E0726/1		0209-D-I0189	Rishi Jain	AGRA	04-01-2025 20:47	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

4861	AFIL_FORM_CA_4363		58513	0502-0-E/2/0132	YOGESH DIMRI	LUCKNOW	04-01-2025 20:21	69,32,628.32	69,32,628.32	Home Buyer/ Allottee	-	No	0.032%	-	-	-	-	-	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4862	AFIL_FORM_CA_5254		151114	3802-N-02/0042	PRAMOD KUMAR	LUCKNOW	04-01-2025 18:07	27,05,367.47	14,61,316.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	12,44,051.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4863	AFIL_FORM_CA_5253		128335	3805-Q-01/0016	Dr. Meera Verma	lucknow	04-01-2025 17:49	34,19,756.25	34,19,756.25	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4864	AFIL_FORM_CA_5250		126275	0209-0-M0115	Meera	Agra	04-01-2025 16:39	49,60,907.79	37,71,379.36	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	11,89,528.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4865	AFIL_FORM_CA_5247		221330	3018-UG-0004	NEETU WALA	lucknow	04-01-2025 15:41	67,62,463.05	28,68,656.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	38,93,807.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4866	AFIL_FORM_CA_5264		135456	3803-O-02/0047	SHRUTI SINGH	LUCKNOW	04-01-2025 15:29	34,80,004.57	34,80,004.57	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4867	AFIL_FORM_CA_5242	Claim pertaining to other entity	Claim pertaining to other entity	Renu Gopal	Gautam Buddha Nagar	04-01-2025 15:01	2,57,418.08	-	Home Buyer/ Allottee	-	No	0.000%	-	-	2,57,418.08	-	Claim Pertaining to Other Entity
4868	AFIL_FORM_CA_5246		167408	3641-0-66/A10/0B12	RAM MILAN SONI	LUCKNOW	04-01-2025 14:57	4,10,938.63	4,10,938.63	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4869	AFIL_FORM_CA_5243	107716, 51885		0209-0-L0144	Avinash Chandra S/O of Mohanlal Agarwal and Ashi Agarwal S/o of Avinash Chandra	Agra	04-01-2025 14:41	24,98,101.76	19,56,774.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	5,41,327.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4850	AFIL_FORM_CA_5244		98147	3002-0-F/02/04	Rohit Gupta	Lucknow, Uttar Pradesh	04-01-2025 14:41	41,22,922.60	20,98,026.20	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	20,24,896.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4851	AFIL_FORM_CA_5262		291019	3502-0-J/01/0029	RUCHI KHARE	LUCKNOW	04-01-2025 14:41	17,14,813.36	2,79,363.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	14,35,450.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4852	AFIL_FORM_CA_5239		103111	3802-N-03/0262	MRITYUNJAY YADAV	LUCKNOW	04-01-2025 14:28	15,98,675.00	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	15,98,675.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4853	AFIL_FORM_CA_5241		123525	3804-P-01/0077	Mrs. Meera	Lucknow	04-01-2025 14:28	65,08,053.13	36,09,859.13	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	28,98,193.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4854	AFIL_FORM_CA_5240		125494	3018-UG-0010	VIVEK PANDEY	LUCKNOW	04-01-2025 14:27	47,39,655.60	47,37,757.98	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	1,897.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4855	AFIL_FORM_CA_5261		296266	3506-0-M/02/0111	RAMESHWAR SINGH	LUCKNOW	04-01-2025 14:18	89,16,840.61	5,95,155.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	83,21,685.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4856	AFIL_FORM_CA_5238		124541	3018-FF-0025	VIVEK PANDEY	LUCKNOW	04-01-2025 14:09	23,04,635.59	23,00,646.70	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	3,988.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4857	AFIL_FORM_CA_5260		291074	3502-0-J/01/0008	SANJU VERMA	LUCKNOW	04-01-2025 14:02	8,62,974.94	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,62,974.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4858	AFIL_FORM_CA_5234		168622	3641-0-66/B1/0208	Kabir Ahmad	LUCKNOW	04-01-2025 13:52	1,74,290.00	1,74,290.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4859	AFIL_FORM_CA_5257		290644	3502-0-J/01/0065	RAJESH KUMAR VERMA	LUCKNOW	04-01-2025 13:39	6,32,629.51	2,90,504.51	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	3,42,125.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4860	AFIL_FORM_CA_5237		178367	3021-GF-82	NEETU WALA	LUCKNOW	04-01-2025 13:33	85,21,591.61	21,37,787.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	63,83,804.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4861	AFIL_FORM_CA_5236		124541	3018-FF-0025	VIVEK PANDEY	LUCKNOW	04-01-2025 13:32	19,72,270.71	-	Home Buyer/ Allottee	-	No	0.000%	-	-	19,72,270.71	-	-	Duplicate Claim - Latest claim has been verified.
4862	AFIL_FORM_CA_5256		290643	3502-0-J/01/0064	RAJESH KUMAR VERMA	LUCKNOW	04-01-2025 13:24	6,32,628.25	2,90,104.25	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	3,42,524.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4863	AFIL_FORM_CA_5187		293845	0057-0-0585	Manjeet Kaur	Mohali	04-01-2025 13:15	50,85,106.85	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	50,85,107.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4864	AFIL_FORM_CA_5255		134234	3021-UG-65	RAM JI MISHRA	LUCKNOW	04-01-2025 13:06	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4865	AFIL_FORM_CA_5233		162400	3021-UG-75	YOGENDRA KATIYAR	LUCKNOW	04-01-2025 12:43	26,89,518.93	20,92,165.84	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	5,97,353.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4866	AFIL_FORM_CA_5252		113469	3014-0-K/11/01	SHIVALI SRIVASTAV	LUCKNOW	04-01-2025 11:29	72,23,303.82	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	72,23,303.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4867	AFIL_FORM_CA_5248		224909	3802-N-05/0056	ANJANA MAURYA	LUCKNOW	04-01-2025 10:27	20,31,307.09	3,53,088.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	16,78,219.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4868	AFIL_FORM_CA_5245		190912	3803-O-038/0177	RAJESH CHANDRA SAHU	LUCKNOW	04-01-2025 09:14	27,47,260.27	27,47,260.27	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4869	AFIL_FORM_CA_5232		125215	3021-UG-51	SANJEEV KUMAR SINGH AND SANJAY KUMAR SINGH	LUCKNOW	04-01-2025 06:10	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4870	AFIL_FORM_CA_5229	284423 (Old unit No. 210963)	3571-OLY-N/B2-1202 (Old Unit - 3561-O-C2/11/05)	Ram ji Tandon	Lucknow	04-01-2025 04:44	21,23,740.63	18,28,107.13	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	2,94,633.50	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4871	AFIL_FORM_CA_5228		212219	3641-0-66/A4/0510	LALITA SINGH	Lucknow	04-01-2025 03:38	3,79,922.19	3,79,922.19	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4872	AFIL_FORM_CA_5227		210391	3014-0-J/02/04	PURNIMA SINGH	Lucknow	04-01-2025 00:38	11,45,776.26	11,45,776.26	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4873	AFIL_FORM_CA_3115		117554	3525-0-J/02/0011/FF	PURNIMA SINGH	Lucknow	31-03-2025 11:35 PM	9,26,048.57	9,26,048.57	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4874	AFIL_FORM_CA_5225	156264, 284649		3802-N-05/0041, 3803-O-02/0102A	UMA UTTAM	LUCKNOW	31-03-2025 11:30 PM	26,02,629.59	25,64,199.92	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	38,429.67	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4875	AFIL_FORM_CA_5224	0209-0-M0070		0209-0-M0070	Mr. Smit Vadan & Mrs. Nisha	KURUKSHETRA	31-03-2025 11:12 PM	38,43,871.44	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	38,43,871.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4876	AFIL_FORM_CA_5223		64430	0209-0-E0169	Yogesh Kumar	Agra	31-03-2025 11:07 PM	18,69,454.93	17,38,452.20	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	1,30,002.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4877	AFIL_FORM_CA_5222		136016	0605-SCO-A-25	Mr. Smit Vadan	KURUKSHETRA	31-03-2025 10:36 PM	38,43,871.44	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	38,43,871.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4878	AFIL_FORM_CA_5220		135958	0605-SCO-A-24	MR.SMIT VADAN	KURUKSHETRA	31-03-2025 10:06 PM	38,41,514.19	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	38,41,514.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4879	AFIL_FORM_CA_6522		288706	3804-P-02/0109	SAURABH SINHA	Lucknow	30-04-2025 09:29 PM	41,44,410.96	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	41,44,410.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4880	AFIL_FORM_CA_6520		142448	0102-39-0402	Sumit Chadha	Sonipat	30-04-2025 08:50 PM	89,24,738.95	75,54,274.92	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	13,70,464.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4881	AFIL_FORM_CA_6517		134328	0102-17-0801	Raj Rani	Sonipat	30-04-2025 08:33 PM	38,21,125.39	31,83,695.96	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	6,37,429.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4882	AFIL_FORM_CA_6506	13800004		0105-0-C2457	Mrs. POOJA MAKHIJA (Wife of Late Sh. OM PARKASH MAKHIJA S/o GURMA MAL)	Sushant City, Sonipat	30-04-2025 07:33 PM	63,58,490.89	21,23,815.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	42,34,675.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4883	AFIL_FORM_CA_6515				MRS. RITU SHARMA AND MR. VISHAL KIRTI SHARMA	PATHRIDI	30-04-2025 07:23 PM	46,65,786.30	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	46,65,786.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4884	AFIL_FORM_CA_6513				MRS. RITU SHARMA AND MR. VISHAL KIRTI SHARMA	PATHRIDI	30-04-2025 06:16 PM	43,30,027.40	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	43,30,027.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4885	AFIL_FORM_CA_6510		61703	1306-0-GF0012	Madhu Bala	Sonepat	30-04-2025 05:33 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4886	AFIL_FORM_CA_6508		155815	3804-P-01/0103	VINAY KUMAR SINGH	LUCKNOW	30-04-2025 05:32 PM	26,15,723.84	26,15,723.84	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4887	AFIL_FORM_CA_6504	Claim pertaining to other entity	Claim pertaining to other entity	Amit Srivastava	ghaziabad	30-04-2025 05:30 PM	4,12,385.90	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	4,12,385.90	-	-	Claim Pertaining to Other Entity
4888	AFIL_FORM_CA_6498		172073	0209-0-Q0003	Suparna Vimal	Agra	30-04-2025 04:28 PM	31,34,995.55	2,35,265.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	28,99,730.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4889	AFIL_FORM_CA_6461		212956	0102-28-1001	RAJNI JAIN	SONIPAT	30-04-2025 03:39 PM	72,27,534.93	32,28,511.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	40,99,023.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4890	AFIL_FORM_CA_6501		293140	3641-0-66/A13/0502	BABITA YADAV	LUCKNOW	30-04-2025 03:23 PM	73,329.32	68,740.82	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,588.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4891	AFIL_FORM_CA_6496		164448	3641-0-66/B15/0210	SHABINA	LUCKNOW	30-04-2025 02:53 PM	1,09,843.49	1,09,843.49	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4892	AFIL_FORM_CA_6494		123330	3804-P-01/0130	Manoj Kumar	Lucknow	30-04-2025 02:48 PM	19,26,527.68	19,26,527.68	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4893	AFIL_FORM_CA_6487		41804	3812-O-P/02/0030	MUKTA SRIVASTAVA	LUCKNOW	30-04-2025 01:34 PM	1,43,81,430.19	1,37,46,644.93	Home Buyer/ Allottee	-	No	0.063%	-	-	-	-	6,34,785.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4894	AFIL_FORM_CA_6482		290056	0570-0-H/28/0018	MOHD RASHID KHAN	LUCKNOW	30-04-2025 12:49 PM	33,64,438.36	33,64,438.36	Home Buyer/ Allottee	-	No	0.015%	-	-	0.00	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4895	AFIL_FORM_CA_6223	70160001		C1187FF	Ashish Batra and Archana Batra	Gurugram	30-04-2025 12:17 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4896	AFIL_FORM_CA_6421		171470	3641-0-66/A15/0406	SURENDRA PANDEY	LUCKNOW	30-04-2025 10:48 AM	7,95,147.73	5,12,329.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,82,818.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4897	AFIL_FORM_CA_6475	2049M0184		0501-0-A/4/0185	MOHIT SRIVASTAVA	Lucknow	30-04-2025 09:18 AM	21,17,942.66	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	21,17,942.66	Duplicate Claim - Latest claim has been verified.
4898	AFIL_FORM_CA_6473		114679	0103-0-300603	ARUN KUMAR	SONIPAT	30-04-2025 12:17 AM	79,33,781.39	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	79,33,781.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

4899	AFIL_FORM_CA_6388		189807	1803-O-04/0160	RUCHIR DHAR DWIVEDI	Lucknow	29-04-2025 11:31 PM	31,96,185.68	31,96,185.68	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4900	AFIL_FORM_CA_6471		283256	0501-G-G/4/0166	Pawan Pant and Shivani Pant	Lucknow	29-04-2025 11:23 PM	30,88,256.20	5,38,837.00	Homebuyers/ Allottees - Registry and possession	-	Loss out	0.000%	-	-	-	-	25,49,419.20	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4901	AFIL_FORM_CA_4341		110974	3002-P02-G/04/01	Kripa Shankar Yadav and Bingu Devi	Lucknow	29-04-2025 11:22 PM	14,22,133.80	14,22,133.80	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4902	AFIL_FORM_CA_6472		46646	0209-0-03199	SHALINI GARG	Agra	29-04-2025 11:05 PM	16,64,450.09	9,77,429.54	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	6,87,020.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4903	AFIL_FORM_CA_6469		253038	3006-SE2-C/07/06	ASHISH KUMAR VERMA	Lucknow	29-04-2025 08:42 PM	4,04,606.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	4,04,606.00	-	Registry already Completed
4904	AFIL_FORM_CA_6466		96104	3003-0-Ad/03/02	PHANINDRA NATH SRIVASTAVA	LUCKNOW	29-04-2025 07:22 PM	11,47,634.73	8,13,304.69	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	3,34,530.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4905	AFIL_FORM_CA_6465		293201	3641-0-66/A14/0402	GARIMA SINGH	LUCKNOW	29-04-2025 07:15 PM	3,98,682.00	3,98,682.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4906	AFIL_FORM_CA_6460		295683	0037-C-2121	Mr. Naresh Kumar Aggarwal and Mrs. Shashi Bala	Yamunanagar(Haryana)	29-04-2025 06:06 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4907	AFIL_FORM_CA_6457		142096	3571-OLY-M/B2-0404	ASHA GUPTA	LUCKNOW	29-04-2025 05:05 PM	80,08,063.42	24,40,914.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	55,67,149.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4908	AFIL_FORM_CA_6455		142484	3571-OLY-M/B2-0401	ASHA GUPTA	LUCKNOW	29-04-2025 04:27 PM	70,40,614.14	18,74,466.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	51,66,148.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4909	AFIL_FORM_CA_6426		292231	3643-0-L2/B6/0608	rajesh sahu	lucknow	29-04-2025 03:33 PM	5,21,526.19	5,21,526.19	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4910	AFIL_FORM_CA_6450		146063	3802-N-04/A/0008	Ambikeshwar Rai	LUCKNOW	29-04-2025 03:26 PM	17,87,554.41	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	17,87,554.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4911	AFIL_FORM_CA_6447		135761	3802-N-03/0062	NITIN GUPTA	LUCKNOW	29-04-2025 03:20 PM	29,97,290.53	29,37,290.53	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4912	AFIL_FORM_CA_6445		108825	0209-0-Q0209	Customer No. 108825 Sunil Kumar Dhami and Mrs. Urmila Dhami	Agra	29-04-2025 03:11 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4913	AFIL_FORM_CA_6441		140656	3803-O-03B/0028	Harshita Rai	LUCKNOW	29-04-2025 02:42 PM	54,47,807.88	37,26,220.84	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	17,21,587.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4914	AFIL_FORM_CA_6439		106614	0209-0-H0182	PRADEEP DUBEY	AGRA	29-04-2025 02:11 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4915	AFIL_FORM_CA_6435		197623	4004-T-03/0128	Beena Rai	LUCKNOW	29-04-2025 01:42 PM	54,10,639.16	34,88,299.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	19,22,340.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4916	AFIL_FORM_CA_6432		122520	3805-Q-01/0123	Neelima Chaudhary	Lucknow	29-04-2025 01:23 PM	33,70,609.78	22,48,517.95	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	11,21,891.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4917	AFIL_FORM_CA_6086		133752	3804-P-02/216	Beena Rai	LUCKNOW	29-04-2025 12:35 PM	40,86,081.07	22,73,502.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	18,12,579.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4918	AFIL_FORM_CA_6416		190016	3802-N-02/0162	Pushplata Bajpai	Lucknow	29-04-2025 09:02 AM	34,75,630.14	24,85,967.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	9,89,663.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4919	AFIL_FORM_CA_6129		171639	3642-0-K7/A9/0408	POOJA CHATURVEDI	Lucknow	29-04-2025 12:52 AM	5,99,399.56	5,02,050.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	97,349.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4920	AFIL_FORM_CA_6412	2098OCHKING/00666/1		0209-0-I0109	RAJENDRA KUMAR	AGRA	28-04-2025 10:20 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4921	AFIL_FORM_CA_5924		133240	3808-0-P/02/0046	Suman Verma and Dr. Vinod Kumar Verma	Lucknow	28-04-2025 10:16 PM	42,20,497.79	41,41,338.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	89,159.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4922	AFIL_FORM_CA_6411		136950	3611-K-C2/GF05	Neelam Singh	Lucknow	28-04-2025 10:15 PM	12,34,213.35	12,34,213.35	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4923	AFIL_FORM_CA_6408		144610	3018-FF-0038	VISHWA RATNA	LUCKNOW	28-04-2025 09:12 PM	55,37,917.81	30,12,703.79	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	25,25,214.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4924	AFIL_FORM_CA_6404				MRS. RITU SHARMA AND MR. VISHAL KIRTI SHARMA	PATHRIDI	28-04-2025 08:41 PM	43,34,169.86	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	43,34,169.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4925	AFIL_FORM_CA_6400		138443	0103-0-230201	RANJAY KAKKAR	SONIPAT	28-04-2025 08:31 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4926	AFIL_FORM_CA_6399		94929	3003-0-B4/01/03	SALMAN SHAKOOR	Lucknow	28-04-2025 08:19 PM	9,14,837.59	9,04,823.63	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	10,013.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4927	AFIL_FORM_CA_6392		142318	3571-OLY-M/B2-0702	ANAMIKA SINGH QURIYAL	LUCKNOW	28-04-2025 07:24 PM	69,09,476.13	59,18,321.40	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	9,91,154.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4928	AFIL_FORM_CA_6393		133660	0102-39-0702	NEELU KUMARI	SONIPAT	28-04-2025 07:15 PM	92,21,762.67	79,62,705.59	Home Buyer/ Allottee	-	No	0.037%	-	-	-	-	12,59,057.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4929	AFIL_FORM_CA_6390		111333	0122-E-4034	Hemant Jain	Somipat	28-04-2025 06:28 PM	5,23,076.00	5,23,076.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4930	AFIL_FORM_CA_6386		50539	0209-0-Q0007	ASHOK SETH/RAJIV SETH	AGRA	28-04-2025 06:17 PM	37,47,791.23	9,69,485.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	27,78,306.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4931	AFIL_FORM_CA_6377		125430	3802-N-03/0134	UMA GUPTA	Lucknow Uttar Pradesh	28-04-2025 05:43 PM	43,63,663.61	8,24,234.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	35,39,429.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4932	AFIL_FORM_CA_6378		120629	3525-0-I/02/0238/SF	Disha Vadera	Lucknow	28-04-2025 05:33 PM	47,78,825.86	47,78,825.86	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4933	AFIL_FORM_CA_6374		46538	1106-0-D1759	Shelly Kataria	Panipat	28-04-2025 05:26 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4934	AFIL_FORM_CA_6376	Claim pertaining to other entity	Claim pertaining to other entity		MRS. SATHWINDER KAUR	GREATER NOIDA	28-04-2025 05:14 PM	27,77,288.62	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	27,77,288.62	-	Claim Pertaining to Other Entity
4935	AFIL_FORM_CA_6372		167370	3641-0-66/A14/0407	Manoj Kumar Jaiswal	Lucknow	28-04-2025 05:11 PM	4,71,020.80	4,70,520.80	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4936	AFIL_FORM_CA_6375		98057	0114-C-G0302	Tarsem Lal Gaba	sonepat	28-04-2025 05:10 PM	35,91,395.11	35,91,395.11	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4937	AFIL_FORM_CA_6373		156603	0114-D-G0303	Satish Kumar Jain	Sonipat	28-04-2025 05:02 PM	31,19,323.33	17,45,334.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	13,73,989.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4938	AFIL_FORM_CA_6371		206149	0102-27-G204	Anil Kumar	Sonipat	28-04-2025 05:01 PM	55,71,702.82	54,86,702.82	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	85,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4939	AFIL_FORM_CA_6303		128156	0102-26-0901	Late Davinder Kumar Rana and Rohit Rana	Sonipat	28-04-2025 04:56 PM	56,36,372.07	56,36,372.07	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4940	AFIL_FORM_CA_6366	Claim pertaining to other entity	Claim pertaining to other entity		SANJAY KUMAR TIWARI	NOIDA	28-04-2025 04:28 PM	3,93,833.42	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	3,93,833.42	-	Claim Pertaining to Other Entity
4941	AFIL_FORM_CA_6363		138531	0102-27-G201	Anil Kumar	Sonipat	28-04-2025 04:26 PM	53,86,181.92	53,01,981.92	Home Buyer/ Allottee	-	No	0.024%	-	-	-	-	84,190.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4942	AFIL_FORM_CA_6370		295498	0202-0-A-0278D	DEEPAK	SONIPAT	28-04-2025 04:17 PM	44,144.78	19,800.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,344.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4943	AFIL_FORM_CA_6365		165208	0553-0-C5/BH1/GF08	MADAN MOHAN SINGH	LUCKNOW	28-04-2025 03:49 PM	6,57,134.25	4,30,220.55	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,26,913.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4944	AFIL_FORM_CA_4370		42521	0501-0-F/2/0011	Pooja Jayaswal	Lucknow	28-04-2025 03:36 PM	34,70,697.82	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	34,70,697.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4945	AFIL_FORM_CA_6361	3803-O-04/0021A	3803-O-04/0021A		Ravindra Kumar Misra	Lucknow	28-04-2025 03:24 PM	46,26,550.52	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	46,26,550.52	-	Duplicate Claim - Latest claim has been verified.
4946	AFIL_FORM_CA_6360		127491	0122-E-4013	Sanjay Gupta And Manish Jain	Sonipat	28-04-2025 03:12 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4947	AFIL_FORM_CA_6324		60812	0209-0-L0159	Naveen Kumar Jain	Agra	28-04-2025 02:51 PM	16,62,116.86	15,20,355.86	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	1,21,761.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4948	AFIL_FORM_CA_6356		111033	4004-T-03/0014	Shyam Narayan Pandey	Lucknow	28-04-2025 02:40 PM	43,51,949.70	33,83,001.83	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	9,68,947.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4949	AFIL_FORM_CA_6354		108622	3504-0-L/04/0026	SHASHI PRABHA	LUCKNOW	28-04-2025 02:31 PM	18,07,115.00	2,24,746.90	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	15,82,368.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4950	AFIL_FORM_CA_6353		142317	3809-D-Q/02/0271	Mohammad Rais Abbas	LUCKNOW	28-04-2025 02:27 PM	54,07,748.85	34,01,687.00	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	20,06,051.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4951	AFIL_FORM_CA_6337		145787	3503-0-K/02/0041	SHEO KARAN CHAUDHARY	LUCKNOW	28-04-2025 01:02 PM	17,18,472.65	2,44,049.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	14,74,423.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4952	AFIL_FORM_CA_6342		134285	0102-17-0804	Seema Naggal	Sonipat	28-04-2025 01:00 PM	44,37,317.36	31,58,201.25	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	12,81,116.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4953	AFIL_FORM_CA_6335		120966	3802-N-02/0085	DURGA PRASAD	LUCKNOW	28-04-2025 12:37 PM	24,30,115.07	24,01,880.41	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	28,234.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4954	AFIL_FORM_CA_6336		116895	0103-0-311002	ALKA MAHAJAN	SONIPAT	28-04-2025 12:19 PM	65,99,740.07	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	65,99,740.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

4955	ARL_FORM_CA_6334		109284	4004-T-01/0125	RAJENDRA KUMAR SRIVAS	LUCKNOW	28-04-2025 11:32 AM	50,74,807.64	35,06,074.00		Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	15,68,733.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4956	ARL_FORM_CA_6010		293312	3641-0-66/A34/0803	Mohd Danish	Lucknow	28-04-2025 03:12 AM	63,200.00	63,200.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4957	ARL_FORM_CA_6318		166551	3644-0-62/A6/0705	Ramesh Singh	Lucknow	27-04-2025 10:48 PM	4,20,593.35	4,20,593.35		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4958	ARL_FORM_CA_6310		113281	3014-0-6/02/02	SHASHI KIRAN ARYA	LUCKNOW	27-04-2025 09:02 PM	68,93,625.26	68,92,624.46		Home Buyer/ Allottee	-	No	0.032%	-	-	-	0.80	-	Claim verified as per the books of account of CD made available to the resolution professional.
4959	ARL_FORM_CA_6277	22BOOKING/00124/1		0222-S-0064	SUMATE MISHRA	AGRA	27-04-2025 07:19 PM	8,30,769.39	6,85,474.00		Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	1,45,295.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4960	ARL_FORM_CA_6300		115011	3002-PO2-D/02/05	Ashok Kumar Sinha and Abhinav Sinha	Lucknow	27-04-2025 04:07 PM	19,33,723.75	13,24,933.61		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	6,08,790.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4961	ARL_FORM_CA_6268		182126	0538-0-62/01/07	KALPANA KIRAN and RAVI KUMAR CHAUDHARY	LUCKNOW	27-04-2025 03:56 PM	18,65,990.88	18,64,957.06		Home Buyer/ Allottee	-	No	0.009%	-	-	-	1,033.82	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4962	ARL_FORM_CA_6299	252318, 83477		0505-0-C/5/0168/GF, 0505-0-C/5/0133/GF	Anuja Joshi	Lucknow	27-04-2025 02:58 PM	36,79,300.12	11,62,162.00		Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	25,17,138.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4963	ARL_FORM_CA_6298		122808	0164-0-271/GF	MANOJ BATRA / SIMRAN GIRDHAR	MOHALI	27-04-2025 02:57 PM	66,31,633.03	56,35,442.03		Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	9,96,191.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4964	ARL_FORM_CA_6297		274360	3006-SE2-C/07/05	RAJESH SINGH	LUCKNOW	27-04-2025 02:47 PM	3,79,658.51			Home Buyer/ Allottee	-	No	0.000%	-	-	-	3,79,658.51	-	Registry already Completed
4965	ARL_FORM_CA_6290		101488	3006-C-07/04	Amit Singh	LUCKNOW	27-04-2025 01:55 PM	3,71,391.99	3,71,391.99		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4966	ARL_FORM_CA_6291		98783	0114-C-G0203	PRIYANKA SINGHAL AND SHALINI SINGHAL	SONIPAT	27-04-2025 01:50 PM	33,65,886.80	33,65,886.80		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4967	ARL_FORM_CA_6288		141931	3571-OLY-M/B1-0104	Mr Sandeep Puri	Lucknow	27-04-2025 01:21 PM	60,61,704.50	59,90,733.50		Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	70,971.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4968	ARL_FORM_CA_6287		141713	3631-SME-J/81-0901	MUKESH YADAV CUSTOMER CODE 141713	LUCKNOW	27-04-2025 01:14 PM	48,27,747.60	31,06,277.47		Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	17,21,470.13	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4969	ARL_FORM_CA_3765		79176	0203-0-021101	SMT. NEERAJ BALA	sonipat	27-04-2025 01:11 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4970	ARL_FORM_CA_6281		160921	3631-SME-J/81-0403	Lata Singh	LUCKNOW	27-04-2025 12:54 PM	49,27,996.92	49,27,996.92		Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4971	ARL_FORM_CA_6283		141140	0209-0-L0099	ashish nigam	agra	27-04-2025 12:45 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4972	ARL_FORM_CA_6280		141139	0209-0-L0098	renu singh	agra	27-04-2025 12:33 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4973	ARL_FORM_CA_6278		105342	3002-PO2-B/01/06	Mr. Joshi Chandrashekhar Badridatt	Lucknow	27-04-2025 12:32 PM	15,89,874.10	15,89,874.10		Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4974	ARL_FORM_CA_6276		171359	3641-0-66/A2/0406	BRIJESH KUMAR S/O SAMBHU DAYAL	LUCKNOW	27-04-2025 12:13 PM	8,57,117.90	4,50,436.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	4,06,681.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4975	ARL_FORM_CA_6266		130899	3803-O-04/0093	VIMAL RAHEJA & PUNAM RAHEJA	LUCKNOW	26-04-2025 11:58 PM	37,15,738.35	37,15,738.35		Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
4976	ARL_FORM_CA_6265		140606	3807-O-02/02/0160	Ramendra Kumar Singh and Priyanka Singh	lucknow, U.P.	26-04-2025 11:08 PM	26,18,613.56	25,11,016.39		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	1,07,597.17	Claim verified as per the LP RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
4977	ARL_FORM_CA_6251	22BOOKING/00002/1		0222-R-0099	1. Dr. Manjeet Kumar 2. Shivangi Singh	Agra	26-04-2025 06:58 PM	25,06,675.07	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	25,06,675.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4978	ARL_FORM_CA_6248		68752	0501-0-C/7/0018	DR. RAKESHWAR YADAV	LUCKNOW	26-04-2025 06:41 PM	-	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Registry already Completed
4979	ARL_FORM_CA_6244		177320	0111-A-0301	Ramesh Kumar	Sonipat	26-04-2025 05:28 PM	74,07,238.21	39,76,433.00		Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	34,30,805.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4980	ARL_FORM_CA_6242		293393	3641-0-66/A15/0403	BAL MUKUNDA	LUCKNOW	26-04-2025 05:21 PM	12,69,601.55	3,58,918.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	9,10,683.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4981	ARL_FORM_CA_6243				Parminder Singh	SAS Nagar	26-04-2025 05:20 PM	-	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4982	ARL_FORM_CA_6241		108249	3502-0-L/03/0047	ASHA RANI & SANJAY KUMAR SRIVASTAVA	LUCKNOW	26-04-2025 04:47 PM	25,90,422.70	23,34,886.00		Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	2,55,536.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4983	ARL_FORM_CA_6237				SNJAY AGARWAL	LUCKNOW	26-04-2025 04:15 PM	14,66,750.00	-		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	14,66,750.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4984	ARL_FORM_CA_6233		196724	4004-T-03/0148	Poonam Agarwal	LUCKNOW	26-04-2025 03:34 PM	14,63,370.00	14,13,100.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	50,270.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4985	ARL_FORM_CA_6226		121504	3018-AG-0045	SHALINI GOEL W/O SURENDRA	LUCKNOW	26-04-2025 02:44 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4986	ARL_FORM_CA_6218	Claim pertaining to other entity	Claim pertaining to other entity	MRS. RAJNI VERMA	GREATER NOIDA GAUTAM BUDH NAGAR		26-04-2025 02:18 PM	4,92,651.28			Home Buyer/ Allottee	-	No	0.000%	-	-	-	4,92,651.28	-	Claim Pertaining to Other Entity
4987	ARL_FORM_CA_6217	1968DD26		0203-0-040803	RAHUL MALPANI	KUNDLI, SONIPAT, HARYANA	26-04-2025 01:17 PM	93,99,010.83	25,37,418.00		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	68,61,592.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4988	ARL_FORM_CA_6213		109766	3502-0-L/08/0089	URMILA YADAV	LUCKNOW	26-04-2025 12:51 PM	20,10,054.79	2,94,840.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	17,15,214.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4989	ARL_FORM_CA_6201	Claim pertaining to other entity	Claim pertaining to other entity	SUNITA KHURANA	Greater Noida		26-04-2025 07:11 AM	-	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
4990	ARL_FORM_CA_6198		180170	3571-OLY-M/B1-0405	Kamlesh Kumar Dube	Lucknow	26-04-2025 12:02 AM	56,72,584.71	38,08,013.00		Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	18,63,571.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4991	ARL_FORM_CA_6195		119700	3021-GF-80	SANDHYA MALIK	LUCKNOW	25-04-2025 09:47 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4992	ARL_FORM_CA_6172	Claim pertaining to other entity	Claim pertaining to other entity	Mrs.Anupam Walia LR of Mrs.Neeta Ahluwalia	Gurgaon		25-04-2025 05:17 PM	45,49,993.41			Home Buyer/ Allottee	-	No	0.000%	-	-	-	45,49,993.41	-	Claim Pertaining to Other Entity
4993	ARL_FORM_CA_6170		288312	3644-0-62/A3/0210	SATYAWATI	LUCKNOW	25-04-2025 05:02 PM	5,67,941.46	5,24,626.76		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	43,314.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4994	ARL_FORM_CA_6091		109710	0057-0-0859	Sensar Vijay Singh through Legal Heirs Ashok Rajan s.s Authority holder	MOHALI, SAS NAGAR	25-04-2025 03:04 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
4995	ARL_FORM_CA_6157	Claim pertaining to other entity	Claim pertaining to other entity	Manjeet Singh Mrs. Loveleen Kohli	New Delhi		25-04-2025 02:42 PM	97,61,785.21	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	97,61,785.21	Claim Pertaining to Other Entity
4996	ARL_FORM_CA_6141		143061	3571-OLY-M/B2-0604	SUNIL UPADHYAY	LUCKNOW	25-04-2025 12:37 PM	67,04,020.04	59,33,849.18		Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	7,70,170.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4997	ARL_FORM_CA_6084		170669	3644-0-62/A4/0811	SUNIL KUMAR YADAV	LUCKNOW	25-04-2025 11:41 AM	2,55,947.00	2,55,947.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
4998	ARL_FORM_CA_6128		127590	0102-18-0902	Ramesh Malik	Sonipat	25-04-2025 12:31 AM	40,92,325.60	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	40,92,325.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
4999	ARL_FORM_CA_6126	143961, 110099		0221-C-C7/GF/04	RANI DEVI	AGRA	24-04-2025 10:56 PM	4,75,501.81	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,75,501.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5000	ARL_FORM_CA_6125		111036	4004-T-03/0284	SURESH CHANDRA SRIVASTAVA	LUCKNOW	24-04-2025 10:45 PM	42,63,836.85	33,12,317.36		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	9,50,519.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5001	ARL_FORM_CA_6124		168235	0553-0-C5/BHS/0503	MR.TUFAIL AHMAD	BAHRAICH	24-04-2025 10:34 PM	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5002	ARL_FORM_CA_6122		94232	3003-0-A6/GF/05	ARVIND KUMAR	Lucknow	24-04-2025 10:23 PM	12,84,853.38	7,04,383.00		Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	5,80,470.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5003	ARL_FORM_CA_6120	135747, 138692		0225-E-0026	OM VATI DEVI	AGRA	24-04-2025 08:25 PM	11,40,175.60	11,40,172.60		Home Buyer/ Allottee	-	No	0.005%	-	-	-	3.00	-	Claim verified as per the books of account of CD made available to the resolution professional.
5004	ARL_FORM_CA_6115		283813	3504-0-L/03/0218	Mrs Durgawati Yadav and Mr Rajendra Yadav	Lucknow	24-04-2025 06:16 PM	79,68,131.29	5,65,583.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	74,02,548.29	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5005	ARL_FORM_CA_6093		127934	0102-26-0801	Brij Basi Gupta and Ashima	Sonipat	24-04-2025 06:03 PM	43,70,587.39	39,36,627.79		Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	4,33,959.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5006	ARL_FORM_CA_6107		168743	3641-0-66/A10/0501	Seema Yadav	lucknow	24-04-2025 04:36 PM	1,95,000.00	1,95,000.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5007	ARL_FORM_CA_6105		110717	3021-GF-90	SHANTI YADAV	LUCKNOW	24-04-2025 04:32 PM	31,23,019.50	23,54,909.45		Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	7,68,110.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5008	ARL_FORM_C_62				Anadi Mayank Kasaundhan		03-05-2025 04:33	18,89,074.58	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	18,89,074.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5009	ARL_FORM_C_298				Anupam Singh		03-06-2025 20:26	90,00,000.00	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	90,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5010	ARL_FORM_C_3922				BABLI DEVI		03-11-2025 19:07	10,20,000.00	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,20,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5011	ARL_FORM_C_4440				DR NEETU SHARMA		03-12-2025 00:12	-	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5012	ARL_FORM_C_80				Gurpreet Singh		03-05-2025 13:23	2,57,95,477.00	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,57,95,477.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

5013	ARL_FORM_C_2194			Kapil Batra		03-10-2025 15:34	1,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5014	ARL_FORM_C_1645			Max Heights Infrastructure Limited (Transferee Company of North Delhi Construction & Investment Private Limited) through its Director Mr. Naveen Narang		03-09-2025 19:41	28,57,262.39		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	28,57,262.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5015	ARL_FORM_C_803			mrs Ekta sral and mr vikram sral		03-08-2025 19:31	90,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	90,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5016	ARL_FORM_C_4024			PRIYANKA RAJA		03-11-2025 20:08	14,47,837.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,47,837.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5017	ARL_FORM_C_1842	199016	1802-N-02/0162	Pushplata Bajpai		03-10-2025 09:22	38,14,049.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	38,14,049.00	-	Duplicate Claim - Latest claim has been verified.
5018	ARL_FORM_C_1551	192098, 192187	3653-O-GF/0012, 3653-O-T3/02/0008	RAJESH KUMAR YAISH	Lucknow	03-09-2025 18:05	77,33,658.00		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	77,33,658.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5019	ARL_FORM_C_3421			Rakesh Mohan Kasera		03-11-2025 15:04	23,55,020.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	23,55,020.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5020	ARL_FORM_C_6139			Renu Ghupta		28-04-2025 01:37 PM	1,03,00,814.80		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,03,00,814.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5021	ARL_FORM_C_6893			Renu Gupta		04-05-2025 15:46	98,62,346.30		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	98,62,346.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5022	ARL_FORM_C_4835			Renu Gupta		22-03-2025 11:13 AM	2,10,116.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	2,10,116.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5023	ARL_FORM_C_1118			ROHIT KUMAR GUPTA		03-10-2025 10:37	1,86,48,646.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,86,48,646.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5024	ARL_FORM_C_6305	125279	3021-GF-03	Shoovi Khan	Lucknow	28-04-2025 11:58 AM	25,403.00		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	25,403.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5025	ARL_FORM_C_1130			SUMAN LATA GUPTA		03-10-2025 12:55	24,94,500.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,94,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5026	ARL_FORM_C_4471			SWADHA CONSTRUCTIONS PRIVATE LIMITED		03-12-2025 12:07	1,20,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,20,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5027	ARL_FORM_C_5381			Vikas Verma		04-06-2025 08:57	1,04,58,720.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,04,58,720.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5028	ARL_FORM_C_5467	291482	0570-0-H/28/0025	VIRENDRA VIKARM SINGH	Lucknow	04-10-2025 12:30	1,04,58,720.00		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	1,04,58,720.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5029	ARL_FORM_F_4751			Ajai Prakash Gupta		17-03-2025 11:32 PM	22,24,225.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	22,24,225.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5030	ARL_FORM_F_3451			ANOOP SINGH		03-11-2025 16:12	26,10,89,068.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	26,10,89,068.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5031	ARL_FORM_F_3477	292332	0502-0-G/6/0094	Anupama Shukla	Lucknow	03-11-2025 15:22	1,50,115.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	1,50,115.00	-	Registry already Completed	
5032	ARL_FORM_F_493			ASHISH KAUSHAL		03-07-2025 17:59	1,33,36,726.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,33,36,726.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5033	ARL_FORM_F_399			ASHISH KAUSHAL		03-07-2025 16:53	1,33,36,726.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,33,36,726.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5034	ARL_FORM_F_4879			ASHISH KUMAR AGARWAL		21-03-2025 06:18 PM	20,88,908.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	20,88,908.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5035	ARL_FORM_F_384			ASHOK KUMAR LOHGARHI		03-07-2025 13:49	41,97,220.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	41,97,220.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5036	ARL_FORM_F_4536			ATUL SHARMA		03-12-2025 17:15	3,12,770.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	3,12,770.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5037	ARL_FORM_F_4910	15780008	0201-0-UG240	Bharat Bhushan Jagwani		22-03-2025 12:27 PM	21,00,000.00	11,88,391.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	9,11,609.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5038	ARL_FORM_F_4000			JYOTI PRAKASH CHAUHAN		03-11-2025 19:55	5,88,117.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	5,88,117.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5039	ARL_FORM_F_4577			KULDEEP SINGH		03-12-2025 21:43	90,00,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	90,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5040	ARL_FORM_F_3521			Manoj Kumar		03-11-2025 15:49	20,50,600.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	20,50,600.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5041	ARL_FORM_F_3437			Manoranjan Patnaik - Regional Director - North & East India, Global Aviation Services Pvt. Ltd		03-11-2025 09:37	6,45,207.04		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	6,45,207.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5042	ARL_FORM_F_3395			Manoranjan Patnaik - Regional Director North & East India, Global Aviation Services Pvt. Ltd.		03-11-2025 09:22	6,35,330.06		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	6,35,330.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5043	ARL_FORM_F_3657			MEENAKSHI KUMAR		03-11-2025 17:42	15,36,142.39		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	15,36,142.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5044	ARL_FORM_F_4367			Mohan Lal Kukreja		03-11-2025 23:22	10,69,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	10,69,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5045	ARL_FORM_F_4964			Nirmala Yadav		25-03-2025 02:58 PM	18,09,714.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	18,09,714.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5046	ARL_FORM_F_234			Om Prakash Singh		03-06-2025 15:51	38,32,658.22		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	38,32,658.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5047	ARL_FORM_F_3412			RANJEET MISHRA		03-11-2025 14:58	-		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5048	ARL_FORM_F_2200			RATAN PRIT KAUR		03-10-2025 15:43	1,82,40,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,82,40,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5049	ARL_FORM_F_313			RAVI SHANKAR JAISWAL		03-08-2025 21:51	15,00,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	15,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5050	ARL_FORM_F_1034			RAVI SHANKAR JAISWAL		03-08-2025 16:38	15,00,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	15,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5051	ARL_FORM_F_4813			REENA ARORA		19-03-2025 01:50 PM	8,83,184.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	8,83,184.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5052	ARL_FORM_F_2614	204587	3504-0-L/03/0150	REETA	Lucknow	03-11-2025 16:25	19,68,000.00		Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	19,68,000.00	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5053	ARL_FORM_F_3469			SAYAD UMAIR ASHRAF		03-11-2025 16:18	3,75,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	3,75,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5054	ARL_FORM_F_1778			Sanjiv Sharma		03-09-2025 23:44	19,02,766.43		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	19,02,766.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5055	ARL_FORM_F_5065			Saumya Singh		27-03-2025 05:45 PM	48,00,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	48,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5056	ARL_FORM_F_4618			SHABNAM FATIMA		13-03-2025 05:11 PM	4,50,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	4,50,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5057	ARL_FORM_F_831			SIDDHATRIH SINGH		03-08-2025 16:40	5,09,218.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	5,09,218.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5058	ARL_FORM_F_3093			SUJEET KUMAR		03-11-2025 17:31	1,01,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,01,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5059	ARL_FORM_F_3166			Sunita Singh		03-11-2025 12:55	16,86,272.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	16,86,272.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5060	ARL_FORM_F_2465	280174, 280169	3803-O-38/0075A, 3803-O-38/0094A	SUSHIL KUMAR SINGH	Lucknow	03-10-2025 18:51	-		Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5061	ARL_FORM_F_4708			SUSHMA CHAWLA		16-03-2025 08:32 PM	11,47,506.71		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	11,47,506.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5062	ARL_FORM_F_4903			TRIVIKRAM PRATAP SINGH		22-03-2025 08:49 PM	7,84,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	7,84,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5063	ARL_FORM_F_3209			UMA SINGH		03-11-2025 16:45	35,00,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	35,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

5064	ARL_FORM_F_4818				Umesh Kumar Pandey & Ajay Kumar Jha		19-03-2025 02:41 PM	6,47,419.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	6,47,419.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5065	ARL_FORM_F_2253				VINOD KUMAR MISHRA		03-11-2025 21:13	8,82,700.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	8,82,700.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5066	ARL_FORM_F_2583				VIVEK SRIVASTAVA		03-10-2025 19:56	34,93,824.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	34,93,824.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5067	Email		118383	1806-D-N/01/0109	Sudhanshu Dwivedi & Seema Dwivedi		02-04-2025	36,66,333.06		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	36,66,333.06	-	-	Duplicate Claim - Latest claim has been verified.
5068	Email				Arun Kumar		06-04-2025	35,43,714.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	35,43,714.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5069	Email		143104	0166-0-276FF	Arohan Sambyal		09-04-2025	48,74,805.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	48,74,805.00	-	-	Duplicate Claim - Latest claim has been verified.
5070	Email		193588	3631-SME-I/B2-0903	Manish Tiwari		08-04-2025	44,89,989.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	44,89,989.00	-	-	Duplicate Claim - Latest claim has been verified.
5071	Email		139465	1806-D-O/02/0390	Dr. Sumant Kumar Singh		10-04-2025	35,51,216.74	35,80,604.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	70,612.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5072	Email		143373	0166-0-277FF	Abheek Sambyal		11-04-2025	46,21,665.00	46,21,665.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
5073	Email		118518	1802-N-02/0066	Namita Dube And Geeta Dube		12-04-2025	29,15,081.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	29,15,081.00	-	-	Duplicate Claim - Latest claim has been verified.
5074	Email		80622	1402-AK-0235	Ruhi Chhabra		15-04-2025	-		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
5075	Email		147349	1402-AK-0244	Rakhee Singh		16-04-2025	-		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
5076	Email	1029R0011		1402-AK-0234	Rakhee Singh	Jaipur	15-04-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5077	Email		133048	3631-SME-I/C2-0404	Pankaj Babu Gupta		16-04-2025	42,33,099.00	24,83,418.38	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	17,49,680.62	Duplicate Claim - Latest claim has been verified.
5078	Email				Sunil Mehdiretta		16-04-2025	-		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5079	Email		136283	1806-O-O/03/0236	Syed Mohammed Sajjad Zaidi	Lucknow	17-04-2025	30,63,987.67	25,33,988.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	5,09,999.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5080	Email		114070	3014-O-J/08/02	Deepti Katiyar		18-04-2025	73,16,325.87		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	73,16,325.87	-	-	Duplicate Claim - Latest claim has been verified.
5081	Email		291300	0059-D-047A	Harpreet Singh Rayat		18-04-2025	-		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
5082	Email		291300	0059-D-047A	Harpreet Singh Rayat	Mohali	18-04-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5083	Email		282629	3631-SME-I/B1-1102	Achintya Dixit		20-04-2025	43,31,572.93	33,90,538.50	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	9,41,034.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5084	Email		122896	0114-F-01502	Rajesh Mehra	Sonipat	20-04-2025	18,15,000.00	18,04,775.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	10,225.00	Duplicate Claim - Latest claim has been verified.
5085	Email				Rajesh Mehra		20-04-2025	22,38,506.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	22,38,506.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5086	Email		138304	1806-O-O/02/0380	Chandra Bhan Singh And Rekha Diwakar	Lucknow	21-04-2025	36,29,788.22	36,03,818.72	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	25,969.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5087	Email		97912	0114-D-02001	Sunita Taneja		21-04-2025	48,38,234.00	16,52,584.41	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	31,85,649.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5088	Email		98069	0114-C-02703	Harinder Pal Singh		22-04-2025	43,98,494.09	31,37,235.59	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	12,61,258.50	Duplicate Claim - Latest claim has been verified.
5089	Email		163981	3641-O-66/A36/0105	Vimlesh Agrawal		22-04-2025	4,72,321.28		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	4,72,321.28	-	-	Duplicate Claim - Latest claim has been verified.
5090	Email		143373	0166-0-277FF	Abheek Sambyal through POA holder Shivdarshan Singh Sambyal		09-04-2025	46,21,665.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	46,21,665.00	-	-	Duplicate Claim - Latest claim has been verified.
5091	Email		143104	0166-0-276FF	Arohan Sambyal		09-04-2025	48,74,805.00	48,74,805.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
5092	Physical				Shalini Sachan & Vikramjeet Singh		07-04-2025	16,71,221.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	16,71,221.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5093	Hard Copy	103255, 105091		0502-D-E/2/0099	Anurag Sahai Bhatnagar & Priya Ranjan Bhatnagar		04-04-2025	24,60,495.24	9,37,650.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	15,22,845.24	Duplicate Claim - Latest claim has been verified.
5094	Hard Copy	103755, 104832		0502-D-E/2/0100	Madhukar Anand S/O Sri Sudhir Chandra Verma		04-04-2025	31,12,983.00	11,12,879.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	20,00,104.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5095	Physical		138750	3631-SME-I/B1-0801	Sarita Singh		03-04-2025	34,18,818.09		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	34,18,818.09	-	-	Duplicate Claim - Latest claim has been verified.
5096	Physical				M/S Kamak Inafrastructure Private Limited		09-04-2025	31,22,497.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	31,22,497.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5097	Physical		147349	1402-AK-0244	Rakhee singh W/o Mr. sunil singh D/o late Mr. mahendra pal		15-04-2025	-		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
5098	Physical				Ruhi chhabra & Gagan chhabra		15-04-2025	-		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5099	Physical	1029R0011		1402-AK-0234	Rakhee singh W/o Mr. sunil singh D/o late Mr. mahendra pal		15-04-2025	-		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
5100	ARL_FORM_C_1438		293010	3641-O-66/A34/0707	Sarika Gupta		04-09-2025 11:42	63,200.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	63,200.00	Duplicate Claim - Latest claim has been verified.
5101	ARL_FORM_F_2982			C-1116	Sanjay Sharma	Gurgaon	03-11-2025 09:35	63,000.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	63,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5102	ARL_FORM_F_5436		293010	3641-O-66/A34/0707	Sarika Gupta		04-09-2025 11:49	63,200.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	63,200.00	Duplicate Claim - Latest claim has been verified.
5103	ARL_FORM_F_5462				AMITA SHARMA		04-09-2025 20:30	1,95,000.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,95,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5104	ARL_FORM_F_5459				Umesh Sharma		04-09-2025 19:58	19,50,000.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	19,50,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5105	ARL_FORM_CA_8953		144464	0163-SHOP-D-0034-LTI	DEVENDRA MERCHANDISE PRIVATE LIMITED	MOHALI, PUNJAB	26-05-2025 11:52 PM	1,70,79,850.68	6,68,616.78	-	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	1,64,11,233.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5106	ARL_FORM_CA_8948		147915	0209-D-L0103	Devender Singh Mann	Agra	26-05-2025 11:52 PM	24,91,835.62		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,91,835.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5107	ARL_FORM_CA_8950				PRAGATI SHARMA AND PANKAJ SHARMA	AGRA	26-05-2025 11:50 PM	24,34,386.40		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,34,386.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5108	ARL_FORM_CA_8873	0421L0153		0105-D-D0069	Lalit kumar verma	Kundli, Sonipat	26-05-2025 11:50 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5109	ARL_FORM_CA_8928				TOTAD MALLAPPA SHIVAKUMAR	New Delhi	26-05-2025 11:27 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5110	ARL_FORM_CA_8947		146330	0209-D-L0176	ANJU VERMA	AGRA	26-05-2025 11:24 PM	10,71,000.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,71,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5111	ARL_FORM_CA_8933				TOTAD MALLAPPA SHIVAKUMAR	New Delhi	26-05-2025 11:24 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5112	ARL_FORM_CA_8962		147904	0209-D-L0102	Devender Singh Mann	Agra	26-05-2025 11:24 PM	24,91,835.62		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,91,835.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5113	ARL_FORM_CA_8945	144431, 144437		0163-SHOP-D-0032-LTI, 0163-SHOP-D-0029-LTI	MEERA NIWAS PRIVATE LIMITED	MOHLI, PUNJB	26-05-2025 11:15 PM	6,89,82,052.63	13,37,233.56	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	6,76,44,819.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5114	ARL_FORM_CA_8944		128327	0102-17-02D4	SAURABH ARORA	DELHI	26-05-2025 11:08 PM	29,78,884.65	29,78,884.65	-	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5115	ARL_FORM_CA_8943		168278	3642-O-67/A3/0911	Archana Maurya	Lucknow	26-05-2025 11:02 PM	3,63,706.85	3,28,254.79	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	35,452.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5116	ARL_FORM_CA_8939		287854	3502-D-J/08/0207	RANJANA KUMAR	RANCHI	26-05-2025 10:58 PM	18,46,474.69	2,59,757.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	15,86,717.69	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5117	ARL_FORM_CA_8941				SANJEEV GUPTA AND OTHERS	SONEPAT HARYANA	26-05-2025 10:58 PM	47,06,065.21		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	47,06,065.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5118	ARL_FORM_CA_8936		146324	0209-D-L0175	NEELAM VERMA	AGRA	26-05-2025 10:47 PM	10,71,000.00	1,720.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,69,280.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5119	ARL_FORM_CA_8938		187148	3866-O-47/04/01	VIVEK BAJPAI /T. OMSHANTI BAJAR	LUCKNOW	26-05-2025 10:46 PM	13,70,710.71	13,70,710.71	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5120	ARL_FORM_CA_8935		292072	0037-B-1602	Sushma Kumari Mittal	Yamunanagar	26-05-2025 10:35 PM	59,16,095.16	96,290.44	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	58,19,804.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5121	ARL_FORM_CA_8934				Neeraj Mishra	lucknow	26-05-2025 10:24 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5122	ARL_FORM_CA_8931		204297	0209-D-01094	VISHAL KANT KAPIL	Agra	26-05-2025 10:16 PM	19,69,975.58	19,68,975.58	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5123	ARL_FORM_CA_8930		142014	3803-O-02/0115	RANJANA KUMAR	RANCHI	26-05-2025 10:15 PM	18,70,824.60	3,21,290.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	15,49,534.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

5124	AFIL_FORM_CA_8929		185302	3866-0-84/02/03	Jyoti Tiwari	Lucknow	26-05-2025 10:05 PM	18,07,387.40	17,97,251.40	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	10,136.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5125	AFIL_FORM_CA_8924		205988	3802-N-03/0168	Shiv Shankar Tiwari and Vinay Kumar Tiwari (Requesting possession and registry of Plot Unit No. 3802-N-03/0168, Sushant Golf City, Lucknow)	Lucknow	26-05-2025 09:57 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5126	AFIL_FORM_CA_5487		125053	3804-P-02/288	Raghubir Prasad	Lucknow	26-05-2025 09:49 PM	28,63,333.70	17,15,826.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	11,47,507.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5127	AFIL_FORM_CA_8922		128308	3802-N-03/0186 (Old Unit: 3805-Q-01/0054)	SWATI SRIVASTAVA	LUCKNOW	26-05-2025 09:33 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5128	AFIL_FORM_CA_8860		282022	0566-0-0355	Neha Singh	Lucknow	26-05-2025 09:31 PM	63,00,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	63,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5129	AFIL_FORM_CA_8920		100356	3804-P-02/354	Joseph Singh	Lucknow	26-05-2025 09:31 PM	13,39,350.00	13,39,350.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5130	AFIL_FORM_CA_8916		287855	3502-D-I/08/0224	RANJANA KUMAR	RANCHI	26-05-2025 09:10 PM	28,73,727.27	3,82,227.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	24,90,500.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5131	AFIL_FORM_CA_8917		144403	0102-20-1101	Suresh Devi w/o Jarnail Singh	Sonipat , Haryana	26-05-2025 09:09 PM	49,74,831.68	31,37,851.36	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	18,36,980.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5132	AFIL_FORM_CA_8914		293424	3021-AG-27A	SWATI SRIVASTAVA	Lucknow	26-05-2025 08:43 PM	8,76,814.24	4,50,592.24	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	4,26,222.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5133	AFIL_FORM_CA_8904	Claim Pertaining to other entity	Claim Pertaining to other entity	Mrs. Ruchi Tyagi Through her Attorney Mr. Manoj Tyagi	GEETA PRAKASH	Ghaziabad	26-05-2025 08:39 PM	19,67,019.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	19,67,019.00	-	Claim Pertaining to Other Entity
5134	AFIL_FORM_CA_8898				GEETA PRAKASH	AGRA	26-05-2025 08:32 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5135	AFIL_FORM_CA_8913		126643	1131-A-SCO-01	Karambir Singh	Yamunanagar	26-05-2025 08:28 PM	72,62,325.83	43,76,618.24	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	28,85,707.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5136	AFIL_FORM_CA_8743		136981	0102-22-0801	Megha Jain/Anil Kumar Jain	Sonipat	26-05-2025 08:13 PM	41,95,976.23	41,95,976.23	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5137	AFIL_FORM_CA_8909		0	4004-T-02/0348 was allotted, now xpproval done and ERP process pending for this unit no- 3802-O-02/0024	SHABEENA KHAN	LUCKNOW	26-05-2025 08:06 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5138	AFIL_FORM_CA_8908		293122	3643-O-1/2/84/0306	JITENDRA KUMAR YADAV	LUCKNOW	26-05-2025 07:57 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5139	AFIL_FORM_CA_8907	Unit exist in some others name	Unit exist in some others name	SHABEENA KHAN	SHABEENA KHAN	LUCKNOW	26-05-2025 07:55 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5140	AFIL_FORM_CA_8896	Claim Pertaining to other entity	Claim Pertaining to other entity	DR. RAJENDRA KUMAR	GHAZIABAD	GHAZIABAD	26-05-2025 07:52 PM	48,71,183.38	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	48,71,183.38	-	Claim Pertaining to Other Entity
5141	AFIL_FORM_CA_8906				Dinesh Kumar Singh	Agra	26-05-2025 07:51 PM	7,00,125.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	7,00,125.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5142	AFIL_FORM_CA_8893				SARLA SHARMA	New Delhi	26-05-2025 07:51 PM	10,66,235.56	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,66,235.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5143	AFIL_FORM_CA_8903		168012	3641-0-66/AB/0510	SURYANSH RASTOGI	LUCKNOW	26-05-2025 07:51 PM	22,93,659.19	14,06,358.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	8,87,401.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5144	AFIL_FORM_CA_8902		0	3504-D-I/01/0145 was allotted, now xpproval done and ERP process pending for this unit I-/03/0122	SMITA UPADHYAY & AMAR NATH UPDHYAY	LUCKNOW	26-05-2025 07:50 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5145	AFIL_FORM_CA_8895	Unit exist in some others name	Unit exist in some others name	SHABEENA KHAN	SHABEENA KHAN	LUCKNOW	26-05-2025 07:42 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5146	AFIL_FORM_CA_8897		118973	0037-A-0133	VIJAY KUMAR	Yamunanagar , Haryana	26-05-2025 07:40 PM	86,98,368.58	46,54,298.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	40,44,070.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5147	AFIL_FORM_CA_8881		240408	3805-Q-38/0002	HARI PRAKSH AGRAHARI	LUCKNOW	26-05-2025 07:39 PM	46,35,023.15	33,08,594.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	13,25,429.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5148	AFIL_FORM_CA_8899				Smt. Sarna Devi	Agra	26-05-2025 07:37 PM	7,00,125.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	7,00,125.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5149	AFIL_FORM_CA_8900		0	Other Project	Dinesh Kumar Singh	Lucknow	26-05-2025 07:37 PM	7,00,125.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	7,00,125.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5150	AFIL_FORM_CA_8894		139470	3631-SME-I/81-0303	Balkunth North	Lucknow	26-05-2025 07:28 PM	29,85,939.00	29,85,939.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5151	AFIL_FORM_CA_8891	Unit exist in some others name	Unit exist in some others name	ASHUTOSH GUPTA AND PANKAJ TIWARI	LUCKNOW	LUCKNOW	26-05-2025 07:25 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5152	AFIL_FORM_CA_8886		280020	3505-D-I/01/E443	Mrs. Namita Mohindra	Lucknow	26-05-2025 07:23 PM	10,56,414.24	1,74,526.74	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	8,81,887.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5153	AFIL_FORM_CA_8887		281522	0057-0-0900	Gurpreet Kaur W/o Hargartap Singh	Mohali	26-05-2025 07:19 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5154	AFIL_FORM_CA_8883	Unit exist in some others name	Unit exist in some others name	VISHESH CHAWLA	LUCKNOW	LUCKNOW	26-05-2025 07:09 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5155	AFIL_FORM_CA_8878		140112	0102-20-0402	NARESH KUMAR JAIN	SONIPAT	26-05-2025 06:57 PM	21,71,257.26	21,71,257.26	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5156	AFIL_FORM_CA_8876		111264	3504-D-I/03/0163	Neelu Singh	Lucknow	26-05-2025 06:48 PM	9,13,626.58	2,50,476.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	6,63,150.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5157	AFIL_FORM_CA_8877		122073	0162-C-0057-APR	Kulvinder Singh Sandhu	Mohali	26-05-2025 06:45 PM	61,26,997.55	3,42,459.50	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	57,84,538.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5158	AFIL_FORM_CA_8884		104879	3002-PD2-B/05/03	Paras Nath	Lucknow	26-05-2025 06:40 PM	18,86,081.99	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	18,86,081.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5159	AFIL_FORM_CA_8874		168706	3641-0-66/A34/0201	SHAILENDRA SINGH	LUCKNOW	26-05-2025 06:35 PM	5,23,201.14	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,23,201.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5160	AFIL_FORM_CA_8872		81303	0059-0-016A	Rakesh Bajaj/ Lalit Arora/ Vivek Chawla	Mohali	26-05-2025 06:25 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5161	AFIL_FORM_CA_8871		122070	0162-C-0056-APR	Kulvinder Singh Sandhu	Mohali	26-05-2025 06:20 PM	61,26,997.55	3,42,323.49	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	57,84,674.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5162	AFIL_FORM_CA_8850		280021	3505-D-I/01/E444	Mrs. Namita Mohindra	Lucknow	26-05-2025 06:18 PM	10,56,414.24	1,74,526.74	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	8,81,887.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5163	AFIL_FORM_CA_8869	19480136		0103-0-300703	MOHINI SHAH	sonipat	26-05-2025 06:17 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5164	AFIL_FORM_CA_8862		136775	0102-17-0803	Neeta Bhayana	Sonipat	26-05-2025 06:13 PM	37,53,635.21	30,69,165.26	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	6,84,439.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5165	AFIL_FORM_CA_8868		278733	0501-0-A/1/0193O	Neha Singh	Lucknow	26-05-2025 06:06 PM	49,00,540.00	47,00,000.00	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	2,00,540.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5166	AFIL_FORM_CA_8864		193651	3021-AG-10	KARUNA SHANKER SINGH	LUCKNOW	26-05-2025 06:06 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5167	AFIL_FORM_CA_8159		136984	0102-22-0804	Awani Jain and Shashi Jain	Sonipat, Haryana	26-05-2025 06:06 PM	43,21,226.71	42,71,227.71	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	49,999.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5168	AFIL_FORM_CA_8865		79891	0059-0-061A	Rakesh Bajaj/ Lalit Arora/ Vivek Chawla	Mohali	26-05-2025 06:05 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5169	AFIL_FORM_CA_8866		285090	0501-0-A/1/0193L	Rekha Prasad ? Neha Singh	Lucknow	26-05-2025 06:04 PM	10,00,000.00	10,00,000.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5170	AFIL_FORM_CA_8863		165405	3641-0-66/A13/GF05	DEEPENDRA VERMA	lucknow	26-05-2025 06:01 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5171	AFIL_FORM_CA_8861		294662	0501-0-G/7/0154	MANI LAND & HOUSING LLP	LUCKNOW	26-05-2025 05:58 PM	16,72,341.53	16,72,341.53	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5172	AFIL_FORM_CA_8825				Dinesh Kumar	Agra	26-05-2025 05:51 PM	40,02,110.54	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	40,02,110.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5173	AFIL_FORM_CA_8859				ANAND SINGH	New Delhi	26-05-2025 05:50 PM	17,53,569.60	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	17,53,569.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5174	AFIL_FORM_CA_8857		115995	1031-0-A/4/VIC1 -Cancelled	SUNIL BISEN & NIRUPMA LAL BISEN	LUCKNOW	26-05-2025 05:42 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5175	AFIL_FORM_CA_8855	20480054		0501-0-A/4/0217	BEENU PANKAJ	LUCKNOW	26-05-2025 05:39 PM	32,76,511.93	2,82,444.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	29,94,067.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5176	AFIL_FORM_CA_8854	Unit exist in some others name	Unit exist in some others name	PRADEEP KAUSHAL	LUCKNOW	LUCKNOW	26-05-2025 05:31 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5177	AFIL_FORM_CA_8851		295237	0057-0-1417	1. Name of the financial creditor Kulvir Singh and Mrs. Harwinder Kaur	Mohali	26-05-2025 05:28 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5178	AFIL_FORM_CA_8849		115958	0057-0-0461	Lalit Arora/ Rakesh Bajaj/ Vivek Chawla	Mohali	26-05-2025 05:23 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5179	AFIL_FORM_CA_8408		127505	0102-38-0201	MR TANUJ KUMAR GUPTA	SONIPAT	26-05-2025 05:22 PM	88,36,882.94	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	88,36,882.94	Claim verified as per the RERA order provided with claim form and as per the books of account of CD made available to the resolution professional.

5180	AFIL_FORM_CA_8847	284133	3631-SME-I/62-GF02	DEEPTI PANDEY	LUCKNOW	26-05-2025 05:21 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5181	AFIL_FORM_CA_8848	282021	0566-0-35R	Rekha Prasad	Lucknow	26-05-2025 05:12 PM	63,00,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	63,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5182	AFIL_FORM_CA_8846	293473	3506-0-M/01A/0028	Sh. Pravin Kishore	Lucknow	26-05-2025 05:07 PM	6,11,672.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	6,11,672.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5183	AFIL_FORM_CA_8612	156571	0225-H-0178	Ajay Kant Paliwal	Agra	26-05-2025 05:05 PM	52,18,656.22	30,28,388.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	21,90,268.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5184	AFIL_FORM_CA_8843	112142	0057-0-0225	Rakesh Bajaj/Lalit Arora/Vivek Chawla	Mohali	26-05-2025 05:03 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5185	AFIL_FORM_CA_8841	164337	3641-0-66/A34/0502	SUMITA	LUCKNOW	26-05-2025 04:57 PM	4,31,013.70	4,30,909.59	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	104.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5186	AFIL_FORM_CA_8837			Sobti Contracts	Haryana	26-05-2025 04:56 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5187	AFIL_FORM_CA_8838	291569	0501-0-F/2/0071	ANJU BANSAL	LUCKNOW	26-05-2025 04:56 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5188	AFIL_FORM_CA_8831	162359	3644-0-K2/A6/GF04	RAKESH KUMAR	LUCKNOW	26-05-2025 04:52 PM	5,11,522.07	5,11,522.07	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5189	AFIL_FORM_CA_8835	283520	0566-0-035V	RAGHAV MANI AGARWAL	Lucknow	26-05-2025 04:49 PM	12,27,945.21	12,27,945.21	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5190	AFIL_FORM_CA_8836	297142	0547-0-CBD-P-9	SACHCHIT BUILDERS PVT. LTD.	Lucknow	26-05-2025 04:47 PM	10,80,375.00	10,80,375.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5191	AFIL_FORM_CA_8832	285322	3003-0-02/01/04	RAJESH KUMAR AGARWAL	LUCKNOW	26-05-2025 04:46 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5192	AFIL_FORM_CA_8834	293469	3506-0-M/01A/0095	Ranjeeta Kesarwani	Lucknow	26-05-2025 04:46 PM	2,77,100.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,77,100.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5193	AFIL_FORM_CA_8829			Sobti Contracts	Haryana	26-05-2025 04:39 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5194	AFIL_FORM_CA_8813	15750048	0201-0-UG227C	SHILPA BANSAL AND OTHERS	SONEPAT HARYANA	26-05-2025 04:39 PM	30,62,208.93	26,32,822.13	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	4,29,386.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5195	AFIL_FORM_CA_8824	Properties not Booked in SFDTEM due to these units are Under GAMADA Mortgaged but named of Arminderjit Kaur Jatana	0163-SCO-E-0019, 0163-SCO-E-0020, 0163-SCO-E-0117, 0163-SCO-E-0118	ARMINDERJIT KAUR JATANA	SAS NAGAR	26-05-2025 04:34 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5196	AFIL_FORM_CA_8827	293437	3506-0-M/01A/0003	Renu Srivastava	Lucknow	26-05-2025 04:32 PM	4,67,342.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,67,342.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5197	AFIL_FORM_CA_8826	293465	3506-0-M/01A/0075	SK Developers	Lucknow	26-05-2025 04:27 PM	2,62,839.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,62,839.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5198	AFIL_FORM_CA_8822			Sobti Contracts	Haryana	26-05-2025 04:26 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5199	AFIL_FORM_CA_8820	187023	0114-B-C1103	Sanjay Rai/Aparna Pathak	Sonepat	26-05-2025 04:25 PM	44,79,621.49	31,52,427.78	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	13,27,193.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5200	AFIL_FORM_CA_8809	143447	0103-0-311103	KHUSHBOO AGGARWAL	Sonipat	26-05-2025 04:23 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5201	AFIL_FORM_CA_8812	212493	3018-FF-0037	RARI AHIRAD	LUCKNOW	26-05-2025 04:23 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5202	AFIL_FORM_CA_8819	291735	0570-0-H/28/0117	Smita Gupta	Lucknow	26-05-2025 04:18 PM	25,00,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	25,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5203	AFIL_FORM_CA_8815	292069	3035-0-G/7/GH & PP	1. RAJEEV AGARWAL 2. RENU AGARWAL	Lucknow	26-05-2025 04:16 PM	2,31,31,902.30	51,01,042.30	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	1,80,30,860.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5204	AFIL_FORM_CA_8817	293472	3506-0-M/01A/0100	SK Developers	Lucknow	26-05-2025 04:16 PM	6,11,672.00	1,68,000.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	4,43,672.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5205	AFIL_FORM_CA_8811	296804	3805-G-02/0339	PRIYA RAI	LUCKNOW	26-05-2025 04:14 PM	37,86,218.30	25,53,216.44	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	12,33,001.86	Duplicate Claim - Latest claim has been verified.
5206	AFIL_FORM_CA_8810			Sobti Contracts	Haryana	26-05-2025 04:13 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5207	AFIL_FORM_CA_8807	280280	3502-0-J/08/0191	SHAILENDRA KUMAR SINGH	LUCKNOW	26-05-2025 04:10 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5208	AFIL_FORM_CA_8805	291231	0570-0-H/28/0174	Mohd. Mujtaba Farooqui	Lucknow	26-05-2025 03:59 PM	45,00,000.00	-	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	45,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5209	AFIL_FORM_CA_8806	291283	3035-0-A/2/Facility/ESS	Rashi Arora	Lucknow	26-05-2025 03:59 PM	1,35,00,000.00	28,00,000.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	1,07,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5210	AFIL_FORM_CA_8799			Sobti Contracts	Haryana	26-05-2025 03:57 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5211	AFIL_FORM_CA_8789	295707	0501-0-G/2A/0012	LAKHAN LAL AHIRWAR	LUCKNOW	26-05-2025 03:50 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5212	AFIL_FORM_CA_8797	123610	3804-P-02/048	Arun Kumar Karuna Shanker Pandey	LUCKNOW	26-05-2025 03:49 PM	44,74,458.86	44,74,458.86	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5213	AFIL_FORM_CA_8796	286921	0501-0-F/2/0057	ANJU BANSAL	LUCKNOW	26-05-2025 03:49 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5214	AFIL_FORM_CA_8798	297086	3035-0-A/2/Facility	Rashi Arora	Lucknow	26-05-2025 03:47 PM	49,00,000.00	4,00,000.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	45,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5215	AFIL_FORM_CA_8794			M/S Sobti Contracts	Haryana	26-05-2025 03:41 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5216	AFIL_FORM_CA_8791	162735	3642-0-K7/A4/0201	PUSHPA YADAV	LUCKNOW	26-05-2025 03:35 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5217	AFIL_FORM_CA_8793	297059	3506-0-M/01A/0031	Mohd. Mujtaba Farooqui	Lucknow	26-05-2025 03:33 PM	15,00,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	15,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5218	AFIL_FORM_CA_8787	285463	3002-P02-F/05/01	AMARNATH	LUCKNOW	26-05-2025 03:22 PM	16,01,145.88	13,85,818.14	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	2,15,327.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5219	AFIL_FORM_CA_8788	294085	0566-0-076F	Shri Colonizers and Developers Pvt. Ltd.	Lucknow	26-05-2025 03:21 PM	1,35,00,170.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,35,00,170.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5220	AFIL_FORM_CA_8786	290841	0570-0-H/28/0052	Shri Colonizers and Developers Pvt. Ltd.	Lucknow	26-05-2025 03:13 PM	35,00,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5221	AFIL_FORM_CA_8779	215160	3802-N-02/0043	VIPUL PRASAD SINGH	LUCKNOW	26-05-2025 03:08 PM	17,39,085.10	17,39,085.10	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5222	AFIL_FORM_CA_8728	49966	0209-0-01141	Anil Thapar	Agra	26-05-2025 03:06 PM	14,60,544.35	6,60,795.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	7,99,749.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5223	AFIL_FORM_CA_8782	294086	0501-0-G/7/0010	Naineesh Builders Pvt Ltd.	Lucknow	26-05-2025 03:04 PM	37,00,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	37,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5224	AFIL_FORM_CA_8781	0	0501-0-A/1/0243- Unit is in the name of ALKA SINGH- CC-281603	SANJAY KUMAR	LUCKNOW	26-05-2025 03:02 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5225	AFIL_FORM_CA_8720			SRIAKSHAYA AGRO BUSINESS PRIVATE LIMITED	Gurugram	26-05-2025 03:02 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5226	AFIL_FORM_CA_8777	287525	3014-0-L/05/02	Kuldeep Chandra Sharma & Rama Sharma	Lucknow	26-05-2025 03:01 PM	3,19,709.59	3,19,709.59	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5227	AFIL_FORM_CA_8780	0	3804-P-02/309 The unit is in the name of Ashok Kumar Agarwal CC 304309 Nee further details/Docs for confirmattion	PREM LATA AGARWAL	Lucknow	26-05-2025 03:01 PM	1,05,31,175.17	82,20,985.17	Home Buyer/ Allottee	-	No	0.038%	-	-	-	-	23,10,190.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5228	AFIL_FORM_CA_8778	251622 ,251623, 251624, 251625	0057-0-1501, 0057-0-1502, 0057-0-1503, 0057-0-1504	TAJINDER SINGH JATANA	SAS NAGAR	26-05-2025 03:00 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5229	AFIL_FORM_CA_8776			SOBTI CONTRACTS	New Delhi	26-05-2025 02:56 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5230	AFIL_FORM_CA_8569	Claim pertaining to other entity	Claim pertaining to other entity	Srilakshaya Agro Business Private Limited	Gurugram	26-05-2025 02:55 PM	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
5231	AFIL_FORM_CA_8775	105268	3003-0-F/10/01	SHIPRA TIWARI	LCUKNOW	26-05-2025 02:46 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5232	AFIL_FORM_CA_8773	0	Duplicate Claim- Other claim number- AFIL_FORM_CA_8781	SANJAY KUMAR	LUCKNOW	26-05-2025 02:46 PM	12,96,283.18	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	12,96,283.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5233	AFIL_FORM_CA_8763	151785	3802-N-05/0145	RAJESH KUMAR CHAURASIA AND VIJAY KUMARI	Lucknow	26-05-2025 02:45 PM	59,91,848.57	56,85,610.79	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	3,06,237.78	Duplicate Claim - Latest claim has been verified.
5234	AFIL_FORM_CA_4482	58023	0209-0-Q0237	Santosh Dayal	Agra	26-05-2025 02:45 PM	16,66,913.42	16,66,913.42	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5235	AFIL_FORM_CA_8772	99428	0114-F-E1103	Nidhi Jain	SONEPAT	26-05-2025 02:43 PM	43,50,603.13	38,92,538.25	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	4,58,064.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

5236	AIRL_FORM_CA_8760	168R0009		1306-0-UGB106	Ravinder Dhawan	Sonipat	26-05-2025 02:42 PM	41,93,246.65	13,86,308.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	28,06,938.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5237	AIRL_FORM_CA_8771		137671	0103-0-240802	RAJAN GROVER	SONIPAT	26-05-2025 02:32 PM	50,63,013.70	49,31,364.70	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	1,11,649.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5238	AIRL_FORM_CA_8769		285462	1003-0-84/02/03	PRIYA RAI	LUCKNOW	26-05-2025 02:20 PM	13,89,414.50	9,21,441.62	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	4,67,972.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5239	AIRL_FORM_CA_8762		251621	0057-0-1500	TAJINDER SINGH JATANA	SAS NAGAR	26-05-2025 02:20 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5240	AIRL_FORM_CA_8766		110009	0057-0-0662	Jamail Singh	Mohali	26-05-2025 02:15 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5241	AIRL_FORM_CA_8768		134474	0102-17-0202	Saroj Arora & Dalay Arora	Sonipat	26-05-2025 02:14 PM	59,36,604.00	28,32,628.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	31,02,976.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5242	AIRL_FORM_CA_8765		284121	1003-0-FS/01/02	ADITYA INFRATRADERS PVT LTD	LUCKNOW	26-05-2025 02:01 PM	3,87,753.42	2,55,957.26	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	1,31,796.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5243	AIRL_FORM_CA_8759		98644	1002-0-H/01/01	M.K.Rai & Meena Rai	LUCKNOW	26-05-2025 01:56 PM	12,65,552.29	12,41,958.76	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	23,593.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5244	AIRL_FORM_CA_8653				Tek chand	Gurgaon	26-05-2025 01:54 PM	1,15,77,408.89	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,15,77,408.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5245	AIRL_FORM_CA_7794				Dr. Raj Mahender Singh and Mrs. Manju Bala	Sonipat	26-05-2025 01:52 PM	6,32,399.52	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	6,32,399.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5246	AIRL_FORM_CA_8761		230239	3561-0-C1/07/05	RAJIV CHANDRA	LUCKNOW	26-05-2025 01:51 PM	3,63,506.85	3,63,506.85	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
5247	AIRL_FORM_CA_4274				Aastha Dhamija	Gurugram	26-05-2025 01:17 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5248	AIRL_FORM_CA_8754		193683	3021-FF-14	SMT. MUNNI GUPTA	Lucknow	26-05-2025 01:15 PM	26,07,036.39	18,60,969.86	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	7,46,066.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5249	AIRL_FORM_CA_8751		151601	3803-O-038/0052	Kislay awasthi	lucknow	26-05-2025 01:00 PM	69,43,156.79	22,02,164.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	47,40,992.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5250	AIRL_FORM_CA_8707		132301	0037-B-1649	NARAIN DASS SARDANA	YAMUNA NAGAR	26-05-2025 12:50 PM	61,68,240.99	61,68,235.99	Home Buyer/ Allottee	-	No	0.038%	-	-	-	-	5.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5251	AIRL_FORM_CA_8546		127402	0037-B-1142	NEELU SARDANA THROUGH HER LEGAL HEIR NARAIN DASS SARDANA	YAMUNA NAGAR	26-05-2025 12:43 PM	39,87,083.32	39,87,083.32	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5252	AIRL_FORM_CA_8750		130585	3804-F-03/0128	MEENU AGARWAL	LUCKNOW	26-05-2025 12:42 PM	39,65,253.70	27,34,764.73	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	12,30,488.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5253	AIRL_FORM_CA_8745		169980	3642-0-67/A4/0105	ADESH TRIPATHI	LUCKNOW	26-05-2025 12:35 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5254	AIRL_FORM_CA_8746		51618	0502-0-E1/0012	Ashok Kumar Singh	Lucknow	26-05-2025 12:29 PM	22,37,010.08	22,37,010.08	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5255	AIRL_FORM_CA_8747		284104	1003-0-E3/02/03	IKHLAK AHMAD	LUCKNOW	26-05-2025 12:28 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5256	AIRL_FORM_CA_8744		287212	3002-P02-B/GF/01	ADITYA CONSTRUCTION	LUCKNOW	26-05-2025 12:08 PM	16,28,782.93	14,92,250.55	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	1,36,532.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5257	AIRL_FORM_CA_8741		116411	1806-0-N/02/0097	SUCHI VISHVAS	LUCKNOW	26-05-2025 11:57 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5258	AIRL_FORM_CA_8740		284107	1003-0-C4/GF/01	IKHLAK AHMAD	LUCKNOW	26-05-2025 11:49 AM	6,16,695.52	4,03,070.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,13,625.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5259	AIRL_FORM_CA_8739		285461	1003-0-G1/GF/03	IKHLAK AHMAD	LUCKNOW	26-05-2025 11:40 AM	8,28,930.52	1,81,510.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	6,47,420.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5260	AIRL_FORM_CA_8738		285318	1003-0-F1/03/01	IKHLAK AHMAD	LUCKNOW	26-05-2025 11:32 AM	8,01,876.22	4,32,296.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	3,69,580.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5261	AIRL_FORM_CA_8735		287215	3002-P02-D/07/01	ADITYA CONSTRUCTION	LUCKNOW	26-05-2025 11:23 AM	15,44,531.41	15,01,398.46	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	43,132.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5262	AIRL_FORM_CA_8736		284106	1003-0-A3/01/03	IKHLAK AHMAD	LUCKNOW	26-05-2025 11:23 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5263	AIRL_FORM_CA_8734		284105	1003-0-E4/02/02	IKHLAK AHMAD	LUCKNOW	26-05-2025 11:11 AM	5,88,077.09	3,09,449.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	2,78,628.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5264	AIRL_FORM_CA_8733		287224	3002-P02-C/04/06	ADITYA CONSTRUCTION	LUCKNOW	26-05-2025 11:10 AM	13,78,902.29	13,54,827.24	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	24,075.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5265	AIRL_FORM_CA_8729		284103	1003-0-G4/01/03	IKHLAK AHMAD	LUCKNOW	26-05-2025 10:58 AM	3,88,689.43	2,64,031.99	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	1,24,657.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5266	AIRL_FORM_CA_7780				SURENDRA MAHTO AND RITA MAHTO	GURUGRAM HARYANA	26-05-2025 10:05 AM	1,55,38,535.65	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,55,38,535.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification.
5267	AIRL_FORM_CA_8718	Claim pertaining to other entity	Claim pertaining to other entity	RUBI GUPTA & MANISH GUPTA	GAUTAM BUDDHA NAGAR	26-05-2025 01:04 AM	41,61,532.19	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	41,61,532.19	-	Claim Pertaining to Other Entity
5268	AIRL_FORM_CA_8714		146565	1807-0-N/03/0231	Ashok Kumar	Lucknow	26-05-2025 12:11 AM	24,48,930.59	22,71,454.32	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	1,77,476.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5269	AIRL_FORM_CA_3447		110979	3002-0-F/02/04	Rohit Gupta, V-64, Gold Block, Imperial City, Lohartia Road, Amritsar -143008 (Punjab)	lucknow	25-05-2025 11:37 PM	31,43,890.22	20,97,538.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	10,46,352.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5270	AIRL_FORM_CA_8710		220810	0209-0-00091	KAMAL PRATAP SINGH	Agra	25-05-2025 11:20 PM	21,63,227.02	21,63,227.02	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5271	AIRL_FORM_CA_8708				SHIKHA TRIPATHI	SONEPAT	25-05-2025 10:57 PM	5,48,204.05	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,48,204.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5272	AIRL_FORM_CA_8709		187348	1866-0-A7/04/01	VIVEK BAJPAI JT . OMSHANTI BAJPAI	Lucknow	25-05-2025 10:57 PM	13,70,793.49	-	Home Buyer/ Allottee	-	No	0.000%	-	-	13,70,793.49	-	Duplicate Claim - Latest claim has been verified.
5273	AIRL_FORM_CA_8704				KUMAR JIGEESHU	AGRA	25-05-2025 10:39 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5274	AIRL_FORM_CA_8701				KUMAR JIGEESHU	AGRA	25-05-2025 10:27 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5275	AIRL_FORM_CA_8700		291421	0566-0-124C	Mrs Sudha Srivastava	Lucknow	25-05-2025 10:06 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5276	AIRL_FORM_CA_8577		263039	0540-0-C9/G/07	Prabhakar Singh & Sandesh Singh	Lucknow	25-05-2025 10:06 PM	32,81,128.77	32,81,128.77	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5277	AIRL_FORM_CA_8699				SAKSHAM	AGRA	25-05-2025 09:56 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5278	AIRL_FORM_CA_8696		280283	3802-N-05/0115	SADIA BANO, WAMIQUE HASAN KHAN	LUCKNOW	25-05-2025 09:55 PM	22,81,930.71	3,34,255.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	19,47,675.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5279	AIRL_FORM_CA_7821				Saksham	AGRA	25-05-2025 09:41 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5280	AIRL_FORM_CA_8689		139070	3504-0-L/04/0131	Shantanu Mukherjee	Lucknow	25-05-2025 09:28 PM	14,06,427.48	6,77,978.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	7,28,449.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5281	AIRL_FORM_CA_8664		108233	0501-0-G2/0118	Tushar Sainger	Lucknow	25-05-2025 09:24 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5282	AIRL_FORM_CA_8556		171374	3641-0-66/83/0304	Indu Kumari Yadav	Lucknow	25-05-2025 09:02 PM	2,42,656.99	1,97,550.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	45,106.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5283	AIRL_FORM_CA_8680	142768, 145191		0225-H-0169	KEDAR RAM AND SATYAM KUMAR	AGRA	25-05-2025 08:59 PM	81,31,224.23	58,07,739.00	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	23,23,485.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5284	AIRL_FORM_CA_8669		98446	3002-0-P02-C/17/06	Madhubala Vishwakarma	Lucknow	25-05-2025 08:40 PM	22,86,475.33	1,93,486.99	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	20,92,988.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5285	AIRL_FORM_CA_8557		146128	3621-I/83-0804	Manju Gupta	Lucknow	25-05-2025 08:39 PM	32,60,276.07	32,43,233.87	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	17,042.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5286	AIRL_FORM_CA_8670		142213	3807-0-O/03/0199	Deepti Verma	Lucknow	25-05-2025 08:34 PM	29,64,557.61	24,38,171.41	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	5,26,386.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5287	AIRL_FORM_CA_8674		60632	0501-0-C2/0258	ALKA SINGH	LUCKNOW	25-05-2025 08:25 PM	48,84,988.88	31,75,620.51	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	17,09,368.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5288	AIRL_FORM_CA_8675		247502	3504-0-L/01/0068	rajnish agarwal	Lucknow	25-05-2025 08:24 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5289	AIRL_FORM_CA_3301		242009	3803-O-02/0075	Satvinder Kaur	Lucknow	25-05-2025 08:10 PM	19,37,763.09	11,08,693.09	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	8,29,070.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5290	AIRL_FORM_CA_8672		280272	0501-0-F/2A/0018	SURENDRA KUMAR	LUCKNOW	25-05-2025 07:40 PM	59,82,136.42	48,74,041.37	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	11,08,095.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

5291	AFIL_FORM_CA_8667	182448	1806-0-N/01/0022	BRAJESH KUMA SHUKLA	LUCKNOW	25-05-2025 07:38 PM	57,91,690.62	41,91,866.86	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	15,99,823.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5292	AFIL_FORM_CA_8671	211861	1804-P-04/0123	Karuna Matanhella	Lucknow	25-05-2025 07:35 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5293	AFIL_FORM_CA_8668	0	Insufficient Details/ Incorrect Details	PANKAJA	LUCKNOW	25-05-2025 07:24 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5294	AFIL_FORM_CA_8665	211839	1805-Q-02/0291	Karuna Matanhella	Lucknow	25-05-2025 07:09 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5295	AFIL_FORM_CA_8658	222169	3018-UG-0024	ALOK KUMAR SINGH	LUCKNOW	25-05-2025 07:01 PM	5,38,417.56	5,38,417.56	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
5296	AFIL_FORM_CA_8663	0	Insufficient Details/ Incorrect Details	ASHUTOSH VARMAN ALLOTTEE SINDHUJA VARMAN	LUCKNOW	25-05-2025 07:00 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5297	AFIL_FORM_CA_8661	132736	3631-SME-I/A1-0507	SANJAY MEHRA	LUCKNOW	25-05-2025 07:00 PM	27,16,201.39	20,28,979.63	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	6,87,221.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5298	AFIL_FORM_CA_8662	286630	0501-0-F/2A/0002	SIYA RAM	LUCKNOW	25-05-2025 06:59 PM	29,75,049.89	18,64,979.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	11,10,070.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5299	AFIL_FORM_CA_3919	291902	1804-P-01/0119	MAHENDRA PAL SINGH	Lucknow	25-05-2025 06:56 PM	20,85,780.85	12,64,540.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	8,21,240.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5300	AFIL_FORM_CA_8656	86231	0505-0-F/1/0116/FF	SATYAWATI DUBEY	LUCKNOW	25-05-2025 06:49 PM	1,82,399.15	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,82,399.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5301	AFIL_FORM_CA_8659	160731	3641-0-66/A4/0209	MOHD. FAIZAN .	LUCKNOW	25-05-2025 06:48 PM	3,87,590.68	3,87,590.68	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5302	AFIL_FORM_CA_8613	134892	3802-N-05/0051	Smt. Vimal Varshney	Lucknow	25-05-2025 06:46 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5303	AFIL_FORM_CA_8657	0	Insufficient Details/ Incorrect Details	SINDHUJA VARMAN ALLOTTEE ASHUTOSH VARMAN	LUCKNOW	25-05-2025 06:44 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5304	AFIL_FORM_CA_8655	0	Insufficient Details/ Incorrect Details	SINDHUJA VARMAN ALLOTTEE ASHUTOSH VARMAN	LUCKNOW	25-05-2025 06:29 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5305	AFIL_FORM_CA_8650	123374	3018-GF-0038	RAKESH GUPTA	LUCKNOW	25-05-2025 06:18 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5306	AFIL_FORM_CA_8555			Vision IT Consultants Pvt Ltd	Gurugram	25-05-2025 06:17 PM	1,31,80,897.81	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,31,80,897.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5307	AFIL_FORM_CA_8651	0	Insufficient Details/ Incorrect Details	SINDHUJA VARMAN ALLOTTEE ASHUTOSH VARMAN	LUCKNOW	25-05-2025 06:11 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5308	AFIL_FORM_CA_8652	287413	0501-0-F/2A/0003	Umesh Kumar Verma	LUCKNOW	25-05-2025 06:05 PM	57,70,565.65	19,34,334.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	38,36,231.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5309	AFIL_FORM_CA_8609	283024	3802-N-05/0121	Faria Khan	Lucknow	25-05-2025 06:01 PM	18,41,189.02	4,93,283.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	13,47,906.02	Duplicate Claim - Latest claim has been verified.
5310	AFIL_FORM_CA_8646	271465	3571-OLY-M/62-1303	ARVIND KUMAR	LUCKNOW	25-05-2025 05:58 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5311	AFIL_FORM_CA_8649	201387	3014-O-G/GF/04	RAKESH KUMAR MISHRA	Lucknow	25-05-2025 05:54 PM	2,46,983.01	2,46,983.01	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5312	AFIL_FORM_CA_8645	0	Insufficient Details/ Incorrect Details	ARTI VERMA	LUCKNOW	25-05-2025 05:11 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5313	AFIL_FORM_CA_8643	10145D166	0302-D-0007	Sanjeev Gulati Pankaj Spall	Jodhpur	25-05-2025 05:07 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5314	AFIL_FORM_CA_8642	0	Insufficient Details/ Incorrect Details	ARTI VERMA	LUCKNOW	25-05-2025 04:59 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5315	AFIL_FORM_CA_8640	120363	3002-PDJ-D/09/05	PREMLATA	LUCKNOW	25-05-2025 04:56 PM	9,99,588.48	66,937.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	9,32,651.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5316	AFIL_FORM_CA_8641	215044	3802-N-03/0029	RITU SINGH	LUCKNOW	25-05-2025 04:48 PM	18,87,570.12	11,68,747.12	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	7,18,823.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5317	AFIL_FORM_CA_8347			Mrs. Bimla	Sonepat	25-05-2025 04:42 PM	1,27,500.00	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,27,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5318	AFIL_FORM_CA_8639	215042	3802-N-03/0028	RITU SINGH	LUCKNOW	25-05-2025 04:36 PM	17,82,430.99	11,03,646.99	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	6,78,784.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5319	AFIL_FORM_CA_8638	270316	3802-N-03/0014	ARVIND KUMAR CHAUDHARY	LUCKNOW	25-05-2025 04:28 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5320	AFIL_FORM_CA_8637	211925	1804-P-04/0126	Karuna Matanhella	Lucknow	25-05-2025 04:19 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5321	AFIL_FORM_CA_8618	Unit exist in some others name	Unit exist in some others name	ALOK RANJAN	LUCKNOW	25-05-2025 04:18 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5322	AFIL_FORM_CA_8636	138275	1804-P-04/0119	Vikas Talwar and Deepak Chawla	Lucknow	25-05-2025 04:15 PM	27,62,522.49	4,72,232.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	22,90,290.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5323	AFIL_FORM_CA_8634	Unit exist in some others name	Unit exist in some others name	RITU SINGH	LUCKNOW	25-05-2025 04:04 PM	56,95,395.15	35,26,479.15	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	21,68,916.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5324	AFIL_FORM_CA_8633	Claim pertaining to other entity	Claim pertaining to other entity	ANUSHREE RASTOGI	GREATER NOIDA	25-05-2025 03:57 PM	43,98,575.93	-	Home Buyer/ Allottee	-	No	0.000%	-	-	43,98,575.93	-	-	Claim Pertaining to Other Entity
5325	AFIL_FORM_CA_8631	211838	3802-N-03/0050	Karuna Matanhella	Lucknow	25-05-2025 03:32 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5326	AFIL_FORM_CA_8630	215046	3802-N-01/0216	RITU SINGH	LUCKNOW	25-05-2025 03:32 PM	14,35,400.20	8,88,772.20	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	5,46,628.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5327	AFIL_FORM_CA_8626	211837	3802-N-03/0106	Karuna Matanhella	Lucknow	25-05-2025 03:18 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5328	AFIL_FORM_CA_8625	211843	3802-N-01/0012	Karuna Matanhella	Lucknow	25-05-2025 03:05 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5329	AFIL_FORM_CA_8624	215045	3802-N-01/0215	RITU SINGH	LUCKNOW	25-05-2025 03:04 PM	17,47,519.42	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	17,47,519.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5330	AFIL_FORM_CA_8622	168293	3641-0-66/B16/0203	AMIT KUMAR ASTHANA, TYPE-3/82, SGPGI CAMPUS, LUCKNOW, PIN-226014	lucknow	25-05-2025 03:03 PM	2,02,918.49	2,02,860.96	Home Buyer/ Allottee	-	No	0.001%	-	-	-	57.53		Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5331	AFIL_FORM_CA_8623	211836	3802-N-01/0163	Nilunj Matanhella	Lucknow	25-05-2025 02:49 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5332	AFIL_FORM_CA_8621	288846	0501-0-F/2A/0019	Satyendra Kumar Singh	LUCKNOW	25-05-2025 02:44 PM	43,64,017.44	10,91,741.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	32,52,276.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5333	AFIL_FORM_CA_8616	2044D066	0501-0-A/4/0083	ARUN KUMAR KANNAUJIA	LUCKNOW	25-05-2025 02:37 PM	16,25,508.57	16,25,508.57	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5334	AFIL_FORM_CA_8615	127276	0102-26-0303	Sandeep Mitra & Ritu Mitra	Sonipat	25-05-2025 02:22 PM	54,38,613.28	52,72,813.28	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	65,800.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5335	AFIL_FORM_CA_8588	96365	0517-F-07/05	BALESHWAR	LUCKNOW	25-05-2025 02:16 PM	37,29,312.07	37,29,312.07	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5336	AFIL_FORM_CA_8607			BHAVNA SHARMA	AGRA	25-05-2025 01:52 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5337	AFIL_FORM_CA_8605	168294	3641-0-66/A14/0104	Rajendra Prasad Maurya	Lucknow	25-05-2025 01:50 PM	3,74,404.11	3,37,728.77	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	36,675.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5338	AFIL_FORM_CA_8604	282220	0103-0-24/0404	Yogesh Mitra & Sandeep Mitra	Sonipat	25-05-2025 01:44 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5339	AFIL_FORM_CA_8602	Claim pertaining to other entity	Claim pertaining to other entity	Vivek Goyal	GREATER NOIDA	25-05-2025 01:43 PM	46,88,530.68	-	Home Buyer/ Allottee	-	No	0.000%	-	-	46,88,530.68	-	-	Claim Pertaining to Other Entity
5340	AFIL_FORM_CA_8598	270893	0209-0-C0112	Umesh Khanna	Agra	25-05-2025 01:35 PM	52,38,196.91	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	52,38,196.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5341	AFIL_FORM_CA_8597	294364	4006-0-C9/1/0170	KANCHAN JHA	LUCKNOW	25-05-2025 01:34 PM	34,87,216.52	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	34,87,216.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5342	AFIL_FORM_CA_8600	127276	0102-26-0303	Sandeep Mitra & Ritu Mitra	Sonipat	25-05-2025 01:33 PM	54,38,613.28	-	Home Buyer/ Allottee	-	No	0.000%	-	-	54,38,613.28	-	-	Duplicate Claim - Latest claim has been verified.
5343	AFIL_FORM_CA_3630	283024	3802-N-05/0121	Faria Khan	Lucknow	25-05-2025 01:32 PM	18,41,189.02	5,60,568.26	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	12,80,620.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5344	AFIL_FORM_CA_8596	100895	3002-G/08/05	Shalini Agarwal	LUCKNOW`	25-05-2025 01:26 PM	15,30,766.05	10,17,508.82	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	5,13,257.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5345	AFIL_FORM_CA_8304	Claim pertaining to other entity	Claim pertaining to other entity	Anjali Suri	Greater Noida/ Delhi	25-05-2025 01:18 PM	36,35,417.59	-	Home Buyer/ Allottee	-	No	0.000%	-	-	36,35,417.59	-	-	Claim Pertaining to Other Entity
5346	AFIL_FORM_CA_8590	138661	3510-0-K/02/CC2 - Cancelled	GANGAMAYA VATIKA PRIVATE LIMITED	Lucknow	25-05-2025 01:13 PM	2,06,04,271.31	86,60,753.79	Home Buyer/ Allottee	-	No	0.040%	-	-	-	-	1,19,43,517.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5347	AFIL_FORM_CA_8594	Claim pertaining to other entity	Claim pertaining to other entity	Mayank Goyal	GREATER NOIDA	25-05-2025 01:11 PM	49,75,468.46	-	Home Buyer/ Allottee	-	No	0.000%	-	-	49,75,468.46	-	-	Claim Pertaining to Other Entity
5348	AFIL_FORM_CA_8593			Parveen Khanna	Agra	25-05-2025 01:09 PM	44,61,906.10	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	44,61,906.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

5349	AFIL_FORM_CA_8591		295273	4006-D-CP/1/0169	KANCHAN JHA	LUCKNOW	25-05-2025 01:06 PM	34,87,216.52		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	34,87,216.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5350	AFIL_FORM_CA_8586		100537	3002-D-G/08/06	Mayank Goyal	LUCKNOW	25-05-2025 12:52 PM	15,66,527.18	10,39,772.44	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	5,26,754.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5351	AFIL_FORM_CA_7073		136741	3631-SME-I/82-0804	Saima Khan Customer ID 136741	Lucknow	25-05-2025 12:49 PM	54,52,578.75	53,28,000.00	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	1,24,578.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5352	AFIL_FORM_CA_8584		198512	3611-K-F2/0206	SUMAN MISHRA	LUCKNOW	25-05-2025 12:49 PM	27,06,002.78	17,04,484.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	10,01,518.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5353	AFIL_FORM_CA_8583		270906	0209-D-C0103	Geetanjali Khanna	Agra	25-05-2025 12:36 PM	24,95,442.25	9,60,553.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	15,34,889.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5354	AFIL_FORM_CA_8579		291150	3504-D-I_01/0042	ARYAN BAJPAI	LUCKNOW	25-05-2025 12:27 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5355	AFIL_FORM_CA_8575		167526	3642-D-67/A12A/0803	PUSHPA SHARMA	LUCKNOW	25-05-2025 12:19 PM	5,35,542.92	4,98,751.82	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	36,791.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5356	AFIL_FORM_CA_8573		212738	3641-D-66/85/GF14	MR RATAN RAI	LUCKNOW	25-05-2025 12:08 PM	1,53,478.35	1,53,478.35	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5357	AFIL_FORM_CA_8572		283740	0501-D-G/4/0120	HARSH BAJPAI	LUCKNOW	25-05-2025 11:59 AM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5358	AFIL_FORM_CA_8561		49228	0209-D-03181	ANURADHA THAPAR MAHAJAN	Agra	25-05-2025 11:57 AM	7,99,329.00	3,66,741.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	4,32,588.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5359	AFIL_FORM_CA_8571		175543	0209-D-M0144	NIRMALA SINGH	AGRA	25-05-2025 11:36 AM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5360	AFIL_FORM_CA_8551		157824	3803-D-02/0100	RAJENDRA KUMAR TRIVEDI	LUCKNOW	25-05-2025 11:27 AM	68,15,689.02	28,30,749.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	39,84,940.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5361	AFIL_FORM_CA_8568		103837	3802-N-05/0168	RITA CHANDRA	LUCKNOW	25-05-2025 11:23 AM	67,67,403.64		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	67,67,403.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5362	AFIL_FORM_CA_8567		294160	3802-N-05/0045	AKHILESH KUMAR GUPTA	LUCKNOW	25-05-2025 10:57 AM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5363	AFIL_FORM_CA_8566				ARCHNA YADAV	AGRA	25-05-2025 10:53 AM	16,89,279.98		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	16,89,279.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5364	AFIL_FORM_CA_8564		211572	3641-D-66/810/0609	SATYENDRA RAI	LOKNOW	25-05-2025 10:34 AM	2,28,187.40	2,28,187.40	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5365	AFIL_FORM_CA_8558				Vikas Mishra	Agra	25-05-2025 02:50 AM	16,71,973.97		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	16,71,973.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5366	AFIL_FORM_CA_8554	141003, 145360		3611-K-F2/0308	SHAILESH AGNIHOTRI	LUCKNOW	24-05-2025 10:43 PM	15,53,583.82	15,53,583.82	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5367	AFIL_FORM_CA_8548		127766	3021-UG-92	LAL PRATAP YADAV	Lucknow	24-05-2025 10:24 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5368	AFIL_FORM_CA_8549		49413	0209-D-B0120	UMA AGRAWAL W/O LATE SH. NARESH CHAND AGRAWAL, R/O II-C/60, NEHRU NAGAR, GHAZIABAD-201001	Agra	24-05-2025 10:13 PM	24,74,525.20	14,72,226.40	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	10,01,298.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5369	AFIL_FORM_CA_8547		221870	0103-D-320202	Vandana Gupta	Sonipat	24-05-2025 09:36 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5370	AFIL_FORM_CA_8545		295440	to be updated	JIMMY NAGPAL	YAMUNANAGAR	24-05-2025 09:25 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5371	AFIL_FORM_CA_8306		294132	3803-O-04/0124	MRS. JYOTI MISHRA	LUCKNOW	24-05-2025 08:58 PM	25,71,237.49		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	25,71,237.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5372	AFIL_FORM_CA_8543		134752	3804-P-02/358	DINESH SINGH	LUCKNOW	24-05-2025 08:45 PM	29,57,080.82	6,52,301.21	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	23,04,779.61	Duplicate Claim - Latest claim has been verified.
5373	AFIL_FORM_CA_8541	292721, 292727		3506-D-M/01A/0008, 3506-D-M/01A/0009	Neelu Singh	Lucknow	24-05-2025 08:38 PM	33,18,754.20		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	33,18,754.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5374	AFIL_FORM_CA_8540		128155	0209-D-02210	MANOJ KUMAR AGARWALLA	AAGRA CITY	24-05-2025 08:28 PM	46,57,328.92	15,39,436.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	31,17,892.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5375	AFIL_FORM_CA_8537		124902	3021-UG-86	NEELAM YADAV	LUCKNOW	24-05-2025 08:27 PM	22,88,958.14	17,96,156.31	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	4,92,801.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5376	AFIL_FORM_CA_8538		295785	0540-D-CP/G/05	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 08:25 PM	52,62,400.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	52,62,400.00	The claim form submitted is incomplete and/or contains incorrect information.
5377	AFIL_FORM_CA_8536	Unit exist in some others name		Unit exist in some others name	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 08:23 PM	52,62,400.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	52,62,400.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5378	AFIL_FORM_CA_8535		294010	0566-D-091	Nalneesh Builders Pvt Ltd.	Lucknow	24-05-2025 08:13 PM	86,23,852.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	86,23,852.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5379	AFIL_FORM_CA_8533		188422	3866-D-A9/06/04	MANOJ KUMAR AGARWALLA	LUCKNOW	24-05-2025 08:10 PM	72,09,191.91	10,30,766.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	61,78,425.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5380	AFIL_FORM_CA_8530		128381	3804-P-01/0107	manju devi	lucknow	24-05-2025 08:07 PM	22,69,340.05	22,69,340.05	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5381	AFIL_FORM_CA_8534		294688	0566-D-134B	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 08:07 PM	82,00,020.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	82,00,020.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5382	AFIL_FORM_CA_8532	Unit exist in some others name		Unit exist in some others name	GEETA	LUCKNOW	24-05-2025 08:06 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5383	AFIL_FORM_CA_8531		295228	0572-D-C&D/CP/C-19	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 08:00 PM	40,39,200.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	40,39,200.00	The claim form submitted is incomplete and/or contains incorrect information.
5384	AFIL_FORM_CA_8525		132848	3631-SME-I/82-0204	NEELAM YADAV	LUCKNOW	24-05-2025 07:59 PM	52,90,744.12	42,66,502.00	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	10,24,242.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5385	AFIL_FORM_CA_8529		297087	3035-D-I/Facility	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 07:58 PM	1,15,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,15,00,000.00	The claim form submitted is incomplete and/or contains incorrect information.
5386	AFIL_FORM_CA_8528		295227	0572-D-C&D/CP/C-18	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 07:57 PM	36,72,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,72,000.00	The claim form submitted is incomplete and/or contains incorrect information.
5387	AFIL_FORM_CA_8527	Claim Pertaining to other entity		Claim Pertaining to other entity	ANAND PAL JAIN	MEERUT	24-05-2025 07:57 PM	67,92,248.55		Home Buyer/ Allottee	-	No	0.000%	-	-	67,92,248.55	-	Claim Pertaining to Other Entity
5388	AFIL_FORM_CA_8451	135190, 141773		0164-D-278SF	Dr. Parvinder Kaur Chawla	SAS NAGAR MOHALI	24-05-2025 07:56 PM	1,18,69,270.22	92,24,396.22	Home Buyer/ Allottee	-	No	0.042%	-	-	-	-	26,44,874.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5389	AFIL_FORM_CA_8526		284356	0566-D-118	ANAND MOHAN TEWARI	LUCKNOW	24-05-2025 07:54 PM	3,49,63,594.52	1,21,54,414.00	Home Buyer/ Allottee	-	No	0.056%	-	-	-	-	2,28,09,180.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5390	AFIL_FORM_CA_8523		295226	0572-D-C&D/CP/C-17	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 07:48 PM	36,72,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,72,000.00	The claim form submitted is incomplete and/or contains incorrect information.
5391	AFIL_FORM_CA_8521		295225	0572-D-C&D/CP/C-16	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 07:47 PM	36,72,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,72,000.00	The claim form submitted is incomplete and/or contains incorrect information.
5392	AFIL_FORM_CA_8520		295223	0572-D-C&D/CP/C-15	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 07:46 PM	36,72,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,72,000.00	The claim form submitted is incomplete and/or contains incorrect information.
5393	AFIL_FORM_CA_8517		295222	0572-D-C&D/CP/C-14	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 07:42 PM	36,72,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,72,000.00	The claim form submitted is incomplete and/or contains incorrect information.
5394	AFIL_FORM_CA_8511		129985	3805-Q-02/0260	MOBIN AHMAD SIDDIQUI	LUCKNOW	24-05-2025 07:40 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5395	AFIL_FORM_CA_8516	Unit exist in some others name		Unit exist in some others name	ASHISH KUMAR ASTHANA	LUCKNOW	24-05-2025 07:37 PM	50,75,933.42	36,44,933.42	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	14,31,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5396	AFIL_FORM_CA_8513		297526	0501-D-Q/1/0198	ANAND MOHAN TEWARI	LUCKNOW	24-05-2025 07:30 PM	91,37,411.51	33,77,411.51	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	57,60,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5397	AFIL_FORM_CA_8510		294580	3506-D-M/02/0164	Nalneesh Builders Pvt Ltd.	Lucknow	24-05-2025 07:11 PM	19,73,400.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	19,73,400.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5398	AFIL_FORM_CA_8509		294581	3506-D-M/02/0165	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 07:10 PM	19,73,400.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	19,73,400.00	The claim form submitted is incomplete and/or contains incorrect information.
5399	AFIL_FORM_CA_8508		98014	0114-D-G2501	JASBIR SINGH KATARIA	SONIPAT HARYANA	24-05-2025 07:09 PM	33,45,680.98	33,45,680.98	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5400	AFIL_FORM_CA_8504		292287	3048-D-CP/C/27	ANAND MOHAN TEWARI	LUCKNOW	24-05-2025 07:09 PM	2,07,42,873.70		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,07,42,873.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5401	AFIL_FORM_CA_8507		295221	0572-D-C&D/CP/C-12A	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 07:08 PM	36,72,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,72,000.00	The claim form submitted is incomplete and/or contains incorrect information.
5402	AFIL_FORM_CA_8502		0	Insufficient Details/ Incorrect Details	ANKUR AGARWAL	LUCKNOW	24-05-2025 07:06 PM	24,50,784.19		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,50,784.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5403	AFIL_FORM_CA_8503		294579	3506-D-M/02/0163	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 07:04 PM	19,73,400.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	19,73,400.00	The claim form submitted is incomplete and/or contains incorrect information.
5404	AFIL_FORM_CA_8500		294577	3506-D-M/02/0130	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 07:00 PM	19,73,400.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	19,73,400.00	The claim form submitted is incomplete and/or contains incorrect information.
5405	AFIL_FORM_CA_8499		295220	0572-D-C&D/CP/C-12	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 06:59 PM	36,72,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,72,000.00	The claim form submitted is incomplete and/or contains incorrect information.
5406	AFIL_FORM_CA_8498		294578	3506-D-M/02/0162	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 06:57 PM	19,73,400.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	19,73,400.00	The claim form submitted is incomplete and/or contains incorrect information.
5407	AFIL_FORM_CA_8496		142695	3802-N-03/0147	1. Vinod Kumar Singh 2. Neelu Singh	Lucknow	24-05-2025 06:56 PM	24,74,841.60		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,74,841.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5408	AFIL_FORM_CA_8495		294576	3506-D-M/02/0129	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 06:51 PM	19,73,400.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	19,73,400.00	The claim form submitted is incomplete and/or contains incorrect information.

5409	AR1_FORM_CA_8492		294362	4006-O-CP/1/0135	ANAND MOHAN TEWARI	LUCKNOW	24-05-2025 06:49 PM	35,01,279.02		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,01,279.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5410	AR1_FORM_CA_8494		294574	3506-0-M/02/0127	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 06:49 PM	19,73,400.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	19,73,400.00	The claim form submitted is incomplete and/or contains incorrect information.
5411	AR1_FORM_CA_8493		295219	0572-O-CBD/CP/C-11	Nalneesh Builders Pvt. Ltd.	lucknow	24-05-2025 06:48 PM	36,72,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,72,000.00	The claim form submitted is incomplete and/or contains incorrect information.
5412	AR1_FORM_CA_8491		294575	3506-0-M/02/0128	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 06:45 PM	19,73,400.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	19,73,400.00	The claim form submitted is incomplete and/or contains incorrect information.
5413	AR1_FORM_CA_8486		283559	0103-0-310303	AMIT KUMAR	SONIPAT	24-05-2025 06:38 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5414	AR1_FORM_CA_8489		295218	0572-O-CBD/CP/C-10	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 06:38 PM	36,72,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,72,000.00	The claim form submitted is incomplete and/or contains incorrect information.
5415	AR1_FORM_CA_8487		294573	3506-0-M/02/0126	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 06:36 PM	22,07,051.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	22,07,051.00	The claim form submitted is incomplete and/or contains incorrect information.
5416	AR1_FORM_CA_8484		262800	0569-0-0020	SUNIL KUMAR VISHWAKARMA	LUCKNOW	24-05-2025 06:36 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5417	AR1_FORM_CA_8485		295053	3506-0-M/02/0081	Nalneesh Builder Pvt Ltd.	Lucknow	24-05-2025 06:35 PM	19,73,400.00	3,00,000.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	16,73,400.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5418	AR1_FORM_CA_8482		0	Insufficient Details	SUBHASH AGARWAL	LUCKNOW	24-05-2025 06:33 PM	1,76,64,339.73	8,14,339.73	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	1,68,50,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5419	AR1_FORM_CA_8483		294363	4006-O-CP/1/0134	ANAND MOHAN TEWARI	LUCKNOW	24-05-2025 06:32 PM	44,24,792.64		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	44,24,792.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5420	AR1_FORM_CA_8480		295052	3506-0-M/02/0080	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 06:25 PM	19,73,400.00	3,00,000.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	16,73,400.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5421	AR1_FORM_CA_8479		295217	0572-O-CBD/CP/C-9	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 06:23 PM	36,72,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	36,72,000.00	The claim form submitted is incomplete and/or contains incorrect information.
5422	AR1_FORM_CA_8478		295049	3506-0-M/02/0049	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 06:21 PM	19,73,400.00	3,00,000.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	16,73,400.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5423	AR1_FORM_CA_8477		297489	3504-O-L/03/0209 -Transfer is in Progress	Rahul Awasthi	Lucknow	24-05-2025 06:20 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5424	AR1_FORM_CA_8475		142565	3802-N-03/0052	1. Vinod Kumar Singh 2. Neelu Singh	Lucknow	24-05-2025 06:19 PM	6,29,169.89	3,48,523.89	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,80,646.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5425	AR1_FORM_CA_8476		295051	3506-0-M/02/0064	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 06:18 PM	19,73,400.00	3,00,000.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	16,73,400.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5426	AR1_FORM_CA_8473	Claim pertaining to other entity	Claim pertaining to other entity	MANJU SETIA	Greater Noida	24-05-2025 06:17 PM	29,61,707.00			Home Buyer/ Allottee	-	No	0.000%	-	-	29,61,707.00	-	Claim Pertaining to Other Entity
5427	AR1_FORM_CA_8471	Unit exist in some others name	Unit exist in some others name	ANAND MOHAN TEWARI	LUCKNOW	24-05-2025 06:12 PM	2,07,42,873.70	1,03,89,873.70		Home Buyer/ Allottee	-	No	0.048%	-	-	-	-	1,03,53,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5428	AR1_FORM_CA_8472		295050	3506-0-M/02/0050	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 06:09 PM	27,68,286.00	5,00,000.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	22,68,286.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5429	AR1_FORM_CA_8469		0	Insufficient Details	SHYAM AGARWAL	LUCKNOW	24-05-2025 06:08 PM	1,61,80,301.37	6,80,301.37	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	1,55,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5430	AR1_FORM_CA_8470		295216	0572-O-CBD/CP/C-8	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 06:07 PM	40,39,200.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	40,39,200.00	The claim form submitted is incomplete and/or contains incorrect information.
5431	AR1_FORM_CA_8468		141759	3802-N-03/0049	PREM LATA AGARWAL	Lucknow	24-05-2025 05:57 PM	22,07,899.31	4,33,824.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	17,74,075.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5432	AR1_FORM_CA_8467		295068	3506-0-M/02/0047	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 05:57 PM	19,73,400.00	3,00,000.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	16,73,400.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5433	AR1_FORM_CA_8464		94162	3003-0-87/03/03	NEELAM KUMAR	LUCKNOW	24-05-2025 05:55 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5434	AR1_FORM_CA_8463				Pawan Kumar Kashyap	Agra	24-05-2025 05:53 PM	13,80,139.26		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,80,139.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5435	AR1_FORM_CA_8465		295067	3506-0-M/02/0004	Nalneesh Builders Pvt Ltd.	Lucknow	24-05-2025 05:51 PM	19,73,400.00	3,00,000.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	16,73,400.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5436	AR1_FORM_CA_8462		0	Insufficient Details	POORVI AGARWAL	LUCKNOW	24-05-2025 05:48 PM	78,29,178.08	3,29,178.08	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	75,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5437	AR1_FORM_CA_8456		296494	0103-0-060003	Madhu Mittal	Sonipat	24-05-2025 05:42 PM	94,40,106.08	52,73,584.52	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	41,66,511.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5438	AR1_FORM_CA_8461		295046	3506-0-M/02/0003	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 05:41 PM	19,73,400.00		Home Buyer/ Allottee	-	No	0.000%	-	-	19,73,400.00	-	Registry already Completed
5439	AR1_FORM_CA_8460		104009	3804-P-02/309	PREM LATA AGARWAL	Lucknow	24-05-2025 05:39 PM	68,37,863.01	45,21,213.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	23,16,650.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5440	AR1_FORM_CA_8458		284109	3003-O-C4/03/01	AKHIL BANSAL	LUCKNOW	24-05-2025 05:39 PM	5,76,951.81	1,67,823.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	4,09,128.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5441	AR1_FORM_CA_8459		293443	3506-0-M/01A/0030	Anoop Kesharwani	Lucknow	24-05-2025 05:36 PM	8,22,808.14		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,22,808.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5442	AR1_FORM_CA_8400		124385	3018-GF-0032	Sudhir Kumar Rastogi	Lucknow	24-05-2025 05:33 PM	12,85,872.15	11,82,102.71	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	1,03,769.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5443	AR1_FORM_CA_8282		289490	3802-N-03/0169	ALKA SINGH	LUCKNOW	24-05-2025 05:32 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5444	AR1_FORM_CA_8447	Claim pertaining to other entity	Claim pertaining to other entity	Rishbj Kumar Agarwal	Greater Noida	24-05-2025 05:32 PM	25,97,380.14			Home Buyer/ Allottee	-	No	0.000%	-	-	25,97,380.14	-	Claim Pertaining to Other Entity
5445	AR1_FORM_CA_8454		296139	4006-O-CP/1/0140	JAI NANDAN SINGH	LUCKNOW	24-05-2025 05:30 PM	35,00,000.61		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,00,000.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5446	AR1_FORM_CA_8452		0	Reallocated to 3506-O-M/01A/0041 & 3506-O-M/01A/0064	ARVIND PAL	LUCKNOW	24-05-2025 05:27 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5447	AR1_FORM_CA_8450		0	Insufficient Details	PAHLINI AGARWAL	LUCKNOW	24-05-2025 05:24 PM	78,29,178.08	3,29,178.08	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	75,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5448	AR1_FORM_CA_8449		168928	3641-O-66/810/0311	VIJAY LAXMI	LUCKNOW	24-05-2025 05:18 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5449	AR1_FORM_CA_8446		0	3003-O-G3/01/04 -Unit is booke in the name of Akhil Bansal- CC-285460	IKHLAK AHMAD	LUCKNOW	24-05-2025 05:11 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5450	AR1_FORM_CA_8441		295054	3506-0-M/02/0082	Nalneesh Builders Pvt. Ltd.	Lucknow	24-05-2025 05:11 PM	19,73,400.00	6,00,000.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	13,73,400.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5451	AR1_FORM_CA_8445		296137	4006-O-CP/1/0143	JAI NANDAN SINGH	LUCKNOW	24-05-2025 05:11 PM	23,05,882.76	5,97,994.76	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	17,07,888.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5452	AR1_FORM_CA_8440		111720	3504-O-L/04/0118	ARVIND PAL	LUCKNOW	24-05-2025 05:10 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5453	AR1_FORM_CA_8444		285428	3002-0-H/02/03	ADITYA CONSTRUCTION	lucknow	24-05-2025 05:09 PM	12,38,741.44	12,20,257.75	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	18,483.69	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5454	AR1_FORM_CA_8442		146233	3803-O-02/0112	ANUSHREE RASTOGI	LUCKNOW	24-05-2025 05:06 PM	16,33,595.37	3,25,314.58	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	13,08,280.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5455	AR1_FORM_CA_8443		0	Insufficient Details	ANKUR AGARWAL	LUCKNOW	24-05-2025 05:04 PM	5,20,958.90		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,20,958.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5456	AR1_FORM_CA_8413		141974	3571-OLY-M/61-0806	Vandana Hirwani	Lucknow	24-05-2025 05:02 PM	23,88,037.00	23,88,037.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5457	AR1_FORM_CA_8387		283255	3651-I-SERVICE_APPT-1	VMPL INFRADEVELOPERS PRIVATE LIMITED (Through its Director- Piyush Bansal)	LUCKNOW	24-05-2025 05:02 PM	1,00,00,00,00,00,00,000.00	64,35,000.00	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	99,99,99,99,35,65,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5458	AR1_FORM_CA_8428		294748	3506-0-M/02/0060	Abhay Kesarwani	Lucknow	24-05-2025 04:59 PM	21,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	21,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5459	AR1_FORM_CA_8343		118803	0037-A-0219	Mahabir Parshad Legal Heir of Late Smt. Krishana Rani	Yamunanagar	24-05-2025 04:55 PM	37,98,393.11	37,98,275.11	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	118.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5460	AR1_FORM_CA_8435		115885	3002-P02-B/13/03	SANDEEP SHUKLA	LUCKNOW	24-05-2025 04:55 PM	23,97,509.71	5,30,001.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	18,67,508.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5461	AR1_FORM_CA_8439		285457	3003-O-F2/03/03	IKHLAK AHMAD	LUCKNOW	24-05-2025 04:52 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5462	AR1_FORM_CA_8436		0	Insufficient Details	PAWAN KUMAR AGARWAL	LUCKNOW	24-05-2025 04:48 PM	1,87,12,668.49	8,62,668.49	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	1,78,50,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5463	AR1_FORM_CA_8432		281086	3643-O-L2/B5/0210	SHABRA BEGUM	LUCKNOW	24-05-2025 04:46 PM	4,13,405.00	62,233.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	3,51,182.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

5464	AIRL_FORM_CA_8434		285431	3002-0-F/02/06	ADITYA CONSTRUCTION	LUCKNOW	24-05-2025 04:46 PM	12,58,695.23	9,96,355.45	Home Buyer/ Allottee	-	-	No	0.001%	-	-	-	-	2,62,339.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5465	AIRL_FORM_CA_8431		285315	3003-0-F/02/03	IKHLAK AHMAD	LUCKNOW	24-05-2025 04:40 PM	4,37,314.71	2,91,743.56	Home Buyer/ Allottee	-	-	No	0.001%	-	-	-	-	1,45,571.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5466	AIRL_FORM_CA_8351		109856	0057-0-0830	Gurcharan Singh	Mohali	24-05-2025 04:39 PM	6,05,000.00	6,05,000.00	Home Buyer/ Allottee	-	-	No	0.003%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5467	AIRL_FORM_CA_8430		146231	3805-CL-02/0300	ANUSHREE RASTOGI	LUCKNOW	24-05-2025 04:39 PM	62,94,068.13	34,13,321.00	Home Buyer/ Allottee	-	-	No	0.016%	-	-	-	-	28,80,747.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5468	AIRL_FORM_CA_8425		283820	4006-C-CP/1/0175 -Cancelled -Alternative unit offered in Police Complaint settlement.	OM PRAKASH YADAV AND JAI PRAKASH	LUCKNOW	24-05-2025 04:36 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5469	AIRL_FORM_CA_8426		168594	3644-0-K2/44/0310	AMIT PANDEY	LUCKNOW	24-05-2025 04:32 PM	3,88,045.14	3,88,045.14	Home Buyer/ Allottee	-	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5470	AIRL_FORM_CA_8424		170919	3641-0-K6/A23/0610	AWMESH DHAR	LUCKNOW	24-05-2025 04:30 PM	3,82,900.27	3,82,900.27	Home Buyer/ Allottee	-	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5471	AIRL_FORM_CA_8427		0	3003-0-C4/03/01 -Unit is booke in the name of Akhil Bansal- CC-184109	IKHLAK AHMAD	LUCKNOW	24-05-2025 04:28 PM	85,783.56	-	Home Buyer/ Allottee	-	-	No	0.000%	-	-	-	-	85,783.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5472	AIRL_FORM_CA_8422	Claim pertaining to other entity	Claim pertaining to other entity	Ansal Hi-Tech Townships LTD.	Ghaziabad	24-05-2025 04:23 PM	9,62,949.00	-	Home Buyer/ Allottee	-	-	No	0.000%	-	-	-	9,62,949.00	-	Claim Pertaining to Other Entity
5473	AIRL_FORM_CA_8423		296239	4006-C-CP/1/0146	JAI NANDAN SINGH	LUCKNOW	24-05-2025 04:22 PM	23,00,829.28	5,92,941.28	Home Buyer/ Allottee	-	-	No	0.003%	-	-	-	-	17,07,888.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5474	AIRL_FORM_CA_8421		224569	3002-P02-D/GF/01	PAWAN KUMAR AGARWAL	LUCKNOW	24-05-2025 04:15 PM	25,92,479.86	15,54,732.09	Home Buyer/ Allottee	-	-	No	0.007%	-	-	-	-	10,37,747.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5475	AIRL_FORM_CA_8420		285429	3002-0-F/06/03	ADITYA CONSTRUCTION	lucknow	24-05-2025 04:07 PM	10,13,520.70	9,76,498.25	Home Buyer/ Allottee	-	-	No	0.004%	-	-	-	-	37,022.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5476	AIRL_FORM_CA_8342		292950	0162-A-0058	Monika Jindal	Mohali, SAS Nagar, Punjab	24-05-2025 04:03 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5477	AIRL_FORM_CA_8418		124914	3021-GF-87	DINESH SINGH	LUCKNOW	24-05-2025 03:54 PM	36,56,985.20	29,02,730.00	Home Buyer/ Allottee	-	-	No	0.013%	-	-	-	-	7,54,255.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5478	AIRL_FORM_CA_8336		291968	0057-0-0017	1. Mr. Ram Tirath Jindal s/o Late Sh. Des Raj Jindal 2. Mrs. Monika Jindal, w/o Ram Tirath Jindal	Mohali, SAS Nagar	24-05-2025 03:53 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5479	AIRL_FORM_CA_8414		296138	4006-C-CP/1/0185	JAI NANDAN SINGH	LUCKNOW	24-05-2025 03:53 PM	34,87,216.52	8,94,886.52	Home Buyer/ Allottee	-	-	No	0.004%	-	-	-	-	25,92,330.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5480	AIRL_FORM_CA_8417		121186	3018-AG-0061	CHANDRA DEO TIWARI	LUCKNOW	24-05-2025 03:52 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5481	AIRL_FORM_CA_8409				GURDEV SINGH, SUKHDEV SINGH,SURENDER KAUR AND GURPREET KAUR	NEW DELHI	24-05-2025 03:52 PM	41,47,500.00	-	Home Buyer/ Allottee	-	-	No	0.000%	-	-	-	-	41,47,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5482	AIRL_FORM_CA_8416		225454	3002-P02-B/03/05	PAWAN KUMAR AGARWAL	LUCKNOW	24-05-2025 03:51 PM	18,99,238.35	5,73,409.00	Home Buyer/ Allottee	-	-	No	0.003%	-	-	-	-	13,25,829.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5483	AIRL_FORM_CA_8415		289992	3002-0-F/10/03	ADITYA CONSTRUCTION	lucknow	24-05-2025 03:51 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5484	AIRL_FORM_CA_8411		284109	3003-0-C4/03/01	AKHIL BANSAL	LUCKNOW	24-05-2025 03:43 PM	3,90,287.89	-	Home Buyer/ Allottee	-	-	No	0.000%	-	-	-	-	3,90,287.89	Duplicate Claim - Latest claim has been verified.
5485	AIRL_FORM_CA_8410	49333, 109473		0209-0-03216	Anad Koul	Agra	24-05-2025 03:41 PM	30,39,788.87	29,99,788.87	Home Buyer/ Allottee	-	-	No	0.014%	-	-	-	-	40,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5486	AIRL_FORM_CA_8404	Unit exist in some others name	Unit exist in some others name	REKHA SHUKLA	LUCKNOW	24-05-2025 03:36 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5487	AIRL_FORM_CA_8407		284109	3003-0-C4/03/01	AKHIL BANSAL	LUCKNOW	24-05-2025 03:32 PM	3,90,287.89	-	Home Buyer/ Allottee	-	-	No	0.000%	-	-	-	-	3,90,287.89	Duplicate Claim - Latest claim has been verified.
5488	AIRL_FORM_CA_8405		168592	3642-0-K7/42/0212	ABHISHEK PANDEY	LUCKNOW	24-05-2025 03:30 PM	3,87,508.22	3,87,508.22	Home Buyer/ Allottee	-	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5489	AIRL_FORM_CA_8403		285427	3002-0-F/06/01	ADITYA CONSTRUCTION	lucknow	24-05-2025 03:26 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5490	AIRL_FORM_CA_8406		127673	0102-26-0602	Meenu Malik & Saanya Narula (Saraya Bank)	Sonipat	24-05-2025 03:26 PM	55,43,648.96	55,43,644.96	Home Buyer/ Allottee	-	-	No	0.025%	-	-	-	-	4.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5491	AIRL_FORM_CA_8392		213837	3002-P02-H/08/06	PAWAN KUMAR AGARWAL	LUCKNOW	24-05-2025 03:22 PM	22,98,76,799.56	13,63,825.74	Home Buyer/ Allottee	-	-	No	0.106%	-	-	-	-	22,85,15,973.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5492	AIRL_FORM_CA_8402		209008	3002-P02-B/04/03	PAWAN KUMAR AGARWAL	LUCKNOW	24-05-2025 03:15 PM	23,78,180.62	14,16,192.26	Home Buyer/ Allottee	-	-	No	0.001%	-	-	-	-	9,61,988.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5493	AIRL_FORM_CA_8398		284112	3003-0-G1/01/04	AKHIL BANSAL	LUCKNOW	24-05-2025 03:11 PM	4,28,889.20	1,79,331.00	Home Buyer/ Allottee	-	-	No	0.001%	-	-	-	-	2,49,558.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5494	AIRL_FORM_CA_8396		285430	3002-0-G/12/06	ADITYA CONSTRUCTION	LUCKNOW	24-05-2025 03:03 PM	10,98,481.03	10,68,744.86	Home Buyer/ Allottee	-	-	No	0.005%	-	-	-	-	29,736.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5495	AIRL_FORM_CA_8394		188331	3866-0-A9/05/05	Anupam Mishra	Lucknow	24-05-2025 02:58 PM	7,86,463.00	7,86,463.00	Home Buyer/ Allottee	-	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5496	AIRL_FORM_CA_8393		170807	3641-0-K6/A22/GF01	SUSHMA SINGH	LUCKNOW	24-05-2025 02:57 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	-	No	0.002%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5497	AIRL_FORM_CA_8376		205588	0102-27-0401	Mr. Janardan Sahu and Ranjita Sahu	Sonepat, Haryana	24-05-2025 02:54 PM	82,41,168.05	61,49,554.15	Home Buyer/ Allottee	-	-	No	0.028%	-	-	-	-	20,91,613.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5498	AIRL_FORM_CA_8389		281907	0501-0-D/2/0128	VIJAYA SHUKLA	LUCKNOW	24-05-2025 02:38 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5499	AIRL_FORM_CA_8391		134752	3804-F-02/358	DINESH SINGH	LUCKNOW	24-05-2025 02:34 PM	23,91,503.63	6,38,205.00	Home Buyer/ Allottee	-	-	No	0.003%	-	-	-	-	17,53,298.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5500	AIRL_FORM_CA_8384		291246	3804-F-02/298	SANJAY KUMAR SINHA	LUCKNOW	24-05-2025 02:15 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5501	AIRL_FORM_CA_8382		132846	3631-SME-J/82-GF01	DINESH SINGH	LUCKNOW	24-05-2025 02:08 PM	48,79,371.98	40,32,760.00	Home Buyer/ Allottee	-	-	No	0.019%	-	-	-	-	8,45,611.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5502	AIRL_FORM_CA_8381		289992	3002-0-F/10/03	ADITYA CONSTRUCTION	lucknow	24-05-2025 01:58 PM	12,15,545.28	11,71,371.36	Home Buyer/ Allottee	-	-	No	0.005%	-	-	-	-	44,173.92	Duplicate Claim - Latest claim has been verified.
5503	AIRL_FORM_CA_8378		284111	3003-0-B4/GF/02	AKHIL BANSAL	LUCKNOW	24-05-2025 01:56 PM	5,29,561.64	5,29,561.64	Home Buyer/ Allottee	-	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5504	AIRL_FORM_CA_8373		281908	0501-0-D/2/0127	ARPIT TIWARI CO ALLOTEE MITHILA TIWARI	LUCKNOW	24-05-2025 01:54 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5505	AIRL_FORM_CA_8364		142896	3571-OLY-M/81-1104	Arti Singh	Lucknow	24-05-2025 01:51 PM	52,27,742.21	52,27,742.21	Home Buyer/ Allottee	-	-	No	0.034%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5506	AIRL_FORM_CA_8372		295101	3002-0-H/09/03	ADITYA CONSTRUCTION	lucknow	24-05-2025 01:40 PM	10,78,642.80	10,58,462.39	Home Buyer/ Allottee	-	-	No	0.001%	-	-	-	-	19,240.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5507	AIRL_FORM_CA_8358		181497	0114-F-E0901	SMT. CHAND RANI & NAVEEN KUMAR	SONIPAT	24-05-2025 01:40 PM	49,99,367.28	38,37,047.39	Home Buyer/ Allottee	-	-	No	0.018%	-	-	-	-	11,62,319.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5508	AIRL_FORM_CA_8370		284113	3003-0-F6/02/01	AKHIL BANSAL	LUCKNOW	24-05-2025 01:30 PM	5,24,307.95	5,19,948.48	Home Buyer/ Allottee	-	-	No	0.002%	-	-	-	-	4,359.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5509	AIRL_FORM_CA_8368		256139	0122-E-6162	Arun Kumar Arora	Sonipat	24-05-2025 01:27 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5510	AIRL_FORM_CA_8361		276110	3643-0-L2/81/0310	RAM BHOLI VERMA	LUCKNOW	24-05-2025 01:11 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5511	AIRL_FORM_CA_8363		168234	3642-0-K7/44/0503	Anjana Khare	Lucknow	24-05-2025 01:10 PM	67,761.15	63,511.15	Home Buyer/ Allottee	-	-	No	0.000%	-	-	-	-	4,250.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5512	AIRL_FORM_CA_8359		0	Insufficient Details/ Incorrect Details	ADITYA CONSTRUCTION	lucknow	24-05-2025 01:05 PM	12,58,342.82	-	Home Buyer/ Allottee	-	-	No	0.000%	-	-	-	-	12,58,342.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5513	AIRL_FORM_CA_8352		135207	0209-0-H0056	Amit Sikarwar	Agra	24-05-2025 12:57 PM	60,18,363.26	46,97,307.36	Home Buyer/ Allottee	-	-	No	0.022%	-	-	-	-	13,21,055.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5514	AIRL_FORM_CA_8355		284102	3002-0-H/GF/03	ASHISH KUMAR AGARWAL	LUCKNOW	24-05-2025 12:49 PM	12,13,757.04	11,00,027.00	Home Buyer/ Allottee	-	-	No	0.005%	-	-	-	-	1,13,730.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5515	AIRL_FORM_CA_8356		285440	3002-0-P02-G/GF/03	ADITYA CONSTRUCTION	lucknow	24-05-2025 12:49 PM	15,90,103.05	14,10,147.99	Home Buyer/ Allottee	-	-	No	0.006%	-	-	-	-	1,79,955.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5516	AIRL_FORM_CA_8353		276111	3643-0-L2/81/0309	SANJAY KUMAR VERMA	LUCKNOW	24-05-2025 12:48 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5517	AIRL_FORM_CA_8350		49338	0209-0-03215	Anad Koul	Agra	24-05-2025 12:35 PM	18,06,668.35	11,59,405.00	Home Buyer/ Allottee	-	-	No	0.005%	-	-	-	-	6,47,263.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5518	AIRL_FORM_CA_8345		287181	3002-0-H/12/03	ASHISH KUMAR AGARWAL	LUCKNOW	24-05-2025 12:35 PM	10,48,857.95	-	Home Buyer/ Allottee	-	-	No	0.000%	-	-	-	-	10,48,857.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5519	AIRL_FORM_CA_8341		100815	0505-0-F/1/0010/FF	Jyoti Tiwari	Lucknow	24-05-2025 12:21 PM	16,03,821.58	12,82,714.38	Home Buyer/ Allottee	-	-	No	0.006%	-	-	-	-	3,20,107.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

S520	AFIL_FORM_CA_8346		141926	3571-OLY-M/82-1103	Ruchi Vashi	Lucknow	24-05-2025 12:18 PM	59,64,976.87	59,64,976.87	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
S521	AFIL_FORM_CA_8318	168A0020		1306-D-FFA215	ANIL KUMAR	KUNDLI, SONIPAT, HARYANA	24-05-2025 12:17 PM	65,98,976.08	43,38,745.00	Home Buyer/ Allottee	-	No	0.020%	-	-	-	22,60,231.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S522	AFIL_FORM_CA_8339		287213	3002-P02-C/06/03	ADITYA CONSTRUCTION	LUCKNOW	24-05-2025 12:06 PM	13,06,479.71	5,56,733.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	7,49,746.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S523	AFIL_FORM_CA_8338		293136	3643-D-L2/B5/0510	BHAGMANI DEVI	LUCKNOW	24-05-2025 12:03 PM	28,866.85	28,837.81	Home Buyer/ Allottee	-	No	0.000%	-	-	-	29.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S524	AFIL_FORM_CA_8284		285464	3002-0-P02-B/18/02	ASHISH KUMAR AGARWAL	LUCKNOW	24-05-2025 11:50 AM	16,06,461.71	13,53,203.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	2,53,258.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S525	AFIL_FORM_CA_8302		108735	0057-0-0871	Kulwant K. Sarangal (Customer Number: 103731)	Mohali, Punjab	24-05-2025 11:48 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
S526	AFIL_FORM_CA_8335		135530	3802-N-05/0057	DESH BANDHU TRIPATHI	LUCKNOW	24-05-2025 11:46 AM	13,77,910.68	2,78,850.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	10,99,060.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S527	AFIL_FORM_CA_8332		168782	3641-0-66/82/0209	Sanjeev Kumar Yadav	Lucknow	24-05-2025 11:41 AM	2,38,835.62	1,97,429.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	41,406.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S528	AFIL_FORM_CA_8327		281083	0501-0-A/4/0185A	ANJU BANSAL	LUCKNOW	24-05-2025 11:35 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
S529	AFIL_FORM_CA_8326		287216	3002-P02-F/01/03	ADITYA CONSTRUCTION	LUCKNOW	24-05-2025 11:26 AM	13,05,244.51	12,52,955.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	52,289.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S530	AFIL_FORM_CA_8324		122896	0114-F-E0502	MR. RAKESH MEHRA (CUSTOMER NO. 122896)	SONIPAT, HARYANA	24-05-2025 11:00 AM	31,89,976.43	31,89,976.43	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
S531	AFIL_FORM_CA_8238		197653	3002-P02-A/08/01	Geeta Devi	Lucknow	24-05-2025 10:48 AM	39,35,585.10	6,48,367.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	32,87,318.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S532	AFIL_FORM_CA_8320		142973	3503-0-K/02/0054	Tarsnair Singh Arora	lucknow	24-05-2025 10:13 AM	38,91,171.59	5,91,603.16	Home Buyer/ Allottee	-	No	0.003%	-	-	-	32,99,568.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S533	AFIL_FORM_CA_8314		148343	3807-0-O/03/0201	ARUN KUMAR	LUCKNOW	24-05-2025 12:21 AM	35,40,177.66	34,91,338.66	Home Buyer/ Allottee	-	No	0.016%	-	-	-	48,839.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S534	AFIL_FORM_CA_8313		100817	0505-0-F/1/0033/GF	Mahendra Kumar Mishra	Lucknow	23-05-2025 11:36 PM	18,01,980.31	14,15,820.21	Home Buyer/ Allottee	-	No	0.006%	-	-	-	3,86,160.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S535	AFIL_FORM_CA_8309		210253	0209-0-D0069	KAUSHLENDRA PRATAP SINGH CHAUHAN ON BEHALF OF LATE SMRITI CHAUHAN	AGRA	23-05-2025 11:20 PM	48,67,643.78	36,36,270.77	Home Buyer/ Allottee	-	No	0.017%	-	-	-	12,31,173.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S536	AFIL_FORM_CA_8311		109913	0225-R-0071	SHIVAM SARASWAT	AGRA, UTTAR PRADESH	23-05-2025 11:08 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
S537	AFIL_FORM_CA_8310		106634	0209-0-E0097	SHIPRA MEHTA	AGRA, UTTAR PRADESH	23-05-2025 11:02 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
S538	AFIL_FORM_CA_7178		155095	3803-O-04/0142	SANTOSH KUMAR YADAV	Lucknow	23-05-2025 10:24 PM	33,63,112.17	28,38,660.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	5,14,452.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S539	AFIL_FORM_CA_8308		165872	3642-0-47/A9/0303	VIBHAVARI BHUSHAN	LUCKNOW	23-05-2025 10:15 PM	2,51,024.00	2,51,024.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
S540	AFIL_FORM_CA_8307				SHOBHIT SARASWAT	AGRA, UTTAR PRADESH	23-05-2025 09:50 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
S541	AFIL_FORM_CA_8304		293951	3803-O-04/0057A	REKHA SINGH	LUCKNOW	23-05-2025 08:31 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
S542	AFIL_FORM_CA_8303		291890	3803-O-04/0143	PALLAVI SINGH	LUCKNOW	23-05-2025 08:10 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
S543	AFIL_FORM_CA_8301				SU SHIL JAIN & KAPIL JAIN	SONIPAT HARYANA	23-05-2025 07:59 PM	4,01,28,567.73	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	4,01,28,567.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S544	AFIL_FORM_CA_8299		275107	3803-O-04/0172	ANKIT GOYAL CO ALLOTEE SAUMYA KAUSHAL	LUCKNOW	23-05-2025 07:49 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
S545	AFIL_FORM_CA_8292		118164	3802-N-02/0155	Sajeet Kumar Singh Gautam & Priyanka Singh	Lucknow	23-05-2025 07:44 PM	28,98,987.18	19,59,201.75	Home Buyer/ Allottee	-	No	0.009%	-	-	-	9,39,785.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S546	AFIL_FORM_CA_8298		116986	0114-0-F0401	SHRI SUDERSHAN INTRACON PRIVATE LIMITED (SU SHIL JAIN AKDISH JAIN)	SONIPAT HARYANA	23-05-2025 07:27 PM	1,83,24,488.15	2,63,938.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	1,80,62,550.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S547	AFIL_FORM_CA_8295		125418	3021-AG-76	SANJAY KUMAR	LUCKNOW	23-05-2025 07:12 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
S548	AFIL_FORM_CA_8293		295713	3802-N-03/0036	ALOK RANJAN	LUCKNOW	23-05-2025 07:08 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
S549	AFIL_FORM_CA_8291		125201	3021-AG-82	RAMESH GUPTA	LUCKNOW	23-05-2025 06:53 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
S550	AFIL_FORM_CA_8289		220228	3561-0-C1/07/05	RAJIV CHANDRA	LUCKNOW	23-05-2025 06:41 PM	1,81,890.41	1,81,890.41	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
S551	AFIL_FORM_CA_8124		98008	0114-B-C0101	Jitendra Kumar Agarwal	Kundli	23-05-2025 06:31 PM	50,30,254.35	45,13,672.25	Home Buyer/ Allottee	-	No	0.021%	-	-	-	5,16,582.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S552	AFIL_FORM_CA_8287		287214	3002-P02-C/09/03	ADITYA CONSTRUCTION	lucknow	23-05-2025 06:27 PM	1,28,96,219.18	13,76,137.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	1,15,20,082.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S553	AFIL_FORM_CA_8285		171281	3642-0-K7/A11/0712	Ved Prakash	Lucknow	23-05-2025 06:22 PM	5,40,661.81	4,86,815.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	53,846.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S554	AFIL_FORM_CA_8277		135704	0209-0-L0101	Gaurav Sikarwar	Agra	23-05-2025 06:10 PM	53,63,548.40	41,98,772.82	Home Buyer/ Allottee	-	No	0.019%	-	-	-	11,64,775.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S555	AFIL_FORM_CA_8283		163497	3614-K-13/DLX/0203	SANGEETA YADAV	LUCKNOW	23-05-2025 06:09 PM	21,67,986.09	20,21,046.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	1,46,940.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S556	AFIL_FORM_CA_8279		287209	3002-0-P02-B/19/02	Aditya Construction	Lucknow	23-05-2025 06:00 PM	16,12,364.10	13,65,442.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	2,46,922.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S557	AFIL_FORM_CA_8179		151785	3802-0-N/05/0145	RAJESH KUMAR CHAURASIA AND VIJAY KUMARI	Lucknow	23-05-2025 05:52 PM	59,91,848.57	56,85,610.79	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	3,06,237.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S558	AFIL_FORM_CA_8276		292447	0569-0-0124	VIBHA SINGH	LUCKNOW	23-05-2025 05:48 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
S559	AFIL_FORM_CA_8274				MRS. SWARN LATA	SONIPAT, HARYANA	23-05-2025 05:48 PM	38,16,584.46	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	38,16,584.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S560	AFIL_FORM_CA_8275		287223	3002-0-P02-B/15/06	IKHLAK AHMAD	LUCKNOW	23-05-2025 05:45 PM	14,89,909.57	13,96,938.85	Home Buyer/ Allottee	-	No	0.006%	-	-	-	92,970.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S561	AFIL_FORM_CA_8273		283761	3803-O-038/0146	DEEPAK KUMAR	LUCKNOW	23-05-2025 05:44 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
S562	AFIL_FORM_CA_8271		233600	0517-0-06/02	SHAFUFTA AHMAD	LUCKNOW	23-05-2025 05:35 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
S563	AFIL_FORM_CA_8262		285437	3002-P02-D/08/01	Aditya Construction	Lucknow	23-05-2025 05:32 PM	15,88,498.53	14,53,784.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	1,34,714.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S564	AFIL_FORM_CA_8259		285313	3002-0-G/06/02	SAMRAH AHMAD	LUCKNOW	23-05-2025 05:28 PM	10,20,049.99	10,09,780.87	Home Buyer/ Allottee	-	No	0.005%	-	-	-	11,169.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S565	AFIL_FORM_CA_8269		152722	3614-K-13/DLX/GF03	REKHMA DEVI	LUCKNOW	23-05-2025 05:20 PM	30,38,051.47	20,09,079.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	10,28,972.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S566	AFIL_FORM_CA_8260		283761	3803-O-038/0146	DEEPAK KUMAR	LUCKNOW	23-05-2025 05:06 PM	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Duplicate Claim - Latest claim has been verified.
S567	AFIL_FORM_CA_8268	15750023		0201-0-UG2288	SU SHIL JAIN	SONIPAT HARYANA	23-05-2025 05:02 PM	41,12,734.32	23,81,731.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	17,31,003.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S568	AFIL_FORM_CA_8265		152518	3614-K-F3/DLX/0403	AJEET SINGH RAY	LUCKNOW	23-05-2025 04:57 PM	30,29,354.03	20,65,503.44	Home Buyer/ Allottee	-	No	0.009%	-	-	-	9,63,850.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S569	AFIL_FORM_CA_8266		211568	3641-0-66/84/GF08	Raj Bahadur Shukla	Lucknow	23-05-2025 04:56 PM	1,71,481.37	1,71,481.37	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
S570	AFIL_FORM_CA_8264		296461	0103-0-241003	PALAK GUPTA	SONIPAT, HARYANA	23-05-2025 04:38 PM	34,37,808.41	23,42,418.41	Home Buyer/ Allottee	-	No	0.011%	-	-	-	10,95,390.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S571	AFIL_FORM_CA_8263	15750022		0201-0-UG228C	SU SHIL JAIN	SONIPAT HARYANA	23-05-2025 04:29 PM	47,46,588.34	42,77,013.00	Home Buyer/ Allottee	-	No	0.020%	-	-	-	4,69,575.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
S572	AFIL_FORM_CA_8258		108387	3504-0-L/01/0135	PRIYANKI CHATURVEDI AND SHAILENDRA KUMAR CHATURVEDI	LUCKNOW	23-05-2025 04:15 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
S573	AFIL_FORM_CA_8257		46333	0209-0-E0216	Anud Koul	Agra	23-05-2025 04:10 PM	28,39,700.14	16,58,228.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	11,81,472.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

5574	AFIL_FORM_CA_8255		209469	1653-0-T1/03/0021	RESHMA DEVI	LUCKNOW	23-05-2025 04:08 PM	21,39,880.10	15,05,513.78	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	6,34,366.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5575	AFIL_FORM_CA_8254	Claim pertaining to other entity	Claim pertaining to other entity	AMBRISH MUKUT SRIVASTAVA	GREATER NOIDA	23-05-2025 04:07 PM	11,79,928.00			Home Buyer/ Allottee	-	No	0.000%	-	-	11,79,928.00	-	-	Claim Pertaining to Other Entity
5576	AFIL_FORM_CA_8256		87703	0201-0-A7026D	SARITA JAIN	SONIPAT HARYANA	23-05-2025 04:05 PM	21,54,259.29	21,54,259.29	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5577	AFIL_FORM_CA_8253		287220	3002-P02-H/08/04	Aditya Construction	Lucknow	23-05-2025 03:57 PM	16,38,253.53	13,59,863.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	2,78,390.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5578	AFIL_FORM_CA_8251		195922	0103-0-090602	SURESHKAKKAR	SONIPAT KUNDLY	23-05-2025 03:49 PM	60,91,696.26	60,91,696.26	Home Buyer/ Allottee	-	No	0.028%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
5579	AFIL_FORM_CA_8242	Claim pertaining to other entity	Claim pertaining to other entity	AMBRISH MUKUT SRIVASTAVA & DEEPIKA SRIVASTAVA	Greater Noida, Near Bodaki	23-05-2025 03:33 PM	11,79,928.00			Home Buyer/ Allottee	-	No	0.000%	-	-	11,79,928.00	-	-	Claim Pertaining to Other Entity
5580	AFIL_FORM_CA_8249		58768	0201-0-A7027	SARITA JAIN	SONIPAT HARYANA	23-05-2025 02:52 PM	21,99,552.93	21,99,552.93	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5581	AFIL_FORM_CA_8245		293246	3641-0-66/A14/0611	AMAR SINGH KATIYAR	LUCKNOW	23-05-2025 02:37 PM	4,69,306.32	4,69,306.32	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5582	AFIL_FORM_CA_8246		272164	3048-0-C9/C/39	Akhil Infrabuild Private Limited	LUCKNOW	23-05-2025 02:30 PM	1,23,36,662.43	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,23,36,662.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5583	AFIL_FORM_CA_8247		112665	0201-0-A7014	SUSHIL JAIN	SONIPAT HARYANA	23-05-2025 02:25 PM	72,41,706.64	34,59,575.00	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	38,82,131.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5584	AFIL_FORM_CA_8244		275309	0059-0-085A	Munish Kumar Dutta & Rajesh Dutta, B/EC-302, 5th Floor, Heatac Commune, Sector-51, Gurgaon	Mohali, Punjab	23-05-2025 02:23 PM	7,00,000.00	70,000.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	6,30,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5585	AFIL_FORM_CA_8223		49338	0209-0-03215	Anud Koul	Agra	23-05-2025 02:22 PM	16,78,176.75	11,59,405.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	5,18,771.75	Duplicate Claim - Latest claim has been verified.
5586	AFIL_FORM_CA_8240		296910	3506-0-M/02/0116	KUSHENDRA SINGH CHAUHAN	lucknow	23-05-2025 02:21 PM	21,62,827.40	2,01,534.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	19,61,293.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5587	AFIL_FORM_CA_8243		285314	3002-0-H/03/01	AKHIL BANSAL	LUCKNOW	23-05-2025 02:21 PM	46,33,607.57	6,18,846.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	40,14,761.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5588	AFIL_FORM_CA_8239	Claim Pertaining to other entity	Claim Pertaining to other entity	ANOL SRIVASTAVA	FAIZABAD AYODHYA	23-05-2025 02:20 PM	83,430.14			Home Buyer/ Allottee	-	No	0.000%	-	-	83,430.14	-	-	Claim Pertaining to Other Entity
5589	AFIL_FORM_CA_8241	0	3502-0-J/08/0151- In the name of Ranjana Tripathi -Submitted for Transfer	ALOK RANJAN	LUCKNOW	23-05-2025 02:19 PM	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5590	AFIL_FORM_CA_8236		285312	3002-0-F/09/02	AKHIL BANSAL	LUCKNOW	23-05-2025 02:11 PM	10,36,220.39	9,96,506.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	39,714.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5591	AFIL_FORM_CA_8232		213491	3641-0-66/A15/0802	MATLOOB ALAM	LUCKNOW	23-05-2025 02:08 PM	39,109.48	29,817.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	9,292.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5592	AFIL_FORM_CA_8234	15750012		0201-0-GF126E	SUSHIL JAIN	SONIPAT HARYANA	23-05-2025 02:01 PM	47,97,188.50	28,64,814.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	19,32,374.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5593	AFIL_FORM_CA_8233		285435	3002-P02-B/10/03	ADITYA CONSTRUCTION	lucknow	23-05-2025 01:57 PM	14,00,860.13	10,60,350.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	3,40,510.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5594	AFIL_FORM_CA_8231				Hemant Sahni	Sonipat	23-05-2025 01:52 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5595	AFIL_FORM_CA_8229		108471	3503-0-K/02/0166	Aman Singh Johar	Lucknow	23-05-2025 01:50 PM	21,53,468.06	2,65,869.75	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	18,87,598.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5596	AFIL_FORM_CA_8230		96461	3003-0-C2/GF/03	RAJEEV KUMAR SRIVASTAVA	LUCKNOW	23-05-2025 01:49 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5597	AFIL_FORM_CA_8228		292865	3803-O-04/0062	CHANDRABHAN MAURYA	LUCKNOW	23-05-2025 01:44 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5598	AFIL_FORM_CA_7502	124505, 124500		3503-0-K/01/0012, 3503-0-K/01/0013	BISHUN KUMAR	lucknow	23-05-2025 01:42 PM	54,07,379.50	7,12,008.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	46,95,371.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5599	AFIL_FORM_CA_8225		287211	3002-P02-B/01/01	ADITYA CONSTRUCTION	LUCKNOW	23-05-2025 01:42 PM	16,85,209.46	16,15,595.79	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	69,613.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5600	AFIL_FORM_CA_8226	15750035		0201-0-A7027D	SUSHIL JAIN	SONIPAT HARYANA	23-05-2025 01:41 PM	38,72,034.63	20,56,314.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	18,15,720.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5601	AFIL_FORM_CA_8224	Unit exist in some others name	Unit exist in some others name	AARAV SRIVASTAVA	Lucknow	23-05-2025 01:37 PM	31,22,239.62	31,22,239.62	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5602	AFIL_FORM_CA_8221		291637	3803-O-04/0027	CHANDRA BHAN MAURYA AND SHYAMA DEVI	LUCKNOW	23-05-2025 01:21 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5603	AFIL_FORM_CA_8219	0	Insufficient Details/ Incorrect Details	ADITYA CONSTRUCTION	LUCKNOW	23-05-2025 01:18 PM	15,17,555.93			Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	15,17,555.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5604	AFIL_FORM_CA_8220		87704	0201-0-A7026C	SUSHIL JAIN	SONIPAT HARYANA	23-05-2025 01:17 PM	9,72,396.35	9,72,396.35	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5605	AFIL_FORM_CA_8215		169304	3642-0-67/A5/GF05	DURGA PRASAD PANDEY	LUCKNOW	23-05-2025 01:16 PM	7,21,418.27	5,11,352.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,10,066.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5606	AFIL_FORM_CA_7977		95305	0059-0-059C	Rajan Jindal	Mohali	23-05-2025 01:04 PM	53,88,938.96	7,62,456.85	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	46,26,482.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5607	AFIL_FORM_CA_8218		106490	3002-P02-F/03/04	AASHKA SRIVASTAVA	Lucknow	23-05-2025 01:02 PM	29,93,262.56	14,56,250.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	15,37,012.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5608	AFIL_FORM_CA_7868		151090	3014-0-Q/11/02	Yogesh Kumar Jaiswal	Lucknow	23-05-2025 01:00 PM	2,18,11,678.91	1,44,56,731.49	Home Buyer/ Allottee	-	No	0.066%	-	-	-	-	73,54,947.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5609	AFIL_FORM_CA_8068	Unit exist in some others name	Unit exist in some others name	SUDHA SINGH TRANSFER FROM MITHILESH KUMAR GUPTA	LUCKNOW	23-05-2025 12:59 PM	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5610	AFIL_FORM_CA_8217		285441	3002-P02-D/04/04	ADITYA CONSTRUCTION	LUCKNOW	23-05-2025 12:59 PM	16,19,343.20	14,06,510.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	2,12,833.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5611	AFIL_FORM_CA_8216		87702	0201-0-A7026E	AADHISH JAIN	SONIPAT HARYANA	23-05-2025 12:56 PM	16,51,406.62	16,51,406.62	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5612	AFIL_FORM_CA_8214	Unit exist in some others name	Unit exist in some others name	ANKITA ALOTTEE DEVENDRA PAL	LUCKNOW	23-05-2025 12:51 PM	-			Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5613	AFIL_FORM_CA_8212		134362	0102-14-0504	MR. KUMAR SHASHANK (CUSTOMER NO. 134362)	SONIPAT, HARYANA	23-05-2025 12:50 PM	44,16,963.47	41,12,963.47	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	3,04,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5614	AFIL_FORM_CA_8209		142599	3504-0-L/04/0038	Radhika & Pooja Srivastava	Lucknow	23-05-2025 12:42 PM	20,75,241.21	3,01,917.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	17,73,324.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5615	AFIL_FORM_CA_8202		128104	3016-AGF-0129	ANJALI SRIVASTAVA	LUCKNOW	23-05-2025 12:05 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5616	AFIL_FORM_CA_8201		142599	3504-0-L/04/0038	Radhika & Pooja	Lucknow	23-05-2025 11:48 AM	20,75,241.21	3,08,199.45	Home Buyer/ Allottee	-	No	0.001%	-	-	20,75,241.21	-	-3,08,199.45	Duplicate Claim - Latest claim has been verified.
5617	AFIL_FORM_CA_8199	Claim Pertaining to other entity	Claim Pertaining to other entity	JALAD SRIVASTAVA	Faizabad Ayodhya	23-05-2025 11:16 AM	2,22,036.16			Home Buyer/ Allottee	-	Yes	0.000%	-	-	2,22,036.16	-	-	Claim Pertaining to Other Entity
5618	AFIL_FORM_CA_8031	Claim pertaining to other entity	Claim pertaining to other entity	Reena Singh	Noida	23-05-2025 10:38 AM	6,98,954.26			Home Buyer/ Allottee	-	No	0.000%	-	-	6,98,954.26	-	-	Claim Pertaining to Other Entity
5619	AFIL_FORM_CA_8033	Claim pertaining to other entity	Claim pertaining to other entity	Vinod Kumar Singh	Noida	23-05-2025 10:36 AM	7,01,052.72			Home Buyer/ Allottee	-	No	0.000%	-	-	7,01,052.72	-	-	Claim Pertaining to Other Entity
5620	AFIL_FORM_CA_8196		188422	3866-0-A9/06/04	VIBHA SRIVASTAVA	LUCKNOW	23-05-2025 10:32 AM	22,76,562.60	10,30,766.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	12,45,796.60	Duplicate Claim - Latest claim has been verified.
5621	AFIL_FORM_CA_8195		289553	0570-0-H/28/0068	ANUJ PRATAP HUF	Lucknow	23-05-2025 10:30 AM	32,20,390.41	23,67,363.01	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	8,53,027.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5622	AFIL_FORM_CA_8193		138471	3611-K-F2/0307	ASHEESH AGNIHOTRI	LUCKNOW	23-05-2025 10:16 AM	15,41,183.43	15,41,183.43	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5623	AFIL_FORM_CA_8191	128244, 128247		3803-O-04/0303, 3803-O-04/0320 But Both in the name of Mr. Vinendra Singh	Sanjeev Singh	Lucknow	23-05-2025 07:14 AM	77,42,740.98	12,38,967.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	65,02,772.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5624	AFIL_FORM_CA_8190	51608, 71712, 142362		0209-0-03170	Nisha, Harish Kumar	agra	23-05-2025 12:26 AM	29,38,351.97	29,38,197.31	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	154.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5625	AFIL_FORM_CA_8186	Claim pertaining to other entity	Claim pertaining to other entity	MONIKA JAIN	GREATER NOIDA	22-05-2025 11:49 PM	30,99,656.16	30,99,656.16	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
5626	AFIL_FORM_CA_8189				MR. VIJAY SINGH S/O SH. VIPATI RAM & MRS. KAMLESH W/O MR. VIJAY SINGH	Dharuhera	22-05-2025 11:41 PM	54,00,824.66		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	54,00,824.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5627	AFIL_FORM_CA_8183		100445	0462-E-0084	HIMANSHU GUPTA	AJMER	22-05-2025 10:24 PM	21,39,794.72	6,10,620.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	15,29,174.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5628	AFIL_FORM_CA_8182		268784	3571-OLY-M/82-1003	Vikas Saxena	Lucknow	22-05-2025 10:17 PM	13,11,513.74	12,61,540.14	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	49,973.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5629	AFIL_FORM_CA_7971		180034	3807-0-N/02/0354	Srajay Kumar Mishra, Anita Mishra	Lucknow	22-05-2025 10:02 PM	34,18,767.48	34,17,518.48	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	1,249.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5630	AFIL_FORM_CA_8181	128242, 128237		3803-O-04/0074, 3803-O-04/0201 But Both in the name of Mrs. MAYA SINGH Singh	Anand Singh S/O Maya Singh	Lucknow	22-05-2025 09:50 PM	73,05,460.65	10,91,503.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	62,13,957.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

5631	AIRL_FORM_CA_8178		249680	3631-SME-I/81-1104	Siddhartha Tewari	Lucknow	22-05-2025 09:37 PM	51,08,378.44	22,74,988.30	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	28,33,390.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5632	AIRL_FORM_CA_8176		124986	3802-N-03/0061	SANJAY KUMAR SINGH	LUCKNOW	22-05-2025 09:19 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5633	AIRL_FORM_CA_8175		124980	3802-N-05/0144	SANJAY KUMAR SINGH	LUCKNOW	22-05-2025 09:12 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5634	AIRL_FORM_CA_8014	13840012		0105-0-C2327	Kewal Krishan Chadda a.k.a K. K. Chadda	Sonipat	22-05-2025 09:03 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5635	AIRL_FORM_CA_8174		124985	3802-N-05/0186	SANJAY KUMAR SINGH	LUCKNOW	22-05-2025 09:02 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5636	AIRL_FORM_CA_8173		124978	3804-P-04/0103	SANJAY KUMAR SINGH	LUCKNOW	22-05-2025 08:54 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5637	AIRL_FORM_CA_8163		126600	0037-B-1136	Sanjay Kumar and Anil Kumar	Yamuna Nagar	22-05-2025 08:45 PM	32,60,056.85	32,20,708.85	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	39,348.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5638	AIRL_FORM_CA_8170		138070	3802-N-03/0277	SANJAY KUMAR SINGH	LUCKNOW	22-05-2025 08:40 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5639	AIRL_FORM_CA_8169		293471	0566-0-134A	JAYANT YADAV	LUCKNOW	22-05-2025 08:38 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5640	AIRL_FORM_CA_8168		137780	0103-0-320901	SUSHIL JAIN	SONIPAT HARYANA	22-05-2025 08:35 PM	48,81,683.92	24,17,677.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	24,64,006.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5641	AIRL_FORM_CA_8166		138069	3804-P-04/0229	SANJAY KUMAR SINGH	LUCKNOW	22-05-2025 08:22 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5642	AIRL_FORM_CA_4675		194786	3631-SME-I/63-0202	RAJESH CHOURASIA	LUCKNOW	22-05-2025 08:04 PM	1,02,12,910.83	65,70,533.00	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	36,42,377.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5643	AIRL_FORM_CA_8162		124987	3803-O-038/0084	SANJAY KUMAR SINGH	LUCKNOW	22-05-2025 08:02 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5644	AIRL_FORM_CA_7891		138649	3631-SME-I/A1-0208	Jitendra Bahadur Singh	Lucknow	22-05-2025 07:47 PM	24,60,295.17	24,60,295.17	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5645	AIRL_FORM_CA_8152		278471	0502-0-C/A/0116	GULLAB PATI DEVI CO ALOTTEE MAYA RAM VERMA	LUCKNOW	22-05-2025 07:39 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5646	AIRL_FORM_CA_8156		272364	3048-D-CP/C/39	AKHIL INFRABUILD PRIVATE LIMITED	LUCKNOW	22-05-2025 07:35 PM	7,18,975.52		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	7,18,975.52	Duplicate Claim - Latest claim has been verified.
5647	AIRL_FORM_CA_8155		100431	0462-E-0069	ANSHUMAN GUPTA	AJMER	22-05-2025 07:31 PM	14,47,619.13	3,93,399.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	10,54,220.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5648	AIRL_FORM_CA_8153		124979	3803-O-038/0116	SANJAY KUMAR SINGH	LUCKNOW	22-05-2025 07:23 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5649	AIRL_FORM_CA_8146		130347	3502-0-I/07/0006-Cancelled Customer Name is REETA PRAKASH	RITA PRAKASH	LUCKNOW, UTTAR PRADESH	22-05-2025 07:09 PM	1,51,10,745.70	96,55,975.00	Home Buyer/ Allottee	-	No	0.044%	-	-	-	-	54,54,770.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5650	AIRL_FORM_CA_8149		131240	3525-D-I/02/0024/FF	Reeta Kumar Chaturvedi	lucknow	22-05-2025 07:03 PM	44,70,840.00	32,32,852.42	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	12,47,987.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5651	AIRL_FORM_CA_8145		278470	0502-0-C/A/0115	MAYA RAM VERMA CO ALOTTEE GULLAB PATI DEVI	LUCKNOW	22-05-2025 07:03 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5652	AIRL_FORM_CA_8147		100430	0462-E-0066	REKHA AGGARWAL	AJMER	22-05-2025 07:00 PM	17,17,209.67	5,18,799.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	11,98,410.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5653	AIRL_FORM_CA_8144		124982	3803-O-038/0115	SANJAY KUMAR SINGH	LUCKNOW	22-05-2025 06:57 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5654	AIRL_FORM_CA_8139		138628	0501-0-A/A/0208	Malti Singh	LUCKNOW	22-05-2025 06:55 PM	52,41,393.69	1,06,817.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	51,34,576.69	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5655	AIRL_FORM_CA_8140		287219	3002-P02-II/06/04	ADITYA CONSTRUCTION	LUCKNOW	22-05-2025 06:43 PM	27,29,564.40	17,09,046.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	10,20,518.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5656	AIRL_FORM_CA_8141		160086	3003-0-81/GF/02	SANJAY MEHRA	LUCKNOW	22-05-2025 06:40 PM	16,46,532.96	9,37,179.17	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	7,09,353.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5657	AIRL_FORM_CA_8142		100432	0462-E-0067	RAVINDER P. GUPTA	AJMER	22-05-2025 06:40 PM	17,22,114.08	5,20,149.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	12,01,965.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5658	AIRL_FORM_CA_8135		162832	3641-0-66/A12/GI10	ANOOP SINGH	LUCKNOW	22-05-2025 06:36 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5659	AIRL_FORM_CA_8138		124988	3804-P-04/0080	SANJAY KUMAR SINGH	LUCKNOW	22-05-2025 06:34 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5660	AIRL_FORM_CA_8136	134438, 134441		3802-0-N/01/0114, 3803-O-038/0243	PRAHALAD DAS JAISWAL	LUCKNOW	22-05-2025 06:33 PM	32,95,565.61	16,31,306.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	16,64,259.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5661	AIRL_FORM_CA_8133		133468	3018-AG-0080	SUNITA BHARTI	LUCKNOW	22-05-2025 06:23 PM	27,26,639.45	17,49,042.61	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	9,77,596.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5662	AIRL_FORM_CA_8134		284443	0570-0-H/28/0066	SHAKTI SRIVASTAVA	Lucknow	22-05-2025 06:22 PM	35,73,594.52	27,37,243.84	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	8,36,350.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5663	AIRL_FORM_CA_8132		287218	3002-P02-G/07/02	ADITYA CONSTRUCTION	LUCKNOW	22-05-2025 06:22 PM	19,02,189.66	7,88,921.31	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	11,13,268.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5664	AIRL_FORM_CA_8129		211692	3641-0-66/A12A/GF16	VIVEK KULSHRESTHA	LUCKNOW	22-05-2025 06:12 PM	1,76,865.48	1,76,865.48	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5665	AIRL_FORM_CA_8131		248829	0501-0-I/1/0025	SANJAY MEHRA	LUCKNOW	22-05-2025 06:11 PM	37,94,513.62	18,81,955.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	19,12,558.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5666	AIRL_FORM_CA_5495		0	1106-0-E2218	PRADEEP GUPTA , RAJESH GUPTA ,	PANIPAT	22-05-2025 06:10 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5667	AIRL_FORM_CA_8130		284494	0570-0-H/28/0072	PANKAJ SRIVASTAVA	Lucknow	22-05-2025 06:08 PM	41,32,930.14	30,96,150.68	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	10,36,779.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5668	AIRL_FORM_CA_8128		100444	0462-E-0083	SAMEER DARGAN	AJMER	22-05-2025 06:07 PM	20,77,996.80	5,92,406.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	14,85,590.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5669	AIRL_FORM_CA_8127		286434	3002-P02-II/10/06	ADITYA CONSTRUCTION	LUCKNOW	22-05-2025 06:06 PM	22,42,685.77	12,88,640.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	9,53,845.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5670	AIRL_FORM_CA_8055		157305	0209-0-L0106	Mrs. Shanti Singh	Agra	22-05-2025 06:01 PM	25,30,611.05	2,18,844.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	23,11,767.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5671	AIRL_FORM_CA_8123		175938	0209-0-B0087	ASHA RANI SHARMA	AGRA	22-05-2025 06:00 PM	10,50,125.00	1,00,125.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	9,50,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5672	AIRL_FORM_CA_8117		114055	3014-0-L/04/03	MADHUSHREE TIWARI CO ALOTTEE JAYSHREE MISHRA	LUCKNOW	22-05-2025 05:54 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5673	AIRL_FORM_CA_8119		178666	3802-N-02/0084	SANJAY MEHRA	Lucknow	22-05-2025 05:48 PM	47,21,136.85	9,98,110.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	37,23,026.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5674	AIRL_FORM_CA_8121		287210	3002-P02-A/04/02	ADITYA CONSTRUCTION	LUCKNOW	22-05-2025 05:47 PM	19,97,181.58	13,07,037.36	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	6,90,144.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5675	AIRL_FORM_CA_8122		148954	3002-P02-A/04/06	SHAKTI SRIVASTAVA	Lucknow	22-05-2025 05:45 PM	30,22,104.72	14,07,971.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	16,14,133.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5676	AIRL_FORM_CA_8115		215660	3014-0-I/11/04	POOJA SINGH CO-ALLOTEE SAHENDRA PRATAP SINGH	LUCKNOW	22-05-2025 05:36 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5677	AIRL_FORM_CA_8112		287208	3002-P02-A/12/04	ADITYA CONSTRUCTION	lucknow	22-05-2025 05:30 PM	25,42,619.97	16,36,611.83	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	9,06,008.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5678	AIRL_FORM_CA_8113		100433	0462-E-0068	SHASHI PRABHA GUPTA	AJMER	22-05-2025 05:29 PM	19,51,570.62	5,19,627.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	14,31,943.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5679	AIRL_FORM_CA_8110		284444	0570-0-H/28/0095	SHAKTI SRIVASTAVA	Lucknow	22-05-2025 05:24 PM	35,84,675.99	27,39,791.75	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	8,44,884.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5680	AIRL_FORM_CA_8109		110053	0057-0-0125/7	Sukhwant Singh	Mohali	22-05-2025 05:23 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5681	AIRL_FORM_CA_8108		281552	0501-0-C/A/0010	ASEET VERMA CO ALOTTEE MAYARAM VERMA, GULABPATI DEVI	LUCKNOW	22-05-2025 05:20 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5682	AIRL_FORM_CA_8107		98150	3002-0-P02-A/14/06-Cancelled- The unit as in the anme of MAMTA AGARWAL	ADITYA CONSTRUCTION	LUCKNOW	22-05-2025 05:14 PM	24,46,452.71	24,46,452.71	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5683	AIRL_FORM_CA_8066				MANOJ AGARWAL	SONIPAT	22-05-2025 05:14 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5684	AIRL_FORM_CA_8102		293267	3641-0-66/A12/GI10	Vijay Prakash Narayan	LUCKNOW	22-05-2025 05:00 PM	67,286.36	67,286.36	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5685	AIRL_FORM_CA_8103		284695	0570-0-H/28/0073	PANKAJ SRIVASTAVA	Lucknow	22-05-2025 04:59 PM	37,79,865.75	29,00,575.36	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	8,79,290.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

5686	AIRL_FORM_CA_8098		287221	3002-PD2-B/03/01	ADITYA CONSTRUCTION	LUCKNOW	22-05-2025 04:56 PM	23,83,806.28	15,85,678.12	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	7,98,128.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5687	AIRL_FORM_CA_8101		282660	0092-0-009G	Saroj Kumar Singh	Mohali	22-05-2025 04:55 PM	3,01,084.22	61,592.50	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,39,491.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5688	AIRL_FORM_CA_8091		284800	0572-0-C&D/CP/004	AJAY KUMAR GANGWAR CO ALLOTEES(MAHARANI VERMA, AJEET VERMA, NANDITA GANGWAR	LUCKNOW	22-05-2025 04:54 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5689	AIRL_FORM_CA_8099	1007M0031		0264-TULIP-FF01	Mohan Spall	Jaipur	22-05-2025 04:52 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5690	AIRL_FORM_CA_8097		125392	3021-GF-47	DINESH PRATAP SINGH	LUCKNOW	22-05-2025 04:52 PM	30,61,167.26	12,00,622.77	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	18,60,534.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5691	AIRL_FORM_CA_7886	Co-Applicant		0462-F-0068	RAM AVTAR GUPTA	AJMER, RAJASTHAN	22-05-2025 04:51 PM	18,04,823.20	12,58,380.20	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	5,46,443.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5692	AIRL_FORM_CA_8092		277863	0501-0-F/1/0174A	RANJEETA SAGAR	LUCKNOW	22-05-2025 04:38 PM	8,60,986.30	6,99,520.55	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	1,61,465.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5693	AIRL_FORM_CA_8094		277827	3803-O-04/0129	RASHMI SRIVASTAVA	Lucknow	22-05-2025 04:37 PM	12,31,401.49	6,16,946.49	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	6,14,455.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5694	AIRL_FORM_CA_8090		217845	3571-OLY-M/62-0302	SUNIL KUMAR SINHA	LUCKNOW	22-05-2025 04:36 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5695	AIRL_FORM_CA_8089		248750	3002-G-G/02/05	RASHMI SRIVASTAVA	Lucknow	22-05-2025 04:18 PM	21,16,286.55	7,64,664.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	13,51,622.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5696	AIRL_FORM_CA_8084		98402	3003-0-84/02/02	ABDUL MUJEEB KHAN	LUCKNOW	22-05-2025 04:09 PM	6,33,140.52	6,33,140.52	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5697	AIRL_FORM_CA_8087		291247	3506-0-M/02/0061	ALOK KUMAR GUPTA	LUCKNOW	22-05-2025 03:16 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5698	AIRL_FORM_CA_8082		285254	3641-0-66/A13/0103	DESH DEEPAK SRIVASTAVA	LUCKNOW	22-05-2025 03:07 PM	91,000.00	91,000.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5699	AIRL_FORM_CA_8075		132975	3631-SME-I/82-0101	UDAI YADAV AND ANITA DEVI	LUCKNOW	22-05-2025 02:59 PM	53,64,082.09	45,00,097.99	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	8,63,984.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5700	AIRL_FORM_CA_8079		137489	3018-GF-0074	SHWETA RAJPOOT	LUCKNOW	22-05-2025 02:45 PM	23,99,601.19	15,67,462.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	8,32,139.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5701	AIRL_FORM_CA_8081		285413	3002-PD2-A/03/03	ADITYA CONSTRUCTION	LUCKNOW	22-05-2025 02:42 PM	21,34,379.25	12,63,834.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	8,70,545.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5702	AIRL_FORM_CA_8078		143475	3532-0-I/01/HC1	DR AYMEN AHMAD KHAN	LUCKNOW	22-05-2025 02:41 PM	6,23,603,522.50	3,12,94,460.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	3,10,66,062.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5703	AIRL_FORM_CA_7358		293197	3643-0-12/85/0604-Cancelled	AJAY KUMAR VERMA	LUCKNOW	22-05-2025 02:38 PM	26,500.00	26,500.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5704	AIRL_FORM_CA_8069		109984	3504-0-I_04/0081	Gurmeet Kaur	LUCKNOW	22-05-2025 02:37 PM	31,48,969.25	6,85,423.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	24,63,546.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5705	AIRL_FORM_CA_7927		195822	0103-0-090602	SURESH KAKKAR	SONIPAT KUNDLY	22-05-2025 02:35 PM	60,91,696.26	60,91,696.26	Home Buyer/ Allottee	-	No	0.038%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5706	AIRL_FORM_CA_8077		283926	3035-0-A /1 / Facility	KG CONSTRUCTION	LUCKNOW	22-05-2025 02:27 PM	6,98,30,011.68	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	6,98,30,011.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5707	AIRL_FORM_CA_8071		141503	3504-0-I_01/0071	KIRAN SINGH	LUCKNOW	22-05-2025 02:11 PM	24,26,079.18	5,62,357.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	18,63,722.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5708	AIRL_FORM_CA_8070	Claim pertaining to other entity		Claim pertaining to other entity	Anand Prakash Sharma	Greator Noida	22-05-2025 02:06 PM	3,00,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	3,00,000.00	-	-	Claim Pertaining to Other Entity
5709	AIRL_FORM_CA_8065	Unit exist in some others name		Unit exist in some others name	UDVE AGARWAL	LUCKNOW	22-05-2025 02:05 PM	20,16,738.98	14,62,638.98	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	5,53,100.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5710	AIRL_FORM_CA_7988		278690	0501-0-A/2/249C	ADITYA CONSTRUCTION	LUCKNOW	22-05-2025 01:59 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5711	AIRL_FORM_CA_7990		278691	0501-0-A/2/249D	ADITYA CONSTRUCTION	LUCKNOW	22-05-2025 01:54 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5712	AIRL_FORM_CA_8058		178406	3018-GF-0040	RAMSI SHARMA	LUCKNOW	22-05-2025 01:45 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5713	AIRL_FORM_CA_7987		278689	0501-0-A/2/249B	ADITYA CONSTRUCTION	LUCKNOW	22-05-2025 01:45 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5714	AIRL_FORM_CA_8062		280285	3802-N-03/0207	AKTA YADAV	LUCKNOW	22-05-2025 01:43 PM	27,52,879.00	18,66,986.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	8,85,892.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5715	AIRL_FORM_CA_8060	Unit exist in some others name		Unit exist in some others name	ANOOP SINGH	LUCKNOW	22-05-2025 01:35 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5716	AIRL_FORM_CA_8052		267926	3012-0-BLOCK-B(T-5)	KG CONSTRUCTION	LUCKNOW	22-05-2025 01:31 PM	6,37,04,538.04	16,32,425.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	6,20,71,113.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5717	AIRL_FORM_CA_8057		0	Insufficient Details/ Incorrect Details	Aryma Birajesh Yadav	LUCKNOW	22-05-2025 01:26 PM	21,68,211.82	15,51,291.82	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	6,16,920.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5718	AIRL_FORM_CA_8056		232149	3802-N/05/0163- The unit is in the name of Mr. Sanjay Sharma	UDVE AGARWAL	LUCKNOW	22-05-2025 01:22 PM	53,19,807.21	37,21,623.21	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	15,98,184.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5719	AIRL_FORM_CA_8053		282943	3504-0-I_01/0065	RAJ KUMAR SHARMA	LUCKNOW	22-05-2025 01:16 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5720	AIRL_FORM_CA_8047		282288	3504-0-I_01/0063	ANITA SHARMA	LUCKNOW	22-05-2025 01:05 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5721	AIRL_FORM_CA_8049	157G0002		0201-0-UG222	GULSHAN RAI BHUTTANI	SONIPAT HARYANA	22-05-2025 01:02 PM	44,85,131.07	20,03,798.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	24,81,333.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5722	AIRL_FORM_CA_8045		295735	0501-0-A/03/0147	ANITA SHARMA	LUCKNOW	22-05-2025 12:52 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5723	AIRL_FORM_CA_8046		161569	3002-G-G/05/05	MANJARI KIRAN SRIVASTAVA	Lucknow	22-05-2025 12:51 PM	23,01,680.40	10,30,812.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	12,70,868.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5724	AIRL_FORM_CA_8042	Unit exist in some others name		Unit exist in some others name	JITENDRA SINGH (HUF)	LUCKNOW	22-05-2025 12:48 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5725	AIRL_FORM_CA_7939	G315A113		1003-0-F2514	Shobna	Gurugram	22-05-2025 12:47 PM	1,36,73,663.67	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,36,73,663.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5726	AIRL_FORM_CA_8041		196066	3021-UG-14	ANITA SHARMA	LUCKNOW	22-05-2025 12:40 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5727	AIRL_FORM_CA_8034	Unit exist in some others name		Unit exist in some others name	GEETA	LUCKNOW	22-05-2025 12:33 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5728	AIRL_FORM_CA_8039		294437	3803-O-04/0147	RAJ KUMAR SHARMA	LUCKNOW	22-05-2025 12:21 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5729	AIRL_FORM_CA_8035		147332	3002-PD2-C/10/05	PANKAJ SRIVASTAVA	Lucknow	22-05-2025 11:57 AM	26,67,712.66	13,10,808.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	13,56,904.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5730	AIRL_FORM_CA_8030		268045	3571-OLY-M/62-0803	Mohd. Arshad	LUCKNOW	22-05-2025 11:34 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5731	AIRL_FORM_CA_4716	20450159		0501-0-C/3/0120	Shivani	Lucknow	22-05-2025 10:45 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5732	AIRL_FORM_CA_7964		155128	0263-ORCHD-LG06	SANJAY DHANWARIA	Jaipur	22-05-2025 09:12 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5733	AIRL_FORM_CA_8023		124911	0166-0-244FF	RAJNI GUPTA	MOHALI	22-05-2025 08:33 AM	83,34,799.74	67,25,281.55	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	16,09,518.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5734	AIRL_FORM_CA_8020	2044M0184		0501-0-A/4/0185	MOHIT SRIVASTAVA	LUCKNOW	22-05-2025 07:13 AM	21,16,704.09	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	21,16,704.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5735	AIRL_FORM_CA_8018		274035	0209-0-M0230	RAJAT SHARMA	AGRA, UTTAR PRADESH	22-05-2025 01:04 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5736	AIRL_FORM_CA_8017		83369	0209-0-I20151	Girish Chandra Bhardwaj	Agra	22-05-2025 12:02 AM	25,62,251.01	11,14,017.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	14,48,234.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5737	AIRL_FORM_CA_8013				AJAY KUMAR GARG	GURGAON	21-05-2025 09:24 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5738	AIRL_FORM_CA_8010		287655	3643-0-12/88/0211	RAJ KUMAR YADAV	Lucknow	21-05-2025 09:16 PM	4,27,244.26	3,29,744.26	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	97,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5739	AIRL_FORM_CA_8006	2044R036		0501-0-A/2/0144	SANJAY MAHENDRU	LUCKNOW	21-05-2025 07:57 PM	29,19,066.29	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	29,19,066.29	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5740	AIRL_FORM_CA_8004	2044R0140		0501-0-A/2/0115- The unit is in the name of RAMESH KUMAR MAHENDRU	SANJAY MAHENDRU	LUCKNOW	21-05-2025 07:23 PM	28,44,374.95	9,36,251.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	19,08,123.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

5761	AFIL_FORM_CA_8002		138822	3631-SME-I/81-1103	ROHINI SHRIVASTAVA , PARUL SHRIVASTAVA , PRACHI SHRIVASTAVA	LUCKNOW [OLD CLAIM NO. AFIL_FORM_CA_606]	21-05-2025 07:06 PM	67,99,319.51	49,72,368.00	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	18,26,951.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5762	AFIL_FORM_CA_7994		74011	0501-G-G/2A/0002	PANKAJ SRIVASTAVA	Lucknow	21-05-2025 06:06 PM	44,18,467.25	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	44,18,467.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5763	AFIL_FORM_CA_7984		194622	0209-D-Q0103	SUDHIR KAUSHAL	AGRA	21-05-2025 05:25 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5764	AFIL_FORM_CA_7979		0	Insufficient Details/ Incorrect Details	SUSHMA YADAV	Lucknow	21-05-2025 05:18 PM	11,43,890.26	6,17,986.26	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	5,25,904.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5765	AFIL_FORM_CA_7983		293416	3504-D-L/03/0161	SALIL TALWAR	LUCKNOW	21-05-2025 05:16 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5766	AFIL_FORM_CA_7982		270585	3002-PD2-E/12/06	STRAIGHTEDGE REAL ESTATE PRIVATE LIMITED	Lucknow	21-05-2025 05:11 PM	68,14,128.64	22,28,014.58	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	45,86,114.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5767	AFIL_FORM_CA_7949		120606	3502-D-J/07/0014	Nita Gupta	Lucknow	21-05-2025 05:08 PM	58,38,400.00	58,38,400.00	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5768	AFIL_FORM_CA_7978		166024	3642-D-K7/A12A/0802	Varsha Yadav	Lucknow	21-05-2025 05:05 PM	5,17,896.99	4,84,490.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	33,406.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5769	AFIL_FORM_CA_7976	100760017		0264-TULIP-FF02	Kusum Spall	Jaipur	21-05-2025 05:03 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5750	AFIL_FORM_CA_7973		195408	3002-PD2-A/10/03	PUSHPA SRIVASTAVA	Lucknow	21-05-2025 04:47 PM	36,48,288.71	11,10,134.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	25,38,154.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5751	AFIL_FORM_CA_7970		292154	4006-D-C9/1/0198	ANUJ TALWAR	Lucknow	21-05-2025 04:28 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5752	AFIL_FORM_CA_7966		94356	0517-E-07/06	Banarasi Singh	Lucknow	21-05-2025 04:20 PM	47,14,739.05	42,52,649.05	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	4,62,090.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5753	AFIL_FORM_CA_7967		143256	0218-F-0088GF	Aruna Yadav W/o Raghavir Singh and Raghavir Singh S/o Kishan Lal	Agra	21-05-2025 04:15 PM	19,99,686.39	8,63,453.17	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	11,36,233.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5754	AFIL_FORM_CA_7968		212256	3002-PD2-D/12/06	STRAIGHTEDGE REAL ESTATE PVT.LTD.	Lucknow	21-05-2025 04:11 PM	27,31,214.55	13,06,797.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	14,24,417.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5755	AFIL_FORM_CA_7270	100790028		0264-TULIP-FF03	Pankaj Spall	Jaipur	21-05-2025 04:05 PM	16,64,630.21	4,55,234.61	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	12,09,395.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5756	AFIL_FORM_CA_7962		235261	0102-18-0704	Arun Solanki	Sonepat	21-05-2025 03:59 PM	16,34,662.50	16,34,662.50	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5757	AFIL_FORM_CA_7957		168582	3641-D-66/A34/0304	Pushpesh Khare	Lucknow	21-05-2025 03:35 PM	27,75,260.27	4,19,417.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	23,55,843.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5758	AFIL_FORM_CA_7953		164713	3641-D-66/810/0115	RAJNI SHARMA	LUCKNOW	21-05-2025 02:27 PM	6,57,778.47	3,45,624.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	3,12,154.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5759	AFIL_FORM_CA_7925	1944O066		0103-D-070104	ANUJ KUMAR GOEL	SONIPAT HARYANA	21-05-2025 03:18 PM	64,05,888.56	45,35,029.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	18,70,859.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5760	AFIL_FORM_CA_7941		162272	3642-D-K7/A9/0305	Abhishek Kumar Gupta	Lucknow	21-05-2025 02:38 PM	7,58,069.97	5,07,224.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,50,845.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5761	AFIL_FORM_CA_7907				NAGINA AGARWAL	AGRA	21-05-2025 02:08 PM	10,71,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,71,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5762	AFIL_FORM_CA_7934		154322	1402-AK-0163	NEERU AGGARWAL	JAIPUR	21-05-2025 02:06 PM	11,94,698.71	11,94,698.71	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5763	AFIL_FORM_CA_7937		106054	3504-D-L/01/0143	SANJAY MAHENDRU AND VIJAY MAHENDRU (LEGAL HEIR OF RAMESH KUMAR MAHENDRU)	LUCKNOW	21-05-2025 02:04 PM	51,43,383.01	51,43,383.01	Home Buyer/ Allottee	-	No	0.024%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5764	AFIL_FORM_CA_7944		293861	3802-N-03/0183	RAJ KUMAR SHARMA	LUCKNOW	21-05-2025 02:01 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5765	AFIL_FORM_CA_7943		213265	3002-PD2-G/11/02	SHAKTI SRIVASTAVA	Lucknow	21-05-2025 01:58 PM	29,42,102.90	12,31,232.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	17,10,870.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5766	AFIL_FORM_CA_7935		94363	3003-D-84/01/01	IFTIKHAR AHMAD	LUCKNOW	21-05-2025 01:53 PM	35,62,526.15	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,62,526.15	Claim verified as per the LIP IBERA order provided with claim form and as per the books of account of CD made available to the resolution professional.
5767	AFIL_FORM_CA_7933		226649	3802-N-01/0067	GAURAV MALAVIYA	LUCKNOW	21-05-2025 01:20 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5768	AFIL_FORM_CA_4039		294080	3802-N-02/0268	RAJKUMAR SHARMA	LUCKNOW	21-05-2025 01:11 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5769	AFIL_FORM_CA_7930		176903	3802-N-01/0014	SANJAY MAHENDRU AND VIJAY MAHENDRU	LUCKNOW	21-05-2025 01:09 PM	52,25,930.33	45,31,247.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	6,94,683.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5770	AFIL_FORM_CA_4130		294375	3803-O-04/0055	RAJ KUMAR SHARMA	LUCKNOW	21-05-2025 01:03 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5771	AFIL_FORM_CA_7926		252218	3021-UG-11	BIMALA PANDEY	LUCKNOW	21-05-2025 12:55 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5772	AFIL_FORM_CA_7924		214176	3803-O-03B/0164	VIJAY MAHENDRU	LUCKNOW	21-05-2025 12:38 PM	21,70,497.51	5,80,009.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	15,90,488.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5773	AFIL_FORM_CA_7922		253381	3021-GF-17	BIMALA PANDEY	LUCKNOW	21-05-2025 12:35 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5774	AFIL_FORM_CA_7920		272947	3802-N-03/0113A	PRITI MISHRA	LUCKNOW	21-05-2025 12:15 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5775	AFIL_FORM_CA_7918	Claim pertaining to other entity	Claim pertaining to other entity		JATINDER MOHAN CHAWLA S/O RAMESH KUMAR CHAWLA	Bodkki, Near Greater Noida	21-05-2025 12:02 PM	32,37,397.43	-	Home Buyer/ Allottee	-	No	0.000%	-	-	32,37,397.43	-	-	Claim Pertaining to Other Entity
5776	AFIL_FORM_CA_5133	Claim pertaining to other entity	Claim pertaining to other entity		Late. Mr. Ranbir Singh Bedi Through his legal Heirs a. Mrs. Pritpal Kaur Bedi b. Ms. Suparna Kaur Bedi c. Mr. Javist Singh Bedi	GAUTAM BUDH NAGAR	21-05-2025 11:55 AM	37,46,168.95	-	Home Buyer/ Allottee	-	No	0.000%	-	-	37,46,168.95	-	-	Claim Pertaining to Other Entity
5777	AFIL_FORM_CA_7830	Claim pertaining to other entity	Claim pertaining to other entity		Sushma Agarwal	Dadri	21-05-2025 11:53 AM	16,17,917.26	16,17,917.26	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim Pertaining to Other Entity
5778	AFIL_FORM_CA_5137	240662, 240682		3802-N-03/0276, 3802-N-05/0039A	Late. Mr. Ranbir Singh Bedi Through his legal Heirs a. Mrs. Pritpal Kaur Bedi b. Ms. Suparna Kaur Bedi c. Mr. Javist Singh Bedi	LUCKNOW	21-05-2025 11:48 AM	82,22,413.66	42,69,617.00	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	39,52,796.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5779	AFIL_FORM_CA_7913		148863	3504-D-L/02/0026	ASHOK VERMA	LUCKNOW	21-05-2025 11:35 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5780	AFIL_FORM_CA_7915		177485	0111-A-0803	Buinth Ghamchiraphak Legal Representative of Late Kamaljit Kaur	Sonipat	21-05-2025 11:33 AM	83,49,712.92	80,08,418.92	Home Buyer/ Allottee	-	No	0.037%	-	-	-	-	3,41,294.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5781	AFIL_FORM_CA_6479		177484	0111-A-0802	Buinth Ghamchiraphak Legal Representative of Late Kamaljit Kaur	Sonipat	21-05-2025 11:11 AM	36,63,438.45	12,60,838.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	23,82,600.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5782	AFIL_FORM_CA_7912		292253	3641-D-66/A34/0210	TUSHAR SRIVASTAVA	LUCKNOW	21-05-2025 11:07 AM	5,06,305.94	4,90,903.14	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	15,402.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5783	AFIL_FORM_CA_7910				Pradeep Jain	Sonepat	21-05-2025 10:56 AM	42,85,694.40	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	42,85,694.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5784	AFIL_FORM_CA_7319		119751	3018-FF-0016	Neha Singh	Lucknow	21-05-2025 10:36 AM	14,65,482.58	14,65,482.58	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5785	AFIL_FORM_CA_7908	2049O068		0501-D-C/4/0077	RANGILA SINGH YADAV	LUCKNOW	21-05-2025 10:26 AM	12,23,992.11	5,43,649.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	6,80,343.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5786	AFIL_FORM_CA_7905	Claim pertaining to other entity	Claim pertaining to other entity		Anju Kaul	Greater Noida	21-05-2025 09:20 AM	8,54,178.72	-	Home Buyer/ Allottee	-	No	0.000%	-	-	8,54,178.72	-	-	Claim Pertaining to Other Entity
5787	AFIL_FORM_CA_7903		284683	0566-D-03SQ	MKSK BUSINESS LIMITED	LUCKNOW	21-05-2025 05:53 AM	4,50,57,054.79	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,50,57,054.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5788	AFIL_FORM_CA_7610				Praveen Kumar Agarwal	Agra	21-05-2025 05:12 AM	10,71,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,71,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5789	AFIL_FORM_CA_7897		231212	0103-D-240403	Vijay Kumar Chugh	Sonipat	20-05-2025 11:13 PM	64,56,226.20	34,30,217.00	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	30,26,009.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5790	AFIL_FORM_CA_7896				Sudhir Kumar Sharma & Rudresh Sharma	Dharuhera	20-05-2025 11:10 PM	28,23,372.42	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	28,23,372.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5791	AFIL_FORM_CA_7894		128965	0103-D-240402	MRS. SEEMA RANI JAIN (CUSTOMER NO. 128965)	SONIPAT, HARYANA	20-05-2025 10:43 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5792	AFIL_FORM_CA_7818		163271	3643-D-L2/84/0112	Manish Jaiswal	Lucknow	20-05-2025 09:59 PM	4,21,052.00	4,21,052.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5793	AFIL_FORM_CA_7651	Unit exist in some others name	Unit exist in some others name		DEEPTI JAIN	YAMUNANAGAR	20-05-2025 09:36 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5794	AFIL_FORM_CA_7653	Unit exist in some others name	Unit exist in some others name		DEEPTI JAIN	YAMUNANAGAR	20-05-2025 09:32 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5795	AFIL_FORM_CA_7669		94478	3003-D-84/GF/05	Shivnurat Singh Shakuntala Singh	Lucknow	20-05-2025 08:41 PM	9,41,484.89	9,22,840.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	18,644.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5796	AFIL_FORM_CA_7887		50009	0109-D-03139	C L AGGARWAL	AGRA	20-05-2025 08:15 PM	15,60,150.86	9,80,155.70	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	5,79,995.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

5797	ARIL_FORM_CA_7889	54611, 105141	0209-I-03138	NEELIMA VARSHNEY	AGRA	20-05-2025 08:06 PM	17,51,647.67	17,51,647.67	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5798	ARIL_FORM_CA_7668	Unit exist in some others name	Unit exist in some others name	RIJU KAUSHIK	SONEPAT	20-05-2025 07:49 PM	52,27,654.57	44,90,603.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	7,37,051.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5799	ARIL_FORM_CA_7884	191389	1805-Q-04/0277	KALPANA PATEL DAUGHTER OF LATE AMAR SINGH KANAUJIYA	LUCKNOW	20-05-2025 07:11 PM	38,56,744.80	17,00,821.92	Home Buyer/ Allottee	-	No	0.008%	-	-	-	21,55,922.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5800	ARIL_FORM_CA_7782	289423	3506-D-M/01A/0011	CHHAMA SINGH	LUCKNOW	20-05-2025 07:05 PM	36,12,456.86	27,76,102.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	8,36,354.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5801	ARIL_FORM_CA_7879	145651	3844-D-BLOCK-A	M/s SAS Automotives Private Limited through Director Gunjit Kalra	Lucknow	20-05-2025 06:29 PM	3,13,85,107.90	3,13,85,107.90	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5802	ARIL_FORM_CA_7638	156372	0102-22-0503	Charu Sachdeva	Sonepat	20-05-2025 06:18 PM	64,70,907.37	47,70,264.54	Home Buyer/ Allottee	-	No	0.022%	-	-	-	17,00,642.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5803	ARIL_FORM_CA_7880	177/P0103	1106-D-B0534	PARVEEN SINGLA	PANIPAT	20-05-2025 05:47 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5804	ARIL_FORM_CA_7878	Claim Pertaining to other entity	Claim Pertaining to other entity	PARDUMAN KUMAR SIWACH	GURGAON	20-05-2025 05:37 PM	86,86,975.90	-	Home Buyer/ Allottee	-	No	0.000%	-	-	86,86,975.90	-	Claim Pertaining to Other Entity
5805	ARIL_FORM_CA_7842	296735,296736,296737,296738, 296739	0465-F-0342A,0465-F-0343B,0465-F-0342C,0465-F-0342D,0465-F-0342E	MANOJ KUMAR MAHESHWARI	AJMER	20-05-2025 05:36 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5806	ARIL_FORM_CA_7877	163340	3641-D-65/B1/GF15	Rajesh kumar Yadav	Lucknow	20-05-2025 05:36 PM	1,65,771.72	1,65,771.72	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5807	ARIL_FORM_CA_7876	286935	0502-D-G/7/0140	PANKAJ SRIVASTAVA	LUCKNOW	20-05-2025 05:32 PM	23,81,585.96	12,22,622.49	Home Buyer/ Allottee	-	No	0.006%	-	-	-	11,58,953.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5808	ARIL_FORM_CA_7857	Claim pertaining to other entity	Claim pertaining to other entity	Kunal Upadhyay	Greater Noida	20-05-2025 05:04 PM	9,74,621.92	-	Home Buyer/ Allottee	-	No	0.000%	-	-	9,74,621.92	-	Claim Pertaining to Other Entity
5809	ARIL_FORM_CA_7861	Claim Pertaining to other entity	Claim Pertaining to other entity	Mrs. USHA SIWACH	GURGAON	20-05-2025 04:53 PM	86,85,954.65	-	Home Buyer/ Allottee	-	No	0.000%	-	-	86,85,954.65	-	Claim Pertaining to Other Entity
5810	ARIL_FORM_CA_7632	156933	0102-22-0303	Ashwani Verma	Sonipat	20-05-2025 04:43 PM	68,31,085.84	47,93,698.72	Home Buyer/ Allottee	-	No	0.022%	-	-	-	20,37,387.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5811	ARIL_FORM_CA_7871	160457	0164-D-193SF	Swaran Lata Thakur and Ajay Kumar Thakur	Mohali	20-05-2025 04:31 PM	87,64,686.03	73,22,230.10	Home Buyer/ Allottee	-	No	0.034%	-	-	-	14,22,455.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5812	ARIL_FORM_CA_7867	143389	0164-D-234FF	Dr. Tripat Makkar (Wife) & Dr. Rajdeep Singh (Husband)	Chandigarh	20-05-2025 04:05 PM	20,88,851.44	20,88,851.44	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5813	ARIL_FORM_CA_7865	148909	3611-K-A1/0103	SHRUTI GUPTA	LUCKNOW	20-05-2025 03:59 PM	13,24,054.28	10,21,638.85	Home Buyer/ Allottee	-	No	0.005%	-	-	-	3,02,415.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5814	ARIL_FORM_CA_7859	142887	0037-A-0210	SARITA SINGH	Yamuna Nagar	20-05-2025 03:27 PM	50,13,599.38	46,20,651.34	Home Buyer/ Allottee	-	No	0.021%	-	-	-	3,92,948.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5815	ARIL_FORM_CA_7858			Vividh Habitat Services Private Limited	Agra	20-05-2025 03:16 PM	33,85,950.68	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	33,85,950.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5816	ARIL_FORM_CA_7681	186988	3866-D-B7/09/04	NISHA	LUCKNOW	20-05-2025 02:41 PM	18,26,772.46	18,26,019.46	Home Buyer/ Allottee	-	No	0.008%	-	-	-	753.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5817	ARIL_FORM_CA_7855	291452	0570-D-H/28/0152	Rajawat Bodheshwar Singh	Lucknow	20-05-2025 02:12 PM	28,29,268.22	26,67,472.60	Home Buyer/ Allottee	-	No	0.012%	-	-	-	1,61,795.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5818	ARIL_FORM_CA_7743	121938	3504-D-L/01/0056	Upma Dwivedi Jointly with Neelam	LUCKNOW	20-05-2025 02:11 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5819	ARIL_FORM_CA_7854	119957, 124646	3018-UG-0043	HARIM SINGH	LUCKNOW	20-05-2025 02:09 PM	24,90,045.22	13,07,487.56	Home Buyer/ Allottee	-	No	0.006%	-	-	-	11,82,557.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5820	ARIL_FORM_CA_7852	Claim pertaining to other entity	Claim pertaining to other entity	DHEERAJ SHUKLA	GHAZIABAD	20-05-2025 01:57 PM	16,32,523.42	-	Home Buyer/ Allottee	-	No	0.000%	-	-	16,32,523.42	-	Claim Pertaining to Other Entity
5821	ARIL_FORM_CA_7853	291453	0570-D-H/28/0151	Rajawat Bodheshwar Singh	Lucknow	20-05-2025 01:57 PM	28,29,268.22	26,67,472.60	Home Buyer/ Allottee	-	No	0.012%	-	-	-	1,61,795.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5822	ARIL_FORM_CA_7851	204642	3802-N-05/0215	Late Shakuntala Devi Charitable Trust	Lucknow	20-05-2025 01:34 PM	48,02,539.40	46,20,640.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	1,81,899.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5823	ARIL_FORM_CA_7848	111164	3503-D-K/02/0180	Arvind Yadav	LUCKNOW	20-05-2025 01:02 PM	30,09,123.29	30,09,123.29	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5824	ARIL_FORM_CA_7844	111163	3504-D-L/04/0075	Arvind Yadav	LUCKNOW	20-05-2025 12:50 PM	30,09,123.29	22,59,123.29	Home Buyer/ Allottee	-	No	0.010%	-	-	-	7,50,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5825	ARIL_FORM_CA_7828	Claim pertaining to other entity	Claim pertaining to other entity	DR. SAWNI KANSAL	GREATER NOIDA	20-05-2025 12:49 PM	30,42,584.64	-	Home Buyer/ Allottee	-	No	0.000%	-	-	30,42,584.64	-	Claim Pertaining to Other Entity
5826	ARIL_FORM_CA_7823	123667	0037-A-0048	BHIM SAIN SHARMA	YAMUNA NAGAR	20-05-2025 12:08 PM	79,62,091.74	70,87,669.75	Home Buyer/ Allottee	-	No	0.033%	-	-	-	8,74,421.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5827	ARIL_FORM_CA_7836	98690	0114-C-C0503	NITA ARORA	Sonipat, Haryana	20-05-2025 12:06 PM	34,56,084.16	34,56,084.16	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5828	ARIL_FORM_CA_7835	247116	3802-N-05/0218	Ajay Kumar Yadav	Lucknow	20-05-2025 11:43 AM	13,71,486.64	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	13,71,486.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5829	ARIL_FORM_CA_7831			PRATHISHA SHARMA	SONIPAT	20-05-2025 11:31 AM	12,81,519.86	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	12,81,519.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5830	ARIL_FORM_CA_7832	282658	0092-0-008G	Saroj Kumar Singh	Mohali	20-05-2025 11:13 AM	1,65,578.72	61,592.50	Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,03,986.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5831	ARIL_FORM_CA_6547			Shalini & Prateek Mukhotar	Gurgaon	20-05-2025 10:15 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5832	ARIL_FORM_CA_7824	96462, 106681	0209-I-03077	ARCHANA PORWAL	AGRA	20-05-2025 12:52 AM	17,33,733.94	17,19,909.94	Home Buyer/ Allottee	-	No	0.008%	-	-	-	13,824.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5833	ARIL_FORM_CA_7435			SAROJ SHARMA	SONIPAT	19-05-2025 11:59 PM	13,07,150.26	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	13,07,150.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5834	ARIL_FORM_CA_7822	124060	3804-P-02/223	Rajni Gupta and Sunil Kumar	Lucknow	19-05-2025 11:52 PM	37,52,368.79	30,96,139.12	Home Buyer/ Allottee	-	No	0.014%	-	-	-	6,56,229.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5835	ARIL_FORM_CA_7819			Pavan Kumar Manvi	Agra	19-05-2025 10:28 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5836	ARIL_FORM_CA_7815	291179	0037-B-1446	POONAM DUGGAL	YAMUNANAGAR, HARYANA	19-05-2025 09:55 PM	38,38,677.57	1,27,127.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	37,01,550.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5837	ARIL_FORM_CA_7814	143104	0164-D-276FF	ARCHANA SAMBYAL	SAS NAGAR (MOHALI)	19-05-2025 09:40 PM	99,99,000.64	81,70,804.80	Home Buyer/ Allottee	-	No	0.037%	-	-	-	18,28,195.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5838	ARIL_FORM_CA_7813	133068	3631-SME-I/C2-0404	PANKAJ BABU GUPTA	Lucknow	19-05-2025 09:35 PM	41,74,742.11	31,74,742.11	Home Buyer/ Allottee	-	No	0.015%	-	-	-	10,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5839	ARIL_FORM_CA_7810			Praveen Tripathi	Agra	19-05-2025 09:13 PM	7,64,598.74	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	7,64,598.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5840	ARIL_FORM_CA_7807	Unit exist in some others name	Unit exist in some others name	PRADEEP DUBEY	AGRA	19-05-2025 08:47 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5841	ARIL_FORM_CA_7806	98575	0114-I-C0601	Vikas Dhingra	Sonipat	19-05-2025 08:29 PM	19,63,431.83	19,63,431.83	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5842	ARIL_FORM_CA_7639	54597, 105163	0209-I-03128	MEERA RANI KHANDELWAL	AGRA	19-05-2025 08:19 PM	17,16,339.25	17,16,339.25	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5843	ARIL_FORM_CA_7391	144736	0037-C-2035	ANIL KUMAR KHURANA (OWNER 50%),GARIMA KUMARI KHURANA (CO-OWNER 50%)	YAMUNA NAGAR, HARYANA	19-05-2025 07:55 PM	53,54,935.65	53,54,935.65	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5844	ARIL_FORM_CA_7804	297303	3006-B-01/05	ANIL KUMAR SINGH	LUCKNOW	19-05-2025 07:38 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5845	ARIL_FORM_CA_7800	296097	3803-D-02/0201	SANTOSH KUMAR SINGH	LUCKNOW	19-05-2025 06:56 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5846	ARIL_FORM_CA_7796	296095	3803-D-02/0200	SANTOSH KUMAR SINGH	LUCKNOW	19-05-2025 06:44 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5847	ARIL_FORM_CA_7795	0	0037-A-0196	ANIL JAIN	YAMUNA NAGAR	19-05-2025 06:37 PM	35,78,695.33	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	35,78,695.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5848	ARIL_FORM_CA_7792	0	0037-A-0197	SUSHIL KUMAR JAIN	YAMUNA NAGAR	19-05-2025 06:22 PM	35,78,695.33	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	35,78,695.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5849	ARIL_FORM_CA_7791	0	0037-A-0199	LAXMI NARAIN	YAMUNA NAGAR	19-05-2025 05:59 PM	35,78,695.75	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	35,78,695.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5850	ARIL_FORM_CA_7711	133201	3804-P-03/0369	VIMAL KUMAR SIDNEY	LUCKNOW	19-05-2025 05:58 PM	23,23,212.55	21,86,377.55	Home Buyer/ Allottee	-	No	0.010%	-	-	-	1,36,835.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5851	ARIL_FORM_CA_7704	164507	3803-D-02/0248	Vandana Gupta	Lucknow	19-05-2025 05:54 PM	21,57,375.60	3,19,926.25	Home Buyer/ Allottee	-	No	0.001%	-	-	-	18,37,449.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5852	ARIL_FORM_CA_7789	0	0037-A-0159	LAXMI NARAIN	YAMUNA NAGAR	19-05-2025 05:46 PM	30,89,383.83	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	30,89,383.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

5853	AIRL_FORM_CA_7788	1944V0006	0103-0-310502	Vinod Kumar Kashiwal	Sonipat	19-05-2025 05:36 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5854	AIRL_FORM_CA_7786			MOHIT SINGH PAL	AGRA	19-05-2025 05:30 PM	2,79,088.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,79,088.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5855	AIRL_FORM_CA_7785	125661	0103-0-320003	VEENA KAILA	Sonepat, Haryana	19-05-2025 05:21 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5856	AIRL_FORM_CA_7777	112290	3014-0-L/01/04	Ranjan Tripathi	Lucknow	19-05-2025 05:02 PM	48,97,685.77	44,73,984.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	4,23,701.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5857	AIRL_FORM_CA_7779			AVIJIT VASHISTHA	AGRA	19-05-2025 04:32 PM	9,00,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	9,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5858	AIRL_FORM_CA_7734	130884	0037-A-0215	Namita Sharma & Yogesh Kumar	Yamuna Nagar	19-05-2025 04:14 PM	48,85,248.18	45,31,636.07	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	3,53,612.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5859	AIRL_FORM_CA_7775	238250	1805-Q-3A/0097	Mrs. RANJANA SINGH & PRAMOD KUMAR SINGH	Lucknow	19-05-2025 04:01 PM	45,58,446.39	33,24,460.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	12,33,986.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5860	AIRL_FORM_CA_7771			AVIJIT VASHISHTHA	AGRA	19-05-2025 03:30 PM	14,50,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,50,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5861	AIRL_FORM_CA_7770	293247	3641-0-KG/AB/0708	NEHA DWIVEDI	LUCKNOW	19-05-2025 03:10 PM	4,34,508.77	4,21,677.23	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	12,831.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5862	AIRL_FORM_CA_7767	295875	0037-A-0212	ANKIT JAIN HUF	YAMUNANAGAR	19-05-2025 02:56 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5863	AIRL_FORM_CA_7766	0	0037-B-1031	ABHINAV SINGLA	YAMUNA NAGAR	19-05-2025 02:52 PM	45,94,085.03	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	45,94,085.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5864	AIRL_FORM_CA_7765			RAMA SHANKAR SHARMA	AGRA	19-05-2025 02:49 PM	12,13,800.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	12,13,800.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5865	AIRL_FORM_CA_7764	147897	1803-O-04/0249 is allotted to Mrs. Nupur Tiwari O-04/0006 was offered to custome but notr yet processed in ERP	NUPUR TIWARI	LUCKNOW	19-05-2025 02:41 PM	29,40,398.14	29,40,398.14	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5866	AIRL_FORM_CA_7762	288043	1802-N-01/0031F	SHIV SWAROOP	LUCKNOW	19-05-2025 02:36 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5867	AIRL_FORM_CA_7763	0	0037-B-1652	ABHINAV SINGLA	YAMUNA NAGAR	19-05-2025 02:35 PM	37,37,350.25	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	37,37,350.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5868	AIRL_FORM_CA_7760	0	0037-B-1650	ABHINAV SINGLA	YAMUNA NAGAR	19-05-2025 02:23 PM	43,45,756.11	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	43,45,756.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5869	AIRL_FORM_CA_7755	125777	0103-0-290501	SURESH KUMAR AND KAMLA GUPTA	SONEPAT	19-05-2025 02:21 PM	1,31,79,476.75	94,23,856.80	Home Buyer/ Allottee	-	No	0.043%	-	-	-	-	37,55,619.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5870	AIRL_FORM_CA_7758			GAURI SHANKAR KARDAM	AGRA	19-05-2025 02:18 PM	11,15,500.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	11,15,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5871	AIRL_FORM_CA_7754	125787	0103-0-240604	Vinod Goel & Sonal Gupta	Sonipat	19-05-2025 02:18 PM	1,05,00,265.88	77,02,579.40	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	27,97,686.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5872	AIRL_FORM_CA_7752	Unit exist in some others name	Unit exist in some others name	SHIKHAR KHANNA	LUCKNOW	19-05-2025 02:10 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5873	AIRL_FORM_CA_7751	295762	0162-B-0200-LTI	Mr. Jaskaran Singh Bajaj Mrs. Ishneet Kaur Bajaj	Mohali	19-05-2025 02:09 PM	31,04,019.62	6,30,025.62	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	24,73,994.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5874	AIRL_FORM_CA_7750	Unit exist in some others name	Unit exist in some others name	ANKIT JAIN HUF	YAMUNANAGAR	19-05-2025 01:58 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5875	AIRL_FORM_CA_7742	196605	3631-SME-I/A1-0401	LOKESH SRIVASTAVA	LUCKNOW	19-05-2025 01:55 PM	11,29,854.23	3,50,756.70	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	7,79,097.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5876	AIRL_FORM_CA_7747	Unit exist in some others name	Unit exist in some others name	AVINASH DHAWAN HUF	LUCKNOW	19-05-2025 01:46 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5877	AIRL_FORM_CA_7746	295582	0057-0-0787	Mrs. Ishneet Kaur Bajaj Mr. Jaskaran Singh Bajaj	Mohali	19-05-2025 01:42 PM	45,13,670.30	4,81,730.30	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	40,31,940.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5878	AIRL_FORM_CA_7740	288261	0057-0-0078	Ishneet Kaur Bajaj	Mohali	19-05-2025 01:16 PM	29,44,823.86	6,80,695.86	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	22,64,128.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5879	AIRL_FORM_CA_7739	0	0037-A-0115	ANKIT JAIN HUF	YAMUNANAGAR	19-05-2025 01:10 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5880	AIRL_FORM_CA_7737	0	0037-A-0114	ANKIT JAIN HUF	YAMUNANAGAR	19-05-2025 12:56 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5881	AIRL_FORM_CA_7736	295804	1805-Q-02/0339	PRIYA RAI	LUCKNOW	19-05-2025 12:52 PM	37,78,679.01	25,53,216.64	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	12,25,462.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5882	AIRL_FORM_CA_7735	98069	0114-C-G0703	HARINDER PAL SINGH	Kundli Sonipat	19-05-2025 12:47 PM	43,98,494.09	31,37,235.27	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	12,61,258.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5883	AIRL_FORM_CA_7733	Unit exist in some others name	Unit exist in some others name	ANKIT JAIN HUF	YAMUNANAGAR	19-05-2025 12:38 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5884	AIRL_FORM_CA_7695	Claim pertaining to other entity	Claim pertaining to other entity	Prashant Kumar Singh and Veena Singh	Bulandshahar	19-05-2025 12:07 PM	28,65,609.03	-	Home Buyer/ Allottee	-	No	0.000%	-	-	28,65,609.03	-	-	Claim Pertaining to Other Entity
5885	AIRL_FORM_CA_7730	283866	0501-0-(1/0006	MRS. SAVITRI GUPTA AND MR. RITESH KUMAR GUPTA	GORAKHPUR	19-05-2025 12:04 PM	29,52,695.91	29,52,695.91	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5886	AIRL_FORM_CA_7727	238393	3571-OLY-M/82-0505	SANJAY AHUJA	LUCKNOW	19-05-2025 11:46 AM	55,98,958.51	42,89,553.90	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	13,09,404.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5887	AIRL_FORM_CA_7724	0	Insufficient Details	SADHNA SINGH & BRIJESH PRATAP SINGH	Lucknow	19-05-2025 09:09 AM	70,52,256.15	41,45,143.15	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	29,07,113.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5888	AIRL_FORM_CA_7723	143373	0164-0-277FF	Abhevk Sambyal through its Power of Attorney Holder Sh. Shivdarshan Singh Sambyal	SAS NAGAR (MOHALI)	19-05-2025 07:49 AM	94,76,312.56	80,83,629.81	Home Buyer/ Allottee	-	No	0.037%	-	-	-	-	13,92,682.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5889	AIRL_FORM_CA_7722	131194, 277625, 273623	1802-N-03/0035, 1802-N-02/0173B, 1802-N-03/0029A	MANSI SACHDEVA	Lucknow	19-05-2025 03:44 AM	87,39,529.01	10,21,338.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	77,18,191.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5890	AIRL_FORM_CA_7718	126933	1804-P-02/283	MOHAMMAD SHADAB ABBASI	SCARBOROUGH, ONTARIO, CANADA	19-05-2025 02:45 AM	28,94,353.16	28,94,353.16	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5891	AIRL_FORM_CA_7716	276790	1802-N-01/0043	RAJ KRISHANA	Lucknow	19-05-2025 12:18 AM	73,89,573.72	13,61,273.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	60,28,300.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5892	AIRL_FORM_CA_7707			Deependra Singh Kushwaha & Neelam Singh	Gurgaon	18-05-2025 11:02 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5893	AIRL_FORM_CA_7709	132740	3631-SME-I/C2-0203	TEJ PRATAP RAI	Lucknow	18-05-2025 10:24 PM	41,31,994.67	41,31,994.67	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5894	AIRL_FORM_CA_7708			Bijay Rungta and Sudha Rungta	Gurgaon	18-05-2025 10:19 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5895	AIRL_FORM_CA_7705	189806	3525-D-(02/0242/FF	Mr. Guru Prasad Singh	Lucknow	18-05-2025 08:49 PM	1,05,96,167.30	35,30,704.00	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	70,65,463.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5896	AIRL_FORM_CA_7701	164250	3642-0-KT/A1/0311	SU SHAMA SAINI	lucknow	18-05-2025 09:49 PM	3,88,353.42	3,88,353.42	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5897	AIRL_FORM_CA_7700	123382	1804-P-01/0019	Rupam Shukla	Lucknow	18-05-2025 09:39 PM	34,26,854.77	34,26,854.77	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5898	AIRL_FORM_CA_7702	201262	0102-27-0203	Angad Singh Ahluwlia	sonipat	18-05-2025 09:36 PM	54,17,041.17	30,44,286.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	23,72,755.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5899	AIRL_FORM_CA_7697	174603 (1 Pending)	4002-R-03/0018 (1 Pending)	Rajesh Kumar Gupta	Lucknow	18-05-2025 09:08 PM	74,00,141.76	34,62,141.76	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	39,38,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5900	AIRL_FORM_CA_6339			Vivek Kumar Jha and Julie Jha	Gurgaon	18-05-2025 08:19 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5901	AIRL_FORM_CA_7692	Claim pertaining to other entity	Claim pertaining to other entity	Rohit Kumar Sharma	Bulandshahar	18-05-2025 06:52 PM	27,94,255.61	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,94,255.61	-	-	Claim Pertaining to Other Entity
5902	AIRL_FORM_CA_7693	125368	3021-GF-23	MOHD SADDIQ SIDDIQUI	LUCKNOW	18-05-2025 06:27 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5903	AIRL_FORM_CA_7691	Unit exist in some others name	Unit exist in some others name	KISHAN LAL	Meerut	18-05-2025 06:12 PM	1,80,652.19	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,80,652.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5904	AIRL_FORM_CA_7689	137697	0501-0-G/2A/0028	Lt. Gen. Sandeep Jain & Smt Punita Jain	Lucknow	18-05-2025 05:56 PM	2,00,00,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,00,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5905	AIRL_FORM_CA_7688	108282	3522-D-(02/0073	KAMAN SINGH	LUCKNOW	18-05-2025 05:25 PM	1,14,87,267.35	93,43,092.49	Home Buyer/ Allottee	-	No	0.043%	-	-	-	-	21,44,174.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5906	AIRL_FORM_CA_7687	108326	4004-T-03/0197	Manindra Pratap Singh & Sweta Singh	Lucknow	18-05-2025 05:21 PM	33,17,168.77	33,17,168.77	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.

5907	AFIL_FORM_CA_7680		61505	0209-0-MD044	BHARAT BHUSHAN AGGARWAL / HARSHA AGGARWAL	AGRA	18-05-2025 05:05 PM	55,57,453.27	3,70,882.25	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	51,86,571.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5908	AFIL_FORM_CA_7685		138174	3631-SME-J/83-0903	MAHESH SINGH YADAV	LUCKNOW	18-05-2025 04:50 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5909	AFIL_FORM_CA_7684		137006	3807-0-J/02/0332	PRATIBHA SHARMA	LUCKNOW	18-05-2025 04:42 PM	40,52,288.97	27,27,965.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	13,24,323.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5910	AFIL_FORM_CA_7679		121173	3805-Q-02/0313	PRATIBHA SHARMA	LUCKNOW	18-05-2025 04:13 PM	20,90,910.74	20,78,781.97	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	12,128.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5911	AFIL_FORM_CA_7673		278277	3803-O-01/0026	Alok Kumar Shukla	Lucknow	18-05-2025 04:01 PM	12,30,506.30	12,30,506.30	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5912	AFIL_FORM_CA_7672		199974	3804-F-02/285	RITESH KUMAR GUPTA	LUCKNOW	18-05-2025 02:42 PM	34,28,126.22	34,28,126.22	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5913	AFIL_FORM_CA_7670		200370	3804-P-01/0358	BHAGIRATHI VERMA	LUCKNOW	18-05-2025 02:09 PM	32,38,430.36	21,79,701.05	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	10,58,729.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5914	AFIL_FORM_CA_7666	137783, 137784		3802-N-05/0170, 3804-P-02/0136	Birendra Prosad Giri	Lucknow, Uttar Pradesh	18-05-2025 01:02 PM	1,73,53,111.46	56,32,613.00	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	1,17,20,498.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5915	AFIL_FORM_CA_7660		223089	3631-SME-J/81-0904	NEELAM AWASTHI	LUCKNOW	18-05-2025 12:23 PM	74,62,677.15	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	74,62,677.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5916	AFIL_FORM_CA_7661		162968	3641-0-66/A4/GF03	ANKIT KUMAR JAISWAL	LUCKNOW	18-05-2025 12:22 PM	11,47,724.25	9,92,548.12	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	1,55,175.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5917	AFIL_FORM_CA_7659		152815	3611-K-E1/0306	ANITA AGRAHARI	LUCKNOW	18-05-2025 12:04 PM	14,47,207.30	3,13,203.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	11,34,004.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5918	AFIL_FORM_CA_7658	Claim pertaining to other entity	Claim pertaining to other entity	Kumar Birendra Parambir	Greater Noida	18-05-2025 11:51 AM	1,76,14,536.48	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,76,14,536.48	-	Claim Pertaining to Other Entity
5919	AFIL_FORM_CA_7657		271415	3802-N-02/0239	PUNEET KUMAR	LUCKNOW	18-05-2025 11:36 AM	38,16,391.89	25,32,519.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	12,83,872.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5920	AFIL_FORM_CA_7656		152836	3611-K-E1/0305	SANJIVE MOHAN	LUCKNOW	18-05-2025 11:13 AM	14,47,207.30	9,88,893.84	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	4,58,273.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5921	AFIL_FORM_CA_4921		239162	3803-O-02/0090A	Prachi Srivastava	Lucknow	18-05-2025 09:38 AM	32,67,090.41	20,67,090.41	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	12,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5922	AFIL_FORM_CA_7644	90354, 94131		0502-0-D/2/0048	SANJEEV KUMAR	LUCKNOW	18-05-2025 06:41 AM	30,21,415.10	30,21,415.10	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5923	AFIL_FORM_CA_7655		103467	3002-0-P02-B/14/05	Mohammad Shoaib	Lucknow	18-05-2025 12:47 AM	14,95,243.42	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,95,243.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5924	AFIL_FORM_CA_7642		0	3002-0-P02-C/14/03- This unit was Transferred to RAMAN SINGH in April 2010.	MANDINI SINGH	lucknow	17-05-2025 10:49 PM	15,71,075.62	9,52,608.62	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	6,18,467.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5925	AFIL_FORM_CA_7650		249299	0102-27-0303	TARUNA SEHGAL and PUNIT KUMAR SEHGAL	Sonipat, Haryana	17-05-2025 10:00 PM	37,26,122.92	35,85,711.19	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	1,40,411.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5926	AFIL_FORM_CA_7645		97757	0114-D-00303	RAVI NARANG	Sonipat, Haryana	17-05-2025 09:14 PM	38,77,766.52	38,14,439.52	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	63,327.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5927	AFIL_FORM_CA_7558	1818/0042		0037-A-0244	Raj Kumar Gaira and Riju Kaushik	YAMUNA NAGAR	17-05-2025 09:06 PM	48,36,508.04	46,61,508.04	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	1,75,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5928	AFIL_FORM_CA_7646		191389	3805-Q-04/0277	LATE AMAR SINGH KANAUJIYA	LUCKNOW	17-05-2025 09:04 PM	38,56,744.80	37,59,619.80	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	97,125.00	Duplicate Claim - Latest claim has been verified.
5929	AFIL_FORM_CA_7640		105526	4005-U-03/0133	KALPANA PATEL	LUCKNOW	17-05-2025 08:07 PM	39,60,390.31	39,60,390.31	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5930	AFIL_FORM_CA_7637		119508	3802-N-03/0203	SHANTI DHAWAN	LUCKNOW	17-05-2025 06:56 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5931	AFIL_FORM_CA_7636				DHARMENDRA KUMAR & PREETI PAWAR	GURUGRAM	17-05-2025 06:43 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5932	AFIL_FORM_CA_7634		252799	3803-O-03B/0129	AVINASH DHAWAN	LUCKNOW	17-05-2025 06:21 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5933	AFIL_FORM_CA_7629	146260, 293693		3803-O-04/0041B, 3802-N-05/0070	Arun Kumar Singh & Sudha singh	LUCKNOW	17-05-2025 05:53 PM	1,55,42,817.40	75,10,759.00	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	80,32,158.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5934	AFIL_FORM_CA_7631		285508	3021-GF-45	PANKAJ SAHU	LUCKNOW	17-05-2025 05:46 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5935	AFIL_FORM_CA_7630		118893	3018-UG-0085	MEERA	LUCKNOW	17-05-2025 05:41 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5936	AFIL_FORM_CA_7628		118439	3802-N-03/0205	APOORV DHAWAN	LUCKNOW	17-05-2025 05:37 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5937	AFIL_FORM_CA_7623		288725	3014-0-K/09/02	Sachin Garg	LUCKNOW	17-05-2025 05:28 PM	86,84,845.41	44,95,580.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	41,89,265.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5938	AFIL_FORM_CA_7626		295817	3021-UG-54	MEERA	LUCKNOW	17-05-2025 05:26 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5939	AFIL_FORM_CA_7624		131868	0102-38-0103	Jagdish Kumar Dua and Sangeeta Dua	Sonipat	17-05-2025 05:21 PM	99,15,758.69	72,00,481.00	Home Buyer/ Allottee	-	No	0.033%	-	-	-	-	27,15,277.69	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5940	AFIL_FORM_CA_7621		106455	4003-S-02/0002	MANJUSHA PANDEY	LUCKNOW	17-05-2025 05:20 PM	79,18,892.11	48,57,332.35	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	30,61,559.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5941	AFIL_FORM_CA_7619		295123	3021-GF-07	MEERA	LUCKNOW	17-05-2025 05:06 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5942	AFIL_FORM_CA_7618		0	0037-B-1649	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 04:51 PM	43,45,756.11	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	43,45,756.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5943	AFIL_FORM_CA_7617				SANDEEP KUMAR MISHRA	AGRA	17-05-2025 04:48 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5944	AFIL_FORM_CA_7615		0	0037-B-1644	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 04:40 PM	43,45,756.11	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	43,45,756.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5945	AFIL_FORM_CA_7612		0	0037-B-1594	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 04:29 PM	65,20,320.03	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	65,20,320.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5946	AFIL_FORM_CA_7609		244658	0105-0-03057	MR. GAURAV DHINGRA (CUSTOMER NO. 244658)	KUNDLI, SONIPAT, HARYANA	17-05-2025 04:14 PM	37,25,783.55	29,76,299.76	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	7,49,483.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5947	AFIL_FORM_CA_7608		0	0037-B-1590	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 04:13 PM	65,20,320.03	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	65,20,320.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5948	AFIL_FORM_CA_7611		261194	3021-FF-34	MAMATA SINGH	LUCKNOW	17-05-2025 04:09 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5949	AFIL_FORM_CA_7605		0	0037-B-1589	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 03:51 PM	65,20,320.03	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	65,20,320.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5950	AFIL_FORM_CA_7604		129414	3806-O-P/03/0039	ANURAG SUPPLIER	lucknow	17-05-2025 03:52 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5951	AFIL_FORM_CA_7602		0	0037-B-1553	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 03:46 PM	65,20,320.03	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	65,20,320.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5952	AFIL_FORM_CA_7601		0	0037-B-1465	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 03:36 PM	34,34,345.69	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	34,34,345.69	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5953	AFIL_FORM_CA_7597		112263	3002-P02-B/03/06	TAMANNA KHAN	LUCKNOW	17-05-2025 03:33 PM	27,94,731.84	9,07,758.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	18,86,973.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5954	AFIL_FORM_CA_7587		151785	3802-N-05/0145	Rajesh Kumar Chaurasia and Vijay Kumari	Lucknow	17-05-2025 03:31 PM	57,89,525.54	56,85,610.79	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	1,03,914.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5955	AFIL_FORM_CA_7599		0	0037-A-0388	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 03:24 PM	65,20,320.03	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	65,20,320.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5956	AFIL_FORM_CA_7595		0	0037-A-0387	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 03:16 PM	65,20,320.03	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	65,20,320.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5957	AFIL_FORM_CA_7596		0	Insufficient Details/ Incorrect Details	Singh Jitendra Kumar	LUCKNOW	17-05-2025 03:15 PM	1,09,17,529.48	55,49,072.48	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	53,68,457.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5958	AFIL_FORM_CA_7594		0	0037-A-0382	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 03:06 PM	65,20,320.03	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	65,20,320.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5959	AFIL_FORM_CA_7592		0	0037-A-0372	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 02:49 PM	65,20,320.03	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	65,20,320.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

5960	AFIL_FORM_CA_7591		0	0037-A-0371	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 02:41 PM	65,20,320.03		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	65,20,320.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5961	AFIL_FORM_CA_7588	Unit exist in some others name	Unit exist in some others name	Unit exist in some others name	SUNITA SINGH	LUCKNOW	17-05-2025 02:34 PM	35,94,065.65	20,93,120.65	Home Buyer/ Allottee	-	No	0.103%	-	-	-	-	14,40,945.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5962	AFIL_FORM_CA_7586		0	0037-A-0236	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 02:27 PM	46,57,371.45		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	46,57,371.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5963	AFIL_FORM_CA_7390		127393	0102-27-0304	SHAHQ KHAN	SONIPAT	17-05-2025 02:17 PM	55,49,408.58	55,49,408.58	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5964	AFIL_FORM_CA_7578	Unit exist in some others name	Unit exist in some others name	Unit exist in some others name	Tarunu Sehgal and Punit Kumar Sehgal	Sonipat, Haryana	17-05-2025 02:16 PM	35,79,278.44		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,79,278.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5965	AFIL_FORM_CA_7583		0	0037-A-0195	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 02:14 PM	40,71,008.38		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	40,71,008.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5966	AFIL_FORM_CA_7582		0	0037-A-0165	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 02:01 PM	35,38,049.85		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,38,049.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5967	AFIL_FORM_CA_7579		0	0037-A-0134	ABHINAV SINGLA	YAMUNA NAGAR	17-05-2025 01:47 PM	46,31,290.16		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	46,31,290.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5968	AFIL_FORM_CA_7577				Elena Aggar and Gurvinder Singh Sandhu	Gurgaon	17-05-2025 01:37 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5969	AFIL_FORM_CA_7570		178115	3805-Q-2A/0041	MUKESH CHANDRA DHOUNDIYAL	LUCKNOW	17-05-2025 01:17 PM	11,71,580.62	11,11,609.04	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	59,971.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5970	AFIL_FORM_CA_7574		110142	0057-D-0125/5	Gurcharan Singh	Mohali	17-05-2025 01:11 PM	10,92,699.62	6,08,699.62	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	4,84,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5971	AFIL_FORM_CA_7565		258359	3803-O-03B/0041	RENU VERMA	LUCKNOW	17-05-2025 11:56 AM	39,07,959.39	18,59,619.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	20,48,340.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5972	AFIL_FORM_CA_7560		196564	0102-38-0503	MR. DEEPAK KUMAR AND MRS. KUSUM SANGWANYA (CUSTOMER NO. 196564)	SONIPAT, HARYANA	17-05-2025 10:49 AM	58,55,512.51	29,70,184.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	28,85,328.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5973	AFIL_FORM_CA_7556		174684	0164-0-234GF	GURDARSHAN SINGH SAINI & GURNEET KAUR	MOHALI	17-05-2025 04:20 AM	88,59,313.90	85,65,191.90	Home Buyer/ Allottee	-	No	0.039%	-	-	-	-	2,94,082.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5974	AFIL_FORM_CA_7555		120500	3621-J/83-0404	Haridwar Singh	Lucknow	16-05-2025 11:08 PM	45,56,972.81	45,56,972.81	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
5975	AFIL_FORM_CA_7553		206050	0209-D-00189	Dipti Singh Khirwar	Agra	16-05-2025 10:18 PM	10,90,232.26	14,03,911.43	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	5,86,320.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5976	AFIL_FORM_CA_7482		149356	0209-D-C0070	Hargal Singh	Agra	16-05-2025 10:00 PM	32,27,019.81	17,78,166.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	14,48,853.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5977	AFIL_FORM_CA_7540				NAVEEN KUMAR AGARWAL	AGRA	16-05-2025 09:56 PM	10,71,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,71,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5978	AFIL_FORM_CA_7546		110722	3502-D-I/08/0143	Rina Rani Rai	Lucknow	16-05-2025 09:40 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5979	AFIL_FORM_CA_7550		174083	3504-D-I/03/0076	SUNITA SINGH	LUCKNOW	16-05-2025 09:19 PM	11,09,560.88	2,75,401.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	8,34,159.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5980	AFIL_FORM_CA_7513	Claim pertaining to other entity	Claim pertaining to other entity	Mr. Avisek Rishi and Mrs. Rekha Sinha	Bulandshahar	16-05-2025 09:16 PM	30,13,530.45		Home Buyer/ Allottee	-	No	0.000%	-	-	30,13,530.45	-	Claim Pertaining to Other Entity	
5981	AFIL_FORM_CA_7529	Claim pertaining to other entity	Claim pertaining to other entity	Setwant Kaur and Jasbir Singh	Bulandshahar	16-05-2025 09:03 PM	42,98,076.71		Home Buyer/ Allottee	-	No	0.000%	-	-	42,98,076.71	-	Claim Pertaining to Other Entity	
5982	AFIL_FORM_CA_7514		165706	3642-D-K7/A6/0311	PASPATI RAI	LUCKNOW	16-05-2025 08:20 PM	5,45,157.53	4,99,616.82	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	45,540.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5983	AFIL_FORM_CA_7544				VIVEK GOYAL	AGRA	16-05-2025 08:02 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5984	AFIL_FORM_CA_7543				SHREYANSH GOYAL	AGRA	16-05-2025 07:50 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5985	AFIL_FORM_CA_7541		296784	0162-B-0144-AIR	Subhash Chander & Renu Kamboj	Mohali, SAS Nagar, Punjab	16-05-2025 06:31 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5986	AFIL_FORM_CA_7538		270330	3631-SME-J/C2-1002	MAMATA SARKAR	LUCKNOW	16-05-2025 05:58 PM	1,12,87,118.13	38,86,628.14	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	74,00,489.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5987	AFIL_FORM_CA_7535		165572	3802-N-04/A/0016	RAM KUMAR TEWARI	LUCKNOW	16-05-2025 05:38 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5988	AFIL_FORM_CA_7527		284427	0501-0-A/3/0136A	RENU JAISWAL	LUCKNOW	16-05-2025 05:36 PM	29,55,277.28	10,62,929.28	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	18,92,348.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5989	AFIL_FORM_CA_7526		0	0037-A-0132	ABHINAV SINGLA	YAMUNA NAGAR	16-05-2025 05:35 PM	46,57,371.45		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	46,57,371.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5990	AFIL_FORM_CA_7534		173352	3021-GF-52	SHAILENDRA KUMAR	LUCKNOW	16-05-2025 05:27 PM	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5991	AFIL_FORM_CA_7530		141877	3571-OLY-M/62-0704	Manoj Kumar Sinha	Lucknow	16-05-2025 05:26 PM	41,07,703.90	40,50,520.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	57,183.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5992	AFIL_FORM_CA_7533		126082	0501-0-A/1/0245	SURENDRA	LUCKNOW	16-05-2025 05:23 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5993	AFIL_FORM_CA_7521		0	0037-A-0131	ABHINAV SINGLA	YAMUNA NAGAR	16-05-2025 05:19 PM	44,05,621.64		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	44,05,621.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5994	AFIL_FORM_CA_7528		111489	3504-D-I/03/0012	Karuna Devi and Ritesh Chandra	Lucknow	16-05-2025 04:56 PM	35,20,310.74	35,18,852.74	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	1,458.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5995	AFIL_FORM_CA_7527		260543	3802-N-03/0017A	DINESH KUMAR GUPTA	LUCKNOW	16-05-2025 04:53 PM	50,78,323.56	33,69,728.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	17,08,595.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5996	AFIL_FORM_CA_7526		98863	0501-0-A/3/0168	Arun Kumar Singh	New Delhi	16-05-2025 04:42 PM	16,85,497.58	3,95,489.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	12,90,008.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5997	AFIL_FORM_CA_7306		99560	3002-D-II/13/03	SHALINI SINGH	LUCKNOW	16-05-2025 04:36 PM	12,20,482.43	11,37,233.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	83,249.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
5998	AFIL_FORM_CA_7522	20490429		0501-0-G/2/0087	RAJESH CHANDRA DWIVEDI	LUCKNOW	16-05-2025 04:25 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
5999	AFIL_FORM_CA_7521		200011	3021-FF-39	KAMLESH KUMAR RAWAT	LUCKNOW	16-05-2025 03:47 PM	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6000	AFIL_FORM_CA_7517	Rogus		Rogus	MRUDULA RATISHKUMAR RAMI	MUMBAI	16-05-2025 02:48 PM	3,86,660.96		Home Buyer/ Allottee	-	No	0.000%	-	-	3,86,660.96	-	The claim form submitted is incomplete and/or contains incorrect information.	
6001	AFIL_FORM_CA_7518		0	1123-D-I4215	ARCHANA SHARMA	PANIPAT	16-05-2025 02:45 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6002	AFIL_FORM_CA_7516		97138	0105-0-C2764	Karan Bir Suri and Neeru Suri	Sonepat	16-05-2025 02:31 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6003	AFIL_FORM_CA_7510		167194	3641-D-KG/A22/GF03	MANISH ANAND	LUCKNOW	16-05-2025 02:23 PM	14,51,651.15	14,51,651.15	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6004	AFIL_FORM_CA_7512		77692	0501-0-C/6/0058	RUBIE MALHOTRA	LUCKNOW	16-05-2025 02:08 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6005	AFIL_FORM_CA_7506		165707	3642-D-K7/A8/0610	JAGDISH PRASAD PANDEY	LUCKNOW	16-05-2025 01:29 PM	5,45,157.53	4,19,521.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,25,636.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6006	AFIL_FORM_CA_7503		0	1123-D-I4216	ARCHANA SHARMA	PANIPAT	16-05-2025 01:13 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6007	AFIL_FORM_CA_7504		0	0037-A-0120	ABHINAV SINGLA	YAMUNA NAGAR	16-05-2025 01:00 PM	43,68,908.13		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	43,68,908.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6008	AFIL_FORM_CA_7498		156593	0465-G-0034	LOKESH KUMAR SINGH, PRIYA SINGH	AJMER	16-05-2025 12:51 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6009	AFIL_FORM_CA_7501		190324	3804-F-04/0262	VIJAY KUMAR AGARWAL	LUCKNOW	16-05-2025 12:45 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6010	AFIL_FORM_CA_7497		0	0037-A-0090	ABHINAV SINGLA	YAMUNA NAGAR	16-05-2025 12:37 PM	26,94,771.91		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	26,94,771.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6011	AFIL_FORM_CA_7493		0	0037-A-0061	ABHINAV SINGLA	YAMUNA NAGAR	16-05-2025 12:01 PM	57,61,944.71		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	57,61,944.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6012	AFIL_FORM_CA_7486		164653	0538-D-84/05/08	Mr. Guru Prasad Singh	Lucknow	16-05-2025 11:39 AM	25,71,369.16	17,59,013.57	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	8,12,355.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6013	AFIL_FORM_CA_7490		97881	0114-B-G0201	Nirmala Sharma	Sonipat	16-05-2025 10:39 AM	35,53,009.32	31,92,277.73	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	3,60,731.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6014	AFIL_FORM_CA_7488		138229	0102-1S-0301	Sita Nagpaul and Narinder Kumar Nagpaul	Kundli Sonepat	16-05-2025 09:55 AM	41,02,814.98	41,01,424.98	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	1,390.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

6015	APL_FORM_CA_7485	MR. VIJAY JINDAL & MRS. REKHA JINDAL - CA CLAIMED CODES OF 52 PLOTS - GOLF LINKS - 1, SEC 114, MOHALI Plot no CA CLAIMED CODE 1247 APL_FORM_CA_446 1248 APL_FORM_CA_452 1249 APL_FORM_CA_457 1250 APL_FORM_CA_465 1251 APL_FORM_CA_471 1252 APL_FORM_CA_479 1253 APL_FORM_CA_491 1254 APL_FORM_CA_498 1255 APL_FORM_CA_518 1256 APL_FORM_CA_522 1257 APL_FORM_CA_524 1258 APL_FORM_CA_526 1259 APL_FORM_CA_528 1260 APL_FORM_CA_532 1261 APL_FORM_CA_535 1274 APL_FORM_CA_538 1275 APL_FORM_CA_541 1276 APL_FORM_CA_543 1277 APL_FORM_CA_545 1284 APL_FORM_CA_547 1285 APL_FORM_CA_565	MR. VIJAY JINDAL & MRS. REKHA JINDAL - CA CLAIMED CODES OF 52 PLOTS - GOLF LINKS - 1, SEC 114, MOHALI Plot no CA CLAIMED CODE 1247 1248 1249 1250 1251 1252 1253 1254 1255 1256 1257 1258 1259 1260 1261 1274 1275 1276 1277 1284 1285	MR. VIJAY JINDAL & MRS. REKHA JINDAL - CA CLAIMED CODES OF 52 PLOTS - GOLF LINKS - 1, SEC 114, MOHALI Plot no CA CLAIMED CODE 1247 APL_FORM_CA_446 1248 APL_FORM_CA_452 1249 APL_FORM_CA_457 1250 APL_FORM_CA_465 1251 APL_FORM_CA_471 1252 APL_FORM_CA_479 1253 APL_FORM_CA_491 1254 APL_FORM_CA_498 1255 APL_FORM_CA_518 1256 APL_FORM_CA_522 1257 APL_FORM_CA_524 1258 APL_FORM_CA_526 1259 APL_FORM_CA_528 1260 APL_FORM_CA_532 1261 APL_FORM_CA_535 1274 APL_FORM_CA_538 1275 APL_FORM_CA_541 1276 APL_FORM_CA_543 1277 APL_FORM_CA_545 1284 APL_FORM_CA_547 1285 APL_FORM_CA_565	MOHALI	16-05-2025 12:06 AM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6016	APL_FORM_CA_7484	MR. VIJAY JINDAL & MRS. REKHA JINDAL - CA CLAIMED CODES OF 59 PLOTS - GOLF LINKS -2, SEC 116, MOHALI. Plot no CA CLAIMED CODE B-365 APL_FORM_CA_1055 B-366 APL_FORM_CA_1056 B-367 APL_FORM_CA_1097 B-368 APL_FORM_CA_1098 B-369 APL_FORM_CA_1099 B-370 APL_FORM_CA_1100 B-371 APL_FORM_CA_1101 B-372 APL_FORM_CA_1102 B-373 APL_FORM_CA_1103 B-374 APL_FORM_CA_1104	MR. VIJAY JINDAL & MRS. REKHA JINDAL - CA CLAIMED CODES OF 59 PLOTS - GOLF LINKS -2, SEC 116, MOHALI. Plot no CA CLAIMED CODE B-365 APL_FORM_CA_1055 B-366 APL_FORM_CA_1056 B-367 APL_FORM_CA_1097 B-368 APL_FORM_CA_1098 B-369 APL_FORM_CA_1099 B-370 APL_FORM_CA_1100 B-371 APL_FORM_CA_1101 B-372 APL_FORM_CA_1102 B-373 APL_FORM_CA_1103 B-374 APL_FORM_CA_1104	MR. VIJAY JINDAL & MRS. REKHA JINDAL - CA CLAIMED CODES OF 59 PLOTS - GOLF LINKS -2, SEC 116, MOHALI. Plot no CA CLAIMED CODE B-365 APL_FORM_CA_1055 B-366 APL_FORM_CA_1056 B-367 APL_FORM_CA_1097 B-368 APL_FORM_CA_1098 B-369 APL_FORM_CA_1099 B-370 APL_FORM_CA_1100 B-371 APL_FORM_CA_1101 B-372 APL_FORM_CA_1102 B-373 APL_FORM_CA_1103 B-374 APL_FORM_CA_1104 B-375 APL_FORM_CA_1105 B-378 APL_FORM_CA_1107 B-379 APL_FORM_CA_1109 B-380 APL_FORM_CA_1111 B-381 APL_FORM_CA_1112 B-382 APL_FORM_CA_1114 B-383 APL_FORM_CA_1116 B-384 APL_FORM_CA_1117 B-385 APL_FORM_CA_1119 B-386 APL_FORM_CA_1120 B-387 APL_FORM_CA_1121	Mohali	15-05-2025 11:31 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6017	APL_FORM_CA_7402		237704	3002-D-P02-B/GF/02	Ramesh chandra Tripathi	Lucknow	15-05-2025 10:36 PM	15,94,825.63	15,94,825.63	Home Buyer/ Allottee	-	No	0.007%	-		-	-	-	Claim verified as per the books of account of CO made available to the resolution professional.
6018	APL_FORM_CA_7480		141888	0162-B-0410	VIJAY JINDAL AND RIDIHA JINDAL	MOHALI	15-05-2025 09:49 PM	49,79,231.55	7,83,804.66	Home Buyer/ Allottee	-	No	0.004%	-		-	-	41,95,426.89	Duplicate Claim - Latest claim has been verified.
6019	APL_FORM_CA_7473	Claim pertaining to other entity	Claim pertaining to other entity		Mr. V. N. Narayanan and Mrs. T.R. Bindu	Bulandshahar	15-05-2025 09:17 PM	38,12,633.20	-	Home Buyer/ Allottee	-	No	0.000%	-		-	38,12,633.30	-	Claim Pertaining to Other Entity
6020	APL_FORM_CA_7479		148270	3503-D-K/02/0154	Dr. Kirti Bhatia & Dr. Sanjiv Bhatia	Lucknow	15-05-2025 09:14 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6021	APL_FORM_CA_7476		112617	3002-P02-F/30/01	Surendra Yadav	Lucknow	15-05-2025 09:07 PM	16,98,284.37	11,11,407.15	Home Buyer/ Allottee	-	No	0.005%	-		-	-	5,86,877.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6022	APL_FORM_CA_7477		213318	1804-P-02/224	VIKAS SINGH	LUCKNOW	15-05-2025 08:56 PM	32,49,681.09	12,62,946.00	Home Buyer/ Allottee	-	No	0.006%	-		-	-	19,86,735.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6023	APL_FORM_CA_7002		134390	1808-D-03/03206	Rahul Sharma	Lucknow	15-05-2025 08:08 PM	61,05,104.11	49,82,638.00	Home Buyer/ Allottee	-	No	0.023%	-		-	-	11,22,466.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6024	APL_FORM_CA_7421		130899	1803-O-04/0093	VIMAL RAHEJA & PUNAM RAHEJA	LUCKNOW	15-05-2025 07:40 PM	37,16,392.10	37,16,392.10	Home Buyer/ Allottee	-	No	0.017%	-		-	-	-	Claim verified as per the books of account of CO made available to the resolution professional.
6025	APL_FORM_CA_7469		165806	3018-FF-0001	Monika Agrawal	Lucknow	15-05-2025 07:22 PM	17,51,730.10	15,18,852.12	Home Buyer/ Allottee	-	Yes	0.000%	-		-	-	2,32,877.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6026	APL_FORM_CA_7467		40159	0501-0-A/4/0196	Pratibha Dwivedi (0501-0-A/4/0196) - Revised Claim	Lucknow	15-05-2025 07:09 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6027	APL_FORM_CA_7463		133680	3021-AG-29	SRISHTI SETH	LUCKNOW	15-05-2025 06:31 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6028	APL_FORM_CA_7408		246579	0103-D-251003	SUMAN LATA	sonepat	15-05-2025 06:21 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6029	APL_FORM_CA_7457		133456	1054-D-B/25.APT-02	SHREE SHRADDHA COLONISERS PRIVATE LIMITED	LUCKNOW	15-05-2025 06:20 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6030	APL_FORM_CA_7459				SRISHTI SETH	AGRA	15-05-2025 06:07 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6031	APL_FORM_CA_7460	Claim pertaining to other entity	Claim pertaining to other entity		SRISHTI SETH	GREATER NOIDA GAUTAM BUDH NAGAR	15-05-2025 05:56 PM	-	-	Home Buyer/ Allottee	-	No	0.000%	-		-	-	-	Claim Pertaining to Other Entity
6032	APL_FORM_CA_7458		129765	1804-P-02/147	REETA KUMARI	LUCKNOW	15-05-2025 05:50 PM	37,98,307.46	37,98,307.46	Home Buyer/ Allottee	-	No	0.017%	-		-	-	-	Claim verified as per the books of account of CO made available to the resolution professional.
6033	APL_FORM_CA_7454		103877	0059-0-055A	Harinder Gill Gurdev Singh Gill	Chandigarh	15-05-2025 05:16 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6034	APL_FORM_CA_7455		119484	3802-N-03/0220	Ashish Gupta Anand Kumar Gupta	lucknow	15-05-2025 05:14 PM	7,87,815.40	7,87,815.40	Home Buyer/ Allottee	-	No	0.004%	-		-	-	-	Claim verified as per the books of account of CO made available to the resolution professional.
6035	APL_FORM_CA_7456		141449	1807-D-P/03/0070	ASHOK KUMAR	LUCKNOW	15-05-2025 05:12 PM	29,99,358.85	12,33,407.00	Home Buyer/ Allottee	-	No	0.006%	-		-	-	17,65,951.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6036	APL_FORM_CA_7449	194CD003		0103-D-250504	Chander Kanta	Sonipat	15-05-2025 05:02 PM	65,26,768.75	36,12,341.00	Home Buyer/ Allottee	-	No	0.017%	-		-	-	29,14,427.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6037	APL_FORM_CA_7386		169014	3644-D-K2/M2/0511	TASHLEEN KAUR	LUCKNOW	15-05-2025 04:57 PM	4,59,133.47	4,59,133.47	Home Buyer/ Allottee	-	No	0.002%	-		-	-	-	Claim verified as per the books of account of CO made available to the resolution professional.
6038	APL_FORM_CA_7452		146328	1807-D-P/03/0078	ASHA DEVI	LUCKNOW	15-05-2025 04:52 PM	36,53,454.21	33,02,169.00	Home Buyer/ Allottee	-	No	0.015%	-		-	-	3,51,285.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6039	APL_FORM_CA_7441		168026	3642-D-K7/46/0404	RAVI SINGH	LUCKNOW	15-05-2025 04:51 PM	4,50,431.31	4,50,431.31	Home Buyer/ Allottee	-	No	0.002%	-		-	-	-	Claim verified as per the books of account of CO made available to the resolution professional.
6040	APL_FORM_CA_7450		104767	0066-0-504DA	Harinder Gill Gurdev Singh Gill	Chandigarh	15-05-2025 04:49 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6041	APL_FORM_CA_7445		236502	3802-O-04/0107	PREM LATA SULTANIA	LUCKNOW	15-05-2025 04:26 PM	22,68,532.96	22,08,958.00	Home Buyer/ Allottee	-	No	0.010%	-		-	-	39,574.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6042	APL_FORM_CA_7447		154135	1804-P-03/0150	ASHOK KUMAR	LUCKNOW	15-05-2025 04:25 PM	29,17,670.53	21,40,511.00	Home Buyer/ Allottee	-	No	0.010%	-		-	-	7,77,159.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6043	APL_FORM_CA_7442		166186	1804-P-04/0003	ASHA DEVI	LUCKNOW	15-05-2025 03:56 PM	25,20,840.22	7,84,337.00	Home Buyer/ Allottee	-	No	0.004%	-		-	-	17,36,503.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6044	APL_FORM_CA_7440		145439	3018-FF-0011	SHOBHA RANI SONKAR	Lucknow	15-05-2025 03:33 PM	63,82,550.88	46,75,965.82	Home Buyer/ Allottee	-	No	0.021%	-		-	-	17,06,585.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6045	APL_FORM_CA_7439		188574	0057-0-1429	Harinder Gill	Chandigarh	15-05-2025 03:23 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6046	APL_FORM_CA_7438		0	Insufficient Details/ Incorrect Details	INDRA JEET SINGH	LUCKNOW	15-05-2025 03:15 PM	44,03,312.75	19,82,087.75	Home Buyer/ Allottee	-	No	0.009%	-		-	-	24,21,225.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6047	APL_FORM_CA_7437		137775	1805-Q-02/0308	Vimal Kishore Sharma	Lucknow	15-05-2025 03:03 PM	35,14,816.35	9,89,198.55	Home Buyer/ Allottee	-	No	0.005%	-		-	-	25,25,617.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6048	APL_FORM_CA_7436		72639	0085-0-358	Gurdev Singh Gill Harinder Gill	Chandigarh	15-05-2025 02:54 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6049	APL_FORM_CA_7426		292245	3803-O-038/0209	Prashant Kumar	Lucknow	15-05-2025 02:34 PM	1,12,67,763.14	32,74,998.00	Home Buyer/ Allottee	-	No	0.015%	-		-	-	79,92,765.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6050	APL_FORM_CA_7433				Renu Khanna	Agra	15-05-2025 02:29 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6051	APL_FORM_CA_7425		94417	0501-0-G/7/0069	Rama Shankar Pandey	Lucknow	15-05-2025 02:25 PM	17,34,895.02	17,34,895.02	Home Buyer/ Allottee	-	No	0.008%	-		-	-	-	Claim verified as per the books of account of CO made available to the resolution professional.
6052	APL_FORM_CA_7431		0	0502-0-G/7/0078-Booked in the name of Veena Gupta CC-64613	SATYENDRA KUMAR SINGH	LUCKNOW	15-05-2025 02:25 PM	14,92,881.05	11,19,323.05	Home Buyer/ Allottee	-	No	0.005%	-		-	-	3,73,558.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6053	APL_FORM_CA_7423				Mrs Sadhvi Khanna	Agra	15-05-2025 02:05 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6054	APL_FORM_CA_7420		207157	0162-A-001C	Harinder Gill Terveen Gill	Chandigarh	15-05-2025 01:57 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6055	APL_FORM_CA_7416	Claim pertaining to other entity	Claim pertaining to other entity		Ramakumar P V	Adjoining Greater Noida (U.P)	15-05-2025 01:43 PM	26,38,543.02	-	Home Buyer/ Allottee	-	Yes	0.000%	-		-	26,38,543.02	-	Claim Pertaining to Other Entity
6056	APL_FORM_CA_7415		107545	0059-0-056A	Terveen Gill	Chandigarh	15-05-2025 01:36 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6057	APL_FORM_CA_7218				Satya Prakash and Neelam	Agra	15-05-2025 01:19 PM	17,08,227.06	-	Home Buyer/ Allottee	-	No	0.000%	-		-	-	17,08,227.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6058	APL_FORM_CA_7412		104765	0066-0-504IA	Terveen Gill	Chandigarh	15-05-2025 01:14 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6059	APL_FORM_CA_7411				Kedar Nath Gupta and Kavita Gupta	Gurgaon	15-05-2025 12:56 PM	1,16,54,301.37	-	Home Buyer/ Allottee	-	No	0.000%	-		-	-	1,16,54,301.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6060	APL_FORM_CA_7406		63618	0066-0-502IA	Terveen Gill Sanya Gill Namrita Gill	Chandigarh	15-05-2025 12:22 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6061	APL_FORM_CA_7378		40159	0501-0-A/4/0196	Pratibha Dwivedi - 0501-0-A/4/0196 (40159)	Lucknow	15-05-2025 12:04 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-		-	-	-	Duplicate Claim - Latest claim has been verified
6062	APL_FORM_CA_7384		119902	3018-UG-0070	RAM SAGAR PANDEY	Lucknow	14-05-2025 09:02 PM	5,12,017.15	5,12,017.15	Home Buyer/ Allottee	-	Yes	0.000%	-		-	-	-	Claim verified as per the books of account of CO made available to the resolution professional.

6063	AFIL_FORM_CA_7381			Bahadur Singh and Shilpi Singh	Agra	14-05-2025 08:21 PM	40,77,372.09		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	40,77,372.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6064	AFIL_FORM_CA_7382	123718	1805-Q-02/0288	NUPUR SINHA AND MURLI MANOHAR SINHA	PRAYAGRAJ	14-05-2025 07:54 PM	49,91,081.16	34,44,606.09	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	15,46,475.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6065	AFIL_FORM_CA_7379	142527	0103-D-301103	ANOOP PURI	SONEPAT	14-05-2025 07:52 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6066	AFIL_FORM_CA_7380	136754	0502-D-E/1/0002-Cancelled	Anugrah Narayan Singh	Lucknow	14-05-2025 07:07 PM	43,39,635.88	43,16,818.20	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	22,817.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6067	AFIL_FORM_CA_7376	Unit exist in some others name	Unit exist in some others name	KAMAKSHI SHUKLA	LUCKNOW	14-05-2025 06:01 PM	16,99,402.04	15,85,787.78	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	1,13,614.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6068	AFIL_FORM_CA_7370			GOVIND PRASAD DIXIT	AGRA	14-05-2025 05:33 PM	8,20,321.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,20,321.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6069	AFIL_FORM_CA_7369			KALPANA DIXIT	AGRA	14-05-2025 04:38 PM	3,97,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	3,97,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6070	AFIL_FORM_CA_7367	292023	3525-D-1/02/0010/FF	RANJANA PANDEY	LUCKNOW	14-05-2025 04:19 PM	14,09,120.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,09,120.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6071	AFIL_FORM_CA_7366	283489	3502-D-I/06/0130-Cancelled	TATHAGTU INDRABUILD PRIVATE LIMITED	LUCKNOW	14-05-2025 03:56 PM	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6072	AFIL_FORM_CA_7361	182340	3803-O-03B/0032	Anand Kedia	Lucknow	14-05-2025 03:09 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6073	AFIL_FORM_CA_7360	294082	3021-FF-02	RAKESH KUMAR SINGH	LUCKNOW	14-05-2025 03:04 PM	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6074	AFIL_FORM_CA_7359	125799	3021-AG-79	SWATI SINGH	LUCKNOW	14-05-2025 02:28 PM	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6075	AFIL_FORM_CA_7354	126262	3804-P-02/226	AVANISH KUMAR UPADHYAY	LUCKNOW	14-05-2025 01:46 PM	45,42,478.16	30,79,072.71	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	14,63,405.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6076	AFIL_FORM_CA_7352	206929	0501-D-G/1/0102	M.S. ASSOCIATES	Lucknow	14-05-2025 01:31 PM	4,64,892.05	2,25,580.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	2,39,312.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6077	AFIL_FORM_CA_7349	148816	3803-O-03B/0036	Manoj Kumar Srivastava	Lucknow	14-05-2025 01:05 PM	10,76,122.34	2,56,091.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	8,20,031.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6078	AFIL_FORM_CA_7343	174034	0114-E-06704	Mr. ASHOK KUMAR JAIN & LT. SMT. ANITA JAIN	SONIPAT	14-05-2025 12:41 PM	50,39,768.12	46,46,112.68	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	3,93,655.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6079	AFIL_FORM_CA_7341	163396	3644-D-K2/A2/GF05	JATIN SONKER	LUCKNOW	14-05-2025 10:31 AM	5,98,024.93	3,89,184.93	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,08,840.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6080	AFIL_FORM_CA_7340	97618	0088-D-108/27-GF	Sushil Kumar	Mohali	14-05-2025 12:07 AM	63,20,150.95	58,54,829.95	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	4,65,721.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6081	AFIL_FORM_CA_7338	Unit exist in some others name	Unit exist in some others name	Abhideep Kar	Lucknow	13-05-2025 10:03 PM	9,25,159.94	9,01,260.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	23,899.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6082	AFIL_FORM_CA_7337	104015	3002-P02-B/02/05	RAJ KUMAR PANDEY and SMITA PANDEY	lucknow	13-05-2025 09:48 PM	13,01,340.05	11,03,054.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	1,98,286.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6083	AFIL_FORM_CA_7335	141983	3571-OLY-M/62-0706	VINEET MAKWELL DAVID	LUCKNOW	13-05-2025 09:17 PM	65,86,099.09	54,81,946.00	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	11,04,153.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6084	AFIL_FORM_CA_7334			JYOTI MISHRA	AGRA	13-05-2025 08:57 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6085	AFIL_FORM_CA_7330	258599	3802-N-03/0150	Jeetesh Srivastava	Lucknow	13-05-2025 08:43 PM	26,21,974.90	26,21,974.90	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6086	AFIL_FORM_CA_7333			SATYANARAYAN MOURYA	AGRA	13-05-2025 08:42 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6087	AFIL_FORM_CA_7331			SNDH LATA SINGH	AGRA	13-05-2025 08:25 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6088	AFIL_FORM_CA_7329			KRISHAN KUMAR	SONIPAT	13-05-2025 08:22 PM	2,77,641.78		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,77,641.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6089	AFIL_FORM_CA_7328			MUKESH AGARWAL	AGRA	13-05-2025 08:05 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6090	AFIL_FORM_CA_7327			VIDHI MISHRA	AGRA	13-05-2025 07:49 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6091	AFIL_FORM_CA_7325			MANISHA GOYAL	AGRA	13-05-2025 07:31 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6092	AFIL_FORM_CA_7324			RAVI ARORA	AGRA	13-05-2025 07:13 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6093	AFIL_FORM_CA_7320	170123	3644-D-K2/44/0705	CHUN CHUN YADAV	LUCKNOW	13-05-2025 07:11 PM	4,23,669.86	4,23,669.86	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6094	AFIL_FORM_CA_7321			RAVI ARORA	AGRA	13-05-2025 07:02 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6095	AFIL_FORM_CA_7299	293138	3641-D-66/A4/0410	ATEEQ AHMAD	lucknow	13-05-2025 06:54 PM	4,89,761.56	4,72,964.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	16,797.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6096	AFIL_FORM_CA_7318	286128	0209-D-H02SS	RAVI ARORA	AGRA	13-05-2025 06:52 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6097	AFIL_FORM_CA_7317	162411	3021-AG-09	SHRI BALAJI JAN KALYAN SAMATI	LUCKNOW	13-05-2025 06:41 PM	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6098	AFIL_FORM_CA_7314	240798	0209-D-H0196	AMAR NATH DIXIT	AGRA	13-05-2025 06:41 PM	7,87,368.00	1,33,900.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	6,53,468.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6099	AFIL_FORM_CA_7315			SHOBHA FAUZDAR	AGRA	13-05-2025 06:34 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6100	AFIL_FORM_CA_7312	292535	3021-AG-04	ABID HUSSAIN SIDDIQUI AND SALMA SIDDIQUI	LUCKNOW	13-05-2025 06:07 PM	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6101	AFIL_FORM_CA_7311			KALAPANA DIXIT	AGRA	13-05-2025 06:04 PM	8,30,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,30,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6102	AFIL_FORM_CA_7307			KALPANA DIXIT	AGRA	13-05-2025 05:47 PM	6,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	6,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6103	AFIL_FORM_CA_7301	Claim pertaining to other entity	Claim pertaining to other entity	Yusuf Ismal	Greater Noida	13-05-2025 04:38 PM	55,36,622.07		Home Buyer/ Allottee	-	No	0.000%	-	-	55,36,622.07	-	-	Claim Pertaining to Other Entity
6104	AFIL_FORM_CA_195		287591 3631-SME-I/A1-0402	ABHISHEK SAXENA	LUCKNOW	13-05-2025 02:55 PM	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6105	AFIL_FORM_CA_7292	112326	3002-P02-G/03/03	SYED MOHAMMAD SALMAN AGHBAF	LUCKNOW	13-05-2025 01:54 PM	13,26,084.16	12,82,143.42	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	43,940.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6106	AFIL_FORM_CA_7291	254840	3021-GF-78	RATAN KISHOR GUPTA	LUCKNOW	13-05-2025 01:47 PM	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6107	AFIL_FORM_CA_7287	98879	3003-D-C4/02/01	ALEEM AHMAD	LUCKNOW	13-05-2025 01:16 PM	3,95,323.50	85,955.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	3,09,368.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6108	AFIL_FORM_CA_7280	0	Insufficient Details/ Incorrect Details	SAVITRI DEVI	Lucknow	13-05-2025 12:32 PM	8,22,087.44	4,40,717.44	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	3,81,370.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6109	AFIL_FORM_CA_7275	150470	3571-OLY-M/61-1105	RUKMANI DEVI	lucknow	13-05-2025 10:34 AM	46,04,580.41	32,28,036.60	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	13,76,543.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6110	AFIL_FORM_CA_7272	146698	0209-D-B0081	Mohan	Agra	13-05-2025 09:57 AM	29,70,187.08	2,17,737.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	27,52,450.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6111	AFIL_FORM_CA_7271	146975	0102-21-0504	TARUN LALIT	sonipat	13-05-2025 07:46 AM	28,08,171.47	28,08,171.47	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6112	AFIL_FORM_CA_6915	215342	0102-27-1002	Pranav Jeswani	Sonipat	13-05-2025 02:32 AM	1,07,93,859.53	18,39,658.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	89,54,201.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6113	AFIL_FORM_CA_7269	121478 (Old Customer code-144209)	3802-N-02/0129 (Old unit No. 3802-N-01/0045)	Ranjana Wadhwa	Lucknow	05-12-2025 23:40	19,27,443.82	19,27,443.82	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6114	AFIL_FORM_CA_7267	Claim pertaining to other entity	Claim pertaining to other entity	Poonam Srivastava	Gautam Buddha Nagar	05-12-2025 22:56	47,82,862.06		Home Buyer/ Allottee	-	No	0.000%	-	-	47,82,862.06	-	-	Claim Pertaining to Other Entity
6115	AFIL_FORM_CA_7266	268583	3802-N-01/0080	SANGEETA MAURYA	LUCKNOW	05-12-2025 22:45	29,68,677.29	20,25,519.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	9,43,158.29	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6116	AFIL_FORM_CA_5928	134987	3803-O-02/0038	RAJESH PATI TRIPATHI	LUCKNOW	05-12-2025 21:51	29,34,374.37	28,65,838.10	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	68,536.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

6117	ARL_FORM_CA_7253			Shivam Yadav	Agra	05-12-2025 20:16	77,59,519.80		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	77,59,519.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6118	ARL_FORM_CA_7255			Wg. Cdr. Vinod Kumar Rastogi	GURUGRAM	05-12-2025 19:27	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6119	ARL_FORM_CA_7257	109756	3504-0-L/04/0120	PARUL AGARWAL AND NEETA AGARWAL	LUCKNOW	05-12-2025 19:20	14,28,806.30	8,71,804.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	5,57,002.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6120	ARL_FORM_CA_7239	118053	3806-0-N/01/0103	Mrs. Kamlesh Niranjan	Lucknow	05-12-2025 19:16	30,51,330.73	22,08,967.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	8,42,363.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6121	ARL_FORM_CA_7256	203390	3641-0-66/A12/0801	REKHA SHARMA	LUCKNOW	05-12-2025 19:14	18,13,262.30		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	18,13,262.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6122	ARL_FORM_CA_7249	109752	3503-0-K/02/0104	PARUL AGARWAL AND NEETA AGARWAL	Lucknow	05-12-2025 18:49	21,34,581.59	5,50,989.75	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	15,83,591.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6123	ARL_FORM_CA_7254	212439	3641-0-66/B1/0116	MEHANDI HASAN	LUCKNOW	05-12-2025 18:45	2,07,931.51	1,95,528.08	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	12,403.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6124	ARL_FORM_CA_7251	144040	3021-UG-16	KANAILATA RAI	LUCKNOW	05-12-2025 18:43	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6125	ARL_FORM_CA_7246	118891	3018-AG-0083	LALITA RANI	LUCKNOW	05-12-2025 18:15	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6126	ARL_FORM_CA_7245	291087	3502-0-J/02/0184	TULIKA MAURYA	Lucknow	05-12-2025 18:14	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6127	ARL_FORM_CA_7240	210352	3805-Q-02/0077	Ved Prakash	Lucknow	05-12-2025 17:45	31,30,594.56	21,46,081.04	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	9,84,513.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6128	ARL_FORM_CA_7236	168301	0553-0-C1/BHQ/0305	SUNITA KRISHNANI	LUCKNOW	05-12-2025 17:22	2,15,000.00	2,15,000.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6129	ARL_FORM_CA_7231	168207	3641-0-66/A19/0409	RICHA KRISHNANI	LUCKNOW	05-12-2025 16:17	2,15,000.00	2,15,000.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6130	ARL_FORM_CA_7230	291485	3505-0-J/01/EA17	MRS. ANITA MAURYA	LUCKNOW	05-12-2025 16:12	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6131	ARL_FORM_CA_7216	54041	0209-0-E0051	Parmod Kumar Sharma and Bhimsingh	Agra	05-12-2025 15:32	19,29,286.76	9,74,704.49	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	9,54,582.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6132	ARL_FORM_CA_7227			Naveen Sharma	SONEPAT	05-12-2025 15:26	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6133	ARL_FORM_CA_7228	291454	0570-0-H/28/0114	Anita Singh	Lucknow	05-12-2025 15:24	28,29,268.22	26,59,834.25	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	1,69,433.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6134	ARL_FORM_CA_7221	183354	3002-P/O-C/05/06-Cancelled	PRITI MAINI	Lucknow	05-12-2025 15:19	10,18,328.53	9,89,478.10	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	28,850.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6135	ARL_FORM_CA_7224	112521	4004-T-03/0282	Madhuri	Lucknow	05-12-2025 15:18	21,98,383.56	21,98,383.56	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6136	ARL_FORM_CA_7225	98335	3002-0-F/05/01	SUDESH KUMAR SHARMA	LUCKNOW	05-12-2025 15:15	21,76,279.91	21,76,279.91	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6137	ARL_FORM_CA_7192	103503	3804-P-04/0082	ABHA BALA SINGH	LUCKNOW	05-12-2025 15:10	39,49,248.33	38,49,248.33	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6138	ARL_FORM_CA_7222	215187	0502-0-G/7/0086	Jyoti Pandey	Lucknow	05-12-2025 15:05	5,89,288.90	5,89,288.90	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6139	ARL_FORM_CA_7220	114619	4004-T-01/0075	KALPANA SHAHI	LUCKNOW	05-12-2025 15:03	39,69,549.65	38,69,549.65	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6140	ARL_FORM_CA_6999	184724	3807-0-N/03/0235	Sheela Singh	Lucknow	05-12-2025 15:02	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6141	ARL_FORM_CA_7217	102096	3002-0-H/09/02	Sandeep Ranjan	Lucknow	05-12-2025 14:11	15,52,651.29	7,52,785.15	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	7,99,866.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6142	ARL_FORM_CA_7213	126934	3805-Q-02/0369	Virendra Prasad Maurya	Lucknow	05-12-2025 14:06	33,48,631.92	28,46,340.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	5,02,091.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6143	ARL_FORM_CA_7208	285392	0569-0-0099	RAJESH KUMAR MAURYA	Lucknow	05-12-2025 13:55	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6144	ARL_FORM_CA_7211	171906	3644-0-K2/A8/1112	Ranjana Arora	Lucknow	05-12-2025 13:42	5,43,073.60	5,09,009.91	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	34,063.69	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6145	ARL_FORM_CA_7205	143267	0102-20-0802	MR. KARUNESH BHALLA MRS. JYOTI BHALLA (CUSTOMER NO. 143267)	SONIPAT, HARYANA	05-12-2025 13:06	24,81,399.81	24,81,399.81	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6146	ARL_FORM_CA_7201	229847	3641-0-66/A3/0210	AJEET VERMA	LUCKNOW	05-12-2025 13:04	5,47,866.30	3,99,162.70	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,48,703.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6147	ARL_FORM_CA_7199	133036	0102-15-0704	Mr. Amit Kumar Mrs. Tina Kumar	Sonipat	05-12-2025 12:57	44,58,409.11	44,58,409.11	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6148	ARL_FORM_CA_7195	135029	0102-16-0201	Jyoti Bhola	Delhi	05-12-2025 12:32	42,17,575.81	42,17,575.81	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6149	ARL_FORM_CA_7198	56621	0209-0-H0198	Saman Raza W/o Salman Jalil	Agra	05-12-2025 12:26	18,46,452.93	17,18,887.93	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	1,27,565.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6150	ARL_FORM_CA_7068	115035	0037-B-1119	AJAY KUMAR CHAURASIA ,DINESH CHAND , HARISH CHANDRA , BITU	YAMAUNA NAGAR	05-12-2025 10:26	36,99,011.62	36,99,011.62	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6151	ARL_FORM_CA_7174	293351	3641-0-66/A20/0311-Cancelled	Sagar Kishan	Lucknow	05-12-2025 10:24	63,200.00	63,200.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6152	ARL_FORM_CA_7189	136501	3803-O-04/0140	Utkarsh Srivastava	Lucknow, UP	05-11-2025 21:48	12,20,107.10	3,20,408.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	8,99,699.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6153	ARL_FORM_CA_7161	Claim pertaining to other entity	Claim pertaining to other entity	VINOD SHANKER SHRINGI, GURJOT SINGH, SAVINDER SINGH SARNA	GURUGRAM	05-11-2025 21:47	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
6154	ARL_FORM_CA_7156	Claim pertaining to other entity	Claim pertaining to other entity	VINOD SHANKER SHRINGI, GURJOT SINGH, DEVEN TYAGI, SAVINDER SINGH SARNA	GURGRAM	05-11-2025 21:45	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
6155	ARL_FORM_CA_7158	Claim pertaining to other entity	Claim pertaining to other entity	GURJOT SINGH, VINOD SHANKER SHRINGI	GURUGRAM	05-11-2025 21:43	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
6156	ARL_FORM_CA_7152	Claim pertaining to other entity	Claim pertaining to other entity	GURJOT SINGH & VINOD SHANKER SHRINGI	GURUGRAM	05-11-2025 21:40	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
6157	ARL_FORM_CA_7186	52648, 110141	0209-0-R0030	SUMAN BOBAL	AGRA	05-11-2025 21:11	61,16,298.71	22,56,676.00	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	38,59,622.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6158	ARL_FORM_CA_7183	267111, 267112, 267113	3803-O-03/0079, 3803-O-01/0080, 3803-O-01/0081	Raval Rastogi and Dhruti Jitendra Shukla	Lucknow	05-11-2025 20:53	46,01,886.19	26,15,276.19	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	19,86,610.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6159	ARL_FORM_CA_7179			VINOD SHANKER SHRINGI & SAVINDER SINGH SARNA	Gurugram	05-11-2025 20:17	2.13		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6160	ARL_FORM_CA_7175			Vinod Shanker Shringi & Savinder Singh Sarna	Gurugram	05-11-2025 19:44	1,06,49,315.07		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,06,49,315.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6161	ARL_FORM_CA_5805	0	Duplicate Claim- Other claim number- APIL_FORM_CA_7183	Raval Rastogi and Dhruti Jitendra Shukla	Lucknow	05-11-2025 19:33	46,01,886.19	26,15,276.19	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	19,86,610.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6162	ARL_FORM_CA_7028	61359	0209-0-E0083	JITENDRA KUMAR GUPTA & BARKHA GUPTA	AGRA	05-11-2025 18:43	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6163	ARL_FORM_CA_7173	0	Insufficient Details/ Incorrect Details	VISHNU PRAKASH SRIVASTAVA	LUCKNOW	05-11-2025 18:40	26,49,647.24	15,01,477.24	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	11,48,170.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6164	ARL_FORM_CA_6942	122848	3502-0-J/08/0311	Anukriti Shukla	LUCKNOW	05-11-2025 17:57	5,84,320.00	5,81,207.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	3,113.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6165	ARL_FORM_CA_7170	134997	0209-0-K0024	AJAY KUMAR GUPTA	AGRA	05-11-2025 17:00	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6166	ARL_FORM_CA_7166	297399	3014-0-J/12/01	ANKIT KUMAR KILLA	LUCKNOW	05-11-2025 16:43	87,92,630.14	2,94,466.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	84,88,164.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6167	ARL_FORM_CA_7169	291226	3504-0-L/01/0021	Mrs. RASHMI DHAON	Lucknow	05-11-2025 16:35	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6168	ARL_FORM_CA_7164	141622	0225-H-0140	Anil kumar singh	Agra	05-11-2025 15:33	26,40,603.65	20,36,057.58	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	6,04,546.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6169	ARL_FORM_CA_7163	0	3802-N-03/0002 is booked in the name of Mr. Rahul Shukla- CC-276080	RAHUL SHUKLA	LUCKNOW	05-11-2025 15:25	45,97,668.02	31,37,011.02	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	14,60,657.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6170	ARL_FORM_CA_7160	Unit exist in some others name	Unit exist in some others name	RAHUL SHUKLA	LUCKNOW	05-11-2025 14:44	50,95,451.64	34,72,733.64	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	16,21,718.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6171	ARL_FORM_CA_7159	136023	3631-SME-J/83-GF01	SURESH CHANDRA VERMA	LUCKNOW	05-11-2025 14:36	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6172	ARL_FORM_CA_7157	118895	3018-UG-0079	SURESH CHANDRA VERMA	LUCKNOW	05-11-2025 14:07	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6173	ARL_FORM_CA_7154			Devendra Mittal	Gurugram	05-11-2025 13:58	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6174	ARL_FORM_CA_7151	118894	3018-UG-0080	SAMATA VERMA	LUCKNOW	05-11-2025 13:40	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

6175	AFIL_FORM_CA_7149			Anil kumar singh	Agra	05-11-2025 13:24	16,96,835.95		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	16,96,835.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6176	AFIL_FORM_CA_7145	119582	1018-GF-0052	KRISHNA GOPAL SOMVANSHI	LUCKNOW	05-11-2025 11:24	31,21,685.65	13,92,739.09	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	17,28,946.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6177	AFIL_FORM_CA_7141	291361	3504-0-L/01/0039	Vinay Kumar Tiwari and Rekha Tiwari (In possession of Plot Unit No. 3504-0-L-01-0039, Sushant Golf City , Lucknow , requesting registration of same)	Lucknow	05-11-2025 01:32	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6178	AFIL_FORM_CA_7140	171657	3642-D-K7/All/0311	ANWAR AHMAD LARI	LUCKNOW	05-10-2025 23:27	4,71,335.54	4,71,335.54	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6179	AFIL_FORM_CA_7139	153683 (3 pending)	1805-Q-04/0080 (3 pending)	Chand Shekhar @ Chandra Shekhar Prasad	lucknow	05-10-2025 22:45	1,87,45,854.96	94,93,336.96	Home Buyer/ Allottee	-	No	0.044%	-	-	-	-	92,52,518.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6180	AFIL_FORM_CA_7136	212152	3641-0-66/835/0708	AKANKSHA SACHAN	LUCKNOW	05-10-2025 21:38	2,44,072.06	1,92,852.05	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	51,220.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6181	AFIL_FORM_CA_7137	165892	3641-0-66/All/0803	ATUL KUMAR SINGH	LUCKNOW	05-10-2025 21:21	3,92,847.42	3,92,847.42	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6182	AFIL_FORM_CA_7131	0	Not Booked- Consumer Court Case	AAQUIL SHARAF	Lucknow	05-10-2025 21:13	72,10,000.00	22,10,000.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	50,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6183	AFIL_FORM_CA_7128	162911	0536-0-85/GF/03	Mamta Kumari	Lucknow	05-10-2025 20:03	28,79,510.27	21,26,986.40	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	7,52,523.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6184	AFIL_FORM_CA_7063	127275, 210698	0102-27-0701	Suma Sonar	Sonipat	05-10-2025 19:37	53,09,545.86	53,09,545.86	Home Buyer/ Allottee	-	No	0.024%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6185	AFIL_FORM_CA_7120	125734, 125733, 197233	3802-N-03/0087, 3802-N-04(A)/0024, 3805-AL-AU/0018,	Leta Devi	Lucknow	05-10-2025 19:36	39,90,952.11	39,90,952.11	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6186	AFIL_FORM_CA_7126	Unit exist in some others name	Unit exist in some others name	DHARAM RAJ KUMAR	LUCKNOW	05-10-2025 19:12	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6187	AFIL_FORM_CA_7124	184719	3805-Q-2A/0093	KESHAV LAL HUF	LUCKNOW	05-10-2025 19:08	24,51,511.23	24,51,511.23	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6188	AFIL_FORM_CA_7123	285796	1803-O-04/0137	SOMYA ASHOK KUMAR	LUCKNOW	05-10-2025 18:50	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6189	AFIL_FORM_CA_7121	118087	3002-PO2-Q/01/04	SHAHARYAR HAIDER	LUCKNOW	05-10-2025 18:30	15,35,427.55	15,35,427.55	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6190	AFIL_FORM_CA_7119	Unit exist in some others name	Unit exist in some others name	ASHOK KUMAR	LUCKNOW	05-10-2025 18:18	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6191	AFIL_FORM_CA_7118	117157	3525-0-L/02/024L/GF	AGRAWAL INTRACON PRIVATE LIMITED THROUGH ITS Director/Signatory MR. RAMESH CHANDRA AGARWAL	Lucknow	05-10-2025 17:58	1,01,86,650.96	91,06,490.00	Home Buyer/ Allottee	-	No	0.042%	-	-	-	-	10,80,160.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6192	AFIL_FORM_CA_4700	0	Insufficient Details/ Incorrect Details	Pankaj Kumar and Mamta Kumari	Lucknow	05-10-2025 17:38	58,80,786.66	31,31,699.66	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	27,49,087.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6193	AFIL_FORM_CA_7113	168350	3641-0-66/A15/0507	PAWAN KUMAR SINGH	Lucknow	05-10-2025 17:21	8,75,389.31	7,05,502.34	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	1,69,886.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6194	AFIL_FORM_CA_7112	132927	3631-SME-I/82-1001	Lt. Col. Sarjeet Singh	Lucknow	05-10-2025 16:45	27,15,539.74	26,56,951.47	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	58,588.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6195	AFIL_FORM_CA_7110	66396	0501-0-G/7/0166	VIJAY PRAKASH SRIVASTAVA	Lucknow	05-10-2025 16:33	17,27,796.12	17,27,796.12	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6196	AFIL_FORM_CA_7105	171652	3641-0-66/A2/GF/06	Nadim Ali Lari	Lucknow	05-10-2025 14:43	3,75,986.71	3,75,986.71	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6197	AFIL_FORM_CA_7101			Nirmala Faujdar and Gyanesh Singh Faujdar	Agra	05-10-2025 14:16	12,66,924.83		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	12,66,924.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6198	AFIL_FORM_CA_7092	Unit exist in some others name	Unit exist in some others name	RBT REAL ESTATE PVT LTD	Lucknow	05-10-2025 13:44	35,18,508.72	23,46,528.72	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	11,71,980.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6199	AFIL_FORM_CA_7097	293210	3643-0-L2/B/GF/03	PRICE KUMAR	LUCKNOW	05-10-2025 13:23	2,45,023.80	1,78,433.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	66,590.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6200	AFIL_FORM_CA_7095	141707	0209-D-B0072	Ruchi Agarwal	Agra	05-10-2025 13:17	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6201	AFIL_FORM_CA_7084	163756	3641-0-66/B11/0608	MANSINGH YADAV	LUCKNOW	05-10-2025 12:19	1,70,675.00	1,70,675.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6202	AFIL_FORM_CA_7080	113567	3014-0-K/02/03	RAKESH SAMADHIYA, ALKA SAMADHIYA	LUCKNOW	05-10-2025 11:22	1,09,90,860.33	43,81,815.00	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	66,08,845.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6203	AFIL_FORM_CA_7077	267159	3802-N-05/0147	RINA CHAUHAN & AMIT KUMAR SINGH	LUCKNOW	05-10-2025 10:53	15,38,848.38	2,51,528.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	12,87,320.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6204	AFIL_FORM_CA_5068	126933	0102-37-0501	MRS SNEH MALHOTRA	SONEPAT	05-10-2025 10:21	64,87,542.27	64,87,541.27	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	1.00	Claim verified as per the books of account of CD made available to the resolution professional.
6205	AFIL_FORM_CA_6864	194A0054	0103-0-321002	ANIL GUPTA	SONIPAT	05-10-2025 08:45	64,09,610.73	10,36,875.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	53,72,735.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6206	AFIL_FORM_CA_7079	192065	3807-0-N/01/0129	RAMESH KUMAR PATEL	LUCKNOW	05-10-2025 08:27	50,92,591.89	29,29,614.17	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	21,62,977.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6207	AFIL_FORM_CA_7065	113564	3014-0-K/07/01	JAI PRAKASH PANDEY	LUCKNOW	05-09-2025 20:12	1,68,32,495.26	67,28,160.78	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	1,01,04,334.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6208	AFIL_FORM_CA_6187	68342, 106615	0209-0-H0121	Mona Chandra	AGRA	05-09-2025 18:47	52,17,224.69	33,46,871.82	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	18,70,352.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6209	AFIL_FORM_CA_7061	190976	3866-0-87/11/04	RAMAN SINGH PARMAR	LUCKNOW	05-09-2025 18:24	21,61,112.84	21,15,959.51	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	45,153.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6210	AFIL_FORM_CA_7059	148701	0037-A-0208	AMARDEEP KAUR W/O SH. BALVINDER PAL SINGH & MR. BALVINDER PAL SINGH S/O SH. RAGHBIR SINGH AHLUWALIA	Yamunanagar	05-09-2025 17:21	66,88,249.05	38,36,173.35	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	28,52,075.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6211	AFIL_FORM_CA_7055	Unit exist in some others name	Unit exist in some others name	RENU W/O DHANANJAY KUMAR	LUCKNOW	05-09-2025 16:59	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6212	AFIL_FORM_CA_7052	239172	1805-Q-03A/0006	Rajesh Jain	LUCKNOW	05-09-2025 16:48	38,98,032.96	32,49,664.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	6,48,368.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6213	AFIL_FORM_CA_7053	284150	3021-AG-80	BISHNU DEV PANDEY	LUCKNOW	05-09-2025 15:45	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6214	AFIL_FORM_CA_7051	189346	3802-N-05/0216	Raghwendra Tripathi	Lucknow	05-09-2025 15:14	40,77,895.66	29,62,944.00	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	11,14,951.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6215	AFIL_FORM_CA_7050	Unit exist in some others name	Unit exist in some others name	SUMAN MALL	LUCKNOW	05-09-2025 14:54	12,33,426.41	6,36,026.41	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	5,97,400.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6216	AFIL_FORM_CA_7049	127973	1805-Q-01/0025	SHOBHA SRIVASTAVA	Lucknow	05-09-2025 14:51	29,62,911.56	25,21,192.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	4,41,719.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6217	AFIL_FORM_CA_5921	98685	0114-D-G0601	1. Ved Parkash Sharma 2. Sanjeev Kapil	KUNDLI	05-09-2025 14:30	27,64,978.03	11,16,720.03	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	16,48,258.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6218	AFIL_FORM_CA_7000	152762 (One Unit Pending)	3614-K-F3/DLX/0404 (One Unit Pending)	Mr. Sanjeev Bajpai	LUCKNOW	05-09-2025 14:27	18,58,448.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	18,58,448.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6219	AFIL_FORM_CA_7047	Unit exist in some others name	Unit exist in some others name	Shalini Ventures Private Limited	lucknow	05-09-2025 14:14	39,41,440.75	9,75,168.75	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	29,65,872.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6220	AFIL_FORM_CA_7048	0	Insufficient Details/ Incorrect Details	Bandana Maurya	LUCKNOW	05-09-2025 14:07	35,28,247.41	15,60,442.41	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	19,67,805.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6221	AFIL_FORM_CA_6886	0	Insufficient Details/ Incorrect Details	Brigadier Sandeep Mohla and Niti Mohla	Meerut	05-09-2025 14:05	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6222	AFIL_FORM_CA_7043	Unit exist in some others name	Unit exist in some others name	SHIVANI JAISWAL	LUCKNOW	05-09-2025 13:26	26,76,855.84		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	26,76,855.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6223	AFIL_FORM_CA_7041	Unit exist in some others name	Unit exist in some others name	SHIVANI JAISWAL	LUCKNOW	05-09-2025 12:59	26,76,855.84		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	26,76,855.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6224	AFIL_FORM_CA_7029	111076	3002-PO2-F/02/04	VIVEK SHARMA	LUCKNOW	05-09-2025 00:20	14,59,837.33	14,59,837.33	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6225	AFIL_FORM_CA_6989			Sushma Khurana jointly with Naresh Kumar Khurana	Gurugram	05-08-2025 22:56	1,02,49,645.01		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,02,49,645.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6226	AFIL_FORM_CA_7017	147873	3018-UG-0038	SUSHEEL KUMAR	LUCKNOW	05-08-2025 18:34	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6227	AFIL_FORM_CA_7016	288478	3802-N-02/0186	Raj kumar Pandey	Lucknow	05-08-2025 18:25	23,63,591.66		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	23,43,591.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6228	AFIL_FORM_CA_7012	276680	3804-P-04/0165	Kunal Jain	LUCKNOW	05-08-2025 18:07	23,39,298.77	5,19,233.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	18,20,065.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

6229	AIRL_FORM_CA_7011			SHANTANU AND HARSHIKA SINGH	GURUGRAM	05-08-2025 18:06	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6230	AIRL_FORM_CA_7009		198302	1106-0-F2632	Mr. Pawan Bansal and Mrs Anjali Bansal	Panipat	05-08-2025 18:05	14,20,053.52	6,80,656.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	7,39,397.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6231	AIRL_FORM_CA_7008	701/A0003		C1164 FF	Ashish Agarwal and Shikha Agarwal	Gurugarm	05-08-2025 17:53	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6232	AIRL_FORM_CA_7006		275630	0501-0-F2/0066	Mr. BHARAT BHUSHAN YADAV	Lucknow	05-08-2025 17:41	18,53,254.01	12,90,540.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	5,62,714.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6233	AIRL_FORM_CA_7005		288888	1802-N-05/0016	Mrs. Mirbi Devi	Lucknow	05-08-2025 17:30	31,93,541.37	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	31,93,541.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6234	AIRL_FORM_CA_7004		288722	3502-0-J08/0250	MALTI SINGH	LUCKNOW	05-08-2025 17:24	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6235	AIRL_FORM_CA_6996		196643	3653-0-GF/0025	Mohd Nasir Ansari	lucknow	05-08-2025 17:11	22,26,697.69	22,26,697.69	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6236	AIRL_FORM_CA_6998				Mrs. Nayantara	SONIPAT	05-08-2025 16:46	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6237	AIRL_FORM_CA_6995		110939	3504-0-L/02/0015	Agarta Jain	LUCKNOW	05-08-2025 16:34	21,13,746.04	14,91,083.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	6,22,663.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6238	AIRL_FORM_CA_6994		286282	3502-0-J/01/0108	POOJA RAO	Lucknow	05-08-2025 16:34	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6239	AIRL_FORM_CA_6992		283787	0566-0-03ST	YASHASVI SHUKLA	LUCKNOW	05-08-2025 16:30	2,11,52,581.80	53,12,014.80	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	1,58,40,567.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6240	AIRL_FORM_CA_6993		171286	3642-0-K7/A4/0202	REETA SINGH	LUCKNOW	05-08-2025 16:29	10,07,827.15	5,01,188.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	5,06,639.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6241	AIRL_FORM_CA_6990	19650083		0203-0-080202	STRATEGIC OVERSEAS PRIVATE LIMITED	Sonepat	05-08-2025 16:13	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6242	AIRL_FORM_CA_6987		282372	1802-N-05/0069	Saroj Singh	Lucknow	05-08-2025 15:43	39,51,127.66	26,08,160.01	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	13,42,967.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6243	AIRL_FORM_CA_6983		125468	3021-UG-18	KAMLESH KUMAR SHUKLA	LUCKNOW	05-08-2025 14:43	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6244	AIRL_FORM_CA_6981		171729	3642-0-K7/A7/0711-Cancelled	OMPRAKASH GUPTA	LUCKNOW	05-08-2025 14:30	5,35,612.98	4,98,840.94	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	36,772.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6245	AIRL_FORM_CA_6979	Unit exist in some others name	Unit exist in some others name	R EH CE BE Enterprises Private Limited	Lucknow	05-08-2025 13:38	34,26,815.92	17,48,890.92	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	16,77,925.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6246	AIRL_FORM_CA_6978		296743	3644-0-K2/A3/0204	SUNIL KUMAR SHUKLA	LUCKNOW	05-08-2025 13:33	5,63,742.53	5,25,027.36	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	38,715.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6247	AIRL_FORM_CA_6970	Claim pertaining to other entity	Claim pertaining to other entity	VINOD SHANKER SHRINGI	Greater Noida	05-08-2025 13:10	29,84,065.70	-	Home Buyer/ Allottee	-	No	0.000%	-	-	29,84,065.70	-	-	Claim Pertaining to Other Entity
6248	AIRL_FORM_CA_6972	Claim pertaining to other entity	Claim pertaining to other entity	VINOD SHANKER SHRINGI	GREATER NOIDA	05-08-2025 13:05	24,68,877.87	-	Home Buyer/ Allottee	-	No	0.000%	-	-	24,68,877.87	-	-	Claim Pertaining to Other Entity
6249	AIRL_FORM_CA_6969	Claim pertaining to other entity	Claim pertaining to other entity	VINOD SHANKER SHRINGI	Greater Noida	05-08-2025 12:59	19,70,714.66	-	Home Buyer/ Allottee	-	No	0.000%	-	-	19,70,714.66	-	-	Claim Pertaining to Other Entity
6250	AIRL_FORM_CA_6975	Claim pertaining to other entity	Claim pertaining to other entity	VINOD SHANKER SHRINGI	GREATER NOIDA	05-08-2025 12:53	23,53,319.56	-	Home Buyer/ Allottee	-	No	0.000%	-	-	23,53,319.56	-	-	Claim Pertaining to Other Entity
6251	AIRL_FORM_CA_6964		293251	3643-0-L2/B6/0603	MEGHA MISHRA	LUCKNOW	05-08-2025 11:12	28,837.81	28,823.29	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6252	AIRL_FORM_CA_6963		293252	3641-0-K6/A18/0804	PRABHAT KUMAR MISHRA	LUCKNOW	05-08-2025 10:40	68,775.45	68,740.82	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	34.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6253	AIRL_FORM_CA_6961		262520	3571-OLY-M/B2-0502	Prateek Yadav	lucknow	05-08-2025 01:51	53,38,095.89	18,68,095.89	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	34,70,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6254	AIRL_FORM_CA_6953		127431	0037-A-0441	Rajesh Pandhi	Yamuna Nagar	05-07-2025 22:29	1,01,05,915.52	87,69,477.70	Home Buyer/ Allottee	-	No	0.040%	-	-	-	-	13,36,437.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6255	AIRL_FORM_CA_6956				Mohit Jain	Agra	05-07-2025 21:29	43,32,390.83	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	43,32,390.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6256	AIRL_FORM_CA_6954		168225	3021-GF-27	ARIFA NASREEN	LUCKNOW	05-07-2025 20:10	20,18,436.40	19,90,007.41	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	28,428.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6257	AIRL_FORM_CA_6952		152077	3021-GF-15	Mohd Tariq Siddiqui	LUCKNOW	05-07-2025 19:35	49,83,558.01	49,00,758.11	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	82,799.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6258	AIRL_FORM_CA_6950		146577	0222-X-0353	HARI RAJ SINGH	AGRA	05-07-2025 18:50	12,41,671.64	12,37,371.64	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	4,300.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6259	AIRL_FORM_CA_6946		103755	0502-0-E/2/0100	Madhukar Anand	Lucknow	05-07-2025 17:14	32,12,697.38	26,37,926.24	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	5,74,771.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6260	AIRL_FORM_CA_6945		297040	3504-0-L/01/0121	Dr Sunil Bisen	LUCKNOW	05-07-2025 17:06	44,21,659.59	29,77,732.17	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	14,43,927.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6261	AIRL_FORM_CA_6938		288355	3803-O-03B/0260A	SHASHI PRABHA	LUCKNOW	05-07-2025 16:30	6,44,444.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	6,44,444.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6262	AIRL_FORM_CA_6941	261323, 261224		3804-P-04/0108, 3804-P-04/0109	sanjay kumar yadav	lucknow	05-07-2025 15:53	41,23,734.83	36,58,006.00	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	4,65,728.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6263	AIRL_FORM_CA_7730		284008	0037-A-0213	KARAMVEER SINGH	Yamunanagar	05-07-2025 15:18	55,56,453.46	5,73,937.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	49,82,516.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6264	AIRL_FORM_CA_6935		146613	3002-0-H/01/03	bandana jha	lucknow	05-07-2025 15:07	13,34,609.42	11,36,334.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	1,98,275.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6265	AIRL_FORM_CA_6926		107722	0209-0-I/0161	Bhawna Johari and Livi Johari	Agra	05-07-2025 14:57	25,18,695.65	10,02,827.66	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	15,15,867.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6266	AIRL_FORM_CA_6907		150984	3805-Q-2A/0305	KESHAV LAL HUF	LUCKNOW	05-07-2025 13:16	30,88,793.97	30,88,793.97	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6267	AIRL_FORM_CA_6928		277585	3502-0-J08/0252	SAURABH PAL	LUCKNOW	05-07-2025 13:14	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6268	AIRL_FORM_CA_6924		141971	3571-OLY-M/B1-0404	Amit Kumar	LUCKNOW	05-07-2025 12:00	88,28,926.03	37,33,532.00	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	50,95,394.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6269	AIRL_FORM_CA_6921		119635	3018-GF-0090	ANAND KUMAR TIWARI	LUCKNOW	05-07-2025 11:49	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6270	AIRL_FORM_CA_6913		98323	0114-B-C0002	Jai Datt Vashishta	Sonipat	05-06-2025 21:59	75,70,439.67	52,85,605.00	Home Buyer/ Allottee	-	No	0.024%	-	-	-	-	22,84,834.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6271	AIRL_FORM_CA_6914		133243	3631-SME-J/82-GF04	Meena Singh	Lucknow	05-06-2025 21:51	54,97,116.68	38,22,119.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	16,74,997.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6272	AIRL_FORM_CA_6905		220890	0102-38-0003	Sonia Bhatia and Sangeeta Bhatia	Sonipat	05-06-2025 20:15	43,89,961.18	8,46,301.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	35,43,660.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6273	AIRL_FORM_CA_6904		191124	3803-O-02/0008	Karthikabai Faridi	Lucknow	05-06-2025 20:13	11,70,844.76	2,94,055.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	8,76,789.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6274	AIRL_FORM_CA_6882	103255, 105091		0502-0-E/2/0099	Anurag Sahai Bhatnagar & Priya Ranjana Bhatnagar	Lucknow	05-06-2025 20:04	24,55,995.24	22,92,077.07	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	1,63,918.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6275	AIRL_FORM_CA_6903		191125	3803-O-02/0009	Mohammed Asam Faridi	Lucknow	05-06-2025 19:50	14,35,472.09	5,79,113.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	8,56,359.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6276	AIRL_FORM_CA_6829		94473	3003-0-B6/GF/08	MAHESHWAR PRASAD GUPTA, ABHA GUPTA	LUCKNOW	05-06-2025 18:30	9,54,543.30	9,23,099.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	31,444.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6277	AIRL_FORM_CA_6895		288845	0102-19-1002	Vinod Kumar	Sonipat	05-06-2025 18:12	20,54,220.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	20,54,220.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6278	AIRL_FORM_CA_6888		97527	0517-D-05/01	RAJ SHREE SRIVASTAVA	LUCKNOW	05-06-2025 16:56	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6279	AIRL_FORM_CA_6887		168769	3642-0-K7/A10/0506	Manjesh Agnihotri	lucknow	05-06-2025 16:21	5,31,071.93	4,99,857.11	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	31,214.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6280	AIRL_FORM_CA_6885		106884	0209-0-I0050	Deep Mala	Agra	05-06-2025 16:08	19,70,923.04	31,084.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	19,39,839.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6281	AIRL_FORM_CA_6881		236469	3014-0-K/10/02	Pramod Kumar Singh and Suman Singh	lucknow	05-06-2025 15:44	92,93,566.68	87,91,922.00	Home Buyer/ Allottee	-	No	0.040%	-	-	-	-	5,01,644.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

6282	ARL_FORM_CA_6875		148721	3018-GF-0062	KIRTI MISHRA	LUCKNOW	05-06-2025 14:59	14,86,419.48	12,46,247.40	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	2,40,172.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6283	ARL_FORM_CA_6872				KALPANA DIXIT	AGRA	05-06-2025 14:44	10,35,883.00	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,35,883.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6284	ARL_FORM_CA_6868		186759	3866-D-B7/01/04	NITA PANDEY	LUCKNOW	05-06-2025 14:23	5,57,438.69	5,57,438.69	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6285	ARL_FORM_CA_6866		254178	3641-G-66/A17/0303-Cancelled	ARCHANA GUPTA	LUCKNOW	05-06-2025 13:00	4,45,700.55	4,45,700.55	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6286	ARL_FORM_CA_6837		163929	3644-D-K2/A3/0605	SATYAJEET SINGH	LUCKNOW	05-06-2025 12:11	2,55,947.00	2,55,947.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6287	ARL_FORM_CA_6858	1944A054		0103-D-221002	ANIL GUPTA	SONIPAT	05-06-2025 10:15	64,09,610.73	24,35,226.92	-	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	39,74,383.81	Duplicate Claim - Latest claim has been verified.
6288	ARL_FORM_CA_6856		123338	3805-Q-02/0364	Dr Vibha	Lucknow	05-06-2025 08:18	30,92,564.62	20,51,759.00	-	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	10,40,805.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6289	ARL_FORM_CA_6853		135572	3621-J/83-0801	Amit Vishwakarma	Lucknow	05-06-2025 03:56	36,06,046.23	36,06,046.23	-	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6290	ARL_FORM_CA_6770		280940	1106-E-D1771	USHA SHARMA	PANIPAT	05-05-2025 21:48	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6291	ARL_FORM_CA_6840		125069	3621-J/C1-0902	BRIGADIER ABHINAV GURHA (THEN COLONEL)	LUCKNOW	05-05-2025 21:27	35,15,333.10	32,60,575.45	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	2,54,757.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6292	ARL_FORM_CA_6834		138859	3804-P-02/089	PRAMOD KUMAR GUPTA	LUCKNOW	05-05-2025 19:06	26,57,902.68	26,57,902.68	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6293	ARL_FORM_CA_6662		142727	3504-D-L/03/0081	Dipak Kumar Jain	Lucknow	05-05-2025 19:03	4,77,337.00	1,01,850.00	-	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	3,75,487.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6294	ARL_FORM_CA_6831		211911	3502-D-J/08/0206	SARITA GUPTA	LUCKNOW	05-05-2025 18:56	38,43,791.78	2,37,741.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	36,06,050.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6295	ARL_FORM_CA_6722	125449, 200916, 200326		3021-FF-03	Ritz Kelsyar	LUCKNOW	05-05-2025 17:52	34,77,901.77	34,77,901.77	-	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6296	ARL_FORM_CA_6819		134235	3583-O2-1403	SHAILENDRA KUMAR YADAV	LUCKNOW	05-05-2025 16:50	30,25,827.90	30,17,984.40	-	Home Buyer/ Allottee	-	No	0.014%	-	-	-	-	7,843.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6297	ARL_FORM_CA_5972		187268	3805-Q-2A/0218	MAHENDRA KUMAR KANODIA AND DINESH AGARWAL	LUCKNOW	05-05-2025 16:28	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6298	ARL_FORM_CA_6814		131545	3804-P-01/0137	CHANDRA PAL SINGH AND PRAMOD SINGH	LUCKNOW	05-05-2025 16:09	26,66,916.72	26,30,750.00	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	36,166.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6299	ARL_FORM_CA_6816	1945D002		0103-D-120303	SHIVANI AGGARWAL & VINAY AGGARWAL	Sonipat Haryana.	05-05-2025 16:07	56,43,489.03	36,82,432.00	-	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	19,61,057.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6300	ARL_FORM_CA_6813		228486	3641-G-65/B9/0112A-Cancelled	RADHE SHYAM PAL	LUCKNOW	05-05-2025 15:48	1,77,310.68	1,77,310.68	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6301	ARL_FORM_CA_6812		228485	3641-D-66/A8/0611	SATENDR BAHADUR SINGH	LUCKNOW	05-05-2025 15:23	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6302	ARL_FORM_CA_6810		140213	3631-SME-1/B1-0404	Rakesh Kumar	LUCKNOW	05-05-2025 14:17	60,27,672.18	55,07,218.75	-	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	5,20,453.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6303	ARL_FORM_CA_6803		131617	3805-Q-02/0266	Saroj Chaudhary , Rakesh Kumar	LUCKNOW, UTTARPRADESH	05-05-2025 13:20	29,11,606.47	29,11,606.47	-	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6304	ARL_FORM_CA_6798		276405	3571-OLY-M/61-0205	VIJAY SHANKAR TIWARI	LUCKNOW	05-05-2025 13:04	28,31,454.84	27,62,256.20	-	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	69,198.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6305	ARL_FORM_CA_6456		136601	3018-GF-0003	AKHIL KAPOOR	LUCKNOW	05-05-2025 11:29	36,48,784.36	34,52,370.00	-	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	1,96,414.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6306	ARL_FORM_CA_4952		107191	3002-P02-D/02/01	Priti Kapoor	Lucknow	05-05-2025 11:21	14,29,088.56	14,29,088.56	-	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6307	ARL_FORM_CA_6653		110284	3504-D-L/04/0027	SHASHI PRABHA	LUCKNOW	05-05-2025 10:52	6,00,596.25	6,00,596.25	-	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6308	ARL_FORM_CA_6789				JATINDERJIT SINGH SEKHON / PINKY SEKHON	MOHALI	05-05-2025 08:53	73,97,671.92	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	73,97,671.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6309	ARL_FORM_CA_6712				Ajit Pal Singh	Agra	05-05-2025 00:43	48,99,903.04	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	48,99,903.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6310	ARL_FORM_CA_6786	Claim Pertaining to other entity	Claim Pertaining to other entity		RAJIV SRIVASTAVA	Ghaziabad	05-04-2025 23:24	81,21,589.04	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	81,21,589.04	-	-	Claim Pertaining to Other Entity
6311	ARL_FORM_CA_6782	1949P053		0103-D-310402	PRASHANT CHUGH & RUCHI CHUGH	SONIPAT	05-04-2025 22:31	4,39,803.35	4,39,803.35	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6312	ARL_FORM_CA_5180	20480245		0501-D-A/A/0189	Rajiv Srivastava	Lucknow	05-04-2025 22:02	38,34,556.13	18,94,590.00	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	19,39,966.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6313	ARL_FORM_CA_6779		135369	0209-D-K0009	DR RUKMANI JAGTIANI	Agra	05-04-2025 19:11	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6314	ARL_FORM_CA_6773		113133	3006-SE2-C/01/05	FATIMA PARVEEN SIDDIQUE	LUCKNOW	05-04-2025 18:10	39,22,362.86	35,76,001.04	-	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	3,46,361.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6315	ARL_FORM_CA_6767		150267	3571-OLY-M/82-1304	VIPUL MAURYA	Lucknow	05-04-2025 15:17	70,52,222.86	64,21,070.00	-	Home Buyer/ Allottee	-	No	0.029%	-	-	-	-	6,31,152.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6316	ARL_FORM_CA_6766		295402	3506-D-M/01A/0140	VISHAL PANDEY	LUCKNOW	05-04-2025 15:15	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6317	ARL_FORM_CA_6761		295177	4006-D-C9/1/0167	VISHAL PANDEY	LUCKNOW	05-04-2025 14:52	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6318	ARL_FORM_CA_6762		128927	3804-P-01/0112	SHUBHA YADAV	LUCKNOW	05-04-2025 14:47	61,38,295.00	31,68,043.85	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	29,70,251.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6319	ARL_FORM_CA_6759	04252137		0105-D-03058	MR. SUNNY TALWANI (CUSTOMER CODE: 04252137)	SUSHANT CITY, KUNDLI, SONIPAT, HARYANA	05-04-2025 14:30	34,50,735.23	26,70,896.36	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	7,79,838.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6320	ARL_FORM_CA_6742		215721	3804-P-01/0029	DHYAN CHANDRA SINGH & ASHUTOSH KUMAR SINGH	LUCKNOW	05-04-2025 14:29	57,83,627.95	22,51,099.50	-	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	35,32,528.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6321	ARL_FORM_CA_6758				SAVINDER SINGH SARNA	Gurugram	05-04-2025 14:19	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6322	ARL_FORM_CA_5444				SAVINDER SINGH SARNA	Gurugram, Haryana	05-04-2025 13:57	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6323	ARL_FORM_CA_6521		120965	0057-D-0109/03	Sanjeev Singh	Mohali	05-04-2025 12:07	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6324	ARL_FORM_CA_6752		210624	3018-FF-0019C	SATYA KISHOR	LUCKNOW	05-04-2025 11:39	20,45,940.73	20,02,206.87	-	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	43,733.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6325	ARL_FORM_CA_4715		168431	3644-D-K2/A7/1004	DEVANSHU DUTT TRIPATHI	LUCKNOW	05-04-2025 11:35	7,77,994.73	5,06,438.21	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	2,71,556.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6326	ARL_FORM_CA_6747		46660	0209-D-I0198	Ritesh Agarwal	Agra	05-04-2025 10:31	13,66,920.79	7,85,990.07	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	5,80,930.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6327	ARL_FORM_CA_6745		143901	3525-D-J/02/B006/SF	Ajay Veer Bharti	Lucknow	05-04-2025 09:58	50,04,744.06	32,54,911.71	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	17,49,832.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6328	ARL_FORM_CA_6738				HIMANSHU RAI	AGRA	05-03-2025 21:48	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6329	ARL_FORM_CA_6737				JYOTI MISHRA	AGRA	05-03-2025 21:43	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6330	ARL_FORM_CA_6736				JYOTI SHARMA	AGRA	05-03-2025 21:22	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6331	ARL_FORM_CA_6735				HIMANSHU RAI	AGRA	05-03-2025 21:11	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6332	ARL_FORM_CA_6734				HIMANSHU RAI	AGRA	05-03-2025 21:00	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6333	ARL_FORM_CA_6733				HIMANSHU RAI	AGRA	05-03-2025 20:52	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6334	ARL_FORM_CA_6731				JYOTI MISHRA	AGRA	05-03-2025 20:45	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6335	ARL_FORM_CA_4076		127911	0102-28-0101	Smt. Alka Dhaniija (First Buyer) Shri. Rajeev Dhaniija (Joint Owner)	Delhi	05-03-2025 20:41	63,75,465.81	63,75,465.81	-	Home Buyer/ Allottee	-	No	0.039%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6336	ARL_FORM_CA_6730				JYOTI MISHRA	AGRA	05-03-2025 20:30	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6337	ARL_FORM_CA_6635	20480334		0501-D-A/A/0197	Ranvir Singh	LUCKNOW	05-03-2025 20:21	23,86,278.57	23,86,278.57	-	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6338	ARL_FORM_CA_6729	Claim Pertaining to other entity	Claim Pertaining to other entity		MRS. RITU SHARMA AND MR. VISHAL KIRTI SHARMA	GURUGRAM	05-03-2025 20:05	1,30,02,509.59	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,30,02,509.59	-	-	Claim Pertaining to Other Entity
6339	ARL_FORM_CA_6728		119879	3018-GF-0075	MUDIT SINGH	Lucknow	05-03-2025 19:53	13,44,305.46	13,44,305.46	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6340	ARL_FORM_CA_6726				MRS. RITU SHARMA AND MR. VISHAL KIRTI SHARMA	GURUGRAM	05-03-2025 19:38	1,43,84,219.18	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,43,84,219.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

6361	ARL_FORM_CA_6721		186742	3522-0-(02/0088	Mr. Abhay Pratap Singh and Mrs. Priti Singh	Lucknow	05-03-2025 17:56	87,53,321.54	34,77,569.97	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	52,75,751.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6362	ARL_FORM_CA_6720		168969	3641-0-66/817/0712	ANJUM ARA	LUCKNOW	05-03-2025 17:53	2,15,953.77	2,03,008.22	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	12,945.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6363	ARL_FORM_CA_6719		133628	3504-0-(01/0086	ANIL KUMAR GUPTA AND IRA GUPTA	LUCKNOW	05-03-2025 17:50	26,66,602.44	15,66,076.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	11,00,526.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6364	ARL_FORM_CA_6717		162288	3641-0-66/812/0215-IN THE NAME OF JAIRAM VERMA UNIT NUMBER MENTIONE BY CUSTOMER IS 3641-0-xx/0-1-name	JAYRAM VERMA	LUCKNOW	05-03-2025 17:26	2,33,136.11	1,77,202.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	55,934.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6365	ARL_FORM_CA_6713		172081	3641-0-66/A21/GF08	RITESH KUMAR SINGH	LUCKNOW	05-03-2025 16:09	4,60,806.85	4,30,612.33	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	30,194.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6366	ARL_FORM_CA_6710	168A0007		1306-0-UGB105	Anju Singhal	Sonipat	05-03-2025 16:09	30,78,777.35	17,02,370.35	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	13,76,407.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6367	ARL_FORM_CA_6711	61505, 67311, 107472		0209-0-MI004	Bharat Bhushan Aggarwal / Harsha Aggarwal	Agra	05-03-2025 15:53	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6368	ARL_FORM_CA_6709		118274	3802-N-02/0006	NIKHIL SINGH	Lucknow	05-03-2025 15:47	22,51,506.09	22,51,506.09	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6369	ARL_FORM_CA_6707		162283	3642-0-67/A4/0105	NIRMALA DEVI	LUCKNOW	05-03-2025 15:42	5,65,918.36	4,98,382.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	67,536.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6370	ARL_FORM_CA_6702		172511	3641-0-66/817/0501	KIRAN	LUCKNOW	05-03-2025 15:06	2,38,928.42	1,97,871.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	41,055.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6371	ARL_FORM_CA_6701	Unit exist in some others name		Unit exist in some others name	DEVENDRA PRATAP SINGH	Lucknow	05-03-2025 15:05	38,88,868.20	8,11,965.20	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	30,76,903.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6372	ARL_FORM_CA_6693		167248	3641-0-66/A15/D410	SUMAN MALL	LUCKNOW	05-03-2025 14:05	7,94,893.15	5,86,478.08	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	2,08,415.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6373	ARL_FORM_CA_6694		228690	3571-OLY-M/B1-1205	Sanjay Kumar Gupta and Shobha Gupta	Lucknow	05-03-2025 14:00	23,26,880.23	23,26,880.23	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6374	ARL_FORM_CA_5945		129339	0102-36-0402	Sanjiv Chouhan and Rinki Chouhan	Sonipat	05-03-2025 13:28	76,54,033.34	72,90,113.85	Home Buyer/ Allottee	-	No	0.033%	-	-	-	-	3,63,919.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6375	ARL_FORM_CA_6691		293155	3641-0-66/A18/0701	AKASH KUMAR DHURIYA	Lucknow	05-03-2025 12:58	13,81,210.61	12,92,710.61	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	88,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6376	ARL_FORM_CA_6689		228690	3571-OLY-M/B1-1205	Sanjay Kumar Gupta and Shobha Gupta	Lucknow	05-03-2025 12:25	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Duplicate Claim - Latest claim has been verified.
6377	ARL_FORM_CA_6686				Mrs. Shanti Bhatt & Mr. Bhuwan Chandra Bhatt	Sonipat	05-03-2025 12:23	55,62,463.83	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	55,62,463.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6378	ARL_FORM_CA_6688		211546	3641-0-66/A8/0202	SOMIK YADAV	LUCKNOW	05-03-2025 12:05	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6379	ARL_FORM_CA_6676		129058	0102-27-0104	Pushpinder Narwal and Kavita Narwal	SONIPAT	05-03-2025 11:20	73,28,285.76	66,21,504.77	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	7,06,780.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6380	ARL_FORM_CA_6544		97185	0037-A-0221	RUCHI SAHNI	YAMUNANAGAR	05-03-2025 09:36	53,78,187.21	42,08,746.68	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	11,69,440.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6381	ARL_FORM_CA_6541		207050	0037-C-2602	PRAVEEN KUMAR SAHNI	YAMUNANAGAR	05-03-2025 09:33	57,03,734.48	38,77,434.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	18,26,300.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6382	ARL_FORM_CA_6680		113181	3002-P02-G/09/06	Dinesh Baboo	Lucknow	05-03-2025 09:22	14,20,218.82	12,92,896.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	1,27,322.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6383	ARL_FORM_CA_6670		141685	3502-0-(03/0052	Mridula Yadav and Manju Yadav	Lucknow	05-02-2025 23:15	21,11,104.66	4,23,917.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	16,87,187.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6384	ARL_FORM_CA_6672		61361	0209-0-03082	AJAY GUPTA	Agra	05-02-2025 22:16	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6385	ARL_FORM_CA_6639		265762	0102-37-1101	GANGA BEN PATEL	SONIPAT	05-02-2025 21:32	64,35,465.20	5,38,356.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	58,97,109.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6386	ARL_FORM_CA_6625		265760	0102-37-1102	GANGA BEN PATEL	SONIPAT	05-02-2025 21:26	58,57,177.35	5,24,782.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	53,32,395.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6387	ARL_FORM_CA_5576		265763	0102-39-1201	GANGA BEN PATEL	SONIPAT	05-02-2025 21:18	64,32,557.47	5,38,356.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	58,94,201.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6388	ARL_FORM_CA_6614		136486	0102-38-1201	LAKHANSHI BHAI PATEL & CHANDA PATEL (CO-OWNER)	SONIPAT	05-02-2025 21:02	70,00,859.16	70,00,859.16	Home Buyer/ Allottee	-	No	0.032%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6389	ARL_FORM_CA_6666		207217	0037-A-0377	Narender Malik and Wazir Singh Punia	Yamunanagar	05-02-2025 20:45	69,70,387.46	69,70,387.46	Home Buyer/ Allottee	-	No	0.032%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6390	ARL_FORM_CA_6668		291480	3802-N-05/0069B	Mrs. Krishna Singh	Lucknow	05-02-2025 20:36	7,75,377.99	65,881.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	7,09,496.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6391	ARL_FORM_CA_6664		109501	3503-0-K/02/0119	AWADHESH KUMAR JAISWAL AND SUSHILA JAISWAL	LUCKNOW	05-02-2025 19:58	12,69,051.82	3,52,807.27	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	9,16,244.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6392	ARL_FORM_CA_6663		133328	3807-0-N/03/0229	ALOK PURI	LUCKNOW	05-02-2025 19:54	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6393	ARL_FORM_CA_6202				Reema Nath	Gurugram	05-02-2025 19:54	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6394	ARL_FORM_CA_6660		117749	3525-0-(02/0016/FF	SYED ARSHAD ALI	LUCKNOW	05-02-2025 19:43	89,66,690.81	89,68,690.81	Home Buyer/ Allottee	-	No	0.041%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6395	ARL_FORM_CA_6657		244257	3804-P-04/0173	BHUPENDRA SINGH	LUCKNOW	05-02-2025 18:22	32,48,310.49	16,69,150.49	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	15,79,160.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6396	ARL_FORM_CA_6654		277566	0569-0-0037	RAJNI PANDEY	LUCKNOW	05-02-2025 17:53	1,09,86,299.73	4,60,027.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,05,26,272.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6397	ARL_FORM_CA_6651		192103	3653-0-GF/0020	PANKAJ KUMAR SACHAN	LUCKNOW	05-02-2025 17:28	35,19,043.67	21,70,197.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	13,48,846.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6398	ARL_FORM_CA_6649		293839	3502-0-(02/0038	Atul Kumar Pandey	LUCKNOW	05-02-2025 17:04	1,26,13,489.46	47,34,387.00	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	78,79,102.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6399	ARL_FORM_CA_6650		128755	0102-28-0901	Rajesh Kumar Raina and Sushma Raina	Sonipat	05-02-2025 17:03	92,86,138.13	92,76,240.13	Home Buyer/ Allottee	-	No	0.043%	-	-	-	-	9,898.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6400	ARL_FORM_CA_6645		288577	3502-0-(08/0150	Atul Kumar Pandey	LUCKNOW	05-02-2025 16:36	18,68,743.29	2,52,753.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	16,15,990.29	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6401	ARL_FORM_CA_6641		285401	3502-0-(08/0066	Atul Kumar Pandey	LUCKNOW	05-02-2025 16:21	17,16,337.44	12,41,643.44	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	4,74,694.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6402	ARL_FORM_CA_6636		292218	3802-N-02/0144	DEO SHUKLA	LUCKNOW	05-02-2025 15:52	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6403	ARL_FORM_CA_6633		216622	3018-FF-0028A	PRADEEP SHARMA	LUCKNOW	05-02-2025 15:50	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6404	ARL_FORM_CA_6629		283163	3802-N-03/0091	Deo Kumar Shukla	Lucknow	05-02-2025 15:23	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6405	ARL_FORM_CA_6627		210799	3018-FF-0027A	AJIT AWASTHI	LUCKNOW	05-02-2025 15:12	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6406	ARL_FORM_CA_6621		275031	0503-0-C/A/0040	ANITA SINGH	LUCKNOW	05-02-2025 14:35	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6407	ARL_FORM_CA_6619	Claim pertaining to other entity	Claim pertaining to other entity	Zepstar Construction and Realty Private Limited	Raj Nagar Extension, Ghaziabad	Raj Nagar Extension, Ghaziabad	05-02-2025 14:24	1,22,37,694.13	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,22,37,694.13	-	-	Claim Pertaining to Other Entity
6408	ARL_FORM_CA_6618				W	na	05-02-2025 13:54	21,316.61	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	21,316.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6409	ARL_FORM_CA_6605		107329	3002-P02-A/03/02	Rajnish Kumar Gupta and Deepa Gupta	Lucknow	05-02-2025 12:33	13,82,753.87	13,82,753.87	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6410	ARL_FORM_CA_6552		121932	3014-0-L/03/03	RAKESH KUMAR SINGH	LUCKNOW	05-02-2025 12:23	61,60,797.71	46,42,464.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	15,18,333.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6411	ARL_FORM_CA_6603		229209	3803-O-02/0026	Pritima Singh	Lucknow	05-02-2025 12:03	27,13,640.08	3,55,935.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	23,57,705.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6412	ARL_FORM_CA_6561		145394	3802-N-05/0220	Amit Kumar Verma	Lucknow	05-02-2025 11:11	56,84,073.00	46,45,968.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	10,38,105.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6413	ARL_FORM_CA_6601		128933	0102-36-0104	Brijesh Arora	Sonipat	05-02-2025 01:56	57,47,792.01	57,47,792.01	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6414	ARL_FORM_CA_6929		140644	3803-O-02/0071	Anil Pandey & Swadivya Pandey	Lucknow	05-02-2025 00:20	51,73,430.19	33,24,254.35	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	18,49,175.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

6385	AIRL_FORM_CA_6526		296491	3506-0-M/01A/0022	Deepak Awasthi	Lucknow	05-03-2025 00:09	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6386	AIRL_FORM_CA_6589	285228, 285226, 285224, 285223		3506-0-M/01A/0014, 3506-0-M/01A/0015, 3506-0-M/01A/0016, 3506-0-M/01A/0017	M/S KARNAK INFRASTRUCTURE PRIVATE LIMITED	Lucknow	05-01-2025 19:42	31,22,497.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	31,22,497.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6387	AIRL_FORM_CA_6591		240103	1804-P-02/127	PREM LATA SULTANIA	LUCKNOW	05-01-2025 19:37	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6388	AIRL_FORM_CA_6587		147686	3504-0-(J01/0028	ABHINAV SULTANIA	LUCKNOW	05-01-2025 18:47	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6389	AIRL_FORM_CA_6588		70503	0225-R-0073	DR. KAMLESH VARSHNEY, LATE DR. HARSH CHANDRA VARSHNEY AND DR. ALOK KUMAR VARSHNEY	AGRA	05-01-2025 18:47	79,58,166.07	77,20,865.58	-	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	2,37,300.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6400	AIRL_FORM_CA_6523		184122	0103-J-060604	Mr Rajesh Kumar & Mrs Sagina	Sonipat, Haryana	05-01-2025 18:02	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6401	AIRL_FORM_CA_6399		113569	3014-0-K/04/01	ANUJ NIGAM & LOVELY N IGAM	Lucknow	05-01-2025 17:22	1,68,32,496.42	67,07,535.55	-	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	1,01,24,960.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6402	AIRL_FORM_CA_6577		146700	3807-0-N/03/0099	RAM GOPAL	LUCKNOW	05-01-2025 16:49	41,94,109.98	27,69,313.00	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	14,24,796.98	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6403	AIRL_FORM_CA_6571		113565	3014-0-K/04/02	SHYAM KISHORE & USHA GUPTA	Lucknow	05-01-2025 16:49	1,68,32,496.42	67,06,141.94	-	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	1,01,26,354.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6404	AIRL_FORM_CA_6568		292211	3643-0-L2/87/GF03	RAMAWATI DEVI	LUCKNOW	05-01-2025 15:57	28,830.55	28,786.99	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	43.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6405	AIRL_FORM_CA_6562		0	Insufficient Details/ Incorrect Details	AMIT KESHARWANI	LUCKNOW	05-01-2025 15:14	2,00,003.42	98,753.42	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,01,250.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6406	AIRL_FORM_CA_6556		113488	3002-P02-B/11/05	KUMAR BRAJESH SINGH	LUCKNOW	05-01-2025 14:01	11,35,348.17	11,35,348.17	-	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6407	AIRL_FORM_CA_6301		205477	3806-0-N/03/0162	NARESH KUMAR	LUCKNOW	05-01-2025 13:56	42,85,525.81	16,84,720.00	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	26,00,805.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6408	AIRL_FORM_CA_6549		296361	3631-SME-I/A1-0105	MRS.NIRMALA DEVI	lucknow	05-01-2025 13:48	17,62,083.21	9,37,256.00	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	8,24,827.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6409	AIRL_FORM_CA_6553		291930	3502-0-J/01/0041	Divya Tripathi	LUCKNOW	05-01-2025 13:32	2,21,773.06	2,21,773.06	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6410	AIRL_FORM_CA_6551				sushant golf city j2 resident welfare association	lucknow	05-01-2025 13:27	-		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6411	AIRL_FORM_CA_6545		198124	4004-T-03/0350	Sanjaykumar Satyanarayan Mishra	Lucknow	05-01-2025 12:45	41,38,172.60	27,47,712.00	-	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	13,90,460.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6412	AIRL_FORM_CA_6543		168376	3641-0-K6/AB/0104	AMAR JEET SINGH	LUCKNOW	05-01-2025 12:23	19,62,498.63	15,67,899.00	-	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	3,94,599.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6413	AIRL_FORM_CA_6533		177745	0102-28-0001	Usha Rani & Jagbir Singh	Sonipat	05-01-2025 11:28	51,06,372.33	51,06,372.33	-	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6414	AIRL_FORM_CA_6539		168452	3642-0-K7/A11/0411	MOHAMMAD AAFAK	LUCKNOW	05-01-2025 11:24	5,35,474.15	5,00,065.54	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	35,408.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6415	AIRL_FORM_CA_6489		95392	3003-0-N1/01/06	Dr. UMESH KUMAR SINGH, PRABHA SINGH	LUCKNOW	05-01-2025 11:05	8,84,464.60	8,84,419.67	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	44.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6416	AIRL_FORM_CA_6535		172677	0502-0-G/2/0077	Sandeep Mishra	Lucknow	05-01-2025 09:59	1,43,04,135.01	1,43,04,135.01	-	Home Buyer/ Allottee	-	No	0.066%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6417	AIRL_FORM_CA_6518		293147	3643-0-L2/87/0104	Vidya Devi	Lucknow	05-01-2025 07:25	1,99,530.26	1,99,440.26	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	90.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6418	Email		0	3631-SME-I/B3-GF02	Amit Arora		01-05-2025	38,88,615.78		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	38,88,615.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6419	Email				Sadhana Kothi		01-05-2025	20,61,999.45		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	20,61,999.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6420	Email				Amit Arora		01-05-2025	19,61,454.11		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	19,61,454.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6421	Email				Saroj Bhayana		01-05-2025	19,69,423.25		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	19,69,423.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6422	Email				Mukesh Yadav		02-05-2025	48,27,747.60		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	48,27,747.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6423	Email		0	0102-37-0503	Monika Thakur		02-05-2025	58,90,892.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	58,90,892.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6424	Email			Plot No. E-4120	Madhu Agarwal W/o Dinesh Kumar Agarwal (buyer)	Kurukshetra	07-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6425	Email			3506-0-M/01A/0067	Vishal Jaiswal	Lucknow	01-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6426	Email				Dinesh Baboo		01-05-2025	14,18,959.42		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	14,18,959.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6427	Email		17799103	1106-0-B0534	Parveen Singla		01-05-2025	19,72,855.00	9,66,633.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	10,06,222.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6428	Email				Anju Chawla		01-05-2025	89,70,729.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	89,70,729.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6429	Email				Bhanu Bhadauria		01-05-2025	10,65,788.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	10,65,788.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6430	Email		221509	0102-19-0904	Dr. K Ram Kumar		02-05-2025	22,67,941.30	9,47,735.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	13,20,206.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6431	Email				Sonia Girdhar	Gurugram	02-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6432	Email		127804	0102-18-0401	Narinder Kaushik		02-05-2025	20,61,422.00	19,57,735.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,03,687.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6433	Email		284827	0102-19-0301	Bimla Rani		02-05-2025	20,61,422.25	19,57,882.25	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,03,540.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6434	Email		127858	0102-19-0203	Neelam Monga		02-05-2025	19,61,262.11	19,61,262.11	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	0.00	Claim verified as per the books of account of CD made available to the resolution professional.
6435	Email		0	0102-18-0202	Suresh Kumar Rathi		02-05-2025	18,54,047.95		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	18,54,047.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6436	Email				Parvinder Thukral		02-05-2025	26,84,567.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	26,84,567.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6437	Email				Sunita Madan		02-05-2025	19,61,423.25		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	19,61,423.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6438	Email		127745	0102-19-0503	Jagdish Ram Kamal		02-05-2025	20,65,173.11	18,59,725.11	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	2,05,448.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6439	Email		246863	0102-18-0102	Sneh Gautam		02-05-2025	20,67,860.00	15,59,001.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	5,08,859.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6440	Email		127625	0102-19-0404	Narender Singh		02-05-2025	19,95,571.60	18,92,155.60	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,03,416.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6441	Email		127730	0102-18-0403	Vijay Laxmi Mahajan	Sonipat	02-05-2025	20,65,333.31	19,78,999.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	86,334.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6442	Email		127816	0102-18-1102	Gurmeet Kaur		02-05-2025	20,61,422.25	18,56,366.35	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	2,05,056.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6443	Email				Satyendra Mohan Pandey		03-05-2025	16,78,105.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	16,78,105.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6444	Email		127763	0102-18-0104	Chinta Srinivas Rao		03-05-2025	21,00,645.78	21,00,645.78	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6445	Email		214656	0102-19-1201	Neeraj Garg		03-05-2025	17,91,337.00	17,91,337.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6446	Email		276119	0102-18-0801	Ruby Malik		03-05-2025	37,16,414.54	36,12,727.54	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,03,687.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6447	Email		127632	0102-19-0302	Maya		03-05-2025	19,57,735.25	18,56,366.35	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,01,369.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

6448	Email		127806	0102-19-0402	Rajender Singh Dalal		04-05-2025	20,72,531.45	19,68,843.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,03,688.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6449	Email				Anup Kumar Singh		04-05-2025	5,69,771.00	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	5,69,771.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6450	Email		127817	0102-19-0604	Jai Narain	Sonipat	04-05-2025	19,95,409.00	18,89,628.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,05,781.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6451	Email				Gurmeet Singh Sahini		05-05-2025	10,50,000.00	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	10,50,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6452	Email		127777	0102-19-0303	Madem Lal		05-05-2025	20,65,342.31	20,65,342.31	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6453	Email				Shikha Kapoor		05-05-2025	49,82,168.82	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	49,82,168.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6454	Email				Dushyant Kaur		05-05-2025	20,65,338.31	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	20,65,338.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6455	Email				Priti Kapoor		05-05-2025	14,29,088.56	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	14,29,088.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6456	Email		214904	0102-19-0901	Tripta Rani		05-05-2025	23,62,257.40	5,44,138.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	18,18,119.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6457	Email		127785	0102-18-0101	Chowdhary Ram		05-05-2025	20,61,423.45	18,63,255.25	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,98,168.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6458	Email				Sachin Khanduri		05-05-2025	16,00,000.00	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	16,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6459	Email			Shop No. 129 AGF SS 1	Anjali Srivastava	Lucknow	05-05-2025	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6460	Email		127615	0102-18-1302	Lajender Singh		05-05-2025	20,61,555.25	19,57,868.25	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,03,687.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6461	Email				Dr. Vibha		06-05-2025	30,92,564.62	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	30,92,564.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6462	Email				Jitendra Kumar Agarwal		06-05-2025	83,19,000.00	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	83,19,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6463	Email		0	0102-18-0503	Anil Kumar Bhardwaj		06-05-2025	20,70,013.45	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	20,70,013.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6464	Email			3018-UG-0041	Neelima Mishra	Lucknow	06-05-2025	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6465	Email		127802	0102-18-1301	Santosh Deewan		06-05-2025	20,61,422.25	18,56,366.25	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	2,05,056.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6466	Email		127750	0102-18-0002	Sunita Chadha		06-05-2025	18,54,196.25	18,54,196.25	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6467	Email				Kamlesh Sharma		06-05-2025	3,35,200.00	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	3,35,200.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6468	Email				Ramesh Chandra Singh Chauhan		06-05-2025	12,68,952.89	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	12,68,952.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6469	Email		127752	0102-18-1202	Surinder Gulati		06-05-2025	20,61,422.75	18,56,366.25	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	2,05,056.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6470	Email			3866-D-AB/05/04	Bhawani Shanker	Lucknow	07-05-2025	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6471	Email		127604	0102-18-0604	Saroj Kataria		07-05-2025	19,63,501.40	18,37,720.40	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,05,781.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6472	Email				Parul Sharan		08-05-2025	75,19,891.00	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	75,19,891.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6473	Email				Rajesh Mehra		08-05-2025	18,15,000.00	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	18,15,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6474	Email		132535	0102-21-0304	Dalip Singh		08-05-2025	22,38,506.00	22,38,506.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6475	Email		295099	0037-C-2074	Navdeep Singh	Yamuna Nagar	08-05-2025	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6476	Email				Arvind Kumar		08-05-2025	12,84,853.38	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	12,84,853.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6477	Email				Burinth Ghamchirapshak LR of Late Kamaljit Kaur		09-05-2025	1,28,42,224.00	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,28,42,224.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6478	Email		127616	0102-18-1004	Mohinder Singh Rana		09-05-2025	19,90,009.38	19,90,009.38	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6479	Email			Plot No. - 479	Harjeet Kaur	Mohali	09-05-2025	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6480	Email			A/3/0098/11	Sanjay Kumar Agarwal S/o Late Narendra Kumar Agarwal	Lucknow	11-05-2025	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6481	Email			0570-O-H/28/0145	Divyani Gupta	Lucknow	12-05-2025	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6482	Email				Lata Devi		12-05-2025	39,90,952.00	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	39,90,952.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6483	Email				Rampal Singh		12-05-2025	21,50,461.00	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	21,50,461.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6484	Email		291599	0037-B-1558	Sachin Saini	Yamuna Nagar	12-05-2025	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6485	Email			Plot - B-1559	Shyam Lal Saini	Yamuna Nagar	12-05-2025	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6486	Email		292730	0037-B-1202	Neelam	Yamuna Nagar	12-05-2025	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6487	Email			Plot No. - 479	Harjeet Kaur	Mohali	13-05-2025	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6488	Email		127795	0102-18-0502	Satpal		13-05-2025	20,61,423.25	18,56,367.25	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	2,05,056.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6489	Email				Pooja Makhija w/o Late Om Prakash Makhija		13-05-2025	63,58,490.89	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	63,58,490.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6490	Email		127764	0102-19-0103	Ramesh Datt		14-05-2025	20,65,173.31	18,60,840.11	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	2,04,333.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6491	Email				Praveen Diwan		14-05-2025	4,00,000.00	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	4,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6492	Email		127808	0102-18-1203	Jagdeep Singh		14-05-2025	19,73,175.00	18,69,291.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,03,884.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6493	Email			3504-D-L/01/0055	Saroj Kumar Singh	Lucknow	15-05-2025	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6494	Email		293248	3643-D-L2/98/0612	Dharmendra Nath Mishra		15-05-2025	1,32,200.00	1,32,200.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6495	Email				Vimal Raheja		16-05-2025	37,15,738.35	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	37,15,738.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6496	Email				Devender Kumar Saini		16-05-2025	44,39,392.46	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	44,39,392.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6497	Email				Shashi Saini		16-05-2025	30,12,872.71	-	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	30,12,872.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6498	Email		211263	3802-N-01/0209	Kiran Tripathi		17-05-2025	22,07,674.56	3,64,674.66	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	18,42,999.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6499	Email			Plot No. 112	Pankaj Yadav	Dharuhera	17-05-2025	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6500	Email			Plot No. 115	Pankaj Yadav	Dharuhera	17-05-2025	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6501	Email			Plot No. 188	Pankaj Yadav	Dharuhera	17-05-2025	-	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

6502	Email		Plot No. 158	Pankaj Yadav	Dharuhera	17-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6503	Email		C 503	Nita Arora	Kundli	17-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6504	Email		98077 0114-D-00901	Santosh Kumar		18-05-2025	34,95,053.63	17,75,982.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	17,19,071.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6505	Email		H/GH2-B-29 and 30	Vandana Singh	Lucknow	18-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6506	Email		127786 0102-18-0404	Archana Jamwaja		19-05-2025	21,01,191.23	18,91,993.38	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	2,09,197.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6507	Email		127810 0102-18-0004	Dhaneshwari		19-05-2025	20,09,432.17	19,03,650.17	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,05,782.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6508	Email		112260 1002-PD2-B/04/06	Imdad Khan		19-05-2025	4,50,000.00	4,50,000.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6509	Email		134224 1807-D-P/01/0055	Sharad Chandra Srivastava	Lucknow	19-05-2025	40,38,264.47		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	40,38,264.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6510	Email			Dinesh Kumar Shaukeen		20-05-2025	19,57,875.15		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	19,57,875.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6511	Email		141221 0102-19-0401	Manju Sangwan		20-05-2025	18,57,890.25	17,53,849.25	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,03,841.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6512	Email		130884 0037-A-0215	Namita Sharma	Yamuna Nagar	20-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6513	Email		163165 3641-D-66/A21/0108	Kudrat Hussin		20-05-2025	1,92,043.00	1,92,043.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6514	Email		136766 3611-K-81/0107	Roshan Lal Sahu		20-05-2025	4,90,500.00	4,90,500.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Clim verified as per the books of account of CD made available to the resolution professional.
6515	Email	1007P0028	0264-TULIP-FF03	Pankaj Spall		20-05-2025	6,85,178.00	1,73,539.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	5,11,639.00	Duplicate Claim - Latest claim has been verified.
6516	Email	1007K0017	0264-TULIP-FF02	Kusum Spall		20-05-2025	6,89,564.00	1,75,645.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	5,13,919.00	Duplicate Claim - Latest claim has been verified.
6517	Email	1007M0031	0264-TULIP-FF01	Mohan Spall	Lucknow	20-05-2025	6,89,564.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	6,89,564.00	Duplicate Claim - Latest claim has been verified.
6518	Email			Sanjay Kumar Mishra		20-05-2025	52,09,418.23		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	52,09,418.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6519	Email			Ashwani Verma		21-05-2025	68,31,085.84		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	68,31,085.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6520	Email			Sakriti Singh		21-05-2025	31,99,493.59		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	31,99,493.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6521	Email		127783 0102-18-1104	Meena Kotoch		22-05-2025	21,01,154.49	15,96,178.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	5,04,976.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6522	Email		263898 0102-18-0903	Saroj Bala		22-05-2025	19,61,290.50	14,59,727.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	5,01,563.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6523	Email		286705 0102-19-1203	Vinod Kumar		22-05-2025	22,61,555.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	22,61,555.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6524	Email			Deep Sikha		23-05-2025	50,00,000.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	50,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6525	Email		250 SF	Rajesh Thakur	Mohali	23-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6526	Email		291042 0037-A-0501	Krishna Devi	Yamuna Nagar	23-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6527	Email		295102 0037-C-2110	Rohit Mokel	Yamuna Nagar	23-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6528	Email		00225-R-0071	Shivam Saraswat	Agra	23-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6529	Email			Suresh Kakkar		23-05-2025	60,91,696.26		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	60,91,696.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6530	Email		Plot No. 205	Harjinder Singh Mann	Mohali	23-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6531	Email		296658 0103-D-3119/H	Vinod Kumar (Acting as proprietor on behalf of M/s Krishna Construction.		24-05-2025	17,65,000.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	17,65,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6532	Email		3504-D-L/01/0055	Saroj Kumar Singh	Lucknow	24-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6533	Email			Sushant City Residents Welfare Association Gogyl through Colonel Rakesh Sharma		24-05-2025	1,10,00,12,490.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,10,00,12,490.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6534	Email		0711-C-1086	Vision IT Consultants Pvt Ltd	Gurgaon	24-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6535	Email		222169 3018-UG-0024	Alok Kumar Singh		25-05-2025	2,88,004.59	2,88,004.59	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6536	Email			Raj Mahender Singh		25-05-2025	5,00,225.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	5,00,225.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6537	Email			Anuj Kumar Mittal		25-05-2025	2,00,856.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	2,00,856.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6538	Email			Bhanu Dev Bajaj		26-05-2025	9,51,00,000.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	9,51,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6539	Email			Bhanu Dev Bajaj		26-05-2025	9,51,00,000.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	9,51,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6540	Email		3631-SME-J/A1-0108	Satya Prakash Shukla	Lucknow	26-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6541	Email		4006-D-CP/J/0142	Usha Gangwar	Lucknow	26-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6542	Email		4006-D-CP/J/0145	Usha Gangwar	Lucknow	26-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6543	Email		4006-D-CP/J/0144	Usha Gangwar	Lucknow	26-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6544	Email		Plot D-3069	Lalit Kumar Verma	Kundli	26-05-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6545	Email			Alka Saxena		26-05-2025	17,41,213.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	17,41,213.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6546	Email			Shivangi Singh w/o Late Jaideep Singh		26-05-2025	4,78,500.00		-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	4,78,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6547	Email			Adil Moin Khan		26-05-2025	19,64,500.00	19,64,500.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6548	Email		176392 1807-D-N/01/0203	Vivek Singh	LUCKNOW	11-03-2025 23:15 PM	45,46,680.00	30,96,762.00	-	Home Buyer/ Allottee	-	No	0.014%	-	-	-	14,49,918.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6549	Email		143579 3802-N-02/0131	Mrs. Minakshi Singh and Mr sudipto mandal	Lucknow	25-05-2025	37,73,638.00	11,73,637.50	-	Home Buyer/ Allottee	-	No	0.005%	-	-	-	26,00,000.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6550	Email		917FF	Sundeep Kajla	Mohali	03-12-2025	71,70,065.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	71,70,065.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6551	Email		26BSF	Naveen Mehta and Sonal Sharda	Mohali	03-12-2025	83,06,426.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	83,06,426.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6552	Email		Plot No. 401	Rajesh Salwan and Rajeev Salwan	Mohali	03-12-2025	84,05,365.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	84,05,365.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6553	Email		Plot No. B-135	Ashish Verma and Bindu Rana	Mohali	16-04-2025	2,04,183.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	2,04,183.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6554	Email		176592 0102-22-0302	Vineshwar Singh	Sonipat	05-07-2025	21,41,599.00	21,18,283.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	23,316.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6555	Email		188054 3866-D-AB/17/05	Abhijeet Singh	Lucknow	04-12-2025	7,62,862.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	7,62,862.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6556	Email		94864 1110-D-D15833-SF	Varinder Mehta , Husband of Late Mamta Bhutani Mehta	Panipat	26-05-2025	40,00,540.27	40,00,540.27	-	Homebuyers/ Allottees - Registry and possession	-	Taken out	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

6557	Email		94866	1110-D-015833-GF	Varinder Mehta , Husband of Late Mamta Bhutani Mehta	Panipat	26-05-2025	51,57,169.72	51,57,169.72	Homebuyers/ Allottees - Registry and possession	-	Taxes out	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6558	Email		234396	3611-K-82/0301	Sudhir Kumar and Sameer Sudhir Kumar	Lucknow	15-03-2025	20,58,784.60	12,50,185.50	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	8,08,599.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6559	AIRL_FORM_CA_6534	Issue with Customer No.		Under Verification-Issue with unit/CC	Abhilesh Kumar Purwar	Lucknow	09-01-2025 08:45	31,79,179.00	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	31,79,179.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6560	AIRL_FORM_CA_7180		79740	Under Verification	Arvind kumar Dhaka	Lucknow	09-11-2025 20:01	63,24,486.19	54,15,967.66	Home Buyer/ Allottee	-	No	0.035%	-	-	-	9,08,518.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6561	AIRL_FORM_CA_5221			4006 -0 -CP/1/005	SHIV SHARAN SINGH	LUCKNOW	31-03-2025 04:57 PM	59,40,909.02	59,40,909.02	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6562	Email		107783	3002-P02-D/06/05	Arvind Kumar Tripathi and Archana Tripathi	Lucknow	03-11-2025 15:16	17,02,451.00	11,63,617.28	Home Buyer/ Allottee	-	No	0.005%	-	-	-	5,38,833.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6563	Email	157/A0018		UG23	Ajay Sareen through UR Mamta Sareen and Atul Ahluwalia	Sonipat	23-05-2025	33,70,090.44	14,86,793.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	18,83,297.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6564	AIRL_FORM_F_8712	Issue with Customer No		Issue with Unit No.	HARE KRISHNA RAI AND RAM BADAN RAI	Lucknow	26-05-2025 09:30 PM	47,95,362.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	47,95,362.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6565	AIRL_FORM_F_8681		184374	3805-CI-04/0180	Usha Singh	Lucknow	25-05-2025 08:55 PM	80,00,000.00	4,66,731.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	75,33,269.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6566	AIRL_FORM_F_8628		152164	3571-OLY-M/81-1105	ABHIJIT BASU	Lucknow	25-05-2025 03:24 PM	28,18,852.00	27,74,769.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	44,083.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6567	AIRL_FORM_F_8438		280169	3803-O-38/0094A	SUSHIL KUMAR SINGH	Lucknow	24-05-2025 04:48 PM	35,09,000.00	29,500.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	34,79,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6568	AIRL_FORM_F_8429		280174	3803-O-38/0075A	SUSHIL KUMAR SINGH	Lucknow	24-05-2025 04:32 PM	29,00,000.00	29,500.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	28,70,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6569	AIRL_FORM_F_7798	Issue with Customer No		Issue with Unit No.	RAM MOHAN SHUKLA		19-05-2025 07:04 PM	5,64,822.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	5,64,822.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6570	AIRL_FORM_F_7593		132301	0037-B-1649	NARAIN DASS SARDANA	Yamuna Nagar	17-05-2025 02:50 PM	56,71,184.00	28,51,199.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	28,19,985.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6571	AIRL_FORM_F_7575		127402	0037-B-1142	NEELU SARDANA through her Authorised Legal Heir NARAIN DASS SARDANA	Yamuna Nagar	17-05-2025 02:30 PM	34,87,770.00	18,48,543.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	16,39,227.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6572	AIRL_FORM_F_7496	Issue with Customer No		Issue with Unit No.	NIHAL SINGH SALARIA	Mohali	16-05-2025 01:07 PM	84,24,069.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	84,24,069.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6573	AIRL_FORM_F_7022		228607	3641-0-66/A1/0512	Parmendra Kumar	Lucknow	05-06-2025 20:46	2,30,000.00	2,30,000.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6574	AIRL_FORM_F_7019	Issue with Customer No		Issue with Unit No.	REETA KUMAR CHATURVEDI		05-06-2025 19:47	46,00,000.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	46,00,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6575	AIRL_FORM_F_6569		94096	3003-0-82/01/05	Manish Kumar Singh	Lucknow	05-01-2025 17:55	2,81,753.00	2,81,753.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6576	AIRL_FORM_B_8187	Issue with Customer No		Issue with Unit No.	SALONI GUPTA	Agra	22-05-2025 10:55 PM	61,23,592.61	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	61,23,592.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6577	AIRL_FORM_B_1313				Usha Singh	Lucknow	03-11-2025	4,94,769.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	4,94,769.00	-	Duplicate - Latest claim has been verified
6578	Email/Physical				Sandeep Goel		03-10-2025	21,05,795.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	21,05,795.00	-	Duplicate - Latest claim has been verified
6579	Email/Physical				Upma Gupta		03-10-2025	25,85,637.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	25,85,637.00	-	Duplicate - Latest claim has been verified
6580	Physical		98966	0114-C-G0204	Anupa Goyal		03-07-2025	16,52,582.00	16,52,582.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6581	Email/Physical				Saloni Gupta		03-10-2025	19,58,290.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	19,58,290.00	-	Duplicate - Latest claim has been verified
6582	AIRL_FORM_B_5440		293010	3641-0-66/A34/0707	Sarika Gupta	Lucknow	04-09-2025 12:15	63,200.00	63,200.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Claim verified as per the books of account of CD made available to the resolution professional.
6583	AIRL_FORM_B_6238		177300	0111-A-0301	Ramesh Kumar	Sonipat	26-04-2025 05:05 PM	91,75,107.00	21,42,824.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	70,32,283.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6584	Email/Physical				Saloni Gupta		03-10-2025	37,26,548.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	37,26,548.00	-	Duplicate - Latest claim has been verified
6585	Email/Physical				Anupa Goyal		03-07-2025	16,52,582.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	16,52,582.00	-	Duplicate - Latest claim has been verified
6586	AIRL_FORM_B_8830		290920	0209-D-0312S	SANDEEP GOEL		26-05-2025 04:44 PM	20,06,774.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	20,06,774.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6587	AIRL_FORM_B_7958		290919	0209-D-0315D	UPMA GUPTA	Agra	21-05-2025 03:52 PM	24,78,980.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	24,78,980.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6588	Physical	194882 203472		0522-D-AUDI-I	Shri R P N Singh		05-06-2025	3,83,87,260.00	2,00,92,550.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,82,94,710.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6589	Physical	211409 223172 223069		0522-D-AUDI-II, 0522-D-AUDI-III, 0522-D-AUDI-IV	Mrs. Mithlesh Singh		05-06-2025	13,09,80,556.00	9,10,78,575.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	3,99,01,981.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6590	AIRL_FORM_F_8888		289900	0570-D-H/28/0080	Renu Agarwal	Lucknow	26-05-2025 07:19 PM	67,64,558.00	6,36,755.00	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	61,27,803.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6591	AIRL_FORM_F_8687	Issue with Customer No		Issue with Unit No.	Smt Neera Chugh and Nikhil Chugh		25-05-2025 09:41 PM	1,04,40,075.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,04,40,075.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6592	AIRL_FORM_F_8706	Issue with Customer No		Issue with Unit No.	MOHINDER NATH SHARMA	Mohali	25-05-2025 11:00 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6593	AIRL_FORM_F_8501	Issue with Customer No		Issue with Unit No.	GAJINDER NATH SHARMA	Mohali	24-05-2025 07:51 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6594	AIRL_FORM_F_8073	Issue with Customer No		Issue with Unit No.	TARANJIT KAUR & JAGTAR SINGH	Mohali	22-05-2025 02:28 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6595	AIRL_FORM_F_7961	Issue with Customer No		Issue with Unit No.	VIKRAM SOOD	Mohali	21-05-2025 03:42 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6596	AIRL_FORM_F_7959	Issue with Customer No		Issue with Unit No.	VIKRAM SOOD	Mohali	21-05-2025 03:33 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6597	AIRL_FORM_F_7955	Issue with Customer No		Issue with Unit No.	VIKRAM SOOD	Mohali	21-05-2025 03:24 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6598	AIRL_FORM_F_7841	Issue with Customer No		Issue with Unit No.	VINOD KUMAR NARESH KUMAR PANDE	Mohali	20-05-2025 12:54 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6599	AIRL_FORM_F_7509	Issue with Customer No		Issue with Unit No.	NIHAL SINGH SALARIA / SANJOGITA RANI	Mohali	16-05-2025 01:37 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6600	AIRL_FORM_F_7507	Issue with Customer No		Issue with Unit No.	NIHAL SINGH SALARIA / SANJOGITA RANI	Mohali	16-05-2025 01:26 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6601	AIRL_FORM_F_7505	Issue with Customer No		Issue with Unit No.	RAJ KUMAR ARORA	Mohali	16-05-2025 12:56 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6602	AIRL_FORM_F_7499	Issue with Customer No		Issue with Unit No.	RAJ KUMAR ARORA	Mohali	16-05-2025 12:36 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6603	AIRL_FORM_F_7475	Issue with Customer No		Issue with Unit No.	SHAM DASS	Mohali	15-05-2025 08:29 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6604	AIRL_FORM_F_7427	Issue with Customer No		Issue with Unit No.	NARINDER KOUR	Mohali	15-05-2025 02:56 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6605	AIRL_FORM_CA_9854		74382	1402-AX-0100	SANJAY KUMAR CHUGH	jaipur	27-07-2025 19:39	14,50,718.03	6,42,309.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	8,08,409.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6606	AIRL_FORM_CA_9760		173272	0465-G-0073	Rajendra Kumar Vyas & Archana Vyas	Ajmer	11-07-2025 12:46	19,71,564.99	9,77,842.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	9,93,722.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6607	AIRL_FORM_CA_9681		173273	0465-G-0074	Rajendra Kumar Vyas & Archana Vyas	Ajmer	09-07-2025 15:16	19,71,388.94	9,77,842.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	9,93,546.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6608	AIRL_FORM_CA_9325	1027406969		1402-AX-0222	Bhagats Ram Badsara	Jaipur	21-06-2025 22:19	7,78,232.02	6,04,927.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	1,73,305.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6609	AIRL_FORM_CA_9459		51027	1402-AX-0193	Suwa Lal Jat	Jaipur	17-06-2025 21:54	6,99,690.45	2,99,885.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	4,00,805.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6610	AIRL_FORM_C_9694			0169-D-0306	Sunil Agarwal	Jaipur	10-07-2025 18:51	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6611	AIRL_FORM_CA_9884		109959	0209-D-H0195	SHRUTI ULEKHA VISHWAKARMA	Agra	31-07-2025 18:09	23,63,628.18	15,25,554.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	8,38,074.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6612	AIRL_FORM_CA_9389		108024	0209-D-H0068	ANIL KUMAR SEHGAL AND DEEPAK KUMAR SEHGAL	AGRA	30-07-2025 23:00	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

6613	APL_FORM_CA_9388		280919	0209-0-E0150	UPMA GUPTA	AGRA	30-07-2025 22:13	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6614	APL_FORM_CA_9380		188667	0209-0-B01117	RAHV KULSHRESHTHA	Agra	30-07-2025 13:08	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Duplicate - Latest claim has been verified
6615	APL_FORM_CA_9382		280820	0209-0-E0125	SANDEEP GOEL	AGRA	30-07-2025 12:42	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Under Verification
6616	APL_FORM_CA_9381	118340 (Anjana Singh)		Q0265	SALONI GUPTA	AGRA	30-07-2025 11:51	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6617	APL_FORM_CA_9479		280254	C0069	SALONI GUPTA	Agra	30-07-2025 11:15	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Under Verification
6618	APL_FORM_CA_9367		116527	0222-S-0028	Mrs. Sudha Shrivastava	Agra	30-07-2025 08:02	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6619	APL_FORM_CA_9457		109488	0209-0-E0212	Apnajits Malhotra & Vikram Malhotra	Agra	28-07-2025 23:37	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6620	APL_FORM_CA_9360		108024	0209-0-B0068	ANIL KUMAR SEHGAL AND DEEPAK KUMAR SEHGAL	AGRA	28-07-2025 10:01	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Duplicate - Latest claim has been verified
6621	APL_FORM_CA_9356		175402	0209-0-E0135	Kapila Saraswat and Kamlesh Saraswat	Agra	27-07-2025 21:14	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6622	APL_FORM_CA_9453		114013	0209-0-C0099	RAJESH KUMAR	AGRA UTTAR PRADESH	27-07-2025 20:56	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6623	APL_FORM_CA_9452		139039	0209-0-B0069	KAPIL GAUR	AGRA, UTTAR PRADESH	27-07-2025 20:21	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6624	APL_FORM_CA_9346		197227	0222-R-0271	Rastu Rajput	Agra	27-07-2025 12:44	23,86,583.56	13,48,663.00	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	10,37,920.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6625	APL_FORM_CA_9757			M-205	1. PRIYANKA SINGH 2. PRAVIN KUMAR	AGRA	18-07-2025 09:07	54,64,769.55	28,52,276.00	-	Home Buyer/ Allottee	-	No	0.013%	-	-	-	26,32,493.55	Under Verification
6626	APL_FORM_CA_9753		89831	0218-F-0016GF	VIPIN SINGH	AGRA	17-07-2025 16:11	28,64,861.56	16,41,728.00	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	12,23,133.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6627	APL_FORM_CA_9707		159602	0218-F-0002GF (duma)	Gurudev prasad	Agra	12-07-2025 11:10	11,28,209.22	10,41,811.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	86,398.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6628	APL_FORM_CA_9486		130050	0209-Q-0020	K V NAGAYACH	AGRA	10-07-2025 21:10	47,34,307.49	6,28,913.00	-	Home Buyer/ Allottee	-	No	0.003%	-	-	-	41,05,394.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6629	APL_FORM_CA_9455		107726	0209-0-L0157	VEENA RANA	AGRA	09-07-2025 18:02	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6630	APL_FORM_CA_9489	297456, 297457, 297458, 297459, 297460		PLOT NUMBER - L-0492, L-0493, L-0494, L-0498, L-0499	TOTAL INFRAIDEA PRIVATE LIMITED	AGRA	09-07-2025 16:47	36,35,890.41	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	36,35,890.41	Under Verification
6631	APL_FORM_CA_9456		207221	209-0-H0360	Sandhya, Rohtash Kumar Bhalla	Agra	05-07-2025 19:28	37,43,370.64	3,62,086.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	33,81,284.64	Under Verification
6632	APL_FORM_CA_9429		121819	0225-E-0030	ADARSH KUMAR GUPTA & VIBHANSHU GUPTA	AGRA	02-07-2025 20:02	11,14,269.35	11,14,269.35	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6633	APL_FORM_CA_9383		108888	0209-0-C0118	Alka Sharma	Agra	28-06-2025 17:10	27,29,828.41	22,49,984.00	-	Home Buyer/ Allottee	-	No	0.010%	-	-	-	4,79,844.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6634	APL_FORM_CA_9381		108888	0209-0-C0118	Alka Sharma	Agra	28-06-2025 16:53	27,29,828.41	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	27,29,828.41	-	Duplicate - Latest claim has been verified
6635	APL_FORM_CA_9480		112870	0209-0-M194	Shailendra Singh Chauhan	Agra	18-06-2025 20:59	27,22,829.54	27,22,829.54	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6636	APL_FORM_CA_9464		106867	0209-0-Q0026	Babu khan	Agra	18-06-2025 13:57	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6637	APL_FORM_CA_9385		139655	0222-R-0103 (Wrong unit mentioned in claim that is R-105)	VIKAS MISHRA	AGRA	13-06-2025 23:39	16,71,973.97	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	16,71,973.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6638	APL_FORM_CA_9294		110197	0209-0-B0004	SHASHI PRABHA	Agra	09-06-2025 19:18	40,49,484.72	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	40,49,484.72	Under Verification
6639	APL_FORM_CA_9226		112108	0209-0-C0067	Akhilesh Kumar	Agra	05-06-2025 18:47	10,46,369.83	5,47,506.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	4,98,863.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6640	APL_FORM_CA_9058		162543	0222-S-B0144	VIPUL CHAUHAN AND GANGA CHAUHAN	AGRA	29-05-2025 17:54	31,98,160.87	31,98,160.87	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6641	APL_FORM_CA_9030		166574	0209-0-H0201	PANKAJ SHARMA	AGRA	28-05-2025 17:47	35,91,011.63	2,60,768.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	33,30,243.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6642	APL_FORM_CA_8971		132195	0221-C-C75FF	RAKESH SHAHANI	Agra	27-05-2025 13:28	4,47,680.48	1,02,394.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	3,45,286.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6643	APL_FORM_CA_8955		166574	PLOT NO. 0209-0-H0201 BLOCK-H, MEASURING AREA 1613 SQ.METER	PANKAJ SHARMA	AGRA	27-05-2025 00:11	35,91,023.75	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	35,91,023.75	-	Duplicate - Latest claim has been verified
6644	APL_FORM_CA_9756		223589	0209-0-M0069	Anjoo Saini	Agra	18-07-2025 01:07	39,84,007.23	75,761.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	39,08,246.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6645	APL_FORM_CA_10050		49536	0209-0-C0040	Dr Rita Agarwal	Agra	30-06-2025 20:22	22,40,339.33	22,40,339.33	-	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6646	APL_FORM_CA_10053	98682 & 13637s		0209-0-K0027	Rai Singh Gahlawat	Agra	27-06-2025 16:35	47,36,101.38	22,62,774.00	-	Home Buyer/ Allottee	-	No	0.010%	-	-	-	24,73,327.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6647	APL_FORM_CA_10014	56395 & 108941		0209-0-Q0216	Preeti Bansal	agra	23-06-2025 15:02	26,43,332.82	26,43,332.82	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6648	APL_FORM_CA_9996		186312	0218-F-0065GF	ANJALI SHARMA	AGRA	19-06-2025 20:43	13,75,565.58	12,53,482.58	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	1,22,083.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6649	APL_FORM_CA_9986		161784	0222-R-0284	ASHOK KUMAR PALIWAL	AGRA	18-06-2025 13:27	21,74,194.73	20,34,290.00	-	Home Buyer/ Allottee	-	No	0.009%	-	-	-	1,39,904.73	Under Verification - Unit number Mismatch
6650	APL_FORM_CA_9971		108716	0209-0-Q0151	Girish Chandra Shardwaj	Agra	12-06-2025 21:44	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6651	APL_FORM_CA_9968		106571	0209-0-H0185	BASANT KUMAR BAJPAI	AGRA	12-06-2025 15:23	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6652	APL_FORM_CA_9799		140066	0225-R-0066	SADHNA GUPTA	AGRA	05-06-2025 23:15	1,40,29,592.72	39,31,130.00	-	Home Buyer/ Allottee	-	No	0.018%	-	-	-	1,00,98,852.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6653	APL_FORM_CA_9920		61340	0209-0-E0085	SANJAY KUMAR CHUGH	Agra	03-06-2025 18:50	15,13,125.46	15,13,125.46	-	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6654	APL_FORM_CA_9919		116455	0209-0-E0161	UPESH KUMAR GUPTA PRITIGUPTA	AGRA	03-06-2025 12:25	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6655	APL_FORM_CA_9808		116403	0222-S-9036	SARVESH KUMAR	AGRA	01-06-2025 12:50	2,87,000.00	2,87,000.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6656	APL_FORM_F_9759				ASHOK KUMAR PALIWAL	AGRA	18-07-2025 14:28	15,33,489.00	15,33,489.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6657	APL_FORM_F_8350		206208	0209-0-D0173	Amit Pandey	AGRA	12-06-2025 11:29	50,00,000.00	14,74,454.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	35,25,546.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6658	APL_FORM_F_8364				Rahul Pandey	AGRA	12-06-2025 16:39	55,00,000.00	13,16,225.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	41,83,775.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6659	APL_FORM_F_8371				Rajesh Kumar	AGRA	12-06-2025 22:08	17,08,580.00	14,74,454.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	2,34,126.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6660	APL_FORM_CA_9896		284892	0164-0-2715F	Gurdev Kaur Garcha	Mohali	31-07-2025 17:47	24,30,027.40	23,69,985.00	-	Home Buyer/ Allottee	-	No	0.011%	-	-	-	60,142.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6661	APL_FORM_CA_9893		284891	0164-0-2705F	Gurdev Kaur Garcha	Mohali	31-07-2025 17:29	24,30,027.40	23,69,985.00	-	Home Buyer/ Allottee	-	No	0.011%	-	-	-	60,142.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6662	APL_FORM_CA_9886		129219	0102-26-0004	Mr. Vicky Kalyani	Sonipat, Haryana	30-07-2025 16:21	44,77,333.63	44,77,333.63	-	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6663	APL_FORM_CA_9884		126509	0057-0-0401	Rajesh Sabran and Rajeev Sabran	MOHALI	30-07-2025 13:15	4,71,05,365.00	1,69,85,557.00	-	Home Buyer/ Allottee	-	No	0.078%	-	-	-	3,01,19,808.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6664	APL_FORM_CA_9883		285102	0037-C-2110	Rohit Mokal S/o Mohan	Yamunanagar	30-07-2025 12:54	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6665	APL_FORM_CA_9870		281563	0057-0-0716	Avtar Singh Mann S/o Sh. Jagjit Singh Mann, and Mrs. Rajinder Kaur Mann w/o Avtar Singh Mann	Mohali	29-07-2025 16:43	-	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6666	APL_FORM_CA_9873		281854	0102-39-1104	RAJ KUMAR	SONIAT, HARYANA	29-07-2025 15:51	22,54,625.00	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,54,625.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6667	APL_FORM_CA_9874		281856	0102-39-1202	RAJ KUMAR	SONIPAT, HARYANA	29-07-2025 15:41	22,10,000.00	-	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,10,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

6668	APL_FORM_CA_9471		129133	0164-0-2685F		Naveen Mehta and Sonal Sharda	MOHALI	29-07-2025 12:47	81,10,671.94	63,14,591.00	Home Buyer/ Allottee	-	No	0.039%	-	-	-	-	17,96,080.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6669	APL_FORM_CA_9864					Shree Jeet Singh	Sonipat	29-07-2025 10:01	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Registry already Completed
6670	APL_FORM_CA_9862		291662	0037-A-0501		Krishna Devi W/o Mulkan	Yamunanagar	28-07-2025 13:24	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6671	APL_FORM_CA_9855		89788	0086-0-3685SF		RAM GAUTAM	MOHALI	27-07-2025 20:26	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6672	APL_FORM_CA_9850		211501	0057-0-1359		JYOTSNA SHARMA	Mohali	27-07-2025 18:09	66,48,332.08	40,65,258.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	25,83,073.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6673	APL_FORM_CA_9781		127857	0103-0-308903		SMITA AGAWRAL	Sonipat	27-07-2025 16:50	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6674	APL_FORM_CA_9837					Shree Jeet Singh	Sonipat	26-07-2025 17:22	1,46,86,700.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,46,86,700.00	-	-	Registry already Completed
6675	APL_FORM_CA_9838	278703, 278794 & 278795		C-119, C-200, C-201		M/s Piyare Lal Hari Singh Builders Pvt. Ltd.	Dhandora, Sector 24, Haryana	26-07-2025 13:22	44,66,617.64	34,79,574.00	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	9,87,043.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6676	APL_FORM_CA_9834		291303	0099-0-756-GF		Charnjit Singh Bobin Mrs. Harsimran Bains	Mohali	25-07-2025 16:59	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6677	APL_FORM_CA_9833		285103	0037-C-2112		Randhir Singh S/o Sh.Harpal Singh Co-owner—Manoj Kumar S/o Sh. Birbal	Yamunanagar	25-07-2025 16:31	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6678	APL_FORM_CA_9797		281039	D- 1639		Manish Gupta	Gurugram	24-07-2025 11:01	1,51,98,130.85	29,52,887.00	Home Buyer/ Allottee	-	No	0.044%	-	-	-	-	1,02,45,243.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6679	APL_FORM_CA_9786		281036	0057-0-0109/1		Shubham Misra S/o Sh. Anil Misra and Mrs. Harjot Kaur Mann w/o Mr. Shubham Misra	Mohali	23-07-2025 16:08	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6680	APL_FORM_CA_9792		99424	0114-B-C1003		Sarita Jain Sharda Jain	Sonipat	22-07-2025 14:26	32,97,331.67	32,97,331.20	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	0.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6681	APL_FORM_CA_9789		179298	0103-0-320401		POONAM BHATIA	Sonipat	21-07-2025 14:24	52,28,649.59	24,40,454.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	27,88,195.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6682	APL_FORM_CA_9788		130808	0114-C-G1004		Anil Kumar Jain	Sonipat	21-07-2025 12:46	21,90,231.12	13,44,479.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	8,45,752.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6683	APL_FORM_CA_9783		54859	0105-0-C2110		BHARAT BHUSHAN AJAWADI SHARDA AILAWADI	GURUGRAM	20-07-2025 17:58	3,87,421.38	3,87,421.38	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6684	APL_FORM_CA_9778		90265	0114-D-D0602		Kusum Jain	Sonipat	19-07-2025 17:44	36,37,178.40	33,28,072.87	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	3,09,105.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6685	APL_FORM_CA_9737		282695	0086-0-9335F		SUNDEEP SINGH KALIA	MOHALI	19-07-2025 16:43	84,27,884.17	41,86,734.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	42,41,150.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6686	APL_FORM_CA_9773		110883	0057-0-0869		Harmail Singh S/o Sh. Indar Singh	Mohali	19-07-2025 16:24	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6687	APL_FORM_CA_9771		285348	0162-D-0008		Bhupinder Singh Sandhu	Mohali	19-07-2025 15:06	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6688	APL_FORM_CA_9765	157KB0089		0201-0-UG228D		Kamla Choudhry & Mahesh Kumar	Kaudi	18-07-2025 16:37	71,00,077.08	21,99,012.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	49,01,065.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6689	APL_FORM_CA_9748		160841	0119-0-139		Manoj Kumar	Sonipat	17-07-2025 19:46	2,43,276.99	2,14,368.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	28,908.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6690	APL_FORM_CA_9755	157KB0089		0201-0-UG228D		Kamal Choudhary & Mahesh Kumar	Sonipat	17-07-2025 17:43	53,03,866.23	-	Home Buyer/ Allottee	-	No	0.000%	-	-	53,03,866.23	-	-	Duplicate - Latest claim has been verified
6691	APL_FORM_CA_9750		297157	0102-26-0002		SURENDER KUMAR SHARMA	SONIPAT	17-07-2025 12:21	30,51,500.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	30,51,500.00	Under Verification
6692	APL_FORM_CA_9752		286359	0037-B-1100		Kanta Rani W/o Chand Kiran	Yamunanagar	17-07-2025 12:16	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6693	APL_FORM_CA_9749		281663	0037-C-2063		Rekha Nehra w/o Randhir Singh Nehra	Yamunanagar	17-07-2025 11:17	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6694	APL_FORM_CA_9744		116877	0057-0-0417		Baljinder Singh S/O Sh. Hardip Singh	Mohali	16-07-2025 17:04	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6695	APL_FORM_CA_9740		284136	0037-B-1565		Rekha Nehra W/o Randhir Singh Nehra & Randhir Singh S/o Harpal Singh	Yamunanagar	16-07-2025 12:22	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6696	APL_FORM_CA_9726		174725	0102-20-0501		ARUN KUMAR JAIN	SONIPAT	15-07-2025 23:32	64,70,721.99	26,12,466.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	38,58,255.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6697	APL_FORM_CA_9738		121678	0057-0-0115		(1) Mrs. Veena Bhandari, and (2) Mr. Subhash Kumar Bhandari	Mohali, Punjab	15-07-2025 22:19	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6698	APL_FORM_CA_9731					NISHA GOSWAMI, NEERU GROVER AND NEELAM KHATRI	GURUGRAM	15-07-2025 21:20	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6699	APL_FORM_CA_9725		115625	0057-0-0479		Harjeet Kaur	Mohali	15-07-2025 13:22	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6700	APL_FORM_CA_9730		277350	0126-0-0111		M/S ARUJA ESTATES THROUGH ITS PARTNER MR. PRAKASH ARUBA	SONIPAT HARYANA	15-07-2025 12:27	45,18,244.13	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	45,18,244.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6701	APL_FORM_CA_9586		156604	0103-0-290701		Praveen Vashisht	Sonipat	14-07-2025 19:04	99,63,763.70	83,80,504.00	Home Buyer/ Allottee	-	No	0.038%	-	-	-	-	15,83,259.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6702	APL_FORM_CA_9718			4860000		Vikram Jeet Verma	Gurugram	13-07-2025 19:01	4,86,00,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,86,00,000.00	Under Verification
6703	APL_FORM_CA_9715		128365	0103-0-070902		MS. ANU CHAWLA MR. SAMEER CHAWLA /CUSTOMER CODE: 128365	SONIPAT, HARYANA	12-07-2025 17:50	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6704	APL_FORM_CA_9714		128365	0103-0-070902		MS ANU CHAWLA MR SAMEER CHAWLA	SONIPAT, HARYANA	12-07-2025 16:43	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
6705	APL_FORM_CA_9713		127963	0102-27-0503		MR. RAVINDER MEHTA MRS. RENU MEHTA	SONIPAT	12-07-2025 15:46	61,30,597.94	57,47,255.00	Home Buyer/ Allottee	-	No	0.036%	-	-	-	-	3,83,342.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6706	APL_FORM_CA_9709	13858548		0105-0-C2661		MR. SHASHANK SONI MR. SAURABH SONI /CUSTOMER CODE: 13858548	SUSHANT CITY, KUNDLI, HARYANA	12-07-2025 12:57	56,42,738.41	26,54,084.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	29,88,654.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6707	APL_FORM_CA_9708		126251	0164-0-2685F		Lal Izzat Singh Mohanta & Kabita Rani Mohanta	Mohali	12-07-2025 12:54	1,19,85,422.47	77,66,930.00	Home Buyer/ Allottee	-	No	0.036%	-	-	-	-	42,18,492.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6708	APL_FORM_CA_9705			9		Ishwar Dass Manchanda & Dimpesh Manchanda	Gurgaon	11-07-2025 23:17	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6709	APL_FORM_CA_9704			9		Ishwar Dass Manchanda & Dhaarraj Manchanda	Gurgaon	11-07-2025 22:49	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6710	APL_FORM_CA_9703		126303	0164-0-260GF		Kamal Nayan Raturi & Abhilasha Bhatt	Mohali, Punjab	11-07-2025 22:21	1,39,53,288.80	88,46,431.00	Home Buyer/ Allottee	-	No	0.041%	-	-	-	-	51,06,857.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6711	APL_FORM_CA_9702		230992	0057-0-0502		Amarpreli w/o Shyam Sundar, Shyam Sunder S/o Sh. Ram Asre	Mohali	11-07-2025 16:57	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6712	APL_FORM_CA_9681		255615	0038-0-C2506		shishpal and sunita devi kadiyan	KURUKSHETRA	09-07-2025 21:51	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6713	APL_FORM_CA_9654		128347	0091-0-640-FF		Gagan Gera S/o Ved Prakash and Rashmi Gera W/o Gagan Gera	SAS NAGAR MOHALI	09-07-2025 18:18	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6714	APL_FORM_CA_9686					SANJEEV KUMAR SINGHAL	MOHALI	09-07-2025 13:14	1,00,75,616.44	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,00,75,616.44	Under Verification
6715	APL_FORM_CA_9678		285100	0037-C-2111		Kanta Devi	Yamunanagar	08-07-2025 12:46	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6716	APL_FORM_CA_9677		289584	0037-A-0512		Ramesh Kumar	Yamunanagar Haryana	08-07-2025 10:57	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6717	APL_FORM_CA_9676		97761	0114-F-EI1011		POONAM ARORA	SONIPAT	08-07-2025 00:19	39,69,799.67	39,69,799.67	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6718	APL_FORM_CA_9660		160577	0102-34-1102		Aditi Kapur	Sonipat	06-07-2025 14:08	32,58,656.99	27,39,265.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	5,19,391.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6719	APL_FORM_CA_9651					IRIF LAL	KAITHAL	05-07-2025 14:38	33,39,480.10	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	33,39,480.10	Under Verification
6720	APL_FORM_CA_9650		231203	0102-19-0803		Mukesh Aggarwal	Sonipat	04-07-2025 15:11	32,04,977.08	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	32,04,977.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6721	APL_FORM_CA_9643				6	Manish Gupta	Gurugram	03-07-2025 16:39	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6722	APL_FORM_CA_9634		280338	SURENDRA BUILDTECH PRIVATE LTD		Surendra Buildtech Private Limited	Gurugram	02-07-2025 22:51	20,36,539.96	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	20,36,539.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6723	APL_FORM_CA_9621	598N0804		0114-C-C0502		NEELAM WADHWA	Sonipat	02-07-2025 10:39	40,47,069.08	24,32,227.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	16,14,842.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6724	APL_FORM_CA_9605		99470	0114-B-C1004		ABHAY JAIN	Sushant City, Kaudi, Sonipat, Haryana	30-06-2025 14:35	39,98,049.31	35,59,488.00	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	4,38,561.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

6725	APL_FORM_CA_9563		131160	0122-0-4263	Savita Goel and Ankur Goel (jointly owned)	Kaadi, Sonipat , Haryana	29-06-2025 15:40	48,11,958.44	38,44,829.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	9,67,129.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6726	APL_FORM_CA_9575		126804	0122-0-4264	Savita Goel and Saurabh Goel (jointly owned)	kaadi , Sonipat , haryana	28-06-2025 15:15	50,18,350.47	39,84,617.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	10,33,733.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6727	APL_FORM_CA_9573		281764	0057-0-0197	Randhir Singh and Ravneet Kaur	Mohali	27-06-2025 16:33	42,56,109.59	1,70,740.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	41,85,369.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6728	APL_FORM_CA_9572		282750	0037-0-1202	Neelam w/o Sh. Hans Raj	Yamunanagar	27-06-2025 15:40	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6729	APL_FORM_CA_9571		282974	0037-0-1559	Sham Lal Saini	Yamunnagar Haryana	27-06-2025 15:02	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6730	APL_FORM_CA_9570		282974	0037-0-1559	Sachin Saini S/o Sh. Sham Lale Saini	Yamunanagar Haryana	27-06-2025 14:35	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
6731	APL_FORM_CA_9568		136665	0164-0-1756GF	Rajan Sharma	Mohali	27-06-2025 11:45	40,46,420.54	40,46,420.54	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6732	APL_FORM_CA_9564		169795	0057-0-0159	Ranjit Singh Dhillon	Mohali	26-06-2025 16:44	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6733	APL_FORM_CA_9552		139307	0102-21-3004	SNEHLATA NAHAR AND VIJAY KUMAR NAHAR	SONIPAT	22-06-2025 23:27	42,25,741.60	26,01,905.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	16,23,836.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6734	APL_FORM_CA_9491	09UB0004		0114-C-G1001	Jatin Batra	Sonipat	20-06-2025 15:34	31,01,526.32	22,10,139.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	8,91,387.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6735	APL_FORM_CA_9478	15700003		0201-0-GF127	Satish Verma & Sunil Verma	Sushant City, Sonipat, Haryana	20-06-2025 11:07	53,45,023.16	20,49,082.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	32,95,941.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6736	APL_FORM_CA_9461		128909	0102-17-0903	Bindu Gadhh	Sonipat	19-06-2025 17:09	33,62,478.74	27,93,980.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	5,68,498.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6737	APL_FORM_CA_9484	15730002		0201-0-GF126D	JAI BHAGWAN JAIN	SONIPAT, HARYANA	19-06-2025 14:03	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6738	APL_FORM_CA_9384		199111	0114-B-C0303	PREETI GOYAL	Sonipat	18-06-2025 11:06	68,29,967.92	14,04,000.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	46,25,967.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6739	APL_FORM_CA_9463		173759	0119-0-364	HEMLATA	SONEPAT	17-06-2025 14:19	2,41,293.04	2,12,313.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	28,980.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6740	APL_FORM_CA_9457	097MB010		0038-0-B0104	Nita Jassja, Monica Jassja	Kurukshetra	16-06-2025 22:28	46,22,518.46	42,12,062.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	4,10,456.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6741	APL_FORM_CA_9434			1452458	Pancham Singh & Sahibu Kaur	Gurgaon	16-06-2025 15:39	22,53,495.43	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	22,53,495.43	Under Verification
6742	APL_FORM_CA_9410		207217	0037-A-0377	NARENDER MALIK AND WAZIR SINGH PUNIA	KARNAL	15-06-2025 22:58	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6743	APL_FORM_CA_9409		207217	0037-A-0377	Narender Malik and Wazir Singh Punia	YAMUNANAGAR	15-06-2025 22:39	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
6744	APL_FORM_CA_9407		217990	0162-B-0440	Sandeep Sukhija and Manoj Kumar Wayyar	Mohali	15-06-2025 11:25	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6745	APL_FORM_CA_9388		132802	0203-0-011101	Sanjiv Bahyleni	Sonipat	14-06-2025 11:49	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6746	APL_FORM_CA_9368		281311	0102-39-0801	M/s Pawanputra Enterprises Private Limited	Sonipat	13-06-2025 19:54	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6747	APL_FORM_CA_9377		180963	0114-B-C1202	Sonia Grover	Sonipat	13-06-2025 11:40	37,77,750.39	36,62,569.59	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	1,15,180.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6748	APL_FORM_CA_9363				Owner: Randhir Singh S/o Sh. Harpal Singh Co-Owner:--Manoj Kumar S/o Birbal	Yamunanagar	12-06-2025 16:33	29,00,066.16	-	Home Buyer/ Allottee	-	No	0.000%	-	-	29,00,066.16	-	-	Duplicate - Latest claim has been verified
6749	APL_FORM_CA_9356				Kanta Devi W/o Ramesh Kumar	Yamunanagar	12-06-2025 13:58	29,00,066.16	-	Home Buyer/ Allottee	-	No	0.000%	-	-	29,00,066.16	-	-	Duplicate - Latest claim has been verified
6750	APL_FORM_CA_9354				RAMESH KUMAR S/O HARI SINGH	Yamunanagar	12-06-2025 13:20	55,79,658.37	-	Home Buyer/ Allottee	-	No	0.000%	-	-	55,79,658.37	-	-	Duplicate - Latest claim has been verified
6751	APL_FORM_CA_9351		286681	0037-B-1163	MADAN LAL KAMBOJ	Yamunanagar Haryana	12-06-2025 12:37	42,56,012.61	83,330.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	41,72,682.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6752	APL_FORM_CA_9342		293089	0037-C-2074	Navdeep Singh	Yamunanagar	11-06-2025 21:17	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6753	APL_FORM_CA_9340	17500018		0202-0-A0039	SATISH KUMAR KHATANA	Kaadi	11-06-2025 20:10	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6754	APL_FORM_CA_9333		110009	0057-0-0662	Rakesh Dhawsa (Original allottee Sharda Rani expired on 19.02.2012) S/o Ram Prakash Dhawsa	Mohali	11-06-2025 15:58	13,04,346.85	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,04,346.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6755	APL_FORM_CA_9332				Rohit Mokal S/o Sh.Muhan	Yamunanagar	11-06-2025 15:30	29,00,066.16	-	Home Buyer/ Allottee	-	No	0.000%	-	-	29,00,066.16	-	-	Duplicate - Latest claim has been verified
6756	APL_FORM_CA_9331				KRISHNA DEVI W/O MULTAN	Yamunanagar	11-06-2025 14:54	35,99,505.73	-	Home Buyer/ Allottee	-	No	0.000%	-	-	35,99,505.73	-	-	Duplicate - Latest claim has been verified
6757	APL_FORM_CA_9328				Neelam w/o Hans Raj	Yamunanagar	11-06-2025 13:25	44,96,794.93	-	Home Buyer/ Allottee	-	No	0.000%	-	-	44,96,794.93	-	-	Duplicate - Latest claim has been verified
6758	APL_FORM_CA_9162, APL_FORM_CA_9206,A PE_FORM_CA_9207				Manish Dhar	Dhanhera, Sector 24	11-06-2025 12:55	45,29,198.46	40,74,924.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	4,54,274.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6759	APL_FORM_CA_9207				Manish Dhar	Dhanhera, Sector 24	11-06-2025 12:52	15,09,732.82	-	Home Buyer/ Allottee	-	No	0.000%	-	-	15,09,732.82	-	-	Duplicate - Latest claim has been verified
6760	APL_FORM_CA_9326		281599	0037-B-1558	Sachin Saini, S/o Sh. Sham Lal Saini	Yamunanagar	11-06-2025 12:51	78,07,976.48	23,34,480.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	54,73,496.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6761	APL_FORM_CA_9208				Manish Dhar	Dhanhera, Sector 24	11-06-2025 12:35	15,09,732.82	-	Home Buyer/ Allottee	-	No	0.000%	-	-	15,09,732.82	-	-	Duplicate - Latest claim has been verified
6762	APL_FORM_CA_9323				Sham Lal Saini, S/o Sh. Rulia Ram	Yamunanagar Haryana	11-06-2025 11:54	50,93,439.88	-	Home Buyer/ Allottee	-	No	0.000%	-	-	50,93,439.88	-	-	Duplicate - Latest claim has been verified
6763	APL_FORM_CA_9322	17500013		1106-0-F2624	HARBUX SINGH SIDHU	PANIPAT	11-06-2025 11:52	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6764	APL_FORM_CA_9288		179984	0037-A-0867	Poonam Saini	Yamunanagar	11-06-2025 11:31	49,60,059.73	49,57,398.80	Home Buyer/ Allottee	-	No	0.033%	-	-	-	-	2,660.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6765	APL_FORM_CA_9315	28U393	0066-0-S015A	Satinder Kumar	Mohali	10-06-2025 17:17	47,91,452.05	25,447.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	47,66,005.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6766	APL_FORM_CA_9314	109857	0057-0-0663	Satinder Kumar	Mohali	10-06-2025 17:00	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6767	APL_FORM_CA_9307	187523	0037-B-1006	NEELAM JAIN	YAMUNANAGAR	10-06-2025 12:56	58,96,729.49	58,96,729.49	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6768	APL_FORM_CA_9306				Rekha Nehra W/o Randhir Singh Nehra & Randhir Singh S/o Harpal Singh	Yamunanagar Haryana	10-06-2025 12:13	1,34,67,282.63	-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,34,67,282.63	-	-	Duplicate - Latest claim has been verified
6769	APL_FORM_CA_9304				Rekha Nehra w/o Randhir Singh Nehra	Yamunanagar	10-06-2025 11:39	66,87,037.72	-	Home Buyer/ Allottee	-	No	0.000%	-	-	66,87,037.72	-	-	Duplicate - Latest claim has been verified
6770	APL_FORM_CA_9300		124375	0162-B-0317	Jaskaran Singh Dhanota	Mohali	10-06-2025 10:38	92,40,626.85	61,29,243.00	Home Buyer/ Allottee	-	No	0.028%	-	-	-	-	31,11,383.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6771	APL_FORM_CA_9281	91398	0114-0-G1003	Upendra Gahri	Sonipat	09-06-2025 18:12	31,11,539.96	20,39,090.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	10,72,449.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6772	APL_FORM_CA_9269	124412	0057-0-0457	Davinder Kumar Sood	Mohali Punjab	09-06-2025 17:56	77,21,825.11	8,15,930.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	69,05,895.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6773	APL_FORM_CA_9287	120416	0037-B-1557	KAMAL KUMAR GUPTA	Yamunanagar	09-06-2025 17:12	1,01,84,059.48	78,28,284.80	Home Buyer/ Allottee	-	No	0.036%	-	-	-	-	23,55,774.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6774	APL_FORM_CA_9277	109994	0057-0-0164	Kanwaldeep Singh	Mohali	09-06-2025 11:16	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6775	APL_FORM_CA_9271	128786	0102-27-0403	Ruchi Vyas & Ajay Vyas	Sonipat	08-06-2025 20:10	55,48,089.63	55,47,470.00	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	619.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6776	APL_FORM_CA_9268	117475	0103-0-310701	Darshan Punia and Jogender Singh Punia	SONIPAT	08-06-2025 15:45	68,39,324.35	68,38,547.00	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	777.35	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6777	APL_FORM_CA_9250	266994	0059-0-020C	Jasvinder Kaur W/o Sh. Gurinder Singh Gurpreet Kaur W/o Sh. Harpartap Singh Rajwant Kaur W/o Dilbash Singh	Mohali	07-06-2025 16:09	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6778	APL_FORM_CA_9247	282336	0059-0-019C	Jasvinder Kaur W/o Sh. Gurinder Singh	Mohali	07-06-2025 15:47	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6779	APL_FORM_CA_9103	285806	0057-0-0894	Jasvinder Kaur W/o Sh. Gurinder Singh Harpreet Singh S/o Sh. Gurinder Singh	Mohali	07-06-2025 15:23	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6780	APL_FORM_CA_9228			0	Smt. Alka Luthra	Gurugram	06-06-2025 16:58	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6781	APL_FORM_CA_9217	276872	0057-0-0359/38	Kumud Jain	Mohali	05-06-2025 16:11	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6782	APL_FORM_CA_9197	266328	0103-0-250804	MRS. RENU SIKKA (CUSTOMER NO. 266328)	SONIPAT, HARYANA	04-06-2025 16:50	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

6783	APL_FORM_CA_9189		137406	0102-19-1004	NEELU RAIPAL	KUNDALI SONIPAT	04-06-2025 13:28	45,77,630.05	38,74,182.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	7,03,448.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6784	APL_FORM_CA_9187				Amandeep Kaur Gill	Mohali	04-06-2025 12:53	10,63,00,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	10,63,00,000.00	Under Verification
6785	APL_FORM_CA_9165	17580011		0202-0-B0776	Suman	Sonipat	04-06-2025 10:05	50,202.15	111.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	50,091.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6786	APL_FORM_CA_9164		206753	0103-0-070503	PANCHAKSHI RAIPUT	Sonipat	03-06-2025 10:29	32,81,217.46	24,68,167.46	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	8,13,050.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6787	APL_FORM_CA_9154		132555	0102-21-0304	MR. DALIP SINGH (CUSTOMER NO. 132535	SONIPAT, HARYANA	02-06-2025 17:54	44,39,275.68	44,39,275.68	Home Buyer/ Allottee	-	No	0.020%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6788	APL_FORM_CA_9143	175MB005		0202-0-A0763	Anjali Chawla	Sonipat	02-06-2025 12:20	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Under Verification - Customer Name Mismatch
6789	APL_FORM_CA_9131				1. ABHAY RAJ SINGH 2. DURG RAJ. SINGH	GURUGRAM	01-06-2025 18:21	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6790	APL_FORM_CA_9126		130501	0037-A-0225	ARUN BALA	Yamunanagar	01-06-2025 14:46	42,58,554.36	42,42,292.00	Home Buyer/ Allottee	-	No	0.039%	-	-	-	-	16,262.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6791	APL_FORM_CA_9120		204482	1306-0-1XR017	RAJESH KUMAR	Sonipat	01-06-2025 09:25	34,75,289.17	12,56,698.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	22,18,591.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6792	APL_FORM_CA_9117		182057	0201-0-GF107	RAJENDER KUMAR, AND PREMWATI AND BIMLA	HARYANA	31-05-2025 23:58	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6793	APL_FORM_CA_9116	57XB0009		0201-0-AT011	BALDEV RAJ MADAN	SONIPAT, HARYANA	31-05-2025 22:36	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6794	APL_FORM_CA_9115	57XB0002		0201-0-AT027A	Gopal Krishna Agrawal	Sonipat	31-05-2025 22:29	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6795	APL_FORM_CA_9114	57XB007		0201-0-AT001B	KAMLESH KUMARI MADAN	SONIPAT, HARYANA	31-05-2025 22:19	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6796	APL_FORM_CA_9086		206569	0085-0-30B	Beant Kaur Chahal	Mohali	31-05-2025 13:07	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6797	APL_FORM_CA_9084	57XB0017		0201-0-GF113	Manju Goel and Neena Arora	Sonipat	31-05-2025 12:41	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6798	APL_FORM_CA_9081	57XB005		0201-0-UG208	Kapil Gupta	Sonipat	30-05-2025 23:20	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6799	APL_FORM_CA_9080	57XB0010		0201-0-UG209	RAJ RANI GARG	SONIPAT	30-05-2025 22:29	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6800	APL_FORM_CA_9088	57XB0013		0201-0-GF101B	AVINANDAN GOYAL	sonipat	30-05-2025 19:49	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6801	APL_FORM_CA_9083	57XB0009		0201-0-UG212	HARIKISHAN PARDEEP KUMAR HUF	KUNDLI SONIPAT HARYANA	30-05-2025 17:48	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6802	APL_FORM_CA_9084		141732	0086-0-166CGF	Jagdeep Singh Sidhu and Baljeet Kaur	Mohali	30-05-2025 17:40	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6803	APL_FORM_CA_9081	57XB0009		0201-0-GF111	RAMESH KUMAR ARORA	SONIPAT	30-05-2025 16:09	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6804	APL_FORM_CA_9078		243907	0201-0-UG204	JAIN BANDHU DEVELOPERS PRIVATE LIMITED	SONIPAT	30-05-2025 14:45	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6805	APL_FORM_CA_9077		243904	0201-0-AT034	JAIN BANDHU DEVELOPERS PRIVATE LIMITED	SONIPAT	30-05-2025 14:22	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6806	APL_FORM_CA_9075	57XB0014		0201-0-UG210	SUBHASH GARG	SONIPAT	30-05-2025 14:02	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6807	APL_FORM_CA_9073		243906	0201-0-GF136	JAIN BANDHU DEVELOPERS PRIVATE LIMITED	SONIPAT	30-05-2025 13:28	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6808	APL_FORM_CA_9065	57XB0011		0201-0-UG224	SHUBASH BABU AGGARWAL	SONIPAT HARYANA	29-05-2025 22:03	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6809	APL_FORM_CA_9059		261322	0201-0-AT010	MANOJ ARORA	SONIPAT	29-05-2025 18:38	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6810	APL_FORM_CA_9057	114025		0201-0-GF126F	ARUNA SHARMA	SONIPAT, HARYANA	29-05-2025 17:17	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6811	APL_FORM_CA_9055	134952		0057-0-0879	Manpreet Kaur W/o Lt. Sh. Sarbjit Singh	Mohali	29-05-2025 16:05	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6812	APL_FORM_CA_9051	206967		0059-0-002C	Gurpreet Singh Sekhon	SAS Nagar Mohali Punjab	29-05-2025 15:56	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6813	APL_FORM_CA_9052	206675		0057-0-1298	Prabhdeep Singh Bhatia	Mohali	29-05-2025 15:40	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6814	APL_FORM_CA_9024	203582		0057-0-0787	Mrs. Ishneet Kaur Bajaj Mr. Inderan Singh Bajaj	Mohali	28-05-2025 17:06	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6815	APL_FORM_CA_9019	169782		0057-0-0363	Rakesh Agrawal	Mohali	28-05-2025 16:18	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6816	APL_FORM_CA_9014	74950		0201-0-UG203	ASHU AGGARWAL	SONIPAT, HARYANA	28-05-2025 14:46	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6817	APL_FORM_CA_9003	125869		0037-A-0161	DIVYA GOEL	YAMUNANAGAR	28-05-2025 11:54	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6818	APL_FORM_CA_9001	121827		0037-B-1020	VIBHA GOEL	YAMUNANAGAR,HARYANA	28-05-2025 11:27	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6819	APL_FORM_CA_9000	110967		0037-A-0065	AADHAR GOEL	YAMUNANAGAR, HARYANA	28-05-2025 11:09	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6820	APL_FORM_CA_7480	201581		0037-A-0162	SUMIT BHATIA HUF	yamunanagar	28-05-2025 09:22	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6821	APL_FORM_CA_8990		174955	0057-0-0450	1.Arvind Kaushik 2.Vibha Kaushik	Mohali	27-05-2025 19:42	1,10,69,848.43	13,29,456.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	97,40,392.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6822	APL_FORM_CA_8989				Naveen Mehta and Sonal Sharda	Mohali	27-05-2025 19:00	82,43,962.72	-	Home Buyer/ Allottee	-	No	0.000%	-	-	82,43,962.72	-	Duplicate - Latest claim has been verified
6823	APL_FORM_CA_8988		201582	0037-A-0163	TARUN THAPAR	YAMUNANAGAR	27-05-2025 17:41	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6824	APL_FORM_CA_8980	160P0008		1306-0-UGA109	Parvesh Kaushik	Sonipat	27-05-2025 15:14	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6825	APL_FORM_CA_8966				AADHAR GOEL	YAMUNANAGAR	27-05-2025 11:54	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Duplicate - Latest claim has been verified
6826	APL_FORM_CA_8965				VIBHA GOEL	YAMUNANAGAR	27-05-2025 11:20	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Duplicate - Latest claim has been verified
6827	APL_FORM_CA_8925				DIVYA GOEL	YAMUNANAGAR	27-05-2025 10:43	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Duplicate - Latest claim has been verified
6828	APL_FORM_CA_8963				Manpreet Kaur W/o Lt. Sh. Sarbjit Singh	Mohali	27-05-2025 10:36	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Duplicate - Latest claim has been verified
6829	APL_FORM_CA_9072		243905	0201-0-GF135	JAIN BANDHU DEVELOPERS PRIVATE LIMITED	SONIPAT	30-05-2025 13:13	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6830	APL_FORM_CA_9104				Preet Rangat Kaur Barth	Amritsar	04-06-2025 14:49	10,63,00,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	10,63,00,000.00	-	Duplicate - Latest claim has been verified
6831	APL_FORM_CA_9167		215261	0102-10-0704	Arun Solanki	Rajkot	03-06-2025 12:28	37,50,512.04	27,25,538.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	10,24,974.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6832	APL_FORM_CA_9051	154655		0102-19-1502	Pooja Gautam Dadhich	Delhi, NCR	25-07-2025 15:10	16,28,685.00	16,28,685.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6833	APL_FORM_CA_9580		91057	0114-D-D0901	Santosh Kumar and Swarnlata Sah	Delhi	28-06-2025 16:33	39,48,420.10	34,93,619.00	Home Buyer/ Allottee	-	No	0.016%	-	-	-	4,54,801.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6834	APL_FORM_CA_9589		97927	0114-E-E1101	DINESH SUMAN AND POONAM SUMAN	NEW DELHI	21-06-2025 01:00	27,98,605.43	27,98,605.43	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6835	APL_FORM_CA_9324			B - 532	ROMILA CHAUDHERY AND BABITA CHAUDHARY	Gurugram	11-06-2025 12:13	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6836	APL_FORM_CA_9112	31/69570		D-1902	Sunil Sharma	Gurugram	31-05-2025 19:31	9,99,090.63	6,18,238.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	3,80,852.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6837	APL_FORM_CA_10052		130865	0102-27-0804	Vijay Jindal	Sonipat	31-08-2025 14:22	1,12,75,967.94	58,21,571.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	54,54,396.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6838	APL_FORM_CA_10045	19/681036		0103-0-230404	VINAY MIDHA	KUNDLI SONIPAT HARYANA	29-08-2025 19:50	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Under Verification - Customer Name Mismatch
6839	APL_FORM_CA_9448		134028	0103-0-080401	Kiran Taneja and Rahul Taneja	Haryana	27-06-2025 21:19	51,20,394.52	49,25,053.52	Home Buyer/ Allottee	-	No	0.023%	-	-	-	1,95,341.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6840	APL_FORM_CA_10024	005A0021		1227-0-CIGF2063	ANAMIKA KATARIA	Gurugram, Haryana	25-08-2025 21:33	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

6861	APL_FORM_CA_10813	174257	0114-D-F1263	SHAILINDU GUPTA	SONIPAT	23-06-2025 14:25	31,72,896.40	23,58,693.00		Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	8,14,003.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6862	APL_FORM_CA_9999	39720085	0038-D-E4120	Madhu Aggarwal (Wife and Legal Heir of Late Shri Dinesh Aggarwal)	Kurukshetra, Haryana - 136131	20-06-2025 16:25	50,90,168.81	41,18,392.00		Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	9,71,776.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6863	APL_FORM_CA_9982	187461	0114-E-E0802	ANJU GUPTA	sonepat	17-06-2025 20:38	29,64,777.33	26,90,588.00		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	2,94,189.33	Under Verification - Unit no. Mismatch
6864	APL_FORM_CA_9973	215963	0162-B-0222	Sapna Nagpal	Mohali	13-06-2025 16:59	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6865	APL_FORM_CA_9957	110010	0057-0-0868	Sukhchain Singh	Mohali	08-06-2025 16:40	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6866	APL_FORM_CA_9943	110120	0057-0-0875	Sucha Singh	Mohali	07-06-2025 15:25	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6867	APL_FORM_CA_9946	206698	0037-A-0260	Santosh	Yamunanagar	07-06-2025 13:19	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6868	APL_FORM_CA_9986	19450013	0103-D-350603	Arun Agarwala	SONIPAT	06-06-2025 17:45	32,47,846.05	4,19,837.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	28,26,01.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6869	APL_FORM_CA_9941	114517	0103-D-320402	SURESH KUMAR YADAV	SONIPAT, HARYANA	06-06-2025 05:39	71,56,858.84	35,00,973.00		Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	36,47,885.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6870	APL_FORM_CA_2796	201300	0059-0-0474	HARPREET SINGH RAYAT	SAS NAGAR (MOHALI)	06-06-2025 01:21	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6871	APL_FORM_CA_4218	297487	0059-0-04KAA	HARPREET SINGH RAYAT	SAS NAGAR (MOHALI)	05-06-2025 21:21	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6872	APL_FORM_CA_9938	104365	0103-D-250402	MR. R. S. SHARMA (CUSTOMER CODE: 104365)	SONIPAT, HARYANA	05-06-2025 14:33	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6873	APL_FORM_CA_9934	203072	0037-B-1602	Sushma Kumari Mittal	Yamunanagar	05-06-2025 12:23	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6874	APL_FORM_CA_9931	202950	0111-A-0104	Shammi Goyal and Anil Kumar Goyal	(Kaadli) Sonipat	04-06-2025 22:35	1,02,61,571.94	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,02,61,571.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6875	APL_FORM_CA_9929	157962	0260-0-060801	Parmesh Gupta	Sonipat	04-06-2025 18:45	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6876	APL_FORM_CA_9843	97791	0114-B-G0403	ABHISHEK SHYAM S/O SHYAMAL DEO SHARMA & URWASHI SHARMA W/O SHYAMAL DEO SHARMA BOTH R/O F-422, G.F, VIKAS PURI, PRESENTLY RESIDING AT F -454, G.F, VIKAS PURI, DELHI -110018	SONIPAT	04-06-2025 15:25	28,65,305.91	27,93,231.00		Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	72,074.91	Under Verification - Unit no. Mismatch
6877	APL_FORM_CA_9903	110138	0057-0-0797	Rameshwar	Mohali	01-06-2025 16:07	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6878	APL_FORM_CA_9950	303-E-0047		P-303-GF-3223	Mr Sunil Upadhyaya and Mrs Neha upadhyay	New Delhi	08-06-2025 14:51	80,99,468.55	73,44,817.00		Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	7,54,651.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6879	APL_FORM_B_9166	Claim pertaining to other entity	SRS-03		Sarvesh Kaushal HUF	Ludhiana	03-06-2025 12:14	-	-		Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	-	Claim pertaining to other entity
6880	APL_FORM_B_9147	Claim pertaining to other entity	SFF13		Tirloki Nath Singla	Ludhiana	02-06-2025 14:01	-	-		Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	-	Claim pertaining to other entity
6881	APL_FORM_C_9501				Arshuman Singh Chandel	-	20-06-2025 17:26	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6882	APL_FORM_C_9391				Panchans Singh & Sahiba Kaur	-	13-06-2025 19:26	14,40,000.00	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,40,000.00	Under Verification
6883	APL_FORM_C_9776				ANUPA GOYAL	-	19-07-2025 16:46	16,52,582.00	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	16,52,582.00	Under Verification
6884	APL_FORM_F_9036				SURINDER NATH SHARMA	-	28-05-2025 22:41	-	-		Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	-	Under Verification
6885	APL_FORM_F_9015				AMANDEEP SINGH	-	28-05-2025 14:54	-	-		Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	-	Under Verification
6886	APL_FORM_F_9012				AMANDEEP SINGH	-	28-05-2025 14:21	-	-		Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	-	Under Verification
6887	APL_FORM_F_9460				Bharat Bhushan Jagwani	-	17-06-2025 10:56	21,67,911.00	-		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	21,67,911.00	Under Verification
6888	APL_FORM_F_9495				SAURABH JAIN	-	20-06-2025 13:42	-	-		Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	-	Under Verification
6889	APL_FORM_CA_9899		0501-0-C-5-0087		PRADEEP SINGH	LUCKNOW	31-07-2025 19:07	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6890	APL_FORM_CA_9888	287473	3502-0-101-0035		PRADEEP SINGH	LUCKNOW	31-07-2025 18:53	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6891	APL_FORM_CA_9897	287472	3502-0-101-0034		PRADEEP SINGH	LUCKNOW	31-07-2025 18:28	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6892	APL_FORM_CA_9782	167497	3641-0-KAS17-0209		Asif Hussain	Lucknow	30-07-2025 16:04	2,98,978.77	1,81,863.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	1,17,115.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6893	APL_FORM_CA_9877	174600	4002-B-010196		DR SUNIL KUMAR NIRANJAN AND RUBINA PARVEEN	LUCKNOW	29-07-2025 19:40	20,38,983.43	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	20,38,983.43	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6894	APL_FORM_CA_9876		3503-O-1IR0187		ANITA JAIN	LUCKNOW	29-07-2025 18:11	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6895	APL_FORM_CA_9875		3502-N-0110126		ANITA JAIN	LUCKNOW	29-07-2025 17:30	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6896	APL_FORM_CA_9872		0501-0-A1-0191A		SANGEETA RAI	LUCKNOW	29-07-2025 13:25	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6897	APL_FORM_CA_9758	186486	3866-D-A91701		ANIL KUMAR SINGH	LUCKNOW	29-07-2025 12:51	16,94,763.60	13,97,622.00		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	2,97,141.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6898	APL_FORM_CA_9869	173878	3886-D-N01-0019		RADHEY SHYAM YADAV	LUCKNOW	29-07-2025 01:11	37,98,181.68	34,53,121.00		Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	3,45,060.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6899	APL_FORM_CA_9868	167497	3641-0-KAS17-0209		Dr Sunil Kumar Niranjan and Rubina Parveen	LUCKNOW	29-07-2025 22:20	20,38,983.43	-		Home Buyer/ Allottee	-	No	0.000%	-	-	20,38,983.43	-	Duplicate - Latest claim has been verified
6900	APL_FORM_CA_9849	162860	3641-0-KAA10805		AMARJIT CHAWLA	LUCKNOW	28-07-2025 16:18	3,74,013.70	3,74,013.70		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6901	APL_FORM_CA_9841	151370	3816-GF-O1040360		NEELOFAR SHAIKH	Lucknow	27-07-2025 12:17	29,31,257.07	29,31,257.07		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6902	APL_FORM_CA_9840	163860	3641-0-KAA10508		SHIV DULARI	LUCKNOW	26-07-2025 13:53	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6903	APL_FORM_CA_9836	272970	3641-0-KAA14E007		GUFRAN AHMAD	LUCKNOW	26-07-2025 13:17	5,05,753.30	4,86,381.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	19,372.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6904	APL_FORM_CA_9829	182648	3021-FF-31		PUJA SINGH	LUCKNOW	25-07-2025 14:03	-	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6905	APL_FORM_CA_9828	203353	3641-0-L2B40312		NARENDRA BAHADUR YADAV	LUCKNOW	25-07-2025 12:51	-	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6906	APL_FORM_CA_9826	197286	3018 - AG - 0074		MEENAKSHI SRIVASTAVA	LUCKNOW	25-07-2025 12:03	16,17,038.23	15,73,964.72		Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	43,073.51	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6907	APL_FORM_CA_9823	192197	3653-0-GF-0052		MEENAKSHI SRIVASTAVA	LUCKNOW	24-07-2025 20:46	8,22,962.19	7,73,962.19		Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	49,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6908	APL_FORM_CA_9822	169225	3644-0-K2A70507		BHANU SINGH	LUCKNOW	24-07-2025 20:09	6,51,016.97	4,96,487.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,54,529.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6909	APL_FORM_CA_9820	296618	3866-P-010009		SATISH KUMAR	Lucknow	24-07-2025 19:32	34,92,124.32	34,92,124.32		Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6910	APL_FORM_CA_9821	142269	3571-OLY-MH1-0603		DR KAMAL KISHORE PANDEY	Lucknow	24-07-2025 19:23	28,43,193.48	20,25,461.00		Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	8,17,732.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6911	APL_FORM_CA_9819	142218, 142214		3571-OLY-MH1-0703 and 3571-OLY-MH2-0304	KAMLESH SONAKAR	LUCKNOW	24-07-2025 18:38	5,37,743.69	4,83,256.00		Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	54,487.69	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6912	APL_FORM_CA_9816	142218, 142214		3571-OLY-MH1-0703 and 3571-OLY-MH2-0304	DR kiran PANDEY	Lucknow	24-07-2025 18:00	67,91,070.40	57,98,388.00		Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	9,92,682.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6913	APL_FORM_CA_9810	143509	3887-0-P103-0057		Pawan Arora	Lucknow	24-07-2025 17:45	28,74,225.82	28,02,729.00		Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	71,496.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6914	APL_FORM_CA_9818	169230	3641-0-KAA14E011		SAROJ DEVI	LUCKNOW	24-07-2025 17:41	18,45,069.78	13,72,028.00		Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	4,73,041.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6915	APL_FORM_CA_9807	170544	3642-0-KTA70106		RAJESH KUMAR GUPTA	LUCKNOW	24-07-2025 12:38	84,734.25	74,146.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,588.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6916	APL_FORM_CA_9886		PLOT NO. 290		SARITA NAGAR	LUCKNOW	23-07-2025 23:19	43,67,800.55	-		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	43,67,800.55	Under Verification

6897	APL_FORM_CA_9804		188462	1566-0-LI01/0032	SUDAKSHINA CO-OWNER ASHOK KUMAR YADAV	LUCKNOW	23-07-2025 17:19	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6898	APL_FORM_CA_9803		91478	3085-O-Ae/0105	PANKAJ SINGH	LUCKNOW	23-07-2025 15:06	3,01,412.33	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	3,01,412.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6899	APL_FORM_CA_9802		213493	3641-0-Ka/B14/GF10	RENU SINGH W/O LATE SHAILENDRA KUMAR SINGH	LUCKNOW	23-07-2025 14:41	84,214.79	84,214.79	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6900	APL_FORM_CA_9798		201542	3885-Q-102/093	RAJENDRA PRASAD	LUCKNOW	22-07-2025 20:18	44,47,916.59	12,78,001.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	31,69,915.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6901	APL_FORM_CA_9795		146861	6582-0-D2/0048	SANJEEV KUMAR	LUCKNOW	22-07-2025 14:59	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6902	APL_FORM_CA_9794		144263	3612-ALA-KA2-8503	VIJAYETA SRIVASTAVA AND CO OWNER SHALIN SRIVASTAVA	LUCKNOW	22-07-2025 13:08	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6903	APL_FORM_CA_9790		167810	3644-0-K2/A81/1106	Vijay Laxmi	Lucknow	21-07-2025 17:40	2,55,947.00	2,55,947.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6904	APL_FORM_CA_9786			3641-0-Ka/B10/615	BRAHAMDEV MODI	Lucknow	21-07-2025 17:19	91,250.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	91,250.00	Under Verification
6905	APL_FORM_CA_9785		211072	3641-0-Ka/B11/0406	NIHARIKA SINGH	LUCKNOW	20-07-2025 20:10	17,449.86	15,027.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,422.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6906	APL_FORM_CA_9784		211073	3641-0-Ka/A1/0201	ATUL PRATAP SINGH	Lucknow	20-07-2025 18:08	1,98,917.37	30,054.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,68,863.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6907	APL_FORM_CA_9763		189161	0501-0-C/A/0045	Mr. Vikas Gupta and Mrs. Ira Gupta	Lucknow	20-07-2025 17:46	1,64,58,953.06	1,64,58,953.06	Home Buyer/ Allottee	-	No	0.076%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6908	APL_FORM_CA_9779		206707	4002-B-010015	AMAR NATH VERMA	LUCKNOW	20-07-2025 13:00	12,40,426.79	12,40,426.79	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6909	APL_FORM_CA_9764		167143	3642-0-K7/A4/0903	MERAJ BEG	LUCKNOW	19-07-2025 19:57	4,30,200.00	4,18,805.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	11,395.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6910	APL_FORM_CA_9774		203705	4002-B-010013	RAJ SHEKHAR	LUCKNOW	19-07-2025 16:36	13,59,602.71	12,91,952.71	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	67,650.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6911	APL_FORM_CA_9772		212074	3641-0-Ka/B7/0203	POOJA GARG	Lucknow	19-07-2025 16:01	2,38,471.58	1,85,507.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	52,964.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6912	APL_FORM_CA_9770		203685	4002-B-010014	INDRA SHEKHAR	LUCKNOW	19-07-2025 15:08	12,45,646.39	12,44,096.39	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,550.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6913	APL_FORM_CA_9769		209491	1566-0-LI03/0201	ANJALI SEN	lucknow	19-07-2025 14:15	1,09,532.67	1,09,532.67	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6914	APL_FORM_CA_9768		176218	4002-B-010166	RAJENDRA KUMAR SINGH	LUCKNOW	19-07-2025 14:07	13,58,084.89	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,58,084.89	Under Verification
6915	APL_FORM_CA_9766		163586	3644-0-K2/A65/897	MITHLESH CHAUDHARY	lucknow	19-07-2025 11:41	3,73,287.12	3,73,287.12	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6916	APL_FORM_CA_9765		132891	3888-0-N05/0098	LATE NOORUDDIN AHMAD C/O MOHAMMAD HASSAAN	Lucknow	19-07-2025 00:39	37,78,763.07	35,34,663.00	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	2,44,100.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6917	APL_FORM_CA_9762		225312	3525-0-102/0227/GF	ABHILASHA SRIVASTAVA	lucknow	18-07-2025 21:59	4,19,529.85	4,19,529.85	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6918	APL_FORM_CA_9761		166331	3641-0-Ka/B5/0203	AFSHANA KHAN	LUCKNOW	18-07-2025 18:09	32,524.24	32,524.24	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6919	APL_FORM_CA_9754		166798	3641-0-Ka/A17/0410	Harshita Dwivedi	LUCKNOW	17-07-2025 17:41	9,71,573.15	5,61,529.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	4,10,044.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6920	APL_FORM_CA_9747		205462	6553-0-C5/B01/0201	Prabhat Kumar Singh	Lucknow	17-07-2025 00:17	5,76,772.60	3,78,708.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,98,064.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6921	APL_FORM_CA_9746		204703	3885-O-General-Hospital	BADRI DAS TRUST	Lucknow	16-07-2025 18:01	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6922	APL_FORM_CA_9745		163016	K6/A200112	SUMAN YADAV	LUCKNOW	16-07-2025 17:47	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6923	APL_FORM_CA_9743		144851	3882-N-050219	VINEY KHERA	LUCKNOW	16-07-2025 16:57	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6924	APL_FORM_CA_9742		204565	3586-0-M02/0136	SRVS REALTECH PVT. LTD	Lucknow	16-07-2025 16:38	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6925	APL_FORM_CA_9741		153895	3886-0-O/04/0279	RAJ KUMAR SRIVASTAVA and MEENAKSHI SRIVASTAVA	LUCKNOW	16-07-2025 15:40	28,25,836.55	16,43,178.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	11,82,658.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6926	APL_FORM_CA_9739		132664	3889-0-N05/0094	ALISHIR MOHAMMAD MUSTAFA	LUCKNOW	16-07-2025 11:51	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6927	APL_FORM_CA_9736		202004	3645-0-128/e/0407	PRIYANKA YADAV	LUCKNOW	15-07-2025 18:03	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6928	APL_FORM_CA_9735		202003	3645-0-128/e/0406	SURYA NATH YADAV	LUCKNOW	15-07-2025 17:35	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6929	APL_FORM_CA_9732		116529	Plot No T-03/0183 Sushant Golf City Lucknow -226030	ANIL KUMAR SHUKLA	Lucknow	15-07-2025 16:01	73,48,767.12	33,05,601.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	40,43,166.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6930	APL_FORM_CA_9729		105560	0501-0-G2/0102	RAM BHIKSH SINGH YADAV	LUCKNOW	15-07-2025 12:02	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6931	APL_FORM_CA_9721	276627 / 276628		O4/132 and O4/133	DEOKALA YADAV	LUCKNOW	15-07-2025 07:49	23,70,142.10	19,29,658.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	4,40,484.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6932	APL_FORM_CA_9724		125888	3525-0-102/0026/FF	DIPTI YADAV	LUCKNOW	14-07-2025 16:32	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6933	APL_FORM_CA_9723		167735	3644-0-K2/Au6/0605	CHAUDHARY KALIM UDDIN USMANI	LUCKNOW	14-07-2025 15:13	5,34,333.19	4,88,589.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	45,744.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6934	APL_FORM_CA_9722		197263	3886-P-040/033	SHUBHANGI SHARMA	LUCKNOW	14-07-2025 15:01	67,49,538.75	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	67,49,538.75	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6935	APL_FORM_CA_9716		206419	0570-0-H2B/0162	MRS. AMRIT KAUR	LUCKNOW	13-07-2025 16:26	71,37,729.63	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	71,37,729.63	Under Verification
6936	APL_FORM_CA_9712		211157	3641-0-Ka/A15/0207	PAMMI SINGH	LUCKNOW	12-07-2025 15:58	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6937	APL_FORM_CA_9711		197822	3812-0-F02/0034	BHAGWATI CHARAN PATEL	LUCKNOW	12-07-2025 13:56	60,23,835.62	23,35,814.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	36,88,021.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6938	APL_FORM_CA_9710		263379	3644-0-K2/A20/206	Afsaar Jahan	LUCKNOW	12-07-2025 13:15	3,85,253.57	3,77,480.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	7,773.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6939	APL_FORM_CA_9706		219250	3885-Q-3A/0097	Mrs. RANJANA SINGH & PRAMOD KUMAR SINGH	Lucknow	12-07-2025 07:26	45,69,309.36	32,89,344.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	12,79,965.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6940	APL_FORM_CA_9701		223360	3641-0-Ka/B17/0704	PUSKAR NATH	LUCKNOW	11-07-2025 16:01	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6941	APL_FORM_CA_9699		144467	3612-ALA-CA9-0103	SHIV NATH TILHARI	LUCKNOW	11-07-2025 08:44	41,38,247.61	28,21,243.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	13,17,004.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6942	APL_FORM_CA_9698			21 jitendra kumar singh and punam singh		LUCKNOW	11-07-2025 07:54	46,41,221.09	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	46,41,221.09	Under Verification
6943	APL_FORM_CA_9693		113139	3682-PD2-F/0936	ANISHA SINGH	LUCKNOW	10-07-2025 08:18	10,77,528.95	9,76,054.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	9,01,474.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6944	APL_FORM_CA_9680		282880	0501-0-A/1/0193N	Mrs. Rajani	Lucknow	09-07-2025 18:37	65,60,616.44	65,43,466.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	17,150.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6945	APL_FORM_CA_9687		171222	3641-0-Ka/Aa6/0509	RADHA SHUKLA	LUCKNOW	09-07-2025 13:59	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6946	APL_FORM_CA_9684		201079	3803-0-020001	Ved Prakash Singh	Lucknow	09-07-2025 12:02	37,58,852.00	32,98,654.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	4,60,198.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6947	APL_FORM_CA_9683		224697	3641-0-Ka/B6/0111	SHIVA KANT RAI	LUCKNOW	09-07-2025 11:54	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6948	APL_FORM_CA_9682		125486	0501-0-G2/0130	Om Prakash	Lucknow	08-07-2025 18:33	1,14,64,423.70	50,19,552.00	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	64,44,871.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6949	APL_FORM_CA_9681			3612-ALA-KA2-0202	SURENDRA KUMAR CHAUDHARI	LUCKNOW	08-07-2025 15:47	33,01,428.37	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	33,01,428.37	Under Verification
6950	APL_FORM_CA_9674		229386	3645-0-128/E/0411	MONIKA	Lucknow	08-07-2025 10:40	6,21,041.45	5,36,885.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	84,156.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

6951	APL_FORM_CA_6671		136674	3889-0-N054069	VIJAY KUMAR TIWARI	LUCKNOW	07-07-2025 17:02	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6952	APL_FORM_CA_6670		170596	3642-0-KTA11-0201	AHMAD NABI KHAN	LUCKNOW	07-07-2025 15:59	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6953	APL_FORM_CA_6667			Ks/687/6207	ASHUTOSH KUMAR TRIPATHI	LUCKNOW	07-07-2025 12:56	2,24,174.32		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,,24,174.32	Under Verification
6954	APL_FORM_CA_6668		180356	3866-I9020354	JOSEPH SINGH	LUCKNOW	07-07-2025 12:59	28,07,547.95	25,93,818.00	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	2,13,729.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6955	APL_FORM_CA_6663			3866-P-02227	Anita	Lucknow	06-07-2025 16:37	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6956	APL_FORM_CA_6662		229352	3641-0-KsSh12A/0216	Syed Tarique Jamal	Lucknow	06-07-2025 15:36	1,83,627.73	1,83,627.73	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6957	APL_FORM_CA_6661		178361	3889-0-N010086	Arun Kumar Shukla and Kamud Shukla	Lucknow	06-07-2025 15:02	60,63,437.62	42,62,492.00	-	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	18,00,945.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6958	APL_FORM_CA_6657		123725	3866-P-02247	KRISHNA MOHAN AWASTHI	LUCKNOW	05-07-2025 19:33	40,89,718.54	40,89,718.54	-	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6959	APL_FORM_CA_6653		144011	3631-SMI-JAI-0605	Akhilendra Singh	Lucknow	05-07-2025 17:41	34,76,339.16	22,46,355.00	-	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	12,29,984.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6960	APL_FORM_CA_6655		284886	3078-0-CPC-06/01	RAHUL SINGH	LUCKNOW	05-07-2025 17:21	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6961	APL_FORM_CA_6649		234064	Q-3A-0009	SHEELA RAI	Lucknow	04-07-2025 14:09	31,64,761.31		-	Home Buyer/ Allottee	-	No	0.000%	-	-	31,64,761.31	-	-	Duplicate - Latest claim has been verified
6962	APL_FORM_CA_6644		229866	Ks/sA1/0106	MUNNA KUMAR SHARMA	LUCKNOW	03-07-2025 16:58	3,97,202.74	3,97,202.74	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6963	APL_FORM_CA_6641			3653-0-GF/0046	CHHABINATH SINGH & SUNITA SANTOSHI	LUCKNOW	03-07-2025 15:52	14,75,321.16		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,75,321.16	Under Verification
6964	APL_FORM_CA_6642			0536-0-B/50/03	JAVED AHMAD	LUCKNOW	03-07-2025 15:51	29,74,813.91		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	29,74,813.91	Under Verification
6965	APL_FORM_CA_6640		161490	3002-0-I101/03	UDAWAL PRAKASH	LUCKNOW	03-07-2025 14:20	10,50,853.53		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,50,853.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6966	APL_FORM_CA_6639		161489	3002-0-I101/06	UDAWAL PRAKASH	LUCKNOW	03-07-2025 14:01	10,61,468.09		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,61,468.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6967	APL_FORM_CA_6633			Two Flats- Flat No. 1 on 6th Floor & Flat No.4 on 11th Floor	Sanjivani Corporate Park Developers Limited	LUCKNOW, UTTAR PRADESH	02-07-2025 20:01	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6968	APL_FORM_CA_6628		130896	3631-IC-020303	PRADEEP KUMAR CHAUDHARY	LUCKNOW	02-07-2025 15:27	12,98,584.25	12,98,492.00	-	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	92.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6969	APL_FORM_CA_6627		203749	3002-N-01/008	MITHILESH KUMAR SHUKLA	LUCKNOW	02-07-2025 13:26	21,81,485.70	3,85,322.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	17,96,163.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6970	APL_FORM_CA_6626			241	Rahul Pratap	lucknow	02-07-2025 12:08	33,24,021.13		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	33,24,021.13	Under Verification
6971	APL_FORM_CA_6624		171885	3641-0-KsA15/0112	Aaditya Singh(171885)	Lucknow	01-07-2025 20:00	8,41,836.13	8,29,394.00	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	12,442.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6972	APL_FORM_CA_6620		270572	3002-P02-G/0410	VIBHAV SHRESHTH	LUCKNOW	01-07-2025 16:53	20,67,046.00	2,69,041.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	17,98,005.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6973	APL_FORM_CA_6619		270575	3002-P02-G/0402	SHAIVAL SHRESHTH	LUCKNOW	01-07-2025 16:17	20,67,046.00	2,69,096.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	17,97,950.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6974	APL_FORM_CA_6613		170388	3644-0-K2/A6/GF 10	Ajay Chaudhary	LUCKNOW	30-06-2025 17:39	8,20,018.19	5,21,377.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,98,641.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6975	APL_FORM_CA_6612		171636	3644-0-K2/Au/1003	Pranbha Gupta	LUCKNOW	30-06-2025 16:54	7,80,140.48	4,95,960.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,84,180.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6976	APL_FORM_CA_6611		171630	3641-0-KsA/A9/408	Raghvendra	LUCKNOW	30-06-2025 16:30	7,13,699.61	4,55,374.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,58,325.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6977	APL_FORM_CA_6610		109934	3504-0-L/04/0065	Abhimanyu Mahendra	LUCKNOW	30-06-2025 16:01	24,46,038.64		-	Home Buyer/ Allottee	-	No	0.000%	-	-	24,46,038.64	-	-	Duplicate - Latest claim has been verified
6978	APL_FORM_CA_6609		138767	P-02-0059	CHARU MAHENDRA	LUCKNOW	30-06-2025 15:46	47,73,701.56	31,67,709.00	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	16,05,992.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6979	APL_FORM_CA_6608		109934	3503-0-K/01/0146	Abhimanyu Mahendra	LUCKNOW	30-06-2025 15:43	17,10,250.95		-	Home Buyer/ Allottee	-	No	0.000%	-	-	17,10,250.95	-	-	Duplicate - Latest claim has been verified
6980	APL_FORM_CA_6610, APL_FORM_CA_6607	109934, 109935, 109936		3504-0-L/04/0065, 3503-0-K/01/0147, 3503-0-K/01/0146	Abhimanyu Mahendra	LUCKNOW	30-06-2025 15:19	58,66,540.54	29,17,516.00	-	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	29,49,024.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6981	APL_FORM_CA_6601		121033	3034-L-03/03	RAKESH KUMAR SINGH	LUCKNOW	30-06-2025 10:38	-		-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6982	APL_FORM_CA_6597		126050	3002-0-N/05/0012	RAM NATH TRIPATHI	LUCKNOW	29-06-2025 22:01	38,12,391.22	27,11,662.00	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	11,00,729.22	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6983	APL_FORM_CA_6596		230272	3502-0-108/0201	Sushama Mishra	Lucknow	29-06-2025 21:49	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
6984	APL_FORM_CA_6594		147678	3504-0-L/03/0056	Vrinda Singh	LUCKNOW	29-06-2025 16:51	29,15,234.69	4,51,761.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	24,63,473.69	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6985	APL_FORM_CA_6592		203652	3502-0-101/0047	Karan Sehgal	LUCKNOW	29-06-2025 15:09	8,96,386.24		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,96,386.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6986	APL_FORM_CA_6590		124762	3018-GF-0056	MANMOHAN KRISHNA SINGH	LUCKNOW	29-06-2025 14:34	12,43,363.76	12,43,363.76	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6987	APL_FORM_CA_6589			3641-0-KsSh/A0405	SHABANA SHAIKH	LUCKNOW	29-06-2025 13:03	5,27,529.69		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,27,529.69	Under Verification
6988	APL_FORM_CA_6587			LSC-1-11	Lal Bahadur Yadav	LUCKNOW	29-06-2025 11:55	17,92,253.85		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	17,92,253.85	Under Verification
6989	APL_FORM_CA_6585		173867	0501-0-G3/0113	MD AFTAB ALAM	LUCKNOW	28-06-2025 17:33	8,10,011.19	1,11,564.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	6,98,447.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6990	APL_FORM_CA_6584		169686	3641-0-KsA/A/0709	AJAY KUMAR	LUCKNOW	28-06-2025 17:18	7,68,665.38	4,54,788.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	3,13,877.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6991	APL_FORM_CA_6579			126 AND 127	RAJNI NIGAM	LUCKNOW	28-06-2025 15:38	1,69,01,650.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,69,01,650.00	Under Verification
6992	APL_FORM_CA_6576		111045	4004-T-010/115	Shikha Kapoor	Lucknow	28-06-2025 08:59	1,46,78,983.11	16,78,286.11	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	1,30,00,697.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6993	APL_FORM_CA_6569			3641-0-KsSh/A9/0116	NIRAJ KUMAR PAL	LUCKNOW	27-06-2025 13:43	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6994	APL_FORM_CA_6563			3034-0-K/01/01	GAJENDRA PRATAP SINGH	LUCKNOW	26-06-2025 16:10	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
6995	APL_FORM_CA_6562		129347	PLOT NO. 2003-O-04/101 , SECTOR - O PHASE - 2 , ANSAL API ,LUCKNOW	MANISH KUMAR	LUCKNOW	26-06-2025 14:50	47,56,699.34	31,90,917.00	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	15,59,782.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6996	APL_FORM_CA_6559		169872	3642-0-KTA/60209	Shiv Kumar Gupta	Lucknow	26-06-2025 00:00	6,43,577.08	5,02,377.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,41,200.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6997	APL_FORM_CA_6558		171891	3641-0-KsA/A/0806	Pramod Kumar Gupta	Lucknow	25-06-2025 23:23	5,38,038.36	4,19,540.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,18,498.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6998	APL_FORM_CA_6556		171196	3644-0-K2/A20311	Saroj Kumar Gupta	Lucknow	25-06-2025 20:51	6,35,492.00	4,96,110.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,39,382.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
6999	APL_FORM_CA_6555		170239	3642-0-KTA/10/0606	Manoj Kumar Gupta	Lucknow	25-06-2025 19:53	6,24,040.97	4,86,893.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,37,147.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7000	APL_FORM_CA_6554		171893	3642-0-KTA/11/0908	Sadhna Gupta	Lucknow	25-06-2025 19:06	6,23,233.55	4,85,909.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,37,324.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7001	APL_FORM_CA_6553		264122	3803-O-040/401	SUDHA PANDEY	LUCKNOW	25-06-2025 17:28	38,30,708.76	23,84,190.00	-	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	14,46,518.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7002	APL_FORM_CA_6552		69962	0502-0-G6-0102	Shruti Srivastava	Lucknow	25-06-2025 16:10	3,93,346.64	3,93,346.64	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7003	APL_FORM_CA_6550		211099	3021-FF-34A	ARPIT SINGH	LUCKNOW	25-06-2025 13:33	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7004	APL_FORM_CA_6549		171525	3641-0-KsA/A/0111	SUNITA DEVI SHUKLA	LUCKNOW	25-06-2025 13:08	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7005	APL_FORM_CA_6547		171899	3641-0-KsA/A/0605	Vinod Kumar Gupta	Lucknow	25-06-2025 00:27	5,37,775.54	4,18,725.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,19,050.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

7006	APL_FORM_CA_9546		160385	0533-0-CSBID19206	Rajat Katiyar	lucknow	24-06-2025 23:28	2,67,682.18	2,67,682.18	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7007	APL_FORM_CA_9544		201266	3002-N-010175	VINOD KUMAR CHATURVEDI	LUCKNOW	24-06-2025 19:08	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7008	APL_FORM_CA_9543			1501-DI -503	Nirankar Pandey	Lucknow	24-06-2025 18:58	6,24,221.92	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	6,24,221.92	Under Verification
7009	APL_FORM_CA_9539		170284	0533-0-CSBID19505	ASHOK KUMAR GUPTA	LUCKNOW	24-06-2025 15:58	4,16,071.23	3,76,249.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	39,822.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7010	APL_FORM_CA_9537		126604	3004-PO10001	PRABHA GUPTA	Lucknow	24-06-2025 15:18	61,08,469.38	60,48,469.38	Home Buyer/ Allottee	-	No	0.038%	-	-	-	-	60,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7011	APL_FORM_CA_9538		163844	3641--0-KiA/A1910207	KAMLESH KUMAR	LUCKNOW	24-06-2025 15:06	6,21,078.63	3,65,593.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,55,485.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7012	APL_FORM_CA_9487		124689	3018-UG-4868	MANOJ KUMAR SINGH	LUCKNOW	24-06-2025 14:26	14,83,609.54	14,83,609.54	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7013	APL_FORM_CA_9536		201801	3525-0-1021033-GF	JYOTI YADAV	lucknow	24-06-2025 14:22	17,83,583.12	17,83,583.12	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7014	APL_FORM_CA_9533		160709	3002-N-050159	RAM BAHADUR	LUCKNOW	23-06-2025 12:28	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7015	APL_FORM_CA_9530		127103	L/06/02	Rama Kant Katar	LUCKNOW	22-06-2025 18:38	42,52,708.33	42,52,708.33	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7016	APL_FORM_CA_9531		126970	L/03/0048	POONAM	LUCKNOW	22-06-2025 18:20	12,89,897.33	2,54,271.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	10,35,626.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7017	APL_FORM_CA_9529		255179	3504-0-L/03/0063	Kavita Agarwal & Shrey Agarwal	Lucknow	22-06-2025 17:27	1,98,653.42	1,98,653.42	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7018	APL_FORM_CA_9516		114210	0517-D-04/04	MRS. MANORAMA RAWAT	Lucknow	22-06-2025 16:19	34,77,786.01	34,77,786.01	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7019	APL_FORM_CA_9528		102915	3004-PH20154	Amar Prakash Mani Tripathi	LUCKNOW	22-06-2025 15:17	49,35,779.96	18,30,329.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	31,05,450.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7020	APL_FORM_CA_9527		142787	3631-SME-1HI--0602	ABHAY KUMAR GUPTA	Lucknow	22-06-2025 11:45	1.00	1.00	Homebuyers/ Allottees - Registry and possession	-	I am not	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7021	APL_FORM_CA_9526		172566	3641-0-KiA/B17-GF09	ANITA GUPTA	LUCKNOW	21-06-2025 22:36	3,04,592.47	1,97,729.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	1,06,863.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7022	APL_FORM_CA_9522		102666	3002-0-PDZ-D/1703	SHAILENDRA BARANWAL	SULTANPUR	21-06-2025 18:46	12,37,342.02	12,37,342.02	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7023	APL_FORM_CA_9520		182721	3632-0-O-303	SAURABH GUPTA	LUCKNOW	21-06-2025 18:27	10,47,825.63	1,21,529.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	9,26,296.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7024	APL_FORM_CA_9519			4002-B-010117	PREM KUMAR GUPTA	LUCKNOW	21-06-2025 17:20	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification - Unit no. Mismatch
7025	APL_FORM_CA_9518		253181	3003-O-020220	PREM KUMAR GUPTA	LUCKNOW	21-06-2025 16:50	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7026	APL_FORM_CA_9517		259819	3571-OLY-M/B2-1104	AKSHAT DOSAR	LUCKNOW	21-06-2025 15:49	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7027	APL_FORM_CA_9515		285163	0566-0-092A	Niraj Dwivedi	LUCKNOW	21-06-2025 14:04	87,84,328.77	75,65,480.00	Home Buyer/ Allottee	-	No	0.031%	-	-	-	-	12,18,848.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7028	APL_FORM_CA_9514		141125	3003-O-040028	KUMUD DWIVEDI	LUCKNOW	21-06-2025 13:34	46,96,021.10	7,14,855.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	39,81,166.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7029	APL_FORM_CA_9512		93415	3002-N-050103	AMBETA GUPTA AND RANA PRATAP	LUCKNOW	21-06-2025 13:09	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7030	APL_FORM_CA_9507		180562	Shop FF-19 (mezzanine) 1598.22 sq. ft.)	Neelima Singh	Lucknow	20-06-2025 22:44	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7031	APL_FORM_CA_9506		154450	3611-IC-E1/0108	HARI GOPAL	LUCKNOW	20-06-2025 22:32	14,38,241.04	9,60,319.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	4,77,922.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7032	APL_FORM_CA_9503		102644	3002-0-PDZ-D/GF05	PRAMOD KUMAR AGARWAL	LUCKNOW	20-06-2025 19:05	12,71,893.58	12,71,143.58	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	750.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7033	APL_FORM_CA_9499		113681	3004-P-040141	VIVEKANAND SHUKLA	LUCKNOW	20-06-2025 15:26	54,56,499.87	8,26,868.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	46,29,631.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7034	APL_FORM_CA_9494		110687	3002-N-010215	Rajeev Kumar Singh	Lucknow	20-06-2025 14:48	1,41,69,151.23	22,58,930.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,19,10,221.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7035	APL_FORM_CA_9486			EWS UNIT NOT ALLOTED	UPDESH KUMAR	LUCKNOW	20-06-2025 14:01	3,11,013.62	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	3,11,013.62	Under Verification
7036	APL_FORM_CA_9482		270007	3021-FF-12	MUDUSSAR YUSUF RAHMANI	LUCKNOW	20-06-2025 11:09	49,95,427.03	12,92,759.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	37,02,668.03	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7037	APL_FORM_CA_9481		166368	3461-0-KiA/A15/0601	VIPIN KUMAR VAISH	LUCKNOW	19-06-2025 22:28	4,99,920.00	4,99,920.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7038	APL_FORM_CA_9487		212277	3641-0-KiA/A16/0609	SANIA MUMTAZ	LUCKNOW	19-06-2025 16:05	4,16,583.56	4,07,364.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	9,219.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7039	APL_FORM_CA_9486		196384	3655-0-GF/0029	SHASHI SINGH	LUCKNOW	19-06-2025 15:22	9,03,572.38	3,50,911.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	5,52,661.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7040	APL_FORM_CA_9485		281716	0501-0-C/8/0088	SHASHI SINGH	LUCKNOW	19-06-2025 14:43	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7041	APL_FORM_CA_9483		212284	3641-0-KiA/A1/0708	VISHAL JAISWAL	LUCKNOW	19-06-2025 13:51	4,42,041.10	4,07,652.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	34,389.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7042	APL_FORM_CA_9482		101753	3522-0-102/0166	PANKAJ KUMAR CHATURVEDI	LUCKNOW	19-06-2025 13:21	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification - Customer Name Mismatch
7043	APL_FORM_CA_9473		286629	3014-0-K/08/01	Ram Prakash Gupta	Lucknow	18-06-2025 20:49	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7044	APL_FORM_CA_9475	20450310		Plot No. 0086 in Sector C, Pocket 2, measuring 626 sq. yards	Dr Sumit Kumar Singh & Dr (Mrs) Surbhi Malhotra (earlier called Dr (Mrs.) Surbhi Ravinder Kumar Malhotra)	LUCKNOW	18-06-2025 14:33	27,59,674.91	10,30,781.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	17,28,893.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7045	APL_FORM_CA_9476		180559	3002-PD2-1410/04	PRITI SINGH	LUCKNOW	18-06-2025 14:11	17,86,089.67	15,79,266.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	2,06,823.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7046	APL_FORM_CA_9474		102165	3655-0-T/01/0009	PRITI SINGH	LUCKNOW	18-06-2025 13:41	19,56,786.12	18,63,287.87	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	93,498.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7047	APL_FORM_CA_9472		286223	3002-N-020103	RAJENDRA PRASAD VERMA	LUCKNOW	18-06-2025 12:03	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7048	APL_FORM_CA_9471		284863	Ka A13 GF01	MRS BEENA SINGH	LUCKNOW	18-06-2025 11:20	8,31,827.03	8,31,827.03	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7049	APL_FORM_CA_9468		143910	3007-O-P03/0095	Dinesh Kumar	Lucknow	17-06-2025 20:37	25,12,681.36	25,12,681.36	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7050	APL_FORM_CA_9456		102695	0502-0-G/7/0075	Sanjay Kumar Rai	LUCKNOW	17-06-2025 20:32	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7051	APL_FORM_CA_9465		160382	3644-0-K2/A3/1201	Rishabh Katiyar	Lucknow	17-06-2025 15:26	4,54,905.47	4,54,905.47	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7052	APL_FORM_CA_9462		281183	L2/B7/0610	PRANJALI	LUCKNOW	17-06-2025 13:57	28,830.55	28,787.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	43.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7053	APL_FORM_CA_9412		117415	3522-0-102/0060	Ram Shabad	Lucknow	16-06-2025 22:27	62,79,835.73	56,25,541.00	Home Buyer/ Allottee	-	No	0.026%	-	-	-	-	6,54,294.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7054	APL_FORM_CA_9453		282217	3002-N-020225	DURGAWATI GUPTA	LUCKNOW	16-06-2025 19:57	16,33,265.13	138.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	16,33,127.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7055	APL_FORM_CA_9452		284013	3002-N-010244	Durgawati Gupta	LUCKNOW	16-06-2025 19:44	10,74,983.93	1.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,74,982.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7056	APL_FORM_CA_9451		284034	3004-P-040087	DURGAWATI GUPTA	LUCKNOW	16-06-2025 19:34	8,65,443.96	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,65,443.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7057	APL_FORM_CA_9449		281859	3004-P-040086	DURGAWATI GUPTA	LUCKNOW	16-06-2025 19:13	8,70,789.08	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,70,789.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

7058	APL_FORM_CA_9448		281655	3803-O-IIB#0220	Durgawati Gupta	LUCKNOW	16-06-2025 18:51	13,00,330.61	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,00,330.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7059	APL_FORM_CA_9447		281749	3803-O-IIB#0886	DURGAWATI GUPTA	LUCKNOW	16-06-2025 18:46	6,89,848.55	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	6,89,848.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7060	APL_FORM_CA_9446		282216	3803-O-0#0089A	DURGAWATI GUPTA	LUCKNOW	16-06-2025 18:31	24,07,072.86	64,274.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	23,42,798.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7061	APL_FORM_CA_9445		281465	3802-N-026185	DURGAWATI GUPTA	LUCKNOW	16-06-2025 18:09	7,49,412.97	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	7,49,412.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7062	APL_FORM_CA_9444		284584	3803-O-I#0027	Durgawati Gupta	LUCKNOW	16-06-2025 17:48	24,76,424.24	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,76,424.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7063	APL_FORM_CA_9443		284583	3803-O-I#0028	DURGAWATI GUPTA	LUCKNOW	16-06-2025 17:30	24,98,474.15	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	24,98,474.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7064	APL_FORM_CA_9442		285554	3803-O-3I#0094	Durgawati Gupta	LUCKNOW	16-06-2025 17:24	15,33,817.93	94,808.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	14,39,009.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7065	APL_FORM_CA_9441		291566	3803-O-IIB#0864	DURGAWATI GUPTA	LUCKNOW	16-06-2025 17:12	10,99,044.52	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,99,044.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7066	APL_FORM_CA_9440		281908	3804-P-040212	Durgawati Gupta	LUCKNOW	16-06-2025 17:04	36,83,816.64	26,91,677.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	9,92,139.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7067	APL_FORM_CA_9439		281547	3803-O-IIB#0882	DURGAWATI GUPTA	LUCKNOW	16-06-2025 16:46	10,99,044.52	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	10,99,044.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7068	APL_FORM_CA_9438		291027	3803-O-040061	DURGAWATI GUPTA	LUCKNOW	16-06-2025 16:15	24,95,447.13	2,53,450.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	22,41,997.13	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7069	APL_FORM_CA_9437		125283	3021- UG- 26	Reva Gupta	Lucknow	16-06-2025 16:07	17,15,803.86	17,15,803.75	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	0.11	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7070	APL_FORM_CA_9436		280721	3502-I-101/0018	Anamika Gupta	LUCKNOW	16-06-2025 15:57	5,69,754.80	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,69,754.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7071	APL_FORM_CA_9435		280719	3502-I-101/0019	ANAMIKA GUPTA	LUCKNOW	16-06-2025 15:48	2,00,891.16	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,00,891.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7072	APL_FORM_CA_9433		281631	3804-P-040198	ANAMIKA GUPTA	LUCKNOW	16-06-2025 15:23	41,47,660.60	26,65,795.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	14,81,865.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7073	APL_FORM_CA_9432		291961	3804-P-040038	Anamika Gupta	LUCKNOW	16-06-2025 15:21	18,00,956.88	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	18,00,956.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7074	APL_FORM_CA_9431		286541	3803-O-IIB#0127A	KUBER PRASAD GUPTA	LUCKNOW	16-06-2025 14:58	13,61,829.64	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,61,829.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7075	APL_FORM_CA_9430		284252	3802-N-010031	Kuber Prasad Gupta	LUCKNOW	16-06-2025 14:47	14,18,894.68	3,11,964.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	11,06,930.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7076	APL_FORM_CA_9429		125366	3021- GF- 05	Akhilesh Kumar Gupta	Lucknow	16-06-2025 14:39	21,43,698.21	21,31,875.63	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	11,822.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7077	APL_FORM_CA_9428		281630	3803-O-IIB#0219	KUBER PRASAD GUPTA	LUCKNOW	16-06-2025 14:28	18,14,413.26	2,44,117.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	15,70,296.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7078	APL_FORM_CA_9427		281568	3803-O-IIB#0162	Kuber Prasad Gupta	LUCKNOW	16-06-2025 14:27	12,60,278.04	3,42,576.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	9,17,702.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7079	APL_FORM_CA_9426		286112	3803-O-3I#0062A	KUBER PRASAD GUPTA	LUCKNOW	16-06-2025 14:18	11,30,836.08	10,65,381.08	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	65,455.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7080	APL_FORM_CA_9425		291905	3807-O-O#24#04	Kuber Prasad Gupta	LUCKNOW	16-06-2025 14:09	42,14,097.32	27,67,583.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	14,46,514.32	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7081	APL_FORM_CA_9424		291907	3803-O-I#267	KUBER PRASAD GUPTA	LUCKNOW	16-06-2025 13:59	19,06,246.60	10,08,506.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	8,97,940.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7082	APL_FORM_CA_9423		291582	3803-O-I#232	Kuber Prasad Gupta	LUCKNOW	16-06-2025 13:45	35,36,345.05	2.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	35,36,343.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7083	APL_FORM_CA_9422		291906	3803-O-I#125A	KUBER PRASAD GUPTA	LUCKNOW	16-06-2025 13:37	19,35,556.71	17,72,575.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	1,62,981.71	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7084	APL_FORM_CA_9421		284582	3803-O-I#025	Kuber Prasad Gupta	LUCKNOW	16-06-2025 13:26	17,46,223.14	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	17,46,223.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7085	APL_FORM_CA_9420		285537	3803-O-I#013	KUBER PRASAD GUPTA	LUCKNOW	16-06-2025 13:19	8,97,665.28	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,97,665.28	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7086	APL_FORM_CA_9419		285546	3803-O-I#012	Kuber Prasad Gupta	LUCKNOW	16-06-2025 12:59	8,97,663.08	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	8,97,663.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7087	APL_FORM_CA_9418		284452	3802-N-026174A	KUBER PRASAD GUPTA	LUCKNOW	16-06-2025 12:58	13,04,308.57	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,04,308.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7088	APL_FORM_CA_9417		282219	3803-O-040016A	Kuber Prasad Gupta	LUCKNOW	16-06-2025 12:35	16,33,559.06	138.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	16,33,421.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7089	APL_FORM_CA_9416		291622	3803-O-040118	KUBER PRASAD GUPTA	LUCKNOW	16-06-2025 12:33	20,12,951.18	19,62,451.18	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	50,500.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7090	APL_FORM_CA_9414	20498138		3802-N-026161	SANTOSH SINGH RAWAT	LUCKNOW	16-06-2025 11:35	35,84,866.85	13,23,292.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	22,61,574.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7091	APL_FORM_CA_9408		107153	3002-PD2-D/0103	KAILASH SINGH KUSHWAHA	LUCKNOW	15-06-2025 19:07	11,43,045.24	5,99,505.24	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	5,43,540.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7092	APL_FORM_CA_9406		146896	3611-K-1#2/0107	AJAY KUMAR GAUTAM	LUCKNOW	14-06-2025 20:27	12,11,580.61	11,66,580.61	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	45,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7093	APL_FORM_CA_9401		284472	3502-I-101/0082	NIKHIL SINGHAL	lucknow	14-06-2025 16:38	14,18,741.76	77,989.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,40,752.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7094	APL_FORM_CA_9400		125491	3021- AG- 39	AKHILESH KUMAR GUPTA	Lucknow	14-06-2025 15:12	22,53,893.30	22,24,098.30	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	29,795.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7095	APL_FORM_CA_9399		281669	0569-0-0129	Mahali Buildtech Private Limited	Lucknow	14-06-2025 14:17	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7096	APL_FORM_CA_9396		167552	3641-0-KIA/A#0011	Radha Madhwani	Lucknow	14-06-2025 01:57	5,48,970.01	4,48,879.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,00,091.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7097	APL_FORM_CA_9397		247458	3641-0-L2 B#-0107	SARANG KUMAR SRIVASTAV	Lucknow	14-06-2025 01:27	2,56,260.80	15,436.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,40,824.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7098	APL_FORM_CA_9393		115693	3804-P-02251	SURENDRA PRASAD MISHRA	Lucknow	13-06-2025 21:28	52,06,507.64	34,84,829.59	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	17,21,678.14	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7099	APL_FORM_CA_9390		282617	3506-0-M01/A0088	ATUL KUMAR YADAV	LUCKNOW	13-06-2025 19:15	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7100	APL_FORM_CA_9389		282618	3506-0-M01/A0089	ATUL KUMAR YADAV	LUCKNOW	13-06-2025 19:06	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7101	APL_FORM_CA_9388		282619	3506-0-M01/A0090	ATUL KUMAR YADAV	LUCKNOW	13-06-2025 18:55	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7102	APL_FORM_CA_9387		149081	3571-OLY-M/81-02/02	JITENDRA KATIYAR	LUCKNOW	13-06-2025 16:24	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7103	APL_FORM_CA_9386		282723	3641-0-KIA/A15/0168	MOHD ZAMIRUDDIN	Lucknow	13-06-2025 16:22	7,91,637.87	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	7,91,637.87	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7104	APL_FORM_CA_9385		162231	3021-UG-74	JITENDRA KATIYAR	LUCKNOW	13-06-2025 16:03	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7105	APL_FORM_CA_9383		212453	3641-0-KIA/A23/GF05	DEEPENDRA CHAURASIYA	LUCKNOW	13-06-2025 14:44	4,17,985.49	4,06,198.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	11,787.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7106	APL_FORM_CA_9352		283287	3502-0-108/0193	SHAKUNTALA DEVI	LUCKNOW	13-06-2025 13:58	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7107	APL_FORM_CA_9382		276864	0561-0-F2/0076	BHUPENDRA SINGH	LUCKNOW	13-06-2025 13:49	11,97,212.76	11,59,110.76	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	38,102.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7108	APL_FORM_CA_9379			3631-SMS-3-SHOP-06	VIDYA DEVI	LUCKNOW	13-06-2025 13:21	1,01,556.16	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,01,556.16	Under Verification

7309	APL_FORM_CA_9381	296558	0501-0-C4/0071	ANKITA SINGH	LUCKNOW	13-06-2025 13:04	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7310	APL_FORM_CA_9380	283250	0501-0-C4/0083	RANJANA SINGH	LUCKNOW	13-06-2025 12:29	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7311	APL_FORM_CA_9378	64175	0501-0-C4/0015	RANJANA SINGH	LUCKNOW	13-06-2025 12:01	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7312	APL_FORM_CA_9376	183295	SECTOR N POCKET 3 PLOT NO - 177	Ram Singh	Lucknow	13-06-2025 00:16	23,43,881.96	20,73,515.96	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	2,70,366.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7313	APL_FORM_CA_9374	233978	3631-SME-3SH/0704	AKANKSHA SRIVASTAVA	LUCKNOW	12-06-2025 23:37	54,32,009.24	31,88,829.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	22,43,180.24	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7314	APL_FORM_CA_9366	145202	3866-P-02/014	Dr. Vidula Dilip	Lucknow	12-06-2025 18:47	42,99,412.30	40,38,205.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	2,61,207.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7315	APL_FORM_CA_9360	107136	1502-2026039	Rachna Srivastava (Co-owner with late Shri Vivek Srivastava)	Lucknow	12-06-2025 15:17	63,47,733.09	41,99,179.00	Home Buyer/ Allottee	-	No	0.038%	-	-	-	-	21,48,554.09	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7316	APL_FORM_CA_9358	172481	3641-0-Ka/817/0589	NOOR JAHAN	LUCKNOW	12-06-2025 14:22	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7317	APL_FORM_CA_9355		1502-0-1020039, Pocket 2, Sector 1	Rachna Srivastava	Lucknow	12-06-2025 14:05	54,15,508.31	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	54,15,508.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7318	APL_FORM_CA_9348		4006-0-CP/1220	RENU BHARTI	LUCKNOW	12-06-2025 09:59	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7319	APL_FORM_CA_9343	171559	3642-0-KTA/40407	PRATIBHA JHA	LUCKNOW	11-06-2025 21:39	4,49,150.79	4,49,150.79	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7320	APL_FORM_CA_9339	105102	3002-PD-2/0105	Naveen Kumar Upadhyay	Lucknow	11-06-2025 20:01	12,43,976.30	11,27,331.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	1,16,645.30	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7321	APL_FORM_CA_9336	271025	3571-OLY-M/81-0903	Vanita Mishra	Lucknow	11-06-2025 18:11	23,15,068.54	65,479.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	22,51,589.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7322	APL_FORM_CA_9335	200126	3002-PD2-1/02/01	NAMITA TRIPATHI	LUCKNOW	11-06-2025 16:46	14,24,381.95	11,57,797.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	2,66,584.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7323	APL_FORM_CA_9329		NOT ALLOTTED	SHIVA KANT SHUKLA AND PANKAJ SHUKLA	LUCKNOW	11-06-2025 14:07	56,05,479.45	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	56,05,479.45	Under Verification
7324	APL_FORM_CA_9325	272053	Unit No. 3003-O-03A-0028	Ram Praswesh Tiwari	Lucknow	11-06-2025 13:53	1,13,43,513.70	40,60,069.00	Home Buyer/ Allottee	-	No	0.039%	-	-	-	-	72,83,444.70	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7325	APL_FORM_CA_9327	143318	Plot No.51, Sector(Q, Pocket-1	Amit Kumar Singh	Lucknow	11-06-2025 12:59	19,01,916.21	19,01,916.21	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7326	APL_FORM_CA_9316	283022	3641-0-12/B04601	MOHD AHMAD	LUCKNOW	10-06-2025 17:20	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7327	APL_FORM_CA_9313	110914	K/02/0022	PRABHAWATI DEVI	LUCKNOW	10-06-2025 16:25	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7328	APL_FORM_CA_9311	162607	3641-0-Ka/A21/0502	ALKA VERMA	LUCKNOW	10-06-2025 14:17	4,61,336.99	4,18,364.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	42,972.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7329	APL_FORM_CA_9309	179367	3002- P/02 -C /0505	RAJESH RAWAT	Lucknow	10-06-2025 13:50	5,93,000.00	1,91,798.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	4,01,202.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7330	APL_FORM_CA_9310	161947	3641-0-Ka/A6/0306	AMIT KUMAR VERMA	LUCKNOW	10-06-2025 13:45	5,03,876.50	4,42,027.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	61,849.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7331	APL_FORM_CA_9308	280556	Q/02/0289	MAHENDRA PRATAP YADAV	LUCKNOW	10-06-2025 12:43	29,76,768.49	29,76,768.49	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7332	APL_FORM_CA_9305	166355	3641-0-Ka/B15/GF06	GAYTRI DEVI	LUCKNOW	10-06-2025 12:05	1,95,100.00	1,76,900.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	18,200.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7333	APL_FORM_CA_9303	186881	3866-0-A8/0802	ANCHAL GUPTA	LUCKNOW	10-06-2025 11:35	14,20,320.41	14,20,320.41	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7334	APL_FORM_CA_9301	162879	3641-0-Ka/B16/GF04	RAM SAHAY NAYAK	LUCKNOW	10-06-2025 11:14	1,88,314.55	1,84,336.75	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	3,977.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7335	APL_FORM_CA_9299	291648	0569-0-0128	Mahak Buildtech Private Limited	Lucknow	09-06-2025 22:30	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7336	APL_FORM_CA_9296		Ka/B1/0502	Mr. Ashok Kumar Gupta	Lucknow	09-06-2025 20:38	1,79,081.37	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,79,081.37	Under Verification
7337	APL_FORM_CA_9290	291156	3641-0-Ka/A14/0604	ABHAY KUMAR GUPTA	LUCKNOW	09-06-2025 17:53	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7338	APL_FORM_CA_9285	110984	3002-N-02-0165	SHOBHAWATI PATHAK	LUCKNOW	09-06-2025 14:56	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7339	APL_FORM_CA_9284	296209	3522-0-10k/0067	VERTICAL ENVOY SOLUTIONS PRIVATE LIMITED	LUCKNOW	09-06-2025 14:41	35,75,479.75	35,64,358.75	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	11,121.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7340	APL_FORM_CA_9107	123726	3805-Q-02/0046	Vandana Pathak	Lucknow	09-06-2025 14:33	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7341	APL_FORM_CA_9283	271032	3571-OLY-M/82-1306	MANISHA SAXENA	Lucknow	09-06-2025 13:44	43,58,607.75	26,59,212.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	16,99,395.69	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7342	APL_FORM_CA_9282	120360	3525-0-10/2/0017/FF	PRATIBHA SINGH	LUCKNOW	09-06-2025 12:40	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7343	APL_FORM_CA_9280	124659	3018-UG-/0041	NILIMA MISHRA	LUCKNOW	09-06-2025 12:25	20,37,089.08	11,14,839.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	9,22,250.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7344	APL_FORM_CA_9279	164455	3641-0-12/B7/0711	NEELAM	LUCKNOW	09-06-2025 12:07	2,18,643.84	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	2,18,643.84	Under Verification - Customer Name Mismatch
7345	APL_FORM_CA_9719	108396(Supplier No-41013)	3002-0-P/02-1705	AJAY KUMAR SHUKLA	LUCKNOW	09-06-2025 07:28	14,08,616.10	4,44,893.10	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	9,63,723.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7346	APL_FORM_CA_9274	114582	3016-0-KGF/01	MAMTA DIDWANIA	LUCKNOW	08-06-2025 22:24	69,03,445.34	68,95,705.46	Home Buyer/ Allottee	-	No	0.032%	-	-	-	-	7,739.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7347	APL_FORM_CA_9272	284442	0556-0-0100	VIKAS KUMAR DWIVEDI	LUCKNOW	08-06-2025 21:29	1,31,49,993.67	99,88,556.00	Home Buyer/ Allottee	-	No	0.046%	-	-	-	-	31,61,437.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7348	APL_FORM_CA_9270	162597	3641-0-Ka/A14/0802	PRABHAT KUMAR SRIVASTAVA	LUCKNOW	08-06-2025 17:52	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7349	APL_FORM_CA_9269	130439	3807-0-N/03/0254	JAVED ALAM	Lucknow	08-06-2025 15:19	25,79,207.06	25,58,444.06	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	20,763.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7350	APL_FORM_CA_9267	164329	K2/A/74049	CHANDRA SHEKHER YADAV	LUCKNOW	08-06-2025 13:16	9,74,126.06	4,96,482.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	4,77,644.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7351	APL_FORM_CA_9265	114582	3016-0-KGF/01	MAMTA DIDWANIA	LUCKNOW	08-06-2025 12:56	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
7352	APL_FORM_CA_9264	141389	3866-P-02/017	Sachita Yadav	LUCKNOW	08-06-2025 12:23	49,13,767.39	12,84,513.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	36,29,254.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7353	APL_FORM_CA_9262	172527	3641-0-Ka/B04/GF14	Mahi Devi	Lucknow	08-06-2025 10:37	7,76,232.92	7,55,309.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	20,923.92	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7354	APL_FORM_CA_9259	111089	3002-PD2-G/06/01	Karan Singh	Lucknow	07-06-2025 21:26	39,08,828.69	15,18,944.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	23,89,884.69	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7355	APL_FORM_CA_9259	170133	Ka/B8/GF15	JYOTI RANI	LUCKNOW	07-06-2025 19:07	2,02,821.23	1,97,682.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	5,139.23	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7356	APL_FORM_CA_9257	167286	Ka/B15/0112	KUSMA DEVI	LUCKNOW	07-06-2025 18:42	2,02,929.45	1,97,691.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	5,138.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7357	APL_FORM_CA_9255	146981	3631-K-SD/0304	OM PRAKASH NARAYAN	LUCKNOW	07-06-2025 17:51	13,02,810.16	12,72,516.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	30,294.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7358	APL_FORM_CA_9254	160907	K7/A/60209	INDU DEVI	LUCKNOW	07-06-2025 17:36	5,73,507.94	5,00,295.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	73,212.94	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7359	APL_FORM_CA_9251	116778	3002-PD2-E/13/06	OM PRAKASH NARAYAN	LUCKNOW	07-06-2025 16:32	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7360	APL_FORM_CA_9242	264220	3002-N-05/0127	MR ARUN KUMAR GARG	LUCKNOW	07-06-2025 15:22	46,95,405.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	46,95,405.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7361	APL_FORM_CA_9232		Asma/Bhawna Yojna	KRISHNA DATT SINGH	Lucknow	06-06-2025 12:54	3,27,051.60	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	3,27,051.60	Under Verification
7362	APL_FORM_CA_9193	289260	3018-AG-0012A	PRASHANT SINGH	Lucknow	06-06-2025 11:58	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

7363	APL_FORM_CA_9229	120821	PLOT NO. 3805-O-040300 , PHASE 2	MANISH KUMAR	LUCKNOW	06-06-2025 00:47	47,42,535.06	31,88,629.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	15,53,906.06	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7364	APL_FORM_CA_9227	118352	1566-O-LIU-0213	REETI RASTOGI	LUCKNOW	05-06-2025 19:38	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7365	APL_FORM_CA_9222	254620	1582-O-1021019	SHOBHA YATI SINGH(CO-OWNER VIDYA SAGAR SINGH	LUCKNOW	05-06-2025 18:25	57,88,767.62	50,30,976.00	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	7,57,791.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7366	APL_FORM_CA_9224	174649	3804-P-02333	SANJAY SRIVASTAVA	LUCKNOW	05-06-2025 18:08	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7367	APL_FORM_CA_9223	108539	3014-O-F04104	SUDHIR KUMAR RAI	LUCKNOW	05-06-2025 18:02	84,21,329.76	41,91,649.00	Home Buyer/ Allottee	-	No	0.039%	-	-	-	-	42,29,680.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7368	APL_FORM_CA_9220	236592	P-021017A	SANJAY SRIVASTAVA AND RUCHI MALHOTRA	LUCKNOW	05-06-2025 17:38	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7369	APL_FORM_CA_9218	175027	3803-O-040899	SUNITA YADAV	LUCKNOW	05-06-2025 16:40	47,73,138.41	31,63,981.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	16,09,157.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7370	APL_FORM_CA_9216	170799	ICTA20106	SANGEETA SINGH	LUCKNOW	05-06-2025 16:09	7,19,769.59	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	7,19,769.59	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7371	APL_FORM_CA_9215	166824	3642-O-KTA230711	KULDEEP SINGH	LUCKNOW	05-06-2025 16:04	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7372	APL_FORM_CA_9213 & APL_FORM_CA_9200	250778 & 250779	O-021026S & O-021026SA	SANJAY SRIVASTAVA AND RUCHI MALHOTRA	LUCKNOW	05-06-2025 15:05	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7373	APL_FORM_CA_9211	123746	3804-P-02164	Usha Singh	Lucknow	05-06-2025 14:33	11,14,792.37	11,14,792.37	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7374	APL_FORM_CA_9212	275947	1566-L-LIU-0004	SANDEEP SHARMA	LUCKNOW	05-06-2025 14:22	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7375	APL_FORM_CA_9210	93826	3065-O-D2GF052	DIVESH DUTT TRIVEDI	Lucknow	05-06-2025 13:59	7,10,112.60	7,10,112.60	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7376	APL_FORM_CA_9209	250779	O-021026SA	SANJAY SRIVASTAVA AND RUCHI MALHOTA	LUCKNOW	05-06-2025 13:07	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
7377	APL_FORM_CA_9055	167668	3641-O-L2R010315	RAM SAWARE VERMA	LUCKNOW	05-06-2025 12:36	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7378	APL_FORM_CA_9206	177602	N-021025	Ruchi Singh	lucknow	05-06-2025 11:46	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7379	APL_FORM_CA_9204	144275	3612-ALK-A.k4-0501	NEERU NAYYAR	LUCKNOW	04-06-2025 21:37	35,49,887.02	34,68,229.50	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	81,657.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7380	APL_FORM_CA_9179	287431	1566-L-LIU-0057	Naveen Khosla	Lucknow	04-06-2025 20:03	15,98,277.96	3,01,848.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	12,96,429.96	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7381	APL_FORM_CA_9200	174649	3804-P-02333	SANJAY SRIVASTAVA	LUCKNOW	04-06-2025 19:08	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
7382	APL_FORM_CA_9199	174648	3804-P-02332	SANJAY SRIVASTAVA AND RUCHI MALHOTRA	LUCKNOW	04-06-2025 18:41	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7383	APL_FORM_CA_9195	93818	3065-O-D2GF05	Shubha Mishra	Lucknow	04-06-2025 16:56	5,25,629.22	5,25,629.22	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7384	APL_FORM_CA_9188	174648	3804-P-02332	SANJAY SRIVASTAVA AND RUCHI MALHOTRA	LUCKNOW	04-06-2025 16:53	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
7385	APL_FORM_CA_9186	162493	3641-O-KAA10301	RANI SINGH	LUCKNOW	04-06-2025 15:59	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7386	APL_FORM_CA_9190	164979	3642-O-KTA210803	DINESHWAR KUMAR JAISWAL	LUCKNOW	04-06-2025 13:27	5,36,712.08	4,81,633.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	55,079.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7387	APL_FORM_CA_9186	164980	0553-O-CSBJD-0607	PANKAJ KUMAR JAISWAL	LUCKNOW	04-06-2025 12:25	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7388	APL_FORM_CA_9185	180341	3804-P-010603	NIRMAL PRABHAKAR	Lucknow	04-06-2025 12:24	67,30,257.57	45,02,312.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	22,27,945.57	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7389	APL_FORM_CA_9184	113604	3014-O-Q07102	AKHIL KAPOOR	LUCKNOW	04-06-2025 12:08	3,10,974.68	3,10,974.66	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7390	APL_FORM_CA_9181	203144	3641-O-KAA13-0810	LATE GOVIND PRASAD	Lucknow	03-06-2025 22:30	12,46,400.12	12,46,400.12	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7391	APL_FORM_CA_9158	132754	3631-SME-3-A1-0703	SANJAY BHASIN AND BABITA BHASIN	LUCKNOW	03-06-2025 19:44	11,63,282.46	10,67,133.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	96,149.46	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7392	APL_FORM_CA_9175	113468	3631-SME-3-A1-0301	RAJ KUMAR VERMA	LUCKNOW	03-06-2025 16:51	9,48,326.00	9,48,326.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7393	APL_FORM_CA_9174	201660	O-040114	ASHOK KUMAR VERMA AND RASHMI VERMA	LUCKNOW	03-06-2025 16:46	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7394	APL_FORM_CA_9173	286664	plot No 0570-O-HZBH013	RUPESH KUMAR KHARE	lucknow	03-06-2025 16:11	77,60,445.15	22,94,680.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	54,65,765.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7395	APL_FORM_CA_9168	166126	3802-N-020124	Digvijay narain shukla	lucknow	03-06-2025 13:34	28,98,987.18	16,81,421.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	12,17,566.18	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7396	APL_FORM_CA_9163	130308	3802-N-010092	OM PRAKASH CHAURASIA	LUCKNOW	03-06-2025 03:12	42,56,740.55	28,66,756.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	14,89,984.55	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7397	APL_FORM_CA_9162	186853	3866-O-AS0803	Sandeep Gupta	Lucknow	03-06-2025 00:52	22,21,860.08	15,92,715.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	6,29,145.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7398	APL_FORM_CA_9157	127954	3565-O-KG21024	SANJAY BHASIN AND BABITA BHASIN	LUCKNOW	02-06-2025 19:08	11,45,593.76	-	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	11,45,593.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7399	APL_FORM_CA_9156	161853	ICTA1045491	AMIT KUMAR SINGH	LUCKNOW	02-06-2025 18:45	5,54,539.73	5,13,204.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	41,335.73	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7400	APL_FORM_CA_9153	172407	0553-O-CSBJD-0408	RATNA BHARGAV	LUCKNOW	02-06-2025 18:17	4,05,246.58	3,69,192.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	36,054.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7401	APL_FORM_CA_9151	283189	KAA7866k	OM ASHEESH	LUCKNOW	02-06-2025 16:21	1,54,993.96	1,54,993.96	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7402	APL_FORM_CA_9150	283194	KAA140807	PRIYANKA YADAV	LUCKNOW	02-06-2025 15:49	67,078.58	67,078.58	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7403	APL_FORM_CA_9149	170487	3644-O-K2.A40912	ALOK SINGH	LUCKNOW	02-06-2025 14:59	2,47,427.72	2,47,427.72	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7404	APL_FORM_CA_9148	289242	N-050179	Rayyan Ali	Lucknow	02-06-2025 14:07	11,05,050.95	2,74,257.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	8,30,793.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7405	APL_FORM_CA_9146	160423	ICTA50105	Jitendra Kumar Singh	Lucknow	02-06-2025 13:40	5,00,966.35	5,00,966.35	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7406	APL_FORM_CA_9141	170880	3641-O-KAA160711	AJAY KUMAR MALL	LUCKNOW	02-06-2025 11:41	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7407	APL_FORM_CA_9137	234897	3802-N-020892	Abhishek Srivastava	Lucknow	01-06-2025 23:47	36,88,746.08	25,09,618.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	11,79,128.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7408	APL_FORM_CA_9134	104197	3804-P-040138	BRAJ MOHAN SHAW	Lucknow	01-06-2025 19:12	82,39,153.19	45,09,342.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	37,29,811.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7409	APL_FORM_CA_9132	164220	3804-P-02151	RAJEEV RAJENDRA TRIPATHI	Lucknow	01-06-2025 18:37	66,78,630.26	36,59,897.00	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	30,18,733.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7410	APL_FORM_CA_9123	130460	3021-GG-42	Rahul Bihari	Lucknow	01-06-2025 18:15	19,71,876.81	16,28,353.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	3,43,523.81	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7411	APL_FORM_CA_9130	96118	3065-O-E4501.02	Ajjar Alam	Lucknow	01-06-2025 18:02	3,77,042.66	3,77,042.66	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7412	APL_FORM_CA_9129	125561	3021-GG-81	AKHILESH VERMA	LUCKNOW	01-06-2025 16:23	42,36,023.25	22,85,349.00	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	19,50,674.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7413	APL_FORM_CA_9127	125560	3021-GG-82	AKHILESH VERMA	LUCKNOW	01-06-2025 15:59	72,69,611.38	37,77,106.00	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	34,92,505.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7414	APL_FORM_CA_9125	276609	3014-O-K.1102	AKHILESH VERMA	LUCKNOW	01-06-2025 14:17	74,00,881.53	74,00,881.53	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

7215	APL_FORM_CA_9122		210748	3802-N-010190	Brijesh Yadav	Lucknow	01-06-2025 12:09	49,65,164.99	31,90,264.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	17,74,900.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7216	APL_FORM_CA_9062		124663	3804-P-010037	ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	LUCKNOW	31-05-2025 19:31	9,22,455.00	8,92,400.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	30,055.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7217	APL_FORM_CA_9111		177544	3802-0-G05/06	NEERU SRIVASTAVA	LUCKNOW	31-05-2025 19:01	13,31,466.19	10,11,153.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	3,20,313.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7218	APL_FORM_CA_9110		89952	3003-0-D1/GF/04	BAL KRISHNA MISHRA	Lucknow	31-05-2025 18:06	5,97,720.58	5,97,720.58	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7219	APL_FORM_CA_9108		96111	3003-0-B/S/01/01	Rama Jha	Lucknow	31-05-2025 17:39	3,49,239.41	2,60,747.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	88,492.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7220	APL_FORM_CA_9106		242345	3631-SME-3A1-0201	Mamta Verma	Lucknow	31-05-2025 17:24	7,95,947.49	80,545.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	7,15,402.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7221	APL_FORM_CA_9082		807	RAM NIWAS SINGH RAJESH KUMAR		LUCKNOW	31-05-2025 15:52	20,79,719.30	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	20,79,719.30	Under Verification
7222	APL_FORM_CA_9101		161794	3644-0-K2A7/GF01	SARITA SINGH	LUCKNOW	31-05-2025 14:48	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7223	APL_FORM_CA_9098			FLAT NO - 3006/B/4/01	KISHOR KUMAR	LUCKNOW	31-05-2025 13:45	23,38,550.41	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	23,38,550.41	Under Verification
7224	APL_FORM_CA_9096		271867	3021-UG-05	DHEERAJ ARORA	LUCKNOW	31-05-2025 13:27	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7225	APL_FORM_CA_9038		164912	3805-Q-010/001/A	Anand Ballabh	Lucknow	31-05-2025 09:28	69,94,312.34	38,44,457.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	31,49,855.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7226	APL_FORM_CA_9089		131393	3018-UG-0056	SHEILA DEVI	LUCKNOW	30-05-2025 22:36	14,13,647.66	7,80,170.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	6,35,377.66	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7227	APL_FORM_CA_9087		211165	3021-FF-02A	NAVIN PRAKASH SRIVASTAVA	LUCKNOW	30-05-2025 18:28	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7228	APL_FORM_CA_9085			K/KA/110/010	KAPIL SHARMA	LUCKNOW	30-05-2025 17:42	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
7229	APL_FORM_CA_9078		140463	3802-N-010/119	Asim Tewari	Lucknow	30-05-2025 16:11	48,59,722.19	48,59,722.19	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7230	APL_FORM_CA_9083		127196	3021-GF-02	RADHA BAJPAI	LUCKNOW	30-05-2025 16:06	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7231	APL_FORM_CA_9071		130984	3021-UG-44	DIVYA TIWARI SRIVASTAVA	LUCKNOW	30-05-2025 12:13	18,38,188.65	13,83,956.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	4,55,243.45	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7232	APL_FORM_CA_9069		130439	3021 UG 43	Rohit singh	Lucknow	30-05-2025 11:29	26,21,471.85	18,42,076.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	6,79,395.85	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7233	APL_FORM_CA_9068		124654	3002-PED-B/10/05	Tanushree Rawat	Lucknow	30-05-2025 08:26	16,16,378.26	15,22,458.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	93,920.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7234	APL_FORM_CA_9067		126563	3002-PED-E/13/05	Archana Misra	lucknow	29-05-2025 23:36	16,06,507.00	14,66,131.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	1,40,376.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7235	APL_FORM_CA_9066		111594	3502-D-108/0149	Sarita maindhyan and vidhi maindhyan	Lucknow	29-05-2025 22:27	10,82,613.67	2,53,566.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	8,29,049.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7236	APL_FORM_CA_9063		120170	K/402/071	Sushil Singh Rajkumar	Lucknow	29-05-2025 21:23	29,56,646.58	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	29,56,646.58	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7237	APL_FORM_CA_9060		270690	0569-0-0609	SANJAY TRIPATHI C/O ALLOTEE KAMLESH KUMAR TRIPATHI		29-05-2025 18:58	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7238	APL_FORM_CA_9054		206294	3804-P-040/249	KANCHAN SAXENA	LUCKNOW	29-05-2025 15:58	40,66,866.31	5,75,504.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	34,80,351.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7239	APL_FORM_CA_9053		143177	3803-O-040/085	SHITAL VERMA	LUCKNOW	29-05-2025 15:43	67,24,601.77	17,13,767.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	40,10,834.77	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7240	APL_FORM_CA_9050		114628	3504-0-L/01/0078	SHESH MANI	LUCKNOW	29-05-2025 15:29	53,30,129.12	32,96,194.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	20,33,935.12	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7241	APL_FORM_CA_9049		206293	3802-N-010/060	KANCHAN SAXENA	LUCKNOW	29-05-2025 15:28	24,29,269.74	4,50,925.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	19,78,340.74	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7242	APL_FORM_CA_9048			3502-0-K/402/0119	ASHISH PANDEY	LUCKNOW	29-05-2025 14:02	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
7243	APL_FORM_CA_9047		142586	3804-P-040/111	NEETA AGARWAL	LUCKNOW	29-05-2025 13:56	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
7244	APL_FORM_CA_9028		132623	3631-SME-10D-3002	Manju Dubey	Lucknow	29-05-2025 12:56	47,84,397.04	46,63,099.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	1,21,298.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7245	APL_FORM_CA_9023		164238	3641-0-K/A32/0407	PRAVEEN KUMAR GUPTA	LUCKNOW	28-05-2025 17:02	4,32,108.69	4,19,352.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	12,756.49	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7246	APL_FORM_CA_9016		142586	3804-P-040/111	NEETA AGARWAL	LUCKNOW	28-05-2025 15:01	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7247	APL_FORM_CA_9017			3021-AG-72	USHAN LATA	LUCKNOW	28-05-2025 14:54	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7248	APL_FORM_CA_9010		145556	3502-0-K/402/0191	SHALINI AGARWAL	Lucknow	28-05-2025 14:25	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7249	APL_FORM_CA_9009		161764	0501-G-G/401/17	NEETU RAJ	LUCKNOW	28-05-2025 14:18	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7250	APL_FORM_CA_9007		294111	VILLA NO-C/02/0225	RAM ANUJ	LUCKNOW	28-05-2025 13:18	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7251	APL_FORM_CA_9006		294663	PLOT NO.F/02/025	RAM ANUJ	LUCKNOW	28-05-2025 12:55	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7252	APL_FORM_CA_8993		123319	3505 - Q-02/0366	CHANNA AGARWAL	LUCKNOW	27-05-2025 20:59	30,56,097.26	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	30,56,097.26	-	Duplicate - Latest claim has been verified
7253	APL_FORM_CA_8992		113491	3802-N-020/062	TANUJ AGARWAL	LUCKNOW	27-05-2025 19:43	47,43,330.08	31,98,133.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	15,47,197.08	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7254	APL_FORM_CA_8991		294661	3802-N-010/051	ANUJ KUMAR	LUCKNOW	27-05-2025 19:12	14,28,774.68	3,07,377.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	11,22,397.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7255	APL_FORM_CA_8988		125231	3021-AG-42	JYOTI TANDON	LUCKNOW	27-05-2025 17:01	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7256	APL_FORM_CA_8984		140494	3803-O-040/191	Babita Rawagi	Lucknow	27-05-2025 16:37	17,89,518.21	15,05,513.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	2,84,005.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7257	APL_FORM_CA_8983		125189	3021-AG-41	ANITA GUPTA	LUCKNOW	27-05-2025 16:15	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7258	APL_FORM_CA_8923			F/10/071	SURYA PRATAP SINGH		27-05-2025 16:02	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
7259	APL_FORM_CA_8901		285526	0501-0-F/20/031	SYED MUDASIR HUSSAIN	LUCKNOW	27-05-2025 15:52	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7260	APL_FORM_CA_8945		286956	0501-0-F/20/058	ANJU BANSAL	LUCKNOW	27-05-2025 15:42	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7261	APL_FORM_CA_8979			PLOT NO.N/02/0223	RAM ANUJ	LUCKNOW	27-05-2025 15:02	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7262	APL_FORM_CA_8978			0566-0-35L	MALINI SINGH	LUCKNOW	27-05-2025 15:00	1,02,00,306.85	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,02,00,306.85	Under Verification
7263	APL_FORM_CA_8977		286627	N-01/005	Rani Anuj		27-05-2025 14:45	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7264	APL_FORM_CA_8976			G/7/0072	RAJENDRA PRASAD SINGH	LUCKNOW	27-05-2025 14:34	84,76,122.93	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	84,76,122.93	Under Verification
7265	APL_FORM_CA_8975		294164	3506-0-M/01/A/0021	RAHUL KUMAR TIWARI		27-05-2025 14:26	38,77,746.41	10,61,507.00	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	28,16,239.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7266	APL_FORM_CA_8974		114604	4003-S-020/138	RANJANA WIFE OF RAMESH CHANDRA YADAV	LUCKNOW	27-05-2025 14:20	35,53,551.78	33,62,474.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	1,91,077.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7267	APL_FORM_CA_8973		294270	3724-0-102/0198	SHIKHA SINGH	LUCKNOW	27-05-2025 14:07	42,86,991.33	28,68,188.00	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	14,18,803.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7268	APL_FORM_CA_8972		285478	3506-0-M/01/A/0096	SHIKHA SINGH	LUCKNOW	27-05-2025 14:04	39,27,583.97	38,36,118.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	91,465.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7269	APL_FORM_CA_8970	111457, 111412, 110413, 111484		3502-0-108/0148, 3503-0-K/402/0129, 3503-0-K/403/0136, 3504-0-L/04/0064	Suresh Sachan and Shanti Sachan	LUCKNOW	27-05-2025 13:24	48,28,980.82	45,69,242.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	2,59,738.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

7270	APL_FORM_CA_9967		261579	6561-G-G/26113	PREETI VERMA HEMANT KUMAR	LUCKNOW	27-05-2025 12:14	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7271	APL_FORM_CA_9964		123319	3865-G-020366	CHHAYA AGARWAL	LUCKNOW	27-05-2025 11:01	30,94,097.26	20,50,027.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	10,96,070.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7272	APL_FORM_CA_9963				TANU AGARWAL	lucknow	27-05-2025 10:14	47,46,933.02		Home Buyer/ Allottee	-	No	0.000%	-	-	-	47,46,933.02	-	Duplicate - Latest claim has been verified
7273	APL_FORM_CA_9966		181784	6561-G-G/40117	REETU RAJ	LUCKNOW	27-05-2025 09:27	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
7274	APL_FORM_CA_9948			B16	Ansal properties and Infrastructure Ltd	Lucknow	06-07-2025 10:55	1,59,886.64		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,59,886.64	Under Verification
7275	APL_FORM_CA_9936		126310	3021-AG-9980	Anil Mahendra	LUCKOW	30-06-2025 15:08	19,99,074.97	3,61,289.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	16,37,785.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7276	APL_FORM_CA_9932		126151	3021-AG-96	Anil Mahendra	LUCKNOW	30-06-2025 13:27	27,08,833.84	4,89,699.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	22,19,134.84	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7277	APL_FORM_CA_9922		102792	3804-P/024152	Shipra Shukla	LUCKNOW	29-06-2025 17:40	49,59,082.47	18,30,740.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	31,08,342.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7278	APL_FORM_CA_9920		113682	3882-N/044A/16017	Vivekanand Shukla	LUCKNOW	29-06-2025 16:09	37,43,894.26	23,35,273.00	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	14,08,621.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7279	APL_FORM_CA_9937			Flat no. 040322 and Flat no. 040503 in Pocket 4, Sector O, Amrali Hi Tech City Extension	Sanjeev Singh	Bangalore	25-06-2025 22:06	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
7280	APL_FORM_CA_10051		164964	3641-G-KA/B15/0401	Devendra Pal	Lucknow	31-06-2025 13:54	1,81,708.22	1,81,690.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	18.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7281	APL_FORM_CA_10048		164297	3641-G-KA/A16/0201	AMARNATH GUPTA	LUCKNOW	30-06-2025 19:13	4,24,698.63	4,24,698.63	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7282	APL_FORM_CA_10046		171166	3641-G-KA/A3/0182	PRADEEP KUMAR JAISWAL	LUCKNOW	30-06-2025 16:09	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7283	APL_FORM_CA_10044		170675	3641-G-KA/A14/GF09	AZAM ALI	LUCKNOW	29-06-2025 17:39	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7284	APL_FORM_CA_10043		204661	4003-S-020104	NAGENDRA AGARHARI	LUCKNOW	29-06-2025 16:14	15,42,907.88		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	15,42,907.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7285	APL_FORM_CA_10017		163470	3001-O-F/03/02	KAMLESH SINGH	LUCKNOW	28-06-2025 21:32	24,27,754.20	24,27,754.20	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7286	APL_FORM_CA_10040			3006-O-N/03/158	RAM BARAN TIWARI	LUCKNOW	28-06-2025 18:21	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
7287	APL_FORM_CA_10041		297358	3641-G-KA/A14/0510	UJJWAL GUPTA	LUCKNOW	28-06-2025 19:03	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7288	APL_FORM_CA_10038		167254	3644-G-K/2/A7/104	ALOK KUMAR SINGH	LUCKNOW	28-06-2025 15:34	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7289	APL_FORM_CA_10037		279174	6566-O-228	SUNITA SINGH AND VINOD KUMAR SINGH	LUCKNOW	28-06-2025 14:38	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7290	APL_FORM_CA_10035		168580	3642-G-K/TA/303/12	SURESH KUMAR	LUCKNOW	28-06-2025 12:37	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification - Customer Name Mismatch
7291	APL_FORM_CA_10034		165982	3642-G-K/TA/506/05	RUPAM SRIVASTAVA	LUCKNOW	27-06-2025 17:16	6,39,531.82	4,90,361.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	49,170.82	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7292	APL_FORM_CA_10032		165985	3642-G-K/TA/209/02	SUNIL KUMAR PANDEY	Lucknow	27-06-2025 15:34	5,00,261.88	4,96,298.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	3,963.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7293	APL_FORM_CA_10028		297167	3641-G-KA/A14/0507	HANUMAN PRASAD	LUCKNOW	26-06-2025 19:46	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7294	APL_FORM_CA_10027		166825	3641-G-KA/A24/0306	Rangana Verma	LUCKNOW	26-06-2025 17:59	6,26,165.48	3,88,240.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,37,905.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7295	APL_FORM_CA_10023		287439	3021-UG-29	ARIF ALI	LUCKNOW	25-06-2025 17:51	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7296	APL_FORM_CA_10022		167880	3021-UG-28	ARIF ALI	LUCKNOW	25-06-2025 17:21	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Under Verification - Customer Name Mismatch
7297	APL_FORM_CA_10021		142966	3631-SME-3/A1-GF07	RAJANI SRIVASTAVA	LUCKNOW	25-06-2025 16:48	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7298	APL_FORM_CA_9935	153067 (OLD CC-123478 (01.09).(LEE-10590)		6582-G-T/0026	Kemal Upadhyay	Lucknow	25-06-2025 15:00	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7299	APL_FORM_CA_10015		280316	3021-EF-26	ABHISHEK JAISWAL	LUCKNOW	23-06-2025 17:19	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7300	APL_FORM_CA_10011		140454	3004-P-040194	LOVELEESH KHERA	LUCKNOW	22-06-2025 18:02	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7301	APL_FORM_CA_10009		229481	3641-G-KA/B17/0404	RAHUL KUMAR SAHU	LUCKNOW	22-06-2025 15:22	2,00,068.60	1,87,689.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	12,379.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7302	APL_FORM_CA_10008		291311	3641-G-KA/A9/0703	Ashish Bharti	LUCKNOW	22-06-2025 03:01	63,200.00	63,200.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7303	APL_FORM_CA_10004		273369	3021-AG-21	ARVIND KUMAR SINGH	LUCKNOW	21-06-2025 13:31	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Under Verification - Customer Name Mismatch
7304	APL_FORM_CA_10000		286892	3865-O-SIB/0873	VIJAY AGROL	LUCKNOW	20-06-2025 17:53	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7305	APL_FORM_CA_9998	293456, 293654, 293853		3865-O-040113, 3865-O-040112, 3865-O-040111	LT COL ASHWANI KUMAR SRIVASTAVA AND MRS RADHIKA SRIVASTAVA	LUCKNOW	20-06-2025 12:21	40,85,222.21	40,85,222.21	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7306	APL_FORM_CA_9991		94570	3065-O-F/163/03	Preeti Gupta	Lucknow	19-06-2025 20:42	5,30,300.01	5,30,300.01	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7307	APL_FORM_CA_9995		113218	6561-G-G/A/0015	SAVITRI DEVI	LUCKNOW	19-06-2025 17:37	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7308	APL_FORM_CA_9990		286892	3082-O-PDD-B/1643	Nivedita Lall	Lucknow	19-06-2025 20:27	32,38,386.63	14,85,844.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	17,52,551.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7309	APL_FORM_CA_9989		141721	3569-O-K/01/0019	Dharmendra Kumar Tripathi	Lucknow	19-06-2025 16:58	10,38,725.61	2,30,723.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	7,99,002.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7310	APL_FORM_CA_9988		276164	3048-G-CPC/46	VINOD KUMAR SINGH CO-APPLICANT SUNITA SINGH	LUCKNOW	19-06-2025 14:52	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7311	APL_FORM_CA_9987		234664	3065-Q-3A/0809	SHEELA RAI	LUCKNOW	19-06-2025 13:45	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7312	APL_FORM_CA_9983		251138	6561-G-G/0650	Shilpi Yadav	Lucknow	17-06-2025 17:01	79,17,117.61	31,73,687.00	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	47,43,430.61	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7313	APL_FORM_CA_9980		170896	6553-G-CSBED/0306	SHIV KUMAR	Lucknow	16-06-2025 12:45	4,26,755.68	4,26,256.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	449.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7314	APL_FORM_CA_9976		160720	3021-GF-33	AVDHESH KUMAR RASTOGI	LUCKNOW	14-06-2025 15:32	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7315	APL_FORM_CA_9975		161971	3642-G-K/TA/30284	PRABHASH CHANDRA SRIVASTAVA	LUCKNOW	14-06-2025 11:35	5,97,899.86	5,56,731.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	41,168.86	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7316	APL_FORM_CA_9972		162454	3641-G-L2/B40210	PRADEEP SINGH	LUCKNOW	13-06-2025 12:35	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7317	APL_FORM_CA_9969		211253	3641-G-KA/B15/0607	MOZIBUNNISA	LUCKNOW	12-06-2025 17:31	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7318	APL_FORM_CA_9964		290212	3641-G-KA/A12/0702	AHSAN AHMAD KHAN	LUCKNOW	11-06-2025 14:49	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7319	APL_FORM_CA_9962		172510	3641-G-KA/B3/0306	ARVIND KUMAR	LUCKNOW	11-06-2025 13:15	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7320	APL_FORM_CA_9952		289282	3641-G-KA/A8/0209	SARASWATI DEVI	Sushant golf City Lucknknow	10-06-2025 15:30	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7321	APL_FORM_CA_9958		167216	3642-G-K/TA/405/10	PRABHAVESH SACHAN	LUCKNOW	09-06-2025 23:16	6,14,218.67	4,85,602.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	1,28,616.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7322	APL_FORM_CA_9956		187826	3004-P-040066	JYOTI SINGH	LUCKNOW	09-06-2025 16:33	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7323	APL_FORM_CA_9953		161632	3641-G-KA/A20/GF04	MOHD NAJIM	LUCKNOW	09-06-2025 15:39	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7324	APL_FORM_CA_9951		93629	3065-O-A/201/07	JAI PRAKASH MAURYA	Lucknow	09-06-2025 15:01	6,12,065.00	6,10,260.40	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	1,804.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7325	APL_FORM_CA_9948		171425	3641-G-KA/A19/0112	Neeraj Kumar Mishra	Lucknow	07-06-2025 15:27	3,86,721.65	3,82,721.65	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	4,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

7326	APL_FORM_CA_9945		281828	3643-0-1238706601	MOHD SHOEB	SULTANPUR	07-08-2025 13:14	26,500.00	26,500.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7327	APL_FORM_CA_9944		281157	3641-0-KKA1449607	Ansal API	Lucknow	07-08-2025 12:03	64,322.02		Home Buyer/ Allottee	-	No	0.000%	-	-	-	64,322.02	Under Verification - Customer Name Mismatch
7328	APL_FORM_CA_9937		169987	3642-0-KTA210002	SUNIL KUMAR PANDEY	Lucknow	05-08-2025 13:31	4,90,771.07	4,90,771.07	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7329	APL_FORM_CA_9922		186458	3568-0-LSI-9085	Amrita Singh	Lucknow	04-08-2025 23:08	71,06,421.00	27,14,670.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	43,91,751.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7330	APL_FORM_CA_9888		172495	3641-0-KSB1114908	Priyank Kumar Singh	Lucknow	04-08-2025 21:57	2,06,763.15	2,06,453.15	Home Buyer/ Allottee	-	No	0.001%	-	-	-	310.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7331	APL_FORM_CA_9928		228651	3641-0-KSB1514514	INDRAWATI SHUKLA	Lucknow	04-08-2025 14:03	16,39,691.78	1,91,642.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	14,48,049.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7332	APL_FORM_CA_9927		132995	3665-O-SIB0145	DURGAWATI VERMA & AJAY VERMA	LUCKNOW	04-08-2025 13:58	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7333	APL_FORM_CA_9926		289141	0561-0-AJ16192	VIPIN MALIKIYA	LUCKNOW	04-08-2025 13:47	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7334	APL_FORM_CA_9925		112893	3662-N-I050141	MAMTA VERMA	LUCKNOW	04-08-2025 13:05	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7335	APL_FORM_CA_9924		179797	3541-TI-I-86/02	Akanksha Srivastava	Lucknow	04-08-2025 13:27	38,03,465.89	26,29,771.00	Home Buyer/ Allottee	-	No	0.012%	-	-	-	11,70,694.89	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7336	APL_FORM_CA_9923		271652	3662-IPD2-E/0406	Madhu Bhatia	Lucknow	04-08-2025 10:10	32,45,605.08	28,53,800.45	Home Buyer/ Allottee	-	No	0.013%	-	-	-	3,91,799.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7337	APL_FORM_CA_9924		169756	0553-0-CSBID/0308	Neelima Rao	Lucknow	03-08-2025 15:54	6,90,649.04	4,29,145.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	1,61,604.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7338	APL_FORM_CA_9900		251919	0561-0-C/5A/0808	ARUN KUMAR	LUCKNOW	02-08-2025 22:04	18,78,339.72	45,063.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	18,33,276.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7339	APL_FORM_CA_9916		149969	0551-0-BI/10049	RAJENDRA PRASAD RAI	LUCKNOW	02-08-2025 17:37	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Under Verification - Unit no. Mismatch
7340	APL_FORM_CA_9914		134979	3665-O-I020094	Kerule Lata Tiwari	Lucknow	02-08-2025 15:42	24,10,826.07	24,10,826.07	Home Buyer/ Allottee	-	No	0.011%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7341	APL_FORM_CA_9912		171152	3641-0-KKA1508603	RAJAT JAIN	LUCKNOW	02-08-2025 15:24	9,79,161.93	4,68,642.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	5,10,719.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7342	APL_FORM_CA_9911		264221	3568-0-LI-84/0127	Nimit Baranwal	Lucknow	02-08-2025 15:16	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7343	APL_FORM_CA_9907		94630	3665-O-B4/GF/01	RAJEEV KUMAR SHUKLA	LUCKNOW	02-08-2025 14:59	12,84,064.79	8,78,665.77	Home Buyer/ Allottee	-	No	0.004%	-	-	-	3,85,399.02	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7344	APL_FORM_CA_9908		264222	3568-0-LSI-91/65	Nimit Baranwal	Lucknow	02-08-2025 13:33	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7345	APL_FORM_CA_9905		171377	3642-0-KTA/GF/09	BABITA SINGH	LUCKNOW	01-08-2025 19:07	8,07,280.36	5,25,345.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	2,81,935.36	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7346	APL_FORM_CA_9902		176856	3641-0-KSB17/GF07	BABITA JAISWAL	LUCKNOW	01-08-2025 13:23	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7347	APL_FORM_CA_10029				KANCHAN	LUCKNOW	26-08-2025 20:54	26,500.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	26,500.00	Under Verification
7348	APL_FORM_CA_10010		230564	3665-O-SIB/0865A	Manju Mishra	LUCKNOW	22-08-2025 17:34	61,29,378.25		Home Buyer/ Allottee	-	No	0.000%	-	-	-	61,29,378.25	Under Verification
7349	APL_FORM_CA_10001		114261	3662-IPD2-B/08/02	ABHAY KANT CHATURVEDI	LUCKNOW	20-08-2025 20:41	13,57,227.40	13,57,189.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	48.40	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7350	APL_FORM_CA_9979		282994	3643-0-123bh/0511	ANSHIKA BHATIYA	lucknow	16-08-2025 12:13	26,500.00	26,500.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7351	APL_FORM_CA_9977		133115	3664-P-I/0108	JAI KARAN SINGH	Lucknow	14-08-2025 17:07	9,31,200.00	9,31,200.00	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	Under Verification - Customer Name Mismatch
7352	APL_FORM_CA_9915			0566-0-104	PRADEEP SINGH	LUCKNOW	02-08-2025 16:49	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Under Verification
7353	APL_FORM_CA_9910		49729	0561-0-C/40/0808	RAJ KUMARI JAISWAL	LUCKNOW	02-08-2025 14:56	27,28,841.64	11,11,567.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	16,17,274.64	Under Verification - Unit no. Mismatch
7354	APL_FORM_C_8960				Sandeep Gupta	LUCKNOW	27-05-2025 06:06	22,27,508.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,27,508.00	Under Verification
7355	APL_FORM_C_9670				Sandeep Gupta	LUCKNOW	19-06-2025 07:59	22,27,508.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	22,27,508.00	Under Verification
7356	APL_FORM_C_9573				Khursheed Qamar	LUCKNOW	12-06-2025 22:05	47,00,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	47,00,000.00	Under Verification
7357	APL_FORM_C_9669				SHIVAJI SINGH S/O SH. MALKHAN SINGH AND SUNITA D/O SH. CHANDRABHAN	LUCKNOW	07-07-2025 14:05	36,88,374.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	36,88,374.00	Under Verification
7358	APL_FORM_C_9649				Ram Chandra Sahu	LUCKNOW	29-06-2025 22:42	3,63,987.00		Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	3,63,987.00	Under Verification
7359	APL_FORM_C_9545				Pavani singh	LUCKNOW	13-06-2025 22:59	8,50,000.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	8,50,000.00	Under Verification
7360	APL_FORM_C_10016		283155	3643-0-123bh/0305	Dipjoy Kumar	LUCKNOW	23-08-2025 21:39	26,500.00	26,500.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till Insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7361	APL_FORM_F_9133				Sachita Rajpal Misra	LUCKNOW	01-06-2025 18:39	1,44,97,615.00	-	Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,44,97,615.00	Under Verification
7362	APL_FORM_F_9113				Mrs. Somya Srivastava	LUCKNOW	31-05-2025 21:21	12,97,329.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	12,97,329.00	Under Verification
7363	APL_FORM_F_9805				Yaseef Ahmad	LUCKNOW	23-07-2025 19:02	34,15,782.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	34,15,782.00	Under Verification
7364	APL_FORM_F_9283				Dr. Dinesh Narayan Bhandarag	LUCKNOW	09-06-2025 19:06	1,07,06,352.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,07,06,352.00	Under Verification
7365	APL_FORM_F_9460				SOMRAJ	LUCKNOW	16-06-2025 19:25	2,61,787.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	2,61,787.00	Under Verification
7366	APL_FORM_F_9982				Dharmendra Nath Mishra	LUCKNOW	19-08-2025 23:47	1,35,000.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	1,35,000.00	Under Verification
7367	APL_FORM_F_9939				Munir Fatima	LUCKNOW	05-08-2025 14:49	51,60,245.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	51,60,245.00	Under Verification
7368	APL_FORM_CA_9728				HARIVANSH SINGH	GHAZIABAD, UTTAR PRADESH	15-07-2025 08:26	14,80,142.59		Home Buyer/ Allottee	-	No	0.000%	-	-	14,80,142.59	-	Claim Pertaining to Other Entity
7369	APL_FORM_CA_9930	Claim pertaining to other entity	Claim pertaining to other entity	MANJAN DR NARESH G JAIN	GHAZIABAD	25-07-2025 14:46	34,33,920.56		Home Buyer/ Allottee	-	No	0.000%	-	-	34,33,920.56	-	Claim Pertaining to Other Entity
7370	APL_FORM_CA_9942	Claim pertaining to other entity	Claim pertaining to other entity	PAPPIA SENGUPTA	GREATER NOIDA	26-07-2025 17:32	7,28,762.20		Home Buyer/ Allottee	-	No	0.000%	-	-	7,28,762.20	-	Claim Pertaining to Other Entity
7371	APL_FORM_CA_9935	Claim pertaining to other entity	Claim pertaining to other entity	NARESH G JAIN	GREATER NOIDA	25-07-2025 23:13	35,27,069.86		Home Buyer/ Allottee	-	No	0.000%	-	-	35,27,069.86	-	Claim Pertaining to Other Entity
7372	APL_FORM_CA_9925	Claim pertaining to other entity	Claim pertaining to other entity	Mukesh Kumar	Greater Noida	25-07-2025 08:53	13,44,393.15		Home Buyer/ Allottee	-	No	0.000%	-	-	13,44,393.15	-	Claim Pertaining to Other Entity
7373	APL_FORM_CA_9930	Claim pertaining to other entity	Claim pertaining to other entity	RAM CHANDRA SAHU	GREATER NOIDA	29-06-2025 23:27	7,94,668.39		Home Buyer/ Allottee	-	No	0.000%	-	-	7,94,668.39	-	Claim Pertaining to Other Entity
7374	APL_FORM_CA_9360	Claim pertaining to other entity	Claim pertaining to other entity	RAJ KUMAR	Greater Noida	26-06-2025 02:01	11,02,259.51		Home Buyer/ Allottee	-	No	0.000%	-	-	11,02,259.51	-	Claim Pertaining to Other Entity
7375	APL_FORM_CA_9404	Claim pertaining to other entity	Claim pertaining to other entity	DR. ASHA DEVI	NOIDA	14-06-2025 19:08	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim Pertaining to Other Entity
7376	APL_FORM_CA_9403	Claim pertaining to other entity	Claim pertaining to other entity	MATHURA SINGH	NOIDA	14-06-2025 19:35	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim Pertaining to Other Entity
7377	APL_FORM_CA_9353	Claim pertaining to other entity	Claim pertaining to other entity	Amar Deep Singh	Greater Noida	12-06-2025 15:55	25,03,908.95		Home Buyer/ Allottee	-	No	0.000%	-	-	25,03,908.95	-	Claim Pertaining to Other Entity
7378	APL_FORM_CA_9344	Claim pertaining to other entity	Claim pertaining to other entity	Kartik Sharma / Mrdu Sharma	Greater Noida	11-06-2025 22:16	12,33,400.96		Home Buyer/ Allottee	-	No	0.000%	-	-	12,33,400.96	-	Claim Pertaining to Other Entity
7379	APL_FORM_CA_9243	Claim pertaining to other entity	Claim pertaining to other entity	SURENDER KUMAR JAIN	Greater Noida, UP	07-06-2025 14:56	9,83,660.56		Home Buyer/ Allottee	-	No	0.000%	-	-	9,83,660.56	-	Claim Pertaining to Other Entity
7380	APL_FORM_CA_9231	Claim pertaining to other entity	Claim pertaining to other entity	Santosh Yadav	Greater Noida	06-06-2025 11:51	25,21,248.22		Home Buyer/ Allottee	-	No	0.000%	-	-	25,21,248.22	-	Claim Pertaining to Other Entity
7381	APL_FORM_CA_9183	Claim pertaining to other entity	Claim pertaining to other entity	Anuj Gupta	Greater Noida	04-06-2025 12:02	12,22,050.83		Home Buyer/ Allottee	-	No	0.000%	-	-	12,22,050.83	-	Claim Pertaining to Other Entity
7382	APL_FORM_CA_9387	Claim pertaining to other entity	Claim pertaining to other entity	Animesh Kumar Amritlal Sonkar	greater noida	04-06-2025 09:00	41,23,385.97		Home Buyer/ Allottee	-	No	0.000%	-	-	41,22,385.97	-	Claim Pertaining to Other Entity
7383	APL_FORM_CA_9121	Claim pertaining to other entity	Claim pertaining to other entity	GAGAN WADR	Greater Noida	01-06-2025 11:46	19,64,999.36		Home Buyer/ Allottee	-	No	0.000%	-	-	19,64,999.36	-	Claim Pertaining to Other Entity
7384	APL_FORM_CA_9913	Claim pertaining to other entity	Claim pertaining to other entity	MS NEETA SHARMA MR. RAKESH SHARMA	GREATER NOIDA	24-07-2025 17:01	32,14,782.24		Home Buyer/ Allottee	-	No	0.000%	-	-	32,14,782.24	-	Claim Pertaining to Other Entity
7385	APL_FORM_CA_9913	Claim pertaining to other entity	Claim pertaining to other entity	MS NEETA SHARMA MR. RAKESH SHARMA	GREATER NOIDA	24-07-2025 17:01	32,14,782.24		Home Buyer/ Allottee	-	No	0.000%	-	-	32,14,782.24	-	Claim Pertaining to Other Entity
7386	APL_FORM_CA_9564	Claim pertaining to other entity	Claim pertaining to other entity	Smt. Moti Kala Devi	Meerut	06-07-2025 19:59	55,45,505.51		Home Buyer/ Allottee	-	No	0.000%	-	-	55,45,505.51	-	Claim Pertaining to Other Entity
7387	APL_FORM_CA_9535	Claim pertaining to other entity	Claim pertaining to other entity	BRIGENDRA KUMAR RAI	AQUAPOLIS NH-24,GHAZIABAD	29-06-2025 16:29	31,55,897.26		Home Buyer/ Allottee	-	No	0.000%	-	-	31,55,897.26	-	Claim Pertaining to Other Entity
7388	APL_FORM_CA_9118	Claim pertaining to other entity	Claim pertaining to other entity	Smt. Nupur	Meerut	01-06-2025 02:19	17,45,410.19		Home Buyer/ Allottee	-	No	0.000%	-	-	17,45,410.19	-	Claim Pertaining to Other Entity
7389	APL_FORM_CA_10049	Claim pertaining to other entity	Claim pertaining to other entity	Surender Kumar Sharma	Greater Noida	30-08-2025 20:09	67,46,200.68		Home Buyer/ Allottee	-	No	0.000%	-	-	67,46,200.68	-	Claim Pertaining to Other Entity
7390	APL_FORM_CA_10042				SHOBHIT KUMAR MITTAL	Meerut, Uttar Pradesh	29-08-2025 08:19	13,80,917.50		Home Buyer/ Allottee	-	No	0.000%	-	-	13,80,917.50	-	Claim Pertaining to Other Entity
7391	APL_FORM_CA_10039				RUMAN ALI	Mathura	28-08-2025 16:46	25,87,107.38		Home Buyer/ Allottee	-	No	0.000%	-	-	25,87,107.38	-	Claim Pertaining to Other Entity
7392	APL_FORM_CA_10031				Abhay Pratap singh Jaiswal	Greater Noida	27-08-2025 16:12	6,67,388.06		Home Buyer/ Allottee	-	No	0.000%	-	-	6,67,388.06	-	Claim Pertaining to Other Entity
7393	APL_FORM_CA_9983	Claim pertaining to other entity	Claim pertaining to other entity	Tlok raj and Vishal Arora	Greater Noida	11-08-2025 13:46	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim Pertaining to Other Entity

7384	APL_FORM_CA_9942				MAN JAIN DR NARESH G JAIN	GHAZIABAD	05-08-2025 23:53	43,85,535.63		Home Buyer/ Allottee	-	No	0.000%	-	-	-	43,85,535.63	-	Claim Pertaining to Other Entity
7385	APL_FORM_C_9002				Anuj Gupta	-	04-06-2025 20:14	4,98,356.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,98,356.00	Under Verification
7386	APL_FORM_F_9170				Aarti Nangia	Greater Noida	03-06-2025 14:18	15,69,550.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	15,69,550.00	Under Verification
7387	APL_FORM_CA_10092	1949MB929		0103-D-259603	Mahendra Prakash Rastogi	Sonipat	22-09-2025 07:09 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7388	APL_FORM_CA_10163			N-92-0605	Prem Kumar Shrivastava	Lucknow	22-09-2025 12:22 PM	38,31,903.39	16,95,440.00	Home Buyer/ Allottee	-	No	0.008%	-	-	-	-	21,36,463.39	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7389	APL_FORM_CA_10160		151471	0501-G-A/10259	Rajeesh Gupta	Lucknow	21-09-2025 05:36 PM	13,17,356.38		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	13,17,356.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7400	APL_FORM_CA_10103		143467	290603	ASHA TAGRA	Sonipat	21-09-2025 04:58 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7401	APL_FORM_CA_10159		164443	Plot no. 47/3168 in Sector-B Pocket-2, Sushant Golf City, Lucknow	Anil Pandit	Lucknow	21-09-2025 04:13 PM	37,87,171.81	37,87,171.81	Home Buyer/ Allottee	-	No	0.017%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7402	APL_FORM_CA_10158		112797	T-01-0104	Abha Maurya	Lucknow	21-09-2025 11:06 AM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7403	APL_FORM_CA_10148		241782	3002-N-S10162A	SUSHILA DEVI	LUCKNOW	19-09-2025 01:13 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7404	APL_FORM_CA_10147		74586	0501-G-G/2A/0805	SUSHILA DEVI	LUCKNOW	19-09-2025 12:52 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7405	APL_FORM_CA_10143		280425	0501-G-C/0608ZC	SUMAN SINGH	LUCKNOW	18-09-2025 03:51 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7406	APL_FORM_CA_10138		228199	3641-D-KA/A13/0710	SANJAY SINGH	LUCKNOW	18-09-2025 01:54 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7407	APL_FORM_CA_10142		284866	3641-D-KA/A12/0502	JAI PREM SINGH	LUCKNOW	18-09-2025 11:52 AM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7408	APL_FORM_CA_10141		263620	662I	VANDANA FARMS & RESORTS PRIVATE LIMITED	LUCKNOW	17-09-2025 07:03 PM	28,66,488.01		Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	28,66,488.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7409	APL_FORM_CA_10140		164458	3641-D-KA/B2/0112	SANJAY KUMAR GUPTA	LUCKNOW	17-09-2025 06:14 PM	2,17,007.88	1,01,250.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1,15,757.88	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7410	APL_FORM_CA_10136		166286	0105-D-B0908	RAJEEV JAIN SANGEETA JAIN	SONIPAT	17-09-2025 01:16 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7411	APL_FORM_CA_10135		170007	3641-D-KA/B10/0816	ANIL KUMAR MISHRA	LUCKNOW	17-09-2025 12:57 PM	1,89,711.99	1,89,711.99	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7412	APL_FORM_CA_10134			3012-D-N/I1/0109	ANITA NIGAM	LUCKNOW	17-09-2025 11:35 AM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification
7413	APL_FORM_CA_10130		284863	3641-D-KA/A12/0501	AJAY PREM SINGH	LUCKNOW	17-09-2025 09:39 AM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7414	APL_FORM_CA_10132		167389	0209-D-M0195	RAJENDRA KUMAR (Unit Registred by the name of Gaurav Agarwal)	AGRA	16-09-2025 10:34 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Under Verification - Customer name Mismatch
7415	APL_FORM_CA_10131	166670		0209-E-0047	RAJENDRA KUMAR (Unit Registred by the name of Mahesh Kumar)	AGRA	16-09-2025 10:13 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7416	APL_FORM_CA_10127		111583	0607-A-0682	Ram Nath Mittal	Yamuna Nagar	16-09-2025 07:59 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7417	APL_FORM_CA_10129		146954	0607-B-1229	Vishv Jit Gupta	Yamuna Nagar	16-09-2025 07:57 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7418	APL_FORM_CA_10126	283318		0607-B-1510	Gaurav Garg & Sau Mittal (Customer Name Parveen Bansal)	Yamuna Nagar	16-09-2025 07:54 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7419	APL_FORM_CA_10120		247777	0209-D-L0180	HEMLATA	AGRA	16-09-2025 06:52 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7420	APL_FORM_CA_10125		191867	3002-PDD-D/0106	Rajive Kumar Singh	Lucknow	16-09-2025 04:45 PM	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7421	APL_FORM_CA_10128		241866	0209-D-Q0197	Ajay Kumar Jha & Rohit Kumar Jha	Agra	16-09-2025 02:25 PM	51,09,391.16	40,28,207.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	10,81,184.16	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7422	APL_FORM_CA_10123		180347	0209-D-B0070	SARLA RAJPUT	AGRA	15-09-2025 08:23 PM	70,12,487.04	12,88,107.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	57,24,380.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7423	APL_FORM_CA_10124		263997	FDR	DEEPANJALI VERMA	LUCKNOW	15-09-2025 06:28 PM	28,100.89	22,800.89	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	5,300.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7424	APL_FORM_CA_10121		283117	3021-EF-20	INDU B PANDEY	LUCKNOW	14-09-2025 01:42 PM	-		Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7425	APL_FORM_CA_10119		134758	0102-15---1203	Naresh Kumar Gupta	Sonipat	13-09-2025 04:36 PM	39,12,203.94	39,12,203.94	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7426	APL_FORM_CA_10155		247779	0209-D-L0181	AJAY KUMAR SINGH GAUR	AGRA	09-12-2025 23:06	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7427	APL_FORM_CA_10094		60188	0607-B-1598	Madheer Mittal	Yamuna Nagar	09-12-2025 21:17	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7428	APL_FORM_CA_10114		117668	PARADISE DIAMOND - 2	Shyam Kumar Prasad	Lucknow	09-12-2025 18:16	10,14,070.42	10,14,070.42	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7429	APL_FORM_CA_10113		284114	0102-19-1803	VIKAS SOLANKI	SONIPAT	09-12-2025 12:54	30,90,076.33		Home Buyer/ Allottee	-	No	0.000%	-	-	-	30,90,076.33	-	Duplicate - Latest claim has been verified
7430	APL_FORM_CA_10112		229397	3641-D-KA/B10/0416	MEENU MISHRA	LUCKNOW	09-12-2025 10:33	2,74,191.79	2,53,173.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	21,018.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7431	APL_FORM_CA_10110		281463	4006-D-CP/10/30	KRISHNA KANT SHARMA	LUCKNOW	09-11-2025 17:21	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7432	APL_FORM_CA_10107		160774	0102-39-0701	UTKARSH SEHGAL	SONIPAT	09-11-2025 14:34	3,80,01,138.64	26,12,053.94	Home Buyer/ Allottee	-	No	0.012%	-	-	-	-	3,53,88,084.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7433	APL_FORM_CA_10106		127727	0102-39-0201	PREM KUMAR GOSIA	SONIPAT	09-11-2025 13:10	40,49,229.78	34,83,640.11	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	5,61,565.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7434	APL_FORM_CA_10104		127760	260	SHAKUNTLA VASHIST	SONIPAT	09-11-2025 12:46	42,96,684.88	34,42,563.32	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	8,54,101.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7435	APL_FORM_CA_10101		99422	0114-D-D/1002	VIKRAM LAKRA & YOGITA	SONIPAT	09-10-2025 12:04	35,28,049.38	35,28,049.38	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7436	APL_FORM_CA_10100			3641-D-KA/A16/0810	PRATAP NARAIN SAXENA	LUCKNOW	09-09-2025 13:58	4,43,112.33	33,372.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,09,740.33	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7437	APL_FORM_CA_10098		220547	3641-D-L2/B5/0508	RAJEEV KUMAR	LUCKNOW	09-09-2025 12:40	18,474.44	18,279.45	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	136.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7438	APL_FORM_CA_10093		243804	0209-D-M0334	Umesh Kumar Pandey & Ajay Kumar Jha	Agra	09-08-2025 18:09	6,47,419.00	6,47,419.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7439	APL_FORM_CA_10091	Claim Pertaining to other entity		110	Dhoot Infrastructure Projects Limited	Gurugram Haryana	09-08-2025 11:43	2,03,75,903.97		Home Buyer/ Allottee	-	No	0.000%	-	-	-	2,03,75,903.97	-	Claim Pertaining to Other Entity
7440	APL_FORM_CA_10090		169286	3646-D-KZ/A7/G899	MIRZA IMRAN BEG	LUCKNOW	09-08-2025 10:11	8,36,536.07	5,35,862.86	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	673.21	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7441	APL_FORM_CA_10088		194022	0607-B-1188	RAHUL SAINI	YAMUNANAGAR	09-06-2025 13:36	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7442	APL_FORM_CA_10084		165582	0122-E-4178	Vishal Grover	Kundli Sonipat	09-05-2025 16:24	1,79,84,368.05	53,72,144.00	Home Buyer/ Allottee	-	No	0.025%	-	-	-	-	1,26,12,224.05	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7443	APL_FORM_CA_10083		93564	3001-D-G1/0201	RITESH JAISWAL	LUCKNOW	09-05-2025 16:07	2,39,082.21	2,39,082.21	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7444	APL_FORM_CA_10082			F-0804GF	DHEERAJ KAPOOR	GURGAON	09-05-2025 14:49	4,67,581.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	4,67,581.00	-	Claim Pertaining to Other Entity
7445	APL_FORM_CA_10081			N A	DHEERAJ KAPOOR	GURGAON	09-05-2025 14:36	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
7446	APL_FORM_CA_10080		168614	3642-D-KTA/2A/0701	VEENITA AHUJA	LUCKNOW	09-05-2025 14:28	5,39,642.92	4,99,441.27	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	36,101.65	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7447	APL_FORM_CA_10079			N A	RUCHI KAPOOR	GURGAON	09-05-2025 14:09	9,41,500.00		Home Buyer/ Allottee	-	No	0.000%	-	-	-	9,41,500.00	-	Claim Pertaining to Other Entity
7448	APL_FORM_CA_9961			C/05	SUREKHA JAIN	Greter Noida	09-05-2025 12:40	1,31,80,124.43		Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,31,80,124.43	-	Claim Pertaining to Other Entity
7449	APL_FORM_CA_10076		162227	0209-D-B0071	SHRI UMESH CHAND SETH AND MRS HANDHAN SAINI	Agra	09-05-2025 12:27	5,46,933.50	5,46,933.50	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7450	APL_FORM_CA_10078		114675	0607-B-1595	RANJANA KUMARI SAINI-OK	YAMUNANAGAR	09-05-2025 11:51	-		Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

7451	APL_FORM_CA_10077		FLAT NO. C-85	Rupesh Kamboi and Vivek Kamboi	Gangoura	09-04-2025 20:00	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim Pertaining to Other Entity
7452	APL_FORM_CA_10074		Ka/883/402	Sunil Kumar	Lucknow	09-04-2025 18:23	1,73,960.75		-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	1,72,960.75	Under Verification
7453	APL_FORM_CA_10071	120342	3302-N-010182	MAID RAZA	Lucknow	09-04-2025 18:12	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7454	APL_FORM_CA_10072	228349	3641-0-KA/A13/GF09	JAI PRAKASH SINGH	LUCKNOW	09-04-2025 14:27	60,299.18	36,553.42	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	13,745.76	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7455	APL_FORM_CA_10070	270867	3631-SME-1C2-0004	SHIVA NAND PANDEY	LUCKNOW	09-04-2025 14:04	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7456	APL_FORM_CA_10066	119416	0037-B-1148	Purnima Mittal	Yamuna Nagar	09-03-2025 15:35	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7457	APL_FORM_CA_10067	231116	Ka/882/0102	SHANTI DEVI	LUCKNOW	09-03-2025 15:03	2,75,663.73	2,02,767.39	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	72,896.34	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7458	APL_FORM_CA_10065	215941	3571-OLY-MIR1-0786	KANCHAN MALA GUPTA ARYA AND VISHVA MITRA ARYA	LUCKNOW	09-03-2025 14:28	47,59,207.51	35,73,979.93	-	Home Buyer/ Allottee	-	No	0.016%	-	-	-	11,61,227.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7459	APL_FORM_CA_10062	143266	3631-SME-1C1-GF03	SATYA DEV DIXIT	LUCKNOW	09-02-2025 14:42	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7460	APL_FORM_CA_10061	167563	1566-0-LSI/0190	ATUL KUMAR SHAHI	Lucknow	09-02-2025 14:19	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7461	APL_FORM_CA_10060	151392	3525-0-10in/0134GF	SEEMA DIXIT	LUCKNOW	09-02-2025 14:02	19,73,835.62	16,55,753.42	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	3,18,082.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7462	APL_FORM_CA_10058	166557	3641-0-KA/A13/0507	SANJAY KUMAR DIXIT	LUCKNOW	09-02-2025 13:31	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7463	APL_FORM_CA_10053		3665-O-3A/0018	SARITA SHARMA	LUCKNOW	09-01-2025 16:18	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7464	APL_FORM_CA_10018	169224	3641-0-KA/A15/0111	Mirza Ahasan Beg	Lucknow	09-01-2025 15:44	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7465	APL_FORM_CA_10057	163321	0/53-0-CSBEI/0506	NIMISH GUPTA	LUCKNOW	09-01-2025 14:26	6,38,810.96	5,38,810.96	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7466	APL_FORM_CA_10056	131361	0222-S-0085	Mrs. Madhu Mangal	Agra	09-01-2025 13:59	20,02,861.17	20,02,861.16	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	0.01	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7467	APL_FORM_CA_10054	Claim does not pertain to apll	Claim does not pertain to apll	MR. NAVEEN THAPA	Greater Noida	09-01-2025 13:53	29,99,166.28		-	Home Buyer/ Allottee	-	No	0.000%	-	-	29,99,166.28	-	Claim Pertaining to Other Entity
7468	APL_FORM_CA_10050	132690	0222-S-0094	Mrs. Ram Kumari Kulshrestha	Agra	09-01-2025 13:37	20,60,818.94	20,54,386.72	-	Home Buyer/ Allottee	-	No	0.009%	-	-	-	6,432.22	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7469	APL_FORM_CA_10049	127742	0102-28-0502	Mukesh Arora	Sonipat	09-09-2025 13:40	68,43,616.44	65,37,770.96	-	Home Buyer/ Allottee	-	No	0.030%	-	-	-	3,05,845.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7470	APL_FORM_F_10156			Kamalesh rai		20-09-2025 06:29 PM	10,00,000.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	10,00,000.00	-	Claim Pertaining to Other Entity
7471	APL_FORM_F_10133	Claim does not pertain to apll	Claim does not pertain to apll	VISHAL SRIVASTAVA & NEETU VERMA	-	17-09-2025 10:22 AM	23,66,841.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	23,66,841.00	-	Claim Pertaining to Other Entity
7472	APL_FORM_R_10161	1348/0021	0016/A-0-GF076	Rajesh Kumar Sharma		21-09-2025 08:59 PM	1,27,09,800.00	3,64,006.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	1,23,45,794.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7473	APL_FORM_R_10155	1344/0059	0016/A-0-SF213	MA khaliq	-	20-09-2025 07:52 PM	69,83,183.00	3,17,618.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	62,65,565.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7474	APL_FORM_R_10154			Santosh Upadhyaya and Siddhartha Upadhyay	-	20-09-2025 04:35 PM	3,84,31,438.36		-	Home Buyer/ Allottee	-	No	0.000%	-	-	3,84,31,438.36	-	Claim Pertaining to Other Entity
7475	APL_FORM_R_10097			Madhulika Singh Gaj Pal Singh	-	09-09-2025 09:54	2,84,53,385.50		-	Home Buyer/ Allottee	-	No	0.000%	-	-	2,84,53,385.50	-	Claim Pertaining to Other Entity
7476	APL_FORM_R_10096	1417/0001	APL_FORM_R_10096	Tarun Kumar Singh Gaj Pal Singh	-	09-09-2025 09:32	1,33,45,841.27	7,82,652.00	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	1,25,58,189.27	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7477	APL_FORM_CA_10199	172254	0209-0-MI0218	Anil Kumar	Agra Uttar Pradesh	29-09-2025 03:59 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7478	APL_FORM_CA_10197	61505 & 67511 & 167472	0209-0-MI0044	BHARAT BHUSHAN AGGARWAL / HARSHA AGGARWAL	Agra	28-09-2025 08:39 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7479	APL_FORM_CA_10194	161267	0102-27-1101	Hini Bhatia & Amit Bhatia	Sonipat	27-09-2025 06:19 PM	37,37,492.97	18,23,504.00	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	19,13,988.97	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7480	APL_FORM_CA_10193		E-305	Anarjit Mehta	GURGAON	27-09-2025 05:51 PM	1,29,30,423.42		-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,29,30,423.42	-	Claim Pertaining to Other Entity
7481	APL_FORM_CA_10192	136813	3502-0-1008/0085	VIJEVATA CHAUDHARY CO ALLOTTEE VIVEK CHAUDHARY	LUCKNOW	26-09-2025 03:49 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7482	APL_FORM_CA_10191	126/97	3502-0-1008/0084	SANTOSH KUMAR	LUCKNOW	26-09-2025 03:20 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7483	APL_FORM_CA_10170	169740	0091-0-626-SF	Neeraj Thakur and Sudha Thakur	Mohali	26-09-2025 02:59 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7484	APL_FORM_CA_10189	142284	3502-N-010041	VIJEVATA CHAUDHARY	LUCKNOW	26-09-2025 02:41 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7485	APL_FORM_CA_10188	171485	3642-0-KTA/0156k	Pradeep Kumar Shukla	Lucknow	26-09-2025 01:47 PM	2,51,025.00	2,51,025.00	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7486	APL_FORM_CA_10186	123167	Apartment aid no. - 4 BHK	Nisha Rani	Sonipat	25-09-2025 06:52 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7487	APL_FORM_CA_10182	154478	3611-K-E1/GF03	KALAWATI	LUCKNOW	25-09-2025 01:42 PM	10,09,284.35	9,80,601.82	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	28,682.53	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7488	APL_FORM_CA_10180	281627	0092-0-0232	Jagjit Kaur	Mohali	25-09-2025 11:03 AM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7489	APL_FORM_CA_10173		Property code no.- 3502-N-010234	HARNARAYN LAL	LUCKNOW	25-09-2025 10:33 AM	38,46,864.79	25,75,731.00	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	12,71,123.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7490	APL_FORM_CA_10179		126	Indra Singh	Lucknow	24-09-2025 08:01 PM	40,14,237.81	11,85,229.50	-	Home Buyer/ Allottee	-	No	0.005%	-	-	-	28,29,008.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7491	APL_FORM_CA_10177	261184	0569-0-0636	ANIL KUMAR	LUCKNOW	24-09-2025 04:47 PM	32,05,869.50	28,38,827.40	-	Home Buyer/ Allottee	-	No	0.013%	-	-	-	3,67,042.10	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7492	APL_FORM_CA_10176	168136	3641-0-KA/A10/0211	BADRI NATH PANDEY	LUCKNOW	24-09-2025 03:46 PM	3,92,900.27	3,92,900.27	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7493	APL_FORM_CA_10174		3502-N-010092	SWATI PANDEY	LUCKNOW	24-09-2025 01:10 PM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7494	APL_FORM_CA_10172	127598	0102-18-0201	AVITAR KRISHAN NARANG	DELHI	24-09-2025 12:27 PM	42,66,578.31	32,70,856.77	-	Home Buyer/ Allottee	-	No	0.015%	-	-	-	9,85,721.54	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7495	APL_FORM_CA_3051	168128	3642-0-KTA/A0810	PRASHANT SHEKHAR SINGH	Lucknow	24-09-2025 10:42 AM	4,29,101.45	4,29,101.45	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7496	APL_FORM_CA_3001	131678	0/561-0-G/ZA/0826	VISHESHWARI PRASAD	Lucknow	29-09-2025 03:48 PM	28,18,355.92	19,29,605.82	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	8,88,750.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7497	Physical		A-483	Mr Anil Kumar Singh Mrs Kiran Singh	Lucknow	30/05/2025	18,20,873.25		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	18,20,873.25	Under Verification
7498	Physical		PLOT NO 01 A/0243	Savita Upadhyay	Greater Noida	30/05/2025	11,83,244.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	11,83,244.00	-	Claim Pertaining to Other Entity
7499	Physical	284655	0057-0-0205	Harjinder singh mann	Mohali	06-03-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7500	Physical		plot no 196	Manish Dhar 1	Dhanbura	06-04-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim Pertaining to Other Entity
7501	Physical		plot no 197	Manish Dhar 2	Dhanbura	06-04-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim Pertaining to Other Entity
7502	Physical		plot no 198	Manish Dhar 3	Dhanbura	06-04-2025	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim Pertaining to Other Entity
7503	Physical		5053/0031	Ms Maryam bacha & Mr Tamkinah Naseem Bacha	Greater Noida	06-04-2025	25,60,435.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	25,60,435.00	-	Claim Pertaining to Other Entity
7504	Physical			Mr. manisha Arora	-	06-05-2025	1,39,230.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,39,230.00	-	Claim Pertaining to Other Entity
7505	Physical	157/60003	0201-0-GF127	Satish Verma and sunil verma	Sonipat	06-05-2025	20,35,700.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	20,35,700.00	-	Duplicate - Latest claim has been verified
7506	Physical	126853	0160-0-300902	Dr Raj Mahender singh and manju Bala	Sonipat	31-05-2025	6,32,399.52	6,32,399.52	-	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7507	Physical	172564	3641-0-KA/B17/GF08	Anita Gupta	Lucknow	30/06/25	3,04,592.67	1,01,250.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	2,03,342.47	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7508	Physical		Unit no 06/054	Inner Strength Foundation	Greater Noida	16/06/25	11,68,957.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	11,68,957.00	-	Claim Pertaining to Other Entity
7509	Physical			Office of the assistance executive engineer state power corporation limited opposite sub division city-2, Bhatia, ludhi	-	16/06/25	4,04,17,647.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	4,04,17,647.00	-	Claim Pertaining to Other Entity

7510	Physical		99875	0114-B-C0303 (0114-D-F1001 - GND)	Preeti goyal	Sonipat	06-12-2025	19,54,305.67		-	Home Buyer/ Allottee	-	No	0.000%	-	-	19,54,305.67	-	Duplicate - Latest claim has been verified
7511	Physical	21728007		0209-A-M0055	mrs Deepika Gupta	Agra	25/06/25	15,23,640.00	15,23,640.00	-	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7512	Physical		147418	0225-M-0108	M/s N. K. Associates (Unit is registered by the name of Anshu Kumar)	Agra	25/06/25	23,75,812.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	23,75,812.00	Under Verification - Customer Name Mismatch
7513	Email		142729	1571-OLY-M/82-0102	Shreedipta Mitra through POA Sudipta Kumar Mitra	Lucknow	27/05/25	49,87,914.00	25,93,222.48	-	Home Buyer/ Allottee	-	No	0.012%	-	-	-	22,94,691.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7514	Email	294444 & 297617		0163-SCH/701-B-0001	Hugel Infra Private Ltd.	Mohali	27/05/25	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7515	Email		127986	0102-39-0502	Sadhna Kohli	Sonipat	28/05/25	20,81,999.65	20,58,624.25	-	Home Buyer/ Allottee	-	No	0.009%	-	-	-	3,375.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7516	Email				Meghna Goel	Sonipat	28/05/25	20,87,619.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	20,87,619.00	Under Verification - Unit not booked under ERP
7517	Email		189970	0114-C-S0704	Prashant Mittal	Sonipat	29/05/25	43,34,583.00	19,34,262.00	-	Home Buyer/ Allottee	-	No	0.009%	-	-	-	24,00,321.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7518	Email	284114		0102-39-1803	Vikas Solanki	Sonipat	30/05/25	28,41,174.00	21,91,175.00	-	Home Buyer/ Allottee	-	No	0.010%	-	-	-	6,49,999.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7519	Email		127727	0102-39-0201	Prem Kumar	Sonipat	30/05/25	18,54,047.95	18,54,047.95	-	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7520	Email			61/A/0243	Savita Upadhyay	Greater Noida	30/05/25	11,83,244.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	11,83,244.00	-	Claim Pertaining to Other Entity
7521	Email				Manish Dhar	Dhenkeua	06-02-2025	9,60,000.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	9,60,000.00	Under Verification
7522	Email	15786900		0201-B-GF127	Satish Verma	Sonipat	06-02-2025	20,35,700.00	6,76,970.00	-	Home Buyer/ Allottee	-	No	0.003%	-	-	-	13,58,730.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7523	Email		137406	0102-39-1804	Neeti Rajput	Sonipat	06-02-2025	21,16,240.00	21,16,240.00	-	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7524	Email		140774	0102-39-0701	Utkarsh Sehgal	Sonipat	06-04-2025	17,86,428.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	17,86,428.00	-	Duplicate - Latest claim has been verified
7525	Email	15786902		0201-B-GF116	Sangeeta	Sonipat	06-07-2025	31,85,730.00	14,30,000.00	-	Home Buyer/ Allottee	-	No	0.007%	-	-	-	17,55,730.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7526	Email		117475	0103-D-310701	Darshan Punia	Sonipat	06-07-2025	92,79,227.00	35,50,492.00	-	Home Buyer/ Allottee	-	No	0.016%	-	-	-	57,28,735.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7527	Email		127627	0102-39-1201	Seema Jiyngan	Sonipat	06-07-2025	20,61,322.25	17,52,579.25	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	3,08,743.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7528	Email			3803-O-Sla/0028	Ram Prawesh Tiwari	Lucknow	06-10-2025	77,50,500.00	54,98,500.00	-	Home Buyer/ Allottee	-	No	0.025%	-	-	-	22,52,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7529	Email		199111	0114-B-C0303	Preeti Goyal	Sonipat	06-11-2025	19,54,305.00	7,80,000.00	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	11,74,305.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7530	Email			Plot No. B-440	Sandeep Sukhija (Customer Name Mismg Kumar Wayyari)	Mohali	13/06/25	49,11,006.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	49,11,006.00	Under Verification - Customer Name Mismatch
7531	Email		127369	0102-38-0203	Shakuntla Vashist	Sonipat	14/06/25	19,69,289.11	18,67,725.11	-	Home Buyer/ Allottee	-	No	0.009%	-	-	-	1,01,564.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7532	Email	28490318		0501-S-C-D0806	Sameer Kumar Singh	Lucknow	16/06/25	27,93,504.00	27,58,078.00	-	Home Buyer/ Allottee	-	No	0.013%	-	-	-	35,426.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7533	Email		127598	0102-38-0201	Avtar Krishan Narang	Sonipat	20/06/25	19,67,774.65	17,52,170.25	-	Home Buyer/ Allottee	-	No	0.008%	-	-	-	2,05,604.20	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7534	Email	131669, 132162, 274227, 128464, 128954, 128962, 128965, 131649, 132632, 128465, 130104, 132136, 133969, 135836, 134712, 134277, 244522, 134554		0102-38-0602 0102-38-0202 0102-38-0203 0102-38-0301 0102-38-0302 0102-38-0303 0102-38-0403 0102-38-0402 0102-38-0501 0102-38-0701 0102-38-0702 0102-38-0903 0102-38-1001 0102-38-1002 0102-38-1101 0102-38-1102 0102-38-1103 0102-38-1202	M/s Pawanputra Enterprises Private Limited	Sonipat	21/06/25	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7535	Email	128797, 128157, 136489, 128757, 143456, 145746, 142427, 131893, 131967, 134958, 177146, 222616, 138760, 134346, 135183, 137925, 134571 & 128804		0102-38-0502 0102-38-0503 0102-38-0202 0102-38-0203 0102-38-0301 0102-38-0303 0102-38-0501 0102-38-0503 0102-38-0402 0102-38-0403 0102-38-0901 0102-38-0903 0102-38-0902 0102-38-1003 0102-38-1101 0102-38-1102 0102-38-1103 0102-38-1202 0102-38-1203	M/s Pawanputra Enterprises Private Limited	Sonipat	21/06/25	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7536	Email			0102-28-0902 0102-28-0701	M/s Pawanputra Enterprises Private Limited	Sonipat	21/06/25	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Under Verification - Amount Received Nil as per ERP
7537	Email	131765 & 127599 & 128917		0102-26-0204 0102-26-0501 0102-26-1004	M/s Pawanputra Enterprises Private Limited	Sonipat	21/06/25	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7538	Email	127392 & 127391		0102-27-0501 0102-27-0401	M/s Pawanputra Enterprises Private Limited	Sonipat	21/06/25	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7539	Email			0102-27-0902	M/s Pawanputra Enterprises Private Limited	Sonipat	21/06/25	43,34,746.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	43,34,746.00	Under Verification - Unit Not Booked in ERP
7540	Email			0102-38-1301 0102-38-1302	M/s Pawanputra Enterprises Private Limited	Sonipat	21/06/25	1,23,28,332.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,23,28,332.00	Under Verification - Unit Not Booked in ERP
7541	Email			0102-39-1301 0102-39-1302	M/s Pawanputra Enterprises Private Limited	Sonipat	21/06/25	1,20,89,510.00	1,20,89,510.00	-	Home Buyer/ Allottee	-	No	0.055%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7542	Email		54651	0209-A-M0047	Deepika Gupta	Agra	23/06/25	15,23,640.00	6,90,433.00	-	Home Buyer/ Allottee	-	No	0.003%	-	-	-	8,33,207.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7543	Email		159569	0103-S-120601	Jitendra Kumar Jagga & Tarunvi Jagga	Sonipat	03-07-2025	33,26,049.00	22,94,945.00	-	Home Buyer/ Allottee	-	No	0.011%	-	-	-	10,31,104.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7544	Email		134667	0102-34-0503	Puneet Sachdeva S/o Ashok Sachdeva	Sonipat	12-07-2025	39,82,091.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	39,82,091.00	Under Verification
7545	Email		97791	0114-B-G0403	Akhilesh Shyam S/o Shyamlal das Sharma and Umeshi Sharma W/o Shyamlal dev Sharma	Sonipat	18-07-2025	31,81,086.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	31,81,095.00	Under Verification
7546	Email			M/s Sanaagi Investment Limited	Bhilwara	18-07-2025	1,03,74,480.00			-	Home Buyer/ Allottee	-	No	0.000%	-	-	1,03,74,480.00	-	Duplicate - Latest claim has been verified
7547	Email			GF0223	Sunil Upadhyaya and Neha Upadhyaya	Gangpura	08-08-2025	44,41,699.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	44,41,699.00	Under Verification
7548	Email			C947	Ramesh Panwa	Gangpura	13-08-2025	1,00,00,000.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,00,00,000.00	Under Verification
7549	Email	Claim Pertaining to Other Entity		Claim Pertaining to Other Entity	Amarjit Singh Sidhu Gurbir Kaur Amrit Pal Singh Sidhu	Jalandhar	23-08-2025	29,55,529.85		-	Home Buyer/ Allottee	-	No	0.000%	-	-	29,55,529.85	-	Claim Pertaining to Other Entity
7550	Email			C-2614 C-2863	Punit Bansal Through Om Prakash Bansal	Yamuna Nagar	25-08-2025	33,41,571.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	33,41,571.00	Under Verification
7551	Email			0711-D-1611	Nirupama Malhotra	Gangpura	04-09-2025	3,99,68,000.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	3,99,68,000.00	Under Verification
7552	Email			0711-D-1612	Nirupama Malhotra	Gangpura	04-09-2025	3,96,90,000.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	3,96,90,000.00	Under Verification
7553	Email			0711-D-1610	Deepika Sirathray	Gangpura	11-09-2025	3,69,82,603.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	3,69,82,603.00	Under Verification
7554	Email		128277	3805-O-sl/0035	Yogendra Pandey	Lucknow	13-09-2025	20,14,823.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	20,14,823.00	Under Verification
7555	Email			3814-FF-N/04(A)0805	Anjali Patel	Lucknow	16-09-2025	35,81,769.00		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	35,81,769.00	Under Verification
7556	APL_FORM_R_10198	134506611		0616A-0-GE656	Nitin Thakur	Greater Noida	28-09-2025 01:33 PM	1,33,33,294.68	5,29,906.46	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	1,28,03,388.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7557	APL_FORM_R_10181	134426010		0616A-0-SF212	MAHESH CHAND JAIN		25-09-2025 01:14 PM	1,62,84,340.90	9,05,553.40	-	Home Buyer/ Allottee	-	No	0.004%	-	-	-	1,53,88,787.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7558	APL_FORM_CA_10099		127742	0102-28-0502	Mukesh Arora	Sonipat	09-09-2025 13:40	69,43,616.44	65,37,770.96	-	Home Buyer/ Allottee	-	No	0.030%	-	-	-	3,05,845.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7559	APL_FORM_CA_10305		165564	FLAT NO- KA/A1/0605	SATVINDER SINGH	Lucknow	31-10-2025 02:46 PM	4,62,640.07	4,16,319.00	-	Home Buyer/ Allottee	-	No	0.002%	-	-	-	46,321.07	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7560	APL_FORM_CA_10304			E0087	RANJEET SINGH BERIWAL	AGRA	30-10-2025 10:41 PM	14,27,759.65	14,27,759.65	-	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7561	APL_FORM_CA_10302		231451	3641-0-KA/B16/0106	Ravi Gupta	Lucknow	30-10-2025 02:54 PM	8,65,670.68		-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	8,65,670.68	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7562	APL_FORM_CA_10300			102	SUNIA LAL JAT	JAIPUR	30-10-2025 09:30 AM	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7563	APL_FORM_CA_10299			1 - 605	Avdhesh Kumar Sharma	Agra	29-10-2025 05:20 PM	23,62,357.42	2,71,517.00	-	Home Buyer/ Allottee	-	No	0.001%	-	-	-	20,90,840.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

7564	APL_FORM_CA_10298	284331	4006-G-CP10174	SANDEEP KUMAR MISHRA	LUCKNOW	29-10-2025 03:01 PM	12,14,688.63	11,57,696.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	57,892.63	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7565	APL_FORM_CA_10297	111768	3018-UG-0084	SURESH CHANDRA AGARWAL HUF	LUCKNOW	29-10-2025 11:02 AM	16,61,710.80	13,70,490.00	Home Buyer/ Allottee	-	No	0.006%	-	-	-	-	2,91,220.80	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7566	APL_FORM_CA_10296	Claim Pertaining to other entity	Claim Pertaining to other entity	1) MALA KARN, 2(I) SHAMBHU SHARAN KARN	GREATER NOIDA, UTTAR PRADESH	28-10-2025 08:39 PM	44,78,362.16	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	44,78,362.16	-	Claim Pertaining to Other Entity
7567	APL_FORM_CA_10295	Claim Pertaining to other entity	C1201-GF PLUS BASEMENT	DHARAMDEV K. GULANI & SULBHA D. GULANI	GURUGRAM	28-10-2025 01:43 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
7568	APL_FORM_CA_10294	134219	3009-G-0102-0100	NEELESH AGARWAL	LUCKNOW	28-10-2025 01:23 PM	31,84,666.85	31,84,666.85	Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7569	APL_FORM_CA_10289		C1201-GF PLUS BASEMENT	DHARAMDEV K. GULANI & SULBHA D. GULANI	GURUGRAM	28-10-2025 12:40 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
7570	APL_FORM_CA_10293	166685	KA/A5/GF/07	rajkumari singh	lucknow	28-10-2025 12:39 PM	2,93,158.90	2,50,158.90	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7571	APL_FORM_CA_10292	142754	3506-G-LSI-0060	ABHIJEET KUMAR SINGH	LUCKNOW	27-10-2025 05:33 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7572	APL_FORM_CA_10291	20488045	0501-I-C-26139	HARI BANSH SINGH	LUCKNOW	27-10-2025 04:46 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7573	APL_FORM_CA_10290	130568	3004-P-020161	SHUMBHU SHARAN KARN	LUCKNOW	27-10-2025 01:56 AM	10,74,428.75	10,74,428.75	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7574	APL_FORM_CA_10287	Claim Pertaining to other entity	Claim Pertaining to other entity	VINEY DIXIT	Gaziar noida	26-10-2025 05:07 PM	6,02,484.82	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	6,02,484.82	-	Claim Pertaining to Other Entity
7575	APL_FORM_CA_10283	163618	3641-G-KA/A69582	Sonal Gupta	Lucknow	25-10-2025 12:17 PM	6,86,640.78	4,55,361.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,,40,079.78	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7576	APL_FORM_CA_10282	167569	3642-D-KTA/03102	SANJEEV	LUCKNOW	24-10-2025 03:27 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7577	APL_FORM_CA_10281	124494	1106-I-122160	REKHA RANI	PANIPAT	24-10-2025 02:25 PM	8,98,890.64	4,49,225.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	2,,47,665.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7578	APL_FORM_CA_10279	161145	0119-I-167	VED PAL	SONIPAT	24-10-2025 12:25 PM	3,36,149.90	2,17,133.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	1,19,016.90	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7579	APL_FORM_CA_10210	121348	1202134/GF	Rishi Agarwal	Lucknow	23-10-2025 04:23 PM	1,52,08,321.41	90,65,857.00	Home Buyer/ Allottee	-	No	0.042%	-	-	-	-	61,42,464.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7580	APL_FORM_CA_10278	161993	3004	Seema Agrawal and Rishi Agrawal	Lucknow	23-10-2025 04:00 PM	40,53,384.38	39,68,384.00	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	20,,86,,980.38	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7581	APL_FORM_CA_10277	271413	N1/217	AMBREEN HASAN	LUCKNOW	23-10-2025 01:48 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7582	APL_FORM_CA_10276	Claim Pertaining to other entity	Claim Pertaining to other entity	TARIQ UMAR FAROOQUI	GREATER NOIDA	23-10-2025 01:38 PM	1,21,55,460.75	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,21,55,460.75	-	Claim Pertaining to Other Entity
7583	APL_FORM_CA_10275	Claim Pertaining to other entity	Claim Pertaining to other entity	TARIQ UMAR FAROOQUI	GREATER NOIDA	23-10-2025 12:40 PM	1,03,31,255.69	-	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	1,03,31,255.69	-	Claim Pertaining to Other Entity
7584	APL_FORM_CA_10272	Claim Pertaining to other entity	Claim Pertaining to other entity	Deepika Thakur	Gautam budh nagar	15-10-2025 08:26 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
7585	APL_FORM_CA_10271	134580	PDD-D05181	SABIH AHMED KHAN	LUCKNOW	15-10-2025 06:52 PM	11,39,835.61	10,79,815.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	60,020.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7586	APL_FORM_CA_10270	213897	3004-P-02069	ARUN KUMAR MISHRA	LUCKNOW	15-10-2025 05:17 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7587	APL_FORM_CA_10269	166371	IK/A/160604	RAIS AHMAD	LUCKNOW	15-10-2025 03:31 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7588	APL_FORM_CA_10268	281261	3571-OLY-MIB2-0106	ASHISHKUMAR PARASNATH DUBEY	LUCKNOW	15-10-2025 01:33 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7589	APL_FORM_CA_10267	123806	3004-P-010119	SHANKAR	LUCKNOW	15-10-2025 01:07 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7590	APL_FORM_CA_10197	Units claimed does not belong to APIL	F-0150, F-0134, F-0165, F-0172	Saraogi Investments Limited	Bilaspur	14-10-2025 03:06 PM	1,03,74,480.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	1,03,74,480.00	Under Verifiation - Issue with Unit No.
7591	APL_FORM_CA_10266	20450112	C/49130	MAMATA RASTOGI	LUCKNOW	13-10-2025 08:57 PM	11,08,192.44	10,66,271.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	41,921.44	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7592	APL_FORM_CA_10265	20440258	C/49129	ANITA RASTOGI	LUCKNOW	13-10-2025 08:37 PM	11,07,997.15	3,96,000.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	7,11,997.15	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7593	APL_FORM_CA_10264	171919	3644-G-K2/A/10107	ANJANI KUMAR YADAV	LUCKNOW	13-10-2025 01:39 PM	6,46,043.64	4,83,526.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	62,517.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7594	APL_FORM_CA_10263	113357	0006-G-924FF	Deepak Singh Chauhan Kuldip Singh Chauhan	Mohali	13-10-2025 08:29 AM	24,66,786.00	24,66,785.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	1.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7595	APL_FORM_CA_10261		UGF-08	MK Varma and Sons (HUF) through its Karta Harsh Kumar Varma	Gurugram	10-12-2025 14:36	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7596	APL_FORM_CA_10260	170166	3642-D-KTA/04412	SANJEEV KUMAR	Lucknow	10-11-2025 15:22	4,71,418.51	4,71,418.51	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7597	APL_FORM_CA_10259	257609	3021-UG-09 (CUSTOMER CODE 125203)	Late Krishan Kumar Agarwal (Through his authorised Son Sanjeev Kumar Agarwal)	Lucknow	10-10-2025 20:13	33,08,998.91	29,10,780.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	3,98,219.91	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7598	APL_FORM_CA_10258	161144	0119-I-148	KRISHAN KUMAR	SONIPAT	10-10-2025 18:55	2,78,001.95	2,42,815.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	35,186.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7599	APL_FORM_CA_10256	110943	PLOT NO. 0122-E-4299	SMT. NIRMAL DEVI CHADHA	KUNDLI, SONIPAT, HARYANA	10-10-2025 13:44	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7600	APL_FORM_CA_10220	132553	201	J P Singh, Neetu Singh	Lucknow	10-10-2025 12:52	78,30,222.25	76,65,159.00	Home Buyer/ Allottee	-	No	0.035%	-	-	-	-	1,65,063.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7601	APL_FORM_CA_10255	297356	PLOT NO. 0122-E-4256 LOCATED IN ANSAL SUSHANT CITY, KUNDLI SONIPAT	SMT NIRMAL DEVI CHADHA W/O LATE MANGAT RAM CHADHA	KUNDLI, SONIPAT, HARYANA	10-10-2025 12:40	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7602	APL_FORM_CA_10242	212459	3571-OLY-MIB1-0702	Mr. Alok Kushwaha	Lucknow	10-10-2025 09:22	37,34,783.93	14,89,668.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	22,45,115.93	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7603	APL_FORM_CA_10254	Claim Pertaining to other entity	Claim Pertaining to other entity	Dr Sadre Alam	Greater Noida	10-10-2025 08:23	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim Pertaining to Other Entity
7604	APL_FORM_CA_10253	Claim Pertaining to other entity	Claim Pertaining to other entity	Ajay Tyagi	Dadri Greater Noida	10-10-2025 01:45	1,24,682.20	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	1,24,682.20	-	Claim Pertaining to Other Entity
7605	APL_FORM_CA_10248		R-4875	Yogendra Singh Chauhan	Agra	10-10-2025 22:27	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7606	APL_FORM_CA_10221	161456	KA/A1/10810	Zeba Agha	Lucknow	10-09-2025 20:08	40,000.00	36,000.00	Home Buyer/ Allottee	-	No	0.000%	-	-	-	-	4,000.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7607	APL_FORM_CA_10252	132822	3631 – SME— 3-A1- 0404	KAJOL MATHUR	LUCKNOW	10-09-2025 19:21	7,04,920.39	6,99,670.39	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	57,250.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7608	APL_FORM_CA_10251	133536	3006-D-P/03/0046	RAVI PRAKASH MAURYA	LUCKNOW	10-09-2025 17:57	47,81,629.62	44,99,629.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	2,82,000.62	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7609	APL_FORM_CA_10250	133536	3006-D-P/03/0046	RAVI PRAKASH MAURYA	LUCKNOW	10-09-2025 17:36	47,81,629.62	-	Home Buyer/ Allottee	-	No	0.000%	-	-	-	47,81,629.62	-	Duplicate - Latest claim has been verified
7610	APL_FORM_CA_10247	132822	3631-SME-3-A1- 0404	KAJOL MATHUR	LUCKNOW	10-09-2025 02:15	3,75,204.00	3,21,954.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	53,250.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7611	APL_FORM_CA_10234		Plot No. B-0152, Block-B	VIKRAM SAXENA AND AMRITA SAXENA	AGRA	10-08-2025 23:41	30,30,026.83	6,31,213.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	23,98,813.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7612	APL_FORM_CA_10191	181600	3905-O-040234	Anand Tripathi	Lucknow	10-08-2025 21:40	55,73,828.83	43,76,814.00	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	11,97,014.83	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7613	APL_FORM_CA_10245	262761	0540-I-CPG/49	MAMTA BOHRA	LUCKNOW	10-08-2025 18:22	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7614	APL_FORM_CA_10243	280687	3002-P02-E/03101	AVICHESH KUMAR DIXIT	LUCKNOW	10-08-2025 18:00	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7615	APL_FORM_CA_10240	6	3611-IC-C/0308	SHANTI DEVI	LUCKNOW	10-08-2025 15:18	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7616	APL_FORM_CA_10238	176275	3641-G-KA/A13/0406	INDRAWATI VERMA	LUCKNOW	10-08-2025 13:03	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7617	APL_FORM_CA_10237	280764	0501-G-GSB/0804	MAMTA BOHRA	LUCKNOW	10-07-2025 15:09	22,46,873.42	22,46,873.42	Home Buyer/ Allottee	-	No	0.010%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7618	APL_FORM_CA_10232	280763	0501-G-GSB/0803	Mamta Bohra	LUCKNOW	10-07-2025 13:26	19,78,938.74	19,78,938.74	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7619	APL_FORM_CA_10236	94662	0517-D-0605	Colonel Rajshri Nigam, c/o Late Shri Shiva Raj Mohan Nigam, r/o 66/41-a, Peopal Wali gali ,Ram Mandir Ganj, Husainganj, Lucknow, UP. 226001	Lucknow	10-07-2025 12:36	19,81,261.08	19,36,626.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	44,635.99	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.

7620	APL_FORM_CA_10233		16366	KA4J210708	PURNIMA MISHRA	LUCKNOW	10-06-2025 17:17	4,12,210.96	4,12,210.96	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7621	APL_FORM_CA_10232		131312	SECTOR O, POCKET NO 04, PLOT NO. 0371	SYED MOHAMMAD AYAZ	LUCKNOW	10-06-2025 15:58	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7622	APL_FORM_CA_10230		110608	3583-0-KA24928	Rajesh Jain	LUCKNOW	10-06-2025 14:18	28,41,004.26	19,93,833.00	Home Buyer/ Allottee	-	No	0.009%	-	-	-	-	8,47,171.26	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7623	APL_FORM_CA_10228		143876	3571-OLY-MIRD-1004	Rahul Mishra	Lucknow	10-05-2025 21:50	49,20,672.38	44,51,121.38	Home Buyer/ Allottee	-	No	0.030%	-	-	-	-	69,551.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7624	APL_FORM_CA_10227		141952	3571-OLY-M-82-904	Amarjeet Singh, Renu Singh	Lucknow	10-05-2025 20:35	52,32,067.99	49,70,515.99	Home Buyer/ Allottee	-	No	0.023%	-	-	-	-	2,61,552.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7625	APL_FORM_CA_10226	Claim Pertaining to other entity	Claim Pertaining to other entity		RAJEEV KUMAR JAIN	MEERUT	10-05-2025 18:46	25,38,820.01	-	Home Buyer/ Allottee	-	No	0.000%	-	-	25,38,820.01	-	-	Claim Pertaining to Other Entity
7626	APL_FORM_CA_10224		124965	3021-GF-18	LAL BAHADUR SAXENA	LUCKNOW	10-05-2025 18:34	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7627	APL_FORM_CA_10223		6	6522-SF-212	KRITI SHUKLA	LUCKNOW	10-05-2025 15:47	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7628	APL_FORM_CA_10219		157289	3021-GF-12	Mamta Mehra	LUCKNOW	10-05-2025 10:59	28,79,765.91	28,60,125.72	Home Buyer/ Allottee	-	No	0.013%	-	-	-	-	19,640.19	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7629	APL_FORM_CA_10201		184655	3366-O-A005701	Shivi Yadav	LUCKNOW	10-04-2025 19:56	13,07,809.72	9,98,385.00	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	3,09,424.72	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7630	APL_FORM_CA_10217		164957	3641-O-KA1A16206	Nisha Chaudhary	Lucknow	10-04-2025 17:55	4,29,564.52	4,29,564.52	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7631	APL_FORM_CA_10216	266911 & 171865		3641-O-KA1A11706	SEEMA ARYA	LUCKNOW	10-04-2025 14:32	11,56,457.41	11,56,457.41	Home Buyer/ Allottee	-	No	0.005%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7632	APL_FORM_CA_10215		132503	303	GAURAVH MATHUR	LUCKNOW	10-03-2025 20:56	9,00,325.75	8,78,005.75	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	22,320.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7633	APL_FORM_CA_10187		129143	0102-27-0001	VANDANA DAHIYA	Sonipat	10-03-2025 19:02	66,14,529.68	53,39,547.00	Home Buyer/ Allottee	-	No	0.034%	-	-	-	-	12,74,982.48	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7634	APL_FORM_CA_10214		176616	LABA/0512A	RANJEET SINGH	LUCKNOW	10-03-2025 18:27	1,79,807.67	1,79,807.67	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7635	APL_FORM_CA_10213		167855	KA4A10411	SUKHDEEP SINGH	LUCKNOW	10-03-2025 17:01	3,82,758.90	3,82,758.90	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7636	APL_FORM_CA_10209		84473	ENS/0585-0-C5-0202-GF	Arun Kumar Sinha	Lucknow	10-03-2025 12:43	8,32,799.67	6,17,520.00	Home Buyer/ Allottee	-	No	0.003%	-	-	-	-	35,279.67	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7637	APL_FORM_CA_10208			B-28	Karan Singh Dhaka	Agra	10-02-2025 14:45	26,38,459.56	2,97,650.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	22,40,809.56	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7638	APL_FORM_CA_10206		169387	3641-O-KA1A11005	BUDDI DEVI	LUCKNOW	10-02-2025 12:59	10,13,227.40	9,93,150.40	Home Buyer/ Allottee	-	Yes	0.000%	-	-	-	-	20,077.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7639	APL_FORM_CA_10207		146288	3885-O-310280	Rameshwari Singh & Shyameshwari Singh	Lucknow	10-01-2025 17:47	39,37,043.35	39,37,043.35	Home Buyer/ Allottee	-	No	0.018%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7640	APL_FORM_C_10217	Claim Pertaining to other entity	Claim Pertaining to other entity		PRABHA GARG, SHARAD KUMAR GARG AND NAYANBENGARG	Greater Noida	10-10-2025 19:39	49,50,000.00	-	Home Buyer/ Allottee	-	No	0.000%	-	-	49,50,000.00	-	-	Claim Pertaining to Other Entity
7641	APL_FORM_F_10211		164382	0057-0-0447	MUKESH GULATI	Mohali	10-03-2025 11:31	-	-	Homebuyers/ Allottees - Registry and possession	-	Not Specified	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7642	Physical		143089	3583-DD-201	Sonia Rao and Priya Rao	LUCKNOW	31-10-2025	17,76,400.00	16,02,200.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	1,74,200.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7643	APL_FORM_CA_10204		140307	C1-301	ASHOK UPADHYAY	Lucknow	14-11-2025 07:10 PM	63,04,684.31	41,28,511.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	21,75,973.31	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7644	APL_FORM_CA_10202		146298	Pandav Diamond, H-6	DEEPAK RANI	Lucknow	14-11-2025 12:23 PM	8,70,767.12	8,70,767.12	Home Buyer/ Allottee	-	No	0.004%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7645	APL_FORM_CA_10201		202825	0103-0-310503	Shubham Vinod Goel	Sonipat, Haryana	13-11-2025 05:48 PM	67,18,255.79	59,75,997.00	Home Buyer/ Allottee	-	No	0.027%	-	-	-	-	7,42,238.79	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7646	APL_FORM_CA_10347		171149	KA4J5GF69	ANOOP SAGAR	LUCKNOW	13-11-2025 02:38 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7647	APL_FORM_CA_10345		171145	3641-O-KA1A70832	SMT SHANOO SAGAR	LUCKNOW	13-11-2025 02:02 PM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7648	APL_FORM_CA_10346		168332	KA1B21812	RAJESH KUMAR TRIPATHI	LUCKNOW	13-11-2025 11:32 AM	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7649	APL_FORM_CA_10343			C2-0428	Renu Kohli	Gurgaon	11-12-2025 15:01	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7650	APL_FORM_CA_10344		132981	0037-B-1461	Arunendra Vijay Agrawal	Yamunanagar	11-12-2025 14:37	54,48,683.64	42,46,312.00	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	12,00,351.64	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7651	APL_FORM_CA_10342		132982	0037-A-0230	Arunendra Vijay Agrawal	Yamunanagar	11-12-2025 14:10	58,37,920.04	45,12,805.00	Home Buyer/ Allottee	-	No	0.021%	-	-	-	-	13,25,115.04	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7652	APL_FORM_CA_10341		131199	3566-0-L/84/0043	KAVITA ARORA	Lucknow	11-11-2025 21:37	2,06,588.49	2,06,588.49	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7653	APL_FORM_CA_10340		170680	KA4J169711	LATE AJAY KUMAR MALL	LUCKNOW	11-11-2025 18:16	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7654	APL_FORM_CA_10339		134113	0037-A-0231	DIKSHIT SHARMA	YAMUNANAGAR	11-11-2025 17:16	40,76,708.46	40,76,708.46	Home Buyer/ Allottee	-	No	0.019%	-	-	-	-	-	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7655	APL_FORM_CA_10338		211618	3641-O-KA5B99395	SHEELA MAURYA	LUCKNOW	11-11-2025 16:47	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7656	APL_FORM_CA_10337		266703	0569-0-0612	Puja Gupta	LUCKNOW	11-11-2025 15:54	77,87,938.52	34,08,657.00	Home Buyer/ Allottee	-	No	0.016%	-	-	-	-	43,79,281.52	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7657	APL_FORM_CA_10335		235377	3571-OLY-M182-0705	Apoorva Jaiswal	LUCKNOW	11-10-2025 15:38	61,78,499.90	15,35,908.00	Home Buyer/ Allottee	-	No	0.007%	-	-	-	-	46,42,591.95	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7658	APL_FORM_CA_10333		261754	3571-OLY-M182-0603	SEEMA SINGH	LUCKNOW	11-10-2025 12:20	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7659	APL_FORM_CA_10332	Claim Pertaining to other entity	Claim Pertaining to other entity		AMIT KUMAR MISHRA	Greater Noida	11-09-2025 22:17	28,97,037.46	-	Home Buyer/ Allottee	-	No	0.000%	-	-	28,97,037.46	-	-	Claim Pertaining to Other Entity
7660	APL_FORM_CA_10331	Claim Pertaining to other entity	Claim Pertaining to other entity		AMIT KUMAR MISHRA	Greater Noida	11-09-2025 22:01	28,97,037.46	-	Home Buyer/ Allottee	-	No	0.000%	-	-	28,97,037.46	-	-	Claim Pertaining to Other Entity
7661	APL_FORM_CA_10330	Claim Pertaining to other entity	Claim Pertaining to other entity		AMIT KUMAR MISHRA	GREATER NOIDA	11-09-2025 21:30	28,97,037.46	-	Home Buyer/ Allottee	-	No	0.000%	-	-	28,97,037.46	-	-	Claim Pertaining to Other Entity
7662	APL_FORM_CA_10329	Claim Pertaining to other entity	Claim Pertaining to other entity		ANUJ KUMAR GANDHAR	GREATER NOIDA	11-09-2025 19:13	50,80,621.31	-	Home Buyer/ Allottee	-	No	0.000%	-	-	50,80,621.31	-	-	Claim Pertaining to Other Entity
7663	APL_FORM_CA_10328			0225-M-0208	MUNNI DEVI W/O OM PRAKASH AND OM PRAKASH S/O LATE SHRI MOTTHI LAL	AGRA	11-09-2025 18:50	92,67,315.42	60,18,424.00	Home Buyer/ Allottee	-	No	0.028%	-	-	-	-	32,48,891.42	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7664	APL_FORM_CA_10327		261227	KA4J410808	NA	Lucknow	11-08-2025 17:56	-	-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7665	APL_FORM_CA_10325		228254	3641-O-L2/B/0708	ASHOK KUMAR RAY	LUCKNOW	11-07-2025 17:48	3,69,335.25	3,27,292.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	42,043.25	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7666	APL_FORM_CA_10323	2048013		A-0090	ZUBAIR AHMAD	LUCKNOW	11-07-2025 17:23	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7667	APL_FORM_CA_10324		170941	3642-O-KTA/301/10	PRIYANKA MISHRA	LUCKNOW	11-07-2025 17:22	5,62,946.37	5,06,780.00	Home Buyer/ Allottee	-	No	0.002%	-	-	-	-	56,166.37	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7668	APL_FORM_CA_10322		229742	3641-O-KA/BT/0115	VIRENDRA KUMAR DWIVEDI	LUCKNOW	11-07-2025 16:28	1,99,252.60	1,87,815.00	Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	11,437.60	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7669	APL_FORM_CA_10321		171696	3641-O-KA1A16706	SUNIL SINGH	LUCKNOW	11-07-2025 16:01	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7670	APL_FORM_CA_10320		212787	3522-0-1021/0115	Sanjeev Kumar Singh	LUCKNOW	11-07-2025 14:27	83,40,933.17	47,21,559.00	Home Buyer/ Allottee	-	No	0.022%	-	-	-	-	36,19,374.17	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7671	APL_FORM_CA_10319		112539	3082-PD2-0107/06	RAM KISHORE TEWARI	LUCKNOW	11-07-2025 13:36	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7672	APL_FORM_CA_10318		112541	3082-PD2-0107/05	RAM KISHORE TEWARI	LUCKNOW	11-07-2025 13:19	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7673	APL_FORM_CA_10317		281094	0124-0-074	Sneh Saxena and Sanjana Kadyan	Sonipat	11-05-2025 18:18	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7674	APL_FORM_CA_10316		260954	0162-B-0292-APT	Satinder Singh Rawat	Mohali	11-04-2025 16:43	-	-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.

7675	APL_FORM_CA_10316		215384	1525-0-10fe0016-87f	RAJESH KUMAR SINGH AND POONAM SINGH	LUCKNOW	11-04-2025 14:21	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7676	APL_FORM_CA_10314	Claim Pertaining to other entity	Claim Pertaining to other entity	harsh srivatsa	noida		11-03-2025 22:18	11,32,570.46			Home Buyer/ Allottee	-	No	0.000%	-	-	11,32,570.46		-	Claim Pertaining to Other Entity
7677	APL_FORM_CA_10313	Claim Pertaining to other entity	Claim Pertaining to other entity	RASHMI GUPTA	Greater Noida, District Gautam Buddha Nagar, Uttar Pradesh		11-03-2025 17:56	10,42,452.37			Home Buyer/ Allottee	-	No	0.000%	-	-	10,42,452.37		-	Claim Pertaining to Other Entity
7678	APL_FORM_CA_10312	108807-108809		SECTOR K POCKET 2 PLOT 61, SECTOR K POCKET 2 PLOT 62	SHIV MUNI SINGH, SHIVANAND SINGH	LUCKNOW	11-03-2025 11:27	-		-	Homebuyers/ Allottees - Registry and possession	-	Yes	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7679	APL_FORM_CA_10308	166560		408	PRAVEEN KUMAR MISHRA	LUCKNOW	11-01-2025 18:50	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7680	APL_FORM_CA_10310		135872	3886-0-P/04/0236	RAM PRATAP SINGH	LUCKNOW	11-01-2025 18:20	49,01,668.41	32,56,180.00		Home Buyer/ Allottee	-	No	0.015%	-	-	-	-	16,44,376.41	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7681	APL_FORM_CA_3304		268786	3882-N-01/0127	PARVESH KATYAL	Lucknow	11-01-2025 17:06	11,83,100.00	11,74,010.00		Home Buyer/ Allottee	-	No	0.001%	-	-	-	-	10,090.00	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7682	APL_FORM_CA_10309		164556	3641-0-K/KA/39/0104	MANJU KUMAR	LUCKNOW	11-01-2025 16:39	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7683	APL_FORM_CA_10307		99248	3885-0-O/15/0250	MEHITH CHOUDHARY	LUCKNOW	11-01-2025 12:52	-		-	Homebuyers/ Allottees - Registry and possession	-	No	0.000%	-	-	-	-	-	Claim pertaining to Registry and Possession. The claim stands provisionally verified and admitted, subject to receipt and verification of additional information or documents that may be sought prior to the execution of registry and possession.
7684	APL_FORM_F_10300			0209-0-B0014	Mukesh Kumar Sharma and Pragya Sharma	Agra	14-11-2025 01:43 PM	32,58,830.00	10,87,271.50		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,71,358.50	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7685	fraud		127377, 125595, 117434	0162-B-0101-API, 0162-B-0116-API, 0057-0-0452	Rajesh Aggarwal, Jitu Aggarwal, Hemant Mahajan, Late Sitaduger Shah Mahajan	Mohali	06-11-2025	1,86,78,941.29	11,50,626.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	1,25,28,315.29	Principal claim admitted as per actual receipts in the bank account of Corporate Debtor, consequently interest calculated on the admitted principal amount from the date of receipt of amount till insolvency commencement date. Balance principal claim amount and interest, if any, is under verification. We may seek additional documents, if required for further verification.
7686	APL_FORM_B_010		284681	3641-0-K/KA/15/0810	Mrs.Bindu Jaiswal	Lucknow	11-03-2025	5,93,879.00	5,93,879.00		Home Buyer/ Allottee	-	Not Specified	0.000%	-	-	-	-	-	Claimant has filed wrong claim form.
7687	APL_FORM_CA_63	Deposit Holder	Deposit Holder	CHARU MALHOTRA	Deposit Holder		06-03-2025 02:56 AM	2,45,295.91	2,45,295.91		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7688	APL_FORM_CA_64	Deposit Holder	Deposit Holder	RICHA VIVEDI BHATNAGAR	Deposit Holder		06-03-2025 09:03 PM	2,39,417.53	2,39,417.53		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7689	APL_FORM_CA_70	Deposit Holder	Deposit Holder	DIPTI AGRAWAL	Deposit Holder		06-03-2025 11:23 PM	14,30,826.19	-		Deposit Holders	-	No	0.000%	-	-	14,30,826.19	-	-	Duplicate - Latest claim has been verified
7690	APL_FORM_CA_131	Deposit Holder	Deposit Holder	R K BHARDWAJ	Deposit Holder		06-03-2025 11:30 PM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7691	APL_FORM_CA_152	Deposit Holder	Deposit Holder	S.NIRMALA	Deposit Holder		07-03-2025 12:25 AM	13,00,713.46	13,00,713.46		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7692	APL_FORM_CA_244	Deposit Holder	Deposit Holder	MUKUL GUPTA	Deposit Holder		07-03-2025 05:07 PM	1,02,288.83	1,02,288.83		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7693	APL_FORM_CA_281	Deposit Holder	Deposit Holder	SARLA GUPTA	Deposit Holder		07-03-2025 08:01 PM	2,72,867.56	2,72,867.56		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7694	APL_FORM_CA_283	Deposit Holder	Deposit Holder	PREM CHAND	Deposit Holder		07-03-2025 08:25 PM	1,45,282.19	1,45,282.19		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7695	APL_FORM_CA_289	Deposit Holder	Deposit Holder	RITU GUPTA	Deposit Holder		07-03-2025 09:55 PM	2,34,597.33	2,34,597.33		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7696	APL_FORM_CA_296	Deposit Holder	Deposit Holder	MUKUL GUPTA	Deposit Holder		07-03-2025 10:26 PM	1,02,288.83	1,02,288.83		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7697	APL_FORM_CA_306	Deposit Holder	Deposit Holder	ROLIKA GUPTA	Deposit Holder		08-03-2025 08:43 AM	3,69,227.40	3,42,980.00		Deposit Holders	-	No	0.002%	-	-	-	-	26,247.40	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7698	APL_FORM_CA_304	Deposit Holder	Deposit Holder	SADHANA DWIVEDI	Deposit Holder		08-03-2025 11:22 AM	5,88,591.78	5,14,470.00		Deposit Holders	-	No	0.002%	-	-	-	-	74,121.78	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7699	APL_FORM_CA_330	Deposit Holder	Deposit Holder	NIKSHITA GUPTA	Deposit Holder		08-03-2025 11:29 AM	12,23,729.34	12,23,729.34		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7700	APL_FORM_CA_38	Deposit Holder	Deposit Holder	KAMLA	Deposit Holder		08-03-2025 12:04 PM	2,09,897.14	1,85,239.00		Deposit Holders	-	No	0.001%	-	-	-	-	24,658.14	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7701	APL_FORM_CA_370	Deposit Holder	Deposit Holder	MAYA GOYAL	Deposit Holder		08-03-2025 06:25 PM	12,76,934.58	12,76,934.58		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7702	APL_FORM_CA_404	Deposit Holder	Deposit Holder	A. SANJEEV	Deposit Holder		08-03-2025 06:53 PM	8,71,693.15	8,71,693.15		Deposit Holders	-	No	0.004%	-	-	-	-	-	-
7703	APL_FORM_CA_417	Deposit Holder	Deposit Holder	RENUKA ANKAM	Deposit Holder		08-03-2025 07:14 PM	2,17,923.28	2,17,923.28		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7704	APL_FORM_CA_577	Deposit Holder	Deposit Holder	SUDHA DWIVEDI	Deposit Holder		08-03-2025 08:36 PM	1,92,120.55	1,92,120.55		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7705	APL_FORM_CA_588	Deposit Holder	Deposit Holder	RAMADHAR DWIVEDI	Deposit Holder		08-03-2025 08:56 PM	2,84,202.74	1,67,203.00		Deposit Holders	-	No	0.001%	-	-	-	-	1,16,999.74	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7706	APL_FORM_CA_683	Deposit Holder	Deposit Holder	AMIT KUMAR	Deposit Holder		08-03-2025 09:09 PM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7707	APL_FORM_CA_539	Deposit Holder	Deposit Holder	ARTI SHARMA	Deposit Holder		08-03-2025 09:20 PM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7708	APL_FORM_CA_552	Deposit Holder	Deposit Holder	ARTI SHARMA	Deposit Holder		08-03-2025 09:53 PM	4,15,385.04	4,15,385.04		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7709	APL_FORM_CA_631	Deposit Holder	Deposit Holder	HARSHITA SHARMA	Deposit Holder		08-03-2025 11:22 PM	7,92,504.11	6,85,960.68		Deposit Holders	-	No	0.003%	-	-	-	-	1,06,544.11	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7710	APL_FORM_CA_650	Deposit Holder	Deposit Holder	SHARDA SWAMI	Deposit Holder		09-03-2025 12:08 AM	2,93,342.47	1,67,203.00		Deposit Holders	-	No	0.001%	-	-	-	-	1,26,139.47	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7711	APL_FORM_CA_652	Deposit Holder	Deposit Holder	UTPAL BISWAS	Deposit Holder		09-03-2025 01:02 AM	3,43,517.81	3,43,517.81		Deposit Holders	-	No	0.002%	-	-	-	-	-	-
7712	APL_FORM_CA_658	Deposit Holder	Deposit Holder	UTPAL BISWAS	Deposit Holder		09-03-2025 02:14 AM	3,32,252.05	3,32,252.05		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7713	APL_FORM_CA_669	Deposit Holder	Deposit Holder	UTPAL BISWAS	Deposit Holder		09-03-2025 03:35 AM	1,69,873.97	1,69,873.97		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7714	APL_FORM_CA_651	Deposit Holder	Deposit Holder	SIDHANT GUPTA	Deposit Holder		09-03-2025 12:39 PM	6,19,574.79	6,19,574.79		Deposit Holders	-	No	0.003%	-	-	-	-	-	-
7715	APL_FORM_CA_696	Deposit Holder	Deposit Holder	GOPAL SWARUP SRIVASTAVA	Deposit Holder		09-03-2025 02:50 PM	7,55,682.19	6,85,958.00		Deposit Holders	-	No	0.003%	-	-	-	-	69,724.19	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7716	APL_FORM_CA_820	Deposit Holder	Deposit Holder	SATYA NARAIN	Deposit Holder		09-03-2025 05:33 PM	3,23,974.83	3,23,974.83		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7717	APL_FORM_CA_720	Deposit Holder	Deposit Holder	SADHNA SRIVASTAVA	Deposit Holder		09-03-2025 09:11 PM	7,55,682.19	6,85,958.68		Deposit Holders	-	No	0.003%	-	-	-	-	69,724.19	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7718	APL_FORM_CA_733	Deposit Holder	Deposit Holder	NANDITA TIWARI	Deposit Holder		09-03-2025 10:59 PM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7719	APL_FORM_CA_738	Deposit Holder	Deposit Holder	SURABHI SRIVASTAVA	Deposit Holder		09-03-2025 11:47 PM	11,33,304.10	9,72,853.00		Deposit Holders	-	No	0.004%	-	-	-	-	1,60,451.10	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7720	APL_FORM_CA_768	Deposit Holder	Deposit Holder	VANDANA SHARMA	Deposit Holder		10-03-2025 12:00 AM	1,10,074.52	1,10,074.52		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7721	APL_FORM_CA_991	Deposit Holder	Deposit Holder	ACADEMY OF SCIENCES FOR ANIMAL WELFARE PRESIDENT (PK GUPTA)	Deposit Holder		10-03-2025 12:00 AM	3,12,885.87	1,96,517.00		Deposit Holders	-	No	0.001%	-	-	-	-	1,16,368.87	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7722	APL_FORM_CA_778	Deposit Holder	Deposit Holder	VIKASH N CHOVATIA	Deposit Holder		10-03-2025 01:34 AM	1,58,229.74	1,58,229.74		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7723	APL_FORM_CA_1001	Deposit Holder	Deposit Holder	PAWAN KUMAR GUPTA (PK GUPTA)	Deposit Holder		10-03-2025 02:01 AM	3,23,300.27	1,86,773.00		Deposit Holders	-	No	0.001%	-	-	-	-	1,36,527.27	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7724	APL_FORM_CA_1009	Deposit Holder	Deposit Holder	RAKESH GUPTA	Deposit Holder		10-03-2025 02:35 AM	2,06,518.05	2,06,518.05		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7725	APL_FORM_CA_1014	Deposit Holder	Deposit Holder	DR PK GUPTA HUF	Deposit Holder		10-03-2025 05:20 AM	2,67,349.74	73,737.00		Deposit Holders	-	No	0.000%	-	-	-	-	1,93,612.74	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7726	APL_FORM_CA_810	Deposit Holder	Deposit Holder	SUNITA V CHOVATIA	Deposit Holder		10-03-2025 03:54 PM	1,58,229.74	1,58,229.74		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7727	APL_FORM_CA_1020	Deposit Holder	Deposit Holder	NEETU RAWAT	Deposit Holder		10-03-2025 07:26 PM	2,00,623.83	2,00,623.83		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7728	APL_FORM_CA_855	Deposit Holder	Deposit Holder	DEVIANI	Deposit Holder		10-03-2025 09:02 PM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
7729	APL_FORM_CA_887	Deposit Holder	Deposit Holder	NISHA GUPTA	Deposit Holder		10-03-2025 09:25 PM	4,85,331.58	-		Deposit Holders	-	No	0.000%	-	-	4,85,331.58	-	-	Duplicate - Latest claim has been verified
7730	APL_FORM_CA_920	Deposit Holder	Deposit Holder	RAHUL MALHOTRA	Deposit Holder		10-03-2025 09:37 PM	8,17,792.00	8,17,792.00		Deposit Holders	-	No	0.004%	-	-	-	-	-	-
7731	APL_FORM_CA_935	Deposit Holder	Deposit Holder	ANAND MOHAN GROVER	Deposit Holder		10-03-2025 09:41 PM	2,89,249.32	2,89,249.32		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7732	APL_FORM_CA_971	Deposit Holder	Deposit Holder	NEETU RAWAT	Deposit Holder		10-03-2025 09:42 PM	1,96,635.62	1,96,635.62		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7733	APL_FORM_CA_941	Deposit Holder	Deposit Holder	VARUN MAINI	Deposit Holder		10-03-2025 10:06 PM	1,67,619.33	-		Deposit Holders	-	No	0.000%	-	-	1,67,619.33	-	-	Duplicate - Latest claim has been verified
7734	APL_FORM_CA_1089	Deposit Holder	Deposit Holder	KANCHAN SHARMA	Deposit Holder		10-03-2025 10:12 PM	4,82,931.51	1,54,341.00		Deposit Holders	-	No	0.001%	-	-	-	-	3,28,590.51	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7735	APL_FORM_CA_1015	Deposit Holder	Deposit Holder	NEETU RAWAT	Deposit Holder		10-03-2025 10:14 PM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7736	APL_FORM_CA_1033	Deposit Holder	Deposit Holder	NEETU RAWAT	Deposit Holder		10-03-2025 10:15 PM	1,01,026.94	1,01,026.94		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7737	APL_FORM_CA_1240	Deposit Holder	Deposit Holder	RAJAN JAIN	Deposit Holder		10-03-2025 10:31 PM	1,76,273.97	1,71,490.00		Deposit Holders	-	No	0.001%	-	-	-	-	4,783.97	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7738	APL_FORM_CA_1175	Deposit Holder	Deposit Holder	UMA RAMAKRISHNAN	Deposit Holder		10-03-2025 11:29 PM	5,31,523.62	5,31,523.62		Deposit Holders	-	No	0.002%	-	-	-	-	-	-
7739	APL_FORM_CA_1188	Deposit Holder	Deposit Holder	RANJANA JHA	Deposit Holder		11-03-2025 01:05 AM	5,36,778.08	5,14,469.00		Deposit Holders	-	No	0.002%	-	-	-	-	22,309.08	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7740	APL_FORM_CA_1312	Deposit Holder	Deposit Holder	DAYLE PEREIRA	Deposit Holder		11-03-2025 01:48 AM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7741	APL_FORM_CA_1361	Deposit Holder	Deposit Holder	SUNITA KUMARI	Deposit Holder		11-03-2025 02:13 AM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7742	APL_FORM_CA_1378	Deposit Holder	Deposit Holder	KANWAL DHODY	Deposit Holder		11-03-2025 02:17 AM	49,79,178.08	49,79,178.08		Deposit Holders	-	No	0.023%	-	-	-	-	-	-
7743	APL_FORM_CA_1371	Deposit Holder	Deposit Holder	SAVITA CHOPRA	Deposit Holder		11-03-2025 02:22 AM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7744	APL_FORM_CA_1399	Deposit Holder	Deposit Holder	MOHIT GARG	Deposit Holder		11-03-2025 03:17 AM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
7745	APL_FORM_CA_1524	Deposit Holder	Deposit Holder	LATIKA DHODY	Deposit Holder		11-03-2025 03:28 AM	58,93,150.68	58,93,150.68		Deposit Holders	-	No	0.027%	-	-	-	-	-	-
7746	APL_FORM_CA_1585	Deposit Holder	Deposit Holder	ARPITA DHODY	Deposit Holder		11-03-2025 05:36 AM	58,85,917.81	41,40,372.00		Deposit Holders	-	No	0.019%	-	-	-	-	17,45,545.81	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7747	APL_FORM_CA_1664	Deposit Holder	Deposit Holder	RAM NIWAS GUPTA HUF	Deposit Holder		11-03-2025 03:05 PM	68,282.63	68,282.63		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7748	APL_FORM_CA_1671	Deposit Holder	Deposit Holder	PRASHANT GUPTA	Deposit Holder		11-03-2025 03:53 PM	1,74,338.63	1,74,338.63		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7749	APL_FORM_CA_1686	Deposit Holder	Deposit Holder	AMRITA BERA	Deposit Holder		11-03-2025 04:26 PM	3,28,173.70	2,82,959.00		Deposit Holders	-	No	0.001%	-	-	-	-	45,214.70	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7750	APL_FORM_CA_1688	Deposit Holder	Deposit Holder	RAMMOHAN J	Deposit Holder		11-03-2025 04:51 PM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
7751	APL_FORM_CA_1713	Deposit Holder	Deposit Holder	J P VAISH	Deposit Holder		11-03-2025 07:05 PM	64,551.38	64,551.38		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7752	APL_FORM_CA_1796	Deposit Holder	Deposit Holder	MEENAKSHI CHAUDHARY	Deposit Holder		11-03-2025 07:15 PM	5,05,282.19	5,05,282.19		Deposit Holders	-	No	0.002%	-	-	-	-	-	-
7753	APL_FORM_CA_1822	Deposit Holder	Deposit Holder	MEENU KATYAL	Deposit Holder		11-03-2025 08:22 PM	3,95,919.00	3,95,319.00		Deposit Holders	-	No	0.002%	-	-	-	-	600.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7754	APL_FORM_CA_1857	Deposit Holder	Deposit Holder	USHA AGRAWAL	Deposit Holder		11-03-2025 09:10 PM	1,99,542.18	1,99,542.18		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7755	APL_FORM_CA_2029	Deposit Holder	Deposit Holder	ABHISHEK MALIK	Deposit Holder		11-03-2025 11:28 PM	18,03,267.26	18,03,267.26		Deposit Holders	-	No	0.008%	-	-	-	-	-	-
7756	APL_FORM_CA_2086	Deposit Holder	Deposit Holder	SEEMA VARMA	Deposit Holder		11-03-2025 11:28 PM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7757	APL_FORM_CA_2190	Deposit Holder	Deposit Holder	VIKRAM JIT CHHIBBAR	Deposit Holder		11-03-2025 11:28 PM	10,89,616.44	7,97,428.00		Deposit Holders	-	No	0.004%	-	-	-	-	2,92,188.44	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7758	APL_FORM_CA_2197	Deposit Holder	Deposit Holder	ATAM PRAKASH	Deposit Holder		11-03-2025 11:28 PM	7,51,065.90	6,44,178.00		Deposit Holders	-	No	0.003%	-	-	-	-	1,06,885.90	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7759	APL_FORM_CA_2724	Deposit Holder	Deposit Holder	RAJAT KATYAL	Deposit Holder		11-03-2025 11:28 PM	2,17,923.29	2,17,923.29		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7760	APL_FORM_CA_2221	Deposit Holder	Deposit Holder	RAKESH CHADHA	Deposit Holder		11-03-2025 11:28 PM	25,35,956.16	13,65,681.60		Deposit Holders	-	No	0.006%	-	-	-	-	11,70,275.16	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7761	APL_FORM_CA_2235	Deposit Holder	Deposit Holder	RAJAT BHATT	Deposit Holder		11-03-2025 11:28 PM	5,49,779.84	5,49,779.84		Deposit Holders	-	No	0.003%	-	-	-	-	-	-
7762	APL_FORM_CA_2243	Deposit Holder	Deposit Holder	SHARDA SINGH	Deposit Holder		08-03-2025 08:44 PM	1,04,287.92	1,04,287.92		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7763	APL_FORM_CA_2244	Deposit Holder	Deposit Holder	VIDHI	Deposit Holder		08-03-2025 09:31 PM	6,07,602.09	6,07,602.09		Deposit Holders	-	No	0.003%	-	-	-	-	-	-
7764	APL_FORM_CA_2242	Deposit Holder	Deposit Holder	GOPAL KRISHAN CHOPRA	Deposit Holder		09-03-2025 04:41 PM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7765	APL_FORM_CA_2284	Deposit Holder	Deposit Holder	MRS. SUNITA KATOCH	Deposit Holder		11-03-2025 08:55 PM	2,77,967.89	2,46,985.00		Deposit Holders	-	No	0.001%	-	-	-	-	30,982.89	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7766	APL_FORM_CA_2786	Deposit Holder	Deposit Holder	VIJAY SINGH RAWAT	Deposit Holder		10-03-2025 04:44 PM	1,93,917.81	1,93,917.81		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7767	APL_FORM_CA_2295	Deposit Holder	Deposit Holder	AMIT MADAHAR	Deposit Holder		10-03-2025 04:45 PM	3,03,801.04	3,03,801.04		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7768	APL_FORM_CA_1984	Deposit Holder	Deposit Holder	RAM KUMAR GUPTA	Deposit Holder		10-03-2025 05:01 PM	2,90,564.38	2,90,564.38		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7769	APL_FORM_CA_2318	Deposit Holder	Deposit Holder	NARESH CHAND GARG	Deposit Holder		10-03-2025 05:18 PM	7,74,932.31	7,74,932.31		Deposit Holders	-	No	0.004%	-	-	-	-	-	-
7770	APL_FORM_CA_2376	Deposit Holder	Deposit Holder	NIRMALA GUPTA	Deposit Holder		10-03-2025 05:42 PM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7771	APL_FORM_CA_2418	Deposit Holder	Deposit Holder	ANITA GARG	Deposit Holder		10-03-2025 05:59 PM	3,14,104.46	3,14,104.46		Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7772	APL_FORM_CA_2551	Deposit Holder	Deposit Holder	SHEELVAR RASTOGI	Deposit Holder		10-03-2025 07:29 PM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
7773	APL_FORM_CA_2563	Deposit Holder	Deposit Holder	RAMMOHAN J	Deposit Holder		10-03-2025 07:35 PM	6,32,918.96	6,32,918.96		Deposit Holders	-	No	0.003%	-	-	-	-	-	-
7774	APL_FORM_CA_2586	Deposit Holder	Deposit Holder	ANUSHREE RASTOGI	Deposit Holder		10-03-2025 07:57 PM	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified

7775	APL_FORM_CA_2643	Deposit Holder	Deposit Holder	NIRMALA GUPTA	Deposit Holder	10-03-2025 08:18 PM	3,63,205.48	3,63,205.48	Deposit Holders	-	No	0.002%	-	-	-	-		-
7776	APL_FORM_CA_2666	Deposit Holder	Deposit Holder	NARENDRA KUMAR MATHUR	Deposit Holder	10-03-2025 08:43 PM	1,41,650.14	1,41,650.14	Deposit Holders	-	No	0.001%	-	-	-	-		-
7777	APL_FORM_CA_2664	Deposit Holder	Deposit Holder	AJAY JAIN HUF	Deposit Holder	10-03-2025 08:47 PM	2,00,426.95	2,00,426.95	Deposit Holders	-	No	0.001%	-	-	-	-		-
7778	APL_FORM_CA_2924	Deposit Holder	Deposit Holder	RITU BALA MATHUR	Deposit Holder	10-03-2025 08:52 PM	1,41,650.14	1,41,650.14	Deposit Holders	-	No	0.001%	-	-	-	-		-
7779	APL_FORM_CA_2747	Deposit Holder	Deposit Holder	MRS. PREM LATA JAIN	Deposit Holder	10-03-2025 09:47 PM	3,95,112.33	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	52,132.33		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7780	APL_FORM_CA_2748	Deposit Holder	Deposit Holder	SAROJ KUMARI JAIN	Deposit Holder	10-03-2025 09:58 PM	1,33,444.38	1,33,444.38	Deposit Holders	-	No	0.001%	-	-	-	-		-
7781	APL_FORM_CA_2759	Deposit Holder	Deposit Holder	MAN MAL DAK HUF	Deposit Holder	10-03-2025 10:00 PM	3,95,112.33	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	52,132.33		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7782	APL_FORM_CA_2880	Deposit Holder	Deposit Holder	AKHILESH KUMAR CHATURVEDI	Deposit Holder	11-03-2025 12:06 AM	59,319.45	59,319.45	Deposit Holders	-	No	0.000%	-	-	-	-		-
7783	APL_FORM_CA_2973	Deposit Holder	Deposit Holder	PARAG DESAI	Deposit Holder	11-03-2025 03:37 AM	5,78,860.27	5,78,860.27	Deposit Holders	-	No	0.003%	-	-	-	-		-
7784	APL_FORM_CA_3431	Deposit Holder	Deposit Holder	SATYA NARAIN	Deposit Holder	11-03-2025 09:35 AM	34,33,902.67	34,33,902.67	Deposit Holders	-	No	0.016%	-	-	-	-		-
7785	APL_FORM_CA_3559	Deposit Holder	Deposit Holder	NEETU RAWAT	Deposit Holder	11-03-2025 10:23 AM	1,29,708.90	1,22,947.00	Deposit Holders	-	No	0.001%	-	-	-	6,761.90		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7786	APL_FORM_CA_3026	Deposit Holder	Deposit Holder	INDRAWATI SINGH	Deposit Holder	11-03-2025 10:58 AM	2,39,140.91	2,39,140.91	Deposit Holders	-	No	0.001%	-	-	-	-		-
7787	APL_FORM_CA_3669	Deposit Holder	Deposit Holder	SHYAMO DEVI	Deposit Holder	11-03-2025 11:21 AM	7,26,817.79	7,26,817.79	Deposit Holders	-	No	0.003%	-	-	-	-		-
7788	APL_FORM_CA_3938	Deposit Holder	Deposit Holder	SHALINI GUPTA	Deposit Holder	11-03-2025 01:35 PM	2,44,203.89	2,44,203.89	Deposit Holders	-	No	0.001%	-	-	-	-		-
7789	APL_FORM_CA_3960	Deposit Holder	Deposit Holder	SHALINI GUPTA	Deposit Holder	11-03-2025 01:45 PM	3,01,598.16	3,01,598.16	Deposit Holders	-	No	0.001%	-	-	-	-		-
7790	APL_FORM_CA_3456	Deposit Holder	Deposit Holder	NEETU RAWAT	Deposit Holder	11-03-2025 03:25 PM	2,50,993.15	2,43,954.00	Deposit Holders	-	No	0.001%	-	-	-	7,039.15		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7791	APL_FORM_CA_3513	Deposit Holder	Deposit Holder	NEETU RAWAT	Deposit Holder	11-03-2025 03:40 PM	2,44,417.81	2,43,954.00	Deposit Holders	-	No	0.001%	-	-	-	463.81		-
7792	APL_FORM_CA_4276	Deposit Holder	Deposit Holder	NARESH KUMAR BHALLA	Deposit Holder	11-03-2025 04:56 PM	32,32,954.00	32,32,954.00	Deposit Holders	-	No	0.015%	-	-	-	-		-
7793	APL_FORM_CA_2573	Deposit Holder	Deposit Holder	RUPALI CHADHA	Deposit Holder	11-03-2025 05:07 PM	5,56,592.46	5,42,872.60	Deposit Holders	-	No	0.002%	-	-	-	13,720.46		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7794	APL_FORM_CA_3754	Deposit Holder	Deposit Holder	AMIT GUPTA	Deposit Holder	11-03-2025 05:30 PM	3,28,774.92	3,28,774.92	Deposit Holders	-	No	0.002%	-	-	-	-		-
7795	APL_FORM_CA_2727	Deposit Holder	Deposit Holder	SHUKKLA CHADHA	Deposit Holder	11-03-2025 05:45 PM	19,00,376.71	17,99,766.00	Deposit Holders	-	No	0.008%	-	-	-	1,01,610.71		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7796	APL_FORM_CA_4381	Deposit Holder	Deposit Holder	KAMALA MAHAJAN	Deposit Holder	11-03-2025 05:58 PM	2,57,233.89	2,57,233.89	Deposit Holders	-	No	0.001%	-	-	-	-		-
7797	APL_FORM_CA_3884	Deposit Holder	Deposit Holder	MURLIDHAR RATHORE	Deposit Holder	11-03-2025 07:05 PM	12,35,616.44	5,57,341.00	Deposit Holders	-	No	0.003%	-	-	-	6,78,275.44		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7798	APL_FORM_CA_4305	Deposit Holder	Deposit Holder	MADHU GUPTA	Deposit Holder	11-03-2025 10:43 PM	1,24,863.01	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	39,118.01		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7799	APL_FORM_CA_4316	Deposit Holder	Deposit Holder	ANUSHREE RASTOGI	Deposit Holder	11-03-2025 10:52 PM	99,019.18	-	Deposit Holders	-	No	0.000%	-	-	99,019.18	-		Duplicate - Latest claim has been verified
7800	APL_FORM_CA_4322	Deposit Holder	Deposit Holder	SANGEETA JAIN & AJAY JAIN	Deposit Holder	11-03-2025 10:57 PM	4,80,479.65	-	Deposit Holders	-	No	0.000%	-	-	4,80,479.65	-		Duplicate - Latest claim has been verified
7801	APL_FORM_CA_4326	Deposit Holder	Deposit Holder	MUKESH KUMAR GUPTA	Deposit Holder	11-03-2025 11:00 PM	1,24,863.01	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	39,118.01		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7802	APL_FORM_CA_4352	Deposit Holder	Deposit Holder	BALKRISHNA MAHAJAN	Deposit Holder	11-03-2025 11:12 PM	2,57,233.89	2,57,233.89	Deposit Holders	-	No	0.001%	-	-	-	-		-
7803	APL_FORM_CA_4414	Deposit Holder	Deposit Holder	MR PK DEY	Deposit Holder	11-03-2025 11:49 PM	86,78,082.19	83,21,784.00	Deposit Holders	-	No	0.038%	-	-	-	3,56,298.19		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7804	APL_FORM_CA_4487	Deposit Holder	Deposit Holder	NIMIT GUPTA	Deposit Holder	12-03-2025 12:53 PM	8,33,225.16	8,33,225.16	Deposit Holders	-	No	0.004%	-	-	-	-		-
7805	APL_FORM_CA_4530	Deposit Holder	Deposit Holder	PANKAJ GUPTA	Deposit Holder	12-03-2025 04:39 PM	2,19,183.28	2,19,183.28	Deposit Holders	-	No	0.001%	-	-	-	-		-
7806	APL_FORM_CA_4541	Deposit Holder	Deposit Holder	ANU GARG	Deposit Holder	12-03-2025 04:52 PM	2,43,750.00	2,43,750.00	Deposit Holders	-	No	0.001%	-	-	-	-		-
7807	APL_FORM_CA_4527	Deposit Holder	Deposit Holder	CHANDRA DEVI	Deposit Holder	12-03-2025 05:03 PM	1,42,527.00	1,42,527.00	Deposit Holders	-	No	0.001%	-	-	-	-		-
7808	APL_FORM_CA_4608	Deposit Holder	Deposit Holder	SANGITA SINGH	Deposit Holder	13-03-2025 08:30 AM	7,30,376.71	7,30,376.71	Deposit Holders	-	No	0.003%	-	-	-	-		-
7809	APL_FORM_CA_4687	Deposit Holder	Deposit Holder	TANUJ GUPTA	Deposit Holder	16-03-2025 07:28 AM	2,04,657.53	1,71,490.60	Deposit Holders	-	No	0.001%	-	-	-	33,167.53		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7810	APL_FORM_CA_4709	Deposit Holder	Deposit Holder	ASHA CHATURVEDI	Deposit Holder	16-03-2025 09:56 PM	17,07,534.25	17,07,534.25	Deposit Holders	-	No	0.008%	-	-	-	-		-
7811	APL_FORM_CA_4718	Deposit Holder	Deposit Holder	VINOD KUMAR JERATH	Deposit Holder	17-03-2025 12:19 PM	17,46,744.11	17,46,744.11	Deposit Holders	-	No	0.008%	-	-	-	-		-
7812	APL_FORM_CA_4741	Deposit Holder	Deposit Holder	MOHIT GUPTA	Deposit Holder	17-03-2025 06:33 PM	2,46,581.19	2,46,581.19	Deposit Holders	-	No	0.001%	-	-	-	-		-
7813	APL_FORM_CA_4764	Deposit Holder	Deposit Holder	ASHA GUPTA	Deposit Holder	17-03-2025 07:23 PM	1,64,387.46	1,64,387.46	Deposit Holders	-	No	0.001%	-	-	-	-		-
7814	APL_FORM_CA_4747	Deposit Holder	Deposit Holder	SARITA MEHROTRA	Deposit Holder	17-03-2025 09:15 PM	6,11,429.52	6,11,429.52	Deposit Holders	-	No	0.003%	-	-	-	-		-
7815	APL_FORM_CA_4788	Deposit Holder	Deposit Holder	ANAMIKA LAL	Deposit Holder	18-03-2025 12:12 PM	8,79,397.26	8,57,448.00	Deposit Holders	-	No	0.004%	-	-	-	21,949.26		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7816	APL_FORM_CA_4773	Deposit Holder	Deposit Holder	JOGINDER KAUR	Deposit Holder	18-03-2025 02:13 PM	1,09,080.00	1,09,080.00	Deposit Holders	-	No	0.001%	-	-	-	-		-
7817	APL_FORM_CA_4774	Deposit Holder	Deposit Holder	PRASHAST N. MEHROTRA	Deposit Holder	18-03-2025 05:08 PM	8,58,478.67	8,58,478.67	Deposit Holders	-	No	0.004%	-	-	-	-		-
7818	APL_FORM_CA_4889	Deposit Holder	Deposit Holder	JIWAN LAL KHOSLA AND SUMAN LATA KHOSLA AND NEERAJ KHOSLA	Deposit Holder	19-03-2025 05:18 PM	8,34,719.46	8,21,801.00	Deposit Holders	-	No	0.004%	-	-	-	12,918.46		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7819	APL_FORM_CA_4867	Deposit Holder	Deposit Holder	MOHAN SINGH	Deposit Holder	21-03-2025 03:19 PM	1,82,163.22	1,82,163.22	Deposit Holders	-	No	0.001%	-	-	-	-		-
7820	APL_FORM_CA_4888	Deposit Holder	Deposit Holder	ANIL KUMAR GUPTA	Deposit Holder	22-03-2025 10:54 AM	1,80,826.20	1,80,826.20	Deposit Holders	-	No	0.001%	-	-	-	-		-
7821	APL_FORM_CA_4946	Deposit Holder	Deposit Holder	JAYA AHUJA	Deposit Holder	24-03-2025 03:05 PM	1,11,468.02	1,11,468.02	Deposit Holders	-	No	0.001%	-	-	-	-		-
7822	APL_FORM_CA_4940	Deposit Holder	Deposit Holder	KAMAL KISHOR PEMCHANDANI	Deposit Holder	24-03-2025 03:46 PM	1,71,489.26	1,71,489.26	Deposit Holders	-	No	0.001%	-	-	-	-		-
7823	APL_FORM_CA_4977	Deposit Holder	Deposit Holder	BRIJ GUPTA	Deposit Holder	25-03-2025 09:23 AM	2,44,748.48	2,44,748.48	Deposit Holders	-	No	0.001%	-	-	-	-		-
7824	APL_FORM_CA_5008	Deposit Holder	Deposit Holder	PRAMOD KUMAR	Deposit Holder	26-03-2025 10:22 AM	6,08,506.85	-	Deposit Holders	-	No	0.000%	-	-	-	6,08,506.85		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
7825	APL_FORM_CA_4897	Deposit Holder	Deposit Holder	RITU HANSPAL	Deposit Holder	26-03-2025 12:19 PM	2,44,454.02	2,44,454.02	Deposit Holders	-	No	0.001%	-	-	-	-		-
7826	APL_FORM_CA_4988	Deposit Holder	Deposit Holder	SAROJ BHARDWAJ	Deposit Holder	26-03-2025 04:07 PM	23,98,938.36	23,98,938.36	Deposit Holders	-	No	0.011%	-	-	-	-		-
7827	APL_FORM_CA_5023	Deposit Holder	Deposit Holder	SATYA NARAIN GUPTA	Deposit Holder	27-03-2025 06:47 AM	1,04,593.01	1,04,593.01	Deposit Holders	-	No	0.000%	-	-	-	-		-
7828	APL_FORM_CA_5033	Deposit Holder	Deposit Holder	ARUN MALHOTRA	Deposit Holder	27-03-2025 07:41 AM	1,20,716.43	-	Deposit Holders	-	No	0.000%	-	-	1,20,716.43	-		Duplicate - Latest claim has been verified
7829	APL_FORM_CA_5050	Deposit Holder	Deposit Holder	VANDANA AGGARWAL	Deposit Holder	27-03-2025 03:51 PM	49,731.89	49,731.89	Deposit Holders	-	No	0.000%	-	-	-	-		-
7830	APL_FORM_CA_5081	Deposit Holder	Deposit Holder	LAXMI THAKUR	Deposit Holder	28-03-2025 07:33 AM	3,97,031.93	3,97,031.93	Deposit Holders	-	No	0.002%	-	-	-	-		-
7831	APL_FORM_CA_5083	Deposit Holder	Deposit Holder	OMWATI	Deposit Holder	28-03-2025 04:12 PM	3,14,104.45	3,14,104.45	Deposit Holders	-	No	0.001%	-	-	-	-		-
7832	APL_FORM_CA_5131	Deposit Holder	Deposit Holder	INDRA VIJAI PATHAK	Deposit Holder	29-03-2025 03:51 PM	-	-	Deposit Holders	-	No	0.000%	-	-	-	-		-
7833	APL_FORM_CA_5134	Deposit Holder	Deposit Holder	INDRA VIJAY PATHAK	Deposit Holder	29-03-2025 04:58 PM	2,44,065.23	2,44,065.23	Deposit Holders	-	No	0.001%	-	-	-	-		-
7834	APL_FORM_CA_5157	Deposit Holder	Deposit Holder	KAMINI GUPTA	Deposit Holder	30-03-2025 05:54 AM	4,17,479.45	3,25,831.00	Deposit Holders	-	No	0.001%	-	-	-	91,648.45		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7835	APL_FORM_CA_5159	Deposit Holder	Deposit Holder	RAKESH GUPTA	Deposit Holder	30-03-2025 06:28 AM	2,44,414.38	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	1,58,669.38		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7836	APL_FORM_CA_5166	Deposit Holder	Deposit Holder	MANISHA SINGH	Deposit Holder	30-03-2025 08:38 PM	9,18,761.54	6,17,825.60	Deposit Holders	-	No	0.003%	-	-	-	3,00,936.54		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7837	APL_FORM_CA_5169	Deposit Holder	Deposit Holder	VARUN MAINI	Deposit Holder	30-03-2025 08:54 PM	2,85,526.45	1,97,856.00	Deposit Holders	-	No	0.001%	-	-	-	87,670.45		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7838	APL_FORM_CA_5197	Deposit Holder	Deposit Holder	NEELAM DHAWAN	Deposit Holder	31-03-2025 02:45 PM	2,14,361.58	2,14,361.58	Deposit Holders	-	No	0.001%	-	-	-	-		-
7839	APL_FORM_CA_5199	Deposit Holder	Deposit Holder	NEELAM DHAWAN	Deposit Holder	31-03-2025 03:00 PM	2,14,361.58	-	Deposit Holders	-	No	0.000%	-	-	2,14,361.58	-		Duplicate - Latest claim has been verified
7840	APL_FORM_CA_5274	Deposit Holder	Deposit Holder	SAVITRI SINGH	Deposit Holder	02-04-2025 12:26 PM	81,198.63	-	Deposit Holders	-	No	0.000%	-	-	-	81,198.63		Kindly share payment proofs
7841	EmailHard Copy	Deposit Holder	Deposit Holder	A S SHRINIVASEN	Deposit Holder	07-03-2025 18:01 PM	7,03,616.44	7,03,616.44	Deposit Holders	-	No	0.003%	-	-	-	-		-
7842	EmailHard Copy	Deposit Holder	Deposit Holder	BRIJ BALA JAIN	Deposit Holder	09-03-2025 13:05 PM	2,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	2,00,000.00		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
7843	EmailHard Copy	Deposit Holder	Deposit Holder	Shobha Garg	Deposit Holder	08-03-2025	51,019.00	51,019.00	Deposit Holders	-	No	0.000%	-	-	-	-		-
7844	EmailHard Copy	Deposit Holder	Deposit Holder	SYAMA PRASAD MUKHERJEE	Deposit Holder	07-03-2025 22:09 PM	3,41,438.00	3,41,438.00	Deposit Holders	-	No	0.002%	-	-	-	-		-
7845	EmailHard Copy	Deposit Holder	Deposit Holder	Mayur Jain	Deposit Holder	10-03-2025 17:41 PM	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	1,00,000.00	-		Amount has already been refunded on 01.01.2017 and 14.11.2017
7846	EmailHard Copy	Deposit Holder	Deposit Holder	MAITTRI JAIN	Deposit Holder	10-03-2025 16:13 PM	50,000.00	50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-		-
7847	EmailHard Copy	Deposit Holder	Deposit Holder	Vivek Singh	Deposit Holder	11-03-2025 23:15 PM	45,46,679.70	-	Deposit Holders	-	No	0.000%	-	-	-	45,46,679.70		Kindly share payment proofs
7848	EmailHard Copy	Deposit Holder	Deposit Holder	SUMAN LATA KHOSLA	Deposit Holder	20-03-2025 21:26 PM	16,49,183.90	-	Deposit Holders	-	No	0.000%	-	-	16,49,183.90	-		Duplicate - Latest claim has been verified
7849	EmailHard Copy	Deposit Holder	Deposit Holder	Shri Kant Tiwari	Deposit Holder	08-03-2025 11:52 AM	-	-	Deposit Holders	-	No	0.000%	-	-	-	-		Kindly share payment proofs
7850	APL_FORM_CA_5380	Deposit Holder	Deposit Holder	PREM MEHRA	Deposit Holder	05-04-2025 10:17 PM	3,38,743.84	3,38,743.84	Deposit Holders	-	No	0.002%	-	-	-	-		-
7851	APL_FORM_CA_5376	Deposit Holder	Deposit Holder	POOJA JAIN	Deposit Holder	05-04-2025 05:06 PM	1,23,834.61	-	Deposit Holders	-	No	0.000%	-	-	-	1,23,834.61		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
7852	APL_FORM_CA_5383	Deposit Holder	Deposit Holder	MEENA DEVI CHOITHWANI/MEENA DEVI CHOITHWANI	Deposit Holder	06-04-2025 12:19 PM	1,73,869.86	1,71,490.60	Deposit Holders	-	No	0.001%	-	-	-	2,379.86		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7853	EmailHard Copy	Deposit Holder	Deposit Holder	SUMAN LATA KHOSLA	Deposit Holder	19-03-2025 09:24 PM	16,49,183.90	-	Deposit Holders	-	No	0.000%	-	-	16,49,183.90	-		Duplicate - Latest claim has been verified
7854	APL_FORM_CA_5441	Deposit Holder	Deposit Holder	HEMANTA KANUNGO	Deposit Holder	09-04-2025 12:19 PM	5,65,143.84	5,65,143.84	Deposit Holders	-	No	0.003%	-	-	-	-		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7855	APL_FORM_CA_5503	Deposit Holder	Deposit Holder	Kamlesh Gupta	Deposit Holder	11-04-2025 07:29 PM	1,99,316.09	1,35,638.00	Deposit Holders	-	No	0.001%	-	-	-	63,678.09		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7856	APL_FORM_CA_5512	Deposit Holder	Deposit Holder	DAVINDER PAL SINGH SETHI	Deposit Holder	12-04-2025 11:21 AM	4,04,701.80	2,76,371.00	Deposit Holders	-	No	0.001%	-	-	-	1,28,330.80		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7857	APL_FORM_CA_5558	Deposit Holder	Deposit Holder	Surendra Kumar	Deposit Holder	13-04-2025 07:26 PM	1,60,935.82	1,60,935.82	Deposit Holders	-	No	0.001%	-	-	-	-		-
7858	APL_FORM_CA_5548	Deposit Holder	Deposit Holder	BHARAT BHUSHAN GUPTA	Deposit Holder	13-04-2025 04:28 PM	1,09,400.68	1,09,400.68	Deposit Holders	-	No	0.001%	-	-	-	-		-
7859	APL_FORM_CA_5153	Deposit Holder	Deposit Holder	Tamanna Khanna	Deposit Holder	30-03-2025 09:26 AM	2,57,233.89	2,35,244.00	Deposit Holders	-	No	0.001%	-	-	-	21,989.89		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7860	APL_FORM_CA_5568	Deposit Holder	Deposit Holder	Bharat Khanna	Deposit Holder	14-04-2025 12:51 AM	3,62,246.76	3,62,246.76	Deposit Holders	-	No	0.002%	-	-	-	-		-
7861	APL_FORM_CA_5569	Deposit Holder	Deposit Holder	Anil Chaudhary	Deposit Holder	14-04-2025 09:49 AM	3,65,582.19	2,94,136.00	Deposit Holders	-	No	0.001%	-	-	-	71,446.19		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7862	APL_FORM_CA_5584	Deposit Holder	Deposit Holder	Krishna Rani Ahuja	Deposit Holder	14-04-2025 04:39 PM	1,56,246.58	1,47,543.00	Deposit Holders	-	No	0.001%	-	-	-	8,703.58		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7863	APL_FORM_CA_5585	Deposit Holder	Deposit Holder	Soumya Ahuja	Deposit Holder	14-04-2025 05:11 PM	1,05,762.33	1,05,762.33	Deposit Holders	-	No	0.000%	-	-	-	-		-
7864	APL_FORM_CA_5586	Deposit Holder	Deposit Holder	Ishaan Ahuja	Deposit Holder	14-04-2025 05:22 PM	74,054.79	74,054.79	Deposit Holders	-	No	0.000%	-	-	-	-		-
7865	APL_FORM_CA_5481	Deposit Holder	Deposit Holder	Shilpy Nigam Bhatnagar	Deposit Holder	14-04-2025 07:30 PM	5,09,589.04	4,82,553.00	Deposit Holders	-	No	0.002%	-	-	-	27,036.04		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7866	APL_FORM_CA_5612	Deposit Holder	Deposit Holder	kamlesh chhabra	Deposit Holder	15-04-2025 11:40 AM	1,21,170.44	1,21,170.44	Deposit Holders	-	No	0.001%	-	-	-	-		-
7867	APL_FORM_CA_5613	Deposit Holder	Deposit Holder	Vivek Mehra	Deposit Holder	15-04-2025 12:16 PM	2,47,671.23	1,71,490.60	Deposit Holders	-	No	0.001%	-	-	-	76,181.23		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7868	APL_FORM_CA_5623	Deposit Holder	Deposit Holder	R Kishore Kumar	Deposit Holder	15-04-2025 04:59 PM	7,24,006.85	5,14,469.00	Deposit Holders	-	No	0.002%	-	-	-	2,09,537.85		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7869	APL_FORM_CA_5624	Deposit Holder	Deposit Holder	R KISHORE KUMAR	Deposit Holder	15-04-2025 05:19 PM	7,18,664.38	5,14,469.00	Deposit Holders	-	No	0.002%	-	-	-	2,04,195.38		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7870	APL_FORM_CA_5567	Deposit Holder	Deposit Holder	Ankit Jain	Deposit Holder	13-04-2025 11:39 PM	4,26,969.18	4,26,969.18	Deposit Holders	-	No	0.002%	-	-	-	-		-
7871	APL_FORM_CA_5632	Deposit Holder	Deposit Holder	Ankit Jain	Deposit Holder	15-04-2025 10:27 PM	4,09,890.41	4,09,890.41	Deposit Holders	-	No	0.002%	-	-	-	-		-
7872	APL_FORM_CA_4783	Deposit Holder	Deposit Holder	AMIT JAIN	Deposit Holder	18-03-2025 06:19 PM	1,84,982.16	-	Deposit Holders	-	No	0.000%	-	-	-	1,84,982.16		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
7873	APL_FORM_CA_4851	Deposit Holder	Deposit Holder	Suman Lata Khosla, Jiwan Lal Khosla, & Neeraj Khosla	Deposit Holder	20-03-2025	16,49,183.90	14,08,445.00	Deposit Holders	-	No	0.006%	-	-	-	2,40,738.90		Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7874	APL_FORM_CA_4868	Deposit Holder	Deposit Holder	Rakesh Rani	Deposit Holder	22-03-2025	2,02,441.05	2,02,441.05	Deposit Holders	-	No	0.001%	-	-	-	-		-
7875	EmailHard Copy	Deposit Holder	Deposit Holder	Rachit Kalla	Deposit Holder	04-04-2025	8,20,448.42	-	Deposit Holders	-	No	0.000%	-	-	8,20,448.42	-		Duplicate - Latest claim has been verified
7876	EmailHard Copy	Deposit Holder	Deposit Holder	Gopal Krishan Chopra	Deposit Holder	03-04-2025	5,65,917.00	5,65,917.00	Deposit Holders	-	No	0.003%	-	-	-	-		-
7877	EmailHard Copy	Deposit Holder	Deposit Holder	RAJ KUMAR KEDIA	Deposit Holder	04-04-2025	2,05,616.21	-	Deposit Holders	-	No	0.000%	-	-	2,05,616.21	-		Duplicate - Latest claim has been verified
7878	EmailHard Copy	Deposit Holder	Deposit Holder	Madhvi Kedia	Deposit Holder	04-04-2025	2,05,615.80	-	Deposit Holders	-	No	0.000%	-	-	2,05,615.80	-		Duplicate - Latest claim has been verified

7879	EmailBased Copy	Deposit Holder	Deposit Holder	Kusum Vatrani and Ritika Kotawani	Deposit Holder	15-04-2025	2,00,924.00	80,612.60	Deposit Holders	-	No	0.000%	-	-	-	-	1,12,312.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7880	EmailBased Copy	Deposit Holder	Deposit Holder	Atul Doshi	Deposit Holder	18-04-2025	38,000.00	38,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7881	EmailBased Copy	Deposit Holder	Deposit Holder	Harshada Doshi	Deposit Holder	18-04-2025	39,000.00	39,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7882	EmailBased Copy	Deposit Holder	Deposit Holder	MAMTA MODI	Deposit Holder	19-04-2025	5,97,756.85	5,97,756.85	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
7883	EmailBased Copy	Deposit Holder	Deposit Holder	Deepika Tiwari	Deposit Holder	20-04-2025	50,000.00	50,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7884	EmailBased Copy	Deposit Holder	Deposit Holder	Deepika Tiwari	Deposit Holder	20-04-2025	35,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	-	35,000.00	Kindly share payment proofs
7885	EmailBased Copy	Deposit Holder	Deposit Holder	Deepika Tiwari	Deposit Holder	20-04-2025	35,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	-	35,000.00	Kindly share payment proofs
7886	EmailBased Copy	Deposit Holder	Deposit Holder	Krishna Kumar Agnihotry	Deposit Holder	20-04-2025	50,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	-	50,000.00	Kindly share payment proofs
7887	EmailBased Copy	Deposit Holder	Deposit Holder	sanjay kumar Khuraija	Deposit Holder	20-04-2025	3,20,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	-	3,20,000.00	FD details not mentioned in claim documents. Kindly share the same.
7888	EmailBased Copy	Deposit Holder	Deposit Holder	sanjay kumar Khuraija	Deposit Holder	20-04-2025	50,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	-	50,000.00	FD details not mentioned in claim documents. Kindly share the same.
7889	EmailBased Copy	Deposit Holder	Deposit Holder	sanjay kumar Khuraija	Deposit Holder	20-04-2025	50,000.00	50,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7890	EmailBased Copy	Deposit Holder	Deposit Holder	sanjay kumar Khuraija	Deposit Holder	20-04-2025	1,50,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	-	1,50,000.00	FD details not mentioned in claim documents. Kindly share the same.
7891	EmailBased Copy	Deposit Holder	Deposit Holder	sanjay kumar Khuraija	Deposit Holder	20-04-2025	50,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	-	50,000.00	FD details not mentioned in claim documents. Kindly share the same.
7892	EmailBased Copy	Deposit Holder	Deposit Holder	sanjay kumar Khuraija	Deposit Holder	20-04-2025	2,30,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	-	2,30,000.00	FD details not mentioned in claim documents. Kindly share the same.
7893	EmailBased Copy	Deposit Holder	Deposit Holder	HERDESH PUROHIT	Deposit Holder	21-04-2025	50,000.00	50,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7894	EmailBased Copy	Deposit Holder	Deposit Holder	CHANDER KANTA	Deposit Holder	21-04-2025	1,46,000.00	1,46,000.00	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7895	EmailBased Copy	Deposit Holder	Deposit Holder	Shashwat Singh	Deposit Holder	21-04-2025	3,00,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	3,00,000.00	-	Duplicate - Latest claim has been verified
7896	EmailBased Copy	Deposit Holder	Deposit Holder	Shashwat Singh	Deposit Holder	21-04-2025	1,05,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	1,05,000.00	-	Duplicate - Latest claim has been verified
7897	EmailBased Copy	Deposit Holder	Deposit Holder	Shashwat Singh	Deposit Holder	21-04-2025	1,95,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	1,95,000.00	-	Duplicate - Latest claim has been verified
7898	EmailBased Copy	Deposit Holder	Deposit Holder	Sukhvinder Kaur	Deposit Holder	21-04-2025	1,00,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	-	1,00,000.00	FD details not mentioned in claim documents. Kindly share the same.
7899	EmailBased Copy	Deposit Holder	Deposit Holder	Nikhita Gupta	Deposit Holder	22-04-2025	12,23,729.34	8,64,446.00	Deposit Holders	-	No	0.004%	-	-	-	-	3,59,283.34	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7900	EmailBased Copy	Deposit Holder	Deposit Holder	nilthani gupta	Deposit Holder	22-04-2025	6,19,574.79	6,19,574.79	Deposit Holders	-	No	0.003%	-	-	-	-	-	-
7901	EmailBased Copy	Deposit Holder	Deposit Holder	Goutam Chaudhary	Deposit Holder	22-04-2025	2,40,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	2,40,000.00	-	Duplicate - Latest claim has been verified
7902	EmailBased Copy	Deposit Holder	Deposit Holder	Goutam Chaudhary	Deposit Holder	22-04-2025	2,40,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	2,40,000.00	-	Duplicate - Latest claim has been verified
7903	EmailBased Copy	Deposit Holder	Deposit Holder	L Srinivasan	Deposit Holder	22-04-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7904	EmailBased Copy	Deposit Holder	Deposit Holder	Harish Kumar Khurana	Deposit Holder	22-04-2025	35,000.00	35,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7905	EmailBased Copy	Deposit Holder	Deposit Holder	S. Anandh , V. Parvathavarthini (Spouse), S. Thalhemmal (Mother)	Deposit Holder	23-04-2025	2,56,343.75	2,00,643.00	Deposit Holders	-	No	0.001%	-	-	-	-	55,700.75	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7906	EmailBased Copy	Deposit Holder	Deposit Holder	Jayanti Khare	Deposit Holder	23-04-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7907	EmailBased Copy	Deposit Holder	Deposit Holder	Shyama Prasad Mukherjee	Deposit Holder	01-04-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-
7908	EmailBased Copy	Deposit Holder	Deposit Holder	Krishna Kabra	Deposit Holder	27-04-2025	1,30,000.00	1,30,000.00	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7909	APIL FORM_CA 6100	Deposit Holder	Deposit Holder	ANAND AGRAWAL	Deposit Holder	24-04-2025 03:43 PM	11,26,541.10	7,71,703.00	Deposit Holders	-	No	0.004%	-	-	-	-	3,54,838.10	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7910	APIL FORM_CA 6087	Deposit Holder	Deposit Holder	ABHINAV KUMAR AGRAWAL	Deposit Holder	24-04-2025 03:25 PM	4,99,109.59	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,56,129.59	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7911	APIL FORM_CA 6086	Deposit Holder	Deposit Holder	SUMAN GUPTA	Deposit Holder	24-04-2025 03:23 PM	10,84,252.86	10,84,252.86	Deposit Holders	-	No	0.005%	-	-	-	-	-	-
7912	APIL FORM_CA 6082	Deposit Holder	Deposit Holder	Swati Jain	Deposit Holder	24-04-2025 03:21 PM	3,96,397.25	3,96,397.25	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7913	APIL FORM_CA 5960	Deposit Holder	Deposit Holder	RAISHREE SAHU	Deposit Holder	24-04-2025 02:52 PM	2,54,828.77	2,41,943.00	Deposit Holders	-	No	0.001%	-	-	-	-	12,885.77	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7914	APIL FORM_CA 6083	Deposit Holder	Deposit Holder	MANOJ KUMAR AGARWAL	Deposit Holder	24-04-2025 02:00 PM	1,18,613.01	1,18,613.01	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7915	APIL FORM_CA 6062	Deposit Holder	Deposit Holder	SAROJ ARORA	Deposit Holder	24-04-2025 01:26 PM	1,66,712.33	1,66,712.33	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7916	APIL FORM_CA 6080	Deposit Holder	Deposit Holder	POONAM JOSHI	Deposit Holder	24-04-2025 01:01 PM	5,20,701.37	5,13,763.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	6,938.37	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7917	APIL FORM_CA 6076	Deposit Holder	Deposit Holder	SWATI GOEL	Deposit Holder	24-04-2025 12:24 PM	4,34,029.59	4,34,029.59	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
7918	APIL FORM_CA 6073	Deposit Holder	Deposit Holder	KUSUM VAZIRANI	Deposit Holder	24-04-2025 12:19 PM	2,41,402.00	2,41,402.00	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7919	APIL FORM_CA 6075	Deposit Holder	Deposit Holder	ANIL GUPTA	Deposit Holder	24-04-2025 12:16 PM	1,26,986.30	-	Deposit Holders	-	No	0.000%	-	-	-	-	1,26,986.30	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
7920	APIL FORM_CA 6060	Deposit Holder	Deposit Holder	Mohindra Kumar Kochhar	Deposit Holder	24-04-2025 11:58 AM	5,05,142.47	4,89,734.00	Deposit Holders	-	No	0.002%	-	-	-	-	15,408.47	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7921	APIL FORM_CA 6052	Deposit Holder	Deposit Holder	DILIP NENUMAL BABANI (HUF)	Deposit Holder	24-04-2025 11:45 AM	4,33,904.11	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	-	90,924.11	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7922	APIL FORM_CA 6071	Deposit Holder	Deposit Holder	JITENDER TYAGI	Deposit Holder	24-04-2025 11:36 AM	37,35,616.44	-	Deposit Holders	-	No	0.000%	-	-	-	-	37,35,616.44	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
7923	APIL FORM_CA 5983	Deposit Holder	Deposit Holder	SUNITA SHARMA	Deposit Holder	24-04-2025 11:36 AM	2,52,500.00	2,39,024.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	13,476.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7924	APIL FORM_CA 6070	Deposit Holder	Deposit Holder	KRISHNA GUPTA	Deposit Holder	24-04-2025 11:32 AM	1,70,469.18	1,20,043.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	50,426.18	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7925	APIL FORM_CA 6069	Deposit Holder	Deposit Holder	SANA JAIN	Deposit Holder	24-04-2025 11:10 AM	20,95,392.13	20,95,392.13	Deposit Holders	-	No	0.010%	-	-	-	-	-	-
7926	APIL FORM_CA 6067	Deposit Holder	Deposit Holder	Anubha Agarwal	Deposit Holder	23-04-2025 10:57 PM	11,82,846.58	11,82,846.58	Deposit Holders	-	No	0.005%	-	-	-	-	-	-
7927	APIL FORM_CA 6066	Deposit Holder	Deposit Holder	Lata Agarwal	Deposit Holder	23-04-2025 09:00 PM	2,14,166.08	2,14,166.08	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7928	APIL FORM_CA 6057	Deposit Holder	Deposit Holder	KANDUKURI UMA	Deposit Holder	23-04-2025 08:30 PM	4,40,000.00	4,40,000.00	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
7929	APIL FORM_CA 5989	Deposit Holder	Deposit Holder	Rajeshwari Khanna	Deposit Holder	23-04-2025 07:20 PM	7,22,750.00	3,60,128.00	Deposit Holders	-	No	0.003%	-	-	-	-	3,62,622.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7930	APIL FORM_CA 5930	Deposit Holder	Deposit Holder	Anshuman Singh	Deposit Holder	23-04-2025 06:35 PM	1,24,931.51	1,24,515.00	Deposit Holders	-	No	0.001%	-	-	-	-	416.51	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7931	APIL FORM_CA 6060	Deposit Holder	Deposit Holder	RAMAKRISHNAN PARAMESWAR	Deposit Holder	23-04-2025 06:19 PM	85,376.71	85,376.71	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7932	APIL FORM_CA 6056	Deposit Holder	Deposit Holder	RAVINDRA BHARTI TRUST	Deposit Holder	23-04-2025 05:25 PM	42,69,691.78	42,69,691.78	Deposit Holders	-	No	0.020%	-	-	-	-	-	-
7933	APIL FORM_CA 6020	Deposit Holder	Deposit Holder	RAM SHANKAR SINGH	Deposit Holder	23-04-2025 05:15 PM	1,66,541.10	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	80,796.10	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7934	APIL FORM_CA 6016	Deposit Holder	Deposit Holder	GIRISH CHAND SRIVASTAVA	Deposit Holder	23-04-2025 04:54 PM	2,41,537.48	2,41,537.48	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7935	APIL FORM_CA 6050	Deposit Holder	Deposit Holder	LEELABEN ARVINDBHAI PATEL	Deposit Holder	23-04-2025 04:33 PM	2,46,267.12	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	-	74,777.12	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7936	APIL FORM_CA 6046	Deposit Holder	Deposit Holder	PRATAP CHAND KHANNA	Deposit Holder	23-04-2025 04:17 PM	7,71,701.67	7,71,701.67	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
7937	APIL FORM_CA 6049	Deposit Holder	Deposit Holder	SHUCHI MITTAL, JOINTLY MANSI K. MITTAL	Deposit Holder	23-04-2025 04:12 PM	3,46,559.93	3,46,559.93	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
7938	APIL FORM_CA 5964	Deposit Holder	Deposit Holder	Raj bala	Deposit Holder	23-04-2025 03:45 PM	2,19,794.18	1,49,196.60	Deposit Holders	-	Yes	0.000%	-	-	-	-	70,598.18	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7939	APIL FORM_CA 6044	Deposit Holder	Deposit Holder	ARUNA AGARWAL JOINTLY MANOJ KUMAR MITTAL	Deposit Holder	23-04-2025 03:31 PM	6,33,304.79	6,22,576.00	Deposit Holders	-	No	0.003%	-	-	-	-	10,728.79	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7940	APIL FORM_CA 6043	Deposit Holder	Deposit Holder	MANOJ MITTAL & SONS (HUF)	Deposit Holder	23-04-2025 03:09 PM	4,78,013.70	4,78,013.70	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
7941	APIL FORM_CA 6026	Deposit Holder	Deposit Holder	RASILA HARIBHAI SHARMA	Deposit Holder	23-04-2025 02:44 PM	2,19,650.68	2,19,650.68	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7942	APIL FORM_CA 5961	Deposit Holder	Deposit Holder	SHASHI RANI AGARWAL, JOINTLY SHUCHI MITTAL	Deposit Holder	23-04-2025 02:36 PM	5,06,643.84	4,98,061.00	Deposit Holders	-	No	0.002%	-	-	-	-	8,582.84	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7943	APIL FORM_CA 6021	Deposit Holder	Deposit Holder	PREM MEHRA DEEPAK MEHRA HUF	Deposit Holder	23-04-2025 02:20 PM	4,94,452.05	4,92,333.00	Deposit Holders	-	No	0.002%	-	-	-	-	2,119.05	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7944	APIL FORM_CA 6017	Deposit Holder	Deposit Holder	Prem Mehra jointly Deepak Mehra	Deposit Holder	23-04-2025 02:10 PM	1,38,400.68	1,38,400.68	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7945	APIL FORM_CA 6023	Deposit Holder	Deposit Holder	PANKAJ KUMAR	Deposit Holder	23-04-2025 12:50 PM	1,37,191.41	1,37,191.41	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7946	APIL FORM_CA 6029	Deposit Holder	Deposit Holder	Rajesh Bhatia	Deposit Holder	23-04-2025 12:45 PM	85,376.71	85,376.71	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7947	APIL FORM_CA 6027	Deposit Holder	Deposit Holder	PRANAV MAHAJAN	Deposit Holder	23-04-2025 12:40 PM	6,91,326.94	4,85,324.00	Deposit Holders	-	No	0.002%	-	-	-	-	2,06,002.94	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7948	APIL FORM_CA 6024	Deposit Holder	Deposit Holder	aruav mahajan	Deposit Holder	23-04-2025 12:19 PM	6,91,326.94	4,85,324.00	Deposit Holders	-	No	0.002%	-	-	-	-	2,06,002.94	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7949	APIL FORM_CA 6022	Deposit Holder	Deposit Holder	HERDESH PUROHIT	Deposit Holder	23-04-2025 12:16 PM	1,27,397.26	1,21,948.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	5,449.26	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7950	APIL FORM_CA 6055	Deposit Holder	Deposit Holder	VIVEK MAHESHWARI HUF	Deposit Holder	23-04-2025 11:41 AM	2,52,500.00	2,44,254.00	Deposit Holders	-	No	0.001%	-	-	-	-	8,246.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7951	APIL FORM_CA 6054	Deposit Holder	Deposit Holder	Chandrakala Basavarasu	Deposit Holder	23-04-2025 11:27 AM	1,08,476.03	1,08,476.03	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7952	APIL FORM_CA 6019	Deposit Holder	Deposit Holder	CHAINA ROY	Deposit Holder	23-04-2025 11:22 AM	13,04,856.67	13,04,856.67	Deposit Holders	-	No	0.006%	-	-	-	-	-	-
7953	APIL FORM_CA 6045	Deposit Holder	Deposit Holder	SUDESH SAINI	Deposit Holder	23-04-2025 10:12 AM	4,65,380.82	4,28,924.00	Deposit Holders	-	No	0.002%	-	-	-	-	36,456.82	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7954	APIL FORM_CA 6042	Deposit Holder	Deposit Holder	MOHAN RAM	Deposit Holder	23-04-2025 09:37 AM	81,258.47	81,258.47	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7955	APIL FORM_CA 6039	Deposit Holder	Deposit Holder	KUNTI DEVI	Deposit Holder	23-04-2025 09:05 AM	81,263.62	81,263.62	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7956	APIL FORM_CA 6037	Deposit Holder	Deposit Holder	JYOTI SAHNI	Deposit Holder	23-04-2025 08:57 AM	4,65,380.82	4,25,261.00	Deposit Holders	-	No	0.002%	-	-	-	-	40,119.82	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7957	APIL FORM_CA 6036	Deposit Holder	Deposit Holder	RAVI PRAKASH	Deposit Holder	23-04-2025 08:45 AM	81,249.90	81,249.90	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7958	APIL FORM_CA 6009	Deposit Holder	Deposit Holder	Mukesh Kumar Jain	Deposit Holder	23-04-2025 01:45 AM	4,02,258.69	3,23,740.00	Deposit Holders	-	No	0.001%	-	-	-	-	78,518.69	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7959	APIL FORM_CA 6008	Deposit Holder	Deposit Holder	NIRMAL KUMAR BANSAL	Deposit Holder	22-04-2025 11:21 PM	14,95,890.41	10,28,937.00	Deposit Holders	-	No	0.005%	-	-	-	-	4,66,953.41	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7960	APIL FORM_CA 5783	Deposit Holder	Deposit Holder	N K BANSAL HUF	Deposit Holder	22-04-2025 10:55 PM	20,07,226.03	19,30,208.00	Deposit Holders	-	No	0.009%	-	-	-	-	77,018.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7961	APIL FORM_CA 6003	Deposit Holder	Deposit Holder	MOHINI GUPTA	Deposit Holder	22-04-2025 10:53 PM	75,801.37	74,710.00	Deposit Holders	-	No	0.000%	-	-	-	-	1,091.37	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7962	APIL FORM_CA 6006	Deposit Holder	Deposit Holder	VIMLESH MISHRA	Deposit Holder	22-04-2025 10:40 PM	1,70,753.42	1,70,753.42	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7963	APIL FORM_CA 6004	Deposit Holder	Deposit Holder	Pratigya Jain	Deposit Holder	22-04-2025 10:31 PM	5,80,220.95	5,42,872.00	Deposit Holders	-	No	0.002%	-	-	-	-	37,348.95	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7964	APIL FORM_CA 5434	Deposit Holder	Deposit Holder	ANITA TIWARI	Deposit Holder	22-04-2025 10:05 PM	20,36,960.70	-	Deposit Holders	-	No	0.000%	-	-	-	-	20,36,960.70	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
7965	APIL FORM_CA 5985	Deposit Holder	Deposit Holder	ISHWAR PRASAD GOEL	Deposit Holder	22-04-2025 09:35 PM	20,49,041.09	20,49,041.09	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
7966	APIL FORM_CA 5986	Deposit Holder	Deposit Holder	Sashi Maheshwari	Deposit Holder	22-04-2025 08:59 PM	5,43,952.05	5,14,257.00	Deposit Holders	-	No	0.002%	-	-	-	-	29,695.05	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7967	APIL FORM_CA 5989	Deposit Holder	Deposit Holder	ALKA AGARWAL	Deposit Holder	22-04-2025 08:52 PM	1,23,982.35	1,23,982.35	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7968	APIL FORM_CA 5486	Deposit Holder	Deposit Holder	Kamlesh Gupta	Deposit Holder	22-04-2025 05:43 PM	1,70,753.42	1,70,753.42	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7969	APIL FORM_CA 5481	Deposit Holder	Deposit Holder	Vijay Kumar Gupta	Deposit Holder	22-04-2025 05:34 PM	68,301.37	68,301.37	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7970	APIL FORM_CA 5973	Deposit Holder	Deposit Holder	V SATHYANARAYANA	Deposit Holder	22-04-2025 04:56 PM	2,13,938.36	2,13,938.36	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7971	APIL FORM_CA 6085	Deposit Holder	Deposit Holder	GURPREET KAUR	Deposit Holder	22-04-2025 04:55 PM	-	-	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7972	APIL FORM_CA 5971	Deposit Holder	Deposit Holder	AKASH GUPTA	Deposit Holder	22-04-2025 04:49 PM	30,000.00	30,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7973	APIL FORM_CA 5969	Deposit Holder	Deposit Holder	MAULIK KHURANA	Deposit Holder	22-04-2025 04:43 PM	86,409.25	85,280.00	Deposit Holders	-	No	0.000%	-	-	-	-	1,129.25	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7974	APIL FORM_CA 5968	Deposit Holder	Deposit Holder	VINOD KUMAR SHARMA	Deposit Holder	22-04-2025 04:37 PM	8,53,767.12	8,53,767.12	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
7975	APIL FORM_CA 5657	Deposit Holder	Deposit Holder	AKANKSHA MISHRA	Deposit Holder	22-04-2025 04:30 PM	75,133.56	74,710.00	Deposit Holders	-	No	0.000%	-	-	-	-	423.56	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7976	APIL FORM_CA 5966	Deposit Holder	Deposit Holder	VINOD KUMAR SHARMA	Deposit Holder	22-04-2025 04:25 PM	8,53,767.12	7,71,703.00	Deposit Holders	-	No	0.004%	-	-	-	-	82,064.12	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7977	APIL FORM_CA 5987	Deposit Holder	Deposit Holder	Jitendra Kumar Jain	Deposit Holder	22-04-2025 04:24 PM	69,727.53	69,727.53	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7978	APIL FORM_CA 5964	Deposit Holder	Deposit Holder	Mahinder Kumar Arora	Deposit Holder	22-04-2025 04:21 PM	2,52,946.66	2,52,946.66	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7979	APIL FORM_CA 5656	Deposit Holder	Deposit Holder	PUSHPLATA MISHRA	Deposit Holder	22-04-2025 04:13 PM	2,74,849.31	2,69,582.00	Deposit Holders	-	No	0.001%	-	-	-	-	5,267.31	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7980	APIL FORM_CA 5986	Deposit Holder	Deposit Holder	SANJAY KUMAR SAHNI	Deposit Holder	22-04-2025 04:05 PM	4,65,380.82	4,25,261.00	Deposit Holders	-	No	0.002%	-	-	-	-	40,119.82	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.

7981	APL_FORM_CA_5963	Deposit Holder	Deposit Holder	Atul Prabhudas Doshi	Deposit Holder	22-04-2025 04:00 PM	64,899.32	64,899.32	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7982	APL_FORM_CA_5981	Deposit Holder	Deposit Holder	G RAJENDRA KUMAR	Deposit Holder	22-04-2025 03:56 PM	10,00,000.00	10,00,000.00	Deposit Holders	-	No	0.055%	-	-	-	-	-	-
7983	APL_FORM_CA_5962	Deposit Holder	Deposit Holder	SUMAN SHARMA	Deposit Holder	22-04-2025 03:43 PM	8,53,767.12	8,53,767.12	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
7984	APL_FORM_CA_5959	Deposit Holder	Deposit Holder	Harshada Atul Doshi	Deposit Holder	22-04-2025 02:43 PM	66,874.32	66,874.32	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7985	APL_FORM_CA_5950	Deposit Holder	Deposit Holder	Raj Kumari	Deposit Holder	22-04-2025 01:42 PM	4,11,241.64	3,28,775.00	Deposit Holders	-	No	0.002%	-	-	-	-	82,466.64	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7986	APL_FORM_CA_5949	Deposit Holder	Deposit Holder	Himanshu Prabhudas Doshi	Deposit Holder	22-04-2025 01:27 PM	63,444.86	63,444.86	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7987	APL_FORM_CA_5942	Deposit Holder	Deposit Holder	TEJESH MUNDRA	Deposit Holder	22-04-2025 12:58 PM	2,15,171.23	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	1,29,426.23	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7988	APL_FORM_CA_5940	Deposit Holder	Deposit Holder	AAYUSHI ARUN	Deposit Holder	22-04-2025 12:46 PM	1,92,202.74	1,19,052.00	Deposit Holders	-	No	0.001%	-	-	-	-	73,150.74	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7989	APL_FORM_CA_5939	Deposit Holder	Deposit Holder	ASHOK KUMAR	Deposit Holder	22-04-2025 12:20 PM	2,22,936.04	2,22,936.04	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7990	APL_FORM_CA_5938	Deposit Holder	Deposit Holder	VIRENDRA VSIST INDRA VSIST HUF	Deposit Holder	22-04-2025 12:18 PM	1,99,143.84	1,71,490.60	Deposit Holders	-	No	0.001%	-	-	-	-	27,653.84	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7991	APL_FORM_CA_5936	Deposit Holder	Deposit Holder	SHASHI RANI JAIN	Deposit Holder	22-04-2025 11:56 AM	1,31,123.84	1,02,045.00	Deposit Holders	-	No	0.000%	-	-	-	-	29,078.84	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7992	APL_FORM_CA_5935	Deposit Holder	Deposit Holder	V SATHYANARAYANA	Deposit Holder	22-04-2025 11:55 AM	1,70,465.75	1,70,465.75	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
7993	APL_FORM_CA_5934	Deposit Holder	Deposit Holder	ATUL GUPTA	Deposit Holder	22-04-2025 11:36 AM	85,376.71	85,376.71	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
7994	APL_FORM_CA_5931	Deposit Holder	Deposit Holder	Dhruv Kumar	Deposit Holder	22-04-2025 10:40 AM	19,00,457.15	16,90,688.00	Deposit Holders	-	No	0.008%	-	-	-	-	2,09,769.15	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7995	APL_FORM_CA_5947	Deposit Holder	Deposit Holder	AJAY KUMAR AGARWAL & SUSHMA AGARWAL	Deposit Holder	22-04-2025 07:31 AM	12,30,136.99	12,06,380.00	Deposit Holders	-	No	0.006%	-	-	-	-	23,756.99	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7996	APL_FORM_CA_5928	Deposit Holder	Deposit Holder	GINNY JAIN	Deposit Holder	21-04-2025 11:42 PM	16,76,191.42	15,68,294.00	Deposit Holders	-	No	0.007%	-	-	-	-	1,07,897.42	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7997	APL_FORM_CA_5917	Deposit Holder	Deposit Holder	MEERA AWASTHI	Deposit Holder	21-04-2025 07:03 PM	49,30,821.92	34,29,786.00	Deposit Holders	-	No	0.016%	-	-	-	-	15,01,035.92	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7998	APL_FORM_CA_5926	Deposit Holder	Deposit Holder	NEERA SHARMA	Deposit Holder	21-04-2025 04:48 PM	2,48,219.18	2,41,443.00	Deposit Holders	-	No	0.001%	-	-	-	-	6,776.18	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
7999	APL_FORM_CA_5963	Deposit Holder	Deposit Holder	Meena Gupta	Deposit Holder	21-04-2025 04:22 PM	4,21,575.34	-	Deposit Holders	-	No	0.000%	-	-	-	-	4,21,575.34	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
8000	APL_FORM_CA_5981	Deposit Holder	Deposit Holder	Meena Gupta	Deposit Holder	21-04-2025 04:12 PM	2,10,171.23	-	Deposit Holders	-	No	0.000%	-	-	-	-	2,10,171.23	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
8001	APL_FORM_CA_5980	Deposit Holder	Deposit Holder	Sushil Kumar Gupta HUF	Deposit Holder	21-04-2025 03:56 PM	4,10,273.97	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	-	67,293.97	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8002	APL_FORM_CA_5888	Deposit Holder	Deposit Holder	Ramesh Chand Jain	Deposit Holder	21-04-2025 03:33 PM	3,45,778.48	3,45,778.48	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8003	APL_FORM_CA_5885	Deposit Holder	Deposit Holder	Nitin Jain	Deposit Holder	21-04-2025 02:26 PM	2,08,701.26	2,08,701.26	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8004	APL_FORM_CA_5866	Deposit Holder	Deposit Holder	HIMANSHU JAIN	Deposit Holder	21-04-2025 02:14 PM	1,71,461.70	1,71,461.70	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8005	APL_FORM_CA_5914	Deposit Holder	Deposit Holder	Anshuj Goel	Deposit Holder	21-04-2025 01:13 PM	1,24,514.92	1,24,514.92	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8006	APL_FORM_CA_5913	Deposit Holder	Deposit Holder	PARVEEN MITTIRA	Deposit Holder	21-04-2025 01:07 PM	60,902.14	60,902.14	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8007	APL_FORM_CA_5880	Deposit Holder	Deposit Holder	RAKSHABEN RAMESH SHAH	Deposit Holder	21-04-2025 12:16 PM	1,03,938.36	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	18,193.36	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8008	APL_FORM_CA_5745	Deposit Holder	Deposit Holder	MAMTA MODI	Deposit Holder	21-04-2025 11:24 AM	5,97,756.85	5,97,756.85	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
8009	APL_FORM_CA_5986	Deposit Holder	Deposit Holder	Shrey Kaushik Ved	Deposit Holder	21-04-2025 11:24 AM	74,897.26	74,670.00	Deposit Holders	-	No	0.000%	-	-	-	-	227.26	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8010	APL_FORM_CA_5965	Deposit Holder	Deposit Holder	Vaishali Kaushik Ved	Deposit Holder	21-04-2025 11:09 AM	75,914.38	74,710.00	Deposit Holders	-	No	0.000%	-	-	-	-	1,204.38	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8011	APL_FORM_CA_5962	Deposit Holder	Deposit Holder	Kaushik Varjdas Ved	Deposit Holder	21-04-2025 10:49 AM	75,914.38	74,710.00	Deposit Holders	-	No	0.000%	-	-	-	-	1,204.38	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8012	APL_FORM_CA_5874	Deposit Holder	Deposit Holder	Anakshi Malavi	Deposit Holder	21-04-2025 10:45 AM	1,22,654.11	85,745.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	36,909.11	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8013	APL_FORM_CA_5899	Deposit Holder	Deposit Holder	Sujata Wahra	Deposit Holder	21-04-2025 10:17 AM	75,000.00	75,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8014	APL_FORM_CA_5862	Deposit Holder	Deposit Holder	PIYUSH GOEL	Deposit Holder	20-04-2025 06:55 PM	2,10,517.86	2,10,517.86	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8015	APL_FORM_CA_5860	Deposit Holder	Deposit Holder	Bhaskar Mittal	Deposit Holder	20-04-2025 06:39 PM	1,35,547.95	-	Deposit Holders	-	No	0.000%	-	-	-	-	1,35,547.95	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
8016	APL_FORM_CA_5872	Deposit Holder	Deposit Holder	SHALABH PARASHER	Deposit Holder	20-04-2025 05:02 PM	4,32,422.95	4,23,006.00	Deposit Holders	-	No	0.002%	-	-	-	-	9,416.95	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8017	APL_FORM_CA_5854	Deposit Holder	Deposit Holder	Ramavtar Agarwal	Deposit Holder	20-04-2025 04:57 PM	3,71,025.68	1,69,113.00	Deposit Holders	-	No	0.001%	-	-	-	-	2,01,912.68	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8018	APL_FORM_CA_5851	Deposit Holder	Deposit Holder	R A AGARWAL HUF	Deposit Holder	20-04-2025 03:27 PM	2,53,835.62	2,42,138.00	Deposit Holders	-	No	0.001%	-	-	-	-	11,697.62	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8019	APL_FORM_CA_5843	Deposit Holder	Deposit Holder	Kshitij Agarwal (MINOR)	Deposit Holder	20-04-2025 01:58 PM	83,471.92	81,297.00	Deposit Holders	-	No	0.000%	-	-	-	-	2,174.92	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8020	APL_FORM_CA_5836	Deposit Holder	Deposit Holder	Shefali Agarwal	Deposit Holder	20-04-2025 12:42 PM	1,69,246.58	1,20,043.00	Deposit Holders	-	No	0.001%	-	-	-	-	49,203.58	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8021	APL_FORM_CA_5835	Deposit Holder	Deposit Holder	PUSHPABEN MANJIBHAI MORU	Deposit Holder	20-04-2025 12:23 PM	41,175.10	41,175.10	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8022	APL_FORM_CA_5833	Deposit Holder	Deposit Holder	Ketu Rathore	Deposit Holder	20-04-2025 11:44 AM	5,55,435.51	3,12,281.00	Deposit Holders	-	No	0.001%	-	-	-	-	2,43,154.51	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8023	APL_FORM_CA_5835	Deposit Holder	Deposit Holder	PRIYAS AGARWAL	Deposit Holder	20-04-2025 11:43 AM	1,39,025.68	1,31,925.00	Deposit Holders	-	No	0.001%	-	-	-	-	7,100.68	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8024	APL_FORM_CA_5831	Deposit Holder	Deposit Holder	Maina Agarwal	Deposit Holder	20-04-2025 11:37 AM	3,09,943.49	3,01,938.00	Deposit Holders	-	No	0.001%	-	-	-	-	8,005.49	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8025	APL_FORM_CA_5849	Deposit Holder	Deposit Holder	NEENA SHARMA	Deposit Holder	20-04-2025 09:00 AM	1,20,102.74	1,20,102.74	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8026	APL_FORM_CA_5847	Deposit Holder	Deposit Holder	ADITYA SHARMA	Deposit Holder	20-04-2025 08:37 AM	1,20,102.74	1,20,102.74	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8027	APL_FORM_CA_5829	Deposit Holder	Deposit Holder	TEJPAL SHARMA	Deposit Holder	20-04-2025 12:39 AM	7,40,856.16	5,14,469.00	Deposit Holders	-	No	0.002%	-	-	-	-	2,26,387.16	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8028	APL_FORM_CA_5828	Deposit Holder	Deposit Holder	TEJPAL SHARMA	Deposit Holder	20-04-2025 12:28 AM	4,93,904.11	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,50,924.11	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8029	APL_FORM_CA_5826	Deposit Holder	Deposit Holder	KIRAN SRIVASTAVA	Deposit Holder	19-04-2025 11:04 PM	4,04,033.90	2,70,228.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	1,33,805.90	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8030	APL_FORM_CA_5825	Deposit Holder	Deposit Holder	Pradipika Bedi	Deposit Holder	19-04-2025 10:22 PM	2,55,058.90	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	-	84,468.90	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8031	APL_FORM_CA_5824	Deposit Holder	Deposit Holder	R Rohit	Deposit Holder	19-04-2025 09:58 PM	1,82,131.85	1,82,131.85	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8032	APL_FORM_CA_5823	Deposit Holder	Deposit Holder	Anupam Shukla H.U.F.	Deposit Holder	19-04-2025 08:36 PM	4,18,364.49	3,31,645.00	Deposit Holders	-	No	0.002%	-	-	-	-	86,719.49	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8033	APL_FORM_CA_5827	Deposit Holder	Deposit Holder	SUDHIR SHARMA HUF	Deposit Holder	19-04-2025 06:24 PM	10,00,684.93	6,85,958.00	Deposit Holders	-	No	0.003%	-	-	-	-	3,14,726.93	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8034	APL_FORM_CA_5807	Deposit Holder	Deposit Holder	Pratibha Nigam	Deposit Holder	19-04-2025 03:41 PM	2,62,842.47	2,42,450.00	Deposit Holders	-	No	0.001%	-	-	-	-	20,392.47	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8035	APL_FORM_CA_5808	Deposit Holder	Deposit Holder	Manjusree Majumdar	Deposit Holder	19-04-2025 03:40 PM	28,83,321.92	20,57,876.00	Deposit Holders	-	No	0.009%	-	-	-	-	8,25,445.92	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8036	APL_FORM_CA_5782	Deposit Holder	Deposit Holder	R SAILAKSHMY	Deposit Holder	19-04-2025 01:06 PM	1,82,157.53	1,82,157.53	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8037	APL_FORM_CA_5781	Deposit Holder	Deposit Holder	Aishwarya Gupta	Deposit Holder	19-04-2025 12:47 PM	1,93,767.12	1,81,517.00	Deposit Holders	-	No	0.001%	-	-	-	-	12,250.12	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8038	APL_FORM_CA_5749	Deposit Holder	Deposit Holder	Brij Kishan	Deposit Holder	19-04-2025 12:00 PM	7,39,212.33	5,14,469.00	Deposit Holders	-	No	0.002%	-	-	-	-	2,24,743.33	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8039	APL_FORM_CA_5789	Deposit Holder	Deposit Holder	K RAVI SANKAR	Deposit Holder	19-04-2025 12:00 PM	1,54,006.85	1,54,006.85	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8040	APL_FORM_CA_5813	Deposit Holder	Deposit Holder	Barun Kumar Majumder	Deposit Holder	19-04-2025 10:30 AM	18,06,832.19	12,86,172.00	Deposit Holders	-	No	0.006%	-	-	-	-	5,20,660.19	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8041	APL_FORM_CA_5811	Deposit Holder	Deposit Holder	Anu Jain	Deposit Holder	19-04-2025 10:27 AM	4,96,219.18	3,45,032.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,51,187.18	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8042	APL_FORM_CA_5797	Deposit Holder	Deposit Holder	MANJU SOOD & NARINDER KUMAR SOOD	Deposit Holder	19-04-2025 09:05 AM	1,70,753.42	1,70,753.42	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8043	APL_FORM_CA_5786	Deposit Holder	Deposit Holder	DIPTI MONILKUMAR DARU	Deposit Holder	19-04-2025 06:56 AM	87,535.96	86,234.00	Deposit Holders	-	No	0.000%	-	-	-	-	1,301.96	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8044	APL_FORM_CA_5785	Deposit Holder	Deposit Holder	MONIL KHUSHMANLAL DARU	Deposit Holder	19-04-2025 05:43 AM	87,535.96	86,234.00	Deposit Holders	-	No	0.000%	-	-	-	-	1,301.96	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8045	APL_FORM_CA_5784	Deposit Holder	Deposit Holder	Raj Rani Jain	Deposit Holder	19-04-2025 02:30 AM	12,55,422.16	9,96,121.00	Deposit Holders	-	No	0.005%	-	-	-	-	2,59,301.16	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8046	APL_FORM_CA_5782	Deposit Holder	Deposit Holder	PREM CHAND BHUTANI	Deposit Holder	18-04-2025 10:50 PM	5,97,756.85	5,97,756.85	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8047	APL_FORM_CA_5780	Deposit Holder	Deposit Holder	Ajay jain	Deposit Holder	18-04-2025 07:45 PM	7,22,435.69	6,75,933.60	Deposit Holders	-	No	0.003%	-	-	-	-	46,502.09	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8048	APL_FORM_CA_5773	Deposit Holder	Deposit Holder	Anita Jain	Deposit Holder	18-04-2025 06:38 PM	6,06,004.03	5,66,996.00	Deposit Holders	-	No	0.003%	-	-	-	-	39,008.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8049	APL_FORM_CA_5768	Deposit Holder	Deposit Holder	Ajay Jain	Deposit Holder	18-04-2025 06:13 PM	7,22,435.69	-	Deposit Holders	-	No	0.000%	-	-	-	-	7,22,435.69	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
8050	APL_FORM_CA_5761	Deposit Holder	Deposit Holder	VIJAY KUMAR	Deposit Holder	18-04-2025 03:45 PM	2,98,890.41	2,89,533.00	Deposit Holders	-	No	0.001%	-	-	-	-	9,357.41	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8051	APL_FORM_CA_5757	Deposit Holder	Deposit Holder	KUSUM HARELA	Deposit Holder	18-04-2025 03:30 PM	12,72,446.68	-	Deposit Holders	-	No	0.000%	-	-	-	-	12,72,446.68	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
8052	APL_FORM_CA_5754	Deposit Holder	Deposit Holder	RENU GUPTA	Deposit Holder	18-04-2025 02:55 PM	1,72,102.05	1,70,526.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,576.05	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8053	APL_FORM_CA_5781	Deposit Holder	Deposit Holder	KAVITA PATWAL	Deposit Holder	18-04-2025 12:49 PM	1,26,917.81	1,21,070.00	Deposit Holders	-	No	0.001%	-	-	-	-	5,847.81	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8054	APL_FORM_CA_5734	Deposit Holder	Deposit Holder	Bhaskar Bhatt	Deposit Holder	18-04-2025 11:30 AM	3,63,205.48	3,63,205.48	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8055	APL_FORM_CA_5741	Deposit Holder	Deposit Holder	SHELLY SHARMA	Deposit Holder	18-04-2025 06:55 AM	63,729.45	63,729.45	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
8056	APL_FORM_CA_5740	Deposit Holder	Deposit Holder	Mrs. Rashmi Pravin Kapadia	Deposit Holder	18-04-2025 06:50 AM	76,253.42	74,710.00	Deposit Holders	-	No	0.000%	-	-	-	-	1,543.42	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8057	APL_FORM_CA_5739	Deposit Holder	Deposit Holder	Ranju Tiwary	Deposit Holder	18-04-2025 05:39 AM	1,08,886.99	1,08,886.99	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8058	APL_FORM_CA_5733	Deposit Holder	Deposit Holder	VISHNU DUTT MISHRA	Deposit Holder	18-04-2025 03:27 AM	10,52,568.49	5,57,341.00	Deposit Holders	-	No	0.003%	-	-	-	-	4,95,227.49	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8059	APL_FORM_CA_5730	Deposit Holder	Deposit Holder	ANJU JAIN	Deposit Holder	17-04-2025 11:33 PM	7,86,520.39	7,35,892.00	Deposit Holders	-	No	0.003%	-	-	-	-	50,628.39	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8060	APL_FORM_CA_5721	Deposit Holder	Deposit Holder	Naveen Chandra	Deposit Holder	17-04-2025 07:33 PM	1,71,489.26	1,71,489.26	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8061	APL_FORM_CA_5704	Deposit Holder	Deposit Holder	Mrs Lata Kaka	Deposit Holder	17-04-2025 04:30 PM	2,58,844.18	2,58,844.18	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8062	APL_FORM_CA_5694	Deposit Holder	Deposit Holder	AKG & SONS HUF	Deposit Holder	17-04-2025 03:34 PM	2,59,545.20	2,59,545.20	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
8063	APL_FORM_CA_5702	Deposit Holder	Deposit Holder	Sudipta Maitra	Deposit Holder	17-04-2025 03:25 PM	8,54,575.34	8,54,575.34	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
8064	APL_FORM_CA_5685	Deposit Holder	Deposit Holder	Sadhana	Deposit Holder	17-04-2025 02:04 PM	15,14,520.55	4,45,873.00	Deposit Holders	-	No	0.002%	-	-	-	-	10,68,647.55	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8065	APL_FORM_CA_5708	Deposit Holder	Deposit Holder	C Jyothi	Deposit Holder	17-04-2025 11:46 AM	6,11,186.99	5,59,766.00	Deposit Holders	-	No	0.003%	-	-	-	-	51,420.99	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8066	APL_FORM_CA_5689	Deposit Holder	Deposit Holder	Vijay Tiwari	Deposit Holder	17-04-2025 09:06 AM	1,23,131.00	1,23,131.00	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8067	APL_FORM_CA_5634	Deposit Holder	Deposit Holder	Mamta Khare	Deposit Holder	17-04-2025 08:03 AM	84,553.42	84,553.42	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8068	APL_FORM_CA_5681	Deposit Holder	Deposit Holder	MINI JAIN	Deposit Holder	16-04-2025 11:26 PM	15,79,492.50	14,77,821.00	Deposit Holders	-	No	0.007%	-	-	-	-	1,01,671.50	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8069	APL_FORM_CA_5680	Deposit Holder	Deposit Holder	ABHAY GAJANAN KUNTE & ANAGHA ABHAY KUNTE	Deposit Holder	16-04-2025 10:15 PM	1,47,410.96	74,710.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	72,700.96	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8070	APL_FORM_CA_5671	Deposit Holder	Deposit Holder	RAJIV MOHAN	Deposit Holder	16-04-2025 06:38 PM	10,24,726.03	10,24,726.03	Deposit Holders	-	No	0.005%	-	-	-	-	-	-
8071	APL_FORM_CA_5654	Deposit Holder	Deposit Holder	Vinod Kumar Gupta	Deposit Holder	16-04-2025 04:54 PM	75,000.00	75,000.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
8072	APL_FORM_CA_5658	Deposit Holder	Deposit Holder	VIKRAM JIT CHHIBBAR	Deposit Holder	16-04-2025 03:32 PM	7,97,426.86	7,97,426.86	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
8073	APL_FORM_CA_5655	Deposit Holder	Deposit Holder	Rashi Mathur	Deposit Holder	16-04-2025 02:37 PM	2,41,276.81	2,41,276.81	Deposit Holders	-	No	0.001%	-	-	-	-	-	-

8074	APL_FORM_CA_5651	Deposit Holder	Deposit Holder	KETAN RAMESH MEHTA	Deposit Holder	16-04-2025 02:21 PM	1,71,489.26	1,71,489.26	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8075	APL_FORM_CA_5649	Deposit Holder	Deposit Holder	VIKRAM JIT CHHIBBAR	Deposit Holder	16-04-2025 02:00 PM	7,97,426.86	7,97,426.86	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
8076	APL_FORM_CA_5647	Deposit Holder	Deposit Holder	ABHISHEK MALIK	Deposit Holder	16-04-2025 01:25 PM	21,10,989.78	21,10,989.78	Deposit Holders	-	No	0.010%	-	-	-	-	-	-
8077	APL_FORM_CA_5642	Deposit Holder	Deposit Holder	BADRI NARAIN	Deposit Holder	16-04-2025 01:05 PM	59,372.05	51,447.00	Deposit Holders	-	No	0.000%	-	-	-	-	7,925.05	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8078	APL_FORM_CA_5643	Deposit Holder	Deposit Holder	Veena Bhatia	Deposit Holder	16-04-2025 01:05 PM	1,22,979.45	1,21,852.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,127.45	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8079	APL_FORM_CA_5644	Deposit Holder	Deposit Holder	SEEMA VARMA	Deposit Holder	16-04-2025 12:46 PM	23,34,664.56	23,34,664.56	Deposit Holders	-	No	0.011%	-	-	-	-	-	-
8080	APL_FORM_CA_5641	Deposit Holder	Deposit Holder	Sangeeta singhal	Deposit Holder	16-04-2025 12:40 PM	3,44,342.47	2,40,086.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,04,256.47	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8081	APL_FORM_CA_5639	Deposit Holder	Deposit Holder	PRACHI AGARWAL	Deposit Holder	16-04-2025 10:02 AM	1,24,516.64	1,24,516.64	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8082	APL_FORM_CA_5645	Deposit Holder	Deposit Holder	James Fernandez	Deposit Holder	16-04-2025 07:31 AM	11,92,796.98	11,92,796.98	Deposit Holders	-	No	0.055%	-	-	-	-	-	-
8083	APL_FORM_CA_6532	Deposit Holder	Deposit Holder	Ashish Aggarwal	Deposit Holder	30-04-2025 11:51 PM	1,89,574.32	1,89,574.32	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8084	APL_FORM_CA_6524	Deposit Holder	Deposit Holder	DEV KANT MISHRA	Deposit Holder	30-04-2025 10:26 PM	1,37,191.41	1,37,191.41	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8085	APL_FORM_CA_6519	Deposit Holder	Deposit Holder	SANTOSH KUMAR BAKSHI	Deposit Holder	30-04-2025 08:56 PM	12,68,013.70	-	Deposit Holders	-	Yes	0.000%	-	-	-	12,68,013.70	-	Duplicate - Latest claim has been verified
8086	APL_FORM_CA_6458	Deposit Holder	Deposit Holder	DEEPA	Deposit Holder	30-04-2025 08:07 PM	2,44,636.72	2,44,636.72	Deposit Holders	-	No	0.011%	-	-	-	-	-	-
8087	APL_FORM_CA_6516	Deposit Holder	Deposit Holder	HARISH KUMAR	Deposit Holder	30-04-2025 07:40 PM	2,07,500.00	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	-	36,010.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8088	APL_FORM_CA_6514	Deposit Holder	Deposit Holder	SAVITA KHANNA	Deposit Holder	30-04-2025 07:10 PM	4,20,616.44	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	-	77,636.44	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8089	APL_FORM_CA_6511	Deposit Holder	Deposit Holder	USHA VAISH	Deposit Holder	30-04-2025 06:29 PM	1,17,989.04	1,17,989.04	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8090	APL_FORM_CA_6509	Deposit Holder	Deposit Holder	LALIT KHANNA	Deposit Holder	30-04-2025 06:01 PM	4,20,616.44	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	-	77,636.44	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8091	APL_FORM_CA_6507	Deposit Holder	Deposit Holder	NEETU PAL	Deposit Holder	30-04-2025 05:07 PM	2,49,029.84	2,49,029.84	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8092	APL_FORM_CA_6505	Deposit Holder	Deposit Holder	PINKE	Deposit Holder	30-04-2025 04:49 PM	2,49,029.84	2,49,029.84	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8093	APL_FORM_CA_6503	Deposit Holder	Deposit Holder	Lakshmanan G	Deposit Holder	30-04-2025 04:08 PM	56,660.05	56,660.05	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8094	APL_FORM_CA_6462	Deposit Holder	Deposit Holder	Kavita Mangotra	Deposit Holder	30-04-2025 03:17 PM	4,70,609.25	-	Deposit Holders	-	Yes	0.000%	-	-	-	4,70,609.25	-	Duplicate - Latest claim has been verified
8095	APL_FORM_CA_6500	Deposit Holder	Deposit Holder	KAVITA CHHABRA	Deposit Holder	30-04-2025 03:14 PM	11,00,445.21	11,00,445.21	Deposit Holders	-	No	0.055%	-	-	-	-	-	-
8096	APL_FORM_CA_6499	Deposit Holder	Deposit Holder	MAMTA PAL	Deposit Holder	30-04-2025 03:07 PM	2,49,029.84	2,49,029.84	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8097	APL_FORM_CA_6493	Deposit Holder	Deposit Holder	NILIMA SARKAR	Deposit Holder	30-04-2025 03:00 PM	5,12,260.27	5,12,260.27	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8098	APL_FORM_CA_6487	Deposit Holder	Deposit Holder	DHANWANT SINGH	Deposit Holder	30-04-2025 02:55 PM	4,98,059.69	4,98,059.69	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8099	APL_FORM_CA_6495	Deposit Holder	Deposit Holder	USHA SHARMA	Deposit Holder	30-04-2025 02:46 PM	2,56,130.14	-	Deposit Holders	-	No	0.000%	-	-	-	-	2,56,130.14	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
8100	APL_FORM_CA_6490	Deposit Holder	Deposit Holder	OM PRAKASH SHARMA	Deposit Holder	30-04-2025 02:04 PM	3,50,044.52	3,50,044.52	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8101	APL_FORM_CA_6488	Deposit Holder	Deposit Holder	Geetha Lakshmanan	Deposit Holder	30-04-2025 01:43 PM	1,05,486.49	1,05,486.49	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8102	APL_FORM_CA_6486	Deposit Holder	Deposit Holder	PUSPA JAITLI	Deposit Holder	30-04-2025 01:09 PM	1,25,702.05	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	39,957.05	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8103	APL_FORM_CA_6485	Deposit Holder	Deposit Holder	MANJEET KAUR SARNA	Deposit Holder	30-04-2025 12:59 PM	8,57,446.31	8,57,446.31	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
8104	APL_FORM_CA_6484	Deposit Holder	Deposit Holder	KIRAN SRIVASTAVA	Deposit Holder	30-04-2025 12:56 PM	5,16,949.32	4,98,067.00	Deposit Holders	-	No	0.002%	-	-	-	-	18,782.32	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8105	APL_FORM_CA_6483	Deposit Holder	Deposit Holder	NISHA KAPOOR	Deposit Holder	30-04-2025 12:40 PM	1,71,489.26	1,71,489.26	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8106	APL_FORM_CA_6481	Deposit Holder	Deposit Holder	BIMLA MEHROTRA	Deposit Holder	30-04-2025 12:23 PM	5,14,467.78	5,14,467.78	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8107	APL_FORM_CA_6480	Deposit Holder	Deposit Holder	NISHA KAPOOR	Deposit Holder	30-04-2025 12:17 PM	8,57,446.31	8,57,446.31	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
8108	APL_FORM_CA_6454	Deposit Holder	Deposit Holder	SUNITA YADAV	Deposit Holder	30-04-2025 11:59 AM	1,22,517.12	1,22,517.12	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8109	APL_FORM_CA_6440	Deposit Holder	Deposit Holder	KULDEEP SETHI	Deposit Holder	30-04-2025 11:54 AM	32,57,224.14	32,57,224.14	Deposit Holders	-	No	0.015%	-	-	-	-	-	-
8110	APL_FORM_CA_6478	Deposit Holder	Deposit Holder	VINOD MEHRA	Deposit Holder	30-04-2025 11:19 AM	24,00,849.64	24,00,849.64	Deposit Holders	-	No	0.011%	-	-	-	-	-	-
8111	APL_FORM_CA_6474	Deposit Holder	Deposit Holder	RAJENDER KUMAR GUPTA	Deposit Holder	30-04-2025 01:49 AM	1,20,872.49	1,20,872.49	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8112	APL_FORM_CA_6330	Deposit Holder	Deposit Holder	Ankur Agarwal	Deposit Holder	29-04-2025 10:16 PM	9,59,549.29	9,59,549.29	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
8113	APL_FORM_CA_6470	Deposit Holder	Deposit Holder	SK BUSTAN AHMED	Deposit Holder	29-04-2025 10:06 PM	1,19,791.44	1,07,343.00	Deposit Holders	-	No	0.000%	-	-	-	-	12,448.44	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8114	APL_FORM_CA_6468	Deposit Holder	Deposit Holder	DAVENDER KUMAR ANAND	Deposit Holder	29-04-2025 07:44 PM	2,55,665.56	2,47,725.00	Deposit Holders	-	No	0.001%	-	-	-	-	7,940.56	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8115	APL_FORM_CA_6419	Deposit Holder	Deposit Holder	RAMA RANI ANAND	Deposit Holder	29-04-2025 07:10 PM	2,55,665.56	2,47,725.00	Deposit Holders	-	No	0.001%	-	-	-	-	7,940.56	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8116	APL_FORM_CA_6464	Deposit Holder	Deposit Holder	ANITA KAWATRA	Deposit Holder	29-04-2025 06:50 PM	5,12,054.79	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,69,074.79	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8117	APL_FORM_CA_6463	Deposit Holder	Deposit Holder	Shradha Chandak	Deposit Holder	29-04-2025 06:44 PM	1,26,952.05	1,24,515.00	Deposit Holders	-	No	0.001%	-	-	-	-	2,437.05	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8118	APL_FORM_CA_6423	Deposit Holder	Deposit Holder	Jayanti Khare	Deposit Holder	29-04-2025 06:07 PM	1,70,753.42	1,70,753.42	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8119	APL_FORM_CA_6459	Deposit Holder	Deposit Holder	DEEPTI	Deposit Holder	29-04-2025 05:28 PM	2,06,771.43	2,06,771.43	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8120	APL_FORM_CA_6415	Deposit Holder	Deposit Holder	AMIT RANJAN	Deposit Holder	29-04-2025 04:58 PM	2,44,920.55	2,41,629.00	Deposit Holders	-	No	0.001%	-	-	-	-	3,291.55	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8121	APL_FORM_CA_6453	Deposit Holder	Deposit Holder	MEENA GUPTA	Deposit Holder	29-04-2025 04:06 PM	1,21,901.43	1,21,901.43	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8122	APL_FORM_CA_6080	Deposit Holder	Deposit Holder	SUNANDA CHENIMELLA	Deposit Holder	29-04-2025 03:53 PM	5,80,561.64	4,64,737.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,15,824.64	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8123	APL_FORM_CA_6391	Deposit Holder	Deposit Holder	Shikha Sarkar	Deposit Holder	29-04-2025 03:53 PM	29,80,498.78	29,80,498.78	Deposit Holders	-	No	0.014%	-	-	-	-	-	-
8124	APL_FORM_CA_6452	Deposit Holder	Deposit Holder	RITA RANI	Deposit Holder	29-04-2025 03:49 PM	1,71,489.26	1,71,489.26	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8125	APL_FORM_CA_6231	Deposit Holder	Deposit Holder	INDER D MAKHIJA	Deposit Holder	29-04-2025 03:42 PM	10,24,520.55	10,24,520.55	Deposit Holders	-	No	0.005%	-	-	-	-	-	-
8126	APL_FORM_CA_6451	Deposit Holder	Deposit Holder	GURDIP SINGH HUF	Deposit Holder	29-04-2025 03:31 PM	3,42,978.52	3,42,978.52	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8127	APL_FORM_CA_6442	Deposit Holder	Deposit Holder	VINODINI GUPTA	Deposit Holder	29-04-2025 03:21 PM	24,35,313.36	24,35,313.36	Deposit Holders	-	No	0.011%	-	-	-	-	-	-
8128	APL_FORM_CA_6448	Deposit Holder	Deposit Holder	RABINDER SINGH SARNA	Deposit Holder	29-04-2025 03:20 PM	8,57,446.31	8,57,446.31	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
8129	APL_FORM_CA_6446	Deposit Holder	Deposit Holder	GOVINDRAO KULKARNI	Deposit Holder	29-04-2025 03:04 PM	1,60,110.62	1,55,797.00	Deposit Holders	-	No	0.001%	-	-	-	-	4,313.62	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8130	APL_FORM_CA_6444	Deposit Holder	Deposit Holder	Nalini Sharma	Deposit Holder	29-04-2025 02:57 PM	12,54,109.59	5,57,341.00	Deposit Holders	-	No	0.003%	-	-	-	-	6,96,768.59	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8131	APL_FORM_CA_6443	Deposit Holder	Deposit Holder	BANWARI LAL GUPTA	Deposit Holder	29-04-2025 02:54 PM	50,40,553.33	50,40,553.33	Deposit Holders	-	No	0.023%	-	-	-	-	-	-
8132	APL_FORM_CA_6457	Deposit Holder	Deposit Holder	NIDHI	Deposit Holder	29-04-2025 01:50 PM	2,49,029.84	2,49,029.84	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8133	APL_FORM_CA_6450	Deposit Holder	Deposit Holder	SANJAY PANDEY	Deposit Holder	29-04-2025 01:56 PM	1,19,417.81	1,19,417.81	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8134	APL_FORM_CA_6456	Deposit Holder	Deposit Holder	SATPAL SINGH	Deposit Holder	29-04-2025 01:49 PM	1,23,561.44	1,23,561.44	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8135	APL_FORM_CA_6425	Deposit Holder	Deposit Holder	SUMEET MEHTA	Deposit Holder	29-04-2025 01:38 PM	41,69,178.08	34,29,786.00	Deposit Holders	-	No	0.016%	-	-	-	-	7,39,392.08	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8136	APL_FORM_CA_6453	Deposit Holder	Deposit Holder	SHANTA GUPTA	Deposit Holder	29-04-2025 01:36 PM	11,78,904.11	5,42,555.00	Deposit Holders	-	No	0.002%	-	-	-	-	6,36,349.11	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8137	APL_FORM_CA_6429	Deposit Holder	Deposit Holder	Rashmi	Deposit Holder	29-04-2025 01:19 PM	1,98,869.86	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	-	27,379.86	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8138	APL_FORM_CA_6451	Deposit Holder	Deposit Holder	SUNITA GUPTA	Deposit Holder	29-04-2025 01:12 PM	13,68,914.74	13,68,914.74	Deposit Holders	-	No	0.006%	-	-	-	-	-	-
8139	APL_FORM_CA_6430	Deposit Holder	Deposit Holder	SRINIVASAN HUF	Deposit Holder	29-04-2025 01:07 PM	68,956.85	63,452.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	5,504.85	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8140	APL_FORM_CA_6428	Deposit Holder	Deposit Holder	RANA PRATAP BEHAL	Deposit Holder	29-04-2025 01:02 PM	14,47,654.03	14,47,654.03	Deposit Holders	-	No	0.007%	-	-	-	-	-	-
8141	APL_FORM_CA_6427	Deposit Holder	Deposit Holder	SACHIN MAHESHWARI	Deposit Holder	29-04-2025 12:58 PM	1,46,227.18	1,46,227.18	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8142	APL_FORM_CA_6424	Deposit Holder	Deposit Holder	S.LAKSHMI	Deposit Holder	29-04-2025 12:15 PM	68,956.85	63,452.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	5,504.85	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8143	APL_FORM_CA_6258	Deposit Holder	Deposit Holder	GANTI SUBHADRA DEVI	Deposit Holder	29-04-2025 11:37 AM	2,65,318.38	2,65,318.38	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8144	APL_FORM_CA_6410	Deposit Holder	Deposit Holder	N.SRINIVASAN	Deposit Holder	29-04-2025 11:17 AM	64,331.85	63,452.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	879.85	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8145	APL_FORM_CA_6403	Deposit Holder	Deposit Holder	ALKA VISHNU	Deposit Holder	29-04-2025 11:14 AM	11,21,085.61	11,00,213.00	Deposit Holders	-	No	0.005%	-	-	-	-	20,872.61	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8146	APL_FORM_CA_6418	Deposit Holder	Deposit Holder	Vineet Kumar Rastogi	Deposit Holder	29-04-2025 09:23 AM	95,640.41	95,640.41	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8147	APL_FORM_CA_6416	Deposit Holder	Deposit Holder	Pushplata Bajpai	Deposit Holder	29-04-2025 09:02 AM	34,75,630.14	-	Deposit Holders	-	No	0.000%	-	-	-	-	34,75,630.14	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
8148	APL_FORM_CA_6133	Deposit Holder	Deposit Holder	Gaurav Khandelwal	Deposit Holder	28-04-2025 10:04 PM	1,00,758.90	99,924.00	Deposit Holders	-	No	0.000%	-	-	-	-	834.90	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8149	APL_FORM_CA_6405	Deposit Holder	Deposit Holder	RAMESH CHANDRA PATHAK	Deposit Holder	28-04-2025 10:02 PM	1,26,712.33	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	40,967.33	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8150	APL_FORM_CA_6402	Deposit Holder	Deposit Holder	Sunita Jain	Deposit Holder	28-04-2025 08:37 PM	69,727.53	69,727.53	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8151	APL_FORM_CA_6401	Deposit Holder	Deposit Holder	Sachin Rsin	Deposit Holder	28-04-2025 08:34 PM	2,14,520.55	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	-	43,030.55	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8152	APL_FORM_CA_6397	Deposit Holder	Deposit Holder	JUTUR KISHORE	Deposit Holder	28-04-2025 08:14 PM	1,85,547.95	1,85,547.95	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8153	APL_FORM_CA_6398	Deposit Holder	Deposit Holder	Pragya Jain	Deposit Holder	28-04-2025 08:12 PM	69,727.53	69,727.53	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8154	APL_FORM_CA_6395	Deposit Holder	Deposit Holder	saurabh c pandya	Deposit Holder	28-04-2025 07:46 PM	1,49,404.11	73,844.00	Deposit Holders	-	No	0.000%	-	-	-	-	75,560.11	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8155	APL_FORM_CA_6394	Deposit Holder	Deposit Holder	NEETU AGARWAL	Deposit Holder	28-04-2025 07:25 PM	1,27,071.92	1,21,096.00	Deposit Holders	-	No	0.001%	-	-	-	-	5,975.92	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8156	APL_FORM_CA_6385	Deposit Holder	Deposit Holder	INFINITY ENGINEERS	Deposit Holder	28-04-2025 06:18 PM	12,17,963.03	12,17,963.03	Deposit Holders	-	No	0.006%	-	-	-	-	-	-
8157	APL_FORM_CA_6381	Deposit Holder	Deposit Holder	Surbhi Jain	Deposit Holder	28-04-2025 05:46 PM	6,03,900.00	6,03,900.00	Deposit Holders	-	No	0.003%	-	-	-	-	-	-
8158	APL_FORM_CA_5882	Deposit Holder	Deposit Holder	Geetha Raman	Deposit Holder	28-04-2025 04:39 PM	2,00,000.00	2,00,000.00	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8159	APL_FORM_CA_6369	Deposit Holder	Deposit Holder	MEENAKSHI MALLIK	Deposit Holder	28-04-2025 04:26 PM	16,36,466.58	14,59,678.00	Deposit Holders	-	No	0.007%	-	-	-	-	1,76,788.58	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8160	APL_FORM_CA_6368	Deposit Holder	Deposit Holder	Sangeeta Jain	Deposit Holder	28-04-2025 04:17 PM	11,28,459.00	11,28,459.00	Deposit Holders	-	No	0.055%	-	-	-	-	-	-
8161	APL_FORM_CA_6346	Deposit Holder	Deposit Holder	Vishnu Gopal	Deposit Holder	28-04-2025 03:58 PM	4,81,032.69	4,81,032.69	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8162	APL_FORM_CA_6357	Deposit Holder	Deposit Holder	RAMA KANT BHARDWAJ	Deposit Holder	28-04-2025 03:11 PM	1,28,347.60	1,28,347.60	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8163	APL_FORM_CA_6351	Deposit Holder	Deposit Holder	Ashok Kumar	Deposit Holder	28-04-2025 03:11 PM	4,89,315.07	4,82,551.00	Deposit Holders	-	No	0.002%	-	-	-	-	6,764.07	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8164	APL_FORM_CA_6359	Deposit Holder	Deposit Holder	RAVI KUMAR (HUF)	Deposit Holder	28-04-2025 03:03 PM	2,22,936.04	2,22,936.04	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8165	APL_FORM_CA_6358	Deposit Holder	Deposit Holder	Shashi Kala Rana	Deposit Holder	28-04-2025 02:58 PM	2,47,620.20	2,47,620.20	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8166	APL_FORM_CA_6352	Deposit Holder	Deposit Holder	Abha Devi	Deposit Holder	28-04-2025 02:55 PM	7,33,972.60	7,23,830.00	Deposit Holders	-	No	0.003%	-	-	-	-	10,142.60	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8167	APL_FORM_CA_6159	Deposit Holder	Deposit Holder	REKHA AGARWAL	Deposit Holder	28-04-2025 02:30 PM	2,37,671.23	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	-	66,181.23	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8168	APL_FORM_CA_6348	Deposit Holder	Deposit Holder	Dinesh Singh Rana	Deposit Holder	28-04-2025 02:14 PM	2,49,033.27	2,49,033.27	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8169	APL_FORM_CA_6317	Deposit Holder	Deposit Holder	Shikha Jain	Deposit Holder	28-04-2025 02:10 PM	66,593.84	66,593.84	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8170	APL_FORM_CA_6350	Deposit Holder	Deposit Holder	RADHIKA AGARWAL	Deposit Holder	28-04-2025 01:53 PM	85,393.84	85,393.84	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8171	APL_FORM_CA_6349	Deposit Holder	Deposit Holder	Navneet Kumar Gupta	Deposit Holder	28-04-2025 01:43 PM	1,19,845.89	1,19,845.89	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8172	APL_FORM_CA_6332	Deposit Holder	Deposit Holder	ANIL KUMAR PRASAD	Deposit Holder	28-04-2025 01:25 PM	1,98,739.73	1,93,116.00	Deposit Holders	-	No	0.001%	-	-	-	-	5,623.73	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8173	APL_FORM_CA_6364	Deposit Holder	Deposit Holder	RUCHIRA JAIN	Deposit Holder	28-04-2025 01:09 PM	3,79,869.21	3,79,869.21	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8174	APL_FORM_CA_6343	Deposit Holder	Deposit Holder	VANDANA AGARWAL	Deposit Holder	28-04-2025 01:02 PM	3,41,575.34	3,41,575.34	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8175	APL_FORM_CA_6338	Deposit Holder	Deposit Holder	VANDANA AGARWAL	Deposit Holder	28-04-2025 12:29 PM	13,43,649.32	12,54,650.00	Deposit Holders	-	No	0.006%	-	-	-	-	88,999.32	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8176	APL_FORM_CA_6320	Deposit Holder	Deposit Holder	Bhole Singh	Deposit Holder	28-04-2025 12:17 PM	2,67,315.07	2,66,749.00	Deposit Holders	-	No	0.001%	-	-	-	-	566.07	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.

8177	APIL_FORM_CA_6333	Deposit Holder	Deposit Holder	SHAM SUNDER	Deposit Holder	28-04-2025 11:50 AM	3,27,450.41	3,27,450.41	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8178	APIL_FORM_CA_6329	Deposit Holder	Deposit Holder	Jyotsna singh	Deposit Holder	28-04-2025 11:17 AM	4,93,904.11	4,92,298.00	Deposit Holders	-	Yes	0.000%	-	-	-	1,606.11	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8179	APIL_FORM_CA_6331	Deposit Holder	Deposit Holder	Shivangi Rastogi	Deposit Holder	28-04-2025 11:07 AM	94,407.53	94,407.53	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8180	APIL_FORM_CA_6328	Deposit Holder	Deposit Holder	Sadhvi Rastogi	Deposit Holder	28-04-2025 10:25 AM	96,025.68	96,025.68	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8181	APIL_FORM_CA_6327	Deposit Holder	Deposit Holder	Achint Wadhwa	Deposit Holder	28-04-2025 08:57 AM	74,147.26	73,851.00	Deposit Holders	-	No	0.000%	-	-	-	296.26	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8182	APIL_FORM_CA_6326	Deposit Holder	Deposit Holder	Poonam Jain	Deposit Holder	28-04-2025 12:14 AM	69,727.53	69,727.53	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8183	APIL_FORM_CA_6322	Deposit Holder	Deposit Holder	Satyendra Kumar Jain	Deposit Holder	27-04-2025 11:01 PM	69,727.53	69,727.53	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8184	APIL_FORM_CA_6323	Deposit Holder	Deposit Holder	Niraj Kumar	Deposit Holder	27-04-2025 10:50 PM	4,45,872.08	4,45,872.08	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8185	APIL_FORM_CA_6127	Deposit Holder	Deposit Holder	Nalesh Loshmee	Deposit Holder	27-04-2025 10:17 PM	1,25,325.34	1,23,252.00	Deposit Holders	-	No	0.001%	-	-	-	2,073.34	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8186	APIL_FORM_CA_6315	Deposit Holder	Deposit Holder	Saurabh Jain	Deposit Holder	27-04-2025 08:48 PM	66,593.84	66,593.84	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8187	APIL_FORM_CA_6314	Deposit Holder	Deposit Holder	Anil Kumar Jain	Deposit Holder	27-04-2025 08:55 PM	66,593.84	66,593.84	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8188	APIL_FORM_CA_6313	Deposit Holder	Deposit Holder	Pratima Jain	Deposit Holder	27-04-2025 08:14 PM	66,593.84	66,593.84	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8189	APIL_FORM_CA_6311	Deposit Holder	Deposit Holder	GEETIKA GARG	Deposit Holder	27-04-2025 07:55 PM	4,80,584.55	4,80,584.55	Deposit Holders	-	No	0.003%	-	-	-	-	-	-
8190	APIL_FORM_CA_6309	Deposit Holder	Deposit Holder	VERENDER KAPOOR HUF	Deposit Holder	27-04-2025 07:30 PM	3,69,503.56	3,00,135.00	Deposit Holders	-	No	0.001%	-	-	-	69,368.56	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8191	APIL_FORM_CA_6307	Deposit Holder	Deposit Holder	vaibhav Goel	Deposit Holder	27-04-2025 07:01 PM	64,964.38	64,964.38	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8192	APIL_FORM_CA_6306	Deposit Holder	Deposit Holder	VERENDER KAPOOR	Deposit Holder	27-04-2025 06:33 PM	5,54,255.34	4,57,652.00	Deposit Holders	-	No	0.002%	-	-	-	96,603.34	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8193	APIL_FORM_CA_6304	Deposit Holder	Deposit Holder	SARITA MISHRA	Deposit Holder	27-04-2025 06:15 PM	73,109.59	73,109.59	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8194	APIL_FORM_CA_5965	Deposit Holder	Deposit Holder	Vinita Varshney	Deposit Holder	27-04-2025 06:14 PM	4,36,600.55	4,36,600.55	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8195	APIL_FORM_CA_6194	Deposit Holder	Deposit Holder	VIJAI CHANDRA GUPTA	Deposit Holder	27-04-2025 05:58 PM	74,868.36	73,844.00	Deposit Holders	-	No	0.000%	-	-	-	1,024.36	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8196	APIL_FORM_CA_6303	Deposit Holder	Deposit Holder	JAGDISH KAPOOR	Deposit Holder	27-04-2025 05:56 PM	84,685.96	84,685.96	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8197	APIL_FORM_CA_6302	Deposit Holder	Deposit Holder	LILA SURESH MARNE	Deposit Holder	27-04-2025 05:01 PM	58,900.68	58,900.68	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8198	APIL_FORM_CA_6077	Deposit Holder	Deposit Holder	Pooja Sharma	Deposit Holder	27-04-2025 03:39 PM	1,30,533.84	1,18,384.00	Deposit Holders	-	No	0.001%	-	-	-	12,149.84	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8199	APIL_FORM_CA_6293	Deposit Holder	Deposit Holder	REKHA MATHUR	Deposit Holder	27-04-2025 03:35 PM	90,051.37	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	4,306.37	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8200	APIL_FORM_CA_6280	Deposit Holder	Deposit Holder	VIVEK MATHUR	Deposit Holder	27-04-2025 03:13 PM	10,19,985.54	5,33,488.00	Deposit Holders	-	No	0.003%	-	-	-	4,86,497.54	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8201	APIL_FORM_CA_6296	Deposit Holder	Deposit Holder	SADHNA BANSAL	Deposit Holder	27-04-2025 02:40 PM	3,23,643.84	3,14,727.00	Deposit Holders	-	No	0.001%	-	-	-	8,916.84	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8202	APIL_FORM_CA_6294	Deposit Holder	Deposit Holder	Shobha Dwivedi	Deposit Holder	27-04-2025 02:25 PM	34,15,753.42	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	30,72,773.42	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8203	APIL_FORM_CA_6292	Deposit Holder	Deposit Holder	SURESH CHAND SHARMA	Deposit Holder	27-04-2025 02:07 PM	6,74,743.15	6,74,743.15	Deposit Holders	-	No	0.003%	-	-	-	-	-	-
8204	APIL_FORM_CA_6286	Deposit Holder	Deposit Holder	PRITAM SINGH BATRA & JASBIR KAUR BATRA	Deposit Holder	27-04-2025 01:08 PM	4,37,397.26	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	94,417.26	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8205	APIL_FORM_CA_6282	Deposit Holder	Deposit Holder	PRITAM SINGH BATRA & JASBIR KAUR BATRA	Deposit Holder	27-04-2025 12:50 PM	4,02,808.22	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	59,828.22	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8206	APIL_FORM_CA_6279	Deposit Holder	Deposit Holder	Shashi chhatwal	Deposit Holder	27-04-2025 12:26 PM	4,39,717.47	3,00,108.00	Deposit Holders	-	No	0.001%	-	-	-	1,39,609.47	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8207	APIL_FORM_CA_6273	Deposit Holder	Deposit Holder	PAVAN KUMAR KAUSHIK	Deposit Holder	27-04-2025 11:55 AM	64,726.03	64,726.03	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8208	APIL_FORM_CA_6274	Deposit Holder	Deposit Holder	Renuka Badola	Deposit Holder	27-04-2025 11:50 AM	1,44,127.12	1,22,387.00	Deposit Holders	-	No	0.001%	-	-	-	21,740.12	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8209	APIL_FORM_CA_6275	Deposit Holder	Deposit Holder	SARV SANGEET	Deposit Holder	27-04-2025 11:47 AM	2,50,650.68	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	79,160.68	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8210	APIL_FORM_CA_6272	Deposit Holder	Deposit Holder	MUKESH KUMAR GARG & SONS HUF	Deposit Holder	27-04-2025 11:21 AM	3,81,149.48	3,62,159.00	Deposit Holders	-	No	0.002%	-	-	-	18,990.48	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8211	APIL_FORM_CA_6121	Deposit Holder	Deposit Holder	NARENDER KUMAR GUPTA	Deposit Holder	27-04-2025 11:14 AM	-	-	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8212	APIL_FORM_CA_6235	Deposit Holder	Deposit Holder	Anupam Badola	Deposit Holder	27-04-2025 10:49 AM	1,45,015.71	1,23,142.00	Deposit Holders	-	No	0.001%	-	-	-	21,873.71	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8213	APIL_FORM_CA_6269	Deposit Holder	Deposit Holder	PRASENJIT CHOWDHURY	Deposit Holder	27-04-2025 10:37 AM	3,91,575.34	3,42,815.00	Deposit Holders	-	No	0.002%	-	-	-	48,760.34	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8214	APIL_FORM_CA_6267	Deposit Holder	Deposit Holder	Mrs Maya	Deposit Holder	27-04-2025 12:27 AM	13,18,731.16	12,18,544.00	Deposit Holders	-	No	0.006%	-	-	-	1,00,187.16	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8215	APIL_FORM_CA_6263	Deposit Holder	Deposit Holder	SHREYA SINGH	Deposit Holder	26-04-2025 10:04 PM	73,109.59	73,109.59	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8216	APIL_FORM_CA_6260	Deposit Holder	Deposit Holder	PRADEEP DATTA	Deposit Holder	26-04-2025 09:42 PM	3,78,904.11	2,22,937.00	Deposit Holders	-	No	0.001%	-	-	-	1,55,967.11	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8217	APIL_FORM_CA_6262	Deposit Holder	Deposit Holder	OM PRAKASH CHAUHAN	Deposit Holder	26-04-2025 09:41 PM	73,695.21	73,695.21	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8218	APIL_FORM_CA_6261	Deposit Holder	Deposit Holder	Meenu Bansal	Deposit Holder	26-04-2025 09:38 PM	4,98,497.26	2,76,761.00	Deposit Holders	-	No	0.001%	-	-	-	2,21,736.26	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8219	APIL_FORM_CA_6259	Deposit Holder	Deposit Holder	ALKA SINGH	Deposit Holder	26-04-2025 09:26 PM	74,743.15	73,852.00	Deposit Holders	-	No	0.000%	-	-	-	891.15	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8220	APIL_FORM_CA_6256	Deposit Holder	Deposit Holder	PRADEEP DATTA	Deposit Holder	26-04-2025 09:01 PM	3,78,904.11	3,42,584.00	Deposit Holders	-	No	0.002%	-	-	-	36,320.11	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8221	APIL_FORM_CA_6257	Deposit Holder	Deposit Holder	BANSI DHAR YADAV	Deposit Holder	26-04-2025 08:59 PM	2,17,945.21	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	46,455.21	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8222	APIL_FORM_CA_6253	Deposit Holder	Deposit Holder	PRADEEP DATTA	Deposit Holder	26-04-2025 07:59 PM	12,33,047.95	7,71,708.00	Deposit Holders	-	No	0.004%	-	-	-	4,61,339.95	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8223	APIL_FORM_CA_6185	Deposit Holder	Deposit Holder	Savita Gupta	Deposit Holder	26-04-2025 07:55 PM	19,72,273.97	19,72,273.97	Deposit Holders	-	No	0.009%	-	-	-	-	-	-
8224	APIL_FORM_CA_5878	Deposit Holder	Deposit Holder	MRINALINI SANE	Deposit Holder	26-04-2025 06:40 PM	2,02,657.53	1,37,192.00	Deposit Holders	-	No	0.001%	-	-	-	65,465.53	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8225	APIL_FORM_CA_6246	Deposit Holder	Deposit Holder	Shashi Gupta	Deposit Holder	26-04-2025 06:04 PM	74,709.30	74,709.30	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8226	APIL_FORM_CA_5901	Deposit Holder	Deposit Holder	RAJNEESH KHANNA	Deposit Holder	26-04-2025 05:39 PM	9,96,868.49	7,12,346.00	Deposit Holders	-	No	0.003%	-	-	-	2,84,522.49	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8227	APIL_FORM_CA_6153	Deposit Holder	Deposit Holder	RAJEEV DIXIT	Deposit Holder	26-04-2025 04:38 PM	2,46,232.88	1,70,075.00	Deposit Holders	-	No	0.001%	-	-	-	76,157.88	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8228	APIL_FORM_CA_6240	Deposit Holder	Deposit Holder	MEENAKSHI AGRAWAL	Deposit Holder	26-04-2025 04:22 PM	6,65,152.87	6,65,152.87	Deposit Holders	-	No	0.003%	-	-	-	-	-	-
8229	APIL_FORM_CA_6228	Deposit Holder	Deposit Holder	ANKUR PRASAD	Deposit Holder	26-04-2025 04:15 PM	84,441.10	83,686.00	Deposit Holders	-	No	0.000%	-	-	-	755.10	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8230	APIL_FORM_CA_6252	Deposit Holder	Deposit Holder	Rama Kant Agarwal	Deposit Holder	26-04-2025 03:21 PM	7,00,000.00	-	Deposit Holders	-	No	0.000%	-	-	7,00,000.00	-	Duplicate - Latest claim has been verified	
8231	APIL_FORM_CA_6229	Deposit Holder	Deposit Holder	NEENA SINGH SAGGU	Deposit Holder	26-04-2025 03:03 PM	4,83,150.34	4,21,665.00	Deposit Holders	-	No	0.002%	-	-	-	61,485.34	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8232	APIL_FORM_CA_6222	Deposit Holder	Deposit Holder	AJAY KUMAR MISHRA	Deposit Holder	26-04-2025 03:00 PM	73,664.38	73,664.38	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8233	APIL_FORM_CA_6230	Deposit Holder	Deposit Holder	NILESH BABULAL AMIN	Deposit Holder	26-04-2025 02:59 PM	2,12,243.34	2,12,243.34	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8234	APIL_FORM_CA_6225	Deposit Holder	Deposit Holder	Ram Singh	Deposit Holder	26-04-2025 02:45 PM	5,14,467.78	5,14,467.78	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8235	APIL_FORM_CA_6220	Deposit Holder	Deposit Holder	Ram Singh	Deposit Holder	26-04-2025 02:19 PM	3,47,301.76	3,47,301.76	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8236	APIL_FORM_CA_6219	Deposit Holder	Deposit Holder	TARULATA NILESH AMIN	Deposit Holder	26-04-2025 02:08 PM	1,06,121.67	1,06,121.67	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8237	APIL_FORM_CA_5867	Deposit Holder	Deposit Holder	HEENA BHANDARI	Deposit Holder	26-04-2025 01:16 PM	1,66,596.24	1,66,596.24	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8238	APIL_FORM_CA_6216	Deposit Holder	Deposit Holder	Sarita	Deposit Holder	26-04-2025 01:15 PM	3,42,978.52	3,42,978.52	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8239	APIL_FORM_CA_6214	Deposit Holder	Deposit Holder	SAVITA HARIT	Deposit Holder	26-04-2025 12:59 PM	72,026.30	68,596.00	Deposit Holders	-	Yes	0.000%	-	-	-	3,430.30	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8240	APIL_FORM_CA_6215	Deposit Holder	Deposit Holder	P SUBAMA	Deposit Holder	26-04-2025 12:47 PM	1,10,675.51	1,10,675.51	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8241	APIL_FORM_CA_6211	Deposit Holder	Deposit Holder	Mohindra Kumar Kochhar	Deposit Holder	26-04-2025 12:42 PM	5,11,027.40	4,89,734.00	Deposit Holders	-	No	0.002%	-	-	-	21,293.40	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8242	APIL_FORM_CA_6212	Deposit Holder	Deposit Holder	Harsh Mohindra	Deposit Holder	26-04-2025 12:35 PM	8,20,547.95	8,20,547.95	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
8243	APIL_FORM_CA_6171	Deposit Holder	Deposit Holder	RACHNA GUPTA	Deposit Holder	26-04-2025 12:32 PM	1,71,489.26	1,71,489.26	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8244	APIL_FORM_CA_6956	Deposit Holder	Deposit Holder	chandrawati singh	Deposit Holder	26-04-2025 12:31 PM	14,05,742.05	14,05,742.05	Deposit Holders	-	No	0.006%	-	-	-	-	-	-
8245	APIL_FORM_CA_6210	Deposit Holder	Deposit Holder	MADHU BALA JAIN	Deposit Holder	26-04-2025 12:11 PM	6,29,965.75	4,28,725.00	Deposit Holders	-	No	0.002%	-	-	-	2,01,240.75	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8246	APIL_FORM_CA_6209	Deposit Holder	Deposit Holder	MANJU SINGH	Deposit Holder	26-04-2025 11:44 AM	83,614.38	83,614.38	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8247	APIL_FORM_CA_6207	Deposit Holder	Deposit Holder	Sharda Thagela	Deposit Holder	26-04-2025 11:19 AM	4,70,838.36	2,19,184.00	Deposit Holders	-	No	0.001%	-	-	-	2,51,654.36	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8248	APIL_FORM_CA_6206	Deposit Holder	Deposit Holder	Sarla Gupta	Deposit Holder	26-04-2025 10:19 AM	8,22,712.35	8,21,800.00	Deposit Holders	-	No	0.004%	-	-	-	912.35	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8249	APIL_FORM_CA_6205	Deposit Holder	Deposit Holder	PAWAN KUMAR SHARMA	Deposit Holder	26-04-2025 10:13 AM	10,24,520.55	10,24,520.55	Deposit Holders	-	No	0.005%	-	-	-	-	-	-
8250	APIL_FORM_CA_6204	Deposit Holder	Deposit Holder	GEETIKA AGARWAL	Deposit Holder	26-04-2025 09:38 AM	1,09,683.56	1,07,325.00	Deposit Holders	-	No	0.000%	-	-	-	2,358.56	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8251	APIL_FORM_CA_6196	Deposit Holder	Deposit Holder	Surinder Kaur	Deposit Holder	25-04-2025 09:48 PM	4,86,549.32	4,28,064.00	Deposit Holders	-	No	0.002%	-	-	-	58,485.32	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8252	APIL_FORM_CA_6193	Deposit Holder	Deposit Holder	B M Grover	Deposit Holder	25-04-2025 09:28 PM	1,23,715.75	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	37,970.75	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8253	APIL_FORM_CA_6192	Deposit Holder	Deposit Holder	MUKUL GUPTA	Deposit Holder	25-04-2025 09:15 PM	2,48,047.95	90,086.00	Deposit Holders	-	No	0.000%	-	-	-	1,57,961.95	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8254	APIL_FORM_CA_6191	Deposit Holder	Deposit Holder	RAJINDER KUMAR GUPTA	Deposit Holder	25-04-2025 08:37 PM	3,43,555.22	3,43,555.22	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
8255	APIL_FORM_CA_6189	Deposit Holder	Deposit Holder	NAVIN KUMAR	Deposit Holder	25-04-2025 08:08 PM	72,428.63	65,107.00	Deposit Holders	-	No	0.000%	-	-	-	7,321.63	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8256	APIL_FORM_CA_6186	Deposit Holder	Deposit Holder	NEENA BEDI	Deposit Holder	25-04-2025 07:44 PM	1,71,489.26	1,71,489.26	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8257	APIL_FORM_CA_6174	Deposit Holder	Deposit Holder	Rahul Jindal	Deposit Holder	25-04-2025 06:14 PM	2,35,163.22	2,35,163.22	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8258	APIL_FORM_CA_5794	Deposit Holder	Deposit Holder	Krishnav Gupta Education Trust	Deposit Holder	25-04-2025 06:11 PM	2,45,568.49	2,29,890.00	Deposit Holders	-	No	0.001%	-	-	-	15,678.49	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8259	APIL_FORM_CA_6184	Deposit Holder	Deposit Holder	RAMA GUPTA	Deposit Holder	25-04-2025 06:04 PM	3,79,704.11	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	36,724.11	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8260	APIL_FORM_CA_6162	Deposit Holder	Deposit Holder	Aishwarjya Gupta	Deposit Holder	25-04-2025 05:57 PM	1,93,767.12	1,81,517.00	Deposit Holders	-	No	0.001%	-	-	-	12,250.12	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8261	APIL_FORM_CA_6168	Deposit Holder	Deposit Holder	ANIL KUMAR	Deposit Holder	25-04-2025 05:52 PM	1,26,335.62	1,23,480.00	Deposit Holders	-	No	0.001%	-	-	-	2,855.62	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8262	APIL_FORM_CA_6167	Deposit Holder	Deposit Holder	SHOBHA PRASAD	Deposit Holder	25-04-2025 05:50 PM	62,897.26	62,897.26	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8263	APIL_FORM_CA_6182	Deposit Holder	Deposit Holder	BHAGWATI DEVI	Deposit Holder	25-04-2025 05:42 PM	2,31,996.58	2,20,179.00	Deposit Holders	-	No	0.001%	-	-	-	11,817.58	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8264	APIL_FORM_CA_6180	Deposit Holder	Deposit Holder	HEMA	Deposit Holder	25-04-2025 05:38 PM	3,27,872.43	3,27,872.43	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
8265	APIL_FORM_CA_6159	Deposit Holder	Deposit Holder	Atul Jindal	Deposit Holder	25-04-2025 05:26 PM	13,95,649.91	13,95,649.91	Deposit Holders	-	No	0.006%	-	-	-	-	-	-
8266	APIL_FORM_CA_6112	Deposit Holder	Deposit Holder	RAM PRAKASH	Deposit Holder	25-04-2025 04:46 PM	5,24,879.57	5,24,879.57	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
8267	APIL_FORM_CA_6161	Deposit Holder	Deposit Holder	REKHA PANT	Deposit Holder	25-04-2025 04:22 PM	7,22,601.10	6,47,417.00	Deposit Holders	-	No	0.003%	-	-	-	75,184.10	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8268	APIL_FORM_CA_6165	Deposit Holder	Deposit Holder	SHILESHWAR PRASAD	Deposit Holder	25-04-2025 04:15 PM	2,13,595.89	2,13,595.89	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8269	APIL_FORM_CA_6151	Deposit Holder	Deposit Holder	Swati Rajat Agarwal	Deposit Holder	25-04-2025 03:58 PM	1,16,660.58	1,16,660.58	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8270	APIL_FORM_CA_6164	Deposit Holder	Deposit Holder	MRS-VIJAY ARORA	Deposit Holder	25-04-2025 03:40 PM	74,709.30	74,709.30	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8271	APIL_FORM_CA_6154	Deposit Holder	Deposit Holder	ANIL KUMAR	Deposit Holder	25-04-2025 03:40 PM	2,54,315.07	2,47,334.00	Deposit Holders	-	No	0.001%	-	-	-	6,981.07	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8272	APIL_FORM_CA_6163	Deposit Holder	Deposit Holder	PREM LATA GUPTA	Deposit Holder	25-04-2025 03:31 PM	3,42,978.52	3,42,978.52	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8273	APIL_FORM_CA_6156	Deposit Holder	Deposit Holder	SPINTEX PVT LTD	Deposit Holder	25-04-2025 03:03 PM	17,14,892.60	17,14,892.60	Deposit Holders	-	No	0.008%	-	-	-	-	-	-
8274	APIL_FORM_CA_6148	Deposit Holder	Deposit Holder	SHOBHA SARIA	Deposit Holder	25-04-2025 02:33 PM	5,14,467.78	5,14,467.78	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8275	APIL_FORM_CA_6155	Deposit Holder	Deposit Holder	ARUN KUMAR GUPTA	Deposit Holder	25-04-2025 02:22 PM	50,40,553.33	50,40,553.33	Deposit Holders	-	No	0.023%	-	-	-	-	-	-

8276	APIL_FORM_CA_6149	Deposit Holder	Deposit Holder	MANISHA	Deposit Holder	25-04-2025 01:25 PM	7,06,124.06	3,40,665.68	Deposit Holders	-	No	0.002%	-	-	-	-	3,65,459.06	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8277	APIL_FORM_CA_6147	Deposit Holder	Deposit Holder	LATE PARWATI DEVI & ANIRUDDHA KUMAR SINGH	Deposit Holder	25-04-2025 01:18 PM	6,52,226.03	4,04,678.00	Deposit Holders	-	No	0.002%	-	-	-	-	2,47,547.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8278	APIL_FORM_CA_6146	Deposit Holder	Deposit Holder	SNEHA SHARMA	Deposit Holder	25-04-2025 01:08 PM	1,23,132.72	1,23,132.72	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8279	APIL_FORM_CA_6145	Deposit Holder	Deposit Holder	Narender Kumar Gupta	Deposit Holder	25-04-2025 12:59 PM	5,65,914.56	5,65,914.56	Deposit Holders	-	No	0.003%	-	-	-	-	-	-
8280	APIL_FORM_CA_6144	Deposit Holder	Deposit Holder	RITU GUPTA	Deposit Holder	25-04-2025 12:52 PM	6,16,061.44	6,16,061.44	Deposit Holders	-	No	0.003%	-	-	-	-	-	-
8281	APIL_FORM_CA_6140	Deposit Holder	Deposit Holder	LATE PARWATI DEVI & ANIRUDDHA KUMAR SINGH	Deposit Holder	25-04-2025 12:42 PM	6,52,226.03	4,04,678.00	Deposit Holders	-	No	0.002%	-	-	-	-	2,47,547.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8282	APIL_FORM_CA_6143	Deposit Holder	Deposit Holder	CHANDER KANTA	Deposit Holder	25-04-2025 12:31 PM	2,48,478.39	2,48,478.39	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8283	APIL_FORM_CA_6142	Deposit Holder	Deposit Holder	PARAS GUPTA	Deposit Holder	25-04-2025 12:24 PM	1,02,893.56	1,02,893.56	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8284	APIL_FORM_CA_6138	Deposit Holder	Deposit Holder	Abhishek Nagpal	Deposit Holder	25-04-2025 12:03 PM	15,63,288.87	8,61,570.68	Deposit Holders	-	No	0.004%	-	-	-	-	7,01,718.87	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8285	APIL_FORM_CA_6134	Deposit Holder	Deposit Holder	1ST HOLDER EXPIRED, JOINTLY SHRUHI MITTAL (EITHER OR SURVIVOR)	Deposit Holder	25-04-2025 10:59 AM	5,01,986.30	3,61,094.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,40,892.30	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8286	APIL_FORM_CA_6132	Deposit Holder	Deposit Holder	1ST HOLDER EXPIRED, JOINTLY SHRUHI MITTAL (EITHER OR SURVIVOR)	Deposit Holder	25-04-2025 10:46 AM	5,06,643.94	3,61,094.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,45,549.94	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8287	APIL_FORM_CA_6123	Deposit Holder	Deposit Holder	Manish Anand	Deposit Holder	24-04-2025 10:19 PM	1,09,963.01	1,09,963.01	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8288	APIL_FORM_CA_5920	Deposit Holder	Deposit Holder	Shalini Agarwal	Deposit Holder	24-04-2025 09:59 PM	1,18,256.85	1,18,256.85	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8289	APIL_FORM_CA_6113	Deposit Holder	Deposit Holder	Sudhir Kumar Sharma	Deposit Holder	24-04-2025 07:15 PM	12,33,390.41	4,71,596.00	Deposit Holders	-	No	0.002%	-	-	-	-	7,61,794.41	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8290	APIL_FORM_CA_6117	Deposit Holder	Deposit Holder	NIGEL ANTHONY FERNANDES	Deposit Holder	24-04-2025 07:11 PM	14,86,301.37	12,00,426.00	Deposit Holders	-	No	0.006%	-	-	-	-	2,85,875.37	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8291	APIL_FORM_CA_6116	Deposit Holder	Deposit Holder	FLORENCE FERNANDES	Deposit Holder	24-04-2025 06:49 PM	14,67,842.47	12,00,426.00	Deposit Holders	-	No	0.006%	-	-	-	-	2,67,416.47	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8292	APIL_FORM_CA_6114	Deposit Holder	Deposit Holder	JAYVANTLAL C CHAVDA	Deposit Holder	24-04-2025 06:30 PM	4,29,377.40	4,29,292.00	Deposit Holders	-	No	0.002%	-	-	-	-	85.40	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8293	APIL_FORM_CA_6072	Deposit Holder	Deposit Holder	Derrick Fernandes	Deposit Holder	24-04-2025 06:01 PM	15,10,273.97	12,00,426.00	Deposit Holders	-	No	0.006%	-	-	-	-	3,09,847.97	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8294	APIL_FORM_CA_6111	Deposit Holder	Deposit Holder	AMITA SINGHAL	Deposit Holder	24-04-2025 05:34 PM	7,27,089.04	7,27,089.04	Deposit Holders	-	No	0.003%	-	-	-	-	-	-
8295	APIL_FORM_CA_6108	Deposit Holder	Deposit Holder	NAVIN AGARWAL	Deposit Holder	24-04-2025 04:46 PM	2,52,260.27	2,44,517.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	7,743.27	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8296	APIL_FORM_CA_6101	Deposit Holder	Deposit Holder	Vinodini Gupta	Deposit Holder	24-04-2025 04:27 PM	15,07,512.00	15,07,512.00	Deposit Holders	-	No	0.007%	-	-	-	-	-	-
8297	APIL_FORM_CA_6106	Deposit Holder	Deposit Holder	MADHU AGRAWAL	Deposit Holder	24-04-2025 04:21 PM	5,00,684.93	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,57,704.93	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8298	APIL_FORM_CA_6104	Deposit Holder	Deposit Holder	APOORVA AGRAWAL	Deposit Holder	24-04-2025 04:02 PM	4,00,547.95	2,74,383.68	Deposit Holders	-	No	0.001%	-	-	-	-	1,26,164.95	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8299	APIL_FORM_CA_6102	Deposit Holder	Deposit Holder	Laxmi Jain	Deposit Holder	24-04-2025 04:02 PM	2,25,643.82	2,25,643.82	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8300	APIL_FORM_CA_5985	Deposit Holder	Deposit Holder	SATYA NISTH DWIVEDI	Deposit Holder	24-04-2025 03:52 PM	2,08,835.62	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	-	37,345.62	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8301	APIL_FORM_CA_6530	Deposit Holder	Deposit Holder	Muhammad Shadab Abbasi	Deposit Holder	30-04-2025 11:46 PM	31,01,579.00	-	Deposit Holders	-	No	0.000%	-	-	-	-	31,01,579.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
8302	APIL_FORM_CA_6110	Deposit Holder	Deposit Holder	KAMLESH GURNANI	Deposit Holder	25-04-2025 01:46 PM	3,00,439.00	-	Deposit Holders	-	No	0.000%	-	-	-	-	3,00,439.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
8303	APIL_FORM_CA_8949	Deposit Holder	Deposit Holder	ASHISH ARORA	Deposit Holder	26-05-2025 11:49 PM	1,37,213.12	1,09,638.00	Deposit Holders	-	No	0.001%	-	-	-	-	27,574.12	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8304	APIL_FORM_CA_8945	Deposit Holder	Deposit Holder	SANGITA TYAGI	Deposit Holder	26-05-2025 10:57 PM	1,40,079.65	1,24,517.00	Deposit Holders	-	No	0.001%	-	-	-	-	15,562.65	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8305	APIL_FORM_CA_8923	Deposit Holder	Deposit Holder	RANVEER SINGH	Deposit Holder	26-05-2025 10:43 PM	6,96,821.92	2,73,980.00	Deposit Holders	-	No	0.001%	-	-	-	-	3,22,841.92	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8306	APIL_FORM_CA_8932	Deposit Holder	Deposit Holder	SANGITA TYAGI	Deposit Holder	26-05-2025 10:39 PM	1,29,349.32	-	Deposit Holders	-	No	0.000%	-	-	-	1,29,349.32	-	Duplicate - Latest claim has been verified
8307	APIL_FORM_CA_8937	Deposit Holder	Deposit Holder	AKSHIM AHUJA	Deposit Holder	26-05-2025 10:35 PM	2,88,955.69	2,57,235.00	Deposit Holders	-	No	0.001%	-	-	-	-	31,720.69	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8308	APIL_FORM_CA_8926	Deposit Holder	Deposit Holder	Sameer Nakai	Deposit Holder	26-05-2025 10:30 PM	3,90,675.27	3,90,675.27	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8309	APIL_FORM_CA_8921	Deposit Holder	Deposit Holder	Praseejit Nag	Deposit Holder	26-05-2025 09:43 PM	3,00,719.18	2,57,235.00	Deposit Holders	-	No	0.001%	-	-	-	-	43,484.18	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8310	APIL_FORM_CA_8918	Deposit Holder	Deposit Holder	D Jomathraj Jain	Deposit Holder	26-05-2025 09:22 PM	59,763.70	59,763.70	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8311	APIL_FORM_CA_8918	Deposit Holder	Deposit Holder	SUDARSHAN DHAMIJA	Deposit Holder	26-05-2025 09:19 PM	7,00,000.00	4,98,061.00	Deposit Holders	-	No	0.002%	-	-	-	-	2,01,939.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8312	APIL_FORM_CA_8915	Deposit Holder	Deposit Holder	Arpit Nag	Deposit Holder	26-05-2025 09:02 PM	3,04,726.03	2,57,235.00	Deposit Holders	-	No	0.001%	-	-	-	-	47,491.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8313	APIL_FORM_CA_8431	Deposit Holder	Deposit Holder	MUKESH	Deposit Holder	26-05-2025 09:00 PM	7,09,117.81	3,66,308.00	Deposit Holders	-	No	0.002%	-	-	-	-	3,42,809.81	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8314	APIL_FORM_CA_8910	Deposit Holder	Deposit Holder	CHANDRA KANT SAMVEDI	Deposit Holder	26-05-2025 08:09 PM	12,66,438.36	12,06,380.00	Deposit Holders	-	No	0.006%	-	-	-	-	60,058.36	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8315	APIL_FORM_CA_8901	Deposit Holder	Deposit Holder	Suvrata Nag	Deposit Holder	26-05-2025 08:06 PM	6,00,440.21	5,14,470.00	Deposit Holders	-	No	0.002%	-	-	-	-	90,975.21	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8316	APIL_FORM_CA_8905	Deposit Holder	Deposit Holder	Mandeep Nakai	Deposit Holder	26-05-2025 08:03 PM	3,92,283.67	3,45,506.00	Deposit Holders	-	No	0.001%	-	-	-	-	4,777.67	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8317	APIL_FORM_CA_8942	Deposit Holder	Deposit Holder	Sandeep Nakai, Karta of Sandeep Nakai HUF	Deposit Holder	26-05-2025 07:30 PM	3,12,377.48	3,12,377.48	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8318	APIL_FORM_CA_8940	Deposit Holder	Deposit Holder	HIVA TAKVANI	Deposit Holder	26-05-2025 07:25 PM	1,64,310.07	1,64,310.07	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8319	APIL_FORM_CA_8890	Deposit Holder	Deposit Holder	SHRAVANIKA YADAV	Deposit Holder	26-05-2025 07:24 PM	-	-	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8320	APIL_FORM_CA_8889	Deposit Holder	Deposit Holder	NIRMALA DEVI	Deposit Holder	26-05-2025 07:20 PM	86,952.05	86,952.05	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8321	APIL_FORM_CA_8879	Deposit Holder	Deposit Holder	GURKIRAN SANDHU	Deposit Holder	26-05-2025 06:52 PM	7,62,123.29	5,14,468.00	Deposit Holders	-	No	0.002%	-	-	-	-	2,47,654.29	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8322	APIL_FORM_CA_8875	Deposit Holder	Deposit Holder	SUMAN YADAV	Deposit Holder	26-05-2025 06:47 PM	-	-	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8323	APIL_FORM_CA_7911	Deposit Holder	Deposit Holder	SACHIN MARWAHA	Deposit Holder	26-05-2025 06:46 PM	8,57,446.30	8,57,446.30	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
8324	APIL_FORM_CA_8522	Deposit Holder	Deposit Holder	Ved Prakash Kesherwani	Deposit Holder	26-05-2025 06:38 PM	86,549.82	86,549.82	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8325	APIL_FORM_CA_8953	Deposit Holder	Deposit Holder	RAJENDRA PRASAD GUPTA	Deposit Holder	26-05-2025 06:19 PM	5,02,345.89	5,02,245.89	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8326	APIL_FORM_CA_7772	Deposit Holder	Deposit Holder	Mahesh singh Vaiyas	Deposit Holder	26-05-2025 06:01 PM	2,52,394.35	2,52,394.35	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8327	APIL_FORM_CA_8858	Deposit Holder	Deposit Holder	Ramnohan J	Deposit Holder	26-05-2025 05:58 PM	9,29,272.66	7,47,090.00	Deposit Holders	-	No	0.003%	-	-	-	-	1,78,182.66	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8328	APIL_FORM_CA_8858	Deposit Holder	Deposit Holder	Praseejit Nag	Deposit Holder	26-05-2025 05:49 PM	3,00,719.18	-	Deposit Holders	-	No	0.000%	-	-	-	3,00,719.18	-	Duplicate - Latest claim has been verified
8329	APIL_FORM_CA_7882	Deposit Holder	Deposit Holder	DEEPAK VIJ	Deposit Holder	26-05-2025 05:39 PM	1,76,375.34	1,76,375.34	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8330	APIL_FORM_CA_8852	Deposit Holder	Deposit Holder	JITENDRA LAL	Deposit Holder	26-05-2025 05:26 PM	75,246.58	74,710.00	Deposit Holders	-	No	0.000%	-	-	-	-	536.58	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8331	APIL_FORM_CA_8839	Deposit Holder	Deposit Holder	GITA BOSE	Deposit Holder	26-05-2025 05:25 PM	1,00,650.68	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	14,905.68	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8332	APIL_FORM_CA_8792	Deposit Holder	Deposit Holder	DILIP KUMAR	Deposit Holder	26-05-2025 04:38 PM	10,10,410.96	9,87,770.00	Deposit Holders	-	No	0.001%	-	-	-	-	22,640.96	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8333	APIL_FORM_CA_8795	Deposit Holder	Deposit Holder	SANJAY KUMAR	Deposit Holder	26-05-2025 04:36 PM	10,10,410.96	9,78,348.00	Deposit Holders	-	No	0.004%	-	-	-	-	32,062.96	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8334	APIL_FORM_CA_8800	Deposit Holder	Deposit Holder	TARA KEJARIWANI	Deposit Holder	26-05-2025 04:34 PM	29,53,715.70	24,09,416.00	Deposit Holders	-	No	0.011%	-	-	-	-	5,44,299.70	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8335	APIL_FORM_CA_8808	Deposit Holder	Deposit Holder	MANOJ KUMAR HUF	Deposit Holder	26-05-2025 04:28 PM	8,18,921.23	6,15,392.00	Deposit Holders	-	No	0.003%	-	-	-	-	3,529.23	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8336	APIL_FORM_CA_7676	Deposit Holder	Deposit Holder	YOGENDRA VIJ	Deposit Holder	26-05-2025 04:28 PM	1,70,421.23	1,70,421.23	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8337	APIL_FORM_CA_8783	Deposit Holder	Deposit Holder	MANOJ KUMAR KEDARWANI	Deposit Holder	26-05-2025 04:26 PM	19,68,109.68	19,64,487.00	Deposit Holders	-	No	0.009%	-	-	-	-	4,622.68	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8338	APIL_FORM_CA_8816	Deposit Holder	Deposit Holder	MANOJ MANMOHANDAS SHAH	Deposit Holder	26-05-2025 04:23 PM	1,06,729.45	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	20,984.45	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8339	APIL_FORM_CA_8814	Deposit Holder	Deposit Holder	TEJASVI	Deposit Holder	26-05-2025 04:21 PM	1,01,082.19	98,543.00	Deposit Holders	-	No	0.000%	-	-	-	-	2,539.19	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8340	APIL_FORM_CA_7974	Deposit Holder	Deposit Holder	GITA BOSE	Deposit Holder	26-05-2025 04:07 PM	1,00,650.68	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	14,905.68	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8341	APIL_FORM_CA_8716	Deposit Holder	Deposit Holder	Sekhar R G	Deposit Holder	26-05-2025 04:06 PM	14,27,123.29	13,71,916.00	Deposit Holders	-	No	0.006%	-	-	-	-	55,207.29	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8342	APIL_FORM_CA_8803	Deposit Holder	Deposit Holder	PRAKASH CHANDRA JAIN HUF	Deposit Holder	26-05-2025 04:00 PM	8,53,767.12	8,53,767.12	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
8343	APIL_FORM_CA_8784	Deposit Holder	Deposit Holder	Savita Devi Bajoria	Deposit Holder	26-05-2025 03:53 PM	45,23,844.38	20,95,393.00	Deposit Holders	-	No	0.010%	-	-	-	-	24,28,451.38	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8344	APIL_FORM_CA_8382	Deposit Holder	Deposit Holder	SUMIT BATRA	Deposit Holder	26-05-2025 03:22 PM	3,80,325.34	2,57,235.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,28,090.34	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8345	APIL_FORM_CA_8786	Deposit Holder	Deposit Holder	SAKSHI JAIN	Deposit Holder	26-05-2025 03:16 PM	2,04,863.01	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	-	83,373.01	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8346	APIL_FORM_CA_8670	Deposit Holder	Deposit Holder	BEENA JAIN	Deposit Holder	26-05-2025 03:09 PM	8,53,767.12	8,53,767.12	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
8347	APIL_FORM_CA_8770	Deposit Holder	Deposit Holder	GAURAV KAKDL	Deposit Holder	26-05-2025 02:21 PM	74,709.30	74,709.30	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8348	APIL_FORM_CA_8767	Deposit Holder	Deposit Holder	LEENA	Deposit Holder	26-05-2025 02:14 PM	1,38,571.23	1,38,571.23	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
8349	APIL_FORM_CA_8764	Deposit Holder	Deposit Holder	Lata Jain	Deposit Holder	26-05-2025 02:02 PM	1,10,338.02	1,10,338.02	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8350	APIL_FORM_CA_8497	Deposit Holder	Deposit Holder	MADHUR GUPTA	Deposit Holder	26-05-2025 01:42 PM	1,09,383.56	1,09,383.56	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8351	APIL_FORM_CA_8758	Deposit Holder	Deposit Holder	VAIDANA KUMAT	Deposit Holder	26-05-2025 01:33 PM	1,51,555.11	1,51,555.11	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8352	APIL_FORM_CA_8158	Deposit Holder	Deposit Holder	AMIT TYAGI	Deposit Holder	26-05-2025 01:31 PM	1,00,428.08	1,00,428.08	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8353	APIL_FORM_CA_8756	Deposit Holder	Deposit Holder	MANISH SAINI	Deposit Holder	26-05-2025 01:27 PM	2,53,308.22	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	-	83,818.22	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8354	APIL_FORM_CA_8281	Deposit Holder	Deposit Holder	ABHINAV GOEL	Deposit Holder	26-05-2025 01:17 PM	1,79,260.28	1,36,626.00	Deposit Holders	-	No	0.001%	-	-	-	-	38,634.28	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8355	APIL_FORM_CA_8752	Deposit Holder	Deposit Holder	SONIA GOEL	Deposit Holder	26-05-2025 01:12 PM	85,744.63	85,744.63	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
8356	APIL_FORM_CA_8749	Deposit Holder	Deposit Holder	Pratibha Gorbhandas Rathod	Deposit Holder	26-05-2025 12:42 PM	1,27,482.88	1,23,150.00	Deposit Holders	-	No	0.001%	-	-	-	-	4,332.88	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8357	APIL_FORM_CA_8724	Deposit Holder	Deposit Holder	NALIN V JOSHI	Deposit Holder	26-05-2025 12:36 PM	17,07,876.71	17,07,876.71	Deposit Holders	-	No	0.008%	-	-	-	-	-	-
8358	APIL_FORM_CA_8970	Deposit Holder	Deposit Holder	PRANJAL JAIN	Deposit Holder	26-05-2025 11:49 AM	1,58,478.09	1,58,478.09	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8359	APIL_FORM_CA_7468	Deposit Holder	Deposit Holder	SANGITA TYAGI	Deposit Holder	26-05-2025 11:31 AM	1,29,657.53	-	Deposit Holders	-	No	0.000%	-	-	-	1,29,657.53	-	Duplicate - Latest claim has been verified
8360	APIL_FORM_CA_8730	Deposit Holder	Deposit Holder	K P John	Deposit Holder	26-05-2025 11:26 AM	10,26,712.33	7,84,145.00	Deposit Holders	-	No	0.004%	-	-	-	-	2,42,567.33	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8361	APIL_FORM_CA_8726	Deposit Holder	Deposit Holder	MANISHA BHADKAR	Deposit Holder	26-05-2025 11:18 AM	5,09,684.93	-	Deposit Holders	-	No	0.000%	-	-	-	-	5,09,684.93	FD details not mentioned in claim documents. Kindly share the same.
8362	APIL_FORM_CA_8732	Deposit Holder	Deposit Holder	Krupal Arunkumar Nagori	Deposit Holder	26-05-2025 11:16 AM	1,27,243.10	1,24,515.00	Deposit Holders	-	No	0.001%	-	-	-	-	2,728.15	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8363	APIL_FORM_CA_8731	Deposit Holder	Deposit Holder	Elby John	Deposit Holder	26-05-2025 11:12 AM	10,26,712.33	7,84,145.00	Deposit Holders	-	No	0.004%	-	-	-	-	2,42,567.33	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8364	APIL_FORM_CA_8261	Deposit Holder	Deposit Holder	BRIJ MOHAN TANWAR	Deposit Holder	26-05-2025 11:08 AM	8,57,446.30	8,57,446.30	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
8365	APIL_FORM_CA_8717	Deposit Holder	Deposit Holder	Shashi Dhir	Deposit Holder	26-05-2025 10:40 AM	7,18,253.42	3,34,405.00	Deposit Holders	-	No	0.002%	-	-	-	-	3,83,848.42	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8366	APIL_FORM_CA_8727	Deposit Holder	Deposit Holder	JAY NARAYAN NAIK HUF	Deposit Holder	26-05-2025 10:38 AM	8,84,948.63	6,00,214.00	Deposit Holders	-	No	0.003%	-	-	-	-	2,84,734.63	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8367	APIL_FORM_CA_8725	Deposit Holder	Deposit Holder	BHAGYAWATI SINGH	Deposit Holder	26-05-2025 10:30 AM	2,42,671.23	2,42,671.23	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
8368	APIL_FORM_CA_8664	Deposit Holder	Deposit Holder	MINATI NAIK	Deposit Holder	26-05-2025 10:22 AM	8,09,086.89	5,48,766.00	Deposit Holders	-	No	0.003%	-	-	-	-	2,60,320.89	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8369	APIL_FORM_CA_8682	Deposit Holder	Deposit Holder	RAJNI BAHL	Deposit Holder	26-05-2025 09:37 AM	18,00,000.00	18,00,000.00	Deposit Holders	-	No	0.008%	-	-	-	-	-	-
8370	APIL_FORM_CA_8723	Deposit Holder	Deposit Holder	ABHISHEK DHANUKA	Deposit Holder	26-05-2025 09:28 AM	3,49,779.34	1,83,153.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,66,622.34	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.

8371	APL_FORM_CA_8722	Deposit Holder	Deposit Holder	Priya Johri	Deposit Holder	26-09-2025 08:46 AM	6,16,952.05	6,16,952.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8372	APL_FORM_CA_8721	Deposit Holder	Deposit Holder	Bhavya Sud	Deposit Holder	26-09-2025 08:10 AM	66,356.16	66,356.16	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8373	APL_FORM_CA_7892	Deposit Holder	Deposit Holder	PRASHANT R PURANDARE HUF	Deposit Holder	25-09-2025 11:31 PM	93,724.66	65,166.00	Deposit Holders	-	No	0.000%	-	-	-	28,558.66	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8374	APL_FORM_CA_8705	Deposit Holder	Deposit Holder	RAJKUMAR SINGH KHERWA	Deposit Holder	26-09-2025 11:41 PM	3,43,676.71	3,43,676.71	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8375	APL_FORM_CA_8703	Deposit Holder	Deposit Holder	Rajesh Sharma	Deposit Holder	25-09-2025 10:45 PM	1,06,113.01	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	20,368.01	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8376	APL_FORM_CA_8702	Deposit Holder	Deposit Holder	MADAN JI SRIVASTAVA HUF	Deposit Holder	26-09-2025 10:29 PM	28,43,811.64	15,02,677.00	Deposit Holders	-	No	0.007%	-	-	-	13,41,134.64	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8377	APL_FORM_CA_8698	Deposit Holder	Deposit Holder	S.Ramakrishna Raju	Deposit Holder	26-09-2025 10:00 PM	4,86,109.69	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	1,56,129.59	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8378	APL_FORM_CA_8697	Deposit Holder	Deposit Holder	PRIYA SRIVASTAVA	Deposit Holder	26-09-2025 09:50 PM	3,09,740.82	2,98,841.00	Deposit Holders	-	No	0.001%	-	-	-	10,899.82	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8379	APL_FORM_CA_8679	Deposit Holder	Deposit Holder	VIRESH KUMAR	Deposit Holder	26-09-2025 09:48 PM	4,96,022.05	4,82,928.00	Deposit Holders	-	No	0.002%	-	-	-	13,094.05	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8380	APL_FORM_CA_8695	Deposit Holder	Deposit Holder	DIPAK VIRCHAND SHAH	Deposit Holder	26-09-2025 09:42 PM	2,45,958.80	2,41,277.00	Deposit Holders	-	No	0.001%	-	-	-	4,681.90	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8381	APL_FORM_CA_8693	Deposit Holder	Deposit Holder	SANJAY PATHANIA	Deposit Holder	26-09-2025 09:36 PM	2,07,294.52	2,07,294.52	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8382	APL_FORM_CA_8691	Deposit Holder	Deposit Holder	AMAR KANT JHA	Deposit Holder	26-09-2025 09:31 PM	1,51,666.63	1,20,930.00	Deposit Holders	-	No	0.001%	-	-	-	30,536.65	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8383	APL_FORM_CA_8190	Deposit Holder	Deposit Holder	ANITA DIPAK SHAH	Deposit Holder	26-09-2025 09:24 PM	2,45,958.80	2,41,277.00	Deposit Holders	-	No	0.001%	-	-	-	4,681.90	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8384	APL_FORM_CA_8688	Deposit Holder	Deposit Holder	Geeta Sarin	Deposit Holder	26-09-2025 09:23 PM	53,464.11	51,023.00	Deposit Holders	-	No	0.000%	-	-	-	2,441.11	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8385	APL_FORM_CA_8683	Deposit Holder	Deposit Holder	INDRA BAHAL	Deposit Holder	26-09-2025 09:23 PM	5,21,056.89	4,98,067.00	Deposit Holders	-	No	0.002%	-	-	-	23,028.89	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8386	APL_FORM_CA_8678	Deposit Holder	Deposit Holder	SHUBHRA BAHAL	Deposit Holder	26-09-2025 09:09 PM	1,30,273.97	1,23,073.00	Deposit Holders	-	No	0.001%	-	-	-	7,200.97	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8387	APL_FORM_CA_8563	Deposit Holder	Deposit Holder	SURESH BHATIA	Deposit Holder	26-09-2025 08:52 PM	75,030.82	51,447.00	Deposit Holders	-	No	0.000%	-	-	-	23,583.82	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8388	APL_FORM_CA_8677	Deposit Holder	Deposit Holder	Pallavi Banerjee	Deposit Holder	26-09-2025 08:34 PM	3,07,356.16	3,07,356.16	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8389	APL_FORM_CA_8673	Deposit Holder	Deposit Holder	SATYENDRA KUMAR VERMA	Deposit Holder	26-09-2025 08:24 PM	36,21,585.07	25,71,254.00	Deposit Holders	-	No	0.012%	-	-	-	10,50,331.07	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8390	APL_FORM_CA_8676	Deposit Holder	Deposit Holder	URMILA SRIVASTAVA	Deposit Holder	26-09-2025 08:21 PM	4,09,571.92	-	Deposit Holders	-	No	0.000%	-	-	4,09,571.92	-	-	No outstanding as per records
8391	APL_FORM_CA_8785	Deposit Holder	Deposit Holder	Jagdish Prasad Sharma	Deposit Holder	26-09-2025 06:05 PM	2,44,486.30	1,68,782.00	Deposit Holders	-	No	0.001%	-	-	-	75,704.30	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8392	APL_FORM_CA_8648	Deposit Holder	Deposit Holder	GAURAV VARMA (legal heir) S/O Late RAJKISHORE VARMA -6295124 (deposit holder)	Deposit Holder	26-09-2025 05:36 PM	4,24,863.01	3,14,330.00	Deposit Holders	-	No	0.001%	-	-	-	1,10,533.01	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8393	APL_FORM_CA_8647	Deposit Holder	Deposit Holder	RAJEEV GUPTA	Deposit Holder	26-09-2025 05:27 PM	2,52,791.78	2,41,986.00	Deposit Holders	-	No	0.001%	-	-	-	10,805.78	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8394	APL_FORM_CA_7481	Deposit Holder	Deposit Holder	MANIT JAIN	Deposit Holder	26-09-2025 05:16 PM	3,51,057.53	1,64,388.00	Deposit Holders	-	No	0.001%	-	-	-	1,86,669.53	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8395	APL_FORM_CA_7972	Deposit Holder	Deposit Holder	Nupur Bansal	Deposit Holder	26-09-2025 05:03 PM	1,74,961.92	1,74,961.92	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8396	APL_FORM_CA_8632	Deposit Holder	Deposit Holder	AVNICA GUPTA	Deposit Holder	26-09-2025 03:39 PM	2,38,835.62	2,38,835.62	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8397	APL_FORM_CA_7768	Deposit Holder	Deposit Holder	SIDHARTH SHEKHAR	Deposit Holder	26-09-2025 03:50 PM	75,205.48	74,710.00	Deposit Holders	-	No	0.000%	-	-	-	495.48	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8398	APL_FORM_CA_8629	Deposit Holder	Deposit Holder	Rachana Sanghi	Deposit Holder	26-09-2025 03:41 PM	3,63,944.80	3,63,944.80	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8399	APL_FORM_CA_8619	Deposit Holder	Deposit Holder	SAVITA RAVI	Deposit Holder	26-09-2025 02:45 PM	1,77,900.68	1,77,900.68	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8400	APL_FORM_CA_8620	Deposit Holder	Deposit Holder	Tahira siddiqui	Deposit Holder	26-09-2025 02:44 PM	7,69,607.12	2,39,184.00	Deposit Holders	-	No	0.001%	-	-	-	5,29,423.12	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8401	APL_FORM_CA_8617	Deposit Holder	Deposit Holder	CHANCHAL SHARMA	Deposit Holder	26-09-2025 02:41 PM	10,57,243.14	7,28,833.00	Deposit Holders	-	No	0.003%	-	-	-	3,28,410.14	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8402	APL_FORM_CA_8614	Deposit Holder	Deposit Holder	AKANKSHA SHARMA	Deposit Holder	26-09-2025 02:19 PM	2,40,534.25	2,40,534.25	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8403	APL_FORM_CA_8582	Deposit Holder	Deposit Holder	SAVITA RAVI	Deposit Holder	26-09-2025 02:15 PM	1,31,264.38	1,31,264.38	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8404	APL_FORM_CA_8611	Deposit Holder	Deposit Holder	VIPIN SHARMA & SONS HUF	Deposit Holder	26-09-2025 02:12 PM	11,77,303.68	8,14,577.00	Deposit Holders	-	No	0.004%	-	-	-	3,62,726.68	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8405	APL_FORM_CA_8606	Deposit Holder	Deposit Holder	Narinder Kumar Nagia	Deposit Holder	26-09-2025 02:10 PM	79,328.09	77,200.00	Deposit Holders	-	No	0.000%	-	-	-	1,128.08	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8406	APL_FORM_CA_8608	Deposit Holder	Deposit Holder	MADHU SHARMA	Deposit Holder	26-09-2025 02:02 PM	82,753.21	82,753.21	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8407	APL_FORM_CA_8184	Deposit Holder	Deposit Holder	Manju Bala Sengar	Deposit Holder	26-09-2025 01:53 PM	99,611.25	99,611.25	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8408	APL_FORM_CA_8603	Deposit Holder	Deposit Holder	PAWAN KUMAR SHARMA	Deposit Holder	25-09-2025 01:42 PM	82,753.21	82,753.21	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8409	APL_FORM_CA_8599	Deposit Holder	Deposit Holder	PIYUSH SHARMA	Deposit Holder	26-09-2025 01:37 PM	11,42,222.60	7,88,853.00	Deposit Holders	-	No	0.004%	-	-	-	3,53,369.60	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8410	APL_FORM_CA_8375	Deposit Holder	Deposit Holder	Arvat Properties & Infrastructure Limited	Deposit Holder	26-09-2025 01:30 PM	3,45,663.01	3,45,663.01	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8411	APL_FORM_CA_8595	Deposit Holder	Deposit Holder	NEELU JAIN	Deposit Holder	26-09-2025 01:17 PM	30,08,830.14	21,00,756.00	Deposit Holders	-	Yes	0.000%	-	-	-	9,07,874.14	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8412	APL_FORM_CA_7975	Deposit Holder	Deposit Holder	AMARJIT KAUR	Deposit Holder	26-09-2025 01:14 PM	4,30,821.92	4,30,821.92	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8413	APL_FORM_CA_8581	Deposit Holder	Deposit Holder	PAYMANBHAI SHARMA	Deposit Holder	26-09-2025 01:09 PM	9,32,166.09	6,43,087.00	Deposit Holders	-	No	0.003%	-	-	-	2,89,079.09	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8414	APL_FORM_CA_8589	Deposit Holder	Deposit Holder	JAIDEEP CHAUHAN	Deposit Holder	26-09-2025 01:04 PM	33,90,260.27	22,37,760.00	Deposit Holders	-	No	0.010%	-	-	-	11,52,500.27	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8415	APL_FORM_CA_8582	Deposit Holder	Deposit Holder	Chandrashekar Srinath Sharma	Deposit Holder	26-09-2025 12:37 PM	5,09,178.08	5,09,178.08	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8416	APL_FORM_CA_8580	Deposit Holder	Deposit Holder	PUSHP LATA RUSTAGI (JOINT HOLDER)	Deposit Holder	26-09-2025 12:28 PM	2,37,716.60	2,37,716.60	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8417	APL_FORM_CA_8576	Deposit Holder	Deposit Holder	Pushp Lata Rustagi	Deposit Holder	26-09-2025 12:08 PM	2,51,926.95	2,51,926.95	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8418	APL_FORM_CA_8574	Deposit Holder	Deposit Holder	NEELAM SHARMA	Deposit Holder	26-09-2025 12:03 PM	8,93,900.69	6,17,364.00	Deposit Holders	-	No	0.003%	-	-	-	2,76,536.69	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8419	APL_FORM_CA_8570	Deposit Holder	Deposit Holder	PARVEEN SHARMA & SONS HUF	Deposit Holder	26-09-2025 11:34 AM	8,93,900.69	6,17,364.00	Deposit Holders	-	No	0.003%	-	-	-	2,76,536.69	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8420	APL_FORM_CA_8560	Deposit Holder	Deposit Holder	TARUN DAGAR	Deposit Holder	26-09-2025 08:12 AM	1,87,828.77	1,87,828.77	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8421	APL_FORM_CA_8559	Deposit Holder	Deposit Holder	MANOJ KUMAR DAGAR	Deposit Holder	26-09-2025 03:29 AM	1,87,828.77	1,87,828.77	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8422	APL_FORM_CA_8344	Deposit Holder	Deposit Holder	Kersi Deep	Deposit Holder	24-09-2025 11:51 PM	2,05,890.96	1,21,948.00	Deposit Holders	-	No	0.001%	-	-	-	83,932.96	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8423	APL_FORM_CA_8544	Deposit Holder	Deposit Holder	Seema Chauhan	Deposit Holder	24-09-2025 08:52 PM	33,23,188.33	20,70,895.00	Deposit Holders	-	No	0.010%	-	-	-	12,52,297.35	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8424	APL_FORM_CA_8539	Deposit Holder	Deposit Holder	KUSUM GUPTA	Deposit Holder	24-09-2025 08:28 PM	2,45,239.73	2,45,239.73	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8425	APL_FORM_CA_8524	Deposit Holder	Deposit Holder	RANJIT SINGH S KATKADE	Deposit Holder	24-09-2025 08:05 PM	3,54,079.84	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	2,68,834.84	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8426	APL_FORM_CA_8519	Deposit Holder	Deposit Holder	KUSUM GUPTA	Deposit Holder	24-09-2025 08:02 PM	5,06,227.40	4,93,817.00	Deposit Holders	-	No	0.002%	-	-	-	12,210.40	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8427	APL_FORM_CA_8065	Deposit Holder	Deposit Holder	Yojna Tyagi	Deposit Holder	24-09-2025 07:39 PM	2,37,842.47	2,37,842.47	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8428	APL_FORM_CA_8001	Deposit Holder	Deposit Holder	Yogender Tyagi	Deposit Holder	24-09-2025 07:36 PM	2,37,773.97	2,37,773.97	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8429	APL_FORM_CA_8518	Deposit Holder	Deposit Holder	Maya S Sekhani	Deposit Holder	24-09-2025 07:45 PM	80,376.71	85,376.71	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8430	APL_FORM_CA_8515	Deposit Holder	Deposit Holder	ANITA SHARMA	Deposit Holder	24-09-2025 07:42 PM	2,45,205.48	2,41,277.00	Deposit Holders	-	No	0.001%	-	-	-	3,928.48	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8431	APL_FORM_CA_8512	Deposit Holder	Deposit Holder	ASHOK PANNALAL SURANA	Deposit Holder	24-09-2025 07:37 PM	99,602.74	68,596.00	Deposit Holders	-	No	0.000%	-	-	-	30,006.74	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8432	APL_FORM_CA_8072	Deposit Holder	Deposit Holder	ROMESH KUMAR MALIK	Deposit Holder	24-09-2025 07:35 PM	14,68,901.64	11,30,932.00	Deposit Holders	-	No	0.005%	-	-	-	3,37,629.64	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8433	APL_FORM_CA_8505	Deposit Holder	Deposit Holder	SANGEETA SINGH	Deposit Holder	24-09-2025 07:19 PM	74,017.12	73,840.00	Deposit Holders	-	No	0.000%	-	-	-	677.12	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8434	APL_FORM_CA_8508	Deposit Holder	Deposit Holder	Kusum Gupta	Deposit Holder	24-09-2025 07:10 PM	2,45,239.73	2,45,239.73	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8435	APL_FORM_CA_8498	Deposit Holder	Deposit Holder	KUSUM ASHOK SURANA	Deposit Holder	24-09-2025 06:52 PM	99,602.74	68,596.00	Deposit Holders	-	No	0.000%	-	-	-	30,006.74	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8436	APL_FORM_CA_8490	Deposit Holder	Deposit Holder	KRISHAN LAL KAKKAR	Deposit Holder	24-09-2025 06:47 PM	1,23,852.74	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	38,107.74	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8437	APL_FORM_CA_8354	Deposit Holder	Deposit Holder	KUMKUM JAIN	Deposit Holder	24-09-2025 06:34 PM	1,07,482.88	1,07,482.88	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8438	APL_FORM_CA_7377	Deposit Holder	Deposit Holder	NEHU SINGH	Deposit Holder	24-09-2025 06:20 PM	3,09,617.53	2,19,184.00	Deposit Holders	-	No	0.001%	-	-	-	86,433.53	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8439	APL_FORM_CA_8474	Deposit Holder	Deposit Holder	Sonny Sharma	Deposit Holder	24-09-2025 06:16 PM	80,854.79	79,690.00	Deposit Holders	-	Yes	0.000%	-	-	-	1,164.79	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8440	APL_FORM_CA_8197	Deposit Holder	Deposit Holder	RADHA RANI	Deposit Holder	24-09-2025 06:04 PM	1,09,708.90	1,09,708.90	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8441	APL_FORM_CA_8457	Deposit Holder	Deposit Holder	Lagan sharma	Deposit Holder	24-09-2025 05:35 PM	80,778.08	79,690.00	Deposit Holders	-	Yes	0.000%	-	-	-	1,088.08	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8442	APL_FORM_CA_8455	Deposit Holder	Deposit Holder	meera nayyar	Deposit Holder	24-09-2025 05:27 PM	4,75,331.45	4,75,331.45	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8443	APL_FORM_CA_7774	Deposit Holder	Deposit Holder	AKTA SHARMA	Deposit Holder	24-09-2025 03:07 PM	2,48,375.34	1,71,490.00	Deposit Holders	-	Yes	0.000%	-	-	-	76,885.34	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8444	APL_FORM_CA_8433	Deposit Holder	Deposit Holder	Pratima Dangoria	Deposit Holder	24-09-2025 04:50 PM	1,70,753.42	1,70,753.42	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8445	APL_FORM_CA_8419	Deposit Holder	Deposit Holder	REKHA TYAGI	Deposit Holder	24-09-2025 04:08 PM	4,92,791.78	2,76,130.00	Deposit Holders	-	No	0.001%	-	-	-	2,16,661.78	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8446	APL_FORM_CA_8412	Deposit Holder	Deposit Holder	AJAY PRATAP SINGH	Deposit Holder	24-09-2025 03:42 PM	63,267.12	-	Deposit Holders	-	No	0.000%	-	-	63,267.12	-	-	Duplicate - Latest claim has been verified
8447	APL_FORM_CA_8397	Deposit Holder	Deposit Holder	ASHA RANI	Deposit Holder	24-09-2025 03:05 PM	2,49,029.84	2,46,149.00	Deposit Holders	-	No	0.001%	-	-	-	2,880.84	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8448	APL_FORM_CA_8390	Deposit Holder	Deposit Holder	PARVEEN AGGARWAL	Deposit Holder	24-09-2025 02:29 PM	1,70,753.42	1,70,753.42	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
8449	APL_FORM_CA_8377	Deposit Holder	Deposit Holder	Kunti Mahata	Deposit Holder	24-09-2025 02:17 PM	2,56,369.86	1,71,490.00	Deposit Holders	-	Yes	0.000%	-	-	-	84,879.86	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8450	APL_FORM_CA_7519	Deposit Holder	Deposit Holder	Surjit Kumar Arora (Primary holder), Inder Prabha (Wife, Joint Holder), Hardeep Kumar Arora (Son, Joint Holder)	Deposit Holder	24-09-2025 01:58 PM	5,23,630.14	5,23,630.14	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8451	APL_FORM_CA_8380	Deposit Holder	Deposit Holder	KIRAN GOEL	Deposit Holder	24-09-2025 01:56 PM	3,61,092.93	3,61,092.93	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8452	APL_FORM_CA_8367	Deposit Holder	Deposit Holder	ASHA LAKOYA	Deposit Holder	24-09-2025 01:43 PM	3,76,386.89	1,67,203.00	Deposit Holders	-	No	0.001%	-	-	-	2,09,183.99	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8453	APL_FORM_CA_8371	Deposit Holder	Deposit Holder	RITU SHARMA	Deposit Holder	24-09-2025 01:42 PM	9,18,417.81	6,34,513.00	Deposit Holders	-	No	0.003%	-	-	-	2,83,904.81	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8454	APL_FORM_CA_8369	Deposit Holder	Deposit Holder	SUSHEILA NANCY BRIGETT	Deposit Holder	24-09-2025 01:36 PM	12,31,800.50	12,31,800.50	Deposit Holders	-	No	0.006%	-	-	-	-	-	-
8455	APL_FORM_CA_8368	Deposit Holder	Deposit Holder	ASHISHMANESHWARI	Deposit Holder	24-09-2025 01:34 PM	1,21,932.88	1,21,909.00	Deposit Holders	-	No	0.001%	-	-	-	23.88	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8456	APL_FORM_CA_8360	Deposit Holder	Deposit Holder	BRAHM DEV SHARMA	Deposit Holder	24-09-2025 01:11 PM	20,20,991.44	14,14,790.00	Deposit Holders	-	No	0.005%	-	-	-	6,25,201.44	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8457	APL_FORM_CA_8923	Deposit Holder	Deposit Holder	ARUN KUMAR GUPTA HUF	Deposit Holder	24-09-2025 01:02 PM	11,90,157.53	-	Deposit Holders	-	No	0.000%	-	-	11,90,157.53	-	-	Not Related to Corporate Debtor
8458	APL_FORM_CA_8357	Deposit Holder	Deposit Holder	DEVENDRA KUMAR GUPTA	Deposit Holder	24-09-2025 12:58 PM	1,45,282.19	1,45,282.19	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8459	APL_FORM_CA_7446	Deposit Holder	Deposit Holder	SUNITA SINHA	Deposit Holder	24-09-2025 12:40 PM	3,23,813.70	3,23,813.70	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8460	APL_FORM_CA_8349	Deposit Holder	Deposit Holder	Aditya Sen	Deposit Holder	24-09-2025 12:30 PM	1,48,555.48	1,48,555.48	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8461	APL_FORM_CA_8345	Deposit Holder	Deposit Holder	D K Gupta & SONS HUF	Deposit Holder	24-09-2025 12:20 PM	22,80,452.43	22,80,452.43	Deposit Holders	-	No	0.010%	-	-	-	-	-	-
8462	APL_FORM_CA_8348	Deposit Holder	Deposit Holder	JITESH KUMAR KHADL	Deposit Holder	24-09-2025 12:20 PM	74,709.30	74,709.30	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8463	APL_FORM_CA_8337	Deposit Holder	Deposit Holder	MANA KAMLESH SHAH (DECEASED) & KAMLESHKUMAR NATVERLAL SHAH	Deposit Holder	24-09-2025 11:57 AM	84,831.51	68,596.00	Deposit Holders	-	No	0.000%	-	-	-	16,235.51	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8464	APL_FORM_CA_8333	Deposit Holder	Deposit Holder	BRAHM DEV SHARMA HUF	Deposit Holder	24-09-2025 11:50 AM	16,72,508.93	11,57,558.00	Deposit Holders	-	No	0.005%	-	-	-	5,14,950.93	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8465	APL_FORM_CA_8334	Deposit Holder	Deposit Holder	Sumedha Bose	Deposit Holder	24-09-2025 11:47 AM	8,53,767.12	8,53,767.12	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
8466	APL_FORM_CA_8329	Deposit Holder	Deposit Holder	PRATIMA KUJUR	Deposit Holder	24-09-2025 11:30 AM	2,49,992.98	2,45,992.98	Deposit Holders	-	No	0.001%	-	-	-	-	-	-

8467	APL_FORM_CA_8330	Deposit Holder	Deposit Holder	Kankanbuniser Networkd Shak & Nama Venkesh Shak (DECEASED)	Deposit Holder	24-05-2025 11:23 AM	84,831.51	68,596.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	16,335.51	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8468	APL_FORM_CA_8319	Deposit Holder	Deposit Holder	rahul sharma	Deposit Holder	24-05-2025 10:55 AM	35,000.00	35,000.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8469	APL_FORM_CA_8323	Deposit Holder	Deposit Holder	PREM LATA CHAUHAN	Deposit Holder	24-05-2025 10:47 AM	87,655.82	60,022.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	27,633.82	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8470	APL_FORM_CA_8321	Deposit Holder	Deposit Holder	VIPIN SHARMA	Deposit Holder	24-05-2025 10:36 AM	7,39,513.70	5,14,469.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	2,21,044.70	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8471	APL_FORM_CA_8315	Deposit Holder	Deposit Holder	SATYAPAL SINGH RAGHAV	Deposit Holder	24-05-2025 10:28 AM	87,535.96	60,022.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	27,513.96	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8472	APL_FORM_CA_8316	Deposit Holder	Deposit Holder	MANOJ KUMAR DHAWA	Deposit Holder	24-05-2025 02:56 AM	1,87,828.77	1,71,490.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	16,338.77	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8473	APL_FORM_CA_8067	Deposit Holder	Deposit Holder	MANOJ KUMAR DHAWA	Deposit Holder	24-05-2025 02:07 AM	1,70,753.42	1,70,753.42	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8474	APL_FORM_CA_8315	Deposit Holder	Deposit Holder	Neha Kumari	Deposit Holder	24-05-2025 12:33 AM	1,44,792.52	1,23,329.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	21,463.52	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8475	APL_FORM_CA_8207	Deposit Holder	Deposit Holder	Divya Jha	Deposit Holder	23-05-2025 10:48 PM	1,07,448.63	1,07,448.63	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8476	APL_FORM_CA_8305	Deposit Holder	Deposit Holder	Ranjit Singh Kumat	Deposit Holder	23-05-2025 09:30 PM	4,78,168.56	4,78,168.56	Deposit Holders	-	-	No	0.002%	-	-	-	-	-	-
8477	APL_FORM_CA_7999	Deposit Holder	Deposit Holder	Alka Garg	Deposit Holder	23-05-2025 08:48 PM	2,04,904.11	2,04,904.11	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8478	APL_FORM_CA_8286	Deposit Holder	Deposit Holder	Pulkit Garg	Deposit Holder	23-05-2025 08:45 PM	2,21,979.45	2,21,979.45	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8479	APL_FORM_CA_8290	Deposit Holder	Deposit Holder	Rahul Garg HUF	Deposit Holder	23-05-2025 08:41 PM	1,70,753.42	1,70,753.42	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8480	APL_FORM_CA_8300	Deposit Holder	Deposit Holder	SEEMA TAKHAR	Deposit Holder	23-05-2025 08:23 PM	11,50,205.48	11,50,205.48	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8481	APL_FORM_CA_8298	Deposit Holder	Deposit Holder	Sunil S Sekhrani	Deposit Holder	23-05-2025 07:38 PM	1,70,753.42	1,70,753.42	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8482	APL_FORM_CA_8237	Deposit Holder	Deposit Holder	Ruchi Gupta	Deposit Holder	23-05-2025 07:30 PM	7,61,958.90	7,61,958.90	Deposit Holders	-	-	No	0.003%	-	-	-	-	-	-
8483	APL_FORM_CA_8294	Deposit Holder	Deposit Holder	UNIQUE CAPITAL	Deposit Holder	23-05-2025 07:21 PM	63,513.70	51,447.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	12,066.70	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8484	APL_FORM_CA_8288	Deposit Holder	Deposit Holder	JATINDER SOOD	Deposit Holder	23-05-2025 06:42 PM	13,66,027.40	13,66,027.40	Deposit Holders	-	-	No	0.006%	-	-	-	-	-	-
8485	APL_FORM_CA_7998	Deposit Holder	Deposit Holder	INDER JIT DEV	Deposit Holder	23-05-2025 06:26 PM	9,70,342.43	9,70,342.43	Deposit Holders	-	-	No	0.004%	-	-	-	-	-	-
8486	APL_FORM_CA_8278	Deposit Holder	Deposit Holder	LAXMI NAKILLA	Deposit Holder	23-05-2025 05:58 PM	2,32,546.30	2,32,546.30	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8487	APL_FORM_CA_8270	Deposit Holder	Deposit Holder	JAYA DHARAN PRASAD	Deposit Holder	23-05-2025 05:19 PM	1,27,962.22	1,21,919.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	6,043.33	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8488	APL_FORM_CA_8252	Deposit Holder	Deposit Holder	ALKA SINGH	Deposit Holder	23-05-2025 03:55 PM	21,26,128.76	17,37,790.00	Deposit Holders	-	-	No	0.008%	-	-	-	-	3,88,338.76	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8489	APL_FORM_CA_8265	Deposit Holder	Deposit Holder	PUNAM MALHOTRA	Deposit Holder	23-05-2025 03:49 PM	12,86,169.45	12,86,169.45	Deposit Holders	-	-	No	0.006%	-	-	-	-	-	-
8490	APL_FORM_CA_8235	Deposit Holder	Deposit Holder	ADHAYA SURI (MINOR NOW TURNED MAJOR THROUGH ASHU SURI (FATHER & GUARDIAN)	Deposit Holder	23-05-2025 02:14 PM	1,35,470.68	1,35,470.68	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8491	APL_FORM_CA_8222	Deposit Holder	Deposit Holder	ASHA DEVI	Deposit Holder	23-05-2025 01:41 PM	1,86,010.27	1,82,697.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	3,313.27	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8492	APL_FORM_CA_8211	Deposit Holder	Deposit Holder	Seemi Sharan	Deposit Holder	23-05-2025 12:59 PM	2,52,979.93	2,46,352.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	6,627.45	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8493	APL_FORM_CA_8213	Deposit Holder	Deposit Holder	ANAND KANT KUMAR	Deposit Holder	23-05-2025 12:50 PM	1,24,195.21	1,21,787.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	2,408.21	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8494	APL_FORM_CA_8210	Deposit Holder	Deposit Holder	SUCHETA TANEJA	Deposit Holder	23-05-2025 12:49 PM	4,89,858.90	3,42,980.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	1,42,978.90	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8495	APL_FORM_CA_8206	Deposit Holder	Deposit Holder	ASHISH CHOPRA (LEGAL HEIR OF HUMESH CHANDRA CHOPRA)	Deposit Holder	23-05-2025 12:44 PM	5,81,068.90	3,94,427.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	1,86,641.90	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8496	APL_FORM_CA_7726	Deposit Holder	Deposit Holder	Avinash Chander	Deposit Holder	23-05-2025 12:30 PM	2,47,945.21	2,41,553.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	6,392.21	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8497	APL_FORM_CA_8203	Deposit Holder	Deposit Holder	BHARTI NAYYAR	Deposit Holder	23-05-2025 11:52 AM	51,446.78	51,446.78	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8498	APL_FORM_CA_8198	Deposit Holder	Deposit Holder	RAJESH SHARMA	Deposit Holder	23-05-2025 11:05 AM	24,47,890.41	-	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	24,47,890.41	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
8499	APL_FORM_CA_8197	Deposit Holder	Deposit Holder	Sunanda	Deposit Holder	23-05-2025 10:47 AM	2,68,380.14	1,70,337.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	88,043.14	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8500	APL_FORM_CA_8192	Deposit Holder	Deposit Holder	RADHARANI SAHOO	Deposit Holder	23-05-2025 08:12 AM	1,20,412.33	1,07,974.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	12,438.33	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8501	APL_FORM_CA_8024	Deposit Holder	Deposit Holder	Ruchi Gupta	Deposit Holder	23-05-2025 12:30 AM	11,43,739.73	11,43,739.73	Deposit Holders	-	-	No	0.005%	-	-	-	-	-	-
8502	APL_FORM_CA_1818	Deposit Holder	Deposit Holder	Maya S Sekhrani	Deposit Holder	22-05-2025 10:39 PM	-	-	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
8503	APL_FORM_CA_1847	Deposit Holder	Deposit Holder	Sunil S Sekhrani	Deposit Holder	22-05-2025 10:26 PM	-	-	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	Duplicate - Latest claim has been verified
8504	APL_FORM_CA_8177	Deposit Holder	Deposit Holder	Parminder Kaur	Deposit Holder	22-05-2025 09:28 PM	65,106.10	65,106.10	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8505	APL_FORM_CA_8172	Deposit Holder	Deposit Holder	BHARTI HANDA	Deposit Holder	22-05-2025 09:05 PM	3,45,205.48	3,36,960.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	8,245.48	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8506	APL_FORM_CA_8171	Deposit Holder	Deposit Holder	APOORVA GARG	Deposit Holder	22-05-2025 08:49 PM	1,51,952.05	1,51,952.05	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8507	APL_FORM_CA_7993	Deposit Holder	Deposit Holder	DEVINDER SINGH	Deposit Holder	22-05-2025 08:48 PM	65,106.10	65,106.10	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8508	APL_FORM_CA_8160	Deposit Holder	Deposit Holder	Morris Daruvala	Deposit Holder	22-05-2025 07:57 PM	3,60,410.96	3,60,410.96	Deposit Holders	-	-	No	0.002%	-	-	-	-	-	-
8509	APL_FORM_CA_8157	Deposit Holder	Deposit Holder	CYNTHIA DSOUZA	Deposit Holder	22-05-2025 07:34 PM	2,40,273.98	2,40,273.98	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8510	APL_FORM_CA_8154	Deposit Holder	Deposit Holder	ANUBHEE RASTOGI	Deposit Holder	22-05-2025 07:32 PM	1,67,112.33	1,67,112.33	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8511	APL_FORM_CA_8150	Deposit Holder	Deposit Holder	Sarvesh Narayan	Deposit Holder	22-05-2025 07:27 PM	2,49,041.10	2,41,300.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	7,741.10	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8512	APL_FORM_CA_8148	Deposit Holder	Deposit Holder	SHREEVANI RASTOGI	Deposit Holder	22-05-2025 07:12 PM	87,019.18	85,745.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	1,274.18	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8513	APL_FORM_CA_8143	Deposit Holder	Deposit Holder	Esther Loo	Deposit Holder	22-05-2025 07:04 PM	2,02,568.49	2,02,568.49	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8514	APL_FORM_CA_8093	Deposit Holder	Deposit Holder	Prem Nath Kathuria	Deposit Holder	22-05-2025 06:31 PM	1,04,472.07	1,04,472.07	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8515	APL_FORM_CA_8111	Deposit Holder	Deposit Holder	Vidya Arora	Deposit Holder	22-05-2025 06:21 PM	1,68,896.72	1,23,118.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	25,778.72	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8516	APL_FORM_CA_8118	Deposit Holder	Deposit Holder	KRISHAN LAL GOEL	Deposit Holder	22-05-2025 05:49 PM	2,49,033.27	2,49,033.27	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8517	APL_FORM_CA_8120	Deposit Holder	Deposit Holder	Bhawna Kumar	Deposit Holder	22-05-2025 05:49 PM	1,27,852.74	1,21,941.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	5,661.74	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8518	APL_FORM_CA_7937	Deposit Holder	Deposit Holder	Ashwani Kumar Joshi	Deposit Holder	22-05-2025 05:45 PM	2,47,226.03	1,71,490.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	75,736.03	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8519	APL_FORM_CA_8114	Deposit Holder	Deposit Holder	RASHMI GARG	Deposit Holder	22-05-2025 05:41 PM	1,51,952.05	1,51,952.05	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8520	APL_FORM_CA_8116	Deposit Holder	Deposit Holder	Saurav Kumar Bhattacharyya	Deposit Holder	22-05-2025 05:41 PM	5,32,834.25	4,28,725.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	1,03,809.25	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8521	APL_FORM_CA_8096	Deposit Holder	Deposit Holder	Meenu Aneja	Deposit Holder	22-05-2025 05:28 PM	2,78,956.16	2,78,956.16	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8522	APL_FORM_CA_7054	Deposit Holder	Deposit Holder	V Suresh	Deposit Holder	22-05-2025 05:10 PM	80,667.81	80,667.81	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8523	APL_FORM_CA_8100	Deposit Holder	Deposit Holder	ARUN BATRA	Deposit Holder	22-05-2025 04:56 PM	8,29,656.13	2,45,986.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	3,83,470.15	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8524	APL_FORM_CA_8095	Deposit Holder	Deposit Holder	L S Mittal	Deposit Holder	22-05-2025 04:49 PM	87,161.13	87,161.13	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8525	APL_FORM_CA_8009	Deposit Holder	Deposit Holder	ASHOK KUMAR GARG HUF	Deposit Holder	22-05-2025 04:44 PM	1,51,952.05	1,51,952.05	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8526	APL_FORM_CA_8088	Deposit Holder	Deposit Holder	Kalpana Chaudhary	Deposit Holder	22-05-2025 04:34 PM	6,64,992.88	3,31,645.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	3,33,327.88	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8527	APL_FORM_CA_8083	Deposit Holder	Deposit Holder	ARCHANA TIWARI	Deposit Holder	22-05-2025 02:51 PM	2,43,698.63	2,42,661.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	1,037.63	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8528	APL_FORM_CA_8080	Deposit Holder	Deposit Holder	Ved Parkash Mahuria	Deposit Holder	22-05-2025 02:39 PM	7,48,256.85	7,48,256.85	Deposit Holders	-	-	No	0.003%	-	-	-	-	-	-
8529	APL_FORM_CA_8078	Deposit Holder	Deposit Holder	URMILA GUPTA	Deposit Holder	22-05-2025 02:25 PM	26,51,876.16	13,88,054.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	12,63,822.16	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8530	APL_FORM_CA_8074	Deposit Holder	Deposit Holder	Manju Devi	Deposit Holder	22-05-2025 02:20 PM	97,335.62	97,335.62	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8531	APL_FORM_CA_8064	Deposit Holder	Deposit Holder	UMAPATI PRASAD	Deposit Holder	22-05-2025 02:19 PM	45,00,467.17	40,00,467.17	Deposit Holders	-	-	No	0.018%	-	-	-	-	-	-
8532	APL_FORM_CA_7996	Deposit Holder	Deposit Holder	Pushpa Malhotra	Deposit Holder	22-05-2025 02:13 PM	6,45,558.19	6,45,558.19	Deposit Holders	-	-	No	0.003%	-	-	-	-	-	-
8533	APL_FORM_CA_8061	Deposit Holder	Deposit Holder	VED PRAKASH GUPTA	Deposit Holder	22-05-2025 01:57 PM	18,23,700.16	9,52,126.00	Deposit Holders	-	-	No	0.004%	-	-	-	-	8,71,574.16	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8534	APL_FORM_CA_8050	Deposit Holder	Deposit Holder	ARJAJAY KUMAR SINGH	Deposit Holder	22-05-2025 01:33 PM	1,20,930.80	1,20,930.80	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8535	APL_FORM_CA_8008	Deposit Holder	Deposit Holder	RUDEEP TAKHAR	Deposit Holder	22-05-2025 01:14 PM	4,92,945.21	4,92,945.21	Deposit Holders	-	-	No	0.002%	-	-	-	-	-	-
8536	APL_FORM_CA_8048	Deposit Holder	Deposit Holder	SHAKUPRABHA TANEJA	Deposit Holder	22-05-2025 01:04 PM	5,13,356.16	3,42,980.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	1,70,376.16	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8537	APL_FORM_CA_8043	Deposit Holder	Deposit Holder	GEETA DEVI	Deposit Holder	22-05-2025 12:54 PM	4,25,163.70	4,02,932.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	22,231.70	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8538	APL_FORM_CA_8044	Deposit Holder	Deposit Holder	SHAKUPRABHA TANEJA	Deposit Holder	22-05-2025 12:53 PM	5,03,493.15	2,22,937.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	2,80,556.15	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8539	APL_FORM_CA_8040	Deposit Holder	Deposit Holder	SHAKUPRABHA TANEJA	Deposit Holder	22-05-2025 12:38 PM	4,96,164.38	3,42,980.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	1,53,184.38	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8540	APL_FORM_CA_8038	Deposit Holder	Deposit Holder	VINAY KUMAR TANEJA	Deposit Holder	22-05-2025 12:22 PM	8,64,292.47	6,00,214.00	Deposit Holders	-	-	No	0.003%	-	-	-	-	2,63,878.47	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8541	APL_FORM_CA_8037	Deposit Holder	Deposit Holder	RAM NARESH SINGH	Deposit Holder	22-05-2025 12:16 PM	3,64,794.52	2,44,720.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	10,074.52	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8542	APL_FORM_CA_8036	Deposit Holder	Deposit Holder	VINAY KUMAR TANEJA	Deposit Holder	22-05-2025 12:10 PM	6,58,972.60	5,14,469.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	1,44,503.60	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8543	APL_FORM_CA_8788	Deposit Holder	Deposit Holder	Krishna kalra	Deposit Holder	22-05-2025 11:57 AM	2,08,698.63	1,71,490.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	37,208.63	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8544	APL_FORM_CA_8032	Deposit Holder	Deposit Holder	ANITA KUMARI	Deposit Holder	22-05-2025 11:33 AM	1,24,834.79	1,21,794.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	2,760.79	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8545	APL_FORM_CA_8028	Deposit Holder	Deposit Holder	KULBHUSHAN SETHI	Deposit Holder	22-05-2025 10:49 AM	1,93,02,068.01	19,30,207.00	Deposit Holders	-	-	No	0.009%	-	-	-	-	1,73,71,861.01	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8546	APL_FORM_CA_8027	Deposit Holder	Deposit Holder	DILIP DUTTA	Deposit Holder	22-05-2025 10:45 AM	3,28,219.18	3,28,219.18	Deposit Holders	-	-	No	0.002%	-	-	-	-	-	-
8547	APL_FORM_CA_8026	Deposit Holder	Deposit Holder	SHUBHAM SAXENA	Deposit Holder	22-05-2025 08:53 AM	63,893.84	63,893.84	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8548	APL_FORM_CA_8025	Deposit Holder	Deposit Holder	Nutan saxena	Deposit Holder	22-05-2025 08:33 AM	1,02,054.79	1,02,054.79	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8549	APL_FORM_CA_8022	Deposit Holder	Deposit Holder	Vinod kumar saxena	Deposit Holder	22-05-2025 07:57 AM	1,02,191.78	1,02,191.78	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8550	APL_FORM_CA_8021	Deposit Holder	Deposit Holder	Shakti Kanth	Deposit Holder	22-05-2025 07:39 AM	8,64,260.27	4,35,456.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	4,28,804.27	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8551	APL_FORM_CA_8019	Deposit Holder	Deposit Holder	SHIKHA BINDAL	Deposit Holder	22-05-2025 06:12 AM	2,57,154.11	2,57,154.11	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8552	APL_FORM_CA_8016	Deposit Holder	Deposit Holder	SHEEL SHARMA	Deposit Holder	21-05-2025 11:38 PM	35,000.00	35,000.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8553	APL_FORM_CA_8015	Deposit Holder	Deposit Holder	Subhash Chander Sharma HUF	Deposit Holder	21-05-2025 11:29 PM	35,000.00	35,000.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8554	APL_FORM_CA_7909	Deposit Holder	Deposit Holder	Subhash Chander Sharma	Deposit Holder	21-05-2025 11:07 PM	35,000.00	35,000.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8555	APL_FORM_CA_8007	Deposit Holder	Deposit Holder	M Arunachalam	Deposit Holder	21-05-2025 07:50 PM	2,56,541.10	1,71,490.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	85,051.10	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8556	APL_FORM_CA_8005	Deposit Holder	Deposit Holder	Ajay Kumar Yadav	Deposit Holder	21-05-2025 07:39 PM	1,06,541.10	1,06,541.10	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8557	APL_FORM_CA_8003	Deposit Holder	Deposit Holder	PRAVEEN KUMAR AGRAWAL HUF	Deposit Holder	21-05-2025 07:10 PM	6,84,683.22	2,61,950.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	3,22,733.22	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8558	APL_FORM_CA_8001	Deposit Holder	Deposit Holder	PRAVIN KUMAR AGARWAL	Deposit Holder	21-05-2025 07:02 PM	4,97,602.74	2,22,937.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	2,74,665.74	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8559	APL_FORM_CA_8000	Deposit Holder	Deposit Holder	PRAKASH AGRAWAL HUF	Deposit Holder	21-05-2025 06:42 PM	6,38,246.58	4,45,873.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	1,92,373.58	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8560	APL_FORM_CA_7999	Deposit Holder	Deposit Holder	SARITA DEVI	Deposit Holder	21-05-2025 06:38 PM	5,73,999.32	3,85,852.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	1,89,747.32	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8561	APL_FORM_CA_7998	Deposit Holder	Deposit Holder	NIRMALA DEVI	Deposit Holder	21-05-2025 06:29 PM	1,25,000.00	85,745.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	39,255.00	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8562	APL_FORM_CA_7992	Deposit Holder	Deposit Holder	SHASHIBALA GOYAL & RAJENDRA GOYAL	Deposit Holder	21-05-2025 06:09 PM	3,38,183.68	1,51,597.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	1,86,586.56	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8563	APL_FORM_CA_7993	Deposit Holder	Deposit Holder	RABENDRA KUMAR MITRA (LEGAL HEIR AND JOINT HOLDER OF RITA MITRA)	Deposit Holder	21-05-2025 06:06 PM	74,157.53	51,447.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	22,710.53	Principal claim admitted as per records of Corporate Dubrur, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.

8564	APL_FORM_CA_7649	Deposit Holder	Deposit Holder	SARITA DEVI	Deposit Holder	21-05-2025 06:04 PM	10,23,287.67	6,85,958.00	Deposit Holders	-	-	No	0.003%	-	-	-	-	3,27,329.67	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8565	APL_FORM_CA_7691	Deposit Holder	Deposit Holder	Nirmal Malhotra due to death of Prem Lal Malhotra	Deposit Holder	21-05-2025 05:57 PM	5,60,294.92	5,60,294.92	Deposit Holders	-	-	No	0.003%	-	-	-	-	-	-
8566	APL_FORM_CA_7689	Deposit Holder	Deposit Holder	RABENDRA KUMAR MITRA	Deposit Holder	21-05-2025 05:54 PM	1,23,000.89	85,745.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	37,850.89	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8567	APL_FORM_CA_7685	Deposit Holder	Deposit Holder	JITENDRA PAL	Deposit Holder	21-05-2025 05:39 PM	75,246.58	-	Deposit Holders	-	-	No	0.000%	-	-	75,246.58	-	-	Duplicate - Latest claim has been verified
8568	APL_FORM_CA_7635	Deposit Holder	Deposit Holder	SEEMA AGRAWAL (JOINT HOLDER AND WIFE OF LATE SH. AMRESH KUMAR AGRAWAL)	Deposit Holder	21-05-2025 05:20 PM	1,22,836.99	85,745.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	36,891.99	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8569	APL_FORM_CA_7975	Deposit Holder	Deposit Holder	NAROJU BHARATHI	Deposit Holder	21-05-2025 05:02 PM	2,43,458.90	2,43,458.90	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	-	-
8570	APL_FORM_CA_7969	Deposit Holder	Deposit Holder	MAROJU PANDARI	Deposit Holder	21-05-2025 04:37 PM	4,86,917.80	2,47,597.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	2,39,320.80	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8571	APL_FORM_CA_7418	Deposit Holder	Deposit Holder	SUMIT MAGGO	Deposit Holder	21-05-2025 04:17 PM	67,735.34	67,735.34	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8572	APL_FORM_CA_7947	Deposit Holder	Deposit Holder	PARVINDER KAUR	Deposit Holder	21-05-2025 04:10 PM	67,735.34	67,735.34	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8573	APL_FORM_CA_7965	Deposit Holder	Deposit Holder	Jagrit Sachdev	Deposit Holder	21-05-2025 04:10 PM	1,71,489.26	1,71,489.26	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8574	APL_FORM_CA_7963	Deposit Holder	Deposit Holder	Nitra Balaish Naithani	Deposit Holder	21-05-2025 03:59 PM	3,88,109.59	3,88,109.59	Deposit Holders	-	-	No	0.002%	-	-	-	-	-	-
8575	APL_FORM_CA_7297	Deposit Holder	Deposit Holder	SARLA SINGHAL	Deposit Holder	21-05-2025 03:39 PM	6,62,551.37	3,69,357.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	2,73,194.37	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8576	APL_FORM_CA_7960	Deposit Holder	Deposit Holder	INDERPAL SINGH	Deposit Holder	21-05-2025 03:38 PM	74,865.33	74,710.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	155.35	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8577	APL_FORM_CA_7958	Deposit Holder	Deposit Holder	GURDEEP SINGH	Deposit Holder	21-05-2025 03:28 PM	74,709.30	74,709.30	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	-	-
8578	APL_FORM_CA_7954	Deposit Holder	Deposit Holder	HARJEET SINGH	Deposit Holder	21-05-2025 03:17 PM	74,709.30	74,709.30	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	-	-
8579	APL_FORM_CA_7952	Deposit Holder	Deposit Holder	DAVINDER PUSGAL DUE TO DEATH OF LATE HARNAM KAUR	Deposit Holder	21-05-2025 02:59 PM	3,41,508.85	3,41,506.85	Deposit Holders	-	-	No	0.002%	-	-	-	-	-	-
8580	APL_FORM_CA_7951	Deposit Holder	Deposit Holder	PRAKASH KAUR	Deposit Holder	21-05-2025 02:53 PM	74,709.30	74,709.30	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	-	-
8581	APL_FORM_CA_7948	Deposit Holder	Deposit Holder	NOSHIR MINOO SHROFF	Deposit Holder	21-05-2025 02:32 PM	3,61,912.65	3,61,912.65	Deposit Holders	-	-	No	0.002%	-	-	-	-	-	-
8582	APL_FORM_CA_7946	Deposit Holder	Deposit Holder	NOSHIR MINOO SHROFF	Deposit Holder	21-05-2025 02:17 PM	3,61,914.36	3,61,914.36	Deposit Holders	-	-	No	0.002%	-	-	-	-	-	-
8583	APL_FORM_CA_7940	Deposit Holder	Deposit Holder	DAVINDER PUSGAL DUE TO DEATH OF HARNAM KAUR	Deposit Holder	21-05-2025 01:54 PM	2,21,979.45	2,21,979.45	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8584	APL_FORM_CA_7932	Deposit Holder	Deposit Holder	ANILBANTIA	Deposit Holder	21-05-2025 01:39 PM	6,03,198.04	6,03,198.04	Deposit Holders	-	-	No	0.003%	-	-	-	-	-	-
8585	APL_FORM_CA_7931	Deposit Holder	Deposit Holder	Babul Saha	Deposit Holder	21-05-2025 01:19 PM	64,982.88	51,447.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	13,535.88	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8586	APL_FORM_CA_7929	Deposit Holder	Deposit Holder	NILOUFER NOSHIR SHROFF	Deposit Holder	21-05-2025 01:07 PM	2,41,276.81	2,41,276.81	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8587	APL_FORM_CA_7923	Deposit Holder	Deposit Holder	Amit Kumar Sen	Deposit Holder	21-05-2025 12:32 PM	4,33,287.67	3,40,149.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	93,238.67	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8588	APL_FORM_CA_7919	Deposit Holder	Deposit Holder	ALKA GUPTA	Deposit Holder	21-05-2025 12:22 PM	1,24,326.28	1,24,326.28	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8589	APL_FORM_CA_7921	Deposit Holder	Deposit Holder	Pratibha Jain (New Karta of Tarun Jain HUF) Due to Death of Karta Late Tarun Jain	Deposit Holder	21-05-2025 12:19 PM	2,49,229.64	1,26,903.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	1,18,326.64	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8590	APL_FORM_CA_7918	Deposit Holder	Deposit Holder	Vikram Mehra	Deposit Holder	21-05-2025 12:13 PM	4,82,491.44	3,34,405.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	1,48,086.44	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8591	APL_FORM_CA_7917	Deposit Holder	Deposit Holder	JYOTI SINGH	Deposit Holder	21-05-2025 12:03 PM	2,27,276.71	1,64,388.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	62,888.71	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8592	APL_FORM_CA_7568	Deposit Holder	Deposit Holder	Nita Kar	Deposit Holder	21-05-2025 11:44 AM	4,44,463.01	2,21,097.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	2,23,366.01	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8593	APL_FORM_CA_7914	Deposit Holder	Deposit Holder	SANJEEV KUMAR GUPTA	Deposit Holder	21-05-2025 11:38 AM	1,24,326.28	1,24,326.28	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8594	APL_FORM_CA_7911	Deposit Holder	Deposit Holder	Kalpana Kumari	Deposit Holder	21-05-2025 11:33 AM	12,60,273.97	8,57,448.00	Deposit Holders	-	-	No	0.004%	-	-	-	-	4,27,825.97	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8595	APL_FORM_CA_7098	Deposit Holder	Deposit Holder	Revati Devi	Deposit Holder	21-05-2025 08:28 AM	16,29,760.27	15,78,409.00	Deposit Holders	-	-	No	0.007%	-	-	-	-	51,351.27	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8596	APL_FORM_CA_7895	Deposit Holder	Deposit Holder	Anupma Singh	Deposit Holder	20-05-2025 10:58 PM	1,10,034.20	1,10,034.20	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8597	APL_FORM_CA_7888	Deposit Holder	Deposit Holder	ANUSHREE RASTOGI	Deposit Holder	20-05-2025 08:01 PM	87,019.18	85,745.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	1,274.18	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8598	APL_FORM_CA_7870	Deposit Holder	Deposit Holder	RANI BALA	Deposit Holder	20-05-2025 07:59 PM	6,80,296.77	6,80,296.77	Deposit Holders	-	-	No	0.003%	-	-	-	-	-	-
8599	APL_FORM_CA_7883	Deposit Holder	Deposit Holder	AJIT SINGH	Deposit Holder	20-05-2025 07:21 PM	2,27,769.86	1,64,388.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	63,381.86	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8600	APL_FORM_CA_7881	Deposit Holder	Deposit Holder	Sudhir Bhatia	Deposit Holder	20-05-2025 06:36 PM	7,68,390.41	5,01,607.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	2,66,783.41	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8601	APL_FORM_CA_7873	Deposit Holder	Deposit Holder	TARUN KUMAR SAXENA	Deposit Holder	20-05-2025 04:33 PM	4,15,479.63	3,42,980.00	Deposit Holders	-	-	No	0.002%	-	-	-	-	72,499.45	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8602	APL_FORM_CA_7869	Deposit Holder	Deposit Holder	MALA RANNA	Deposit Holder	20-05-2025 04:15 PM	2,17,363.01	2,17,363.01	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8603	APL_FORM_CA_7866	Deposit Holder	Deposit Holder	MALA RANNA	Deposit Holder	20-05-2025 04:01 PM	3,12,277.40	3,12,277.40	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8604	APL_FORM_CA_7863	Deposit Holder	Deposit Holder	T S RANI Ref. old claim ID: APL_FORM_CA_6484	Deposit Holder	20-05-2025 03:54 PM	1,04,603.18	1,04,603.18	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	-	-
8605	APL_FORM_CA_7864	Deposit Holder	Deposit Holder	ANUJA RANNA	Deposit Holder	20-05-2025 03:45 PM	2,06,780.82	2,06,780.82	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8606	APL_FORM_CA_7862	Deposit Holder	Deposit Holder	ANUJA RANNA	Deposit Holder	20-05-2025 03:33 PM	2,44,280.82	2,44,280.82	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8607	APL_FORM_CA_7385	Deposit Holder	Deposit Holder	Tanu arora	Deposit Holder	20-05-2025 03:28 PM	1,70,753.42	1,70,753.42	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8608	APL_FORM_CA_7860	Deposit Holder	Deposit Holder	ANUJA RANNA	Deposit Holder	20-05-2025 03:16 PM	2,06,780.82	2,06,780.82	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8609	APL_FORM_CA_7850	Deposit Holder	Deposit Holder	MANIBHA KETANKUMAR PATEL	Deposit Holder	20-05-2025 01:37 PM	1,09,366.44	1,09,366.44	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8610	APL_FORM_CA_7847	Deposit Holder	Deposit Holder	MALTI SINGH	Deposit Holder	20-05-2025 01:29 PM	1,69,338.36	1,69,338.36	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8611	APL_FORM_CA_7843	Deposit Holder	Deposit Holder	POONAM JAIN	Deposit Holder	20-05-2025 12:58 PM	2,30,142.64	2,30,142.64	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8612	APL_FORM_CA_7840	Deposit Holder	Deposit Holder	K RAMAKRISHNAN	Deposit Holder	20-05-2025 12:36 PM	4,56,232.88	2,46,093.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	2,10,139.88	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8613	APL_FORM_CA_7650	Deposit Holder	Deposit Holder	Poonam Kamerkeep	Deposit Holder	20-05-2025 12:19 PM	8,69,965.75	7,25,138.00	Deposit Holders	-	-	No	0.003%	-	-	-	-	1,24,827.75	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8614	APL_FORM_CA_7834	Deposit Holder	Deposit Holder	Mausami Sen	Deposit Holder	20-05-2025 12:17 PM	4,19,879.45	4,19,879.45	Deposit Holders	-	-	No	0.002%	-	-	-	-	-	-
8615	APL_FORM_CA_7839	Deposit Holder	Deposit Holder	R ARAVAYAI	Deposit Holder	20-05-2025 12:12 PM	24,82,273.97	13,96,032.00	Deposit Holders	-	-	No	0.006%	-	-	-	-	10,89,241.97	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8616	APL_FORM_CA_89	Deposit Holder	Deposit Holder	Dipti Agrawal	Deposit Holder	20-05-2025 11:52 AM	1,74,712.33	1,74,712.33	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8617	APL_FORM_CA_7573	Deposit Holder	Deposit Holder	S C MEHENDIRATTA	Deposit Holder	20-05-2025 11:42 AM	1,76,534.20	1,20,043.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	56,491.25	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8618	APL_FORM_CA_7288	Deposit Holder	Deposit Holder	Sudesh Mehndiratta	Deposit Holder	20-05-2025 11:38 AM	2,49,013.70	1,71,490.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	76,523.70	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8619	APL_FORM_CA_7833	Deposit Holder	Deposit Holder	AWADHESHWAR PRASAD SINGH	Deposit Holder	20-05-2025 11:33 AM	2,50,958.90	2,50,958.90	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8620	APL_FORM_CA_7827	Deposit Holder	Deposit Holder	Renu Goel	Deposit Holder	20-05-2025 10:41 AM	1,39,421.85	1,12,064.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	27,357.85	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8621	APL_FORM_CA_7826	Deposit Holder	Deposit Holder	ANIL CHANDRA KHARE	Deposit Holder	20-05-2025 10:22 AM	2,44,726.03	2,41,277.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	3,449.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8622	APL_FORM_CA_7825	Deposit Holder	Deposit Holder	Shilpa Prabhakar	Deposit Holder	20-05-2025 09:23 AM	35,000.00	35,000.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8623	APL_FORM_CA_7388	Deposit Holder	Deposit Holder	SHASHI PRABHA NAKATA	Deposit Holder	20-05-2025 09:19 AM	90,051.37	85,745.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	4,306.37	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8624	APL_FORM_CA_7719	Deposit Holder	Deposit Holder	ANKUR BASS HUF	Deposit Holder	19-05-2025 11:46 PM	5,12,260.27	5,12,260.27	Deposit Holders	-	-	No	0.002%	-	-	-	-	-	-
8625	APL_FORM_CA_7720	Deposit Holder	Deposit Holder	ANKUR BASS HUF	Deposit Holder	19-05-2025 11:40 PM	2,04,904.11	2,04,904.11	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8626	APL_FORM_CA_7717	Deposit Holder	Deposit Holder	MRIDULA BASS	Deposit Holder	19-05-2025 10:50 PM	3,07,358.16	3,07,358.16	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8627	APL_FORM_CA_7714	Deposit Holder	Deposit Holder	SWARNA RAJAN	Deposit Holder	19-05-2025 10:37 PM	1,09,034.20	85,745.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	19,289.25	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8628	APL_FORM_CA_7820	Deposit Holder	Deposit Holder	PRAFULCHANDRA CHANDULAL PATEL	Deposit Holder	19-05-2025 10:27 PM	60,021.24	60,021.24	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8629	APL_FORM_CA_7816	Deposit Holder	Deposit Holder	LEHABEN PRAFULCHANDRA PATEL	Deposit Holder	19-05-2025 10:07 PM	60,021.24	60,021.24	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8630	APL_FORM_CA_7812	Deposit Holder	Deposit Holder	MAMTA PINAL PATEL	Deposit Holder	19-05-2025 09:36 PM	65,165.92	65,165.92	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8631	APL_FORM_CA_8316	Deposit Holder	Deposit Holder	RADHARANI SAHOO	Deposit Holder	19-05-2025 09:20 PM	1,07,877.05	1,07,877.05	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8632	APL_FORM_CA_7787	Deposit Holder	Deposit Holder	Jangat Kaur Bhatia due to death of Ajit Singh	Deposit Holder	19-05-2025 07:43 PM	1,79,077.66	1,79,077.66	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8633	APL_FORM_CA_7856	Deposit Holder	Deposit Holder	USHA MONGA	Deposit Holder	19-05-2025 07:39 PM	3,06,660.79	85,745.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	2,19,720.75	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8634	APL_FORM_CA_7801	Deposit Holder	Deposit Holder	Prasanta Paul	Deposit Holder	19-05-2025 07:29 PM	3,33,205.69	1,85,239.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	1,47,966.48	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8635	APL_FORM_CA_7712	Deposit Holder	Deposit Holder	Kanchan Dwivedi	Deposit Holder	19-05-2025 07:19 PM	1,08,287.67	72,618.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	35,669.67	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8636	APL_FORM_CA_7798	Deposit Holder	Deposit Holder	ARUN KUMAR DWIVEDI	Deposit Holder	19-05-2025 07:00 PM	73,776.39	73,776.39	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8637	APL_FORM_CA_7127	Deposit Holder	Deposit Holder	Hira Rani Jain	Deposit Holder	19-05-2025 06:26 PM	3,35,856.16	2,55,195.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	80,661.16	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8638	APL_FORM_CA_8135	Deposit Holder	Deposit Holder	SONIA VERMA	Deposit Holder	19-05-2025 06:16 PM	1,70,373.29	1,68,228.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	2,145.29	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8639	APL_FORM_CA_7725	Deposit Holder	Deposit Holder	Gursharan Singh Garg	Deposit Holder	19-05-2025 06:02 PM	5,22,602.74	4,89,536.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	33,066.74	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8640	APL_FORM_CA_7790	Deposit Holder	Deposit Holder	SANJAY KUMAR JHA	Deposit Holder	19-05-2025 05:51 PM	2,56,232.88	2,47,785.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	8,447.88	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8641	APL_FORM_CA_7787	Deposit Holder	Deposit Holder	Shalini Agarwal Due To Death Of Late Sushil Kumar Agarwal	Deposit Holder	19-05-2025 05:37 PM	7,23,827.01	7,23,827.01	Deposit Holders	-	-	No	0.003%	-	-	-	-	-	-
8642	APL_FORM_CA_7572	Deposit Holder	Deposit Holder	Dipak Das	Deposit Holder	19-05-2025 05:27 PM	4,67,035.62	2,45,186.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	2,01,849.62	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8643	APL_FORM_CA_7784	Deposit Holder	Deposit Holder	Archana Jain	Deposit Holder	19-05-2025 05:07 PM	1,47,000.00	1,47,000.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8644	APL_FORM_CA_7783	Deposit Holder	Deposit Holder	Shalini Agarwal	Deposit Holder	19-05-2025 05:03 PM	1,21,922.00	1,21,922.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8645	APL_FORM_CA_7781	Deposit Holder	Deposit Holder	USHA NANDA	Deposit Holder	19-05-2025 04:47 PM	8,66,780.82	8,57,448.00	Deposit Holders	-	-	No	0.004%	-	-	-	-	9,332.82	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8646	APL_FORM_CA_8379	Deposit Holder	Deposit Holder	VINODKUMAR VIKASHKUMAR (HUF)	Deposit Holder	19-05-2025 04:27 PM	6,85,428.09	5,65,916.00	Deposit Holders	-	-	No	0.003%	-	-	-	-	1,19,512.08	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8647	APL_FORM_CA_7778	Deposit Holder	Deposit Holder	KUMARI ARCHANA	Deposit Holder	19-05-2025 04:24 PM	2,49,623.29	1,71,490.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	78,133.29	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8648	APL_FORM_CA_7776	Deposit Holder	Deposit Holder	PRAVEEN NANDA	Deposit Holder	19-05-2025 04:11 PM	28,89,630.41	28,89,630.41	Deposit Holders	-	-	No	0.013%	-	-	-	-	-	-
8649	APL_FORM_CA_7769	Deposit Holder	Deposit Holder	Rajesh Kashinath Attra	Deposit Holder	19-05-2025 03:08 PM	1,07,791.10	85,745.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	22,046.10	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8650	APL_FORM_CA_7759	Deposit Holder	Deposit Holder	AC SRINIVASAN	Deposit Holder	19-05-2025 02:26 PM	1,70,753.42	1,70,753.42	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8651	APL_FORM_CA_7756	Deposit Holder	Deposit Holder	MOOL CHAND DUA TO DEATH VISSNA BHARDWAJ	Deposit Holder	19-05-2025 02:15 PM	10,11,786.64	10,11,786.64	Deposit Holders	-	-	No	0.005%	-	-	-	-	-	-
8652	APL_FORM_CA_7748	Deposit Holder	Deposit Holder	SHEFALI GOSAIN	Deposit Holder	19-05-2025 02:15 PM	1,67,956.16	1,67,956.16	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8653	APL_FORM_CA_7744	Deposit Holder	Deposit Holder	OM PRAKASH	Deposit Holder	19-05-2025 01:58 PM	2,66,756.12	2,66,756.12	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8654	APL_FORM_CA_7745	Deposit Holder	Deposit Holder	MOOL CHAND	Deposit Holder	19-05-2025 01:40 PM	6,80,957.04	6,80,957.04	Deposit Holders	-	-	No	0.003%	-	-	-	-	-	-
8655	APL_FORM_CA_7741	Deposit Holder	Deposit Holder	M N Subramanian	Deposit Holder	19-05-2025 01:24 PM	17,94,349.32	12,00,426.00	Deposit Holders	-	-	No	0.006%	-	-	-	-	5,93,923.32	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8656	APL_FORM_CA_7732	Deposit Holder	Deposit Holder	RUDRA PRAKASH VARMA	Deposit Holder	19-05-2025 12:19 PM	1,08,116.44	1,08,116.44	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8657	APL_FORM_CA_7729	Deposit Holder	Deposit Holder	KOLLIPARA SIVANNARAYANA	Deposit Holder	19-05-2025 11:32 AM	2,00,000.00	2,00,000.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	-	-
8658	APL_FORM_CA_7721	Deposit Holder	Deposit Holder	SANJAY AGARWAL	Deposit Holder	19-05-2025 02:49 AM	5,30,809.37	5,30,809.37	Deposit Holders	-	-	No	0.002%	-	-	-	-	-	-
8659	APL_FORM_CA_7674	Deposit Holder	Deposit Holder	MINATI DALAL	Deposit Holder	18-05-2025 11:12 PM	2,91,041.10	2,46,703.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	4,888.10	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8660	APL_FORM_CA_7713	Deposit Holder	Deposit Holder	ONKAR NATH PURI	Deposit Holder	18-05-2025 10:04 PM	4,59,618.60	1,22,003.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	3,37,615.60	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8661	APL_FORM_CA_7706	Deposit Holder	Deposit Holder	RAJENDRA LAL SINGHAL	Deposit Holder	18-05-2025 10:01 PM	60,753.42	60,753.42	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8662	APL_FORM_CA_7703	Deposit Holder	Deposit Holder	HARI PRAKASH PURI	Deposit Holder	18-05-2025 09:43 PM	9,08,400.45	7,23,833.00	Deposit Holders	-	-	No	0.003%	-	-	-	-	1,84,567.45	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8663	APL_FORM_CA_7689	Deposit Holder	Deposit Holder	BRIJENDRA MOHAN SHUKLA	Deposit Holder	18-05-2025 08:12 PM	73,458.90	73,458.90	Deposit Holders	-	-	No	0.000%	-	-	-	-	-	-
8664	APL_FORM_CA_7698	Deposit Holder	Deposit Holder	Beena shukla	Deposit Holder	18-05-2025 08:11 PM	3,38,836.62	3,38,835.62	Deposit Holders	-	-	No	0.002%	-	-	-	-	-	-
8665	APL_FORM_CA_7652	Deposit Holder	Deposit Holder	VIRENDRA KUMAR OBEROI	Deposit Holder	18-05-2025 07:04 PM	4,15,677.01	4,15,677.01	Deposit Holders	-	-	No	0.002%	-	-	-	-	-	-

8665	APL_FORM_CA_7696	Deposit Holder	Deposit Holder	RAMA DEVI SHUKLA	Deposit Holder	18-05-2023 07:29 PM	73,458.90	73,458.90	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8667	APL_FORM_CA_7694	Deposit Holder	Deposit Holder	Vasiskeith Nathan	Deposit Holder	18-05-2023 07:17 PM	1,10,941.78	1,10,941.78	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8668	APL_FORM_CA_7429	Deposit Holder	Deposit Holder	SURANDRA KUMAR SHUKLA	Deposit Holder	18-05-2023 07:03 PM	73,664.38	73,664.38	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8669	APL_FORM_CA_7686	Deposit Holder	Deposit Holder	Inder Paul Dhawan	Deposit Holder	18-05-2023 05:20 PM	2,55,308.22	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	-	83,818.22	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8670	APL_FORM_CA_7682	Deposit Holder	Deposit Holder	Indra Dhawan	Deposit Holder	18-05-2023 04:53 PM	2,56,719.18	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	-	84,229.18	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8671	APL_FORM_CA_7683	Deposit Holder	Deposit Holder	SHIV KISHORI NIGAM	Deposit Holder	18-05-2023 04:37 PM	73,900.68	73,900.68	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8672	APL_FORM_CA_7678	Deposit Holder	Deposit Holder	Bechan Lal Aggarwal	Deposit Holder	18-05-2023 04:33 PM	6,62,711.23	6,62,711.23	Deposit Holders	-	No	0.003%	-	-	-	-	-	-	-
8673	APL_FORM_CA_7675	Deposit Holder	Deposit Holder	Shivani Gupta	Deposit Holder	18-05-2023 04:08 PM	1,23,980.65	1,23,980.65	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8674	APL_FORM_CA_7677	Deposit Holder	Deposit Holder	TUSHAR PUGGAL	Deposit Holder	18-05-2023 03:27 PM	8,53,767.12	8,53,767.12	Deposit Holders	-	No	0.004%	-	-	-	-	-	-	-
8675	APL_FORM_CA_7671	Deposit Holder	Deposit Holder	Nisha Gupta	Deposit Holder	18-05-2023 02:34 PM	4,92,260.27	4,91,024.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,236.27	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8676	APL_FORM_CA_7667	Deposit Holder	Deposit Holder	Rakesh Kumar Mishra	Deposit Holder	18-05-2023 01:48 PM	10,18,356.16	9,65,105.00	Deposit Holders	-	No	0.004%	-	-	-	-	53,251.16	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8677	APL_FORM_CA_6841	Deposit Holder	Deposit Holder	SWARN KANTA	Deposit Holder	18-05-2023 01:33 PM	4,98,059.69	4,98,059.69	Deposit Holders	-	No	0.002%	-	-	-	-	-	-	-
8678	APL_FORM_CA_7664	Deposit Holder	Deposit Holder	Devlani	Deposit Holder	18-05-2023 01:30 PM	4,84,792.36	4,84,792.36	Deposit Holders	-	No	0.002%	-	-	-	-	-	-	-
8679	APL_FORM_CA_7665	Deposit Holder	Deposit Holder	ASHA LATA WANDRE	Deposit Holder	18-05-2023 01:00 PM	3,22,133.06	2,10,292.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	2,841.56	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8680	APL_FORM_CA_7663	Deposit Holder	Deposit Holder	AJAY KUMAR BANDYOPADHYAYI MAMATA BANDYOPADHYAY	Deposit Holder	18-05-2023 12:52 PM	2,60,000.00	2,60,000.00	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8681	APL_FORM_CA_7647	Deposit Holder	Deposit Holder	JIGNESH MANUBHAI MARU	Deposit Holder	18-05-2023 12:42 PM	92,750.26	92,750.26	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8682	APL_FORM_CA_7662	Deposit Holder	Deposit Holder	SUDERSHAN KUMARI	Deposit Holder	18-05-2023 12:39 PM	1,03,068.49	1,02,984.00	Deposit Holders	-	No	0.000%	-	-	-	-	84.49	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8683	APL_FORM_CA_7342	Deposit Holder	Deposit Holder	Aruna Chabra	Deposit Holder	18-05-2023 10:26 AM	3,07,534.25	3,20,205.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,87,329.25	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8684	APL_FORM_CA_7654	Deposit Holder	Deposit Holder	NAMAN JAIN	Deposit Holder	18-05-2023 12:00 AM	2,03,561.64	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	-	32,071.64	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8685	APL_FORM_CA_7344	Deposit Holder	Deposit Holder	Kavita Tongria	Deposit Holder	17-05-2023 11:52 PM	11,80,390.19	5,47,959.00	Deposit Holders	-	No	0.003%	-	-	-	-	6,32,431.19	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8686	APL_FORM_CA_7625	Deposit Holder	Deposit Holder	PUSHPA VERMA	Deposit Holder	17-05-2023 10:48 PM	6,33,698.63	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	-	4,62,208.63	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8687	APL_FORM_CA_7648	Deposit Holder	Deposit Holder	PARDEEP KUMAR SOOD	Deposit Holder	17-05-2023 09:32 PM	9,07,972.09	5,98,378.00	Deposit Holders	-	No	0.003%	-	-	-	-	9,124.06	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8688	APL_FORM_CA_7345	Deposit Holder	Deposit Holder	BIPIN BEHANI	Deposit Holder	17-05-2023 08:07 PM	1,21,278.92	1,21,278.92	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8689	APL_FORM_CA_7633	Deposit Holder	Deposit Holder	SEEMA AGRAWAL	Deposit Holder	17-05-2023 05:39 PM	98,123.29	68,596.00	Deposit Holders	-	No	0.000%	-	-	-	-	29,527.29	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8690	APL_FORM_CA_7627	Deposit Holder	Deposit Holder	AVICHESH KUMAR AGRAWAL	Deposit Holder	17-05-2023 05:33 PM	2,42,267.81	1,70,075.00	Deposit Holders	-	No	0.001%	-	-	-	-	72,192.81	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8691	APL_FORM_CA_7622	Deposit Holder	Deposit Holder	MANOJ KUMAR KESHARWANI(LEGAT HOLDER AND LEGAL HEIR OF NIRDAN LAL KESARWANI)	Deposit Holder	17-05-2023 05:19 PM	1,25,000.00	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	39,255.00	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8692	APL_FORM_CA_6130	Deposit Holder	Deposit Holder	BALWINDER ARORA	Deposit Holder	17-05-2023 05:16 PM	4,80,312.82	3,13,658.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,66,654.82	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8693	APL_FORM_CA_7620	Deposit Holder	Deposit Holder	MANOJ KUMAR KESHARWANI	Deposit Holder	17-05-2023 05:09 PM	1,75,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	-	1,75,000.00	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
8694	APL_FORM_CA_7616	Deposit Holder	Deposit Holder	ROOPAM JAIN	Deposit Holder	17-05-2023 04:50 PM	97,026.71	66,881.00	Deposit Holders	-	No	0.000%	-	-	-	-	30,645.71	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8695	APL_FORM_CA_7613	Deposit Holder	Deposit Holder	Himanshu Ahlawi	Deposit Holder	17-05-2023 04:49 PM	1,70,753.42	1,70,753.42	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8696	APL_FORM_CA_7614	Deposit Holder	Deposit Holder	KALPNA GUPTA	Deposit Holder	17-05-2023 04:37 PM	1,25,633.56	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	39,888.56	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8697	APL_FORM_CA_7607	Deposit Holder	Deposit Holder	KHATRI PRITIBEN FASHURAM NOMINEE OF LATE KHATRI VIJYABEN HASUKAM	Deposit Holder	17-05-2023 04:22 PM	1,22,243.15	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	36,498.15	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8698	APL_FORM_CA_6850	Deposit Holder	Deposit Holder	Yati Mittal	Deposit Holder	17-05-2023 04:04 PM	4,35,000.00	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	-	92,020.00	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8699	APL_FORM_CA_7603	Deposit Holder	Deposit Holder	ANSH GUPTA	Deposit Holder	17-05-2023 03:50 PM	85,744.63	85,744.63	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8700	APL_FORM_CA_7598	Deposit Holder	Deposit Holder	Sharlaita Sharma	Deposit Holder	17-05-2023 03:21 PM	1,00,000.00	1,00,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8701	APL_FORM_CA_6647	Deposit Holder	Deposit Holder	Radhe Shiam Loomba	Deposit Holder	17-05-2023 02:43 PM	1,77,164.46	1,77,164.46	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8702	APL_FORM_CA_7590	Deposit Holder	Deposit Holder	NEELAMSH GUPTA	Deposit Holder	17-05-2023 02:38 PM	78,780.60	78,795.60	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8703	APL_FORM_CA_7589	Deposit Holder	Deposit Holder	DAVINDER PUGGAL	Deposit Holder	17-05-2023 02:35 PM	51,648.78	51,446.78	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8704	APL_FORM_CA_7581	Deposit Holder	Deposit Holder	TARA GARG	Deposit Holder	17-05-2023 02:00 PM	3,19,996.44	2,17,650.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	1,00,946.44	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8705	APL_FORM_CA_7580	Deposit Holder	Deposit Holder	SHWETA JAIN	Deposit Holder	17-05-2023 01:56 PM	3,28,774.92	3,28,774.92	Deposit Holders	-	No	0.002%	-	-	-	-	-	-	-
8706	APL_FORM_CA_7578	Deposit Holder	Deposit Holder	Nimalya Chakraborty	Deposit Holder	17-05-2023 01:20 PM	2,56,130.14	-	Deposit Holders	-	No	0.000%	-	-	-	2,56,130.14	-	-	No outstanding as per records, paid in April, 2012
8707	APL_FORM_CA_7571	Deposit Holder	Deposit Holder	Kavi Chakraborty	Deposit Holder	17-05-2023 01:04 PM	3,41,506.85	3,41,506.85	Deposit Holders	-	No	0.002%	-	-	-	-	-	-	-
8708	APL_FORM_CA_7569	Deposit Holder	Deposit Holder	SANJEEV KALOTY	Deposit Holder	17-05-2023 12:37 PM	86,207.65	86,207.65	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8709	APL_FORM_CA_7567	Deposit Holder	Deposit Holder	SANGEETA GUPTA	Deposit Holder	17-05-2023 12:23 PM	1,46,748.77	1,21,905.00	Deposit Holders	-	No	0.001%	-	-	-	-	24,843.77	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8710	APL_FORM_CA_7566	Deposit Holder	Deposit Holder	RANJ KHANDELWAL	Deposit Holder	17-05-2023 12:12 PM	1,02,893.56	1,02,893.56	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8711	APL_FORM_CA_7563	Deposit Holder	Deposit Holder	Meghna Paliwal	Deposit Holder	17-05-2023 12:06 PM	1,26,472.60	1,20,990.00	Deposit Holders	-	No	0.001%	-	-	-	-	5,482.60	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8712	APL_FORM_CA_7564	Deposit Holder	Deposit Holder	SREEPRAKASH.S	Deposit Holder	17-05-2023 11:52 AM	9,16,267.12	8,57,448.00	Deposit Holders	-	No	0.004%	-	-	-	-	58,819.12	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8713	APL_FORM_CA_7562	Deposit Holder	Deposit Holder	KAMALA MENON	Deposit Holder	17-05-2023 11:43 AM	10,28,935.56	10,28,935.56	Deposit Holders	-	No	0.005%	-	-	-	-	-	-	-
8714	APL_FORM_CA_7561	Deposit Holder	Deposit Holder	Supriya Saraf and Shobha Saraf	Deposit Holder	17-05-2023 11:36 AM	7,20,721.18	7,20,721.18	Deposit Holders	-	No	0.003%	-	-	-	-	-	-	-
8715	APL_FORM_CA_7249	Deposit Holder	Deposit Holder	Aakash Singh	Deposit Holder	17-05-2023 11:00 AM	2,09,849.32	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	-	25,359.32	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8716	APL_FORM_CA_7559	Deposit Holder	Deposit Holder	Puneet Kumar Saraf and Shobha Saraf	Deposit Holder	17-05-2023 10:14 AM	3,12,930.97	3,12,500.97	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8717	APL_FORM_CA_7557	Deposit Holder	Deposit Holder	Kanupriya Saraf and Pawan Kumar Saraf	Deposit Holder	17-05-2023 08:39 AM	4,26,349.10	4,24,654.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,695.10	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8718	APL_FORM_CA_7554	Deposit Holder	Deposit Holder	Shobha Saraf	Deposit Holder	17-05-2023 07:14 AM	4,08,408.04	4,08,408.04	Deposit Holders	-	No	0.002%	-	-	-	-	-	-	-
8719	APL_FORM_CA_7355	Deposit Holder	Deposit Holder	SHIKHA AWASTHI	Deposit Holder	17-05-2023 12:15 AM	1,28,917.81	1,28,917.81	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8720	APL_FORM_CA_7325	Deposit Holder	Deposit Holder	NISHI PRABHA GUPTA	Deposit Holder	16-05-2023 11:13 PM	2,10,376.71	2,10,376.71	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8721	APL_FORM_CA_6321	Deposit Holder	Deposit Holder	VINOD KUMAR KAPOOR	Deposit Holder	16-05-2023 10:09 PM	1,19,931.01	1,15,931.01	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8722	APL_FORM_CA_7551	Deposit Holder	Deposit Holder	HARLEEN KAUR BURRY	Deposit Holder	16-05-2023 09:01 PM	2,08,665.75	1,99,226.00	Deposit Holders	-	No	0.001%	-	-	-	-	9,239.75	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8723	APL_FORM_CA_7549	Deposit Holder	Deposit Holder	BALWANT SINGH CHHABRA	Deposit Holder	16-05-2023 09:44 PM	2,07,905.49	1,68,893.00	Deposit Holders	-	No	0.001%	-	-	-	-	39,012.49	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8724	APL_FORM_CA_7548	Deposit Holder	Deposit Holder	Pawan Kumar Saraf HUF	Deposit Holder	16-05-2023 09:40 PM	7,20,721.18	7,20,721.18	Deposit Holders	-	No	0.003%	-	-	-	-	-	-	-
8725	APL_FORM_CA_7547	Deposit Holder	Deposit Holder	ROOP CHAND KHANDELWAL	Deposit Holder	16-05-2023 09:09 PM	65,165.92	65,165.92	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8726	APL_FORM_CA_7401	Deposit Holder	Deposit Holder	Rajiv Shukla and Shikha Shukla	Deposit Holder	16-05-2023 08:55 PM	72,89,090.89	-	Deposit Holders	-	No	0.000%	-	-	-	-	72,89,090.89	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
8727	APL_FORM_CA_7545	Deposit Holder	Deposit Holder	RANJ KHANDELWAL	Deposit Holder	16-05-2023 08:15 PM	1,02,893.56	-	Deposit Holders	-	No	0.000%	-	-	-	1,02,893.56	-	Duplicate - Latest claim has been verified	
8728	APL_FORM_CA_7542	Deposit Holder	Deposit Holder	Pawan Kumar Saraf	Deposit Holder	16-05-2023 08:12 PM	7,20,721.18	7,20,721.18	Deposit Holders	-	No	0.003%	-	-	-	-	-	-	-
8729	APL_FORM_CA_7282	Deposit Holder	Deposit Holder	Mukul Kumar Jain	Deposit Holder	16-05-2023 06:22 PM	90,000.00	90,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8730	APL_FORM_CA_7532	Deposit Holder	Deposit Holder	SUBHASH CHANDER MAKKAR & SUMITRA MAKKAR	Deposit Holder	16-05-2023 05:51 PM	2,81,743.15	2,81,743.15	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8731	APL_FORM_CA_7523	Deposit Holder	Deposit Holder	KUMUD MOHINDER	Deposit Holder	16-05-2023 04:27 PM	2,49,033.27	2,49,033.27	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8732	APL_FORM_CA_7448	Deposit Holder	Deposit Holder	SUMAN ARORA	Deposit Holder	16-05-2023 04:04 PM	10,79,109.69	9,16,856.00	Deposit Holders	-	Yes	0.004%	-	-	-	-	1,62,253.59	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8733	APL_FORM_CA_7520	Deposit Holder	Deposit Holder	INAMPUDI RATNAPRIYA	Deposit Holder	16-05-2023 03:13 PM	2,54,589.04	2,47,398.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	7,191.04	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8734	APL_FORM_CA_7515	Deposit Holder	Deposit Holder	Asis Sarkar	Deposit Holder	16-05-2023 02:40 PM	1,22,808.22	1,22,283.00	Deposit Holders	-	No	0.001%	-	-	-	-	525.22	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8735	APL_FORM_CA_7511	Deposit Holder	Deposit Holder	NIRANJA SHARMA	Deposit Holder	16-05-2023 02:04 PM	2,98,835.47	2,98,835.47	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8736	APL_FORM_CA_6984	Deposit Holder	Deposit Holder	Sharam Pal Mediratta	Deposit Holder	16-05-2023 01:51 PM	1,91,397.45	1,91,397.45	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8737	APL_FORM_CA_7508	Deposit Holder	Deposit Holder	SANJAY PRAKASH SRIVASTAVA	Deposit Holder	16-05-2023 01:47 PM	2,41,130.14	1,63,286.00	Deposit Holders	-	No	0.001%	-	-	-	-	77,844.14	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8738	APL_FORM_CA_7505	Deposit Holder	Deposit Holder	AJIT ASWANI	Deposit Holder	16-05-2023 12:42 PM	7,63,236.30	1,21,688.00	Deposit Holders	-	No	0.001%	-	-	-	-	6,41,548.30	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8739	APL_FORM_CA_7496	Deposit Holder	Deposit Holder	Anju Devi Sah	Deposit Holder	16-05-2023 12:09 PM	1,64,409.25	1,64,409.25	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8740	APL_FORM_CA_7497	Deposit Holder	Deposit Holder	SHASHIKIRON BHATNAGAR	Deposit Holder	16-05-2023 09:26 AM	5,26,304.11	5,26,304.11	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-	-
8741	APL_FORM_CA_6600	Deposit Holder	Deposit Holder	MRIDULA BAGS	Deposit Holder	16-05-2023 11:39 PM	1,02,472.60	1,02,472.60	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8742	APL_FORM_CA_7479	Deposit Holder	Deposit Holder	Mugdha Madhav Kelkar	Deposit Holder	16-05-2023 08:54 PM	97,752.88	85,828.00	Deposit Holders	-	No	0.000%	-	-	-	-	11,924.88	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8743	APL_FORM_CA_7498	Deposit Holder	Deposit Holder	CHERRY MALHI	Deposit Holder	16-05-2023 08:58 PM	66,880.81	66,880.81	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8744	APL_FORM_CA_7494	Deposit Holder	Deposit Holder	SADHNA GUPTA	Deposit Holder	16-05-2023 08:44 PM	1,34,144.30	1,23,276.00	Deposit Holders	-	No	0.001%	-	-	-	-	10,868.30	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8745	APL_FORM_CA_7492	Deposit Holder	Deposit Holder	CHERRY MALHI	Deposit Holder	16-05-2023 08:35 PM	66,880.81	66,880.81	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8746	APL_FORM_CA_7481	Deposit Holder	Deposit Holder	URMILA GUPTA AND SADHNA GUPTA	Deposit Holder	16-05-2023 08:07 PM	1,34,568.32	1,23,123.00	Deposit Holders	-	No	0.001%	-	-	-	-	11,445.32	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8747	APL_FORM_CA_7451	Deposit Holder	Deposit Holder	Bhavna Kumari	Deposit Holder	16-05-2023 05:13 PM	6,96,164.38	4,82,956.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	13,208.38	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8748	APL_FORM_CA_7453	Deposit Holder	Deposit Holder	SUSHMA JAIN	Deposit Holder	16-05-2023 04:52 PM	7,24,542.12	7,24,542.12	Deposit Holders	-	No	0.003%	-	-	-	-	-	-	-
8749	APL_FORM_CA_6922	Deposit Holder	Deposit Holder	DEVINDER SINGH	Deposit Holder	16-05-2023 04:43 PM	97,847.26	66,881.00	Deposit Holders	-	No	0.000%	-	-	-	-	30,966.26	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8750	APL_FORM_CA_7443	Deposit Holder	Deposit Holder	BRIJ MOHINI BANTA	Deposit Holder	16-05-2023 04:19 PM	10,98,634.73	2,71,066.00	Deposit Holders	-	No	0.001%	-	-	-	-	8,27,568.73	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8751	APL_FORM_CA_7444	Deposit Holder	Deposit Holder	PUSHP LATA	Deposit Holder	16-05-2023 03:54 PM	2,69,811.65	1,99,714.00	Deposit Holders	-	No	0.001%	-	-	-	-	70,097.65	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8752	APL_FORM_CA_7432	Deposit Holder	Deposit Holder	MEENA JOSHI	Deposit Holder	16-05-2023 02:38 PM	5,59,650.68	4,46,064.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	1,09,586.68	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8753	APL_FORM_CA_7434	Deposit Holder	Deposit Holder	PRATIBHA YADAV	Deposit Holder	16-05-2023 02:36 PM	1,60,683.22	1,54,105.00	Deposit Holders	-	No	0.001%	-	-	-	-	9,578.22	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8754	APL_FORM_CA_7428	Deposit Holder	Deposit Holder	MEERA SHARMA	Deposit Holder	16-05-2023 02:25 PM	5,01,232.88	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,58,252.88	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8755	APL_FORM_CA_7429	Deposit Holder	Deposit Holder	NEERU KAPOOR	Deposit Holder	16-05-2023 02:23 PM	2,52,536.59	2,49,030.00	Deposit Holders	-	No	0.001%	-	-	-	-	3,506.59	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8756	APL_FORM_CA_7422	Deposit Holder	Deposit Holder	REKHA SHARMA	Deposit Holder	16-05-2023 02:08 PM	2,42,660.73	2,42,660.73	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8757	APL_FORM_CA_7419	Deposit Holder	Deposit Holder	REKHA SHARMA	Deposit Holder	16-05-2023 01:55 PM	86,115.03	86,115.05	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8758	APL_FORM_CA_7417	Deposit Holder	Deposit Holder	SUSHIL KUMAR SHARMA	Deposit Holder	16-05-2023 01:42 PM	1,20,881.06	1,20,881.06	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8759	APL_FORM_CA_7414	Deposit Holder	Deposit Holder	SUSHIL KUMAR SHARMA	Deposit Holder	16-05-2023 01:31 PM	85,583.43	85,583.43	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8760	APL_FORM_CA_7413	Deposit Holder	Deposit Holder	SUSHIL KUMAR SHARMA	Deposit Holder	16-05-2023 01:20 PM	64,188.43	64,188.43	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8761	APL_FORM_CA_7409	Deposit Holder	Deposit Holder	Shashindra Nath Maheshwari	Deposit Holder	16-05-2023 12:36 PM	10,99,916.38	10,95,916.38	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
8762	APL_FORM_CA_7405	Deposit Holder	Deposit Holder	Ramesh Chand Bhosal	Deposit Holder	16-05-2023 12:12 PM	5,57,238.72	5,57,238.72	Deposit Holders	-	No	0.003%	-	-	-	-	-	-	-
8763	APL_FORM_CA_7403	Deposit Holder	Deposit Holder	ALOK KUMAR BHARUKA	Deposit Holder	16-05-2023 11:49 AM	79,289.86	75,285.96	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
8764	APL_FORM_CA_6738	Deposit Holder	Deposit Holder	Aneja Manju	Deposit Holder	15-05-2023 11:43 AM	17,91,832.19	17,91,832.19	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-	-

8765	ARN_FORM_CA_7400	Deposit Holder	Deposit Holder	MOHIT SHUKLA	Deposit Holder	01-05-2020 10:57 AM	2,26,952.05	1,71,490.00	Deposit Holders	-	-	No	0.000%	-	-	-	35,462.05	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8766	ARN_FORM_CA_7399	Deposit Holder	Deposit Holder	SHEELA B SURTI	Deposit Holder	01-05-2020 10:52 AM	40,910.96	40,910.96	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8767	ARN_FORM_CA_7398	Deposit Holder	Deposit Holder	SUDHA AGARWAL	Deposit Holder	01-05-2020 10:44 AM	1,50,865.53	-	Deposit Holders	-	-	No	0.000%	-	-	1,50,865.53	-	Non-submitting as per records, paid in Oct, 2019
8768	ARN_FORM_CA_6968	Deposit Holder	Deposit Holder	BALWANT DHANJIBHAI SURTI	Deposit Holder	01-05-2020 10:37 AM	40,910.96	40,910.96	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8769	ARN_FORM_CA_7397	Deposit Holder	Deposit Holder	SUDHA AGARWAL	Deposit Holder	01-05-2020 10:35 AM	4,27,625.21	4,27,625.21	Deposit Holders	-	-	No	0.002%	-	-	-	-	-
8770	ARN_FORM_CA_7395	Deposit Holder	Deposit Holder	C K AGARWAL HUF	Deposit Holder	01-05-2020 10:20 AM	3,71,928.22	3,71,928.22	Deposit Holders	-	-	No	0.002%	-	-	-	-	-
8771	ARN_FORM_CA_7394	Deposit Holder	Deposit Holder	mohit shukla	Deposit Holder	01-05-2020 10:18 AM	1,53,162.67	1,26,617.00	Deposit Holders	-	-	No	0.001%	-	-	-	26,545.67	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8772	ARN_FORM_CA_7393	Deposit Holder	Deposit Holder	CHARAT KUMAR AGARWAL	Deposit Holder	01-05-2020 10:11 AM	4,78,193.42	4,78,193.42	Deposit Holders	-	-	No	0.002%	-	-	-	-	-
8773	ARN_FORM_CA_7392	Deposit Holder	Deposit Holder	CHARAT KUMAR AGARWAL	Deposit Holder	01-05-2020 10:03 AM	4,27,625.21	4,27,625.21	Deposit Holders	-	-	No	0.002%	-	-	-	-	-
8774	ARN_FORM_CA_7338	Deposit Holder	Deposit Holder	Lalita Agrawal	Deposit Holder	01-05-2020 07:03 AM	23,26,416.44	20,57,874.00	Deposit Holders	-	-	No	0.009%	-	-	-	2,70,542.44	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8775	ARN_FORM_CA_7389	Deposit Holder	Deposit Holder	Annapurna H. C	Deposit Holder	01-05-2020 12:26 AM	2,46,883.56	1,71,490.00	Deposit Holders	-	-	No	0.001%	-	-	-	75,393.56	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8776	ARN_FORM_CA_7326	Deposit Holder	Deposit Holder	Parvati Devi	Deposit Holder	30-04-2020 10:18 PM	8,57,226.00	6,75,458.00	Deposit Holders	-	-	No	0.003%	-	-	-	1,81,768.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8777	ARN_FORM_CA_7387	Deposit Holder	Deposit Holder	GEETIKA GARG	Deposit Holder	30-04-2020 09:52 PM	2,93,706.30	2,02,689.00	Deposit Holders	-	-	No	0.001%	-	-	-	91,017.30	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8778	ARN_FORM_CA_6957	Deposit Holder	Deposit Holder	PARAMJIT KAUR	Deposit Holder	30-04-2020 09:14 PM	1,91,315.07	1,91,315.07	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
8779	ARN_FORM_CA_7385	Deposit Holder	Deposit Holder	GEETIKA GARG	Deposit Holder	30-04-2020 09:07 PM	3,13,893.01	2,44,204.00	Deposit Holders	-	-	No	0.001%	-	-	-	1,09,659.01	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8780	ARN_FORM_CA_7383	Deposit Holder	Deposit Holder	MADHVI MODA	Deposit Holder	30-04-2020 07:08 PM	21,255.00	21,255.00	Deposit Holders	-	-	No	0.000%	-	-	-	1,50,234.26	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8781	ARN_FORM_CA_7376	Deposit Holder	Deposit Holder	Rajiv Tayal, due to death of Sanjiv Mohan Tayal	Deposit Holder	30-04-2020 06:56 PM	12,67,248.81	12,67,248.81	Deposit Holders	-	-	No	0.006%	-	-	-	-	-
8782	ARN_FORM_CA_7377	Deposit Holder	Deposit Holder	ASHOK M MOTIYANIAAN	Deposit Holder	30-04-2020 06:54 PM	66,601.42	66,601.42	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8783	ARN_FORM_CA_7375	Deposit Holder	Deposit Holder	Pramod Kumar Jain	Deposit Holder	30-04-2020 05:49 PM	1,47,000.00	1,47,000.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
8784	ARN_FORM_CA_7372	Deposit Holder	Deposit Holder	VEENA ARYA	Deposit Holder	30-04-2020 05:43 PM	6,17,661.21	6,17,661.21	Deposit Holders	-	-	No	0.003%	-	-	-	-	-
8785	ARN_FORM_CA_7365	Deposit Holder	Deposit Holder	KUNTI NARI	Deposit Holder	30-04-2020 05:15 PM	2,43,292.30	2,43,292.30	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
8786	ARN_FORM_CA_7368	Deposit Holder	Deposit Holder	PRIYA SHARMA	Deposit Holder	30-04-2020 05:01 PM	8,50,613.56	6,85,958.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	1,64,452.96	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8787	ARN_FORM_CA_7362	Deposit Holder	Deposit Holder	Pratibha Yadav	Deposit Holder	30-04-2020 04:03 PM	1,26,455.48	1,20,640.00	Deposit Holders	-	-	No	0.001%	-	-	-	5,815.48	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8788	ARN_FORM_CA_7364	Deposit Holder	Deposit Holder	KRISHNA SHARMA	Deposit Holder	30-04-2020 03:56 PM	12,75,000.00	5,14,469.00	Deposit Holders	-	-	No	0.001%	-	-	-	7,60,531.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8789	ARN_FORM_CA_7360	Deposit Holder	Deposit Holder	Rishikhi Kumari	Deposit Holder	30-04-2020 03:51 PM	1,86,518.49	1,82,964.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	2,354.49	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8790	ARN_FORM_CA_7357	Deposit Holder	Deposit Holder	RAM KRISHNA SINGH	Deposit Holder	30-04-2020 02:13 PM	1,96,595.89	1,96,595.89	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
8791	ARN_FORM_CA_7356	Deposit Holder	Deposit Holder	MR. SHUAL AGARWAL, MR. R. P. SINGHAL & MRS. NIRMA SINGHAL	Deposit Holder	30-04-2020 02:07 PM	5,11,369.86	3,43,260.00	Deposit Holders	-	-	No	0.002%	-	-	-	1,68,109.86	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8792	ARN_FORM_CA_7350	Deposit Holder	Deposit Holder	MR. SHUAM AGRAWAL & MR. R. P. SINGHAL	Deposit Holder	30-04-2020 01:17 PM	5,11,369.86	2,87,743.00	Deposit Holders	-	-	No	0.001%	-	-	-	2,23,626.86	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8793	ARN_FORM_CA_6769	Deposit Holder	Deposit Holder	Nehal Sharma	Deposit Holder	30-04-2020 12:47 PM	1,72,904.45	1,72,904.45	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
8794	ARN_FORM_CA_7347	Deposit Holder	Deposit Holder	Bansal Kumari Lohar	Deposit Holder	30-04-2020 12:38 PM	9,85,914.05	9,85,914.05	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	-
8795	ARN_FORM_CA_7346	Deposit Holder	Deposit Holder	VRINDA SEHWHEY	Deposit Holder	30-04-2020 12:28 PM	4,63,021.01	4,63,021.01	Deposit Holders	-	-	No	0.002%	-	-	-	-	-
8796	ARN_FORM_CA_7270	Deposit Holder	Deposit Holder	Ashok	Deposit Holder	30-04-2020 01:15 AM	1,25,658.90	1,22,144.00	Deposit Holders	-	-	No	0.001%	-	-	-	1,314.90	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8797	ARN_FORM_CA_7344	Deposit Holder	Deposit Holder	Anil Thukral	Deposit Holder	29-04-2020 11:07 PM	18,96,666.44	12,86,172.00	Deposit Holders	-	-	No	0.006%	-	-	-	5,50,492.44	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8798	ARN_FORM_CA_6433	Deposit Holder	Deposit Holder	MAMTA RATHI	Deposit Holder	29-04-2020 10:33 PM	1,90,000.00	1,86,776.00	Deposit Holders	-	-	No	0.001%	-	-	-	8,224.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8799	ARN_FORM_CA_6772	Deposit Holder	Deposit Holder	VIMAL DASS RATHI	Deposit Holder	29-04-2020 10:25 PM	1,29,658.85	1,24,517.00	Deposit Holders	-	-	No	0.001%	-	-	-	4,489.85	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8800	ARN_FORM_CA_7339	Deposit Holder	Deposit Holder	MEENU GARG	Deposit Holder	29-04-2020 10:12 PM	7,32,615.04	7,32,615.04	Deposit Holders	-	-	No	0.003%	-	-	-	-	-
8801	ARN_FORM_CA_7336	Deposit Holder	Deposit Holder	Karan Deep Saad	Deposit Holder	29-04-2020 09:58 PM	6,31,914.66	6,30,349.00	Deposit Holders	-	-	No	0.003%	-	-	-	1,575.66	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8802	ARN_FORM_CA_7333	Deposit Holder	Deposit Holder	SUNIL KUMAR GARG	Deposit Holder	29-04-2020 09:47 PM	7,99,564.78	7,99,564.78	Deposit Holders	-	-	No	0.004%	-	-	-	-	-
8803	ARN_FORM_CA_7332	Deposit Holder	Deposit Holder	MEENA RUIA	Deposit Holder	29-04-2020 08:56 PM	2,14,006.85	-	Deposit Holders	-	-	No	0.000%	-	-	2,14,006.85	-	Non-submitting as per records, paid in Oct'2, 2017
8804	ARN_FORM_CA_7326	Deposit Holder	Deposit Holder	SHILPI	Deposit Holder	29-04-2020 07:41 PM	1,82,456.58	1,80,956.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	1,458.38	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8805	ARN_FORM_CA_7322	Deposit Holder	Deposit Holder	SHILPI	Deposit Holder	29-04-2020 07:08 PM	1,87,833.90	1,81,155.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	6,678.90	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8806	ARN_FORM_CA_7319	Deposit Holder	Deposit Holder	SUNITA SHARMA	Deposit Holder	29-04-2020 07:09 PM	1,20,623.83	1,20,623.83	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
8807	ARN_FORM_CA_7316	Deposit Holder	Deposit Holder	SUDHIR KUMAR SACHAN	Deposit Holder	29-04-2020 06:55 PM	2,46,984.15	2,46,984.15	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
8808	ARN_FORM_CA_7306	Deposit Holder	Deposit Holder	Pushap Lata Gupta	Deposit Holder	29-04-2020 06:49 PM	1,69,338.36	1,61,013.00	Deposit Holders	-	-	No	0.001%	-	-	-	8,325.36	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8809	ARN_FORM_CA_7278	Deposit Holder	Deposit Holder	Ankur Rajaj	Deposit Holder	29-04-2020 06:24 PM	84,453.29	-	Deposit Holders	-	-	No	0.000%	-	-	84,453.29	-	Non-submitting as per records, paid in May 2018
8810	ARN_FORM_CA_7310	Deposit Holder	Deposit Holder	ROHIT JAIN	Deposit Holder	29-04-2020 05:57 PM	74,709.30	74,709.30	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8811	ARN_FORM_CA_7309	Deposit Holder	Deposit Holder	NARINDER KAUR	Deposit Holder	29-04-2020 05:54 PM	1,87,833.90	1,81,155.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	6,678.90	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8812	ARN_FORM_CA_7308	Deposit Holder	Deposit Holder	GIRDHAR NATH / PRANAY KRISHNA	Deposit Holder	29-04-2020 05:54 PM	1,19,777.40	85,745.00	Deposit Holders	-	-	No	0.000%	-	-	-	34,032.40	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8813	ARN_FORM_CA_7307	Deposit Holder	Deposit Holder	Chandra Prakash sharma	Deposit Holder	29-04-2020 05:18 PM	8,01,501.73	7,91,581.00	Deposit Holders	-	-	No	0.004%	-	-	-	9,723.74	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8814	ARN_FORM_CA_7305	Deposit Holder	Deposit Holder	KAILASH SHARMA	Deposit Holder	29-04-2020 05:03 PM	74,709.30	74,709.30	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8815	ARN_FORM_CA_7302	Deposit Holder	Deposit Holder	KAILASH SHARMA	Deposit Holder	29-04-2020 04:29 PM	74,709.30	74,709.30	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8816	ARN_FORM_CA_7300	Deposit Holder	Deposit Holder	USHA RAI	Deposit Holder	29-04-2020 04:24 PM	33,69,282.17	33,69,282.17	Deposit Holders	-	-	No	0.015%	-	-	-	-	-
8817	ARN_FORM_CA_7298	Deposit Holder	Deposit Holder	Neha Wadhawan	Deposit Holder	29-04-2020 04:02 PM	85,176.71	85,176.71	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8818	ARN_FORM_CA_7296	Deposit Holder	Deposit Holder	Aditya Kumari	Deposit Holder	29-04-2020 03:39 PM	5,01,767.12	3,13,660.00	Deposit Holders	-	-	No	0.001%	-	-	-	1,90,107.12	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8819	ARN_FORM_CA_7279	Deposit Holder	Deposit Holder	POONAM BHARUKA	Deposit Holder	29-04-2020 03:03 PM	75,273.97	75,273.97	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8820	ARN_FORM_CA_7295	Deposit Holder	Deposit Holder	Ashish Kumar	Deposit Holder	29-04-2020 02:48 PM	2,21,987.20	2,21,987.20	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
8821	ARN_FORM_CA_7294	Deposit Holder	Deposit Holder	Rejila Lekshminarayanan	Deposit Holder	29-04-2020 02:13 PM	46,09,631.72	46,00,631.72	Deposit Holders	-	-	No	0.021%	-	-	-	-	-
8822	ARN_FORM_CA_7293	Deposit Holder	Deposit Holder	SIDH BHAGAT	Deposit Holder	29-04-2020 02:10 PM	36,102.00	36,102.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8823	ARN_FORM_CA_7290	Deposit Holder	Deposit Holder	SURENDU RHAS BHAGAT	Deposit Holder	29-04-2020 01:43 PM	36,102.00	36,102.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8824	ARN_FORM_CA_7289	Deposit Holder	Deposit Holder	MONIKA BHATNAGAR	Deposit Holder	29-04-2020 01:40 PM	1,01,352.74	1,01,352.74	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8825	ARN_FORM_CA_6968	Deposit Holder	Deposit Holder	Prem	Deposit Holder	29-04-2020 01:20 PM	1,25,051.37	85,745.00	Deposit Holders	-	-	No	0.000%	-	-	-	39,306.37	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8826	ARN_FORM_CA_7286	Deposit Holder	Deposit Holder	MONIKA BHATNAGAR	Deposit Holder	29-04-2020 01:08 PM	1,00,136.99	1,00,136.99	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8827	ARN_FORM_CA_7285	Deposit Holder	Deposit Holder	SUSHMA RANA	Deposit Holder	29-04-2020 12:56 PM	1,24,516.64	1,24,516.64	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
8828	ARN_FORM_CA_7283	Deposit Holder	Deposit Holder	K.R. RAJAN NAIR	Deposit Holder	29-04-2020 12:49 PM	10,07,593.01	2,55,112.00	Deposit Holders	-	-	No	0.001%	-	-	-	7,51,951.01	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8829	ARN_FORM_CA_7281	Deposit Holder	Deposit Holder	Jitendra Kumar Agrawal	Deposit Holder	29-04-2020 12:39 PM	3,72,766.58	2,56,528.00	Deposit Holders	-	-	No	0.001%	-	-	-	1,16,238.58	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8830	ARN_FORM_CA_7278	Deposit Holder	Deposit Holder	SENGEETA PURKAYDO	Deposit Holder	29-04-2020 11:58 AM	1,07,682.88	1,07,682.88	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8831	ARN_FORM_CA_6832	Deposit Holder	Deposit Holder	PRIYANKA GUPTA	Deposit Holder	29-04-2020 10:26 AM	9,51,265.86	-	Deposit Holders	-	-	No	0.000%	-	-	9,51,265.86	-	Not Related to Corporate Debtor
8832	ARN_FORM_CA_7274	Deposit Holder	Deposit Holder	Madhu Wadhawan	Deposit Holder	29-04-2020 09:46 AM	85,176.71	85,176.71	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8833	ARN_FORM_CA_7273	Deposit Holder	Deposit Holder	Rahul Wadhawan	Deposit Holder	29-04-2020 09:03 AM	85,393.84	85,393.84	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8834	ARN_FORM_CA_7268	Deposit Holder	Deposit Holder	RAJNI GUPTA	Deposit Holder	29-04-2020 12:21 PM	1,83,952.88	-	Deposit Holders	-	-	No	0.000%	-	-	1,83,952.88	-	Not Related to Corporate Debtor
8835	ARN_FORM_CA_7265	Deposit Holder	Deposit Holder	BHURI LAL GUPTA	Deposit Holder	12-05-2020 10:43 PM	21,71,129.75	8,96,144.00	Deposit Holders	-	-	No	0.004%	-	-	-	14,78,785.75	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8836	ARN_FORM_CA_6636	Deposit Holder	Deposit Holder	MINNU AGARWAL	Deposit Holder	12-05-2020 10:02 PM	7,96,214.88	7,96,214.88	Deposit Holders	-	-	No	0.004%	-	-	-	-	-
8837	ARN_FORM_CA_7264	Deposit Holder	Deposit Holder	SHYAMA DEVI GUPTA	Deposit Holder	12-05-2020 09:56 PM	7,26,886.38	-	Deposit Holders	-	-	Yes	0.000%	-	-	7,26,886.38	-	Not Related to Corporate Debtor
8838	ARN_FORM_CA_7261	Deposit Holder	Deposit Holder	PRABHA GUPTA	Deposit Holder	12-05-2020 08:24 PM	4,93,835.62	3,19,394.00	Deposit Holders	-	-	No	0.001%	-	-	-	1,74,441.62	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8839	ARN_FORM_CA_7263	Deposit Holder	Deposit Holder	Dileep Rajaj	Deposit Holder	12-05-2020 08:19 PM	1,20,500.69	1,20,500.69	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
8840	ARN_FORM_CA_7262	Deposit Holder	Deposit Holder	Ashi Rajaj	Deposit Holder	12-05-2020 08:10 PM	1,21,617.42	1,21,617.42	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
8841	ARN_FORM_CA_7260	Deposit Holder	Deposit Holder	Nandini Rajaj	Deposit Holder	12-05-2020 07:13 PM	84,453.29	-	Deposit Holders	-	-	No	0.000%	-	-	84,453.29	-	Non-submitting as per records, paid in May 2018
8842	ARN_FORM_CA_7259	Deposit Holder	Deposit Holder	Vinit Parkash Sharma	Deposit Holder	12-05-2020 07:11 PM	5,23,005.26	3,26,791.00	Deposit Holders	-	-	No	0.001%	-	-	-	1,96,214.26	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8843	ARN_FORM_CA_7258	Deposit Holder	Deposit Holder	Dileep Rajaj (son of late Raj Kumar)	Deposit Holder	12-05-2020 07:05 PM	1,20,616.16	1,20,444.34	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
8844	ARN_FORM_CA_7242	Deposit Holder	Deposit Holder	ANIL KUMAR GUPTA	Deposit Holder	12-05-2020 07:12 PM	3,03,202.79	3,03,202.79	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	-
8845	ARN_FORM_CA_5837	Deposit Holder	Deposit Holder	LAKSHI MAHANTA	Deposit Holder	12-05-2020 07:11 PM	1,99,668.66	1,78,349.00	Deposit Holders	-	-	No	0.001%	-	-	-	21,091.66	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8846	ARN_FORM_CA_7250	Deposit Holder	Deposit Holder	ROCHIT MODA	Deposit Holder	12-05-2020 06:41 PM	9,84,756.50	9,84,756.50	Deposit Holders	-	-	No	0.005%	-	-	-	-	-
8847	ARN_FORM_CA_7252	Deposit Holder	Deposit Holder	Ashish Kumar	Deposit Holder	12-05-2020 06:39 PM	4,01,369.86	2,44,611.00	Deposit Holders	-	-	No	0.001%	-	-	-	1,56,758.86	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8848	ARN_FORM_CA_7247	Deposit Holder	Deposit Holder	KIRAN KHARE	Deposit Holder	12-05-2020 06:22 PM	2,50,171.23	2,41,493.00	Deposit Holders	-	-	No	0.001%	-	-	-	8,678.23	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8849	ARN_FORM_CA_7186	Deposit Holder	Deposit Holder	VASISTA DEVI	Deposit Holder	12-05-2020 06:09 PM	75,318.69	74,710.00	Deposit Holders	-	-	No	0.000%	-	-	-	608.49	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8850	ARN_FORM_CA_7245	Deposit Holder	Deposit Holder	USHA KHARE	Deposit Holder	12-05-2020 06:06 PM	12,05,921.21	12,11,210.00	Deposit Holders	-	-	No	0.006%	-	-	-	34,711.22	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8851	ARN_FORM_CA_7241	Deposit Holder	Deposit Holder	Narendra Kumar Jain	Deposit Holder	12-05-2020 05:49 PM	1,95,001.10	1,71,490.00	Deposit Holders	-	-	No	0.001%	-	-	-	23,511.10	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8852	ARN_FORM_CA_7235	Deposit Holder	Deposit Holder	PARVINDER KAUR SALUJA	Deposit Holder	12-05-2020 05:42 PM	72,219.27	72,219.27	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8853	ARN_FORM_CA_7238	Deposit Holder	Deposit Holder	ASHISH KHARE	Deposit Holder	12-05-2020 05:40 PM	6,05,503.42	3,90,870.00	Deposit Holders	-	-	No	0.002%	-	-	-	14,633.42	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8854	ARN_FORM_CA_7239	Deposit Holder	Deposit Holder	GARIMA RAI	Deposit Holder	12-05-2020 05:39 PM	2,13,079.84	2,11,597.00	Deposit Holders	-	-	No	0.001%	-	-	-	10,482.84	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8855	ARN_FORM_CA_7237	Deposit Holder	Deposit Holder	AAYUSH GANGWAR	Deposit Holder	12-05-2020 05:36 PM	1,36,717.46	72,424.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	64,293.46	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8856	ARN_FORM_CA_7236	Deposit Holder	Deposit Holder	Laxmi B Shedge	Deposit Holder	12-05-2020 04:55 PM	1,86,600.11	1,71,490.00	Deposit Holders	-	-	No	0.001%	-	-	-	14,914.11	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8857	ARN_FORM_CA_7233	Deposit Holder	Deposit Holder	SHIV DEVI	Deposit Holder	12-05-2020 04:47 PM	1,09,109.59	1,09,109.59	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
8858	ARN_FORM_CA_6869	Deposit Holder	Deposit Holder	SAYAN CHACHA (LIC ABHISHEK CHADHA)	Deposit Holder	12-05-2020 04:00 PM	2,57,651.51	2,41,281.00	Deposit Holders	-	-	No	0.001%	-	-	-	16,150.51	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8859	ARN_FORM_CA_7058	Deposit Holder	Deposit Holder	ARVIND PAL GANGWAR	Deposit Holder	12-05-2020 04:19 PM	63,154.11	63,154.11	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	-
8860	ARN_FORM_CA_7232	Deposit Holder	Deposit Holder	M Dhandabhoo	Deposit Holder	12-05-2020 04:11 PM	3,25,666.93	2,14,362.00	Deposit Holders	-	-	No	0.001%	-	-	-	1,11,322.93	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8861	ARN_FORM_CA_6677	Deposit Holder	Deposit Holder	Aruna Sharma	Deposit Holder	12-05-2020 04:03 PM	4,97,671.21	3,42,980.00	Deposit Holders	-	-	No	0.002%	-	-	-	1,54,691.21	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8862	ARN_FORM_CA_7197	Deposit Holder	Deposit Holder	JAYA SARHAN	Deposit Holder	12-05-2020 03:58 PM	1,02,208.90	1,02,208.90	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
8863	ARN_FORM_CA_7226	Deposit Holder	Deposit Holder	HEERU SAWHNI	Deposit Holder	12-05-2020 03:26 PM	2,11,445.20	2,11,445.20	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
8864	ARN_FORM_CA_7220	Deposit Holder	Deposit Holder	Seethalaxmi Gaadha	Deposit Holder	12-05-2020 03:18 PM	37,29,810.05	15,36,814.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	21,92,638.05	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.

8861	ARL_FORM_CA_7100	Deposit Holder	Deposit Holder	KRISHAN LAL MANDOWA	Deposit Holder	12-03-2020 03:10 PM	3,43,506.85	3,43,506.85	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8866	ARL_FORM_CA_7219	Deposit Holder	Deposit Holder	MUNSHI SARWAN	Deposit Holder	12-03-2020 03:51 PM	2,11,513.70	2,11,513.70	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8867	ARL_FORM_CA_7235	Deposit Holder	Deposit Holder	sahshi suri	Deposit Holder	12-03-2020 03:10 PM	1,29,658.89	1,20,712.00	Deposit Holders	-	No	0.001%	-	-	-	4,946.89	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8868	ARL_FORM_CA_7214	Deposit Holder	Deposit Holder	GEETA SARWAN	Deposit Holder	12-03-2020 03:07 PM	1,01,208.90	1,02,208.90	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8869	ARL_FORM_CA_7212	Deposit Holder	Deposit Holder	GOPAL KRISHNA JETHWANI	Deposit Holder	12-03-2020 03:56 PM	1,47,298.73	1,47,298.73	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8870	ARL_FORM_CA_7168	Deposit Holder	Deposit Holder	Surendra Kumar Gupta	Deposit Holder	12-03-2020 01:43 PM	3,89,015.98	3,69,272.00	Deposit Holders	-	No	0.002%	-	-	-	19,751.98	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8871	ARL_FORM_CA_7232	Deposit Holder	Deposit Holder	AMRIT KAUR	Deposit Holder	12-03-2020 01:35 PM	1,70,947.95	1,70,947.95	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8872	ARL_FORM_CA_7209	Deposit Holder	Deposit Holder	SURESH CHANDER SODHI	Deposit Holder	12-03-2020 01:19 PM	3,01,813.70	2,19,194.00	Deposit Holders	-	No	0.001%	-	-	-	82,629.70	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8873	ARL_FORM_CA_7207	Deposit Holder	Deposit Holder	SHASHI GUPTA	Deposit Holder	12-03-2020 01:18 PM	65,790.14	65,790.14	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8874	ARL_FORM_CA_7195	Deposit Holder	Deposit Holder	SUNANDA BHATTACHARYYA	Deposit Holder	12-03-2020 01:05 PM	4,06,174.90	4,06,174.90	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8875	ARL_FORM_CA_7203	Deposit Holder	Deposit Holder	GAYTE ANANDI RAMASUNDARAM and ARUMUGAM R SHARMA	Deposit Holder	12-03-2020 01:04 PM	64,679.45	64,679.45	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8876	ARL_FORM_CA_7206	Deposit Holder	Deposit Holder	AKSHESHI GUPTA	Deposit Holder	12-03-2020 01:03 PM	1,66,768.77	1,21,905.00	Deposit Holders	-	Yes	0.000%	-	-	-	24,863.77	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8877	ARL_FORM_CA_7202	Deposit Holder	Deposit Holder	RENUKA ARORA	Deposit Holder	12-03-2020 01:00 PM	11,81,344.91	8,38,586.00	Deposit Holders	-	No	0.004%	-	-	-	3,46,760.91	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8878	ARL_FORM_CA_6136	Deposit Holder	Deposit Holder	Satpal Chadha	Deposit Holder	12-03-2020 12:47 PM	2,40,890.41	2,40,890.41	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8879	ARL_FORM_CA_7196	Deposit Holder	Deposit Holder	ANU MITTAL	Deposit Holder	12-03-2020 12:13 PM	12,45,149.22	12,45,149.22	Deposit Holders	-	No	0.006%	-	-	-	-	-	-
8880	ARL_FORM_CA_6868	Deposit Holder	Deposit Holder	Faisal Ziz Nawaz	Deposit Holder	12-03-2020 11:48 AM	92,748.54	81,238.00	Deposit Holders	-	No	0.000%	-	-	-	11,510.54	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8881	ARL_FORM_CA_7078	Deposit Holder	Deposit Holder	SANJAY KUMAR BATRA	Deposit Holder	12-03-2020 06:57 AM	98,953.42	94,320.00	Deposit Holders	-	No	0.000%	-	-	-	4,633.42	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8882	ARL_FORM_CA_7190	Deposit Holder	Deposit Holder	NAGENDER DABS	Deposit Holder	11-03-2020 10:21 PM	3,14,126.71	3,14,126.71	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8883	ARL_FORM_CA_7188	Deposit Holder	Deposit Holder	ATUL AGARWAL HUF	Deposit Holder	11-03-2020 09:25 PM	4,27,197.81	4,27,197.81	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8884	ARL_FORM_CA_7187	Deposit Holder	Deposit Holder	ATUL AGARWAL	Deposit Holder	11-03-2020 09:15 PM	1,48,771.29	1,48,771.29	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8885	ARL_FORM_CA_7185	Deposit Holder	Deposit Holder	ATUL AGARWAL	Deposit Holder	11-03-2020 09:05 PM	1,50,865.53	-	Deposit Holders	-	No	0.000%	-	-	1,50,865.53	-	No outstanding as per records, paid in Oct, 2019	
8886	ARL_FORM_CA_7181	Deposit Holder	Deposit Holder	RAJEEV AGARWAL HUF	Deposit Holder	11-03-2020 08:44 PM	4,27,197.81	4,27,197.81	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8887	ARL_FORM_CA_7177	Deposit Holder	Deposit Holder	RAJEEV AGARWAL	Deposit Holder	11-03-2020 08:24 PM	2,18,930.27	-	Deposit Holders	-	No	0.000%	-	-	-	2,18,930.27	FD details not mentioned in claim documents. Kindly share the same.	
8888	ARL_FORM_CA_7176	Deposit Holder	Deposit Holder	BALAM SINGH RATHORE	Deposit Holder	11-03-2020 07:50 PM	7,15,828.77	6,46,494.00	Deposit Holders	-	No	0.003%	-	-	-	69,334.77	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8889	ARL_FORM_CA_5871	Deposit Holder	Deposit Holder	Rajeev Mathur	Deposit Holder	11-03-2020 06:57 PM	6,95,479.81	6,85,958.00	Deposit Holders	-	Yes	0.000%	-	-	-	9,521.45	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8890	ARL_FORM_CA_6865	Deposit Holder	Deposit Holder	Meera Mathur & Jagat Kumar Mathur (Either or Survivor)	Deposit Holder	11-03-2020 06:33 PM	85,176.75	85,176.75	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8891	ARL_FORM_CA_6960	Deposit Holder	Deposit Holder	Prateek Gupta	Deposit Holder	11-03-2020 06:26 PM	2,04,685.00	2,04,685.00	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8892	ARL_FORM_CA_7172	Deposit Holder	Deposit Holder	BALAM SINGH RATHORE	Deposit Holder	11-03-2020 06:07 PM	4,77,219.18	2,80,147.00	Deposit Holders	-	No	0.001%	-	-	-	1,97,072.18	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8893	ARL_FORM_CA_7171	Deposit Holder	Deposit Holder	BALAM SINGH RATHORE	Deposit Holder	11-03-2020 05:49 PM	4,77,219.18	4,30,997.00	Deposit Holders	-	No	0.002%	-	-	-	46,222.18	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8894	ARL_FORM_CA_6852	Deposit Holder	Deposit Holder	BALAM SINGH RATHORE	Deposit Holder	11-03-2020 05:15 PM	7,14,721.21	6,46,494.00	Deposit Holders	-	No	0.003%	-	-	-	68,227.23	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8895	ARL_FORM_CA_7165	Deposit Holder	Deposit Holder	Jagdish Chander Dulani	Deposit Holder	11-03-2020 04:09 PM	1,24,514.92	1,24,514.92	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8896	ARL_FORM_CA_7162	Deposit Holder	Deposit Holder	PUSHP LATA	Deposit Holder	11-03-2020 03:14 PM	65,517.12	65,517.12	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8897	ARL_FORM_CA_7155	Deposit Holder	Deposit Holder	Nirmal Aggarwal	Deposit Holder	11-03-2020 03:01 PM	1,76,774.99	1,33,162.00	Deposit Holders	-	No	0.002%	-	-	-	2,43,614.99	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8898	ARL_FORM_CA_7153	Deposit Holder	Deposit Holder	BHAVANA ANAND	Deposit Holder	11-03-2020 01:51 PM	65,660.96	65,660.96	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8899	ARL_FORM_CA_7150	Deposit Holder	Deposit Holder	Aman Luthra	Deposit Holder	11-03-2020 01:15 PM	3,12,435.64	3,12,435.64	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8900	ARL_FORM_CA_7148	Deposit Holder	Deposit Holder	Sanchita Ray Choudhury	Deposit Holder	11-03-2020 12:57 PM	1,07,668.63	1,07,668.63	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8901	ARL_FORM_CA_7138	Deposit Holder	Deposit Holder	Bhagwati Joshi	Deposit Holder	11-03-2020 12:50 PM	17,99,083.56	15,43,405.00	Deposit Holders	-	No	0.007%	-	-	-	2,55,978.56	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8902	ARL_FORM_CA_7147	Deposit Holder	Deposit Holder	Dipti Roy Choudhary	Deposit Holder	11-03-2020 12:28 PM	2,12,876.71	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	41,386.71	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8903	ARL_FORM_CA_6736	Deposit Holder	Deposit Holder	Neelam	Deposit Holder	11-03-2020 11:03 AM	2,14,041.10	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	42,551.10	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8904	ARL_FORM_CA_7144	Deposit Holder	Deposit Holder	NEHA GUPTA	Deposit Holder	11-03-2020 11:14 AM	79,672.55	60,022.00	Deposit Holders	-	Yes	0.000%	-	-	-	19,650.95	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8905	ARL_FORM_CA_7143	Deposit Holder	Deposit Holder	ASHU MITTAL	Deposit Holder	11-03-2020 10:51 AM	70,683.22	60,022.00	Deposit Holders	-	Yes	0.000%	-	-	-	10,661.22	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8906	ARL_FORM_CA_7138	Deposit Holder	Deposit Holder	VIRENDRA PRAKASH KASTOGI	Deposit Holder	10-03-2020 10:28 PM	2,20,855.48	1,70,075.00	Deposit Holders	-	No	0.001%	-	-	-	50,780.48	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8907	ARL_FORM_CA_7135	Deposit Holder	Deposit Holder	Amita Bhattacharya (Ashim Bhattacharya	Deposit Holder	10-03-2020 09:02 PM	4,16,849.32	4,16,849.32	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8908	ARL_FORM_CA_7076	Deposit Holder	Deposit Holder	MEGRAMSON SARKAR	Deposit Holder	10-03-2020 09:00 PM	5,03,938.36	5,03,938.36	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8909	ARL_FORM_CA_7134	Deposit Holder	Deposit Holder	Priyanka Jain	Deposit Holder	10-03-2020 08:48 PM	69,727.53	69,727.53	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8910	ARL_FORM_CA_7133	Deposit Holder	Deposit Holder	AMARJEET	Deposit Holder	10-03-2020 08:47 PM	4,81,780.82	4,81,780.82	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8911	ARL_FORM_CA_7132	Deposit Holder	Deposit Holder	Pulkit Jain	Deposit Holder	10-03-2020 08:39 PM	69,727.53	69,727.53	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8912	ARL_FORM_CA_7130	Deposit Holder	Deposit Holder	AMARJEET	Deposit Holder	10-03-2020 08:29 PM	4,74,178.08	4,74,178.08	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8913	ARL_FORM_CA_7129	Deposit Holder	Deposit Holder	Geeta Gupta	Deposit Holder	10-03-2020 08:10 PM	17,05,806.26	17,05,806.26	Deposit Holders	-	No	0.008%	-	-	-	-	-	-
8914	ARL_FORM_CA_6678	Deposit Holder	Deposit Holder	Geeta Kumar	Deposit Holder	10-03-2020 06:58 PM	2,41,276.00	2,41,276.00	Deposit Holders	-	No	0.001%	-	-	-	402.08	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8915	ARL_FORM_CA_7125	Deposit Holder	Deposit Holder	BHARTI GARG	Deposit Holder	10-03-2020 06:42 PM	1,00,273.97	68,596.00	Deposit Holders	-	No	0.000%	-	-	-	31,677.97	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8916	ARL_FORM_CA_7122	Deposit Holder	Deposit Holder	UMA RANI AGARWAL	Deposit Holder	10-03-2020 06:31 PM	97,994.18	66,881.00	Deposit Holders	-	No	0.000%	-	-	-	31,113.18	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8917	ARL_FORM_CA_7118	Deposit Holder	Deposit Holder	ANGAJ ARORA	Deposit Holder	10-03-2020 05:57 PM	2,18,767.12	2,18,767.12	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8918	ARL_FORM_CA_7117	Deposit Holder	Deposit Holder	Rajendra Mahen Garg	Deposit Holder	10-03-2020 05:47 PM	18,68,955.12	18,68,955.12	Deposit Holders	-	No	0.009%	-	-	-	-	-	-
8919	ARL_FORM_CA_6960	Deposit Holder	Deposit Holder	Rajeev Jain	Deposit Holder	10-03-2020 05:22 PM	2,04,966.75	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	73,475.75	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8920	ARL_FORM_CA_6939	Deposit Holder	Deposit Holder	Ashok Gupta	Deposit Holder	10-03-2020 04:23 PM	9,37,149.44	9,37,149.44	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
8921	ARL_FORM_CA_6733	Deposit Holder	Deposit Holder	K S VENKATESWARAN	Deposit Holder	10-03-2020 03:57 PM	1,68,602.52	1,68,602.52	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8922	ARL_FORM_CA_6289	Deposit Holder	Deposit Holder	V P ARUN NAIDHU	Deposit Holder	10-03-2020 03:00 PM	83,001.57	83,001.57	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8923	ARL_FORM_CA_7107	Deposit Holder	Deposit Holder	ALKA AGRAWAL	Deposit Holder	10-03-2020 03:09 PM	1,70,810.27	1,20,817.00	Deposit Holders	-	No	0.001%	-	-	-	50,613.27	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8924	ARL_FORM_CA_7106	Deposit Holder	Deposit Holder	GHANSHYAM DASS GUPTA	Deposit Holder	10-03-2020 03:57 PM	2,42,603.42	2,17,022.00	Deposit Holders	-	No	0.001%	-	-	-	25,581.42	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8925	ARL_FORM_CA_7102	Deposit Holder	Deposit Holder	MEHAK	Deposit Holder	10-03-2020 03:23 PM	1,02,030.55	1,02,030.55	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8926	ARL_FORM_CA_7090	Deposit Holder	Deposit Holder	Anwesha Jaiswal & Sons HUF	Deposit Holder	10-03-2020 02:18 PM	59,775.68	59,775.68	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8927	ARL_FORM_CA_7038	Deposit Holder	Deposit Holder	Sarvesh Kumar Chellani	Deposit Holder	10-03-2020 03:00 PM	2,02,057.53	1,70,075.00	Deposit Holders	-	No	0.001%	-	-	-	31,982.53	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8928	ARL_FORM_CA_7099	Deposit Holder	Deposit Holder	Jaswal Milan Siddhpal	Deposit Holder	10-03-2020 01:43 PM	3,79,612.60	2,23,811.00	Deposit Holders	-	No	0.001%	-	-	-	1,55,801.60	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8929	ARL_FORM_CA_7098	Deposit Holder	Deposit Holder	KRISHNA CHANDRA JOSHI	Deposit Holder	10-03-2020 01:16 PM	16,52,997.08	16,52,997.08	Deposit Holders	-	No	0.008%	-	-	-	-	-	-
8930	ARL_FORM_CA_7094	Deposit Holder	Deposit Holder	NANCHAN DUTTA	Deposit Holder	10-03-2020 01:23 PM	9,47,260.27	5,48,767.00	Deposit Holders	-	No	0.003%	-	-	-	3,98,493.27	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8931	ARL_FORM_CA_7056	Deposit Holder	Deposit Holder	Jaswal Milan Siddhpal	Deposit Holder	10-03-2020 01:13 PM	3,61,027.40	3,27,458.00	Deposit Holders	-	No	0.002%	-	-	-	33,569.40	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8932	ARL_FORM_CA_7088	Deposit Holder	Deposit Holder	RAMA KANT AGARWAL	Deposit Holder	10-03-2020 12:26 PM	8,65,569.32	8,57,448.00	Deposit Holders	-	No	0.004%	-	-	-	11,901.32	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8933	ARL_FORM_CA_7087	Deposit Holder	Deposit Holder	SURESH CHANDER SODHI	Deposit Holder	10-03-2020 12:25 PM	4,64,528.77	-	Deposit Holders	-	No	0.000%	-	-	4,64,528.77	-	Duplicate - Lanart claim has been varified	
8934	ARL_FORM_CA_7086	Deposit Holder	Deposit Holder	KAMAL SURI & ANJALI SURI	Deposit Holder	10-03-2020 12:22 PM	1,24,668.63	1,20,643.00	Deposit Holders	-	No	0.001%	-	-	-	4,305.63	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8935	ARL_FORM_CA_7089	Deposit Holder	Deposit Holder	Goutam Chakravarty	Deposit Holder	10-03-2020 12:13 PM	14,07,386.30	7,35,024.00	Deposit Holders	-	No	0.003%	-	-	-	6,72,362.30	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8936	ARL_FORM_CA_7085	Deposit Holder	Deposit Holder	MADHU AGARWAL	Deposit Holder	10-03-2020 12:07 PM	5,67,739.73	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	4,759.73	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8937	ARL_FORM_CA_7082	Deposit Holder	Deposit Holder	PINAL PRAFULCHANDRA PATEL	Deposit Holder	10-03-2020 11:52 AM	64,886.30	64,886.30	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8938	ARL_FORM_CA_6852	Deposit Holder	Deposit Holder	Parvati Devi	Deposit Holder	10-03-2020 11:52 AM	11,32,511.64	11,10,137.00	Deposit Holders	-	No	0.005%	-	-	-	22,174.64	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8939	ARL_FORM_CA_7080	Deposit Holder	Deposit Holder	V.A. Shivpuri	Deposit Holder	10-03-2020 11:44 AM	97,148.77	85,839.00	Deposit Holders	-	No	0.000%	-	-	-	11,309.77	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8940	ARL_FORM_CA_7035	Deposit Holder	Deposit Holder	Birendra Kumar Dey	Deposit Holder	10-03-2020 11:37 AM	1,26,116.44	1,21,296.00	Deposit Holders	-	No	0.001%	-	-	-	4,820.44	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8941	ARL_FORM_CA_7075	Deposit Holder	Deposit Holder	Late Shri Hari Shanker Gupta	Deposit Holder	09-03-2020 10:12 PM	3,33,205.48	2,40,826.00	Deposit Holders	-	No	0.001%	-	-	-	74,379.48	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8942	ARL_FORM_CA_6158	Deposit Holder	Deposit Holder	VIJAYA RAI	Deposit Holder	09-03-2020 07:50 PM	26,53,666.29	24,53,664.29	Deposit Holders	-	No	0.011%	-	-	-	-	-	-
8943	ARL_FORM_CA_7044	Deposit Holder	Deposit Holder	S.K Seth	Deposit Holder	09-03-2020 07:13 PM	1,04,571.93	1,02,894.00	Deposit Holders	-	Yes	0.000%	-	-	-	1,427.92	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8944	ARL_FORM_CA_7062	Deposit Holder	Deposit Holder	RAJA RAM SINGH	Deposit Holder	09-03-2020 06:03 PM	1,71,489.26	1,71,489.26	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8945	ARL_FORM_CA_7060	Deposit Holder	Deposit Holder	BIMAL JOSHI	Deposit Holder	09-03-2020 05:36 PM	12,30,160.12	12,30,160.12	Deposit Holders	-	No	0.006%	-	-	-	-	-	-
8946	ARL_FORM_CA_7036	Deposit Holder	Deposit Holder	SARITA CHAKRABORTY	Deposit Holder	09-03-2020 03:09 PM	1,26,678.08	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	40,933.08	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8947	ARL_FORM_CA_6112	Deposit Holder	Deposit Holder	SHOBHA VERMA	Deposit Holder	09-03-2020 01:50 PM	1,27,116.62	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	37,371.44	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8948	ARL_FORM_CA_7052	Deposit Holder	Deposit Holder	Amit Agarwal	Deposit Holder	09-03-2020 01:20 PM	1,27,928.08	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	22,183.08	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8949	ARL_FORM_CA_7040	Deposit Holder	Deposit Holder	BISHWAMBHAR DAYAL MAHAJTRA	Deposit Holder	09-03-2020 01:02 PM	3,42,978.52	3,42,978.52	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8950	ARL_FORM_CA_7039	Deposit Holder	Deposit Holder	Harvinder Kaur Wadhwa	Deposit Holder	09-03-2020 12:03 PM	5,13,979.81	4,90,793.00	Deposit Holders	-	No	0.002%	-	-	-	22,186.45	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8951	ARL_FORM_CA_7035	Deposit Holder	Deposit Holder	MRIGNAI MAHESHWARI	Deposit Holder	09-03-2020 11:29 AM	2,55,225.75	2,55,225.75	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8952	ARL_FORM_CA_6292	Deposit Holder	Deposit Holder	Vijay Shukla	Deposit Holder	09-03-2020 10:51 AM	1,83,575.82	1,83,575.82	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8953	ARL_FORM_CA_7034	Deposit Holder	Deposit Holder	YASH SHARMA	Deposit Holder	09-03-2020 10:28 AM	30,000.00	30,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8954	ARL_FORM_CA_7033	Deposit Holder	Deposit Holder	RIA VISHVAT	Deposit Holder	09-03-2020 10:23 AM	30,000.00	30,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8955	ARL_FORM_CA_7032	Deposit Holder	Deposit Holder	INDRA SHARMA	Deposit Holder	09-03-2020 10:17 AM	30,000.00	30,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8956	ARL_FORM_CA_7031	Deposit Holder	Deposit Holder	VIRENDRA PRATAP	Deposit Holder	09-03-2020 07:55 AM	30,000.00	30,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8957	ARL_FORM_CA_7030	Deposit Holder	Deposit Holder	SUNITA VISHVDIHT	Deposit Holder	09-03-2020 07:42 AM	80,000.00	80,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8958	ARL_FORM_CA_7027	Deposit Holder	Deposit Holder	RAM KUMAR AND SONS HUF	Deposit Holder	08-03-2020 11:11 PM	1,00,000.00	1,00,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8959	ARL_FORM_CA_7026	Deposit Holder	Deposit Holder	VIRENDRA VIJAY INDRAJ VIJAY HUF	Deposit Holder	08-03-2020 11:03 PM	30,000.00	30,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8960	ARL_FORM_CA_7025	Deposit Holder	Deposit Holder	SHAMI SHARMA AND SONS	Deposit Holder	08-03-2020 10:56 PM	30,000.00	30,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8961	ARL_FORM_CA_7023	Deposit Holder	Deposit Holder	AMARJEET	Deposit Holder	08-03-2020 10:51 PM	3,62,568.49	3,62,568.49	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8962	ARL_FORM_CA_6808	Deposit Holder	Deposit Holder	GAYATRI GHOSAL	Deposit Holder	08-03-2020 09:08 PM	12,27,739.73	4,28,725.00	Deposit Holders	-	No	0.002%	-	-	-	7,99,014.73	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8963	ARL_FORM_CA_7021	Deposit Holder	Deposit Holder	Anju Thakral Malan	Deposit Holder	08-03-2020 08:15 PM	15,86,272.08	10,82,112.00	Deposit Holders	-	No	0.005%	-	-	-	5,04,160.08	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	
8964	ARL_FORM_CA_7018	Deposit Holder	Deposit Holder	Madhumita Sarkar	Deposit Holder	08-03-2020 07:23 PM	8,57,646.30	8,57,646.30	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
8965	ARL_FORM_CA_7010	Deposit Holder	Deposit Holder	CHARAN DASS BEDI	Deposit Holder	08-03-2020 06:27 PM	15,88,062.58	15,88,062.58	Deposit Holders	-	No	0.007%	-	-	-	-	-	-

8966	APL_FORM_CS_7016	Deposit Holder	Deposit Holder	SAMIR SHARMA	Deposit Holder	06-05-2020 06:20 PM	30,000.00	30,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8967	APL_FORM_CS_7019	Deposit Holder	Deposit Holder	NISHI SHARMA	Deposit Holder	06-05-2020 06:12 PM	30,000.00	30,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8968	APL_FORM_CS_7030	Deposit Holder	Deposit Holder	RIA VASHISHT	Deposit Holder	06-05-2020 06:03 PM	30,000.00	30,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8969	APL_FORM_CS_7355	Deposit Holder	Deposit Holder	BHARAT SWAS BEDI	Deposit Holder	06-05-2020 06:00 PM	4,17,541.41	4,17,541.41	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8970	APL_FORM_CS_6997	Deposit Holder	Deposit Holder	SANDEEP KUMAR	Deposit Holder	06-05-2020 06:50 PM	1,71,489.26	1,71,489.26	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8971	APL_FORM_CS_6995	Deposit Holder	Deposit Holder	MEENA BAGAI	Deposit Holder	06-05-2020 06:30 PM	2,57,233.89	2,57,233.89	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8972	APL_FORM_CS_6832	Deposit Holder	Deposit Holder	ANKITA CHAUDHURY	Deposit Holder	06-05-2020 04:01 PM	5,50,000.00	-	Deposit Holders	-	No	0.000%	-	-	-	-	5,50,000.00	FD details not mentioned in claim documents. Kindly share the same.
8973	APL_FORM_CS_6585	Deposit Holder	Deposit Holder	NIKHAIL KUMAR CHAUDHURY	Deposit Holder	06-05-2020 03:59 PM	4,35,138.99	3,36,498.00	Deposit Holders	-	No	0.002%	-	-	-	-	98,638.99	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8974	APL_FORM_CS_6966	Deposit Holder	Deposit Holder	URVASHI BANSAL	Deposit Holder	06-05-2020 03:25 PM	7,68,962.98	7,68,962.98	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
8975	APL_FORM_CS_6982	Deposit Holder	Deposit Holder	NAMITA NATANI	Deposit Holder	06-05-2020 02:53 PM	-	-	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8976	APL_FORM_CS_6835	Deposit Holder	Deposit Holder	Pravati Chakraborty	Deposit Holder	06-05-2020 02:29 PM	1,71,490.02	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	-	359.32	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8977	APL_FORM_CS_6977	Deposit Holder	Deposit Holder	BEENA JAIN	Deposit Holder	06-05-2020 03:07 PM	6,60,687.67	3,70,478.00	Deposit Holders	-	No	0.002%	-	-	-	-	2,90,409.67	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8978	APL_FORM_CS_6976	Deposit Holder	Deposit Holder	DEVENDER KUMAR	Deposit Holder	06-05-2020 12:08 PM	72,641.10	72,641.10	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8979	APL_FORM_CS_6780	Deposit Holder	Deposit Holder	SHRIRAM VERMA	Deposit Holder	06-05-2020 12:05 PM	75,643.84	75,643.84	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8980	APL_FORM_CS_6973	Deposit Holder	Deposit Holder	Aarushi Jain	Deposit Holder	06-05-2020 12:28 PM	1,26,369.86	1,23,486.00	Deposit Holders	-	No	0.001%	-	-	-	-	2,883.86	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8981	APL_FORM_CS_6972	Deposit Holder	Deposit Holder	RAMA CHAUHAN	Deposit Holder	06-05-2020 12:19 PM	71,690.96	71,690.96	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
8982	APL_FORM_CS_6968	Deposit Holder	Deposit Holder	Nanda Ballabh Pant	Deposit Holder	06-05-2020 12:32 PM	6,86,035.93	6,86,035.93	Deposit Holders	-	No	0.003%	-	-	-	-	-	-
8983	APL_FORM_CS_6969	Deposit Holder	Deposit Holder	JASWANT GOLI	Deposit Holder	06-05-2020 12:00 PM	1,71,489.26	1,71,489.26	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8984	APL_FORM_CS_6967	Deposit Holder	Deposit Holder	RAJENDRA PRASAD GUPTA	Deposit Holder	06-05-2020 11:48 AM	24,35,171.24	24,20,883.00	Deposit Holders	-	No	0.011%	-	-	-	-	14,288.24	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8985	APL_FORM_CS_6849	Deposit Holder	Deposit Holder	PALLAV BATRA	Deposit Holder	06-05-2020 10:56 AM	74,183.22	-	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8986	APL_FORM_CS_6962	Deposit Holder	Deposit Holder	Sudhanva Kumar Bose	Deposit Holder	06-05-2020 10:16 AM	1,54,541.10	1,44,936.00	Deposit Holders	-	No	0.001%	-	-	-	-	9,615.10	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8987	APL_FORM_CS_6958	Deposit Holder	Deposit Holder	Mrs Hema Srivasth	Deposit Holder	07-05-2020 11:38 PM	5,09,661.20	4,89,382.00	Deposit Holders	-	No	0.000%	-	-	-	-	17,279.20	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8988	APL_FORM_CS_6959	Deposit Holder	Deposit Holder	Sarita Sharma	Deposit Holder	07-05-2020 10:44 PM	5,11,344.38	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,68,184.38	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8989	APL_FORM_CS_6958	Deposit Holder	Deposit Holder	AMARJEET	Deposit Holder	07-05-2020 10:40 PM	4,83,424.66	4,83,424.66	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8990	APL_FORM_CS_6955	Deposit Holder	Deposit Holder	Raman Sharma	Deposit Holder	07-05-2020 09:21 PM	2,44,931.51	2,44,931.51	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8991	APL_FORM_CS_6951	Deposit Holder	Deposit Holder	MR.KRISHNA GUPTA	Deposit Holder	07-05-2020 07:28 PM	74,999.65	74,710.00	Deposit Holders	-	No	0.000%	-	-	-	-	2,289.65	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8992	APL_FORM_CS_6947	Deposit Holder	Deposit Holder	DEOBI	Deposit Holder	07-05-2020 05:48 PM	71,006.85	69,728.00	Deposit Holders	-	No	0.000%	-	-	-	-	1,278.85	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8993	APL_FORM_CS_6944	Deposit Holder	Deposit Holder	Satyabrata Chakraborty	Deposit Holder	07-05-2020 04:39 PM	1,26,678.08	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	40,933.08	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
8994	APL_FORM_CS_6937	Deposit Holder	Deposit Holder	Ajit Kumar Sampat	Deposit Holder	07-05-2020 05:22 PM	36,97,722.44	36,37,722.44	Deposit Holders	-	No	0.008%	-	-	-	-	-	-
8995	APL_FORM_CS_6936	Deposit Holder	Deposit Holder	ANJU VERMA	Deposit Holder	07-05-2020 05:20 PM	4,17,604.20	4,17,604.20	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
8996	APL_FORM_CS_6932	Deposit Holder	Deposit Holder	KUMKUM SARWAL	Deposit Holder	07-05-2020 02:12 PM	12,26,148.21	12,26,148.21	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8997	APL_FORM_CS_6930	Deposit Holder	Deposit Holder	REVA SARHARWAL	Deposit Holder	07-05-2020 01:56 PM	1,70,074.19	1,70,074.19	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
8998	APL_FORM_CS_6939	Deposit Holder	Deposit Holder	SHIVANI KUMAR R SHARMA	Deposit Holder	07-05-2020 01:28 PM	64,438.56	64,438.56	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
8999	APL_FORM_CS_6929	Deposit Holder	Deposit Holder	M N Subramanian	Deposit Holder	07-05-2020 01:19 PM	17,94,549.52	12,00,426.00	Deposit Holders	-	No	0.006%	-	-	-	-	5,93,923.52	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9000	APL_FORM_CS_6926	Deposit Holder	Deposit Holder	ARUNKUMAR R SHARMA	Deposit Holder	07-05-2020 01:10 PM	97,073.63	77,171.00	Deposit Holders	-	No	0.000%	-	-	-	-	19,902.63	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9001	APL_FORM_CS_6927	Deposit Holder	Deposit Holder	ARJUN MALHOTRA	Deposit Holder	07-05-2020 12:58 PM	74,709.30	74,709.30	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9002	APL_FORM_CS_6894	Deposit Holder	Deposit Holder	T S KIRAI	Deposit Holder	07-05-2020 12:20 PM	1,23,472.27	1,23,472.27	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
9003	APL_FORM_CS_6160	Deposit Holder	Deposit Holder	Gowrav Agrawal	Deposit Holder	07-05-2020 11:50 AM	6,70,772.60	2,45,194.00	Deposit Holders	-	No	0.001%	-	-	-	-	2,25,578.60	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9004	APL_FORM_CS_6848	Deposit Holder	Deposit Holder	ALKA BATRA	Deposit Holder	07-05-2020 11:29 AM	74,183.22	74,183.22	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9005	APL_FORM_CS_6920	Deposit Holder	Deposit Holder	KRISHNA KUMAR AGARWAL	Deposit Holder	07-05-2020 11:28 AM	50,40,553.33	50,40,553.33	Deposit Holders	-	No	0.023%	-	-	-	-	-	-
9006	APL_FORM_CS_6845	Deposit Holder	Deposit Holder	Ashish Kumar Batra	Deposit Holder	07-05-2020 11:21 AM	74,183.22	74,183.22	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9007	APL_FORM_CS_6918	Deposit Holder	Deposit Holder	MEENNA GUPTA	Deposit Holder	07-05-2020 08:11 AM	5,60,924.66	3,60,924.66	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
9008	APL_FORM_CS_6917	Deposit Holder	Deposit Holder	NIKAMAN KAUR	Deposit Holder	07-05-2020 12:58 AM	4,74,178.08	4,74,178.08	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
9009	APL_FORM_CS_6909	Deposit Holder	Deposit Holder	NAMRATA LABROO	Deposit Holder	06-05-2020 10:11 PM	2,28,678.03	2,22,616.00	Deposit Holders	-	No	0.001%	-	-	-	-	6,360.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9010	APL_FORM_CS_6912	Deposit Holder	Deposit Holder	Jeevan Kachhi	Deposit Holder	06-05-2020 10:02 PM	1,14,052.60	1,08,511.00	Deposit Holders	-	No	0.000%	-	-	-	-	5,541.60	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9011	APL_FORM_CS_6908	Deposit Holder	Deposit Holder	MATHURA SURYAVANSHI BATRA	Deposit Holder	06-05-2020 08:03 PM	1,24,005.51	1,24,005.51	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9012	APL_FORM_CS_6902	Deposit Holder	Deposit Holder	Abhishek Jain	Deposit Holder	06-05-2020 07:25 PM	11,96,843.83	11,96,843.83	Deposit Holders	-	No	0.005%	-	-	-	-	-	-
9013	APL_FORM_CS_6901	Deposit Holder	Deposit Holder	Sarita Dixit	Deposit Holder	06-05-2020 07:19 PM	7,21,541.10	5,14,469.00	Deposit Holders	-	No	0.002%	-	-	-	-	2,07,072.10	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9014	APL_FORM_CS_6900	Deposit Holder	Deposit Holder	USHA RANI	Deposit Holder	06-05-2020 07:12 PM	7,04,071.45	7,04,071.45	Deposit Holders	-	No	0.003%	-	-	-	-	-	-
9015	APL_FORM_CS_6899	Deposit Holder	Deposit Holder	Suman agarwal	Deposit Holder	06-05-2020 07:09 PM	6,16,780.82	-	Deposit Holders	-	No	0.000%	-	-	6,16,780.82	-	Reconciliating as per records, adjusted in June, 2022	
9016	APL_FORM_CS_6898	Deposit Holder	Deposit Holder	Pratibha Jain	Deposit Holder	06-05-2020 06:44 PM	12,54,614.57	9,26,045.00	Deposit Holders	-	No	0.004%	-	-	-	-	3,28,569.57	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9017	APL_FORM_CS_6897	Deposit Holder	Deposit Holder	BHARTI AHUJAWANI	Deposit Holder	06-05-2020 06:33 PM	12,31,737.47	12,31,737.47	Deposit Holders	-	No	0.006%	-	-	-	-	-	-
9018	APL_FORM_CS_6893	Deposit Holder	Deposit Holder	Ranjan Chachy	Deposit Holder	06-05-2020 06:30 PM	1,28,786.98	1,28,786.98	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9019	APL_FORM_CS_6896	Deposit Holder	Deposit Holder	ROOPA MALIK	Deposit Holder	06-05-2020 06:18 PM	10,84,252.86	10,84,252.86	Deposit Holders	-	No	0.005%	-	-	-	-	-	-
9020	APL_FORM_CS_6892	Deposit Holder	Deposit Holder	Vijay Kumar Jain HUF	Deposit Holder	06-05-2020 06:16 PM	5,71,814.04	2,55,520.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,16,294.04	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9021	APL_FORM_CS_6838	Deposit Holder	Deposit Holder	RENU JOSHI	Deposit Holder	06-05-2020 06:10 PM	1,81,541.10	1,81,541.10	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
9022	APL_FORM_CS_6899	Deposit Holder	Deposit Holder	ASHOK JOSHI	Deposit Holder	06-05-2020 05:53 PM	1,81,541.10	1,81,541.10	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
9023	APL_FORM_CS_6891	Deposit Holder	Deposit Holder	Kavita agarwal	Deposit Holder	06-05-2020 05:51 PM	1,43,091.51	1,41,407.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,684.15	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9024	APL_FORM_CS_6889	Deposit Holder	Deposit Holder	DEEPSHIKHA ROHATGI	Deposit Holder	06-05-2020 04:43 PM	1,36,905.02	1,36,905.02	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9025	APL_FORM_CS_6886	Deposit Holder	Deposit Holder	Mohan Singh Jatar	Deposit Holder	06-05-2020 04:15 PM	2,51,406.11	2,46,672.00	Deposit Holders	-	No	0.001%	-	-	-	-	4,732.11	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9026	APL_FORM_CS_6884	Deposit Holder	Deposit Holder	SANDEEP KUMAR	Deposit Holder	06-05-2020 04:10 PM	2,05,787.11	2,05,787.11	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9027	APL_FORM_CS_6878	Deposit Holder	Deposit Holder	Pratibha Jain	Deposit Holder	06-05-2020 03:57 PM	16,89,819.52	-	Deposit Holders	-	No	0.000%	-	-	16,89,819.52	-	Duplicate - Latest claim has been verified	
9028	APL_FORM_CS_6880	Deposit Holder	Deposit Holder	VASHTA MITTAL	Deposit Holder	06-05-2020 05:03 PM	87,161.13	87,161.13	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9029	APL_FORM_CS_6856	Deposit Holder	Deposit Holder	Mangusha Gosavi	Deposit Holder	06-05-2020 05:13 PM	5,16,438.36	4,90,216.00	Deposit Holders	-	No	0.002%	-	-	-	-	26,222.36	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9030	APL_FORM_CS_6878	Deposit Holder	Deposit Holder	GOPA GHOSH	Deposit Holder	06-05-2020 03:07 PM	5,16,344.38	3,66,950.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,49,214.38	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9031	APL_FORM_CS_6877	Deposit Holder	Deposit Holder	GOPA GHOSH	Deposit Holder	06-05-2020 02:58 PM	6,86,095.89	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,43,115.89	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9032	APL_FORM_CS_6876	Deposit Holder	Deposit Holder	CHAMAN GUPTA	Deposit Holder	06-05-2020 02:50 PM	12,06,178.93	12,06,178.93	Deposit Holders	-	No	0.006%	-	-	-	-	-	-
9033	APL_FORM_CS_6867	Deposit Holder	Deposit Holder	Mrudu Lata Agrawal	Deposit Holder	06-05-2020 02:45 PM	1,23,980.01	1,23,980.01	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9034	APL_FORM_CS_6876	Deposit Holder	Deposit Holder	Rajvikhsha Ghosh	Deposit Holder	06-05-2020 02:42 PM	15,51,164.18	11,09,479.00	Deposit Holders	-	No	0.005%	-	-	-	-	4,41,685.18	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9035	APL_FORM_CS_6870	Deposit Holder	Deposit Holder	RDK	Deposit Holder	06-05-2020 02:40 PM	12,57,033.55	8,54,140.00	Deposit Holders	-	No	0.004%	-	-	-	-	4,02,893.55	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9036	APL_FORM_CS_6439	Deposit Holder	Deposit Holder	BHAL BALA SHARMA	Deposit Holder	06-05-2020 02:08 PM	1,71,489.26	1,71,489.26	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9037	APL_FORM_CS_6871	Deposit Holder	Deposit Holder	BIPULKRIYA GHOSH	Deposit Holder	06-05-2020 02:13 PM	5,15,715.42	3,64,817.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,50,896.42	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9038	APL_FORM_CS_6870	Deposit Holder	Deposit Holder	Vijay Kumar Jain	Deposit Holder	06-05-2020 02:00 PM	16,06,780.12	11,54,128.00	Deposit Holders	-	No	0.005%	-	-	-	-	6,52,652.12	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9039	APL_FORM_CS_6292	Deposit Holder	Deposit Holder	SUJATA BANERJEE	Deposit Holder	06-05-2020 01:56 PM	5,32,086.70	3,32,086.70	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
9040	APL_FORM_CS_6775	Deposit Holder	Deposit Holder	GOPAL RAMACHANDRA HUKERI	Deposit Holder	06-05-2020 01:01 PM	1,38,059.43	1,38,059.43	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9041	APL_FORM_CS_6863	Deposit Holder	Deposit Holder	NAVNITH CHANDRA	Deposit Holder	06-05-2020 12:15 PM	1,74,133.55	1,68,893.00	Deposit Holders	-	No	0.001%	-	-	-	-	5,627.55	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9042	APL_FORM_CS_6862	Deposit Holder	Deposit Holder	SUNITA	Deposit Holder	06-05-2020 12:13 PM	1,02,893.56	1,02,893.56	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9043	APL_FORM_CS_6827	Deposit Holder	Deposit Holder	ADITI MALHOTRA	Deposit Holder	06-05-2020 10:53 AM	2,07,531.25	1,99,226.00	Deposit Holders	-	No	0.001%	-	-	-	-	8,308.25	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9044	APL_FORM_CS_6861	Deposit Holder	Deposit Holder	MITHLESH TIWARI	Deposit Holder	06-05-2020 10:20 AM	1,91,969.18	1,81,856.00	Deposit Holders	-	No	0.001%	-	-	-	-	10,113.18	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9045	APL_FORM_CS_6860	Deposit Holder	Deposit Holder	Mina Adhwaryu	Deposit Holder	06-05-2020 10:16 AM	30,000.00	30,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9046	APL_FORM_CS_6857	Deposit Holder	Deposit Holder	ASHVIND GUPTA	Deposit Holder	06-05-2020 09:05 AM	4,89,167.12	2,76,398.00	Deposit Holders	-	No	0.001%	-	-	-	-	2,12,769.12	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9047	APL_FORM_CS_6855	Deposit Holder	Deposit Holder	SANTOSH GUPTA	Deposit Holder	06-05-2020 08:20 AM	1,53,356.94	1,23,082.00	Deposit Holders	-	No	0.001%	-	-	-	-	30,124.94	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9048	APL_FORM_CS_6851	Deposit Holder	Deposit Holder	NIKAMAN KAUR	Deposit Holder	06-05-2020 12:43 AM	4,80,547.95	4,80,547.95	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
9049	APL_FORM_CS_6847	Deposit Holder	Deposit Holder	JASWINDER SINGH	Deposit Holder	05-05-2020 10:49 PM	4,81,780.82	4,81,780.82	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
9050	APL_FORM_CS_6697	Deposit Holder	Deposit Holder	Sachi Gupta	Deposit Holder	05-05-2020 10:17 PM	2,46,404.11	2,46,404.11	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9051	APL_FORM_CS_6843	Deposit Holder	Deposit Holder	SURENDRA SINGH	Deposit Holder	05-05-2020 10:15 PM	3,08,347.60	3,08,347.60	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9052	APL_FORM_CS_6842	Deposit Holder	Deposit Holder	SUJATA Arora	Deposit Holder	05-05-2020 10:11 PM	93,676.71	74,224.00	Deposit Holders	-	No	0.000%	-	-	-	-	19,452.71	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9053	APL_FORM_CS_6839	Deposit Holder	Deposit Holder	AAKASH SOOTRA AND ANURADHA SOOTRA	Deposit Holder	05-05-2020 09:43 PM	83,429.79	81,233.00	Deposit Holders	-	No	0.000%	-	-	-	-	396.79	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9054	APL_FORM_CS_6732	Deposit Holder	Deposit Holder	RAM DHAN MUKHIYA HUF	Deposit Holder	05-05-2020 08:42 PM	6,50,000.00	6,50,000.00	Deposit Holders	-	No	0.003%	-	-	-	-	-	-
9055	APL_FORM_CS_6838	Deposit Holder	Deposit Holder	NIKITA CHOPRA	Deposit Holder	05-05-2020 07:08 PM	1,65,136.99	1,65,136.99	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9056	APL_FORM_CS_6830	Deposit Holder	Deposit Holder	ANJALI JAIN	Deposit Holder	05-05-2020 07:06 PM	85,054.79	68,596.00	Deposit Holders	-	No	0.000%	-	-	-	-	16,458.79	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9057	APL_FORM_CS_6836	Deposit Holder	Deposit Holder	BHAVYA GUPTA	Deposit Holder	05-05-2020 07:04 PM	72,780.82	72,780.82	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9058	APL_FORM_CS_6247	Deposit Holder	Deposit Holder	RAHUL JHAJANI	Deposit Holder	05-05-2020 06:24 PM	1,09,079.71	1,08,076.71	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9059	APL_FORM_CS_6836	Deposit Holder	Deposit Holder	Kavita Gupta	Deposit Holder	05-05-2020 06:13 PM	25,32,159.99	20,40,254.00	Deposit Holders	-	No	0.009%	-	-	-	-	2,87,882.99	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9060	APL_FORM_CS_6835	Deposit Holder	Deposit Holder	Rajesh Gupta	Deposit Holder	05-05-2020 05:59 PM	6,58,657.95	3,56,690.00	Deposit Holders	-	No	0.002%	-	-	-	-	3,01,357.95	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9061	APL_FORM_CS_6834	Deposit Holder	Deposit Holder	USHA KUMARI	Deposit Holder	05-05-2020 05:51 PM	7,00,742.47	-	Deposit Holders	-	No	0.000%	-	-	7,00,742.47	-	Duplicate - Latest claim has been verified	
9062	APL_FORM_CS_6833	Deposit Holder	Deposit Holder	BEENA RANI GUPTA	Deposit Holder	05-05-2020 05:46 PM	2,03,655.50	2,03,655.50	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9063	APL_FORM_CS_6179	Deposit Holder	Deposit Holder	TRIVENI R HEGDE	Deposit Holder	05-05-2020 05:40 PM	2,06,232.88	2,06,232.88	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9064	APL_FORM_CS_6160	Deposit Holder	Deposit Holder	SRI SHREE BALA	Deposit Holder	05-05-2020 05:12 PM	27,26,793.75	25,53,618.00	Deposit Holders	-	No	0.012%	-	-	-	-	1,75,175.75	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9065	APL_FORM_CS_6823	Deposit Holder	Deposit Holder	MADHU SUDAN RATURI	Deposit Holder	05-05-2020 04:43 PM	3,35,967.12	1,84,234.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,51,733.12	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9066	APL_FORM_CS_6817	Deposit Holder	Deposit Holder	VEENA KUMARI BHUTANI	Deposit Holder	05-05-2020 04:03 PM	8,68,244.66	8,68,244.66	Deposit Holders	-	No	0.004%	-	-	-	-	-	-
9067	APL_FORM_CS_6818	Deposit Holder	Deposit Holder	ANSHU MOHAN (MINOR) D/O ROHAN MOHAN AND ISHATI MISHRA	Deposit Holder	05-05-2020 03:56 PM	2,43,082.19	2,43,082.19	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9068	APL_FORM_CS_6836	Deposit Holder	Deposit Holder	RAKSHA PANDEY	Deposit Holder	05-05-2020 03:43 PM	4,86,344.38	3,35,191.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,50,973.38	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.

9069	ARN_FORM_CA_4833	Deposit Holder	Deposit Holder	Ajay Kumar Rajput	Deposit Holder	05-05-2020 02:37 PM	1,98,703.77	1,98,703.77	Deposit Holders	-	No	0.001%	-	-	-	-	-
9070	ARN_FORM_CA_5809	Deposit Holder	Deposit Holder	USHA SINGH	Deposit Holder	05-05-2020 02:14 PM	5,24,780.82	2,22,937.00	Deposit Holders	-	No	0.001%	-	-	-	3,03,843.82	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9071	ARN_FORM_CA_6807	Deposit Holder	Deposit Holder	SURENDRA PRATAP SINGH	Deposit Holder	05-05-2020 01:57 PM	2,52,910.96	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	81,420.96	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9072	ARN_FORM_CA_6805	Deposit Holder	Deposit Holder	CHHAVI JAIN	Deposit Holder	05-05-2020 01:50 PM	2,41,820.44	2,41,820.44	Deposit Holders	-	No	0.001%	-	-	-	-	-
9073	ARN_FORM_CA_5800	Deposit Holder	Deposit Holder	RADHAKAR KESHAO JOSHI	Deposit Holder	05-05-2020 01:07 PM	76,378.08	76,378.08	Deposit Holders	-	No	0.000%	-	-	-	-	-
9074	ARN_FORM_CA_6799	Deposit Holder	Deposit Holder	NIRMADEVI SOOD	Deposit Holder	05-05-2020 01:05 PM	1,21,568.55	1,19,030.00	Deposit Holders	-	No	0.001%	-	-	-	2,318.55	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9075	ARN_FORM_CA_5802	Deposit Holder	Deposit Holder	SHREYA RAJ	Deposit Holder	05-05-2020 01:01 PM	7,23,190.41	7,23,190.41	Deposit Holders	-	No	0.003%	-	-	-	-	-
9076	ARN_FORM_CA_5803	Deposit Holder	Deposit Holder	ASHOK KUMAR GARG	Deposit Holder	05-05-2020 12:59 PM	1,46,749.02	1,21,905.00	Deposit Holders	-	No	0.001%	-	-	-	24,844.02	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9077	ARN_FORM_CA_5797	Deposit Holder	Deposit Holder	HONEY JAIN	Deposit Holder	05-05-2020 12:43 PM	4,82,551.91	4,82,551.91	Deposit Holders	-	No	0.002%	-	-	-	-	-
9078	ARN_FORM_CA_5796	Deposit Holder	Deposit Holder	SUVARNA SINGH	Deposit Holder	05-05-2020 12:16 PM	4,88,219.18	4,88,219.18	Deposit Holders	-	No	0.002%	-	-	-	-	-
9079	ARN_FORM_CA_6733	Deposit Holder	Deposit Holder	PALLAVI JAIN	Deposit Holder	05-05-2020 12:24 PM	2,50,993.15	72,772.00	Deposit Holders	-	No	0.000%	-	-	-	1,78,221.15	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9080	ARN_FORM_CA_5795	Deposit Holder	Deposit Holder	SHREYA RAJ	Deposit Holder	05-05-2020 12:20 PM	5,20,066.69	4,98,061.00	Deposit Holders	-	No	0.002%	-	-	-	2,007.69	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9081	ARN_FORM_CA_5794	Deposit Holder	Deposit Holder	SHASHI SHANKAR SHUKLA	Deposit Holder	-	-	-	Deposit Holders	-	Yes	0.000%	-	-	-	-	-
9082	ARN_FORM_CA_5793	Deposit Holder	Deposit Holder	krishna devi katra	Deposit Holder	05-05-2020 11:58 AM	2,14,609.93	1,70,076.00	Deposit Holders	-	No	0.001%	-	-	-	46,533.93	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9083	ARN_FORM_CA_5791	Deposit Holder	Deposit Holder	Samir Gupta	Deposit Holder	05-05-2020 11:28 AM	1,28,146.92	1,06,389.00	Deposit Holders	-	No	0.000%	-	-	-	11,757.92	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9084	ARN_FORM_CA_5899	Deposit Holder	Deposit Holder	POONAM SHARMA	Deposit Holder	05-05-2020 11:23 AM	1,20,767.88	1,20,767.88	Deposit Holders	-	No	0.001%	-	-	-	-	-
9085	ARN_FORM_CA_5790	Deposit Holder	Deposit Holder	Beena Gupta	Deposit Holder	05-05-2020 09:21 AM	5,14,323.63	5,14,323.63	Deposit Holders	-	No	0.002%	-	-	-	-	-
9086	ARN_FORM_CA_5838	Deposit Holder	Deposit Holder	Mohammed Kareem Basha	Deposit Holder	05-05-2020 08:18 AM	4,91,986.30	4,82,553.00	Deposit Holders	-	No	0.002%	-	-	-	9,433.30	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9087	ARN_FORM_CA_5787	Deposit Holder	Deposit Holder	shalini goel	Deposit Holder	04-05-2020 11:25 PM	64,899.32	64,899.32	Deposit Holders	-	No	0.000%	-	-	-	-	-
9088	ARN_FORM_CA_5784	Deposit Holder	Deposit Holder	Praveen Goel	Deposit Holder	04-05-2020 11:08 PM	64,899.32	64,899.32	Deposit Holders	-	No	0.000%	-	-	-	-	-
9089	ARN_FORM_CA_5783	Deposit Holder	Deposit Holder	Rajesh Kumar Goel	Deposit Holder	04-05-2020 10:47 PM	64,899.32	64,899.32	Deposit Holders	-	No	0.000%	-	-	-	-	-
9090	ARN_FORM_CA_6525	Deposit Holder	Deposit Holder	Ramachandra Venkatramana Joshi and Ipshi Joshi	Deposit Holder	04-05-2020 09:16 PM	2,14,686.30	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	42,996.30	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9091	ARN_FORM_CA_5780	Deposit Holder	Deposit Holder	KRISHNA KUMAR SINGHAL HUF	Deposit Holder	04-05-2020 08:59 PM	80,927.72	80,927.72	Deposit Holders	-	No	0.000%	-	-	-	-	-
9092	ARN_FORM_CA_6778	Deposit Holder	Deposit Holder	RITU GUPTA	Deposit Holder	04-05-2020 07:11 PM	74,709.50	74,709.50	Deposit Holders	-	No	0.000%	-	-	-	-	-
9093	ARN_FORM_CA_6777	Deposit Holder	Deposit Holder	Shilpi Gupta	Deposit Holder	04-05-2020 06:55 PM	1,28,146.92	1,06,389.00	Deposit Holders	-	No	0.000%	-	-	-	11,757.92	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9094	ARN_FORM_CA_6776	Deposit Holder	Deposit Holder	Murari Lal Agrawal, Reeta Agrawal and Mukesh Agrawal	Deposit Holder	04-05-2020 06:25 PM	1,48,231.89	1,48,231.89	Deposit Holders	-	No	0.001%	-	-	-	-	-
9095	ARN_FORM_CA_6775	Deposit Holder	Deposit Holder	Murari Lal Agrawal HUF	Deposit Holder	04-05-2020 06:12 PM	1,71,489.26	1,71,489.26	Deposit Holders	-	No	0.001%	-	-	-	-	-
9096	ARN_FORM_CA_6774	Deposit Holder	Deposit Holder	Garima Garg - 1281137	Deposit Holder	04-05-2020 06:09 PM	81,810.34	81,810.34	Deposit Holders	-	No	0.000%	-	-	-	-	-
9097	ARN_FORM_CA_5705	Deposit Holder	Deposit Holder	Reeta Agrawal	Deposit Holder	04-05-2020 05:48 PM	1,01,769.87	1,03,769.87	Deposit Holders	-	No	0.000%	-	-	-	-	-
9098	ARN_FORM_CA_5769	Deposit Holder	Deposit Holder	Sachin Gupta	Deposit Holder	04-05-2020 05:45 PM	64,171.23	64,171.23	Deposit Holders	-	No	0.000%	-	-	-	-	-
9099	ARN_FORM_CA_5768	Deposit Holder	Deposit Holder	AMARJEET	Deposit Holder	04-05-2020 03:42 PM	3,08,347.60	3,08,347.60	Deposit Holders	-	No	0.001%	-	-	-	-	-
9100	ARN_FORM_CA_5765	Deposit Holder	Deposit Holder	PRANATI JAIN	Deposit Holder	04-05-2020 03:08 PM	1,25,325.56	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	39,580.34	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9101	ARN_FORM_CA_5764	Deposit Holder	Deposit Holder	JASWINDER SINGH	Deposit Holder	04-05-2020 02:58 PM	2,60,582.19	2,48,831.00	Deposit Holders	-	No	0.001%	-	-	-	11,751.19	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9102	ARN_FORM_CA_5757	Deposit Holder	Deposit Holder	REKHA SHIVLAL	Deposit Holder	04-05-2020 02:01 PM	2,58,253.42	1,78,277.00	Deposit Holders	-	No	0.001%	-	-	-	79,976.42	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9103	ARN_FORM_CA_5755	Deposit Holder	Deposit Holder	Narender Sehgal	Deposit Holder	04-05-2020 01:37 PM	2,58,253.42	1,78,277.00	Deposit Holders	-	No	0.001%	-	-	-	79,976.42	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9104	ARN_FORM_CA_5753	Deposit Holder	Deposit Holder	SUKHDEV SINGH	Deposit Holder	04-05-2020 01:33 PM	2,60,582.19	2,48,831.00	Deposit Holders	-	No	0.001%	-	-	-	11,751.19	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9105	ARN_FORM_CA_5749	Deposit Holder	Deposit Holder	MAHMAN KAUR	Deposit Holder	04-05-2020 12:40 PM	2,41,712.33	2,41,712.33	Deposit Holders	-	No	0.001%	-	-	-	-	-
9106	ARN_FORM_CA_5798	Deposit Holder	Deposit Holder	URMILA JEISWAL	Deposit Holder	04-05-2020 12:12 PM	4,90,418.13	4,90,418.13	Deposit Holders	-	No	0.002%	-	-	-	-	-
9107	ARN_FORM_CA_6170	Deposit Holder	Deposit Holder	URMILA JEISWAL	Deposit Holder	04-05-2020 12:09 PM	1,71,489.26	1,71,489.26	Deposit Holders	-	No	0.001%	-	-	-	-	-
9108	ARN_FORM_CA_6091	Deposit Holder	Deposit Holder	POOJA SHUKLA	Deposit Holder	04-05-2020 11:47 AM	3,91,575.16	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	48,595.34	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9109	ARN_FORM_CA_6751	Deposit Holder	Deposit Holder	NIKITA MINHA	Deposit Holder	04-05-2020 11:12 AM	7,15,582.19	7,15,582.19	Deposit Holders	-	No	0.003%	-	-	-	-	-
9110	ARN_FORM_CA_6750	Deposit Holder	Deposit Holder	RADHIKA GUPTA	Deposit Holder	04-05-2020 10:59 AM	72,780.82	72,780.82	Deposit Holders	-	No	0.000%	-	-	-	-	-
9111	ARN_FORM_CA_6748	Deposit Holder	Deposit Holder	sanup gupta	Deposit Holder	04-05-2020 10:56 AM	1,66,507.57	1,66,507.57	Deposit Holders	-	No	0.001%	-	-	-	-	-
9112	ARN_FORM_CA_6539	Deposit Holder	Deposit Holder	Aanvat vpt	Deposit Holder	04-05-2020 09:52 AM	6,52,673.61	3,82,293.00	Deposit Holders	-	Yes	0.000%	-	-	-	2,70,381.61	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9113	ARN_FORM_CA_6741	Deposit Holder	Deposit Holder	GUNPRAKASH SINGH	Deposit Holder	04-05-2020 10:13 PM	2,60,582.19	2,49,034.00	Deposit Holders	-	No	0.001%	-	-	-	11,548.19	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9114	ARN_FORM_CA_6740	Deposit Holder	Deposit Holder	HARISH KUMAR KAPOOR	Deposit Holder	04-05-2020 10:21 PM	5,07,123.29	3,39,389.00	Deposit Holders	-	No	0.000%	-	-	-	1,67,734.29	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9115	ARN_FORM_CA_6739	Deposit Holder	Deposit Holder	Richa Agarwal	Deposit Holder	04-05-2020 09:53 PM	10,79,082.45	10,79,082.45	Deposit Holders	-	No	0.005%	-	-	-	-	-
9116	ARN_FORM_CA_6737	Deposit Holder	Deposit Holder	NARAYAN SINGH	Deposit Holder	04-05-2020 07:47 PM	11,15,582.19	11,15,582.19	Deposit Holders	-	No	0.005%	-	-	-	-	-
9117	ARN_FORM_CA_6735	Deposit Holder	Deposit Holder	Prashant Madhukar Dashi	Deposit Holder	04-05-2020 07:40 PM	71,715.41	71,715.41	Deposit Holders	-	No	0.000%	-	-	-	-	-
9118	ARN_FORM_CA_6734	Deposit Holder	Deposit Holder	SURENDRA SINGH	Deposit Holder	04-05-2020 06:42 PM	3,99,178.08	3,99,178.08	Deposit Holders	-	No	0.002%	-	-	-	-	-
9119	ARN_FORM_CA_6729	Deposit Holder	Deposit Holder	Brahmnath Kumar Bhutiani	Deposit Holder	04-05-2020 06:23 PM	8,53,452.32	8,53,452.32	Deposit Holders	-	No	0.004%	-	-	-	-	-
9120	ARN_FORM_CA_6724	Deposit Holder	Deposit Holder	JEEVAN KUMAR PASUMARTHI	Deposit Holder	04-05-2020 06:26 PM	5,67,243.15	2,57,235.00	Deposit Holders	-	No	0.001%	-	-	-	1,10,008.15	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9121	ARN_FORM_CA_6728	Deposit Holder	Deposit Holder	LALITHA DEVI PASUMARTHI	Deposit Holder	04-05-2020 06:17 PM	2,56,095.89	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	84,605.89	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9122	ARN_FORM_CA_6703	Deposit Holder	Deposit Holder	GAURAV KHULLAR HUF	Deposit Holder	04-05-2020 03:03 PM	3,71,391.78	-	Deposit Holders	-	No	0.000%	-	-	3,71,391.78	-	Receivable pending, paid in Sept, 2020
9123	ARN_FORM_CA_6695	Deposit Holder	Deposit Holder	USHA KUMARI	Deposit Holder	04-05-2020 02:27 PM	7,00,742.47	6,74,959.00	Deposit Holders	-	Yes	0.000%	-	-	-	25,783.47	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9124	ARN_FORM_CA_6696	Deposit Holder	Deposit Holder	Mahinder Lal Jandial	Deposit Holder	04-05-2020 02:13 PM	6,43,862.47	4,70,488.00	Deposit Holders	-	No	0.002%	-	-	-	1,72,354.47	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9125	ARN_FORM_CA_5692	Deposit Holder	Deposit Holder	NIKITA MINHA	Deposit Holder	04-05-2020 01:43 PM	7,90,787.67	7,90,787.67	Deposit Holders	-	No	0.003%	-	-	-	-	-
9126	ARN_FORM_CA_6580	Deposit Holder	Deposit Holder	Rewana	Deposit Holder	04-05-2020 12:05 PM	5,47,124.48	5,47,124.48	Deposit Holders	-	No	0.003%	-	-	-	-	-
9127	ARN_FORM_CA_6690	Deposit Holder	Deposit Holder	SANJEEV MAMGOTRA	Deposit Holder	04-05-2020 12:27 PM	3,13,457.69	2,42,054.00	Deposit Holders	-	No	0.001%	-	-	-	71,403.69	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9128	ARN_FORM_CA_6538	Deposit Holder	Deposit Holder	RAZIA BEGUM	Deposit Holder	04-05-2020 11:59 AM	15,82,455.37	15,82,455.37	Deposit Holders	-	No	0.007%	-	-	-	-	-
9129	ARN_FORM_CA_6178	Deposit Holder	Deposit Holder	ASHU MANOHAR PARANJAPE	Deposit Holder	04-05-2020 11:47 AM	2,97,668.63	2,48,660.00	Deposit Holders	-	No	0.001%	-	-	-	48,788.63	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9130	ARN_FORM_CA_6685	Deposit Holder	Deposit Holder	GANESH SHANKER BHANAGUDI	Deposit Holder	04-05-2020 11:40 AM	85,744.63	85,744.63	Deposit Holders	-	No	0.000%	-	-	-	-	-
9131	ARN_FORM_CA_6684	Deposit Holder	Deposit Holder	SUNNY GUPTA	Deposit Holder	04-05-2020 11:36 AM	69,428.54	69,428.54	Deposit Holders	-	No	0.000%	-	-	-	-	-
9132	ARN_FORM_CA_6320	Deposit Holder	Deposit Holder	MOHAMMED ISMAIL WANI	Deposit Holder	04-05-2020 11:26 AM	3,61,912.65	3,61,912.65	Deposit Holders	-	No	0.002%	-	-	-	-	-
9133	ARN_FORM_CA_6680	Deposit Holder	Deposit Holder	RAJ KUMAR MEDA	Deposit Holder	04-05-2020 10:53 AM	2,46,183.12	2,46,183.12	Deposit Holders	-	No	0.001%	-	-	-	-	-
9134	ARN_FORM_CA_6682	Deposit Holder	Deposit Holder	ASHUTOSH GUPTA	Deposit Holder	04-05-2020 10:57 AM	88,301.72	88,301.72	Deposit Holders	-	No	0.000%	-	-	-	-	-
9135	ARN_FORM_CA_6681	Deposit Holder	Deposit Holder	USHA SINGH	Deposit Holder	04-05-2020 10:23 AM	6,42,516.21	3,34,405.00	Deposit Holders	-	No	0.002%	-	-	-	3,08,129.25	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9136	ARN_FORM_CA_6678	Deposit Holder	Deposit Holder	DEEPAK ARORA	Deposit Holder	04-05-2020 11:29 PM	1,18,338.74	1,18,338.74	Deposit Holders	-	No	0.001%	-	-	-	-	-
9137	ARN_FORM_CA_6676	Deposit Holder	Deposit Holder	Maudhr Vigil Contractor	Deposit Holder	04-05-2020 11:10 PM	1,26,202.05	1,21,294.00	Deposit Holders	-	No	0.001%	-	-	-	4,908.05	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9138	ARN_FORM_CA_6389	Deposit Holder	Deposit Holder	RENA KUMARI	Deposit Holder	04-05-2020 11:09 PM	2,14,686.30	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	42,996.30	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9139	ARN_FORM_CA_6677	Deposit Holder	Deposit Holder	Nandesh Kumar Jain	Deposit Holder	04-05-2020 10:27 PM	69,727.53	69,727.53	Deposit Holders	-	No	0.000%	-	-	-	-	-
9140	ARN_FORM_CA_6670	Deposit Holder	Deposit Holder	Jawahar L	Deposit Holder	04-05-2020 10:00 PM	1,05,486.49	1,05,486.49	Deposit Holders	-	No	0.002%	-	-	-	-	-
9141	ARN_FORM_CA_6670	Deposit Holder	Deposit Holder	Rashmi Aggarwal	Deposit Holder	04-05-2020 09:54 PM	1,60,540.41	1,60,540.41	Deposit Holders	-	No	0.001%	-	-	-	-	-
9142	ARN_FORM_CA_6670	Deposit Holder	Deposit Holder	Rashmi Aggarwal	Deposit Holder	04-05-2020 09:38 PM	1,60,540.41	1,60,540.41	Deposit Holders	-	No	0.001%	-	-	-	-	-
9143	ARN_FORM_CA_6669	Deposit Holder	Deposit Holder	Rina Mendiratta	Deposit Holder	02-05-2020 09:16 PM	7,51,150.14	2,91,532.00	Deposit Holders	-	No	0.001%	-	-	-	4,59,598.14	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9144	ARN_FORM_CA_6667	Deposit Holder	Deposit Holder	P SUBAITHA REDDY	Deposit Holder	02-05-2020 08:53 PM	13,05,410.96	13,05,410.96	Deposit Holders	-	No	0.006%	-	-	-	-	-
9145	ARN_FORM_CA_6661	Deposit Holder	Deposit Holder	JATINDER SINGH	Deposit Holder	02-05-2020 07:57 PM	2,43,219.18	2,41,276.00	Deposit Holders	-	Yes	0.000%	-	-	-	1,943.18	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9146	ARN_FORM_CA_6659	Deposit Holder	Deposit Holder	Anil Kumar Ludhra [HUF]	Deposit Holder	02-05-2020 06:48 PM	5,45,750.68	5,45,750.68	Deposit Holders	-	No	0.003%	-	-	-	-	-
9147	ARN_FORM_CA_6658	Deposit Holder	Deposit Holder	NIRANJANA SAMAL	Deposit Holder	02-05-2020 06:35 PM	5,12,260.27	5,12,260.27	Deposit Holders	-	No	0.002%	-	-	-	-	-
9148	ARN_FORM_CA_6655	Deposit Holder	Deposit Holder	varsha rudigar	Deposit Holder	02-05-2020 05:50 PM	2,24,538.77	2,19,668.00	Deposit Holders	-	No	0.001%	-	-	-	4,660.77	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9149	ARN_FORM_CA_6648	Deposit Holder	Deposit Holder	BHASHWAT SINGH	Deposit Holder	02-05-2020 06:57 PM	7,13,958.36	5,14,469.00	Deposit Holders	-	No	0.002%	-	-	-	1,99,469.36	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9150	ARN_FORM_CA_6646	Deposit Holder	Deposit Holder	HABIBIB FATMA	Deposit Holder	02-05-2020 06:44 PM	2,98,835.47	2,98,835.47	Deposit Holders	-	No	0.001%	-	-	-	-	-
9151	ARN_FORM_CA_6644	Deposit Holder	Deposit Holder	AHMED TABREZ	Deposit Holder	02-05-2020 06:42 PM	5,34,818.41	5,34,818.41	Deposit Holders	-	No	0.002%	-	-	-	-	-
9152	ARN_FORM_CA_6643	Deposit Holder	Deposit Holder	SUDHIR MEHTA	Deposit Holder	02-05-2020 06:28 PM	34,19,178.08	34,19,178.08	Deposit Holders	-	No	0.016%	-	-	-	-	-
9153	ARN_FORM_CA_6642	Deposit Holder	Deposit Holder	Sudha	Deposit Holder	02-05-2020 06:24 PM	12,81,179.11	7,47,090.00	Deposit Holders	-	Yes	0.000%	-	-	-	5,34,089.11	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9154	ARN_FORM_CA_6570	Deposit Holder	Deposit Holder	GOUTAM CHAUDHURY	Deposit Holder	02-05-2020 06:15 PM	9,94,809.32	8,23,150.00	Deposit Holders	-	No	0.004%	-	-	-	1,71,659.32	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9155	ARN_FORM_CA_6637	Deposit Holder	Deposit Holder	Pratap singh	Deposit Holder	02-05-2020 04:01 PM	25,28,658.87	14,74,529.00	Deposit Holders	-	Yes	0.000%	-	-	-	10,54,129.87	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9156	ARN_FORM_CA_6636	Deposit Holder	Deposit Holder	SUNITA SHARMA	Deposit Holder	02-05-2020 03:51 PM	74,709.50	74,709.50	Deposit Holders	-	No	0.000%	-	-	-	-	-
9157	ARN_FORM_CA_6632	Deposit Holder	Deposit Holder	ANIL KUMAR SHARMA	Deposit Holder	02-05-2020 03:56 PM	74,709.50	74,709.50	Deposit Holders	-	No	0.000%	-	-	-	-	-
9158	ARN_FORM_CA_6631	Deposit Holder	Deposit Holder	MALLIKA SHEKHAR	Deposit Holder	02-05-2020 03:52 PM	3,10,013.78	3,08,592.00	Deposit Holders	-	No	0.001%	-	-	-	1,421.78	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9159	ARN_FORM_CA_6628	Deposit Holder	Deposit Holder	Mangu Jain	Deposit Holder	02-05-2020 03:14 PM	59,715.75	59,715.75	Deposit Holders	-	Yes	0.000%	-	-	-	-	-
9160	ARN_FORM_CA_6537	Deposit Holder	Deposit Holder	MANJU LATA SONI	Deposit Holder	02-05-2020 03:09 PM	2,81,137.00	2,81,137.00	Deposit Holders	-	No	0.001%	-	-	-	-	-
9161	ARN_FORM_CA_6626	Deposit Holder	Deposit Holder	Sahil Thakur	Deposit Holder	02-05-2020 03:12 PM	8,54,121.12	4,98,061.00	Deposit Holders	-	Yes	0.000%	-	-	-	3,56,060.12	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9162	ARN_FORM_CA_6550	Deposit Holder	Deposit Holder	Kanika Nath Sharma	Deposit Holder	02-05-2020 02:41 PM	23,82,296.52	22,20,363.00	Deposit Holders	-	No	0.010%	-	-	-	1,52,931.52	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9163	ARN_FORM_CA_6620	Deposit Holder	Deposit Holder	RAVI KANT AGRAWAL	Deposit Holder	02-05-2020 02:09 PM	1,27,071.92	1,24,515.00	Deposit Holders	-	No	0.001%	-	-	-	2,556.92	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9164	ARN_FORM_CA_6618	Deposit Holder	Deposit Holder	VIPUL CHADHAN	Deposit Holder	02-05-2020 01:47 PM	51,236.30	51,236.30	Deposit Holders	-	No	0.000%	-	-	-	-	-
9165	ARN_FORM_CA_6608	Deposit Holder	Deposit Holder	Ram Prakash Jain	Deposit Holder	02-05-2020 01:43 PM	59,715.75	59,715.75	Deposit Holders	-	Yes	0.000%	-	-	-	-	-
9166	ARN_FORM_CA_6615	Deposit Holder	Deposit Holder	ANKIT GUPTA	Deposit Holder	02-05-2020 01:42 PM	1,26,708.77	1,21,905.00	Deposit Holders	-	Yes	0.000%	-	-	-	24,843.77	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9167	ARN_FORM_CA_6609	Deposit Holder	Deposit Holder	Lovender Singh Rawat	Deposit Holder	02-05-2020 01:20 PM	5,84,676.71	4,11,575.00	Deposit Holders	-	No	0.002%	-	-	-	1,73,301.71	Principal claim admitted as per records of Corporate Dubrar, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9168	ARN_FORM_CA_6610	Deposit Holder	Deposit Holder	VIKRAM MITTU	Deposit Holder	02-05-2020 01:16 PM	1,71,489.26	1,71,489.26	Deposit Holders	-	No	0.001%	-	-	-	-	-
9169	ARN_FORM_CA_6607	Deposit Holder	Deposit Holder	RASHMI MAHESHWARI	Deposit Holder	02-05-2020 12:49 PM	2,05,787.11	2,05,787.11	Deposit Holders	-	No	0.001%	-	-	-	-	-
9170	ARN_FORM_CA_5602	Deposit Holder	Deposit Holder	KALPANA CHATURVEDI	Deposit Holder	02-05-2020 11:18 AM	26,12,757.86	24,12,757.86	Deposit Holders	-	No	0.011%	-	-	-	-	-

9171	APL_FORM_CA_6598	Deposit Holder	Deposit Holder	SANJAY SINGH	Deposit Holder	01-05-2026 11:43 PM	1,60,897.26	1,60,897.26	Deposit Holders	-	No	0.001%	-	-	-	-	-
9172	APL_FORM_CA_6598	Deposit Holder	Deposit Holder	Ashish Aggarwal	Deposit Holder	01-05-2026 10:47 PM	85,393.84	85,393.84	Deposit Holders	-	No	0.000%	-	-	-	-	-
9173	APL_FORM_CA_6597	Deposit Holder	Deposit Holder	Rashmi Aggarwal	Deposit Holder	01-05-2026 10:33 PM	1,89,576.32	1,89,576.32	Deposit Holders	-	No	0.001%	-	-	-	-	-
9174	APL_FORM_CA_6596	Deposit Holder	Deposit Holder	Ashish Aggarwal	Deposit Holder	01-05-2026 10:07 PM	2,08,360.96	2,08,360.96	Deposit Holders	-	No	0.001%	-	-	-	-	-
9175	APL_FORM_CA_6525	Deposit Holder	Deposit Holder	Rashmi Aggarwal	Deposit Holder	01-05-2026 09:18 PM	1,70,787.67	1,70,787.67	Deposit Holders	-	No	0.001%	-	-	-	-	-
9176	APL_FORM_CA_6528	Deposit Holder	Deposit Holder	Rashmi Aggarwal	Deposit Holder	01-05-2026 09:09 PM	2,08,360.96	2,08,360.96	Deposit Holders	-	No	0.001%	-	-	-	-	-
9177	APL_FORM_CA_6596	Deposit Holder	Deposit Holder	HARSH CHAKRABORTY	Deposit Holder	01-05-2026 08:55 PM	3,58,219.18	2,74,383.00	Deposit Holders	-	Yes	0.000%	-	-	-	61,836.18	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9178	APL_FORM_CA_6599	Deposit Holder	Deposit Holder	HARSH CHAKRABORTY	Deposit Holder	01-05-2026 08:42 PM	2,34,509.42	1,88,639.00	Deposit Holders	-	Yes	0.000%	-	-	-	45,864.42	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9179	APL_FORM_CA_6592	Deposit Holder	Deposit Holder	SHIVESH KUMAR RASTOGI	Deposit Holder	01-05-2026 08:21 PM	12,60,013.70	10,31,513.00	Deposit Holders	-	Yes	0.000%	-	-	-	2,36,500.70	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9180	APL_FORM_CA_6590	Deposit Holder	Deposit Holder	S. HARIGUN KUMAR	Deposit Holder	01-05-2026 07:24 PM	5,41,506.85	3,41,506.85	Deposit Holders	-	No	0.002%	-	-	-	-	-
9181	APL_FORM_CA_6579	Deposit Holder	Deposit Holder	Shiv Shankar Garg	Deposit Holder	01-05-2026 07:18 PM	31,16,975.51	7,93,665.00	Deposit Holders	-	No	0.004%	-	-	-	7,23,310.34	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9182	APL_FORM_CA_6454	Deposit Holder	Deposit Holder	Saberny Gupta	Deposit Holder	01-05-2026 06:58 PM	2,28,664.38	2,28,664.38	Deposit Holders	-	No	0.001%	-	-	-	-	-
9183	APL_FORM_CA_6586	Deposit Holder	Deposit Holder	sarodama sarvaiker	Deposit Holder	01-05-2026 06:16 PM	3,89,555.58	2,68,625.00	Deposit Holders	-	No	0.001%	-	-	-	1,00,878.56	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9184	APL_FORM_CA_6584	Deposit Holder	Deposit Holder	SURENDRA MOHAN KAPOOR	Deposit Holder	01-05-2026 05:27 PM	1,07,965.21	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	22,300.21	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9185	APL_FORM_CA_6583	Deposit Holder	Deposit Holder	ALKA GROVER	Deposit Holder	01-05-2026 05:11 PM	1,20,939.37	1,20,939.37	Deposit Holders	-	No	0.001%	-	-	-	-	-
9186	APL_FORM_CA_6582	Deposit Holder	Deposit Holder	Preetika Menon	Deposit Holder	01-05-2026 05:03 PM	69,674.52	60,022.00	Deposit Holders	-	No	0.000%	-	-	-	9,652.52	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9187	APL_FORM_CA_6581	Deposit Holder	Deposit Holder	AMOLAK SINGH	Deposit Holder	01-05-2026 05:01 PM	6,85,957.04	6,85,957.04	Deposit Holders	-	No	0.003%	-	-	-	-	-
9188	APL_FORM_CA_6576	Deposit Holder	Deposit Holder	Neelam Gopal	Deposit Holder	01-05-2026 04:49 PM	2,50,516.37	2,50,516.37	Deposit Holders	-	No	0.001%	-	-	-	-	-
9189	APL_FORM_CA_6578	Deposit Holder	Deposit Holder	NEHHA SHARMA	Deposit Holder	01-05-2026 04:49 PM	2,57,233.89	2,57,233.89	Deposit Holders	-	No	0.001%	-	-	-	-	-
9190	APL_FORM_CA_6575	Deposit Holder	Deposit Holder	NIRMAL BAJAJ	Deposit Holder	01-05-2026 04:34 PM	16,57,858.71	14,57,658.71	Deposit Holders	-	No	0.007%	-	-	-	-	-
9191	APL_FORM_CA_6570	Deposit Holder	Deposit Holder	Vijay Kumar Gupta HUF	Deposit Holder	01-05-2026 04:30 PM	6,82,602.70	4,82,551.00	Deposit Holders	-	No	0.002%	-	-	-	51.74	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9192	APL_FORM_CA_6572	Deposit Holder	Deposit Holder	Preetpal Menon	Deposit Holder	01-05-2026 04:22 PM	69,674.52	60,022.00	Deposit Holders	-	No	0.000%	-	-	-	9,652.52	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9193	APL_FORM_CA_6569	Deposit Holder	Deposit Holder	SHAKTA TODI	Deposit Holder	01-05-2026 04:12 PM	4,82,123.29	4,82,123.29	Deposit Holders	-	No	0.002%	-	-	-	-	-
9194	APL_FORM_CA_6570	Deposit Holder	Deposit Holder	NIRMAL BAJAJ	Deposit Holder	01-05-2026 04:00 PM	8,10,511.41	6,10,511.41	Deposit Holders	-	No	0.003%	-	-	-	-	-
9195	APL_FORM_CA_6567	Deposit Holder	Deposit Holder	DRUJ MOHAN TANDON	Deposit Holder	01-05-2026 03:40 PM	8,57,646.30	8,57,646.30	Deposit Holders	-	No	0.004%	-	-	-	-	-
9196	APL_FORM_CA_6565	Deposit Holder	Deposit Holder	NIRMAL BAJAJ	Deposit Holder	01-05-2026 03:38 PM	6,90,062.43	6,90,062.43	Deposit Holders	-	No	0.003%	-	-	-	-	-
9197	APL_FORM_CA_6559	Deposit Holder	Deposit Holder	Subash Kumar Chadha	Deposit Holder	01-05-2026 03:33 PM	7,20,719.18	7,20,719.18	Deposit Holders	-	No	0.003%	-	-	-	-	-
9198	APL_FORM_CA_6560	Deposit Holder	Deposit Holder	MRS. ARUNA & MR. HARISH CHANDRA	Deposit Holder	01-05-2026 03:10 PM	5,92,549.66	5,92,349.66	Deposit Holders	-	No	0.003%	-	-	-	-	-
9199	APL_FORM_CA_6558	Deposit Holder	Deposit Holder	MEGHAVALIB PATIL	Deposit Holder	01-05-2026 03:08 PM	6,00,205.48	3,42,980.00	Deposit Holders	-	No	0.007%	-	-	-	57,225.48	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9200	APL_FORM_CA_6555	Deposit Holder	Deposit Holder	Neeraj Gupta	Deposit Holder	01-05-2026 01:47 PM	2,04,980.14	1,72,205.00	Deposit Holders	-	No	0.001%	-	-	-	85,175.14	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9201	APL_FORM_CA_6546	Deposit Holder	Deposit Holder	Seema Pardasani	Deposit Holder	01-05-2026 01:14 PM	1,07,123.29	-	Deposit Holders	-	No	0.000%	-	-	1,07,123.29	-	Not mentioning as per records, paid in NOV, 2022
9202	APL_FORM_CA_6542	Deposit Holder	Deposit Holder	SEEMA MAHADEVRAI	Deposit Holder	01-05-2026 11:52 AM	1,37,355.83	1,21,070.00	Deposit Holders	-	No	0.001%	-	-	-	36,031.83	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9203	APL_FORM_CA_6538	Deposit Holder	Deposit Holder	Anu Malhotra	Deposit Holder	01-05-2026 11:46 AM	1,26,099.66	1,26,399.66	Deposit Holders	-	No	0.001%	-	-	-	-	-
9204	APL_FORM_CA_5860	Deposit Holder	Deposit Holder	PRATIBHA JAIN	Deposit Holder	01-05-2026 11:43 AM	1,69,016.71	1,68,892.00	Deposit Holders	-	No	0.001%	-	-	-	122.73	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9205	APL_FORM_CA_6540	Deposit Holder	Deposit Holder	dinesh gupta huf	Deposit Holder	01-05-2026 11:19 AM	5,34,246.58	-	Deposit Holders	-	No	0.000%	-	-	5,34,246.58	-	Not mentioning as per records, paid in July,2023
9206	APL_FORM_CA_6536	Deposit Holder	Deposit Holder	Dinesh Gupta	Deposit Holder	01-05-2026 10:51 AM	8,00,162.47	3,13,643.00	Deposit Holders	-	No	0.001%	-	-	-	4,86,679.47	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9207	Email	Deposit Holder	Deposit Holder	Ghabon Kirtibhai Panchal &Kirtibhai Shankarlal Panchal	Deposit Holder	10-05-2025	56,250.00	56,250.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9208	Email	Deposit Holder	Deposit Holder	Suresh Kumar Sharma	Deposit Holder	01-05-2025	2,00,000.00	2,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9209	Email	Deposit Holder	Deposit Holder	Suresh Chand Bardiya	Deposit Holder	01-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9210	Email	Deposit Holder	Deposit Holder	Anjula Vasdev	Deposit Holder	01-05-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9211	Email	Deposit Holder	Deposit Holder	Vishal Bardiya	Deposit Holder	01-05-2025	1,25,550.00	99,612.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	25,938.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9212	Email	Deposit Holder	Deposit Holder	Dabendra Kishore Panda	Deposit Holder	01-05-2025	2,90,432.00	2,90,432.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9213	Email	Deposit Holder	Deposit Holder	Dabendra Kishore Panda	Deposit Holder	01-05-2025	2,90,432.00	2,90,432.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9214	Email	Deposit Holder	Deposit Holder	Behari Lal Agrawal HUF	Deposit Holder	02-05-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9215	Email	Deposit Holder	Deposit Holder	Alok Kumar Gupta	Deposit Holder	02-05-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9216	Email	Deposit Holder	Deposit Holder	Alok Kumar Gupta	Deposit Holder	02-05-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9217	Email	Deposit Holder	Deposit Holder	Mamta Gupta	Deposit Holder	02-05-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9218	Email	Deposit Holder	Deposit Holder	Nitu Goel	Deposit Holder	02-05-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9219	Email	Deposit Holder	Deposit Holder	Krishan Kumar Khanna	Deposit Holder	02-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9220	Email	Deposit Holder	Deposit Holder	Dilip Kumar Nag	Deposit Holder	03-05-2025	1,22,788.00	1,22,788.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9221	Email	Deposit Holder	Deposit Holder	Prakash Suri	Deposit Holder	03-05-2025	2,03,302.00	2,03,302.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9222	Email	Deposit Holder	Deposit Holder	Neena Shankar	Deposit Holder	03-05-2025	2,50,000.00	2,50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9223	Email	Deposit Holder	Deposit Holder	Mohan Bhasin	Deposit Holder	04-05-2025	4,00,000.00	4,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9224	Email	Deposit Holder	Deposit Holder	Divya Bhasin	Deposit Holder	04-05-2025	6,00,000.00	6,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9225	Email	Deposit Holder	Deposit Holder	Aashim Bhasin	Deposit Holder	04-05-2025	50,000.00	50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9226	Email	Deposit Holder	Deposit Holder	Sujata Arora	Deposit Holder	04-05-2025	70,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	70,000.00	-	Duplicate - Latest claim has been verified
9227	Email	Deposit Holder	Deposit Holder	Rohit Grover	Deposit Holder	05-05-2025	30,000.00	30,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9228	Email	Deposit Holder	Deposit Holder	Kotsav	Deposit Holder	05-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9229	Email	Deposit Holder	Deposit Holder	Shrikirti Kumari	Deposit Holder	06-05-2025	75,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	75,000.00	-	Duplicate - Latest claim has been verified
9230	Email	Deposit Holder	Deposit Holder	Aparna Garg	Deposit Holder	06-05-2025	50,000.00	50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9231	Email	Deposit Holder	Deposit Holder	M Dhanalakshmi	Deposit Holder	06-05-2025	1,25,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	1,25,000.00	-	Duplicate - Latest claim has been verified
9232	Email	Deposit Holder	Deposit Holder	Jasmin Shaikh	Deposit Holder	06-05-2025	35,000.00	35,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9233	Email	Deposit Holder	Deposit Holder	Tej Karan Bajaj	Deposit Holder	06-05-2025	2,13,766.00	1,70,075.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	43,691.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9234	Email	Deposit Holder	Deposit Holder	Kapil Gupta	Deposit Holder	06-05-2025	20,48,348.00	13,71,915.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	6,76,233.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9235	Email	Deposit Holder	Deposit Holder	Jyoti Shankar	Deposit Holder	06-05-2025	17,22,833.00	3,92,423.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	13,30,410.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9236	Email	Deposit Holder	Deposit Holder	Balbir Chand Gupta	Deposit Holder	06-05-2025	11,65,625.00	7,71,704.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	3,93,921.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9237	Email	Deposit Holder	Deposit Holder	B S Bakshi	Deposit Holder	06-05-2025	60,000.00	60,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9238	Email	Deposit Holder	Deposit Holder	Gitanna Agrawal	Deposit Holder	06-05-2025	4,70,772.60	-	Deposit Holders	-	Not Specified	0.000%	-	-	4,70,772.60	-	Duplicate - Latest claim has been verified
9239	Email	Deposit Holder	Deposit Holder	Ranjan Bhagirath Bhatt	Deposit Holder	02-05-2025	39,000.00	39,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9240	Email	Deposit Holder	Deposit Holder	Bhagirath P Bhatt	Deposit Holder	02-05-2025	39,000.00	39,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9241	Email	Deposit Holder	Deposit Holder	Baljit Singh	Deposit Holder	07-05-2025	40,000.00	40,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9242	Email	Deposit Holder	Deposit Holder	Tersem Kaur	Deposit Holder	07-05-2025	40,000.00	40,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9243	Email	Deposit Holder	Deposit Holder	Maninder Preet Kaur	Deposit Holder	07-05-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9244	Email	Deposit Holder	Deposit Holder	Ranjit Singh Kathade	Deposit Holder	07-05-2025	50,000.00	50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9245	Email	Deposit Holder	Deposit Holder	Anjali Ranjit Singh Kathade	Deposit Holder	07-05-2025	1,00,000.00	66,017.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	33,983.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9246	Email	Deposit Holder	Deposit Holder	Sameer Ranjit Singh Kathade	Deposit Holder	07-05-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9247	Email	Deposit Holder	Deposit Holder	Asha Shivajirao Kathade	Deposit Holder	07-05-2025	50,000.00	50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9248	Email	Deposit Holder	Deposit Holder	Alankar Aggarwal	Deposit Holder	07-05-2025	15,63,822.00	10,58,091.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	5,05,731.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9249	Email	Deposit Holder	Deposit Holder	Anil Aggarwal	Deposit Holder	07-05-2025	11,11,705.00	7,54,555.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	3,57,150.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9250	Email	Deposit Holder	Deposit Holder	Kalpana Varma	Deposit Holder	07-05-2025	40,000.00	40,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9251	Email	Deposit Holder	Deposit Holder	Rashmi Sharma	Deposit Holder	07-05-2025	16,27,500.00	10,28,937.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	6,08,563.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9252	Email	Deposit Holder	Deposit Holder	Abha Sharma	Deposit Holder	07-05-2025	16,61,458.00	15,68,294.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	93,164.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9253	Email	Deposit Holder	Deposit Holder	Rohit Gupta	Deposit Holder	07-05-2025	8,09,373.00	5,14,470.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	2,94,903.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9254	Email	Deposit Holder	Deposit Holder	Raman Sharma	Deposit Holder	07-05-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	1,00,000.00	-	Duplicate - Latest claim has been verified
9255	Email	Deposit Holder	Deposit Holder	Sunita Sharma	Deposit Holder	07-05-2025	2,00,000.00	2,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9256	Email	Deposit Holder	Deposit Holder	Kanika Suri and Anjali Suri	Deposit Holder	08-05-2025	1,24,486.30	1,20,643.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	3,843.30	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9257	Email	Deposit Holder	Deposit Holder	Shiva Nand Agrahari	Deposit Holder	08-05-2025	70,441.00	70,441.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9258	Email	Deposit Holder	Deposit Holder	Sadhu Rani	Deposit Holder	08-05-2025	70,441.00	70,441.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9259	Email	Deposit Holder	Deposit Holder	Monika Singh	Deposit Holder	09-05-2025	24,87,500.00	17,14,894.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	7,72,606.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9260	Email	Deposit Holder	Deposit Holder	Sunita Bajaj	Deposit Holder	09-05-2025	12,70,106.00	6,28,340.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	6,41,766.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9261	Email	Deposit Holder	Deposit Holder	Mohit Garg	Deposit Holder	09-05-2025	2,25,000.00	1,20,043.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	1,04,957.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9262	Email	Deposit Holder	Deposit Holder	Kusum Puri	Deposit Holder	09-05-2025	2,70,500.00	1,73,887.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	96,613.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9263	Email	Deposit Holder	Deposit Holder	Kamlesh Varma	Deposit Holder	09-05-2025	50,000.00	50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9264	Email	Deposit Holder	Deposit Holder	Anoop Mahya	Deposit Holder	09-05-2025	17,91,832.19	-	Deposit Holders	-	Not Specified	0.000%	-	-	17,91,832.19	-	Duplicate - Latest claim has been verified
9265	Email	Deposit Holder	Deposit Holder	Abhishek Gupta	Deposit Holder	09-05-2025	43,565.00	43,565.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9266	Email	Deposit Holder	Deposit Holder	Ranjana Gupta	Deposit Holder	09-05-2025	50,000.00	50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9267	Email	Deposit Holder	Deposit Holder	Anjali Agarwal	Deposit Holder	09-05-2025	43,565.00	43,565.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9268	Email	Deposit Holder	Deposit Holder	Ritika Agrawal	Deposit Holder	10-05-2025	35,000.00	35,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9269	Email	Deposit Holder	Deposit Holder	Rishi Kumar Agrawal	Deposit Holder	10-05-2025	35,000.00	35,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9270	Email	Deposit Holder	Deposit Holder	Jaya Sahdeo	Deposit Holder	10-05-2025	50,000.00	50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9271	Email	Deposit Holder	Deposit Holder	Sharmila Bhasin	Deposit Holder	12-05-2025	30,000.00	30,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9272	Email	Deposit Holder	Deposit Holder	Saipal Chadha	Deposit Holder	12-05-2025	2,40,890.41	-	Deposit Holders	-	Not Specified	0.000%	-	-	2,40,890.41	-	Duplicate - Latest claim has been verified
9273	Email	Deposit Holder	Deposit Holder	Anil Kumar Ray	Deposit Holder	12-05-2025	28,68,806.00	28,68,806.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9274	Email	Deposit Holder	Deposit Holder	Anil Kumar Ray	Deposit Holder	12-05-2025	9,92,749.00	9,92,749.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9275	Email	Deposit Holder	Deposit Holder	Anil Kumar Ray	Deposit Holder	12-05-2025	2,28,484.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	2,28,484.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9276	Email	Deposit Holder	Deposit Holder	Alka Gupta	Deposit Holder	12-05-2025	50,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	50,000.00	-	Duplicate - Latest claim has been verified
9277	Email	Deposit Holder	Deposit Holder	Sanjeev Kumar Gupta	Deposit Holder	12-05-2025	50,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	50,000.00	-	Duplicate - Latest claim has been verified

9278	Email	Deposit Holder	Deposit Holder	Dipti	Deposit Holder	13-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9279	Email	Deposit Holder	Deposit Holder	Jitendra Kumar Agrawal	Deposit Holder	13-05-2025	1,50,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	1,50,000.00	-	Duplicate - Latest claim has been verified	-	-
9280	Email	Deposit Holder	Deposit Holder	Surjendu Bikas Bhakat	Deposit Holder	13-05-2025	35,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	35,000.00	-	Duplicate - Latest claim has been verified	-	-
9281	Email	Deposit Holder	Deposit Holder	Sushala Nancy Birkett	Deposit Holder	13-05-2025	5,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	5,00,000.00	-	Duplicate - Latest claim has been verified	-	-
9282	Email	Deposit Holder	Deposit Holder	Lalita Agarwal	Deposit Holder	13-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9283	Email	Deposit Holder	Deposit Holder	Unnil Nagpal	Deposit Holder	14-05-2025	1,50,000.00	1,50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9284	Email	Deposit Holder	Deposit Holder	Prem Nath Maggon	Deposit Holder	14-05-2025	1,38,000.00	1,38,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9285	Email	Deposit Holder	Deposit Holder	Sudhir Kumar	Deposit Holder	14-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9286	Email	Deposit Holder	Deposit Holder	Pratibha Jain	Deposit Holder	14-05-2025	74,000.00	74,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9287	Email	Deposit Holder	Deposit Holder	Pratibha Jain	Deposit Holder	14-05-2025	69,000.00	69,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9288	Email	Deposit Holder	Deposit Holder	Vijai Krishna	Deposit Holder	14-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9289	Email	Deposit Holder	Deposit Holder	Inder Paul Dhawan	Deposit Holder	15-05-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	1,00,000.00	-	Duplicate - Latest claim has been verified	-	-
9290	Email	Deposit Holder	Deposit Holder	Indra Dhawan	Deposit Holder	15-05-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	1,00,000.00	-	Duplicate - Latest claim has been verified	-	-
9291	Email	Deposit Holder	Deposit Holder	Jayshree Snehalkumar Shah	Deposit Holder	15-05-2025	3,28,800.00	51,447.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	2,77,353.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	-	-
9292	Email	Deposit Holder	Deposit Holder	Hemant Singhal and Sons	Deposit Holder	15-05-2025	50,000.00	50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9293	Email	Deposit Holder	Deposit Holder	Kosha Tushar Murchant	Deposit Holder	15-05-2025	39,000.00	39,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9294	Email	Deposit Holder	Deposit Holder	Bharti Tomar	Deposit Holder	16-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9295	Email	Deposit Holder	Deposit Holder	Rangrajan Anbumani	Deposit Holder	16-05-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9296	Email	Deposit Holder	Deposit Holder	A Mausimdkalai	Deposit Holder	16-05-2025	3,00,000.00	3,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9297	Email	Deposit Holder	Deposit Holder	Indarjit Dev	Deposit Holder	16-05-2025	6,50,000.00	6,50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9298	Email	Deposit Holder	Deposit Holder	Sudha Sridharan	Deposit Holder	17-05-2025	3,60,000.00	3,60,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9299	Email	Deposit Holder	Deposit Holder	Rekha Tyagi	Deposit Holder	17-05-2025	2,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	2,00,000.00	-	Duplicate - Latest claim has been verified	-	-
9300	Email	Deposit Holder	Deposit Holder	Sushma	Deposit Holder	17-05-2025	5,65,365.00	5,57,341.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	8,024.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	-	-
9301	Email	Deposit Holder	Deposit Holder	Anjali G Joshi	Deposit Holder	18-05-2025	50,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	50,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.	-	-
9302	Email	Deposit Holder	Deposit Holder	Ayushi Girish Joshi	Deposit Holder	18-05-2025	50,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	50,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.	-	-
9303	Email	Deposit Holder	Deposit Holder	Girish Joshi	Deposit Holder	18-05-2025	50,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	50,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.	-	-
9304	Email	Deposit Holder	Deposit Holder	Vikram Mahra	Deposit Holder	18-05-2025	1,95,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	1,95,000.00	-	Duplicate - Latest claim has been verified	-	-
9305	Email	Deposit Holder	Deposit Holder	Sajal Handa	Deposit Holder	19-05-2025	1,40,000.00	1,40,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9306	Email	Deposit Holder	Deposit Holder	Vikas Arora	Deposit Holder	19-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9307	Email	Deposit Holder	Deposit Holder	Naresh Kumar	Deposit Holder	19-05-2025	60,000.00	60,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9308	Email	Deposit Holder	Deposit Holder	Mahi Singh	Deposit Holder	19-05-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	1,00,000.00	-	Duplicate - Latest claim has been verified	-	-
9309	Email	Deposit Holder	Deposit Holder	Rajeev Gupta	Deposit Holder	19-05-2025	50,000.00	50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9310	Email	Deposit Holder	Deposit Holder	Rajeev Gupta	Deposit Holder	19-05-2025	72,000.00	72,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9311	Email	Deposit Holder	Deposit Holder	Rajeev Gupta	Deposit Holder	19-05-2025	72,520.00	72,520.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9312	Email	Deposit Holder	Deposit Holder	Ragini Gupta	Deposit Holder	19-05-2025	50,000.00	50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9313	Email	Deposit Holder	Deposit Holder	Jyotsana Gupta	Deposit Holder	19-05-2025	71,783.00	71,783.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9314	Email	Deposit Holder	Deposit Holder	Ashok Kumar Dhingra	Deposit Holder	19-05-2025	4,50,000.00	4,50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9315	Email	Deposit Holder	Deposit Holder	Ashok Kumar Dhingra	Deposit Holder	19-05-2025	3,73,653.00	3,73,653.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9316	Email	Deposit Holder	Deposit Holder	Ashok Kumar Dhingra	Deposit Holder	19-05-2025	2,20,944.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	2,20,944.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.	-	-
9317	Email	Deposit Holder	Deposit Holder	Ashok Kumar Dhingra	Deposit Holder	19-05-2025	6,60,753.00	3,23,741.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	3,37,012.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	-	-
9318	Email	Deposit Holder	Deposit Holder	Vikas Gupta	Deposit Holder	20-05-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9319	Email	Deposit Holder	Deposit Holder	Sanat Maggo	Deposit Holder	20-05-2025	40,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	40,000.00	-	Duplicate - Latest claim has been verified	-	-
9320	Email	Deposit Holder	Deposit Holder	Parvinder Kaur	Deposit Holder	20-05-2025	40,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	40,000.00	-	Duplicate - Latest claim has been verified	-	-
9321	Email	Deposit Holder	Deposit Holder	Manju Pandari	Deposit Holder	20-05-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9322	Email	Deposit Holder	Deposit Holder	Ram Bala	Deposit Holder	20-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	Duplicate - Latest claim has been verified	-	-
9323	Email	Deposit Holder	Deposit Holder	Sarla Singhal	Deposit Holder	20-05-2025	2,50,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	2,50,000.00	-	Duplicate - Latest claim has been verified	-	-
9324	Email	Deposit Holder	Deposit Holder	Pushpa Verma	Deposit Holder	20-05-2025	6,33,698.63	-	Deposit Holders	-	Not Specified	0.000%	-	-	6,33,698.63	-	Duplicate - Latest claim has been verified	-	-
9325	Email	Deposit Holder	Deposit Holder	Girish Chhatwal	Deposit Holder	20-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9326	Email	Deposit Holder	Deposit Holder	Mota Rani Chhatwal	Deposit Holder	20-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9327	Email	Deposit Holder	Deposit Holder	Ashima Mysc	Deposit Holder	21-05-2025	71,907.00	71,907.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9328	Email	Deposit Holder	Deposit Holder	Tara Garg	Deposit Holder	22-05-2025	90,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	90,000.00	-	Duplicate - Latest claim has been verified	-	-
9329	Email	Deposit Holder	Deposit Holder	Santosh Gupta	Deposit Holder	22-05-2025	1,50,000.00	1,50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9330	Email	Deposit Holder	Deposit Holder	Adesh Tyagi	Deposit Holder	22-05-2025	9,84,760.27	4,84,033.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	5,00,727.27	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	-	-
9331	Email	Deposit Holder	Deposit Holder	Bhawna Kumar	Deposit Holder	22-05-2025	1,27,022.74	-	Deposit Holders	-	Not Specified	0.000%	-	-	1,27,022.74	-	Duplicate - Latest claim has been verified	-	-
9332	Email	Deposit Holder	Deposit Holder	Sangeeta Jain & Ajay Jain	Deposit Holder	23-05-2025	4,80,479.61	4,80,479.61	Deposit Holders	-	No	0.002%	-	-	-	-	-	-	-
9333	Email	Deposit Holder	Deposit Holder	Rohit Vinayak Jadi	Deposit Holder	23-05-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9334	Email	Deposit Holder	Deposit Holder	Sunita Sinha	Deposit Holder	23-05-2025	1,98,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	1,98,000.00	-	Duplicate - Latest claim has been verified	-	-
9335	Email	Deposit Holder	Deposit Holder	Adinath Chakravarty	Deposit Holder	23-05-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9336	Email	Deposit Holder	Deposit Holder	Manish Karamchandani	Deposit Holder	23-05-2025	72,608.00	72,608.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9337	Email	Deposit Holder	Deposit Holder	Pulkit Garg (Nominee of Late Rahul Garg)	Deposit Holder	23-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	Duplicate - Latest claim has been verified	-	-
9338	Email	Deposit Holder	Deposit Holder	Pulkit Garg (for Rahul Garg HUF)	Deposit Holder	23-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	Duplicate - Latest claim has been verified	-	-
9339	Email	Deposit Holder	Deposit Holder	Alka Garg	Deposit Holder	23-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	Duplicate - Latest claim has been verified	-	-
9340	Email	Deposit Holder	Deposit Holder	Ranjit Singh Kumat	Deposit Holder	23-05-2025	2,81,389.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	2,81,389.00	-	Duplicate - Latest claim has been verified	-	-
9341	Email	Deposit Holder	Deposit Holder	Vandana Kumat	Deposit Holder	23-05-2025	89,196.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	89,196.00	-	Duplicate - Latest claim has been verified	-	-
9342	Email	Deposit Holder	Deposit Holder	Om Prakash Dantra	Deposit Holder	24-05-2025	8,00,000.00	8,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9343	Email	Deposit Holder	Deposit Holder	Vivek Singhal and R M Singhal	Deposit Holder	24-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9344	Email	Deposit Holder	Deposit Holder	Ragini Mullick	Deposit Holder	24-05-2025	50,000.00	50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9345	Email	Deposit Holder	Deposit Holder	Manmohan Garg	Deposit Holder	24-05-2025	1,91,341.00	1,80,064.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	11,277.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	-	-
9346	Email	Deposit Holder	Deposit Holder	Kamaljeet Kaur	Deposit Holder	24-05-2025	77,436.71	65,166.00	Deposit Holders	-	No	0.000%	-	-	-	12,270.71	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	-	-
9347	Email	Deposit Holder	Deposit Holder	Nibha Dutta	Deposit Holder	24-05-2025	1,40,000.00	1,40,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9348	Email	Deposit Holder	Deposit Holder	Nibha Dutta	Deposit Holder	24-05-2025	50,000.00	50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9349	Email	Deposit Holder	Deposit Holder	Shahenshah Wali Khan	Deposit Holder	25-05-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9350	Email	Deposit Holder	Deposit Holder	Pankaj Mittal	Deposit Holder	25-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9351	Email	Deposit Holder	Deposit Holder	Monika Singhal and Raghubir Mohan Singhal	Deposit Holder	25-05-2025	40,660.00	40,660.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9352	Email	Deposit Holder	Deposit Holder	Akshita Tripathi D/o Late Vibha Tripathi through Satyabrat Narain Misra	Deposit Holder	25-05-2025	2,52,360.27	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	80,770.27	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	-	-
9353	Email	Deposit Holder	Deposit Holder	Anju Jain	Deposit Holder	25-05-2025	1,26,867.00	1,26,867.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9354	Email	Deposit Holder	Deposit Holder	Bhatia Mahendra Gopallbo HUF	Deposit Holder	26-05-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9355	Email	Deposit Holder	Deposit Holder	Swapna Chatterjee	Deposit Holder	26-05-2025	1,50,000.00	1,50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9356	Email	Deposit Holder	Deposit Holder	Vinay Gupta	Deposit Holder	26-05-2025	2,90,000.00	2,90,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9357	Email	Deposit Holder	Deposit Holder	Prem Kumar Kaku	Deposit Holder	26-05-2025	4,00,000.00	4,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9358	Email	Deposit Holder	Deposit Holder	Shashi Kiran	Deposit Holder	26-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9359	Email	Deposit Holder	Deposit Holder	Robin Gupta and Sushila Gupta	Deposit Holder	26-05-2025	30,000.00	30,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9360	Email	Deposit Holder	Deposit Holder	Kondapuram Bakkishan Rao	Deposit Holder	26-05-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9361	Email	Deposit Holder	Deposit Holder	Balwinder Arora	Deposit Holder	26-05-2025	4,80,512.82	-	Deposit Holders	-	No	0.000%	-	-	4,80,512.82	-	Duplicate - Latest claim has been verified	-	-
9362	Email	Deposit Holder	Deposit Holder	Mukesh	Deposit Holder	26-05-2025	7,09,117.81	-	Deposit Holders	-	No	0.000%	-	-	7,09,117.81	-	Duplicate - Latest claim has been verified	-	-
9363	Email	Deposit Holder	Deposit Holder	Ramesh Chandra Nigam	Deposit Holder	26-05-2025	1,45,218.00	1,45,218.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9364	Email	Deposit Holder	Deposit Holder	Ritu Mehta	Deposit Holder	26-05-2025	7,97,042.40	1,71,490.00	Deposit Holders	-	No	0.001%	-	-	-	6,25,552.40	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	-	-
9365	Email	Deposit Holder	Deposit Holder	Ashish Arora	Deposit Holder	26-05-2025	1,39,230.00	-	Deposit Holders	-	No	0.000%	-	-	-	1,39,230.00	Duplicate - Latest claim has been verified	-	-
9366	Email	Deposit Holder	Deposit Holder	Punam Sharma	Deposit Holder	26-05-2025	4,01,931.00	4,01,931.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9367	Email	Deposit Holder	Deposit Holder	Manju M Sahlot	Deposit Holder	26-05-2025	1,81,710.00	1,81,710.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9368	Physical	Deposit Holder	Deposit Holder	Vasant Rao Ganorkar	Deposit Holder	02-05-2025	2,64,726.03	2,14,362.00	Deposit Holders	-	No	0.001%	-	-	-	50,364.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	-	-
9369	Physical	Deposit Holder	Deposit Holder	Madhvi Kedia	Deposit Holder	02-05-2025	2,05,615.80	-	Deposit Holders	-	No	0.000%	-	-	2,05,615.80	-	Duplicate - Latest claim has been verified	-	-
9370	Physical	Deposit Holder	Deposit Holder	Rachit Kedia	Deposit Holder	02-05-2025	8,20,448.42	-	Deposit Holders	-	No	0.000%	-	-	8,20,448.42	-	Duplicate - Latest claim has been verified	-	-
9371	Physical	Deposit Holder	Deposit Holder	Raj kumar kedia	Deposit Holder	02-05-2025	2,05,616.21	-	Deposit Holders	-	No	0.000%	-	-	2,05,616.21	-	Duplicate - Latest claim has been verified	-	-
9372	Physical	Deposit Holder	Deposit Holder	Siddharth singh	Deposit Holder	09-05-2025	2,14,554.78	2,14,554.78	Deposit Holders	-	No	0.001%	-	-	-	-	-	-	-
9373	Physical	Deposit Holder	Deposit Holder	Vinodini Gupta	Deposit Holder	09-05-2025	24,35,313.36	24,35,313.36	Deposit Holders	-	No	0.011%	-	-	-	-	-	-	-
9374	Physical	Deposit Holder	Deposit Holder	S P RANJAN HUF	Deposit Holder	09-05-2025	41,54,871.23	41,54,871.23	Deposit Holders	-	No	0.019%	-	-	-	-	-	-	-
9375	Physical	Deposit Holder	Deposit Holder	Satya pal arora	Deposit Holder	08-05-2025	10,00,000.00	85,038.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	9,14,962.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	-	-
9376	Physical	Deposit Holder	Deposit Holder	Satya pal arora	Deposit Holder	08-05-2025	10,00,000.00	2,12,998.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	7,87,002.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	-	-
9377	Physical	Deposit Holder	Deposit Holder	vijay kumar jaiswal	Deposit Holder	09-05-2025	85,369.86	85,369.86	Deposit Holders	-	No	0.000%	-	-	-	-	-	-	-
9378	Physical	Deposit Holder	Deposit Holder	Sunil sharma	Deposit Holder	09-05-2025	8,74,999.00	8,57,448.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	17,551.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	-	-
9379	Physical	Deposit Holder	Deposit Holder	Shikha saxena	Deposit Holder	09-05-2025	1,82,172.00	1,82,172.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9380	Physical	Deposit Holder	Deposit Holder	Saumbh srivastava	Deposit Holder	09-05-2025	4,05,159.00	4,05,159.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-	-
9381	Physical	Deposit Holder	Deposit Holder	Hanuman dash Gupta	Deposit Holder	09-05-2025	4,27,191.78	4,27,191.78	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-	-
9382	Physical	Deposit Holder	Deposit Holder	Mithilesh Kumari rai	Deposit Holder	09-05-2025	8,34,452.05	8,34,452.05	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-	-
9383	Physical	Deposit Holder	Deposit Holder	Savita Gupta	Deposit Holder	09-05-2025	22,67,722.60	19,12,432.00	Deposit Holders	-	Yes	0.000%	-	-	-	3,35,290.60	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	-	-
9384	Physical	Deposit Holder	Deposit Holder	Sangita jain	Deposit Holder	09-05-2025	2,13,082.19	2,13,082.19	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-	-
9385	Physical	Deposit Holder	Deposit Holder	Jagruti R Boghawala	Deposit Holder	09-05-2025	2,60,000.00	1,24,515.00	Deposit Holders	-	No	0.001%	-	-	-	1,35,485.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.	-	-
9386	Physical	Deposit Holder	Deposit Holder	Shyla Lakshminarayanan	Deposit Holder	16/05/2025	46,00,631.72	-	Deposit Holders	-	No	0.000%	-	-	46,00,631.72	-	Duplicate - Latest claim has been verified	-	-
9387	Physical	Deposit Holder	Deposit Holder	Ram Bahadur	Deposit Holder	10-05-2025	4,72,167.12	4,72,167.12	Deposit Holders	-	No	0.003%	-	-	-	-	-	-	-
9388	Physical	Deposit Holder	Deposit Holder	Maya Srivastava	Deposit Holder	10-05-2025	4,27,876.70	4,27,876.70	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-	-

9389	Physical	Deposit Holder	Deposit Holder	Priyanka Gupta	Deposit Holder	20/05/2025	9,51,243.84	-	Deposit Holders	-	-	No	0.000%	-	-	-	9,51,243.84	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9390	Physical	Deposit Holder	Deposit Holder	Bal Krishna Kedia	Deposit Holder	20/05/2025	20,760.82	7,904.00	Deposit Holders	-	-	No	0.000%	-	-	-	12,856.82	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9391	Physical	Deposit Holder	Deposit Holder	Kanta Rani Kedia	Deposit Holder	20/05/2025	1,22,862.00	15,700.00	Deposit Holders	-	-	No	0.000%	-	-	-	1,17,162.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9392	Physical	Deposit Holder	Deposit Holder	Arunkumar R Sharma	Deposit Holder	20/05/2025	97,073.63	77,171.00	Deposit Holders	-	-	No	0.000%	-	-	-	19,902.63	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9393	Physical	Deposit Holder	Deposit Holder	MRS. SAROJ LAMBA	Deposit Holder	21/05/2025	1,26,179.00	1,21,758.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	4,421.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9394	Physical	Deposit Holder	Deposit Holder	Shiv Kishori Nigam	Deposit Holder	20/05/2025	1,23,399.00	-	Deposit Holders	-	-	Yes	0.000%	-	-	1,23,399.00	-	Duplicate - Latest claim has been verified
9395	Physical	Deposit Holder	Deposit Holder	Kayan chadha UG/ Abhishek chadha	Deposit Holder	20/05/2025	2,57,431.51	-	Deposit Holders	-	-	No	0.000%	-	-	2,57,431.51	-	Duplicate - Latest claim has been verified
9396	Physical	Deposit Holder	Deposit Holder	Late Anandi Ramchandran and AnandKumar R sharma	Deposit Holder	20/05/2025	64,479.45	64,479.45	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
9397	Physical	Deposit Holder	Deposit Holder	Shiv Kumar R Sharma	Deposit Holder	20/05/2025	64,438.36	64,438.36	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
9398	Physical	Deposit Holder	Deposit Holder	Shyla Lakshminarayanan	Deposit Holder	20/05/2025	46,00,631.72	-	Deposit Holders	-	-	No	0.000%	-	-	46,00,631.72	-	Duplicate - Latest claim has been verified
9399	Physical	Deposit Holder	Deposit Holder	Baidya Nath Singh	Deposit Holder	22/05/2025	6,17,080.48	2,76,371.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	3,40,709.48	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9400	Physical	Deposit Holder	Deposit Holder	Sarika Garg	Deposit Holder	23/05/2025	1,17,583.56	1,17,583.56	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
9401	Physical	Deposit Holder	Deposit Holder	Priya Vadhera	Deposit Holder	24/05/2025	15,77,311.64	1,28,617.00	Deposit Holders	-	-	No	0.001%	-	-	-	14,48,694.64	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9402	Physical	Deposit Holder	Deposit Holder	Vijit Jain	Deposit Holder	22/05/2025	50,000.00	50,000.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9403	Physical	Deposit Holder	Deposit Holder	Sruti Jain	Deposit Holder	22/05/2025	50,000.00	50,000.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9404	Physical	Deposit Holder	Deposit Holder	Vinesh Chand jain	Deposit Holder	22/05/2025	1,00,000.00	1,00,000.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9405	Physical	Deposit Holder	Deposit Holder	Anil Kumar Ray	Deposit Holder	22/05/2025	28,68,806.00	28,68,806.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9406	Physical	Deposit Holder	Deposit Holder	Anil Kumar Ray	Deposit Holder	22/05/2025	9,92,749.00	9,92,749.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9407	Physical	Deposit Holder	Deposit Holder	Anil Kumar Ray	Deposit Holder	22/05/2025	2,28,484.00	-	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	2,28,484.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9408	Physical	Deposit Holder	Deposit Holder	Sharma Goenka	Deposit Holder	24/05/2025	3,37,881.00	2,12,789.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	1,25,092.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9409	Physical	Deposit Holder	Deposit Holder	Sita Goenka	Deposit Holder	24/05/2025	6,78,496.00	4,25,530.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	2,52,966.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9410	Physical	Deposit Holder	Deposit Holder	Sita Goenka	Deposit Holder	24/05/2025	3,36,720.00	1,68,706.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	1,68,014.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9411	Physical	Deposit Holder	Deposit Holder	Gandhari agrawal	Deposit Holder	21-05-2025	2,03,732.88	1,71,490.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	32,242.88	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9412	Physical	Deposit Holder	Deposit Holder	Keshan lal Kalkkar	Deposit Holder	26-05-2025	57,575.00	-	Deposit Holders	-	-	Not Specified	0.000%	-	-	57,575.00	-	Duplicate - Latest claim has been verified
9413	Physical	Deposit Holder	Deposit Holder	Ritu lal	Deposit Holder	26-05-2025	2,00,000.00	2,00,000.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9414	Physical	Deposit Holder	Deposit Holder	Poonam Sharan	Deposit Holder	23-05-2025	2,14,075.00	2,14,075.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	-	-
9415	Physical	Deposit Holder	Deposit Holder	Priyadarshini sushilrao kelkar	Deposit Holder	26-05-2025	63,244.86	-	Deposit Holders	-	-	No	0.000%	-	-	-	63,244.86	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9416	Physical	Deposit Holder	Deposit Holder	Priyadarshini sushilrao kelkar	Deposit Holder	26-05-2025	24,149.73	-	Deposit Holders	-	-	No	0.000%	-	-	-	24,149.73	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9417	Physical	Deposit Holder	Deposit Holder	Shashikant shankarrao kelkar	Deposit Holder	26-05-2025	24,149.73	-	Deposit Holders	-	-	No	0.000%	-	-	-	24,149.73	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9418	Physical	Deposit Holder	Deposit Holder	Shashikant shankarrao kelkar	Deposit Holder	26-05-2025	1,26,489.73	1,19,170.00	Deposit Holders	-	-	No	0.001%	-	-	-	7,319.73	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9419	Physical	Deposit Holder	Deposit Holder	Amit kumar srivastava	Deposit Holder	02-05-2025	81,321.00	81,321.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9420	APL_FORM_C_7904	Deposit Holder	Deposit Holder	MANOJ KUMAR DAWAR	Deposit Holder	21-05-2025 05:13 AM	2,67,551.00	1,88,639.00	Deposit Holders	-	-	No	0.001%	-	-	-	78,912.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9421	APL_FORM_C_7902	Deposit Holder	Deposit Holder	MANOJ KUMAR DAWAR	Deposit Holder	21-05-2025 04:59 AM	2,68,506.00	1,71,490.00	Deposit Holders	-	-	No	0.001%	-	-	-	97,016.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9422	APL_FORM_C_7901	Deposit Holder	Deposit Holder	MANOJ KUMAR DAWAR	Deposit Holder	21-05-2025 04:43 AM	2,45,833.00	1,71,490.00	Deposit Holders	-	-	No	0.001%	-	-	-	74,343.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9423	APL_FORM_C_7900	Deposit Holder	Deposit Holder	TARUN DAWAR	Deposit Holder	21-05-2025 04:24 AM	2,68,125.00	1,88,639.00	Deposit Holders	-	-	No	0.001%	-	-	-	79,486.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9424	APL_FORM_C_7491	Deposit Holder	Deposit Holder	V RADHAKRISHNAN	Deposit Holder	16-05-2025 11:37 AM	50,000.00	50,000.00	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
9425	APL_FORM_F_8806	Deposit Holder	Deposit Holder	MANEESH SHARMA	Deposit Holder	26-05-2025 03:58 PM	72,606.00	72,606.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9426	APL_FORM_F_8578	Deposit Holder	Deposit Holder	INDRA BAHAL	Deposit Holder	25-05-2025 12:57 PM	2,90,436.00	2,90,436.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9427	APL_FORM_F_7890	Deposit Holder	Deposit Holder	Krishna Devi Madan	Deposit Holder	21-05-2025 05:17 PM	1,00,000.00	1,00,000.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9428	APL_FORM_F_7885	Deposit Holder	Deposit Holder	Manohar Lal Madan	Deposit Holder	20-05-2025 07:51 PM	2,50,000.00	2,50,000.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9429	APL_FORM_F_7749	Deposit Holder	Deposit Holder	SHIREEN SULTAN	Deposit Holder	20-05-2025 02:28 PM	1,83,175.00	1,71,490.00	Deposit Holders	-	-	Not Specified	0.001%	-	-	-	11,685.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9430	APL_FORM_F_7808	Deposit Holder	Deposit Holder	Arundeep Kirkkar	Deposit Holder	19-05-2025 08:45 PM	1,00,000.00	1,00,000.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9431	APL_FORM_F_6943	Deposit Holder	Deposit Holder	Harsha Chandrakant Joshi	Deposit Holder	14-05-2025 06:50 PM	1,00,000.00	1,00,000.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9432	APL_FORM_F_7020	Deposit Holder	Deposit Holder	Rajni Pathak	Deposit Holder	08-05-2025 07:33 PM	72,608.00	72,608.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9433	APL_FORM_F_6417	Deposit Holder	Deposit Holder	Mrs. Sharda Venkataraman	Deposit Holder	08-05-2025 09:38 AM	-	-	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9434	APL_FORM_F_6833	Deposit Holder	Deposit Holder	Sharda Venkataraman	Deposit Holder	05-05-2025 06:53 PM	1,50,000.00	1,50,000.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9435	APL_FORM_F_6744	Deposit Holder	Deposit Holder	BASHIR SOOD	Deposit Holder	04-05-2025 09:51 AM	50,000.00	50,000.00	Deposit Holders	-	-	Not Specified	0.000%	-	-	-	-	-
9436	APL_FORM_CA_9372	Deposit Holder	Deposit Holder	AJAY SRIVASTAVA	Deposit Holder	12-06-2025 09:59 PM	3,42,978.52	3,42,978.52	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
9437	APL_FORM_CA_9367	Deposit Holder	Deposit Holder	MEHNU DHAMIJA	Deposit Holder	12-06-2025 05:21 PM	4,89,041.10	4,87,476.00	Deposit Holders	-	-	No	0.093%	-	-	-	1,565.10	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9438	APL_FORM_CA_9362	Deposit Holder	Deposit Holder	DEEP DHAMIJA	Deposit Holder	12-06-2025 04:21 PM	3,67,191.78	3,61,913.00	Deposit Holders	-	-	No	0.002%	-	-	-	5,278.78	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9439	APL_FORM_CA_9346	Deposit Holder	Deposit Holder	MENDU BHARATI	Deposit Holder	12-06-2025 08:41 AM	1,91,012.74	1,91,012.74	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
9440	APL_FORM_CA_9341	Deposit Holder	Deposit Holder	GIRISH MADHUKAR JOSHI	Deposit Holder	11-06-2025 08:41 PM	-	-	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
9441	APL_FORM_CA_9338	Deposit Holder	Deposit Holder	PRATIBHA MITTAL	Deposit Holder	11-06-2025 08:36 PM	1,26,582.19	1,26,582.19	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
9442	APL_FORM_CA_9337	Deposit Holder	Deposit Holder	Ashok Kumar Mittal	Deposit Holder	11-06-2025 06:56 PM	1,26,599.32	1,26,599.32	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
9443	APL_FORM_CA_9334	Deposit Holder	Deposit Holder	Sunil S. Sakhuja	Deposit Holder	11-06-2025 04:58 PM	1,76,753.42	1,76,753.42	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
9444	APL_FORM_CA_9320	Deposit Holder	Deposit Holder	Geeba Ravikumar	Deposit Holder	11-06-2025 10:45 AM	4,88,835.62	3,42,980.00	Deposit Holders	-	-	No	0.002%	-	-	-	1,45,855.62	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9445	APL_FORM_CA_9319	Deposit Holder	Deposit Holder	RAJ KISHOR	Deposit Holder	10-06-2025 10:17 PM	1,63,434.93	1,11,469.00	Deposit Holders	-	-	No	0.001%	-	-	-	51,965.93	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9446	APL_FORM_CA_9188	Deposit Holder	Deposit Holder	Sara Dua	Deposit Holder	10-06-2025 10:11 PM	10,99,828.77	8,57,468.00	Deposit Holders	-	-	No	0.004%	-	-	-	2,42,360.77	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9447	APL_FORM_CA_9318	Deposit Holder	Deposit Holder	MEENA	Deposit Holder	10-06-2025 06:01 PM	1,26,369.86	85,745.00	Deposit Holders	-	-	No	0.000%	-	-	-	40,624.86	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9448	APL_FORM_CA_9312	Deposit Holder	Deposit Holder	OMENDRA MOHAN	Deposit Holder	10-06-2025 03:27 PM	3,03,835.62	2,22,937.00	Deposit Holders	-	-	No	0.001%	-	-	-	80,898.62	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9449	APL_FORM_CA_9288	Deposit Holder	Deposit Holder	SUNIL KUMAR MEHTA	Deposit Holder	09-06-2025 10:15 PM	4,99,393.56	3,42,980.00	Deposit Holders	-	-	No	0.002%	-	-	-	1,56,403.56	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9450	APL_FORM_CA_9287	Deposit Holder	Deposit Holder	LOVLEEN KAUR	Deposit Holder	09-06-2025 10:07 PM	1,45,578.85	1,45,578.85	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
9451	APL_FORM_CA_9260	Deposit Holder	Deposit Holder	satya sagar mehagi	Deposit Holder	09-06-2025 08:41 PM	9,69,967.26	9,69,967.26	Deposit Holders	-	-	No	0.004%	-	-	-	-	-
9452	APL_FORM_CA_9282	Deposit Holder	Deposit Holder	Nishant Mishra	Deposit Holder	09-06-2025 07:09 PM	3,93,632.92	-	Deposit Holders	-	-	No	0.000%	-	-	-	3,93,632.92	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9453	APL_FORM_CA_9286	Deposit Holder	Deposit Holder	PRAVEEN MALIK	Deposit Holder	09-06-2025 04:40 PM	4,81,360.37	4,81,301.37	Deposit Holders	-	-	No	0.002%	-	-	-	-	-
9454	APL_FORM_CA_9281	Deposit Holder	Deposit Holder	RITU MALIK	Deposit Holder	09-06-2025 12:34 PM	4,81,360.37	4,81,301.37	Deposit Holders	-	-	No	0.002%	-	-	-	-	-
9455	APL_FORM_CA_9273	Deposit Holder	Deposit Holder	RAM CHANDER MEHTO	Deposit Holder	08-06-2025 10:07 PM	5,18,630.14	2,22,937.00	Deposit Holders	-	-	No	0.001%	-	-	-	2,95,693.14	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9456	APL_FORM_CA_9261	Deposit Holder	Deposit Holder	TAPAS DAS	Deposit Holder	08-06-2025 04:17 AM	1,27,240.15	1,21,127.00	Deposit Holders	-	-	No	0.001%	-	-	-	6,116.15	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9457	APL_FORM_CA_9258	Deposit Holder	Deposit Holder	TAPAS DAS	Deposit Holder	07-06-2025 06:51 PM	1,36,017.12	1,21,643.00	Deposit Holders	-	-	No	0.001%	-	-	-	8,374.12	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9458	APL_FORM_CA_9253	Deposit Holder	Deposit Holder	TAPATI DAS	Deposit Holder	07-06-2025 04:45 PM	2,54,280.82	70,730.00	Deposit Holders	-	-	No	0.001%	-	-	-	1,83,550.82	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9459	APL_FORM_CA_9249	Deposit Holder	Deposit Holder	SACHIN JAIN	Deposit Holder	07-06-2025 04:06 PM	74,351.03	60,022.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	14,329.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9460	APL_FORM_CA_9248	Deposit Holder	Deposit Holder	MANJU JAIN	Deposit Holder	07-06-2025 03:52 PM	74,351.03	60,022.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	14,329.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9461	APL_FORM_CA_9246	Deposit Holder	Deposit Holder	NITIN JAIN	Deposit Holder	07-06-2025 03:34 PM	74,351.03	60,022.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	14,329.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9462	APL_FORM_CA_9245	Deposit Holder	Deposit Holder	PRAMOD KUMAR JAIN	Deposit Holder	07-06-2025 03:07 PM	74,351.03	60,022.00	Deposit Holders	-	-	Yes	0.000%	-	-	-	14,329.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9463	APL_FORM_CA_9240	Deposit Holder	Deposit Holder	SATYA VIR GAUTAM	Deposit Holder	07-06-2025 12:26 PM	5,57,340.10	5,57,340.10	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
9464	APL_FORM_CA_9241	Deposit Holder	Deposit Holder	KUSUM MITTAL	Deposit Holder	06-06-2025 07:44 PM	1,00,164.38	68,596.00	Deposit Holders	-	-	No	0.000%	-	-	-	31,568.38	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9465	APL_FORM_CA_9139	Deposit Holder	Deposit Holder	KUSUM MITTAL	Deposit Holder	06-06-2025 07:19 PM	2,49,417.81	1,71,490.00	Deposit Holders	-	-	No	0.001%	-	-	-	77,927.81	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9466	APL_FORM_CA_9238	Deposit Holder	Deposit Holder	JAGTAR KAUR	Deposit Holder	06-06-2025 04:40 PM	60,021.24	60,021.24	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
9467	APL_FORM_CA_9237	Deposit Holder	Deposit Holder	Manjeet Kaur	Deposit Holder	06-06-2025 04:00 PM	60,021.24	60,021.24	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
9468	APL_FORM_CA_9236	Deposit Holder	Deposit Holder	Asstk Singh	Deposit Holder	06-06-2025 03:18 PM	60,021.24	60,021.24	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
9469	APL_FORM_CA_9235	Deposit Holder	Deposit Holder	Sarabjeet Kaur	Deposit Holder	06-06-2025 02:30 PM	60,021.24	60,021.24	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
9470	APL_FORM_CA_9234	Deposit Holder	Deposit Holder	Jagmeet singh	Deposit Holder	06-06-2025 01:43 PM	60,021.24	60,021.24	Deposit Holders	-	-	No	0.000%	-	-	-	-	-
9471	APL_FORM_CA_9233	Deposit Holder	Deposit Holder	NEERU ARORA	Deposit Holder	06-06-2025 01:34 PM	3,00,000.00	3,00,000.00	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
9472	APL_FORM_CA_9230	Deposit Holder	Deposit Holder	VIRMATI	Deposit Holder	06-06-2025 10:08 AM	4,03,698.63	4,03,698.63	Deposit Holders	-	-	No	0.002%	-	-	-	-	-
9473	APL_FORM_CA_9219	Deposit Holder	Deposit Holder	Divaker Jain	Deposit Holder	05-06-2025 04:57 PM	2,10,316.44	2,10,316.44	Deposit Holders	-	-	No	0.001%	-	-	-	-	-
9474	APL_FORM_CA_9205	Deposit Holder	Deposit Holder	SANTOSH GUPTA	Deposit Holder	05-06-2025 10:40 AM	2,75,901.37	2,57,255.00	Deposit Holders	-	-	No	0.001%	-	-	-	18,646.37	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9475	APL_FORM_CA_9201	Deposit Holder	Deposit Holder	VINIT SHANKAR	Deposit Holder	04-06-2025 07:59 PM	95,026.03	91,761.00	Deposit Holders	-	-	No	0.000%	-	-	-	3,265.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9476	APL_FORM_CA_9182	Deposit Holder	Deposit Holder	Vibha Chhatwal	Deposit Holder	03-06-2025 09:55 PM	4,14,452.05	3,42,980.00	Deposit Holders	-	-	No	0.002%	-	-	-	71,472.05	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9477	APL_FORM_CA_9180	Deposit Holder	Deposit Holder	Vibha Chhatwal	Deposit Holder	03-06-2025 09:44 PM	3,09,195.21	1,67,203.00	Deposit Holders	-	-	No	0.001%	-	-	-	1,41,992.21	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9478	APL_FORM_CA_9178	Deposit Holder	Deposit Holder	VIVEK MITTAL	Deposit Holder	03-06-2025 06:22 PM	76,006.85	74,710.00	Deposit Holders	-	-	No	0.000%	-	-	-	1,296.85	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9479	APL_FORM_CA_9177	Deposit Holder	Deposit Holder	DEEPAK KUMAR SEET	Deposit Holder	03-06-2025 05:59 PM	95,595.62	65,166.00	Deposit Holders	-	-	No	0.000%	-	-	-	30,419.62	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9480	APL_FORM_CA_9176	Deposit Holder	Deposit Holder	PUSHPLATA AGARWAL	Deposit Holder	03-06-2025 05:42 PM	5,02,003.42	1,23,329.00	Deposit Holders	-	-	No	0.001%	-	-	-	3,78,674.42	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9481	APL_FORM_CA_9172	Deposit Holder	Deposit Holder	HARBHAJAN KAUR WIFE OF LATE MR. HARCHARAN SINGH	Deposit Holder	03-06-2025 02:54 PM	9,82,958.90	8,57,468.00	Deposit Holders	-	-	No	0.004%	-	-	-	1,25,510.90	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9482	APL_FORM_CA_9171	Deposit Holder	Deposit Holder	HARBHAJAN KAUR W/O LATE HARCHARAN SINGH	Deposit Holder	03-06-2025 02:37 PM	9,82,958.90	8,57,468.00	Deposit Holders	-	-	No	0.004%	-	-	-	1,25,510.90	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9483	APL_FORM_CA_9169	Deposit Holder	Deposit Holder	VISHNU ISSARDAS SADANI	Deposit Holder	03-06-2025 02:05 PM	1,47,938.80	1,47,938.80	Deposit Holders	-	-	No	0.001%	-	-	-	-	-

9484	APIL_FORM_CA_9160	Deposit Holder	Deposit Holder	REENA MITTAL	Deposit Holder	02-06-2025 10:12 PM	99,222.95	66,881.00	Deposit Holders	-	No	0.000%	-	-	-	-	32,341.95	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9485	APIL_FORM_CA_9161	Deposit Holder	Deposit Holder	Ashok Kumar Dhingra	Deposit Holder	02-06-2025 10:07 PM	39,83,623.21	20,74,074.00	Deposit Holders	-	No	0.010%	-	-	-	-	19,08,549.21	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9486	APIL_FORM_CA_9142	Deposit Holder	Deposit Holder	B.N. SURESH RAO DUE TO DEATH OF SRI MOHAN KABIR	Deposit Holder	02-06-2025 10:06 PM	8,25,746.23	1,27,396.00	Deposit Holders	-	No	0.001%	-	-	-	-	6,98,352.23	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9487	APIL_FORM_CA_9138	Deposit Holder	Deposit Holder	REENA MITTAL	Deposit Holder	02-06-2025 09:38 PM	99,076.03	66,881.00	Deposit Holders	-	No	0.000%	-	-	-	-	32,195.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9488	APIL_FORM_CA_9159	Deposit Holder	Deposit Holder	Ashok Kumar Dhingra	Deposit Holder	02-06-2025 08:46 PM	-	-	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9489	APIL_FORM_CA_9136	Deposit Holder	Deposit Holder	PANKAJ MITTAL	Deposit Holder	02-06-2025 08:25 PM	99,076.03	66,881.00	Deposit Holders	-	No	0.000%	-	-	-	-	32,195.03	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9490	APIL_FORM_CA_9155	Deposit Holder	Deposit Holder	BELA HEMRAJANI	Deposit Holder	02-06-2025 05:59 PM	95,585.62	65,366.00	Deposit Holders	-	No	0.000%	-	-	-	-	30,419.62	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9491	APIL_FORM_CA_9109	Deposit Holder	Deposit Holder	DEEPAK KUMAR	Deposit Holder	02-06-2025 05:16 PM	95,585.62	65,366.00	Deposit Holders	-	No	0.000%	-	-	-	-	30,419.62	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9492	APIL_FORM_CA_9145	Deposit Holder	Deposit Holder	ANITA SINGH	Deposit Holder	02-06-2025 12:00 PM	85,376.71	85,376.71	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9493	APIL_FORM_CA_9140	Deposit Holder	Deposit Holder	ANITA SINGH	Deposit Holder	02-06-2025 11:58 AM	85,376.71	85,376.71	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9494	APIL_FORM_CA_9135	Deposit Holder	Deposit Holder	Suman Maochandra	Deposit Holder	01-06-2025 08:47 PM	85,744.63	85,744.63	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9495	APIL_FORM_CA_9128	Deposit Holder	Deposit Holder	SAURABH ARORA	Deposit Holder	01-06-2025 03:26 PM	1,44,800.39	1,44,800.39	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9496	APIL_FORM_CA_9105	Deposit Holder	Deposit Holder	KRISHNA SENGUPTA	Deposit Holder	31-05-2025 04:49 PM	2,60,513.70	2,46,266.00	Deposit Holders	-	No	0.001%	-	-	-	-	14,247.70	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9497	APIL_FORM_CA_9089	Deposit Holder	Deposit Holder	VISHAL SRIVASTAV	Deposit Holder	31-05-2025 02:01 PM	2,31,510.50	2,31,510.50	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9498	APIL_FORM_CA_9085	Deposit Holder	Deposit Holder	PADMA GOPAL	Deposit Holder	31-05-2025 01:17 PM	74,709.30	74,709.30	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9499	APIL_FORM_CA_9033	Deposit Holder	Deposit Holder	Ankur Jain & Ridhi Jain	Deposit Holder	30-05-2025 05:26 PM	4,96,575.34	4,87,161.00	Deposit Holders	-	No	0.002%	-	-	-	-	9,414.34	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9500	APIL_FORM_CA_9082	Deposit Holder	Deposit Holder	Sudarshan Sharma	Deposit Holder	30-05-2025 05:05 PM	4,06,421.53	2,11,597.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,88,824.53	Ed 86543 paid in July 2018
9501	APIL_FORM_CA_9248	Deposit Holder	Deposit Holder	Usha Rani Saxena	Deposit Holder	30-05-2025 02:17 PM	3,90,575.38	3,90,236.00	Deposit Holders	-	Yes	0.001%	-	-	-	-	339.38	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9502	APIL_FORM_CA_9074	Deposit Holder	Deposit Holder	SATISWARA RAJESH KUMAR PUPATLALHUF	Deposit Holder	30-05-2025 01:43 PM	1,14,256.85	1,12,064.00	Deposit Holders	-	No	0.001%	-	-	-	-	2,192.85	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9503	APIL_FORM_CA_9072	Deposit Holder	Deposit Holder	JAIN BANDHU DEVELOPERS PRIVATE LIMITED	Deposit Holder	30-05-2025 01:13 PM	-	-	Deposit Holders	-	No	0.000%	-	-	-	-	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9504	APIL_FORM_CA_9070	Deposit Holder	Deposit Holder	VIVEK KUMAR JAIN	Deposit Holder	30-05-2025 11:03 AM	64,824.42	64,824.42	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	-
9505	APIL_FORM_CA_9061	Deposit Holder	Deposit Holder	SHIREEN FATIMA	Deposit Holder	29-05-2025 07:41 PM	2,46,746.58	2,46,180.00	Deposit Holders	-	No	0.001%	-	-	-	-	566.58	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9506	APIL_FORM_CA_9040	Deposit Holder	Deposit Holder	NIRMALA	Deposit Holder	29-05-2025 02:15 PM	7,11,883.56	5,14,469.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,97,414.56	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9507	APIL_FORM_CA_9045	Deposit Holder	Deposit Holder	SANJAY KUMAR GUPTA	Deposit Holder	29-05-2025 01:53 PM	76,148.41	74,710.00	Deposit Holders	-	No	0.000%	-	-	-	-	1,438.41	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9508	APIL_FORM_CA_9044	Deposit Holder	Deposit Holder	SHAFAALI GUPTA	Deposit Holder	29-05-2025 01:20 PM	84,336.30	82,821.00	Deposit Holders	-	No	0.000%	-	-	-	-	1,515.30	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9509	APIL_FORM_CA_9043	Deposit Holder	Deposit Holder	MONIKA KAROL	Deposit Holder	29-05-2025 12:47 PM	74,709.30	74,709.30	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9510	APIL_FORM_CA_9042	Deposit Holder	Deposit Holder	ARUN KUMAR	Deposit Holder	29-05-2025 12:19 PM	74,709.30	74,709.30	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9511	APIL_FORM_CA_9041	Deposit Holder	Deposit Holder	SONALI TANEJA	Deposit Holder	29-05-2025 11:58 AM	4,94,303.56	4,91,494.00	Deposit Holders	-	No	0.002%	-	-	-	-	2,809.56	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9512	APIL_FORM_CA_9040	Deposit Holder	Deposit Holder	SONALI TANEJA	Deposit Holder	29-05-2025 11:47 AM	2,52,568.49	2,46,955.00	Deposit Holders	-	No	0.001%	-	-	-	-	5,633.49	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9513	APIL_FORM_CA_9037	Deposit Holder	Deposit Holder	Sakshi Shaikh	Deposit Holder	29-05-2025 10:09 AM	5,04,382.56	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,61,402.56	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9514	APIL_FORM_CA_9757	Deposit Holder	Deposit Holder	Shivam Shaikh	Deposit Holder	29-05-2025 10:00 AM	4,29,452.05	3,42,980.00	Deposit Holders	-	No	0.002%	-	-	-	-	86,472.05	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9515	APIL_FORM_CA_9035	Deposit Holder	Deposit Holder	CHITRA RAZDAN	Deposit Holder	28-05-2025 07:28 PM	9,40,887.67	4,80,315.00	Deposit Holders	-	No	0.002%	-	-	-	-	4,58,572.67	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9516	APIL_FORM_CA_9032	Deposit Holder	Deposit Holder	DAMYANTI SINGH	Deposit Holder	28-05-2025 06:05 PM	2,46,160.86	-	Deposit Holders	-	No	0.000%	-	-	2,46,160.86	-	-	No outstanding, Ed 88746 paid in Nov, 2017
9517	APIL_FORM_CA_9029	Deposit Holder	Deposit Holder	Shara Sunder Sachdeva	Deposit Holder	28-05-2025 05:29 PM	3,61,914.36	3,61,914.36	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9518	APIL_FORM_CA_9027	Deposit Holder	Deposit Holder	Vikas Singla S/o Late Ramesh Chandra Singla	Deposit Holder	28-05-2025 05:20 PM	2,09,804.11	-	Deposit Holders	-	No	0.000%	-	-	2,09,804.11	-	-	No outstanding, paid in Jan, 2014, Death case
9519	APIL_FORM_CA_9026	Deposit Holder	Deposit Holder	Shara Sunder Sachdeva	Deposit Holder	28-05-2025 05:19 PM	1,93,724.56	1,93,724.56	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9520	APIL_FORM_CA_9025	Deposit Holder	Deposit Holder	Manju Sachdeva	Deposit Holder	28-05-2025 05:06 PM	3,61,914.36	3,61,914.36	Deposit Holders	-	No	0.002%	-	-	-	-	-	-
9521	APIL_FORM_CA_9022	Deposit Holder	Deposit Holder	Manju Sachdeva	Deposit Holder	28-05-2025 04:53 PM	1,37,191.41	1,37,191.41	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9522	APIL_FORM_CA_9020	Deposit Holder	Deposit Holder	Ritu Singla	Deposit Holder	28-05-2025 04:19 PM	3,07,342.47	-	Deposit Holders	-	No	0.000%	-	-	3,07,342.47	-	-	No outstanding, Ed 83727 paid in Jan, 2014
9523	APIL_FORM_CA_9018	Deposit Holder	Deposit Holder	VANDANA MALHOTRA	Deposit Holder	28-05-2025 04:09 PM	74,709.30	-	Deposit Holders	-	No	0.000%	-	-	74,709.30	-	-	No outstanding as per record
9524	APIL_FORM_CA_9085	Deposit Holder	Deposit Holder	BHAWANA	Deposit Holder	28-05-2025 12:47 PM	74,709.30	74,709.30	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9525	APIL_FORM_CA_9004	Deposit Holder	Deposit Holder	Shashi Chhatwal	Deposit Holder	28-05-2025 11:50 AM	3,09,195.21	1,67,203.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,41,992.21	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9526	APIL_FORM_CA_9002	Deposit Holder	Deposit Holder	Shashi Chhatwal	Deposit Holder	28-05-2025 11:07 AM	3,74,152.40	3,00,108.00	Deposit Holders	-	No	0.001%	-	-	-	-	74,044.40	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9527	APIL_FORM_CA_8999	Deposit Holder	Deposit Holder	Shivam chhatwal	Deposit Holder	28-05-2025 10:49 AM	3,28,304.79	2,57,235.00	Deposit Holders	-	No	0.000%	-	-	-	-	71,069.79	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9528	APIL_FORM_CA_8988	Deposit Holder	Deposit Holder	Shivam Chhatwal	Deposit Holder	28-05-2025 10:03 AM	2,19,794.52	2,19,794.52	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9529	APIL_FORM_CA_8997	Deposit Holder	Deposit Holder	Shivam Chhatwal	Deposit Holder	28-05-2025 10:01 AM	3,20,239.73	2,57,235.00	Deposit Holders	-	No	0.001%	-	-	-	-	63,004.73	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9530	APIL_FORM_CA_8996	Deposit Holder	Deposit Holder	MAANSI PURI	Deposit Holder	28-05-2025 10:01 AM	85,744.63	85,744.63	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9531	APIL_FORM_CA_8995	Deposit Holder	Deposit Holder	Shivam Chhatwal	Deposit Holder	28-05-2025 09:56 AM	3,22,191.78	2,57,235.00	Deposit Holders	-	No	0.001%	-	-	-	-	64,956.78	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9532	APIL_FORM_CA_8011	Deposit Holder	Deposit Holder	Shivam Chhatwal	Deposit Holder	28-05-2025 09:33 AM	3,20,239.73	-	Deposit Holders	-	No	0.000%	-	-	3,20,239.73	-	-	Duplicate CA 8997
9533	APIL_FORM_CA_8987	Deposit Holder	Deposit Holder	gurkeet puri	Deposit Holder	27-05-2025 05:03 PM	2,41,778.34	2,41,756.00	Deposit Holders	-	No	0.000%	-	-	-	-	23.34	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9534	APIL_FORM_CA_8985	Deposit Holder	Deposit Holder	sukhvir singh	Deposit Holder	27-05-2025 04:39 PM	1,20,740.89	1,20,740.89	Deposit Holders	-	No	0.001%	-	-	-	-	-	-
9535	APIL_FORM_CA_8982	Deposit Holder	Deposit Holder	KONDAPURAM BALAKISHAN RAO	Deposit Holder	27-05-2025 03:59 PM	1,50,000.00	1,50,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9536	APIL_FORM_CA_8981	Deposit Holder	Deposit Holder	RISHI KUMAR AGRAWAL	Deposit Holder	27-05-2025 03:40 PM	60,021.24	60,021.24	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9537	APIL_FORM_CA_8085	Deposit Holder	Deposit Holder	RATIKA AGRAWAL	Deposit Holder	27-05-2025 03:21 PM	60,021.24	60,021.24	Deposit Holders	-	No	0.000%	-	-	-	-	-	-
9538	APIL_FORM_CA_7686	Deposit Holder	Deposit Holder	NARESH KUMAR	Deposit Holder	27-05-2025 02:09 PM	1,52,157.53	1,46,874.00	Deposit Holders	-	No	0.001%	-	-	-	-	5,283.53	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9539	APIL_FORM_CA_8969	Deposit Holder	Deposit Holder	SADHNA GUPTA	Deposit Holder	27-05-2025 01:38 PM	86,816.78	86,424.00	Deposit Holders	-	No	0.000%	-	-	-	-	392.78	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9540	APIL_FORM_CA_8959	Deposit Holder	Deposit Holder	Shara Sunder Sachdeva	Deposit Holder	27-05-2025 03:12 AM	3,61,914.36	-	Deposit Holders	-	No	0.000%	-	-	3,61,914.36	-	-	Duplicate CA 9020
9541	APIL_FORM_CA_8958	Deposit Holder	Deposit Holder	Shara Sunder Sachdeva	Deposit Holder	27-05-2025 12:56 AM	1,93,724.56	-	Deposit Holders	-	No	0.000%	-	-	1,93,724.56	-	-	Duplicate CA 9026
9542	APIL_FORM_CA_8957	Deposit Holder	Deposit Holder	MANJU SACHDEVA	Deposit Holder	27-05-2025 12:21 AM	3,61,914.36	-	Deposit Holders	-	No	0.000%	-	-	3,61,914.36	-	-	Duplicate CA 9025
9543	APIL_FORM_CA_8954	Deposit Holder	Deposit Holder	Monju Sachdeva	Deposit Holder	27-05-2025 12:03 AM	1,37,191.41	-	Deposit Holders	-	No	0.000%	-	-	1,37,191.41	-	-	Duplicate CA 9022
9544	Email/Physical	Deposit Holder	Deposit Holder	Kondapuram balakishan Rao	Deposit Holder	30-05-2025	2,17,824.00	-	Deposit Holders	-	No	0.000%	-	-	2,17,824.00	-	-	Duplicate CA 8982
9545	Email/Physical	Deposit Holder	Deposit Holder	Sanjeli tandon	Deposit Holder	31-05-2025	39,000.00	39,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-
9546	Email/Physical	Deposit Holder	Deposit Holder	Neeraj Tandon	Deposit Holder	31-05-2025	39,000.00	39,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-
9547	Email/Physical	Deposit Holder	Deposit Holder	Pulkit Tandon	Deposit Holder	31-05-2025	39,000.00	39,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-
9548	Email/Physical	Deposit Holder	Deposit Holder	Rajendra Prasad Pandey	Deposit Holder	31-05-2025	35,000.00	35,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-
9549	Email/Physical	Deposit Holder	Deposit Holder	Atul tandon	Deposit Holder	31-05-2025	39,000.00	39,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-
9550	Email/Physical	Deposit Holder	Deposit Holder	Priya Gupta	Deposit Holder	31-05-2025	1,50,000.00	1,50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-
9551	Email/Physical	Deposit Holder	Deposit Holder	Atul Prakash tandon	Deposit Holder	31-05-2025	39,000.00	39,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-
9552	Email/Physical	Deposit Holder	Deposit Holder	Sailesh kumar Aggarwal	Deposit Holder	03-06-2025	1,68,750.52	1,68,750.52	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-
9553	Email/Physical	Deposit Holder	Deposit Holder	Pushpa Aggarwal	Deposit Holder	03-06-2025	1,68,750.52	1,68,750.52	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-
9554	Email/Physical	Deposit Holder	Deposit Holder	Rajinder singh sethi	Deposit Holder	03-06-2025	5,16,000.00	3,28,775.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,87,225.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9555	Email/Physical	Deposit Holder	Deposit Holder	Mohinder kour sethi	Deposit Holder	03-06-2025	5,16,000.00	3,28,775.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,87,225.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9556	Email/Physical	Deposit Holder	Deposit Holder	Vidhyut M Shah	Deposit Holder	11-06-2025	39,000.00	39,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-
9557	Email/Physical	Deposit Holder	Deposit Holder	Bhavna V shah	Deposit Holder	11-06-2025	39,000.00	39,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	-
9558	Email/Physical	Deposit Holder	Deposit Holder	Pradeep Kumar	Deposit Holder	29-05-2025	8,56,164.40	6,22,575.00	Deposit Holders	-	yes	0.000%	-	-	-	-	2,33,589.40	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9559	Email/Physical	Deposit Holder	Deposit Holder	Devendra kumar pathak	Deposit Holder	31-05-2025	7,79,000.00	4,53,393.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	3,25,607.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9560	Email/Physical	Deposit Holder	Deposit Holder	Shashi Sharma	Deposit Holder	26-05-2025	4,10,890.00	1,71,490.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	2,39,500.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9561	Email/Physical	Deposit Holder	Deposit Holder	Abha pandey	Deposit Holder	27-05-2025	3,56,790.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	3,56,790.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9562	Email/Physical	Deposit Holder	Deposit Holder	Abha pandey	Deposit Holder	27-05-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,00,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9563	Email/Physical	Deposit Holder	Deposit Holder	Abha pandey	Deposit Holder	27-05-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,00,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9564	Email/Physical	Deposit Holder	Deposit Holder	Abha pandey	Deposit Holder	27-05-2025	1,50,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,50,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9565	Email/Physical	Deposit Holder	Deposit Holder	Abha pandey	Deposit Holder	27-05-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,00,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9566	Email/Physical	Deposit Holder	Deposit Holder	Kusum Jain	Deposit Holder	12-06-2025	35,12,835.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	35,12,835.00	-	-	No outstanding as per record
9567	Email/Physical	Deposit Holder	Deposit Holder	Viswneet Jain	Deposit Holder	12-06-2025	24,21,704.35	-	Deposit Holders	-	Not Specified	0.000%	-	-	24,21,704.35	-	-	No outstanding as per record
9568	Email/Physical	Deposit Holder	Deposit Holder	Subhash Chandra Jain HUF	Deposit Holder	12-06-2025	52,18,017.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	52,18,017.00	-	-	No outstanding as per record
9569	Email/Physical	Deposit Holder	Deposit Holder	Subhash Chandra Jain	Deposit Holder	12-06-2025	-	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	No outstanding as per record
9570	Email/Physical	Deposit Holder	Deposit Holder	Subhash Chandra Jain	Deposit Holder	12-06-2025	11,26,073.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	11,26,073.00	-	-	No outstanding as per record
9571	Email/Physical	Deposit Holder	Deposit Holder	Sindh Jain	Deposit Holder	09-03-2025	50,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	50,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9572	Email/Physical	Deposit Holder	Deposit Holder	Girish Sharma	Deposit Holder	11-03-2025	1,06,250.00	85,745.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	20,505.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9573	Email/Physical	Deposit Holder	Deposit Holder	Dinesh Mangdhana	Deposit Holder	10-03-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9574	Email/Physical	Deposit Holder	Deposit Holder	Ramesh kumar Mangadhana	Deposit Holder	10-03-2025	2,00,000.00	2,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9575	Email/Physical	Deposit Holder	Deposit Holder	Ramesh kumar Mangadhana	Deposit Holder	10-03-2025	2,00,000.00	2,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9576	Email/Physical	Deposit Holder	Deposit Holder	Vandana Mangadhana	Deposit Holder	10-03-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,00,000.00	FD No not mentioned
9577	Email/Physical	Deposit Holder	Deposit Holder	Mahesh Mangdhana	Deposit Holder	10-03-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9578	Email/Physical	Deposit Holder	Deposit Holder	Vijay Chandak	Deposit Holder	10-03-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,00,000.00	Not found in records
9579	Email/Physical	Deposit Holder	Deposit Holder	Manju Devi Mangdhana	Deposit Holder	10-03-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,00,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9580	Email/Physical	Deposit Holder	Deposit Holder	Madhu Sarin	Deposit Holder	10-03-2025	2,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	2,00,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9581	Email/Physical	Deposit Holder	Deposit Holder	Anil Kumar Chaudhary	Deposit Holder	18-03-2025	50,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	50,000.00	FD No not mentioned

9582	Email/Physical	Deposit Holder	Deposit Holder	Suresh kumar Manghthama	Deposit Holder	10-03-2025	2,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	2,00,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9583	Email/Physical	Deposit Holder	Deposit Holder	Dr. Anil Kumar Chaudhary	Deposit Holder	18-03-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,00,000.00	FD N.o not mentioned
9584	Email/Physical	Deposit Holder	Deposit Holder	Shiv Prasad Mangdhana	Deposit Holder	10-03-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,00,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9585	Email/Physical	Deposit Holder	Deposit Holder	Suresh kumar Manghthama	Deposit Holder	10-03-2025	2,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	2,00,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9586	Email/Physical	Deposit Holder	Deposit Holder	Manju Devi Mangdhana	Deposit Holder	10-03-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,00,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9587	Email/Physical	Deposit Holder	Deposit Holder	Khushbu	Deposit Holder	10-03-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,00,000.00	FD N.o not mentioned
9588	Email/Physical	Deposit Holder	Deposit Holder	Khushbu	Deposit Holder	10-03-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,00,000.00	FD N.o not mentioned
9589	Email/Physical	Deposit Holder	Deposit Holder	Gandhari Agrawal	Deposit Holder	24-03-2025	2,03,732.88	1,71,490.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	32,242.88	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9590	Email/Physical	Deposit Holder	Deposit Holder	Santosh	Deposit Holder	08-03-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,00,000.00	FD N.o not mentioned
9591	Email/Physical	Deposit Holder	Deposit Holder	Meena Joshi	Deposit Holder	08-03-2025	2,50,000.00	2,50,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9592	Email/Physical	Deposit Holder	Deposit Holder	Viresh Chandra Jain	Deposit Holder	09-03-2025	1,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,00,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9593	Email/Physical	Deposit Holder	Deposit Holder	Vijit Jain	Deposit Holder	09-03-2025	50,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	50,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9594	Email/Physical	Deposit Holder	Deposit Holder	Sneh Jain	Deposit Holder	09-03-2025	50,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	50,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9595	Email/Physical	Deposit Holder	Deposit Holder	Meenakshi Sood	Deposit Holder	10-03-2025	56,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	56,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9596	Email/Physical	Deposit Holder	Deposit Holder	krishana devi Batra	Deposit Holder	10-03-2025	2,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	2,00,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification. Kindly share supporting documents.
9597	Email/Physical	Deposit Holder	Deposit Holder	Roma singh	Deposit Holder	07-03-2025	2,00,000.00	2,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9598	Email/Physical	Deposit Holder	Deposit Holder	Ghanshyam Singh	Deposit Holder	07-03-2025	2,12,500.00	2,12,500.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9599	Email/Physical	Deposit Holder	Deposit Holder	B K Aggarwal	Deposit Holder	10-03-2025	2,41,091.00	2,41,091.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9600	Email/Physical	Deposit Holder	Deposit Holder	Pushp Lata	Deposit Holder	10-03-2025	1,99,714.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1,99,714.00	FD N.o not mentioned
9601	Email/Physical	Deposit Holder	Deposit Holder	Madhu Sudan Raturi	Deposit Holder	10-03-2025	1,50,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	1,50,000.00	-	-	Duplicate - Latest Claim has been verified
9602	Email/Physical	Deposit Holder	Deposit Holder	krishna Devi Batra	Deposit Holder	10-03-2025	2,00,000.00	-	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	2,00,000.00	FD N.o not mentioned
9603	Email/Physical	Deposit Holder	Deposit Holder	Bipin Behari	Deposit Holder	10-03-2025	1,21,280.00	1,21,279.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	1.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9604	Email/Physical	Deposit Holder	Deposit Holder	Hemant kumar kanungo	Deposit Holder	09-04-2025	5,65,143.84	5,65,143.84	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9605	Email/Physical	Deposit Holder	Deposit Holder	shabir ahmed ibrahimwalla	Deposit Holder	10-03-2025	2,00,000.00	2,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9606	ARIL_FORM_C_5152	Deposit Holder	Deposit Holder	ANIL KUMAR PRASAD	Deposit Holder	25-04-2025 03:18 PM	1,16,173.00	1,16,173.00	Deposit Holders	-	No	0.001%	-	-	-	-	-	
9607	ARIL_FORM_C_6074	Deposit Holder	Deposit Holder	Gour Mukhopadhyay	Deposit Holder	24-04-2025 12:26 PM	50,000.00	50,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	
9608	ARIL_FORM_C_5665	Deposit Holder	Deposit Holder	VIJAY KUMAR	Deposit Holder	16-04-2025 04:56 PM	6,17,168.00	4,80,047.00	Deposit Holders	-	No	0.002%	-	-	-	-	1,28,121.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9609	ARIL_FORM_C_5556	Deposit Holder	Deposit Holder	Mahesh Kumar Malhotra	Deposit Holder	13-04-2025 06:44 PM	96,979.00	96,979.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	
9610	ARIL_FORM_C_5522	Deposit Holder	Deposit Holder	NAVEEN KUMAR JAIN	Deposit Holder	12-04-2025 04:48 PM	1,45,216.00	1,45,216.00	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	
9611	ARIL_FORM_C_5219	Deposit Holder	Deposit Holder	Ashish Anil Tade	Deposit Holder	31-03-2025 03:23 PM	72,036.00	72,036.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	
9612	ARIL_FORM_C_3757	Deposit Holder	Deposit Holder	VINEET SRIVASTAVA	Deposit Holder	11-03-2025 05:32 PM	-	-	Deposit Holders	-	No	0.000%	-	-	-	-	-	
9613	ARIL_FORM_C_3797	Deposit Holder	Deposit Holder	KESHAV RAM SRIVASTAVA	Deposit Holder	11-03-2025 12:19 PM	-	-	Deposit Holders	-	No	0.000%	-	-	-	-	-	
9614	ARIL_FORM_C_1149	Deposit Holder	Deposit Holder	NIDHI GUPTA	Deposit Holder	10-03-2025 11:50 AM	3,10,284.00	2,43,515.00	Deposit Holders	-	No	0.001%	-	-	-	-	66,769.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9615	ARIL_FORM_C_1882	Deposit Holder	Deposit Holder	ROHIT KUMAR GUPTA	Deposit Holder	10-03-2025 11:26 AM	2,10,116.00	1,59,486.00	Deposit Holders	-	No	0.001%	-	-	-	-	50,630.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9616	ARIL_FORM_F_5118	Deposit Holder	Deposit Holder	subhash chander vij	Deposit Holder	24-04-2025 07:38 PM	40,000.00	40,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9617	ARIL_FORM_F_5956	Deposit Holder	Deposit Holder	Aparna Gupta	Deposit Holder	22-04-2025 01:55 PM	97,500.00	97,500.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9618	ARIL_FORM_F_5954	Deposit Holder	Deposit Holder	Sadhana Gupta	Deposit Holder	22-04-2025 01:43 PM	97,500.00	97,500.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9619	ARIL_FORM_F_5953	Deposit Holder	Deposit Holder	Girish Gupta	Deposit Holder	22-04-2025 01:30 PM	97,500.00	97,500.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9620	ARIL_FORM_F_5834	Deposit Holder	Deposit Holder	kvleen kaur	Deposit Holder	20-04-2025 12:30 PM	99,120.00	99,120.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9621	ARIL_FORM_F_6208	Deposit Holder	Deposit Holder	DARSHANABEN SURYAKANT JOSHI	Deposit Holder	26-04-2025 11:25 AM	1,00,000.00	1,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9622	ARIL_FORM_F_5343	Deposit Holder	Deposit Holder	PREM CHAND	Deposit Holder	04-04-2025 02:02 PM	1,71,490.00	1,71,490.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9623	ARIL_FORM_F_602	Deposit Holder	Deposit Holder	Sangeeta Singhal	Deposit Holder	07-03-2025 11:16 PM	2,40,086.00	2,40,086.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9624	ARIL_FORM_F_4711	Deposit Holder	Deposit Holder	rajeshwari khanna	Deposit Holder	18-03-2025 07:15 PM	2,95,000.00	2,95,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9625	ARIL_FORM_F_308	Deposit Holder	Deposit Holder	Nikhilesh Sharma s/o Late Lokesh kumar sharma	Deposit Holder	07-03-2025 11:13 PM	4,95,601.00	4,95,601.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9626	ARIL_FORM_F_297	Deposit Holder	Deposit Holder	Ranjana Jha	Deposit Holder	06-03-2025 07:45 PM	5,30,000.00	5,14,469.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	15,531.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9627	ARIL_FORM_F_474	Deposit Holder	Deposit Holder	Simranjeet Kaur	Deposit Holder	07-03-2025 05:00 PM	8,62,769.00	8,62,769.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9628	ARIL_FORM_F_5896	Deposit Holder	Deposit Holder	Urvashi Chandramohan	Deposit Holder	21-04-2025 06:33 PM	9,00,000.00	9,00,000.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9629	ARIL_FORM_F_514	Deposit Holder	Deposit Holder	Sandeep Kapoor	Deposit Holder	08-03-2025 01:05 PM	12,06,395.00	12,06,395.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9630	ARIL_FORM_F_5231	Deposit Holder	Deposit Holder	Gopal Loomba	Deposit Holder	01-04-2025 12:09 PM	12,98,000.00	9,96,121.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	3,01,879.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9631	ARIL_FORM_F_462	Deposit Holder	Deposit Holder	Tajinder Kaur	Deposit Holder	07-03-2025 04:38 PM	15,45,414.00	15,45,414.00	Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-	
9632	ARIL_FORM_CA_9733	Deposit Holder	Deposit Holder	ANIL KUMAR CHAUHAN	Deposit Holder	15-07-2025	97,329.45	97,329.45	Deposit Holders	-	No	0.000%	-	-	-	-	-	
9633	ARIL_FORM_CA_9727	Deposit Holder	Deposit Holder	Ajay Kumar Malik	Deposit Holder	14-07-2025	1,20,942.80	1,20,942.80	Deposit Holders	-	No	0.001%	-	-	-	-	-	
9634	ARIL_FORM_CA_9717	Deposit Holder	Deposit Holder	Subhash Chandra Arora	Deposit Holder	13-07-2025	23,83,927.78	23,83,927.78	Deposit Holders	-	No	0.011%	-	-	-	-	-	
9635	ARIL_FORM_CA_9659	Deposit Holder	Deposit Holder	Kamla Chhabra	Deposit Holder	11-07-2025	1,03,749.29	1,03,749.29	Deposit Holders	-	No	0.000%	-	-	-	-	-	
9636	ARIL_FORM_CA_9692	Deposit Holder	Deposit Holder	SUCHITA KHEMKA	Deposit Holder	09-07-2025	7,75,585.78	7,37,748.00	Deposit Holders	-	No	0.003%	-	-	-	-	37,837.78	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9637	ARIL_FORM_CA_9685	Deposit Holder	Deposit Holder	Gopal Prasad	Deposit Holder	09-07-2025	1,26,19,312.00	2,14,622.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,24,04,690.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9638	ARIL_FORM_CA_9679	Deposit Holder	Deposit Holder	SHOBHA GUPTA	Deposit Holder	08-07-2025	3,77,044.52	2,07,942.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,69,102.52	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9639	ARIL_FORM_CA_9666	Deposit Holder	Deposit Holder	Sanjay Gupta	Deposit Holder	07-07-2025	1,00,000.00	1,00,000.00	Deposit Holders	-	No	0.000%	-	-	-	-	-	
9640	ARIL_FORM_CA_9665	Deposit Holder	Deposit Holder	Deepak Sharma	Deposit Holder	06-07-2025	1,05,410.95	1,05,410.95	Deposit Holders	-	No	0.000%	-	-	-	-	-	
9641	ARIL_FORM_CA_9647	Deposit Holder	Deposit Holder	Gyaneshwar Prasad	Deposit Holder	03-07-2025	98,191.78	98,191.78	Deposit Holders	-	No	0.000%	-	-	-	-	-	
9642	ARIL_FORM_CA_9616	Deposit Holder	Deposit Holder	Shantanu Rastogi	Deposit Holder	03-07-2025	10,11,840.13	10,11,840.13	Deposit Holders	-	No	0.001%	-	-	-	-	-	
9643	ARIL_FORM_CA_9646	Deposit Holder	Deposit Holder	ATIN MITTAL	Deposit Holder	03-07-2025	3,90,051.37	3,69,745.00	Deposit Holders	-	No	0.002%	-	-	-	-	20,306.37	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9644	ARIL_FORM_CA_9645	Deposit Holder	Deposit Holder	Meenu Mittal	Deposit Holder	03-07-2025	6,48,373.29	6,15,025.00	Deposit Holders	-	No	0.003%	-	-	-	-	33,348.29	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9645	ARIL_FORM_CA_9637	Deposit Holder	Deposit Holder	MADHAVI SUDHEER JOSHI	Deposit Holder	03-07-2025	85,744.63	85,744.63	Deposit Holders	-	Yes	0.000%	-	-	-	-	-	
9646	ARIL_FORM_CA_9636	Deposit Holder	Deposit Holder	VEENA KATARIA	Deposit Holder	03-07-2025	4,27,308.07	4,27,308.07	Deposit Holders	-	No	0.002%	-	-	-	-	-	
9647	ARIL_FORM_CA_9625	Deposit Holder	Deposit Holder	ASHISH ANIL TADE	Deposit Holder	01-07-2025	1,13,236.30	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	27,491.30	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9648	ARIL_FORM_CA_9622	Deposit Holder	Deposit Holder	Krishan Kumar Khurana	Deposit Holder	01-07-2025	5,11,883.56	3,21,190.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,90,693.56	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9649	ARIL_FORM_CA_9623	Deposit Holder	Deposit Holder	SHAGUN	Deposit Holder	01-07-2025	3,16,597.37	3,16,597.37	Deposit Holders	-	No	0.001%	-	-	-	-	-	
9650	ARIL_FORM_CA_9618	Deposit Holder	Deposit Holder	Mandira Adhikari	Deposit Holder	01-07-2025	2,18,300.27	2,18,300.27	Deposit Holders	-	No	0.001%	-	-	-	-	-	
9651	ARIL_FORM_CA_9617	Deposit Holder	Deposit Holder	CHANDA MOURYA	Deposit Holder	01-07-2025	2,43,116.44	2,42,461.00	Deposit Holders	-	No	0.001%	-	-	-	-	655.44	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9652	ARIL_FORM_CA_9615	Deposit Holder	Deposit Holder	APARNA GARG	Deposit Holder	15-07-2025	1,05,034.25	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	19,289.25	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9653	ARIL_FORM_CA_9604	Deposit Holder	Deposit Holder	Bhavna Due to death of Sevita Mathur	Deposit Holder	30-06-2025	1,21,836.26	1,21,836.26	Deposit Holders	-	No	0.001%	-	-	-	-	-	
9654	ARIL_FORM_CA_9603	Deposit Holder	Deposit Holder	Bhavna Sanduja	Deposit Holder	30-06-2025	2,43,674.22	2,43,674.22	Deposit Holders	-	No	0.001%	-	-	-	-	-	
9655	ARIL_FORM_CA_9591	Deposit Holder	Deposit Holder	Rena Pratap Bindra & Beena Bindra	Deposit Holder	29-06-2025	6,40,630.90	-	Deposit Holders	-	No	0.000%	-	-	-	-	6,40,630.90	No outstanding as per records, all paid in 2015 & 2016
9656	ARIL_FORM_CA_9588	Deposit Holder	Deposit Holder	Debendra Kishore Panda	Deposit Holder	29-06-2025	8,49,621.91	8,49,621.91	Deposit Holders	-	No	0.004%	-	-	-	-	-	
9657	ARIL_FORM_CA_9578	Deposit Holder	Deposit Holder	SRABAN MUKHERJEE	Deposit Holder	28-06-2025	3,19,603.77	3,18,492.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,111.77	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9658	ARIL_FORM_CA_9577	Deposit Holder	Deposit Holder	SRABAN MUKHERJEE	Deposit Holder	28-06-2025	4,50,168.49	2,76,034.00	Deposit Holders	-	No	0.001%	-	-	-	-	1,74,144.49	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9659	ARIL_FORM_CA_9565	Deposit Holder	Deposit Holder	Dayle Pereira	Deposit Holder	26-06-2025	1,21,815.07	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	36,070.07	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9660	ARIL_FORM_CA_9541	Deposit Holder	Deposit Holder	RASHMI MALHOTRA	Deposit Holder	25-06-2025	8,38,904.11	8,38,904.11	Deposit Holders	-	No	0.004%	-	-	-	-	-	
9661	ARIL_FORM_CA_9551	Deposit Holder	Deposit Holder	D.SRIRAMAN	Deposit Holder	25-06-2025	3,42,602.74	3,42,602.74	Deposit Holders	-	No	0.002%	-	-	-	-	-	
9662	ARIL_FORM_CA_9534	Deposit Holder	Deposit Holder	Vandana Varshney	Deposit Holder	23-06-2025	5,69,650.67	5,08,674.00	Deposit Holders	-	No	0.002%	-	-	-	-	40,976.67	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9663	ARIL_FORM_CA_9523	Deposit Holder	Deposit Holder	MOTIA RANI CHHATWAL	Deposit Holder	21-06-2025	1,54,998.28	1,11,469.00	Deposit Holders	-	No	0.001%	-	-	-	-	43,529.28	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9664	ARIL_FORM_CA_9521	Deposit Holder	Deposit Holder	GIRISH CHHATWAL	Deposit Holder	21-06-2025	1,54,998.28	1,11,469.00	Deposit Holders	-	No	0.001%	-	-	-	-	43,529.28	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9665	ARIL_FORM_CA_9513	Deposit Holder	Deposit Holder	Reshul Mittal	Deposit Holder	21-06-2025	97,633.56	66,881.00	Deposit Holders	-	No	0.000%	-	-	-	-	30,752.56	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9666	ARIL_FORM_CA_9511	Deposit Holder	Deposit Holder	Somya Mittal	Deposit Holder	21-06-2025	97,633.56	66,881.00	Deposit Holders	-	No	0.000%	-	-	-	-	30,752.56	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9667	ARIL_FORM_CA_9510	Deposit Holder	Deposit Holder	ANJU SINHA	Deposit Holder	21-06-2025	1,35,502.00	1,35,502.00	Deposit Holders	-	No	0.001%	-	-	-	-	-	
9668	ARIL_FORM_CA_9505	Deposit Holder	Deposit Holder	Relly Mittal	Deposit Holder	20-06-2025	98,181.16	78,262.00	Deposit Holders	-	No	0.000%	-	-	-	-	19,919.16	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9669	ARIL_FORM_CA_9493	Deposit Holder	Deposit Holder	SATINDER SINGH BHATIA	Deposit Holder	20-06-2025	74,709.30	74,709.30	Deposit Holders	-	No	0.000%	-	-	-	-	-	
9670	ARIL_FORM_CA_9405	Deposit Holder	Deposit Holder	Jiya Lal	Deposit Holder	19-06-2025	1,23,254.48	1,23,254.48	Deposit Holders	-	No	0.001%	-	-	-	-	-	
9671	ARIL_FORM_CA_9479	Deposit Holder	Deposit Holder	Master TT Surya	Deposit Holder	19-06-2025	1,70,753.41	1,70,753.41	Deposit Holders	-	No	0.001%	-	-	-	-	-	
9672	ARIL_FORM_CA_9490	Deposit Holder	Deposit Holder	Saumya Agarwal	Deposit Holder	19-06-2025	4,99,623.29	4,99,623.29	Deposit Holders	-	No	0.002%	-	-	-	-	-	
9673	ARIL_FORM_CA_7182	Deposit Holder	Deposit Holder	Manish Karamchandani	Deposit Holder	19-06-2025	1,57,922.40	1,21,945.00	Deposit Holders	-	No	0.001%	-	-	-	-	35,977.40	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9674	ARIL_FORM_CA_9469	Deposit Holder	Deposit Holder	NEER YADAV	Deposit Holder	18-06-2025	1,94,487.66	1,94,487.66	Deposit Holders	-	No	0.001%	-	-	-	-	-	
9675	ARIL_FORM_CA_9477	Deposit Holder	Deposit Holder	D.SUNDARVABADHAN	Deposit Holder	18-06-2025	1,69,828.77	1,69,828.77	Deposit Holders	-	No	0.001%	-	-	-	-	-	
9676	ARIL_FORM_CA_9466	Deposit Holder	Deposit Holder	SHANKAR MITTAL	Deposit Holder	17-06-2025	66,880.81	66,880.81	Deposit Holders	-	No	0.000%	-	-	-	-	-	
9677	ARIL_FORM_CA_9454	Deposit Holder	Deposit Holder	T.Balasubramanian	Deposit Holder	16-06-2025	1,25,051.37	85,745.00	Deposit Holders	-	No	0.000%	-	-	-	-	39,306.37	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9678	ARIL_FORM_CA_9413	Deposit Holder	Deposit Holder	BINKI KUMARI	Deposit Holder	15-06-2025	2,86,369.86	2,46,611.00	Deposit Holders	-	No	0.001%	-	-	-	-	39,758.86	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9679	ARIL_FORM_CA_9411	Deposit Holder	Deposit Holder	Khursheed Khan	Deposit Holder	15-06-2025	1,37,559.24	1,24,517.00	Deposit Holders	-	No	0.001%	-	-	-	-	13,042.24	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9680	ARIL_FORM_CA_9815	Deposit Holder	Deposit Holder	Vaibhav Jain	Deposit Holder	26-07-2025	87,912.60	68,030.00	Deposit Holders	-	No	0.000%	-	-	-	-	19,882.60	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.

9681	ARL_FORM_CA_9812	Deposit Holder	Deposit Holder	Madhu Bala Asthana	Deposit Holder	25-07-2025	1,71,489.26	1,71,489.26		Deposit Holders	-	No	0.001%	-	-	-	-	-
9682	ARL_FORM_CA_9827	Deposit Holder	Deposit Holder	PRATIMA SINGH	Deposit Holder	25-07-2025	2,31,104.32	2,31,104.32		Deposit Holders	-	No	0.001%	-	-	-	-	-
9683	ARL_FORM_CA_9817	Deposit Holder	Deposit Holder	PRAMOD KUMAR SAXENA	Deposit Holder	24-07-2025	1,81,387.05	1,38,030.00		Deposit Holders	-	No	0.001%	-	-	-	43,357.05	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9684	ARL_FORM_CA_9811	Deposit Holder	Deposit Holder	Praveen Kumar Jain HUF	Deposit Holder	24-07-2025	-	-		Deposit Holders	-	No	0.000%	-	-	-	-	-
9685	ARL_FORM_CA_9812	Deposit Holder	Deposit Holder	PRAMOD KUMAR SAXENA	Deposit Holder	24-07-2025	1,81,387.05	1,38,030.00		Deposit Holders	-	No	0.001%	-	-	-	43,357.05	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9686	ARL_FORM_CA_9809	Deposit Holder	Deposit Holder	Veera Jain	Deposit Holder	24-07-2025	1,09,890.75	85,038.00		Deposit Holders	-	No	0.000%	-	-	-	24,852.75	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9687	ARL_FORM_CA_9800	Deposit Holder	Deposit Holder	Mithlesh rastogi	Deposit Holder	23-07-2025	1,28,641.78	1,23,970.00		Deposit Holders	-	No	0.001%	-	-	-	4,471.78	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9688	ARL_FORM_CA_9751	Deposit Holder	Deposit Holder	Madhuri Gupta	Deposit Holder	22-07-2025	1,71,08,637.98	2,12,336.00		Deposit Holders	-	No	0.001%	-	-	-	1,68,96,311.98	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9689	ARL_FORM_CA_9791	Deposit Holder	Deposit Holder	POONAM JALALI	Deposit Holder	21-07-2025	3,61,947.95	2,57,235.00		Deposit Holders	-	No	0.001%	-	-	-	1,04,712.95	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9690	ARL_FORM_CA_9780	Deposit Holder	Deposit Holder	SANTOSH TAINWALA	Deposit Holder	20-07-2025	18,53,938.36	18,53,938.36		Deposit Holders	-	No	0.009%	-	-	-	-	-
9691	ARL_FORM_B_9866	Deposit Holder	Deposit Holder	Alka Awinash Sinkar	Deposit Holder	28-07-2025	50,000.00	50,000.00		Deposit Holders	-	Not Specified	0.000%	-	-	-	-	Claimant had filed wrong claim Form
9692	ARL_FORM_F_9777	Deposit Holder	Deposit Holder	Sunita Jain	Deposit Holder	19-07-2025	5,42,555.00	5,42,555.00		Deposit Holders	-	Not Specified	0.000%	-	-	-	-	Claimant had filed wrong claim Form
9693	ARL_FORM_F_9648	Deposit Holder	Deposit Holder	Shanta Venkataraman	Deposit Holder	04-07-2025	3,42,980.00	3,42,980.00		Deposit Holders	-	Not Specified	0.000%	-	-	-	-	Claimant had filed wrong claim Form
9694	ARL_FORM_F_9415	Deposit Holder	Deposit Holder	GULWANT KAUR	Deposit Holder	16-06-2025	6,85,958.00	4,00,000.00		Deposit Holders	-	Not Specified	0.000%	-	-	-	2,85,958.00	Claimant had filed wrong claim Form
9695	ARL_FORM_CA_10025	Deposit Holder	Deposit Holder	PUSA RAM DHAKA	Deposit Holder	25-08-2025	41,61,578.58	16,73,555.00		Deposit Holders	-	Yes	0.000%	-	-	-	24,88,023.58	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9696	ARL_FORM_CA_10007	Deposit Holder	Deposit Holder	UMA PREMKUMAR SHARMA	Deposit Holder	21-08-2025	69,561.64	68,596.00		Deposit Holders	-	No	0.000%	-	-	-	965.64	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9697	ARL_FORM_CA_10006	Deposit Holder	Deposit Holder	PREMKUMAR SHARMA	Deposit Holder	21-08-2025	69,561.64	68,596.00		Deposit Holders	-	No	0.000%	-	-	-	965.64	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9698	ARL_FORM_CA_10005	Deposit Holder	Deposit Holder	PREMKUMAR D SHARMA	Deposit Holder	21-08-2025	1,73,904.11	1,71,490.00		Deposit Holders	-	No	0.001%	-	-	-	2,414.11	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9699	ARL_FORM_CA_9993	Deposit Holder	Deposit Holder	BHAGIRATH P BHATT	Deposit Holder	19-08-2025	81,886.64	66,881.00		Deposit Holders	-	No	0.000%	-	-	-	15,005.64	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9700	ARL_FORM_CA_6177	Deposit Holder	Deposit Holder	RANJAN BHAGIRATH BHATT	Deposit Holder	19-08-2025	1,63,773.29	66,881.00		Deposit Holders	-	No	0.000%	-	-	-	96,892.29	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9701	ARL_FORM_CA_9981	Deposit Holder	Deposit Holder	SONIA KHURANA	Deposit Holder	16-08-2025	12,19,691.78	12,13,056.00		Deposit Holders	-	No	0.006%	-	-	-	6,635.78	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9702	ARL_FORM_CA_9921	Deposit Holder	Deposit Holder	Sunil Kumar Chaudhry	Deposit Holder	14-08-2025	2,91,727.12	2,60,328.00		Deposit Holders	-	No	0.001%	-	-	-	31,399.12	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9703	ARL_FORM_CA_9967	Deposit Holder	Deposit Holder	Shobhna Gupta	Deposit Holder	12-08-2025	1,18,613.01	1,18,613.01		Deposit Holders	-	No	0.001%	-	-	-	-	-
9704	ARL_FORM_CA_9965	Deposit Holder	Deposit Holder	Sudi Karan Bedi	Deposit Holder	11-08-2025	6,27,996.58	6,03,189.00		Deposit Holders	-	Yes	0.000%	-	-	-	24,807.58	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9705	ARL_FORM_CA_9955	Deposit Holder	Deposit Holder	CHANDA BAHETI	Deposit Holder	09-08-2025	2,22,936.04	2,22,936.04		Deposit Holders	-	No	0.001%	-	-	-	-	-
9706	ARL_FORM_CA_9907	Deposit Holder	Deposit Holder	SHOAIB AHMAD KHAN	Deposit Holder	04-08-2025	4,41,575.34	-		Deposit Holders	-	No	0.000%	-	-	-	4,41,575.34	No Outstanding as per records, paid in July, 2018
9707	ARL_FORM_CA_9913	Deposit Holder	Deposit Holder	NAAZ KAZMI AND RIZWAN HAIDER KAZMI	Deposit Holder	02-08-2025	1,20,222.60	1,20,222.60		Deposit Holders	-	No	0.001%	-	-	-	-	-
9708	ARL_FORM_CA_9909	Deposit Holder	Deposit Holder	NAAZ KAZMI AND RIZWAN HAIDER KAZMI	Deposit Holder	02-08-2025	1,20,530.82	1,20,530.82		Deposit Holders	-	No	0.001%	-	-	-	-	-
9709	ARL_FORM_CA_9904	Deposit Holder	Deposit Holder	MATTAM GANESH	Deposit Holder	01-08-2025	2,10,301.37	1,71,490.00		Deposit Holders	-	No	0.001%	-	-	-	38,811.37	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9710	ARL_FORM_CA_9901	Deposit Holder	Deposit Holder	Shubh Vijay Mahajan - Vijay Durgadas Mahajan	Deposit Holder	01-08-2025	2,50,787.67	2,41,601.00		Deposit Holders	-	No	0.001%	-	-	-	9,186.67	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9711	ARL_FORM_CA_10162	Deposit Holder	Deposit Holder	Dilip Kumar nag	Deposit Holder	23-09-2025	3,80,714.20	3,80,714.20		Deposit Holders	-	No	0.002%	-	-	-	-	-
9712	ARL_FORM_CA_10164	Deposit Holder	Deposit Holder	MAYANK ARORA	Deposit Holder	22-09-2025	4,22,191.78	3,16,631.00		Deposit Holders	-	No	0.001%	-	-	-	1,05,560.78	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9713	ARL_FORM_CA_10146	Deposit Holder	Deposit Holder	BRAHMANAND AGARWAL	Deposit Holder	18-09-2025	6,27,517.12	6,03,191.00		Deposit Holders	-	No	0.000%	-	-	-	24,326.12	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9714	ARL_FORM_CA_10144	Deposit Holder	Deposit Holder	SADHU RAM	Deposit Holder	18-09-2025	2,87,588.84	2,87,588.84		Deposit Holders	-	No	0.001%	-	-	-	-	-
9715	ARL_FORM_CA_10115	Deposit Holder	Deposit Holder	Indu Mathur	Deposit Holder	26-09-2025	1,46,255.00	1,46,255.14		Deposit Holders	-	No	0.001%	-	-	-	-	-
9716	ARL_FORM_CA_10185	Deposit Holder	Deposit Holder	SUMAN SAHNI	Deposit Holder	26-09-2025	6,14,897.00	4,28,725.00		Deposit Holders	-	Yes	0.000%	-	-	-	1,86,172.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9717	ARL_FORM_CA_10184	Deposit Holder	Deposit Holder	RACHNA GULATI	Deposit Holder	25-09-2025	4,02,453.00	2,91,533.00		Deposit Holders	-	No	0.001%	-	-	-	1,10,920.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9718	ARL_FORM_CA_10183	Deposit Holder	Deposit Holder	HEMANT KUMAR GULATI	Deposit Holder	25-09-2025	14,25,890.00	10,28,837.00		Deposit Holders	-	No	0.005%	-	-	-	4,07,053.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9719	ARL_FORM_CA_10111	Deposit Holder	Deposit Holder	AMIT BAKSHI	Deposit Holder	11-09-2025	15,00,411.00	10,28,937.00		Deposit Holders	-	No	0.005%	-	-	-	4,71,474.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9720	ARL_FORM_CA_10108	Deposit Holder	Deposit Holder	SEEMA SAXENA	Deposit Holder	11-09-2025	74,717.00	74,710.00		Deposit Holders	-	No	0.000%	-	-	-	7.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9721	ARL_FORM_CA_10095	Deposit Holder	Deposit Holder	Rajni Pathak	Deposit Holder	09-09-2025	1,27,517.00	1,23,149.00		Deposit Holders	-	No	0.001%	-	-	-	4,368.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9722	ARL_FORM_CA_10089	Deposit Holder	Deposit Holder	ASHOK KUMAR	Deposit Holder	06-09-2025	4,89,315.00	4,82,551.00		Deposit Holders	-	No	0.002%	-	-	-	6,764.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9723	ARL_FORM_CA_10085	Deposit Holder	Deposit Holder	ASHA DEVI	Deposit Holder	05-09-2025	6,21,473.00	6,21,472.60		Deposit Holders	-	No	0.003%	-	-	-	-	-
9724	ARL_FORM_CA_10075	Deposit Holder	Deposit Holder	ANJU JAIN	Deposit Holder	04-09-2025	2,14,890.00	2,14,890.41		Deposit Holders	-	No	0.001%	-	-	-	-	-
9725	ARL_FORM_CA_10068	Deposit Holder	Deposit Holder	Navneet Makhni	Deposit Holder	04-09-2025	10,28,936.00	7,23,826.00		Deposit Holders	-	No	0.003%	-	-	-	3,05,110.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9726	ARL_FORM_CA_10064	Deposit Holder	Deposit Holder	RAMESHWARI KALA	Deposit Holder	02-09-2025	24,94,969.00	24,94,969.35		Deposit Holders	-	No	0.011%	-	-	-	-	-
9727	Email	Deposit Holder	Deposit Holder	Rajni Gupta	Deposit Holder	17-06-2025	1,24,931.51	1,23,217.00		Deposit Holders	-	Not Specified	0.000%	-	-	-	1,714.51	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9728	Email	Deposit Holder	Deposit Holder	Mrutulaben Kishorbhai Vyas	Deposit Holder	20-06-2025	50,000.00	50,000.00		Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9729	Email	Deposit Holder	Deposit Holder	Prarthana Sampath	Deposit Holder	27-06-2025	4,98,062.00	2,46,985.00		Deposit Holders	-	Not Specified	0.000%	-	-	-	2,51,077.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9730	Physical	Deposit Holder	Deposit Holder	B K Vasu	Deposit Holder	27-06-2025	91,000.00	91,000.00		Deposit Holders	-	No	0.000%	-	-	-	-	-
9731	Physical	Deposit Holder	Deposit Holder	B V Aaiinuddha	Deposit Holder	27-06-2025	97,500.00	97,500.00		Deposit Holders	-	No	0.000%	-	-	-	-	-
9732	Physical	Deposit Holder	Deposit Holder	Shalini Vasu	Deposit Holder	27-06-2025	1,50,000.00	1,50,000.00		Deposit Holders	-	No	0.001%	-	-	-	-	-
9733	Email	Deposit Holder	Deposit Holder	Sharmila Bhushan	Deposit Holder	03-07-2025	30,000.00	30,000.00		Deposit Holders	-	Not Specified	0.000%	-	-	-	-	-
9734	Email	Deposit Holder	Deposit Holder	Rakesh Pathak	Deposit Holder	25-10-2025	70,485.00	70,485.00		Deposit Holders	-	Not Specified	0.000%	-	-	-	-	Claimant has submitted wrong FOR. 83-164710 does not pertain to Ansal Properties and Infrastructure Limited
9735	ARL_FORM_CA_10303	Deposit Holder	Deposit Holder	Prabhha Jain	Deposit Holder	30-10-2025	9,26,042.01	9,26,042.01		Deposit Holders	-	No	0.004%	-	-	-	-	-
9736	ARL_FORM_CA_10285	Deposit Holder	Deposit Holder	Ashish Kakatkalla	Deposit Holder	25-10-2025	2,36,404.11	1,71,490.00		Deposit Holders	-	No	0.001%	-	-	-	64,914.11	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9737	ARL_FORM_CA_10274	Deposit Holder	Deposit Holder	Hari Prem	Deposit Holder	16-10-2025	72,567.00	72,567.00		Deposit Holders	-	No	0.000%	-	-	-	-	-
9738	ARL_FORM_CA_10231	Deposit Holder	Deposit Holder	SUNIL SURENDRA PAREEK HUF	Deposit Holder	08-10-2025	18,58,304.79	12,86,171.00		Deposit Holders	-	No	0.006%	-	-	-	5,72,133.79	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9739	ARL_FORM_CA_10203	Deposit Holder	Deposit Holder	Manaj Verma	Deposit Holder	02-10-2025	2,46,643.84	2,46,184.00		Deposit Holders	-	No	0.001%	-	-	-	459.84	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9740	Email	Deposit Holder	Deposit Holder	Amrita Gopal	Deposit Holder	06-11-2025	5,00,000.00	-		Deposit Holders	-	Not Specified	0.000%	-	-	-	5,00,000.00	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
9741	Physically/Email	Deposit Holder	Deposit Holder	Bharti Gupta	Deposit Holder	06-03-2025	1,63,006.00	1,63,006.00		Deposit Holders	-	Not Specified	0.000%	-	-	-	-	Principal claim admitted as per records of Corporate Debtor, along with interest calculated on the admitted principal amount till Insolvency commencement date. Balance claim amount, if any, is under verification.
	Total						1,00,00,29,54,53,14,240.00	10,59,43,87,670.95			-	-	45.38%	-	-	-	3,83,51,82,497.87	1,00,00,14,72,37,44,070.00	